

# National Company Law Tribunal

## OBJECTION LIST DATED

S No	Diary No	Matter Name	Case Type	Section	Main Case No	Advocate Name	Status	Date
1	0710102/06086/2020	Akash Singhal Vs. Earth Infrastructure Private		Rule 11 of NCLT	IB/401/ND/2017	Akash Singhal	Proof Service	18.05.2020
2	710102062292020	Debashis Nanda		Application under any other provisions- IBC	IB/590/PB/2018	Debashish Nanda	Pgs Not Clear- 446,447,453,498,499,501,502,503-507,519,521,522,534,543,544,545,556,594,607,608,613-615,616-625,626,627,630,675.721	01.06.2020
3	0710102/03656/2020	STATE BANK OF INDIA		22(3)(b)	IB/2013/ND/2019	Shweta Dhingra	Page NO .11 to 15 Not Clear	02/05/2020
4	0710102/06085/2020	Anant Overseas Pvt ltd VS Global Houserware Ltd			IB/73/PB/2017	Vijender Sharma, Liquidator	Page no. 289 to 396 & 401,439,493,494,4	18/05/2020
5	0710102/03950/2020	SHREEINDIAN HOLIDAYS PRIVATE LIMITED Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3)		Prakash Giri Goswami,	Pages wrong arrange and Case Type wrong	05/06/2020
6	710102062832020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3)	CA/159/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.06.2020
7	710102062812020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3) - By Government Body	CA/149/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.06.2020
8	0710102/03530/2020	BANK OF INDIA Vs. RELIABLE INSUPACKS PRIVATE LIMITED		Application under any other provisions- IBC	ib/1117/nd/2018	Jaspreet Singh	Pagination Not Done	21/03/2020
9	0710102/03554/2020	Trifecta Venture Debt Fund Vs. Ad Victoriam Ventures Private Limited		22(3)(b)	IB/2380/ND/2019	Anand Raj	Page No 14,15,20 Not Clear	30/03/2020
10	710102/06324/2020	KUMAR ALOK Vs. India Power Corporation		Sec. 59	NIL	NIL	Wrong Document / Case Type	07.06.2020
11	0710102/06297/2020	RAKESH KUMAR SINGALA		Sec 60(5)	(IB) No. 985/ND/2018	ANAND BAJPAI	page numbering not mention	06/03/2020

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15	12	0710102/06437/2020	Chhattisgarh State Power Generation Company Limited Vs. Tecpro		Application under any other provisions - IBC	ib/197/pb/2017	anand Shankar	Wrong File	13/06/2020
16	13	0710102/06443/2020	Shipra Somani Vs. Mayasheel Retail India		IBC Under Sec 9	IB/2184/ND/2019	Manorath Rathi	Wrong Section	13/06/2020
17	14	0710102/06481/2020	Raj Kumar Gupta Vs. RATHI ISPAT LTD		Sec 60(5)	IB/558/ND/2019	Raj Kumar Gupta	Case Type / Starting Pagination Not Done & Pg No	17/06/2020
18	15	0710102/06487/2020	NCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & (ELBEE		Sec 252 (1) - By Government Body, Sec 252 (3) - By Government	CA/1032/252/2019	Lakshmi Gurung	Wrong Section	17/06/2020
19	16	710102/06499/2020	Rakesh Kumar Jain		Sec 60(5)	IB/2161/ND/201	MOHIT	Proof Of Service	17/06/2020
20	17	710102036052020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB		Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	23/04/2021
21	18	710102036022020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB		Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	23/04/2022
22	19	710102036032020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs,	Uncompleted documents	23/04/2020
23	20	710102036002020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs,	Uncompleted documents	23/04/2020
24	21	710102036012020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs,	Uncompleted documents	23/04/2020
25	22	710102/06434/2020	SUNITA RANI Vs. SAHARA CREDIT COOPRATIVE SOCIETY PRIVATE LIMITED		Sec 252 (1) - By Government Body		NAVEEN SINGLA	Wrong Document	13/06/2020
26	23	710102/06420/2020	Income Tax Department Vs. Rajesh wadhwa & Yashpal Wadhwa		Sec 252 (1) - By Government Body		Pranav Kumar	Wrong Document / Case Type Wrong	06/12/2020
27	24	710102/06338/2020	Pankaj Kumar Rustagi Vs. Pee Aar Exim Pvt. Ltd.		Sec 241 (2)	NIL	Shubho Jana	Wrong Document	06/08/2020
28	25	710102/06448/2020	Department of Telecommunication Vs. Tata Tteleservices (Maharashtra) limited		Sec. 230-232 - Second Motion	CA/CAA/126/PB/2018	Kamal Kant Jha	Petition Not Sign / List Of Date & events & Brief Synopsis /	15/06/2020
29	26	0710102/03483/2020	Richa gupta Vs. hotel zodiac		Sec. 241(1)		RANJANA ROY GAWAI	Page no-209 to 216 not clear / Proof Of Service All Respondents /	19/03/2020
30	27	0710102/03481/2020	ACL Components Limited		Sub-section (I) of section 230		Afnaan Siddiqui	Page no-97 to 111,105,106-109, is not clear	19/03/2020

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31	28	0710102/03498/2020	GOLDSTONE LIFESTYLE PRIVATE LIMITED Vs. Registrar of Companies		Sec 252 (3)		Sidharth Sharma	Case Type Wrong / List Of Date & Events	20/03/2020
32	29	710102064352020	RAJENDRA PRASAD TAK V/S UNION ROADWAYS LTD. & ORS		Rule 11 of NCLT, 2016	IB-577(ND)/2018	PAWAN	CASE TYPE WRONG,PAGE 30-32 MISSED	13/06/2020
33	30	710102064232020	SHILPI CABLES PVT. LTD.		Application under any other provisions- IBC	IB-461(PB)/2017	SUKHDEV MADNANI	CASE TYPE WRONG,INDEX MISSED,PAGE - 25-27 NOT	12/06/2020
34	31	0710102/06412/2020	TCM-UTM JV Vs. RAJESH JANGRA		Sec 60(5)	C.Pc NO. IB-248/ND of 2019	ANGAD MEHTA	Case type wrong	06/12/2020
35	32	0710102/03527/2020	DEEPAK Vs. JNC CONSTRUCTIONS PRIVATE LIMITED		Sec 60(5)	CP NO/IB/272/PB/2019	DEEPAK	Case type wrong/Pages Not Clear-19 /	21/03/2020
36	33	0710102/03595/2020	uttam value steels limited Vs. art special situation finance limited		Application under any other provisions- IBC	CP/IB/ 1830 OF 2017	VAIJAYANT PALIWAL	Case type wrong	19/04/2020
37	34	0710102/03610/2020	SUNIL HANDA Vs. TODAY HOMES NOIDA PRIVATE LIMITED		Sec 60(5)	C.P. NO.923 OF 2018	ABHAY PRATAP SINGH	Case type wrong	24/04/2020
38	35	710102/06367/2020	KUNDAN CARE PRODUCTS LIMITED Vs. MR. AMIT GUPTA		Rule 11 of NCLT, 2016	IB/940/ND/2018	Vaibhav Singh	Application Every Pages Not Sign / Affidavit Deponent	09/06/2020
39	36	0710102/03583/2020	HOTEL BANJARA LIMITED Vs. CHARMS INDIA PRIVATE LIMITED		IBC under Sec 7	Company Petition IB (IBC)		Pagination missing ETC PAGES NOT	14/04/2020
40	37	0710102/06526/2020	Workgroup Business Solutions PVT Ltd Vs. NSS GLOBAL SOLUTIONS PVT LTD		IBC Under Sec 9	Company Petition IB (IBC)		document uncompleted	19/06/2020
41	38	0710102/03137/2020	RAKESH JAIN Vs. SIKKA INFRASTRUCTURE PVT. LTD.		IBC under Sec 7	Company Petition IB (IBC)		FORM 1 PART 3 HAND WRITTEN 17 PAGE HANDWRITTEN 59 PG CUT 61,63	11/03/2020
42	39	0710102/06574/2020	Rakesh Jain & Another Vs. MCJ MULTIPACK PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	Company Petition (Companies)	Bharat Arora	Proof of Service & List of Date And Events &	23/06/2020
43	40	0710102/06249/2020	Kuldeep Kumar Bassi Vs. CMI FPE		Sec 60(5)	IB/50/PB/2018	Srishti Khare	WRONG CASE TYPE,PAGE NO.- 145,180,181,242 TRANSLATE	02/06/2020
44	41	0710102/06123/2020	K&A Organics Vs. Tamta Construction Co-Private Limited		Sec. 12A	IB/1121/ND/2019	ARVIND KUMAR	case type wrong	21/05/2020

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45	42	0710102/06065/2020	uttam galva metalics limited Vs. pricewater house coopers		Application under any other provisions- IBC	COMPANY PETITION (IB)-2054(MB)/2	MISHA	case type wrong	
46	43	0710102/06064/2020	uttam value steel Vs. pricewater house coopers professional services		Application under any other provisions- IBC	(IB)-2054(MB)/2 018	MISHA	Wrong Section	15/05/2020
47	44	710102/06589/2020	precitech enclosures system pvt. ltd Vs. precitech enclosures system pvt. ltd		Sec. 241(1)		SANYAM JAIN	Pgs Not Clear- 46,59,62,75,76,88, 89,93,95,99,100,101,102,103,105,111,112,113,114,116,120,121,123,163, 164,165,170,173,180,182,200,201,20	24/06/2020
48	45	710102/06261/2020	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PVT. LTD.		Sec 425		Shubho Jana	List Of Date & Events / Brief Synopsis / Pg Not Clear19 /	06/03/2020
49	46	710102/03548/2020	Pushpa Shrikant Kulkarni Vs. Unitech Limited		Sec. 73(4)		NIL	Document Not Properly	28/03/2020
50	47	710102/03586/2020	Balasubramanian Enterprises Private Limited Vs. ANDY NADAR		Sec. 131(1)		NIL	Not Properly Upload Document	16/04/2020
51	48	0710102/06581/2020	IDBI Bank Limited		Application under any other	CP/IB NO/3/ND/2019	Harshit Khare	Proof of Service	23/06/2020
52	49	0710102/06586/2020	Ms. Priyanshi Arora Vs. Dream Procon Projects		Application under any other	CP NO/IB/1771/ND/	NILESH SHARMA	Case Type Wrong	23/06/2020
53	50	0710102/03423/2020	Global Autotech Limited Vs. Maini Constructions Private Limited		Application under any other provisions- IB	CP NO/1236/2016	ROHIT GANDHI	Case Type Wrong & Pg No 114,181	18/03/2020
54	51	0710102/06394/2020	MUKESH KUMAR GUPTA		60(5)	IB/755/PB/2018	NOT MENTION	CASE TYPE WRONG PAGE	
55	52	0710102/06298/2020	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.		APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	
56	53	0710102/06287/2020	Punjilloyd Ltd Vs. Indian Oil Corporation Limited		60(5)	IB/731/PB/2018	Meharia & Compaby	CASE TYPE WRONG	
57	54	0710102/06299/2020	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.		APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	
58	55	710102065512020	M/ s NUPUR FINVEST PVT. LTD. V/S M/ s UNNATI FORTUNE HOLDINGS		Sec 60(5)	IB-45(PB)/2018	RAJANSH THUKRAL	WRONG CASE TYPE ,TRUE COPY SIGN	20/06/2020
59	56	710102065432020	M/S STRESSED ASSESTS STABILIZATION FUND V/S M/S JAIN STUDIOS LTD.		Application under any other provisions- IBC	IB-244(PB)/2019	MANISH AGARWAL	Matter Format Wrong / Index Not Properly /	24/06/2020
60	57	710102/06269/2020	Alfatech Private Limited Vs. The Registrar of		Sec 252 (1) - By Government Body	NIL	Kajal Goyal	Case Type Wrong / STK-7 Missing	06/04/2020

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61	58	710102/06245/2020	HYGIE PROFILE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	Sec 252 (3)	MANISH KUMAR SINGH	Pgs Not Clear-41,118,134 / All Pgs Blur	02.06.2020
62	59	710102/06619/2020	TUSHAN AHUJA Vs. VIPIN AHUJA		Sec. 241(1),Sec. 242(4),Sec. 244(1)		ANGAD MEHTA	Breif Synopsis	25/06/2020
63	60	710102/03412/2020	UJJAWAL GARMENTS PRIVATE LIMITED		Sec 252 (3) - By Government Body		Sanjeev Choudhary	Translate Pg-78-79,81-88,91 / Pg Not Clear-69,89 /	18/03/2020
64	61	710102/03383/2020	Navneet Kumar Gupta		Application under any other	IB/1038/2018	Navneet Kumar Gupta	Pgae Not Clear-80	17/03/2020
65	62	710102/03252/2020	Anil Tayal		Application under any other provisions - IBC	IB/2240/ND/2019	NIL	Case Type Wrong / Pages Blur-3-7,15 / Missing-16	13/03/2020
66	63	710102/03241/2020	Income Tax Vs. M/S Comfortable Travels		Application under any other	CA.No.28/2020	Benant Noor Singh Marok	Case Type Wrong / Wrong	13/03/2020
67	64	710102/02744/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case	02/03/2020
68	65	710102/02754/2020	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED Vs. ANJU AGARWAL		Sec 60(5)	IB/593/PB/2018	KARAN KOHLI	Pagination Not Mention After-3	02/03/2020
69	66	710102/02749/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case	02/03/2020
70	67	710102/02745/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case	02/03/2020
71	68	710102/06670/2020	VIRGIN TECHNIBUILD INDIA PVY LTD Vs. Essar Project (India) Ltd.		Sec. 71(10)		SUVABRATA DUTTA	Document Not Upload / Case Type Wrong	28/06/2020
72	69	0710102/06640/2020	Sapan Mohan Garg Vs. JASSUM PROPON PROJECTS PVT LTD		Application under any other provisions - IBC	CP/IB/1756/PB/2018	SAPAN MOHAN GARG	PAGE NO 18 & 19 MISSING	26/06/2020
73	70	0710102/06735/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited		Application under any other provisions - IBC	Case no/IB/2845/ND/2019	Sushil Aggarwal	Document not properly	01.07.2020
74	71	710102/06730/2020	INCOM WIRES AND CABLES LTD.		Application under any other provisions - IBC	IB/1456/PB/2019	Rakesh Jindal	Pg Not Clear-10-13,15-17,19-21,23,25,28,29,31,	30/06/2020
75	72	0710102/06741/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited		Application under any other provisions - IBC	IB-2845/ND/2019	NA	Document not uploaded properly no index	07/01/2020
76	73	0710102/06779/2020	SANTOSHI FINLEASE PRIVATE LIMITED Vs		Sec 60(5)	CP/IB/2122/ND/2019	ANAND PRAKASH	All pages not clear & translated pages 599 to 612	03.07.2020
77	74	0710102/02595/2020	PUNEET SACHDEV Vs BHARATIYA ROADLINES PRIVATE LIMITED		Application under any other provisions - IBC	CA/779/C-III/ND/2020	Puneet sachdev	Pages not clear-10 to 17 is not clear & Index	03.07.2020
78	75	710102068232020	Rakesh Mediratta vs Asian Hotels (North) Ltd		Section 9		Yogesh Kumar Jagia	objection- claim amount less then	04.07.2020
79	76	710102/06796/2020	K.K GOLYAN Vs nulon		Sec. 242(4)	NIL	RANJANA ROY	Fees Isue	07/03/2020

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80	77	710102/06906/2020	Stup Consultants Vs Vardhman Infradevelopers		Application under any other	IB/748/ND/2019	priyadarshi chaitanyashil	Document Not Properly	07/08/2020
81	78	0710102/06369/2020	GAUTAM BUILDERS Vs		Sec 60(5)	IB/272/PB/2019	SOMA SAMANTARAI	Case Type Wrong / PAGE NOT CLEAR 21,22,25,26,28,29,	
82	79	0710102068482020	JAGDISH SINGH NAIN Vs.		Application under any other provisions- IBC	COMPANY PETITION (IB) NO.1359 /ND/2019	ABHISHEK NAIK	OBJECTION Pagation Not Done & & Index Missing & & Proof	
83	80	0710102/03487/2020	Three C Universal Developers Pvt Ltd Vs. Gulshan Homz Pvt Ltd		section 7		Maya Gupta	Case Type is IA instead of company petition and documents are not complete only vakalatnama	20/03/2020
84	81	0710102/04263/2020	GAUTAM BUILDERS		Sec 60(5)	IB/272/PB/2019	SOMA SMANTARAI	Case Type is Wrong , page no. 53 is missing, pg no.	07/05/2020
85	82	0710102/02826/2020	M/S AADHYA ENGEERING SERVICES Vs. KARAN MOTORS PRIVATE		Rule 11 of NCLT, 2016	381/2014	CHANDRA SHEKHAR YADAV	PAGE 18-20 ,39,43 NOT CLEAR	10.07.2020
86	83	0710102/06797/2020	GURUJANSH REALTECH PRIVATE LIMITED Vs. AARCITY BUILDERS PRIVATE		Rule 11 of NCLT, 2016	94/PB/2020	VENKET RAO	pagination	10.07.2020
87	84	0710102/02946/2020	JAKSON ENGINEERING Vs. UM GREEN LIGHTING PVT. LTD.		Rule 11 of NCLT, 2016	2581/2019	UTTAM DATT	PAGE NO 8-28,36,64,65,66 NOT CLEAR PAGE 70,72,73,74	10.07.2020
88	85	0710102/06214/2020	SUPER TENT HOUSE PRIVATE LTD Vs. REGISTRAR OF		Rule 11 of NCLT	APPEAL/203/ND /2020	AKSHANSH SINGHAL	CASE TYPE IS WRONG	30/05/2020
89	86	0710102/06217/2020	SANJIV KUMAR ARORA Vs. CVIEW INNOVATIONS PVT. LTD		Application under any other provisions- IBC	IB/879/ND/2019	K K SINGH & KRISHNA MISHRA	CASE TYPE IS WRONG	30/05/2020
90	87	710102/06999/2020	ARIVOICE TELENET PRIVATE LIMITED Vs REGISTRAR OF		Sec 252 (3),Sec 252 (3) - By Government Body		SIMRANJEET SINGH	Case Type Wrong / Pages Blur-85-97 After Pages all	13/07/2020
91	88	0710102/06996/2020	Pawan Garg Vs PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	IB/934/PB/2018	Anurag Bhatt	Every pages not signature / Affidavit wrong	13/07/2020
92	89	0710102/06949/2020	GRANITE GATE SOCIAL WELFARE SOCIETY Vs. M/S GRANITE GATE		Sec 60(5)	1248/PB/2018	Nitin Mishra	AFFDAVIT	14.07.2020

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93	90	0710102015642020	APADANA TECHNOLOGIES IMPORTS LIMITED Vs. DEPARTME		Rule 154, NCLT 2016	CA/CAA/44/ND/2019	K K R DAS	Case Type Wrong	10.07.2020
94	91	710102/07060/2020	Registrar of Companies Vs M/S LOTUS REALCON LLP		Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear- 211,215-216,219,220,235,264-	15/07/2020
95	92	710102/07071/2020	Registrar of Companies Vs M/S UTSAV SECURITIES PVT. LTD.		Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear- 103,220-221,225-226,230,245,274-279,491,514,515,524,525,526,589,618 / No Pages	15/07/2020
96	93	0710102/06937/2020	ANURAG RASTOGI Vs. CHARMS INDIA PVT. LTD.		IBC under Sec 7		RAHUL MALHOTRA	page 6, (list of dates & events missed) breif of synopsis missed page 28-31 cut, no record	10/07/2020
97	94	0710102/06062/2020	HOTEL HORIZON PVT. LTD. Vs. KOMOREBI INDIA PRIVATE LIMITED		IBC Under Sec 9		Yash Tembe	-page:, 82, 84-86, 134, 182, 184-186 translate	15/05/2020
98	95	0710102/06825/2020	SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD		IBC Under Sec 9		YOGESH K. JAGIA	memo of parties missed and claim is less than 1 Cr	04/07/2020
99	96	0710102/06333/2020	HIGH GROUND ENTERPRISE LIMITED Vs. IRS COMMUNICATIONS PRIVATE LIMITED		IBC Under Sec 9	10/06/2020	88511 67622	debt amount less than 1 cr	08/06/2020
100	97	0710102/06847/2020	PUNJAB NATIONAL BANK Vs. M/S. KARNAL AGRICULTURE INDUSTRIES LTD.		IBC under Sec 7	15/07/2020	9417640609	51,82, 84, 503, 512, 524, 541, 547, 548, 553, 556, 565, not clear page 588-594 wrong	06/07/2020
101	98	0710102/07012/2020	GAV Developers Pvt Ltd Vs Shubh Advisors Pvt Ltd		Rule 11 of NCLT			No Document Uploaded	14/07/2020
102	99	0710102/07223/2020	Kuldeep Verma Liquidator of Hindustan Paper Corporation Ltd Vs Ministry of Corporate Affairs Registrar of		Rule 11 of NCLT, 2016	IB/418/ND/2018		Case Type Wrong	20/07/2020
103	100	710102/07165/2020	AN Infracom Pvt Ltd Vs AN Infracon Pvt Ltd		Sec 60(5)	IB/45/PB/2018	RAJEEV KUMAR	Wrong Arrange-6-7 / Page Not	17/07/2020
104	101	0710102/07238/2020	Promila Ahuja Vs Earth Buildprop Pvt Ltd		Sec 60(5)	CP/IB/1747/PB/2018	Sunil K Goel	Index not uploaded & not	21/07/2020

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105	102	0710102/07138/2020	ANURAG AIR CONDITIONING PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3) - By Government Body	120/252/ND/2020		Case Type Wrong / Index Not Upload	22/07/2020
106	103	0710102/03630/2020	EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PRIVATE LIMITED Vs. STATE OF UTTAR PRADESH		Sec 60(5)			pagination not Done	22/07/2020
107	104	0710102/03659/2020	CANARA BANK Vs. MR. AASHISH GUPTA		Rule 11 of NCLT, 2016	1705/B/2018		Pg No 40,41 Not Clear Document And Index Not	22/07/2020
108	105	0710102/03209/2020	NORTHERN ARC CAPITAL LTD. Vs. FIVE CORE ELECTRONICE LTD		Application under any other provisions- IBC	1671/ND/2019		No Supporting Affidavit and E Stamp	22/07/2020
109	106	0710102/06442/2020	OM PRAKASH VIJAY- LIQUIDATOR Vs. FANTASTIC BUILDCON PVT LTD		Sec 60(5)	37/PB/2018		Wrong Case Type	22/07/2020
110	107	0710102/06439/2020	MOBIINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES			44/252/2020		SELECT WRONG SECTION AND PAYMENT	22/07/2020
111	108	0710102/03114/2020	M/S ANJUSHREE ENTERPRISES Vs. M/S C VIEW INNOVATIONS PVT. LTD		Application under any other provisions- IBC	(IB)- 879(ND)/2019	Krishna Kumar Mishra	Application Sign Missed & True Copy Signature Missed	
112	109	0710102/03614/2020	BEST AGOLIFE LIMITED Vs.		Rule 11 of NCLT	CP(CAA)149/PB/2018	Afnaan Siddiqui	Pagination Not Done & Main	27/04/2020
113	110	0710102/03606/2020	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD		Application under any other provisions	TP/09/PB/2020	Aneesha Dutt	AFFIDAVIT MISSED & VAKALATANAM	23/04/2020
114	111	710102/07239/2020	BLUELEMON TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)		HEMANT KUMAR	Case Type Wrong / Not Properly Document Arrange / Income Tax Service	21/07/2020
115	112	0710102/07254/2020	M/S BRAND REALTY SERVICES LTD. Vs M/S SIR JOHN BAKERIES INDIA PVT. LTD		Rule 11 of NCLT, 2016	IB /IB/1677/ND/2019	pankaj agarwal	Index (Applicant not signature).pages not sign 1 to	21/07/2020
116	113	0710102/07269/2020	Rajiv Khanna Vs Earth Buildprop Pvt Ltd		Sec 60(5)	CP/IB/I747/PB/2018	Sunil K Goel	Page not clear 120	22/07/2020
117	114	710102/06715/2020	K.K GOLYAN Vs. NULON INDIA		Sec. 241(1)		RANJANA ROY GAWAI	Wrong Index	30/06/2020
118	115	710102/10147/2019	ALANKAR CHEMICALS PRIVATE LIMITED Vs. MD. NAZIM KHAN		Sec. 230-232 - Second Motion	CA/CAA/13/ND/2019	ANIL SINGH	Case Type Wrong / Document Not Properly	07/09/2020
119	116	0710102/07076/2020	USHA BRECO LIMITED Vs. ANIL KUMAR LADHA		Caveat Application	Caveat Application	RAKESH WADHWA	Case Type Wrong	15/07/2020



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120	117	0710102/07121/2020	RAHUL KUSHWAHA Vs. DBM RETAIL PVT. LTD.		Application under any other	Nil	Jaskaran Singh	Document Not Properly	21/07/2020
121	118	0710102/07127/2020	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED		IBC Under Sec 9		VIBHA V MISHRA	index missed memo of parties missed list dates && event , breif of synopsis missed page 92-95, 110, 113-130, 145, 152, 153, 208 not clear page 197 client	16/07/2020
122	119	0710102/03410/2020	SMX FARMA LIMITED Vs. MEDI XPERT INDIA LTD.		IBC Under Sec 9		Atul Sahi	claim less then 1 Cr	17/03/2020
123	120	0710102/06329/2020	HIGH GROUND ENTERPRISE LIMITED Vs. ASCEND MEDIA PRIVATE		IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	06/08/2020
124	121	0710102/03607/2020	DR. NEEL SAINI Vs. M/S PARSVNATH DEVELOPERS LIMITED		IBC under Sec 7		Ashwani Kumar Gupta	all pages are not clear, Upload clear copy	23/04/2020
125	122	0710102/07332/2020	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED		Rule 11 of NCLT	81/nd/2020	PRASHANT MEHTA	No Sign in Application && Page No. 16 to 18 Hindi	24/07/2020
126	123	0710102/07339/2020	PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORTS) Vs. GIAN		Sec 42	706/2018	K. ENATOLI SEMA	No Sign in Application & No True Copy and Page No 63 not	24/07/2020
127	124	0710102/07320/2020	ORIENTAL BANK OF COMMERCE Vs. M/S SHEKHAR RESORTS LTD. & ORS.		Sec 60(5)	22/2018	PRANAV VERMA	PAGE 24,2934,35,36,39, 42,43,44,46-49 NOT CLEAR	24/07/2020
128	125	0710102/07341/2020	RAJESH JANGRA Vs DY. CHEIF ENGINEER (CONSTRUCTION-II)		Sec 60(5)	IB-248/ND/2019	Nil	P- 36 Hindi, P- 92, 195, 197, 255 Not Clear	8800343000
129	126	0710102/06038/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED		Sec 241 (2)		Nil	Incomplete Document	12/05/2020
130	127	0710102/03604/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED		Sec 241 (2)		Nil	DOCUMENT NOT COMPLETE	12/05/2020
131	128	710102/07352/2020	ANNAY REALTORS PRIVATE LIMITED Vs Dream Towers Private		Sec. 241(1)		Prashant Jain	Translate-102-111,133-146,	24/07/2020
132	129	0710102064702020/3	Arunav Pankaj		ADDITIONAL DOCUMENT	IB-1367/PB/2019	PULKIT DEORA	page- 11,12,16,23,24,28, 30,31,59-61,89-94 not clear and after page 40 double page numbering,PG-	27/07/2020

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133	130	710102064702020/4	Arunav Pankaj		Sec 60(5)	ib/1367/pb/2019 & ia/2334/of/2020	pulkita deora	91-94 135-144 174-179 207-209 231 not clear	
134	131	710102064922020	Rakesh Kumar Jain		Sec 60(5)	(IB)-917(ND) / 2019	MOHIT NANDWANI	AFTER PAGE NUMBER 23 PAGE NUMBERING	23/07/2020
135	132	0710102/07520/2020	Straight Edge Contracts Pvt. Ltd. Vs Three C Shelters Pvt. Ltd.		Rule 11 of NCLT, 2016	(IB) NO.272 (ND) OF 2019	Aviral Kapoor	signature missing IN application & true	30/07/2020
136	133	0710102/07556/2020	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs PRINCIPAL CHIEF COMMISSIONER OF INCOME-TAX DELHI		Sec 252 (1) - By Government Body		Depaish Tangoriya	Income Tax Service & Page Not Clear 50,54,55&60,75,77,98,109& Master Data & Fees Not	31/07/2020
137	134	0710102/07539/2020	ICICI BANK LIMITED Vs ESSAR POWER MP		Sec 60(5)	Diary No. 0710102/ 03620/	MISHA	Case Type Wrong & Main Case No	30/07/2020
138	135	0710102/07516/2020	NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs Registrar of Companies Delhi & Haryana		Sec 252 (3)		ABHAY BANSAL	Case Type Wrong / Index Advocate Detail / Blur Pg-56,99 / Page Not Clear- 67,78,82,83,86,89,91,93,94,98,101,106,109,110,111,115,118-123,124 / Prayer Applicant Signature	30.07.2020
139	136	0710102/07560/2020	KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies		Sec 252 (1)		Depaish Tangoriya	Income Tax Service DCIT Cell / Page Not Clear- 55,57,59,60,75-77,79,84,85,89,91,	31.07.2020
140	137	0710102/07569/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy	31/07/2020
141	138	0710102/07564/2020	Forgings Private Limited Vs Indiabulls Housing Finance limited		Application under any other provisions- IBC	IB/455/PB/2017	Sanjeev Bhushan Deora	Page No. 121 & 131 Not Clear	31/07/2020
142	139	0710102/07566/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy	31/07/2020
143	140	0710102/07570/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy	31/07/2020
144	141	0710102/06812/2020	Manohar Lal Vij Vs		Application under any other	IB-1874/ND/2019	NA	Index Missing , Proof of Service	07/03/2020

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145	142	0710102/07568/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy	31/07/2020
146	143	0710102/01482/2020	ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED		Application under any other provisions- IBC	IB-569/2019	NA	case type wrong	08/05/2020
147	144	0710102/07521/2020	KASHIPUR INFRASTRUCTURE AND FREIGHT TERMINAL PRIVATE LIMITED Vs. MULTIWAL PULP AND BOARD MILLS PRIVATE LIMITED		Sec 60(5)	IB-343/2019	Mohit Singh	Index and sign on every page of application are missing	08/05/2020
148	145	0710102/07319/2020	DYCON SYSTEMS PRIVATE LIMITED Vs. EPS		IBC Under Sec 9	FRESH	Mohit Singhal	claim less than 1 Cr	08/05/2020
149	146	0710102/07452/2020	VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR Vs. HSK INFRA PRIVATE LIMITED		IBC Under Sec 9	FRESH	Pankaj Paliwal	claim amount less than 1 CR	08/05/2020
150	147	0710102/07567/2020	DHARMENDRA KUMAR Vs. IAP COMPANY PRIVATE LIMITED		Sec 12(2)	446/2017	rohit rathi	Sign missing on application and sign and true copy missing on	08/05/2020
151	148	0710102076272020	SHRI GANESH FIRE EQUIPMENTS PVT LTD Vs. SHRI GANESH FIRE EQUIPMENTS PVT LTD		Rule 11 of NCLT	CP(IB)364/ND/2019	Amresh Kumar	Case Type Wrong	08/05/2020
152	149	0710102/07597/2020	Mohan Lal Jain Vs Kaliber Associates Private Limited		Application under any other	IB-228/PB/2018	NA	True Copy and Sign Missed	08/02/2020
153	150	0710102/07621/2020	M L Gupta Vs Lifestyle Fitness Private Limited		Sec 60(5)	IB-310/ND/2019	Manashwy Jha	True Copy and Sign Missed in all	08/02/2020
154	151	0710102/07618/2020	DEVENDRA KUMAR SHARMA Vs JBB-EVEREST BUILDTECH PRIVATE LIMITED		Sec 60(5)	IB-1006/ND/2019	RAJENDRA BENIWAL	True Copy and Sign Missed	08/04/2020
155	152	0710102/07630/2020	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	APPEAL/206/2020	ANAND BAJPAI	Wrong case type chose	08/07/2020
156	153	0710102/07434/2020	Timelines Constructions Private Ltd. Vs Lambda Eastern Telecommunication		IBC Under Sec 9		SUMIT KUMAR BATRA	objection-default amount less than 1 crore	28/07/2020
157	154	0710102/07200/2020	ASHUTOSH GUPTA Vs Prizm Holography and Security Films Private		Sec. 241(1)		Ajay Kumar Gupta	Missing-35-354	19/07/2020

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158	155	0710102/07776/2020	KDR Services Private Limited Vs ROC DELHI		Sec 252 (1)		RITESH UPADHYAY	Case Type Wrong / Memo Of Parties / List Of Date & Events / Brief Synopsis / Index Not Properly / Council Detail / No Pagination / Prayer (Petitioner Sign Missing) / Income Tax	08/10/2020
159	156	0710102/07765/2020	SAPAN MOHAN GARG Vs.		Application under any other	C.P. (IB)/1756(PB)20	NA	TRUE COPY MISSED	08/11/2020
160	157	0710102/07695/2020	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs M/S INTELICITY BUSINESS PARK PVT.		Sec 60(5)	(IB) 17(NB) OF 2019	upasana chandrashekar	Unsign pages-2 to 10,13. Pages not clear-52 to 54,57,63,101 to	08/07/2020
161	158	0710102/07788/2020	Rakesh Sareen Vs		Sec 60(5)	C.P.	Ravi Krishan	pg-	10/Aug/20
162	159	0710102/07807/2020	YES BANK LIMITED Vs. M.K. OVERSEAS LIMITED		Sec 60(5)	C.P. (IB)/1731(ND)2019	NEERAJ YADAV	Wrong File Uploaded Matter Name Different.	
163	160	0710102/07739/2020	vishnu dutt Vs		Interlocutory Application (I.B.C)	CP/IB/1753/ND/2019	Dilip kumar Niranjan	Pages not clear-1,6 to 13,26 to 36. Proof of service	13/08/2020
164	161	0710102/07869/2020	SHARMA KALYPSO PRIVATE LIMITED Vs		Application under any other provisions- IBC	IB-1887/ND/2019	NA	Pages- 34 to 41 & 43,44,46 and 47 are not clear	13/08/2020
165	162	0710102/07887/2020	KRISHNA SAHIL CONSTRUCTIONS PRIVATE LIMITED Vs		Sec 60(5)	IB-2130/ND/2019	Rajan Gupta	Page-12 to 17 and 31 not clear	13/08/2020
166	163	0710102/07625/2020	SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED		APPLICATION ANY UNDER PROVISION	(IB)/2187(ND)2019	MAREESH PRAVIR SAHAY	vol1 36-63 cut vol2 21,1329,1336 not clear and some oages in hindi, vol-4 615-627 not clear, vol7-1391-1394 not clear vol15-2845-2849, vol18-3401-3404 , pages cut 3583-3599, vol24-4601-4615 not clear	08/04/2020

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167	164	0710102/07877/2020	davendra kumar Vs deltos infra private limited		Sec. 213,Sec. 241(1),Sec. 242(4)		RAHUL AHUJA	Section 213 Fees Missed Rs 5,000, Master index Missed, Master Data Missed, Vol 2 to 5 not in Sequence, Page 308A, 505, 776, 910 not Clear,	13/08/2020
168	165	0710102/07873/2020	M/S REGAL METAL & FERRO ALLOYS Vs M/S SANDEEP AXLES PVT		Rule 11 of NCLT	IB-420/ND/2017	NALINI	True copy and sign missed	13/08/2020
169	166	710000074832020	IDBI Bank Limited Vs. Resolution		Caveat Application	1B-1757/2018	Rajive R. Raj	No Advance Service & No	29/07/2020
170	167	0710102/07852/2020	VEDURUMUDI BUILDERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES		Sec 252 (3)		VINOD SINGH	Case Type Wrong / Memo Of Parties (advocate sign missing) & Page-14 / Detail not fill page-24 / Page Cut-39 / Income Tax Service DCIT Cell / Petition &	13/08/2020
171	168	0710102/07856/2020	RAJINDER KUMAR Vs. DELHI DISTRICT CRICKET ASSOCIATION		Rule 11 of NCLT	CP/51/2020	Tanuj Khurana	Memo of party	17/08/2020
172	169	0710102/07801/2020	SOUGAT SINHA IRP OF LEXUS INDIA LIMITED Vs. PRAMOD SARAF		Rule 11 of NCLT, 2016	CP/IB/2932/2019	Manoj Kumar	case type wrong	17/08/2020
173	170	0710102/07884/2020	SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION		Sec 60(5)	CP/IB/1756/2018	Mukund Rawat	Pages not clear-124 to 129,141 to 148,413	17/08/2020
174	171	0710102/07681/2020	GOODRE PRIVATE LIMITED Vs. INDIRAPUR AM HABITAT CENTRE PRIVATE LIMITED		Sec. 230-232 - Second Motion	NA	Sandeep Kumar	Wrong case type chose / Main case no / index not mention /	17/08/2020
175	172	0710102/07924/2020	APAVARGA TRADING COMPANY Vs. CAARA INDIA PRIVATE LIMITED		Sec. 12A	C.P. (IB)/587(ND)2019	RAJENDRA BENIWAL	Pages not clear-31,33 to 37	17/08/2020
176	173	710102018152020	Rishabh Buildwell Pvt. Ltd. Vs. Compliance Construction Contracts		Rule 11 of NCLT, 2016	C.P. (IB)/913(ND)2019		case type wrong view recipet payment not	
177	174	710102080142020	PUMA REALTORS PRIVATE LIMITED Vs. Punjab State Power		Sec 60(5)	C.P. (IB)/934(PB)2018	41354354	e-stamp paper missed	

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178	175	0710102/07562/2020	ELLORA COMMOALES PRIVATE LIMITED Vs		Sec. 230-232, Sec 234	1st Motion	ankit singal	Page Not Clear-595-602,605-611,741,1479,147	31/07/2020
179	176	710102072682020	SANTOSH SHARMA Vs. DASH EXPORT PVT LTD		Application under any other	C.P. (IB)/1388(ND)20	Sanyam goel	PAGE no 27- 41, 77 AND 78 NOT	28-07-2020
180	177	0710102/07349/2020	MEHTA SYNTHETIC PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)		NOOR MOHAMMAD	Translate-141-164 / No Documents Proper Uploaded	24/07/2020
181	178	0710102/07170/2020	Mohd Zuvaib Khan Vs Registrar of Companies		Sec 252 (3)		ANJALI YADAV	income tax service DCIT	17/07/2020
182	179	0710102/08052/2020	Ajay metalloys Vs ASIAN COLOUR COATED ISPAT LTD.		Sec 60(5)	C.P. No. (IB)50(PB)12018	RAJIV ANEJA	Affidavit veryfying date	18/08/2020
183	180	0710102/08030/2020	Jaswinder Singh Walia Vs PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	CP/IB/934/PB/2 018	Anurag Bhatt	Application every pages sign Annexure every pages sign /Proof	18/08/2020
184	181	0710102/08126/2020	LEE FININVEST PRIVATE LIMITED Vs ROC Delhi	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body		Bharti Kashyap	Document not properly uploaded / wrong section / wrong	21/08/2020
185	182	0710102/08081/2020	LUSTRA PRINT PROCESS PVT. LTD. Vs. FRENCH BAKERY PVT. LTD.		IBC Under Sec 9		RANJIT KHATRI	claim less than 1 cr	
186	183	0710102/08166/2020	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Application(C ompanies Act)	Rule 11 of NCLT	Appeal no. 206/252/ND/202 0	ANAND BAJPAI	Advance service to income tax (DCIT)	22/08/2020
187	184	710102069192020	Mobeinnovation Software Private Limited Vs. Registrar of Companies	Company Application	Rule 11 of NCLT	Appeal/44(ND)2 020	Narayan Kumar Jha	supporting affidavit	24-08-2020
188	185	0710102/07514/2020	JK LAKSHMI CEMENT LTD Vs. ANSAL HI- TECH TOWNSHIPS LTD	Company Petition IB	IBC Under Sec 9		AMIT PRABHAT DESHPANDE	amount less than 1 Cr	
189	186	0710102/07725/2020	INDIAN POTASH LIMITED Vs SUMAN PHOSPHATES AND CHEMICALS LIMITED	Company Petition IB	IBC Under Sec 9		MANISH KAUSHIK	objection- jurisdiction(regist ered office	
190	187	0710102/03587/2020	ORATOR MARKETING PVT. LTD. Vs. SAMTEX DESINZ PVT. LTD.	Company Petition IB	IBC under Sec 7		LZAFEER AHMAD B F	documents not uploaded (only six pages are	
191	188	0710102/08190/2020	SIDHANT SHARMA Vs AKASH KHILWANI	Company Application(C ompanies Act)	Rule 11 of NCLT	CP/305/241/242/ ND/2018	YOGESH KUMAR JAGIA	Index not uploaded	24/08/2020

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192	189	0710102/07755/2020	BSM India Private Limited	Company Petition IB	Sec 60(5)		amresh kumar	case type wrong not sign in application page 18-21 not clear main case no.	10.8.2020
193	190	0710102148962019/7	M/S KESHAV ENTERPRISES Vs. ALUPAN COMPOSITE	IBC Under Sec 9	Company Petition IB	ib/3196/ND/2019	Onkar Nath	33, 27,23 not clear page 24 translate	
194	191	0710102/08231/2020	MANJU KALGAONKAR Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		9711967227	PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT	25/08/2020
195	192	710102080802020	Casablanca Industries Private Limited	CAVEAT	NA	NA	RISHAB WASSAN	DD WRONG DETAILS	25/08/2020
196	193	0710102/08264/2020	Rohit Sehgal Vs Supritendent of Police	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/547/PB/2018	Rohit Sehgal	Proof of service	27.08.2020
197	194	0710102/08243/2020	ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd	Company Application(C ompanies Act)	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	27.08.2020
198	195	0710102/08241/2020	Anupam Gupta Vs Overseas Courier Service India Pvt Ltd	Company Application(C ompanies Act)	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	27.08.2020
199	196	0710102/08258/2020	Punjab National Bank Vs Metaphor Exports Pvt. Ltd	Company Application(C ompanies Act)	Application under any other provisions	IB/422/2016	Rajinder Wali	Application every pages sign-1 to 11	27.08.2020
200	197	0710102/08265/2020	TEK TRAVELS PRIVATE LIMITED Vs TED TRAVEL & EXPERIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY APPLICATION NO. IB-2417/ND/2019	Rachit Kohli	Memo of party (Applicant signature) Application every	27.08.2020
201	198	0710102/07786/2020	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	Company Petition IB (IBC)	IBC Under Sec 9		ARV CHAMBERS LAW	page:1466-1476 missed and proof of service missed	
202	199	0710102/08273/2020	Ahluwalia Contracts (India) Limited Vs Gian Chand Narang	Interlocutory Application (I.B.C)	Sec 42	CP/IB/706 /PB/2018	Tariq Khan	Wrong Section	
203	200	0710102/08275/2020	SHRI DRONA HOTELS PVT. LTD. Vs REGISTRAR OF COMPANIES	Company Application(C ompanies Act)	Sec 252 (1) - By Government Body	APPEAL no. 169/252/ND/2020	SANKET GUPTA	Wrong Section and fees not paid	27/08/2020

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204	201	0710102/08278/2020	THIRD EYE HARKHABAR PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI &	Company Application(C ompanies Act)	Application under any other provisions	Not Mentioned	Dr. Maurya Vijay Chandra	No Pagination/ main case no. not mentioned/ No index	27/08/2020
205	202	0710102/07903/2020 Refiled	Divyanshu Setia Vs REGISTRAR OF COMPANIES	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body		Amol Sinha	STK-7-24-362 Company Name not Mentioned No fees wrong section choose Page No,	14/08/2020
206	203	0710102/07559/2020 Refiled	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs	Company Appeal(Comp anies Act)	Sec 252 (1)		Depaish Tangoriya	Jurisdiction Haryana in Master Data	31/07/2020
207	204	0710102/08289/2020	CZONE ENGINEERS PRIVATE LIMITED Vs	Company Application(C ompanies Act)	Application under any other provisions	APPEAL no. 839/252/ND/2019	Abdul Quadir	Page No 7 Repeated & Income Tax Service Missing	27/08/2020
208	205	0710102/08330/2020	Sunrays Properties and Investments Company Private Limited Vs	Company Application(C ompanies Act)	Application under any other provisions	C.A.(CAA)/52(P B)2019	MANOJ SHARMA	TRUE COPY SING MISSED	28/08/2020
209	206	0710102/02671/2020	Mr. Arun Kumar Sinha Vs M/s Three c Homes Private limited	Interlocutory Application (I.B.C)	19(2)	C.P. (IB)/432(ND)2019	Atul Sharma	Pg-15,40 not clear	28/02/2020
210	207	0710102/07646/2020	IDBI BANK Vs	Interlocutory Application (I.B.C)	Sec 60(5)	IB- 1757/PB/2018	RAJIV RANJAN RAJ	Pages are Cut- 23 to 27,31,34,40 to 43,56,58,59,64 Volume wise	08/05/2020
211	208	0710102/07759/2020	NORTHERN ARC CAPITAL LIMITED Vs Five Core Electronics Limited	Company Petition IB (IBC)	Application under any other provisions - IBC		NA	case type wrong & document not upload properly	10/08/2020
212	209	0710102/07723/2020	Pawan Vs Supertech Township Project Ltd	Contempt Petition (IBC)	Rule 11 of NCLT, 2016	IB/904/ND/2019	Rajiv Shukla	case type wrong	07/08/2020
213	210	710102078462020	Karnataka Bank Ltd. Vs. Resolution Professional &#40;Ortel Communications	Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/761(ND)2018	NIPUN GAUTAM	pg-51 missed	
214	211	710102081272020	M/S. PREMSONS SUPER STEEL PVT. LTD.	Interlocutory Application(IB C)	Sec. 12A	C.P. (IB)/404(ND)2018	VIVEK KUMAR	wrong proof of service in Proof of service	
215	212	0710102/08312/2020	AKHILESH KUMAR GUPTA Vs EASYTECH GLOBAL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process	CP/IB/794/ND/2018	Surabhi Sinha	Proof of service	28/08/2020
216	213	0710102/08358/2020	MUKESH KUMAR GROVER Vs Uttarakhand Power Corporation Limited through Its	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB- 2375/(ND)/ 2019	PARTHO BHATTACHARYA	Application every pages sign-2 to 4	29/08/2020



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217	214	0710102/07437/2020	WORLD WINDOW RENEWABLE ENERGY LIMITED Vs Registrar of Companies NCT of Delhi and Haryana	Company Appeal(Comp anies Act)	Sec 252 (3)		Rohit	Council Sign and Detail Missed in Index	28/07/2020
218	215	0710102/06135/2020	RAJESH RAJPAL Vs RAJPAL POLYTEX PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Devesh Arora	Page 144 Wrong Arrange, Page 291 to 294, 302,303,304,305,306 not clear, Annexure 6 no	22/05/2020
219	216	0710102/08192/2020	AASHIYANA STEELFEB PRIVATE LIMITED Vs Registrar of Companies (NCT of Delhi & Haryana)	Company Appeal(Comp anies Act)	Sec 252 (1)		PRAMOD PRASAD KOTHARI	Translate-86,88 / Page Not Clear-90,94,95,97 / Blur Pg-33,80 /	24/08/2020
220	217	0710102/08067/2020	UJJAWAL GARMENTS PRIVATE LIMITED Vs	Company Application(C ompanies Act)	Sec 252 (3)		CS AVINASH KUMAR	Case Type Change	19/08/2020
221	218	0710102/08129/2020	CHLORITECH INDUSTRIES Vs. M/S HIL INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		AMIT GUPTA	pages 430,434,436,438,440,442 not clear	21/08/2020
222	219	0710102/08451/2020	Longowal traders Vs DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	objection-claim amount less then 1 crore	09/01/2020
223	220	0710102/08454/2020	VEER BHAN Vs. DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	claim amount less then 1 crore	09/02/2020
224	221	0710102/06283/2020	Total Airport Services (India) Private Limited Vs Registrar of Companies NCT of Delhi & Haryana	Company Application(C ompanies Act)	Sec 252 (3)	CA/149/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	06/04/2020
225	222	0710102/08403/2020	Catalyst Trusteeship Limited Vs RIYASAT TOWERS PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/1392(ND)2019	Jatin S Sethi	TRUE COPY MISSED	31/08/2020
226	223	0710102/07845/2020	Woolways India Limitd Vs Standard Chartered Bank	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB)/29(ND)2018	sajeve BHUSHAN DEORA	WRONG SCRUTINY	13/08/2020
227	224	710102080532020	M/s Richa Global Exports Pvt. Ltd Vs. SAMTEX DESINZ PRIVATE LIMITED	Intervention Petition	Sec 60(5)	IB-3171 OF 2019	Abhishek Bhardwaj	APPLICATION SIGN MISSED,PG-24,26 IN HINDI,WRONG	
228	225	0710102/08573/2020	SANJAY GUPTA Vs.	Interlocutory Application(IBC)	Application under any other provisions- IBC	(IB)/132(PB)2017	NIPUN GAUTAM	PAGE 53-56 FONT SMALL	09/05/2020
229	226	0710102/06276/2020	Sona Beverages Pvt. Ltd. Vs KAAMA BREWERIES PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		debopriyo moulik	page:77-88, 126-132 note clear	

	A	B	C	D	E	F	G	H	I
230	227	0710102/08297/2020	Mukund Vs M/s Logix City Developers Pvt Ltd	Interlocutory Application (I.B.C)	IBC Under Sec 9		BALAJI SRINIVASAN	Wrong section (wrong e-file)	
231	228	0710102/08178/2020	PCL IT Solutions Private Limited Vs	Company Petition IB (IBC)	IBC Under Sec 10		sonal mashankar 8109308340	page:173-175, 200 missed and claim less than 1	
232	229	0710102/08450/2020	GOENKA ENTERPRISES Vs KULDEEP VERMA	Interlocutory Application (I.B.C)	Sec 42	CP/IB/ 418/ND/2018	DIVYANSHU AGRAWAL	(AFFIDAVIT DATE)	09/01/2020
233	230	0710102/07233/2020	INDIAN OVERSEAS BANK Vs. M/S PIXION MEDIA PVT. LTD.	Interlocutory Application (IB C)	Application under any other provisions- IBC	Application under any other provisions- IBC	ANIL KUMAR	pg-21 repeated.	REFILE
234	231	0710102/08629/2020	Sanjib Kumar Dey Vs Concept Capital Infra Projects Pvt. Ltd.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	IB-911/2020	Srijan Sinha	No Index, No pagination, No e-Stamp, Brief Synopsis, memo	07/09/2020
235	232	0710102/08510/2020	DEVKRIPA ISPAT PRIVATE LIMITED Vs DE LAGE LANDEN FINANCIAL SERVICES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/985(ND)2018	ANAND BAJPAI	PG-18,45 NOT CLEAR	09/02/2020
236	233	0710102/08470/2020	Manoj Giri Vs Ansal Phalak Infrastructure Pvt Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/2336(ND)2019	ROHIT CHOUDHRY	SELECT CORRECT DOCUMENT	09/02/2020
237	234	0710102/08486/2020	ARUN ANAND Vs. AKME PROJECTS LIMITED	Company Application		CP/55(ND)2018	ROHIT KRISHAN NAGPAL	affidavit back date sign missing and section	application
238	235	710000085722020	Neeraj Aggarwala		Cavet			NCLT form 3c	05/09/2020
239	236	710102086282020	MASQ BUSINESS SOLUTION PVT. LTD Vs. Registrar of Companies	Company Application	Rule 11 of NCLT	Appeal-280 of 2020	Sameer Sidhar	page numbering missed,income tax service	
240	237	0710102/00024/2020	VARDHMAN INFRABUILD PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Appeal	Sec 252 (3)	NA	YOGITA BHATIA	83 not clear 50 soft 68 73 missed etc and case type wrong...	09/09/2020
241	238	0710102/03278/2020	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND	Company Appeal	Sec 252 (1) - By Government Body	NA	SAMAKSH GOYAL	Case Type WRONG AND DOC NOT	09/09/2020
242	239	0710102/03560/2018	ADITYA PUGLIA Vs. FIRESTAR DIMANOND PRIVATE LIMITED FIRESTAR DIMANOND INTERNATIONAL PRIVATE LIMITED NIRAV MODI	Intervention Petition	Application under any other provisions	NA	Aditya Puglia	case type wrong document not properly upolad	09/09/2020
243	240	0710102/03576/2018	MR. NAVNEET KUMAR GUPTA Vs. M/S. TATA STEEL LIMITED	Company Petition IB	Sec 60(5)	NA	J SAGAR	case type wrong/SECTION	09/09/2020

	A	B	C	D	E	F	G	H	I
244	241	0710102/00176/2019	DR.SEEMA BAJAJ Vs. EMBRYO HEALTH PRIVATE	Company Petition	Application under any other provisions	NA	Vishnu PS Langawat	case type wrong sing missed in application	09/09/2020
245	242	0710102/14108/2019	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LTD.	Company Application	Rule 11 of NCLT, 2016	C.P. (IB)/613(ND)2019	AYUSH AGARWAL	CASE TYPE WRONG	09/09/2020
246	243	0710102/00084/2020	SINGLA BUILDERS AND PROMOTERS	Company Application	Sec 60(5)	C.P. (IB)/934(PB)201	PALLAVI SINGH	CASE TYPE WRONG	09/09/2020
247	244	0710102/00059/2020	SHIV DYAL SHARMA Vs	Company Application	Sec 60(5)	C.P. (IB)/1718(PB)20	Jatin S Sethi	case type wrong	09/09/2020
248	245	0710102/01303/2020	KALIBER ASSOCIATES PVT. LTD Vs. INCOME TAX OFFICER	Company Application	Application under any other provisions	CP/228(ND)2018	Anirban Bhattacharya	Pg Not Clear-24-28,29-38,36,37 and case type	09/09/2020
249	246	0710102/02479/2020	AXYKNO CAPITAL SERVICES PVT. LTD. Vs. RATTANINDIA POWER LTD	Cross Application	Application under any other provisions- IBC	NA	Vikram Hegde	case type wrong	09/09/2020
250	247	0710102/03191/2020	SHRI SOURABHAGGARWAL SOLE PROPRIETOR M/S. S S ENTERPRISES Vs. SHRI	Review Application	Rule 11 of NCLT, 2016	C.P. (IB)/2126(ND)2019	Mohit Singhal	CASE TYPE WRONG	09/09/2020
251	248	0710102/02618/2020	THE CASA ROYALE ALLOTTEES WELFARE ASSOCIATION Vs. NISUS FINANCE AND INVESTMENT MANAGERS	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1348(ND)2019	URFEE HAIDER	Pg-40-43 ,49,68-70,71 not clear	09/09/2020
252	249	0710102/03083/2020	BHISHAM INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - INTERIM RESOLUTION	Company Appeal	Application under any other provisions- IBC	C.P. (IB)/192(PB)2019	NA	EVERY 2 PAGE BLANK	09/09/2020
253	250	0710102/03069/2020	SUPERLATIVE INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - RESOLUTION	Company Appeal	Application under any other provisions- IBC	NA	NA	EVERY PAGE BLANK	09/09/2020
254	251	0710102/02736/2020	CANBANK FACTORS LIMITED Vs. CANBANK FACTORS LTD	Company Appeal	Section 42 - Submitted by Government Body	NA	VIJAY KUMAR	Wrong Document(Affidavit filed) and main	09/09/2020
255	252	0710102/08672/2020	Haryana Carbon Private Limited Vs Registrar of Companies	Company Application(C companies Act)	Sec 252 (1) - By Government Body	Appeal no. 242/2020	SAMAKSH GOYAL	Application not linked with main case no./Index not signed/True copy sign	09/09/2020

	A	B	C	D	E	F	G	H	I
256	253	710102076952020	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELICITY BUSINESS PARK PVT. LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/17(ND)2019	upasana chandrashekar	wrong main case number in file and affidavit,pg-52-54,57 not clear,volume	
257	254	710102064042020	Mrs Sarika Somvanshi and Ors. Vs. R S Stone Pvt Ltd	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1788(PB)2018	Jatin S Sethi	sign missed on application,pg-130,139 black,pg-131-133,203-210,432-434,461,465A,556,557,811not clear,pg-355 font small,pg-473,474,478,479,4	
258	255	0710102/06621/2020	INDIAN OVERSEAS BANK Vs. PIXION MEDIA PRIVATE LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/438(PB)2018		e-stamp paper not notarized Pg-288,289, need to break volume mention volume index volume not	refile
259	256	0710102/07816/2020	Kiran Chopra Vs Arvind Chopra	Company Application(C companies Act)	Rule 32	CP/64(PB)2019	VARUN KATHURIA	Pg-71 72 73 74 75 76 NOT CLEAR	08/11/2020
260	257	0710102/08614/2020	IDBI Bank Limited Vs Amzen Transportation Industries Private Limited	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/3(ND)2020	Harshit Khare	wrong filing rejoinder file as a application	09/07/2020
261	258	0710102/03519/2020	Shane Haryana Finlease Limited Vs Registrar of Companies Delhi and	Company Appeal(Comp anies Act)	Sec 252 (3)		ZZ	NCLT Form 12 Missed	21/03/2020
262	259	710102081952020	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED	Company Application	Application under any other provisions	CP/25(ND)2020	Pratishtha	True Copy Sign missed	
263	260	0710102/08554/2020	CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED Vs	Company Petition IB (IBC)	IBC Under Sec 9		sandeep phogat 9873687595	page:95-97, 98, 105, 108, 111, 135-139, page not	
264	261	0710102/08714/2020	ARUN ANAND Vs. HARIKRISHAN SHARMA	Interlocutory Application(IBC)	APPLICATION UNDER PROVISION IBC	(IB)/55(ND)2018	Rohit Naagpal	ALL PAGES ARE BLURE	
265	262	0710000080072020	Hem Singh Bharana Vs.	CAVEAT				Plz Contact Help Desk Technical Issue 011-24363846 e-	17/08/2020
266	263	0710000080602020	Trinity Cleantech Private Limited	CAVEAT				Plz Contact Help Desk Technical Issue 011-24363846 e-	19/08/2020



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277	274	0710102/07728/2020	Oswal exports pvt ltd Vs roc	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (l) of section 230		aaryan sharma	Translate Page-161,164	08/07/2020
278	275	0710102/08767/2020	R.S. Ajit Singh and Company (Automotives) Pvt. Ltd. Vs R.S. Ajit Singh & Co. (Automotives) Pvt.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/1499(PB)2019	na	True Copy Signature Missing in Annexures	12/09/2020
279	276	0710102/01885/2020	RAJEEV LOCHAN Vs.	Company Application	Sec. 12A	C.P. (IB)/2166(ND)20	981803467	CASE TYPE WRONG	11.09.2020
280	277	0710102/08854/2020	UMAN CHADHA Vs. LIFESTYLE FITNESS PRIVATE LIMITED	Interlocutory Application(IBC)	SECTION -9	C.P. (IB)/310(ND)2019	NIRAJ YADAV	PAGE -17 NOT CLEAR AND WRONG	15-09-2020
281	278	0710102/06531/2020	Olympia Electronics Private Limited Vs	Company Petition IB (IBC)	IBC Section 59		Soma Samantarai	uncompleted document , final report, 2 year balance sheet , ibbi report, master data , challance, BR, Special BR etc	
282	279	0710102/08720/2020	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF	Company Application	Application under any other provisions	Appeal/187(ND)2020	Depaish Tangoriya	7-9 not clear page	refile
283	280	0710102/08837/2020	Proprietor Of Seemro Cargo Movers Vs TRIUMPH REALITY PVT	Company Petition IB (IBC)	IBC Under Sec 9		upasana chandrashekarana	claim amount less than 1 crore	14/09/2020
284	281	0710102/08364/2020	Rapipay Fintech Holding Private Limited Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		KARAN MALHOTRA	Missing-311 / Delay Application	31/08/2020
285	282	0710102/08884/2020	FARHEEN ARSHAD Vs. M/S OVERSEAS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		SANJEEV KATARIA	Page cut-34 /Wrong section choose	16/09/2020
286	283	0710102061192020/1	Mr. Ravindra Loonkar Vs. Kotak Mahindra Bank Limited		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	
287	284	0710102139162019/9	MR. NIKHIL RAI AND ANOTHER v/s M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other	COMPANY PETITION (COMPANIES)		document not upload	
288	285	0710102173432019/7	MCCORMICK SUPPORT SERVICES PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		DOCUMENT NOT UPLOAD	
289	286	0710102/08914/2020	SREI EQUIPMENT FINANCE LIMITED Vs WIANXX IMPEX PRIVATE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			Advance Service Missing-60	16/09/2020

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290	287	0710102/08930/2020	SSMP INDUSTRIES LIMITED Vs. SSMP INDUSTRIES LIMITED	Interlocutory Application(IBC)	Application under any other provisions - IBC	C.P. (IB)/495(ND)2017	H P BHARDWAJ	PAGE NO 7 ,12 NOT CLEAR	17-09-2020
291	288	0710102/08622/2020	IL&FS FINANCIAL SERVICES LTD Vs MR. AMIT MITTAL	Company Petition IB (IBC)	Section 95(1)		asa legal	proof of service missed	
292	289	0710102/08814/2020	Sunil Parmanand Kewalramani Vs REG. Medilux Laboratories	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		purti marwaha gupta	case type wrong in Company act	
293	290	0710102/06277/2020	Cowgill Holloway Support ( India) Pvt Ltd. Vs	Company Petition (Companies Act)	Sec. 59		ASHISH SINGH LIQUIDATOR	Page no 96 and 135 Missed CASE TYPE WRONG YOUR MATTER IS IB BUT YOU	
294	291	0710102/08944/2020 Fresh	A.V. COMPUTERS PRIVATE LIMITED Vs	Company Petition (Companies Act)	Rule 11 of NCLT		ISWAR MOHAPATRA	Wrong Case Type	17/09/2020
295	292	710102088932020	Nandita Sharma		CAVEAT			Plz Contact Help Desk Technical Issue 011-24363846 e-	16/09/2020
296	293	710102088912020	Nandita Sharma		CAVEAT			Plz Contact Help Desk Technical Issue 011-24363846 e-	16/09/2020
297	294	710102088892020	Nandita Sharma		CAVEAT			Plz Contact Help Desk Technical Issue 011-24363846 e-	16/09/2020
298	295	710102088872020	Nandita Sharma		CAVEAT			Plz Contact Help Desk Technical Issue 011-24363846 e-	16/09/2020
299	296	0710102025802018/15	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683 (ND)2018				document not upload	09/04/2020
300	297	0710102025802018/16	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683 (ND)2018				document not upload	09/10/2020
301	298	0710102085472020/1	SUNIL KUMAR JAIN Vs. SANDEEP SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/3774(ND)2020				document not upload	09/12/2020

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302	299	0710102/08969/2020	Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/ 20	Prabhu	Index missed /Merge into one PDF / Wrong Pagation /Not	17/09/2020
303	300	0710102/08968/2020	SMS PARYAVARAN LIMITED Vs ICICI BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1935/PB/2019	Sajeve Bhushan Deora	Proof of service	17/09/2020
304	301	0710102/08902/2020	Patents Talgo S.L. Vs Skylark Warehousing Solutions P. LTd		IBC Under Sec 9		amit kapur	pages not clear-51,118, true copy missed on every page, signature missed on few pages	
305	302	0710102/08906/2020	Loyal Scaffolding Pvt. Ltd. Vs M/s C.K Infrastructures Ltd.	Restoration Application (Companies Act)	Rule16(d),NCLT Rules,2016	IB-1389-2019	Amarjit Singh	SECTION CHOOSE WRONG	
306	303	0710102105522019/5	SUNRISE CEMENT PVT LTD Vs DIGITAL ENTERPRISE	COMPANY PETITION (COMPANIES ACT)/11111(P B)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			document not upload	25/06/2020
307	304	0710102009632020/1	SHASHI BHUSHAN PRASAD vs PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/684(ND) 2020	Application under any other provisions- IBC			document not upload	16/09/2020
308	305	0710200000062017/10	IMPEX SERVICES INDIA PRIVATE LIMITED Vs SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND) 2017	Application under any other provisions			document not upload	16/09/2020
309	306	0710102002052020/4	WORXPACE PVT LTD Vs M/S IREO FIVERIVER PVT LTD	COMPANY APPLICATION (IBC)/253(ND) 2020	Sec 60(5)			document not upload	18/09/2020
310	307	0710102009742020/2	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs VISION PLUS SECURITY CONTROL PVT	COMPANY PETITION IB (IBC)/128(ND) 2020	IBC Under Sec 9			document not upload	18/09/2020
311	308	0710102023082020/8	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/206(ND) 2020	Sec 252 (1)			document not upload	18/09/2020
312	309	0710102068392020/4	HEMANT KHANDELWAL Vs NIHO CONSTRUCTION	COMPANY PETITION (COMPANIES ACT)/89(ND)2020	Sec. 241(1)			document not upload	18/09/2020



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313	310	0710102075402020/1	GURNEET SINGH SETHI Vs COMMITTEE OF CREDITORS OF K.D.K ENTERPRISES PVT LTD THROUGH INDIAN BANK	INTERLOCUTORY APPLICATION (I.B.C)/3092(PB)2020	Sec 60(5)			document not upload	18/09/2020
314	311	0710102077152020/4	MS. MANDIRA KOIRALA vs SON/ MANDHIRA PRIJVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/104(PB) 2020	Sec. 241(1)			document not upload	18/09/2020
315	312	0710120012082018/39	SHINOJ KOSHY Vs M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248 (PB)2018	IBC under Sec 7			document not upload	18/09/2020
316	313	0710200000062017/12	IMPEX SERVICES INDIA PRIVATE LIMITED Vs SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND) 2017	Application under any other provisions			document not upload	18/09/2020
317	314	0710102/09010/2020	Assistant Commissioner(State Tax-GST) Vs Gain Chand	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/706(PB)2018		PG-13,14,TRUE COPY MISSED AND PROOF OF	19/09/2020
318	315	0710102/08999/2020	padia timber company pvt ltd Vs bank of baroda	Interlocutory Application (I.B.C)	Sec 60(5)	IB)/559(PB)2017	PANKAJ BHAGAT	Page 41 not clear	18/09/2020
319	316	0710102/09001/2020	Nitin gupta Vs SK Bhatt	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/742(ND)2018	KARAN GANDHI	Wrong Main Case no mentioned in Application	18/09/2020
320	317	0710102/08997/2020	padia timber company pvt ltd Vs bank of baroda	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/559(PB)2017	Pankaj Bhagat	Wrong File Application and progress Report	18/09/2020
321	318	0710102/09036/2020	Income Tax Officer Ward 16(1) Vs M B JEWELLERS PRIVATE LIMITED	Company Application(Companies Act)	Sec 252 (1) - By Government Body	CA/928/252/ND/ 2019	Lakshmi Gurung	Case Type Wrong	20/09/2020
322	319	0710102/09002/2020	NAMITA CHOUDHWRY Vs ALCHEMIST INFRA REALTY LIMITED	Company Appeal(Comp anies Act)	Section 420		NIL	MAIN CASE NUMBER WRONG	18/09/2020
323	320	0710102/02775/2020	BRISK COMMUNICATIONS Vs LEMON ELECTRONICS LIMITED	Company Petition IB (IBC)	IBC under Sec 7		rajb 7 associates	form 1 part 3 not fill, form 2 missed, and	02/03/2020
324	321	0710102/02887/2020	ICICI Bank Limited Vs Avantha Holdings Limited	Company Petition IB (IBC)	IBC under Sec 7		sng & partners	page:236-244 missed	04/03/2020

	A	B	C	D	E	F	G	H	I
325	322	0710102/02908/2020	SANJAY SINGHAL PROP. UNIQUE CONCEPTS Vs Amrapali Leisure Valley Private limited	Company Petition IB (IBC)	IBC Under Sec 9		prashant bhushan	page:84, 86, 93-95, 98, 108, 116, 126, 134-135, 138, 139, 142-144, 147-148, 164, not clear and page	05/03/2020
326	323	0710102/03014/2020	Burlington Finance Limited Vs Vipul Limited	Company Petition IB (IBC)	IBC under Sec 7		shailender kishore singh	payment not received , index page numbering missed, irp form 2 missed, and	07/03/2020
327	324	0710102/03237/2020	Sprit Infrapower & Multiventures Pvt. Ltd. Vs ICICI Bank UK PLC	Company Petition IB (IBC)	Sec 30		singh & singh law firm LLP	case type wrong (companies Act)	13/03/2020
328	325	0710102/03265/2020	turtle books pvt ltd Vs aditya birla finance ltd	Company Petition IB (IBC)	Application under any other provisions- IBC		siddharth tandon	wrong section	13/03/2020
329	326	0710102/08982/2020	ONESOURCE INDIA PRIVATE LIMITED Vs	Company Petition IB (IBC)	IBC Section 59		girish singhania	jurisdiction gurugram	18/09/2020
330	327	0710102006892019/5	PLUG ENERGIA PRIVATE LIMITED VS ROC		Sec 252 (3)			document not upload	16/09/2020
331	328	0710102007012019/9	DOLPHIN INVESTMENT MANAGEMENT PVT LTD VS ANANT SOURCING		Sec. 230-232 - Second Motion			document not upload	27/07/2020
332	329	0710102014892020/2	PRECISE LABORATORIES PRIVATE LIMITED VS ET		Sec. 230-232, Sec 234			document not upload	19/03/2020
333	330	0710102022452020/2	BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion			document not upload	07/10/2020
334	331	0710102022452020/5	BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion			document not upload	19/08/2020
335	332	0710102026152020/4	HIND POCKET BOOKS PRIVATE LIMITED		Sec. 230-232 - Second Motion			document not upload	07/10/2020
336	333	0710200418032018/1	M/S ONYXE INFRASTRUCTURE PVT LTD Vs. REGISTRAR OF COMPANIES		252			document not upload	18/06/2020
337	334	0710102165942019/6	AADHUNIK INFRA PROJECs PVT LDT Vs. AADHUNIK INFRA		SECOND MOTION 230-232			document not upload	27/06/2020
338	335	0710102/09046/2020	Aman deep Saxena Vs tusliani construction and developers pvt ltd	Company Petition IB (IBC)	IBC under Sec 7	centrik lgalistic llp 9811421253		page:139. 140 not clear and petitioner is	18/09/2020

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339	336	0710102/07642/2020	Sondhi Travels Vs Naveen Tours Private Limited	Company Petition IB (IBC)	IBC Under Sec 9	RAKESH WADHWA		default amount less than 1 crore	05/08/2020
340	337	0710102/08206/2020	Seasky Pvt Ltd Vs KLB Komaki Pvt Ltd	Company Petition IB (IBC)	IBC Under Sec 9	ROHIT BANSAL		default amount less than 1 crore	23/07/2020
341	338	0710102/03022/2020	DR. B.M ABROL AND DR. SUNITA ABROL Vs UNIVERSAL BUILDWELL PVT. LTD.	Company Petition IB (IBC)	Sec 60(5)	prerna arora 9910800018		Pg-46,52,56 in hindi Pg-105 not clear section not mention in soft	03/07/2020
342	339	0710102/08488/2020	JNC Greenwoods Social Welfare Society Vs District Magistrate Ghaziabad	Company Petition IB (IBC)	Rule 87 A of the Companies (Transfer of Pending Proceedings)	Rahul Kumar, Advocate, C-136, Basement, Defence Colony, New		case type wrong ( file is application )	09/02/2020
343	340	0710102/08934/2020	Tusharr Vs Mawkin	Company Petition IB (IBC)	Regulation 10(1) & (2), Liquidation process Regulation, 2016	padora low company 9999195702		wrong case type, section wrong , affidavit missed, court fee missed,	17/09/2020
344	341	0710102/08730/2020	Cachar Paper Project Workers, Union Vs M/S HINDUSTAN PAPPER CORPORATION LTD	Intervention Petition (IBC)	Sec 60(5)	Siddharth Seem 9999019270;		case type wrong file is IA	09/10/2020
345	342	710000090422020	M/s Saya Cementation Limited VS M/s Alisha Infratech Private Limited	CAVEAT				Plz Contact Help Desk Technical Issue 011-24363846 e-	
346	343	710102028442020	SATPAL CHAWLA Vs. MCF FINLEASE PRIVATE LIMITED	Company Petition	Sec 241 (2)	C.P.-26/2019	Ritesh Singh	Wrong case type and Wrong section,payment	
347	344	710102029752020	sdsd Vs. dfdf	Company Appeal	Sec. 140(5)			wrong case type,document not properly	
348	345	710102031762020	VIPIN MALIK v/s C. M. Y. K. PRINTECH LIMITED	Company Petition	Cavet Application		AKANKSHA KAUL	Wrong section	
349	346	710102032722020	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. Registrar of Companies	Company Petition	Sec 252 (3)		Sheetal	Wrong case type	
350	347	710102033552020	DPS Management Consultants Pvt Ltd Vs. ROC Gov of India	Company Petition	Application under any other provisions		vanadana sharma	Wrong section	
351	348	710102033712020	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND	Company Appeal	Sec 252 (1) - By Government Body		SAMAKSH GOYAL	Wrong section	
352	349	710102033902020	UJJAWAL GARMENTS PRIVATE LIMITED Vs. REGISTRAR OF	Company Petition	Sec 252 (1) - By Government Body		SANJEEV CHOUDHARY	wrong case type,wrong section	

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353	350	710102034542020	ASHUTOSH STEEL PRIVATE LIMITED Vs. ROYAL PRESSING	Company Petition	Application under any other provisions		SHANKARI MISHRA	wrong section	
354	351	710102034162020	UJJAWAL GARMENTS PRIVATE LIMITED	Company Petition	Sec 252 (3)		SANJEEV CHOUDHARY	Wrong case type	
355	352	0710102106902019/13	UCO BANK Vs. SASI POWER PVT. LTD.	COMPANY PETITION IB (IBC)/1790 (ND)2019	IBC under Sec 7			document not upload	22/09/2020
356	353	0710102084902020/1	APPLAUSE PACKAGING PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION (COMPANIES ACT)/470(ND) 2020	Rule 11 of NCLT			document not upload	23/09/2020
357	354	0710102/08958/2020	Pravin R Navandar- IRP (Interim Resolution Professional)) Vs	Interlocutory Application (I.B.C	Application under any other provisions- IBC			INDEX MISSED PAGE NUMBERING MISSED	27/02/2020
358	355	0710102/09158/2020	Religare Finvest Limited Vs Parsvnath Developers Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/959(ND)2020	Prashant Tripathi	affidavit missed e-stamp missed	23/09/2020
359	356	0710102/09176/2020	Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (I.B.) No.of 20	SE PRABHU	Company format Missing / index Page numbering wrong format /Blur page-14 to	23/09/2020
360	357	0710102/09198/2020	ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd	Company Application(C ompanies Act)	Sec. 213	CP/434(ND)2018	AMIT PRABHAT DESHPANDE	Wrong Section	24/09/2020
361	358	0710102090782020/1	MR. HARISH TANEJA Vs. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR	INTERLOCUTORY APPLICATION (I.B.C)/4092()2020	Sec 60(5)			document not upload	22/09/2020
362	359	0710102074452020/2	M/S SANDHYA HYDRO POWER PROJECTS BALARGHA PVT. LTD. Vs. M/S ASIAN HOTELS NORTH LTD.	COMPANY PETITION IB (IBC)/885(ND) 2020	IBC Under Sec 9,Rule 11 of NCLT, 2016			document not upload	25/09/2020
363	360	0710200702692018/34	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD	COMPANY PETITION IB (IBC)/418(ND) 2018	IBC Under Sec 9			document not upload	25/09/2020

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364	361	0710102066772020/2	KASHI VISWANATHAN SIVARAMAN Vs. G.S. BUILDWELL PVT. LTD. & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/2723(N D)2020	Sec 60(5)			document not upload	24/09/2020
365	362	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND)2019	Application under any other provisions			document not upload	24/09/2020
366	363	0710102085162020/1	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/4093(2)020	Application under any other provisions - IBC			document not upload	24/09/2020
367	364	0710102067232020/1	MAHESH BANSAL Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2495(N D)2020	Sec 12(2)			document not upload	25/09/2020
368	365	0710102082882020/1	AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/3521(N D)2020	Sec. 12A			document not upload	25/09/2020
369	366	0710102083942019/7	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141 (ND)2019	IBC under Sec 7			document not upload	25/09/2020
370	367	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141 (ND)2019	IBC under Sec 7			document not upload	25/09/2020
371	368	0710102090782020/1	MR. HARISH TANEJA Vs. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR	INTERLOCUTORY APPLICATION (I.B.C)/4092(2)020	Sec 60(5)			document not upload	25/09/2020

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372	369	0710102/09269/2020	DHARM DEVELOPERS AND ASSOCIATES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)		Rahul Jogi	Council Detail Missing &&& Signature / Pages Cut-50-72 / ROC &&& Income Tax Service /	
373	370	710102089962020	GOPAL CHAND PADIA Vs. GOPAL CHAND PADIA	Interlocutory Application (IB C)	Sec 60(5)	C.P. (IB)/559(PB)2017	PANKAJ BHAGAT	Application and progress report both file	
374	371	710102091012020	Mohan Lal Jain Vs. Vivek Shukla	Interlocutory Application (IB C)	Rule 11 of NCLT, 2016	C.P. (IB)/1373(ND)2019	Inder Paul Singh Oberoi	pg-9-14 missed	
375	372	0710102/09123/2020	MOHAN LAL JAIN Vs. MOHAN LAL JAIN	Interlocutory Application (IB C)	Sec 60(5)			sign missing	
376	373	710000092402020	Bank of Baroda VS					Plz Contact Help Desk Technical Issue 011-24363846 e-	
377	374	0710102080192020/2	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/292(ND)2020	Sec 252 (3)			document not upload	
378	375	0710102082812020/2	AMIT GEONKA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/3514(ND)2020	Rule 11 of NCLT, 2016			document not upload	
379	376	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141(ND)2019	IBC under Sec 7			document not upload	
380	377	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1), Sec. 242(4), Application under any other provisions			document not upload	
381	378	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCUTORY APPLICATION (IBC)/85(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			document not upload	

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382	379	0710102149722019/6	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCUTORY APPLICATION (IBC)/85(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			document not upload	
383	380	0710102072952020/2	ANKITA MITHAL Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES ACT)/100(ND)2020	Sec. 73(4)			document not upload	
384	381	0710102091162020/2	M/S EXCLUSIVE MOTORS PVT. LTD. Vs. SURESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020	Sec 60(5)			document not upload	
385	382	0710102136682019/6	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE	COMPANY PETITION IB (IBC)/2694 (ND)2019	IBC Under Sec 9			document not upload	
386	383	0710102139162019/11	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			document not upload	
387	384	0710102139162019/12	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			document not upload	
388	385	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS	INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2020	Rule 11 of NCLT, 2016,Section 74			document not upload	
389	386	0710120005022018/5	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			document not upload	
390	387	0710102063852020/1	POOJA BAHRY vsBINAY SARAWGI	INTERLOCUTORY APPLICATION (I.B.C)/3758()2020				document not upload	

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391	388	0710102160992019/6	IDBI BANK LIMITED vs AMZEN TRANSPORTATION INDUSTRIES PRIVATE	COMPANY PETITION IB (IBC)/3(ND)2020				document not upload	
392	389	0710102417442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs RKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/302(ND) 2018				document not upload	
393	390	0710102421442018/5	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs M/S AVAIL FINANCIAL SERVICESRKG FINVEST	COMPANY PETITION (COMPANIES ACT)/135(ND) 2018				document not upload	
394	391	0710102032752018/11	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND) 2016				document not upload	
395	392	0710102032752018/9	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND) 2016				document not upload	
396	393	0710102091162020/3	M/S EXCLUSIVE MOTORS PVT. LTD. Vs SURESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020				document not upload	
397	394	0710102/07311/2020	RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/1270(ND)2019		Every pages signature.suporting Affidavit	29/09/2020
398	395	0710102/08170/2020	RELIANCE HOME FINANCE LTD. Vs. VEKAS GARG	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/281(PB)2019	Akhil Sachar	31-36,39,40 not clear page	
399	396	710102093152020	Kashyap Sikdar & Co	Company Application	Rule 11 of NCLT	CP/01(ND)2018	Aditi Sharma	Sign missed in application,true copy sign and	
400	397	0710102/08485/2020	INDIABULLS HOUSING FINANCE LTD Vs PRIME COMMERCIAL PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	proof of service missed( contact to registry )	09/02/2020
401	398	0710102/08445/2020	INDIABULLS HOUSING FINANCE LTD Vs RAJ SINGH GEHLOT	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	proof of service missed page 420-421, 437-440, 581-595, 597-603 not	09/01/2020



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402	399	0710102/08462/2020	Indiabulls Housing Finance Ltd. Vs Ambience Private Limited	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	page:312-319, 323, 608, 611, 694, 697- 699, 612, 613, 617, 833 not clear and	09/02/2020
403	400	0710102/08489/2020	INDIABULLS HOUSING FINANCE LTD Vs RAJ SINGH GEHLOT	Company Petition IB (IBC)	Section 95(1)		j. sagar associates	page:331-353 not clear and proof of service missed	09/02/2020
404	401	0710102/08467/2020	INDIABULLS HOUSING FINANCE LTD Vs R.S.G. HOUSING & FINANCE PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	proof of service missed	09/02/2020
405	402	0710102/08474/2020	INDIABULLS HOUSING FINANCE LTD Vs AMBIENCE PROJECTS AND INFRASTRUCTURE PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	page:42, 43, 44,not clear , page 307- 364 pages missed page 676-684 font	09/02/2020
406	403	0710102/02818/2020	Faye and Dean International Private Limited Vs Registrar of	Company Appeal(Comp anies Act)	Sec 252 (1)		NIRAJ BOBBY PAONAM	Registered Office Gurgaon	03/03/2020
407	404	0710102/09371/2020	Chirag Shah Liquidator of Hotline CPT Limited Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/33(ND)2019		MEMO OF PARTY MISSED PG - 41,42,46, NOT	30/09/2020
408	405	0710102/09354/2020	Hem singh Bharana Vs SHAILESH VERMA	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/1140/PB/ 2018	Apoorv Agarwal	main case bench wrong stamp paper missed Pg-	29/09/2020
409	406	0710102/09339/2020	CS Satyadevi Alamuri Vs Ajukumar Baskaran	Interlocutory Application (I.B.C)	19(2)	CP/IB/1721/PB/ 2019	Bhavana Duhoon	Blur pages/not clear-10	29/09/2020
410	407	0710102/09364/2020	Oriental Bank of Commerce Vs M/s Piyush Colonisers Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. No. IB- 449(PBII)2019	Umesh garg	PAGE NUMBERING MISSES TRUE	30/09/2020
411	408	0710102035742020/2	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK	COMPANY PETITION IB (IBC)/822(ND) 2020	IBC Under Sec 9			Document Not Upload	
412	409	0710102068592020/7	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	INTERLOCUT ORY APPLICATION (I.B.C)/2622(N D)2020	19(2)			Document Not Upload	
413	410	0710102073612020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUT ORY APPLICATION (I.B.C)/2993(P B)2020	Sec 60(5)			Document Not Upload	

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414	411	0710102077112020/1	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3728(PB)2020	Sec 60(5)			Document Not Upload	
415	412	0710102077862020/3	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/925(PB) 2020	IBC under Sec 7			Document Not Upload	
416	413	0710102078792020/2	PRADEEP KUMAR JAIN Vs. VIDYA PRAKASHAN MANDIR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/114(PB) 2020	Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)			Document Not Upload	
417	414	0710102019142020/3	YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/519(ND) 2020	IBC Under Sec 9			Document Not Upload	
418	415	0710102035742020/3	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK	COMPANY PETITION IB (IBC)/822(ND) 2020	IBC Under Sec 9			Document Not Upload	
419	416	0710102061222020/3	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 59,Sec. 241(1),Sec. 242(4)			Document Not Upload	
420	417	0710102080082020/1	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/296(ND) 2020	Sec 252 (3)			Document Not Upload	
421	418	0710102062862020/2	NAV RATNA ELECTONICS PVT. LTD. Vs. REGISTRAR OF COMPANIES FOR DELHI	COMPANY APPEAL(COM PANIES ACT)/264(ND) 2020	Sec 252 (3)			Document Not Upload	
422	419	0710102157202019/2	DR. LAL PATH LABS LIMITED Vs. AAPKA URGICARE PVT. LTD.	COMPANY PETITION IB (IBC)/3478 (ND)2019	IBC Under Sec 9			Document Not Upload	
423	420	0710200014262017/9	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER	COMPANY PETITION IB (IBC)/575(ND) 2017	Sec. 7(7)			Document Not Upload	
424	421	0710102/08521/2020	YOUNG EDUTECH PRIVATE LIMITED Vs. REGISTRAR OF	Company Application	Application under any other provisions	Appeal/388(ND) 2019	SANJIV KUMAR JHA	service missing roc and income tax	

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425	422	0710102159672019/4	GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED	COMPANY PETITION IB (IBC)/2(ND)2020	IBC under Sec 7			Document Not Uplad	02.09.2020
426	423	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			Document Not Uplad	02.09.2020
427	424	0710102082802020/2	DEEPAK GUPTA RP Vs. HDFC BANK LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3520(ND)2020	Sec 60(5)			Document Not Uplad	02.09.2020
428	425	0710200412652017/9	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			Document Not Uplad	02.09.2020
429	426	0710102035742020/4	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK	COMPANY PETITION IB (IBC)/822(ND)2020	IBC Under Sec 9			Document Not Uplad	02.09.2020
430	427	0710102016602020/3	SUDHANSHU GUPTA Vs. ASHFAQ ALAM	COMPANY APPLICATION (IBC)/1093(ND)2020	19(2)			Document Not Uplad	02.09.2020
431	428	0710102011792019/5	LEGAL AVENUES Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/60(ND)2019	Sec. 230-232, Sec 234			Document Not Uplad	08/01/2020
432	429	0710102089232020/1	MR. PRADEEP LAKHANI Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	INTERLOCUTORY APPLICATION (I.B.C)/3943(ND)2020	Application under any other provisions- IBC			Document Not Uplad	10/01/2020
433	430	0710102035252020/1	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE	COMPANY PETITION IB (IBC)/821(ND)2020	IBC Under Sec 9			Document Not Uplad	10/02/2020

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434	431	0710102171132019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH	COMPANY APPLICATION (IBC)/200(PB) 2020	Application under any other provisions- IBC			Document Not Upload	10/02/2020
435	432	0710102171142019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS	COMPANY APPLICATION (IBC)/202(PB) 2020	Application under any other provisions- IBC			Document Not Upload	10/02/2020
436	433	0710102067222020/1	JACHANA ESTATE PRIVATE LIMITED Vs. MASS METALS PVT. LTD.	COMPANY APPLICATION (COMPANIES ACT)/333(PB) 2020	Rule 11 of NCLT			Document Not Upload	10/03/2020
437	434	0710102070492020/2	GAC SHIPPING ( INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2763(N D)2020	Application under any other provisions- IBC			Document Not Upload	10/03/2020
438	435	0710102/09427/2020	GYANESHWAR SAHAI Vs.	Interlocutory Application(IBC)	APPLICATION ANY OTHER PROVISION IBC	C.P. (IB)/597(ND)2018	GAYNESHVER	PLEASE FILE IN REPORT AND PAY FEES FOR REPORT, FILE DONT IN IA. YOUR PRIMARY	01/010/2020
439	436	0710102/09450/2020	APAVARGA TRADING COMPANY Vs. M/S DEV LANDCON PVT. LTD.	nterlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/1238(ND)2019	VINAY KUMAR JAIRATH	9,11,18,42,43 IN HINDI	10/03/2020
440	437	0710102/09425/2020	DAVENDRA KUMAR Vs. DELTOS INFRA PRIVATE LIMITED	Company Application	Rule 11 of NCLT	CP/98(ND)2020	aaryan sharma	SIGN MISSED on application	
441	438	0710102/09446/2020	N RATHORE BUILDCON PRIVATE LIMITED Vs THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body		Gursat Singh Vachher	Wrong Section Choose / Income Tax Service DCIT Cell / Wrong Scan-103	10/03/2020
442	439	0710102/02660/2020	GE INDIA INDUSTRIAL PRIVATE LIMITED Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion	CA/CAA/117/ND /2019	Anuradha Dutt	33 to 64 in hindi translate.	28/02/2020
443	440	0710102/08345/2020	VIKAS KUMAR GARG Vs. MAHESH TANEJA	Interlocutory Application(IBC)	Sec 60(5)		RAKESH KUMAR	true copy missing	online payment

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444	441	0710102005032019/27	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	COMPANY PETITION IB (IBC)/613(ND) 2019	IBC under Sec 7			Document Not Upload	
445	442	0710102005032019/28	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	COMPANY PETITION IB (IBC)/613(ND) 2019	IBC under Sec 7			Document Not Upload	
446	443	0710102006262020/2	MR. ANIL GARG & OTHERS Vs. M/S AADHAR STUMBH TOWNSHIP PRIVATE LIMITED & OTHERS	COMPANY PETITION (COMPANIES ACT)/23(PB)2 020	Sec. 241(1)			Document Not Upload	
447	444	0710102079582019/3	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD	COMPANY APPEAL (COMPANIES ACT)/367(ND) 2019	Sec 252 (3)			Document Not Upload	
448	445	0710102080642020/1	ORIENTAL BANK OF COMMERCE Vs. CASE COLD ROLL FORMING LTD	INTERLOCUTORY APPLICATION (I.B.C)/3413(P B)2020	Application under any other provisions - IBC			Document Not Upload	
449	446	0710102061222020/2	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2 020	Sec. 59, Sec. 241(1), Sec. 242(4)			Document Not Upload	
450	447	0710102066122020/5	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2782(N D)2020	Sec 60(5)			Document Not Upload	
451	448	0710102076762020/1	LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3168(P B)2020	Sec 60(5)			Document Not Upload	
452	449	0710102082462020/1	SANJEEV SHARMA Vs. PUMA REALTORS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3478(2 020	Sec 60(5)			Document Not Upload	06/10/2020

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453	450	0710102091382020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4068(J)2020	Sec 60(5)			Document Not Uplad	06/10/2020
454	451	0710102091462020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4141(J)2020	Sec 60(5)			Document Not Uplad	06/10/2020
455	452	0710102417442018/7	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. RKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/302(ND)2018	Application under any other provisions			Document Not Uplad	06/10/2020
456	453	0710102421442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S AVAIL FINANCIAL SERVICES	COMPANY PETITION (COMPANIES ACT)/135(ND)2018	Application under any other provisions			Document Not Uplad	06/10/2020
457	454	0710200431502018/9	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.	COMPANY PETITION IB (IBC)/1022 (ND)2018	IBC under Sec 7			Document Not Uplad	15/09/2020
458	455	0710100409592017/26	ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED Vs. NIIL INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/560(PB)2017	IBC under Sec 7			Document Not Uplad	06/10/2020
459	456	0710102034702020/1	ZOOM COMMUNICATIONS LIMITED Vs. PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2245(ND)2020	Application under any other provisions - IBC			Document Not Uplad	06/10/2020
460	457	0710102061222020/4	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 59,Sec. 241(1),Sec. 242(4)			Document Not Uplad	06/10/2020
461	458	0710102070542020/1	NISHA MALPANI Vs. FLORENCE RESIDENTS WELFARE SOCIETY	INTERLOCUTORY APPLICATION (I.B.C)/2795(PB)2020	Sec 60(5)			Document Not Uplad	06/10/2020

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462	459	0710102/09520/2020	Capri Global Capital Limited Vs ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	(IB)/694(PB)2018	Sanjiv Dagar	Pg-37 to 49 cut &&& not clear/supporting	10/06/2020
463	460	710000094692020	Amazon.com NV Investment Holdings LLC VS Future Corporate Resources Pvt. Ltd.,Akar Estate Pvt. Ltd.,Vivek Biyani,Future Retail Limited ,Future Coupons Limited,Kishore Biyani,Ashni Kishore Biyani,Anil Biyani,Lakshminarayan Biyani,Rakesh Biyani,Sunil					Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	10/04/2020
464	461	0710102/09145/2020	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BAR	Interlocutory Application (IB C)	Sec 60(5)			25,88 not clear 28 translate page	
465	462	0710102076762020/1	LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3168(P B)2020	Sec 60(5)			Document Not Uplad	06/10/2020
466	463	0710102091462020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4141()2020	Sec 60(5)			Document Not Uplad	06/10/2020
467	464	0710102091382020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4068()2020	Sec 60(5)			Document Not Uplad	06/10/2020





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474	471	0710102080082020/2	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/296(ND) 2020	Sec 252 (3)			document not upload	10/06/2020
475	472	0710102090192020/2	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUT ORY APPLICATION (I.B.C)/4005()2 020	Sec 60(5)			document not upload	10/06/2020
476	473	0710200432722018/1 6	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	COMPANY PETITION IB (IBC)/408(ND) 2018	IBC Under Sec 9			document not upload	10/06/2020
477	474	0710200432722018/1 7	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	COMPANY PETITION IB (IBC)/408(ND) 2018	IBC Under Sec 9			document not upload	10/06/2020
478	475	0710102000472020/1	RELIANCE COMMERCIAL FINANCE LTD Vs. M/S ALISA INFRATECH PVT. LTD.	COMPANY APPLICATION (IBC)/192()202 0	22(3)(b)			document not upload	10/07/2020
479	476	0710102065972020/1	ANIL MAHINDROO AND ANR. Vs. EARTH ICONIC INFRASTRUCTURE PVT LTD	INTERLOCUT ORY APPLICATION (I.B.C)/2422()2 020	Sec 60(5)			document not upload	10/07/2020
480	477	0710102078032020/1 3	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/94(ND)2 020	Sec. 241(1)			document not upload	10/07/2020
481	478	0710102085142020/1	SUMAN MERCANTILE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/316(ND) 2020	Sec 252 (3)			document not upload	10/07/2020
482	479	0710102086452019/1 6	DRIP CAPITAL INC. Vs. MK OVERSEAS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1206 (ND)2019	IBC under Sec 7			document not upload	10/07/2020
483	480	0710102086452019/1 7	DRIP CAPITAL INC. Vs. MK OVERSEAS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1206 (ND)2019	IBC under Sec 7			document not upload	10/07/2020

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484	481	0710102090402020/1	BRAHM DATT VERMA Vs. SUPREME BATTERIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4025(N D)2020	19(2)			document not upload	10/07/2020
485	482	0710102090402020/2	BRAHM DATT VERMA Vs. SUPREME BATTERIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4025(N D)2020	19(2)			document not upload	10/07/2020
486	483	0710200117292019/5	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/266(ND) 2019	IBC under Sec 7			document not upload	10/07/2020
487	484	0710120012082018/45	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248 (PB)2018	IBC under Sec 7			document not upload	08/10/2020
488	485	710000096052020	Shailendra Aggarwal VS Mr Debashis Nanda					Plz Contact Help Desk Technical Issue 011-24363846 e-	10/08/2020
489	486	710000096042020	Pradeep Arora VS Mr Debashis Nanda					Plz Contact Help Desk Technical Issue 011-24363846 e-	10/07/2020
490	487	710000096032020	Piya Puri VS Mr Debashis Nanda					Plz Contact Help Desk Technical Issue 011-24363846 e-	10/07/2020
491	488	710000095922020	Satyadeep Bishnoi VS Mr Debashis Nanda					Plz Contact Help Desk Technical Issue 011-24363846 e-	10/07/2020
492	489	0710102017952020/4	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS		Sec. 230-232 - Second Motion			document not upload	18/09/2020
493	490	0710102017952020/4	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS		Sec. 230-232 - Second Motion			document not upload	18/09/2020
494	491	0710102/09610/2020	RANJIT KAUR & ORS. Vs KIM INFRASTRUCTURE AND DEVELOPERS LIMITED	Company Application(C ompanies Act)	Rule 11 of NCLT, 2016	Not found	JASPAL SINGH PANNU	Main case no. Not mentioned	10/08/2020

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495	492	0710102073352020/1	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2422(2)020	Application under any other provisions - IBC			document not upload	08/10/2020
496	493	0710102090192020/2	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005(2)020	Sec 60(5)			document not upload	08/10/2020
497	494	0710120007562018/10	M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	IBC Under Sec 9			document not upload	08/10/2020
498	495	0710102/03024/2020	NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED Vs Registrar of Companies Delhi	Company Appeal(Companies Act)	Sec 252 (1)		RANJEET KUMAR VERMA	Page Not Clear-58, Page Missing-77-86 / Income Tax Service Wrong / Merge Into One PDF /	07/03/2020
499	496	0710102093792020/1	RAVINDER SINGH KATHURIA Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/4207(2)020	Application under any other provisions - IBC			document not upload	08/10/2020
500	497	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371 (ND)2019	IBC Under Sec 9			document not upload	08/10/2020
501	498	0710102/09495/2020	.GOGIA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF	Company Application	Application under any other provisions		Mohit	,APPEAL HEADING WRONG.	
502	499	0710102/09588/2020	SANDEEP KUMAR BHATT Vs JAGRITI PLASTICS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	CP/IB/742/ND/2018	Sandeep Kr Bhatt	Blur page-6,7	10/07/2020
503	500	0710102/09607/2020	SP TOWNPLANNER PRIVATE LIMITED Vs VRP BUILDTECH PRIVATE LIMITED	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/2765(ND)2019	Rohan Gupta	PAGE NO 7 TO 18 NOT CLEAR 11,21-25 MISSING, 26- 63	10/08/2020
504	501	0710102091032019/11	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404 (ND)2019	IBC under Sec 7			document not upload	08/10/2020

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505	502	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371 (ND)2019	IBC Under Sec 9			document not upload	08/10/2020
506	503	0710102412382017/4	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND) 2017	IBC Under Sec 9			document not upload	08/10/2020
507	504	0710102/02636/2020	Maulana Textiles Private Limited Vs	Company Petition (Companies Act)	Sec 252 (3)		NIL	Page Missing-159-161	OFFLINE PAYMENT DD NOT SUBMIT
508	505	0710102/07299/2020	SURAJKIRAN SOLAR TECHNOLOGIES P. Ltd Vs ROC Registrar of Companies New Delhi	Company Petition (Companies Act)	Sec. 441		Shashwat Bajpai	Roc Report Missed/ AoA Missed	OFFLINE PAYMENT
509	506	0710102027772020/3	NIDHI REKHAN Vs. M/S SAMYAK PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/784(ND) 2020	IBC under Sec 7			document not upload	10/08/2020
510	507	0710102068082020/2	SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/849(PB) 2020	IBC under Sec 7,Rule 11 of NCLT, 2016			document not upload	10/08/2020
511	508	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371 (ND)2019	IBC Under Sec 9			document not upload	10/08/2020
512	509	0710102006922019/10	SEEMA BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COM PANIES ACT)/233(ND) 2019	Sec 252 (3)			document not upload	10/09/2020
513	510	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND) 2020	Section 95(1)			document not upload	10/09/2020
514	511	0710102063742020/2	SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/272(ND) 2020	Sec 252 (3)			document not upload	10/09/2020

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515	512	0710102068722020/5	RITU RASTOGI Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2626(ND)2020	Sec 60(5)			document not upload	10/09/2020
516	513	0710102084222020/2	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR	COMPANY PETITION IB (IBC)/937(ND) 2020	Section 95(1)			document not upload	10/09/2020
517	514	0710102118802019/9	GHANSHYAM SHARMA Vs. SH. ANURAG SINHA	COMPANY PETITION IB (IBC)/2218 (ND)2019	IBC Under Sec 9			document not upload	10/09/2020
518	515	0710102169962019/7	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/236(ND) 2020	IBC under Sec 7			document not upload	10/09/2020
519	516	0710102/09637/2020	Teleopti India Pvt. Ltd. Vs Registrar of Companies	Company Petition IB (IBC)	IBC Section 59		RAKESH KUMAR	jurisdiction gurugram	10/08/2020
520	517	0710102/09639/2020	VIKAS TODKAR Vs HBN FOODS LIMITED	Intervention Petition (IBC)	Sec 60(5)		priyaranjan dubey	wrong application	25/09/2020
521	518	0710102/08689/2020	SANJAY GARG Vs Pankaj Mohan Gupta	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		ADV. NIKSHUBHA SETHI	main case not link Pg-8 not	09/09/2020
522	519	0710102/09703/2020	HYDERABAD RING ROAD PROJECTS PRIVATE LIMITED Vs. SHAILESH VERMA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1140(ND)2018	APOORV AGARWAL	signature missed in application	11-10-2020
523	520	0710102000042020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION (IBC)/109(PB) 2020	Application under any other provisions- IBC			document not upload	15/06/2020
524	521	0710102415722018/35	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			document not upload	10/05/2020
525	522	0710102415722018/36	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			document not upload	10/08/2020
526	523	0710102004522020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION (IBC)/392(PB) 2020	Application under any other provisions- IBC			document not upload	10/09/2020

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527	524	0710102028842020/1	SHAIENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE CORPORATION LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1784(P B)2020	Sec 60(5)			document not upload	10/09/2020
528	525	0710102087182020/2	MANOHAR LAL VIJ Vs. UNION BANK OF INDIA (ERSTWHILE CORPORATION BANK)	INTERLOCUTORY APPLICATION (I.B.C)/3790(N D)2020	Sec 60(5)			document not upload	10/09/2020
529	526	0710102061652020/2	ALANKIT ASSOCIATES PRIVATE LIMITED Vs. SEED SUSTAINABILITY SERVICES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/60(ND)2020	Sub-section (l) of section 230			document not upload	10/10/2020
530	527	0710102080402020/2	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	CONTEMPT PETITION (COMPANIES ACT)/3(ND)2020	Sec 425			document not upload	10/10/2020
531	528	0710102084642020/1	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3711(2)2020	19(2)			document not upload	10/10/2020
532	529	0710102090312020/3	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1), Sec. 242(4)			document not upload	10/10/2020
533	530	0710102090312020/4	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1), Sec. 242(4)			document not upload	10/10/2020
534	531	0710102096412020/1	BRAHM DATT VERMA Vs. FUSIBLE METALS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4357(2)2020	Application under any other provisions- IBC			document not upload	10/10/2020

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535	532	0710102128042019/12	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE	COMPANY PETITION IB (IBC)/2413 (ND)2019	IBC Under Sec 9			document not upload	10/10/2020
536	533	0710102161222019/5	PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/1035 (ND)2019	Sec 252 (1)			document not upload	10/10/2020
537	534	0710102076312019/1	SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED	COMPANY PETITION IB (IBC)/1125 (ND)2019	IBC Under Sec 9			document not upload	10/11/2020
538	535	0710102086102020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/120()2020	Sec. 59			document not upload	10/11/2020
539	536	0710102005502019/6	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/204(ND) 2019	IBC under Sec 7			document not upload	10/12/2020
540	537	0710102008252019/9	DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD	COMPANY PETITION IB (IBC)/297(ND) 2019	IBC under Sec 7			document not upload	10/12/2020
541	538	0710102010992019/11	ARUN KUMAR SINHA Vs. THREE C HOMES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/432(ND) 2019	IBC under Sec 7			document not upload	10/12/2020
542	539	0710102031232018/2	MJI TECH PVT. LTD. Vs. REGISTRAR OF COMPANIES	CP(AA) MERGER AND AMALGAMATI ON(COMPANIES ACT)/181(PB) 2018	Application under any other provisions			document not upload	10/12/2020
543	540	0710102068602020/1	DEEPIKA BHUGRA PRASAD Vs. KAPIL GUPTA & ANR.	INTERLOCUT ORY APPLICATION (I.B.C)/3754(N D)2020	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			document not upload	10/12/2020
544	541	0710102075362020/2	SPYSR SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/306(ND) 2020	Sec 252 (3)			document not upload	10/12/2020

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545	542	0710102075952020/3	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(N D)2020	Sec 66(1)			document not upload	10/12/2020
546	543	0710102076972020/2	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3175(N D)2020	Sec. 45 (1)			document not upload	10/12/2020
547	544	0710102090312020/5	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND) 2020	Sec. 241(1),Sec. 242(4)			document not upload	10/12/2020
548	545	0710102098902019/19	VIJAY AGGARWAL Vs. SUSHIL AGGARWAL & COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/112(ND) 2019	Sec. 241(1)			document not upload	10/12/2020
549	546	0710102155722019/4	M/S SHRIJI DIAMONDS Vs. M/S BADRI SARRAF (P) LTD.	COMPANY PETITION IB (IBC)/3398 (ND)2019	IBC Under Sec 9			document not upload	10/12/2020
550	547	0710102/03140/2020	JPL INFRATECH PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Comp anies Act)	Sec 252 (1)		pankaj agarwal	Income Tax Service DCIT Cell / Index Numbering Missing / Page	03/11/2020
551	548	0710102/02962/2020	Narendra Kumar Arora Vs Waseem Ahmed Khan	Company Petition (Companies Act)	Sec. 241(1)		Prashant Katara	Registered Office Uttar Pradesh / Page Not Clear- 67,69,71,73,76,78, 79,80,83,84,134,153,154,183-186,193-200,212,218,243-244,259,301,315-333,348,362-373,397-409,419,446,450, /	03/05/2020
552	549	0710102/02846/2020	FIRSTCLASS INTERNATIONAL PRIVATE LIMITED AND ORS Vs REGISTRAR OF	Company Appeal(Comp anies Act)	Sec 252 (3)		Gursat Singh Vachher	STK-7 Missing / Master Data	03/03/2020



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553	550	0710102/03183/2020	ASAY FOODS AND BEVERAGES LLP Vs SUPER MILK PRODUCTS PVT. LTD.	Company Petition (Companies Act)	Sec. 213		AASTHA SAXENA	Page Not Clear-54,59,83,86,87,89-92,120,121,138,176,177,179,	03/12/2020
554	551	0710102/09509/2020	William Flint Vs IPROF Learning Solutions India Pvt. Ltd.	Company Petition (Companies Act)	Sec. 58(3)		DESAI AND DIWANJI	Unsign Page-35,87-251 / Page Not Clear-86 / Merge Into One	10/05/2020
555	552	0710102/09767/2020	Brahm Datt Verma Vs Four Coins Global India Private Limited	Interlocutory Application(IBC)	19(2)	C.P. (IB)/741(ND)2019	9811443244	Sign is missing on index	13/10/2020
556	553	0710102081322020/1	RAJAT MITRA Vs. PERFECT COLOR DIGITAL PRINTS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3419(2)020	Sec 12(2)			document not upload	13/10/2020
557	554	0710102087802020/1	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE	COMPANY PETITION IBC (IBC)/976(ND)2020	IBC Under Sec 9			document not upload	13/10/2020
558	555	0710102129312019/1	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	COMPANY APPLICATION (COMPANIES ACT)/380(ND)2019	Rule 11 of NCLT			document not upload	09/12/2020
559	556	0710102157702019/8	MR. SURESH KUMAR GOYAL Vs. FLYWHEEL LOGISTICS SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/644(ND)2019	Sec 60(5)			document not upload	13/10/2020
560	557	0710102406262018/1	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IBC (IBC)/661(PB)2018	IBC under Sec 7			document not upload	13/10/2020
561	558	0710102406262018/1	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IBC (IBC)/661(PB)2018	IBC under Sec 7			document not upload	13/10/2020
562	559	0710200418112018/1	EDELWEISS ASSET RECONSTRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED	COMPANY PETITION IBC (IBC)/866(PB)2018	IBC under Sec 7			document not upload	13/10/2020
563	560	710000096902020	Anand Engineering Limited VS Prasad & Company (Projects Works)	Caveat				document not upload	10/10/2020

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564	561	0710102/09830/2020	MUKESH AGGARWAL Vs sanjay choudhary	Company Application(C ompanies Act)	Application under any other provisions - IBC	CP/41/ND/2015	SUSHANT KUMAR	Application every pages sign/4 to 36,98 to 175/Blur page-174,175/89	14/10/2020
565	562	0710102/09829/2020	ABHIPRA STEELTECH PVT LTD Vs SAFE TOWERS PVT LTD.	Company Petition IB (IBC)	IBC Under Sec 9		pankaj yadav	page:70-89, 102-105 not clear &&&	14/10/2020
566	563	0710102/09515/2020	AMAZING INDIA T.V PRIVATE LIMITED Vs M/S Amazing India TV Pvt. Ltd.	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Rajiv Malik	case type wrong	10/05/2020
567	564	0710102/09864/2020	Moods Hospitality Private Limited Vs	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	CP/IB/189/PB/2018	Akhil goel	sign mis-16 to 25	15/10/2020
568	565	0710102/09854/2020	Assistant Commissioner(ST) Valluvarkottam	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/378(PB)2017	Nil	File not properly uploaded	15/10/2020
569	566	0710102/09873/2020	Big Vacations Private Limited Vs Registrar of Companies	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body		AVTAAR SINGH	Wrong Section	15/10/2020
570	567	0710102035732020/1	YOGESH NAYAK Vs. STATE BANK OF INDIA	INTERLOCUT ORY APPLICATION (I.B.C)/2199(N D)2020	Sec 60(2)			document not upload	13/10/2020
571	568	0710102169962019/8	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/236(ND) 2020	IBC under Sec 7			document not upload	13/10/2020
572	569	0710102410822018/16	BANK OF BARODA Vs. BRYNS INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/892(PB) 2018	IBC under Sec 7			document not upload	13/10/2020
573	570	0710102424522018/27	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE	COMPANY PETITION IB (IBC)/936(PB) 2018	IBC under Sec 7			document not upload	13/10/2020
574	571	0710120004512018/18	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB) 2018	Application under any other provisions			document not upload	13/10/2020
575	572	0710102073632019/27	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND) 2019	IBC Under Sec 9			document not upload	14/10/2020

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576	573	0710102086152020/1	NUTRIONEX MANUFACTURERS LIMITED Vs. STATE BANK OF INDIA AND ORS	INTERLOCUTORY APPLICATION (I.B.C)/4041(N D)2020	Sec 60(5)			document not upload	14/10/2020
577	574	0710102168932019/1	AKHIL GOEL Vs.	INTERLOCATORY APPLICATION (IBC)/2875 (PB)2019	Application under any other provisions- IBC			document not upload	14/10/2020
578	575	0710120001492018/11	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB) 2017	IBC Under Sec 9			document not upload	14/10/2020
579	576	0710102/06301/2020	ELIMETAL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF	Company Petition IB (IBC)	IBC Section 59			document not upload	05/06/2020
580	577	0710102/09950/2020	Rajesh Kumar Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1411/ND/ 2019	Rajesh Kumar Gupta	Small font-9	16/Oct/20
581	578	0710102/09914/2020	VISHAL SETHI Vs COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	(IB)/1108(ND)2019	Shashwat Parihar	No Index/No Pagination/no true copy sign/Pg-9 to 12 not clear,CASE	
582	579	0710102/09880/2020	ANIL KOHLI Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/144/PB/2017	ABHISHEK Anand	Blur page-104	15/Oct/20
583	580	0710102/09882/2020	Harvinder Kumar Jatana Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/904/PB/2018	KOMAL ABROL	Memo of party/supporting Affidavit	15/Oct/20
584	581	0710102/09902/2020	Niil Infrastructure pvt. ltd. Vs Alchemist assets	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	CP/IB/560/PB/2018	Anurag Bhatt	Blur page-12 & wrong scan/Proof of service	15/Oct/20
585	582	0710102/02686/2020	ICICI BANK LTD. Vs. AVANTHA HOLDING LIMITED	Company Petition IB	IBC under Sec 7	NA	SNG PARTNER	uncompleted document only form 1 upload	19/Oct/20
586	583	0710102/09264/2020	RATANAPRAVA INDUSTRIES PRIVATE LIMITED Vs. 4TH FLOOR IFCI TOWER 61 NEHRU PLACE	Company Appeal	Sec 252 (1)	NA	Achal Gupta	Income Tax Service DCIT Cell / STK-7 Company list missing / Pages Missing- 111-114 / After-119 Wrong	19/Oct/20

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587	584	0710102/08103/2020	SHEFALI SINGH Vs. UNITECH LIMITED	Company Petition	Sec. 73(4)			Council Detail Missed in Index	19/Oct/20
588	585	0710102/09960/2020	UCO BANK Vs SHREE SHYAM PULP AND BOARD MILLS LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/386/PB/2018	Rohit sehgal	Every pages sign mis-1 to 14/Blur Page-	17/Oct/20
589	586	0710102/09969/2020	DENA BANK Vs RATHI SUPER STEEL LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1446/PB/2018		Blur Page-29 to 39	17/Oct/20
590	587	0710102/09949/2020	GYANESHWAR SAHAI Vs. GYANESHWAR SAHAI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/597(ND)2018	Gyaneshwar Sahai	Index missing/documents not proper	17/Oct/2020
591	588	0710102/09985/2020	Sanjay Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/132/PB/2017	NIPUN GAUTAM	Small font-73,74	19/Oct/20
592	589	0710102/09989/2020	Sanjay Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/597/PB/2017	NIPUN GAUTAM	Blur Page-21 to 29,33 to 38	19/Oct/20
593	590	0710102/09986/2020	Ranjan Khanna Vs	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/2354/ND/2019	Pushkar Taimni	Blur page-20/Merge into one pdf	19/Oct/20
594	591	0710102094212019/9	ALCHEMIST ASSET RECONSTRUCTION COMPANY LTD. Vs. MANOJ GARG	COMPANY APPLICATION (IBC)/1161 (PB)2019	Sec 60(5)			document not upload	22/09/2020
595	592	0710102075842020/1	JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL (COMPANIES ACT)/349(ND) 2020	Sec 252 (1)			document not upload	14/10/2020
596	593	0710102000722018/10	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/361(PB) 2018	Application under any other provisions			document not upload	15/10/2020
597	594	0710102003762019/11	GREEN EDGE BUILDTECH LLP Vs. AADHAAR SHRI INFRA TECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/179(ND) 2019	IBC Under Sec 9			document not upload	15/10/2020
598	595	0710102007762020/1	STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED	COMPANY APPLICATION (IBC)/564(PB) 2020	Application under any other provisions- IBC			document not upload	15/10/2020
599	596	0710102015782020/2	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PVT LTD	COMPANY APPLICATION (IBC)/1117 (PB)2020	Sec 60(5)			document not upload	15/10/2020

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600	597	0710102061132020/2	KAILASH NATH BHANDARI Vs. ALCOBEX METALS LIMITED	COMPANY PETITION IB (IBC)/874(PB) 2020	IBC under Sec 7			document not upload	15/10/2020
601	598	0710102066122020/6	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2782(N D)2020	Sec 60(5)			document not upload	15/10/2020
602	599	0710102068082020/3	SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/849(PB) 2020	IBC under Sec 7,Rule 11 of NCLT, 2016			document not upload	15/10/2020
603	600	0710102081932020/1	ALCATEL-LUCENT INDIA LIMITED Vs. REGISTRAR OF COMPANIES NCT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/7(ND)2020	Sec. 230-232, Sec 234			document not upload	15/10/2020
604	601	0710102090162020/1	BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. M/S SHIVKALA DEVELOPERS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4038(N D)2020	Sec 60(5)			document not upload	15/10/2020
605	602	0710102094632020/1	RANJAN CHAKRABORTI Vs. AJAY KUMAR BISHNOI	INTERLOCUTORY APPLICATION (I.B.C)/4280(2020)	Sec 60(5)			document not upload	15/10/2020
606	603	0710102096132020/1	KHEM CHAND GUPTA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4333(N D)2020	Application under any other provisions- IBC			document not upload	15/10/2020
607	604	0710120007932018/2	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082 (PB)2018	IBC under Sec 7			document not upload	15/10/2020
608	605	0710120008412018/12	M/S. PANIPAT TEXO FABS PVT. LTD. Vs. M/S. EXCLUSIVE OVERSEAS PVT. LTD.	COMPANY PETITION IB (IBC)/1106 (ND)2018	IBC Under Sec 9			document not upload	15/10/2020

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609	606	0710200000062017/14	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND) 2017	Application under any other provisions			document not upload	15/10/2020
610	607	0710200409692018/4	M/S. INOX LEISURE LTD. Vs. M/S. A TO Z BARTER PVT. LTD.	COMPANY PETITION IB (IBC)/643(ND) 2018	IBC Under Sec 9			document not upload	15/10/2020
611	608	0710200411282018/14	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND) 2018	IBC Under Sec 9			document not upload	15/10/2020
612	609	0710200411282018/15	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND) 2018	IBC Under Sec 9			document not upload	15/10/2020
613	610	0710200411282018/16	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND) 2018	IBC Under Sec 9			document not upload	15/10/2020
614	611	0710200411862017/7	M/S NOBLE COOPERATIVE BANK LTD. Vs. M/S SHIVKALA DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/525(ND) 2017	IBC under Sec 7			document not upload	15/10/2020
615	612	0710200412652017/12	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND) 2017	IBC Under Sec 9			document not upload	15/10/2020
616	613	0710200412802017/8	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB) 2017	IBC Under Sec 9			document not upload	15/10/2020
617	614	0710200423482018/31	M/S RANJIT DAS Vs. MSX MALL PVT. LTD.	COMPANY PETITION IB (IBC)/334(ND) 2018	IBC under Sec 7			document not upload	15/10/2020
618	615	0710102006922019/11	SEEMA BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COM PANIES ACT)/233(ND) 2019	Sec 252 (3)			document not upload	16/10/2020
619	616	0710102015722020/1	GSJ ENVO LIMITED Vs. GOODWILL APARTMENTS PVT. LTD.	COMPANY APPLICATION (COMPANIES ACT)/153()2020	Application under any other provisions			document not upload	16/10/2020

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620	617	0710102073342020/1	RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE	INTERLOCUTORY APPLICATION (I.B.C)/2975(2)020	Sec 52 (5)			document not upload	16/10/2020
621	618	0710102073632019/31	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND)2019	IBC Under Sec 9			document not upload	16/10/2020
622	619	0710102082802019/6	VISHAL SETHI Vs. COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/1108 (ND)2019	IBC Under Sec 9			document not upload	16/10/2020
623	620	0710102082872020/1	SIMRAN KAUR Vs. ENTERTAINMENT CITY LIMITED	COMPANY PETITION IB (IBC)/965(PB)2020	IBC under Sec 7			document not upload	16/10/2020
624	621	0710120007932018/3	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082 (PB)2018	IBC under Sec 7			document not upload	16/10/2020
625	622	0710102/09963/2020	Girish Kumar Sahni Vs R.S. Ajit Singh & Co. (Automotives) Pvt. Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/1499(PB)2019	Girish Kumar Sahni IRP	Page no 44-45 not clear	17/Oct/2020
626	623	0710102/10015/2020	Seema Buildtech Private Limited Vs REGISTRAR OF COMPANIES NEW DELHI	Company Application(Companies Act)	Sec 252 (3) - By Government Body		Prashant Gupta	section wrong	20/Oct/20
627	624	710000098402020	VIKAS BISHNOI VS ASHOK KUMAR GUPTA	Caveat				document not upload	
628	625	710000096452020	Nexgen Fluoropolymers Pvt. Ltd VS Sanjeev Jain	Caveat				document not upload	
629	626	0710102/09719/2020	STANFORD PARK INFRA TECH PRIVATE LIMITED Vs Registrar Of Companies Delhi	Company Petition (Companies Act)	Sec 252 (3)		Nitin Grover	section wrong	10/12/2020
630	627	0710102/07488/2020	Santosh Kumari W/o Ram Lal Khurana Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Brief synopsis/list of dates &&&	29/07/2020
631	628	0710102/08302/2020	Zlato Business Solutions P ltd Vs Registrar of Companies	Company Petition (Companies Act)	Sec 252 (1)		NIL	Case Type Wrong / File Not Properly Uploaded / Merge Into One PDF /	28/08/2020

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632	629	0710102/06591/2020	RANGBARSHI PROJECTS PVT LTD Vs VIPUL LTD	Company Petition IB (IBC)	IBC under Sec 7		PSL ADVOCATES AND SOLICITORS	page:49-51, 57, 65, 76, etc (typed copy)	24/06/2020
633	630	0710102/10014/2020	RKACA & Associates LLP Vs TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Karan Valecha	claim amount less than 1 crore	20/10/2020
634	631	0710102/09951/2020	REKHA SHARMA Vs.	Interlocutory Application(IBC C)	Application under any other provisions - IBC	C.P. (IB)/364(ND)2019		Registered Office Harayana	offline pay
635	632	0710102128042019/13	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE	COMPANY PETITION IB (IBC)/2413 (ND)2019	IBC Under Sec 9			document not upload	24/09/2020
636	633	0710200418112018/15	EDELWEISS ASSET RECONSRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/866(PB) 2018	IBC under Sec 7			document not upload	16/10/2020
637	634	0710102017952020/1	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020	Sec. 230-232 - Second Motion			document not upload	19/10/2020
638	635	0710102069102020/1	ZICO ENVIRONMENTAL SOLUTIONS PVT. LTD Vs. SHIKHA SINGHAL	COMPANY APPLICATION (COMPANIES ACT)/379(ND) 2020	Rule 32			document not upload	20/10/2020
639	636	0710102077352019/15	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT.	COMPANY PETITION IB (IBC)/984(ND) 2019	IBC Under Sec 9			document not upload	20/10/2020
640	637	0710102090942020/2	MANSIJ ARYA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4054(ND)2020	Application under any other provisions - IBC			document not upload	20/10/2020
641	638	0710102085072020/1	RAJNATH SINGH Vs. VIVEK RAHEJA	INTERLOCUTORY APPLICATION (I.B.C)/4097(ND)2020	#NAME?			document not upload	21/10/2020



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642	639	0710102088532020/1	ABHISHEK ANAND Vs.	INTERLOCUTORY APPLICATION (I.B.C)/3904(PB)2020	Application under any other provisions - IBC			document not upload	21/10/2020
643	640	0710102093662020/1	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020	Application under any other provisions - IBC			document not upload	21/10/2020
644	641	0710102113592019/9	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT.	COMPANY PETITION IB (IBC)/2130 (ND)2019	IBC Under Sec 9			document not upload	21/10/2020
645	642	0710120004512018/19	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions			document not upload	20/10/2020
646	643	0710102012202020/4	ELECTRONICTENDER.COM (INDIA) PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/33(ND)2020	Sec. 230-232 - Second Motion			document not upload	21/10/2020
647	644	0710102034682018/12	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/206(ND)2019	IBC under Sec 7			document not upload	21/10/2020
648	645	0710102093662020/2	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020	Application under any other provisions - IBC			document not upload	21/10/2020
649	646	0710102/10010/2020	BETA INFRATECH P LTD Vs DEPUTY REGISTROR	Interlocutory Application (I.B.C)	Sec 60(5)	cp/117(PB)2019	TSN RAJA	CASE TYPE WRONG PLEASE SELECT COMPANY APPLICATION YOUR MAIN	20/Oct/20

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650	647	0710102/10047/2020	HCK INFRATECH PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI 7 HARYANA	Company Application(C ompanies Act)	Rule 11 of NCLT	Appeal/126(ND) 2020	ANAND VARMA	sign missed in application page no 12 not clear 29-31 page numbering not clear affidavit date and	20/Oct/2020
651	648	0710102/10051/2020	KIRAN MALHOTRA Vs M/S. ALCHEMIST TOWNSHIP INDIA LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	21/10/2020	Prashant Jain	affidavit verification back date	21/Oct/2020
652	649	0710102/06629/2020	Anil Tayal Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/2380(ND)20 19	Anil Tayal	Page. 49 not clear	19/June/2020
653	650	0710102/09464/2020	Nilesh Sharma Vs	Company Application(IBC)	Application under any other provisions- IBC		Nilesh Sharma	Main case not link and case type wrong	10/Mar/2020
654	651	0710102/10019/2020	MR. BHANU RAM SAHU Vs. HBN DAIRIES AND ALLIED LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/547(PB)201 8	NA	MAIN CASE NO WRONG PLEASE CORRECT ARRANEGE	
655	652	0710102/09584/2020	SP TOWNPLANNER PRIVATE LIMITED Vs. VRP BUILDTECH PRIVATE	C.P. (IB)/2765(ND) 2019	Rule 11 of NCLT, 2016	C.P. (IB)/2765(ND)20 19	PRIYOJEET CHATTERJEE	INDEX WRONG PAGINATION MISSED PAGE NO 7 TO 13,15 -	
656	653	710102/09216/2020	ASANSOL DURGAPUR DEVELOPMENT AUTHORITY Vs. ICICI B	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1935(PB)20 19	MADHURIMA DAS	due payment other section and page number	online pay
657	654	0710102/10093/2020	kashyap sikdar & co Vs	Company Application(C ompanies Act)	Rule 11 of NCLT	CP/01(ND)2018	Aditi Sharma	Memo of parties/True copy sign missed	22/10/2020
658	655	0710102/10094/2020	kashyap sikdar & co Vs	Company Application(C ompanies Act)	Rule 11 of NCLT	CP/84(ND)2018	Aditi Sharma	Memo of parties/True copy sign missed	22/10/2020
659	656	0710102/10022/2020	Ms. Deepika Bhugra Prasad Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB- 1372/ND/2018	NA	PG-27 to 40/54 to 56 not clear	20/10/2020
660	657	0710102/02323/2020	Baru Mal Vinod Kumar Vs Amira Pure Foods Private Limited	Company Application(IBC)	Application under any other provisions- IBC	(IB)/846(ND)201 8	Anurag Bhatt	Wrong case type/proof of service	20/10/2020
661	658	0710102/10018/2020	RKACA and Associates LLP Vs TFM Fashion and Entertainment India Pvt.	Company Petition IB (IBC)	IBC Under Sec 9		himesh thakur	claim amount less than 1 Cr	20/10/2020
662	659	0710102/10095/2020	kashyap sikdar & co Vs	Contempt Petition(Com panies Act)	Rule 11 of NCLT	CP.No.427/2017	Aditi Sharma	Case Type Wrong	22/10/2020

	A	B	C	D	E	F	G	H	I
663	660	0710102/10096/2020	MS. SHWETA SINGH Vs 1. Registrar of Companies NCT of Delhi and Haryana	Company Appeal(Comp anies Act)	Sec 252 (3) - By Government Body		PAWAN SHARMA	Wrong Section / Page Cut-64	22/10/2020
664	661	0710102001362019/24	AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD vs JOT IMPEX PVT. LTD..		IBC Under Sec 9			document not upload	15/10/2020
665	662	0710102084802019/11	M/S JANKI PARSHAD & COMPANY THROUGH ITS PROPRIETOR- VIJAY KUMAR GUPTA vs SAURABH (INDIA)		IBC Under Sec 9			document not upload	12/10/2020
666	663	0710102151742019/1	YOGESH KUMAR GUPTA		Application under any other			DOCUMENT NOT UPLOAD	14/10/2020
667	664	0710120007702018/37	STATE BANK OF INDIA vs M/S. SHREE SHYAMJI AGRICO EXPORTS PVT.		IBC under Sec 7			DOCUMENT NOT UPLOAD	12/10/2020
668	665	0710200445342018/3	BAL PRATAP SRIKENT vs INTEGRATED CAPS PVT. LTD.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			DOCUMENT NOT UPLOAD	10/10/2020
669	666	0710102/02656/2020	PAISALO DIGITAL LIMITED Vs CHAHAL PARIVAHAN PRIVATE	Company Petition IB (IBC)	Rule 11 of NCLT, 2016		harshal	SECTION WRONG	28/02/2020
670	667	0710102/10035/2020	BETA INFRTECH P LTD Vs NCLT	Interlocutory Application (I.B.C)	Sec 60(5)	IB-117/PB/2019	TSN RAJA	PG- 7 wrong arranged/pg-9 translation/Pg- 35,36 not clear/main case	20/10/2020
671	668	0710102/10087/2020	Assistant Commissioner(ST) Valluvarkottam	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/378(PB)2017	NA	NO index/NO pagination/No Affidavit/ No	21/10/2020
672	669	0710102021062020/1	RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/567(ND) 2020	IBC Under Sec 9			document not upload	22/10/2020
673	670	0710102071312020/2	R SYSTEMS INTERNATIONAL LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/53(ND)2020	Sec. 230-232 - Second Motion			document not upload	22/10/2020
674	671	0710102092202020/1	WASAN SHOES LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION (COMPANIES ACT)/571(ND) 2020	Rule 11 of NCLT			document not upload	22/10/2020

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675	672	0710102096132020/2	KHEM CHAND GUPTA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4333(ND)2020	Application under any other provisions - IBC			document not upload	22/10/2020
676	673	0710102122702019/6	SHAGUN SHARMA Vs. M/S KARE PARTNERS GROUP INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/2253 (ND)2019	IBC Under Sec 9			DOCUMENT NOT UPLOAD	22/10/2020
677	674	0710200714362018/15	SURINDER MANCHANDA Vs. NOSOLAR INTERNATIONAL LIMITED	MISCELLANEOUS APPLICATION (COMPANIES ACT)/1213212 (ND)2018	Application under any other provisions			DOCUMENT NOT UPLOAD	22/10/2020
678	675	0710102/10212/2020	Care Security Private Limited Vs Registrar of Companies	Company Application(Companies Act)	Rule 11 of NCLT		RAKESH WADHWA	PGAES: 26,87,92,115,116 NOT CLEAR	26/Oct/2020
679	676	0710102/10089/2020	RAM NIWAS GUPTA Vs	Company Application(IBC)	Application under any other provisions - IBC	(IB)/894(ND)2019	ARVIND KUMAR	Wrong case type/true copy sign missed	21/10/2020
680	677	0710102/10132/2020	Supertech Limited Vs VIJAY STEEL CORPORATION	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/984(ND)2018	RISHI KAPOOR	True copy sign missed	23/10/2020
681	678	0710102/10133/2020	sanju kumar Vs Satyam Drugs Private Ltd	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	(IB)/1177(ND)2019	NA	NO pagination	23/10/2020
682	679	0710102/10098/2020	SANDEEP KUMAR BHATT Vs. RAMIT RASTOG	Application under any other provisions - IBC	Interlocutory Application(IBC)			22 to 27,18,19 not clear page	online pay
683	680	0710102/10189/2020	M/s GSK & Associates LLP Vs Aqualite Industries Pvt. Ltd.	Company Petition (Companies Act)	Rule 11 of NCLT	COMPANY PETITION NO. (IB) 113 of 2020	Anurag Bhatt	Case Type Wrong	24/10/2020
684	681	0710102/09957/2020	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/834(PB)2020	SUMESH DHAWAN	Blur Page-1 to 4	online pa
685	682	710102073492020	MEHTA SYNTHETIC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/313(ND) 2020	Sec 252 (3)			Pagination not done in index/Volume wise index miss/pages not	17/08/2020

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686	683	0710102084352020/3	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY APPLICATION (COMPANIES ACT)/459(ND) 2020	Rule 11 of NCLT			document not upload	10/06/2020
687	684	0710102073342020/1	RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE	INTERLOCUTORY APPLICATION (I.B.C)/2975(2) 020	Sec 52 (5)			document not upload	16/10/2020
688	685	0710102090312020/7	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND) 2020	Sec. 241(1),Sec. 242(4)			document not upload	23/10/2020
689	686	0710102000452020/1	J V RESTAURANT PRIVATE LIMITED Vs.	COMPANY APPLICATION (IBC)/169(ND) 2020	Application under any other provisions - IBC			document not upload	26/10/2020
690	687	0710102134622019/6	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574 (ND)2019	IBC Under Sec 10			DOCUMENT NOT UPLOAD	26/10/2020
691	688	0710102033182020/1	B.K.M.METAL & ALLOYS PVT LTD Vs. AMAN HOSPITALITY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/799(ND) 2020	IBC Under Sec 9			document not upload	27/10/2020
692	689	0710102073632019/33	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND) 2019	IBC Under Sec 9			document not upload	27/10/2020
693	690	0710102074092019/6	BAJAJ RUBBER COMPANY PVT.LTD. Vs. CAPITAL AUTO RUBBER PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/826(ND) 2019	IBC Under Sec 9			document not upload	27/10/2020
694	691	0710102079582019/4	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD	COMPANY APPEAL (COMPANIES ACT)/367(ND) 2019	Sec 252 (3)			document not upload	27/10/2020
695	692	0710102083432020/3	PANKAJ KHETAN Vs. EMPLOYEE PROVIDENT FUND ORGANISATION	INTERLOCUTORY APPLICATION (I.B.C)/3837(ND)2020	Sec 60(5)			document not upload	27/10/2020

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696	693	0710102084392019/8	MAGANTA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES IMMENCE E TECHNOLOGIES PVT LTD	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/77(PB)2019	Sec. 230-232 - Second Motion			document not upload	27/10/2020
697	694	0710102087072020/3	SHRI GARUNA MANAGEMENT SERVICE PVT. LTD Vs. AMRITSAR MSW LIMITED	COMPANY PETITION IB (IBC)/940(ND)2020	IBC Under Sec 9			document not upload	27/10/2020
698	695	0710102091312020/1	INFRA ALLIANCE PRIVATE LIMITED Vs. M/S VIPUL LIMITED	COMPANY PETITION IB (IBC)/994(ND)2020	IBC Section 59			document not upload	27/10/2020
699	696	0710102098482020/1	SUNIL MALU SOLE PROPRIETOR M/S MAHESHWARI TRADERS Vs. SUBHASH KUMAR KUNDRA RP FOR M/S CLC INDUSTRIES	INTERLOCUTORY APPLICATION (I.B.C)/4682()2020	Sec 60(5)			document not upload	27/10/2020
700	697	0710102099832020/1	MD ZUNAID Vs. DEVIKA BUILDERS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4554()2020	Sec 60(5)			document not upload	27/10/2020
701	698	0710120007932018/4	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082 (PB)2018	IBC under Sec 7			DOCUMENT NOT UPLOAD	27/10/2020
702	699	0710200417362018/31	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD	COMPANY PETITION IB (IBC)/29(ND)2018	IBC under Sec 7			DOCUMENT NOT UPLOAD	27/10/2020
703	700	0710200417362018/32	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD	COMPANY PETITION IB (IBC)/29(ND)2018	IBC under Sec 7			DOCUMENT NOT UPLOAD	27/10/2020
704	701	0710102032622020/4	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/ LTD.	COMPANY PETITION IB (IBC)/797(ND)2020	IBC Under Sec 9			document not upload	28/10/2020
705	702	0710102032622020/5	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/ LTD.	COMPANY PETITION IB (IBC)/797(ND)2020	IBC Under Sec 9			document not upload	28/10/2020

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706	703	0710102064462020/1	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND) 2020	IBC Under Sec 9			document not upload	28/10/2020
707	704	0710102082222020/2	INDERJIT MONGIA PROP : ASHENDER ENTERPRISES Vs. MEDEOR HOSPITAL	COMPANY PETITION IB (IBC)/952(ND) 2020	IBC Under Sec 9			document not upload	28/10/2020
708	705	0710102/07485/2020	Jyoti W/o Pradeep Khurana Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Brief synopsis/list of dates &&&	29/07/2020
709	706	0710102/09084/2020	JOINT COMMISSIONER OF COMMERCIAL TAX & GST Vs. HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTD.	Interlocutory Application(IBC C)	Sec 60(5)	C.P. (IB)/694(PB)2018	SIDHARTH SHANKAR PADHY	please merge in one pdf please upload proper pdf Reminder 3/5	online pay
710	707	0710102065632020/2	KAMBOJ ELECTROTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/341(ND) 2020	Sec 252 (3)			document not upload	25/10/2020
711	708	0710102002732020/5	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT	COMPANY PETITION IB (IBC)/300(PB) 2020	IBC under Sec 7			document not upload	11/02/2020
712	709	0710102028322020/4	RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.	COMPANY PETITION IB (IBC)/764(ND) 2020	IBC under Sec 7			document not upload	11/02/2020
713	710	0710102065542020/3	ZICO ENVIRONMENTAL SOLUTIONS LIMITED Vs. SHIKHA JAIN	COMPANY PETITION (COMPANIES ACT)/79(ND)2 020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			document not upload	11/02/2020
714	711	0710102065942020/3	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/81(ND)2 020	Sec. 241(1)			document not upload	11/02/2020
715	712	0710102097372019/13	M/S DYNAMIC SECURITY Vs. M/S AJIT AUTOMOTIVE SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1525 (ND)2019	IBC Under Sec 9			document not upload	11/02/2020

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716	713	0710102098602020/1	MOHIT CHAWLA LIQUIDATOR Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4485(ND)2020	Application under any other provisions- IBC			document not upload	11/02/2020
717	714	0710204001052018/2	MODERN CREDIT PVT LTD Vs. DEE ESS BUHIN PVT LTD	COMPANY PETITION IB (IBC)/1158 (ND)2018	IBC under Sec 7			DOCUMENT NOT UPLOAD	11/02/2020
718	715	0710102012202020/5	ELECTRONICTENDER.COM (INDIA) PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/33(ND)2020	Sec. 230-232 - Second Motion			document not upload	11/02/2020
719	716	0710102013772020/1	JAI PRAKASH SHARMA Vs. INDIA CHOICE PRIVATE LIMITED	COMPANY APPLICATION (IBC)/922(ND)2020	Application under any other provisions- IBC			document not upload	11/02/2020
720	717	0710102013882020/1	M/S SUNRISE PALACE Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	RESTORATION APPLICATION (IBC)/7(ND)2020	Rule 11 of NCLT, 2016			document not upload	11/02/2020
721	718	710102102562020	M/S SONA INTERIORS VS BALLARPUR INDUSTRIES LIMITED THROUGH RP ANUJ JAIN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Main case no. pertains to NCLT Mumbai ( Wrong e-filed)	27/10/2020
722	719	710102102912020	TELSHA TOOLS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3) - By Government Body			Wrong section and wrong case type select, list of date missed from index, 50 rupees stamp missed in power of attorney, Page not clear 36,43,47,111,	28/10/2020
723	720	710102104742020	SPRINT CONSYS PRIVATE LIMITED VS AKONA ENGINEERING PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			claim amount less than 1Cr	11/03/2020



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724	721	710102103472020	MEHTA SYNTHETIC PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(C ompanies Act)	Sec 252 (3)			Wrong section,Wrongly upload additional document in	29/10/2020
725	722	710102104282020	PRAVEER CONSTRUCTIONS PVT LTD VS UTTAR DEVELOPMENT PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			pg-105-107 not clear	11/01/2020
726	723	710102104302020	ROHIT PRASAD VS M/S. S AND N LIFESTYLE INFRAVENTURES PVT.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			PLEASE LINK YOUR APPLICATION	11/02/2020
727	724	710102103602020	SYNAPSICA TECHNOLOGIES PVT. LTD. VS GANDHARV GOYAL	Company Application(C ompanies Act)	Rule 11 of NCLT			PG-14 to 77 missed/381to 608/700/706 to 708/710,711,713,716,718,721/723 to 732,734,736 to 744,746 to 752/754 to 756/790,791/794 to 1015/1019 to 1031/1034 to 1046/1103/1119 to 1345,1346,1347,1349,1350/1352 to 1565/1567 to	29/10/2020
728	725	710102104062020	PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD	Company Application(C ompanies Act)	Sec 60-62 LLP Act 2008			WRONG SECTION , Main case is not linked with company	31/10/2020
729	726	710102103492020	PUNIT HANDA VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Pg-15 to 18,47/56 to 58 not clear	29/10/2020
730	727	0710102/10210/2020	G.S.C. INDUSTRIES PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Application	Rule 11 of NCLT	CP/1022(PB)2016	SUJOY DATTA	sign missing application	
731	728	0710102/10542/2020	EXCEL MEDIA PVT. LTD. Vs	Company Application(C ompanies Act)	Rule 11 of NCLT	Company Appeal- 727/2018	ASHISH MIDDHA	document not upload	05/Nov/20
732	729	0710102000662018/4	CORPORATION BANK Vs. INDOSOLAR PRIVATE LIMITED		IBC under Sec 7			document not upload	11/03/2020
733	730	0710102139992019/8	AXIS BANK LTD. Vs. EUROTAS INFRASTRUCTURE	IBC under Sec 7				DOCUMENT NOT UPLOAD	24/10/2020

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734	731	0710102100772020/1	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	Application under any other provisions- IBC				document not upload	29/10/2020
735	732	0710102101012020/1	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	Sec 60(5)				DOCUMENT NOT UPLOAD	29/10/2020
736	733	0710102168702019/1	JAI PRAKASH SHARMA Vs. INDIA CHOICE PIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)				DOCUMENT NOT UPLOAD	29/10/2020
737	734	0710102174012019/4	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE	IBC Under Sec 10				DOCUMENT NOT UPLOAD	29/10/2020
738	735	0710102426702018/15	MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS CENTE PVT. LTD.	IBC Under Sec 9				DOCUMENT NOT UPLOAD	29/10/2020
739	736	0710102035282020/1	JANKI VALLABH TRADING PRIVATE LIMITED Vs. JNC CONSTRUCTIONS PRIVATE LIMITED	Sec. 230-232, Sec 234				document not upload	30/10/2020
740	737	0710102068862020/1	PRABHAKAR BHARDWAJ Vs. MR. CHANDER	Sec 60(5)				document not upload	30/10/2020
741	738	0710102079022019/2	MOSER BAER KARAMCHARI UNION Vs. MOSER BAER INDIA LTD	Sec 42				document not upload	30/10/2020
742	739	0710102090002020/1	MENTOR GRAPHICS (SALES AND SERVICES) PRIVATE LIMITED Vs. BANK OF BARODA	Sub-section (I) of section 230				document not upload	30/10/2020
743	740	0710102092372020/2	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.	IBC under Sec 7				document not upload	31/10/2020
744	741	0710200425572018/9	ALLAHABAD BANK Vs. M/S RUNEECHA TEXTILES LIMITED	IBC Under Sec 10				DOCUMENT NOT UPLOAD	03/11/2020
745	742	0710102080642020/2	ORIENTAL BANK OF COMMERCE Vs. CASE COLD ROLL FORMING LTD	Application under any other provisions- IBC				document not upload	04/11/2020
746	743	0710102097022020/1	NAKUL BHARANA Vs. ICICI BANK	Sec 60(5)				document not upload	04/11/2020
747	744	0710102097232020/1	AQUIL AHMAD RAHI Vs. REGISTRAR OF	Sec 252 (1)				document not upload	04/11/2020
748	745	0710102100922020/2	GAC SHIPPING ( INDIA) PVT LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	Sec 12(2)				DOCUMENT NOT UPLOAD	04/11/2020

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749	746	0710102170452019/3	ADONIS ELECTRONICS PVT LTD Vs. SAKA	IBC Under Sec 9				DOCUMENT NOT UPLOAD	04/11/2020
750	747	0710102033342020/2	NIMIT SONI Vs. GRADES ENTERTAINMENTS PRIVATE LIMITED		IBC Under Sec 9			document not upload	05/11/2020
751	748	0710102063842020/13	TARUN BATRA Vs. RAMBHAJ JAIN		Sec 60(5)			document not upload	05/11/2020
752	749	0710102063872020/7	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE		IBC under Sec 7			document not upload	05/11/2020
753	750	0710102065502020/1	SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED		IBC Under Sec 9			document not upload	05/11/2020
754	751	0710102065502020/2	SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED		IBC Under Sec 9			document not upload	05/11/2020
755	752	0710102079592020/3	DAYA PRAKASH Vs. ANI MEDIA PVT LTD.		Sec. 241(1),Sec. 242(4)			document not upload	05/11/2020
756	753	0710102/10363/2020	K B BOARD MILLS LLP Vs. CLC INDUSTRIES LIMITED	Interlocutory Application (IB C)	Sec 60(5)	C.P. (IB)/933(PB)2019	ADV AMIT AGRAWAL	sign missing application	
757	754	0710102/09638/2020	Amarpal Vs Ansal properties and Infrastructure Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	C.P. (IB)/2584(ND)2019	Shohit Chaudhry	sign missing on every pagr of application, file need to merge	10/09/2020
758	755	0710102/09731/2020	U H V EQUIPMENTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application	Rule 11 of NCLT	Appeal/668(ND)2019	Bhupendra Kaushik	Sign is missing on application , true copy and sign is missing on annexures	10/12/2020
759	756	0710102/07810/2020	ROSE INDIA NEWSDESK MEDIA PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		deepti grover khanna	114 missed [age 120 repeated	19/10/2020
760	757	710102090172020	shiv shankar seth Vs. City union Bank	Interlocutory Application (IB C)	Sec 60(5)	C.P. (IB)/2144(ND)2019	ohit kumar Bimal	wrong section, case type wrong, wrong e-file etc	
761	758	710102087342020	PRADYUMAN KUMAR AGGARWAL Vs. ORCHID SALON PRIVATE LIMITED	Interlocutory Application (IB C)	Application under any other provisions - IBC	C.P. (IB)/997(ND)2019	ASHISH VIRMANI	pg-25,26 not clear,pg-60,64,65 cut,volume break	
762	759	0710102072662020/1	PRIDE INDIA ENGINEERING SOLUTIONS PRIVATE LIMITED Vs. HEMA ENGINEERING	IBC Under Sec 9	COMPANY PETITION IB (IB)/918(ND)2020			document not upload	31/10/2020

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763	760	0710102072672020/2	PRIDE INDIA ENGINEERING SOLUTION Vs. HEMA ENGINEERING INDUSTRIES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/934(ND)2020			document not upload	31/10/2020
764	761	0710102026902020/1	PRIESTLEY DUGAL AND CO. (INDIA) PRIVATE LIMITED Vs. AMIT BASIA	IBC Section 59	COMPANY PETITION IB (IBC)/740(ND)2020			document not upload	02/11/2020
765	762	0710102026982020/1	GREEN PROPERTIES INDIA PRIVATE LIMITED Vs. OVERNITE EXPRESS LIMITED	IBC Section 59	COMPANY PETITION IB (IBC)/730(ND)2020			document not upload	02/11/2020
766	763	0710102028702018/18	SUDHIR POWER PROJECTS LTD. Vs. DIGNITY BUILDCON	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1689(ND)201			document not upload	02/11/2020
767	764	0710102031582020/1	EDS TECHNOLOGIES PRIVATE LIMITED Vs. PL ENGINEERING LIMITED.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/768(ND)2020			document not upload	02/11/2020
768	765	0710102146182019/7	NEHA JAIN Vs. VENESSA METALS AND ALLOYS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2970(ND)201			DOCUMENT NOT UPLOAD	02/11/2020
769	766	0710102069782020/1	SMS PARYARAN LIMITED Vs. SPML INFRA LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2704(PB)20			document not upload	03/11/2020
770	767	0710102072282020/2	CA MAHESH BANSAL Vs. SUBHASH CHAND GOEL AND OTHERS	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3510(ND)20			document not upload	03/11/2020
771	768	0710102078282020/1	SPIRITED AUTO CARS (I) LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(			document not upload	03/11/2020
772	769	0710102079192020/5	VIKAS GARG - INTERIM RESOLUTION PROFESSIONAL Vs. MR CHANDAN KUMAR	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3297(ND)2020			document not upload	03/11/2020
773	770	0710102081182020/1	JASBIR SINGH KAPOOR FOR M/S UTTAM LAND DEVELOPERS Vs. REGISTRAR OF COMPANIES NEW DELHI	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/342(ND)2020			document not upload	03/11/2020
774	771	0710102088262020/2	K.GOGIA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF	Sec 252 (1)	COMPANY APPEAL(COMPANIES			document not upload	03/11/2020
775	772	0710102091962020/1	M/S. PREMSONS SUPER STEEL PVT. LTD. Vs. M/S SALUJA CONSTRUCTION COMPANY LTD	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4100(j)2020			document not upload	03/11/2020
776	773	0710102093502020/1	ANIL KUMAR Vs. PUNJAB NATIONAL BANK AND ORS.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4201(ND)20			document not upload	03/11/2020

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777	774	0710102100632020/1	ROYAL STAR TRADING CO. Vs. M/S. J.L. KNIT INDIA LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4614(ND)20			document not upload	03/11/2020
778	775	0710102136612019/3	SHEELA SHARMA Vs. ANSAL PROPERTIES AND INFRASTRUCTURE	IBC under Sec 7	COMPANY PETITION IB (IBC)/3164(ND)201			DOCUMENT NOT UPLOAD	
779	776	0710102138172019/1	MICRA CLOUDS SERVICE PVT. LTD Vs. MASTERS INDIA PVT. LTD.	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (IBC)/69(ND)2019			DOCUMENT NOT UPLOAD	
780	777	0710102158162019/1	UDAYRAJ PATWARDHAN Vs. JAMVANT ESTATES PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION (IBC)/2744(PB)2019			DOCUMENT NOT UPLOAD	
781	778	0710102166002019/4	ASIAN SOCIETY OF FILMS AND TELEVISION Vs. BOULEVARD PROJECTS PVT. LTD	Sec 60(5)	COMPANY APPLICATION (IBC)/2877(PB)2019			DOCUMENT NOT UPLOAD	
782	779	0710102030052020/2	BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/227(ND)2020			document not upload	
783	780	0710102066122020/8	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)20			document not upload	
784	781	0710102075542020/3	MELANGE SYSTEMS PVT. LTD. Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/907(ND)2020			document not upload	
785	782	0710102077352019/16	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/984(ND)2019			document not upload	
786	783	0710102087892020/3	REETESH KUMAR AGARWAL Vs. NANDINI CHAUDHRY	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)20			document not upload	
787	784	0710102089652020/1	MELANGE SYSTEMS PRIVATE LIMITED Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4001(ND)2020			document not upload	
788	785	710102104452020	RUBY JAIN VS SMR ENTERTAINMENT PVT. LTD. & ORS.		Rule 11 of NCLT			Please link your application with main petition.	11/02/2020
789	786	710102105612020	MR. HEMANT SURANA VS SMR ENTERTAINMENT PVT. LTD. & ORS.		Sec 30			JURIDICTION WRONG	11/05/2020
790	787	710102060842020	ICC WORLDWIDE PRIVATE LIMITED VS DA		IBC Under Sec 9			jurisdiction Chandigarh	18/05/2020

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791	788	710102058862020	B.R. INDUSTRIES LTD VS MAHASHAKTI ENERGY LIMITED		IBC Under Sec 9			jurisdiction punjabpunjab	05/11/2020
792	789	710102029712020	YOUNGMAN INDIA PRIVATE LIMITED VS FALL ARREST SYSTEMS & TECHNOLOGIES		IBC Under Sec 9			payment	03/06/2020
793	790	710102103272020	HINDKUSH BUILDCON PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3) - By Government Body			Wrong case type and wrong section select, Page missed 61,62, Not sign in every page of petition, Page not clear 43 to 49, 59, According to	29/10/2020
794	791	710102104002020	SANJEEV JAIN VS NEXGEN FLUOROPOLYMERS PVT .LTD		Sec. 241(1)			242 mentioned in petition and fees missed, No sign in every page of petition, MoA and AoA missed,	30/10/2020
795	792	710102104042020	KDS HOMES AND HOUSES PRIVATE LIMITED VS OFFICE OF THE REGISTRAR OF COMPANIES NCT OF		Sec 252 (3) - By Government Body			Wrong section select	31/10/2020
796	793	0710102081922020/1	AASHIYANA STEELFEB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES (NCT OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/322(ND)20		document not upload	29/10/2020
797	794	0710102062262020/2	ASAS TEC PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATIO		document not upload	11/02/2020
798	795	0710120004072018/89	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)20		DOCUMENT NOT UPLOAD	11/05/2020
799	796	0710120004072018/90	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)20		DOCUMENT NOT UPLOAD	11/05/2020
800	797	0710120004072018/91	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)20		DOCUMENT NOT UPLOAD	11/06/2020
801	798	0710120004072018/92	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)20		DOCUMENT NOT UPLOAD	11/06/2020
802	799	0710120004072018/93	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)20		DOCUMENT NOT UPLOAD	11/06/2020

	A	B	C	D	E	F	G	H	I
803	800	0710102072472020/1	CAROL INFRASTRUCTURE PRIVATE LIMITED Vs. DHANVERSHA BUILDERS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/915(ND)2020		document not upload	11/02/2020
804	801	0710102079582019/5	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD		Sec 252 (3)	COMPANY APPEAL(COMPANIES)		document not upload	11/02/2020
805	802	0710102080582020/2	NEERAJ BHATIA Vs. VINOD COTTON CORP. PVT. LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION		document not upload	11/02/2020
806	803	0710102077402020/1	GURUDEO EXPORTS CORPORATION PVT LTD Vs. AKASH SINGHAL RP OF AMIRA PURE FOOD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3200(ND)		document not upload	11/05/2020
807	804	0710102077402020/2	GURUDEO EXPORTS CORPORATION PVT LTD Vs. AKASH SINGHAL RP OF AMIRA PURE FOOD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3200(ND)		document not upload	11/05/2020
808	805	0710102091942020/1	COMPETENT ELECTRONICS PVT LTD Vs. ESTHETIC BUILDTECH PRIVATE		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES)		document not upload	11/02/2020
809	806	0710102022462020/7	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/581(ND)2020		document not upload	11/05/2020
810	807	0710102028322020/5	RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/764(ND)2020		document not upload	11/05/2020
811	808	710102098552020	SATYENDRA P. KHORANIA LIQUIDATOR OF METAPHOR EXPORTS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			case type wrong	14/10/2020
812	809	710102106182020	SUVIDHA POLYMERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(C ompanies Act)	Sec 252 (1) - By Government Body			wrong section/merge into one PDF/Proof of	11/07/2020
813	810	0710200411282017/10	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/470(ND)2017	IBC under Sec 7			DOCUMENT NOT UPLOAD	11/02/2020
814	811	0710102139542019/6	OM LOGISTICS LIMITED Vs. SERVEL INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2728 (ND)2019	IBC Under Sec 9			DOCUMENT NOT UPLOAD	10/09/2020

	A	B	C	D	E	F	G	H	I
815	812	0710102088732020/2	CANARY GREENS BUYERS WELFARE ASSOCIATION Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3951(N D)2020	Sec 60(5)			document not upload	25/10/2020
816	813	0710102095022020/1	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/402(ND) 2020	Sec 252 (3)			document not upload	27/10/2020
817	814	0710102082632020/2	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/923(ND) 2020	IBC Under Sec 9			document not upload	11/06/2020
818	815	0710102114692019/7	M/S MICRA CLOUDS SERVICES PVT LTD Vs. M/S MASTERS INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/2036 (ND)2019	IBC Under Sec 9			DOCUMENT NOT UPLOAD	11/09/2020
819	816	0710102000452020/2	J V RESTAURANT PRIVATE LIMITED Vs.		Application under any other			document not upload	27/10/2020
820	817	0710120004492018/37	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.		IBC under Sec 7			DOCUMENT NOT UPLOAD	11/09/2020
821	818	0710102013352019/8	SHREE BALAJI REFRACTORIES CO Vs. RGTL INDUSTRIES		IBC Under Sec 9			document not upload	11/09/2020
822	819	0710102102792020/1	MANOHAR LAL VIJ Vs. COMMISSIONER OF INCOME TAX		Rule 11 of NCLT, 2016			DOCUMENT NOT UPLOAD	11/05/2020
823	820	0710102073632019/34	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD		IBC Under Sec 9			document not upload	11/09/2020
824	821	0710102087462020/1	AMIT GUPTA Vs. M/S. SAG INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED		Sec. 97(1)			document not upload	11/09/2020
825	822	0710102017542020/3	ROHIT KHANNA & ANR. Vs. ROYCE DEVELOPERS PRIVATE LIMITED		Sec. 241(1)			document not upload	11/10/2020
826	823	0710102022462020/8	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.		IBC under Sec 7			document not upload	11/10/2020
827	824	0710102075852020/1	SPIKE ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND		Sec 252 (1)			document not upload	11/10/2020



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828	825	0710102076442019/17	PUNJAB NATIONAL BANK Vs. GUPTA MARRIAGE HALL PRIVATE LIMITED		IBC under Sec 7			document not upload	11/10/2020
829	826	0710102084152019/11	1.M/S S.S.REALTECH PVT. LTD. Vs. SMT. BINA MITTAL		Application under any other provisions ,Application under any other provisions			document not upload	11/10/2020
830	827	0710102096132020/3	KHEM CHAND GUPTA Vs.		Application under any other			document not upload	11/10/2020
831	828	0710102103572020/3	M/S B K MUDGAL & ORS Vs. M/S APEX TUBES PRIVATE LIMITED & ORS		Rule 11 of NCLT			DOCUMENT NOT UPLOAD	11/10/2020
832	829	0710102166522019/2	M/S VIJAY STEEL CORPORATION Vs. SUPERTECH LIMITED		Application under any other provisions - IBC			DOCUMENT NOT UPLOAD	11/09/2020
833	830	0710102016252018/25	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING		IBC Under Sec 9			document not upload	11/10/2020
834	831	0710102076882020/2	GOLDEN HOMELAND AGENCIES LLP Vs. INDIABULLS REAL ESTATE LIMITED		IBC Under Sec 9			document not upload	11/10/2020
835	832	0710200434452018/2	SUVIDHA POLYMERS PRIVATE LIMITED Vs. REGISTRAR OF		Application under any other provisions			DOCUMENT NOT UPLOAD	11/10/2020
836	833	710102106202020	PRAMOD GOEL VS GAYATRI POLYRUB PRIVATE LIMITED		Application under any other provisions - IBC			Pages not clear-6 to 8/Wrong Pagnation before	11/07/2020
837	834	710102104472020	AGGI EXPORTS PRIVATE LIMITED VS EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD.		Sec 252 (3)			Wrong case type, wrong income tax service kindly service to DCIT Cell Delhi High	11/02/2020
838	835	0710102074222020/3	SYNOPSIS SOLUTIONS INDIA PRIVATE LIMITED Vs. THE REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES)		document not upload	11/06/2020
839	836	0710102153232019/3	BIPIN SHARMA Vs. EARTH INFRASTRUCTURE		Sec 60(5)	COMPANY APPLICATION(COMPANIES)		DOCUMENT NOT UPLOAD	11/07/2020
840	837	0710200421392018/17	AIR SHAGOON NETWORK PVT. LTD. Vs. ASSOCIATED TRADE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/183(ND)20		DOCUMENT NOT UPLOAD	11/07/2020
841	838	0710102032752018/16	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED		Section 420	COMPANY PETITION (COMPANIES ACT)/144(ND)20		document not upload	11/09/2020

	A	B	C	D	E	F	G	H	I
842	839	0710102061262019/10	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		document not upload	11/09/2020
843	840	0710102061262019/11	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		document not upload	11/09/2020
844	841	0710102077862020/5	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)20		document not upload	11/06/2020
845	842	0710102082632020/3	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/923(ND)20		document not upload	11/06/2020
846	843	0710102093592020/1	MONITORING COMMITTEE OF UNNATI FORTUNE INDUSTRIES PVT. LTD. Vs. PRINCIPAL COMMISSIONER OF		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB) 2020		document not upload	11/06/2020
847	844	0710102097382020/3	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD		Sec 42	COMPANY APPEAL (IBC)/7( )2020		document not upload	11/06/2020
848	845	0710102101822020/1	BRAHM DATT VERMA Vs. FUSIBLE METALS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION		DOCUMENT NOT UPLOAD	11/11/2020
849	846	710102082312020	MANJU KALGAONKAR VS JBB-EVEREST BUILDTECH PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)			12,14-20,53,65 not clear page	25/08/2020
850	847	710102103382020	MR SARTHAK BATHLA VS MR.SUGAM BATHLA	Company Application(C ompanies Act)	Sec. 59			section wrong and roc and incometax service missing	29/10/2020
851	848	710102106572020	HDFC BANK VS M.K. OVERSEAS PVT. LTD.	Company Application(C ompanies Act)				Party name miss/section miss	11/09/2020
852	849	710102092882020	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED VS OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Comp anies Act)	Sec 252 (3)			Council Signature In Index / Index Page Numbering Wrong / File Not Properly / Petition &&& Annexure Evry Pages Signature /	28/09/2020

	A	B	C	D	E	F	G	H	I
853	850	0710102/10760/2020	ALCHEMIST ASSETS RECONSTRUCTION PVT. LTD. Vs. NIIL INFRASTRUCTURE PVT. L	interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/560(PB)2017	Anurag Bhatt	pg,9-11 sign missed and pg-9,11 not clear	11/11/2020
854	851	0710102/10729/2020	VISHNU DUTT Vs. INDOSTAR CAPITAL FINANCE LTD	interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1752(ND)2018	vishnu dutt	pg 34-37 not clear	11/11/2020
855	852	710102024952020	S.E INVESTMENT LIMITED VS SONI REALTORS PRIVATE LIMITED	Cross Application (IBC)	Application under any other provisions - IBC			Consent affidavit missed and payment due	25/02/2020
856	853	710102030812020	MANOGAYAN ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- INTERIM RESOLUTION PROFESSIONAL	Company Appeal (IBC)	Application under any other provisions - IBC			case type wrong (call registry)	03/09/2020
857	854	710102031192020	JAMVANT ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- RESOLUTION PROFESSIONAL	Company Appeal (IBC)	Application under any other provisions - IBC			case type wrong (call registry)	03/11/2020
858	855	710102088502020	ECOWIN FENESTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(C ompanies Act)	Sec 252 (3)			please file to one pdf in complete documents and your case type is wrong, your file is company appeal but you file in company	15/09/2020
859	856	710102093672020	DEWESH AUTO CREATIVE SERVICES PTV. LTD. VS MORPHEUS DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			please file to one pdf in complete documents and your case type is wrong, your file is company appeal but you file in company	30/09/2020
860	857	710102107152020	ANKUR ENTERPRISES VS PANTEL TECHNOLOGIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9			Wrong Section	11/10/2020
861	858	710102107782020	INDIAN BANK VS CS VIKAS KUMAR GARG RESOLUTION PROFESSIONAL	Interlocutory Application (I.B.C)	Sec 60(5)			Sign miss Page-32 to 38,48 to 52,67,69,71,73,75, 96,98/Page cut-64,66,68,70,72,74, 76,91,95,97,99/BI ur Page-428 to	11/12/2020
862	859	710102108762020	NAYAN NAVIN RAHEJA VS CATALYST TRUSTEESHIP LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			SIGN MISSED WITH TRUE COPY	19/11/2020

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863	860	710102027512020	MANIKA GARG VS GENESIS INFRATECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			docs not upload properly	03/02/2020
864	861	710102030182020	SUBHISH KUMAR TYAGI VS PSA IMPEX PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			FEES	03/07/2020
865	862	710102030172020	SUBHISH TYAGI VS JSS BUILDCON PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			FEES	03/07/2020
866	863	710102089922020	DH LIMITED VS SPLENDOR BUILDWELL PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			Docs not upload properly	18/09/2020
867	864	710102101852020	LTC HEALTH MARKETING PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA	Company Appeal(Comp anies Act)	Sec 252 (3)			Jurisdiction is Haryana according to master data	30/06/2020
868	865	710102102982020	M/S ONLINE REPUTATION MANAGEMENT PRIVATE LIMITED VS M/S CARMA CREATIVE PRIVATE	Company Petition IB (IBC)	IBC Under Sec 9			claim amount less than 1Cr	27/10/2020
869	866	710102106822020	ABDULHADI ALMAILEM TRADING COMPANY W.L.L VS JAY ACE TECHNOLOGIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			page:54 not clear	11/09/2020
870	867	710102107452020	M/S BHUSHAN TRADING CO. VS M/S MANSFIELD CABLE CO. LTD.	Company Petition IB (IBC)	IBC Under Sec 9			claim amount less than 1 Cr, and form 5 part 4	11/11/2020
871	868	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES		Doc Not Upload properly	10/09/2020
872	869	0710102023952020/3	DR PARMAR CONSULTANTS INDIA PVT LIMITED Vs. REGISTRAR		Sec 252 (3)	COMPANY APPEAL(COMP ANIES		WRONG DOCUMENT	12/11/2020
873	870	0710102029922018/11	VIJAY KUMAR SURI Vs. M/S EARTH BUILDPROP		IBC under Sec 7	COMPANY PETITION IB		need to upload saperate files	12/11/2020
874	871	0710102034682018/13	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/206(ND)2019		NEED TO IA FILE	12/11/2020
875	872	0710102063052020/3	RETRO CONSULTANTS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI &		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/371(ND)20		DOCUMENT INCOMPLETE	11/11/2020
876	873	0710102067552020/2	CHANDRA PRAKASH Vs. SUJIT KUMAR SINGH AND SANGEETA SINGH		Sec 66(1)	INTERLOCUTORY APPLICATION		true copy sign missed	12/11/2020

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877	874	0710102085402020/2	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/328(ND)20		Wrong pagination/No index	12/11/2020
878	875	0710102105072020/1	S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED Vs. POOJA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		DOCUMENT INCOMPLETE	12/11/2020
879	876	0710120001472018/20	NEELAM SINGH Vs. MEGA SOFT INFRASTRUCTURE		IBC under Sec 7	COMPANY PETITION IB (IBC)/260(ND)20		NEED TO IA FILE	12/11/2020
880	877	0710200404622018/7	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018		NEED TO IA FILE	12/11/2020
881	878	0710102001622020/3	M/S. STERLING PEST CONTROL SERVICES PVT. LTD. Vs. M/S. CBRE SOUTH ASIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/432(ND)2020		NEED TO IA FILE	12/11/2020
882	879	0710102086452020/4	PINKKU CHITS PRIVATE LTD Vs. REGISTRAR OF COMPANY DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES		INDEX MISSED	12/11/2020
883	880	0710102102732019/7	ORIENTAL BANK OF COMMERCE Vs. AMAN HOSPITALITY PRIVATE LIMITED		IBC under Sec 7,IBC under Sec 7	COMPANY PETITION IB (IBC)/2494(PB)2019		Wrong filing	22/10/2020
884	881	0710102111232019/5	VISTARA-I TECHNOLOGY SERVICE LTD. AND NUCLES SOFTWARE EXPORTS Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES		Wrong filing	13/11/2020
885	882	0710102119692019/2	R.J PACKWELLS PVT. LTD. Vs. NIBULA PRINT & PACK PVT. LTD.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY APPLICATION(IBC)/1175(ND)20		Wrong filing	13/11/2020
886	883	0710102027722020/1	S.E. INVESTMENTS LIMITED Vs. SONI REALTORS PRIVATE		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		PROOF OF SERVICE MISSED	17/11/2020
887	884	0710102034352020/3	AFC WORLD WIDE INC. Vs. PRG INTERNATIONAL ELECTRICALS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/815(ND)20		TWO SAME CASES FILE IN /4	17/11/2020
888	885	0710102171192019/11	SUPER MANAGEMENT & PORTFOLIO PVT. LTD. Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		NEED TO IA FILE	18/11/2020
889	886	0710102004752019/4	UNION ROADWAYS LTD Vs. ICON CABLES		IBC Under Sec 9	COMPANY PETITION IB		Pagination missed	17/11/2020
890	887	0710102410412017/14	ANIL MAHINDROO Vs. EARTH ICONIC INFRASTRUCTURES		IBC under Sec 7	COMPANY PETITION IB (IBC)/16(PB)201		missing index and paging	17/11/2020
891	888	0710102410412017/15	ANIL MAHINDROO Vs. EARTH ICONIC INFRASTRUCTURES		IBC under Sec 7	COMPANY PETITION IB (IBC)/16(PB)201		missing index and paging	17/11/2020

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892	889	0710102013472020/2	GAURAV TANEJA Vs. BRY'S INTERNATIONAL PVT LTD		Sec 60(5)	COMPANY APPLICATION(I BC)/1036(PB)20		Index missing	18/11/2020
893	890	0710102016252018/26	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2		Page no 7 misse as proof of service	17/11/2020
894	891	0710102034772020/5	SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)20		Index Missing	18/11/2020
895	892	0710102069462020/1	SHRI ISHWAR CHAND JINDAL Vs. MAGNUM STEELS LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		E STAMP DATE NOT VALID	18/11/2020
896	893	0710102071552020/1	LEIGHTON INDIA CONTRACTORS PVT LTD Vs. SHIPRA LEASING PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/981(ND)20		Page 13,32,33,34 cut	18/11/2020
897	894	0710102090322020/4	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA		Sec 60(5)	INTERLOCUTORY APPLICATION		NOT found	18/11/2020
898	895	0710102401402016/13	MR. NITIN KHANDELWAL Vs. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/1236(PB)2016		True copy signe missed every pages and pagination missed and main case not	17/11/2020
899	896	0710120009322018/14	ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1140(ND)2		NOT found	17/11/2020
900	897	0710120009322018/15	ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1140(ND)2		NOT found	17/11/2020
901	898	0710102073882020/2	MADAN KUMAR GOEL Vs. BHUSHAN POWER AND STEEL LIMITED THROUGH MONITORING		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3020(PB)		Uncomplete file upload	18/11/2020
902	899	0710102076072020/2	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		Index Missing	18/11/2020
903	900	0710102159482019/1	RANJEET KUMAR VERMA Vs. VISHNU AGRO INDUSTRIES PRIVATE LIMITED AND OTHERS		19(2)	COMPANY APPLICATION(I BC)/1617(ND)2019		NEED TO IA FILE	18/11/2020
904	901	0710102060392020/4	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/814(PB)2020		194 195 196 197 198 200 201 202 203 NOT CLEAR	11/11/2020
905	902	0710102105522019/4	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE		Sec 252 (1) - By Government Body,Sec 252 (3) -	COMPANY PETITION (COMPANIES		ONLY PROOF OF SERVICE UPLOAD	02/09/2020

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906	903	0710102000732020/5	AS TECHNOSOFT Vs. INDIAN ROOTS SHOPPING LIMITED		Sec 60(5)	COMPANY APPLICATION(I BC)/182(ND)202		TRUE COPY SIGN MISSED	19/11/2020
907	904	0710102024012020/1	YASH INFRATECH Vs. REGISTRAR OF COMPANIES DELHI &		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		TRUE COPY SIGN MISSED	19/11/2020
908	905	0710102035252020/3	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/821(ND)20 20		page-39 missed	19/11/2020
909	906	0710102016252018/27	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2		E- STAMP MISSED	19/11/2020
910	907	0710102036092020/14	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES		TRUE COPY SIGN MISSED	19/11/2020
911	908	0710102036092020/16	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES		TRUE COPY SIGN MISSED	19/11/2020
912	909	0710102065762020/1	SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		PAGE- 17 18 152 NOT CLEAR	19/11/2020
913	910	0710102069462020/2	SHRI ISHWAR CHAND JINDAL Vs. MAGNUM STEELS LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		18 19 22 23 NEED TO TRANSLATE	19/11/2020
914	911	0710102085402020/3	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/328(ND)20		NEED TO FILE IN ONE PDF	19/11/2020
915	912	0710102085402020/4	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/328(ND)20		NEED TO FILE IN ONE PDF	19/11/2020
916	913	0710102086962019/7	PUNJAB NATIONAL BANK Vs. FOZAL POWER PVT.		IBC under Sec 7	COMPANY PETITION IB		INDEX MISSING	19/11/2020
917	914	710102082662020	EDELWEISS ASSET RECONSTRUCTION COM LTD VS CLC INDUSTRIES	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			wrong section and main case no is wrong	26/08/2020
918	915	710102106672020	BTM EXPORTS LIMITED VS BTM EXPORTS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT			Page -18 not clear /Wrong section/case type	11/09/2020
919	916	710102108632020	SYNDICATE BANK VS VALLEY IRON & STEEL CO. LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Translated page- 2/Page not clear- 11 to 14,28	18/11/2020
920	917	710102108672020	SHYAM ARORA VS VALLEY IRON & STEEL CO. LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)			Page not clear-21	18/11/2020

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921	918	710102108722020	SIDDHARTH JAIN VS SHIKHA JAIN	Company Application(C ompanies Act)	Rule 11 of NCLT,Rule 32			Proof of service	18/11/2020
922	919	710102109022020	BIPIN CHANDRAKANT KHISTI VS SHIKHA JAIN	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016			PAGE 1-9 SIGN MISSED WITH TRUE COPY	19/11/2020
923	920	710102109002020	ANIL GOEL VS M/S. CHD DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Regulation 44(2), Liquidation			MAIN CASE NUMBER WRONG	19/11/2020
924	921	710102108942020	M/S LOYAL SCAFFOLDING PVT. LTD. VS M/S C.K INFRASTRUCTURES LTD.	Company Application(C ompanies Act)	Rule 11 of NCLT			Page not clear-17	19/11/2020
925	922	710102106882020	INDRESH KUMAR UPADHYAY VS MR. ANIL KUMAR	Company Petition IB (IBC)	Sec 60(5)			wrong caste type /main case not mention in	11/09/2020
926	923	710102107212020	PIYUSH COLONISERS VS REGISTRAR OF COMPANIES NCTOF DELHI & HARYANA	Company Petition (Companies Act)	Rule 11 of NCLT			Main case is not linked with application,uploa d only one file	11/10/2020
927	924	0710200422432018/47	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.	COMPANY PETITION IB (IBC)/761(ND) 2018	IBC Under Sec 9			Only proof of service uploaded	18/11/2020
928	925	0710102010182020/2	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURE LIMITED	COMPANY APPLICATION (IBC)/721(ND) 2020	Sec 60(5)			Sign missed on rejoinder,true copy sign and stamp missed	19/11/2020
929	926	0710102016252018/28	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411 (ND)2018	IBC Under Sec 9			Index not match with file	19/11/2020
930	927	0710102021082020/2	PRO SPORTIFY PRIVATE LIMITED Vs. VIVID IT SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/1300 (ND)2020	Application under any other provisions- IBC			Need to IA file	19/11/2020
931	928	0710102021082020/3	PRO SPORTIFY PRIVATE LIMITED Vs. VIVID IT SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/1300 (ND)2020	Application under any other provisions- IBC			Need to IA file	19/11/2020
932	929	0710102023762020/3	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/52(PB)2 020	Sec. 241(1),Sec. 242(4)			Sign on reply,pg-45-48,51-56,121,126-127,129,130,136,157,160-162,171-175,178-181,184-	19/11/2020



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933	930	0710102023762020/4	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	Sec. 241(1),Sec. 242(4)			Sign on reply,pg-56,57 not clear	19/11/2020
934	931	0710102034742020/2	NICRON ELECTRICALS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/250(ND)2020	Sec 252 (1)			Document incomplete only 1 page uploaded	19/11/2020
935	932	0710102086262020/3	YOKOGAWA INDIA LTD Vs. M/S ABIR INFRASCTUTRE PVT LTD	INTERLOCUT ORY APPLICATION (I.B.C)/3685(N D)2020	Rule 11 of NCLT, 2016			Index page numbering missed	19/11/2020
936	933	0710102087802020/3	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE	COMPANY PETITION IB (IBC)/976(ND)2020	IBC Under Sec 9			Index missed,true copy sign stamp and sign missed	19/11/2020
937	934	0710102090322020/5	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUT ORY APPLICATION (I.B.C)/4052(P B)2020	Sec 60(5)			Index missed	19/11/2020
938	935	0710102090322020/6	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUT ORY APPLICATION (I.B.C)/4052(P B)2020	Sec 60(5)			INDEX MISSING	19/11/2020
939	936	0710102034372018/8	BANK OF INDIA Vs. CAREWAY AGRO PROCUREMENT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/238(ND)2019	IBC under Sec 7			PAGE-56 57 59 64 65 66 NOT CLEAR	20/11/2020
940	937	0710102036092020/17	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	Sec 241 (2)			Page numbering missed after page-10,Index not match to file	20/11/2020
941	938	0710102063972020/2	M/S ASHIANA BUILDERS PVT LTD Vs. BANK OF INDIA	COMPANY APPEAL(COM PANIES ACT)/164(ND)2020	Sec 252 (3)			Only proof of service uploaded	20/11/2020

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942	939	0710102074552019/14	INTERNATIONAL ASSET RECONSTRUCTION COMPANY PRIVATE LIMITED Vs. SWASTIK FRUITS PRODUCTS	COMPANY PETITION IB (IBC)/871(ND) 2019	IBC under Sec 7			page numbering missed in file	20/11/2020
943	940	0710102078792020/3	PRADEEP KUMAR JAIN Vs. VIDYA PRAKASHAN MANDIR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/114(PB) 2020	Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)			TRUE COPY SIGN MISSING	20/11/2020
944	941	0710102079582019/6	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD	COMPANY APPEAL(COM PANIES ACT)/367(ND) 2019	Sec 252 (3)			In pg-3,4 Index repeated	20/11/2020
945	942	0710102084792020/1	M.S. LIFE SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/399(ND) 2020	Sec 252 (3)			pg-4 cut	20/11/2020
946	943	0710102086452020/4	PINKKU CHITS PRIVATE LTD Vs. REGISTRAR OF COMPANY DELHI	COMPANY APPEAL(COM PANIES ACT)/319(ND) 2020	Sec 252 (3)			true copy sign missed	20/11/2020
947	944	0710102093102020/1	VGSS SECURITY PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/401(ND) 2020	Sec 252 (1)			DOCUMENT NOT IN PROPER	20/11/2020
948	945	710102103292020	COMPUAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED		Rule 11 of NCLT, 2016		HARISH CHANDER ARORA	Main case is not linked with the applicaton	29/10/2020
949	946	710102109262020	DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA		Rule 11 of NCLT		ANURAG BHATT	wrong case type file is IA but file in ca	20/11/2020
950	947	710102109452020	DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA		Sec 60(5)		SWAPNIL GUPTA	document not upload only proof of service	21/11/2020
951	948	710102109772020	SCILLA BIOTECHNOLOGIES LTD. VS REGISTRAR OF COMPANIES NCT DELHI &		Sec 252 (3)		CHEITANYA	document not upload only proof of service uploaded	23/11/2020
952	949	710102096222020	BLUELEMON TCHNOLOGIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)		SHARAD TYAGI	memo of parties, brief synompis and list of date missed and proper index and	10/08/2020

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953	950	710102103342020	RAVI KAKLASARIA VS SPRINGPEOPLE SOFTWARE PRIVATE		Sec. 241(1)			document not upload only proof of service	29/10/2020
954	951	0710102027842020/1	SUNPOWER SOLAR INDIA PRIVATE LIMITED Vs. VAYAM TECHNOLOGIES LIMITED	COMPANY PETITION (COMPANIES ACT)/62(ND)2020	Sub-Section (1) of Section 66.			NEED TO APPLICATION FILE	20/11/2020
955	952	0710102065762020/3	SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020	Application under any other provisions- IBC			PAGE-17 152 NOT CLEAR	20/11/2020
956	953	0710102074752020/1	ADA FOOD AND RESTAURANTS PRIVATE LIMITED Vs.	COMPANY PETITION IB (IBC)/962(ND)2020	IBC Under Sec 10			PAGE- 11 12 17 18 47 48 66 81 82 84 98 NOT CLEARPAGE-68	20/11/2020
957	954	0710102086102020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/120(PB)2020	Sec. 59			page-37 38 39 not clear	20/11/2020
958	955	0710102033422020/1	MAHABIR PRASAD AGARWAL Vs. ACTION ISPAT & POWER PVT. LTD.	COMPANY PETITION IB (IBC)/794(PB)2020	IBC Under Sec 9			PG-3 PAGE CUT	21/11/2020
959	956	0710102061902019/13	IL&FS FINACIAL SERVICES LIMITED Vs. PARSVNATH DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/767(ND)2019	IBC under Sec 7,IBC under Sec 7			Index missing	21/11/2020
960	957	0710102068592020/9	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020	19(2)			NEED TO IA FILE	21/11/2020
961	958	0710102082772019/11	IL&FS FINACIAL SERVICES LIMITED Vs. VARDaan BUILDTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1104(ND)2019	IBC under Sec 7			INDEX MISSING	21/11/2020
962	959	0710102069162020/4	VINOD KUMAR & ORS Vs. M/S SARE GURUGRAM PVT. LTD ( EARLIER KNOWN AS M/S RAMPRASTHA SARE	COMPANY PETITION IB (IBC)/887(PB)2020	IBC under Sec 7			ONLY PROOF OF SERVICE UPLOAD	22/11/2020

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963	960	0710102091242020/2	FAMEUX EXPORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COM PANIES ACT)/356(ND) 2020	Sec 252 (3)			INDEX MISSING	22/11/2020
964	961	0710102065952020/13	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/77(ND)2 020	Sec. 241(1),Sec. 242(4)			NEED TO SAPERATE FILLING	23/11/2020
965	962	0710102083542020/2	COMPUAGE INFOCOM LTD Vs. PRESTO INFO SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/961()202 0	IBC Under Sec 9			need to ia file	23/11/2020
966	963	0710102091032019/13	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404 (ND)2019	IBC under Sec 7			TRUE COPY SIGN MISSING	23/11/2020
967	964	0710102103372020/1	ACREAGE PROPERTIES PRIVATE LTD Vs. AMIT AGARWAL	INTERLOCUT ORY APPLICATION (I.B.C)/4775(P B)2020	Sec 47 (1)			E-STAMP	23/11/2020
968	965	0710102105862020/1	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION (COMPANIES ACT)/705(PB) 2020	Rule 11 of NCLT			INDEX MISSING	23/11/2020
969	966	0710102105862020/2	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION (COMPANIES ACT)/705(PB) 2020	Rule 11 of NCLT			INDEX MISSING	23/11/2020
970	967	0710102006422019/4	U -TURN HOUSING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/180(ND) 2019	Sec 252 (1)			PG-2 6 14 16 26 30 NOT CLEAR	23/11/2020
971	968	0710102010422019/5	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB) 2019	IBC under Sec 7			E STAMP DATE MISSMATCH	23/11/2020
972	969	0710102015102020/2	BRAWN PROPBUILD PVT. LTD. Vs. RESOLUTION PROFESSIONAL - AMIT AGRAWAL	COMPANY APPLICATION (IBC)/959(PB) 2020	Sec 60(5)			PG-166 173 NOT CLEAR	23/11/2020

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973	970	0710102016252018/29	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411 (ND)2018	IBC Under Sec 9			AFFIDAVIT E-STAMP MISSING	23/11/2020
974	971	0710102027462020/4	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	TRANSFER PETITION(COMPANIES ACT)/9(PB)2020	Application under any other provisions			TRUE COPY SIGN MISSING	23/11/2020
975	972	0710102036092020/19	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	Sec 241 (2)			affidavit back date	23/11/2020
976	973	0710102061122020/1	MARUTI GREEN TECHNO INDUSTRIES PRIVATE LIMITED Vs. DEEP JYOTI RUBBER PVT LTD	COMPANY PETITION IB (IBC)/812(ND)2020	IBC Under Sec 9			index missing	23/11/2020
977	974	0710102063682020/2	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/2609(PB)2020	Sec 12(2)			sign missing	23/11/2020
978	975	0710102065952020/14	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/77(ND)2020	Sec. 241(1),Sec. 242(4)			PG-222 223 224-230 NOT CLEAR	23/11/2020
979	976	0710102069322020/3	VAS INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/271(ND)2020	Sec 252 (3)			INDEX MISSING	23/11/2020

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980	977	710102102032020	RAJEEV RANJAN VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC			true copy missing 20,205,207,217,25 8,261,285,288,293 ,296,386,389,395, 397,411 translate page 1792- 1794,1982- 1990,275,316,495- 516,518-548,586- 601,606,690- 692,749,751,753- 761,764- 780,990,991,992- 1005,1128- 1131,1173,1189- 1236,1336- 1361,1663-	25/10/2020
981	978	0710102/11033/2020	Abhishek Garg & Ors Vs Ireo Residences Company Private Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	(IB)/635(ND)2020	PIYUSH SINGH	True copy sign missed/Affidavit not Notazised	25/11/2020
982	979	0710102009212020/1	SUDERSHAN GUPTA Vs.		Application under any other			NEED TO IA FILE	24/11/2020
983	980	0710102011212020/1	NORTH INDIA STEEL Vs. HIMSKAF SYSTEMS PRIVATE LIMITED		IBC Under Sec 9			INDEX MISSING	24/11/2020
984	981	0710102024942020/3	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.		Sec 252 (1)			INDEX MISSING DOCUMENT NOT IN PROPER	24/11/2020
985	982	0710102035712020/2	ENOCHIAN DESIGNS Vs. CMS ASSOCIATES PRIVATE LIMITED		IBC Under Sec 9			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
986	983	0710102068942020/5	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		----Sec. 213,Sec. 241(1),Sec. 242(4)			PAGE-95-106 182 NOT CLEAR	24/11/2020
987	984	0710102074682020/3	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)			INDEX MISSING	24/11/2020
988	985	0710102085972020/1	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726(2)020	Rule 11 of NCLT, 2016			need to upload in additional document type	
989	986	0710102091032019/14	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404 (ND)2019	IBC under Sec 7			True copy sign missed	

	A	B	C	D	E	F	G	H	I
990	987	0710102103982020/1	BUDGE BUDGE COMPANY LIMITED Vs. UTM PACKAGING (INDIA) PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5057(ND)2020	Sec 60(5)			Wrong Document (Application filed)	
991	988	710102110442020	MANOJ KUMAR GARG ADVOCATE VS EMPEROS INFRASTRUCTURE PVT	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		MANOJ	PROOF OF SERVICE MISSED	25/11/2020
992	989	0710102065782020/1	SP MAHTO Vs. JBB-EVEREST BUILDTECH PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2722(ND)2020	Sec 60(5),Rule 11 of NCLT, 2016			true copy sign missing	11/03/2020
993	990	0710102065762020/2	SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020	Application under any other provisions- IBC			Page-17 18 not clear	19/11/2020
994	991	0710102034652020/2	KKALPANA INDUSTRIES INDIA LIMITED Vs. RADIANT POLYMERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/818(ND)2020	IBC Under Sec 9			NEED TO IA FILE	23/11/2020
995	992	0710102075952020/6	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			EVERY PAGES SIGN	23/11/2020
996	993	0710102076112020/1	ARROW EQUITY PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/54(ND)2020	Sec. 230-232 - Second Motion			PAGE-32 NEED TO TRANSLATE	23/11/2020
997	994	0710102076282020/4	MASQ BUSINESS SOLUTION PVT. LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/281(ND)2020	Sec 252 (3)			TRUE COPY SIGN MISSING	23/11/2020
998	995	0710102077062020/3	MASQ BUSINESS SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/280(ND)2020	Sec 252 (3)			TRUE COPY SIGN MISSING	23/11/2020

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999	996	0710102083112019/13	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.	COMPANY PETITION IB (IBC)/1164 (ND)2019	IBC Under Sec 9			E STAMP DATE MISSMATCH	23/11/2020
1000	997	0710102085322020/2	RBL BANK Vs. GEM BATTERIES PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3702(2)2020	Rule 11 of NCLT, 2016			TRUE COPY SIGN MISSED	23/11/2020
1001	998	0710102090322020/9	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			PAGE- 1-6 PAGES NEED TO SIGN	23/11/2020
1002	999	0710102092552020/1	GLOW INFOCOM PVT. LTD. Vs. SIDHANT SHARMA	COMPANY APPLICATION (COMPANIES ACT)/573(PB) 2020	Rule 11 of NCLT			NEED TO IA FILE	23/11/2020
1003	1000	0710102094332020/1	VIJENDER SHARMA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4249(ND)2020	Application under any other provisions - IBC			NEED TO IA FILE	23/11/2020
1004	1001	0710102101902020/1	MR. AJAY GOYAL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4881(PB)2020	Sec 30			NEED TO IA FILE	23/11/2020
1005	1002	0710102134622019/5	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574 (ND)2019	IBC Under Sec 10			NEED TO IA FILE	23/11/2020
1006	1003	0710102134622019/6	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574 (ND)2019	IBC Under Sec 10			NEED TO IA FILE	23/11/2020
1007	1004	0710102010422019/6	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB) 2019	IBC under Sec 7			NEED TO IA FILE	24/11/2020



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1008	1005	0710102010422019/7	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB) 2019	IBC under Sec 7			NEED TO IA FILE	24/11/2020
1009	1006	0710102028672020/3	K.C. SHARMA Vs. SUKU CONTROLS PVT. LTD.	COMPANY PETITION IB (IBC)/971(ND) 2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
1010	1007	0710102061152020/2	POOJA BAHRY Vs. AMALENDU MUKHERJEE	INTERLOCUTORY APPLICATION (I.B.C)/2158(N D)2020	Sec 25(j)			TRUE COPY SIGN MISSING	24/11/2020
1011	1008	0710102087892019/1	SANJAY MALIK & ORS Vs. CELESTIAL ESTATE PRIVATE LIMITED	COMPANY APPLICATION (COMPANIES ACT)/623(ND) 2019	Sec 60(5)			INDEX MISSING	24/11/2020
1012	1009	0710102091242020/3	FAMEUX EXPORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COM PANIES ACT)/356(ND) 2020	Sec 252 (3)			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
1013	1010	0710102093872020/2	M S HYDRO ENGINEERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/375(ND) 2020	Sec 252 (3)			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
1014	1011	0710102102082020/1	ACREAGE PROPERTIES PVT. LTD. Vs. AMIT AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/4800(P B)2020	Sec 47 (1)			PAGE-1 -21 TRUE COPY SIGN MISSING	24/11/2020
1015	1012	0710102103642020/1	DMG FINANCE & INVESTMENT PRIVATE LIMITED Vs. ACTIA INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/159(PB) 2020	Sec. 241(1),Sec. 242(4)			INDEX MISSING	24/11/2020
1016	1013	0710102103642020/2	DMG FINANCE & INVESTMENT PRIVATE LIMITED Vs. ACTIA INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/159(PB) 2020	Sec. 241(1),Sec. 242(4)			INDEX MISSING	24/11/2020

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1017	1014	0710102105652020/1	VAGABOND INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COM PANIES ACT)/465(ND) 2020	Sec 252 (3)			INDEX MISSING PROPER FILE	24/11/2020
1018	1015	0710102113592019/10	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT.	COMPANY PETITION IB (IBC)/2130 (ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
1019	1016	0710102113592019/11	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT.	COMPANY PETITION IB (IBC)/2130 (ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
1020	1017	0710102113592019/12	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT.	COMPANY PETITION IB (IBC)/2130 (ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
1021	1018	0710102123392019/3	SANGVI MOVERS LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	INTERLOCAT ORY APPLICATION (IBC)/1991 (ND)2019	Rule 11 of NCLT, 2016			PAGE-1 6 NOT CLEAR	24/11/2020
1022	1019	0710102134622019/7	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574 (ND)2019	IBC Under Sec 10			NEED TO IA FILE	24/11/2020
1023	1020	0710102159752019/3	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/2778 (PB)2019	Sec 30			E-STAMP FEE	24/11/2020
1024	1021	0710120004492018/38	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/967(PB) 2018	IBC under Sec 7			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
1025	1022	0710120009482018/17	R J PACKWELLS PVT LTD Vs. NIBULA PRINT AND PACK PVT LTD	COMPANY PETITION IB (IBC)/1138 (ND)2018	IBC Under Sec 9			NEED TO SAPERATE FILLING	24/11/2020
1026	1023	0710102063682020/3	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUT ORY APPLICATION (I.B.C)/2609(P B)2020	Sec 12(2)			NO index/True copy sign missed	25/11/2020
1027	1024	0710102068522020/4	SANJIB KUMAR DEY Vs. CONCEPT CAPITAL INFRA PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/911(PB) 2020	IBC under Sec 7			Proof of Service	26/11/2020

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1028	1025	0710102088472020/2	SUDERSHAN GUPTA Vs. GOKULESH PRASAD BHARADWAJ & ANR	INTERLOCUTORY APPLICATION (I.B.C)/4047(N D)2020	Sec 60(5)			Wrong Doc.( status report filed)	26/11/2020
1029	1026	0710102089762020/3	COSMIC INFRASOLUTION PVT. LTD Vs. PRUDENTIAL HOTELS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/969(ND) 2020	IBC under Sec 7			True copy sign missed	26/11/2020
1030	1027	710102028512020	ARCHANA DWIVEDI VS M/S EARTH GRACIA BUILDCON PVT LTD	Contempt Petition (IBC)	Sec 60(5)		Mohit Singh	wrong section (rule 11)	03/04/2020
1031	1028	710102105462020	DINESH RAI HUF VS ROHTAS PROJECTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Parth	47,49,51 translate	11/05/2020
1032	1029	710102109012020	DEVENDRA SINGH VS M/S. CROWN REALTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		DEVENDRA	file with main case number AND YOU MENTION IN APPLICATION	19/11/2020
1033	1030	710102111012020	M/S UPAJ LEASING AND FINANCE COMPANY PVT. LTD VS M /S PARAMOUNT PROPBUILD PVT. LTD.	Company Appeal (IBC)	IBC under Sec 7		Rohit	Main cese no. not mention/Small font &&& Blur Page-23 to	26/11/2020
1034	1031	710102104232020	VEKAS KUMAR GARG VS SANDEEP GARG	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/281(PB)20	RAKESH KUMAR	section wrong	31/10/2020
1035	1032	710102109892020	REDHEX IT SOLUTIONS PRIVATE LIMITED VS REALTIME SOFTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/831(ND)20 20	Sameer	pryer missing	23/11/2020
1036	1033	710102111432020	SUCHITA SHARMA VS INDIA INFOLINE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1006(ND)2	Indresh	Sign miss-1,3 to 8,10,12,13/Blur Page-8,19 to	28/11/2020
1037	1034	710102110912020	SAFE MOVERS PACKERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF	Company Application (Companies Act)	Rule 11 of NCLT		Pankaj Kumar Jha	10-18 not clear page	26/11/2020
1038	1035	710102111182020	ANIL ARYA VS PIONEER URBAN LAND AND INFRASTRUCTURE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/14(PB)201	Nithin	Sign miss Page-2	27/11/2020
1039	1036	710102076962020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED VS THE REGISTRAR OF	Company Petition (Companies Act)	Sec. 131(1)		SHASHI	counsel detail missed in index,pg-1,6,8 and 11 double	08/07/2020

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1040	1037	710102102972020	AMIT GOEL VS CMYK PRINTECH LIMITED	Company Petition (Companies Act)	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)		K GAURAV & CO.	Pg-113 missed,pg-114,115,147,160,278,288-294 not clear,pg-286 cut,service to all respondent,court fee and welfare	28/10/2020
1041	1038	710102109542020	ECOWING FENSTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Comp anies Act)	Sec 252 (3)		Manish	No index, memo of parties missed, petition missed, STK 7 missed, Roc and Income Tax advance service missed, NCLT heading missed	21/11/2020
1042	1039	0710102076232020/4	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/3131(P B)2020	Sec 60(5)			pg-291 not clear	15/09/2020
1043	1040	0710102162662019/5	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.	COMPANY PETITION IB (IBC)/3434 (ND)2019	IBC under Sec 7			NEED TO IA FILE	02/10/2020
1044	1041	0710102083842020/3	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATI ON(COMPANIES ACT)/107(ND) 2020	Sec. 230-232, Sec 234			NEED TO IA FILE	24/11/2020
1045	1042	710102003642020	JSB INFRATECH LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/175(ND) 2020	Sec 252 (1)			NEED TO IA FILE	25/11/2020
1046	1043	0710102085052020/1	FIREFLYE-VENTURES LTD. Vs. HT.DIGITAL MEDIA HOLDINGS LTD.	COMPANY APPLICATION (COMPANIES ACT)/472()202 0	Rule 11 of NCLT			NEED TO FILLING SEPARATE AFFIDAVIT	26/11/2020

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1047	1044	0710102150482019/4	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION (IBC)/1608 (ND)2019	Application under any other provisions - IBC			TRUE COPY SIGN MISSING	26/11/2020
1048	1045	0710102156952019/4	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES	COMPANY PETITION IB (IBC)/3213 (ND)2019	IBC Under Sec 9			E STAMP AFFIDAVIT MISSING	26/11/2020
1049	1046	0710120003842018/26	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.	COMPANY PETITION IB (IBC)/938(PB) 2018	IBC under Sec 7			NEED TO EVERY PAGES SIGN	26/11/2020
1050	1047	0710120003842018/27	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.	COMPANY PETITION IB (IBC)/938(PB) 2018	IBC under Sec 7			NEED TO EVERY PAGES SIGN	26/11/2020
1051	1048	0710102026652020/1	M/S. FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETORSHIP Vs. M/S.MARUBHUMI DEALER	COMPANY PETITION IB (IBC)/710(ND) 2020	IBC Under Sec 9			E STAMP MISSING	27/11/2020
1052	1049	0710102032132020/4	SRI GANESH PLATES AND GLASSES PVT LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/370(ND) 2020	Sec 252 (1)			E STAMP MISSING	27/11/2020
1053	1050	0710102078392020/1	OSWAL EXPORTS PVT LTD Vs. OSWAL EXPORTS PVT LTD	CA(A) MERGER AND AMALGAMATI ON(COMPANIES ACT)/80(ND)2 020	Sub-section (l) of section 230			NEED TO CA FILE	27/11/2020
1054	1051	0710102080222020/3	AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/3639(N D)2020	Sec 60(5)			TRUE COPY SIGN MISSING	27/11/2020
1055	1052	0710102087542020/3	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA	COMPANY PETITION (COMPANIES ACT)/118(PB) 2020	Sec. 241(1),Application under any other provisions			INDEX MISSING	27/11/2020

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1056	1053	0710102087542020/4	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA	COMPANY PETITION (COMPANIES ACT)/118(PB) 2020	Sec. 241(1),Application under any other provisions			INDEX MISSING	27/11/2020
1057	1054	0710102105862020/3	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION (COMPANIES ACT)/705(PB) 2020	Rule 11 of NCLT			NEED TO IA FILE	27/11/2020
1058	1055	0710102034302020/1	JMA MARKETING LIMITED Vs.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/91(ND)2020	Sub-section (l) of section 230			PG-21 TRANSLATE	28/11/2020
1059	1056	0710102034302020/2	JMA MARKETING LIMITED Vs.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/91(ND)2020	Sub-section (l) of section 230			21 TYPE COPY	28/11/2020
1060	1057	0710102076282020/5	MASQ BUSINESS SOLUTION PVT. LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/281(ND) 2020	Sec 252 (3)			NEED TO FILE IN ONE PDF	28/11/2020
1061	1058	0710102077062020/4	MASQ BUSINESS SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/280(ND) 2020	Sec 252 (3)			NEED TO FILE IN ONE PDF	28/11/2020
1062	1059	0710102100462020/1	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023 (ND)2020	IBC Under Sec 9			INDEX MISSING	28/11/2020
1063	1060	0710102100462020/2	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023 (ND)2020	IBC Under Sec 9			INDEX MISSING	28/11/2020

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1064	1061	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COM PANIES ACT)/289(ND) 2020	Sec 252 (3)			NEED TO IA FILE	29/11/2020
1065	1062	0710102085972020/4	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/3726(2) 020	Rule 11 of NCLT, 2016			22 23 25 37 52 NEED TO TYPE COPY	29/11/2020
1066	1063	0710102024212018/2	MANJINDER SINGH SANDHU Vs. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1591 (PB)2018	IBC under Sec 7			NEED TO IA FILE	30/11/2020
1067	1064	0710102061262019/1 2	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/712(ND) 2019	IBC under Sec 7			NEED TO IA FILE	30/11/2020
1068	1065	0710102100092019/8	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1593 (ND)2019	IBC under Sec 7			NEED TO APPLICATION FILE	30/11/2020
1069	1066	0710102103122020/1	SHIVRAJ GUPTA Vs. DESHRAJ GUPTA	COMPANY APPLICATION (COMPANIES ACT)/660(PB) 2020	Rule 11 of NCLT			TRUE COPY SIGN MISSED	30/11/2020
1070	1067	0710102000912020/5	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/141(ND) 2020	Sec 252 (1)			INDEX MISSING	01/12/2020
1071	1068	0710102001372019/8	CENTRAL BANK OF INDIA Vs. ABHINAV STEELS AND POWER LIMITED	COMPANY PETITION IB (IBC)/275(ND) 2019	IBC under Sec 7			INDEX MISSING	01/12/2020
1072	1069	0710102007592019/1 3	SUMAN CHADHA Vs. LIFESTYLE FITNESS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/310(ND) 2019	IBC Under Sec 9			AFFIDAVIT STAMP	01/12/2020
1073	1070	0710102016252018/3 0	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411 (ND)2018	IBC Under Sec 9			NEED TO SAPERATE E FILLING	01/12/2020

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1074	1071	0710102023802018/14	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600 (ND)2018	IBC under Sec 7			NEED TO SAPERATE E FILLING	01/12/2020
1075	1072	0710102023802018/15	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600 (ND)2018	IBC under Sec 7			NEED TO SAPERATE E FILLING	01/12/2020
1076	1073	0710102024112020/1	CFM ASSETS RECONSTRUCTION PVT LTD. Vs. YOGESH KUMAR SHARMA	COMPANY PETITION IB (IBC)/606(ND) 2020	Section 95(1)			NEED TO IA FILE	01/12/2020
1077	1074	0710102026352020/1	AJAY KUMAR GUPTA Vs. ROHTAS PROJECTS LTD	INTERVENTION PETITION (IBC)/4(ND)20 20	Sec 60(5)			NEED TO IA FILE	01/12/2020
1078	1075	0710102027062020/2	FOUR STAR REALTY PRIVATE LIMITED Vs. MR. SHANKAR LAL	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/45(ND)2 020	Sec. 230-232 - Second Motion			INDEX MISSING	01/12/2020
1079	1076	0710102073402020/4	KARUNA SHARMA Vs. VOGUE CLOTHIERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2978(N D)2020	Application under any other provisions- IBC			AFFIDAVIT MISSING	01/12/2020
1080	1077	0710102101452020/1	STARFIRE MOVIES PRIVATE LIMITED Vs. ROSEWOOD TREXIM PVT LTD	COMPANY APPLICATION (COMPANIES ACT)/646(PB) 2020	Rule 11 of NCLT			index is missing	01/12/2020
1081	1078	0710102105962019/11	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB) 2019	Sec. 241(1),Sec. 244(1)			pagination is missing	01/12/2020
1082	1079	0710102063262020/1	HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/903(ND) 2020	IBC Under Sec 9			Index is missing	02/12/2020



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1083	1080	710102072132020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED	Company Petition	Sec. 131(1)		Ramesh Chandra Mishra	Council Detail missed in Index,pg-103 not mention in index,pg102 is different in file	
1084	1081	0710102082132020/2	RESOLUTION PROFESSIONAL INDIRAPURAM HABITAT CENTRE PVT LTD Vs. DIAMOND TRAEXIM PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3463(PB)2020	Sec 60(5)			pg no. 20-77 are blur	01/12/2020
1085	1082	0710102097362019/11	GIRISH KUMAR SAHNI Vs. R.S. AJIT SINGH & CO. (AUTOMOTIVES) PVT. LTD.	COMPANY PETITION IB (IBC)/1499 (PB)2019	IBC under Sec 7			pg no 22-25 are not clear	01/12/2020
1086	1083	0710102002272019/19	MILAP NEWS CORPORATION PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/27(PB)2019	Sec. 230-232 - Second Motion			E stamp is of back date	02/12/2020
1087	1084	0710102061222020/5	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 59			Index missing	02/12/2020
1088	1085	0710102061222020/6	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 59			Sign missing	02/12/2020
1089	1086	0710102/11210/2020	niho construction Vs Hemant Khandelwal	Company Application (Companies Act)	Rule 11 of NCLT	CP/89/2020	Ishaan Mukherjee	Blur Page- 78,79,81	02/Dec/20
1090	1087	0710102100462020/5	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023 (ND)2020	IBC Under Sec 9			NEED TO UPLOAD IN ONE PDF	28/11/2020

	A	B	C	D	E	F	G	H	I
1091	1088	0710102002272019/20	MILAP NEWS CORPORATION PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(PB)2019	Sec. 230-232 - Second Motion			NO INDEX	12/02/2020
1092	1089	0710102022482018/7	METENERE LIMITED Vs. NOVELTY TREASURE METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1520 (ND)2018	IBC Under Sec 9			NO INDEX	12/02/2020
1093	1090	0710102023802018/16	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600 (ND)2018	IBC under Sec 7			TRUE COPY SIGN MISSING	12/02/2020
1094	1091	0710102063262020/1	HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/903(ND)2020	IBC Under Sec 9			NO INDEX	12/02/2020
1095	1092	0710102072202020/2	ADITYA GUPTA Vs. GAURAV KATIYAR	INTERLOCUTORY APPLICATION (I.B.C)/3046(ND)2020	Sec 60(5)			NEED TO SAPERATE FILLING	12/02/2020
1096	1093	0710102077602020/3	JACK ROHAN MARKETING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/343(ND)2020	Sec 252 (1)			NO INDEX	12/02/2020
1097	1094	0710102088742020/2	SHIV KUMAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/404(ND)2020	Rule 11 of NCLT,Sec 252 (3)			INCOME TAX SERVICE	12/02/2020
1098	1095	0710102092852020/2	RATNAPRAVA INDUSTRIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/417(ND)2020	Sec 252 (1)			pagination is missing	02/12/2020
1099	1096	0710102095022020/2	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/402(ND)2020	Sec 252 (3)			Pagination and true copy on annexure is missing	02/12/2020

	A	B	C	D	E	F	G	H	I
1100	1097	0710102097382020/5	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD	COMPANY APPEAL (IBC)/7(ND)2020	Sec 42			wrong e-filing	02/12/2020
1101	1098	0710102101002020/1	PRIME I T WORKS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/421(ND) 2020	Sec 252 (1)			pagination is missing	02/12/2020
1102	1099	0710102174012019/6	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE	COMPANY PETITION IB (IBC)/138(ND) 2020	IBC Under Sec 10			wrong e-filing	02/12/2020
1103	1100	0710102061152020/3	POOJA BAHRY Vs. AMALENDU MUKHERJEE	INTERLOCUT ORY APPLICATION (I.B.C)/2158(N D)2020	Sec 25(j)			wrong e-filing	03/12/2020
1104	1101	0710102091032019/15	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404 (ND)2019	IBC under Sec 7			sign ,index and pagination is missing	03/12/2020
1105	1102	0710000111292020	Mankind Pharma Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1106	1103	0710000111282020	Magnet Labs Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1107	1104	0710000111272020	Lifestar Pharma Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1108	1105	0710000111262020	Mankind Pharma Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1109	1106	0710000111252020	Magnet Labs Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1110	1107	0710000111232020	Lifestar Pharma Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	

	A	B	C	D	E	F	G	H	I
1111	1108	0710000111032020	Western Hotels Private Limited	1 Caveat-Order 2 Caveat-Application			25/11/2020	NCLT Form 3C missed	
1112	1109	0710102085402020/5	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/328(ND) 2020	Sec 252 (1)			pdf need to merge into one pdf	22/11/2020
1113	1110	0710102084392020/1	SANJIVANI ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/359(ND) 2020	Sec 252 (3)			OBJECTIONS	12/03/2020
1114	1111	0710102117872019/1 2	DMI FINANCE PRIVATE LIMITED Vs. ABLOOM INFOTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2115 (ND)2019	IBC under Sec 7			sign is missing on every page of written submission	12/03/2020
1115	1112	0710102150482019/5	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION (IBC)/1608 (ND)2019	Application under any other provisions- IBC			Page no. 8 ae two time, pg no. 13-17,18, 28 are not clear	12/03/2020
1116	1113	0710102019112020/4	SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTD	COMPANY PETITION IB (IBC)/528(ND) 2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	12/04/2020
1117	1114	0710102076072020/4	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020	Sec. 230-232, Sec 234			PROOF OF SERVICE MISSING	12/04/2020
1118	1115	0710102083932019/1 6	M/S. ADVANCE CARGO MOVERS ( INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD	COMPANY PETITION IB (IBC)/1373 (ND)2019	IBC Under Sec 9			Wrong Document (application filed)	12/04/2020
1119	1116	0710102097382020/6	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD	COMPANY APPEAL (IBC)/7(ND)2020	Sec 42			NO INDEX	12/04/2020
1120	1117	0710102143092019/1	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/1480 (ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			NEED TO IA FILE	12/04/2020

	A	B	C	D	E	F	G	H	I
1121	1118	0710102143092019/2	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/1480 (ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			NEED TO IA FILE	12/04/2020
1122	1119	710102112702020	RAKESH KUMAR GUPTA VS HAZOORILAL JEWELLERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2582 (ND)2019	Sec 66(1)		ABHISHEK	SOFT COPY NOT UPLDOD PROPERLY	12/04/2020
1123	1120	710102112422020	PREET SHUTTERING STORE VS M L BUILDTECH PRIVATE LIMITED		IBC Under Sec 9		Gursat	page:78, 83, 86, 87, 216-313, 336-342, 356-362, 415-416, 418, 419, 421, 427, 431, 433, 435, 456-463, 468-499, 504, 506,	12/04/2020
1124	1121	0710102001372019/9	CENTRAL BANK OF INDIA Vs. ABHINAV STEELS AND POWER LIMITED	COMPANY PETITION IB (IBC)/275(ND) 2019	IBC under Sec 7			INDEX MISSING	04/12/2020
1125	1122	0710102088852020/3	HAPTIK INFOTECH PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/67(PB)2 020	Sec. 230-232 - Second Motion			NEED TO IA FILE	04/12/2020
1126	1123	0710102405202018/10	M/S NUPUR FINVEST PVT LTD Vs. M/S UNNATI FORTUNE HOLDING LTD	COMPANY PETITION IB (IBC)/45(PB)2 018	IBC under Sec 7			Reply is OK ( but along-with application also filed )	05/12/2020
1127	1124	0710102090322020/10	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(P B)2020	Sec 60(5)			PG-5 not clear /pagination missing after Pg-8/ No INDEX/True copy sign missed in some pages	06/12/2020
1128	1125	0710102034132020/2	MARIN AGRO PRIVATE LIMITED Vs. 1. REGISTRAR OF COMPANY	COMPANY APPEAL (COMPANIES ACT)/410(ND) 2020	Sec 252 (1)			PG-8,16,17 translation/Supporting affidavit missed	07/12/2020
1129	1126	0710102134072019/5	ANKIT AGARWAL Vs. VISTA INVERT SUGARS LIMITED	COMPANY PETITION (COMPANIES ACT)/150(ND) 2019	Sec. 271-273			affidavit missing	07/12/2020

	A	B	C	D	E	F	G	H	I
1130	1127	0710102406532018/24	MR. BHANU RAM SAHU Vs. HBN DAIRIES AND ALLIED LIMITED	COMPANY PETITION IB (IBC)/547(PB) 2018	IBC under Sec 7			index missing	07/12/2020
1131	1128	0710102035322020/2	M/S R. R. TRADERS Vs. M/S BULLAND BUILDTECH PVT LTD.	COMPANY PETITION IB (IBC)/838(ND) 2020	IBC Under Sec 9			service missing	07/12/2020
1132	1129	0710102096942020/1	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/434(ND) 2020	Sec 252 (3)			affidavit missing	07/12/2020
1133	1130	710102113102020	DEEPAK MAINI VS AMUL GABRANI & ORS	COMPANY PETITION IB (IBC)/1064 (PB)2018	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		APOORV AGARWAL	Sign miss-21 to 34,58,60,62,64,66, 68,70,72,74 to 78,80,84,128,129, 137,139,712 to 746,784 to 788,790,792,817 to 823/Page not clear-127/small font- 143,144,229,230,2 64,265,293,324,37	04/12/2020
1134	1131	710102113352020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS	COMPANY PETITION IB (IBC)/1083 (PB)2018	Application under any other provisions- IBC		UDAYRAJ	Pagination not done	05/12/2020
1135	1132	0710102078842020/1	SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION	INTERLOCUT ORY APPLICATION (I.B.C)/3585(P B)2020	Sec 60(5)			pg no. 217-220 typed copy, pg no 230	21/11/2020
1136	1133	0710102087232020/2	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/122(ND) 2020	Sec. 241(1)			Index is missing	07/12/2020
1137	1134	0710102093782020/1	AIRWIL INTELICITY SOCIAL WELFARE SOCIETY Vs. M/S INTELICITY BUSINESS PARK PVT. LTD	INTERLOCUT ORY APPLICATION (I.B.C)/4356(N D)2020	Sec 60(5)			wrong e-filing	07/12/2020

	A	B	C	D	E	F	G	H	I
1138	1135	0710102085972020/3	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726(2)020	Rule 11 of NCLT, 2016			pg missing after pg no. 180 and all hand written documents need to be typed	08/12/2020
1139	1136	0710200412022017/13	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.	COMPANY PETITION IB (IBC)/609(ND) 2017	IBC under Sec 7			Index is missing	08/12/2020
1140	1137	0710102098252020/1	ASHMEET SINGH Vs. MSD TELEMATICS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/148(PB) 2020	Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Application under any other provisions			NEED TO IA FILE	05/12/2020
1141	1138	0710102028062020/1	S. S. STEELS Vs. SHAHI INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/714(PB) 2020	IBC Under Sec 9			INDEX MISSING	07/12/2020
1142	1139	0710102026492020/7	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/45(PB)2020	Sub-section (l) of section 230			INDEX not signed	05/12/2020
1143	1140	0710102026492020/8	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/45(PB)2020	Sub-section (l) of section 230			INDEX not signed	05/12/2020
1144	1141	710102113712020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS	Interlocutory Application (I.B.C)	Application under any other provisions - IBC		UDAYRAJ	sign miss-3 to 60 /Page not clear-4/smallfont-5 to 56,	12/07/2020
1145	1142	710102113372020	SHALU KHANNA VS M/S SBS AGROTECH PVT LTD	Company Application (Companies Act)	Rule 16(d), NCLT Rules, 2016		eMinds	wrong case type	12/05/2020
1146	1143	710102113842020	BEACON TRUSTEESHIP LIMITED VS EMPEROS INFRASTRUCTURE PVT	Interlocutory Application (I.B.C)	Application under any other provisions - IBC		Abhay Singh	Proof of service	12/08/2020

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1147	1144	710102100812020	HISAR REAL ESTATE PVT LTD. VS AARCITY BUILDERS PRIVATE	Intervention Petition (IBC)	Sec 60(5)		Vikrant Pachnanda	document not upload only proof of service	21/10/2020
1148	1145	0710102079942020/3	M SAI ESWARA SWAMY Vs. SITI VISION DIGITAL MEDIA PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/121(PB) 2020	Sec. 213,Sec. 241(1),Sec. 242(4)			INDEX MISSING	08/12/2020
1149	1146	0710102084982019/10	ARK STRUCTURAL TECHNOLOGIES PRIVATE LIMITED Vs. ROC	COMPANY APPEAL(COM PANIES ACT)/486(ND) 2019	Sec 252 (3)			NO Supporting affidavit	08/12/2020
1150	1147	0710102092372020/3	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.	COMPANY PETITION IB (IBC)/995(PB) 2020	IBC under Sec 7			Index pagination not matching with DOC.	08/12/2020
1151	1148	0710102102992020/1	PANM TRADING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL(COM PANIES ACT)/437(ND) 2020	Sec 252 (3)			NO Supporting affidavit	08/12/2020
1152	1149	0710102140782019/2	AMIT MEHTA Vs. FRANCHISE INDIA BRANDS LIMITED	COMPANY PETITION IB (IBC)/3029 (ND)2019	IBC Under Sec 9			Wrong Doc (application filed)	08.12.2020
1153	1150	0710102020542018/25	ENKAY INDIA RUBBER CO PVT LTD Vs. SUMERU PROCESSORS PVT LTD	COMPANY PETITION IB (IBC)/1493 (PB)2018	IBC under Sec 7			PG- 3,6,12,13,15,17,18 ,20,22,24,25,26 is CUT/ 46 not clear && true copy sign missed/ 221 Wrongly pagination && not clear /pg- 123,129,130,133,136,137,144 to	08.12.2020
1154	1151	0710102101022020/1	GEOSTAR SURVEYS INDIA PVT LTD Vs. ASHWINI MEHRA	INTERLOCUT ORY APPLICATION (I.B.C)/5052(P B)2020	Sec 42			index is missing	08.12.2020



	A	B	C	D	E	F	G	H	I
1155	1152	0710102112812020/1	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/5366(PB)2020	Sec 60(5)			two files need to merge or need to file separately	08.12.2020
1156	1153	0710102033942020/2	PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/241(ND) 2020	Sec 252 (3)			PG-15 to 55 Hindi translation	08.12.2020
1157	1154	0710102061022020/2	UNION BANK OF INDIA (UK) LIMITED Vs. GAURAV JAIN	COMPANY PETITION IB (IBC)/991(ND) 2020	Section 95(1)			Index Blank/true copy sign missed	08.12.2020
1158	1155	710102088402020	PEARSON INDIA EDUCATION SERVICES PVT. LTD. VS U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE	Company Petition IB (IBC)	IBC Under Sec 9		Shraddha	document not upload only proof of service uploaded	14/09/2020
1159	1156	710102108552020	FOURSIDES DEVELOPERS COMPANY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)		Mohammad	NCLT heading missed on cover page, Pages wrong arrange 145,146,147,148,	18/11/2020
1160	1157	710102110212020	CROWN ART PRINTERS VS FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2375 (ND)2019	Application under any other provisions- IBC		MUKESH	PGAES: 26,87,92,115,116 NOT CLEAR	24/11/2020
1161	1158	710102114092020	PRASHANT BUILDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/446(ND) 2020	Sec 252 (1)		SACHIN	wrong section choose	08/12/2020
1162	1159	710102114222020	SUMIT KAMBOJ VS JITESH GUPTA	COMPANY PETITION IB (IBC)/1591 (PB)2018	Sec 60(5)		Shivangi Shukla	Small font-47,57 to 59,278 to 280/Blur Page-76 to 97,99 to 136,141,154,244	09/12/2020
1163	1160	0710102/11448/2020	Sachin Garg Vs M/S S L CONSUMER PRODUCTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/840(PB)2018	Davesh Bhatia	Sign miss-1,2,7,8	09/Dec/20
1164	1161	0710102/11450/2020	Pallavi Joshi Bakhru Vs Universal Buildwel Pvt Ltd	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/456(ND)2018	SRISHTI KAPOOR	Sign miss-1 to 13/Page not clear-34 to 55	09/Dec/20
1165	1162	0710102/11466/2020	LALIT KUMAR GUPTA Vs	Company Application(Companies Act)	Sec. 73(4)	CP/10(ND)2016	LALIT GUPTA	No Index/documents not prproper upload/Paginatio	10/Dec/20

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1166	1163	0710102/11359/2020	AVENIR MANAGEMNET SERVICES PRIVATE LIMITED Vs	Company Appeal(Comp anies Act)	Sec 252 (3) - By Government Body		ARTI SAHU	Kindly file in Chandigarh,Wrong section select, Council sign missed in index, Memo of parties missed, Page wrong arrange 25, pages not clear 28 to 50,57,88,105,116,	07/12/2020
1167	1164	0710102/11364/2020	DPN MARITIME ACADEMY PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Intervention Petition(Com panies Act)	Sec 252 (1)		SUNNY CHOPRA	Wrong case type select, memo of parties, brief synopsis, list of dates & events missed, MoA /AoA missed, STK 07	07/12/2020
1168	1165	0710102/11022/2020	MOEN INDIA PRIVATE LIMITED Vs Registrar of Companies Delhi and Haryana	Company Petition (Companies Act)	Sec. 441		ANUP VIJAY KULKARNI	Memo of parties, List of dates and event missed, Company master data missed, Roc report missed, Pages not clear 132,147,150 to 193, 194 to 237	24/11/2020
1169	1166	0710102/11414/2020	DR. KRISHAN MOHAN MENDIRATTA Vs. STATE BANK OF INDIA	Interlocutory Application(IBC)	Sec 60(5)		Sumit Virmani	Translated Page-14,18,49	
1170	1167	0710102116512019/4	CROWN ART PRINTERS Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2375 (ND)2019	IBC Under Sec 9			application not acceptable in document & wrong efilng	27/06/2020
1171	1168	0710102066832020/1	LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS.	INTERLOCUT ORY APPLICATION (I.B.C)/2511(N D)2020	22(3)(b)			document not in proper	10/07/2020
1172	1169	0710102107652019/7	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1808 (ND)2019	IBC under Sec 7			application not acceptable in document	02/11/2020

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1173	1170	0710102090322020/9	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			15 16 translate	23/11/2020
1174	1171	0710102143092019/1	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/1480 (ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			application not acceptable in ADDITIONAL document	04/12/2020
1175	1172	0710102085972020/5	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016			419 420 559 TRANSLATE	08/12/2020
1176	1173	0710102410382017/45	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.	COMPANY PETITION IB (IBC)/540(PB)2017	IBC under Sec 7			AFFIDAVIT STAMP	08/12/2020
1177	1174	0710102018582020/8	AXIS INTEGRATED SYSTEMS LIMITED Vs. AON CONSULTING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/497(ND)2020	IBC Under Sec 9			NEED TO FILE IN ONE PDF	09/12/2020
1178	1175	0710102022652018/13	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565 (PB)2018	IBC under Sec 7			NEED TO IA FILE	09/12/2020
1179	1176	0710102033212020/2	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9			true copy sign missing	09/12/2020
1180	1177	0710102033212020/3	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9			true copy sign missing	09/12/2020
1181	1178	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)			NEED TO APPEAL FILE	09/12/2020
1182	1179	0710102085052020/2	FIREFLY-VENTURES LTD. Vs. HT.DIGITAL MEDIA HOLDINGS LTD.	COMPANY APPLICATION (COMPANIES ACT)/472()2020	Rule 11 of NCLT			MANY TIMES PDF UPLOAD NEED TO ONE TIME	09/12/2020

	A	B	C	D	E	F	G	H	I
1183	1180	0710102104842019/11	PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1717 (ND)2019	IBC Under Sec 9			PAGE 9 10 CUT	09/12/2020
1184	1181	0710102134752019/3	M/S BLUE BIRD IMAGING PRIVATE LIMITED Vs. M/S. KARE PARTNERS GROUP INDIA PRIVATE	COMPANY PETITION IB (IBC)/2677 (ND)2019	IBC Under Sec 9			Pg no 10,12-14 is not clear, sign is missing on reply	10/12/2020
1185	1182	0710102161552019/5	MODEL LOGISTICS PVT. LTD. Vs. ADVANCE HOME AND PERSONAL CARE LIMITED	COMPANY APPLICATION (IBC)/621(ND) 2019	Application under any other provisions- IBC			21 27 not clear page	10/12/2020
1186	1183	0710102169292019/3	MRS. PALLAVI GUPTA & MR. PADAM THAKUR Vs. JAIPURIA BUILDCON PVT. LTD	COMPANY PETITION IB (IBC)/48(PB)2 020	IBC under Sec 7			8, 6 translate page	10/12/2020
1187	1184	0710102701602018/9	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE	COMPANY PETITION IB (IBC)/160(PB) 2018	IBC under Sec 7			second volume double page numbering	10/12/2020
1188	1185	0710200001942016/8	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	COMPANY PETITION (COMPANIES ACT)/131(ND) 2016	Sec. 241(1),Sec. 242(4)			proof service missing	10/12/2020
1189	1186	0710200413922017/10	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong efling	10/12/2020
1190	1187	0710200413922017/11	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong efling	10/12/2020
1191	1188	0710200413922017/13	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong efling	10/12/2020
1192	1189	0710200413922017/14	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong efling	10/12/2020

	A	B	C	D	E	F	G	H	I
1193	1190	0710200413922017/15	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1194	1191	0710200413922017/17	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1195	1192	0710200413922017/18	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1196	1193	0710200413922017/19	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1197	1194	0710200413922017/20	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1198	1195	0710200413922017/20	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1199	1196	0710200413922017/21	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1200	1197	0710200413922017/22	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1201	1198	0710200413922017/23	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020

	A	B	C	D	E	F	G	H	I
1202	1199	0710200413922017/24	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1203	1200	0710200413922017/25	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1204	1201	0710200413922017/26	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1205	1202	0710200413922017/27	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1206	1203	0710200413922017/3	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			affidavit missing	10/12/2020
1207	1204	0710200413922017/4	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1208	1205	0710200413922017/5	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1209	1206	0710200413922017/7	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1210	1207	0710200413922017/8	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1211	1208	0710102087092020/9	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND) 2020	IBC Under Sec 9			page number 15 after missing	11/12/2020

	A	B	C	D	E	F	G	H	I
1212	1209	0710102089012020/1	KMQ ENGINEERING & TOOLS PRIVATE LIMITED Vs. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGISTRAR	COMPANY APPEAL(COM PANIES ACT)/397(ND) 2020	Sec 252 (1)			page number missing	11/12/2020
1213	1210	0710102095952020/4	R.R. BUILDTOWN PVT. LTD. Vs. ADONIS BUILDTOWN PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/141(PB) 2020	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)			sign Missing	11/12/2020
1214	1211	0710200428752018/2 2	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE	COMPANY PETITION IB (IBC)/794(ND) 2018	IBC Under Sec 9			wrong e filing	11/12/2020
1215	1212	0710200428752018/2 3	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE	COMPANY PETITION IB (IBC)/794(ND) 2018	IBC Under Sec 9			wrong e filing	11/12/2020
1216	1213	0710102079942020/4	M SAI ESWARA SWAMY Vs. SITI VISION DIGITAL MEDIA PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/121(PB) 2020	Sec. 213,Sec. 241(1),Sec. 242(4)			index NOT SIGNED/ Supporting Affidavit	12/08/2020
1217	1214	0710102015232019/2	ALCHEMIST LIFE SCIENCES LIMITED & ORS. Vs. RAJESH BUILDCON & INFRASTRUCTURE PVT. LTD. & ORS	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/49(PB)2 019	Rule 11 of NCLT			Sign missing on report	12/09/2020
1218	1215	0710102024812020/5	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB) 2020	IBC under Sec 7			index is missing	12/09/2020
1219	1216	0710102024812020/6	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB) 2020	IBC under Sec 7			File need to merge in one pdf and index is missing	12/09/2020
1220	1217	0710102036082020/2	PIRAMAL ENTERPRISES LIMITED Vs. M/S LOGIX SOFT-TEL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/899(ND) 2020	IBC under Sec 7			sign on reply and true copy and sign on annexures are	12/09/2020
1221	1218	0710102067622020/5	KAMAL KHOSLA Vs. TRIDENT PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/873(ND) 2020	IBC under Sec 7			handwritten is not allowed,type copy of index	12/09/2020

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1222	1219	0710102076142020/3	AKSHAY TYAGI Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/116(ND) 2020	Sec. 169(4)			Pg no. 65-81, 148-162 translation pg no. 116,123-137,141,146,230 are not clear, pg no 241 type copy,	12/09/2020
1223	1220	0710102108322020/2	M/S KENDRIYA BHANDAR Vs. ANIL KOHLI	INTERLOCUTORY APPLICATION (I.B.C)/5408(2) 020	Sec 60(5)			Index is missing	12/09/2020
1224	1221	0710102112812020/2	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/5366(P B)2020	Sec 60(5)			volume need to divide after pg no. 200	12/09/2020
1225	1222	710102113172020	ORTEL COMMUNICATIONS LTD. VS SONY PICTURES NETWORKS INDIA P	COMPANY PETITION IB (IBC)/761(ND) 2018	Rule 11 of NCLT, 2016		Bharat	wrong e filing	12/05/2020
1226	1223	710102114852020	MOHAN LAL JAIN VS ROC	COMPANY PETITION IB (IBC)/1373 (ND)2019	Rule 11 of NCLT, 2016		Inder Paul Singh Oberoi	Merge into PDF	12/10/2020
1227	1224	710102114842020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS	COMPANY PETITION IB (IBC)/1083 (PB)2018	Application under any other provisions- IBC		UDAYRAJ	Small font-3 to 57	12/10/2020
1228	1225	710102034212020	GLOBAL AUTOTECH LIMITED VS MAINI CONSTRUCTION EQUIPMENTS	Application under any other provisions- IBC			ROHIT GANDHI	case type in companies act and wrong section	18/03/2020
1229	1226	0710102/11525/2020	syndicate interglobe v/s global fragrances pvt ltd	ibc contempt petition	sec-9		vivek sharma	wrong section ,case type wrong	
1230	1227	0710102/11502/2020	Tennant Cleaning System India Private Limited Vs	Company Petition IB (IBC)	IBC Section 59		goel & associates	petition uncompleted, final report, ibbi missing. balance sheet missed 2	12/11/2020
1231	1228	0710102/11509/2020	Orient Links Co. LLC Vs Ram Kishore Nagarmal Marketing Pvt. Ltd.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/1882(ND)20 19	Dhiraj Philip	Merge into one PDF	11/Dec/20



	A	B	C	D	E	F	G	H	I
1232	1229	0710102/11520/2020	JITENDER ARORA Vs	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	C.P. (IB)/104(PB)2018	Jitender Arora	small font-144 to 157,161 to 164,168,174,181,182,186,187,215,225 to 236,240 to 245,251,287,293 to 298,302 to 304,309,313,317,321,323,354,444 to 454,459,469,481,486,496 to 507,511,519 to 530,535,624 to 651,687 to 702/Page cut-297,235,354,Page	11/Dec/20
1233	1230	0710102/11137/2020	PUMA REALTORS PRIVATE LIMITED Vs. AXIS BANK LIMITED	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/934(PB)2018	Anurag Bhatt	Blur Page-56,57,67	
1234	1231	0710102/11413/2020	DIGITAL PROPERTIES AND HOTELS PRIVATE LIMITED Vs Registrar of Companies Delhi	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		Abhishek Puri	Wrong section select, Page not clear 49,95 to 105, 107,302,303 Pages cut 127,128,147,148,167,168,187,188,207,208,275,278,279	08/12/2020
1235	1232	0710102/11539/2020	NBC Health & Hotels Private Limited Vs Registrar of Companies	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY APPEAL -----/252ND 2020	HARISH DAMANI	Main case no. not mention	12/Dec/20
1236	1233	0710102017542020/3	ROHIT KHANNA & ANR. Vs. ROYCE DEVELOPERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/43(PB)2020	Sec. 241(1)			PG 34-36,47-53 ,61,62,72 NOT CLEAR	06/11/2020
1237	1234	0710102701602018/8	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE	COMPANY PETITION IB (IBC)/160(PB)2018	IBC under Sec 7			NUMBERING NOT CORRECT	09/12/2020
1238	1235	0710102012502020/1	RAHUL DHINGRA (SOLE PROPRIETOR R-CUBE CORPORATION) Vs. EARTH WATER LIMITED (FORMERLY KNOWN AS FONTUS WATER PRIVATE	COMPANY PETITION IB (IBC)/423(ND)2020	IBC Under Sec 9			WRONG FILING FILE AS A APPLICATION	10/12/2020

	A	B	C	D	E	F	G	H	I
1239	1236	0710102021342018/1 1	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			NEED TO IA FILE	10/12/2020
1240	1237	0710102021342018/1 2	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			APPLICATION AND ADDESTIONAL DOCS FILE SEPRATE	10/12/2020
1241	1238	0710102021342018/1 3	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			AFFIDAVIT BACK DATE & APPLICATION AND REPLY FILE BOTH ARE	10/12/2020
1242	1239	0710102021342018/1 4	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			NEED TO IA FILE	10/12/2020
1243	1240	0710102021342018/1 5	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			WRONG FILING FILE AS A FRESH APPLICATION	10/12/2020
1244	1241	0710102021342018/1 6	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			NEED TO IA FILE	10/12/2020
1245	1242	0710102021342018/7	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			NEED TO PETITION FILE	10/12/2020
1246	1243	0710102021342018/8	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			NO NEED TO FILE CA IN ADDITIONAL FILE	10/12/2020
1247	1244	0710102021342018/9	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			NO NEED TO FILE CA IN ADDITIONAL FILE	10/12/2020
1248	1245	0710102032072018/5	ASHTBUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES	COMPANY PETITION IB (IBC)/5(ND)20 19	IBC Under Sec 9			INDEX MISSING	10/12/2020

	A	B	C	D	E	F	G	H	I
1249	1246	0710102063312020/2	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED	COMPANY PETITION IB (IBC)/835(ND) 2020	IBC under Sec 7			True copy and sign are missing on annexures	10/12/2020
1250	1247	0710102007572019/9	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.	COMPANY PETITION IB (IBC)/449(PB) 2019	IBC under Sec 7			INDEX MISSING	22/09/2020
1251	1248	0710102016052019/15	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/659(ND) 2019	IBC under Sec 7			NEED TO IA FILE	19/11/2020
1252	1249	0710102073262020/3	MANOJ KUNWAR Vs. YOGESH SETHI	INTERLOCUTORY APPLICATION (I.B.C)/3149(N D)2020	Sec 60(5)			Affidavit of service is missing	10/12/2020
1253	1250	0710102076072020/5	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/8(ND)2020	Sec. 230-232, Sec 234			Affidavit of service and index is missing	10/12/2020
1254	1251	0710102082602020/3	SUMRIDHI ALUMINIUM PRIVATE LIMITED Vs. KIRAN UDYOG PRIVATE LIMITED	COMPANY PETITION IB (IBC)/946(ND) 2020	IBC Under Sec 9			Additional file need to merge in reply or file it separately	10/12/2020
1255	1252	0710102103842020/1	ANIL RATHI TRUSTEE RATHI FOUNDATION Vs. RGTI INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4780(N D)2020	Sec 60(5)			sign is missing on reply and true copy is missing on annexures	10/12/2020
1256	1253	0710200413922017/12	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			need to not filling ca in additional	10/12/2020
1257	1254	0710200413922017/16	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong efile	10/12/2020

	A	B	C	D	E	F	G	H	I
1258	1255	0710102033212020/4	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND) 2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	11/12/2020
1259	1256	0710102034302020/3	JMA MARKETING LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2020	Sub-section (l) of section 230			NEED TO SAPERATE FILLING	11/12/2020
1260	1257	0710102060392020/7	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/814(PB) 2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	11/12/2020
1261	1258	0710102093812020/3	ROHIT PRASAD Vs. S&N LIFESTYLE INFRAVENTURES PVT LTD	COMPANY PETITION IB (IBC)/1026 (PB)2020	IBC under Sec 7			pg not are 49-51,55-59,70,71,77-80,86-90,91-97 are not clear	11/12/2020
1262	1259	0710102135262019/6	LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD	COMPANY PETITION IB (IBC)/2646 (ND)2019	IBC under Sec 7			Index is missing	11/12/2020
1263	1260	0710102151182019/2	CHEMSYNTH LABS Vs. ALCHEMIST LIMITED	COMPANY PETITION IB (IBC)/3238 (ND)2019	IBC Under Sec 9			hand written on index and sign is missing on rejoinder	11/12/2020
1264	1261	0710102156272019/2	INCOME TAX OFFICER WARD 16 (1) Vs. REGISTRAR OF COMPANIES &MAA BERI ISPAT PVT. LTD	COMPANY PETITION (COMPANIES ACT)/922(ND) 2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong e-filing	11/12/2020
1265	1262	0710102157442019/2	INCOME TAX OFFICER WARD 11(4) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. GOMTI INFRACON PVT. LTD NCT OF DELHI	COMPANY PETITION (COMPANIES ACT)/927(ND) 2019	Sec 252 (1) - By Government Body			wrong e-filing	11/12/2020
1266	1263	0710102159862019/4	ASSISTANT COMMSSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES SARAH	COMPANY PETITION (COMPANIES ACT)/1039 (ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong e-filing	11/12/2020

	A	B	C	D	E	F	G	H	I
1267	1264	0710102159872019/2	ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 14(2) Vs. REGISTRAR OF COMPANIES SARAH	COMPANY PETITION (COMPANIES ACT)/972(ND) 2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			pagination is missing on index	11/12/2020
1268	1265	0710102162042019/3	BIJAN DASH Vs. MIST DIRECT SALES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3363 (ND)2019	IBC Under Sec 9			Index is missing	11/12/2020
1269	1266	0710102162662019/6	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.	COMPANY PETITION IB (IBC)/3434 (ND)2019	IBC under Sec 7			TRUE COPY SING MISSED IN FILE	11/12/2020
1270	1267	0710102166832019/2	INCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & ELEVEN BUILDCON PVT LTD	COMPANY APPEAL (COMPANIES ACT)/1040 (ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			wrong e-filing	11/12/2020
1271	1268	0710102016052020/5	AMRITA GUJRAL Vs. HYPERHIRE INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/38(PB)2 020	Sec. 241(1), Sec. 242(4), Sec. 244(1)			Index and pagination is missing	12/12/2020
1272	1269	0710102029322020/2	VIKRAM JHUNJHUNWALA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1787(N D)2020	Application under any other provisions - IBC			wrong e-filing	12/12/2020
1273	1270	0710102031892020/2	ALMONDZ GLOBAL INFRA-CONSULTANT LIMITED Vs. REGISTRAR OF COMPANIES	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/49(PB)2 020	Sec. 230-232, Sec 234			Wrong e-filing	12/12/2020
1274	1271	0710102089732020/2	DMI FINANCE PRIVATE LIMITED Vs. RAHEJA DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/970(PB) 2020	IBC under Sec 7			Volume need to divide after page no. 200	12/12/2020
1275	1272	0710102168502019/3	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE TOWER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/124(ND) 2020	IBC Under Sec 9			sign on reply is missing, affidavit date is missing	12/12/2020
1276	1273	0710102172362019/2	MS.ANJALI Vs. EDUJOIN TRAINING FOUNDATION	COMPANY PETITION IB (IBC)/130(ND) 2020	IBC Under Sec 9			index is missing	12/12/2020

	A	B	C	D	E	F	G	H	I
1277	1274	0710200433802018/12	SRS LIMITED Vs. LOGICAL JEWELLERS PVT. LTD.	COMPANY PETITION IB (IBC)/111(ND) 2018	IBC Under Sec 9			service and true copy signature are missing	12/12/2020
1278	1275	0710102097492020/3	M/S PRANKIT INDIA ENTERPRISES Vs. M/S KANODIA TECHNOPLAST LTD.	COMPANY PETITION IB (IBC)/1008 (ND)2020	IBC Under Sec 9			page no. 31, 32 are cut	13/12/2020
1279	1276	0710102099972020/2	SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4639(N D)2020	Sec. 12A			Index is missing	13/12/2020
1280	1277	0710102086782020/1	ARUNAVA SIKDAR Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	INTERLOCUTORY APPLICATION (I.B.C)/3780(P B)2020	Application under any other provisions - IBC			wrong e filing	14/12/2020
1281	1278	0710102167802019/2	INCOME TAX OFFICER WARD 20.1 Vs. ROC. PRIYA TISSUE PVT. LTD.	COMPANY APPEAL(COM PANIES ACT)/1037 (ND)2019	Sec 252 (1) - By Government Body			wrong e filing	14/12/2020
1282	1279	0710102171852019/2	INCOME TAX OFFICER WARD 22(4) Vs. REGISTRAR OF COMPANIES( SVP INFRAHOMES PVT.LTD.)	COMPANY APPEAL(COM PANIES ACT)/72(ND)2 020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong e filing	14/12/2020
1283	1280	0710102173172019/1	INCOME TAX OFFICER WARD 21(1) Vs. REGISTRAR OF COMPANIES & REAL VENTURE EXIM PVT LTD	COMPANY APPEAL(COM PANIES ACT)/63(ND)2 020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong e filing	14/12/2020
1284	1281	0710102173682019/3	INCOME TAX OFFICER WARD 26(4) Vs. REGISTRAR OF COMPANIES( VSERVE CORPORATE SERVICES	COMPANY APPEAL(COM PANIES ACT)/100(ND) 2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong e filing	14/12/2020
1285	1282	0710200001942016/8	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	COMPANY PETITION (COMPANIES ACT)/131(ND) 2016	Sec. 241(1),Sec. 242(4)			Affidavit of service is missing	14/12/2020
1286	1283	710102115632020	MANOJ KULSHRESTHA VS MANSAROVER HERITAGE INN PVT. LTD.	COMPANY PETITION IB (IBC)/360(PB) 2016	Sec 54(1)		Manoj Kulshrestha	Index Missed	14/12/2020

	A	B	C	D	E	F	G	H	I
1287	1284	710102115712020	CROWN ART PRINTERS VS FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2375 (ND)2019	Application under any other provisions- IBC		MUKESH	Blur Page-26 to 59,64 to 82	14/12/2020
1288	1285	710102115822020	ACIT CIRCLE -17(2) NEW DELHI VS REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS & ESTATES PVT. LTD.	COMPANY APPEAL(COM PANIES ACT)/615(ND) 2019	Rule 11 of NCLT		HIMANSHU	Blur Page- 12/Sign miss-12A to 12C/Merge into one PDF	14/12/2020
1289	1286	710102115902020	NIKHIL TANDON VS SANJEEV BINDAL	COMPANY PETITION IB (IBC)/1825 (PB)2019	Sec 60(5)		Akhil	True copy sign missed	15/12/2020
1290	1287	0710102093552020/2	PRASAD & COMPANY (PROJECTS WORKS) LIMITED Vs. ANAND ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/1003 (ND)2020	IBC Under Sec 9			pages from 46- 51,54,58 are dark pages, sign missing on reply	12/11/2020
1291	1288	0710102063552020/1	ANITA DHIR Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.	INTERLOCUT ORY APPLICATION (I.B.C)/2664(2) 020	Sec 30			NEED TO IA FILE	12/12/2020
1292	1289	0710102092292020/2	KRISHAN KUMAR MAHAJAN Vs. AMBASSADOR TRAVELS (DELHI) PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/138(ND) 2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			NEED TO UPLOAD ONE PDF INDEX MISSING	12/12/2020
1293	1290	0710102075722020/5	FORTUM INDIA PRIVATE LIMITED Vs. IAP COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/97(ND)2 020	Sub-Section (1) Of Section 66.			Index is missing	14/12/2020
1294	1291	0710102082242020/1	YOUNG BIN KWAN HOTELS & TRADING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/450(ND) 2020	Sec 252 (3)			wrong efilng	14/12/2020
1295	1292	0710102108512020/2	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RADHEY SHAM TANDON MFG. PVT. LTD.	INTERLOCUT ORY APPLICATION (I.B.C)/5087(P B)2020	Application under any other provisions- IBC			sign missing on every page and true copy on annexures	14/12/2020

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1296	1293	0710102108932019/6	FLOURISH FINCAP PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/158(ND) 2019	Sec. 230-232, Sec 234			pages from 1-6 are not clear	14/12/2020
1297	1294	0710102111032019/6	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	COMPANY PETITION IB (IBC)/2135 (ND)2019	IBC Under Sec 9			index is missing	14/12/2020
1298	1295	0710102111032019/7	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	COMPANY PETITION IB (IBC)/2135 (ND)2019	IBC Under Sec 9			sign is missing	14/12/2020
1299	1296	0710102148772019/2	INCOME TAX OFFICER WARD 15(2) Vs. REGISTRAR OF COMPANIES (LEMON TOUR AND TRAVEL PVT.	COMPANY PETITION (COMPANIES ACT)/851(ND) 2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			wrong e filing	14/12/2020
1300	1297	0710102149152019/2	INCOME TAX OFFICER WARD 21(1) Vs. REGISTRAR OF COMPANIES (RAMA KRISHNA CATERING	COMPANY PETITION (COMPANIES ACT)/849(ND) 2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			wrong e filing	14/12/2020
1301	1298	0710102149932019/2	INCOME TAX OFFICER WARD 24 (3) Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/850(ND) 2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			wrong e filing	14/12/2020
1302	1299	0710102151922019/2	VS&B DOMESTIC CONTAINER SOLUTIONS PRIVATE LIMITED Vs. MAPLE LOGISTICS	COMPANY PETITION IB (IBC)/153(ND) 2020	IBC Under Sec 9			Index is missing and court fees, welfare	14/12/2020
1303	1300	0710102157442019/4	INCOME TAX OFFICER WARD 11(4) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. GOMTI INFRACON PVT. LTD NCT OF DELHI	COMPANY PETITION (COMPANIES ACT)/927(ND) 2019	Sec 252 (1) - By Government Body			wrong e filing	14/12/2020
1304	1301	0710102164542019/2	INCOME TAX OFFICER 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PROTECTOR SS INVESTIGATIONS PVT.	COMPANY PETITION (COMPANIES ACT)/1009 (ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			index pagination is wrong and pagination is also missing	14/12/2020



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1305	1302	0710102165552019/2	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/1013 (ND)2019	Sec 252 (1) - By Government Body			wrong e filing	14/12/2020
1306	1303	0710102165632019/2	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/1015 (ND)2019	Sec 252 (1) - By Government Body			wrong e filing	14/12/2020
1307	1304	0710102/11591/2020	SANJAY GUPTA Vs. JITESH GUPTA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1591(PB)2018	Shivangi Shukla	vPG-101 to 198 missed in VOL-I/Draft written on each page	
1308	1305	0710102/10953/2020	AMIT RAJ JAIN Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	Interlocutory Application(IBC)	Application under any other provisions - IBC	C.P. (IB)/63(ND)2020	Parveen Kumar Aggarwal	27,29 NOT CLEAR	
1309	1306	0710102006172020/4	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED	COMPANY APPLICATION (IBC)/1304 (ND)2020	Sec 60(5)			only proof of service uploaded	11/06/2020
1310	1307	0710102006172020/5	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED	COMPANY APPLICATION (IBC)/1304 (ND)2020	Sec 60(5)			only proof of service uploaded	08/07/2020
1311	1308	0710102075952020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			only proof of service uploaded	28/08/2020
1312	1309	0710102079132020/3	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020	Sec 60(5)			NEED TO IA FILE	19/09/2020
1313	1310	0710102079132020/4	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020	Sec 60(5)			only proof of service uploaded	22/09/2020

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1314	1311	0710102077112020/1	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3728(PB)2020	Sec 60(5)			INDEX MISSING	29/09/2020
1315	1312	0710102075952020/6	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			index missing	23/11/2020
1316	1313	0710102085972020/5	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726(ND)2020	Rule 11 of NCLT, 2016			need to file in one pdf	14/12/2020
1317	1314	0710102093102020/3	VGSS SECURITY PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/401(ND)2020	Sec 252 (1)			Index is missing	15/12/2020
1318	1315	0710102111032019/8	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	COMPANY PETITION IB (IBC)/2135 (ND)2019	IBC Under Sec 9			Index is missing	15/12/2020
1319	1316	0710102153892019/1	INCOME TAX OFFICER WARD 24.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/872(ND)2019	Sec 252 (1) - By Government Body			wrong e filing	15/12/2020
1320	1317	0710200428752018/25	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE	COMPANY PETITION IB (IBC)/794(ND)2018	IBC Under Sec 9			wrong e-filing	15/12/2020
1321	1318	0710102/11609/2020	SUNDRM CONSULTANTS PVT LTD Vs THREE C PROPERTIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	(IB)/849(PB)2020	Kartavya Batra	pg-9,32 NOT CLEAR/true copy sign missed/wrong	15/12/2020
1322	1319	0710102/11612/2020	Mukendra Singh Vs Subhkamna Buildtech Private Limited	Intervention Petition (IBC)	Application under any other provisions- IBC		durgesh kumar ahuja	wrong section	15/12/2020
1323	1320	0710102/10883/2020	Raheja Towers PVT Vs RIYASAT TOWERS PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		karanjawala & co	case type wrong	19/11/2020
1324	1321	0710102/12687/2019	ATUL KUMAR KANSAL Vs. MR. SANDEEP SOOD	Company Petition IB	Application under any other provisions- IBC			Case Type Wrong	

	A	B	C	D	E	F	G	H	I
1325	1322	0710102059952020/3	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	COMPANY PETITION IB (IBC)/1052 (ND)2020	IBC under Sec 7			Hand written on index is not allowed (Typed copy Required)	15/12/2020
1326	1323	0710102059952020/4	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	COMPANY PETITION IB (IBC)/1052 (ND)2020	IBC under Sec 7			Hand written on index is not allowed (Typed copy Required)	15/12/2020
1327	1324	0710102099972020/3	SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4639(N D)2020	Sec. 12A			Pg no. 7 is not clear	15/12/2020
1328	1325	0710102103502020/1	RENAISSANCE INFRATECH PRIVATE LIMITED Vs. ANTARCTICA PROPERTIES COMPANY	COMPANY PETITION IB (IBC)/1034 (ND)2020	IBC under Sec 7			Index is missing	15/12/2020
1329	1326	0710102/11596/2020	VIVEK RAHEJA Vs Kailash Jain (Suspended Board of Directors)	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/2924(ND)2019	Vivek Raheja	Page not clear-34 to 36	15/Dec/20
1330	1327	0710102/11195/2020	FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETOSHIP Vs. M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED	Interlocutory Application(IBC C)	Rule 11 of NCLT, 2016	C.P. (IB)/694(ND)2020	UPASANA TALWAR	page number missing	
1331	1328	710102108172020	SKY VISION PROMOTERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF	Company Appeal(Companies Act)	Sec 252 (1)		HIMANSHU	Remove the defected file	16/11/2020
1332	1329	710102101572020	MACQUIRE BANK LIMITED VS SHILPI CABLE TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/64(PB)2017	Application under any other provisions - IBC		Huzefa F. Sitabkhan	Please Submit DD	23/10/2020
1333	1330	710102023822020	M/S. VISHAKARMA TOOL WORKS VS MOR MUKAT MARKETING PVT.LTD.	COMPANY PETITION IB (IBC)/3017 (ND)2019	Application under any other provisions - IBC		Prashant	Document Not Upload	22/02/2020
1334	1331	710102106332020	RAHUL JAIN VS M/S RAVE SCANS PVT. LTD.	COMPANY PETITION IB (IBC)/01(PB)2017	Sec 60(5)		RAKESH KUMAR	Please submit DD	07/11/2020
1335	1332	710102107102020	AJAY KUMAR CHOUDHARY VS SUBHASH KUMAR KUNDRA	COMPANY PETITION IB (IBC)/933(PB) 2019	Sec 60(5)		kundanlatwal	Please Submit DD	10/11/2020

	A	B	C	D	E	F	G	H	I
1336	1333	710102107312020	ISITH PRAKASH GANGOOLY VS NUGREEN ENERGY PRIVATE LIMITED & ORS.	COMPANY PETITION (COMPANIES ACT)/128(ND) 2019	Application under any other provisions		Smriti Dua	please submit dd	11/11/2020
1337	1334	710102116402020	MANTRA PROCESSORS PVT. LTD. VS REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/149(ND) 2017	Rule 11 of NCLT		PRABHAKAR KUMAR	Blur page-12	16/12/2020
1338	1335	0710102002542020/3	PRAVEEN KUMAR SINGHAL Vs.	COMPANY APPLICATION (IBC)/283(ND) 2020	Sec 12(2)			wrong e filing	15/12/2020
1339	1336	0710102023422020/2	SAGAR COLORPAC PRIVATE LIMITED Vs. MAGGPIE INTERNATIONAL LIMITED	COMPANY PETITION IB (IBC)/662(ND) 2020	IBC Under Sec 9			wrong e filing	15/12/2020
1340	1337	0710102032332020/2	MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/381(ND) 2020	Sec 252 (1)			pg no.1-13 are not clear and cut	15/12/2020
1341	1338	0710102033012020/2	JIL INFORMATION TECHNOLOGY LIMITED Vs. QI NETWORK ENTERPRISE PRIVATE	COMPANY PETITION IB (IBC)/986(ND) 2020	IBC Under Sec 9			Index and affidavit of service is missing	15/12/2020
1342	1339	0710102094282020/1	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED	COMPANY PETITION (COMPANIES ACT)/173(ND) 2020	----Sec. 213			NEED TO IA FILE	16/12/2020
1343	1340	0710102094282020/2	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED	COMPANY PETITION (COMPANIES ACT)/173(ND) 2020	----Sec. 213			NEED TO IA FILE	16/12/2020
1344	1341	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/554(ND) 2019	Sec 252 (3)			NEED TO UPLOAD IN ONE PDF	16/12/2020
1345	1342	0710102133392019/2	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PVT.LTD	COMPANY PETITION IB (IBC)/2612 (ND)2019	IBC Under Sec 9			NEED TO IA FILE	16/12/2020

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1346	1343	0710200410172018/24	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND) 2018	IBC Under Sec 9			NEED TO IA FILE	16/12/2020
1347	1344	0710200411452018/10	M/S KHERA ENTERPRISES vs M/S TALWAR AGENCIES PVT.	IBC Under Sec 9				Wrong Document (Progress report filed)	15/05/2020
1348	1345	0710102150982019/4	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress & Preliminary	09/11/2020
1349	1346	0710102150982019/5	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress report filed)	09/11/2020
1350	1347	0710102150982019/6	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress & Preliminary	09/11/2020
1351	1348	0710102077242019/11	BHARART CHUGH vs PD ADVISORY SERVICES	IBC under Sec 7				Wrong Document (Progress report	09/04/2020
1352	1349	0710102077242019/11	BHARART CHUGH vs PD ADVISORY SERVICES	IBC under Sec 7				Wrong Document (Progress report	09/04/2020
1353	1350	0710102406262018/12	LOYZ OIL PTE LTD vs INTERLINK PETROLEUM LIMITED	IBC under Sec 7				Wrong Document (Progress report filed)	07/12/2020
1354	1351	0710102082042019/25	RITU TANDON vs M/S RAIN AUTOMOTIVE INDIA PVT. LTD.	IBC Under Sec 9				Wrong Document (Progress report filed)	14/10/2020
1355	1352	0710102150982019/4	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress & Preliminary	14/10/2020
1356	1353	0710102150982019/5	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress report filed)	14/10/2020
1357	1354	0710200411452018/11	M/S KHERA ENTERPRISES vs M/S TALWAR AGENCIES PVT.	IBC Under Sec 9				Wrong Document (Progress report filed)	14/10/2020
1358	1355	0710102/11570/2020	Sanjay Kumar Mittal Vs	Intervention Petition(Companies Act)	Intervention Application		KIRTIKAR SUKUL	wrong section and case type wrong	14/12/2020
1359	1356	0710102005412020/3	PRO-ARC WELDING AND CUTTING SYSTEMS PRIVATE LIMITED Vs. SM AUTOSTAR PRIVATE	IBC Under Sec 9	COMPANY PETITION IB (IBC)/477(ND)2020			wrong e filing	16/12/2020
1360	1357	0710102018592020/3	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/531(ND)2020			Notarized date is missing on affidavit and sign on every page of	16/12/2020
1361	1358	0710102024942020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	Sec 252 (1)	COMPANY APPEAL(COMPANIES			merge into one pdf file or file separately	16/12/2020

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1362	1359	0710102027272020/2	REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1047(ND)202			Index is missing	16/12/2020
1363	1360	0710102029322020/2	VIKRAM JHUNJHUNWALA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1787(ND)2020			Wrong e filing	16/12/2020
1364	1361	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020			Petition is need to be filed separately	16/12/2020
1365	1362	0710102065582020/2	KANTI MOHAN RUSTAGI Vs. MR.ARSLAN SHARIF	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2381(ND)20			pg no 31-33 are blur, pg. no. 23 not translated	16/12/2020
1366	1363	0710102088472020/3	SUDERSHAN GUPTA Vs. GOKULESH PRASAD BHARADWAJ & ANR	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4047(ND)20			NEED TO IA FILE	16/12/2020
1367	1364	0710102059952020/3	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1052(ND)202			two files are uploaded need to file it seprately	17/12/2020
1368	1365	0710102059952020/4	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1052(ND)2020			two files are uploaded that need to be file separately or	17/12/2020
1369	1366	0710102104772020/1	DONJIN TECHNOLOGY INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/447(ND)2020			INCOME TAX SERVICE MISSING	17/12/2020
1370	1367	0710102105082020/1	NAVKAR EXPORT AGENCIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/448(ND)2020			ONLYL PROOF OF ERVICE UPLOAD	17/12/2020
1371	1368	0710102105422020/1	EXCEL MEDIA PVT. LTD. Vs.	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES			need to petition file	17/12/2020
1372	1369	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF	Sec 252 (3)	COMPANY APPEAL(COMPANIES			NEED TO UPLOAD IN ONE PDF	17/12/2020
1373	1370	0710102108342020/2	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5067(ND)2020			true copy sign missing	17/12/2020
1374	1371	0710102135262019/6	LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/2646(ND)2019			TRUE COPY SIGN MISSING	17/12/2020

	A	B	C	D	E	F	G	H	I
1375	1372	0710102149632019/4	LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/370(ND)2020			INDEX MISSING	17/12/2020
1376	1373	0710102106832020/1	ALLWIN FOOTWEAR PRIVATE LIMITED Vs. M/S SALUJA CONSTRUCTION	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION( COMPANIES			index missing	18/12/2020
1377	1374	0710102/11629/2020	UNIQUE PROP MART PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI	Company Appeal(Comp anies Act)	Sec 252 (1)		Robin Sen Giri	53 page wrong arrange, pages not clear 136,151,152,153 Wrong income tax advance service kindly	16/12/2020
1378	1375	0710102080222020/4	AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/3639(N D)2020	Sec 60(5)			ONLY INDEX UPLOAD	16/12/2020
1379	1376	0710102092572020/2	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION (COMPANIES ACT)/576(ND) 2020	Rule 11 of NCLT			NEED TO UPLOAD SAPERATLY	16/12/2020
1380	1377	0710102075702019/5	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND) 2019	IBC Under Sec 9			INDEX MISSING	17/12/2020
1381	1378	0710102/11552/2020	VMS EQUIPMENT PVT LTD Vs. PRIMROSE INFRA TECH PVT. LTD.	Interlocutory Application(IBC)	Sec 60(5)			23 page missing	ONLINE
1382	1379	0710102/10728/2020	VISHAL SETHI Vs. COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/1108(ND)20 19	Shashwat Parihar	page 4 cut service blur	online
1383	1380	0710102/11691/2020	ANURAG CHANDRA Vs AFFINITY BEAUTY SALON PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/786(PB)201 8	RANJANA ROY	Blur Page-81,85 to 98/Sign miss- 110/Page cut-188	18/Dec/20
1384	1381	0710102059952020/3	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	COMPANY PETITION IB (IBC)/1052 (ND)2020	IBC under Sec 7			NEED TO UPLOAD ONE TIME	15/12/2020

	A	B	C	D	E	F	G	H	I
1385	1382	0710102073262020/4	MANOJ KUNWAR Vs. YOGESH SETHI	INTERLOCUTORY APPLICATION (I.B.C)/3149(ND)2020	Sec 60(5)			Wrong Doc. (court order missing)	16/12/2020
1386	1383	0710102076882020/4	GOLDEN HOMELAND AGENCIES LLP Vs. INDIABULLS REAL ESTATE LIMITED	COMPANY PETITION IB (IBC)/993(ND) 2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	17/12/2020
1387	1384	0710102086532020/1	ARS REALTORS PVT LTD Vs. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3795(P B)2020	Sec 60(5)			TRUE COPY SIGN MISSING	17/12/2020
1388	1385	0710102089642020/1	ANDESTINY TRADE WORLD PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/439(ND) 2020	----			INCOME TAX SERVICE MISSING	17/12/2020
1389	1386	0710102091522020/1	UD INFRATECH PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/454(ND) 2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	17/12/2020
1390	1387	0710102096492020/2	SKS POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/385(ND) 2020	Sec 252 (1)			INCOME TAX SERVICE MISSING	17/12/2020
1391	1388	0710102027332020/4	SAURAV KESHAN Vs. KATALIST VIEWSPAPER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/671(ND) 2020	IBC Under Sec 9			No index,no pagination, not uploaded properly	18/12/2020
1392	1389	0710102032332020/2	MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/381(ND) 2020	Sec 252 (1)			Only proof of service uploaded	18/12/2020
1393	1390	0710102085972020/7	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726(2) 020	Rule 11 of NCLT, 2016			ble page numbering in file,pg-713 not clear	21/12/2020



	A	B	C	D	E	F	G	H	I
1394	1391	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/554(ND) 2019	Sec 252 (3)			true copy stamp and sign missed	18/12/2020
1395	1392	0710102012862020/7	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.	COMPANY PETITION IB (IBC)/419(PB) 2020	IBC Under Sec 9			Need to file as IA	21/12/2020
1396	1393	0710102024942020/4	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPEAL(COM PANIES ACT)/215(ND) 2020	Sec 252 (1)			In Index pg-140-147 it is mention proof of service but in pg-140-147 proof of service	21/12/2020
1397	1394	0710102026492020/1 1	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATI ON(COMPANIES ACT)/45(PB)2 020	Sub-section (I) of section 230			pg numbering missed after pg-10	21/12/2020
1398	1395	0710102026492020/1 2	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATI ON(COMPANIES ACT)/45(PB)2 020	Sub-section (I) of section 230			pg numbering missed after pg-10	21/12/2020
1399	1396	0710102026492020/1 3	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATI ON(COMPANIES ACT)/45(PB)2 020	Sub-section (I) of section 230			pg numbering missed after pg-10	21/12/2020
1400	1397	0710102026492020/1 4	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATI ON(COMPANIES ACT)/45(PB)2 020	Sub-section (I) of section 230			pg numbering missed after pg-10	21/12/2020

	A	B	C	D	E	F	G	H	I
1401	1398	0710102026492020/15	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/45(PB)2020	Sub-section (l) of section 230			pg numbering missed after pg-10	21/12/2020
1402	1399	0710102026492020/16	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/45(PB)2020	Sub-section (l) of section 230			page numbering missed after pg-6	21/12/2020
1403	1400	0710102026492020/17	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/45(PB)2020	Sub-section (l) of section 230			pg numbering missed after pg-10	21/12/2020
1404	1401	0710102033942020/3	PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/241(ND) 2020	Sec 252 (3)			pg-16-62 translate, write true copy not t.c.	12/09/2020
1405	1402	0710102065422020/3	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/889(ND) 2020	IBC under Sec 7			sign missed on rejoinder	21/12/2020
1406	1403	0710102076702020/2	PRESTAR INFOTECH PVT LTD Vs. ROC	COMPANY APPLICATION (COMPANIES ACT)/492(ND) 2020	Application under any other provisions			pg-25 cut, proof of service missed	21/12/2020
1407	1404	0710102080192020/4	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/292(ND) 2020	Sec 252 (3)			Advance service missed	21/12/2020
1408	1405	0710102080212020/3	RAJ NANDINI BUILDTECH LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/293(ND) 2020	Sec 252 (3)			Advance service missed	21/12/2020

	A	B	C	D	E	F	G	H	I
1409	1406	0710102082152020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPLICATION (COMPANIES ACT)/447(ND) 2020	Application under any other provisions			affidavit missed	21/12/2020
1410	1407	0710102093062019/5	RAJESH MITTAL Vs. EARTH WATER LTD.	COMPANY PETITION IB (IBC)/1542 (ND)2019	IBC Under Sec 9			affidavit missed	21/12/2020
1411	1408	0710102095952020/7	R.R. BUILDTOWN PVT. LTD. Vs. ADONIS BUILDTECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/141(PB) 2020	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)			2 different document upload in one number	21/12/2020
1412	1409	0710102135262019/6	LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD	COMPANY PETITION IB (IBC)/2646 (ND)2019	IBC under Sec 7			affidavit missed	18/12/2020
1413	1410	0710102002622019/16	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD	COMPANY PETITION IB (IBC)/248(ND) 2019	IBC Under Sec 9			7-15 NOT CLEAR	21/12/2020
1414	1411	0710102020352020/5	SUDERSHAN GUPTA Vs.	COMPANY APPLICATION (IBC)/1364 (PB)2020	Sec 30			INDEX MISSING	21/12/2020
1415	1412	0710102022652018/14	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565 (PB)2018	IBC under Sec 7			TRUE COPY SIGN MISSING	21/12/2020
1416	1413	0710102032332020/2	MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/381(ND) 2020	Sec 252 (1)			pg-11,12 translate,proof of service missed	18/12/2020
1417	1414	0710102095782020/1	GURDEEP KAUR GULATI Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/427(ND) 2020	Sec 252 (1)			INDEX MISSING DOCUMENT NOT IN PROPER	21/12/2020
1418	1415	0710102076442019/21	PUNJAB NATIONAL BANK Vs. GUPTA MARRIAGE HALL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/979(ND) 2019	IBC under Sec 7			INDEX MISSING	21/12/2020
1419	1416	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/381(ND) 2020	----IBC Under Sec 9			Only proof of service uploaded	12/03/2020

	A	B	C	D	E	F	G	H	I
1420	1417	0710200411182017/8	INDIAN Vs. M/S ATHENA DEMWE POWER LIMITED	COMPANY PETITION IB (IBC)/244(ND) 2017	IBC under Sec 7			Proof of service missed	21/12/2020
1421	1418	0710200411182017/9	INDIAN Vs. M/S ATHENA DEMWE POWER LIMITED	COMPANY PETITION IB (IBC)/244(ND) 2017	IBC under Sec 7			Only proof of service uploaded	21/12/2020
1422	1419	0710102005502019/7	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/204(ND) 2019	IBC under Sec 7			pg-3 missed	21/12/2020
1423	1420	0710102005502019/8	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/204(ND) 2019	IBC under Sec 7			Index missed	21/12/2020
1424	1421	0710102028772020/1	INTELLECT CAPITAL SERVICES Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COM PANIES ACT)/225(ND) 2020	Sec 252 (3)			page numbering missed	21/12/2020
1425	1422	0710102071962020/9	MGSHAHANI AND CO DELHI PRIVATE LIMITED Vs. NTL ELECTRONICS INDIA LIMITED	CP(AA) MERGER AND AMALGAMATI ON(COMPANIES ACT)/52(PB)2 020	Sec. 230-232 - Second Motion			Proof of service missed	21/12/2020
1426	1423	0710102108342020/3	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	INTERLOCUT ORY APPLICATION (I.B.C)/5067(N D)2020	Rule 11 of NCLT, 2016			123 124 129-131 134-145 152 NOT CLEAR	21/12/2020
1427	1424	0710102157202019/3	DR. LAL PATH LABS LIMITED Vs. AAPKA URGICARE PVT. LTD.	COMPANY PETITION IB (IBC)/3478 (ND)2019	IBC Under Sec 9			PROOF OF SERVICE	21/12/2020
1428	1425	0710102076072020/6	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	CA(A) MERGER AND AMALGAMATI ON(COMPANIES ACT)/8(ND)20 20	Sec. 230-232, Sec 234			Only efile receipt uploaded	21/12/2020

	A	B	C	D	E	F	G	H	I
1429	1426	0710102090802020/1	SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/495(ND) 2020	Sec 252 (1)			Only affidavit uploaded	21/12/2020
1430	1427	0710102092082020/5	RAMAN RAJ SUD Vs. RIDHIMA OVERSEAS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/140(ND) 2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			Need to file as IA	21/12/2020
1431	1428	0710102102752020/1	MZ INDIA PRIVATE LIMITED Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY APPEAL(COM PANIES ACT)/452(ND) 2020	Sec 252 (3)			Only affidavit uploaded	21/12/2020
1432	1429	0710102024942020/4	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPEAL(COM PANIES ACT)/215(ND) 2020	Sec 252 (1)			affidavit missed,index not match with file	21/12/2020
1433	1430	0710102033942020/5	PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/241(ND) 2020	Sec 252 (3)			14-62 TRANSLATE	21/12/2020
1434	1431	710102115992020	RAJ LAXMI REALTORS PRIVATE LIMITED VS INCOME TAX DEPARTMENT	COMPANY APPEAL(COM PANIES ACT)/292(ND) 2020	Rule 11 of NCLT		Kushal Gupta	SEPRATE FILE AFFIDAVIT AND INCOME TAX ROC SERVICE MISSING	15/12/2020
1435	1432	0710102/11740/2020	M/S RAJDHANI PRIVATE LIMITED Vs M/S SHIV SAI METAL PRODUCTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		amit goel	not in delhi (patna)	19/12/2020
1436	1433	0710102/11756/2020	Mrs. Nishtha Nigam Vs Mothers Pride Education Institution Private Limited	Company Petition IB (IBC)	IBC under Sec 7		vijyant nigam	claim amount less than 1 Cr	19/12/2020
1437	1434	0710102/11701/2020	JMA MARKETING LIMITED Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Afnaan Siddiqui	Pages missed 40,55,280, pages not clear 86 to 89,158,164,166,168,170,172,203,341	18/12/2020
1438	1435	0710102/11690/2020	Vipin Kumar Vs Registrar of Companies NCT of Delhi & Haryana	Company Appeal(Comp anies Act)	Sec 252 (3)		Narender	Pages missed 55,57,59,61,63,65, 67,69	18/12/2020

	A	B	C	D	E	F	G	H	I
1439	1436	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/554(ND) 2019	Sec 252 (3)			affidavit missed	21/12/2020
1440	1437	0710102149632019/4	LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/370(ND) 2020	IBC Under Sec 9			6 7 NOT CLEAR	18/12/2020
1441	1438	0710102000662018/6	CORPORATION BANK Vs. INDOSOLAR PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1481 (PB)2018	IBC under Sec 7			Index not match with file(Power of Attorney missed)	22/12/2020
1442	1439	0710102018592020/4	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/531(ND) 2020	IBC Under Sec 9			pg-33,40 missed,pg-45 translate	22/12/2020
1443	1440	0710102025322020/1	PRAWIN CHARAN DWARY Vs. JIA LAL KISHORI LAL P.L.	INTERLOCUT ORY APPLICATION (I.B.C)/1613(P B)2020	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			Index missed	22/12/2020
1444	1441	0710102027332020/5	SAURAV KESHAN Vs. KATALIST VIEWSPAPER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/671(ND) 2020	IBC Under Sec 9			Index counsil sign missed	22/12/2020
1445	1442	0710102032742020/3	VISHAL GUPTA Vs. K R F LIMITED	COMPANY PETITION IB (IBC)/770(ND) 2020	IBC Under Sec 9			Upload file in one pdf and maintain one index	22/12/2020
1446	1443	0710102094892020/2	M/S. DALPATPUR R E INFRASTRUCTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF	COMPANY APPEAL(COM PANIES ACT)/384(ND) 2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	22/12/2020
1447	1444	0710102098842020/1	BIG VACATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/408(ND) 2020	Sec 252 (1)			INCOME TAX SERVICE MISSING	22/12/2020
1448	1445	0710102101342020/2	SATYA LAND AND HOUSING DEVELOPMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/420(ND) 2020	Sec 252 (3)			advance service to all respondent	21/12/2020

	A	B	C	D	E	F	G	H	I
1449	1446	0710102101682020/1	MANSIJ ARYA Vs. AMIT AIRY	INTERLOCUTORY APPLICATION (I.B.C)/4752(ND)2020	19(2)			INDEX MISSING	22/12/2020
1450	1447	0710102106482020/1	UMBRELLA AEGIS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL(COM PANIES ACT)/462(ND) 2020	Sec 252 (1)			INCOME TAX SERVICE MISSING	22/12/2020
1451	1448	0710102107132020/2	AMBITIOUS INFO SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL(COM PANIES ACT)/458(ND) 2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	22/12/2020
1452	1449	0710102/11530/2020	Raj Nandini Buildtech Limited Vs Registrar of Companies	Company Application(C ompanies Act)	Sec 252 (3)		Kushal Gupta	Wrong section choose/small font-19	12/12/2020
1453	1450	710102105982020	M/S GAYATRI TRADEX PVT. LTD. Vs. REGISTRAR OF COMPANIES	Company Petition	Sec 252 (3)		ROHIT GOEL	service to income tax,wrong case type	
1454	1451	710102088982020	KMQ Engineering & Tools Private Limited Vs. 1. Union of India Ministry of Corporate Affairs through Registrar of Companies	Company Petition	Sec 252 (1) - By Government Body		NARESH KUMAR SJVANI	Service to Income Tax (DCIT) High court is missing, MOA and AOA missing , NCLT	
1455	1452	0710102/11799/2020	M/s. Nivedan Fin Invest Lease Limited Vs Mr. Dinesh Sood	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/892(PB)2018	pankaj agarwal	Sign miss-6,37 to 58/Pagination not done after page no.58/Affidavit	22/Dec/20
1456	1453	0710102/11800/2020	Nivedan Fininvest Lease Limited Vs Mr. Dinesh Sood	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/892(PB)2018	pankaj agarwal	affidavit missing/Pagination not done after	22/Dec/20
1457	1454	0710102/11810/2020	Mahesh Yadav Vs Registrar of Companies	Company Application(C ompanies Act)	Rule 11 of NCLT	Appeal/493(ND) 2020	Alok Yadav	ROC Income Tax service missing	22/Dec/20
1458	1455	0710102/11786/2020	astral energy systems pvt ltd Vs Registrar Of Companies (RoC Delhi)	Company Appeal(Comp anies Act)	Sec 252 (3)		AMRISH GANDHI	Index missed, no advance service of roc and income tax, no pagination in annexures, no power of attorney	21/12/2020

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1459	1456	0710102/10766/2020	MORGAN BEVERAGES PRIVATE LIMITED Vs KANOE IMPEX INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dhiren R. Dave	claim amount less than 1 Cr	12/11/2020
1460	1457	0710102/11516/2020	RDC Concrete (India) Private Limited Vs Jalesh Kumar Grover	Intervention Petition (IBC)	Sec 60(5)		siddharth shankar dev	page:46, 61, 62, ,advocate welfare court fee missed, proof of service	12/11/2020
1461	1458	0710102/07732/2020	Erican Enterprise Limited Vs Super Seal Flexible Hose Limited	Company Petition IB (IBC)	IBC Under Sec 9		legal knights law firm	claim amount less than 1 Cr	08/08/2020
1462	1459	0710102008002020/4	ANIL KUMAR Vs. G.K.DAIRY AND MILK PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/441(ND) 2020	IBC Under Sec 9			rejoinder sign missed,true copy sign and stamp missed	
1463	1460	0710102101292020/1	OM SHREE HOMES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/459(ND) 2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	22/12/2020
1464	1461	0710102028322020/8	RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.					2 different document upload in one file	22/12/2020
1465	1462	0710102028912020/1	WEB TECHMEDIA PRIVATE LIMITED Vs.					service missed of roc	22/12/2020
1466	1463	0710102065612020/2	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD					Need to file as IA	22/12/2020
1467	1464	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA					Wrong file	22/12/2020
1468	1465	0710102090802020/1	SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF					service missed to roc	22/12/2020
1469	1466	0710102090982020/2	ZOOM INN PRIVATE LIMITED Vs. ROC DELHI					Index missed	22/12/2020
1470	1467	0710102091262020/2	VAPURCO CHEMITECH PRIVATE LIMITED Vs. REGISTRAR OF					Index missed,file not properly uploaded	22/12/2020
1471	1468	0710102093912020/1	ICICI BANK LIMITED Vs. M/S PRIME GOLD- SAIL					Need to file as IA	22/12/2020
1472	1469	0710102101682020/1	MANSIJ ARYA Vs. AMIT AIRY					True copy sign and stamp	22/12/2020
1473	1470	0710102102492019/5	PROGFIN TECHNOLOGIES PVT. LTD. Vs. REGISTRAR OF					Wrong page numbering in index and in file	22/12/2020



	A	B	C	D	E	F	G	H	I
1474	1471	0710102076232020/10	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED					TRUE COPY SIGN MISING	23/12/2020
1475	1472	0710102109692020/2	SUSHIL KUMAR RESOLUTION PROFESSIONAL Vs. JITESH GUPTA					true copy sign missing	23/12/2020
1476	1473	0710102111332020/1	RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF					INCOME TAX SERVICE MISSING	22/12/2020
1477	1474	0710102111512020/1	NBC HEALTH & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF					INCOME TAX SERVICE MISSING	22/12/2020
1478	1475	0710102033182020/3	B.K.M.METAL & ALLOYS PVT LTD Vs. AMAN HOSPITALITY PRIVATE					INDEX MISSING	23/12/2020
1479	1476	0710102093912020/1	ICICI BANK LIMITED Vs. M/S PRIME GOLD- SAIL					NEED TO IA FILE	23/12/2020
1480	1477	0710102105402019/11	ANUPAM ENTERPRISES Vs. AARCITY INFRASTRUCTURE					PROOF OF SERVICE MISSING	23/12/2020
1481	1478	0710102028452020/3	ASHOKA CREATIONS LTD. Vs. TRAFIGURA INDIA PVT. LTD.					need to true copy sign all pages	23/12/2020
1482	1479	0710102101032019/3	M.R INDUSTRIAL SERVICES THROUGH PROPRIETOR MRS. MEENA SAKARIA Vs. HI RISE INFRATECH					need to ia file	23/12/2020
1483	1480	710102033932020	BINDU RAI & NILABH AND ORS. VS MORPHEUS DEVELOPERS PRIVATE LTD AND ANR	Company Petition IB (IBC)	IBC under Sec 7		Rituraj Choudhary	page:140 not clear	23/12/2020
1484	1481	710102114972020	ASHU GUPTA VS AKASH SINGHAL	COMPANY PETITION IB (IBC)/401(ND) 2017	Sec 60(5)		SHASHANK RAGHAV	Page not clear- 24,sign miss-26 to 65 /Small font- 53 Merge in	11/12/2020
1485	1482	710102116552020	PANKAJ NARANG VS MR. SURESH KUMAR JAIN	COMPANY PETITION IB (IBC)/236(ND) 2020	19(2)		PANKAJ NARANG	WRONG FILING	17/12/2020
1486	1483	0710102078282020/2	SPIRITED AUTO CARS (I) LIMITED	Sec. 230-232 - Second Motion				Index not signed	11/11/2020

	A	B	C	D	E	F	G	H	I
1487	1484	0710102150982019/6	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong DOC (Preliminary report filed)	23/11/2020
1488	1485	0710200412522017/2	P K SALES COMPANY PVT. LTD.	IBC Under Sec 10				Wrong DOC (Progress report)	07/11/2020
1489	1486	0710102008602019/2	GLORIOUS IRON AND STEEL PRIVATE	Sec 252 (3)				Proof of service missed	20/12/2020
1490	1487	0710102077912020/3	SOURABH AGARWAL vs ROC	Sec 252 (3)				not showing issue raised	07/12/2020
1491	1488	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/252(ND) 2020	Sec 252 (3)			wrong filing file as a application	12/09/2020
1492	1489	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/252(ND) 2020	Sec 252 (3)			wrong filing file as a application	16/12/2020
1493	1490	0710102076702020/2	PRESTAR INFOTECH PVT LTD Vs. ROC	COMPANY APPLICATION (COMPANIES ACT)/492(ND) 2020	Application under any other provisions			pg 18,19,22.25 cut	18/12/2020
1494	1491	0710102032072018/7	ASHTBUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES	COMPANY PETITION IB (IBC)/5(ND)20 19	IBC Under Sec 9			Wrong Document (application filed)	23/12/2020
1495	1492	0710102060392020/10	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/814(PB) 2020	IBC Under Sec 9			volume wise index missed	23/12/2020
1496	1493	0710102065612020/2	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD	INTERLOCUT ORY APPLICATION (I.B.C)/2399(P B)2020	Application under any other provisions- IBC			Need to file as IA	23/12/2020
1497	1494	0710102092762020/4	PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED Vs. ARMIS BUSINESS VENTURES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATI ON(COMPANIES ACT)/89(PB)2 020	Sec. 230-232, Sec 234			Wrong Document (2nd motion joint petition filed as additional)	23/12/2020

	A	B	C	D	E	F	G	H	I
1498	1495	0710102103162020/1	N RATTHORE BUILDCON PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES AND ANR	COMPANY APPEAL(COM PANIES ACT)/484(ND) 2020	Sec 252 (1)			Pagination Missing	23/12/2020
1499	1496	0710102111332020/2	RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/490(ND) 2020	Sec 252 (1)			pg-5 missed	24/12/2020
1500	1497	710102113252020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF SACHET INFRASTRUCTURE PRIVATE LIMITED VS SACHET INFRASTRUCTURE	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/193(PB)20 19		Main case number not match in link and pdf	05/12/2020
1501	1498	710102113192020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF SAMEEKSHA ESTATE PRIVATE LIMITED VS SAMEEKSHA ESTATE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/190(ND)20 19		Main case number not match please check the case number	05/12/2020
1502	1499	710102100322020	DEBASHIS NANDA VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC		Debashis	Wrong main case number in file,wrong case	20/10/2020
1503	1500	710102108232020	INDIAN POTASH LIMITED VS BOHRA INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/564(ND)20	KESHAV SAINI	Wrong file	17/11/2020
1504	1501	710102118672020	MASOOD HASAN & ORS. VS ELEGANT INFRACON PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/2840(ND)2	MAREESH	sign miss-2 to 4,6 to 8/small font-271,272/Proof of	24/12/2020
1505	1502	710102118902020	CHERIAN VS GANDHARV GOYAL	Company Application(C ompanies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/119(ND)20	Aastha Bhardwaj	wrong filing file as a additional	25/12/2020
1506	1503	710102117652020	MONIN ASIA KL SDN BHD VS SAKSHAM IMPEX PVT LTD AND ANR	Company Petition IB (IBC)	IBC Under Sec 9		ATUL NAGARAJAN	form-1 wrong mention index, and affidavit on	20/12/2020

	A	B	C	D	E	F	G	H	I
1507	1504	710102118812020	BASE BUILDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3)		RAJEEV	Case type wrong select, memo of parties/synopsis/ list of dates &&& events missed, Company master data missed, income tax advance service	24/12/2020
1508	1505	710102118922020	ADITI REALTORS PRIVATE LIMITED. VS REGISTRAR OF COMPANIES DELHI	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body		VIDEH VAISH	Wrong section select, Index missed, no sign in every page of petition, STK 07 missed, Roc and Income tax advance service	25/12/2020
1509	1506	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/252(ND) 2020	Sec 252 (3)			wrong filing file as a application	18/12/2020
1510	1507	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/252(ND) 2020	Sec 252 (3)			wrong filing file as a application	18/12/2020
1511	1508	0710102076702020/2	PRESTAR INFOTECH PVT LTD Vs. ROC	COMPANY APPLICATION (COMPANIES ACT)/492(ND) 2020	Application under any other provisions			pg 18,19,22.25 cut	21/12/2020
1512	1509	0710102032072018/7	ASHTBUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES	COMPANY PETITION IB (IBC)/5(ND)20 19	IBC Under Sec 9			Wrong Document (application filed)	24/12/2020
1513	1510	0710102060392020/10	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/814(PB) 2020	IBC Under Sec 9			volume wise index missed	23/12/2020
1514	1511	0710102065612020/2	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD	INTERLOCUT ORY APPLICATION (I.B.C)/2399(P B)2020	Application under any other provisions - IBC			Need to file as IA	23/12/2020

	A	B	C	D	E	F	G	H	I
1515	1512	0710102066472020/3	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/268(ND) 2020	Sec 252 (3)			TRUE COPY SING MISSED	24/12/2020
1516	1513	0710102092762020/4	PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED Vs. ARMIS BUSINESS VENTURES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATI ON(COMPANIES ACT)/89(PB)2 020	Sec. 230-232, Sec 234			Wrong Document (2nd motion joint petition filed as additional)	24/12/2020
1517	1514	0710102103162020/1	N RATTHORE BUILDCON PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES AND ANR	COMPANY APPEAL(COM PANIES ACT)/484(ND) 2020	Sec 252 (1)			Pagination Missing	24/12/2020
1518	1515	0710102111332020/2	RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/490(ND) 2020	Sec 252 (1)			pg-5 missed	24/12/2020
1519	1516	710102119452020	KEDARNATH BUILDTECH PRIVATE LIMITED VS THREE C INFRA PRIVATE	Restoration Application (IBC)	Rule 11 of NCLT, 2016		SHREY YADAV AND ASSOCIATES	Blur page-19/Case Type &&&	29/12/2020
1520	1517	710102119482020	GOINDI INDUSTRIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Restoration Application (Companies Act)	Rule 11 of NCLT		SANCHIT	Blur Page-6 to 11,16,22/Wrong section mention in index	29/12/2020
1521	1518	710102113202020	AJI INTERNATIONAL PRIVATE LIMITED VS FLEISHCHHACKER MANUFACTURING COMPANY INDIA PRIVATE	Company Petition (Companies Act)	Sec. 441		MOHIT	RoC advance service missed, Roc report missed Pages not clear	05/12/2020
1522	1519	710102115262020	AMEET KHANDELWAL VS POOJA GOELA	Contempt Petition(Com panies Act)	Sec 425		AMEET	No pagination after page no 32, kindly upload only final petition	12/12/2020
1523	1520	710102117632020	FERN PROJECTS PRIVATE LIMITED VS UNIPACK MULTIPRODUCT PRIVATE LIMITED	CP(AA) Merger and Amalgamatio n(Companies Act)	Sec. 230-232 - Second Motion		ISWAR	Section 66 mentioned in petition kindly removed it	20/12/2020
1524	1521	0710102065502020/4	SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED	COMPANY PETITION IB (IBC)/851(ND) 2020	IBC Under Sec 9			sign on reply missed,pg-32,59,60 not clear	23/12/2020

	A	B	C	D	E	F	G	H	I
1525	1522	0710102098132019/27	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/1896 (ND)2019	IBC under Sec 7			NEED TO IA FILE	24/12/2020
1526	1523	0710102100462020/8	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023 (ND)2020	IBC Under Sec 9			INDEX MISSING	24/12/2020
1527	1524	0710102107502020/1	M/S MVS IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/474(ND) 2020	Sec 252 (3)			NO INDEX	24/12/2020
1528	1525	0710102107532020/1	MODERN CREDIT PRIVATE LIMITED Vs. SHIVI JAIN	COMPANY PETITION IB (IBC)/1112 (ND)2020	Section 95(1)			ONLY PROOF OF SERVICE	24/12/2020
1529	1526	0710102091942020/5	COMPETENT ELECTRONICS PVT LTD Vs. ESTHETIC BUILDTECH PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/101(PB) 2020	Sec. 230-232, Sec 234			PROOF OF SERVICE MISSING	25/12/2020
1530	1527	0710102003422020/3	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI	COMPANY APPEAL (COMPANIES ACT)/229(ND) 2020	Sec 252 (3)			Only proof of service uploaded	28/12/2020
1531	1528	0710102021342018/11	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Need to file as IA	28/12/2020
1532	1529	0710102021342018/12	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Need to file as IA	28/12/2020
1533	1530	0710102021342018/17	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal	28/12/2020

	A	B	C	D	E	F	G	H	I
1534	1531	0710102021342018/18	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional	28/12/2020
1535	1532	0710102021342018/19	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional	28/12/2020
1536	1533	0710102021342018/20	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional	28/12/2020
1537	1534	0710102021342018/21	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional	28/12/2020
1538	1535	0710102021342018/22	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional	28/12/2020
1539	1536	0710102021342018/23	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional	28/12/2020
1540	1537	0710102021342018/24	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional	28/12/2020
1541	1538	0710102021342018/25	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional	28/12/2020
1542	1539	0710102021342018/26	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional	28/12/2020

	A	B	C	D	E	F	G	H	I
1543	1540	0710102072112020/3	NEERAJ BHATIA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3318(N D)2020	Application under any other provisions- IBC			Only proof of service uploaded	28/12/2020
1544	1541	0710102090942020/3	MANSIJ ARYA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4054(N D)2020	Application under any other provisions- IBC			NEED TO IA FILLING	28/12/2020
1545	1542	0710200413922017/28	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1546	1543	0710200413922017/29	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1547	1544	0710200413922017/30	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1548	1545	0710200413922017/31	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1549	1546	0710200413922017/32	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1550	1547	0710200413922017/33	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020



	A	B	C	D	E	F	G	H	I
1551	1548	0710200413922017/34	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1552	1549	0710200413922017/35	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1553	1550	0710200413922017/36	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1554	1551	0710200413922017/37	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1555	1552	0710200413922017/38	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1556	1553	0710200413922017/39	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1557	1554	0710200413922017/40	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1558	1555	0710200413922017/41	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1559	1556	0710200413922017/42	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020

	A	B	C	D	E	F	G	H	I
1560	1557	0710200413922017/4 3	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1561	1558	0710200413922017/4 4	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1562	1559	0710200413922017/4 5	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1563	1560	0710200413922017/4 6	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY NOT CA	28/12/2020
1564	1561	0710200413922017/4 7	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1565	1562	0710102150942019/3	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3243 (ND)2019	IBC under Sec 7			true copy sign and stamp missed,proof of service missed	29/12/2020
1566	1563	0710102150942019/4	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3243 (ND)2019	IBC under Sec 7			Only proof of service uploaded	29/12/2020
1567	1564	0710200420362018/6 9	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND) 2018	IBC under Sec 7			page 14 26 not clear	29/12/2020
1568	1565	0710102025642020/3	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	COMPANY PETITION IB (IBC)/651(ND) 2020	IBC under Sec 7			NEED TO IA FILE	29/12/2020
1569	1566	0710102025642020/4	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	COMPANY PETITION IB (IBC)/651(ND) 2020	IBC under Sec 7			NEE TO IA FILLING	29/12/2020

	A	B	C	D	E	F	G	H	I
1570	1567	0710102026062020/3	RAJNI MITTAL Vs. JYOTI SWARUP MITTAL BUILDERS AND CONTRACTORS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/145(ND) 2020	Sec. 241(1),Sec. 242(4)			NEED TO IA FILE	29/12/2020
1571	1568	0710102101682019/5	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	COMPANY PETITION IB (IBC)/1671 (PB)2019	IBC under Sec 7			NEED TO IA FILE	30/12/2020
1572	1569	0710102104312020/1	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF	COMPANY APPEAL(COM PANIES ACT)/456(ND) 2020	Sec 252 (3)			NEED TO IA FILE	12/02/2020
1573	1570	0710102105492020/1	M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD	INTERLOCUT ORY APPLICATION (I.B.C)/4931(N D)2020	Sec 60(5)			TRUE COPY SIGN MISSING	29/12/2020
1574	1571	0710102080222020/6	AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/3639(N D)2020	Sec 60(5)			TRUE COPY SIGN MISSING	29/12/2020
1575	1572	0710102080932020/1	NEERAJ BHATIA Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/3614(N D)2020	----19(2)			NEED TO IA FILE	18/12/2020
1576	1573	0710102089482019/1	JAMMU & KASHMIR BANK LTD. Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1295 (ND)2019	IBC under Sec 7			NEED TO IA FILE	29/12/2020
1577	1574	0710102150272019/4	ACREE TRADING CORPORTATION Vs.	COMPANY APPLICATION (IBC)/1606 (ND)2019	Application under any other provisions- IBC			PAGE 19 27 28 31 32	30/12/2020

	A	B	C	D	E	F	G	H	I
1578	1575	710102097412020	HONG SHIK YOO VS JITEN AMRUTLAL DESAI	Company Petition (Companies Act)	Sec. 245		SHIVRAM	English Translation 67 to 69, 996 to 1003, 1006 to 1013, 1016 to 1023, 1026 to 1033, Pages not clear 229 to 234, 245,249,254,259,269 to 273,301,302,312 to 313,357 to 363, 383,388 to 396,470 to 478,487,488,518,5	09/10/2020
1579	1576	710102117782020	YETI EXPORTS PRIVATE LIMITED VS WELLINGTON TRANSPORTATION PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 97(1)		Himanshu	list of dates &&& events missed, Brief synopsis missed, no	21/12/2020
1580	1577	710102117772020	VIPIN AUTOMOBILES PRIVATE LIMITED VS WELLINGTON TRANSPORTATION PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 97(1)		Himanshu	List of dates &&& event, Brief synopsis missed, no advance service, Company name not matched in	21/12/2020
1581	1578	0710102016512020/3	KULDEEP KAUR		Sec 252 (3)			Supporting Affidavit missed/True copy	23/12/2020
1582	1579	0710102016512020/3	KULDEEP KAUR		Sec 252 (3)			Supporting Affidavit missed/True copy	25/11/2020
1583	1580	710102102042020	SHEELA SHARMA VS ANSAL PROPERTIES AND INFRASTRUCTURE	COMPANY PETITION IB (IBC)/3164 (ND)2019	Application under any other provisions- IBC		priyadarshi chaitanyashil	wrong file	25/10/2020
1584	1581	710102117352020	PHYSIO CONTROL INDIA SALES PRIVATE LIMITED VS RAKESH KUMAR SINGALA	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/65(PB)2020	Sec. 230-232 - Second Motion		RAJEEV	Wrong Case type	19/12/2020
1585	1582	710102035432020	SHYAM SUNDER VS ADA RESTAURANTS AND FOODS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SHASHI BHUSHAN PRASAD	claim less than 1 cr	24/03/2020

	A	B	C	D	E	F	G	H	I
1586	1583	0710102021342018/27	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1587	1584	0710102021342018/28	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1588	1585	0710102021342018/29	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1589	1586	0710102021342018/30	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1590	1587	0710102021342018/31	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1591	1588	0710102021342018/32	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1592	1589	0710102021342018/33	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1593	1590	0710102021342018/34	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1594	1591	0710102021342018/35	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020

	A	B	C	D	E	F	G	H	I
1595	1592	0710102021342018/36	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1596	1593	0710102021342018/37	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1597	1594	0710102069592020/2	M/S INDORE CFA SOLUTION Vs. NAVA HEALTHCARE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1011 (ND)2020	IBC Under Sec 9			Need to file as IA	30/12/2020
1598	1595	0710102082632020/6	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/923(ND) 2020	IBC Under Sec 9			Need to file as IA	30/12/2020
1599	1596	0710102082632020/7	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/923(ND) 2020	IBC Under Sec 9			Need to file as IA	30/12/2020
1600	1597	0710102116702019/2	ARTIMPIANTI INDIA PRIVATE LIMITED Vs.	COMPANY PETITION IB (IBC)/2104 (ND)2019	IBC Under Sec 10			Index missed	30/12/2020
1601	1598	0710200413922017/48	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1602	1599	0710200413922017/49	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1603	1600	0710200413922017/50	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1604	1601	0710200413922017/51	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020

	A	B	C	D	E	F	G	H	I
1605	1602	0710200413922017/5 2	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1606	1603	0710200413922017/5 3	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1607	1604	0710200413922017/5 4	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1608	1605	0710200413922017/5 7	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1609	1606	0710200413922017/5 8	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1610	1607	0710200413922017/5 9	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1611	1608	0710200413922017/6 0	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1612	1609	0710200413922017/6 1	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1613	1610	0710200413922017/6 2	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020

	A	B	C	D	E	F	G	H	I
1614	1611	0710200413922017/63	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1615	1612	0710200413922017/64	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1616	1613	0710200413922017/65	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1617	1614	0710200413922017/66	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1618	1615	0710200413922017/67	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1619	1616	0710200413922017/68	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1620	1617	0710102008512020/1	TIRUPATI VENKATESHWAR RASAYAN PRIVATE LIMITED Vs. THE REGISTRAR OF	COMPANY APPEAL(COM PANIES ACT)/527(ND) 2020	Sec 252 (1)			Index missed	31/12/2020
1621	1618	0710102094842020/2	ON DEMAND TRANSPORTATION TECHNOLOGIES LIMITED Vs. REGISTRAR OF	COMPANY PETITION IB (IBC)/1030 (ND)2020	IBC Section 59			pg-23 not clear,true copy written in full,service to	31/12/2020
1622	1619	0710102101712020/3	JINDAL STEEL CORPORATION Vs. OLIVER ENGINEERING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1073 (ND)2020	IBC Under Sec 9			Need to file as IA	31/12/2020
1623	1620	0710102148202019/4	M/S A B EDUVENTURE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COM PANIES ACT)/949(ND) 2019	Sec 252 (1)			service missed to roc and income tax	31/12/2020



	A	B	C	D	E	F	G	H	I
1624	1621	0710102159622019/5	CRAYON SOFTWARE EXPERT INDIA PVT LTD Vs. HEALTHFORE TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/3294 (ND)2019	IBC Under Sec 9			wrong docs	01/01/2021
1625	1622	710102118262020	KRITA ENGINEERING PRIVATE LIMITED VS AN GASLINES PROJECTS PRIVATE LIMITED		IBC Under Sec 9		Pallav Palit	jurisdiction upup	01/04/2021
1626	1623	710102000072021	BANK OF INDIA VS DIRECTOR OF COMPANY	COMPANY PETITION IB (IBC)/818(ND) 2018	Application under any other provisions- IBC		Arun Saxena	no index	01/04/2021
1627	1624	710102116082020	TECHNO ELECTRIC & ENGINEERING CO. LTD. VS MCLEOD RUSSEL	Transfer Petition(Com panies Act)	Rule16(d),NCLT Rules,2016		UDIT KISHAN &	Wrong documents uploaded	15/12/2020
1628	1625	0710102083842020/3	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATI ON(COMPANIES ACT)/107(ND) 2020	Sec. 230-232, Sec 234			ONLY INDEX UPLOADED	12/09/2020
1629	1626	0710102083842020/4	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATI ON(COMPANIES ACT)/107(ND) 2020	Sec. 230-232, Sec 234			document Not Upload	12/09/2020
1630	1627	0710102099732020/3	GLOSTER LIMITED Vs.	INTERLOCUT ORY APPLICATION (I.B.C)/4542(N D)2020	Rule 11 of NCLT, 2016			Supporting affidavit missed	30/12/2020
1631	1628	0710102064462020/2	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND) 2020	IBC Under Sec 9			sign missed on reply	01/02/2021
1632	1629	0710102064462020/3	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND) 2020	IBC Under Sec 9			sign missed on reply	01/02/2021
1633	1630	0710102010062020/2	KUNAL SINGH Vs. AMEREX PRIVATE LIMITED	COMPANY PETITION IB (IBC)/339(ND) 2020	IBC Under Sec 9			Index missed	01/03/2021

	A	B	C	D	E	F	G	H	I
1634	1631	0710102034492020/2	KARUNA SHARMA Vs. UTSAV SECURITIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2420(ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	01/03/2021
1635	1632	0710102007102020/5	VIJENDER SHARMA Vs. AMIT BASIA	COMPANY APPLICATION (IBC)/884(PB) 2020	Sec 66(1)			Pg-618 translation/Pg-657 to 659 not clear/volume	01/04/2021
1636	1633	0710102064462020/5	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND) 2020	IBC Under Sec 9			sign on rejoinder,pg-24 repeated	01/04/2021
1637	1634	0710102075702019/6	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND) 2019	IBC Under Sec 9			INDEX MISSING	01/04/2021
1638	1635	0710102078232020/20	TECHNO ELECTRIC & ENGINEERING CO. LTD. Vs. MCLEOD RUSSEL INDIA LTD.	TRANSFER PETITION (IBC)/38(PB)2 020	Rule16(d),NCLT Rules,2016 IBC			Supporting affidavit missed	01/04/2021
1639	1636	0710102080922020/1	MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1071 (ND)2020	IBC Under Sec 9			pg-3 cut	01/04/2021
1640	1637	0710102092602019/10	ARUN GOEL Vs. SPG BUILDCON PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/91(ND)2 019	Sec. 241(1),Sec. 242(4),Sec. 244(1)			TRUE COPY SIGN MISSING	01/04/2021
1641	1638	0710102101182019/11	ASHMIT CORPORATION PRIVATE LIMITED Vs. FLEXI INFOTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1625 (ND)2019	IBC Under Sec 9			document Not Upload	01/04/2021
1642	1639	0710102111302020/3	MR. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF M/S. DION GLOBAL SOLUTIONS LTD Vs. P J NETWORKS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/5364(ND)2020	Sec 60(5)			back date affidavit,sign missed on reply,true copy sign and stamp missed	01/04/2021
1643	1640	0710102113952019/6	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.	COMPANY PETITION IB (IBC)/2004 (ND)2019	IBC Under Sec 9			True copy sign and stamp missed	01/04/2021
1644	1641	0710102165542019/1	SATYA PRAKASH GUPTA Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3444 (PB)2019	IBC Under Sec 9			Pg-7 to 43 not clear/Wrong proof of Service attached	01/04/2021

	A	B	C	D	E	F	G	H	I
1645	1642	0710102426212018/49	ORINTAL BANK OF COMMERCE Vs. BINDALS SPONNGE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/60(PB)2018	IBC under Sec 7			Index not signed	01/04/2021
1646	1643	0710120005452018/11	BANK OF INDIA Vs. TIRUPATI INFRAPROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/104(PB)2017	Application under any other provisions			PG-83 to 98/110 to 118/185 to 193not clear pg-237 to 248 is Cut/volume wise	01/04/2021
1647	1644	0710102009332019/12	RELIANCE COMMERCIAL FINANCE LTD Vs. ROSEWOOD TREXIM PVT LTD	COMPANY PETITION IB (IBC)/413(PB)2019	IBC under Sec 7			document Not Upload	01/05/2021
1648	1645	0710102073952020/1	RAJIV SHUKLA Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	COMPANY APPLICATION (COMPANIES ACT)/359()2020	Application under any other provisions			True copy sign and stamp	01/05/2021
1649	1646	0710102075702019/7	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			Index missed	01/05/2021
1650	1647	0710120005022018/7	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			pg-16,17,23 not clear,back date affidavit pg-36,pg-42 translate	01/05/2021
1651	1648	0710120005022018/9	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			pg-16,17,23,59,60,61 not clear,back date affidavit pg-36,pg-42	01/05/2021
1652	1649	710102114762020	COMMERCIAL TAX DEPARTMENT VS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1138(ND)2	Ritesh Khare	Section not mention in soft copy	10/12/2020
1653	1650	710102118492020	MR. NIRAJ KUMAR VS M/S REAL GROWTH COMMERCIAL ENTERPRISES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANDEEP SINGH HORA	claim amount less than 1 Cr	23/12/2020
1654	1651	710102115732020	YES BANK LIMITED VS MR. SURESH KUMAR JAIN	Interlocutory Application (I.B.C)	Sec 60(5),Sec 30	COMPANY PETITION IB (IBC)/1731(ND)2019	NEERAJ	Page no. 230, 283, 284, 286 not clear Please choose proper	14/12/2020
1655	1652	710102000082021	M/S JAYASWAL NECO INDUSTRIES LIMITED VS M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2617(ND)2019	Amit Keswani	Please mention section in soft copy.	01/01/2021

	A	B	C	D	E	F	G	H	I
1656	1653	710102000242021	FEEDBACK INFRA PRIVATE LIMITED VS LOGIX INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		ADITI SHARMA	please link with main case	01/03/2021
1657	1654	710102000622021	SHASHI KANT NEMANI VS MRS. PRETTY KUMAR	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/581(ND)20	Abhirup	Merge into one PDF	01/05/2021
1658	1655	710102000932021	SURENDRA RAJ GANG VS M/S BIGUR FINANCE LIMITED & ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/639(PB)20	Surendra Raj Gang	No index/wrong pagination/etc	01/06/2021
1659	1656	0710102142642019/3	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2886 (ND)2019	IBC Under Sec 9			Wrong Documen	01/05/2021
1660	1657	0710102143462019/1	SRS LIMITED Vs. TRUSTWORTHY GEMS & JEWELLERY PRIVATE LIMITED	INTERLOCAT ORY APPLICATION (IBC)/812(ND) 2019	Sec 60(5)			Wrong	01/05/2021
1661	1658	0710102410362017/2	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/190(PB) 2017	IBC under Sec 7			INDEX NOT SIGNED	01/05/2021
1662	1659	0710200410952018/11	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/893(ND) 2018	IBC Under Sec 9			ONLY PROOF OF SERVICE	01/05/2021
1663	1660	0710102010302020/2	GP GLOBAL ENERGY PRIVATE LIMITED Vs. ANIL KOHLI	COMPANY APPLICATION (IBC)/719(PB) 2020	Rule 11 of NCLT, 2016			pg- 73,74,78,79,193 not	01/06/2021
1664	1661	0710102014412019/4	BHUPENDRA STEELS PRIVATE LIMITED Vs. LOTUS GREEN DEVELOPERS PRIVATE	COMPANY PETITION IB (IBC)/682(ND) 2019	IBC Under Sec 9			3 rs court fee missed in Vakaltnama	01/06/2021
1665	1662	0710102015522019/8	M/S STAR BUILDER & CONTRACTORS THROUGH: ITS PROPRIETOR AMIT SAINI Vs. LOTUS GREENS DEVELOPERS PRIVATE	COMPANY PETITION IB (IBC)/681(ND) 2019	IBC Under Sec 9			3 rs court fee missed in	01/06/2021
1666	1663	0710102015842020/1	NIL RATAN KHAITAN Vs.	COMPANY APPLICATION (COMPANIES ACT)/139(ND) 2020	Rule 11 of NCLT			Not found	01/06/2021

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1667	1664	0710102034772020/6	SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED	COMPANY PETITION IB (IBC)/819(ND) 2020	IBC Under Sec 9			Not found	01/06/2021
1668	1665	0710102069592020/1	M/S INDORE CFA SOLUTION Vs. NAVA HEALTHCARE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1011 (ND)2020	IBC Under Sec 9			NEED TO IA FILLING	01/06/2021
1669	1666	0710102075702019/8	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND) 2019	IBC Under Sec 9			NO INDEX	01/06/2021
1670	1667	0710102102172019/6	POWER2SME PVT. LTD. Vs. KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1712 (ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	01/06/2021
1671	1668	0710102103172020/1	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/479(ND) 2020	----Sec 252 (3)			Index missed	01/06/2021
1672	1669	0710102083842020/2	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATI ON(COMPANIES ACT)/107(ND) 2020	Sec. 230-232, Sec 234			executive sheet index missing	28/11/2020
1673	1670	0710102083842020/2	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATI ON(COMPANIES ACT)/107(ND) 2020	Sec. 230-232, Sec 234			Need to file as IA	12/09/2020
1674	1671	0710102077772020/2	KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD	COMPANY PETITION IB (IBC)/892(ND) 2020	IBC Under Sec 9			need to IA file	29/12/2020
1675	1672	0710200426982018/5	M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD	COMPANY PETITION IB (IBC)/20(ND)2 018	IBC Under Sec 9			Index missed,page numbering not mention in file	29/12/2020
1676	1673	0710102016452020/3	SHAH PUBLICATION PRIVATE LIMITED Vs.	COMPANY APPLICATION (IBC)/1139 (ND)2020	Rule 11 of NCLT, 2016			NEED TO IA FILE	01/02/2021

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1677	1674	0710102022532020/1	HARISH KAPOOR Vs. KING RUBBER PRODUCTS PRIVATE LIMITED	COMPANY APPLICATION (COMPANIES ACT)/178(PB) 2020	Rule 11 of NCLT			Pg-45 TO 48 NOT CLEAR	01/05/2021
1678	1675	0710102118262019/4	HITECH ENTERPRISES Vs. LOTUS GREENS DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/2300 (ND)2019	IBC Under Sec 9			3 rs court fee missed in Vakaltnama	01/06/2021
1679	1676	0710102006592020/1	AJAY SINGH @ AJAY CHAUHAN Vs. TRIM INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/398(ND) 2020	IBC Under Sec 9			file as a petition	01/07/2021
1680	1677	0710102033542020/2	CORPORATION BANK Vs. DMC	COMPANY PETITION IB (IBC)/804(ND) 2020	IBC under Sec 7			Proof of Service	01/07/2021
1681	1678	0710102075552020/1	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY APPLICATION (COMPANIES ACT)/367(ND) 2020	Sec. 242(4)			Page numbering missed in index and in file,true copy sign and stamp missed	01/07/2021
1682	1679	0710102083842020/5	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/107(ND) 2020	Sec. 230-232, Sec 234			INDEX MISSED	01/07/2021
1683	1680	0710102117752020/1	ACMOS INDIA PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/531(ND) 2020	Sec 252 (1)			service missed to income tax	01/07/2021
1684	1681	0710102135102019/6	TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2759 (ND)2019	IBC under Sec 7			Need to file as IA	01/07/2021
1685	1682	0710102097622020/1	KHUSHBOO SINGHLA Vs. ELIXIR TRADING PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/154(ND) 2020	Sec. 73(4),Sec. 74(2),Sec. 241(1),Sec. 242(4),Sec. 244(1)			25 to 35/43 to 56/63,72 to 80 not clear/True copy sign missed	01/08/2021

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1686	1683	0710102105692020/1	SANJEEV JAIN Vs. SANJEEV JAIN	COMPANY PETITION (COMPANIES ACT)/156(PB) 2020	Sec. 241(1),Sec. 242(4)			True copy sign missed	01/08/2021
1687	1684	0710120005622018/1	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.	COMPANY PETITION IB (IBC)/1005 (ND)2018	IBC Under Sec 9			NEED TO IA FILE	01/09/2021
1688	1685	0710102003612020/1	VARISCON ENGINEERING SERVICES PRIVATE LIMITED Vs. PIER-ONE CONSTRUCTIONS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/349(PB) 2020	Application under any other provisions- IBC			Wrong filing file as a application	01/11/2021
1689	1686	0710102007472019/7	M/S INTEC CAPITAL LTD Vs. M/S INDIA OFFSET PRINTERS PVT LTD	COMPANY PETITION IB (IBC)/661(ND) 2019	IBC under Sec 7			upload file	01/11/2021
1690	1687	0710102008252019/10	DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD	COMPANY PETITION IB (IBC)/297(ND) 2019	IBC under Sec 7			DOCUMENT NOT IN PROPER	01/11/2021
1691	1688	0710200410842017/16	M/S OMNI MEDIA COMMUNICATION PVT LTD Vs. M/S JAY POLYCHEM INDIA	COMPANY PETITION IB (IBC)/419(ND) 2017	IBC Under Sec 9			NEED TO IA FILLING	01/11/2021
1692	1689	710102001682021	ALCHEMIST ASSET RECONSTRUCTION CO.LTD. (AARC) VS MOSER BAER INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/378(PB)20 17	JAYA S	41-49 not clear page	01/09/2021
1693	1690	710102104682020	A2B RESIDENCY OOTY- ADYAR ANAND BHAVAN SWEETS INDIA PVT. LTD. VS M/S ORAVAL STAYS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Hassan Zubair Waris	claim amount less than 1Cr	11/03/2020
1694	1691	710102001532021	M/S URMILA R C.P PROJECTS PVT. LTD. VS NBCC (INDIA) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Mrinal Ranjan Pramanik	Merge into one PDF/Petition not in format (Where is filled) /Memo of parties/Brief of synopsis/List of Dates and events/Vkalatnam a client sign &&& Advocate sign miss/Pagination	01/09/2021

	A	B	C	D	E	F	G	H	I
1695	1692	710102022372020	DEEPAK KHANNA VS EARTH INFRASTRUCTURE	Company Application(IBC)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/401(ND)20	Anurag Bhatt	case type wrong	19/02/2020
1696	1693	710102111532020	HARSHIT VS JITESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1591(PB)2	Shivangi Shukla	WRONG SECTIONS CHOOSE	29/11/2020
1697	1694	710102111542020	MAHINDER KUMAR VS JITESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1591(PB)2 018	Shivangi Shukla	Page not clear-56 to 58,68/Blur Page-118 to 130,149/small font-238,239 Please delete previous	29/11/2020
1698	1695	710102117132020	NARESH KUMAR MUNJAL VS FAST TRAX FOOD PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1563(ND)2	NARESH	Wrong filing need to file as a documents .	18/12/2020
1699	1696	710102001822021	RANCHI MUNICIPAL CORPORATEION VS JYOTI BUILDTECH PVT	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1362(PB)2	Kumar Anurag	Pg-47,49,51,53 cut	01/11/2021
1700	1697	710102002092021	SURENDER KUMAR GUPTA & ORS VS J.M. HOUSING LTD.	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/133(ND)20	PRADEEP K MITTAL	section wrong soft copy in index	01/12/2021
1701	1698	710102002172021	KIRAN UDYOG PRIVATE LIMITED VS SUMRIDHI ALUMINIUM PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/946(ND)20	Pranshu Goel	service missing	01/12/2021
1702	1699	710102113552020	ROHIT KUMAR GARG VS SURINDER KUMAR SINGAL	Company Application(C ompanies Act)	Rule 11 of NCLT		SUBHASH	wrong main case link	07/12/2020
1703	1700	710102117732020	LINGUS PERSONAL CARE AND HYGIENE PRODUCTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF	Company Application(C ompanies Act)	Rule 11 of NCLT		NITIN KUMAR MISHRA	income tax service missing Case not link upload proper file and mention	21/12/2020
1704	1701	710102117712020	VISHWANIRMAL MERCHANDISE AND CONSUMER PRODUCTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Application(C ompanies Act)	Rule 11 of NCLT		NITIN KUMAR MISHRA	roc service missed main case not mention in soft copy	21/12/2020
1705	1702	710102002422021	RELIGARE ENTERPRISES LIMITED VS MALVINDER MOHAN SINGH & ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		SHAMBO NANDY	main case not link case type wrong	12/01/2021



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1706	1703	0710102098222019/10	PARSVNATH DEVELOPERS LIMITED Vs. FAST TRAX FOOD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1563 (ND)2019	IBC Under Sec 9			wrong e filing	23/07/2020
1707	1704	0710102029262018/9	MR. SHAILENDRA KUMAR AGARWAL Vs. M/S CHD DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/1775 (PB)2018	IBC under Sec 7			22 page missing	23/11/2020
1708	1705	0710102083842020/1	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND) 2020	Sec. 230-232, Sec 234			file properly not upload	25/11/2020
1709	1706	0710102083842020/2	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND) 2020	Sec. 230-232, Sec 234			file properly not upload	28/11/2020
1710	1707	0710102117572019/3	M/S. SGR TOWNSHIP PVT. LTD. Vs. FIREFLY BUILDTECH PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/131(PB) 2019	Sec. 241(1)			WRONG DOCS	14/12/2020
1711	1708	0710102136682019/7	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE	COMPANY PETITION IB (IBC)/2694 (ND)2019	IBC Under Sec 9			NEED TO IA FILE	15/12/2020
1712	1709	0710102128642019/4	SANJAY KUMAR Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2699 (ND)2019	IBC Under Sec 9			sign missing	21/12/2020
1713	1710	0710102412382017/1	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND) 2017	IBC Under Sec 9			Wrong Document(Progress report filed) need to file as IA	01/08/2021
1714	1711	0710102013372020/8	MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/414(PB) 2020	IBC Under Sec 9			True copy sign missed	01/11/2021

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1715	1712	0710102086782020/3	ARUNAVA SIKDAR Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	INTERLOCUTORY APPLICATION (I.B.C)/3780(P B)2020	Application under any other provisions- IBC			TRUE COPY SIGN MISSING	01/12/2021
1716	1713	0710102096942020/3	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/434(ND) 2020	Sec 252 (3)			income tax service missing	01/12/2021
1717	1714	0710102103782020/1	HINDKUSH BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/469(ND) 2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	01/12/2021
1718	1715	0710102104312020/2	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF	COMPANY APPEAL(COM PANIES ACT)/456(ND) 2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	01/12/2021
1719	1716	0710102111092020/3	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5249(N D)2020	Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE UPLOAD	01/12/2021
1720	1717	0710102111092020/4	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5249(N D)2020	Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE UPLOAD	01/12/2021
1721	1718	0710102111122020/2	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5252(N D)2020	Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE UPLOAD	01/12/2021
1722	1719	0710102111122020/3	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5252(N D)2020	Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE UPLOAD	01/12/2021

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1723	1720	0710102114682020/2	SIRSA JUTE MILLS PRIVATE LIMITED AND ANR. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/504(ND) 2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	01/12/2021
1724	1721	0710102116942020/1	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED	COMPANY APPLICATION (COMPANIES ACT)/800(ND) 2020	Rule 11 of NCLT			E-STAMP MISSING	01/12/2021
1725	1722	0710102130252019/6	ALTICO CAPITAL INDIA LTD. Vs. VATIKA ONE INDIA NEXT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2500 (ND)2019	IBC under Sec 7			IB NUMBER NOT MENTION IN DOCUMENT	01/12/2021
1726	1723	0710102150482019/7	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION (IBC)/1608 (ND)2019	Application under any other provisions- IBC			NEED TO IA FILE	01/12/2021
1727	1724	0710102412382017/13	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND) 2017	IBC Under Sec 9			ONLY PROOF OF SERVICE UPLOAD	01/12/2021
1728	1725	0710102080262020/7	FIBCOM INDIA LIMITED Vs. M/S FRESHLEE RETAIL PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATI ON(COMPANIES ACT)/66(ND)2 020	Sec. 230-232 - Second Motion			NEED TO IA FILE	13/01/2021
1729	1726	0710102095442020/1	SRIKALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.	TRANSFER PETITION(CO MPANIES ACT)/2(PB)20 21	Application under any other provisions ,Rule 11 of NCLT,Rule16(d),N			INDEX MISSING	13/01/2021
1730	1727	0710102097082020/2	FINSBURY GLOBAL FZE Vs. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1013 (ND)2020	IBC Under Sec 9			AFFIDAVIT MISSING	13/01/2021
1731	1728	0710102097182020/2	COMMISSIONER Vs. ASHWANI KUMAR GUPTA	INTERLOCUT ORY APPLICATION (I.B.C)/4406(N D)2020	Rule 11 of NCLT, 2016			NEED TO IA FILLING	13/01/2021

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1732	1729	0710102097712020/1	SINHAL HYGEINIC PRODUCTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/438(ND) 2020	Sec 252 (3)			E-STMAP MISSING	13/01/2021
1733	1730	710102002802021	RESOLUTION PROFESSIONAL VS UTM PACKAGING (INDIA) PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2 019	VINEET AGGARWAL	sign missing	13/01/2021
1734	1731	710102003432021	ALOK KUMAR AGARWAL VS AISHWARYA MOHAN GAHRANA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/816(PB)20	ABHISHEK	146 not clear page	14/01/2021
1735	1732	710102002642021	RAJESH KAPOOR VS KAPCO ANTI VIBRATIONS PVT. LTD	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Anurag Bhatt	Brief synopsis/ list of dates &&& events missed, Company master data missed, after 57 one page is without serial no. , 2nd volume index is wrong from page no	13/01/2021
1736	1733	710102101212020	GAURAV KUMAR VS PARSVNATH DEVELOPERS LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/65(ND)201	Nithin	e-stamp /affidavit back date	21/10/2020
1737	1734	710102022232020	CENTURY COMMUNICATION LIMITED VS STATE BANK	Company Application(IBC C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/263(PB)20	Gaurav Joshi	case type wrong	18/02/2020
1738	1735	710102004342021	MS. DEEPIKA BHUGRA PRASAD VS SKC INFRA TECH PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Deepika	case not connect/ wrong filing file in CA	16/01/2021
1739	1736	710102003662021	IAP COMPANY PRIVATE LIMITED VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/446(ND)20	Dharmendra Kumar	3,4,5,9 blur page	15/01/2021
1740	1737	710102004032021	ROHIT SEHGAL VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/786(PB)20	ROHIT SEHGAL	85,86,90 not clear page	15/01/2021
1741	1738	710102004022021	ROHIT SEHGAL VS APOGEE ENTERPRISES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/547(PB)20	ROHIT SEHGAL	53-56,68-69 NOT CLEAR PAGE	15/01/2021
1742	1739	710102004092021	RAMIT RASTOGI - LIQUIDATOR VS GTHS RETAILS PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/210(ND)20	RAMIT RASTOGI	true copy sing missed	15/01/2021
1743	1740	0710102015022020/1	ARTI BALUJA Vs. RANDSTAD INDIA PRIVATE LIMITED	COMPANY APPLICATION (IBC)/1013 (ND)2020	Sec 60(5)			Index m	13/01/2021

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1744	1741	0710102016152019/6	ANKUSH SONI Vs. VAYAM TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/578(ND) 2019	IBC Under Sec 9			Wrong document	13/01/2021
1745	1742	0710102022622020/1	ARTI BALUJA Vs. BARFLEX POLYFILMS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/1412 (ND)2020	Sec 60(5)			Page numbering missed in file,Index missed in file	13/01/2021
1746	1743	0710102025802018/20	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683 (ND)2018	IBC Under Sec 9			Sign missed in reply,Proof of service missed	13/01/2021
1747	1744	0710102060722020/2	IRP SUNIL KUMAR AGRAWAL Vs. PUNEET GOEL	INTERLOCUTORY APPLICATION (I.B.C)/2089(N D)2020	19(2)			pg-8 not clear	13/01/2021
1748	1745	0710102128042019/14	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE	COMPANY PETITION IB (IBC)/2413 (ND)2019	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	13/01/2021
1749	1746	0710102128042019/15	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE	COMPANY PETITION IB (IBC)/2413 (ND)2019	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	13/01/2021
1750	1747	0710102030002020/2	MS. SANTOSH BHASIN Vs. RTC RESTAURANTS INDIA LIMITED	COMPANY PETITION IB (IBC)/749(ND) 2020	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	14/01/2021
1751	1748	0710102090662020/1	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4030(P B)2020	Sec 60(5)			INDEX MISSING	14/01/2021
1752	1749	0710102095442020/2	SRIKALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.	TRANSFER PETITION(COMPANIES ACT)/2(PB)20 21	Application under any other provisions ,Rule 11 of NCLT,Rule16(d),N			NEED TO UPLOAD ONE PDF AND NO INDEX	14/01/2021
1753	1750	0710102119092020/1	STATE BANK OF INDIA Vs. STATE BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/5695(P B)2020	Rule 11 of NCLT, 2016			ONLY ORDER UPLOAD	14/01/2021

	A	B	C	D	E	F	G	H	I
1754	1751	0710102170452019/4	ADONIS ELECTRONICS PVT LTD Vs. SAKA LIMITED	COMPANY PETITION IB (IBC)/88(ND)2020	IBC Under Sec 9			INDEX MISSING	14/01/2021
1755	1752	0710120001492018/15	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB)2017	IBC Under Sec 9			NEED TO IA FILLING	14/01/2021
1756	1753	0710200410842017/16	M/S OMNI MEDIA COMMUNICATION PVT LTD Vs. M/S JAY POLYCHEM INDIA	COMPANY PETITION IB (IBC)/419(ND)2017	IBC Under Sec 9			NEED TO IA FILLING	14/01/2021
1757	1754	0710200421392018/20	AIR SHAGOON NETWORK PVT. LTD. Vs. ASSOCIATED TRADE LOGISTICS PVT. LTD.	COMPANY PETITION IB (IBC)/183(ND)2018	IBC Under Sec 9			NEED TO IA FILLING	14/01/2021
1758	1755	0710102018372020/2	NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/535(ND)2020	IBC Under Sec 9			pg-17 not clear	15/01/2021
1759	1756	0710102092342020/1	SANDEEP GOEL Vs. GRANDSTAR REALTY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4127(PB)2020	Application under any other provisions- IBC			Wrong Document (Progress report filed)	15/01/2021
1760	1757	0710102113542020/1	ANJU JAIN Vs. VIKRAM BAJAJ	INTERLOCUTORY APPLICATION (I.B.C)/5688(PB)2020	Sec 60(5)			Wrong Document(application filed)	15/01/2021
1761	1758	0710102118152020/4	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)2021	IBC Under Sec 9			Wrong Document(no vakalatnama)	15/01/2021
1762	1759	0710102415722018/37	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			need to ia filling	15/01/2021
1763	1760	0710200412802017/9	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB)2017	IBC Under Sec 9			NEED TO IA FILE	15/01/2021
1764	1761	0710204000182016/5	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. LTD. & ORS.	COMPANY PETITION (COMPANIES ACT)/3(ND)2016	Sec 272 of the Companies Act , 2013			NEED TO SIGN EVERY PAGES	15/01/2021

	A	B	C	D	E	F	G	H	I
1765	1762	0710102018372020/3	NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/535(ND) 2020	IBC Under Sec 9			TRUE COPY SING MISSING	17/01/2021
1766	1763	0710102096542020/1	NUVOCO VISTAS CORPORATION LIMITED Vs. N. S. CONCRETES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4454(N D)2020	Sec 60(5)			NEED TO IA FILE	18/01/2021
1767	1764	0710102096542020/2	NUVOCO VISTAS CORPORATION LIMITED Vs. N. S. CONCRETES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4454(N D)2020	Sec 60(5)			need TO IA FILE	18/01/2021
1768	1765	0710102113582020/3	DEEPAK GUPTA Vs. ELIXIR BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)20 21	IBC under Sec 7			only proof of service upload	18/01/2021
1769	1766	0710102107682020/1	MR.PAWAN SETHI & S Vs. PCL OIL AND SOLVENTS LTD & S.	COMPANY PETITION (COMPANIES ACT)/165(ND) 2020	Sec. 241(1),Sec. 242(4)			pg-49,50 not clear,pg-299-301 cut	13/01/2021
1770	1767	0710200421652018/6	M/S VAIVA METALS AND ALLOYS PRIVATE LIMITED Vs. M/S SUNGIL INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/492(ND) 2018	IBC Under Sec 9			Need to file as IA	14/01/2021
1771	1768	0710102013952019/4	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD	COMPANY APPLICATION (IBC)/159(PB) 2019	Application under any other provisions- IBC			Need to file as IA	15/01/2021
1772	1769	0710102021062020/4	RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/567(ND) 2020	IBC Under Sec 9			Need to file as IA	15/01/2021
1773	1770	0710102023802018/15	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600 (ND)2018	IBC under Sec 7			Need to file as IA	15/01/2021
1774	1771	0710102028362020/2	AARGUS GLOBAL LOGISTICS PRIVATE LIMITED Vs. STOCKFLOW EXPRESS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1734(N D)2020	Application under any other provisions- IBC			Need to file as IA	15/01/2021

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1775	1772	0710102029882020/4	ANURUTAN TEXTILES PRIVATE LIMITED Vs. AMAIRA INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/782(ND) 2020	IBC Under Sec 9			Application will be file separately and file as IA	15/01/2021
1776	1773	0710102075082020/1	DILWARA LEASING AND INVESTMENT LIMITED Vs. VIBRANT BUILDWELL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/983(ND) 2020	IBC under Sec 7			Court fee and welfare missed	15/01/2021
1777	1774	0710102075082020/2	DILWARA LEASING AND INVESTMENT LIMITED Vs. VIBRANT BUILDWELL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/983(ND) 2020	IBC under Sec 7			Court fee and welfare missed	15/01/2021
1778	1775	0710102103842020/2	ANIL RATHI TRUSTEE RATHI FOUNDATION Vs. RGTL INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4780(N D)2020	Sec 60(5)			Need to file as IA	15/01/2021
1779	1776	0710102120372019/5	SUBHASH KUMAR KUNDRA Vs. TAURUS AGILE TECHNOLOGY	COMPANY APPLICATION (IBC)/1833 (PB)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			NEED TO IA FILE	15/01/2021
1780	1777	0710102126942019/1	STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED	COMPANY APPLICATION (IBC)/1901 (PB)2019	Application under any other provisions - IBC			NEED TO IA FILE	15/01/2021
1781	1778	0710120005252018/1	GROMAX INDIA Vs. SBO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/560(ND) 2018	Application under any other provisions			NEED TO IA FILE	15/01/2021
1782	1779	071020000062017/1	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND) 2017	Application under any other provisions			NEED IA FILE	15/01/2021
1783	1780	0710102014932020/5	M/S LUDHIANA LUBRICANTS Vs. GODAWRI MOTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/500(ND) 2020	IBC Under Sec 9			NEED TO IA FILE	15/01/2021
1784	1781	710102004742021	SUMIT BANSAL VS M/S ALANKIT FINSEC LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC		Abhishek Garg	uttar pardesh e-stamp paper 100 rupees	18/01/2021
1785	1782	710102004842021	HDB FINANCIAL SERVICE VS DELHI BARODA ROAD CARRIER PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)		Nidhi Saini	Pg-101 to 103 not clear	18/01/2021
1786	1783	710102100792020	HISAR REAL ESTATE PVT LTD. VS AARCITY BUILDERS PRIVATE	Intervention Petition (IBC)	Sec 60(5)		Vikrant Pachnanda	Double E filling	21/10/2020



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1787	1784	710102112212020	AJI INTERNATIONAL PRIVATE LIMITED VS AARCITY BUILDERS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 441		MOHIT	Roc report missed	02/12/2020
1788	1785	710102117152020	ANNAY RELATORS PRIVATE LIMITED VS SANYA REALTORS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Prashant Jain	kindly serve the petition to all respondents, Page in hindi 136 to 140, Company	18/12/2020
1789	1786	710102004642021	POONAM GUPTA VS CREDITORS OF M/S LIFESTYLE FITNESS PRIVATE LIMITED	Company Application(C ompanies Act)	Rule 11 of NCLT		Akash Panwar	main case number not link	18/01/2021
1790	1787	710102004632021	POONAM GUPTA VS CREDITORS OF M/S LIFESTYLE FITNESS PRIVATE LIMITED	Company Application(C ompanies Act)	Rule 11 of NCLT		Akash Panwar	main case not link	18/01/2021
1791	1788	710102005102021	ALLURI SITARAMA RAJU VS CHIRON INFRATECH PRIVATE LIMITED	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/94(ND)202	Eshna Kumar	e-stamp missed	19/01/2021
1792	1789	0710102003372020/5	INGRAM MICRO INDIA PVT LTD. Vs. WORXPACE CONSULTING PVT. LTD		Rule 11 of NCLT, 2016	COMPANY APPLICATION(I BC)/579(ND)202		Wrong Doc.(application filed)	15/01/2021
1793	1790	0710102118212020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		Proof of Service	20/01/2021
1794	1791	0710102157232019/6	M/S BALIKA AIR SERVICES Vs. M/S		IBC Under Sec 9	COMPANY PETITION IB		Wrong Doc.(application)	20/01/2021
1795	1792	710102014692019	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7			Wrong Document (rejoinder filed)	12/01/2021
1796	1793	710102014692019	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7			Wrong Document (rejoinder filed)	13/01/2021
1797	1794	710102410272017	CLUTCH AUTO LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED		IBC Under Sec 10			Wrong Document (Quarterly report filed) should be file as IA	16/01/2021
1798	1795	0710102112122019/8	RAJAT MITRA Vs. PERFECT COLOR DIGITAL PRINTS PVT. LTD.	COMPANY PETITION IB (IBC)/1974 (ND)2019	IBC Under Sec 9			Wrong Doc.( should be filed as application)	16/01/2021

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1799	1796	0710102116312019/3	ORINTAL BANK OF COMMERCE Vs. VALLABH STEEL WEST PRIVATE LIMITED	COMPANY APPLICATION (IBC)/1665 (PB)2019	Sec 43(1) r/w Sec 44 (1)			INDEX MISSING	16/01/2021
1800	1797	0710102407072018/3	COL SANJEEV DALAL RETD Vs. M/S INTERNATIONAL RECREATION AND	COMPANY PETITION IB (IBC)/297(PB) 2018	IBC under Sec 7			BLANK DOCUMENTS	16/01/2021
1801	1798	0710200420362018/7	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND) 2018	IBC under Sec 7			e-stamp, Supporting affidavit missed	16/01/2021
1802	1799	0710200420362018/7	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND) 2018	IBC under Sec 7			e-stamp, Supporting affidavit missed	16/01/2021
1803	1800	0710102001782019/5	EVENTALES DESIGNS PVT. LTD. Vs. LIBRA AUTOMOTIVES PVT. LTD.	COMPANY PETITION IB (IBC)/157(ND) 2019	IBC Under Sec 9			NEED TO IA FILE	17/01/2021
1804	1801	0710102002262020/2	VIVEK RAHEJA Vs. SUNRAYS ENGINEERS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/519(PB) 2020	Rule 11 of NCLT, 2016			Wrong Doc.(Status report filed) Wrong	18/01/2021
1805	1802	0710102009342020/2	OMNI MEDIA COMMUNICATIONS PVT LTD Vs. JAY POLYCHEM INDIA PVT LTD	COMPANY APPLICATION (IBC)/958(ND) 2020	Sec 54(1)			Proof of Service	18/01/2021
1806	1803	0710102022622020/2	ARTI BALUJA Vs. BARFLEX POLYFILMS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/1412 (ND)2020	Sec 60(5)			pg-19 not clear,true copy stamp missed	18/01/2021
1807	1804	0710102025802018/2	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683 (ND)2018	IBC Under Sec 9			pg-34,35 not clear	18/01/2021
1808	1805	0710102030762018/5	B CHOKSHI CHEM PVT LTD Vs. M/S KEMAC CHEM PVT LTD	COMPANY PETITION IB (IBC)/1752 (ND)2018	IBC Under Sec 9			Need to file as IA	18/01/2021
1809	1806	0710102033152020/2	JAMMU & KASHMIR BANK Vs. AMAN HOSPITALITY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1086 (PB)2020	IBC under Sec 7			Index missed	18/01/2021
1810	1807	0710102081192019/5	TGS WATER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/372(ND) 2019	Sec 252 (3)			INDEX MISSING	18/01/2021

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1811	1808	0710102086982019/9	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	COMPANY PETITION IB (IBC)/1198 (ND)2019	IBC Under Sec 9			NEED TO IA FILE	18/01/2021
1812	1809	0710102094922020/1	ASSAM POWER DISTRIBUTION COMPANY LIMITED Vs. HINDUSTAN PAPER CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/173 (ND)2021	Regulation 33			True copy sign and stamp missed	18/01/2021
1813	1810	0710102109222020/1	TEPPLE SOFTWARES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/494(ND) 2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	18/01/2021
1814	1811	0710102111552020/1	ADITY THAKRAN Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES ACT)/2(ND)20 21	Sec. 73(4)			ONLY PROOF OF SERVICE	18/01/2021
1815	1812	0710102113582020/4	DEEPAK GUPTA Vs. ELIXIR BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)20 21	IBC under Sec 7			Wrong document	18/01/2021
1816	1813	0710120004442018/6	M/S. C & S ELECTRIC LTD. Vs. M/S. UNILEC ENGINEERS LTD.	COMPANY PETITION IB (IBC)/1340 (ND)2018	IBC Under Sec 9			SUPPORTING AFFIDAVIT MISSING	18/01/2021
1817	1814	0710120004512018/20	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB) 2018	Application under any other provisions			NEED TO IA FILE	18/01/2021
1818	1815	0710200412652017/14	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND) 2017	IBC Under Sec 9			NEED TO IA FILE	18/01/2021
1819	1816	0710102016252018/35	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411 (ND)2018	IBC Under Sec 9			e-stamp missed	19/01/2021
1820	1817	0710102027062020/3	FOUR STAR REALTY PRIVATE LIMITED Vs. MR. SHANKAR LAL	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/45(ND)2 020	Sec. 230-232 - Second Motion			PAGE 11-13 NOT CLEAN	19/01/2021

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1821	1818	0710102093662020/3	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	19/01/2021
1822	1819	0710102095682019/1	SHALU KHANNA Vs. SAUBHAGYA ORNAMENTS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/410(ND) 2019	Sec 60(5)			NEED TO IA FILE	19/01/2021
1823	1820	0710102110392019/10	NANGALIA BROS. PVT. LTD. Vs. SACHIN ELECTRICALS	COMPANY PETITION IB (IBC)/2069 (ND)2019	IBC Under Sec 9			E-STAMP PAPER OF RUPEES 100	19/01/2021
1824	1821	0710102112562019/1	FE (INDIA) LTD Vs. FE (INDIA) LTD	COMPANY PETITION IB (IBC)/1074 (ND)2019	Application under any other provisions- IBC			NEED TO IA FILE	19/01/2021
1825	1822	0710102116512020/1	S.S.V.N. DEVELOPRES & PROMOTERS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF	COMPANY APPEAL(COM PANIES ACT)/529(ND) 2020	Sec 252 (3)			income tax service missing	19/01/2021
1826	1823	0710102120122019/6	SURINDER KUMAR SINGAL Vs. M/S AAR KAY INFRAMATRIX LIMITED	COMPANY PETITION (COMPANIES ACT)/132(ND) 2019	Sec. 58(3),Sec. 241(1),Sec. 242(4)			NEED TO IA FILE	19/01/2021
1827	1824	0710102128042019/10	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE	COMPANY PETITION IB (IBC)/2413 (ND)2019	IBC Under Sec 9			NEED TO IA FILE	19/01/2021
1828	1825	0710102131602019/5	VISHAKARMA TOOL WORKS Vs. MOR MUKAT MARKITING PVT LTD.	COMPANY PETITION IB (IBC)/3017 (ND)2019	IBC Under Sec 9			NEED TO IA FILE	19/01/2021
1829	1826	0710102136342019/9	ANKUR JAIN Vs. SILVERTOAN PAPERS LIMITED	COMPANY PETITION IB (IBC)/2626 (ND)2019	IBC Under Sec 9			E-STAMP PAPER OF RUPEES 100	19/01/2021
1830	1827	0710102155432019/4	DHANOLTI RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/966(ND) 2019	Sec 252 (1)			SERVICE MISSING	19/01/2021
1831	1828	0710102161022019/9	ANURAG CHANDRA Vs. AFFINITY BEAUTY SALON	COMPANY APPLICATION (IBC)/2801 (PB)2019	Sec 60(5)			PROOF OF SERVICE MISSING	19/01/2021

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1832	1829	0710102172392019/5	PREMIER FOOT STEPS Vs. JJ TRADELINKS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/426(ND) 2020	IBC Under Sec 9			PAGE 8 TYPE COPY	19/01/2021
1833	1830	0710102001962019/1	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE	COMPANY PETITION IB (IBC)/136(ND) 2019	IBC Under Sec 10			NEED TO IA FILE	20/01/2021
1834	1831	0710102003992021/1	NAVNEET KUMAR GUPTA Vs. STATE BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/337(ND) 2021	Sec. 12A			NEED TO IA FILE	20/01/2021
1835	1832	0710102013952019/5	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD	COMPANY APPLICATION (IBC)/159(PB) 2019	Application under any other provisions- IBC			NEED TO IA FILE	20/01/2021
1836	1833	0710102034482018/5	PUNJAB NATIONAL BANK Vs. M/S BETA INFRATECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/117(PB) 2019	IBC under Sec 7			NEED TO IA FILE	20/01/2021
1837	1834	0710102064462020/7	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND) 2020	IBC Under Sec 9			NEED TO IA FILE	20/01/2021
1838	1835	0710102118152020/6	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)2021	IBC Under Sec 9			AFFIDAVIT MISSING	20/01/2021
1839	1836	0710102118152020/7	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)2021	IBC Under Sec 9			INDEX MISSING	20/01/2021
1840	1837	0710102133212019/9	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/2552 (ND)2019	IBC Under Sec 9			72-76 88 NOT CLEAR 77 TRANSLATE	20/01/2021
1841	1838	0710102150482019/8	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION (IBC)/1608 (ND)2019	Application under any other provisions- IBC			NEED TO IA FILE	20/01/2021
1842	1839	0710102161172019/4	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S ALPHA PECIFIC ENGINEERS PRIVATE	COMPANY PETITION IB (IBC)/3458 (ND)2019	IBC Under Sec 9			not found	20/01/2021

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1843	1840	0710102166352019/2	PCR INFRATECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3403 (ND)2019	IBC Under Sec 9			INDEX MISSING	20/01/2021
1844	1841	0710120003962018/5	STERLING RHI PRINTOGRAPHICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF	COMPANY APPEAL(COM PANIES ACT)/768(ND) 2018	Application under any other provisions			NEED TO PETITION FILE	20/01/2021
1845	1842	0710200410952018/15	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/893(ND) 2018	IBC Under Sec 9			NO INDEX	20/01/2021
1846	1843	0710200410952018/20	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/893(ND) 2018	IBC Under Sec 9			not found	20/01/2021
1847	1844	0710102009772020/2	UNIQUE LOGISTICS INTERNATIONAL INDIA PVT. LTD. Vs. RS SEVEN LIFESTYLE PVT. LTD.	COMPANY PETITION IB (IBC)/327(ND) 2020	IBC Under Sec 9			e-stamp missing	21/01/2021
1848	1845	710102085812020	RITESH SPINNING MILLS LIMITED VS ELLY REALCON PRIVATE LIMITED	Company Petition (Companies Act)	Rule 11 of NCLT		NIRAJ PREET	Wrong case type select	09/06/2020
1849	1846	710102005132021	ENGINEERS CONSORTIUM VS BULLAND BUILDTECH	Company Petition IB (IBC)	IBC Under Sec 9		Nithin	Pages not clear-30,31/Claim amount less than	19/01/2021
1850	1847	710102004912021	MACHINO TRANSPORT PVT LTD VS MACHINO FINANCE LTD	Company Petition IB (IBC)	Rule16(d),NCLT Rules,2016 IBC		RANJANA ROY GAWAI	Page missing-29 to31/Wrong case type/wrong pagination after page no.124/Advocate welfare	18/01/2021
1851	1848	710102005912021	ARUMANI TRADERS VS SARU INTERNATIONAL PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHAILENDER KUMAR	Claim amount less than 1 Cr/Page not clear-32,34,36,93	21/01/2021
1852	1849	710102001242021	B S DESWAL VS M/S SHREEOM WIRES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/645(ND)20	B S Deswal	document Not Upload	01/07/2021
1853	1850	710102001302021	M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED VS M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED	Cross Application (IBC)	Sec 49(2)	COMPANY PETITION IB (IBC)/71(ND)2020	Rohit Kumar	due payment for rule 11, or you can write read with rule-11	01/08/2021

	A	B	C	D	E	F	G	H	I
1854	1851	710102005502021	INDIAN OVERSEAS BANK VS M/S PIXION MEDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process	COMPANY PETITION IB (IBC)/438(PB)20	CA ANIL KUMAR	139-153 not clear and section wrong	20/01/2021
1855	1852	710102005022021	PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD VS DEVKRIPA ISPAT	Interlocutory Application (I.B.C)	Sec 60(2)	COMPANY PETITION IB (IBC)/985(ND)20	PRADEEP MISRA	wrong e stamp paperss	19/01/2021
1856	1853	0710102005132020/4	LEASEPLAN INDIA PRIVATE LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE	IBC Under Sec 9	COMPANY PETITION IB (IBC)/255(ND)2020			Wrong file upload in rejoinder corner	21/01/2021
1857	1854	0710102101302020/4	STATE BANK OF INDIA Vs. ARVIND DHAM	Section 95(1)	COMPANY PETITION IB			E stamp paper and affidavit	21/01/2021
1858	1855	0710102104842019/13	PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1717(ND)2019			Index missed	21/01/2021
1859	1856	0710102105952019/7	CONTINENTAL CARRIERS PRIVATE LIMITED Vs. DELTRONIX INDIA	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1861(ND)201			Court fee and welfare missed	21/01/2021
1860	1857	0710102107182020/2	AJAY GOYAL Vs. RAJESH MAHAJAN [SUSPENDED DIRECTOR]	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/5012(ND)20			Stamp paper not notarized	21/01/2021
1861	1858	0710102112552019/9	GULSHAN KUMAR RAMAN KUMAR Vs. GROMET INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2001(ND)201			Welfare missed of Rs15	21/01/2021
1862	1859	0710102151952019/5	INTEC CAPITAL LIMITED Vs. MAC ROOF INDIA PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/355(ND)2020			Index missed and page numbering not mention	21/01/2021
1863	1860	0710102155762019/2	BLUE STAR LTD. Vs. UPAL BUILDTECH PVT. LTD.	Application under any other provisions- IBC	INTERLOCATORY APPLICATION(COMPANIES ACT)/107(ND)2019			True copy sign and stamp missed	21/01/2021
1864	1861	0710102165812019/3	NARESH CHOUDHARY Vs. MEDEOR HOSPITAL	IBC Under Sec 9	COMPANY PETITION IB			Need to file as IA	21/01/2021
1865	1862	0710102410042018/19	INDIAN OVERSEAS BANK Vs. M/S JMD OILS PVT.	IBC under Sec 7	COMPANY PETITION IB			sign missed of advocate in index	21/01/2021
1866	1863	0710102412382017/14	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017			Stamp paper missed	21/01/2021
1867	1864	0710102412382017/15	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017			Stamp paper missed	21/01/2021
1868	1865	0710102412382017/16	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017			Stamp paper missed	21/01/2021

	A	B	C	D	E	F	G	H	I
1869	1866	0710120005022018/10	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH	IBC Under Sec 9	COMPANY PETITION IB (IBC)/985(ND)2018			Worong document	21/01/2021
1870	1867	0710200014262017/11	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER	Sec. 7(7)	COMPANY PETITION IB (IBC)/575(ND)2017			Need to file as IA	21/01/2021
1871	1868	0710102003522020/5	INTEC CAPITAL LIMITED Vs. SHAKUN SOCKET INDUSTRIES PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/216(ND)2020			pg-13,17,20,21 not clear	22/01/2021
1872	1869	0710102150482019/9	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION (IBC)/1608(ND)2019			need to ia file	24/01/2021
1873	1870	0710102154292019/2	PARMOD KUMAR ANAND Vs. MBL INFRASTRUCTURES	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3144(ND)201			47-52 54 56 NOT CLEAR	23/01/2021
1874	1871	0710120006752018/11	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018			NEED TO IA FILE	23/01/2021
1875	1872	0710102077352019/17	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/984(ND)2019			TRUE COPY SIGN MISSING	24/01/2021
1876	1873	0710102116312019/4	ORINTAL BANK OF COMMERCE Vs. VALLABH STEEL WEST PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION (IBC)/1665(PB)2019			NEED TO IA FILE	24/01/2021
1877	1874	710102006132021	NISHANT GAURAV GUPTA VS M/S ISHWAR INDUSTRIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/818(ND)20	Nishi	41-43,46-49,86.115,116,135 not clear page	21/01/2021
1878	1875	710102006502021	IIFL FINANCE LIMITED VS AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/654(PB)20	Shreeya Tandon	SIGN MISSING	22/01/2021
1879	1876	710102006072021	VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR VS HSK INFRA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Pankaj Paliwal	Claim amount less than 1 Cr/Advocate welfare &&&	20/01/2021
1880	1877	710102005902021	VM WEBCLUSION PVT. LTD. VS CONNECTIONS INFRA TECH SOLUTIONS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		chirag deswal	Claim amount less than 1 Cr./Jurisdiction in Gurgaon HR/Advocate	21/01/2021



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1881	1878	710102006172021	YUDHISHTER PAL VS VERINDER KUMAR CHHABRA	Intervention Petition (IBC)	Sec 60(5)		Malak Bhatt	List of Date And Events & Brief Synopsis	21/01/2021
1882	1879	710102006642021	INDUS INTELLIRISK & INTELLISENCE SERVICE PVT. LTD. VS PDS MULTINATIONAL FASHION LTD.	Company Petition IB (IBC)	IBC Under Sec 9		PARDEEP DAHIYA	Claim amount less than 1 Cr./Jurisdiction in Bangalore/Blur page-42,53,70,72,74,80,	23/01/2021
1883	1880	710102071612020	VIJAY KUMAR VS	Company Application(C ompanies Act)			Nishi	Main case not link	17/07/2020
1884	1881	710102006822021	VIPUL LTD. VS TURNKEY INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/180(ND)20	shreya kohli	wrong section please mention properly	23/01/2021
1885	1882	710102006942021	HITESH BHARDWAJ VS DELHI APARTMENTS PVT. LTD.	Company Application(C ompanies Act)	Rule 11 of NCLT, 2016	COMPANY PETITION (COMPANIES ACT)/70(PB)202	Atul Singh	Payment Not Done	25/01/2021
1886	1883	710102004152021	LIQUIDATOR SANJAY KUMAR AGGARWAL SHRI SHYAMJI AGRICO EXPORTS PRIVATE LIMITED - IN LIQUIDATION VS REGISTRAR OF	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1071(ND)2 018	SANJAY	please choose section any other provision please call us 24363846	15/01/2021
1887	1884	710102007172021	RISHAB KOHLI VS JEY KAY PRIVATE LIMITED	Company Application(C ompanies Act)	Sec. 59	COMPANY APPEAL(COMP ANIES ACT)/31(PB)201 8	Sanjeev Mahajan	sign missing and true copy missing and section wrong service missing	26/01/2021
1888	1885	710102007502021	SHYAM ARORA VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2011(PB)2	SHYAM	wrong filing	27/01/2021
1889	1886	710102007422021	RAJESH RAMNANI VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/800(ND)20	RAJESH RAMNANI	sign missing and section wrong	27/01/2021
1890	1887	710102117532020	RAJ KUMAR VS KKSPUN INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAHUL LAL AKHRIYA	index not fill, counsil sign missed, petition not sign on every pages , page numbering missed, bank statement not	19/12/2020
1891	1888	710102005762021	ANANYA MARKETING AND DISTRIBUTORS VS PP TELECELL MARKETING PRIVATE	Intervention Petition (IBC)	Sec 60(5)		TUSHAR	Court fees &&& 100 Rs. Missing of Affidavit/sign	20/01/2021

	A	B	C	D	E	F	G	H	I
1892	1889	0710102065332020/1	KANTI MOHAN RUSTAGI Vs. DAKSHIN HARYANA BIJLI VITRAN NIGAM LTD (DHBVN)	INTERLOCUTORY APPLICATION (I.B.C)/2428(ND)2020	Sec 60(5)			AFFIDAVIT MISSING	25/01/2021
1893	1890	0710102102722019/5	MRS. CHHAMA JAIN Vs. MIST DIRECT SALES PRIVAET LIMITED	COMPANY PETITION IB (IBC)/1771 (ND)2019	IBC Under Sec 9			NEED TO SIGN ALL PAGES	25/01/2021
1894	1891	0710102132372019/12	KRIBHCO FERTILIZERS LIMITED Vs.	COMPANY PETITION (COMPANIES ACT)/155(ND) 2019	Sub-Section (1) Of Section 66.			100 RUPPEE E STAMP MISSED	25/01/2021
1895	1892	0710102019662020/5	SMS INTEGRATED FACILITY SERVICES PRIVATE LIMITED Vs. SHIPRA ESTATE LIMITED	COMPANY PETITION IB (IBC)/545(ND) 2020	IBC Under Sec 9			INDEX MISSING	27/01/2021
1896	1893	0710102026532020/1	M/S FINEX CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S	COMPANY PETITION IB (IBC)/696(ND) 2020	----IBC Under Sec 9			NEED TO ALL PAGES SIGN	27/01/2021
1897	1894	0710102026622020/2	FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETOSHIP Vs. M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/694(ND) 2020	IBC Under Sec 9			NEED TO ALL PAGES SIGN	27/01/2021
1898	1895	0710102062032020/4	UPFRONT TRADING PRIVATE LIMITED Vs. SONY FINANCIAL SERVICES LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/50(ND)2020	Sec. 230-232 - Second Motion			NEED TO IA FILE	27/01/2021
1899	1896	0710102099052020/3	MAPLE GARMENTS PVT LTD Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(PB)2020	Sec. 230-232 - Second Motion			NEED TO IA FILE	27/01/2021

	A	B	C	D	E	F	G	H	I
1900	1897	0710102121362019/7	BURDA DRUCK INDIA PRIVATE LIMITED Vs. DYNAMIC TEXTBOOKS PRINTERS PRIVATE	COMPANY PETITION IB (IBC)/2223 (ND)2019	IBC Under Sec 9			NEED TO IA FILE	27/01/2021
1901	1898	0710102128042019/18	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE	COMPANY PETITION IB (IBC)/2413 (ND)2019	IBC Under Sec 9			ONLY ORDER UPLOAD	27/01/2021
1902	1899	0710102151312019/37	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB) 2019	Sec. 241(1)			PAGE-50-88 NOT CLEAR	27/01/2021
1903	1900	0710102002292021/1	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. PARAMJEET SINGH SEHRA & ORS	INTERLOCUTORY APPLICATION (I.B.C)/394 (ND)2021	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			PAGE- 14 NOT CLEAR	28/01/2021
1904	1901	0710102091572020/2	ANUPAM GUPTA Vs. OVERSEAS COURIER SERVICE INDIA PVT LTD	COMPANY APPLICATION (COMPANIES ACT)/561(ND) 2020	Rule 11 of NCLT			PG-403 cut/808,867,919 not clear/Pg-1396 to 1398,1418 Japanese translation/true	01/08/2021
1905	1902	0710200410572018/2	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND) 2018	IBC Under Sec 9			Wrong Document(Petition/IA/Reply/written Submissions all	19/01/2021
1906	1903	0710200410572018/3	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND) 2018	IBC Under Sec 9			Wrong Document(Petition/IA/Reply/written Submissions all	19/01/2021
1907	1904	0710102104842019/12	PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1717 (ND)2019	IBC Under Sec 9			Stamp paper missed & true copy sign missed	20/01/2021
1908	1905	0710102118892019/8	VENESSA METALS AND ALLOYS PVT. LTD. Vs. TERENCE ALLOYS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2262 (ND)2019	IBC Under Sec 9			Wrong Document(Application filed)	20/01/2021
1909	1906	0710102068922020/2	PARDEEP SINGH DESWAL Vs. POOJA ROLLER FLOOR MILLS PRIVATE LTD	COMPANY PETITION (COMPANIES ACT)/84(ND)2020	Sec. 271-273			Index not signed/e-stamp missing	21/01/2021

	A	B	C	D	E	F	G	H	I
1910	1907	0710102119472020/1	IMAGE ESTATS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/9(ND)20 21	Sec 252 (3)			Pg-2 is cut	21/01/2021
1911	1908	0710102031072018/8	MR. K BABU VARGHESE Vs. SCHNEIDER PROTOTYPING INDIA PVT. LTD	COMPANY PETITION IB (IBC)/1518 (ND)2018	Rule 11 of NCLT, 2016			Index not signed	22/01/2021
1912	1909	0710102033542020/3	CORPORATION BANK Vs. DMC	COMPANY PETITION IB (IBC)/804(ND) 2020	IBC under Sec 7			e-stamp missing	22/01/2021
1913	1910	0710102068222020/2	OWC APAC PRIVATE LIMITED Vs. KAPIL DEV REHANI	COMPANY PETITION IB (IBC)/904(ND) 2020	IBC Section 59			Pg-28 to 32 not clear	22/01/2021
1914	1911	0710102084642020/2	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	INTERLOCUT ORY APPLICATION (I.B.C)/3711(P B)2020	19(2)			Wrong Document(Applic ation filed)	22/01/2021
1915	1912	0710102114752020/1	RITA GUPTA Vs. MR. INDER PAL SINGH	INTERLOCUT ORY APPLICATION (I.B.C)/5484(N D)2020	Sec 60(5)			e- stamp,Supportin g affidavit missed	16/01/2021
1916	1913	0710102033012020/4	JIL INFORMATION TECHNOLOGY LIMITED Vs. QI NETWORK ENTERPRISE PRIVATE	COMPANY PETITION IB (IBC)/986(ND) 2020	IBC Under Sec 9			Pg- 5,7,14,15,19,21,23 ,33,35,37 not clear	18/01/2021
1917	1914	0710120005102018/6	MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/990(ND) 2018	IBC Under Sec 9			Wrong Document(Applic ation/Rejoinder/R eply/Affidavit/Pro of of service/order. All filed with same	18/01/2021
1918	1915	0710102007022020/1	SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.	COMPANY APPLICATION (IBC)/539(ND) 2020	Application under any other provisions- IBC			Wrong Document (progress report filed)	19/01/2021

	A	B	C	D	E	F	G	H	I
1919	1916	0710102016152019/7	ANKUSH SONI Vs. VAYAM TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/578(ND) 2019	IBC Under Sec 9			No index/Stamp paper missed && not uploaded in one	19/01/2021
1920	1917	0710102128042019/17	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE	COMPANY PETITION IB (IBC)/2413 (ND)2019	IBC Under Sec 9			Wrong Document(Incomplete Docs.)	21/01/2021
1921	1918	0710102031632020/3	M/S SEVEN HILLS PROJECT PVT. LTD. Vs. M/S ORIENTAL STRUCTURES	COMPANY PETITION IB (IBC)/808(ND) 2020	IBC Under Sec 9			Proof of service and its pagination is missing	26/01/2021
1922	1919	0710102137062019/6	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES &	COMPANY PETITION IB (IBC)/2688 (ND)2019	IBC Under Sec 9			NEED TO IA FILE	20/03/2020
1923	1920	0710102063312020/2	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED	COMPANY PETITION IB (IBC)/835(ND) 2020	IBC under Sec 7			true copy sign missing	10/12/2020
1924	1921	0710102113782019/5	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2083 (ND)2019	IBC under Sec 7			need to ia file	12/12/2020
1925	1922	0710102098132019/27	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/1896 (ND)2019	IBC under Sec 7			e stemp miss	24/12/2020
1926	1923	0710102029882020/4	ANURUTAN TEXTILES PRIVATE LIMITED Vs. AMAIRA INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/782(ND) 2020	IBC Under Sec 9			sign miss	15/01/2021
1927	1924	0710120003962018/5	STERLING RHI PRINTOGRAPHICS PRIVATE LIMITD Vs. REGISTRAR OF COMPANIES NCT OF	COMPANY APPEAL(COM PANIES ACT)/768(ND) 2018	Application under any other provisions			NEED TO [PETITION FILE	20/01/2021
1928	1925	0710102111042020/2	PANKAJ NARANG Vs. AMAN AGARWAL	INTERLOCUT ORY APPLICATION (I.B.C)/5251(N D)2020	19(2)			50 RUPEES E STAMP MISSED	22/01/2021
1929	1926	0710102114492020/1	LALIT MOHAN AGARWAL Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/5487(N D)2020	Sec 60(5)			50 rupee stamp missed	22/01/2021

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1930	1927	0710102117152019/7	APEX ELECTRO DEVICES PVT LTD Vs. SCHNEIDER ELECTRIC INDIA PVT LTD	INTERLOCATORY APPLICATION (IBC)/294(ND) 2019	Application under any other provisions- IBC			need to saperate filling	22/01/2021
1931	1928	0710102117152019/8	APEX ELECTRO DEVICES PVT LTD Vs. SCHNEIDER ELECTRIC INDIA PVT LTD	INTERLOCATORY APPLICATION (IBC)/294(ND) 2019	Application under any other provisions- IBC			need to saperate filling	22/01/2021
1932	1929	0710102153972019/7	NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED	COMPANY PETITION IB (IBC)/3428 (ND)2019	IBC Under Sec 9			STAMP MISSING	22/01/2021
1933	1930	0710102166352019/2	PCR INFRATECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3403 (ND)2019	IBC Under Sec 9			SUPPORTING AFFIDAVIT MISSED	22/01/2021
1934	1931	0710102170542019/3	GYAN CHAND AGARWAL Vs. M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/71(ND)2 020	IBC under Sec 7			need to saperate pdf after 200 pages	22/01/2021
1935	1932	0710120005022018/1 1	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH	COMPANY PETITION IB (IBC)/985(ND) 2018	IBC Under Sec 9			index missing	22/01/2021
1936	1933	0710102002332020/1	MAHAVIR PARSHAD JAIN Vs. SUN GANGA CONSTRUCTION CO. PVT LTD	COMPANY APPLICATION (IBC)/295(ND) 2020	Application under any other provisions- IBC			NEED TO IA FILE	23/01/2021
1937	1934	0710102003632021/1	SHASHI KANT NEMANI Vs. SANYOG ENTERPRISES PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/241 (ND)2021	Application under any other provisions- IBC			affidavit missed	23/01/2021
1938	1935	0710102067622020/6	KAMAL KHOSLA Vs. TRIDENT PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/873(ND) 2020	IBC under Sec 7			NEED TO UPLOAD ONE TIME	28/01/2021
1939	1936	0710102078032020/1 4	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/94(ND)2 020	Sec. 241(1)			INDEX MISSED IN AFFIDAVIT	28/01/2021

	A	B	C	D	E	F	G	H	I
1940	1937	0710102108292020/1	CAPARO ENGINEERING INDIA LTD. Vs. CAPARO PROCAM INFRASTRUCTURE LIMITED	COMPANY PETITION (COMPANIES ACT)/179(PB) 2020	Sec. 241(1),Sec. 244(1)			INDEX MISSING	28/01/2021
1941	1938	0710102111042020/3	PANKAJ NARANG Vs. AMAN AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/5251(N D)2020	19(2)			50 RUPEES E STAMP MISSING	28/01/2021
1942	1939	0710102117362020/1	M/S DHIMAN INDUSTRIES Vs. M/S ABIR INFRASTRUCTURE PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5717(N D)2020	Sec 60(5)			TRUE COPY SIGN MISSING	28/01/2021
1943	1940	0710102148542019/10	POWER2SME PVT. LTD. Vs. PSR AQUA AND ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/248(ND) 2020	IBC Under Sec 9			NEED TO SAPERATE FILLING	28/01/2021
1944	1941	0710102159262019/1	SEEMA GUPTA Vs. SHOURYA TOWERS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/946(ND) 2019	Sec 60(5)			E STAMP MISSING	28/01/2021
1945	1942	0710102015852020/2	KDH TRAVELS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/460(ND) 2020	IBC Under Sec 9			e-stamp missed	29/01/2021
1946	1943	0710102033212020/6	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND) 2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	29/01/2021
1947	1944	0710102154662019/2	STAR INDIA PVT.LTD Vs. INDIA SPORTS FLASHES PVT.LTD	COMPANY PETITION IB (IBC)/3186 (ND)2019	IBC Under Sec 9			E-STAMP MISSED	29/01/2021
1948	1945	0710102154662019/3	STAR INDIA PVT.LTD Vs. INDIA SPORTS FLASHES PVT.LTD	COMPANY PETITION IB (IBC)/3186 (ND)2019	IBC Under Sec 9			index missing	29/01/2021
1949	1946	710102007092021	POONAM GUPTA VS DAMONT DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/310(ND)20	Akash Panwar	WRONG EFILE	25/01/2021
1950	1947	710102008012021	ABIR INFRASTRUCTURE PVT. LTD. VS SANDEEP GARG HUF	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/893(ND)20	RAKHI RAY	e-stamp missed	29/01/2021

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1951	1948	710102007692021	RUPESH DAS VS GAURAV KATIYAR RP	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1348(ND)2	Dhruv Gupta	section wrong and sign missing	28/01/2021
1952	1949	710102008612021	M/S GREEN FACADE SOLUTIONS PVT. VS M/S RAHEJA DEVELOPERS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		R N Karanjawala	section wrong and main case not link	31/01/2021
1953	1950	710102008552021	JBB-EVEREST BUILDTECH PRIVATE LIMITED VS DEVENDRA	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1006(ND)2	CA ANIL KUMAR	44-45,51 not clear page	30/01/2021
1954	1951	710102033682020	ARCHON POWERINFRA PVT LTD VS HINDUSTAN PREFAB LTD	Company Petition IB (IBC)	IBC Under Sec 9		HARSHAL KUMAR	page:103, 113, 116, 165-172 etc pages not clear	17/03/2020
1955	1952	710102034952020	BINGE CAFE CONCEPT PVT. LTD. VS NAYATI HELTHCARE & RESERCH	Company Petition IB (IBC)	IBC Under Sec 9		Pallav Mongia	wrong e-file	20/03/2020
1956	1953	710102115442020	EXXIM INVESTMENTS AND ACQUISITIONS PRIVATE LIMITED VS REGISTRAR OF	Company Appeal(Companies Act)	Sec 252 (3)		SHANTANU KUMAR	kindly make one pdf after that upload petition	13/12/2020
1957	1954	710102005782021	CHD DEVELOPERS LIMITED VS ANSAL LOTUS MELANGE PROJECTS PVT. LTD.	Company Petition (Companies Act)	Sec. 74(2)		Alok Kumar Tripathi	Small font 30,31,128 to 149, Company master data missed, Pages not clear 37,62,64,72,74,81, 90,92,95,189,198, 218,325,326,344,3 88,417,478,479,50 4 to 506,508,509 to 514,517,523,527,5 36, Vol 1 &&& 2 divide after 200 pages	20/01/2021
1958	1955	710102006592021	ANNAY REALTORS PRIVATE LIMITED VS 1. DEEPAALAY REALTORS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Prashant Jain	Company master data missed, kindly divide volume from page no 307,	23/01/2021
1959	1956	710102007782021	RAM RATNA INFRASTRUCTURE PRIVATE LIMITED VS MAHAGUN REAL ESTATE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SIDDHARTH ACHARYA	Blur &&& Cut page- 26,27,29 to 58,62 to 71,88,90,93/Sign missing in	28/01/2021



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1960	1957	710102007592021	KULBHUSHAN KHANNA VS JAIPRAKASH ASSOCIATES INDIA	Company Appeal(Comp anies Act)	Sec. 73(4)		MANOJ KUMAR PATHY	Form 11 missed, wrong caser type select, brief synopsis/list of dates missed, e stamp missed with affidavit, Page 10	28/01/2021
1961	1958	710102007272021	UNIONE INFOTECH PRIVATE LIMITED VS REGISTRAR OF THE COMPANY NCT DELHI & HARYANA	Company Appeal(Comp anies Act)	Sec 252 (3)		TARUN MADAN	NCLT heading missed in cover page, synopsis missed, Page 23,64,86,87,88,117,118,missed page 113 repeated, STK 07 missed, court fess and welfare	27/01/2021
1962	1959	710102102782020	RGTL INDUSTRIES LIMITED VS COMMISSIONER OF	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/431(ND)20	RISHI	79,83,78,26,29,41, 43-46 not clear page and 28 page	27/10/2020
1963	1960	710102002112021	RAJINDER WALI VS TIGER CAMP PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)		Rajinder	main case not link	12/01/2021
1964	1961	710102006222021	SUMIT BANSAL VS GAURAV HOTA	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/1048(ND)2	Abhishek Garg	up stamp paper needed of Rs100 not vailid 10 rs	22/01/2021
1965	1962	710102008362021	M/S SARVOTTAM GRANITE & MARBLE VS MAHAGUN INDIA PRIVATE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1042(ND)2	SOHAIB	RS 100 E-STAMP PAPER REQUIRED	30/01/2021
1966	1963	710102008662021	KARAMCHAND REALTECH PRIVATE LIMITED VS SOLITAIRE	Company Appeal(Comp anies Act)	Sec. 421		renugupta	Wrong e file	01/02/2021
1967	1964	0710102078572019/16	OYSTER STEEL & IRON PVT. LTD Vs. ROYAL KITCHEN APPLIANCES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/968(PB)20		NF	21/09/2020
1968	1965	0710102060732020/7	STOCKFLOW EXPRESS PVT LTD Vs. NITIN BHARAL		Sec 66(1)	INTERLOCUTORY APPLICATION		ONLY PROOF OF SERVICE UPLOAD	12/10/2020
1969	1966	0710102137402019/4	PARVESH KUMAR Vs. DESEIN PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB		ONLY PROOF OF SERVICE	21/12/2020
1970	1967	0710102128612019/4	KISHORE KUMAR SINGH Vs. THE INDURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2667(PB)2		STAMP MISSING	31/12/2020
1971	1968	0710102416272018/30	ICICI BANK LIMITED Vs. M/S. ESSAR POWER JHARKHAND LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/25(PB)201		NEED TO ALL PAGES SIGN	01/05/2021

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1972	1969	0710102009812020/2	PACKET DESIGN INDIA PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		NEED TO IA FILE	23/01/2021
1973	1970	0710102013352019/10	SHREE BALAJI REFRACTORIES CO Vs. RGTL INDUSTRIES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/431(ND)20		NEED TO IA FILE	23/01/2021
1974	1971	0710102013352019/11	SHREE BALAJI REFRACTORIES CO Vs. RGTL INDUSTRIES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/431(ND)20		INDEX MISSING	23/01/2021
1975	1972	0710102013582020/2	HEMANT SHARMA Vs. MOSER BAER ELECTRONICS LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(I BC)/919(ND)202		NEED TO IA FILE	23/01/2021
1976	1973	0710102017972020/3	SUNFISH ELECTRONICS Vs. CPC ELECTRICAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/493(ND)20		NEED TO IA FILE	23/01/2021
1977	1974	0710102021522020/3	FOSECO INDIA LTD Vs. D C M LIMITED		IBC Under Sec 9	COMPANY PETITION IB		sign on reply missed,pg-26,30-	23/01/2021
1978	1975	0710102107432020/2	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. TARUN KAPOOR		Section 95(1)	COMPANY PETITION IB (IBC)/1097(ND)2		Supporting affidavit and stamp paper	24/01/2021
1979	1976	0710102005532021/1	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED		Sec. 12A	INTERLOCUTORY APPLICATION (I.B.C)/365(ND)2		Wrong document	25/01/2021
1980	1977	0710102014592019/11	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Sec 424 (3)	COMPANY PETITION (COMPANIES		sign missed on reply,stamp paper of Rs100 of	25/01/2021
1981	1978	0710102016252018/31	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2		Sign missed on reply,pg-11 repeated,true	25/01/2021
1982	1979	0710102024802020/7	BHAVYA PRAKASH Vs. DD MOTORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB		True copy sign and stamp	25/01/2021
1983	1980	0710102062102020/3	ATISHEY JAIN Vs. SAROHA PRINTING AND PACKAGING PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/825(ND)20		sign missed on reply,pg-5 not clear,separately	25/01/2021
1984	1981	0710102063262020/2	HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/903(ND)2020		pg-33 not clear,stamp paper page number missed	25/01/2021
1985	1982	0710102116142020/1	AAG STEELS PRIVATE LIMITED Vs. ATUL KUMAR KANSAL		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATIO		Separately file all document	25/01/2021
1986	1983	0710102117842020/1	BPTP LIMITED Vs.		Application under any other provisions	COMPANY APPLICATION( COMPANIES		sign missed of council in index,true copy	25/01/2021
1987	1984	0710200410432018/4	M/S. KANWAR ENTERPRISES PVT. LTD. Vs. M/S. HINDUSTAN EPC COMPANY LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/774(ND)2018		Need to file as IA	25/01/2021

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1988	1985	0710102009812020/3	PACKET DESIGN INDIA PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		Need to file as IA	27/01/2021
1989	1986	0710102014492020/1	NOBLE BUILDCON PRIVATE LIMITED Vs. BENLON INDIA LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		Need to file as IA	27/01/2021
1990	1987	0710102023802018/20	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1600(ND)2018		Stamp paper of Rs50,vakalatnam a advocata and client sign missed,true copy	27/01/2021
1991	1988	0710102029922020/3	ANURUTAN TEXTILES PRIVATE LIMITED Vs. METAPHOR EXIM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/760(ND)2020		sign missed on reply,pg-15,16 wrong arrange,pg-	27/01/2021
1992	1989	0710102003382020/2	POOJA NANDA PROPRIETOR M/S ONE STOP SOLUTIONS Vs. M/S KOPAL COMPUTERS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/206(ND)2020		sign on reply missed,stamp paper missed,true copy	28/01/2021
1993	1990	0710102004052020/4	DEEP ELECTROPLTERS Vs. MADVAK ENGINEERING INDIA PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/340(ND)20		Need to file as IA	28/01/2021
1994	1991	0710102004832021/1	JAYASHREE SHUKLA DASGUPTA Vs. INDIABULLS HOUSING		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		Need to file as IA	28/01/2021
1995	1992	0710102020462018/1	RUPAK GUPTA Vs. BANARAS HOUSE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES)		3 court fee missed in vakalatanama	28-01-2021
1996	1993	0710102022752020/1	SANTOSH KUMAR CHOUDHARY Vs. ROC		Sec 252 (1)	COMPANY APPEAL (COMPANIES)		E stamp paper missed	28-01-2021
1997	1994	0710102024802020/8	BHAVYA PRAKASH Vs. DD MOTORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB		true copy sign and stamp	28-01-2021
1998	1995	0710102033212020/5	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/791(ND)2020		Sign missed on reply,court fee and welfare missed in	28-01-2021
1999	1996	0710102061262019/13	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		Need to file as IA	28-01-2021
2000	1997	0710102082222020/5	INDERJIT MONGIA PROP : ASHENDER ENTERPRISES Vs. MEDEOR HOSPITAL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/952(ND)2020		True copy sign and stamp missed	28-01-2021
2001	1998	0710102029152020/2	M/S AGGARWAL ADVERTISING AGENCY Vs. M/S NAV GRIH DEVELOPERS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1084(ND)2020		page numbering missed	29-01-2021

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2002	1999	0710102030772018/6	STRESSED ASSTES STABILIZATION FUND (SASF) Vs. HOTLINE CPR		IBC under Sec 7	COMPANY PETITION IB (IBC)/33(ND)201		Upload all reply separately	29-01-2021
2003	2000	0710102031072018/9	MR. K BABU VARGHESE Vs. SCHNEIDER PROTOTYPING INDIA PVT.		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1518(ND)2		pg-106 missed,pg-200 not clear	29-01-2021
2004	2001	0710102036292020/1	BHARAT ALUMINIUM CO.LTD Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong document	29-01-2021
2005	2002	0710102083162019/8	OSWAL MINERALS LIMITED Vs. SATELLITE CABLES PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1185(ND)2		Index missed	29-01-2021
2006	2003	0710102100462020/11	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1023(ND)2		Index missed	29-01-2021
2007	2004	0710102101302020/5	STATE BANK OF INDIA Vs. ARVIND DHAM		Section 95(1)	COMPANY PETITION IB		Stamp paper and affidavit missed	29-01-2021
2008	2005	0710102118552020/1	SAKSHI FINCAP PVT.LTD Vs. CELEBRATION CITY PROJECTS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		true copy sign and stamp missed	29-01-2021
2009	2006	0710102119242020/1	YOGESH SETHI Vs. PUNJAB NATIONAL BANK		Application under any other provisions-	INTERLOCUTORY APPLICATION		Court fee and welfare missed	29-01-2021
2010	2007	0710102120182020/2	RITZY CHEMICALS PVT. LTD. Vs. H R POLYCOATS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/4(ND)2021		Court fee and welfare missed	29-01-2021
2011	2008	0710102140402019/2	M/S WELLDONE ESTATES PROJECTS PRIVATE LIMITED Vs. M/S REIN CONSTRUCTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2836(ND)2019		Stamp paper of Rs100	29-01-2021
2012	2009	0710102160992019/7	IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/3(ND)2020		stamp paper and affidavit missed	29-01-2021
2013	2010	0710102002222021/1	MANJIT RAJAIN Vs. SAPAN MOHAN GARG		Sec 60(5)	INTERVENTION PETITION		Wrong document	30-01-2021
2014	2011	0710102003902020/3	B.E.C INDIA PVT. LTD Vs. CROSS ROADS INDIA ASSISTANCE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/268(ND)20		Stamp paper missed and sign missed in	30-01-2021
2015	2012	0710102065612020/3	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		need to ia file	30-01-2021
2016	2013	0710102065612020/4	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		need to ia file	30-01-2021

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2017	2014	0710102066742020/3	KASHI VISWANATHAN SIVARAMAN Vs. PTC ENGINEERING (INDIA) PVT. LTD. & ORS.		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3750(ND)		Stamp paper missed	30-01-2021
2018	2015	0710102116972020/1	TERAWISE CONSULTANTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/512(ND)20		Index missed	30-01-2021
2019	2016	0710102119242020/3	YOGESH SETHI Vs. PUNJAB NATIONAL BANK		Application under any other provisions-	INTERLOCUTORY APPLICATION		page numbering missed in file	30-01-2021
2020	2017	0710102093402020/1	AADI PROPBUILD PRIVATE LIMITED Vs. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4298(PB) 2020		page numbering missed	31-01-2021
2021	2018	0710102107642020/1	NORDMECCANICA S.P.A. Vs. KANODIA TECHNOPLAST LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1068(ND)2		Council signature missed in index	31-01-2021
2022	2019	0710102107652020/1	BANCO BPM S.P.A Vs. KANODIA TECHNOPLAST LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1069(ND)2		Council signature missed in index	31-01-2021
2023	2020	0710102118152020/8	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/7(ND)2021		stamp paper and affidavit missed	31-01-2021
2024	2021	0710102146352019/3	AKHILESH KUMAR GUPTA Vs. ADVAYA TRADERS		Rule 11 of NCLT, 2016	COMPANY APPLICATION (IBC)/1532(ND)20		sign missed on reply	31-01-2021
2025	2022	0710102011972019/4	M/S SHAVINI CONSTRUCTION PVT LTD Vs. M/S INDRAPRASTHA GAS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1487(ND)2018		Wrong page numbering after pg-209	02/01/2021
2026	2023	0710102016332020/2	VINTRON INFORMATICS LIMITED Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/470(ND)2020		True copy sign and stamp missed in some pages	02/01/2021
2027	2024	0710102024412020/3	S K ENTERPRISES Vs. TRIKALP LAMINATES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/623(ND)20		Stamp paper of Rs 50	02/01/2021
2028	2025	0710102075122019/6	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW		IBC Under Sec 9	COMPANY PETITION IB (IBC)/879(ND)2019		Need to file as IA	02/01/2021
2029	2026	0710102078882020/3	MOHD NAZIM KHAN Vs. DEUTSCHE BANK A.G.		Sec 60(5)	INTERLOCUTORY APPLICATION		True copy stamp missed in some pages	02/01/2021

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2030	2027	0710102078882020/4	MOHD NAZIM KHAN Vs. DEUTSCHE BANK A.G.		Sec 60(5)	INTERLOCUTORY APPLICATION		True copy stamp missed	02/01/2021
2031	2028	0710102080192020/5	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES		Supporting affidavit and stamp paper	02/01/2021
2032	2029	0710102093752020/4	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/379(ND)2020		Wrong document only 1 page uploaded	02/01/2021
2033	2030	0710102104292020/1	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/700()2020		DOCUMENT INCOMPLETE	02/01/2021
2034	2031	0710102109512020/1	RAJ KUMAR RAHLAN Vs. STATE BANK OF INDIA		Sec 60(5)	INTERLOCUTORY APPLICATION		NEED TO ONE TIME FILE	02/01/2021
2035	2032	0710102137062019/8	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES &		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2688(ND)2019		STAMP MISSING	02/01/2021
2036	2033	0710102005352021/1	ORRIS INFRASTRUCTURE PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION		pg-188,190,192,194-196,,198,201,202,	02/02/2021
2037	2034	0710102011322020/3	AHUJA HOSPITALITY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/166(ND)20		Index and court fee and welfare missed	02/02/2021
2038	2035	0710102119312020/1	IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES		Sec 60(5)	INTERLOCUTORY APPLICATION		50 RUPEE E STAMP MISSING	02/02/2021
2039	2036	0710102142642019/4	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2886(ND)2019		STAMP MISSING	02/02/2021
2040	2037	0710102144842019/3	RAM SWARUP NATHI MAL Vs. KHAIRWALA INTERNATIONAL LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY APPLICATION(IBC)/518(ND)201		ONLY PROOF OF SERVICE MISSING	02/02/2021
2041	2038	0710102144842019/4	RAM SWARUP NATHI MAL Vs. KHAIRWALA INTERNATIONAL LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY APPLICATION(IBC)/518(ND)201		18-23 NOT CLEAR	02/02/2021
2042	2039	0710102150482019/10	RAM BHAWAN Vs. UTTAM STRIPS LIMITED		Application under any other provisions - IBC	COMPANY APPLICATION(IBC)/1608(ND)20		NEED TO IA FILE	02/02/2021
2043	2040	0710120013782018/2	ABDOS POLYMERS LIMITED Vs. M/S CALLINA CARE OVERSEAS PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1294(ND)2		17 19 NOT CLEAR	02/02/2021

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2044	2041	0710200401392016/2	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/28(ND)201		NEED TO SIGN ALL PAGES	02/02/2021
2045	2042	0710200424652018/1	DR. SEEMA BAJAJ Vs. EMBRYO HEALTH PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		AFFIDAVIT MISSING	02/02/2021
2046	2043	0710102095442020/3	SRIKALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.		Application under any other provisions ,Rule 11 of	TRANSFER PETITION(COM PANIES ACT)/2(PB)2021		Only one page is uploaded, please upload all documents	02/03/2021
2047	2044	0710120005102018/8	MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/990(ND)2018		NEED TO SAPERATE FILLING	02/03/2021
2048	2045	0710120007832018/1	M/S. WESTERN IMPEX PVT. LTD. Vs. RENUKA INFRATECH PVT. LTD		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATIO		NEED TO IA FILE	02/03/2021
2049	2046	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		50 RUPEE STAMP MISSING AND TRUE COPY SIGN MISSING	02/03/2021
2050	2047	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		TRUE COPY SIGN ALL PAGES	02/03/2021
2051	2048	0710120009092018/8	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		50 RUPEE STAMP MISSING	02/03/2021
2052	2049	0710120009092018/9	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		50 RUPEE STAMP MISSING	02/03/2021
2053	2050	0710200410822017/3	M/S AMRISH GUPTA & ORS. Vs. M/S BLUE ICE FARMS PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		AFFIDAVIT MISSING	02/03/2021
2054	2051	0710102412382017/18	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)20		INDEX MISSING	02/04/2021
2055	2052	710102035402020	M/S JMS STEEL & POWER CORPORATION VS VINAYAK RATHI STEELS ROLLING MILLS PVT LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Kartik	missing page-11/Page not clear-22 to 219/Wrong section/wrong	25/03/2020
2056	2053	710102113042020	JADE E SERVICES PRIVATE LIMITED VS M/S PINE & PEAK	Transfer Petition(Com panies Act)	Rule16(d),NCLT Rules,2016		ANUBHAV RASTOGI	Main case no missed, wrong case type select	12/04/2020

	A	B	C	D	E	F	G	H	I
2057	2054	710102118942020	KOREA TRADE INSURANCE CORPORATION VS EMPIRE HOME	Company Petition IB (IBC)	IBC Under Sec 9		Nikhil Palli	Please Don't Refile this your same matter is ongoing other	25/12/2020
2058	2055	710102118952020	KOREA TRADE INSURANCE CORPORATION VS EMPIRE HOME	Company Petition IB (IBC)	IBC Under Sec 9		Nikhil Palli	Please Don't Refile this your same matter is ongoing other	25/12/2020
2059	2056	710102006972021	M/S. NIPMAN FASTENER INDUSTRIES PRIVATE LIMITED VS M/S. MAKINO AUTO INDUSTRIES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Harshit	brief of synopsis missed, form 5 corporate debtor addresss in up , true copy sign missed,	25/01/2021
2060	2057	710102008592021	T.S.S ENTERPRISES VS M/S RAHEJA DEVELOPERS LIMITED	Company Application(C ompanies Act)	Rule 11 of NCLT		R N Karanjawala	main case number not link	30/01/2021
2061	2058	710102008762021	MADHUVAN TIE UP PRIVATE LIMITED VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1397(PB)2 019	Siddharth Bhatli	WRONG CASE NO CONNECT/ PAGE 6 NOT CLEAR /E-STAMP	02/01/2021
2062	2059	710102009282021	JITENDER AHUJA VS ARCH CONCEPT PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)20	Sandeep Bajaj	sign missing	02/02/2021
2063	2060	710102008672021	SANJAY AGGARWAL VS SAKSHI FINCAP PVT. LTD.	Miscellaneous Application(C ompanies Act)	Rule 11 of NCLT		ISHA BHALLA	Application not linked with main case no./Index not signed/True copy sign	02/01/2021
2064	2061	710102009532021	KASHI VISWANATHAN SIVARAMAN VS SRIGOPAL CHOUDHARY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/564(ND)20	kashi viswansthan si	34-38 not clear page	02/03/2021
2065	2062	710102009512021	SHARAD AGGARWAL VS RAJESH BUILDCON & INFRASTRUCTURE PVT LTD	Company Application(C ompanies Act)	Rule 11 of NCLT		Jitesh	Wrong Section Chosen/Applicati on not linked with main case	02/03/2021
2066	2063	710102008032021	NOBLE CO-OPERATIVE BANK LIMITED VS PANTEL TECHNOLOGIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016		GOVIND	estamp paper need to 100 rps for Uttar Pradesh main case not	28/01/2021
2067	2064	710102009182021	SUNIL AVDHUT DEVDHARKAR VS PRINT HOUSE INDIA PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		HEMAL RAJESH PATEL	NCLAT	02/02/2021
2068	2065	710102010202021	SUNDER AGROMILLS PRIVATE LIMITED VS SUNDER AGROMILLS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1175(ND)2 019	NITIN MEHTA	E-stamp missing/True copy sign missing	02/05/2021



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2069	2066	710102097632020	M/S ANSHUL PRINT SOLUTION VS M/S GREEN CHANNEL PUBLICATIONS PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		Kshitij	Board Resolution/Advocate welfare &&& court fees missed/Pagination	13/10/2020
2070	2067	710102118522020	PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED VS UNILEC ENGINEERS LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		PRAVEEN SEHRAWAT	Kindly file separate condonation delay application, Kindly link with	23/12/2020
2071	2068	0710102020982018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANY M/S APJ		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES)		pg-2 not clear	04/02/2021
2072	2069	0710102020982018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANY M/S APJ		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES)		pg-6,7 not clear	04/02/2021
2073	2070	0710102075922020/4	KASHI VISWANATHAN SIVARAMAN Vs. PARAMJIT GANDHI &		Sec 66(1)	INTERLOCUTORY APPLICATION		Main case number not correct in file	04/02/2021
2074	2071	0710102014852018/4	MAGICRETE BUILDING SOLUTIONS PVT LTD Vs. M/S JD CONTRACTS PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1329(ND)2		PG-1 NOT CLEAR	05/02/2021
2075	2072	0710102088902019/5	JAIN FLORICULTURE LTD Vs. ARIES TRAVELS PRIVATE LIMITED & ORS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/88(ND)2019		Sign missed on reply,pg-105,113,139,141,183-192,193-211,219,223,225,228,560-572,582	05/02/2021
2076	2073	0710102079882020/1	INFOZONE SERVICES PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES)		index missing	02/08/2021
2077	2074	0710102008332020/1	AMIT BASIA Vs.		Section 94(1)	COMPANY PETITION IB		Wrong Document (IA filed)	01/06/2021
2078	2075	0710102007102020/5	VIJENDER SHARMA Vs. AMIT BASIA		Sec 66(1)	COMPANY APPLICATION(IBC)/884(PB)202		pg-618 translation/Pg-657 to 659 not	01/06/2021
2079	2076	0710102005122020/5	UTPAL KANT Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB		pg-35,36,44,45 not clear	22/01/2021
2080	2077	0710102066822020/4	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION		NEED TO ALL PAGES SIGN	02/08/2021
2081	2078	0710102074272020/1	HARI SINGH Vs. DYNAMIC AURA LLP		IBC Under Sec 9	COMPANY PETITION IB		NEED TO IA FILE	02/08/2021
2082	2079	0710102008152019/13	MERCKENS KARTON-UND-PAPPENFABRIK GMBH Vs. FRANCO		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)20		NEED TO FILE SAPERATE	02/09/2021

	A	B	C	D	E	F	G	H	I
2083	2080	710102005742021	ASHOK KRIPLANI VS TANGENCE SOLUTIONS INDIA P. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2694(ND)2 019	A Mahesh	stamp paper of Rs100,volume break after 200 pages,true copy stamp and sign	20/01/2021
2084	2081	710102009152021	SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1456(PB)2	RAKESH KUMAR JAIN	WRONG CASE LINKED please check your case	02/02/2021
2085	2082	710102009132021	SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1456(PB)2	RAKESH KUMAR JAIN	WRONG CASE LINKED PLEASE CHECK	02/02/2021
2086	2083	710102010882021	MOSER BAER KARAMCHARI UNION VS MOSER BAER INDIA LIMITED	Miscellaneous Application (IBC)	Sec 60(2)	COMPANY PETITION IB (IBC)/378(PB)20 17	Fidel Sebastian	Index Blank/No pagination/True copy sign missed/No stamp/Annexure-	07/02/2021
2087	2084	710102010872021	MANIK SINGH VS INDU KUMAR AND ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2 018	MALLIKA PARMAR	No index/no pagination/No Stamp, Affidavit/True	08/02/2021
2088	2085	710102010332021	SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1456(PB)2	RAKESH KUMAR JAIN	main case number wrong	05/02/2021
2089	2086	710102010362021	MARINAINDIA TRAEXIM PRIVATE LIMITED VS MARINAINDIA TRAEXIM PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/343(PB)20 19	Mohit Seth	stamp paper missing and sign missing	05/02/2021
2090	2087	710102010892021	ADITI JAIN VS INDU KUMAR AND ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2 018	MALLIKA PARMAR	No index/no pagination/No Stamp, Affidavit/True	08/02/2021
2091	2088	710102010652021	MRS. MEERA AHUJA VS JASMINE BUILDMART PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1722(ND)2	LOKESH	10-37 not clear page and sign missing	06/02/2021
2092	2089	710102010442021	CBRE SOUTH ASIA PVT. LTD. VS M/S. GAURSONS INDIA PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3199(ND)2	Smriti	section wrong	05/02/2021
2093	2090	710102010622021	LIQUIDATOR OF LANCO INFRATECH LTD. VS REGIONAL PROVIDENT FUND COMMISSIONER-I	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3199(ND)2 019	MISHA	wrong filing, file link from Hyderabad bench	06/02/2021
2094	2091	710102011092021	OM LOGISTICS LIMITED VS SIL AUTOFAB LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3098(ND)2	ARUN AGGARWAL	main case number missing	08/02/2021
2095	2092	710102113032020	MINTKART INDIA PVT. LTD. VS BHUMISAGAR INFRASTRUCTURES PVT. LTD.	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		ANUBHAV RASTOGI	no main case no.	09/02/2021

	A	B	C	D	E	F	G	H	I
2096	2093	710102001582021	THE DIAL SOLUTION PRIVATE LIMITED VS REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		SUMIT	kindly upload final pdf in proper index with sequence and proper numbering in all	09/02/2021
2097	2094	710102008132021	EMBEE SOFTWARE PVT.LTD VS ANSAL HOUSING LTD	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		LZAFEER AHMAD B F	Wrong case type, memo of parties/ list of dates/ synopsis missed,	09/02/2021
2098	2095	710102008422021	VISTRA ITCL LIMITED VS ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Shantanu	Blur page-142 to 170,196,198,215,216,418/etc	09/02/2021
2099	2096	710102011222021	OMSAI NATH ENTERPRISES VS SOLVEN POWER	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2413(ND)2	Pratik Malik	sign missing and e-stamp paper missing	09/02/2021
2100	2097	710102011492021	HARI SINGH VS RESHMA MITTAL	Miscellaneous Application (IBC)	Rule 154 (1)	COMPANY PETITION IB (IBC)/30(PB)202	BHARAT	case type wrong	09/02/2021
2101	2098	710102011372021	CBRE SOUTH ASIA PVT. LTD. VS M/S. GAURSONS INDIA PVT. LTD.	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3199(ND)2	Smriti	CASE TYPE WRONG	09/02/2021
2102	2099	710102011692021	M/S INDRAPRASTHA GAS LIMITED VS M/S SHAVINI CONSTRUCTION PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1487(ND)2	Sai	e-stamp paper missing	10/02/2021
2103	2100	710102011502021	HARI SINGH VS TRADING ENGINEERS (INTERNATIONAL) LTD	Miscellaneous Application (IBC)	Rule 154 (1)	COMPANY PETITION IB (IBC)/30(PB)202	BHARAT	case type wrong	09/02/2021
2104	2101	710102032312020	DAPEL INVESTMENTS LLP VS	CA(A) Merger and Amalgamation(Companies Act)	Sec 60-62 LLP Act 2008		Prashant Jain	Page missed 72,page not clear 118,	13/03/2020
2105	2102	710102119042020	VAIBHAV FARMS PRIVATE LIMITED VS AOV HOLDINGS PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		NIRAJ PREET	No vakaltnama, kindly link with first motion	25/12/2020
2106	2103	710102010472021	PALM COURT MAINTENANCE AGENCY VS UNITY AUTOMATION SERVICES PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHREY ASHAT	Send with objection the claim/default amount less than 1 Cr/Advocate welfare	05/02/2021

	A	B	C	D	E	F	G	H	I
2107	2104	710102011082021	RAJINDER KUMAR VS EDFORA INFOTECH PVT. LTD	Company Petition IB (IBC)	IBC Under Sec 9		RAJINDER	Send with objection the claim/default amount less than 1 Cr./Pageination not done after page no-19 &&& True copy Sign	08/02/2021
2108	2105	0710102097082020/3	FINSBURY GLOBAL FZE Vs. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1013 (ND)2020	IBC Under Sec 9			STAMP MISSING	05/02/2021
2109	2106	0710102101922020/1	TAURUS PACKAGING PRIVATE LIMITED Vs. ARVIND GARG	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/4(ND)2021	Sec. 230-232, Sec 234			INDEX MISSING	05/02/2021
2110	2107	0710102107492020/2	MODERN CREDIT PRIVATE LIMITED Vs. SHACHI JAIN	COMPANY PETITION IB (IBC)/1111 (ND)2020	Section 95(1)			NEED TO IA FILE	05/02/2021
2111	2108	0710102116002020/1	PJS ENERGY PRIVATE LIMITED Vs.	COMPANY APPLICATION (COMPANIES ACT)/792(ND)2020	Rule 11 of NCLT, Rule 154, NCLT 2016			50 RUPEE STAMP MISSING	05/02/2021
2112	2109	0710102136162019/12	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION (IBC)/1342 (ND)2019	Sec. 45 (1), Sec 43(1) r/w Sec 44 (1), Sec 66(1)			NEED TO FILE VOLUME 1 2 3 IN ONE FILLING	05/02/2021
2113	2110	0710102136162019/13	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION (IBC)/1342 (ND)2019	Sec. 45 (1), Sec 43(1) r/w Sec 44 (1), Sec 66(1)			NEED TO FILE VOLUME 1 2 3 IN ONE FILLING	05/02/2021
2114	2111	0710102136162019/14	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION (IBC)/1342 (ND)2019	Sec. 45 (1), Sec 43(1) r/w Sec 44 (1), Sec 66(1)			NEED TO FILE VOLUME 1 2 3 IN ONE FILLING	05/02/2021
2115	2112	0710102170612019/2	INCOME TAX OFFICER WARD 2(4) Vs. REGISTRAR OF COMPANIES & ANSARI INFRASTRUCTURE PVT	COMPANY APPEAL (COMPANIES ACT)/7(ND)2020	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			PAGE 7 NOT CLEAR	05/02/2021

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2116	2113	0710102406072018/1 1	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE	COMPANY PETITION IB (IBC)/449(PB) 2018	IBC under Sec 7			100 RUPEES STAMP MISSING	05/02/2021
2117	2114	0710102406072018/1 2	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE	COMPANY PETITION IB (IBC)/449(PB) 2018	IBC under Sec 7			100 RUPEES STAMP MISSING	05/02/2021
2118	2115	0710120005102018/9	MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/990(ND) 2018	IBC Under Sec 9			Wrong Doc.(Application, Rejoinder,affidavit All are filed with same slash no.)	05/02/2021
2119	2116	0710120009092018/1 0	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/1342 (ND)2018	IBC under Sec 7			50 RUPEE STAMP MISSING AND TRUE COPY SIGN MISIING	05/02/2021
2120	2117	0710102087232020/6	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/122(ND) 2020	Sec. 241(1)			PG-99 100 NOT CLEAR	06/02/2021
2121	2118	0710102103152020/2	MAXWELL Vs. ASP SEALING PRODUCTS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4810(ND)2020	Rule 11 of NCLT, 2016			AFFIDAVIT WITH STAMP MISSING	06/02/2021
2122	2119	0710102105632020/2	TELSHA TOOLS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/471(ND) 2020	Sec 252 (3)			INDEX MISSING	06/02/2021
2123	2120	0710102116332020/1	SPA HOTELS PRIVATE LIMITED Vs. JINDAL REALCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1120 (PB)2020	IBC under Sec 7			INDEX MISSING	06/02/2021
2124	2121	0710102129472019/1 0	AZIZUR REHMAN KHAN Vs. OPERA SOLUTIONS INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2485 (ND)2019	IBC Under Sec 9			NEED TO FILE SAPERATE WITH INDEX	06/02/2021
2125	2122	0710102129472019/1 1	AZIZUR REHMAN KHAN Vs. OPERA SOLUTIONS INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2485 (ND)2019	IBC Under Sec 9			NEED TO FILE SAPERATE WITH INDEX	06/02/2021
2126	2123	0710120013612018/2	HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT.	COMPANY PETITION IB (IBC)/1282 (ND)2018	IBC Under Sec 9			IN REJOINDER SHOULD BE SIGN EVERY PAGES	06/02/2021

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2127	2124	0710102001502021/1	KRISHNASWAMY SRINIVAS IYENGAR Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/113 (ND)2021	Sec 60(5)			No index on Written Submission/and another one is Wrong Doc(IA filed)	07/02/2021
2128	2125	0710102001752021/1	RAJIV MUKUL Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/119 (ND)2021	Sec 60(5)			No index on Written Submission/and another one is Wrong Doc(IA filed)	07/02/2021
2129	2126	0710102001842021/1	BIPUL VIVEK Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/99( )2021	Sec 60(5)			No index on Written Submission/and another one is Wrong Doc(IA filed)	07/02/2021
2130	2127	0710102002212021/2	JBF PETROCHEMICALS LIMITED Vs. DIVYA ROOPA INFRACON PRIVATE LIMITED	TRANSFER PETITION (IBC)/2(PB)2021	Rule16(d),NCLT Rules,2016 IBC			page-13 14 15 17 18 23 24 NOT CLEAR	07/02/2021
2131	2128	0710102003402021/1	SUNIL GUPTA Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/179 (ND)2021	Sec 60(5)			IA not required in written submission	07/02/2021
2132	2129	0710102003412021/1	RANEY KULBHUSHAN JAIN Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/197 (ND)2021	Sec 60(5)			IA not required in written submission	07/02/2021
2133	2130	0710102003442021/1	MALVIKA SINGH Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/236 (ND)2021	Sec 60(5)			IA not required in written submission	07/02/2021
2134	2131	0710102003472021/1	RATNESH VERMA Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/181 (ND)2021	Sec 60(5)			IA not required in written submission	07/02/2021

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2135	2132	0710102003492021/1	ROSELINE LUKE Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/199 (ND)2021	Sec 60(5)			IA not required in written submission	07/02/2021
2136	2133	0710102003502021/1	SHAILY NIGAM Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/191 (ND)2021	Sec 60(5)			IA not required in written submission	07/02/2021
2137	2134	0710102005662021/1	SHARAD SOLANKI Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/548()2021	Sec 60(5)			IA not required in written submission	07/02/2021
2138	2135	0710102010962020/5	MOLLY TRADING COMPANY PRIVATE LIMITED Vs. METALLICZ MEDIA PVT LTD	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/23(ND)2020	Sec. 230-232 - Second Motion			PAGE-46 47 53 NOT CLEAR	07/02/2021
2139	2136	0710102114972020/1	ASHU GUPTA Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/89(ND)2021	Sec 60(5)			IA not required in written submission	07/02/2021
2140	2137	0710102116752020/1	RAJ KAPOOR Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/127 (ND)2021	Sec 60(5)			NEED TO IA FILE	07/02/2021
2141	2138	0710102004652021/1	NITIN GUPTA Vs. SANDEEP KUMAR BHATT	INTERLOCUTORY APPLICATION (I.B.C)/265 (ND)2021	Sec 60(5)			NEED TO ALL PAGES SIGN	08/02/2021

	A	B	C	D	E	F	G	H	I
2142	2139	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY	INTERLOCUT ORY APPLICATION (I.B.C)/3150(N D)2020	Sec 60(5)			NEED TO EVERY PAGES SIGN	08/02/2021
2143	2140	0710102080192020/6	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/292(ND) 2020	Sec 252 (3)			NEED TO ALL PAGES SIGN	08/02/2021
2144	2141	0710102087232020/7	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/122(ND) 2020	Sec. 241(1)			PAGE 99 100 NOT CLEAR	08/02/2021
2145	2142	0710102100462020/1 0	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023 (ND)2020	IBC Under Sec 9			Sign missing on Both index (Arguments &&);	08/02/2021
2146	2143	0710102100462020/1 2	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023 (ND)2020	IBC Under Sec 9			Sign missing on Both index (Arguments &&);	08/02/2021
2147	2144	0710102102612020/2	NIRMALA RAJE MALHOTRA Vs. CAT AIR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/153(ND) 2020	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)			Wrong Document(applic ation Filed)	08/02/2021
2148	2145	0710102142742019/3	HAJI ABDUL HAI Vs. PROPLARITY INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/174(PB) 2020	IBC under Sec 7			UP stamp paper should be of RS. 100/	08/02/2021
2149	2146	0710102170962019/5	DIVINE HEIGHTS INTERNATIONAL Vs. AARCITY INFRASTRUCTURE PVT	COMPANY PETITION IB (IBC)/58(ND)2 020	IBC Under Sec 9			No index/No memo of Parties/No affidavit	08/02/2021
2150	2147	0710102172152019/3	GLOBAL COURIERS PVT.LTD Vs. REGISTRAR OF NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/53(ND)2 020	Sec 252 (3)			Stamp/Affidavit missing	08/02/2021
2151	2148	0710102411722017/1	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT.	COMPANY PETITION IB (IBC)/437(PB) 2017	IBC Under Sec 9			NEED TO DELETE	08/02/2021



	A	B	C	D	E	F	G	H	I
2152	2149	0710102411722017/2	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB) 2017	IBC Under Sec 9			Wrong Doc.(Application, Reply,Rejoinder, Counter affidavit,affidavit All are filed with	08/02/2021
2153	2150	0710102028682018/10	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718 (PB)2018	IBC under Sec 7			e-stamp missing	09/02/2021
2154	2151	0710102031402018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S TANIKA FINANCE AND LEASING PRIVATE LIMITED	COMPANY APPEAL(COM PANIES ACT)/1238 (ND)2018	Sec 252 (1) - By Government Body			Pg-5 not clear	09/02/2021
2155	2152	0710102077422020/4	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.	COMPANY PETITION IB (IBC)/922(ND) 2020	IBC Under Sec 9			main case not metion and true copy sign missing	09/02/2021
2156	2153	0710102090322020/11	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUT ORY APPLICATION (I.B.C)/4052(P B)2020	Sec 60(5)			UP stamp should be of 100/-Rs.	09/02/2021
2157	2154	0710102105782020/2	ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON PRIVATE LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/4925(N D)2020	Rule 11 of NCLT, 2016			UP stamp should be of 100/-Rs./Pg-24,26,27 translation	09/02/2021
2158	2155	0710102109832020/2	NIKUNJ FOODS PRIVATE LIMITED Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATI ON(COMPANIES ACT)/119(ND) 2020	Sub-section (l) of section 230			Wrong Doc.(Joint Petition Filed)	09/02/2021
2159	2156	0710102114232020/1	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/177(PB) 2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			stamp paper missing/true copy sign missing/PG-84,85/146 to 156	09/02/2021
2160	2157	0710102128632019/5	BAGESH KUMAR Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2702 (ND)2019	IBC Under Sec 9			Pg-7,22 not clear	09/02/2021

	A	B	C	D	E	F	G	H	I
2161	2158	0710102128662019/3	MAHIPAL SINGH Vs. THE INDURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2666 (PB)2019	IBC Under Sec 9			Index Blank	09/02/2021
2162	2159	0710102135102019/7	TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2759 (ND)2019	IBC under Sec 7			UP stamp should be of 100/-Rs./Pg-27,29,30,Translation/Pg-35 to	09/02/2021
2163	2160	0710102140412019/9	NEERAJ PAPER MARKETING LIMITED Vs. THE KAGAZ PRINT N PACK INDIA PVT LTD.	COMPANY PETITION IB (IBC)/2806 (ND)2019	IBC Under Sec 9			No pagination	09/02/2021
2164	2161	0710102145872019/6	TARUN KHANNA Vs. DELTRONIX INDIA LIMITED	COMPANY PETITION IB (IBC)/2963 (ND)2019	IBC Under Sec 9			need to file IA	09/02/2021
2165	2162	0710102155912019/4	PUNJAB NATIONAL BANK Vs. WORLDWIDE METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3185 (ND)2019	IBC under Sec 7			online proof of service uploaded	09/02/2021
2166	2163	0710102163412019/4	MANMOHAN WADHWA Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL (COMPANIES ACT)/115(ND) 2020	Sec 252 (1)			counsel sign missed on index, rejoinder sign missed on every page, true copy	09/02/2021
2167	2164	0710102170622019/1	INCOME TAX OFFICER WARD 2(4) Vs. REGISTRAR OF COMPANIES & ANNEX FACILITY MANAGEMENT	COMPANY APPEAL (COMPANIES ACT)/13(ND)2 020	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			page:20-21 translation eng	09/02/2021
2168	2165	0710102411722017/4	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT.	COMPANY PETITION IB (IBC)/437(PB) 2017	IBC Under Sec 9			supporting affidavit missed	09/02/2021
2169	2166	0710102007342019/2 2	RANJEET RAMAKRISHNA YADAV Vs. JNC CONSTRUCTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/272(PB) 2019	IBC under Sec 7			need to IA file	10/02/2021
2170	2167	0710102011972019/5	M/S SHAVINI CONSTRUCTION PVT LTD Vs. M/S INDRAPRASTHA GAS LIMITED	COMPANY PETITION IB (IBC)/1487 (ND)2018	IBC Under Sec 9			NEED TO IA FILE	10/02/2021
2171	2168	0710102015702020/3	HERO SOLAR ENERGY PVT. LTD. Vs. NATIONAL TEXTILE CORPORATION LTD.	COMPANY PETITION IB (IBC)/452(ND) 2020	IBC Under Sec 9			sign missing on rejoinder	10/02/2021

	A	B	C	D	E	F	G	H	I
2172	2169	0710102017432020/1	NARESH KUMAR MUNJAL Vs. DEVENDRA GOYAL	COMPANY APPLICATION (IBC)/1135 (ND)2020	Sec 25(j)			page:14-15, 39 not clear	10/02/2021
2173	2170	0710102019562020/4	SAI GR IMPEX PRIVATE LIMITED Vs. CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/521(ND) 2020	IBC Under Sec 9			Index is missing	10/02/2021
2174	2171	0710102077032020/6	PRIORITY VENDOR TECHNOLOGIES PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/58(ND)2020	Sec. 230-232 - Second Motion			Index is missing	10/02/2021
2175	2172	0710102085552019/10	BLUE STAR LIMITED Vs. SINGH SPRINGS PVT. LTD.	COMPANY PETITION IB (IBC)/1189 (ND)2019	IBC Under Sec 9			page numbering missed on pages and index, reply not sign	10/02/2021
2176	2173	0710102114322019/6	ROSHITA ANEJA Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD	COMPANY PETITION IB (IBC)/2078 (ND)2019	IBC Under Sec 9			Reply and rejoinder need to file separately	10/02/2021
2177	2174	0710102117502020/2	EUROTAINER S.A. Vs. PANOLI PRODCUTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1141 (ND)2020	IBC Under Sec 9			page:40-43, 48-53, 65, 77, 80, 84, 87, 89 not clear	10/02/2021
2178	2175	0710200001852016/5	BAHL PAPER MILLS LIMITED Vs. MANILA RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	Application under any other provisions			need to file application	10/02/2021
2179	2176	0710102090982020/3	ZOOM INN PRIVATE LIMITED Vs. ROC DELHI	COMPANY APPEAL(COMPANIES ACT)/432(ND) 2020	Sec 252 (1)			filed in one pdf, index missing, translation eng, document missed, etc	11/02/2021
2180	2177	0710102110302020/1	KG SOMANI Vs. RPM BANQUETS	INTERLOCUTORY APPLICATION (I.B.C)/5362(ND)2020	Sec 60(5)			Affidavit is of back date	14/02/2021

	A	B	C	D	E	F	G	H	I
2181	2178	0710102110302020/2	KG SOMANI Vs. RPM BANQUETS	INTERLOCUTORY APPLICATION (I.B.C)/5362(ND)2020	Sec 60(5)			Affidavit is of back date	14/02/2021
2182	2179	0710200014262017/12	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER	COMPANY PETITION IB (IBC)/575(ND) 2017	Sec. 7(7)			Index and pagination is missing	14/02/2021
2183	2180	710102008152021	PRINCIPAL COMMISSIONER OF INCOME TAX -6 VS M/S NEHA EXPORTS LTD	Company Application(C ompanies Act)	Sec 252 (3) - By Government Body	COMPANY APPEAL(COMP ANIES ACT)/830(ND)20	VIBHOOTI MALHOTRA	section wrong section wrong	29/01/2021
2184	2181	710102008172021	PR. COMMISSIONER OF INCOME TAX-2 VS M/S BIG ZONE MARKETING PVT. LTD	Company Application(C ompanies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMP ANIES ACT)/1003(ND)2	VIBHOOTI MALHOTRA	section wrong	29/01/2021
2185	2182	710102008162021	INCOME TAX OFFICER VS M/S HALDHAR ARGO TECH PVT. LTD	Company Application(C ompanies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMP ANIES ACT)/831(ND)20	VIBHOOTI MALHOTRA	section wrong	29/01/2021
2186	2183	710102011892021	ROHIT SEGHAL VS ANJU KHURANA	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1499(PB)2	shivani kadam	82-83 not clear page	11/02/2021
2187	2184	710102012242021	GITA TALWAR VS SATYA PRAKASH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)20	SAURABH	stamp paper missing and ib not mention in	12/02/2021
2188	2185	710102012132021	S. JAYA ASSISTANT COMMISSIONER STATE TAXES VALLUKOTTAM ASSESSMENT CIRCLE GOVERNMENT OF TAMIL NADU VS MOSER BAER INDIA LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/378(PB)20 17	JAYA S	payment	11/02/2021
2189	2186	710102012252021	VIPIN KAPOOR VS SATYA PRAKASH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)20	SAURABH	e-stamp paper missing and ib number not	12/02/2021
2190	2187	710102012922021	CHANDRAPRKASH VS SANDEEP MEHNDIRATTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2039(ND)2	Sanju Kumar	due payment other section and supporting	14/02/2021
2191	2188	710102013262021	DAIMLER FINANCIAL SERVICE INDIA PVT. LTD. VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Prasouk	main case not link application blank upload	15/02/2021

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2192	2189	710102000882021	M/S AP TRADING COMPANY VS M/S KANODIA TECHNOPLAST LTD	Contempt Petition(Companies Act)	Sec 425		Shadman Ahmed Siddiqui	Wrong case type, Please Link with main case no , Kindly server the petition to all respondents, E	06/01/2021
2193	2190	0710102161172019/5	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S ALPHA PECIFIC ENGINEERS PRIVATE	COMPANY PETITION IB (IBC)/3458 (ND)2019	IBC Under Sec 9			Wrong Document(application Filed)	08/02/2021
2194	2191	0710102411722017/3	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT.	COMPANY PETITION IB (IBC)/437(PB) 2017	IBC Under Sec 9			wrongdoc	09/02/2021
2195	2192	0710102004672020/5	B.E.C. CONDUITS PRIVATE LIMITED Vs. SACHIN ELECTRICALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/238(ND) 2020	IBC Under Sec 9			UP stamp should be of Rs.100/-	10/02/2021
2196	2193	0710102006532020/4	VINOD KUMAR Vs. AARYANY CREATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/418(ND) 2020	IBC Under Sec 9			E-stamp missing/True copy sign &&	10/02/2021
2197	2194	0710102018302020/1	SUMAN NIRWAL Vs. ANSAL LANDMARKS TOWNSHIPS PVT LTD	COMPANY APPLICATION (IBC)/1195 (PB)2020	Rule 11 of NCLT, 2016			Wrong Docs. (IA uploaded)	10/02/2021
2198	2195	0710102077862020/9	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/925(PB) 2020	IBC under Sec 7			e-Stamp missing	10/02/2021
2199	2196	0710102087492020/1	TRIVIR BLESSING DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/21(ND)2 021	Sec 252 (3)			Pg-14 translation/Pg-17 to 21 not clear	10/02/2021
2200	2197	0710102092132020/2	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. BGM TELECOMMUNICATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/998(ND) 2020	IBC Under Sec 9			Index not filled Properly/index not attached in 2nd Voll./True copy sign	10/02/2021
2201	2198	0710102114302019/6	RENU CHAUHAN Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD	COMPANY PETITION IB (IBC)/2079 (ND)2019	IBC Under Sec 9			NEED TO SAPERATE FILLING	10/02/2021
2202	2199	0710102117502020/1	EUROTAINER S.A. Vs. PANOLI PRODCUTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1141 (ND)2020	IBC Under Sec 9			40 41-43 45 48 65 77 NOT CLEAR	10/02/2021

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2203	2200	0710102411722017/6	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB) 2017	IBC Under Sec 9			Wrong Docs.(Application /Add. affidavit,counter affidavit,Rejoinder,Submissions all	10/02/2021
2204	2201	0710102061532019/2	INDIAN STEEL AND POWER PRIVATE LIMITD Vs. PUSHP STEELS AND MINING PVT. LTD.	COMPANY APPLICATION (COMPANIES ACT)/485(ND) 2019	Rule 11 of NCLT			NEED TO SAPERATE FILLING	11/02/2021
2205	2202	0710102004832020/2	ARORA VINYL PVT.LTD Vs. SHRI BANKE BIHARI COTFAB PVT.LTD	COMPANY PETITION IB (IBC)/258(ND) 2020	IBC Under Sec 9			No Index/no Pagation	12/02/2021
2206	2203	0710102026682020/1	VIKAS SONI Vs. WFX TECHNOLOGIES PRIVATE LTD.	COMPANY PETITION IB (IBC)/674(ND) 2020	IBC Under Sec 9			Remove Extra files or file it seprately	13/02/2021
2207	2204	0710102082142020/4	KRISHNA VRIND JAIN Vs. WORXPACE CONSULTING PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3487(ND)2020	Application under any other provisions- IBC			Affidavit is of back date	13/02/2021
2208	2205	0710102104312020/4	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF	COMPANY APPEAL(COM PANIES ACT)/456(ND) 2020	Sec 252 (3)			Supporting affidavit is missing	13/02/2021
2209	2206	0710102138742019/3	SPJ CARGO PVT LTD Vs. SANYA EXIM PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2745 (ND)2019	IBC Under Sec 9			E stamp date is wrong	13/02/2021
2210	2207	0710102165882019/5	WOODPECKERS INDIA PRIVATE LIMITED Vs. MK FURNCRAFT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3455 (ND)2019	IBC Under Sec 9			pg no. 23-33 are not clear	13/02/2021
2211	2208	0710102167372019/2	J.D. SONS STEELS PVT. LTD. Vs. CENTURY AUTO ENGINEERING PVT. LTD.	COMPANY PETITION IB (IBC)/94(ND)2 020	IBC Under Sec 9			E stamp is missing	13/02/2021
2212	2209	0710102113952019/7	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.	COMPANY PETITION IB (IBC)/2004 (ND)2019	IBC Under Sec 9			Proof of Service	15/02/2021

	A	B	C	D	E	F	G	H	I
2213	2210	0710102114232020/2	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/177(PB) 2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			Wrong Docs.(Application Uploaded)	15/02/2021
2214	2211	0710102145002019/2	PRISM JOHNSON LIMITED THROUGH ITS DIVISION RMC (INDIA) Vs. KNIGHT CONSTRUCTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2917 (ND)2019	IBC Under Sec 9			No Index/no Pagination/No stamp, affidavit	15/02/2021
2215	2212	0710102413022017/4	AJAY FINCAP CONSULTANTS PVT LTD Vs. M/S DYNAMIC SHELLS INDIA PVT. LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND) 2017	Sub-section (l) of section 230,Application under any other provisions			Wrong Docs.(Merger petition Uploaded)	15/02/2021
2216	2213	0710200400582012/2	PANTHERA DEVELOPERS PVT. LTD Vs. SANKALP BUILDWELL PVT. LTD	COMPANY PETITION (COMPANIES ACT)/58(ND)2012	Application under any other provisions			Wrong Docs.(petition Uploaded)	15/02/2021
2217	2214	0710200424652018/2	DR. SEEMA BAJAJ Vs. EMBRYO HEALTH PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/141(ND) 2018	Sec. 241(1),Sec. 242(4)			STAMP AND SUPPORTING AFFIDAVIT MISSING	15/02/2021
2218	2215	710102007652021	KRISHNA ENTERPRISES VS HYLINE AUTO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SHREY ASHAT	index title, estamp paper misseed, court fee missed, page, 64-65, 68, 71, 72, 83-	
2219	2216	710102013282021	JAGJIT SINGH SURI VS REGISTRAR OF COMPANIES	Company Appeal(Comp anies Act)	Sec 252 (3) - By Government Body		ANJALI SHARMA	113-124 not clear 68 not clear Stk 7 missed This is not govt	
2220	2217	0710102061182019/16	SHIVALIK PACKAGING INDUSTRIES Vs. JIYA AGRO PRIVATE LIMITED	COMPANY PETITION IB (IBC)/777(ND) 2019	IBC Under Sec 9			NEED TO IA FILE	13/01/2021
2221	2218	0710102089332019/8	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD	COMPANY PETITION IB (IBC)/1265 (ND)2019	IBC Under Sec 9			NEED TO IA FILE	02/11/2021

	A	B	C	D	E	F	G	H	I
2222	2219	0710102093512020/2	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/4191(PB)2020	Sec 43(1) r/w Sec 44 (1)			Wrong Proof of Service	15/02/2021
2223	2220	0710102448572018/1	STATE BANK OF INDIA Vs. M/S ADVANCE SURFACTANTS INDIA LIMITED	COMPANY PETITION IB (IBC)/922(PB) 2018	IBC under Sec 7			Need to file as IA	15/02/2021
2224	2221	0710200410432018/5	M/S. KANWAR ENTERPRISES PVT. LTD. Vs. M/S. HINDUSTAN EPC COMPANY LTD.	COMPANY PETITION IB (IBC)/774(ND) 2018	IBC Under Sec 9			Wrong Document(Application uploaded)	15/02/2021
2225	2222	0710102006792021/1	SATISH KUMAR SETHI Vs. PCL CONTAINERS LIMITED	COMPANY PETITION (COMPANIES ACT)/29(ND)2 021	Sec. 241(1),Sec. 242(4)			DOCUMENT Not Upload	16/02/2021
2226	2223	0710102011782021/1	AGGARWAL STEEL INDUSTRIES PVT.LTD Vs. RESHMA MITTAL	INTERLOCUTORY APPLICATION (I.B.C)/817()20 21	Sec 60(5)			WRONG E FILE	16/02/2021
2227	2224	0710102096832020/2	KRISHAN PAL Vs. S.D.ENGINEERSTECH PVT. LTD.	COMPANY PETITION IB (IBC)/16(ND)2 021		IBC Under Sec 9		ONLY PROOF OF SERVICE UPLOAD	02/11/2021
2228	2225	0710200431502018/1 1	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.	COMPANY PETITION IB (IBC)/1022 (ND)2018		IBC under Sec 7		pg. no. 21, 43,72-74 not clear pg. no. 27,37-39, 54-57 translation	16/02/2021
2229	2226	0710102007082021/1	FANKAAR INTERIORS PVT. LTD. Vs. MAHAMAYA INFRASTRUCTURE PVT.	COMPANY PETITION IB (IBC)/77(ND)2 021		IBC Under Sec 9		E stamp paper is missing	17/02/2021
2230	2227	0710102035322020/3	M/S R. R. TRADERS Vs. M/S BULLAND BUILDTECH PVT LTD.	COMPANY PETITION IB (IBC)/838(ND) 2020		IBC Under Sec 9		Remove extra files or file it separately	17/02/2021
2231	2228	0710102108762019/1 0	SUDHIR HORO Vs. IDEAWORKS DESIGN & STRATEGY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/118(ND) 2019		Sec. 59,Sec. 241(1),Sec. 242(4)		Sign missing on every page of written submission	17/02/2021



	A	B	C	D	E	F	G	H	I
2232	2229	0710200400582012/8	PANTHERA DEVELOPERS PVT. LTD Vs. SANKALP BUILDWELL PVT. LTD	COMPANY PETITION (COMPANIES ACT)/58(ND)2012		Application under any other provisions		Wrong pagination after page number 15	17/02/2021
2233	2230	710102004002021	M/S ANSAL API INFRASTRUCTURE LTD VS M/S ANSAL API INFRASTRUCTURE LTD	Interlocutory Application (I.B.C)		Sec 60(5)	kundanlatwal	DOCUMENT Not Upload	15/01/2021
2234	2231	710102006872021	RAJNATH SINGH VS VIVEK RAHEJA	Company Appeal (IBC)		Sec 42	Shivank Pratap Singh	Pagination not done from page no-104 to 115/Cut Line page no-	25/01/2021
2235	2232	710102006512021	SANJAY GUPTA VS VIVEK RAHEJA	Interlocutory Application (I.B.C)		Application under any other provisions- IBC	Sanjay Gupta	DOCUMENT Not Upload	22/01/2021
2236	2233	710102013242021	DAIMLER FINANCIAL SERVICE INDIA PVT. LTD. VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)		Sec 60(5)	Prasouk	document not showing blank page	15/02/2021
2237	2234	710102013462021	NARESH KUMAR BANSAL VS M/S. STAR MINERAL RESOURCES PVT. LTD.	Interlocutory Application (I.B.C)		Application under any other provisions- IBC	Naresh Kumar Bansal	sign missing	15/02/2021
2238	2235	710102013722021	DECATHLON SPORTS INDIA PVT LTD VS MUKESH GUPTA & ORS.	Interlocutory Application (I.B.C)		Sec 60(5)	Ritesh Khare	section not mention in soft copy and 42 page -translate	16/02/2021
2239	2236	710102013802021	M/S SIERRA APPLIANCES PVT. LTD. VS STELLAR CONSTELLATION PROJECTS PRIVATE	Interlocutory Application (I.B.C)		Application under any other provisions- IBC	Kumar Anurag	sign missing	16/02/2021
2240	2237	0710102003512019/2	COL. DINESH VERMA Vs. SARVOTTAM REALCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/140(ND)2019	IBC under Sec 7			supporting affidavit with 10rs stamp paper missed	22/01/2021
2241	2238	0710102078392020/2	OSWAL EXPORTS PVT LTD Vs. OSWAL EXPORTS PVT LTD	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/80(ND)2020	Sub-section (I) of section 230			NEED TO IA FILE	11/02/2021

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2242	2239	0710102105992020/1	ASAS TEC PRIVATE LIMITED Vs. M/S ABW INFRASTRUCTURE LTD	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2020	Sec. 230-232 - Second Motion			NEED TO APPLICATION FILE	11/02/2021
2243	2240	0710102113072019/5	AMBIT CONCRETE PRIVATE LIMITED Vs. RALHAN CONSTRUCTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1976 (ND)2019	IBC Under Sec 9			Index is missing	16/02/2021
2244	2241	0710102113072019/6	AMBIT CONCRETE PRIVATE LIMITED Vs. RALHAN CONSTRUCTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1976 (ND)2019	IBC Under Sec 9			Sign missing on every page of written submission	16/02/2021
2245	2242	0710102114702020/1	M/S KALIBER ASSOCIATES PVT. LTD. Vs. M/S DIAMOND IT INFRACON PVT. LTD.	COMPANY PETITION IB (IBC)/1103 (ND)2020	----IBC under Sec 7			E stamp paper is missing	16/02/2021
2246	2243	0710102116742020/1	KUSH KOCHGAWAY & ORS Vs. BESTECH INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/18(ND)2021	IBC under Sec 7			E stamp paper is missing	16/02/2021
2247	2244	0710102116762020/2	MAKEWELL POLYMERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/515(ND)2020	Sec 252 (1)			E stamp paper is missing	16/02/2021
2248	2245	0710102136162019/16	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION (IBC)/1342 (ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			Supporting affidavit with E stamp paper	16/02/2021
2249	2246	0710102136162019/17	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION (IBC)/1342 (ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			Index is missing	16/02/2021
2250	2247	0710102133062019/6	SAMEEKSHA INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/722(ND)2019	Sec 252 (3)			wrong document(Kindly upload all document separately	25/01/2021
2251	2248	0710102077662020/1	RADHE CONSTRUCTION Vs. SPML INFRA LIMITED	COMPANY PETITION IB (IBC)/1019 (ND)2020	IBC Under Sec 9			Notary date not show	10/02/2021

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2252	2249	0710102722332018/16	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE	COMPANY PETITION IB (IBC)/1665 (PB)2018	IBC under Sec 7			NEED TO ALL PAGES SIGN	11/02/2021
2253	2250	0710200410172018/25	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND) 2018	IBC Under Sec 9			NEED TO IA FILE	11/02/2021
2254	2251	0710200410572018/4	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PE	IBC Under Sec 9			DOCUMENT NOT IN NUMBERING	12/02/2021
2255	2252	0710102151922019/5	VS&B DOMESTIC CONTAINER SOLUTIONS PRIVATE LIMITED Vs. MAPLE LOGISTICS	COMPANY PE	IBC Under Sec 9			pg no 22 is not clear and pg no 38 is missing	16/02/2021
2256	2253	0710102164162019/1	INCOME TAX OFFICER- WARD 20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/1025 (ND)2019	Sec 252 (1),Sec 252 (3) - By Government Body			Pg. no. 13-14 are not clear	16/02/2021
2257	2254	0710102113722019/4	MODERN CREDIT PVT. LTD. Vs. TYBROS INDIA TOURS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2081 (ND)2019	IBC under Sec 7			numbering missed in document and blank pages	11/02/2021
2258	2255	0710102113962020/1	M/S EVERSHINE BUILDWELL PVT. LTD. Vs. WIANXX IMPEX PRIVATE LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/5417(P B)2020	Application under any other provisions- IBC			Il volume index missed 202-208 not clear	11/02/2021
2259	2256	0710102121812019/15	RASHMI SINGHAL Vs. HAAMID REAL ESTATES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2270 (ND)2019	IBC under Sec 7			Kindly application file to separately with fee and	11/02/2021
2260	2257	0710102128602019/7	RAJENDER KUMAR Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2697 (ND)2019	IBC Under Sec 9			10rs stamp paper missed advance service missed	11/02/2021
2261	2258	0710102142562019/2	O.P. JUNEJA Vs. M/S AERENS GOLDSUK INTERNATIONAL LTD.	COMPANY PETITION IB (IBC)/2908 (ND)2019	IBC under Sec 7			stamp paper and affidavit missed	11/02/2021
2262	2259	0710102164582019/1	INCOME TAX OFFICER WARD 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PURVANCHAL LPG	COMPANY PETITION (COMPANIES ACT)/1001 (ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Roc service missed	11/02/2021

	A	B	C	D	E	F	G	H	I
2263	2260	0710102003422020/4	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI	COMPANY APPEAL(COM PANIES ACT)/229(ND) 2020	Sec 252 (3)			kindly application filed separately with fee	12/02/2021
2264	2261	0710102028682018/11	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718 (PB)2018	IBC under Sec 7			26 page not clear 44 page missed	12/02/2021
2265	2262	0710102157272019/2	GANNON DUNKERLEY & CO. PVT. LTD. Vs. FACOR POWER LIMITED	COMPANY PETITION IB (IBC)/3253 (ND)2019	IBC Under Sec 9			No index	12/02/2021
2266	2263	0710102158172019/5	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED	COMPANY PETITION IB (IBC)/3386 (ND)2019	IBC under Sec 7			No index	12/02/2021
2267	2264	0710102169212019/1	DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 9(1) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. FELICITY ESTATES	COMPANY APPEAL(COM PANIES ACT)/78(ND)2 020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Page no 9 missed	12/02/2021
2268	2265	0710120004642018/13	SHARAD VEDEHRA Vs. M/S. HOMESTEAD INFRASTRUCTURE DEVELOPMENT PVT. LTD	COMPANY PETITION IB (IBC)/1018 (ND)2018	IBC under Sec 7			Pages not clear 62 to 67 Page no 103 repeated, No sign in every pages of reply,	12/02/2021
2269	2266	0710200410572018/7	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND) 2018	IBC Under Sec 9			NEED TO ALL PAGES SIGN	12/02/2021
2270	2267	0710102000822021/1	ALCATEL-LUCENT INDIA LIMITED Vs. HARIDWAR IRON & ISPAT ROLLNG LTD.	CP(AA) MERGER AND AMALGAMATI ON(COMPANIES ACT)/20(ND)2 021	Sec. 230-232 - Second Motion			ONLY PROOF OF SERVICE UPLOAD	15/02/2021
2271	2268	0710102028682018/12	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718 (PB)2018	IBC under Sec 7			NEED TO UPLOAD IN ONE PDF	15/02/2021
2272	2269	0710102028682018/13	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718 (PB)2018	IBC under Sec 7			NEED TO UPLOAD IN ONE PDF	15/02/2021

	A	B	C	D	E	F	G	H	I
2273	2270	0710102029292020/2	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BHAVNESH KANWAR	COMPANY PETITION IB (IBC)/722(ND) 2020	Section 95(1)			NEED TO IA FILE	15/02/2021
2274	2271	0710102030162020/1	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MMR METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2(ND)20 21	IBC Under Sec 9			NEED TO IA FILE	15/02/2021
2275	2272	0710102073662020/1	HARJEET SINGH CHADHA Vs. CHADHA MOTOR TRANSPORT COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/12(ND)2 021	Sec. 241(1),Sec. 242(4)			50 RUPEE E STAMP MISSING	15/02/2021
2276	2273	0710102077272020/6	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	INTERLOCUT ORY APPLICATION (I.B.C)/3316(N D)2020	Application under any other provisions- IBC			PAGE-11-15 17 23 32 56-59 NOT CLEAR	15/02/2021
2277	2274	0710102077272020/7	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	INTERLOCUT ORY APPLICATION (I.B.C)/3316(N D)2020	Application under any other provisions- IBC			PAGE-17 23 32 56-59 NOT CLEAR	15/02/2021
2278	2275	0710102096832020/1	KRISHAN PAL Vs. S.D.ENGINEERSTECH PVT. LTD.	COMPANY PETITION IB (IBC)/16(ND)2 021	IBC Under Sec 9			ONLY PROOF OF SERVICE UPLOADED	15/02/2021
2279	2276	0710102101312020/4	FIVE ESS PRECISION COMPONENTS PRIVATE LIMITED Vs. HEMA AUTOMOTIVE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1055 (ND)2020	IBC Under Sec 9			50 RUPEE STAMP MISSING	15/02/2021
2280	2277	0710102105662020/1	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/1090 (ND)2020	IBC under Sec 7			PAGE-4 5 6 NOT CLEAR	15/02/2021
2281	2278	0710102105662020/2	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/1090 (ND)2020	IBC under Sec 7			STAMP MISSING	15/02/2021
2282	2279	0710102111102020/1	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.	INTERLOCUT ORY APPLICATION (I.B.C)/5253(N D)2020	----Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			affidavit on back date	16/02/2021

	A	B	C	D	E	F	G	H	I
2283	2280	0710102111102020/3	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5253(N D)2020	----Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			vaffidavit on back date	16/02/2021
2284	2281	0710102111102020/4	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5253(N D)2020	----Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			affidavit on back date	16/02/2021
2285	2282	0710102134752019/6	M/S BLUE BIRD IMAGING PRIVATE LIMITED Vs. M/S. KARE PARTNERS GROUP INDIA PRIVATE	COMPANY PETITION IB (IBC)/2677 (ND)2019	IBC Under Sec 9			wrong document upload( sec-9 + written submission )	16/02/2021
2286	2283	0710102006682021/1	MANOJ KULSHRESTHA Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/821()2021	Sec 12(2)			need to file IA	17/02/2021
2287	2284	0710102016862020/4	G.C. YADAV & ORS. Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/529(PB) 2020	IBC under Sec 7			estamp paper missed	17/02/2021
2288	2285	0710102017362020/2	DEEPAK SOLANKI Vs. FIITJEE LIMITED	COMPANY PETITION IB (IBC)/554(ND) 2020	IBC Under Sec 9			page:114, 115, 119-128, 138-146 dim, 154, page:161-175 dim, page:218, 219, 254, 255-261,	17/02/2021
2289	2286	0710102073662020/2	HARJEET SINGH CHADHA Vs. CHADHA MOTOR TRANSPORT COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/12(ND)2021	Sec. 241(1),Sec. 242(4)			page numbering missed, true copy sign missed, etc	17/02/2021
2290	2287	0710102093562020/1	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOFT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4266(N D)2020	Application under any other provisions- IBC			need to IA filled	17/02/2021

	A	B	C	D	E	F	G	H	I
2291	2288	0710102102572020/2	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR	INTERLOCUTORY APPLICATION (I.B.C)/5228(ND)2020	Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 43(1) r/w			e-stamp paper missed and affidavit not verified	17/02/2021
2292	2289	0710102112722020/2	HI-TECH PIPES LIMITED Vs. HEMA ENGINEERING INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/1087 (ND)2020	IBC Under Sec 9			DOCUMENT Not Upload	17/02/2021
2293	2290	0710102114492020/1	LALIT MOHAN AGARWAL Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5487(ND)2020	Sec 60(5)			affidavit not notary	17/02/2021
2294	2291	0710102117622020/2	VISTRAT REAL ESTATES PVT LTD Vs. ASIAN HOTELS (NORTH LIMITED	COMPANY PETITION IB (IBC)/89(ND)2021	IBC under Sec 7			supporting affidavit missed	17/02/2021
2295	2292	0710102152262019/7	MANISH GUPTA Vs. FIITJEE LIMITED	COMPANY PETITION IB (IBC)/3230 (ND)2019	IBC Under Sec 9			page:177, 180-183, 185-188	17/02/2021
2296	2293	0710102406072018/11	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE	COMPANY PETITION IB (IBC)/449(PB)2018	IBC under Sec 7			affidavit on 100rs and affidavit on back date	17/02/2021
2297	2294	710102033832020	NAVNEET KUMAR GUPTA VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1038(PB)2	Navneet	Volume wise index is Compulsory	17/03/2020
2298	2295	710102027362020	CANBANK FACTORS LIMITED VS CANBANK FACTORS LTD	Interlocutory Application (I.B.C)	Section 42 - Submitted by Government Body		Canbank Factors Limited	Wrong Document(Affidavit filed) and main	02/03/2020
2299	2296	710102009282021	JITENDER AHUJA VS ARCH CONCEPT PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)20	Sandeep Bajaj	Old Document Not Delete	02/02/2021
2300	2297	710102010212021	M/S JANKI PARSHAD & COMPANY THROUGH ITS PROPRIETOR- VIJAY KUMAR GUPTA VS SUNDER AGROMILLS PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1175(ND)2019	NITIN MEHTA	sign missing and stamp paper missing case type wrong	05/02/2021
2301	2298	710102012522021	MAHAVIR PARSHAD JAIN VS HARYANA STATE POLLUTION CONTROL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/845(ND)20	Mahavir Parshad Jain	e-stamp paper missing please document upload	11/02/2021

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2302	2299	710102012522021	ANKUSH SONI VS VAYAM TECHNOLOGIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/578(ND)20	Ankush Soni	affidavit back date	12/02/2021
2303	2300	710102013642021	PENINSULA BROOKFIELD INDIA REAL ESTATE FUND VS ANSAL HI-TECH TOWNSHIPS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1526(PB)2018	kundanlatwal	section not mention in soft copy	16/02/2021
2304	2301	710102013952021	INFOEDGE SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF	Company Application (Companies Act)	Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/26(ND)202	Anant Ram Mishra	sign missing and stamp paper missing section wrong	17/02/2021
2305	2302	710102013942021	AQUA CHILL SYSTEMS INDIA PVT LTD VS SHAPOORJI SHAPOORJI PALLONJI & CO.PVT.LTD. SP INFOCITY INCUBATOR	Company Petition (Companies Act)	Sec 241 (2)		Mr. Suhas Jalinder Shinde	fees missed, document missed , no petition uploaded	17/02/2021
2306	2303	710102014122021	BANK OF MAHARASHTRA VS GRID INDIA POWER CABLE	Company Petition IB (IBC)	IBC under Sec 7		Nishant	Translated page-326,328/Pagination cut after page no.318 to 320,371 to 373/Blur	17/02/2021
2307	2304	0710102006742019/14	SEITZ GMBH Vs. SEITZ INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/252(ND)2019	IBC Under Sec 9			NEED TO SAPERATE FILLING	16/02/2021
2308	2305	0710102077172020/2	SREI INFRASTRUCTURE FINANCE LIMITED Vs. ALSTRONG ENTERPRISES INDIA PVT	COMPANY PETITION IB (IBC)/913(ND)2020	IBC under Sec 7			page:222-293, 355	16/02/2021
2309	2306	0710102080192020/7	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/292(ND)2020	Sec 252 (3)			affidavit on 100 each	16/02/2021
2310	2307	0710102086362019/5	AZAD IMPEX PVT LTD Vs. SURYA MANUFACTURING PVT LTD	COMPANY PETITION IB (IBC)/1205(ND)2019	IBC Under Sec 9			advocate welfare and court fee missed	16/02/2021
2311	2308	0710102088442020/2	SUMIT BANSAL Vs. MOHINDER JAIN	INTERLOCUTORY APPLICATION (I.B.C)/3899(ND)2020	----Sec 66(1)			estamp paper missed	16/02/2021



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2312	2309	0710102096852020/1	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4386(N D)2020	22(3)a			need to File IA	16/02/2021
2313	2310	0710102107402020/1	JINDAL STEEL CORPORATION Vs. ALLIANCE INTEGRATED METALIKS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5034(N D)2020	Sec 60(5)			wrong file	16/02/2021
2314	2311	0710102107402020/2	JINDAL STEEL CORPORATION Vs. ALLIANCE INTEGRATED METALIKS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5034(N D)2020	Sec 60(5)			need to file fresh( ibc 9)	16/02/2021
2315	2312	0710102004772021/1	KARAN GAMBHIR Vs. SAJEVE BHUSHAN DEORA	INTERLOCUTORY APPLICATION (I.B.C)/298 (PB)2021	Sec 60(5)			NEED TO IA FILE	17/02/2021
2316	2313	0710102080922020/3	MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1071 (ND)2020	IBC Under Sec 9			NEED TO SIGN ALL PAGES	02/12/2021
2317	2314	0710102092152020/1	MR. HARISH TANEJA Vs. MR. ASHWANI ARYA	INTERLOCUTORY APPLICATION (I.B.C)/4187(N D)2020	Sec 43(1) r/w Sec 44 (1)			STAMP MISSING	02/12/2021
2318	2315	0710102078022019/7	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976(ND) 2019	IBC under Sec 7			NEED TO FILE SAPERATE	02/09/2021
2319	2316	0710102113782019/7	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2083 (ND)2019	IBC under Sec 7			50 STAMP MISSING	02/12/2021

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2320	2317	0710102116522020/1	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2021	Sec. 230-232 - Second Motion			NEED TO IA FILE	02/12/2021
2321	2318	0710102123842019/4	RAJ PACKAGINGS Vs. JAGPIN BREWERIES LTD	COMPANY PETITION IB (IBC)/2818 (ND)2019	IBC Under Sec 9			nf	02/12/2021
2322	2319	710102141192019	NITIN SINGH PROP SHYAM PRINTERS Vs. DR. JOHNS LAB PHARMA PVT LTD	COMPANY PETITION IB (IBC)/25(ND)2020	IBC Under Sec 9			NEED TO IA FILE	02/12/2021
2323	2320	0710200410572018/6	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9			NEED TO ONE TIME UPLOAD	02/12/2021
2324	2321	0710102024902020/3	PHOOLCHAND BHAGATSINGH Vs. M/S DCM LIMITED	COMPANY PETITION IB (IBC)/759(ND)2020	IBC Under Sec 9			50 RUPEE STAMP MISSING	16/02/2021
2325	2322	0710102028682018/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718 (PB)2018	IBC under Sec 7			11-19 NEED TO TRANSLATE	16/02/2021
2326	2323	0710102072872020/3	M/S FURNACE METTALIKS Vs. RATHI STEEL AND POWER LTD	COMPANY PETITION IB (IBC)/906(ND)2020	----			Page No. 52,57 are not clear, page no. 71 is repeated and	18/02/2021
2327	2324	0710102079252020/1	IIFL PRIVATE EQUITY FUND Vs. THREE C GREEN DEVELOPERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3296(ND)2020	Rule 11 of NCLT, 2016			Page no. 18-19 translation	18/02/2021
2328	2325	0710102035132020/7	AYU INFRASTRUCTURE PRIVATE LIMITED Vs. PALLAVI COPPER PIPES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/920(ND)2020	IBC Under Sec 9			INDEX MISSING	16/02/2021
2329	2326	0710102035132020/8	AYU INFRASTRUCTURE PRIVATE LIMITED Vs. PALLAVI COPPER PIPES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/920(ND)2020	IBC Under Sec 9			INDEX MISSING AND NEED TO UPLOAD ONE TIME	16/02/2021

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2330	2327	0710102000532021/1	SYED HASAN KAZIM Vs. NILESH SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/349 (ND)2021	Rule 11 of NCLT, 2016			Index and affidavit is missing	18/02/2021
2331	2328	0710102000532021/2	SYED HASAN KAZIM Vs. NILESH SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/349 (ND)2021	Rule 11 of NCLT, 2016			Index and affidavit is missing	18/02/2021
2332	2329	0710102001332020/9	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL (COMPANIES ACT)/150(ND) 2020	Sec 252 (3)			Index missing	18/02/2021
2333	2330	0710102003022021/3	SANDEEP MEHTA Vs. SUPER RESTAURANT PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/17(ND)2021	Sec. 242(4), Sec. 241(1)			NEED TO SIGN ALL PAGES	18/02/2021
2334	2331	0710102004652021/3	NITIN GUPTA Vs. SANDEEP KUMAR BHATT	INTERLOCUTORY APPLICATION (I.B.C)/265 (ND)2021	Sec 60(5)			Pagination from pg no. 33-36, 39-41 are missing	18/02/2021
2335	2332	0710102019562020/3	SAI GR IMPEX PRIVATE LIMITED Vs. CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/521(ND) 2020	IBC Under Sec 9			Affidavit is of back date	18/02/2021
2336	2333	0710102062722020/6	PHYSIO CONTROL INDIA SALES PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/65(PB)2020	Sec. 230-232, Sec 234			E stamp is missing	18/02/2021
2337	2334	0710102084922019/14	KRIBHCO INFRASTRUCTURE LTD. Vs. INDO ARYA CENTRAL TRANSPORT LIMITED	COMPANY PETITION IB (IBC)/1191 (ND)2019	IBC Under Sec 9			VOLUME 1 UPLOADED ONLY	18/02/2021
2338	2335	0710102108912020/1	PRAVEEN CHOPRA Vs. WINGROW GRAVURES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/5(PB)2021	Sec. 241(1), Sec. 242(4)			Index is missing	18/02/2021

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2339	2336	0710102135102019/8	TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2759 (ND)2019	IBC under Sec 7			pg no. 8,26,27,29-30 translation, double pagination is not	18/02/2021
2340	2337	0710102166592019/4	UNION OF INDIA Vs. P.D. AGROPROCESSORS LIMITED	COMPANY PETITION (COMPANIES ACT)/30(ND)2020	Sec. 271-273			E stamp paper is missing	18/02/2021
2341	2338	0710102150872019/3	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA	COMPANY PETITION (COMPANIES ACT)/168(ND)2019	Sec. 140(5)			Index and affidavit is missing	19/02/2021
2342	2339	0710102150872019/4	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA	COMPANY PETITION (COMPANIES ACT)/168(ND)2019	Sec. 140(5)			pg .no. 8 is missing	19/02/2021
2343	2340	0710102169272019/1	INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/70(ND)2020	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			Pg no. 4 is not clear	19/02/2021
2344	2341	0710102171382019/6	INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES )(M/S. COMPETENT INFRACOMN	COMPANY APPEAL (COMPANIES ACT)/29(ND)2020	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			Merge in one pdf	19/02/2021
2345	2342	710102011962021	OUTOTEC INDIA PRIVATE LIMITED VS MAGIC INFO SOLUTIONS PRIVATE LIMITED	CP(AA) Merger and Amalgamation (Companies Act)	Sec. 230-232 - Second Motion		DHRITIMAN	kindly link with first motion, file condonation delay application in 2nd motion	11/02/2021
2346	2343	710102014492021	JSSI HYDRAULICS PVT. LTD. VS AKASH EQUIPMENT		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/405(ND)20		sign missing stamp paper missing	18/02/2021
2347	2344	710102001332020	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/150(ND)20		INDEX MISSING	19/02/2021
2348	2345	710102103662020	RAKESH BHATIA VS M/S SANTOSH OVERSEAS LIMITED		Sec 60(5), Regulation 44(2), Liquidation process Regulation, 2016		SHITAL KHATRI	DUE PAYMENT 44 (2) FOR PLEASE CHECK SECTION IN MAOIN APPLICATION	30/10/2020

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2349	2346	710102008852021	SANJAY AGGARWAL VS CELEBRATION CITY PROJECTS PVT. LTD.		Rule 11 of NCLT, 2016		ISHA BHALLA	case type wrong	01/02/2021
2350	2347	710102012002021	MAHAVIR PARSHAD JAIN VS HARYANA STATE POLUTION CONTROL		Application under any other provisions- IBC		Mahavir Parshad Jain	e-stamp paper missing please document upload	11/02/2021
2351	2348	710102012752021	A. Y. TRADERS PRIVATE LIMITED VS CGST AND CENTRAL EXCISE DIVISION - X SILVASSA DAMAN		Rule 11 of NCLT		Sanjay	MAIN CASE NOT LINK	14/02/2021
2352	2349	710102013532021	OCS GROUP (INDIA) PRIVATE LIMITED VS KARVY DIGIKONNECT		Application under any other provisions- IBC		Bhushan M Oza	Wrong case type/ PG- 7 to 11,13not clear remindr 3/5	16/02/2021
2353	2350	710102013542021	OCS GROUP (INDIA) PRIVATE LIMITED VS KARVY DIGIKONNECT LTD.		Application under any other provisions- IBC		Bhushan M Oza	Wrong case type/Pg-7 to 11 not clear case type may be	16/02/2021
2354	2351	710102015212021	METAL TECH CORPORATION VS AVL		Application under any other		MADHAV DADHICH	Proof of Service missing	21/02/2021
2355	2352	0710102001962019/13	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		need to ia file	20/04/2020
2356	2353	0710102001962019/13	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		NEED TO IA FILE	23/07/2020
2357	2354	0710102001962019/16	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		NEED TO IA FILE	22/10/2020
2358	2355	0710102105782020/3	ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4925(ND)		NEED TO SIGN ALL PAGES	18/02/2021
2359	2356	0710102107282019/6	SUNTRUST ALUMINIUM PRIVATE LIMITED Vs. AMZEM MACHINES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1816(ND)2		STAMP MISSING	18/02/2021
2360	2357	0710102168622019/6	INDSAO INTRATECH Vs. MARS BUILDMART PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/251(ND)20		Pg. no. 14-23 are not clear	18/02/2021
2361	2358	0710102171382019/3	INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES )(M/S. COMPETENT INFRACOMN		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/29(ND)2020		all files merge into one pdf, pdf need to divide into another volume after pg	18/02/2021

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2362	2359	0710102171382019/4	INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES )(M/S. COMPETENT INFRACOMN		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/29(ND)2020		all files merge into one pdf, pdf need to divide into another volume after pg	18/02/2021
2363	2360	0710102171382019/5	INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES )(M/S. COMPETENT INFRACOMN		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/29(ND)2020		all files merge into one pdf, pdf need to divide into another volume after pg	18/02/2021
2364	2361	0710102001332020/8	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)20		PETITION ALLREADY	19/02/2021
2365	2362	0710102013402020/1	MAHENDER KUMAR Vs. REGISTRAR OF COMPANIES		----	COMPANY APPEAL(COMPANIES		INDEX MISSING	19/02/2021
2366	2363	0710102068222020/1	OWC APAC PRIVATE LIMITED Vs. KAPIL DEV REHANI		IBC Section 59	COMPANY PETITION IB (IBC)/904(ND)20		DOCUMENT NOT IN PROPER INDEX MISSING	19/02/2021
2367	2364	0710102115282020/1	EXXIM HOLDINGS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES		Remove extra files or file it separately	19/02/2021
2368	2365	0710102116522020/2	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		Remove extra files or file it separately	19/02/2021
2369	2366	0710102118912020/1	SEBRO MACHINE TOOLS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/536(ND)20		supporting affidavit is missing	19/02/2021
2370	2367	0710102165752019/7	INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/93(ND)202		NEED TO IA FILE	19/02/2021
2371	2368	0710102165752019/8	INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/93(ND)202		NEED TO IA FILE	19/02/2021
2372	2369	0710102119992019/14	KOTAK MAHINDRA BANK LIMITED Vs. M/S. SHOBHA CARDS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2322(ND)2		NEED TO IA FILE	18/02/2021
2373	2370	0710102020662020/1	UMESH GARG Vs. ORIENTAL BANK OF COMMERCE		Application under any other provisions - IBC	COMPANY APPLICATION(I BC)/1380(PB)20		NEED TO IA FILE	19/02/2021
2374	2371	0710102025202020/2	ASHOK KUMAR JUNEJA Vs. LAXMI DIA JEWEL PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		INDEX MISSING AND DOCUMENT NOT IN PROPER	19/02/2021
2375	2372	0710102025202020/3	ASHOK KUMAR JUNEJA Vs. LAXMI DIA JEWEL PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		INDEX MISSING AND DOCUMENT NOT IN PROPER	19/02/2021

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2376	2373	07101020252020/4	ASHOK KUMAR JUNEJA Vs. LAXMI DIA JEWEL PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		INDEX MISSING AND DOCUMENT NOT IN PROPER	19/02/2021
2377	2374	0710102027622020/1	CHOWDHRY RUBBER & CHEMICALS PRIVATE LIMITED Vs. A.M. VINYLE PVT. LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/703(ND)2020		PAGE- 5 6 NOT CLEAR 11 IN TRANSLATE	19/02/2021
2378	2375	0710102029102020/3	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/762(ND)20		STAMP RUPEE SHOULD BE RUPEE 50	19/02/2021
2379	2376	0710102083932019/18	M/S. ADVANCE CARGO MOVERS ( INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1373(ND)2019		NEED TO SIGN ALL PAGES	19/02/2021
2380	2377	0710102083932019/19	M/S. ADVANCE CARGO MOVERS ( INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1373(ND)2019		NEED TO SIGN ALL PAGES	19/02/2021
2381	2378	0710102096432020/1	SADEEP CHANDNA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		STAMP RUPEE 50	19/02/2021
2382	2379	0710102106872020/1	IHC SHOPS OWNERS ASSOCIATION Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION		AFFIDAVIT MISSING	19/02/2021
2383	2380	0710102108532020/2	Vs.		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		NEED TO IA FILE	19/02/2021
2384	2381	0710102108532020/3	Vs.		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		NOTARY MISSING	19/02/2021
2385	2382	0710102116192020/1	ASHOK KRIPLANI Vs. ICICI BANK		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		50 RUPEE E STAMP MISSING	19/02/2021
2386	2383	0710102118332020/1	SATISH KUMAR Vs. VENUSSTAR HOSPITALITY PRIVATE		Sec. 213,Sec. 241(1),Sec. 242(4),Application	COMPANY PETITION (COMPANIES		INDEX MISSING	19/02/2021
2387	2384	0710102171592019/4	HALWASIYA ESTATES LIMITED Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED		Sec. 230-232 - Second Motion	COMPANY APPLICATION( COMPANIES ACT)/38(ND)2020		SECOND MOTION NOT CONSIDER IN ADDITIONAL DOCUMENT AND	19/02/2021
2388	2385	0710102011832021/1	AMIT NAGAR Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		100 RUPEE STAMP MISSING	20/02/2021
2389	2386	0710102014512021/1	CMYK PRINTECH LIMITED Vs. MINISTRY OF CORPORATE AFFAIRS		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		DOCUMENT NOT IN PROPER INDEX MISSING	20/02/2021

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2390	2387	0710102065582020/5	KANTI MOHAN RUSTAGI Vs. MR.ARSLAN SHARIF		Sec 60(5)	INTERLOCUTO RY APPLICATION		pg-8 not clear,stamp paper of Rs50	22/02/2021
2391	2388	0710102087232020/8	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES)		Merged into one pdf	22/02/2021
2392	2389	0710102172522019/5	MANISH GUPTA SOLE PROPRIETOR OF M/S. ADVANTAGE SHOW STAR Vs. VDOIT4U EVENT MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/131(ND)20 20		Supporting affidavit and stamp paper missed	22/02/2021
2393	2390	0710102401342016/3	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		Stamp paper of Rs100	22/02/2021
2394	2391	0710102401342016/4	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		Stamp paper of Rs100	22/02/2021
2395	2392	0710102401342016/4	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		Stamp paper of Rs100	22/02/2021
2396	2393	0710102401342016/4	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		Stamp paper of Rs100	22/02/2021
2397	2394	0710102401342016/4	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		Stamp paper of Rs100	22/02/2021
2398	2395	0710102401342016/4	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		Stamp paper of Rs100	22/02/2021
2399	2396	0710102401342016/4	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		Stamp paper of Rs100	22/02/2021
2400	2397	0710102401342016/4	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		Stamp paper of Rs100	22/02/2021
2401	2398	0710102401342016/4	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		Stamp paper of Rs100	22/02/2021
2402	2399	0710102401342016/4	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		Stamp paper of Rs100	22/02/2021
2403	2400	0710102401342016/4	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		Stamp paper of Rs100	22/02/2021
2404	2401	0710102401342016/5	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		Stamp paper of Rs100	22/02/2021



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2405	2402	071020000062017/19	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES		Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)20		Index missed	22/02/2021
2406	2403	0710200412522017/2	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB		Page numbering missed in index	22/02/2021
2407	2404	710102009262021	PRINCE KUMAR VS RTC RESTAURANTS INDIA LIMITED	Company Application(Companies Act)	Application under any other provisions		Prince Kumar	Dont refile your new file same filed in new diary no	02/02/2021
2408	2405	710102014002021	NARINDER SINGH AZAD VS BANK OF BARODA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/793(ND)2020	Om Pal	section wrong please choose sec 60-5 and you can write as read	17/02/2021
2409	2406	710102014202021	SATYA PRAKASH VS ARVIND GARG	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/2422(ND)2	SATYA	stamp paper missing	18/02/2021
2410	2407	710102014582021	ND SPICES PRIVATE LIMITED VS YES SIR CATERING SERVICES	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/276(ND)20	DEPAISH	10-11 not clear page and section wrong	19/02/2021
2411	2408	710102015352021	UNISONS HOTELS PRIVATE LIMITED VS RAMA TENT HOUSE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/596(ND)20	Gaurav	, memo of parties missed	22/02/2021
2412	2409	710102014632021	ARVIND GUPTA VS VIJENDER SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/73(PB)201	abhay gupta	section wrong wrong doc on call	19/02/2021
2413	2410	710102001402021	EMG HOSPITALITY PRIVATE LIMITED VS DRG WELLNESS PVT LTD ?S	Company Appeal(Companies Act)	Sec 252 (3)		PAWAN KUMAR GUPTA	Pages wrong arrange 24,22,23, pages missed 21 to 23, Pages not clear 77 to 79,82 to 83,BR / Power of attorney	08/01/2021
2414	2411	710102014762021	VEETEE METALS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		Komal	Judication Haryana	19/02/2021
2415	2412	710102015432021	STEEL AUTHORITY OF INDIA LIMITED VS JAIPRAKASH ASSOCIATES LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Ashish	jurisdiction UP	22/02/2021
2416	2413	0710102005682021/1	HARIBHAKTI & CO LLP THROUGH MAHESH AGARWAL Vs. ORTEL COMMUNICATIONS LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/550(ND)2		NEED TO IA FILE	13/02/2021
2417	2414	0710102093102019/7	M/S V A A Z & ASSOCIATES Vs. M/S SCHNEIDER PROTOTYPING INDIA PVT.		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1463(ND)2019		NEED TO IA FILE	22/02/2021

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2418	2415	710102033332020	CHIRAG SHAH VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/33(ND)201	CHIRAG	need index for every volume	16/03/2020
2419	2416	710102008752021	MADHUVAN TIE UP PRIVATE LIMITED VS NARENDER KUMAR	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1397(PB)2	Siddharth Bhatli	affidavit back date	01/02/2021
2420	2417	710102012462021	MUKTESH CHABRA VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL (FOR ABW INFRASTRUCTURE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	SINHA SHREY	stamp paper missing	12/02/2021
2421	2418	710102015392021	TATA CAPITAL FINANCIAL SERVICES LIMITED VS BHAVNESH KANWAR	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/722(ND)20	SHASHWAT PANDA	section wrong and sign missing	22/02/2021
2422	2419	710102015512021	SANJIV MARWAH VS S.K. MATHUR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/543(ND)20	Akul Mehandru	FILE SEPRATELY BOTH FILE	23/02/2021
2423	2420	710102015312021	JAKSON LIMITED VS JURISTICA LEGAL SERVICES LLP	Company Application(C ompanies Act)	Rule 11 of NCLT		MAHJABEEN	main case not link kindly changed basic detail in parties	22/02/2021
2424	2421	710102015682021	SUVIDHA INFRACON PRIVATE LIMITED VS INTEC CAPITAL LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/93(ND)202	ANOOP DAWAR	vakalatnama missing and stamp paper u.p.	23/02/2021
2425	2422	710102015722021	CBRE SOUTH ASIA PRIVATE LIMITED VS EDIFICE MANAGEMENT PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/801(ND)2020	Smriti	true copy missing case type wrong memo parties	23/02/2021
2426	2423	710102015712021	BTM EXPORTS LIMITED VS DRIVE INDIA ENTERPRISE SOLUTIONS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/933(ND)20	SIDDHARTH DUTTA	section wrong and memo parties and	23/02/2021
2427	2424	710102015622021	BTM EXPORTS LIMITED VS DRIVE INDIA ENTERPRISE SOLUTIONS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/933(ND)20	SIDDHARTH DUTTA	section wrong	23/02/2021
2428	2425	710102016282021	EMD SCAFFOLDING INDIA PRIVATE LIMITED VS VORTEX IMPEX PVT. LTD.	Miscellaneous Application (IBC)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/2781(ND)2	Neeraj	case type wrong	24/02/2021
2429	2426	710102016302021	FUTURE POWER TECHNOLOGIES PRIVATE LIMITED VS SMR ENTERTAINMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/269(ND)2020	Prasouk	memo parties missing and vakaltnama missing	24/02/2021
2430	2427	710102016152021	SWASTIK PIPE LIMITED VS EMKAY AUTOMOBILES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3173(ND)2	SANJAY JAIN	memo parties missing and vakaltnama	24/02/2021
2431	2428	0710102159212019/1	BHANDARI FIBRETECH PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMP ANIES		stamp paper missing	24/06/2020

	A	B	C	D	E	F	G	H	I
2432	2429	0710102421352018/3	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/309(ND)20		need to IA file	22/07/2020
2433	2430	0710102076942020/1	UJJAWAL GARMENTS PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL (COMPANIES)		stamp paper missing	09/10/2020
2434	2431	0710102009232020/1	SWEDISH LANGUAGE TRAINING (OPC) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT DELHI AND HARYANA		Sec. 7(7)	COMPANY PETITION (COMPANIES ACT)/29(ND)2020		supporting affidavit missing	15/09/2020
2435	2432	0710102105652020/2	VAGABOND INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/465(ND)2020		supporting affidavit missing	17/12/2020
2436	2433	0710102108242020/1	MONTAGE DISTILLERS AND VINTNERS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI &		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/483(ND)20		supporting affidavit missing	17/12/2020
2437	2434	0710102092902020/1	LEISURE SPORTS ERETAIL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/467(ND)2020		supporting affidavit missing	21/12/2020
2438	2435	0710102104252020/1	A J ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL (COMPANIES)		supporting affidavit missing	21/12/2020
2439	2436	0710102108472020/1	SYNC IN DESIGN PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL (COMPANIES)		supporting affidavit missing	21/12/2020
2440	2437	0710102096312020/1	RAM GHANSHYAM DEVELOPERS PRIVATE LIMITED Vs. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGISTRAR OF COMPANIES NEW		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/433(ND)2020		supporting affidavit missing	22/12/2020
2441	2438	0710102100972020/2	MS. SHWETA SINGH Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		----Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/419(ND)20		supporting affidavit missing	22/12/2020
2442	2439	0710102078412020/2	TODAY RESORTS AND RECREATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/477(ND)20		supporting affidavit	23/12/2020

	A	B	C	D	E	F	G	H	I
2443	2440	0710102076562020/1	GDS VALUETECH PRIVATE LIMITED Vs. ROC DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES)		E-STAMP MISSED	01/01/2021
2444	2441	0710102088332020/1	RP SUNIL KUMAR AGRAWAL Vs. NEW OKHLA INDUSTRIAL DEVELOPMENT		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3883(ND)		PG NO 55 ,134,TRANSLATE PAGE 93,105, NOT CLEAR	16/02/2021
2445	2442	0710102060712020/3	P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/900(ND)2020		Index is missing	23/02/2021
2446	2443	0710102101702020/5	GIAN CHAND NARANG Vs. SPV UMAIZA INFRACON LLP		Sec 60(5)	INTERLOCUTORY APPLICATION		file to file in one pdf file not upload properly	23/02/2021
2447	2444	0710102115312020/1	ALMONDZ GLOBAL SECURITIES LIMITED Vs. REGISTRAR OF		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES)		Pg. no. 19 is missing, pg. no. 40,41-49 is not	23/02/2021
2448	2445	0710102117562020/2	MRS. NISHTHA NIGAM Vs. MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(ND)2021		Affidavit and index is missing	23/02/2021
2449	2446	0710102141282019/1	INCOME TAX OFFICER WARD 6 ( 1) Vs. REGISTRAR OF COMPANIES DELHI (IN THE MATTER OF :M/ S.		Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/817(ND)2019		E stamp paper is missing	23/02/2021
2450	2447	0710102152382019/4	AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/90(ND)2020		PETITION NOT CONSIDER	23/02/2021
2451	2448	0710102152422019/3	AK SINGH Vs. M/S MALS CARGO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB		PETITION NOT CONSIDER	23/02/2021
2452	2449	0710102152452019/4	AK SINGH Vs. M/S RBT EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/177(ND)20		PETITION NOT CONSIDER IN ADDITIONAL	23/02/2021
2453	2450	0710102152492019/4	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/176(ND)20		PETITION NOT CONSIDER IN ADDITIONAL	23/02/2021
2454	2451	710102008682021	DAMANI SHIPPING PVT.LTD. VS VE COMMERCIAL VEHICLES	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2549(ND)2	ANKIT ANANDRAJ SHAH	same matter file other diary no please dont refile	01/02/2021
2455	2452	710102016072021	WUKAI SONG VS DO MOBILE INDIA PVT LTD	Company Application(C companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/377(PB)20	SANDEEP CHOUDHARY	stamp paper missing and vakalatnama and memo parties	24/02/2021
2456	2453	710102016022021	SUVIDHA PARKLIFT LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application(C companies Act)	Rule 11 of NCLT		VIPUL	main case not link	24/02/2021

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2457	2454	710102016392021	ROHIT GUPTA & ORS. VS S N GUPTA AND VINOD GUPTA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/115(ND)20	Mohit Seth	section wrong	25/02/2021
2458	2455	710102016512021	AARGUS GLOBAL LOGISTICS PVT. LTD. VS STOCKFLOW EXPRESS	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/2414(ND)2	KARMA LAW	sign missing and stamp paper missing date not	25/02/2021
2459	2456	710102029332020	BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Mohit	same matter file is new diary no	05/03/2020
2460	2457	710102015672021	ANJANA SANGHI VS KMS CONSTRUCTIONS PVT. LTD.	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Lakshya Kampani	Fees missed of rule 70(4)(a),E stamp missed with supporting affidavit, Welfare and court fees missed in vakaltnama, Kindly serve the petition to all respondent, List	23/02/2021
2461	2458	0710102022422018/2	M/S. P K ENTERPRISES Vs. M/S. FOUR FRESH RETAIL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1651(ND)2		file as a application	17/02/2021
2462	2459	0710102024452020/1	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MAXSELL FINSERV PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/652(ND)2020		NEED TO IA FILE	18/02/2021
2463	2460	0710102015662020/2	SARVESH KASHYAP Vs. CHANDRAKANT CHAUDHARY		Sec 60(5)	COMPANY APPLICATION(IBC)/1044(ND)20		NEED TO ALL PAGES SIGN	20/02/2021
2464	2461	0710204000282017/3	ZILLION INFRA. PVT. LTD. Vs. INDURE PVT. LTD		IBC under Sec 7	COMPANY PETITION IB		contact to court officer	20/02/2021
2465	2462	0710102152482019/3	AK SINGH Vs. M/S BRIGHTSTAR LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/89(ND)202		contact to court officer	23/02/2021
2466	2463	0710102152692019/3	AK SINGH Vs. VAIBHAV EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/202(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	23/02/2021
2467	2464	0710102155142019/2	PREM PRAKASH Vs. COLONIA SANTA MARIA HOTELS PVT. LTD.		Sec. 242(4)	COMPANY PETITION (COMPANIES		E stamp paper is missing	23/02/2021
2468	2465	0710102168642019/4	CHIPSAN AVIATION PRIVATE LIMITED Vs. PUNJ LLYOD AVIATION		IBC Under Sec 9	COMPANY PETITION IB (IBC)/112(ND)20		Sign missing on written submissions	23/02/2021

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2469	2466	0710102171602019/1	INCOME TAX OFFICER WARD 10(4) Vs. REGISTRAR OF COMPANIES DELHI & ORS. (IN THE MATTER OF: M/ S GUJRALBUILDTECHPVT.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/45(ND)2020		E stamp paper is missing	23/02/2021
2470	2467	0710102174012019/7	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/138(ND)20		wrong e filing	23/02/2021
2471	2468	0710120005022018/13	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH		IBC Under Sec 9	COMPANY PETITION IB (IBC)/985(ND)2018		E stamp- paper is missing, pg. no. 7,9,11 are not clear	23/02/2021
2472	2469	0710102005012020/10	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)20		INDEX MISSING	24/02/2021
2473	2470	0710102005012020/5	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)20		INDEX MISSING	24/02/2021
2474	2471	0710102006172020/6	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1304(ND)20		Supporting affidavit and service is	24/02/2021
2475	2472	0710102008412021/1	SURESH KUMAR JAIN Vs. M/S ADRIATIC SEA FOODS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION		Supporting affidavit and service is	24/02/2021
2476	2473	0710102011982020/5	MADHAVKRISHNA TEXTILE MILLS PRIVATE LIMITED Vs. LAJ		IBC Under Sec 9	COMPANY PETITION IB (IBC)/409(ND)20		INDEX MISSING	24/02/2021
2477	2474	0710102015662020/3	SARVESH KASHYAP Vs. CHANDRAKANT CHAUDHARY		Sec 60(5)	COMPANY APPLICATION(IBC)/1044(ND)20		PAGE-13-15 23 NOT CLEAR	24/02/2021
2478	2475	0710102018952020/1	INCOME TAX OFFICER WARD 19(2) Vs. REGISTRAR OF COMPANIES DELHI & ORS. (IN THE MATTER OF:		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/194(ND)2020		STAMP PAPER MISSING	24/02/2021
2479	2476	0710102023912020/1	THREE C PROJECTS PVT LTD Vs. M/S THREE C GREEN DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/97(ND)2021		STAMP MISSING	24/02/2021
2480	2477	0710102030042020/2	VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF		Sec. 131(1)	COMPANY PETITION (COMPANIES		Document Not Uplaud	24/02/2021
2481	2478	0710102031352020/2	DINESH KUMAR DEORA Vs. WITS AGRI FOODS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)20		10rs stamp paper missed	24/02/2021

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2482	2479	0710102075662019/15	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/913(ND)2019		kindly application file separately and pay the fee with choose the section	24/02/2021
2483	2480	0710102091302019/1	AVBODH MEDICARE LLP Vs. FELIX HEALTHCARE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/403(ND)20		Wrong e filing	24/02/2021
2484	2481	0710102002722019/7	INTEGRATED BATTERIES INDIA PVT. LTD. Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/177(ND)2019		pg. no. 95,96 typed copy	25/02/2021
2485	2482	0710102092372020/4	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/995(PB)20		PAGE NO 26 NOT CLEAR	25/02/2021
2486	2483	0710102104462020/2	SANAT PRODUCTS LIMITED Vs. SMR ENTERTAINMENT PVT.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		file as application	25/02/2021
2487	2484	0710102106292019/4	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/639(ND)2019		NEED TO IA FILE	25/02/2021
2488	2485	0710102004572021/1	RUPESH DAS Vs. GAURAV KATIYAR RP		Sec 60(5)	INTERLOCUTORY APPLICATION		STAMP PAPER MISSING	26/02/2021
2489	2486	0710102105992020/3	ASAS TEC PRIVATE LIMITED Vs. M/S ABW INFRASTRUCTURE LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		NEED TO IA FILE	26/02/2021
2490	2487	0710102152292019/5	PROCESS ENGINEERS AND ASSOCIATES Vs. JKR TECHNO ENGINEERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3332(ND)2019		e-stamp paper missed	26/02/2021
2491	2488	710102029192020	NUPUR FINVEST PRIVATE LIMITED VS UNNATI FORTUNE INDUSTRIES	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/452(PB)20	Prateek Kushwaha	don't refile	05/03/2020
2492	2489	710102001792021	GULSHAN GABA VS SH. RAJIV MALIK	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/622(ND)20	Gulshan Gaba	submit DD	11/01/2021
2493	2490	710102010412021	OM LOGISTICS LIMITED VS SIL AUTOFAB LIMITED	Restoration Application (IBC)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/3098(ND)2	ARUN AGGARWAL	Document Not Upload	05/02/2021
2494	2491	710102012642021	SURAJ MIGLANI VS SHANTI NATH BUILDWELL PVT LTD	Company Application(C ompanies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/413(PB)20	RANJANA ROY GAWAI	Document Not Upload	13/02/2021

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2495	2492	710102012312021	SURAJ MIGLANI VS VIVA WORLD VENTURES PVT. LTD.	Company Application(C ompanies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/436(ND)20	RANJANA ROY GAWAI	Document Not Upload	12/02/2021
2496	2493	710102011762021	SANGUNITY EXIM INDIA LTD VS SANGUNITY EXIM INDIA LTD	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/78(ND)201	Animesh Sinha	Document Not Upload	10/02/2021
2497	2494	710102012292021	SURAJ MIGLANI VS DEV DEVI AADHKANI COMMERCIAL PVT LTD	Company Application(C ompanies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/403(ND)20	RANJANA ROY GAWAI	Document Not Upload	12/02/2021
2498	2495	710102012342021	SURAJ MIGLANI VS SAMBHAV BUILDWELL PVT. LTD.	Company Application(C ompanies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/420(ND)20	RANJANA ROY GAWAI	Document Not Upload	12/02/2021
2499	2496	710102012672021	SURAJ MIGLANI VS SUPER CITY CONSTRUCTION PRIVATE LIMITED	Company Application(C ompanies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/440(ND)20	RANJANA ROY GAWAI	Document Not Upload	13/02/2021
2500	2497	710102013132021	REGIONAL PROVIDENT FUND COMMISSIONER VS M/S. ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2 018	NARESH GUPTA	need to sign every pages of application	15/02/2021
2501	2498	710102012632021	SURAJ MIGLANI VS SUPER CITY INFRATECH PVT LTD	Company Application(C ompanies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/412(ND)20	RANJANA ROY GAWAI	Document Not Upload	13/02/2021
2502	2499	710102013802021	M/S SIERRA APPLIANCES PVT. LTD. VS STELLAR CONSTELLATION PROJECTS PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/51(ND)202 0	Kumar Anurag	Please delete previous document and need to every	16/02/2021
2503	2500	710102016332021	PIRAMAL ENTERPRISES LIMITED VS M/S LOGIX SOFT-TEL PRIVATE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/899(ND)20	Vijay Kaundal	sign missing and stamp paper up 100 rs.	25/02/2021
2504	2501	710102016712021	M/S FINE GROUP CORPORATION LIMITED VS VICTRONIC COMMUNICATION PVT	Company Petition IB (IBC)	IBC Under Sec 9		ABHISHEK	Page not clear- 43,44,52,53/Board resolution missed/	26/02/2021
2505	2502	710102016802021	COMMANDER RAJIV SARDANA VS AMR INFRASTRUCTURE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/02(PB)201	Mohit Singh	40 to 85 not clear page	26/02/2021
2506	2503	710102017032021	AMARPAL VS AMR INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/2721(ND)2	Sonal Alagh	105,107,109,111 translate 118-122 not clear page	27/02/2021
2507	2504	710102016882021	EXXIM INVESTMENTS AND ACQUISITIONS PRIVATE LIMITED VS REGISTRAR OF	Restoration Application (Companies Act)	Rule 11 of NCLT		DILIP	main case not link wrong filing	26/02/2021



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2508	2505	710102016642021	RABINDRA KUMAR MINTRI VS MSA DEVELOPERS	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/806(PB)20	APOORV AGARWAL	stamp paper missed	25/02/2021
2509	2506	710102017452021	JITENDER SINGLA VS AGM MANAGEMENT SERVICES LIMITED	Company Petition (Companies Act)	Sec. 241(1)		SIDDHARTH ACHARYA	jurisdiction faridabad	
2510	2507	0710102085852020/1	PVM INNENSYS PRIVATE LIMITED Vs. SHYAM ARORA		Sec 60(5)	INTERLOCUTORY APPLICATION		STAMP MISSING	20/02/2021
2511	2508	0710102026332020/1	GUNJIT KALRA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERVENTION PETITION (IBC)/7(ND)2020		NEED TO FILE SAPERATLY kindly separately file any other	28/02/2021
2512	2509	0710102026342020/1	SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERVENTION PETITION (IBC)/3(ND)2020		kindly separately all file in any other document	28/02/2021
2513	2510	0710102026502020/2	SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		kindly separately all file any other document	28/02/2021
2514	2511	0710102026552020/2	GUNJIT KALRA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		NEED TO FILE SAPERATLY	28/02/2021
2515	2512	0710102033012018/27	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELICITY BUSINESS PARK PVT.		IBC under Sec 7	COMPANY PETITION IB (IBC)/17(ND)2019		sign missing every pages	28/02/2021
2516	2513	0710102070032020/2	NARESH BASIA Vs.		Section 94(1)	COMPANY PETITION IB		need to ia file	28/02/2021
2517	2514	0710102152292019/7	PROCESS ENGINEERS AND ASSOCIATES Vs. JKR TECHNO ENGINEERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3332(ND)2019		Document Not Uplaod	28-02-2021
2518	2515	0710102171122019/5	TSG INDIA IMPEX PVT LTD Vs. NS CONCRETES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/64(ND)202		contact to court officer	28-02-2021
2519	2516	0710120011352018/18	DR. AMIT SACHEDEVA Vs. AXISS DENTAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1218(PB)2		Document Not Uplaod	28-02-2021
2520	2517	0710200417922018/17	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/945(ND)2018		17,23,25-26,29,32,34,35-49,51-105,111-120 not clear	28-02-2021
2521	2518	0710102002302021/1	BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED Vs. BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/17(PB)202		stamp paper missed	03/01/2021

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2522	2519	0710102003332021/1	RAKESH SAXENA Vs. AISHWARYA MOHAN GAHRANA		Sec 60(5)	INTERLOCUTORY APPLICATION		affidavit with stamp paper missed	03/01/2021
2523	2520	0710102004122021/1	EPL LIMITED Vs. VLCC PERSONAL CARE		IBC Under Sec 9	COMPANY PETITION IB		need to file petition	03/01/2021
2524	2521	0710102004442020/7	STATE BANK OF INDIA Vs. M/S WORLDS WINDOW IMPEX INDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/376(ND)20		affidavit with stamp paper missed	03/01/2021
2525	2522	0710102005122021/1	RANJIT KAPOOR Vs. WHITE METALS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		proof of service missed	03/01/2021
2526	2523	0710102007372021/1	M/S GRADIANT WTT O&M SERVICES PRIVATE LIMITED Vs. M/S. SRG APPARELS LIMITED		Rule16(d),NCLT Rules,2016 IBC	TRANSFER PETITION (IBC)/8(PB)2021		stamp paper missed	03/01/2021
2527	2524	0710102007962021/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE		Sec 30,Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		sign and true copy missed stamp paper and	03/01/2021
2528	2525	0710102033492018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S INDO NUCLEOMET PVT LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/18(ND)201		NEED TO APPLICATION FILE	03/01/2021
2529	2526	0710102033512020/1	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		PAGE FIRST NOT IN FILE	03/01/2021
2530	2527	0710102033512020/2	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		INDEX MISSING	03/01/2021
2531	2528	0710102035922020/5	DHANLAXMI BANK LIMITED Vs. REAL VIDEO IMPACT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/861(ND)20		NEED TO IA FILE	03/01/2021
2532	2529	0710102060562020/1	BAGRECHA ENTERPRISES LIMITED Vs. UNITECH ADVISORS (INDIA) PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/106(ND)2021		NEED TO IA FILE	03/01/2021
2533	2530	0710102100592020/1	PARTHA SARATHY SARKAR Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)		NEED TO FILE IN ONE PDF AND FILE NOT IN PROPER	03/01/2021
2534	2531	0710102102572020/3	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR		Application under any other provisions - IBC,Application under any other provisions - IBC,Sec 43(1) r/w	INTERLOCUTORY APPLICATION (I.B.C)/5228(ND) 2020		23 A NEED TO TRANSLATE	03/01/2021
2535	2532	0710102107432020/3	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. TARUN KAPOOR		Section 95(1)	COMPANY PETITION IB (IBC)/1097(ND)2		NEED TO SIGN EVERY PAGES	03/01/2021

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2536	2533	0710102108082020/1	PARTHA SARATHY SARKAR Vs. SH. CH. MOHD. SHARIEF TARIQ		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		INDEX MISSING	03/01/2021
2537	2534	0710102111312020/2	MR AMIT MAVI Vs. INDIA INFOLINE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		PAGE-225-230 276 NOT CLEAR	03/01/2021
2538	2535	0710102126052019/10	SHAPOORJI PALLONI AND CO. PVT LTD. Vs. RATTAN INDIA PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2558(ND)2		ALREADY SHOW	03/01/2021
2539	2536	0710102147062019/1	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREETSIMS		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/844(ND)2019		STAMP MISSING	03/01/2021
2540	2537	0710102150762019/1	PACKET DESIGN INDIA PRIVATE LIMITED Vs. GRANITE GATE PROPERTIES PVT. LTD.		Sec. 230-232, Sec 234	COMPANY PETITION (COMPANIES ACT)/174(ND)20		INDEX MISSING	03/01/2021
2541	2538	0710102105782020/4	ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4925(ND)		PAGE-22-25 TRANSLATE	03/02/2021
2542	2539	0710120006752018/12	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		stamp missing	03/02/2021
2543	2540	0710120006752018/13	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		stamp missing	03/02/2021
2544	2541	710102032712020	SUDHIR POWER PROJECTS LIMITED VS ARYAVIR BUILDCON PVT.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1385(ND)2	YASHMEET KAUR-601	Please check section /wrong section call	14/03/2020
2545	2542	710102017252021	JURISTICA LEGAL SERVICES LLP VS THREE C UNIVERSAL DEVELOPERS PRIVATE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2582(ND)2019	MAHJABEEN	stamp paper missing	01/03/2021
2546	2543	710102017092021	SANJAY JULKA & ANR. VS ATUL KUMAR KANSAL & ANR.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2	Anjaneya	93 not clear page	27/02/2021
2547	2544	710102017222021	L & T FINANCE LTD VS ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/694(PB)2018	Harish	85-86,91-93,96-103 ,105,107,109,111-112 translate page	01/03/2021
2548	2545	710102017502021	INTERGLOBE TECHNOLOGY QUOTIENT PVT LTD VS BUSINESS TRAVELS PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/48(ND)2021	D KISHORE	document properly upload	01/03/2021

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2549	2546	710102017242021	JAKSON LIMITED VS THREE C UNIVERSAL DEVELOPERS PRIVATE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2582(ND)2	MAHJABEEN	sign missing and stamp paper missing	01/03/2021
2550	2547	710102015742021	ASHISH SHAH LIQUIDATOR OF GALANTA PHARMA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Company Petition IB (IBC)	IBC Section 59		Ashish	haryanamemo of parties, list date of events and brief of synopsis missed, estamp paper missed	23/02/2021
2551	2548	0710102112542020/1	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		NEED TO SAPERATE FILLING	22/02/2021
2552	2549	0710102016372021/1	ANUP SOOD Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		NEED TO IA FILE	25/02/2021
2553	2550	0710120013612018/3	HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1282(ND)2 018		CONTACT TO COURT OFFICER	01/03/2021
2554	2551	0710102000342020/2	SRI RADHAA VALLABH ENTERPRISE Vs. INTERNATIONAL PRINT-O-PAC LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/167(ND)20 20		Affidavit applicant name overwriting	02/03/2021
2555	2552	0710102012472020/5	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/410(ND)20		100 RUPEE STAMP MISSING	02/03/2021
2556	2553	0710102013402021/1	ASHOK KUMAR Vs. MAHESH KUMAR SINGH		Sec 60(5)	INTERLOCUTORY APPLICATION		NEED TO IA FILE	02/03/2021
2557	2554	0710102014692019/1 3	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/671(ND)20 19		notary missing	02/03/2021
2558	2555	0710102015382021/1	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BHAVNESH KANWAR		Sec 49(2)	INTERLOCUTORY APPLICATION		need to ia file	02/03/2021
2559	2556	0710102018642020/5	ASCORP GLOBAL LIMITED Vs. SUN AND SAND TOURS & TRAVELS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/496(ND)20		NEED TO IA FILE	02/03/2021
2560	2557	0710102020852020/1	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)20 20		PETITION NOT CONSIDER	02/03/2021
2561	2558	0710102020852020/2	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)20 20		PETITION NOT CONSIDER	02/03/2021

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2562	2559	0710102070032020/3	NARESH BASIA Vs.		Section 94(1)	COMPANY PETITION IB		NEED TO IA FILE	02/03/2021
2563	2560	0710102085852020/2	PVM INNSENSYS PRIVATE LIMITED Vs. SHYAM ARORA		Sec 60(5)	INTERLOCUTORY APPLICATION		Only proof of service uploaded	02/03/2021
2564	2561	0710102090972019/6	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)2019		Index missed	02/03/2021
2565	2562	0710102090972019/7	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)2019		Index missed and sign missed	02/03/2021
2566	2563	0710102093852019/2	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1),Sec. 242(4),Sec. 213	COMPANY PETITION (COMPANIES ACT)/94(PB)201		sign missed on reply	02/03/2021
2567	2564	0710102115682020/1	FEEDBACK INFRA PRIVATE LIMITED Vs. LOGIX INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1134(ND)2020		Stamp paper missed	02/03/2021
2568	2565	0710102117092020/2	KVD WINDPARK BUYERS WELFARE ASSOCIATION Vs. LIC HOUSING FINANCE PRIVATE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)		Stamp paper missed	02/03/2021
2569	2566	0710102161132019/4	PUNJAB NATIONAL BANK Vs. RAJ SNEH AUTO INDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/135(ND)20		pg-5 not clear,proof of service missed	02/03/2021
2570	2567	0710102161152019/4	PUNJAB NATIONAL BANK Vs. VARDHMAN ROLLER FLOUR MILLS P LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/136(ND)20		pg-5 not clear,proof of service missed	02/03/2021
2571	2568	0710102161192019/3	PUNJAB NATIONAL BANK Vs. RAJ-SNEH AUTO WHEELS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/134(ND)20		pg-5 not clear,proof of service missed	02/03/2021
2572	2569	0710102406212018/6	MS. AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. DELHI WAREHOUSING PVT LTD		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/123(PB)20		sign missed on reply,volume not more than 200pages	02/03/2021
2573	2570	0710120006752018/14	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		Financial creditor name incorrect in index	02/03/2021
2574	2571	0710120006752018/15	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		Financial creditor name incorrect in index	02/03/2021

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2575	2572	0710120013122018/8	BHAWANA GUPTA Vs. M/S INVEST CARE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1280(ND)2		page numbering missed and stamp paper and	02/03/2021
2576	2573	0710200117292019/9	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)2019		106 107 114 18261827 1829 1830 1832 1835 NOT CLEAR 287 322 354 355 402 435 649-655 998-1115 1118 1133-1163 1713 TRANSLATE ALL HINDI	02/03/2021
2577	2574	0710200411852018/5	HVR INDUSTRIES PVT. LTD. Vs. BINDAL & BINDAL BATTERIES P.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/199(PB)20		Petition will be filled as Petition and separtaely	02/03/2021
2578	2575	0710102001282021/2	MR. PRADEEP KUMAR Vs. 1.BUOYANT LOGISTICS SERVICES PRIVATE		Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		Index missed	03/03/2021
2579	2576	0710102004872021/1	SHRUTI JAYANT GOKHALE Vs. GAURAV HOTA		Application under any other provisions	COMPANY APPLICATION( COMPANIES		Merged into one pdf	03/03/2021
2580	2577	0710102004872021/2	SHRUTI JAYANT GOKHALE Vs. GAURAV HOTA		Application under any other provisions	COMPANY APPLICATION( COMPANIES		Merged into one pdf	03/03/2021
2581	2578	0710102012532020/7	THOMAS AND COMPANY PVT LIMITED Vs. THAPAR BUILDERS PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/494(ND)20		Index missed	03/03/2021
2582	2579	0710102018372020/4	NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/535(ND)20		sign missed on reply,pg-21 overwriting,pg-	03/03/2021
2583	2580	0710102028672020/1	K.C. SHARMA Vs. SUKU CONTROLS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB		NEED TO ALL PAGES SIGN	03/03/2021
2584	2581	0710102061462020/2	DHARAM SINGH Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMP ANIES		INDEX MISSING	03/03/2021
2585	2582	0710102064462020/8	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/833(ND)2020		NEED TO SIGN EVERY PAGES	03/03/2021
2586	2583	0710102075142019/8	ARUN GOEL Vs. D. V. EXPORTS PVT. LTD.		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES		NEED TO IA FILE	03/03/2021
2587	2584	0710102104312020/6	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/456(ND)2020		ALLREADY FILE	03/03/2021

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2588	2585	0710102092072020/1	POOJA BAHRY Vs. NTL ELECTRONICS INDIA LIMITED		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION		100 rupees E stamp is missing	04/03/2021
2589	2586	0710102093642019/27	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)201		E stamp of 50 is required	04/03/2021
2590	2587	0710102142012019/1	TDT COPPER LTD Vs. SUPERTECH LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(I BC)/1440(ND)20		Remove extra files or file them Separately	04/03/2021
2591	2588	0710102160942019/5	ND SPICES PRIVATE LIMITED Vs. YES SIR CATERING SERVICES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/276(ND)20		kindly file separately with choose section	04/03/2021
2592	2589	0710102161182019/12	K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3420(ND)2		Document Not Upload	04/03/2021
2593	2590	0710200417362018/41	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD		IBC under Sec 7	COMPANY PETITION IB (IBC)/29(ND)201		Affidavit is of back date	04/03/2021
2594	2591	0710200429542018/17	M/S. SRS LTD. Vs. M/S. SAUBHAGYA ORNAMENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/114(ND)20		kindly file separately with pay the fee	04/03/2021
2595	2592	710102069442020	ELANGBAM INFRASTRUCTURES & CONSTRUCTION PRIVATE LIMITED VS	Restoration Application (Companies Act)	Sec 252 (3)		Shivangi Jain	jurisdiction in guwahati	10/07/2020
2596	2593	710102018512021	VINAY VS PUNJAB AND SIND BANK THROUGH MANAGING DIRECTOR/OFFICER IN CHARGE ASSET	Company Petition IB (IBC)	IBC Under Sec 9		vinay	Documents not uploaded properly (uploaded pdf per 200 page with	04/03/2021
2597	2594	0710102018162020/7	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND	COMPANY PETITION IB (IBC)/571(ND) 2020	IBC under Sec 7			NO index, No true copy sign	16/02/2021
2598	2595	0710102149292019/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2976 (ND)2019	IBC under Sec 7			Need to file as IA	25/02/2021
2599	2596	0710120004802018/6	MAKE INDIA SAMRT PVT. LTD. Vs. SAFEWAY INSURANCE TPA PVT. LTD.	COMPANY PETITION IB (IBC)/1025 (ND)2018	IBC Under Sec 9			Wrong Document (petition Uploaded	03/01/2021
2600	2597	0710102014582021/1	ND SPICES PRIVATE LIMITED Vs. YES SIR CATERING SERVICES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1036(N D)2021	Application under any other provisions - IBC			Wrong Efiling (file it as IA)	03/04/2021

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2601	2598	0710102022362020/1	M/S RALLIS THERAPEUTICS PRIVATE LIMITED Vs. M/S KARE PARTNERS GROUP INDIA	COMPANY PETITION IB (IBC)/574(ND) 2020	IBC Under Sec 9			E stamp is missing	03/04/2021
2602	2599	0710102032872020/1	DAPEL INVESTMENTS LLP Vs. BOYAPATI SATYA SRINIVAS	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/19(ND)2021	Sec 60-62 LLP Act 2008			Pagination not done	03/04/2021
2603	2600	0710102036172020/8	NEPTUNUS POWER PLANT SERVICES PRIVATE LIMITED Vs. JAGSON INTERNATIONAL	COMPANY PETITION IB (IBC)/827(ND) 2020	IBC Under Sec 9			E stamp is missing	03/04/2021
2604	2601	0710102075842020/6	JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/349(ND) 2020	Sec 252 (1)			E stamp paper is missing	03/04/2021
2605	2602	0710102079162020/3	THE VILAS CONDOMINIUM ASSOCIATION Vs. MGF DEVELOPMENTS LIMITED	COMPANY PETITION IB (IBC)/936(ND) 2020	IBC under Sec 7			E stamp is missing	03/04/2021
2606	2603	0710102089872020/1	M/S M.M. METACRAFT PVT. LTD. Vs. M/S R.M. CONTROLS PVT. LTD.	COMPANY PETITION IB (IBC)/86(ND)2021	IBC Under Sec 9			Index and e stamp paper is missing	03/04/2021
2607	2604	0710102075822020/4	LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/388(ND) 2020	Sec 252 (1)			E-stamp missing	03/05/2021
2608	2605	0710102114232020/4	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/177(PB) 2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			Pagination missing after Pg no.56 till 61/Pg-86 to 101 not clear(No typed Copy)/Pg-172 not	03/08/2021
2609	2606	0710102004122021/1	EPL LIMITED Vs. VLCC PERSONAL CARE LIMITED	COMPANY PETITION IB (IBC)/81(ND)2021	IBC Under Sec 9			Court Order Not attached	03/09/2021
2610	2607	710102002942021	M/S SWISS PROMOTION PRIVATE LTD. VS M/S TIMEKEEPERS THEWATCH	Company Appeal (IBC)	IBC Under Sec 9		Rashmi Chopra	Document Not Upload	13/01/2021



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2611	2608	710102018212021	M/S. JAY ACE TECHNOLOGIES LTD. VS M/S. MICROMAX ENERGY	Miscellaneous Application (IBC)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/330(ND)20	KARUNESH	sign missing and stamp paper missing	03/03/2021
2612	2609	710102102822020	SANJEEV AHUJA VS	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/530(ND)20	KARAN MALHOTRA	wrong filing you can file as additional	27/10/2020
2613	2610	710102019042021	IMPERISH CONSTRUCTION PVT. LTD. VS GAURAV	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2	PRANAV	index not signed/True copy sign missing in	06/03/2021
2614	2611	710102019062021	WIZARD CONSTRUCTION CO. VS GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2 019	PRANAV	index not signed/True copy sign missing in some pages	06/03/2021
2615	2612	710102018892021	SHIVA ENGINEERING SERVICES VS MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL EARTHCON UNIVERSAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2 019	PRANAV	True copy sign missing	06/03/2021
2616	2613	710102019232021	STATE BANK OF INDIA VS INDO ALUSYS INDUSTRIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/925(PB)20	ARV CHAMBERS LAW	Wrong File	08/03/2021
2617	2614	710102019052021	SANGHA INFRATECH VS GAURAV KATIYAR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2	PRANAV	index not signed/True copy sign missing in	06/03/2021
2618	2615	710102019902021	RAVI BANSAL VS M K S OIL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1164(ND)2	Ravi	wrong filing	10/03/2021
2619	2616	0710200410882018/8	SUPER PRINT SERVICES Vs. M/S XALTA FOOD AND BEVERAGES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/702(ND)20 18		Wrong File Need To File IA	01/02/2021
2620	2617	0710102085862020/3	SANJAY KUMAR JAIN Vs. SUNIL KUMAR AGRAWAL RP		Sec 60(5)	INTERLOCUTORY APPLICATION		index wrong arrange	05/03/2021
2621	2618	0710102085862020/4	SANJAY KUMAR JAIN Vs. SUNIL KUMAR AGRAWAL RP		Sec 60(5)	INTERLOCUTORY APPLICATION		stamp paper missed and index wrong arrange	05/03/2021
2622	2619	0710102090972019/8	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)2 019		true copy and sign missed	05/03/2021
2623	2620	0710102093742020/6	BANDHU SHARMA Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES)		sign missed	05/03/2021
2624	2621	0710102150092019/5	SOHAM POLYMERS PRIVATE LIMITED Vs. FLOCKSUR INDIA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3060(ND)2		pagination is not done	05/03/2021

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2625	2622	0710102003282021/1	ACUTE DAILY MEDIA PRIVATE LIMITED Vs. SHARP EYE ADVERTISING PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2021		Stamp paper is missing	06/03/2021
2626	2623	0710102003322020/2	DUNLOP TAIKOO (JINJIANG) AIRCRAFT TYRES CO.LIMITED Vs. MAGNUM AVIATION		Rule 11 of NCLT, 2016	COMPANY APPLICATION(I BC)/384(ND)2020		Wrong Documents	06/03/2021
2627	2624	0710102005122020/6	UTPAL KANT Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/377(ND)20		Stamp paper is missing and sign is missing on	06/03/2021
2628	2625	0710102012092021/1	TWENTY FIRST CENTURY WIRE RODS LIMITED Vs. CGST AND CENTRAL EXCISE DIVISION - X SILVASSA DAMAN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1014( )2021		Need to file as IA	06/03/2021
2629	2626	0710102012652020/6	RELIANCE HOME FINANCE LIMITED Vs. JUBILANT MALLS PVT.		IBC under Sec 7	COMPANY PETITION IB (IBC)/478(ND)20		Pg-60 to 63 not clear/Proof of Service missing	06/03/2021
2630	2627	0710102066822020/5	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION		Affidavit Verified Date Missing	06/03/2021
2631	2628	0710102080942020/1	AJAY KUMAR GUPTA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		E Stamp Paper Missing	06/03/2021
2632	2629	0710102080952020/1	SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		E STAMP paper Missing	06/03/2021
2633	2630	0710102080962020/1	GUNJIT KALRA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		E STAMP paper Missing	06/03/2021
2634	2631	0710102123702019/1	SHIV RAJ SINGH Vs. KEMPTON KONSTRUCTIONS PVT.		Application under any other provisions	TRANSFER PETITION(COM PANIES		Page No 102,103,104,116	08/03/2021
2635	2632	0710102138362019/6	RAINBOW OVERSEAS PRIVATE LIMITED Vs. MASSCO MEDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2829(ND)2019		E-Stamp Paper Missing & True Copy Signature	08/03/2021
2636	2633	0710102161132019/4	PUNJAB NATIONAL BANK Vs. RAJ SNEH AUTO INDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/135(ND)20		Page No 10 Not CLEAR	08/03/2021
2637	2634	0710200401392016/3	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/28(ND)2016		e-stamp/Supporting Affidavit missing/True copy sign	08/03/2021

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2638	2635	0710102007042020/8	ABHISHEK GUPTA Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/335(ND)2020		pg-161-164,179,182,207,208,214,330,334,336,338-341 not	09/03/2021
2639	2636	0710102090712020/1	DIGILIFE DISTRIBUTION AND MARKETING SERVICES LIMITED Vs. M/S. FARTHCON UNIVERSAL INFRATHECH		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/90(ND)202		Need to file as CA	09/03/2021
2640	2637	0710102161182019/13	K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3420(ND)2		No index attached	09/03/2021
2641	2638	0710200401392016/4	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/28(ND)2016		Wrongly e-filed(Petition, Amended petition, Reply, rejoinder.	09/03/2021
2642	2639	0710102003292020/3	KUNTI COLD STORAGE PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL (COMPANIES		Proof of Service missing	10/03/2021
2643	2640	0710102004302020/3	THOMAS GLOBAL LOGISTICS PRIVATE LIMITED Vs. TESCOS LIFE CARE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/260(ND)2020		Need to file as IA	10/03/2021
2644	2641	0710102004942021/2	INDIABULLS HOUSING FINANCE LTD. Vs. AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/133(ND)2021		E-stamp missing	10/03/2021
2645	2642	0710102026062020/4	RAJNI MITTAL Vs. JYOTI SWARUP MITTAL BUILDERS AND CONTRACTORS PRIVATE		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/145(ND)20		Proof of Service missing	10/03/2021
2646	2643	0710102027922020/3	JUST JOBS INTERNET SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/237(ND)20		Proof of Service missing	10/03/2021
2647	2644	0710102032622020/8	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/797(ND)20		Not uploaded in single PDF	10/03/2021
2648	2645	0710102080062020/7	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		Need to file as CA	10/03/2021
2649	2646	0710102089572019/9	CATALYST TRUSTEESHIP LIMITED Vs. RIYASAT TOWERS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1392(ND)2		E-stamp missing	10/03/2021
2650	2647	0710102105692020/3	SANJEEV JAIN Vs. SANJEEV JAIN		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		E-stamp missing	10/03/2021

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2651	2648	0710102110052020/1	P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/172(ND)2		Need to file as IA	10/03/2021
2652	2649	0710102111092020/7	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		Wrong file	10/03/2021
2653	2650	0710102116522020/11	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		pg-9 missed in index	10/03/2021
2654	2651	0710102118122020/3	NEEV INFRASTRUCTURE PRIVATE LIMITED Vs. EARTH WATER LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1116(ND)2		Stamp paper missed	10/03/2021
2655	2652	0710102124952019/3	SHARAD SURI Vs. KRRISH REALTECH		IBC under Sec 7	COMPANY PETITION IB		Need to file as IA	10/03/2021
2656	2653	0710102136992019/3	MANOJ SRIVASTAVA MEDIA CORPS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2693(ND)2019		Index missed	10/03/2021
2657	2654	0710102142722019/10	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMITED		Sec. 59,Application under any other provisions ,Application under any other	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		Volume 2 will be upload separately,pg-203	10/03/2021
2658	2655	0710102150942019/6	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)2019		Only proof of service uploaded	10/03/2021
2659	2656	0710102150942019/7	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)2019		Need to file as IA	10/03/2021
2660	2657	0710102166032019/6	OM LOGISTICS LIMITED Vs. JINDAL RETAIL (INDIA) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3466(ND)2		Index missed	10/03/2021
2661	2658	0710102172312019/1	INCOME TAX OFFICER WARD- 10(2) Vs. REGISTRAR OF COMPANIES DELHI (IN THE MATTER OF:M/S		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/81(ND)2020		service missed	10/03/2021
2662	2659	0710102407172018/9	INDIAN OVERSEAS BANK Vs. M/S PIXION MEDIA		IBC under Sec 7	COMPANY PETITION IB		sign missed on reply	10/03/2021
2663	2660	0710120005622018/1	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2		page numbering missed in index	10/03/2021

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2664	2661	0710200401192016/1	PAWAN KUMAR & ANR Vs. M/S RAHEJA MALL MANagements PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/137(ND)20		sign missed on reply	10/03/2021
2665	2662	0710102003732020/4	MAYFAIR BIOTECH PRIVATE LIMITED Vs. GOOD VALUE CHEMICALS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/215(ND)2020		back date affidavit	11/03/2021
2666	2663	0710102007172019/10	AASHISH KATHURIA & M. K. GAUTAM Vs. PARSVNATH		IBC under Sec 7	COMPANY PETITION IB (IBC)/294(ND)20		Stamp paper missed	11/03/2021
2667	2664	0710102007222021/1	PRADEEP KALRA Vs. KAAMA BREWERIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/87(ND)202		pg-10 missed	11/03/2021
2668	2665	0710102015112020/2	NAVEEN GUPTA Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL (COMPANIES)		Stamp paper missed	11/03/2021
2669	2666	0710102018502021/1	REETESH KUMAR AGARWAL Vs. NARENDER KUMAR		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		Need to file as IA	11/03/2021
2670	2667	0710102022662020/8	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES)		Wrong file	11/03/2021
2671	2668	0710102022832020/1	TEETU TRADING CORPORATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/209(ND)2020		Stamp paper missed	11/03/2021
2672	2669	0710102077172020/3	SREI INFRASTRUCTURE FINANCE LIMITED Vs. ALSTRONG ENTERPRISES INDIA PVT		IBC under Sec 7	COMPANY PETITION IB (IBC)/913(ND)2020		Written with pen in vakalatnama	11/03/2021
2673	2670	0710102080922020/2	MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1071(ND)2		Need to file as IA	11/03/2021
2674	2671	0710102091752020/6	SACHIN GUPTA Vs. UNION OF INDIA		Sec 252 (1)	COMPANY APPEAL (COMPANIES)		stamp paper missed	11/03/2021
2675	2672	0710102094092020/1	NAVEEN KUMAR JAIN (RP) Vs. KIAN ING & COMPANY & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION		true copy sign and stamp missed	11/03/2021
2676	2673	0710102097382020/8	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD		Sec 42	COMPANY APPEAL (IBC)/7(ND)2020		Stamp paper missed	11/03/2021
2677	2674	0710102101542020/3	FEATHERLITE OFFICE SYSTEMS PRIVATE LIMITED Vs. XPANDR VENTURES INDIA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1115(ND)2020		Stamp paper of Rs100	11/03/2021

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2678	2675	0710102103922020/2	SUMA HOLDING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES)		Stamp paper missed	11/03/2021
2679	2676	0710102104182020/1	AJAY SINGHAL Vs. SITARAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES)		pg-146 missed,proof of service missed	11/03/2021
2680	2677	0710102111092020/8	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		page numbering missed after pg-9	11/03/2021
2681	2678	0710102111782020/1	KESHAV MADHAV HOMES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/34(ND)202		Stamp paper missed	11/03/2021
2682	2679	0710102114232020/5	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)20		Pagination missing after pg-56 (till 61)/Pages not clear-62 to 67	11/03/2021
2683	2680	0710102114232020/6	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES)		page missed after pg 85,155,156,pg-	11/03/2021
2684	2681	0710102117622020/3	VISTRAT REAL ESTATES PVT LTD Vs. ASIAN HOTELS (NORTH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/89(ND)202		Index missed	11/03/2021
2685	2682	0710102117882020/1	SOHANAA INTERNATIONAL PRIVATE LIMITED Vs. KINDLE DEVELOPERS PRIVATE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/92(ND)2021		pg-2,3 missed	11/03/2021
2686	2683	0710102137722019/4	MAYOR SPORTS PVT. LTD. Vs. EMPHASIS INNOVATIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2854(ND)2		page numbering missed in file	11/03/2021
2687	2684	0710102172412019/1	INCOME TAX OFFICER WARD- 10(2) Vs. REGISTRAR OF COMPANIES DELHI &ANR. (IN THE MATTER OF: M/S GLOWLINE BUILDCON		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/83(ND)2020		stamp paper and affidavit not notarized and true copy sign and stamp missed	11/03/2021
2688	2685	0710200412002017/5	PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/246(ND)2017		pg-9-11 not clear	11/03/2021
2689	2686	0710200413652018/9	M/S USAKA ELECTROTECH PRIVATE LIMITED Vs. M/S SHREE BALAJI PRINTOPACK		IBC Under Sec 9	COMPANY PETITION IB (IBC)/391(ND)2018		Stamp paper missed	11/03/2021
2690	2687	0710102065042020/3	GOKALDAS EXPORTS LTD. Vs. VAS DATA SERVICES PRIVATE		Sec 60(5)	INTERLOCUTORY APPLICATION		Index missed	12/03/2021

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2691	2688	710102019912020	GAURAV KATIYAR VS THREE C HOMES PRIVATE LIMITED	Company Application(IBC)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/432(ND)20	Gaurav Katiyar	case type wrong and section wrong	10/01/2020
2692	2689	710102030282020	KAVYA TRADERS VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/995(ND)20	Kartik	page 24 not clear	07/03/2020
2693	2690	710102084252020	DARA SINGH ESTATES PVT LTD VS THE REGISTRAR OF	Company Appeal (IBC)	Rule 11 of NCLT, 2016		Prateek Gangwani	Wrong section	01/09/2020
2694	2691	710102119982020	PROFESSIONAL IMPEX PVT. LTD. VS GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/712(ND)2019	Sunil Shukla	Page miss- 48,85/Application 60 (5) file seperately/merge	30/12/2020
2695	2692	710102019952021	M/S WISHWA MITTAR BAJAJ & SONS VS REGISTRAR OF	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3190(ND)2	RAGHAVENDRA MOHAN BAJAJ	section wrong	10/03/2021
2696	2693	710102020582021	WALSONS SERVICES PRIVATE LIMITED VS WHITE METALS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/160(PB)20	Neeraj@1996	13-14 not clear page and section wrong page	12/03/2021
2697	2694	710102020442021	M/S SYNERGY PETRO PRODUCTS PVT. LTD. VS NATIONAL AGRICULTURAL COOPERATIVE	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1106(PB)2020	Priya Soni	sign missing	12/03/2021
2698	2695	710102020152021	AMARPAL VS SHILENDRA PRATAP SHARMA SINGH & ORS.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2	Sonal Alagh	sign missing and stamp paper and affidavit missing	11/03/2021
2699	2696	710102020272021	SAGAR BUSINESS PRIVATE LIMITED VS SBL CONSTRUCTION PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/2572(ND)2019	Rahul	section wrong	11/03/2021
2700	2697	710102020632021	RKG FINVEST LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application(Companies Act)	Rule 32	COMPANY PETITION (COMPANIES ACT)/302(ND)20	RAKTIM GOGOI	sign missing	12/03/2021
2701	2698	710102020692021	JAWAHAR SINGH SAROHA VS UNION BANK OF INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2590(ND)2	rohit	sign missing stamp date missing	12/03/2021
2702	2699	710102016852021	DIPAK KUMAR AGARWAL VS CHD DEVELOPERS LTD	Intervention Petition(Companies Act)	Intervention Application		SARTHAK	Kindly link the case from main case no.,Brief synopsis/list of dates &&& events missed,no	26/02/2021
2703	2700	710102019492021	HITESH BHARDWAJ VS DELHI APARTMENTS PVT. LTD.	Contempt Petition(Companies Act)	Rule 11 of NCLT		Atul Singh	Wrong section select,Vakaltnama missed,	09/03/2021

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2704	2701	710102010902021	VIJAY KUMAR & ORS VS SARE GURUGRAM PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ranjan	471, 524, 1166, 1784, 1792, 1844-1846, 2401, 2409, 2493, 2495, 2501, 2503, 2505, 3564, not clear and	08/02/2021
2705	2702	710102018832021	TRAVEL DESIGNER INDIA PRIVATE LTD VS M/S STAR VACATIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dhruvik Patel	Advocate welfare &&& court fees miss/client signature	05/03/2021
2706	2703	710102018862021	TRAVEL DESIGNER INDIA PRIVATE LTD VS M/S TRAVELONN TOURISM PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dhruvik Patel	Advocate welfare &&& court fees miss/client signature miss/Notary back date brief of synopsis missed, list of date &&& amp; events missed,estamp	05/03/2021
2707	2704	710102019852021	THOMAS GLOBAL LOGISTICS PRIVATE LIMITED VS TESCOS LIFE CARE PRIVATE LIMITED	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/260(ND)2020	Astha Nigam	case type wrong	10/03/2021
2708	2705	710102020252021	IIFL FINANCE LTD. VS JAIPURIA BUILDCON PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/173(PB)20	BINDU DAS	Section Not Mention in Soft Copy	11/03/2021
2709	2706	710102021352021	VINEET AGGARWAL VS KOTAK MAHINDRA BANK	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1226(ND)2	VINEET AGGARWAL	section wrong please choose sec 35	16/03/2021
2710	2707	710102021142021	CGST AND CENTRAL EXCISE DIVISION - X SILVASSA VS KOTAK	Company Appeal (IBC)	Section 42 - Submitted by Government Body		KINJAL	wrong document , wrong file	15/03/2021
2711	2708	710102021092021	ARCH FINANCE LIMITED VS DECENT SURVEYORS PRIVATE LIMITED	Company Application(Companies Act)	Application under any other provisions	CP(AA) MERGER AND AMALGAMATION (COMPANIES)	Mr. Suman Jyoti Khaitan	section wrong	15/03/2021
2712	2709	710102093892020	M. M. CERAMICS & FERRO ALLOYS VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MD ZUNAID	wrong arrange-23 to 25/Advocate welfare miss	30/09/2020



	A	B	C	D	E	F	G	H	I
2713	2710	710102013972021	AMODA IRON AND STEEL LIMIETD VS SHAKTI INTERNATIONAL PRIVATE LIMITED	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		Shyam sunder	memo party, brief synopsis ,list of dates, vakalatnama, service missed all need to	17/02/2021
2714	2711	710102021342021	SURAJKIRAN RENEWABLE RESOURCES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec. 441		BCG & CO LLP	No page number mentioned in index, council sign missed in index,In application many section mention 39,42,62 and fees missed,no sign in every page peition, no page no. in every page of petition,welfare &&&&& court fess missed in vakaltnama,AoA missed,many pages not clear, E stamp and affidavit no	16/03/2021
2715	2712	710102021172021	CGST AND CENTRAL EXCISE DIVISION - IX SILVASSA VS REGISTRAR	Company Petition IB (IBC)	Section 42 - Submitted by Government Body		KINJAL	wrong document , wrong file	15/03/2021
2716	2713	0710102136162019/1 7	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(I BC)/1342(ND)20		Supporting affidavit is missing	23/02/2021
2717	2714	0710102102772019/6	DUNLOP TAIKOO (JINJIANG) AIRCRAFT TYRES CO. Vs. MAGNUM AVIATION PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1666(ND)2 019		Wrong Document uploaded	15/03/2021
2718	2715	0710102105672020/2	NEMIUM HEALTHCARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/481(ND)20		Wrong Doc. Uploaded only proof of service is there	15/03/2021
2719	2716	0710102109442020/4	PARINDA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/509(ND)20 20		Index is blank &&&& not signed/ no pagination/no stamp paper/Affidavit	15/03/2021

	A	B	C	D	E	F	G	H	I
2720	2717	0710102114232020/3	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES)		pagination missing after page 56 till 61	15/03/2021
2721	2718	0710102116582020/2	FLUIDMASTER INDIA PRIVATE LIMITED Vs.		Sub-Section (1) of Section 66.	COMPANY PETITION (COMPANIES)		Affidavit Missing	15/03/2021
2722	2719	0710102163862019/4	RELIANCE HOME FINANCE LIMITED Vs. AARCITY INFRASTRUCTURE		IBC under Sec 7	COMPANY PETITION IB (IBC)/3423(ND)2019		Need to file as IA	15/03/2021
2723	2720	0710102171602019/1	INCOME TAX OFFICER WARD 10(4) Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/ S GUJRALBUILDTECHPVT.		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/45(ND)2020		PAGE No 15,16 NOT CLEAR	01/03/2021
2724	2721	0710200410952018/21	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)20		No index, NO pagination	15/03/2021
2725	2722	0710102087802020/5	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/976(ND)2020		Stamp missing/true copy sign missing in some	15/03/2021
2726	2723	0710102116722020/1	ABDULHADI ALMAILEM TRADING COMPANY W.L.L Vs. JAY ACE TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1140(ND)2020		Index missing/stamp missing	16/03/2021
2727	2724	0710102010632021/1	JBF PETROCHEMICALS LIMITED Vs. TYCOFIRE & SECURITY INDIA PVT. LTD.		Rule16(d),NCLT Rules,2016 IBC	TRANSFER PETITION (IBC)/6(PB)2021		Wrongly uploaded(Reply, affidavit, vakalatnama all uploaded with same slash no.)	16/03/2021
2728	2725	0710102068402020/1	CHANDRA PRAKASH Vs. KAPIL DEV REHANI		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/4878(PB)		Pg-25 to 28/41,69 to 72 not clear & not uploaded in	16/03/2021
2729	2726	0710102077862020/11	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)20		Need to file as IA	16/03/2021
2730	2727	0710102085632020/2	STAR MAXX PROPERTIES Vs. NILESH SHARMA RP		Sec 60(5)	INTERLOCUTORY APPLICATION		Proof of Service missing	08/02/2021
2731	2728	0710102172012019/1	INCOME TAX OFFICER WARD- 10(2) Vs. REGISTRAR OF COMPANIES DELHI & ANR. (IN THE MATTER OF: M/S GLIDER TRADERS INDIA		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/84(ND)2020		Stamp missing	16/03/2021

	A	B	C	D	E	F	G	H	I
2732	2729	0710102412382017/24	M/S COLUMBIA PETROCHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)20		Need to file as IA	16/03/2021
2733	2730	0710120002042018/15	DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB		Need to file as IA	16/03/2021
2734	2731	0710200412002017/4	PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/246(ND)2017		Wrongly filed (too many affidavit && petition uploaded with same slash	16/03/2021
2735	2732	0710102007702020/3	OLYMPUS METAL PVT. LTD. Vs. KAY EM COPPER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/288(ND)20		STAMP AND AFFIDAVIT MISSED	15/03/2021
2736	2733	0710102020852020/1	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020		Application( Need to file as IA) && affidavit cannot filed together	09/03/2021
2737	2734	0710102023902020/1	THREE -C PROJECTS PVT LTD Vs. CLOUD 9 PROJECTS PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/96(ND)202		FILE AS APPLICATION	15/03/2021
2738	2735	0710102081192019/5	TGS WATER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES		FILE AS A FRESH APPLICATION	10/02/2021
2739	2736	0710102086982019/10	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2		FILE AS FRESH	15/03/2021
2740	2737	0710102117092020/3	KVD WINDPARK BUYERS WELFARE ASSOCIATION Vs. LIC HOUSING FINANCE PRIVATE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)		file as fresh application	15/03/2021
2741	2738	0710102157222019/4	NEHIT BANTHIA Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB		page 122,123, not clear	15/03/2021
2742	2739	0710102007572020/4	RAJNIKANT NANUBHAI KAPADI Vs. SAMTEX DESINIZ PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/286(ND)20		INDEX MISSING AND FILE IN TWO PARTS	15/03/2021
2743	2740	0710102013372020/9	MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/414(PB)20		Index and supporting affidavit is	15/03/2021
2744	2741	0710102018812021/1	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION		Pg no. 1,2 and 3 are missing	15/03/2021
2745	2742	0710102026682020/2	VIKAS SONI Vs. WFX TECHNOLOGIES PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/674(ND)20		Merge pdf or file them separately	15/03/2021
2746	2743	0710102027572020/2	INDIA GLYCOLS LIMITED Vs. YOGI CROP SCIENCES PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/756(ND)20		Affidavit date is missing	15/03/2021

	A	B	C	D	E	F	G	H	I
2747	2744	0710102032622020/10	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/797(ND)20		Index and supporting affidavit missing	15/03/2021
2748	2745	0710102033152020/3	JAMMU & KASHMIR BANK Vs. AMAN HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1086(PB)2		page 318,417,420,425-428, not clear	15/03/2021
2749	2746	0710102075822020/4	LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND		Sec 252 (1)	COMPANY APPEAL(COMPANIES)		Remove extra files or file them separately	09/03/2021
2750	2747	0710102082872020/3	SIMRAN KAUR Vs. ENTERTAINMENT CITY LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/965(PB)20		Stamp paper is missing	28/12/2020
2751	2748	0710102087232020/6	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES)		pg. no. 70,72,99,100 are not clear and	15/02/2021
2752	2749	0710102091752020/7	SACHIN GUPTA Vs. UNION OF INDIA		Sec 252 (1)	COMPANY APPEAL(COMPANIES)		Supporting affidavit is missing	16/03/2021
2753	2750	0710102103722020/2	NK JAIN & CO Vs. EMAAR INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB		stamp paper is missing	16/03/2021
2754	2751	0710102111512020/3	NBC HEALTH & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES)		Affidavit notarized date is missing	16/03/2021
2755	2752	0710102112322020/1	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES		Sec 60(5)	INTERLOCUTORY APPLICATION		Stamp missing	16/03/2021
2756	2753	0710102119462020/3	SULABH CREDIT & LEASING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/7(ND)2021		Supporting affidavit is missing	16/03/2021
2757	2754	0710102137722019/5	MAYOR SPORTS PVT. LTD. Vs. EMPHASIS INNOVATIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2854(ND)2		Index is missing	16/03/2021
2758	2755	0710102150872019/4	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA		Sec. 140(5)	COMPANY PETITION (COMPANIES)		Pg. no. 8 is missing	19/02/2021
2759	2756	0710102150902019/6	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL(COMPANIES)		Stamp paper is missing	03/09/2020
2760	2757	0710102169602019/2	HEMANT KUMAR Vs. EDUCOMP-RAFFLES HIGHER EDUCATION		IBC Under Sec 9	COMPANY PETITION IB (IBC)/31(PB)202		Affidavit is of back date	16/03/2021
2761	2758	0710102407022018/19	ICICI BANK LIMITED Vs. PUNJ LLYOD LIMITED		IBC under Sec 7	COMPANY PETITION IB		Remove extra files or file them	16/03/2021
2762	2759	0710102701602018/10	ASSET RECONSTRUCTION COMPANY (INDIA)		IBC under Sec 7	COMPANY PETITION IB (IBC)/160(PB)20		Wrong Efiling	16/03/2021

	A	B	C	D	E	F	G	H	I
2763	2760	0710102000142021/4	DEV TRAXIM PRIVATE LIMITED Vs. SEHGAL PACKAGING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/8(ND)2021		Page no. 5 - 11 not clear	16/03/2021
2764	2761	0710102002622019/18	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)20		page numbering missed in index	15/03/2021
2765	2762	0710102014882021/1	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION		page no. 103-104 page cut	16/03/2021
2766	2763	0710102018812021/2	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION		Index Missing, Page no. missing, True	16/03/2021
2767	2764	0710102021202020/1	MANJULA TRIPATHI Vs. CLARION TOWNSHIPS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/638(ND)20		Stamp paper Should be of Rs 100 in UP	16/03/2021
2768	2765	0710102033922020/1	ASIAN GRANITO INDIA LIMITED Vs. ATS HOUSING PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/820(ND)20		Document Not Upload	16/03/2021
2769	2766	0710102062802020/4	RISHU AGENCIES PRIVATE LIMITED & ANR Vs. SAFEX COMPLEX		Sub-section (l) of section 230	CP(AA) MERGER AND AMALGAMATIO		No Pagination	16/03/2021
2770	2767	0710102075662019/15	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/913(ND)2019		Wrong e-filing, need file in IA	12/03/2021
2771	2768	0710102078372020/1	VANDANA RAHEJA AND ORS. Vs. SPAZE TOWER PRIVATE LIMITED & ANR.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		True Copy sign Missing	16/03/2021
2772	2769	0710102082542020/1	SUNIL KUMAR JAIN Vs. METAPHOR EXPORTS PVT. LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		Index Missing, No Pagenation, True Copy Sign	16/03/2021
2773	2770	0710102105442020/1	NIHO CONSTRUCTION Vs. HEMANT KHANDELWALHEMANT KHANDEWAL		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES ACT)/724(ND)20		Wrong E-filing	16/03/2021
2774	2771	0710102116222020/1	BEERMATI Vs. CHOUDHARY AVIATION FACILITES PRIVATE		Sec. 97(1)	COMPANY PETITION (COMPANIES		page numbering missed in affidavit	15/03/2021
2775	2772	0710102147272019/4	ANIL KOHLI Vs. S R FOIL & HYGIENE PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/2518(PB)20		Court fee missed in vakalatnama	15/03/2021
2776	2773	0710102147282019/3	ANIL KOHLI Vs. S R FOIL & HYGIENE PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/2517(PB)20		Court fee missed in vakalatnama	15/03/2021

	A	B	C	D	E	F	G	H	I
2777	2774	0710102171572019/3	DEPUTY COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES DELHI & S. ... APPELLANT (IN THE MATTER OF: M/S		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/23(ND)2020		service missed to income tax and roc	15/03/2021
2778	2775	0710102173792019/5	GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING		IBC Under Sec 9	COMPANY PETITION IB (IBC)/424(ND)2020		sign missed on reply	15/03/2021
2779	2776	0710102407942018/20	S.C.S.L BUILDWELL PRIVATE LIMITED Vs. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/755(PB)2018		Page no. 61-63, 78- 105, 112- 116, 123- 124, 128- 132 true copy sign missing	16/03/2021
2780	2777	0710102410282017/21	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED Vs. NET 4 INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/409(PB)2017		true copy sign and stamp missed	15/03/2021
2781	2778	0710204000262017/10	P.K INDUSTRIES PVT LTD Vs. KARNATAKA BANK		Application under any other	COMPANY PETITION IB		back date affidavit	15/03/2021
2782	2779	0710102034772020/9	SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)20		Need to file as IA	15/03/2021
2783	2780	0710102073672020/5	CAPRI GLOBAL CAPITAL LIMITED Vs. ADVANCE HOME & PERSONAL CARE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3388(ND)		Supporting affidavit missed and stamp paper missed	15/03/2021
2784	2781	0710102075842020/6	JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/349(ND)20		page number missed after page 12,back date affidavit	09/03/2021
2785	2782	0710102000102020/3	DREAMLAND REALTORS PVT LTD Vs. GENERAL GARMENTS DELHI PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/162(ND)2020		Court fee missed in vakalatnama	16/03/2021
2786	2783	0710102000122020/3	P K SALE COMPANY PVT LTD Vs. GENERAL GARMENTS DELHI		Sec 60(5)	COMPANY APPLICATION(IBC)/166(ND)202		Court fee missed in vakalatnama	16/03/2021
2787	2784	0710102001152021/4	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR		Section 95(1)	COMPANY PETITION IB (IBC)/25(ND)202		wrong file report fee 1000	16/03/2021
2788	2785	0710102001152021/5	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR		Section 95(1)	COMPANY PETITION IB (IBC)/25(ND)202		wrong file report fee 1000	16/03/2021
2789	2786	0710102001332020/8	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)20		WRONG EFILE	22/02/2021

	A	B	C	D	E	F	G	H	I
2790	2787	0710102002762021/1	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED Vs. MAK MEDICALS PRIVATE LIMITED		Rule 154 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1098(ND)		WRONG EFILE	16/03/2021
2791	2788	0710102006382021/1	ASHUTOSH GUPTA Vs. MODERN PLANNERS PRIVATE LIMITED		Sec. 59,Sec. 213,Sec. 241(1),Sec.	COMPANY PETITION (COMPANIES)		Document Not Uplaod	16/03/2021
2792	2789	0710102007962021/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE		Sec 30,Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		SIGN MISSED WITH TRUE COPY	15/03/2021
2793	2790	0710102008592020/2	SRA STEELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES)		PAGE 1 TO 30 IN HINDI AND SIGN MISSED	12/03/2021
2794	2791	0710102009442021/1	SHALINI KHURANA Vs. JNR HOTELS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	COMPANY PETITION (COMPANIES)		STAMP PAPER MISSED	16/03/2021
2795	2792	0710102012122019/3	P.R. ROLLING MILLS PVT. LTD Vs. JAYCEE AUTOFAB PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/542(ND)20		TRUE COPY SIGN MISSED	16/03/2021
2796	2793	0710102012472020/8	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/410(ND)20		STAMP PAPER WRONG UP 100RS NOT 50RS	16/03/2021
2797	2794	0710102013752021/1	GAGAN GULATI Vs. ENFORCEMENT DIRECTORATE LUCKNOW		19(2)	INTERLOCUTORY APPLICATION		STAMP PAPER MISSED	16/03/2021
2798	2795	0710102024392020/2	GEOKNO INDIA LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB		54 not clear	16/03/2021
2799	2796	0710102024402020/2	GEOKNO INDIA PVT LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB		page 52-56 not clear	16/03/2021
2800	2797	0710102027262020/2	NEW PEARL VITRIFIED PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1048(ND)2		index missed	16/03/2021
2801	2798	0710102027272020/3	REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1047(ND)2		supporting affidavit missend and index missed	16/03/2021
2802	2799	0710102032052020/1	AASHISH GUPTA Vs. UNNATI FORTUNE HOLDINGS LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		index missed	12/03/2021
2803	2800	0710102035252020/8	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/821(ND)20 20		sign missed	16/03/2021
2804	2801	0710102035562020/1	AASHISH GUPTA Vs. VALAYA CLOTHING PVT. LTD.		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		index missed	12/03/2021
2805	2802	0710102065422020/4	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/889(ND)20		sign missed	16/03/2021

	A	B	C	D	E	F	G	H	I
2806	2803	0710102095022020/2	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/402(ND)20		E Stamp Paper Missing	03/12/2020
2807	2804	0710102096492020/2	SKS POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES		E Stamp Paper Missing	18/12/2020
2808	2805	0710102103922020/2	SUMA HOLDING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES		E Stamp Paper Missing	15/03/2021
2809	2806	0710102107132020/2	AMBITIOUS INFO SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/458(ND)20		E Stamp Paper Missing	22/12/2020
2810	2807	0710102107232020/1	MAZDA CABLES PRIVATE LIMIED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/461(ND)20		E Stamp Paper Missing	26/02/2021
2811	2808	0710102107252019/6	ALMET CASTINGS PRIVATE LIMITED Vs. AMZEN MACHINES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2059(ND)2		Index Missing	16/03/2021
2812	2809	0710102107282019/7	SUNTRUST ALUMINIUM PRIVATE LIMITED Vs. AMZEM MACHINES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1816(ND)2		Index Missing	16/03/2021
2813	2810	0710102108242020/1	MONTAGE DISTILLERS AND VINTNERS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI &		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/483(ND)20		E Stamp PAPER MISSING	26/02/2021
2814	2811	0710102108532020/2	Vs.		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		wrong File	22/02/2021
2815	2812	0710102108532020/3	Vs.		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		Wrong Pages Done	25/02/2021
2816	2813	0710102111782020/1	KESHAV MADHAV HOMES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/34(ND)202		E Stamp Paper Missing	15/03/2021
2817	2814	710102075432020	TAMINDER KAUR DHUPIA VS PARSAVNATH DEVELOPMENT LTD	Contempt Petition(Companies Act)	Rule 11 of NCLT		SONAL ANAND	Wrong case &&& wrong section select, kindly link with main case no. Wrong	31/07/2020



	A	B	C	D	E	F	G	H	I
2818	2815	710102011312021	NO FRILLS DEAL REALITY SERVICES PVT. LTD VS THREE C GREEN DEVELOPERS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Shubham Bhatia	petition form 5 uncomplete, stamp paper missed with affidavit, 28 not clear, 37, 38, 45, 46 not clear advocate welfare	09/02/2021
2819	2816	710102016752021	PREET SHUTTERING STORE VS M I BUILDTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gursat	9 (3)b certificate missed/Master index[ new objection vol 2 missed and proof of service missed(documen	26/02/2021
2820	2817	710102022772021	REXEL INDIA PRIVATE LIMITED VS GBH ELECTRICALS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Harshad S Deshpande	council details missed on index, page:5 blur, page:23, 34-35, 37, 39-43, 45, 47-48, 50-53, 56, 58-	20/03/2021
2821	2818	710102021442021	ROYAL HOMETOWN PLANNERS PRIVATE LIMITED VS AJAY LOGANI AND NEERU LOGANI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2121(ND)2019	alok kumar	true and sign missing and stamp paper up 100 rupees	16/03/2021
2822	2819	710102021762021	JAYASHREE SHUKLA DASGUPTA VS MM AQUA TECHNOLOGIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/36(ND)201	Jayashree Shukla	Wrong File	17/03/2021
2823	2820	7101020222042021	DIVYA SINGH SHANKHLA VS M/S NEWGEN SPECIALTY PLASTICS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1251(ND)2018	Milind Garg	true copy stamp and sign missed,court fee and welfare	18/03/2021
2824	2821	7101020222002021	KINOBE0 SOFTWARE PRIVATE LIMITED VS PRACHARNAMA MEDIA PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/45(ND)2020	NITTIN BHATIA	Wrong case type	18/03/2021
2825	2822	7101020222072021	WAAMAN PRODUCTS PVT. LTD VS REXSONA TILES PVT. LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1047(ND)2	RAKESH AGRAWAL	main case not match with file,proof of	18/03/2021
2826	2823	7101020222732021	ARVIND GARG VS APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/138(ND)20	Arvind Garg	Wrong section chosen	20/03/2021
2827	2824	7101020222392021	DGRC AND STPL VS MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1665(PB)2018	Manish kumar	page number missing affidavit date in over writing	19/03/2021

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2828	2825	710102005852021	PENTAGON INTERNATIONAL FREIGHT SOLUTIONS PVT. LTD. VS WOVEN GOLD ACRYLIC	Restoration Application (IBC)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/2741(ND)2019	AMIT	fluid index	21/01/2021
2829	2826	710102018572021	ONE CITY INFRASTRUCTURE PVT. LTD VS M/S MJ	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/452(PB)20	Ashutosh	case type wrong	05/03/2021
2830	2827	710102019402021	SANDEEP KUMAR BHATT VS RAJASTHAN STATE INDUSTRIAL DEVELOPMENT CY PRO AND INVESTMENT CORPORATION LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC,Sec 60(5)	COMPANY PETITION IB (IBC)/1075(ND)2018	s k bhatt and associates	Please delete Previous Document	08/03/2021
2831	2828	710102019752021	SHIV DAYAL SHARMA VS THREE C PROJECTS PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1718(PB)2	Jatin S Sethi	due payment for other section	09/03/2021
2832	2829	710102020012021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS DELHI BARODA ROAD CARRIER PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1665(PB)2018	Jatin S Sethi	Index Pagination Not Done Properly Last Two Serial Number Fluding	10/03/2021
2833	2830	710102020232021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS BGM TELECOMMUNICATIONS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/998(ND)2020	Pranaya	section wrong	11/03/2021
2834	2831	710102021802021	SPML INFRA LIMITED VS UPI POLYMERS PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3210(ND)2	Pradeep	stamp paper missing	17/03/2021
2835	2832	710102021622021	ASIAN INFRATECH PTE LTD. VS ENERGY INFRATECH PVT. LTD.	Miscellaneous Application (Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ANGAD MEHTA	Wrong case type/Wrong section please call us regarding you objection	17/03/2021
2836	2833	710102023412021	NARESH KUMAR MUNJAL VS ASHUTOSH SHARMA	Interlocutory Application (I.B.C)	Sec 60(5),19(2)	COMPANY PETITION IB (IBC)/455(ND)20	NARESH	section wrong	23/03/2021
2837	2834	710102023172021	VINEET AGGARWAL VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1226(ND)2	VINEET AGGARWAL	23,25,27,28 translate page	22/03/2021
2838	2835	710102023082021	GURMEET NIHAL SINGH & ANR. VS IREO PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/964(ND)20	Nithin	stamp paper missing and section wrong	22/03/2021
2839	2836	710102013882021	M/S SKY TOUCH CONTROL THROUGH ITS PROPRIETOR VS M/S WYLIE INDICATORS	Company Petition IB (IBC)	IBC Under Sec 9		SACHIN DHAMA	9 (3)b certificate missed/Form 3 miss/Blur page-48	17/02/2021

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2840	2837	710102022652021	IIFL FINANCE LTD. VS JAIPURIA BUILDCON PVT LTD	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		BINDU DAS	Blur page-20 to 24/Vakalatnama/ Brief of synopsis/List dates of	20/03/2021
2841	2838	0710102149292019/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2		NEED TO IA FILE	20/01/2021
2842	2839	0710102149292019/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2		NEED TO IA FILE	25/02/2021
2843	2840	0710102025642020/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)20 20		NEED TO IA FILE	08/03/2021
2844	2841	0710102025802018/2 2	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2 018		7 8 NOT CLEAR	15/03/2021
2845	2842	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/118(ND)20		E Stamp Paper Missing	15/03/2021
2846	2843	0710102010542021/1	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		INDEX MISSING	16/03/2021
2847	2844	0710102012642019/8	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)20		NEED TO IA FILE	16/03/2021
2848	2845	0710102066962020/7	PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		NEED TO ALL PAGES SIGN	16/03/2021
2849	2846	0710102080062020/9	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		Document Not Upload	16/03/2021
2850	2847	0710102097652020/1	GANGA RAM AGARWAL Vs. DAYANAND & ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION		NEED TO SIGN ALL PAGES	16/03/2021
2851	2848	0710102102262019/4	MANEESH GOEL Vs. ANAND DIVINE DEVELOPERS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1675(PB)2		NEED TO IA FILE	16/03/2021
2852	2849	0710102111312020/5	MR AMIT MAVI Vs. INDIA INFOLINE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		NEED TO IA FILE	16/03/2021
2853	2850	0710102114142019/6	CAPRI GLOBAL CAPITAL LIMITED Vs. AL NAFEEES FROZEN FOOD EXPORTS PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/2128(ND)2 019		NEED TO IA FILE	16/03/2021

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2854	2851	0710102130362019/4	M/S NIMIT BHILDERS PVT LTD Vs. M/S AIMS GOLF TOWN DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/2469(ND)2019		INDEX NOT IN PROPER	16/03/2021
2855	2852	0710102154132019/5	ZEN AIR TECH PVT. LTD. Vs. ECO WATER SOLUTION		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3101(ND)2		STAMP MISSING	16/03/2021
2856	2853	0710102161722019/7	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3372(ND)2		NEED TO IA FILE	16/03/2021
2857	2854	0710102410382017/46	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)20		True Copy Sign Missing on every page	16/03/2021
2858	2855	0710102417442018/7	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs.		Application under any other provisions	COMPANY PETITION (COMPANIES		Wrong E-filing	16/03/2021
2859	2856	0710120005482018/33	VMS EQUIPMENT PRIVATE LIMITED Vs. PRIMOSE INFRATECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/995(ND)2018		NEED TO SEPARATE FILLING	16/03/2021
2860	2857	0710120006322018/7	MODEL LOGISTICS PVT LTD Vs. ADVANCE HOME & PERSONAL CARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1023(ND)2018		pages are missing and application is not need to file as	16/03/2021
2861	2858	0710120006322018/8	MODEL LOGISTICS PVT LTD Vs. ADVANCE HOME & PERSONAL CARE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1023(ND)2		Wrong E-filing	16/03/2021
2862	2859	0710102026592020/2	M/S FINEX CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S		IBC Under Sec 9	COMPANY PETITION IB (IBC)/695(ND)2020		True Copy sign Missing	17/03/2021
2863	2860	0710102026642020/2	M/S. FINEX CONSULTANCY SERVICES Vs. PRANIDHI COMMERCE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/697(ND)2020		True Copy sign Missing	17/03/2021
2864	2861	0710102068392020/12	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION		Sec. 241(1)	COMPANY PETITION (COMPANIES		Wrong E-Filing	17/03/2021
2865	2862	0710102075822020/4	LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND		Sec 252 (1)	COMPANY APPEAL(COMPANIES		Back Date Affidavit	17/03/2021
2866	2863	0710102080062020/11	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		NEED TO SIGN ALL PAGES	17/03/2021
2867	2864	0710102080062020/12	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		NEED TO SIGN ALL PAGES	17/03/2021

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2868	2865	0710102092602019/11	ARUN GOEL Vs. SPG BUILDCON PVT. LTD.		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES)		True Copy sign missing	17/03/2021
2869	2866	0710102095932020/3	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION		No Pagination, Court fess and welfare missing	17/03/2021
2870	2867	0710102099052020/7	MAPLE GARMENTS PVT LTD Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		STAMP MISSING	17/03/2021
2871	2868	0710102102622019/4	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2		Proof Of Service Missing	17/03/2021
2872	2869	0710102107582020/7	INTEC CAPITAL LIMITED Vs. R. B. M. DEVELOPERS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1061(ND)2		Wrong Pagination	17/03/2021
2873	2870	0710102109252019/3	GANESHA ECOSPHERE LIMITED Vs. INNOVATIVE TEXTILES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/254(PB)20		Stamp paper is missing	17/03/2021
2874	2871	0710102113152020/3	SH. RAJ KUMAR JULKA Vs. VIJAY KUMAR JULKA		Sec. 241(1),Sec. 242(4),Application under any other	COMPANY PETITION (COMPANIES)		True Copy Sign Missing on Everypage	17/03/2021
2875	2872	0710102118222020/1	VIRENDER SINGH Vs. THEME EXPORT PVT LTD		Sec 42	COMPANY APPEAL		Page no. 10 is missing(Proof of	17/03/2021
2876	2873	0710102125842019/7	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)2 019		True Copy Sign missing	17/03/2021
2877	2874	0710102125842019/8	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)2 019		True Copy sign Missing	17/03/2021
2878	2875	0710102150942019/7	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)2 019		Wrong E-filing	17/03/2021
2879	2876	0710200412612017/3	M/S MIDITECH PVT LTD Vs. CANARA BANK &		IBC Under Sec 10	COMPANY PETITION IB		Affidavite Miss	17/03/2021
2880	2877	0710200421992018/2	MANISH TRADERS PRIVATE LIMITED Vs. M/S ALTERNATIVE VENTURE PVT LTD		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/272(ND)20		Wrong E-filing	17/03/2021
2881	2878	0710102002302021/3	BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED Vs. BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES ACT)/17(PB)202		Wrong e-filing	18/03/2021

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2882	2879	0710102007962021/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE		Sec 30,Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		Page no. 11 - 99 true copy sign missing	18/03/2021
2883	2880	0710102018812021/4	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION		NEED TO SAPARATE FILLING	18/03/2021
2884	2881	0710102018822020/3	SAHAJANAND MEDICAL TECHNOLOGIES PVT LTD Vs. KARE PARTNERS GROUP INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/515(ND)20 20		ONLY PROOF OF SERVICE UPLOAD	18/03/2021
2885	2882	0710102026682020/2	VIKAS SONI Vs. WFX TECHNOLOGIES PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/674(ND)20		INDEX MISSING	18/03/2021
2886	2883	0710102028682018/10	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2		NEED TO SEPARATE FILLING	18/03/2021
2887	2884	0710102028792018/7	SARIKA SOMVANSHI Vs. R S STONE		IBC under Sec 7	COMPANY PETITION IB		NEED TO IA FILE	18/03/2021
2888	2885	0710102063902020/1	ARIHANT INFRAPROJECTS PRIVATE LIMITED Vs. EMTEX ENGINEERING		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/455(ND)20		INDEX MISSING	18/03/2021
2889	2886	0710102068222020/1	OWC APAC PRIVATE LIMITED Vs. KAPIL DEV		IBC Section 59	COMPANY PETITION IB		NEED TO SAPARATE	18/03/2021
2890	2887	0710102075662019/15	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/913(ND)20 19		NEED TO IA FILE	18/03/2021
2891	2888	0710102076562020/2	GDS VALUETECH PRIVATE LIMITED Vs. ROC DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES		ONLY PROOF OF SERVICE UPLOAD	18/03/2021
2892	2889	0710102080062020/13	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		Only Volume 2 Uploaded	18/03/2021
2893	2890	0710102080062020/14	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		Wrong documents uploaded	18/03/2021
2894	2891	0710102099052020/8	MAPLE GARMENTS PVT LTD Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		ONLY PROOF OF SERVICE UPLOAD	18/03/2021
2895	2892	0710102115852019/7	3G GRUPPE GEOTECHNIK GRAZ ZT GMBH Vs. VAYAM TECHNOLOGIES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2107(ND)2		ONLY PROOF OF SERVICE UPLOAD	18/03/2021
2896	2893	0710102146862019/7	SHOREWALA INVESTMENT AND PROPERTIES PRIVATE LIMITED Vs. ORRIS		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES		INDEX MISSING	18/03/2021

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2897	2894	0710200413772017/4	INCOME TAX OFFICER WARD 10 3 Vs. ROC-M/S GRIFFIN SHIPPING LINES		Sec 252 (1),Sec 252 (3)	COMPANY APPEAL(COMPANIES)		PAGE-7 NOT CLEAR	18/03/2021
2898	2895	0710200431842018/6	INCOME TAX OFFICER WARD Vs. REGISTRAR OF COMPANIES - M/S GRS PRINTERS PRIVATE		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/802(ND)20		wrong filing	18/03/2021
2899	2896	0710200432722018/23	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)20		Document Not Uplaod	18/03/2021
2900	2897	0710102000822021/2	ALCATEL-LUCENT INDIA LIMITED Vs. HARIDWAR IRON & ISPAT ROLLNG		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		STAMP MISSING 50	19/03/2021
2901	2898	0710102005882021/1	SAVITRI JAIN Vs. ANSAL PROPERTIES AND INFRATSRUCTURE		----Sec. 73(4)	COMPANY PETITION (COMPANIES)		NEED TO IA FILE	19/03/2021
2902	2899	0710102008722021/4	SYNDICATE STEEL TRADER Vs. WALL ROCK INFRAHOME PRIVATE		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		NEED TO SAPRATE FILLING	19/03/2021
2903	2900	0710102020992020/4	RAMA TENT HOUSE Vs. UNISONS HOTELS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/596(ND)20		Page no. 1 - 14 true Copy sign missing	19/03/2021
2904	2901	0710102021062020/7	RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/567(ND)2020		NEED TO IA FILE	19/03/2021
2905	2902	0710102022422018/3	M/S. P K ENTERPRISES Vs. M/S. FOUR FRESH RETAIL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1651(ND)2		Welfare and Court Fess missing on	19/03/2021
2906	2903	0710102028922020/1	M/S NEWGEN SPECIALTY PLASTICS LMT Vs. M/S. PROMINENT POLYMERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/741(ND)2020		True Copy sign Missing	19/03/2021
2907	2904	0710102077272020/5	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)		Wrong e-filing, Additional and application should be filed	19/03/2021
2908	2905	0710102095932020/4	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)		Page no. 15 - 18, 20 not clear, Welfare and court fees missing on	19/03/2021
2909	2906	0710102096402019/5	COMFORT FOOTWEARS PVT LTD Vs. M/S RS SEVEN LIFESTYLE PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1531(ND)2		True Copy sign MissingTrue Copy sign	19/03/2021
2910	2907	0710102096682020/2	DEVINDER YADAV & ORS Vs. GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1066(ND)2020		Master index and volume wise index should be separate, volume	19/03/2021

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2911	2908	0710102100562019/7	IL&FS FINANCIAL SERVICES LIMITED Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1649(ND)2019		Page no. 4 not clear	19/03/2021
2912	2909	0710102104182020/1	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES)		Page no. 102 not clear,	19/03/2021
2913	2910	0710102104182020/2	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES)		Welfare missing	19/03/2021
2914	2911	0710102104182020/3	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES)		Welfare missing	19/03/2021
2915	2912	0710102110142020/4	TREND FLOORING PRIVATE LIMITED Vs. VASISHT AGENCIES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/28(ND)202		true copy missing on every page	19/03/2021
2916	2913	0710102110482020/4	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. BLUE BIRD LOGISTICS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1126(ND)2020		Page no. 1 - 41 True copy sign missing	19/03/2021
2917	2914	0710102117252020/2	HEMANT SHARMA Vs. SANDEEP TYAGI		Sec 60(5)	INTERLOCUTORY APPLICATION		True Copy missing on every page	19/03/2021
2918	2915	0710102118552020/2	SAKSHI FINCAP PVT.LTD Vs. CELEBRATION CITY PROJECTS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		Page no. 1 - 8 True Copy sign missing	19/03/2021
2919	2916	0710102119382020/2	BALAJI DIGITAL SOLUTION PRIVATE		IBC Under Sec 10	COMPANY PETITION IB		More than 200 Pages in single	19/03/2021
2920	2917	0710102152112019/3	AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT		IBC under Sec 7	COMPANY PETITION IB (IBC)/3206(ND)2		Index missing in vol-2, True Copy sign missing on	19/03/2021
2921	2918	0710102171622019/1	ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE-12(2) Vs. REGISTRAR OF COMPANIES DELHI &ANR. (IN THE MATTER OF: M/S INTELLUTIONS FINANCE		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/22(ND)2020		Page no. 11 missing	19/03/2021
2922	2919	0710102411722017/8	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		need to file only respondents document	19/03/2021
2923	2920	0710200000812018/3	BRIJ ASSOCIATES Vs. ASSOCIATED LIGHTING SYSTEM PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/342(ND)20		Index Missing	19/03/2021
2924	2921	0710102019362021/1	CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)		True Copy Sign Missing On every Page	20/03/2021



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2925	2922	0710102001552021/1	SACHIN KUMAR SINGHAL Vs. JANKI JEWELLERS PRIVAT LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		STAMP FEE 50 MISSING	22/03/2021
2926	2923	0710102002772020/4	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED		Sec. 58(3)	COMPANY PETITION (COMPANIES)		STAMP MISSING	22/03/2021
2927	2924	0710102007262020/2	GYANESHWAR SAHAI Vs. AMAN PREET SINGH BAWA		19(2)	COMPANY APPLICATION(I BC)/674(ND)202		INDEX MISSING	22/03/2021
2928	2925	0710102007412020/2	GYANESHWAR SAHAI Vs. COMMITTEE OF CREDITORS OF THE CORPORATE DEBTOR M/S. SATKAR TERMINALS		Sec 60(5)	COMPANY APPLICATION(I BC)/642(ND)2020		INDEX MISSING	22/03/2021
2929	2926	0710102065422020/5	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/889(ND)20		Page no. 1- 5 true copy sign missing	22/03/2021
2930	2927	0710102067522020/1	MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) Vs. FINSERVE SHARED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2540(PB) 2020		No index, No pagination, no welfare and court fees	22/03/2021
2931	2928	0710102076312019/11	SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1125(ND)2		wrong e-filing	22/03/2021
2932	2929	0710102088862020/3	TULSI NANDAN KANT BANSAL Vs. M/S PRABHATAM ADVERTISING PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/996(ND)2020		true copy missing on every page	22/03/2021
2933	2930	0710102093492020/1	INABENSA BHARAT PVT. LTD. Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1041(ND)2020		True Copy sign missing on every page	22/03/2021
2934	2931	0710102093512020/2	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		stamp paper missing	22/03/2021
2935	2932	0710102093812020/4	ROHIT PRASAD Vs. S&N LIFESTYLE INFRAVENTURES PVT		IBC under Sec 7	COMPANY PETITION IB (IBC)/1026(PB)2		No Index, No pagination,document not properly	22/03/2021
2936	2933	0710102095932020/5	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)		15-19 blur page and stamp paper missing ,no Welfare and rs 3	22/03/2021
2937	2934	0710102098332020/1	MUKESH AGGARWAL Vs. WAVE BUILDCON PVT. LTD.		Application under any other provisions	RESTORATION APPLICATION (COMPANIES ACT)/6(ND)2020		stamp and affidavit missing	22/03/2021

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2938	2935	0710102098942019/1 1	BANK OF INDIA Vs. WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1572(ND)2 019		Court fees missing in vakalatnama	22/03/2021
2939	2936	0710102112552019/1 1	GULSHAN KUMAR RAMAN KUMAR Vs. GROMET INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2001(ND)2		STAMP FEE 50 MISSING	22/03/2021
2940	2937	0710102112552019/1 2	GULSHAN KUMAR RAMAN KUMAR Vs. GROMET INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2001(ND)2		STAMP FEE 50 MISSING	22/03/2021
2941	2938	0710102138062019/9	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)2 019		STAMP MISSING	22/03/2021
2942	2939	0710102142442019/5	VJE INDIA PVT. LTD. Vs. ZIAZ ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2848(ND)2 019		TRUE COPY SIGN MISSING	22/03/2021
2943	2940	0710102150872019/5	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA		Sec. 140(5)	COMPANY PETITION (COMPANIES		SIGN IN ALL PAGES	22/03/2021
2944	2941	0710102170012019/9	KONE ELEVATOR INDIA PRIVATE LIMITED Vs. THREE C FACILITY MANAGEMENT PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/237(ND)20 20		PAGE- 18-19 NOT CLEAR	22/03/2021
2945	2942	0710102173792019/6	GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING		IBC Under Sec 9	COMPANY PETITION IB (IBC)/424(ND)20 20		NEED TO ALL PAGES SIGN	22/03/2021
2946	2943	0710102409372018/3	MR SUNIL CHOPRA Vs. M/S RADHA BALLABH PROPERTIES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/101(PB)20		NEED TO IA FILE	22/03/2021
2947	2944	0710102409372018/4	MR SUNIL CHOPRA Vs. M/S RADHA BALLABH PROPERTIES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/101(PB)20		NEED TO IA FILE	22/03/2021
2948	2945	0710120013122018/6	BHAWANA GUPTA Vs. M/S INVEST CARE PVT		IBC Under Sec 9	COMPANY PETITION IB		DOCUMENT INCOMPLETE	22/03/2021
2949	2946	0710120013612018/5	HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1282(ND)2 018		CONTACT TO COURT OFFICER	22/03/2021
2950	2947	0710200412002017/6	PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD		Application under any other provisions	COMPANY APPEAL(COMP ANIES ACT)/246(ND)20 17		CONTACT TO COURT OFFICER	22/03/2021

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2951	2948	0710200718642018/7	EXPORT CREDIT BANK OF TURKEY Vs. DHIR GLOBAL INDUSTRIES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/1606(ND)2018		CONTACT TO COURT OFFICER	22/03/2021
2952	2949	0710102001332020/8	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/150(ND)20		PETITION NOT REQUIRED IN ADDITIONAL DOCUMENT	23/03/2021
2953	2950	0710102001342020/1	SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/170(ND)20		PETITION NOT CONSIDER IN ADDITIONAL	23/03/2021
2954	2951	0710102001342020/2	SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/170(ND)20		PETITION NOT CONSIDER IN ADDITIONAL	23/03/2021
2955	2952	0710102001402021/1	EMG HOSPITALITY PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL (COMPANIES)		ONLY PROOF OF SERVICE UPLOAD	23/03/2021
2956	2953	0710102014592019/13	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Sec 424 (3)	COMPANY PETITION (COMPANIES)		Documents Wrong arrange	23/03/2021
2957	2954	0710102014622021/1	INTEC CAPITAL LIMITED Vs. EASTERN EMBROIDERY COLLECTIONS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/161(ND)2021		True copy sign missing on every page	23/03/2021
2958	2955	0710102014702018/42	ICICI BANK LIMITED Vs. C & C CONSTRUCTION		IBC under Sec 7	COMPANY PETITION IB		Document Not Upload	23/03/2021
2959	2956	0710102015692021/2	NARESH KUMAR BANSAL Vs. M/S. NSP ASSOCIATES (INDIA) PVT.		Sec 60(5)	INTERLOCUTORY APPLICATION		no index, no pagination	23/03/2021
2960	2957	0710102033012018/28	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELICITY BUSINESS PARK PVT.		IBC under Sec 7	COMPANY PETITION IB (IBC)/17(ND)2019		NEED TO APPLICATION FILE	23/03/2021
2961	2958	0710102082682020/5	CLP WIND FARMS (INDIA) PRIVATE LIMITED Vs.		Sub-Section (1) of Section 66.	COMPANY PETITION (COMPANIES)		NEED TO SAPARATE FILLING	23/03/2021
2962	2959	0710102096162020/2	RAVINDER SINGH KATHURIA Vs. DIGNITY BUILDCON PRIVATE		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		NEED TO IA FILE	23/03/2021
2963	2960	0710102103232020/2	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION		true copy sign missing on every page	23/03/2021
2964	2961	0710102105662020/3	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1090(ND)2020		Page no. 57, notary date not mention, welfare and court fees	23/03/2021

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2965	2962	0710102106742019/6	ASHISH GUPTA Vs. DELAGUA HEALTH INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1840(ND)2		Index missing, no pagination	23/03/2021
2966	2963	0710102124042019/5	JAYDEV PHARMA DISTRIBUTORS Vs. ALNICHE LIFESCENCES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2299(ND)2019		STAMP MISSING OF RUPEE 50	23/03/2021
2967	2964	0710102137612019/1	HBN DAIRIES AND ALLIED LIMITED Vs. VIRAMAN BUILDCON AND DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2661(ND)2019		NEED TO IA FILE	23/03/2021
2968	2965	0710102423672018/2	SBPL INFRASTRUCTURE LTD. & ORS Vs. M/S DLF SBPL DEVELOPERS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/145(ND)20		No Index, No pagination	23/03/2021
2969	2966	0710102701602018/12	ASSET RECONSTRUCTION COMPANY (INDIA)		IBC under Sec 7	COMPANY PETITION IB (IBC)/160(PB)20		NEED TO IA FILE	23/03/2021
2970	2967	0710102001742020/2	ANKIT NARANG Vs. NIKKO AUTO LIMITED		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		Page no. not mention on vakalatnama	24/03/2021
2971	2968	0710102007642021/1	SHRI HARJIKA ENTERPRISES Vs. TRN ENERGY PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/76(ND)202		stamp papar missing	24/03/2021
2972	2969	0710102142722019/10	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMITED		Sec. 59,Application under any other provisions ,Application under any other	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		documents incomplete, not properly arranged	24/03/2021
2973	2970	0710200425572018/10	ALLAHABAD BANK Vs. M/S RUNEECHA TEXTILES LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/451(PB)20		Page no. 116 page cut, Page no. 120 not	24/03/2021
2974	2971	0710200718642018/5	EXPORT CREDIT BANK OF TURKEY Vs. DHIR GLOBAL INDUSTRIES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/1606(ND)2018		NO index, no pagination	24/03/2021
2975	2972	0710102137252019/5	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2019		INDEX MISSING	17/02/2021
2976	2973	0710102412382017/22	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)20		342 344 345 357 358 359 370-376 not clear	06/03/2021

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2977	2974	0710102080062020/8	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)20 20		Page no. 164-167, 344, 428-471 page not clear, Page no. 391-393, 403-405, translation copy missing, Page	12/03/2021
2978	2975	0710102116142020/9	AAG STEELS PRIVATE LIMITED Vs. ATUL KUMAR KANSAL		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATIO		pg-7 missed	13/03/2021
2979	2976	0710102077862020/13	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)20		Page no. 7-11 true copy sign missing	15/03/2021
2980	2977	0710102080062020/7	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		Wrong E-filing	15/03/2021
2981	2978	0710102083112020/1	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION		Rs 3 court fees missing in Vakalatnama	15/03/2021
2982	2979	0710102083112020/2	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION		Rs 3 Court fees missing	15/03/2021
2983	2980	0710102083112020/3	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION		Vakalatnama Missing	15/03/2021
2984	2981	0710102112882020/1	V R ASHOK RAO Vs. TDT COPPER LIMITED		----IBC under Sec 7	COMPANY PETITION IB		STAMP RUPEE 50 MISSING	15/03/2021
2985	2982	0710102142722019/10	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMTED		Sec. 59,Application under any other provisions ,Application under any other	COMPANY PETITION (COMPANIES ACT)/879(ND)20 19		wrong File	15/03/2021
2986	2983	0710102154632019/4	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED Vs. MAK MEDICALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3154(ND)20 19		65B Certificate File as a Affidavit Form	15/03/2021
2987	2984	0710102155432019/4	DHANOLTI RESORTS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES		E Stamp Paper Missing	15/03/2021
2988	2985	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)20		Document Not Upload	15/03/2021
2989	2986	0710102172912019/2	DPN MARITIME ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES		E Stamp Paper Missing	15/03/2021

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2990	2987	0710102421352018/3	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/309(ND)20		Wrong File	15/03/2021
2991	2988	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Volume Wise Index Missing	15/03/2021
2992	2989	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Volume Wise Index Missing	15/03/2021
2993	2990	0710120009092018/8	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Volume Wise Index Missing	15/03/2021
2994	2991	0710200432722018/21	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)20		Page No 1-2 Missing	15/03/2021
2995	2992	0710102004302020/3	THOMAS GLOBAL LOGISTICS PRIVATE LIMITED Vs. TESCOS LIFE CARE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/260(ND)2020		Wrong Efiling	16/03/2021
2996	2993	0710102008452021/1	APEX HIGHTS PVT. LTD. Vs. GREATER NOIDA INDUSTRIAL DEVELOPMENT		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/866(ND)2		True Copy and sign is missing on annexures	16/03/2021
2997	2994	0710102008992021/1	ANIL KUMAR MITTAL Vs. INDUSIND BANK LIMITED & ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION		Document Not Upload	16/03/2021
2998	2995	0710102010322021/2	MR. SURESH GOEL MANOHAR LAL Vs. M/S PHOTON INFRASTRUCTURE PVT.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/40(ND)202		NEED TO SIGN ALL PAGES	16/03/2021
2999	2996	0710102010542021/1	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		Document Not Upload	16/03/2021
3000	2997	0710102010542021/2	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		Document Not Upload	16/03/2021
3001	2998	0710102014672020/2	DURGESH KUMAR SHARMA Vs. M/S RANGRAJ REALTORS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/481(ND)20		Index is missing	16/03/2021
3002	2999	0710102018812021/3	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION		Index is missing	16/03/2021

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3003	3000	0710102023352020/3	SMOTEX CABLES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/218(ND)20		Wrong efilng	16/03/2021
3004	3001	0710102027922020/3	JUST JOBS INTERNET SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/237(ND)20		Notarized date is missing on affidavit	16/03/2021
3005	3002	0710102064842020/3	SURAJ MAL YADAV & ANR Vs. VEKAS KUMAR GARG RP NINEX		Sec 60(5)	INTERLOCUTORY APPLICATION		NEED TO IA FILE	16/03/2021
3006	3003	0710102065042020/3	GOKALDAS EXPORTS LTD. Vs. VAS DATA SERVICES PRIVATE		Sec 60(5)	INTERLOCUTORY APPLICATION		Remove extra files or file them separately	16/03/2021
3007	3004	0710102078022019/8	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/976(ND)20		need to sign all pages	16/03/2021
3008	3005	0710102078022019/9	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/976(ND)20		need to sign all pages	16/03/2021
3009	3006	0710102080062020/10	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		NEED TO SIGN ALL PAGES	16/03/2021
3010	3007	0710102093642019/28	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		669 682 NOT CLEAR 728-751 753-935 NEED TO TRANSLATE	16/03/2021
3011	3008	710102009432021	JAYDEV PHARMA DISTRIBUTORS VS ALNICHE LIFESCIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2299(ND)2019	Prasouk	e-stamp paper need to 100 rps for tamilnadu	02/02/2021
3012	3009	710102018072021	S.JAYA ASSISTANT COMMISSIONER STATE TAXES VALLUVARKOTTAM ASSESSMENT CIRCLE GOVERNMENT OF TAMIL NADU VS MOSERBAER	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/378(PB)2017	JAYA S	41-47 not clear page , pagination not done after pg no. 52	03/03/2021
3013	3010	710102023262021	KINDLE INFRAHEIGHTS PRIVATE LIMITED VS MSA DEVELOPERS PRIVATE LIMITED THROUGH RABINDRA KUMAR MINTRI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/806(PB)2019	Aditya Nayyar	50-54,58-66,78-81,93-96,108-110,122-125,137-140,153-157,169-172,184-187,197-216,355-358,370-	23/03/2021

	A	B	C	D	E	F	G	H	I
3014	3011	710102023712021	K I C FOOD PRODUCTS PRIVATE LIMITED VS IREO RESIDENCES COMPANY PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		SUNIL KUMAR GANDHI	Page not clear- 74,91,111,112 to 117,123,140,144,146,150,152,183,196,212,213,227,228 /Small font- 107,164,180/Cut page-149,151,153 to 155,157,159,161,163,165,167,189,19	24/03/2021
3015	3012	710102022562021	PAWAN TRIVEDI VS MR. P GURUPRASAD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/3383(ND)2019	Aman	due payment other section PG-64 TO 108 115 TO 117 please mention true type	19/03/2021
3016	3013	710102023962021	DAIICHI SANKYO COMPANY LIMITED VS PAWAN KUMAR GOYAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1396(PB)2	Sameer Kumar	wrong filing	25/03/2021
3017	3014	710102024092021	DALMIA FAMILY OFFICE TRUST VS ANAND DIVINE DEVELOPERS PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1077(PB)2020	Wamika Trehan	Two sections mentioned in application(one section fees is missed), Wrong case type, Sign and true copy are missing on	25/03/2021
3018	3015	710102028402020	DILER SINGH ESTATES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Charu Sangwan	Memo of parties,brief synopsis, list of date and event,	03/03/2020
3019	3016	710102019602021	R.S. AJIT SINGH & CO. PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		ANKIT AGGARWAL	,index not in proper kindly proper numbering with heading full form NCLT add and index last advocate detail missed advance service missed with add index numbering are same to sequence and kindly merge all document in	03/09/2021



	A	B	C	D	E	F	G	H	I
3020	3017	710102024782021	SYNERGY WASTE MANAGEMENT PVT. LTD. VS PARK NETWORK PVT.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1717(ND)2	Aditya Nayyar	due payment other section	27/03/2021
3021	3018	710102024432021	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF	Interlocutory Application (I.B.C)	Sec 60(5)		Manoj Kumar Malik	CASE NOT LINK , PAGE NO 24,25,29,31,32,34, 37,38,40,50-	26/03/2021
3022	3019	710102022362021	M/S NEWGEN SPECIALTY PLASTICS LMT VS M/S. PROMINENT POLYMERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/741(ND)20 20	KARMA LAW	affidavit back date	19/03/2021
3023	3020	710102025252021	EIK INVESTMENT AND TRADING LIMITED VS DBG LEASING AND HOUSING LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Sumesh	file ok but payment not received	30/03/2021
3024	3021	710102119732020	INHERENT TECHNOLOGIES PVT. LTD VS REGISTRAR OF COMPANIES DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3)		RajBalaSaroha	Wrong section, please check your document need to upload proper file AOA missed vakaltnama	30/12/2020
3025	3022	710102025152021	COL. C.D. SHARMA (RETD.) VS ORIOR DEVELOPERS AND INFRASTRUCTURE	Company Petition IB (IBC)	IBC under Sec 7		Siddharth Rajkonwar	page wrong arrange after 33-A,	29/03/2021
3026	3023	710102024902021	SBE RENEWABLES TEN PVT LTD VS SBE RENEWABLES TEN PVT LTD	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		Shree Sinha	Two times files are uploaded with different e file no.071010202491	27/03/2021
3027	3024	710102021482021	DURGA BUILDERS PVT. LTD VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		GAURAV KUMAR	case type wrong	16/03/2021
3028	3025	710102024272021	UNION BANK OF INDIA VS SUPERTECH REALTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		EKTA CHOUDHARY	brief of synopsis missed and payment not	25/03/2021
3029	3026	710102025592021	PURNIMA ASSOCIATES PRIVATE LIMITED VS P.P. JEWELLERS PRIVATE LIMITED & ORS.	Company Petition (Companies Act)	Sec. 241(1)		RAHUL GUPTA	sec 242 fee not paid, petition not sign, index and every page not numbering, stamp paper missed and affidavit not notraize, vakaltanama or	31/03/2021

	A	B	C	D	E	F	G	H	I
3030	3027	710102009432021	JAYDEV PHARMA DISTRIBUTORS VS ALNICHE LIFESCIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2299(ND)2019	Prasouk	Payment due	02/02/2021
3031	3028	710102013722021	DECATHLON SPORTS INDIA PVT LTD VS MUKESH GUPTA & ORS.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2	Ritesh Khare	E-STAMP PAPER MISSED	16/02/2021
3032	3029	710102025482021	MGI INFRA PVT. LTD. VS GREENKO RAYALA WIND POWER PVT. LTD.	Interlocutory Application (I.B.C)	Sec 49(2)	COMPANY PETITION IB (IBC)/311(ND)20	Rahul Shurma	Back date Affidavit attached/cannot	31/03/2021
3033	3030	710102025752021	CHANDRA KANT CHOUDHARY VS M/S INTELICITY BUSINESS PARK PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/17(ND)2019	Arpit Mishra	back date in affidavit	31/03/2021
3034	3031	710102025712021	CNX CORPORATION LTD VS MONITORING AGENCY VEKAS KUMAR GARG	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1117(ND)2	RAKESH KUMAR	Main case no. not mentioned on IA	31/03/2021
3035	3032	710102025802021	RAVINDER VOHRA & ORS. VS IREO GRACE REALTECH PRIVATE LIMITED PRIVATE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1667(ND)2019	Nithin	Stamp missing	31/03/2021
3036	3033	710102025372021	MANISH BHARDWAJ VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL FRO NINEX DEVELOPERS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/281(PB)2019	SINHA SHREY	stamp paper missing	30/03/2021
3037	3034	710102025792021	PANKAJ SABHARWAL & ORS VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1090(ND)2	Nithin	true copy missing and stamp paper	31/03/2021
3038	3035	710102025762021	SIMRAN KAUR VS ENTERTAINMENT CITY LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/965(PB)2020	Nithin	Index blank &&& not signed/Pagination &&& true copy sign missing sign missing and	31/03/2021
3039	3036	710102026612021	DEEPIKA BHUGRA PRASAD VS TGB REALITY PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/867(PB)20	aditya gauri	Payment due	04/03/2021
3040	3037	710102027332021	M/S. ADVANCE CARGO MOVERS ( INDIA) PVT VS SBS TRASPOLE LOGISTICS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1373(ND)2019	Sameer	Upload proper document and payment due	04/06/2021
3041	3038	710102027272021	PENINSULA BROOKFIELD INDIA REAL ESTATE FUND VS ANSAL HI-TECH TOWNSHIPS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1526(PB)2018	kundanlatwal	Wrong section chosen	04/06/2021

	A	B	C	D	E	F	G	H	I
3042	3039	710102026952021	COMFORT FOOTWEAR PVT. LTD. VS M/S RS SEVEN LIFESTYLE PVT	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1531(ND)2	RAJIV KUMAR VIRMANI	affidavit back date and wrong section in	04/05/2021
3043	3040	710102026882021	PNEN VS INDIRAPURAM HABITAT CENTRE	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	Abhishek Yadav	case type wrong and sign missing main case no not mention in soft	04/05/2021
3044	3041	710102027952021	MR. K BABU VARGHESE VS SCHNEIDER PROTOTYPING INDIA PVT.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1518(ND)2	Ribhu	Affidavit is back dated	04/08/2021
3045	3042	710102027812021	M/S. MAGPIE INTERNATIONAL LTD VS SCHNEIDER PROTOTYPING INDIA PVT.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2924(ND)2019	Ichchha Kalash	Payment due	04/08/2021
3046	3043	710102028152021	INDIAN BANK ERSTWHILE ALLAHABAD BANK VS M/S MAHAMAYA EXPORTS PRIVATE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/687(PB)2020	REEMA KHORANA	Affidavit is of back date and section is not mentioned in	04/09/2021
3047	3044	710102027932021	GUANGZHOU SEAL LASER RAPID PROTOTYPE CO. LTD. VS SCHNEIDER PROTOTYPING INDIA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1947(ND)2019	Ribhu	affidavit back date 6 page cut	04/08/2021
3048	3045	710102027962021	MR JAGBIR SINGH NAGAR VS SCHNEIDER PROTOTYPING INDIA PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1656(ND)2018	Ribhu	affidavit back date	04/08/2021
3049	3046	710102027972021	MR SHAKTI SHARMA VS SCHNEIDER PROTOTYPEING INDIA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1624(ND)2	Ribhu	affidavit back date	04/08/2021
3050	3047	710102027892021	MR. PAVAN GAUR VS SCHNEIDER PROTOTYPING INDIA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1007(ND)2	Ribhu	affidavit back date	04/08/2021
3051	3048	710102028622021	M/S OMWAY BUILDESTATE PVT. LTD. VS SATYENDRA JAIN	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/3498(PB)2019	Anuj Bhandari	Index is missing, stamp paper required with affidavit and	04/09/2021
3052	3049	710102011152021	INFINITY PUMPS & SYSTEMS PVT. LTD VS PATANJALI AYURVED LTD.		IBC Under Sec 9		SHREY ASHAT	Page miss- 145,157,185,214,235,263/Blur page- 213/Court fees miss/Stamp paper with notary/Volume wise index/Both	02/08/2021

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3053	3050	710102025162021	COL. C.D. SHARMA (RETD.) VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7		Siddharth Rajkonwar	Pagination not in sequence/Please contact to Registry/Payment not received	29/03/2021
3054	3051	710102024942021	SBE RENEWABLE SEVENTEEN PVT LTD. VS SBE RENEWABLE TWENTY THREE		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	27/03/2021
3055	3052	710102024932021	SBE RENEWALES SIXTEEN PVT LTD. VS SBE RENEWABLES SIXTEEN PROJECTS PVT		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	27/03/2021
3056	3053	710102024952021	SBE RENEWABLE FIFTEEN PVT LTD VS SBE RENEWABLES TWENTY FOUR PROJECTS PVT		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	27/03/2021
3057	3054	710102024912021	SBE RENEWABLES TEN PVT LTD VS SBE RENEWABLES TEN		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	27/03/2021
3058	3055	710102026992021	MAGNOLIA TEXTILES PRIVATE LIMITED VS IREO PRIVATE LIMITED		Sub-section (l) of section 230		SANJEEV	Council detail missed in index,page no 163 missed,Pages not clear 215,248,256,257,2	04/05/2021
3059	3056	710102027602021	SHRI ANIL KUMAR SINGHAL VS M/S. SUPREME STRUCTURE		Sec. 213		Puneet Goel	petition every page not sign, 10 rs stamp paper	04/07/2021
3060	3057	710102027662021	GSJ INVO LTD VS GOOD WILL APARTMENTS PRIVATE LIMITED		Sec. 230-232 - Second Motion		Jitesh	No sign in every page of petition,Page no 105,109,110,121, 202 to 206,341,344,355,3 57,477,missed, Main case no.	04/07/2021
3061	3058	710102027942021	M/S. MRG INFRABUILD PRIVATE LTD VS M/S. MURLIWALA REALCON PRIVATE LTD		IBC under Sec 7		Adit Singh	jurisdiction haryana	04/08/2021
3062	3059	710102028222021	ROLTA DEFENCE TECHNOLOGY SYSTEMS PVT. LTD. VS BARKHA PRANAV SHAH		Rule16(d),NCLT Rules,2016 IBC		RAJEEV	Please mention full IB no. on every heading	04/09/2021

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3063	3060	710102028832021	NISHANT JOSHI VS DWARKADHIS PROJECTS PRIVATE LIMITED		IBC under Sec 7		Chaitanyashil	Please upload all Volume only vol-1 is uploaded please check and ensure all volumes	04/10/2021
3064	3061	710102028732021	AMIT SHARMA VS SATISH SHARMA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/408(ND)20	Shrey	UP stamp should be of Rs 100/-	04/10/2021
3065	3062	710102028752021	MUKESH KUMAR GROVER VS ATUL KUMAR KANSAL	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/2375(ND)2019	PARTHO	Wrong section chosen/Index Blank/True copy sign missing/No stamp.affidavit not notarised/no pagination/Vol. wise Index is	04/10/2021
3066	3063	710102008082021	MANAV CHAWLA VS MAGIC INFO SOLUTIONS PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		SANJAY JAIN	Brief of synopsis/List dates of events/Wrong	29/01/2021
3067	3064	710102029402021	RAJKUMAR VINOD VACHHER VS CONCEPT CAPITAL INFRA PROJECTS PVT. LTD.	Company Petition IB (IBC)	Application under any other provisions - IBC		Rajkumar Vinod Vachh	need to file IA, wrong section	13/04/2021
3068	3065	0710102004722021/1	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED		Rule16(d),NCLT Rules,2016	TRANSFER PETITION (COMPANIES ACT)/3(PB)2021		True Copy sign missing on every page	31/03/2021
3069	3066	0710102008142021/1	SEED SUSTAINABILITY SERVICES PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/75(ND)202		Wrong e-filing	31/03/2021
3070	3067	0710102018082021/1	M/S. ATLAS CYCLES (HARYANA) LTD. & ORS. Vs. SH. VIKARAM KAPUR		Rule 11 of NCLT	COMPANY APPLICATION (COMPANIES		Page no. 118 not clear , mention page no. on proof	31/03/2021
3071	3068	0710102018702021/1	BLACKSTONE INFRACON PRIVATE LIMITED Vs. 1RENAISSANCE BUILDCON COMPANY		Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/69(ND)202		INDEX MISSING	31/03/2021
3072	3069	0710102018792021/1	ANIL RUSTGI Vs. HARISH GOPALANI		Application under any other provisions -	INTERLOCUTORY APPLICATION		Stamp Paper missing	31/03/2021
3073	3070	0710102022452021/2	KOTAK MAHINDRA BANK Vs. ORRIS INFRASTRUCTURE PVT.		Sec 60(5)	INTERLOCUTORY APPLICATION		True Copy sign missing on every page	31/03/2021
3074	3071	0710102028022020/3	AVANI MINING PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB		True Copy sign missing on every	31/03/2021

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3075	3072	0710102078142020/1	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		wrong e-filing	31/03/2021
3076	3073	0710102099922020/5	SUDHIR GUPTA & ANR Vs. EDWARD KEVENTER (SUCCESSORS) PRIVATE LIMITED		Sec. 213	COMPANY PETITION (COMPANIES ACT)/167(ND)20		stamp paper missing, page no. 4 not clear	31/03/2021
3077	3074	0710102105442020/2	NIHO CONSTRUCTION Vs. HEMANT KHANDELWALHEMANT KHANDEWAL		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES ACT)/724(ND)20		Wrong e-filing	31/03/2021
3078	3075	0710102109462020/3	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		Wrong e-filing	31/03/2021
3079	3076	0710102117352020/5	PHYSIO CONTROL INDIA SALES PRIVATE LIMITED Vs. JITESH GUPTA		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		NEED TO IA FILE	31/03/2021
3080	3077	0710102411722017/11	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		Remove extra files or file them separately	31/03/2021
3081	3078	0710102411722017/12	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		Service is missing	31/03/2021
3082	3079	0710102411722017/13	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		Index, pagination and service is missing	31/03/2021
3083	3080	0710102411722017/14	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		Remove extra files or file them separately with proper index and	31/03/2021
3084	3081	0710102411722017/15	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		Index is missing	31/03/2021
3085	3082	0710120006752018/17	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		STAMP MISSING	31/03/2021
3086	3083	0710102001542021/1	BUDGE BUDGE COMPANY LIMITED Vs. UTM PACKAGING (INDIA) PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/345(ND)2		Wrong e-filing	04/01/2021
3087	3084	0710102005302019/4	RITA MALHOTRA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/234(PB)20		Page no. 1 stamp paper missing in affidavit	04/01/2021

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3088	3085	0710102009942021/1	SATYA NARAIN GARG Vs. FERROUS TOWNSHIP PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/180(ND)20		Page no. 5 not clear	04/01/2021
3089	3086	0710102022362020/3	M/S RALLIS THERAPEUTICS PRIVATE LIMITED Vs. M/S KARE PARTNERS GROUP INDIA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/574(ND)20 20		page no. 16-41, True copy sign missing	04/01/2021
3090	3087	0710102087802020/6	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/976(ND)20 20		more than 200 pages in single volume, master index and volume	04/01/2021
3091	3088	0710102093642019/3 1	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)201		Wrong e-filing	04/01/2021
3092	3089	0710102093642019/3 2	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)201		Wrong e-filing	04/01/2021
3093	3090	0710102094302020/8	WARRENDALE TECHNOLOGY SERVICES INDIA PRIVATE LIMITED Vs. B NAGA BHUSAN		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES		Need Rs 10 welfare fees on vakalatnama	04/01/2021
3094	3091	0710102094302020/9	WARRENDALE TECHNOLOGY SERVICES INDIA PRIVATE LIMITED Vs. B NAGA BHUSAN		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES		Need Rs 10 welfare fees on vakalatnama	04/01/2021
3095	3092	0710102099772019/1	RELAN BUILDWELL PVT. LTD. Vs. KALIBER ASSOCIATES PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION (IBC)/857(ND)201 9		No Pagination	04/01/2021
3096	3093	0710102099922020/6	SUDHIR GUPTA & ANR Vs. EDWARD KEVENTER (SUCCESSORS) PRIVATE LIMITED		Sec. 213	COMPANY PETITION (COMPANIES ACT)/167(ND)20		True Copy Sign missing on every page	04/01/2021
3097	3094	0710102113742020/1	LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION (COMPANIES		Stamp paper missing in affidavit, true copy sign	04/01/2021
3098	3095	0710102119342020/1	NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED Vs. REGISTRAR OF		Rule 11 of NCLT, Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/43(ND)202		Stamp paper missing	04/01/2021
3099	3096	0710102143432019/6	RADHE SHYAM SHARMA Vs. GOKUL POLYMERS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3077(ND)2		Welfare missing on vakalatnama, page no. 12 not	04/01/2021

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3100	3097	0710102146782019/2	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRACHI		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/848(ND)2019		Pg. no. 20 is not clear	04/01/2021
3101	3098	0710102147062019/2	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREETSIMS		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/844(ND)2019		Pg. no. 22 is not clear	04/01/2021
3102	3099	0710102153752019/3	YUDHVEER MALHOTRA Vs. ANSAL URBAN CONDOMINIUMS PVT.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3476(ND)2		Page no. not mention in index	04/01/2021
3103	3100	0710102160382019/1	RITA MALHOTRA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/2767(PB)20		Page no. 21 page not clear	04/01/2021
3104	3101	0710200411212018/38	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		No index, no pagination	04/01/2021
3105	3102	0710200411212018/39	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		No index, no pagination, no true copy sign	04/01/2021
3106	3103	0710200411212018/40	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		No index, no pagination, no true copy sign	04/01/2021
3107	3104	0710200411212018/41	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		No index, no pagination, no true copy sign	04/01/2021
3108	3105	0710200411212018/42	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		No index, no pagination, no true copy sign	04/01/2021
3109	3106	0710102002452020/3	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION( COMPANIES		Wrong filing	04/05/2021
3110	3107	0710102092052020/4	RUBY JAIN Vs. SMR ENTERTAINMENT PVT. LTD. & ORS.		Sec. 73(4)	COMPANY PETITION (COMPANIES		Index is missing	04/05/2021
3111	3108	0710102095282019/6	SYNDICATE BANK Vs. M/S INCOM WIRES & CABLES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1456(PB)2		NEED TO IA FILE	04/02/2021
3112	3109	0710102013952019/6	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/159(PB)201		NEED TO FILE ONE TIME	04/03/2021



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3113	3110	0710102029572020/3	MS. BARKHA AGARWAL Vs. KUNAL STRUCTURAL DEVELOPERS & INDUSTRIES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/723(ND)2020		NEED TO TRANSLATE HINDI PAGES	04/03/2021
3114	3111	0710102093642019/28	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)201		Volume 2 uploaded 2 times, incomplete docs uploaded	04/05/2021
3115	3112	0710102086982019/8	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2		No Pagination	04/06/2021
3116	3113	0710102091072019/9	AXIS BANK LTD. Vs. PAWAN IMPEX PRIVATE		IBC under Sec 7	COMPANY PETITION IB		True Copy sign missing on every	04/06/2021
3117	3114	0710102107442020/1	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR		Section 95(1)	COMPANY PETITION IB (IBC)/1109(ND)2		Wrong e-filing	04/06/2021
3118	3115	0710102111552020/4	ADITY THAKRAN Vs. CHD DEVELOPERS		Sec. 73(4)	COMPANY PETITION (COMPANIES		True copy sign missing on every page	04/06/2021
3119	3116	0710102112882020/1	V R ASHOK RAO Vs. TDT COPPER LIMITED		----IBC under Sec 7	COMPANY PETITION IB		Page no. not mention on proof	04/06/2021
3120	3117	0710102114972020/1	ASHU GUPTA Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong e-filing, need to file separately	04/06/2021
3121	3118	0710102116652020/2	NARMADA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES		Notary Date missing	04/06/2021
3122	3119	0710102116752020/1	RAJ KAPOOR Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong e-filing	04/06/2021
3123	3120	0710102136162019/24	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019		Notary date missing on affidavit, welfare and court fees	04/06/2021
3124	3121	0710102152112019/3	AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT		IBC under Sec 7	COMPANY PETITION IB (IBC)/3206(ND)2		Need to file separately	04/06/2021
3125	3122	0710200411212018/38	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True Coy Sign Missing on every Page	04/06/2021
3126	3123	0710200411212018/39	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True Copy Sign Missing on every page	04/06/2021
3127	3124	0710200411212018/40	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True Copy Sign Missing on every page	04/06/2021

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3128	3125	0710200411212018/4 1	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True Copy Sign Missing on every page	04/06/2021
3129	3126	0710200411212018/4 2	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True Copy Sign Missing on every page	04/06/2021
3130	3127	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Volume wise index missing, true copy sign missing on every	04/07/2021
3131	3128	0710200420362018/7 5	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)20		Stamp paper missing in affidavit	04/07/2021
3132	3129	0710200423452018/1	M/S PEREGRINE GUARDING PVT LTD Vs.		Sec. 131(1)	COMPANY PETITION (COMPANIES		Wrong e-filing	04/07/2021
3133	3130	0710102003372021/3	EXA POWERFLOW INDIA PRIVATE LIMITED Vs. AKASH SINGHAL		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATIO		wrong index format	04/07/2021
3134	3131	0710102019942021/1	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION		Rs 3 court fees and welfare is missing in	04/07/2021
3135	3132	0710102021372018/1 0	AMIT SHARMA Vs. CAPT. SATISH SHARMA		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES		Wrong e-filing	04/07/2021
3136	3133	0710102022232021/1	PURVI CREDIT AND HOLDINGS PRIVATE LIMITE Vs. SANDIP		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATIO		Proof of service missing	04/07/2021
3137	3134	0710102024742021/1	ANIL KUMAR Vs. M/S SIEMENS FINANCIAL SERVICES LTD (SOLE COC MEMBER)		Section 94(1)	COMPANY PETITION IB (IBC)/202(ND)2021		Index missing, no pagination	04/07/2021
3138	3135	0710102061392019/8	PUNJAB NATIONAL BANK Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/699(ND)20		True Copy Sign missing on every page	04/07/2021
3139	3136	0710102073192019/6	SANGHVI MOVERS LIMITED Vs. PREDOMINANT ENGINEERS AND CONTRACTORS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1991(ND)2019		Wrong e-filing	04/07/2021
3140	3137	0710102083582020/3	MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020		True Copy sign missing on every page	04/07/2021

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3141	3138	0710102083582020/4	MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020		True copy sign missing on every page, proof of service not mention in index	04/07/2021
3142	3139	0710102084232020/1	MANTRA MICROTEL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/457(ND)20		No index, no pagination	04/07/2021
3143	3140	0710102087542020/5	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA		Sec. 241(1),Application under any other	COMPANY PETITION (COMPANIES		Page no. 89, 90 stamp paper missing	04/07/2021
3144	3141	0710102093582020/1	UNION OF INDIA THROUGH SFIO Vs. PEEYUSH AGGARWAL AND COMP.		Sec. 140(5)	COMPANY PETITION (COMPANIES ACT)/33(ND)202		Stamp paper missing, true copy sign on every page is	04/07/2021
3145	3142	0710102099772019/1	RELAN BUILDWELL PVT. LTD. Vs. KALIBER ASSOCIATES PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(I BC)/857(ND)2019		Wrong Pagation	04/07/2021
3146	3143	0710102104442020/1	NIKHILMEHTA & SONS (HUF) Vs. M/S. AMR INFRASTRUCTURES		Sec 60(5)	INTERLOCUTORY APPLICATION		True Copy sign missing on every page	04/07/2021
3147	3144	0710102111032019/6	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2135(ND)2019		True Copy sign missing on every page	04/07/2021
3148	3145	0710102112492020/2	ONLINE MICRO SERVICES PRIVATE LIMITED Vs. TRADING ENGINEERS (INTERNATIONAL)		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES		true copy sign missing on every page	04/07/2021
3149	3146	0710102113742020/1	LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES		Stamp paper missing, true copy sign missing on every	04/07/2021
3150	3147	0710102116742020/3	KUSH KOCHGAWAY & ORS Vs. BESTECH INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/18(ND)202		Index missing, Rs 3 court fees missing on	04/07/2021
3151	3148	0710102116742020/4	KUSH KOCHGAWAY & ORS Vs. BESTECH INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/18(ND)202		Wrong e-filing	04/07/2021
3152	3149	0710102134452019/5	HELPLINE HOSPITALITY PRIVATE LIMITED Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(I BC)/1384(ND)20		wrong e-filing, Need to file in IA	04/07/2021
3153	3150	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2739(ND)2		index Missing	04/07/2021

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3154	3151	0710102146212019/6	M/S JAY PACKAGING Vs. MAGPPIE INTERNATIONAL LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2924(ND)2		Rs 3 court fee missing on vakalatnama	04/07/2021
3155	3152	0710102147182019/1	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREMIER		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/856(ND)2019		Page no. 11, 13 not clear	04/07/2021
3156	3153	0710102166742019/3	SATYENDRA JAIN Vs. M/S OMWAY BUILDESTATE PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3498(PB)2		Application need to file separately	04/07/2021
3157	3154	0710102166742019/4	SATYENDRA JAIN Vs. M/S OMWAY BUILDESTATE PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3498(PB)2		application need to file separately	04/07/2021
3158	3155	0710102166742019/6	SATYENDRA JAIN Vs. M/S OMWAY BUILDESTATE PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3498(PB)2		Index missing	04/07/2021
3159	3156	0710102412382017/28	M/S COLUMBIA PETROCHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)20		Wrong e-filing, need to file in IA	04/07/2021
3160	3157	0710102412382017/29	M/S COLUMBIA PETROCHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)20		Wrong e-filing, need to file in IA	04/07/2021
3161	3158	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Volume wise index missing, need master index and volume	04/07/2021
3162	3159	0710102066962020/7	PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2499(ND)		No Pagination, True Copy sign Missing on every page, Stamp	04/08/2021
3163	3160	0710200412592017/53	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES		IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)20		Proof of service missing	04/08/2021
3164	3161	0710102093852020/1	MAHENDER KUMAR KHANDELWAL Vs. REGISTRAR OF COMPANIES		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/5264(PB)		True copy sign missing on every page, both written	04/09/2021
3165	3162	0710120008172018/20	M/S. TUF METALLURGICAL PVT. LTD. Vs. M/S. ALBUS		IBC under Sec 7	COMPANY PETITION IB (IBC)/1089(ND)2		True copy sign missing on every page	04/09/2021
3166	3163	710102000132021.00	RAMA KRISHNA INDUSTRIES Vs. JAY ACE TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/9(ND)2021		DELETED BY USER	01/04/2021
3167	3164	0710102025642020/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		Need to file as IA	02/10/2021

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3168	3165	0710102025642020/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		Need to file as IA	03/08/2021
3169	3166	7.10102E+14	SHER SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/75(ND)202		DELETED BY USER	26/03/2021
3170	3167	0710102006232019/1	NASEEM VOHRA Vs. IIHT SYSTEMS LIMITED		IBC Under Sec 9	COMPANY PETITION IB		Vakalatnama not attached	04/02/2021
3171	3168	0710102089332019/9	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1265(ND)2019		NEED TO IA FILE	04/02/2021
3172	3169	0710102011872021/1	VISTRA ITCL (INDIA) LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE		IBC under Sec 7	COMPANY PETITION IB (IBC)/111(ND)2021		File not opening, please Refile	04/06/2021
3173	3170	0710120006752018/18	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		True Copy sign missing on every page	04/07/2021
3174	3171	0710102006932021/2	SIEMENS FINANCIAL SERVICES PVT. LTD Vs. VINOD SEHWAG (PERSONAL GUARANTOR OF XALTA FOOD & BEVERAGES		Section 95(1)	COMPANY PETITION IB (IBC)/116(ND)2021		NEED TO IA FILE	04/02/2021
3175	3172	0710102012642019/9	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)20		No index, no pagination	04/02/2021
3176	3173	0710102149292019/6	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2		NEED TO IA FILE	04/02/2021
3177	3174	0710200411852018/7	HVR INDUSTRIES PVT. LTD. Vs. BINDAL & BINDAL BATTERIES P.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/199(PB)20		CONTACT TO COURT OFFICER	04/02/2021
3178	3175	0710102021902020/1	ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE		Sec 241 (2)	COMPANY APPLICATION (COMPANIES ACT)/169(ND)20		CONTACT TO COURT OFFICER	04/03/2021
3179	3176	0710102060712020/5	P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/900(ND)2020		STAMP MISSING	04/03/2021
3180	3177	0710102068592020/8	CHANCHAL DUA Vs. NARESH KUMAR MITTAL		19(2)	INTERLOCUTORY APPLICATION		NEED TO IA FILE	04/03/2021

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3181	3178	0710102068592020/9	CHANCHAL DUA Vs. NARESH KUMAR MITTAL		19(2)	INTERLOCUTORY APPLICATION		NEED TO IA FILE	04/03/2021
3182	3179	0710102104762020/1	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES ACT)/675(ND)20		123-143 NOT CLEAR	04/03/2021
3183	3180	0710102105312020/2	KASHI VISWANATHAN SIVARAMAN Vs. AKL IMPEX PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		PAGE 6 NOT CLEAR	04/03/2021
3184	3181	0710102116522020/2	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		NEED TO FILE SAPERATLY	04/04/2021
3185	3182	0710102125782019/7	BANK OF MAHARASHTRA Vs. NEWTECH PROMOTERS AND		IBC under Sec 7	COMPANY PETITION IB (IBC)/2465(ND)2		True copy sign missing on every page	04/04/2021
3186	3183	0710102002732020/6	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)20 20		Wrong e-filing	04/05/2021
3187	3184	0710102008102020/3	M/S PERFECT INFRAENGINEERS LIMITED Vs. M/S LG ELECTRONICS INDIA PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/358(ND)20 20		Stamp paper missing	04/05/2021
3188	3185	0710102012642019/10	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)20		NEED TO IA FILE	04/05/2021
3189	3186	0710102014722021/3	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES		INDEX MISSING	04/05/2021
3190	3187	0710102014722021/5	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES		INDEX MISSING	04/05/2021
3191	3188	0710102154132019/6	ZEN AIR TECH PVT. LTD. Vs. ECO WATER SOLUTION		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3101(ND)2		No Index, no pagination	04/05/2021
3192	3189	0710102156442019/5	MOHAMMAD ABBAS Vs. SUNCITY PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3328(ND)2		Wrong e-filing	04/05/2021
3193	3190	0710102161182019/14	K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3420(ND)2		True copy sign missing on every page, proof of	04/05/2021
3194	3191	0710102173902019/1	INCOME TAX OFFICER WARD 10(2) Vs. REGISTRAR OF COMPANIES DELHI & ORS. (IN THE MATTER OF: M/S GOLDEN EYE		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/79(ND)2020		True copy sign missing on every page	04/05/2021

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3195	3192	0710120007302018/70	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		Proof of service missing	04/05/2021
3196	3193	0710200412612017/4	M/S MIDITECH PVT LTD Vs. CANARA BANK &		IBC Under Sec 10	COMPANY PETITION IB		Both affidavit need to file	04/05/2021
3197	3194	0710200413592018/1	M/S GLOBUS INVESTORS WELFARE ASSOCIATION Vs. M/S ARN INFRASTRUCTURE INDIA		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/277(ND)20		True copy sign missing on every page	04/05/2021
3198	3195	0710204000262017/11	P.K INDUSTRIES PVT LTD Vs. KARNATAKA BANK		Application under any other	COMPANY PETITION IB		Rs 3 court fees missing	04/05/2021
3199	3196	0710204000262017/12	P.K INDUSTRIES PVT LTD Vs. KARNATAKA BANK		Application under any other	COMPANY PETITION IB		Rs 3 court fees missing	04/05/2021
3200	3197	0710102000792021/2	SCHABLONA INDIA LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		Proof of service missing	04/06/2021
3201	3198	0710102001502021/1	KRISHNASWAMY SRINIVAS IYENGAR Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong e-filing, need to file application	04/06/2021
3202	3199	0710102001752021/1	RAJIV MUKUL Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong e-filing, need to file application	04/06/2021
3203	3200	0710102001842021/1	BIPUL VIVEK Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong e-filing, need to file application	04/06/2021
3204	3201	0710102003402021/1	SUNIL GUPTA Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong e-filing, need to file application	04/06/2021
3205	3202	0710102011872021/1	VISTRA ITCL (INDIA) LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE		IBC under Sec 7	COMPANY PETITION IB (IBC)/111(ND)2021		wrong e-filing, need to file in IA	04/08/2021
3206	3203	0710102015852020/2	KDH TRAVELS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/460(ND)20		Index should be put on the top	04/08/2021
3207	3204	0710102020172021/1	ANJANA SANGHI Vs. KMS CONSTRUCTIONS PVT. LTD.		Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COM PANIES		NO Index, no pagination	04/08/2021
3208	3205	0710102079222020/4	VISWAROOPA INFO SERVICES INDIA PRIVATE LIMITED Vs. SITI VISION DIGITAL MEDIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/980(ND)2020		Stamp paper missing	04/08/2021
3209	3206	0710102087802020/6	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/976(ND)2020		Master index and volume wise index need to put separately, true copy sign	04/08/2021

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3210	3207	0710102091752020/7	SACHIN GUPTA Vs. UNION OF INDIA		Sec 252 (1)	COMPANY APPEAL(COMPANIES)		True copy sign missing on every page	04/08/2021
3211	3208	0710102093642019/28	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		Page no. 615, 707,708, 709, 711, 723-727, 800-803, 816-819, 1004-1012, 2281-2282, not clear , need true type copy of	04/08/2021
3212	3209	0710102101102020/1	RBS BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES)		Index missing	04/08/2021
3213	3210	0710102103542020/3	SPLENDID ENTERPRISES PVT LTD Vs. CLC INDUSTRIES LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		Wrong e-filing	04/08/2021
3214	3211	0710102107982020/3	INTEC CAPITAL LIMITED Vs. SRD MANAGEMENT COMPANY PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1058(PB)2		True copy missing on every page	04/08/2021
3215	3212	0710102114972020/1	ASHU GUPTA Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong e-filing, application need to file separately	04/08/2021
3216	3213	0710102115722020/3	RAGHUDHA PROPERTIES PVT LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		Wrong e-filing	04/08/2021
3217	3214	0710102116752020/1	RAJ KAPOOR Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong e-filing, applicationNeed to file separately	04/08/2021
3218	3215	0710102136162019/27	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(I BC)/1342(ND)20		True copy sign missing on every page	04/08/2021
3219	3216	0710102136162019/28	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(I BC)/1342(ND)20		True copy sign missing on every page	04/08/2021
3220	3217	0710102136162019/29	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(I BC)/1342(ND)20		True copy sign missing on every page	04/08/2021
3221	3218	0710102138362019/6	RAINBOW OVERSEAS PRIVATE LIMITED Vs. MASSCO MEDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2829(ND)2019		Page no. 1 - 5 true copy sign missing	04/08/2021
3222	3219	0710102148392019/7	PALLAVI JOSHI BAKHRU Vs. UNIVERSAL BUIDWELL PVT LTD		Sec 30	COMPANY APPLICATION(I BC)/1550(ND)20		True Copy sign missing on every page	04/08/2021
3223	3220	0710102170052019/4	PUNJAB SHUTTERING STORE THROUGH ITS PROPRIETOR MS. HARBHAJAN KAUR Vs. JMD LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/208(ND)2020		No Pagination	04/08/2021



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3224	3221	0710200411212018/49	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True copy sign missing on every page	04/08/2021
3225	3222	0710200411212018/50	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True Copy sign missing on every page	04/08/2021
3226	3223	0710200411212018/51	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True Copy Sign missing on every page	04/08/2021
3227	3224	0710200412202017/1	SH OMVEER SINGH Vs. M/S ACCURATE CONTAINERS PVT LTD &		Sec. 241(1),Sec. 59	COMPANY PETITION (COMPANIES		Rs 3 court fees missing	04/08/2021
3228	3225	0710102003412021/1	RANEY KULBHUSHAN JAIN Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION		Wrong e-filing, need to file application	04/06/2021
3229	3226	0710102003442021/1	MALVIKA SINGH Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION		Wrong e-filing, need to file application	04/06/2021
3230	3227	0710102003472021/1	RATNESH VERMA Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION		Wrong e-filing, need to file application	04/06/2021
3231	3228	0710102003492021/1	ROSELINE LUKE Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION		Wrong e-filing, need to file application	04/06/2021
3232	3229	0710102003502021/1	SHAILY NIGAM Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION		Wrong e-filing, need to file application	04/06/2021
3233	3230	0710102003792019/11	PUNJAB NATIONAL BANK Vs. RATHI ISPAT LIMITED			COMPANY PETITION IB		Proof of service	04/06/2021
3234	3231	0710102005662021/1	SHARAD SOLANKI Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION		Wrong e-filing, need to file application	04/06/2021
3235	3232	0710102006452020/2	KULDEEP SHARMA Vs. OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA			COMPANY APPEAL (COMPANIES ACT)/152(ND)20		Stamp paper missing	04/06/2021
3236	3233	0710102014722021/6	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD			COMPANY PETITION (COMPANIES		No Index, No pagination, welfare and court	04/06/2021
3237	3234	0710102014722021/7	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD			COMPANY PETITION (COMPANIES		No Index, No pagination, welfare and court	04/06/2021
3238	3235	0710102015102021/1	SHITAL MANISH PATEL Vs. NEEETABEN PRABHUBHAI PATEL &			TRANSFER PETITION (COMPANIES		Rs 3 court fees missing, true copy sign	04/06/2021

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3239	3236	0710102064502020/2	DEPARTMENT OF TELECOMMUNICATION Vs. TATA TTELESERVICES LIMITED			COMPANY APPLICATION( COMPANIES ACT)/342(PB)20		Wrong e-filing	04/06/2021
3240	3237	0710102070162020/1	ATUL KUMAR KANSAL Vs. MIS AMOLIK RESIDENCY LLP			INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)		Page no. 25 page cut, Translate copy of hindi pages missing, rs	04/06/2021
3241	3238	0710102070722020/3	DEPARTMENT OF TELECOMMUNICATION Vs. TATA TELESERVICES (MAHARASHTRA) LIMITED			COMPANY APPLICATION( COMPANIES ACT)/341(PB)20		Wrong e-filing	04/06/2021
3242	3239	0710102074472019/7	M/S ASHWANI INFOCOM PVT LTD Vs. M/S SPECTACULAR MEDIA			COMPANY PETITION IB (IBC)/868(ND)20		Index missing, no pagination	04/06/2021
3243	3240	0710102108582020/5	ICICI BANK LIMITED Vs. SHARDA MA ENTERPRISES PRIVATE			COMPANY PETITION IB (IBC)/1113(ND)2		Wrong e-filing	04/06/2021
3244	3241	0710102001302019/4	M/S SAMBHAVI ENTERPRISES PVT LTD Vs. R M H HOSIERY PVT			COMPANY PETITION IB (IBC)/90(ND)201		Wrong e-filing	04/07/2021
3245	3242	0710102003322020/2	DUNLOP TAIKOO (JINJIANG) AIRCRAFT TYRES CO.LIMITED Vs. MAGNUM AVIATION			COMPANY APPLICATION(I BC)/384(ND)2020		Wrong documents uploaded	04/07/2021
3246	3243	0710102013242019/6	ETERNITY FOOTWEAR LIMITED Vs. MAYOR SPORTS PRIVATE LIMITED			COMPANY PETITION IB (IBC)/428(ND)2019		Page no. 25 - 36, 91 not clear, court fees and welfare missing	04/07/2021
3247	3244	0710102015422021/1	ANIL KUMAR SHARMA Vs. BHAVNESH KANWAR			INTERLOCUTORY APPLICATION		Proof of service missing	04/07/2021
3248	3245	0710102001932021/1	AGRIM CORPORATE SERVICES LIMITED Vs. EUROTAS INFRASTRUCTURE			CP(AA) MERGER AND AMALGAMATION(COMPANIES		Proof of service missing	04/08/2021
3249	3246	0710102004462021/5	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED			INTERLOCUTORY APPLICATION (I.B.C)/263(ND)2		Proof of service missing	04/08/2021
3250	3247	0710102005272021/3	PUNJAB NATIONAL BANK Vs. GOPAL LAL BASHER RESOLUTION PROFESSIONAL			INTERLOCUTORY APPLICATION (I.B.C)/403(PB)2		Page no. 89, 90, 101, 102, 103, 104 not clear	04/08/2021
3251	3248	0710102007882021/4	SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) Vs. MAGICON IMPEX PRIVATE LIMITED			COMPANY PETITION IB (IBC)/101(ND)2021		Wrong e-filing	04/08/2021

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3252	3249	0710102008512021/4	KADIMI SPECIAL STEELS PRIVATE LIMITED Vs. KANODIA TECHNOPLAST LIMITED			CP(AA) MERGER AND AMALGAMATION (COMPANIES)		Index missing. no pagination	04/08/2021
3253	3250	0710102009442020/4	SKC INFRATECH PRIVATE LIMITED Vs. EOS HOSPITALITY PRIVATE LIMITED			COMPANY PETITION IB (IBC)/356(ND)2020		No index, no pagination. proof of service missing	04/08/2021
3254	3251	0710102009562020/3	JSSI HYDRAULICS PVT. LTD. Vs. AKASH EQUIPMENT & MACHINERIES PVT.			COMPANY PETITION IB (IBC)/405(ND)2020		True copy sign missing on every page	04/08/2021
3255	3252	0710102009732021/1	SANJEETA THAPA Vs. REGISTRAR OF COMPANIES			COMPANY APPEAL (COMPANIES)		Stamp paper missing	04/08/2021
3256	3253	0710102012752020/1	M/S CSII INDIA PVT. LTD. (FORMERLY KNOWN AS CSDC INDIA PVT. LTD.) Vs. M/S TELEXCELL INFORMATION SYSTEMS LTD.			COMPANY PETITION IB (IBC)/411(ND)2020		Need to file both documents separately	04/08/2021
3257	3254	0710102012882021/1	MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSINE BUILDWELL PVT LIMITED			INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021		Court fees missing on vakalatnama	04/08/2021
3258	3255	0710102025332020/2	RAVI IRON LIMITED Vs. JIA LAL KISHORI LAL P.L.			COMPANY PETITION IB (IBC)/630(ND)2020		True copy sign missing, index should be acc. to	04/10/2021
3259	3256	0710102060712020/4	P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED			COMPANY PETITION IB (IBC)/900(ND)2020		Page no. 14-21 true copy sign missing	04/05/2021
3260	3257	0710102103302020/1	ADITYA AGARWAL Vs. SHREE BHOMIKA INTERNATIONAL LIMITED			INTERLOCUTORY APPLICATION		Page no. 5 not clear	04/05/2021
3261	3258	0710102106162020/2	BRILLIANT INSTITUTE OF PRIMARY EDUCATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI			COMPANY APPEAL (COMPANIES ACT)/526(ND)2020		Page no. 4 - 5 true copy sign missing	04/05/2021

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3262	3259	0710102111712020/4	ELLORA COMMOALES PRIVATE LIMITED AND OTHERS Vs. ASST. PROVIDENT FUND COMMISSIONER & RECOVERY OFFICER & ANR. FUND			CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/93(ND)2020		True copy sign missing on every page	04/05/2021
3263	3260	0710102112492020/1	ONLINE MICRO SERVICES PRIVATE LIMITED Vs. TRADING ENGINEERS (INTERNATIONAL)			CP(AA) MERGER AND AMALGAMATION (COMPANIES		True copy sign missing on every page	04/05/2021
3264	3261	0710102113782019/9	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE			COMPANY PETITION IB (IBC)/2083(ND)2		True copy sign missing on every page	04/05/2021
3265	3262	0710102115422020/1	BANSAL SUPPLIERS PRIVATE LIMITED Vs. RESOLUTION PROFESSIONAL EARTH INFRASTRUCTURES LIMITED (MR. AKASH SHINGHAL)			INTERLOCUTORY APPLICATION (I.B.C)/5656(ND) 2020		Need stamp paper of Rs 100, true copy sign missing on every page	04/05/2021
3266	3263	0710102116452020/1	GALLANTT METAL LIMITED Vs.			CA(A) MERGER AND AMALGAMATION		True copy sign missing on every page	04/05/2021
3267	3264	0710102133392019/3	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PVT.LTD			COMPANY PETITION IB (IBC)/2612(ND)2		No index, no pagination	04/05/2021
3268	3265	0710102133392019/4	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PVT.LTD			COMPANY PETITION IB (IBC)/2612(ND)2		No Index, no pagination	04/05/2021
3269	3266	0710102012892021/1	PRIYANKA AGGAWAL Vs. EVERSINE BUILDWELL PVT LIMITED			INTERLOCUTORY APPLICATION		Rs 3 court fees missing on vakalatnama	04/08/2021
3270	3267	0710102098132019/36	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT			COMPANY PETITION IB		Wrong e-filing	04/08/2021
3271	3268	0710102001582020/2	VISHAL ENGINEERING COMPANY (PARTNERSHIP FIRM) Vs. LEXUS INDIA LIMITED			COMPANY PETITION IB (IBC)/181(PB)2020		True copy sign missing on every page, welfare and court fees	04/09/2021
3272	3269	0710102007702020/3	OLYMPUS METAL PVT. LTD. Vs. KAY EM COPPER PVT. LTD.			COMPANY PETITION IB (IBC)/288(ND)20		True copy sign missing on every page	04/09/2021
3273	3270	0710102008422021/1	VISTRA ITCL LIMITED Vs. ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED			COMPANY PETITION IB (IBC)/113(ND)2021		Stamp paper missing in affidavit	04/09/2021

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3274	3271	0710102008512020/1	TIRUPATI VENKATESHWAR RASAYAN PRIVATE LIMITED Vs. THE REGISTRAR OF			COMPANY APPEAL(COMPANIES ACT)/527(ND)2020		Proof of service missing	04/09/2021
3275	3272	0710102008512020/4	TIRUPATI VENKATESHWAR RASAYAN PRIVATE LIMITED Vs. THE REGISTRAR OF			COMPANY APPEAL(COMPANIES ACT)/527(ND)2020		Proof of service missing	04/09/2021
3276	3273	0710102014802021/1	ANIL TAYAL Vs. RUDRA BUILDWELL CONSTRUCTION PVT LTD			INTERLOCUTORY APPLICATION		True copy sign missing on every page, proof of	04/09/2021
3277	3274	0710102018872021/1	ADITYA MARINE PRIVATE LTD. Vs. NARESH HANSRAJ BULCHANDANI			TRANSFER PETITION(COMPANIES		Stamp paper missing	04/09/2021
3278	3275	0710102024562018/12	CORPORATION BANK Vs. M/S ANSAL API INFRASTRUCTURE LTD			COMPANY PETITION IB (IBC)/1641(PB)2		Proof of service missing	04/09/2021
3279	3276	0710102024672020/2	ALLAHABAD BANK Vs. M/S MAHAMAYA EXPORTS PRIVATE			COMPANY PETITION IB (IBC)/687(PB)20		True copy sign missing on every page	04/09/2021
3280	3277	0710102033272018/2	M/S. BANARAS MARBLES AND GRANITES LIMITED Vs. REGISTRAR OF			COMPANY APPEAL(COMPANIES		Wrong e-filing	04/09/2021
3281	3278	0710102063902020/3	ARIHANT INFRAPROJECTS PRIVATE LIMITED Vs. EMTEX ENGINEERING			COMPANY APPEAL(COMPANIES ACT)/455(ND)20		No Index	04/09/2021
3282	3279	0710102077292020/2	DHIRAJ GOEL Vs. ANIL MATTA			INTERLOCUTORY APPLICATION		Wrong e-filing	04/09/2021
3283	3280	0710102081822019/5	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED			COMPANY PETITION IB (IBC)/1150(ND)2		Stamp paper missing	04/09/2021
3284	3281	0710102086982019/8	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.			COMPANY PETITION IB (IBC)/1198(ND)2		True copy sign missing	04/09/2021
3285	3282	0710102094892020/2	M/S. DALPATPUR RE INFRASTRUCTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF			COMPANY APPEAL(COMPANIES ACT)/384(ND)2020		Stamp paper missing	04/09/2021
3286	3283	0710102095932020/6	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS			INTERLOCUTORY APPLICATION		Stamp paper missing	04/09/2021
3287	3284	0710102097682020/2	SANDEEP DUTTA Vs. AGRANTE REALTY LIMITED			INTERLOCUTORY APPLICATION		Stamp paper missing	04/09/2021

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3288	3285	0710102109462020/3	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED			COMPANY PETITION IB (IBC)/1077(PB)2020		True copy sign missing on every page, welfare and court fees missing on vakalatnama,	04/09/2021
3289	3286	710102069602020	BHARTI AIRTEL LIMITED VS	Company Application(Companies Act)	Sec. 230-232 - Second Motion	CA(A) MERGER AND AMALGAMATION(COMPANIES	Tanmay	doc wrong	07/10/2020
3290	3287	710102026962021	M/S ORIENTAL STRUCTURES ENGINEERS LTD. VS M/S SEVEN HILLS PROJECT	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/808(ND)2020	Ravi Krishan Chandna	main case not link	04/05/2021
3291	3288	710102014102021	J.R. BUILDWAY CONSTRUCTION PVT. LTD. VS M/S. ANANT RAJ LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Siddharth	Jurisdiction in Gurgaon/Affidavit back date/Blur page- 51,52,105,106,110 to 114,117,126,176 to 188,202 to 205,209 to 214,234,239,242 to 248,261 to 317,326 to 331,290,291,326,382,403,429 to 432,434 to 441,445 to 487/document not uploaded	17/02/2021
3292	3289	710102029352021	AVANA HEALTHCARE PRIVATE LIMITED VS REGISTRAR OF	Company Appeal(Companies Act)	Sec 252 (1)		SANKET GUPTA	Synopsis missed,Pages cut 56,57,63,	04/12/2021
3293	3290	710102029972021	GEMINI LIFESTYLE PRIVATE LIMITED VS PB RETAIL PRIVATE LTD	Company Petition IB (IBC)	IBC Under Sec 9		PREM NARAYAN KHANDELWAL	Page 13,15,20 to 30,33,36,37,44,45, 46,47,51,52 to 66, Please verify BR.	14/04/2021
3294	3291	0710102114622019/11	ISITH PRAKASH GANGOOLY Vs. NUGREEN ENERGY		Sec. 241(1)	COMPANY PETITION (COMPANIES		Back date affidavit	
3295	3292	0710102111092020/9	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		50 RUPEE STAMP FEE MISSING	
3296	3293	0710102153612019/5	PLANNERS GROUP PRIVATE LIMITED Vs. ANSAL PROPERTIES & INFRASTRUCTURE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3168(ND)2019		Documrnt Not Upload	

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3297	3294	0710200426542018/1	REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/291(ND)20		CONTACT COURT OFFICER	
3298	3295	0710102008252019/12	DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/297(ND)20		50 RUPEE STAMP MISSING	
3299	3296	0710102009272021/1	NOBLE CO-OPERATIVE BANK LTD. Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/720(ND)2		46-65 NOT CLEAR	
3300	3297	0710102015182021/2	INTEC CAPITAL LIMITED Vs. PRABAL PRATAP		Section 95(1)	COMPANY PETITION IB		need to ia file	
3301	3298	0710102025082021/1	PRIDHVI ASSETS RECONSTRUCTION AND SECURITIZATION AND CO. LTD. Vs. CYBER MEDIA (INDIA) LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/199(ND)2021		MAIN CASE NUMBER NOT MENTION	
3302	3299	0710102131542019/5	ASHOK ROADLINES Vs. THE INDURE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB		STAMP OF 100 RUPEE MISSING	
3303	3300	0710102131542019/6	ASHOK ROADLINES Vs. THE INDURE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB		STAMP OF 100 RUPEE MISSING	
3304	3301	0710102005122020/1	UTPAL KANT Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB		NEED TO SIGN ALL PAGES	
3305	3302	0710102062082020/3	RITESH SPINNING MILLS LIMITED Vs. SAROHA PRINTING AND PACKAGING PRIVATE		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION (COMPANIES		NEED TO SAPERATLY FILLING	
3306	3303	0710102108502020/2	VISOULIA ELECTRONICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA MINISTRY OF CORPORATE AFFAIRS		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/19(ND)2021		NEED TO SAPRATELY FILLING	
3307	3304	0710102108502020/6	VISOULIA ELECTRONICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA MINISTRY OF CORPORATE AFFAIRS		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/19(ND)2021		NEED TO SAPERATLY FILLING	
3308	3305	0710102090312020/13	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES		Page no. 1 - 9 true copy sign missing	
3309	3306	0710102006452020/3	KULDEEP SHARMA Vs. OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/152(ND)20		stamp missing	

	A	B	C	D	E	F	G	H	I
3310	3307	710102026462021	UMANG CO-DEVELOPERS PVT. LTD. VS UMANG CO-DEVELOPERS PVT. LTD.	Company Application(C ompanies Act)	Sec. 55(3)	COMPANY PETITION (COMPANIES ACT)/18(PB)201	amar	section wrong	04/02/2021
3311	3308	710102026442021	UMANG NOIDA SEZ PVT. LTD. VS UMANG NOIDA SEZ PVT. LTD.	Company Application(C ompanies Act)	Sec. 55(3)	COMPANY PETITION (COMPANIES ACT)/19(PB)201	amar	section wrong	04/02/2021
3312	3309	710102029152021	NITIN JAIN VS PRIYANKA CHAHAL	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/2095(ND)2	Mrinali	66 not clear page and ib not mention in soft	04/12/2021
3313	3310	710102028312021	SRA STEELS PVT LTD VS REGISTRAR OF COMPANY	Restoration Application (Companies Act)	Rule 11 of NCLT		shivam shukla	main case not link sign missing and income tax service missing	04/09/2021
3314	3311	710102030372021	KKR INDIA FINANCIAL SERVICES PVT.LTD. VS KWALITY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1440(ND)2	Sanjay Bhatt	Sign is missing on Report	15/04/2021
3315	3312	710102029092021	RAJ KUMAR GUPTA VS KWALITY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/258(ND)20	Raj	17,39,57,58,68,82 not clear page	04/12/2021
3316	3313	710102029042021	MAGMA AUTOLINKS PVT. LTD. VS NA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION (COMPANIES	GOVIND RISHI	wrong filing	04/12/2021
3317	3314	710102029872021	SARGODHA PLASTS INDIA PVT LTD VS M/S LEEL ELECRICALS & ANR	Miscellaneous Application (IBC)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/57(ND)2020	Sonali Malhotra	case type wrong True copy and sign missed on every pages and	14/04/2021
3318	3315	710102029752021	ENKAY INDIA RUBBER CO PVT LTD VS NILESH SHARMA	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1493(PB)2	RAJIV MALIK	True copy and sign missed, prayer missed	14/04/2021
3319	3316	710102030612021	INTERGLOBE TECHNOLOGY QUOTIENT PRIVATE LIMITED VS JUSTCLICK TRAVELS	Company Petition IB (IBC)	IBC Under Sec 9		VIVEK SARIN	Blur page-32 to 38,81 to 84,111 to 114	15/04/2021
3320	3317	0710102116512020/2	S.S.V.N. DEVELOPRES & PROMOTERS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/529(ND)2020		ONLY PROOF OF SERVICE UPLOADED	04/10/2021
3321	3318	0710102020542018/27	ENKAY INDIA RUBBER CO PVT LTD Vs. SUMERU PROCESSORS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1493(PB)2		NEED TO IA FILE	04/12/2021
3322	3319	0710102023292021/1	VINEET AGGARWAL Vs. ATC TELECOM INFRASTRUCTURE PRIVATE LIMITED		Application under any other provisions - IBC	INTERLOCUTO RY APPLICATION (I.B.C)/1489(ND)		need to file separately	04/12/2021
3323	3320	0710102033492020/2	NARINDER SINGH AZAD Vs. BANK OF BARODA		Section 94(1)	COMPANY PETITION IB		DOCUMENT INCOMPLETE	04/12/2021



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3324	3321	0710102084152019/7	M/S S.S.REALTECH PVT. LTD. Vs. SMT. BINA MITTAL		Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/81(ND)2019		87-93 NOT CLEAR	04/12/2021
3325	3322	0710102086712020/1	BALBIR MOTORS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Rule 11 of NCLT	RESTORATION APPLICATION (COMPANIES ACT)/1(ND)2020		INDEX MISSING	04/12/2021
3326	3323	0710102088942019/15	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		STAMP 100 MISSING	04/12/2021
3327	3324	0710102090302020/1	NARMDESHWAR SINGH & ORS. Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4252(PB)		STAMP MISSING	04/12/2021
3328	3325	0710102092132020/3	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. BGM TELECOMMUNICATIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/998(ND)2020		702 721 NOT CLEAR	04/12/2021
3329	3326	0710102002452020/4	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION( COMPANIES		NEED TO IA FILE	13/04/2021
3330	3327	0710102002452020/5	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION( COMPANIES		NEED TO IA FILE	13/04/2021
3331	3328	0710102009372020/4	RESBIRD TECHNOLOGIES PRIVATE LIMITED Vs. M/S TRAVEL PLANNERS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/325(ND)20		STAMP MISSING	13/04/2021
3332	3329	0710102010582021/1	M V IMPEX PRIVATE LIMITED Vs. CHANDRALEKHA		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		INDEX MISSING	13/04/2021
3333	3330	0710102090982020/4	ZOOM INN PRIVATE LIMITED Vs. ROC DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES		MENTION THE NUMBER OF TRANSLATED	16/04/2021
3334	3331	710102062742020	INDIAN OIL CORPORATION LIMITED VS INDIAN OIL	Company Appeal (IBC)	Sec 60(5)		MEHARIA & COMPANY	CASE TYPE WRONG,ONLY PROOF OF	05/10/2021
3335	3332	710102062872020	PUNJLLOYD LTD VS INDIAN OIL CORPORATION LIMITED	Company Appeal (IBC)	Sec 60(5)		MEHARIA & COMPANY	&quot; CASE TYPE WRONG,ONLY PROOF OF SERVICE&a	05/10/2021

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3336	3333	710102022122021	GUPTA BIOTECH PRIVATE LIMITED VS INSECTICIDES INDIA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/315(ND)20	Arvind Bansal	sign missed of deponent	18/05/2021
3337	3334	710102026602021	STATE TAX OFFICER (4) UNIT6 VS KULDEEP VERMA RP OF HINDUSTAN PAPER CORPORATON LIMITED	Company Appeal (IBC)	Sec 42		Prajapati Savan	Memo of party/Brief of synopsis/List dates of events/Company Appeal Sec-42	17/05/2021
3338	3335	710102026642021	STATE TAX OFFICER (4) UNIT6 VS KULDEEP VERMA RP OF HINDUSTAN PAPER	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/418(ND)2018	Prajapati Savan	affidavit back date	19/04/2021
3339	3336	710102029762021	RISHABH CHAND LODHA VS ROHIT SEHGAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2976(ND)2	RISHABH CHAND LODHA	page 4 translate a	20/04/2021
3340	3337	710102030212021	ROHIT SEHGAL VS PREDOMINANT ENGINEERS AND CONTRACTORS PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/786(PB)2018	ROHIT SEHGAL	55-59,74 blur page	22/04/2021
3341	3338	710102030192021	WUKAI SONG VS DO MOBILE INDIA PVT LTD	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/377(PB)20	SANDEEP CHOUDHARY	sign missing in application and pb not mention in main case soft	20/04/2021
3342	3339	710102030942021	TALWAR AGENCIES PVT LTD VS DO MOBILE INDIA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/627(ND)20	Maya Gupta	Page No 22 Missing	22/04/2021
3343	3340	710102030302021	GULSHAN KUMAR GUPTA VS DO MOBILE INDIA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/627(ND)20	GULSHAN KUMAR GUPTA	wrong e filing	20/04/2021
3344	3341	710102030622021	HARISH CHANDER MANCHANDA VS DO MOBILE INDIA PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/16(PB)201	RAKESH KUMAR	section wrong	22/04/2021
3345	3342	710102030742021	BETA INFRTECH P LTD VS BETA INFRTECH P LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/117(PB)20	RAJA	section wrong	20/04/2021
3346	3343	710102030752021	ROHIT SEHGAL VS BETA INFRTECH P LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		ROHIT SEHGAL	main case not link	22/04/2021
3347	3344	710102031042021	SUNCITY PROJECTS PRIVATE LIMITED VS MOHAMMAD ABBAS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3328(ND)2019	Siddharth	SIGN MISSED ON APPLICATION AND PAGE NO 10 IS NOT CLEAR	22/04/2021
3348	3345	710102029272021	QUICKCALLS PVT. LTD. VS MOHAMMAD ABBAS	Company Application(C ompanies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATIO N(COMPANIES	Vikrant	Wrong section	18/05/2021

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3349	3346	710102029922021	NOBLE CO-OPERATIVE BANK LIMITED VS JARVIS INFRATECH PVT.LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2354(ND)2	GOVIND	please separately file report and application	20/04/2021
3350	3347	710102031562021	INTERPARTS MARKETING PRIVATE LIMITED VS RABINDRA KUMAR MINTRI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		RAJIV MALIK	Application is not linked with main case, sign on every page of	22/04/2021
3351	3348	710102031542021	ALOK JAIN VS PAWAN KUMAR SINGAL	Company Application(C ompanies Act)	Application under any other provisions		Utkarsh Joshi	Application is not linked with main case, sign on every page of	22/04/2021
3352	3349	710102031282021	AARGUS GLOBAL LOGISTICS PVT. LTD. VS STOCKFLOW EXPRESS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2414(ND)2	KARMA LAW	PAGE 1 TO 8 SIGN MISSED	22/04/2021
3353	3350	710102031062021	ABHISHEK ANAND VS STOCKFLOW EXPRESS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/260(ND)20	Abhishek	PAGE 11-19 IN HINDI	22/04/2021
3354	3351	710102031612021	REGENCY ISPAT PVT. LTD. VS ASHOK KUMAR DEWAN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2013(ND)2 019	UDIT KISHAN &	Overwriting on index, sign is missing on application and	22/04/2021
3355	3352	710102031442021	PARVEEN BANSAL VS ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/818(ND)20 18	Surabhi Sinha	HYDRABAD BENCH MATTER THIS CASE NOT FILE IN ND	05/04/2021
3356	3353	710102032382021	VIJENDER SHARMA VS MR. CHARANJEET SINGH	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/1362(PB)2	Vijender	Pg-23 to 30,71,79 not clear/Wrong section chosen	28/04/2021
3357	3354	710102032972021	SHALU KHANNA VS MR. CHARANJEET SINGH	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/114(ND)20	Shalu	Wrong File	05/05/2021
3358	3355	710102032532021	DEVENDRA SINGH VS MR. CHARANJEET SINGH	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/717(ND)20	DEVENDRA	8 TO 22 SIGN MISSED	20/05/2021
3359	3356	710102033372021	WAVE MEGACITY CENTRE PRIVATE LTD. VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/197(PB)20	RAGHAV CHADHA	pg. no. 16 translate	05/03/2021
3360	3357	710102033892021	SAURABH GUPTA VS APOLLO TRICOAT TUBES LIMITED	Company Appeal (IBC)	Application under any other provisions- IBC		SAURABH GUPTA	Wrong section/No Index	05/06/2021
3361	3358	710102033932021	CLASSIC TIMBER VS M/S RUNEECHA TEXTILES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/451(PB)20	ADITYA	proof of service missing	05/06/2021
3362	3359	710102034312021	SUMI SHARMA VS JAYPEE INFRATECH LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/77(PB)201	Kushank Sindhu	23-26,47-50 not clear page	05/10/2021

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3363	3360	710102034962021	BEACON TRUSTEESHIP LIMITED VS EARTHCON INFRACON PVT LTD	Miscellaneous Application(Companies Act)	Application under any other provisions		Omar Hoda	section and case type wrong	21/05/2021
3364	3361	710102034972021	AMIT GOENKA VS EARTHCON INFRACON PVT LTD	Miscellaneous Application(Companies Act)	Application under any other provisions		Omar Hoda	Case type is wrong, application is not linked with main case, wrong	21/05/2021
3365	3362	710102035022021	SANDEEP KUMAR BHATT VS 1. ROYAL INDUSTRIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1251(ND)2	Sandeep	wrong file file as additional main petition	19/05/2021
3366	3363	710102099172020	SUMAN SEHGAL VS SUMAN SEHGAL	Contempt Petition(Companies Act)	Application under any other provisions		Sudeep Dey	Brief synopsis, list of dates &&& events missed, wrong section select,e stamp &&& affidavit dates	06/05/2020
3367	3364	710102106992020	HITCHKI CREATIONS PRIVATE LIMITED VS REGISTRAR OF	Company Appeal(Companies Act)	Sec 252 (3)		Shivani Jain	Page no 60,100,101,116,137, not clear,page	17/11/2020
3368	3365	710102010002021	CELESTIAL FINHOLD PRIVATE LIMITED VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		MOHD AKBAR	wrong serial no after p. no. 300	04/03/2021
3369	3366	710102017512021	ARJIT AGRO PVT LTD VS KAKA SONS PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		ASHISH	Fess missed of condonation delay application, Kindly select 2nd motion and rule	04/08/2021
3370	3367	710102019762021	UTTAM SINGHAL VS ANUSHREE HOME DEVELOPERS PVT LTD	Intervention Petition (IBC)	Sec 60(5)		ALOK	Wrong section choose/Please mention in index-intervene case	15/04/2021
3371	3368	710102022162021	RAJ KUMAR CAPRIHAN VS DELHI GYMKHANA CLUB	Company Petition (Companies Act)	Rule 11 of NCLT		Sanyam	Wrong case type select	15/04/2021
3372	3369	710102025862021	AAR ESS AGRO COMMODITIES PRIVATE LIMITED VS IREO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Section 59		Anand Mohan Mishra	document repeated multiple time.. (delete old document and	16/04/2021

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3373	3370	710102026382021	PAGAN PAINTS AND CHEMICALS PRIVATE LIMITED VS HEMA ENGINEERING INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Adv	need to file in volume wise (200 page per volume), etc	16/04/2021
3374	3371	710102029612021	INTERGLOBE TECHNOLOGY QUOTIENT PRIVATE LIMITED VS NARENDER KUMAR	Company Petition IB (IBC)	Sec 60(2)		D KISHORE	Wrong section/Index miss/Blank paper	17/04/2021
3375	3372	710102030802021	ANIL KAUSHAL VS NARENDER KUMAR BAVEJA	Intervention Petition (IBC)	Rule 11 of NCLT, 2016		SAIKRISHNA ASSOCIATES	Case type wrong/List of dates &&&	16/04/2021
3376	3373	710102031472021	M/S KHATUSHYAM ENGINEERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Comp anies Act)	Sec 252 (3)		PRATEEK	Jurisdiction is Haryana according to Master data	19/04/2021
3377	3374	710102031492021	RITESH SPINNING MILLS LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		NIRAJ PREET	Wrong case type select,Index missed,no sign in every pages of petition,1 to 86 pages missed,no volumewise index,original nclt certified order copy missed. Account	22/04/2021
3378	3375	710102032082021	VISHAL SHARMA VS HANDS ON HANDS VENTURES PRIVATE	Contempt Petition(Companies Act)	Rule 11 of NCLT		Shubhankar	wrong case type select, link with main case no.	17/04/2021
3379	3376	710102032232021	TAURUS THERMOPLASTICS PRIVATE LIMITED VS HANDS ON HANDS VENTURES PRIVATE	CP(AA) Merger and Amalgamation(Companies Act)	Rule 11 of NCLT		TILAK RAJ	CASE TYPE WRONG AND MAIN CASE NOT LINK	23/04/2021
3380	3377	710102033042021	CHALASANI UDAYA SANKAR VS LEXUS TECHNOLOGIES PRIVATE LIMITED	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		Ichchha Kalash	cut line page-112 to 114,119,123,125,127,134,135,136,137,140/Vakalatnama/Supporting Affidavit notary with E stamp paper/Mention Transfer	27/04/2021

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3381	3378	710102032652021	UMESH KUMAR AGGARWAL & ORS VS KASHI VISHWANATHAN SIVARAMAN	Contempt Petition (IBC)	Sec 60(5)		KESHAV SAINI	CASE TYPE WRONGWrong section choose/Memo of party/Brief of synopsis/List of dates & & & &	25/04/2021
3382	3379	710102024332021	BONY POLYMERS PRIVATE LIMITED VS HEMA ENGINEERING INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Sanyam Goel	Blur page-46 to 104	05/11/2021
3383	3380	710102025992021	CANBANK FACTORS LIMITED VS INDO ALUSYS INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		KAPIL GOEL	Volume Wise Index Missing	13/05/2021
3384	3381	710102030722021	BALWANT SINGH VS ABHISHEK GARG	Company Application(C ompanies Act)	Rule 65, NCLT 2016		Zeba Khair	IA not linked with main case no./wrong case type/wrong section/proof of service missed/Sign	15/04/2021
3385	3382	710102029142021	STRAIGHT EDGE CONTRACTS LIMITED VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2712(ND)2 019	Sanjay Bhatt	main case not link section wrong	04/12/2021
3386	3383	710102032172021	PARK NETWORK PVT. LTD. VS SHALEEN JAIN	Interlocutory Application (I.B.C)	Sec 47 (1)	COMPANY PETITION IB (IBC)/1717(ND)2 019	TUSHAR	payment due sec-47 according index section wrong according to application	22/04/2021
3387	3384	710102036012021	VARDHMAN LANDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA &	Company Application(C ompanies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMP ANIES ACT)/496(ND)20 20	Depaish	wrong file need to additional document	20/05/2021
3388	3385	710102036182021	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS WAVE MEGACITY CENTRE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/197(PB)20 21	Sourav Roy	WRONG E FILING , PLEASE FILE ASA DOCUMENT NOT AN IA	21/05/2021
3389	3386	710102036672021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS DELHI BARODA ROAD CARRIER PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1665(PB)2 018	Shweta Dubey	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	25/05/2021
3390	3387	710102036322021	STRAIGHT EDGE CONTRACTS PVT. LTD. VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5),Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2 019	Vaibhav Gaggar	PAGE 96-104 NOT CLEAR AND TRUE COPY MISSED	21/05/2021

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3391	3388	710102036412021	NARESH KUMAR MUNJAL VS LAKSH FOODS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1181(ND)2	NARESH	Technically Section 54 Not Select	22/05/2021
3392	3389	710102036562021	LIC HOUSING FINANCE LIMITED VS DURHA VITRAK PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Anurag Bhatt	main case not link	24/05/2021
3393	3390	710102036492021	GAURAV KATIYAR RESOLUTION PROFESSIONAL OF M/S THREE C HOMES PRIVATE LIMITED VS ACE INFRACITY DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/432(ND)2019	RISHABH JAIN	Page no. 28 missing	22/05/2021
3394	3391	710102037102021	ANSHU SARAN VS ACE INFRACITY DEVELOPERS PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/197(PB)20	Rakesh Taneja	Case type and section are wrong	27/05/2021
3395	3392	710102036882021	GOLDEN BRICKS WEEKEND HOMES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Miscellaneous Application (Companies Act)	Rule 11 of NCLT		MOHIT SINGH KHARAYAT	Case type is wrong, application is not linked with main case	26/05/2021
3396	3393	710102037202021	M/S NOBLE COOPERATIVE BANK LTD. VS M/S SHIVKALA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/525(ND)20	TANIA SHARMA	Wrong section chosen	28/05/2021
3397	3394	710102036602021	DELHI DIAMONDS PRIVATE LIMITED VS DELHI DIAMONDS	Miscellaneous Application (IBC)	Application under any other provisions- IBC		DEEPA GUPTA	wrong main case number link	24/05/2021
3398	3395	710102036972021	KUNDAN MAL ROOP CHAND JEWELLERS PVT. LTD. VS DELHI DIAMONDS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2612(ND)2019	DEEPA GUPTA	MAIN CASE NUMBER WRONG	26/05/2021
3399	3396	710102036782021	SHUBH ADVISOR PRIVATE LIMITED VS GAV DEVELOPERS PRIVATE LIMITED	Company Application (Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/224(ND)20	RAHUL MALHOTRA	SERVICE TO ALL RESPONDENT	25/05/2021
3400	3397	710102037542021	MOHAN LAL JAIN VS VIVEK SHUKLA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1373(ND)2	Inder Paul Singh Oberoi	main case year wrong please check linked and	30/05/2021
3401	3398	710102037152021	RG JAN KALYAN SAMITI VS RAJESH PROJECTS (INDIA) PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/710(PB)20	Gautam	page no.11 to 13 translation missing	28/05/2021
3402	3399	710102038132021	CHANDRA PRAKASH VS PRADEEP GUPTA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/921(ND)20	Sanju Kumar	Pagination is missing on index and as well as on	06/02/2021

	A	B	C	D	E	F	G	H	I
3403	3400	710102038272021	IDBI BANK LIMITED VS JAYPEE INFRATECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/77(PB)2017	Sanjay Bhatt	true copy sign and stamp missed,volume wise index missed,volume break after 200 pages and upload the	06/02/2021
3404	3401	710102038502021	M/S THE HAMLIN TRUST VS RATTANINDIA FINANCE PRIVATE LIMITED	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/92(ND)2021	vijay kumar singh	case type wrong and nd not mention in main case	06/04/2021
3405	3402	710102038842021	ORRIS INFRASTRUCTURE PVT. LTD VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2721(ND)2019	Jyoti Taneja	106-117,120-126,409-416 not clear page and section wrong and nd not	06/06/2021
3406	3403	710102038852021	REENA RATHORE VS MAHESH EDIBLE OIL INDUSTRIES LIMITED	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/102(PB)20	Jyoti Taneja	section wrong and due payment other section	06/06/2021
3407	3404	710102038762021	NEERAJ BHATIA VS VINAYAK RATHI STEELS ROLLING MILLS PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1295(ND)2	Ashutosh	affidavit missed,prayer missed	06/06/2021
3408	3405	710102039132021	SHRUTY SAINI VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2	CHAHAT AGGARWAL	main case type wrong in pdf	06/08/2021
3409	3406	710102038982021	CHANDRA PRAKASH VS RATTANINDIA FINANCE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2039(ND)2	Sanju Kumar	SECTION NOT MENTION IN INDEX	06/07/2021
3410	3407	710102026662021	TARUN RASTOGI VS CHARMS INDIA PVT. LTD.	Company Petition IB (IBC)	IBC under Sec 7		RAHUL MALHOTRA	Date of incorporation mismatch/Page miss-6,7/Please delete old file/Hand Written	04/03/2021
3411	3408	710102032902021	RAKESH TANEJA VS BHUSHAN AVIATION LIMITED	Intervention Petition (IBC)	Application under any other provisions - IBC,Application		Rakesh Taneja	Wrong Section Select Technically Plz Select 60(5) in	27/04/2021
3412	3409	710102038822021	WAVE MEGACITY CENTRE PRIVATE LTD. VS VISHAL GOSWAMI	Intervention Petition (IBC)	Application under any other provisions - IBC		EKANSH AGARWAL	CASE TYPE WRONG AND SIGN MISSED ON	06/06/2021
3413	3410	710102082752020	SHRI DRONA HOTELS PVT. LTD. VS REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES	SANKET GUPTA	wrong Section please file in Rule -11 and Pay Fees	27/08/2020



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3414	3411	710102013662021	BALRAJ SINGH MEJIE VS RAHEJA DEVELOPERS LIMITED		Rule 11 of NCLT, 2016		Vaibahv Luthra	Main case not link section wrong, page 32	16/02/2021
3415	3412	710102026392021	DYNACON PROJECTS PVT. LTD. VS TODAY HOMES AND		Sec 60(5)	COMPANY PETITION IB (IBC)/2130(ND)2	Atul Sharma	Payment Not Received	02/04/2021
3416	3413	710102028542021	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED VS MAK MEDICALS PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3154(ND)2 019	RAKSHITA GOYAL	Section Not Mentioned in Index	09/04/2021
3417	3414	710102031572021	FEDERATION OF HOTELS AND RESTAURANT ASSOCIATIONS OF INDIA VS HOTEL AND RESTAURANT FEDERATION		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/437(PB)20 18	Sameer Parekh	Payment Not Received	19/04/2021
3418	3415	710102033762021	ICICI BANK LIMITED VS M/S. ESSAR POWER JHARKHAND LIMITED		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/25(PB)201	Huzefa F. Sitabkhan	Payment Not Received	04/05/2021
3419	3416	710102035472021	SANDEEP KUMAR BHATT VS AKSHAY SHARMA SUSPENDED DIRECTOR		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION	Sandeep	wrong file(you should file as additional	17/05/2021
3420	3417	710102039872021	INDICO MOTORS PRIVATE LIMITED VS NET 4 INDIA		Sec 60(5)	COMPANY PETITION IB	animesh Rastogi	PAGE NO 6,7, NOT CEAR	10/06/2021
3421	3418	710102039902021	VISION INFOTEL INDIA PVT LTD VS SITI VISION DIGITAL MEDIA PVT LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1031(ND)2 020	HARSHAL KUMAR	spelling miss match in technically and pdf Technically Written (VISION INFRACON INDIA PVT LT Vs. SITI VISION DIGITAL MEDIA PVT LTD)	10/06/2021
3422	3419	710102039632021	INCOME TAX OFFICER VS M/S RSA ESTATE PVT. LTD.		Rule 11 of NCLT	COMPANY APPEAL(COMPANIES ACT)/91(ND)202	Zoheb	Main Case Not Link &&& Technically	09/06/2021
3423	3420	710102017012021	SANDHU ESTATES PRIVATE LIMITED VS THE REGISTRAR OF	Company Appeal(Comp anies Act)	Sec 252 (1)		Prateek Gangwani	Payment Not Received	10/06/2021
3424	3421	710102038162021	LANDBASE ESTATE MANAGEMENT SERVICES PRIVATE LIMITED VS REGISTRAR OF	Company Appeal(Comp anies Act)	Sec 252 (3)		Shilpi Rastogi	income tax service wrong kindly serve dcit cell delhi high	09/06/2021
3425	3422	710102035282021	BALDEO METALS PRIVATE LIMITED VS BALDEO METALS	Interlocutory Application (I.B.C)	Application under any other provisions - IBC		Prabhat	Main Case Also Not Link Reminder 5/5	16/05/2021

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3426	3423	710102039542021	THE STATE BANK OF INDIA VS M/S ACTION ISPAT AND POWER	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1096(PB)2	RAGHAVENDRA MOHAN BAJAJ	application not upload	8/6/2021
3427	3424	710102039492021	VIJAYA PUROHIT VS TRADING ENGINEERS (INTERNATIONAL) LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1416(ND)2	Astha	section wrong	27/05/2021
3428	3425	710102019472020	NAVRAN ADVANCED NANO PRODUCTS DEVELOPMENT INTERNATIONAL PRIVATE	Company Petition IB (IBC)	Application under any other provisions - IBC		9888003303	Plz Contact Help Desk Technical Issue 011-24363846 e-	12/2/2020
3429	3426	710102011052019	GOEL TRADE LINKS VS MSWIPE TECHNOLOGIES PVT.LTD.	Company Petition IB (IBC)	IBC Under Sec 9			Payment Not Received	13/02/2019
3430	3427	710102035792021	SURINDER KUMAR VASHISHTH VS HARPAL SINGH SAINI	Miscellaneous Application (Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/84(ND)2021	9311010090	case type wrong need to notarized case type wrong need to notarized	19/05/2021
3431	3428	710102041412021	MANISH GUPTA RESOLUTION PROFESSIONAL VS RITA DIXIT	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/256(ND)2019	9015332650	stamp paper notary missing	16/06/2021
3432	3429	710102041342021	M/S SALASAR BUILDERS VS M/S NORTH RAJASTHAN BUILDWELL	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/512(ND)20	9731821307	page 1 cut and true copy missing	16/06/2021
3433	3430	710102040562021	ZEECO INC VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		9867444044	main case not linked	12/6/2021
3434	3431	710102041622021	SAJEVE BHUSHAN DEORA VS STANDARD CHARTERED BANK	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/29(ND)201	9811903450	158-160,313-315,318-319 not clear page	17/06/2021
3435	3432	710102023332021	SURAJKIRAN RENEWABLE RESOURCES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec. 441		8076508282	kindly make one pdf after that upload the petition, , Upload only final petition	23/03/2021
3436	3433	710102038362021	RITESH SPINNING MILLS LIMITED VS WORLDS WINDOW WARDHA INFRASTRUCTURE PRIVATE LIMITED	CP(AA) Merger and Amalgamation (Companies Act)	Sec. 230-232 - Second Motion		9654277409	Wrong Documents upload	3/6/2021
3437	3434	710102039362021	M/S AAR CEE AUTO COMPONENTS PVT. LTD. VS M/S UNICAST AUTOTECH PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		9560480489	Advocate welfare &&& court fees miss/Page not clear-25 to 61/Supporting	8/6/2021

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3438	3435	710102041712021	PAWFECT PET FOODS PRIVATE LIMITED VS PAWFECT PET FOODS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		9910445771	Section 242 fees not paid,list of dates and event missed	18/06/2021
3439	3436	710102036452021	GAURAV KATIYAR RESOLUTION PROFESSIONAL OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED VS SAYA HOMES PRIVATE LIMITED IN CONSORTIUM WITH SAYA BUILDCON CONSORTIUM PRIVATE LIMITED & ROSEBERRY DEVELOPERS PRIVATE	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/1348(ND)2019	RISHABH JAIN	true copy sign missedtrue copy sign missed , need to every pages and please short title name , reminder 5/5 affidavit back date	22/05/2021
3440	3437	710102040682021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS THE ASSESSING OFFICER CIRCLE 9(2)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/455(PB)2017	Sajeve Bhushan Deora	STAMP PAPER MISSED NOTARY MISSED	12/6/2021
3441	3438	710102041442021	SAJEVE BHUSHAN DEORA VS INDIABULLS HOUSING FINANCE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/455(PB)2017	Sajeve Bhushan Deora	Pg- 58,60,77,78,79,90, 91,95 to102 207-211 ,272,274,277,280, 283,284, not clear page need to typed copy and	16/06/2021
3442	3439	710102041702021	CS VEKAS KUMAR GARG VS SUNCITY PROJECTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/281(PB)20	RAKESH KUMAR	Page No 74& 75 Missing	18/06/2021
3443	3440	710102029782021	ASHUTOSH GARG VS GUARDIAN LIFECARE PVT. LTD.	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Dhruv	Plz Contact Help Desk Technical Issue 011-24363846 e-	14/04/2021
3444	3441	710102038212021	MINDA I CONNECT PRIVATE LIMITED VS REGISTRAR OF COMPANIES	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Sanjay	small font page no. 358,359, page 576, 633 to 635 missed,	2/6/2021
3445	3442	0710102014702018/42	ICICI BANK LIMITED Vs. C & C CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2		Page Nos 54 to 63 Not Clear,Pages size	15/06/2021
3446	3443	0710102000732020/8	AS TECHNOSOFT Vs. INDIAN ROOTS SHOPPING LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/182(ND)202		Affidavit is missing, Sign is missing in each	17/06/2021

	A	B	C	D	E	F	G	H	I
3447	3444	0710102014182021/1	GODWIN RESORTS & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/65(ND)202		E-stamp missing, Service to ROC missing	17/06/2021
3448	3445	0710102030222021/2	VIKRAM DUTTA Vs. LOOKS SALON PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		NEED TO IA FILE	21/06/2021
3449	3446	0710102023172021/1	VINEET AGGARWAL Vs. STATE BANK OF INDIA		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		Notarisation missing in E-stamp	22/06/2021
3450	3447	710102038722021	LAWMAX MERCHANT SERVICES PRIVATE LIMITED VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2021	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2021	Kamal	E-stamp is missing	5/6/2021
3451	3448	710102041162021	UTSAV SECURITIES PRIVATE LIMITED VS SNS DIAGNOSTICS LIMITED		Application under any other provisions - IBC		Kamal	application is not linked with main case and wrong	15/06/2021
3452	3449	710102041992021	GAIL INDIA LIMITED VS PUNJ LLYOD LIMITED	COMPANY PETITION IB (IBC)/731(PB) 2018	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/731(PB)2018	Tishampati Sen	sign missing and affidavit back date and notary missing	20/06/2021
3453	3450	710102027142021	THREE C PROJECTS PVT. LTD. VS THREE C HOSPITALITY VENTURES PRIVATE LIMITED		IBC under Sec 7		Jatin S Sethi	Board of Resolution and Vakalatnama missed court	6/4/2021
3454	3451	710102027152021	THREE C PROJECTS PVT. LTD. VS M/S VISTAR CONSTRUCTIONS PRIVATE LIMITED		IBC under Sec 7		Jatin S Sethi	Advocate welfare &&& court fees missed /Board	6/4/2021
3455	3452	710102027132021	THREE C PROJECTS PVT. LTD. VS M/S THREE C INFRA PRIVATE LIMITED		IBC under Sec 7		Jatin S Sethi	same File in diary no 0710102027142021 please contact	6/4/2021
3456	3453	710102042032021	VIKRAM KUMAR VS SEVEN SEAS HOSPITALITY PRIVATE		IBC Section 59		Rohan Jaitley	brief of synopsis and list of dates and events	21/06/2021
3457	3454	710102042152021	MAHABIR SINGH (SHAREHOLDER OF NEXT GENERATION ADVISORY SERVICES PRIVATE LIMITED) VS REGISTRAR OF COMPANIES		Sec 252 (3) - By Government Body		Mukund Rawat	wrong case type(its not a govt. body)	21/06/2021

	A	B	C	D	E	F	G	H	I
3458	3455	0710102131472019/5	M/S VAPI CARE PHARMA PVT. LTD. Vs. M/S ASTERISM PHARMACEUTICAL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2528(ND)2019		Sign missing in each pages	13/06/2021
3459	3456	0710102027712021/1	NIKHIL HASIJA & ANR. Vs. MR. VINEET AGGARWAL RESOLUTION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1736(ND)		upload retry	18/06/2021
3460	3457	0710102013912019/14	LIC HOUSING FINANCE LIMITED Vs. DURHA VITRAK PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)20		Blank document	22/06/2021
3461	3458	0710102000822021/3	ALCATEL-LUCENT INDIA LIMITED Vs. HARIDWAR IRON & ISPAT ROLLNG		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		50 rupee stamp missing	23/06/2021
3462	3459	0710102007332019/26	M/S BDR FINVEST PVT LTD Vs. M/S NINEX DEVELOPERS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/281(PB)20		COURT FEE AND WELFARE MISSING	23/06/2021
3463	3460	0710102024292021/6	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)20		NEED TO IA FILE	23/06/2021
3464	3461	710102030512020	DEVVRAT RANA VS FRANCHISE INDIA BRANDS LIMITED	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/3029(ND)2019	RHEA LUTHRA	please delete extra document prar ,missed stamp paper, affifavit missed need to notarized	8/3/2020
3465	3462	710102031282020	SINGH PROPERTIES AND CONSTRUCTIONS VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/995(ND)2018	Kartik	stamp paper need to Rs100 for uttar pradesh court fee and welfare missed in vakalatnama	11/3/2020
3466	3463	710102033702020	HARMILAP MEDIA PRIVATE LIMITED VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/381(ND)20	RAJUL	document Not Upload	17/03/2020
3467	3464	710102042682021	DEVENDRA SINGH VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL FOR NINEX DEVELOPERS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1672(ND)2019	DEVENDRA	STAMP PAPER &&& NOTARY MISSED	23/06/2021
3468	3465	710102042612021	ASCORP GLOBAL LIMITED VS IREO VICTORY VALLEY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Nithin	STAMP PAPER &&& NOTARY MISSED	23/06/2021
3469	3466	0710102128172019/3	NATIONAL POLYPLAST (INDIA) PRIVATE LIMITED Vs. VHV BEVERAGES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2401(ND)2019		E-stamp missing, Defective Proof of service	24/06/2021

	A	B	C	D	E	F	G	H	I
3470	3467	0710102406072018/13	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)2018		E-stamp missing	15/02/2021
3471	3468	0710120005622018/19	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2		NEED TO IA FILE	24/06/2021
3472	3469	0710102003072021/2	KCS SOLAR POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES MINISTRY OF CORPPORATE AFFAIRS		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/55(ND)2021		CONTACT TO COURT OFFICER	24/06/2021
3473	3470	0710102019662021/2	NC HOSPITALS PRIVATE LIMITED Vs. THE REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES		APPEAL NO NOT MENTION	24/06/2021
3474	3471	0710102008842021/1	SARIKA SOMVANSHI Vs. R S STONE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/627(PB)2021		Page no. 78 - 81, 96-98 pages not clear, page no. 102 english translation copy missing, page no.	
3475	3472	0710102157872019/5	PRALINES EXPORT PRIVATE LTD Vs. EMAAR MGF LAND LIMITED		Sec 252 (3)	COMPANY APPEAL(COMPANIES		Wrong e-filing	
3476	3473	0710102105662020/4	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1090(ND)2		True copy sign missing on every page, page no. 32	
3477	3474	0710102005412021/5	G K CRYSTAL HOMES Vs. ANSAL LOTUS MELANGE PROJECTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/85(ND)202		Wrong e-filing	
3478	3475	0710102005412021/6	G K CRYSTAL HOMES Vs. ANSAL LOTUS MELANGE PROJECTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/85(ND)202		Wrong e-filing	
3479	3476	0710102152112019/7	AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT		IBC under Sec 7	COMPANY PETITION IB (IBC)/3206(ND)2		Wrong e-filing	
3480	3477	0710102156952019/6	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3213(ND)2019		Documents not found	
3481	3478	0710102011362021/4	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		Wrong e-filing	
3482	3479	0710102030272020/4	TARUN KUMAR Vs. FIITJEE LTD.		IBC Under Sec 9	COMPANY PETITION IB		True copy sign missing on every	

	A	B	C	D	E	F	G	H	I
3483	3480	0710102033952020/2	NOIDA POWER COMPANY LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/941(ND)2		Index missing, true copy sign missing on every page	
3484	3481	0710120005482018/35	VMS EQUIPMENT PRIVATE LIMITED Vs. PRIMOSE INFRATECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/995(ND)2018		True copy sign missing on every page	
3485	3482	0710102011362021/2	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		Wrong e-filing	
3486	3483	0710102011362021/3	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		Wrong e-filing	
3487	3484	0710102012082021/1	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/929(ND)2021		True copy sign missing on every page	
3488	3485	0710102028132021/1	MR.VINOD SEHWAG Vs. M/S SIEMENS FINANCIAL SERVICES PVT LTD		Sec 49(2)	INTERLOCUTORY APPLICATION		True copy sign missing on every page	
3489	3486	0710102023802018/21	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE		IBC under Sec 7	COMPANY PETITION IB		Wrong e-filing, need to file in IA	
3490	3487	0710102032302018/6	SARIKA SOMVANSHI Vs. R. S. STONES PRIVATE		IBC under Sec 7	COMPANY PETITION IB		Page no. 30 - 44, 60 - 63 true copy	
3491	3488	0710102023882021/1	MEKASTER FINLEASE LIMITED Vs. ARIHANT INFRA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/226(ND)2021		Wrong e-filing, need to file in IA, No Index, No Pagination	
3492	3489	0710102116452020/1	GALLANTT METAL LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		Wrong e-filing	
3493	3490	0710102086692020/2	M/S. ANSAL HOUSING & CONSTRUCTION LTD. Vs. M/S. SAMYAK PROJECTS PVT. LTD.		----Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3721(PB)		Wrong e-filing	
3494	3491	0710102086982019/10	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2		Wrong e-filing	
3495	3492	0710102086982019/11	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2		Wrong e-filing	
3496	3493	0710102086982019/9	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2		Wrong e-filing	

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3497	3494	0710102116282020/1	KSUBHRA NARAYAN MOHAPATRA Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		Rule 34	INTERLOCUTORY APPLICATION (I.B.C)/5524(ND)		Wrong e-filing	
3498	3495	0710102405202018/12	M/S NUPUR FINVEST PVT LTD Vs. M/S UNNATI FORTUNE HOLDING LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/45(PB)201		True copy sign missing on every page	
3499	3496	0710120004512018/19	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT.		Application under any other provisions	COMPANY PETITION IB (IBC)/637(PB)20		Wrong e-filing	
3500	3497	0710102026982021/3	AJIT GYANCHAND JAIN INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. Vs. TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION (I.B.C)/1785(PB) 2021		Wrong e-filing	
3501	3498	0710200410952018/24	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)20		Proof of service missing	
3502	3499	0710102000252021/1	PRO SPORTIFY PVT. LTD. Vs. VIVID IT SOLUTIONS PVT. LTD.		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		Wrong e-filing	
3503	3500	0710102012752020/2	M/S CSII INDIA PVT. LTD. (FORMERLY KNOWN AS CSDC INDIA PVT. LTD.) Vs. M/S TELEXCELL INFORMATION SYSTEMS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/411(ND)20 20		align documents according to the index	
3504	3501	0710102026222021/1	AKHIL AHUJA Vs. BSES RAJDHANI POWER LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION		NO index , no pagination	
3505	3502	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2 018		Page no. 3 - 62 true copy sign missing	
3506	3503	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2 018		Page no. 3 - 62 true copy sign missing	
3507	3504	0710102008572021/1	MV IMPEX PRIVATE LIMITED Vs. MAHAGUN INDIA PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		Index missing	



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3508	3505	0710102012882021/2	MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021		Wrong e-filing	
3509	3506	0710102012892021/2	PRIYANKA AGGAWAL Vs. EVERSINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong e-filing	
3510	3507	0710102016972021/1	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES ACT)/109(PB)20		Wrong e-filing	
3511	3508	0710102016972021/2	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES ACT)/109(PB)20		Wrong e-filing	
3512	3509	0710102016972021/3	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES ACT)/109(PB)20		Wrong e-filing	
3513	3510	0710102110632019/5	YOKOGAVA INDIA PVT LTD. Vs. ABRI INFRASTRUCTURE		Sec 60(5)	COMPANY APPLICATION( COMPANIES		True copy sign missing on every page	
3514	3511	0710120009092018/10	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		True copy sign missing on every page	
3515	3512	0710102002452020/6	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION( COMPANIES		Wrong e-filing	
3516	3513	0710102024822021/1	PIYUSH MOONA Vs.		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		Wrong e-filing	
3517	3514	0710102075392019/15	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)20		volume wise index missing, page no. 1 - 20	
3518	3515	0710102002452020/7	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION( COMPANIES		Wrong e-filing	
3519	3516	0710102002452020/8	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION( COMPANIES		Wrong e-filing	
3520	3517	0710102028132021/1	MR.VINOD SEHWAG Vs. M/S SIEMENS FINANCIAL SERVICES PVT LTD		Sec 49(2)	INTERLOCUTORY APPLICATION		True copy sign missing on every page	

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3521	3518	0710102012872021/1	VIVEK GARG Vs. EVERSHINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		Page no. 42 - 50 true copy sign missing	
3522	3519	0710102012882021/1	MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSHINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021		Page no. 43 - 51 true copy sign missing	
3523	3520	0710102012892021/1	PRIYANKA AGGAWAL Vs. EVERSHINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		Page no. 42 - 50 true copy sign missing	
3524	3521	0710102149722019/8	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION		Wrong e-filing	
3525	3522	0710200431842018/7	INCOME TAX OFFICER WARD Vs. REGISTRAR OF COMPANIES - M/S GRS PRINTERS PRIVATE		Application under any other provisions	COMPANY APPEAL (COMPANIES ACT)/802(ND)20		DOCUMENT NOT UPLOAD	
3526	3523	0710102034582021/2	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2232(ND)		Master index missing, Page no. 1 - 36 true copy sign	
3527	3524	0710200432722018/26	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)20		No Index	
3528	3525	0710200432722018/27	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)20		Written synopsis and status report should be file	
3529	3526	0710102000652021/2	GDR HOMESTLES PRIVATE LIMITED & ORS Vs. MRS. PRETTY KUMAR		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		True copy sign missing on every page	
3530	3527	0710102032192018/15	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2		Page no. 1 - 24, 106 - 117 true copy sign	
3531	3528	0710102011362021/5	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		Wrong e-filing	
3532	3529	0710102012642019/13	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)20		Index missing, volume does not contain more	
3533	3530	0710102016972021/1	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION (COMPANIES ACT)/109(PB)20		Wrong e-filing	

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3534	3531	0710102016972021/2	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES ACT)/109(PB)20		Wrong e-filing	
3535	3532	0710102016972021/3	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES ACT)/109(PB)20		Wrong e-filing	
3536	3533	0710102018032020/1	LAKHAN SINGH Vs. ALAKNANDA BUILDTech PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/566(PB)20		Wrong e-filing	
3537	3534	0710102026982021/4	AJIT GYANCHAND JAIN INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. Vs. TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION (I.B.C)/1785(PB) 2021		Wrong e-filing	
3538	3535	0710102032192018/4	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2		True copy sign missing on every page	
3539	3536	0710102061262019/14	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		Wrong e-filing	
3540	3537	0710102027792021/1	CHITRANJAN GUPTA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		Index missing	
3541	3538	0710102115602020/3	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1123(ND)2020		No index, no pagination	
3542	3539	0710120005622018/18	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2		Wrong e-filing	
3543	3540	0710102011362021/2	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		Wrong e-filing	
3544	3541	0710102011362021/3	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		Wrong e-filing	
3545	3542	0710102011362021/4	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		Wrong e-filing	
3546	3543	0710102011452021/1	PIONEER FIRE PROTECTION PRIVATE LIMITED Vs. ICICI BANK		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		Wrong e-filing, need to file in IA	

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3547	3544	0710102006452020/3	KULDEEP SHARMA Vs. OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/152(ND)20		In index it is mention as report but it is reply, please do	
3548	3545	0710102017052021/1	PJS ENERGY PRIVATE LIMITED Vs. RAJIV MALIK		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		File both affidavit separately	
3549	3546	0710102118042020/1	CASPER CONSUMER ELECTRONICS PRIVATE LIMITED Vs. WELLINGTON TRANSPORTATION		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES ACT)/48(ND)202		Page no. 17 - 37 page font very light	
3550	3547	0710102118042020/2	CASPER CONSUMER ELECTRONICS PRIVATE LIMITED Vs. WELLINGTON TRANSPORTATION		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES ACT)/48(ND)202		Page no. 17 - 37 page font light	
3551	3548	0710200432722018/27	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)20		Written synopsis and status report should be file	
3552	3549	0710102016322021/1	SBS LOGISTICS SINGAPORE PTE. LTD. Vs. MR. MOHAN LAL JAIN		Sec 42	COMPANY APPEAL (IBC)/14(ND)202		Page no. 88 page cut,	
3553	3550	0710102017062021/5	GOBIND SUGAR MILLS LIMITED Vs. IIFL HOME FINANCE		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATIO		Need to file all reports separately	
3554	3551	0710102017062021/6	GOBIND SUGAR MILLS LIMITED Vs. IIFL HOME FINANCE		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATIO		Need to file all reports separately	
3555	3552	0710102083582020/5	MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3591(ND) 2020		Wrong e-filing	
3556	3553	0710102013462021/3	NARESH KUMAR BANSAL Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		Volume wise index missing,	
3557	3554	0710120005072018/17	M/S UNIVERSAL ENTERPRISES Vs. AASTHA SURGIMED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/991(ND)20		Wrong e-filing	
3558	3555	0710102031952020/3	REKHA SHARMA Vs. RAJ KISHORE		19(2)	INTERLOCUTORY APPLICATION		Page no. 18 - 31, 35, 41 - 49, 56 - 76, 85 not clear,	
3559	3556	0710102032192018/5	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2		True copy sign missing on every page	

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3560	3557	0710102115552019/11	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. KAY EM COPPER PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2027(ND)2019		No Index, No pagination	
3561	3558	0710102025332021/2	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL OF EARTHCON UNIVERSAL INFRA TECH PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1606(ND)2021		Need to file both documents separately	
3562	3559	0710102005942019/6	BHUPINDRA AGRO PRIVATE LIMITED Vs. SHRI VARDHMAN RICE MILLS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/241(ND)2019		Page no. 1-11, 78 - 97 true copy sign missing	
3563	3560	0710102022802021/1	GAURAV KATIYAR Vs. UNIVERSAL BUILDWEL PVT LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION		True copy sign missing	
3564	3561	0710102002732020/7	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Documents not available	
3565	3562	0710102083612020/8	REENA RATHORE Vs. MAHESH EDIBLE OIL INDUSTRIES LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/102(PB)20		True copy sign missing on every page, both documents	
3566	3563	0710102097212020/2	M/S. LATIKA HOTELS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL (COMPANIES		NO Index, No pagination	
3567	3564	0710102097742020/1	VANYA EDIBLE OILS & REFINERIES PRIVATE LIMITED Vs.		Sec. 131(1)	COMPANY PETITION (COMPANIES		No Pagination	
3568	3565	0710102106542020/2	TARUN GULATI Vs. SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND ORS		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/171(ND)20		Index missing, documents should be upload in single pdf	
3569	3566	0710102108202020/2	ORBIT MANUFACTURING PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/500(ND)20		Index missing	
3570	3567	0710102115422020/1	BANSAL SUPPLIERS PRIVATE LIMITED Vs. RESOLUTION PROFESSIONAL EARTH INFRASTRUCTURES LIMITED (MR. AKASH SHINGHAL)		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5656(ND)2020		Need stamp paper of Rs 100 for UP affidavit	

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3571	3568	0710102116452020/2	GALLANTT METAL LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		Master index missing, volume wise index	
3572	3569	0710102139162019/17	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other	COMPANY PETITION (COMPANIES)		Index missing	
3573	3570	0710102148942019/3	RAJUL MOHAN Vs. BRAHMA CITY PRIVATE		IBC under Sec 7	COMPANY PETITION IB		Stamp paper missing	
3574	3571	0710102157872019/4	PRALINES EXPORT PRIVATE LTD Vs. EMAAR MGF LAND LIMITED		Sec 252 (3)	COMPANY APPEAL(COMPANIES)		NO index, no pagination	
3575	3572	0710102165262019/2	NEETU CHANDAK Vs. FUTEC SHELTERS PVT.		IBC Under Sec 9	COMPANY PETITION IB		Notary missing on affidavit	
3576	3573	0710102415722018/38	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. &		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)201		Documents not available	
3577	3574	0710200412522017/23	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB		Court fees missing	
3578	3575	0710200412522017/24	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB		Court fees missing	
3579	3576	0710200412592017/54	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES		IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)20		Proof of service missing	
3580	3577	0710200422432018/55	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)20		No Index, no pagination	
3581	3578	0710200422432018/56	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)20		No index, no pagination	
3582	3579	0710200411352018/37	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)20		NO pagination	
3583	3580	0710102027702021/1	RAM KUMAR TYAGI Vs. RMS BUILDERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/238(PB)2021		Page no. 48 - 50, 54 - 59 english translation missing, page no. 51-52, 70 page	
3584	3581	0710120007812018/10	M/S. STRESSED ASSETS STABILIZATION FUND Vs. M/S. J.L. KNIT INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1075(ND)2		No Index, No pagination	
3585	3582	0710102024792021/1	ASHU GUPTA (RP) Vs. M/S SIEMENS FINANCIAL SERVICES LTD (SOLE COC MEMBER)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1571(ND)		True copy sign missing on every page, page no. 26 - 27 page cut,	
3586	3583	0710102028682021/1	ABHISHEK JAIN Vs. PURETO LIFESCIENCE PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES)		Wrong e-filing	

	A	B	C	D	E	F	G	H	I
3587	3584	0710102412382017/2 1	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)20 17		Page no. 54, 56, 343 - 346, 356 - 359, 368-373, 424, 435, 440, 446, 448, 465,467, 490, 492, 494, 498, 500, 536, 538, 544, 546, 548, 550, 552, 554, 558, 560, 562, 760, 934, 947, 948, 954, 1140- 1144, Page not Clear, Page no. 342, 355, 390, 394, 401 translation copy	
3588	3585	0710102093852019/3	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1),Sec. 242(4),Sec. 213	COMPANY PETITION (COMPANIES ACT)/94(PB)201		1-23, 93-94, True Copy Sign missing missing	
3589	3586	0710102074512019/4	SRIJAN MOVIDA TECHNOLOGIES PRIVATE LIMITED Vs. TECHNOLAK ADVISORS PRIVATE		IBC Section 59	COMPANY PETITION IB (IBC)/876(ND)20 19		Page no. 1-2 true copy sign missing, Page no. 7-10, 15-18,	
3590	3587	0710102080062020/8	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)20 20		Page no. 164-167, 344, 428-471 page not clear, Page no. 391-393, 403-405, translation copy missing, Page	
3591	3588	0710102077862020/1 3	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)20		Page no. 7-11 true copy sign missing	
3592	3589	0710102080062020/7	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		Wrong E-filing	
3593	3590	0710102083112020/1	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTO RY APPLICATION		Rs 3 court fees missing in Vakalatnama	
3594	3591	0710102083112020/2	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTO RY APPLICATION		Vakalatnama Missing	
3595	3592	0710102083112020/3	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTO RY APPLICATION		Rs 3 Court fees missing in Vakalatnama	

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3596	3593	0710102080062020/13	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		Only Volume 2 Uploaded	
3597	3594	0710102080062020/14	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		Wrong documents uploaded	
3598	3595	0710102020852020/1	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020		Wrong E-filing	
3599	3596	0710102026592020/2	M/S FINEX CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S		IBC Under Sec 9	COMPANY PETITION IB (IBC)/695(ND)2020		True Copy sign Missing	
3600	3597	0710102026642020/2	M/S. FINEX CONSULTANCY SERVICES Vs. PRANIDHI COMMERCE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/697(ND)2020		True Copy sign Missing	
3601	3598	0710102068392020/12	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION		Sec. 241(1)	COMPANY PETITION (COMPANIES)		Wrong E-Filing	
3602	3599	0710102075822020/4	LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND		Sec 252 (1)	COMPANY APPEAL (COMPANIES)		Back Date Affidavite	
3603	3600	0710102080062020/11	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		True Copy Sign Missing	
3604	3601	0710102080062020/12	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		True Copy sign Missing	
3605	3602	0710102092602019/11	ARUN GOEL Vs. SPG BUILDCON PVT. LTD.		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES)		True Copy sign missing	
3606	3603	0710102095932020/3	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION		No Pagination, Court fess and welfare missing	
3607	3604	0710102102622019/4	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2		Proof Of Service Missing	
3608	3605	0710102107582020/7	INTEC CAPITAL LIMITED Vs. R. B. M. DEVELOPERS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1061(ND)2		Wrong Pagination	
3609	3606	0710102113152020/3	SH. RAJ KUMAR JULKA Vs. VIJAY KUMAR JULKA		Sec. 241(1),Sec. 242(4),Application under any other	COMPANY PETITION (COMPANIES)		True Copy Sign Missing on Everypage	



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3610	3607	0710102125842019/7	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)2019		True Copy Sign missing	
3611	3608	0710102125842019/8	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)2019		True Copy sign Missing	
3612	3609	0710102128142019/21	DAYAL INDUSTRIES PRIVATE LIMITED Vs. WHOLLY JOY PRODUCTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2391(ND)2019		True Copy Sign Missing On Every page	
3613	3610	0710102146862019/5	SHOREWALA INVESTMENT AND PROPERTIES PRIVATE LIMITED Vs. ORRIS		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES		Index Missing	
3614	3611	0710102150942019/7	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)2019		Wrong E-filing	
3615	3612	0710200411562018/12	JAGRITI PLASTICS LTD. Vs. PROACTIVE PLAST		IBC Under Sec 9	COMPANY PETITION IB		No Documents Found by /12	
3616	3613	0710200412612017/3	M/S MIDITECH PVT LTD Vs. CANARA BANK &		IBC Under Sec 10	COMPANY PETITION IB		Affidavite Miss	
3617	3614	0710200421992018/2	MANISH TRADERS PRIVATE LIMITED Vs. M/S ALTERNATIVE VENTURE PVT LTD		Application under any other provisions	COMPANY APPEAL (COMPANIES ACT)/272(ND)20		Wrong E-filing	
3618	3615	0710102002302021/3	BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED Vs. BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/17(PB)202		Wrong e-filing	
3619	3616	0710102007962021/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE		Sec 30, Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		Page no. 11 - 99 true copy sign missing	
3620	3617	0710102001232021/3	SARDAR JI DI HATTI DEPARTMENTAL STORE PVT. LTD. Vs. SUNIL KUMAR AGRAWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/143(ND)2		Documents not available	
3621	3618	0710102015222021/1	RAJNISH JHA Vs. VINEET AGGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION		Documents not open	
3622	3619	0710102100562019/10	IL&FS FINANCIAL SERVICES LIMITED Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1649(ND)2019		True copy sign missing on every page	

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3623	3620	0710102105602020/3	PANKAJ SABHARWAL & ORS. Vs. SUPERTECH LIMITED & ORS.		Sec. 213	COMPANY PETITION (COMPANIES)		Documents not available	
3624	3621	0710102106542020/3	TARUN GULATI Vs. SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND ORS		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/171(ND)20		Need Rs 100 stamp paper in affidavit for UP	
3625	3622	0710102113742020/2	LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATIO N(COMPANIES		Wrong e-filing	
3626	3623	0710102118562020/1	BSAF INDIA LTD Vs. MEGHAAARIKA INTERNATIONAL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/65(ND)202		Page no. 17 not clear	
3627	3624	0710102118572020/1	BASF INDIA LTD Vs. MEGHAAARIKA INTERNATIONAL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/66(ND)202		Page no. 17 not clear	
3628	3625	0710102118692020/1	NARENDRA SINGH RAWAT & ORS. Vs. M/S ELEGANT INFRACON PVT.		IBC under Sec 7	COMPANY PETITION IB (IBC)/69(ND)202		No Index	
3629	3626	0710102155612019/15	SAHAL FOOD PRODUCTS PRIVATE LIMITED Vs. RANCY CONSTRUCTION PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/170(ND)20		No index in written submission, file both documents	
3630	3627	0710102156952019/5	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3213(ND)2019		Documents not available	
3631	3628	0710102410042018/20	INDIAN OVERSEAS BANK Vs. M/S JMD OILS PVT.		IBC under Sec 7	COMPANY PETITION IB		Wrong e-filing	
3632	3629	0710200014262017/15	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER		Sec. 7(7)	COMPANY PETITION IB (IBC)/575(ND)2017		Documents not available	
3633	3630	0710200412652017/15	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)20		Wrong e-filing	
3634	3631	0710200417362018/41	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD		IBC under Sec 7	COMPANY PETITION IB (IBC)/29(ND)201		Back date affidavit,	
3635	3632	0710200419922018/3	SUNFLAG IRON & STEEL CO LTD Vs. RAJAT WIRES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/622(ND)20		Index should be put on top of the file	
3636	3633	0710102000792021/2	SCHABLONA INDIA LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		Proof of service missing	

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3637	3634	0710102009642021/3	DR. DINESH MOHAN SHARMA & OTHERS Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/796(ND)2021		Need Rs 100 stamp paper for uttar pradesh, Court fees missing on	
3638	3635	0710102010102021/1	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		Index missing, no welfare and court fees	
3639	3636	0710102013972020/2	ATISHAY JEWELLERS PRIVATE LIMITED Vs. RURAL BROADBAND PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES)		Wrong e-filing	
3640	3637	0710102020892021/1	EXPERION DEVELOPERS PVT LTD Vs. CHANDRA PRAKASH		Sec 60(5)	INTERLOCUTORY APPLICATION		Page no. 90 - 93 not clear	
3641	3638	0710102022332021/1	BAGH KOTHI INVESTMENT AND FINANCE PRIVATE		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION		No index, no pagination	
3642	3639	0710102026592021/1	SANTOSH SHARMA Vs. KAPIL GUPTA		19(2)	INTERLOCUTORY APPLICATION		Wrong e-filing	
3643	3640	0710102018812021/5	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION		Page no. 1 - 11 true copy sign missing	
3644	3641	0710102020992020/4	RAMA TENT HOUSE Vs. UNISONS HOTELS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/596(ND)20		Page no. 1 - 14 true Copy sign missing	
3645	3642	0710102022422018/3	M/S. P K ENTERPRISES Vs. M/S. FOUR FRESH RETAIL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1651(ND)2		Welfare and Court Fess missing on	
3646	3643	0710102028922020/1	M/S NEWGEN SPECIALTY PLASTICS LMT Vs. M/S. PROMINENT POLYMERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/741(ND)2020		True Copy sign Missing	
3647	3644	0710102077272020/5	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)		Wrong e-filing, Additional and application should be filed	
3648	3645	0710102095932020/4	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)		Page no. 15 - 18, 20 not clear, Welfare and court fees missing on	
3649	3646	0710102096402019/5	COMFORT FOOTWEARS PVT LTD Vs. M/S RS SEVEN LIFESTYLE PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1531(ND)2		True Copy sign Missing	
3650	3647	0710102096682020/2	DEVINDER YADAV & ORS Vs. GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1066(ND)2020		Master index and volume wise index should be separate, volume	

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3651	3648	0710102096802019/6	COL. C.D. SHARMA (RETD.) Vs. ORIOR DEVELOPERS AND INFRASTRUCTURE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1529(ND)2019		Wrong E-filing	
3652	3649	0710102100562019/7	IL&FS FINANCIAL SERVICES LIMITED Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1649(ND)2019		Page no. 4 not clear	
3653	3650	0710102104182020/1	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES		Page no. 102 not clear	
3654	3651	0710102104182020/2	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES		Welfare missing	
3655	3652	0710102104182020/3	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES		Welfare missing	
3656	3653	0710102110142020/4	TREND FLOORING PRIVATE LIMITED Vs. VASISHT AGENCIES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/28(ND)202		true copy missing on every page	
3657	3654	0710102110482020/4	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. BLUE BIRD LOGISTICS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1126(ND)2020		Page no. 1 - 41 True copy sign missing	
3658	3655	0710102117252020/2	HEMANT SHARMA Vs. SANDEEP TYAGI		Sec 60(5)	INTERLOCUTORY APPLICATION		True Copy missing on every page	
3659	3656	0710102118552020/2	SAKSHI FINCAP PVT.LTD Vs. CELEBRATION CITY PROJECTS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		Page no. 1 - 8 True Copy sign missing	
3660	3657	0710102119382020/2	BALAJI DIGITAL SOLUTION PRIVATE		IBC Under Sec 10	COMPANY PETITION IB		More than 200 Pages in single	
3661	3658	0710102152112019/3	AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT		IBC under Sec 7	COMPANY PETITION IB (IBC)/3206(ND)2		Index missing in vol-2, True Copy sign missing on	
3662	3659	0710102171622019/1	ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE- 12(2) Vs. REGISTRAR OF COMPANIES DELHI &ANR. (IN THE MATTER OF: M/S INTELLUTIONS FINANCE		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/22(ND)2020		Page no. 11 missing	
3663	3660	0710200000812018/3	BRIJ ASSOCIATES Vs. ASSOCIATED LIGHTING SYSTEM PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/342(ND)20		Index Missing	
3664	3661	0710102019362021/1	CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)		True Copy Sign Missing On every Page	

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3665	3662	0710102076342019/8	M/S CHT INDIA PRIVATE LIMITED Vs. INNOVATIVE TEXTILES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1184(ND)2		Page no. 52 not clear	
3666	3663	0710102077272020/6	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		Page no. 11 - 15, 17, 23, 32, 34 - 59 page not clear	
3667	3664	0710102083582020/2	MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3591(ND) 2020		Page no. 1 - 8, 11 - 57 true copy sign missing	
3668	3665	0710102086982019/8	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2		Index Missing, No Pagination, Documents not	
3669	3666	0710102108042020/2	AKANKSHA GARTEX PRIVATE LIMITED Vs. REGISTRAR OF		----Sec 252 (3)	COMPANY APPEAL (COMPANIES)		No Pagination	
3670	3667	0710102109962019/3	CARGO PLANNERS LTD Vs. AAKRITI INFO-MEDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1899(ND)2		Index Missing, No pagination, court fees	
3671	3668	0710102113662020/1	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		Index Missing, No Pagination, No welfare, Rs 3	
3672	3669	0710102125042019/6	DRESIER COMMODITIES PVT LDT Vs. JAIPURIA BUILDCON PVT LDT		IBC under Sec 7	COMPANY PETITION IB (IBC)/2480(PB)2		Index missing, True copy sign missing on	
3673	3670	0710102139162019/15	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1), Sec. 242(4), Application under any other	COMPANY PETITION (COMPANIES)		True Copy sign missing on every page	
3674	3671	0710102139162019/16	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1), Sec. 242(4), Application under any other	COMPANY PETITION (COMPANIES)		True Copy Sign Missing on every page	
3675	3672	0710102161032019/4	VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/162(ND)20 20		Wrong e-filing	
3676	3673	0710102065422020/5	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/889(ND)20		Page no. 1- 5 true copy sign missing	
3677	3674	0710102067522020/1	MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) Vs. FINSERVE SHARED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2540(PB) 2020		No index, No pagination, no welfare and court fees	
3678	3675	0710102076312019/11	SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1125(ND)2		wrong e-filing	

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3679	3676	0710102088862020/3	TULSI NANDAN KANT BANSAL Vs. M/S PRABHATAM ADVERTISING PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/996(ND)2020		true copy missing on every page	
3680	3677	0710102093492020/1	INABENSA BHARAT PVT. LTD. Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1041(ND)2020		True Copy sign missing on every page	
3681	3678	0710102093812020/4	ROHIT PRASAD Vs. S&N LIFESTYLE INFRAVENTURES PVT		IBC under Sec 7	COMPANY PETITION IB (IBC)/1026(PB)2		No Index, No pagination	
3682	3679	0710102095932020/5	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION		no Welfare and rs 3 court fess	
3683	3680	0710102098942019/11	BANK OF INDIA Vs. WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1572(ND)2019		Court fees missing in vakalatnama	
3684	3681	0710102103232020/2	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION		true copy sign missing on every page	
3685	3682	0710102105662020/3	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1090(ND)2020		Page no. 57, notary date not mention, welfare and court fees	
3686	3683	0710102106742019/6	ASHISH GUPTA Vs. DELAGUA HEALTH INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1840(ND)2		Index missing, no pagination	
3687	3684	0710102423672018/2	SBPL INFRASTRUCTURE LTD. & ORS Vs. M/S DLF SBPL DEVELOPERS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/145(ND)20		No Index, No pagination	
3688	3685	0710102014622021/1	INTEC CAPITAL LIMITED Vs. EASTERN EMBROIDERY COLLECTIONS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/161(ND)2021		True copy sign missing on every page	
3689	3686	0710102015692021/2	NARESH KUMAR BANSAL Vs. M/S. NSP ASSOCIATES (INDIA) PVT.		Sec 60(5)	INTERLOCUTORY APPLICATION		no index, no pagination	
3690	3687	0710102062852020/3	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020		Need master index and volume wise index volume separately,	
3691	3688	0710102086982019/11	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2		Wrong e-filing	

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3692	3689	0710102105402019/12	ANUPAM ENTERPRISES Vs. AARCITY INFRASTRUCTURE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1812(ND)2		Wrong e-filing	
3693	3690	0710102107732020/2	ASHOK MITTAL Vs. SINGLA INFRABUILD PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		Index missing	
3694	3691	0710102115722020/3	RAGHUDHA PROPERTIES PVT LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		Wrong e-filing	
3695	3692	0710102147832019/3	PARAS ENTERPRISES Vs. ARISU PACKAGING PVT.		IBC Under Sec 9	COMPANY PETITION IB		Index missing	
3696	3693	0710102149722019/7	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION		Wrong e-filing	
3697	3694	0710120004512018/21	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT.		Application under any other provisions	COMPANY PETITION IB (IBC)/637(PB)20		Wrong e-filing	
3698	3695	0710200410172018/26	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		Wrong e-filing	
3699	3696	0710200412802017/10	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT		IBC Under Sec 9	COMPANY PETITION IB		Wrong e-filing	
3700	3697	0710102021902020/1	ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE		Sec 241 (2)	COMPANY APPLICATION( COMPANIES ACT)/169(ND)20		Wrong e-filing	
3701	3698	0710102033942018/13	ORIENTAL BANK OF COMMERCEOF Vs. VALLABH STEEL WEST		IBC under Sec 7	COMPANY PETITION IB (IBC)/107(PB)20		Wrong e-filing	
3702	3699	0710102080762019/3	MORELLE DEALERS LLP Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		No stamp paper, Affidavit not notarised	
3703	3700	0710102080762019/4	MORELLE DEALERS LLP Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		No stamp paper, Affidavit not notarised	
3704	3701	0710102080762019/5	MORELLE DEALERS LLP Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		No stamp paper, Affidavit not notarised	
3705	3702	0710102080762019/6	MORELLE DEALERS LLP Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		No stamp paper, Affidavit not notarised	
3706	3703	0710102083842020/6	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		No Index, no pagination	
3707	3704	0710102095932020/6	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION		True copy sign missing on every page	

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3708	3705	0710102106542020/4	TARUN GULATI Vs. SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND ORS		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/171(ND)20		No Index	
3709	3706	0710102018812021/2	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION		No Index, No pagination, True copy sign	
3710	3707	0710102077422020/7	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)20 20		Master index missing, True copy sign missing on every	
3711	3708	0710102029162020/5	AMRIT KUMAR PATEL Vs. PHEONIX ARC PRIVATE LIMITED		Section 94(1)	COMPANY PETITION IB (IBC)/773(ND)20		Documents not showing	
3712	3709	0710102098132019/3 1	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT		IBC under Sec 7	COMPANY PETITION IB		Documents not showing	
3713	3710	0710102009442021/3	SHALINI KHURANA Vs. JNR HOTELS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	COMPANY PETITION (COMPANIES		Court fees missing on vakalatnama	
3714	3711	0710102012532020/8	THOMAS AND COMPANY PVT LIMITED Vs. THAPAR BUILDERS PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/494(ND)20 20		Page no. 42, 58, 59, 62, 65, 66, 68 ,69, 70- 80, 83- 92, 122, 156, 166,	
3715	3712	0710102020292020/1	GRAPHISADS PRIVATE LIMITED Vs. ANSAL PROPERTIES & INFRASTRUCTURE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/563(ND)20 20		Proof of service missing	
3716	3713	0710102021902020/1	ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE		Sec 241 (2)	COMPANY APPLICATION( COMPANIES ACT)/169(ND)20		Page no. 5 - not clear, volume wise index missing	
3717	3714	0710102077862020/1 4	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)20		Page no. 8 not clear, welfare and court fees	
3718	3715	0710102108532020/2	Vs.		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		Wrong e-filing	
3719	3716	0710102154292019/4	PARMOD KUMAR ANAND Vs. MBL INFRASTRUCTURES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3144(ND)2		Need to file separately	
3720	3717	0710102166592019/5	UNION OF INDIA Vs. P.D. AGROPROCESSORS LIMITED		Sec. 271-273	COMPANY PETITION (COMPANIES		Stamp Paper missing	
3721	3718	0710102173902019/1	INCOME TAX OFFICER WARD 10(2) Vs. REGISTRAR OF COMPANIES DELHI & ORS. (IN THE MATTER OF: M/S GOLDEN EYE		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMP ANIES ACT)/79(ND)202 0		True Copy sign missing	



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3722	3719	0710102001742020/2	ANKIT NARANG Vs. NIKKO AUTO LIMITED		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		Page no. not mention on vakalatnama	
3723	3720	0710102007642021/1	SHRI HARJIKA ENTERPRISES Vs. TRN ENERGY PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/76(ND)202		stamp papar missing	
3724	3721	0710102014702018/4 2	ICICI BANK LIMITED Vs. C &C CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2 018		Volume contain more than 200 pages, true copy sign missing on every page, page	
3725	3722	0710102142722019/1 0	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMTED		Sec. 59,Application under any other provisions ,Application under any other	COMPANY PETITION (COMPANIES ACT)/879(ND)20 19		documents incomplete, not properly arranged	
3726	3723	0710200425572018/1 0	ALLAHABAD BANK Vs. M/S RUNEECHA TEXTILES LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/451(PB)20		Page no. 116 page cut, Page no. 120 not	
3727	3724	0710102012122019/3	P.R. ROLLING MILLS PVT. LTD Vs. JAYCEE AUTOFAB PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/542(ND)20		Proof of service missing	
3728	3725	0710102082682020/6	CLP WIND FARMS (INDIA) PRIVATE LIMITED Vs.		Sub-Section (1) of Section 66.	COMPANY PETITION (COMPANIES		True copy sign missing	
3729	3726	0710102082682020/7	CLP WIND FARMS (INDIA) PRIVATE LIMITED Vs.		Sub-Section (1) of Section 66.	COMPANY PETITION (COMPANIES		True Copy Sign missing on every page	
3730	3727	0710102099202019/6	M/S EMGREEN IMPEX LTD. (EARLIER KNOWN AS M/S EMGREEN IMPEX PVT. LTD.) Vs. M/S ANR INTERNATIONAL PVT. LTD. & OTHERS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1623(ND)2 019		True Copy sign missing on every page	
3731	3728	0710102116102020/3	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES ACT)/807(ND)20		True Copy Sign missing	
3732	3729	0710102118302020/3	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES ACT)/825(ND)20		True Copy Sign Missing	
3733	3730	0710102146782019/2	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRACHI		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMP ANIES ACT)/848(ND)20 19		Back Date affidavit	

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3734	3731	0710102147062019/2	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREETSIMS		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/844(ND)2019		Back date affidavit , page no. 15 not clear	
3735	3732	0710102174042019/3	MAHESH KUMAR MITTAL Vs. GOLDMAX TRADE N BIZ PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/139(ND)20		No Index, No pagination	
3736	3733	0710102412382017/27	M/S COLUMBIA PETROCHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)20		Stamp paper missing, page no. 4 not clear	
3737	3734	0710120011332018/3	BRIJESH SAHU Vs. KDP BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB		Stamp paper missing	
3738	3735	0710200421402018/1	REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA Vs. M/S. INTELLECTUAL		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/228(ND)20		Court fees missing on vakalatnama	
3739	3736	0710102070282020/2	USHA DEVI Vs. PRAVEER CONSTRUCTION PVT LTD.		Sec 42,Sec 60(5)	INTERLOCUTORY APPLICATION		File rejoinder and application separately	
3740	3737	0710200410882018/11	SUPER PRINT SERVICES Vs. M/S XALTA FOOD AND BEVERAGES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/702(ND)2018		True copy sign missing on every page, more than 200 pages in	
3741	3738	0710102021292021/1	RAKESH GUPTA Vs. M/S STRAIGHT EDGE CONTRACTS PVT LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		True copy sign missing on every page	
3742	3739	0710200412592017/56	DEEPAK KHANNA Vs. EARTH INFRFASTRUCTURES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)2017		single volume contain more than 200 pages, page no. 19 page not clear, page	
3743	3740	0710102031522021/1	DEVENDRA BHATI Vs. GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1994(ND)2021		True copy sign missing on every page	
3744	3741	0710102115552019/12	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. KAY EM COPPER PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2027(ND)2019		Wrong e-filing	
3745	3742	0710102133062019/6	SAMEEKSHA INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES		Wrong e-filing	
3746	3743	0710102019842021/1	GIRWAR SINGH JAKHAR Vs. EARTH INFRFASTRUCTURES		Sec 60(5)	INTERLOCUTORY APPLICATION		Volume wise index missing, true copy sign	

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3747	3744	0710102069572020/1	INDIAN DUROBUILD PVT. LTD. Vs. KINDLE INFRAHEIGHTS PVT. LTD.		Sec. 131(1)	COMPANY PETITION (COMPANIES)		Need to file documents separately	
3748	3745	0710102034512018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S ISHWAR EXPTRADE PVT LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/20(ND)201		Wrong e-filing	
3749	3746	0710102060922020/5	SURAJ KUMAR KAUSHAL & OTHERS Vs. SARVOTTAM REALCON		IBC under Sec 7	COMPANY PETITION IB (IBC)/901(ND)20		Index missing, true copy sign missing	
3750	3747	0710102063012020/4	ELLIMETAL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		IBC Section 59	COMPANY PETITION IB (IBC)/1043(ND)2020		Page no. 7, page cut	
3751	3748	0710102086612020/3	HORIZON BUILDCON PRIVATE LIMITED Vs. HORIZON BUILDCON PRIVATE LIMITED		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3960(ND)		Notary date missing on affidavit	
3752	3749	0710102095282019/5	SYNDICATE BANK Vs. M/S INCOM WIRES & CABLES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1456(PB)2		Wrong e-filing	
3753	3750	0710102097692019/2	ATUL KUMAR KANSAL Vs. SAMYAK PROJECT PRIVATE		Sec. 45 (1)	COMPANY APPLICATION (IBC)/891(ND)2019		Page no. not mention in index, volume contain more than 200	
3754	3751	0710102100592020/2	PARTHA SARATHY SARKAR Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)		Index Missing	
3755	3752	0710102102412020/3	VENKATA NAGESWARA THRINATH ITIKA Vs. SITI VISION DIGITAL MEDIA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1031(ND)2020		No pagination	
3756	3753	0710102109342020/2	DALMIA FAMILY OFFICE TRUST Vs. ALMOND INFRABUILD PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1079(PB)2020		wrong e-filing	
3757	3754	0710102109342020/3	DALMIA FAMILY OFFICE TRUST Vs. ALMOND INFRABUILD PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1079(PB)2020		Wrong e-filing	
3758	3755	0710102109462020/3	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		True Copy sign missing on every page, Page no. 190, 241, 293 stamp paper missing, welfare	

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3759	3756	0710102109462020/4	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		Wrong e-filing	
3760	3757	0710102109962019/3	CARGO PLANNERS LTD Vs. AAKRITI INFO-MEDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1899(ND)2		Rs 3 court fees missing	
3761	3758	0710102113742020/1	LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION (COMPANIES		Stamp paper missing, true copy sign missing on every	
3762	3759	0710102116822020/1	PUNAM MAKHNI Vs. DIWAKAR COMMERCIAL PVT LTD		Sec. 59	COMPANY PETITION (COMPANIES		Proof of service missing	
3763	3760	0710102117092020/2	KVD WINDPARK BUYERS WELFARE ASSOCIATION Vs. LIC HOUSING FINANCE PRIVATE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)		Stamp paper missing, notary missing	
3764	3761	0710200410782018/1	M+R LOGISTICS INDIA PVT LTD Vs. THE INDURE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/898(ND)20		Wrong e-filing	
3765	3762	0710102005832021/2						Need to add separate volume 1 index after master index, Stamp paper missing, true copy sign	
3766	3763	0710102003942020/1	RAYALA WIND POWER COMPANY PVT. LTD. Vs. MR. ASHISH CHOPRA SUSPENDED DIRECTOR OF CD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/311(ND)2020		Wrong e-filing	
3767	3764	0710102007882021/1	SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) Vs. MAGICON IMPEX PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/101(ND)2021		Wrong e-filing	
3768	3765	0710102007882021/3	SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) Vs. MAGICON IMPEX PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/101(ND)2021		Wrong e-filing	
3769	3766	0710102015702020/3	HERO SOLAR ENERGY PVT. LTD. Vs. NATIONAL TEXTILE CORPORATION		IBC Under Sec 9	COMPANY PETITION IB (IBC)/452(ND)20		True copy sign missing on every page	

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3770	3767	0710102019992021/1	DR. RAJEEV KUMAR SHARMA Vs. NAYATI HEALTHCARE & RESEARCH NCR PVT.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/65(ND)202		Rs 100 stamp paper needed	
3771	3768	0710102021902020/1	ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE		Sec 241 (2)	COMPANY APPLICATION( COMPANIES ACT)/169(ND)20		Volume wise index missing	
3772	3769	0710102156952019/5	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3213(ND)2019		Proof of service missing	
3773	3770	0710200014262017/15	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER		Sec. 7(7)	COMPANY PETITION IB (IBC)/575(ND)2017		Wrong e-filing	
3774	3771	0710102012142021/1	RAJESH RAMNANI Vs. BANGA ELECTRONICS PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		Wrong e-filing	
3775	3772	0710102023802021/2	GREEN FUTURE FOUNDATION Vs. INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/212(ND)2021		No index	
3776	3773	0710102410042018/21	INDIAN OVERSEAS BANK Vs. M/S JMD OILS PVT.		IBC under Sec 7	COMPANY PETITION IB		True copy sign missing on every	
3777	3774	0710102012642019/11	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)20		Wrong e-filing	
3778	3775	0710102012642019/12	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)20		Wrong e-filing	
3779	3776	0710102017062021/2	GOBIND SUGAR MILLS LIMITED Vs. IIFL HOME FINANCE		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATIO		Volume have more than 200 pages	
3780	3777	0710102029242020/3	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. RAKESH BHATNAGAR		Section 95(1)	COMPANY PETITION IB (IBC)/726(ND)20		Wrong e-filing	
3781	3778	0710102007022020/2	SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/539(ND)2020		Wrong e-filing	
3782	3779	0710102007072020/1	SHAKTI CLEARING AGENCY Vs. FE (INDIA) LTD		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/538(ND)202		Wrong e-filing	

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3783	3780	0710102105312020/2	KASHI VISWANATHAN SIVARAMAN Vs. AKL IMPEX PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		Documents not available	
3784	3781	0710102004622021/1	DEEPA SHARMA Vs. TRANSASIA AUTO AND GENERAL FINANCE LTD		Sec. 71(10)	COMPANY PETITION (COMPANIES)		Index missing, welfare and court fees missing	
3785	3782	0710102026592021/2	SANTOSH SHARMA Vs. KAPIL GUPTA		19(2)	INTERLOCUTORY APPLICATION		Stamp paper missing	
3786	3783	0710102090272019/1	TATA TELESERVICES LIMITED Vs. REHEJA DEVELOPERS M-LIMITED		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES)		Stamp paper missing, notary missing, proof of	
3787	3784	0710102090292019/1	BHARTI AIRTEL LIMITED Vs. MR. VENTAKESAN SANKARANARAYANAN		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES)		Stamp paper missing, notary missing, proof of	
3788	3785	0710102169962019/1 2	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)20 20		Documents not available	
3789	3786	0710102022452021/4	KOTAK MAHINDRA BANK Vs. ORRIS INFRASTRUCTURE PVT.		Sec 60(5)	INTERLOCUTORY APPLICATION		Welfare and court fees missing	
3790	3787	0710102025612021/1	PANKAJ KHETAN Vs. ATUL TANDON		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		Back date affidavit	
3791	3788	0710102087232020/1 2	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES)		Index missing	
3792	3789	0710102118362020/6	SANT ANAND INDUSTRIES PRVATE LIMITED Vs. DAKSHINANCHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5689(ND)		Translation copy missing of hindi documents	
3793	3790	0710102141282019/1	INCOME TAX OFFICER WARD 6 ( 1) Vs. REGISTRAR OF COMPANIES DELHI (IN THE MATTER OF :M/ S.		Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/817(ND)20 19		Stamp paper missing, notary missing	
3794	3791	0710102024292021/1	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)20 21		Stamp paper missing, notary missing , true copy sign	
3795	3792	0710102026982021/2	AJIT GYANCHAND JAIN INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. Vs. TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION (I.B.C)/1785(PB) 2021		Proof of service missing	

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3796	3793	0710102117242020/4	KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1122(ND)2		Volume wise index missing	
3797	3794	0710102410382017/48	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)20		Wrong e-filing	
3798	3795	0710102021362021/1	STATE BANK OF INDIA Vs. M/S CENTURY COMMUNICATION LTD.		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		Wrong e-filing	
3799	3796	0710102022502021/1	PNB HOUSING FINANCE LTD. Vs. RAHEJA DEVELOPERS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/215(PB)20		True copy sign missing on every page	
3800	3797	0710102027582021/1	LSF10 ROSE INVESTMENTS S.Ã R.L. Vs. RATTANINDIA		Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	COMPANY PETITION (COMPANIES		Master index missing	
3801	3798	0710102062082020/4	RITESH SPINNING MILLS LIMITED Vs. SAROHA PRINTING AND PACKAGING PRIVATE		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION (COMPANIES		Wrong e-filing	
3802	3799	0710102086692020/2	M/S. ANSAL HOUSING & CONSTRUCTION LTD. Vs. M/S. SAMYAK PROJECTS PVT. LTD.		----Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3721(PB)		True copy sign missing on every page	
3803	3800	0710102102072020/3	ANUJ PARASHAR Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL (COMPANIES		Page no. 4 - 5 True copy sign missing	
3804	3801	0710102105662020/4	PANKAJ SABHARWAL & ORS Vs. SUPERTECH		IBC under Sec 7	COMPANY PETITION IB		True copy sign missing on every	
3805	3802	0710102105992020/3	ASAS TEC PRIVATE LIMITED Vs. M/S ABW INFRASTRUCTURE LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION		Proof of service missing	
3806	3803	0710102114622019/12	ISITH PRAKASH GANGOOLY Vs. NUGREEN ENERGY		Sec. 241(1)	COMPANY PETITION (COMPANIES		Wrong e-filing	
3807	3804	0710102115602020/2	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1123(ND)2020		True copy sign missing on every page	
3808	3805	0710102122452019/7	UTSAV SECURITIES PRIVATE LIMITED Vs. SNS DIAGNOSTICS		IBC under Sec 7	COMPANY PETITION IB (IBC)/2260(ND)2		Documents not available	
3809	3806	0710102129912019/4	NUGREEN ENERGY PRIVATE LIMITED Vs. ISITH PRAKASH		Sec. 241(1)	COMPANY PETITION (COMPANIES		Wrong e-filing	
3810	3807	0710102427572018/19	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(PB)201		Wrong e-filing	

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3811	3808	0710102016972021/1	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES ACT)/109(PB)20		Wrong e-filing	
3812	3809	0710102016972021/2	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES ACT)/109(PB)20		Wrong e-filing	
3813	3810	0710102016972021/3	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES ACT)/109(PB)20		Wrong e-filing	
3814	3811	0710102068312020/4	ESSJAY ERICSSON PVT. LTD. Vs. FRONTLINE (NCR) BUSINESS SOLUTIONS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/878(ND)20 20		No index, no pagination	
3815	3812	0710102096442020/1	M/S CSII INDIA PVT. LTD. (FORMERLY KNOWN AS CSDC INDIA PVT. LTD.) Vs. M/S TELEXCELL INFORMATION SYSTEMS LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4399(ND) 2020		File documents in single pdf with proper index	
3816	3813	0710102109462020/5	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2 020		True copy sign missing on every page	
3817	3814	0710102410282017/2 4	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED Vs. NET 4 INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/409(PB)20 17		True copy sign missing on every page	
3818	3815	0710102028952021/1	ID SERVE SOLUTIONS Vs. PCI LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		Wrong e-filing	
3819	3816	0710102035812020/1 4	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES		File both reply separately	
3820	3817	0710102109462020/3	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2 020		True copy sign missing on every page	
3821	3818	071020000062017/2 3	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES		Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)20		Wrong e-filing	
3822	3819	0710102012872021/2	VIVEK GARG Vs. EVERSHPINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong e-filing	



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3823	3820	0710102012882021/2	MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021		Wrong e-filing	
3824	3821	0710102012892021/2	PRIYANKA AGGAWAL Vs. EVERSINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong e-filing	
3825	3822	0710102087232020/11	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES		Index missing	
3826	3823	710102030222020	DR. B.M ABROL AND DR. SUNITA ABROL VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/456(ND)2018	Sec 60(5)	Prerna	Pg-46,52,56 in hindi Pg-105 not clear section not mention in soft	7/3/2020
3827	3824	710102042922021	VIJAY KUMAR GUPTA VS ESSAR POWER M.P LIMITED	Miscellaneous Application (IBC)	COMPANY PETITION IB (IBC)/699(ND)2019	Sec 60(5)	Rahul	File affidavit separately or remove extra file(file need to divide into	25/06/2021
3828	3825	0710102007332019/25	M/S BDR FINVEST PVT LTD Vs. M/S NINEX DEVELOPERS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/281(PB)20		Document filed four times.. Same document	23/06/2021
3829	3826	0710102036022021/1	BHABANI PIRVATE LTD Vs. EMERGENT TRADERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/273(PB)20		E-stamp is missing	22/06/2021
3830	3827	0710102090312020/14	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		Sign is missing from Page Nos. 3 to 12	25/06/2021
3831	3828	710102042372021	MAXIMAL INFRASTRUCTURE PRIVATE LIMITED VS GANGA RAM AGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/755(PB)2018	TANIA SHARMA	section not match pdf and technically Pg- 36 to 45 hindi and not clear Pg- 54 to 64 hindi and not clear Pg- 77 to 85 hindi and not clear Pg- 94 to 103 hindi and	22/06/2021
3832	3829	0710102014442021/2	LENA BUILDCON PVT LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		Proof of service missing	26/06/2021
3833	3830	0710102014552021/1	GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED Vs. WASEEM AHMAD		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1025(ND)2021		Sign missing in Page Nos. 3 to 14, 28 to 82 and 89 to 95	26/06/2021

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3834	3831	0710102035812020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES)		true copy sign missed in all pages	
3835	3832	0710102080192020/2	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL (COMPANIES)		incomplete document	
3836	3833	0710102082812020/2	AMIT GEONKA Vs.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		true copy missed in all pages	
3837	3834	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1141(ND)2019		wrong e fill	
3838	3835	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other	COMPANY PETITION (COMPANIES)		need to file in one volume	
3839	3836	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION		wrong e fill	
3840	3837	0710102149722019/6	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION		wrong e fill	
3841	3838	0710102072952020/2	ANKITA MITHAL Vs. CHD DEVELOPERS		Sec. 73(4)	COMPANY PETITION (COMPANIES)		not complete document	
3842	3839	0710102091162020/2	M/S EXCLUSIVE MOTORS PVT. LTD. Vs. SURESH KUMAR JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION		No Pagination, No Index	
3843	3840	0710102136682019/6	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2694(ND)2019		wrong e fill	
3844	3841	0710102139162019/11	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other	COMPANY PETITION (COMPANIES)		true copy missed in all pages	
3845	3842	0710102139162019/12	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other	COMPANY PETITION (COMPANIES)		true copy missed	
3846	3843	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS		Rule 11 of NCLT, 2016,Section 74	INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)		wrong e fill	
3847	3844	0710120005022018/5	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH		IBC Under Sec 9	COMPANY PETITION IB (IBC)/985(ND)2018		pg 5 need to translate	

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3848	3845	0710102063852020/1	POOJA BAHRY vsBINAY SARAWGI			INTERLOCUTORY APPLICATION		True copy sign missed	
3849	3846	0710102160992019/6	IDBI BANK LIMITED vs AMZEN TRANSPORTATION INDUSTRIES PRIVATE			COMPANY PETITION IB (IBC)/3(ND)2020		True copy sign missed	
3850	3847	0710102417442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs			COMPANY PETITION (COMPANIES		Wrong e-filed Document (Application filed)	
3851	3848	0710102421442018/5	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs M/S AVAIL FINANCIAL SERVICESRKG FINVEST			COMPANY PETITION (COMPANIES ACT)/135(ND)2018		Wrong e-filed Document (Application filed)	
3852	3849	0710102032752018/11	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED			COMPANY PETITION (COMPANIES ACT)/144(ND)20		True copy sign missed	
3853	3850	0710102032752018/9	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED			COMPANY PETITION (COMPANIES ACT)/144(ND)20		True copy sign missed	
3854	3851	0710102091162020/3	M/S EXCLUSIVE MOTORS PVT. LTD. Vs SURESH KUMAR JAIN			INTERLOCUTORY APPLICATION		No Pagination, No Index	
3855	3852	0710102011492020/1	INDIABULLS DISTRIBUTION SERVICES LIMITED Vs. PRATEEK REALTORS INDIA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/465(ND)2020		Pg: 69,72,not clear ,true copy signe missed	
3856	3853	0710102098132019/17	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT		IBC under Sec 7	COMPANY PETITION IB		Index, paging ,sign missed true	
3857	3854	0710102152502019/4	ROHIT KUMAR Vs. GENEXIS INDIA PRIVATE		IBC Under Sec 9	COMPANY PETITION IB		Pg: 16 not clear , some true copy	
3858	3855	0710200400532012/3	SA KANTI PRASAD AGARWAL Vs. M/S GALAXY NIRMAAN		Application under any other provisions	COMPANY PETITION (COMPANIES		Wrong doc (IA)	
3859	3856	0710102017922020/1	R.R. DISTRIBUTERS PVT. LTD Vs. M/S KANODIA TECHNOPLAST LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/548(ND)20		Index missed paging missed	
3860	3857	0710102024492018/8	CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES		IBC under Sec 7	COMPANY PETITION IB		Wrong file Application	
3861	3858	0710102140122019/6	ADITYA KUMAR Vs. GLOBAL ENERGY TALENT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2734(ND)2		Pg 165 small font	
3862	3859	0710102003752020/4	MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION		IBC under Sec 7	COMPANY PETITION IB (IBC)/220(ND)2020		Wrong file Application	

	A	B	C	D	E	F	G	H	I
3863	3860	0710102012792020/1	TAIPACK LIMITED Vs.		Application under any other provisions - IBC	COMPANY APPLICATION(IBC)/869(ND)202		incomplete document	
3864	3861	0710102076582019/4	MORGAN ASIA LIMITED Vs. PARAMOUNT PROPBUILD PRIVATE		Application under any other provisions - IBC	COMPANY APPLICATION(IBC)/118(ND)201		wrong file consent letter form filed By Irp	
3865	3862	0710102145102019/5	ANUSH FINLEASE AND CONSTRUCTION Vs.		Application under any other provisions - IBC	COMPANY APPLICATION(IBC)/2483(PB)20		Wrong Doc Upload	
3866	3863	0710120007702018/20	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2		Wrong file Application	
3867	3864	0710120007702018/21	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2		Wrong file Application	
3868	3865	0710102146212019/5	M/S JAY PACKAGING Vs. MAGPPIE INTERNATIONAL LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2924(ND)2		Wrong file Application	
3869	3866	0710102001962019/12	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		Wrong file Application	
3870	3867	0710120007702018/22	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2		Wrong file Application	
3871	3868	0710102406262018/9	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/661(PB)20		Wrong file Application	
3872	3869	0710102412382017/2	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)20		Wrong file Application	
3873	3870	0710200412802017/6	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT		IBC Under Sec 9	COMPANY PETITION IB		Wrong file Application	
3874	3871	0710102134582019/7	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2584(ND)2		Index Missing Etc	
3875	3872	0710102002242020/4	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		Wrong File	
3876	3873	0710102001962019/13	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		Wrong file Application	
3877	3874	0710102011542019/4	RAJIV BHATNAGAR Vs. ENFORCEMENT DIRECTORATE LUCKNOW		Sec 60(5)	MISCELLANEOUS APPLICATION		wrong File	

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3878	3875	0710102146272019/2	TRENDS REMEDIES PRIVATE LIMITED Vs. LEXUS INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2932(ND)2		Wrong file Application	
3879	3876	0710102158502019/2	NIDHI SINGH Vs. UNITECH LIMITED		Application under any other	EXECUTION PETITION/144(N		Wrong file Application	
3880	3877	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018		Wrong file Application	
3881	3878	0710102027462020/2	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD		Application under any other provisions	TRANSFER PETITION(COM PANIES		Wrong file Application	
3882	3879	0710102027462020/3	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD		Application under any other provisions	TRANSFER PETITION(COM PANIES		Wrong file Application	
3883	3880	0710102149722019/4	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION		Uncomplete doc	
3884	3881	0710102013952019/2	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT.		Application under any other provisions - IBC	COMPANY APPLICATION(IBC)/159(PB)201		Wrong file Application	
3885	3882	0710102141882019/8	BEST AGROCHEM PVT LTD Vs. TURTLE BOOKS PVT LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		Wrong file Application	
3886	3883	0710102003692020/3	KUMARI ANKITA & ORS. Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES		Uncomplete doc	
3887	3884	0710102035962020/1	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/68(PB)202		sign,true copy missed	
3888	3885	0710102035962020/2	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/68(PB)202		sign,true copy missed	
3889	3886	0710102107222019/3	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1794(ND)2		Wrong Doc Upload	
3890	3887	0710102107222019/4	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1794(ND)2		Wrong Doc Upload	
3891	3888	0710102412262017/4	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB		Wrong file Application	
3892	3889	0710120007702018/23	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2		Wrong file Application	
3893	3890	0710120007702018/23	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2		Wrong file Application	

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3894	3891	0710102001962019/14	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		Wrong file Application	
3895	3892	0710102004382020/8	JALSA CLOTHINGLINE LIMITED Vs. JALSA CLOTHINGLINE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		Paging true copy sign missed, index missed	
3896	3893	0710102013222020/9	ECLEAR LEASING AND FINANCE PRIVATE LIMITED Vs. ECLEAR LEASING AND FINANCE		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES		Paging true copy sign missed, index missed	
3897	3894	0710102021862020/2	SONY FINANCIAL SERVICES LIMITED Vs. UPFRONT TRADING		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		Paging true copy sign missed, index missed	
3898	3895	0710102031572020/1	WBT-INDIA PRIVATE LIMITED Vs. ANNALAKSHMI TRADELINKS PRIVATE		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO N(COMPANIES		Paging true copy sign missed, index missed	
3899	3896	0710102130862019/9	ADECCO INDIA PVT. LTD. Vs. AVENTURA COMPONENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2484(ND)2		inedx missed	
3900	3897	0710102412262017/5	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB		Wrong file Application	
3901	3898	0710102412262017/6	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB		Wrong file Application	
3902	3899	0710102035812020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES		Some pages true copy sing missed	
3903	3900	0710102147942019/7	ENGINEERED FACILITY MANAGEMENT SERVICES PVT. LTD. Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTER PVT. LTD.		Sec 30	COMPANY APPLICATION(I BC)/856(ND)2019		Paging true copy sign missed	
3904	3901	0710102036092020/1	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES		Some pages true copy sing missed	
3905	3902	0710102018992020/1	MAPLE GARMENTS PVT LTD Vs. REGISTRAR OF COMPANIES DELHI a~S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO N(COMPANIES ACT)/31(PB)202		POS not upload	
3906	3903	0710102119142019/5	ULTRATECH CEMENT LTD Vs. CROSS ROAD BUILDCON PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2157(ND)2		Wrong file Application	
3907	3904	0710102004682019/10	VOLKSWAGEN FINANCIAL PVT. LTD. Vs. KHULLAR HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/332(ND)2019		Uncomplete doc	

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3908	3905	0710102036092020/4	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES)		index and pagination is missing	
3909	3906	0710102036092020/5	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES)		index and pagination is missing	
3910	3907	0710102026152020/1	HIND POCKET BOOKS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		index is missing	
3911	3908	0710102036092020/6	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES)		documents are not completed and index is	
3912	3909	0710102091722019/9	SURYAVANSHI MERCANTILE PRIVATE LIMITED Vs. S.P.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		index and pagination is missing	
3913	3910	0710102169762019/12	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(I BC)/36(PB)2020		index missing	
3914	3911	0710200411492017/6	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/189(ND)2017		pg no. 13,15,17,19,21,23, 25,27 are not clear	
3915	3912	0710102020202020/1	LUNEXA ADVANTAGE KNOWLEDGE PROCESSING SERVICES PRIVATE LIMITED Vs. FUTEC SHELTERS PVT.		IBC Section 59	COMPANY PETITION IB (IBC)/564(ND)2020		pagination is missing on index and as well as every page of service	
3916	3913	0710102003192020/3	M/S D. LIGHT ENERGY PRIVATE LIMITED Vs. M/S BENCHMARK SUPPLY CHAIN SOLUTION		IBC Under Sec 9	COMPANY PETITION IB (IBC)/223(ND)2020		pagination is missing	
3917	3914	0710102105272019/4	STALLION ADVISORS PVT LTD Vs. CHANDA EXPORTS PRIVATE		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		all pages are not clear	
3918	3915	0710102035812020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES)		translation 747,75,76,77,82	
3919	3916	0710102130692019/7	GLOBAL POWER TRANSFORMERS LTD Vs. VICTORY INFRATECH PRIVATE LIMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATIO N(COMPANIES)		pg no. 1-3 are not clear	
3920	3917	0710102093642019/17	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)201		index and pagination is missing	
3921	3918	0710102043802020/1	PD ADVISORY SERVICES LLP Vs. DEVENDRA TANEJA		Sec 25(j)	INTERLOCUTO RY APPLICATION		index is missing	

	A	B	C	D	E	F	G	H	I
3922	3919	0710102017952020/1	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		Volume need to divide after page 200	
3923	3920	0710102061252020/1	MUKESH KUMAR SHARMA Vs. NANDI INFRATECH PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES)		pg no 8,9,10 are missing and pg no 18-25 are not	
3924	3921	0710102169732019/1	V.N. PROPERTIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		pdf need to merge into one	
3925	3922	0710102151312019/2 0	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES)		wrong efilng	
3926	3923	0710102151312019/2 1	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES)		wrong efilng	
3927	3924	0710102169732019/2	V.N. PROPERTIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		pdf need to merge in one	
3928	3925	0710102031332020/1	NEERAJ PARMAR Vs. EARTH INFRASTRUCTURE		Application under any other provisions- IBC	INTERLOCUTO RY APPLICATION		index is missing	
3929	3926	0710102074202019/9	JACHANA ESTATE PRIVATE LIMITED Vs.		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATIO		wrong efilng	
3930	3927	0710102151312019/2 2	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES)		index missing	
3931	3928	0710102003752020/5	MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION		IBC under Sec 7	COMPANY PETITION IB (IBC)/220(ND)20 20		wrong efilng	
3932	3929	0710102093642019/1 8	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)201		Index missing	
3933	3930	0710102165752019/2	INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/93(ND)202		wrong efilng	
3934	3931	0710120008462018/5	G TANS LOGISTICS INDIA PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1093(ND)2 018		rejected wrong file	
3935	3932	0710200412522017/1 9	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB		wrong index,file not according	
3936	3933	0710102002242020/7	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(I BC)/274(PB)202 0		written submission sign missed,true copy sign and stamp missed,service to	



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3937	3934	0710102009192020/1	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL (COMPANIES)		wrong document	
3938	3935	0710102009192020/2	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL (COMPANIES)		true copy sign and stamp missed, Income	
3939	3936	0710102039702020/1	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL		Sec 60(5)	INTERLOCUTORY APPLICATION		Only proof of service	
3940	3937	0710102131702019/3	STELLAR CORPORATION Vs. SUMANGLAM IMPEX PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2580(PB)2		Wrong filing	
3941	3938	0710102422882018/8	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		Index missed, sign on reply missed, pg-42,47,49,51,52,55,56,64,67 cut, true	
3942	3939	0710102422882018/9	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		Index missed, sign on reply missed, pg-42,47,49,51,52,55,56,64,67 cut, true	
3943	3940	0710102031812020/1	SUNIL KUMAR GUPTA Vs.		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		wrong document, Index missed, document	
3944	3941	0710102062252020/1	NARMADA CEREALS LIMITED Vs. ORIENTAL BANK OF COMMERCE		Sec 60(5)	INTERLOCUTORY APPLICATION		Only vakalatnama	
3945	3942	0710102132232019/1	INCOME TAX OFFICER WARD 25(4) Vs. REGISTRAR OF COMPANIES & TRIP		Sec 252 (1) - By Government Body	COMPANY PETITION (COMPANIES ACT)/709(ND)20		Pg-5,7,9 not clear, service missed	
3946	3943	0710102151312019/23	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES)		wrong document	
3947	3944	0710102164562019/1	INCOME TAX OFFICER WARD 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PUNJAB		Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/1017(ND)2019		Pg-3,4,14,15 not clear, pg-17,18 translate, service missed	
3948	3945	0710102017202018/5	DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE LIMITED		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/395(PB)20		wrong page numbering	
3949	3946	0710102017202018/6	DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE LIMITED		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/395(PB)20		service missed	

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3950	3947	0710102024492018/9	CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES		IBC under Sec 7	COMPANY PETITION IB		wrong file application	
3951	3948	0710102422882018/10	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)20		document not upload properly	
3952	3949	0710200411352018/27	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)20		wrong file application	
3953	3950	0710200411352018/28	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)20		wrong file application	
3954	3951	0710200411352018/29	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)20		wrong file application	
3955	3952	0710200411352018/30	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)20		wrong file application	
3956	3953	0710102007062020/1	VEDIKA NUT CRAFTS PRIVATE LIMITED Vs.		Application under any other provisions - IBC	COMPANY APPLICATION(I BC)/548(PB)202		wrong file application	
3957	3954	0710102031562020/1	RAKESH KUMAR JAIN Vs.		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		wrong file application	
3958	3955	0710102062262020/1	ASAS TEC PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATIO		wrong document	
3959	3956	0710102062392020/1	ASHOK KUMAR GULLA Vs. PRIYANKA CHAHAL & ANR		Sec 60(5)	INTERLOCUTORY APPLICATION		document not properly uploaded	
3960	3957	0710102115222019/4	PAISALO DIGITAL LIMITED Vs. CHAHAL PARIVAHAN PVT LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2095(ND)2		Wrong file application	
3961	3958	0710102161222019/2	PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES		roc service missed	
3962	3959	0710102412262017/7	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB		wrong file application	
3963	3960	0710120004072018/27	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)20		Wrong document	
3964	3961	0710200722442018/2	INCOME TAX OFFICER, WARD-1 NEW DELHI Vs. ROC-AURA EARTH ENERGY PVT LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/992(ND)20		service missed	
3965	3962	0710102000802020/1	MUKUL KUMAR Vs. A M VINYL PVT. LTD.		Application under any other provisions - IBC	COMPANY APPLICATION(I BC)/209(ND)202		True copy stamp missed	

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3966	3963	0710102036292020/1	BHARAT ALUMINIUM CO.LTD Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION		true copy sign and stamp missed	
3967	3964	0710102094442019/3	INDIAN STEEL AND POWER PRIVATE LIMITED Vs. PUSHP STEELS AND MINING PRIVATE LIMITED		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION (COMPANIES		Wrong file application	
3968	3965	0710102096182019/4	AUGITE ESTATE PRIVATE LIMITED Vs. INDIA INK DEVELOPERS AND REALTORS PRIVATE		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES		wrong document case type.	
3969	3966	0710102106352019/3	R.H.PRASAD & CO. PRIVATE LIMITED Vs. REGISTRAR OF		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION		Document not properly uploaded, Index	
3970	3967	0710102131712019/5	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		Sec 30	COMPANY APPLICATION (IBC)/2083(PB)20		Wrong file application	
3971	3968	0710102158172019/4	FACOR ALLOYS LIMITED Vs. FACOR POWER		IBC under Sec 7	COMPANY PETITION IB		wrong documnet	
3972	3969	0710102159702019/11	MINDA INDUSTRIES LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION		wrong document type	
3973	3970	0710102173502019/2	MUFIN FINANCE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION		Wrong file application	
3974	3971	0710102415722018/30	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. &		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)201		Wrong file application	
3975	3972	0710102025292020/3	PRECISE LABORATORIES PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES		uncomplete document	
3976	3973	0710102031452020/1	DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD		Sec. 241(1), Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/61(ND)2020		pg-18,20a,70,76,91 blank, pg-27,87,88,90,93,118,129,131,135,137	
3977	3974	0710102031452020/2	DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD		Sec. 241(1), Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/61(ND)2020		pg-15,18 blank, pg-23,83,84,86,88,134-136,138 not clear, pg-100	
3978	3975	0710102101192019/11	ADFUSION MEDIA Vs. BIZ AD OPTIMISER PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1651(ND)2		page numbering not mention, docume	
3979	3976	0710102105692019/3	SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1753(ND)2		Wrong file application	

	A	B	C	D	E	F	G	H	I
3980	3977	0710102115902019/5	AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		Wrong file application	
3981	3978	0710120007302018/57	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		Sign missed on reply,Proof of service missed	
3982	3979	0710102006172020/4	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(I BC)/1304(ND)20		Only proof of service	
3983	3980	0710102008232020/4	MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATIO N(COMPANIES ACT)/13(ND)202		Wrong document	
3984	3981	0710102063842020/1	TARUN BATRA Vs. RAMBHAJ JAIN		Sec 60(5)	INTERLOCUTO RY APPLICATION		Wrong file application	
3985	3982	0710102126352019/4	BHAVYAM FABTRADING LIMITED Vs.		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATIO		true copy sign and stamp missed	
3986	3983	0710102128782019/9	SANDARBH FOOD PVT LTD Vs.		Sub-section (l) of section 230	CP(AA) MERGER AND AMALGAMATIO		page numbering missed	
3987	3984	0710102145852019/5	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO N(COMPANIES		Only index	
3988	3985	0710102145852019/6	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO N(COMPANIES		pg-3 not clear	
3989	3986	0710102155412019/3	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMP ANIES		service missed of roc	
3990	3987	0710102167232019/1	SARVESH KASHYAP Vs. O-ZONE NETWORKS (P) LTD		Sec 12(2)	COMPANY APPLICATION(I BC)/1672(ND)20		Wrong document	
3991	3988	0710102169272019/1	INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF		Sec 252 (1) - By Government Body,Sec 252 (3) -	COMPANY APPEAL(COMP ANIES		pg-4,proof of service roc missed	
3992	3989	0710102169302019/1	INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF		Sec 252 (1) - By Government Body,Sec 252 (3) -	COMPANY APPEAL(COMP ANIES		Proof of service missed of roc	
3993	3990	0710102169372019/1	INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF		Sec 252 (1) - By Government Body,Sec 252 (3) -	COMPANY APPEAL(COMP ANIES		proof of service missed	

	A	B	C	D	E	F	G	H	I
3994	3991	0710102171992019/3	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/2(ND)2020		page numbering missed after pg-8	
3995	3992	0710102171992019/4	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/2(ND)2020		page numbering missed after pg-8,pg-9,10,11 not clear	
3996	3993	0710102000912020/3	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/141(ND)20		Proof of service to income tax	
3997	3994	0710102003412020/5	GAUTAM MULLICK Vs. VIKRAM BAJAJ		Sec 60(5)	COMPANY APPLICATION (IBC)/418(PB)202		Wrong document	
3998	3995	0710102008232020/5	MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/13(ND)202		pg-6 not clear	
3999	3996	0710102009892019/3	OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/336(ND)20		page numbering missed, income tax service missed	
4000	3997	0710102013352020/2	FUSION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL (COMPANIES)		Proof of service missed	
4001	3998	0710102022262018/22	DENA BANK Vs. M/S KASHYAP MOTOR INDIA PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1528(PB)2		Wrong file application	
4002	3999	0710102024272020/1	RAJA AUTOPARTS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL (COMPANIES)		page numbering missed, service missed of income	
4003	4000	0710102096102019/2	BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. SHILPI CABLES PVT.		Sec 60(5)	COMPANY APPLICATION (IBC)/1151(PB)20		Index missed, wrong file	
4004	4001	0710102149262019/1	AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CARE		Sec 30	COMPANY APPLICATION (IBC)/1526(ND)2019		sign on reply, pg-7,8 wrong arrange	

	A	B	C	D	E	F	G	H	I
4005	4002	0710102149262019/2	AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CARE		Sec 30	COMPANY APPLICATION(I BC)/1526(ND)20 19		sign on reply missed,true copy sign missed in some pages,after pg-42 double page numbering	
4006	4003	0710102171922019/3	MEERA SAMUH HOSPITALITY SERVICES PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/58(ND)202		page numbering missed,income tax service	
4007	4004	0710200410622018/3	M/S BLS POLYMERS LIMITED Vs. M/S SHREEOM WIRES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/645(ND)20		Wrong file application	
4008	4005	0710102091372019/4	EXPORT-IMPORT BANK OF INDIA Vs. SURENDER KUMAR SINGHAL/ RAJAT SINGHAL/ RAMAN AGARWAL JOINTLY AS RESOLUTION APPLICANT		Sec 60(5)	COMPANY APPLICATION(I BC)/700(ND)201 9		Sign missed in index of advocate,True copy sign and stamp missed,wrong	
4009	4006	0710102151642019/1	ASHTBHUIJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES		Application under any other provisions- IBC	COMPANY APPLICATION(I BC)/545(ND)201 9		Wrong file application	
4010	4007	0710102423592018/1 0	M/S ASTONEFIELD SOLAR GUJARAT PVT LTD Vs. PRIME MEIDEN		IBC Under Sec 10	COMPANY PETITION IB (IBC)/940(ND)20		TRUE COPY SING MISSED	
4011	4008	0710102117612019/8	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2		PG 151-153 NOT CLEAR	
4012	4009	0710102003822020/4	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. AVG LOGISTICS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/363(ND)20		wrong filing	
4013	4010	0710102027322020/1	SATYADEVI ALAMURI Vs. AJAY KUMAR BISNOI		19(2)	INTERLOCUTO RY APPLICATION		INDEX MISSING PAGE NUMBER NOT MENTION	
4014	4011	0710102150242019/2	INCOME TAX OFFICER WARD 24.4 Vs. REGISTRAR OF		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMP ANIES		Pg 5,7,8,10,11 cut 15-20 not clear	
4015	4012	0710102156912019/4	JAIPUR MAHUA TOLLWAY LIMITED Vs. RISE PROJECTS PRIVATE LIMITEDRISE PROJECTS		Sub-Section (1) of Section 66.	COMPANY PETITION (COMPANIES ACT)/176(ND)20		wrong filing	
4016	4013	0710102168442019/1	SHREE BANKEY BEHARI LAL ENTERPRISES Vs. PALIKA TOWNS LLP		Application under any other provisions- IBC	COMPANY APPLICATION(I BC)/2857(PB)20		wrong filing	
4017	4014	0710102136992019/3	MANOJ SRIVASTAVA MEDIA CORPS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2693(ND)2 019		UPLOAD AGAIN CLEARLY	

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4018	4015	0710102142572019/1	MOHD NAZIM KHAN Vs. INTERNATIONAL TRENCHING PRIVATE LIMITED		Application under any other provisions - IBC	COMPANY APPLICATION(I BC)/76(ND)2019		NCOMPLETE DOC	
4019	4016	0710102413022017/3	AJAY FINCAP CONSULTANTS PVT LTD Vs. M/S DYNAMIC SHELLS INDIA PVT. LTD.		Application under any other provisions ,Sub-section (I) of	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES		PG-19,(20 NOT CLEAR AND TRANSLATE 49,52,59,	
4020	4017	0710102001842020/1	ANAND ENTERPRISES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/119(ND)20		page numbering not mention and all pages cut	
4021	4018	0710102003492020/1	GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMP ANIES		page 6,7 cut	
4022	4019	0710102027082020/1	GE INDIA INDUSTRIAL PRIVATE LIMITED Vs. FOURTH DIMENSION SOLUTIONS LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES		TRUE COPY SING MISSED	
4023	4020	0710102028082020/1	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/224(ND)20		PG-59-71, 73-79,180192,193,196,206 208,220,221,	
4024	4021	0710102158302019/3	TRIOS DEVELOPMENT SUPPORT PRIVATE LIMITED Vs. TARU LEADING EDGE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3369(ND)2 019		WRONG DOCS	
4025	4022	0710102036292020/2	BHARAT ALUMINIUM CO.LTD Vs.		Sec 60(5)	INTERLOCUTO RY APPLICATION		TRUE COPY SING MISSED	
4026	4023	0710102104432019/1 1	PARISI GRAND SMOOTH LOGISTICS LIMITED Vs. AGILE INTERNATIONAL LOGISTICS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1799(ND)2 019		WRONG FILING	
4027	4024	0710102039702020/2	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL		Sec 60(5)	INTERLOCUTO RY APPLICATION		UPLOAD PROPERLY	
4028	4025	0710120007702018/2 5	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2		WRONG FILING	
4029	4026	0710102012172020/6	R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/413(ND)20		DOCS UPLOAD PROPERLY	
4030	4027	0710102019032020/1	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI â™S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES ACT)/37(ND)202 0		TRUE COPY MISSED	

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4031	4028	0710102026152020/2	HIND POCKET BOOKS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		page numbering not mention and INDEX MISSED	
4032	4029	0710102026152020/3	HIND POCKET BOOKS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		page numbering not mention and INDEX MISSED	
4033	4030	0710102035812020/3	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES)		WRONG FILING	
4034	4031	0710102061552020/1	RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE		Regulation 30, CIRP Regulations, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2072(PB)		TRUE COPY SING MISSED	
4035	4032	0710102159672019/4	GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2(ND)2020		WRONG FILING	
4036	4033	0710102172492019/1	JAIHIND STONES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/69(ND)202		PAGE NUMBER NOT MENTION AND SONE PAGES CUT	
4037	4034	0710102429652018/2	A B MEDICOS PRIVATE LIMITED Vs.		Sub-section (I) of section 230	CP(AA) MERGER AND AMALGAMATIO		STAMP PAPER AND VERIFICATION	
4038	4035	0710102079552019/9	KUTCH CHEMICAL INDUSTRIES LTD Vs. VMA ENTERPRISES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1136(ND)2		WRONG FILING	
4039	4036	0710102085512019/7	SUNDER LAL GOEL Vs. MEDIPLUS (INDIA) LTD.		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES)		WRONG FILING	
4040	4037	0710102159212019/1	BHANDARI FIBRETECH PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES)		PAGES CUT	
4041	4038	0710200421002018/1	FORCE BUILDCON PVT. LTD. Vs. M/S. SPM AUTO PVT. LTD.		Application under any other provisions ,Sub-	CP(AA) MERGER AND AMALGAMATIO		PROOF OF SERVICE MISSED	
4042	4039	0710102008392020/1	ANG INDUSTRIES LIMITED Vs. AMEREX PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(I BC)/624(ND)202		PAGE 21 CUT	
4043	4040	0710102014152019/2	MEZBAAN HOTELIERS PRIVATE LIMITED Vs. MEZBAAN HOLDINGS PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO N(COMPANIES)		AFFIDAVIT MISSED	
4044	4041	0710102061192020/1	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		PG-29 CUT PG 32-41 NOT CLEAR	
4045	4042	0710102061192020/2	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		PG-29 CUT PG 32-41,48 ,49,43 - 45 NOT CLEAR	



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4046	4043	0710102098132019/18	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT		IBC under Sec 7	COMPANY PETITION IB		WRONG FILING	
4047	4044	0710102105522019/4	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE		Sec 252 (1) - By Government Body, Sec 252 (3) -	COMPANY PETITION (COMPANIES)		DOCS UPLOAD PROPERLY	
4048	4045	0710102105522019/5	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE		Sec 252 (1) - By Government Body, Sec 252 (3) -	COMPANY PETITION (COMPANIES)		DOCS UPLOAD PROPERLY	
4049	4046	0710102410362017/21	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/190(PB)20		TRUE COPY SING MISSED & AFFIDAVIT	
4050	4047	0710102061552020/2	RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE		Regulation 30, CIRP Regulations, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2072(PB)		UPLOAD IN ONE FOLDER	
4051	4048	0710102164052019/1	LIFESTYLE MAGAZINES PRIVATE LIMITED Vs.		Rule 11 of NCLT	COMPANY APPLICATION (COMPANIES)		APPLICATION FILED IN ADDESTIONAL	
4052	4049	0710102139462019/6	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. EMAAR MGF LAND		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATIO		document properly not upload	
4053	4050	0710102150832019/1	SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK		Section 74	COMPANY APPLICATION (IBC)/2614(PB)20		wrong document upload	
4054	4051	0710102150832019/2	SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK		Section 74	COMPANY APPLICATION (IBC)/2614(PB)20		wrong doc upload	
4055	4052	0710102021332020/2	GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO N (COMPANIES)		index missing	
4056	4053	0710102027262018/4	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROP CON PROJECTS		IBC under Sec 7	COMPANY PETITION IB (IBC)/1756(PB)2		sign missing and affidavit missing	
4057	4054	0710102031732020/1	MELODY EVENTS & PROMOTIONS PRIVATE LIMITED Vs. ROC		Sec 252 (3)	COMPANY APPEAL (COMPANIES)		wrong doc upload	
4058	4055	0710102062852020/2	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		sign missing	
4059	4056	0710102408922018/63	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)201		document properly not upload	
4060	4057	0710102000912020/4	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/141(ND)20		document properly not upload	

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4061	4058	0710102005072020/7	EMAAR MGF LAND LTD Vs. EMAAR MGF LAND LTD		Sec. 242(4)	COMPANY APPLICATION( COMPANIES		sign missing	
4062	4059	0710102066122020/1	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		doc incomplete	
4063	4060	0710102145072019/4	RAJIV CHAKRABORTY Vs. RAJESH KUMAR JAIN DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT		Sec 60(5)	COMPANY APPLICATION(I BC)/2576(PB)20 19		SIGN MISSED	
4064	4061	0710102151312019/2 4	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES		SIGN MISSING ON EVERY PAGE	
4065	4062	0710102151312019/2 5	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES		SIGN MISSING	
4066	4063	0710102151312019/2 6	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES		SIGN MISSING	
4067	4064	0710102008612020/1	INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		WRONG EFILE	
4068	4065	0710102011472020/2	SYNDICATE BANK Vs. SAVFAB DEVELOPERS PVT. LTD.		----IBC under Sec 7	COMPANY PETITION IB (IBC)/382(ND)20		INDEX AND SIGNMISSED	
4069	4066	0710102012472020/3	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/410(ND)20		INDEX AND SIGNMISSED	
4070	4067	0710102013582020/1	HEMANT SHARMA Vs. MOSER BAER ELECTRONICS LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(I BC)/919(ND)202		WRONG EFILE	
4071	4068	0710102028992020/1	SAKET BHATIA Vs. SH. PANKAJ KHETAN LIQUIDATOR OF INTEGRATED CAPS PVT. LTD. UNDER LIQUIDATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1764(ND) 2020		SIGN MISSED	
4072	4069	0710102149872019/5	SYNDICATE BANK Vs. M/S. SUPREME ALLOYS		IBC under Sec 7	COMPANY PETITION IB		INDEX , PAGE NUMBER, SIGN	
4073	4070	0710102408922018/6 5	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)201		INCORRECT DOC	
4074	4071	0710102007092020/1	GEMINI SOLUTIONS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	COMPANY APPLICATION( COMPANIES		incomplete doc	
4075	4072	0710102007092020/2	GEMINI SOLUTIONS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	COMPANY APPLICATION( COMPANIES		incomplete doc	

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4076	4073	0710102022342020/1	RISHU AGENCIES PRIVATE LIMITED Vs. SAFEX COMPLEX		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		WRONG EFILE	
4077	4074	0710102121532019/25	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES)		sign missed	
4078	4075	0710102006592019/6	RATAN SINGH Vs. THEME EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB		SIGN MISSED	
4079	4076	0710102029532020/1	R SYSTEMS INTERNATIONAL LIMITED Vs. M/S RAHEJA		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		vol break	
4080	4077	0710102064032020/1	HDFC BANK LTD. Vs. KANTI MOHAN RUSTAGI		Sec 60(5)	INTERLOCUTORY APPLICATION		index missed	
4081	4078	0710102066832020/1	LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS.		22(3)(b)	INTERLOCUTORY APPLICATION		index missed and incomplete doc	
4082	4079	0710102152252019/5	M/S WISHWA MITTAR BAJAJ & SONS Vs. M/S JAIKRISHAN ESTATES DEVELOPERS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3231(ND)2019		sign miss in rejoinder	
4083	4080	0710102722542018/16	DENA BANK Vs. RATHI SUPER STEEL LIMITED		IBC under Sec 7	COMPANY PETITION IB		sign missing in reply	
4084	4081	0710102722542018/17	DENA BANK Vs. RATHI SUPER STEEL LIMITED		IBC under Sec 7	COMPANY PETITION IB		sign missing in reply	
4085	4082	0710120007702018/32	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2		true copy missing page 12 not clear and	
4086	4083	0710120007702018/33	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2		true copy missing page 12 not clear and	
4087	4084	0710120007702018/35	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2		progress report wrong document upoad	
4088	4085	0710200412652017/8	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)20		progress report wrong doc upload	
4089	4086	0710102028682018/6	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2		sign missing every page	
4090	4087	0710102034882020/1	TCM-UTM (JV) Vs. MR. RAJESH JANGRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2219(ND)		application file 53-55,70,103,201,203-212,222-253,326-	
4091	4088	0710102127602019/7	AARGUS GLOBAL LOGISTICS PVT. LTD. Vs. STOCKFLOW EXPRESS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2414(ND)2		sign missing in reply and affdavit missing	

	A	B	C	D	E	F	G	H	I
4092	4089	0710102410362017/24	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/190(PB)20		89-100, 107-180 ,405 not clear page	
4093	4090	0710120001492018/7	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/398(PB)20		wrong doc upload	
4094	4091	0710102024662020/2	GANESH PRASAD AGARWAL Vs. OSWAL INDUSTRIES PVT. LTD.		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		application file wrong doc upload	
4095	4092	0710102060932020/1	ANIL KOHLI Vs. BHAGWAN SINGH RAWAT		Sec 25(j)	INTERLOCUTORY APPLICATION		application wrong doc upload	
4096	4093	0710102063532020/3	MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.		Rule 11 of NCLT,Rule 11 of NCLT,Rule 11 of	COMPANY APPLICATION( COMPANIES		wrong doc upload	
4097	4094	0710102064702020/1	ARUNAV PANKAJ Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION		wrong doc upload	
4098	4095	0710102065272020/1	AJAY SHRIVASTAVA Vs. MANISH KUMAR GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION		wrong doc upload	
4099	4096	0710102065922020/2	AFFINITY BEAUTY SALON Vs. ROHIT SEHGAL		Sec 60(5)	INTERLOCUTORY APPLICATION		wrong doc upload	
4100	4097	0710102070532020/1	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION		wrong doc upload	
4101	4098	0710102098562019/8	ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1573(ND)2019		wrong doc upload	
4102	4099	0710102422882018/15	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)20		affidavit and estamp paper missiing	
4103	4100	0710200412802017/7	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT		IBC Under Sec 9	COMPANY PETITION IB		wrong document upload	
4104	4101	0710102015832018/1	ARUN MEHTA Vs. SATRAMDAS GEHRIMAL JEWELLERS PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/48(ND)201		service missing	
4105	4102	0710102017832020/1	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES		numer missing and cut page	
4106	4103	0710102117612019/10	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2		in annexure true copy missing	
4107	4104	0710102166532019/5	SANDARBH FOODS PVT LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		1-6 not clear page	

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4108	4105	0710102023002020/1	SAWARMAL TIWARI Vs. AIMTECH INFRA LTD		IBC Under Sec 9	COMPANY PETITION IB		service and e-stamp missing	
4109	4106	0710102025802018/15	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2018		1-20 page missing and properly document upload	
4110	4107	0710102063712020/1	VERIZON INDIA PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.		Application under any other provisions	COMPANY APPLICATION( COMPANIES ACT)/286(PB)20		1-5 page missing	
4111	4108	0710102141832019/4	MANISH GUPTA Vs. TURTLE BOOKS PVT LTD		Sec 30	INTERLOCATORY APPLICATION		wrong document upload	
4112	4109	0710102006892019/3	PLUG ENERGIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARAYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/236(ND)20		index missing	
4113	4110	0710102069012020/1	MAHESH BANSAL Vs. SUBHASH CHAND GOEL		Sec 60(5)	INTERLOCUTORY APPLICATION		wrong document upload	
4114	4111	0710102117612019/11	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2		true copy missing	
4115	4112	0710102422882018/16	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)20		true copy and affidavit missng	
4116	4113	0710102064692020/1	STATE BANK OF INDIA Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		true copy and sign missing	
4117	4114	0710102070482020/1	ICICI BANK LIMITED Vs. RALCO FINANCE AND INVESTMENT PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)		sign missing	
4118	4115	0710102130002019/7	M.M. VACATIONS & TOUR PRIVATE LIMITED Vs.		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATIO		sign and true copy missing and index missing	
4119	4116	0710102132562019/2	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI &		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/765(ND)20		index missing	
4120	4117	0710102132562019/3	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI &		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/765(ND)20		service missing	
4121	4118	0710102012172020/7	R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/413(ND)20		wrong document upload	

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4122	4119	0710102022662020/2	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES)		24 25 26 27 NOT CLEAR	
4123	4120	0710102033012018/19	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLECTY BUSINESS PARK PVT.		IBC under Sec 7	COMPANY PETITION IB (IBC)/17(ND)2019		PAGE NUMBERING NOT MENTION AND PROOF OF	
4124	4121	0710102089482019/11	JAMMU & KASHMIR BANK LTD. Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1295(ND)2019		PAGE 14 15 NOT CLEAR	
4125	4122	0710102104502019/5	E N SAKTHIDHARAN MENON Vs. TECPRO INFRA-PROJECTS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1721(PB)2		NEED TO VOLUME PARTITION	
4126	4123	0710102166562019/4	JALSA CLOTHINGLINE LIMITED Vs. DIBANKAR CLOTHING LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		PROOF OF SERVICE MISSED	
4127	4124	0710102168402019/7	SYREX INFOSERVICES INDIA PRIVATE LIMITED Vs. KANAK RESOURCE MANAGEMENT LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/115(ND)2020		13 14 15 16 17 18 19 not clear	
4128	4125	0710102424672018/18	ANURAG CHANDRA Vs. AFFINITY BEAUTY SALON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/786(PB)20		page 19 24 25 30 not clear	
4129	4126	0710102003422020/1	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/229(ND)20		all pages cut	
4130	4127	0710102003642020/3	JSB INFRATECH LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES)		all pages cut	
4131	4128	0710102006122019/9	PROPERTY SOLUTION (INDIA) PRIVATE LIMITED Vs. M/S IMPERIAL FASTNERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/385(ND)2019		PROOF OF SERVICE MISSED	
4132	4129	0710102008952020/2	VANSH INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/138(ND)20		PROOF OF SERVICE MISSED	
4133	4130	0710102015112020/2	NAVEEN GUPTA Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES)		ALL PAGES CUT	
4134	4131	0710102015772020/1	COMPETENT INFRACON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI &		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/182(ND)20		ALL PAGES CUT	
4135	4132	0710102016812020/1	ROHIT SHARMA Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES)		ALL PAGES CUT	

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4136	4133	0710102017042020/3	DEEPAK GUPTA Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED		19(2)	COMPANY APPLICATION(I BC)/1164(ND)20 20		52 53 54 55 NOT CLEAR	
4137	4134	0710102146712019/2	JAGMOHAN DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI &		Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/127(ND)20		ALL PAGE CUT	
4138	4135	0710102172912019/2	DPN MARITIME ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMP ANIES		ALLPAGES CUT AND LINE	
4139	4136	0710102408922018/6 6	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)201		PAGINATION NOT MENTION	
4140	4137	0710102008382019/2	M/S. SBI GLOBAL FACTORS LIMITED Vs. M/S. NOESIS INDUSTRIES		Sec 60(5)	COMPANY PETITION IB (IBC)/110(PB)20		PAGE 1 TRANSLATION	
4141	4138	0710102012792020/2	TAIPACK LIMITED Vs.		Application under any other provisions - IBC	COMPANY APPLICATION(I BC)/869(ND)202		INDEX MISSING	
4142	4139	0710102013802020/2	SHRI DRONA HOTELS PVT. LTD. Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMP ANIES		ALL PAGES CUT	
4143	4140	0710102013932020/1	DELHI DESIGN TECH PRIVATE LIMITED Vs. M/S ONE CITY LEISURE REALTECH PVT. LTD.		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/220(ND)20		ALL PAGES CUT	
4144	4141	0710102015812020/1	SUBH LAXMI COLONIZERS PRIVATE LIMITED Vs.		Sec 252 (1)	COMPANY APPEAL(COMP ANIES		ALL PAGES CUT	
4145	4142	0710102016762020/1	LLYOD LOGIC SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMP ANIES		ALL PAGES CUT	
4146	4143	0710102024912020/1	PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMP ANIES		PAGINATION NOT MENTION,TRUE	
4147	4144	0710102025062020/1	FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/214(ND)20		PAGINATION NOT MENTION,TRUE COPY MISSED	
4148	4145	0710102061312020/1	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED		Sec 30	INTERLOCUTO RY APPLICATION		WRONG E FILL	
4149	4146	0710102172152019/2	GLOBAL COURIERS PVT.LTD Vs. REGISTRAR OF NCT OF DELHI &		Sec 252 (3)	COMPANY APPEAL(COMP ANIES		ALL PAGES CUT	

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4150	4147	0710102421352018/3	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/309(ND)20		ALL PAGES CUT	
4151	4148	0710120003722018/10	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)20		PG-56-65 NOT CLEAR	
4152	4149	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)20		TRUE COPY MISSED	
4153	4150	0710120003722018/8	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)20		PG-56-65 NOT CLEAR	
4154	4151	0710120003722018/9	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)20		FILE NOT IN PROPER INDEX ETC	
4155	4152	0710200410172018/15	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		FILE NOT UPLOAD IN PROPER	
4156	4153	0710200410172018/16	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		E FILL WRONG	
4157	4154	0710200410172018/17	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		DOCUMENT NOT UPLOADED PROPER	
4158	4155	0710200410172018/19	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		WRONG E FILL	
4159	4156	0710200410172018/20	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		WRONG E FILL	
4160	4157	0710102001962019/15	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		WRONG E FILL	
4161	4158	0710102022462020/2	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/581(ND)2020		WRONG E FILL	
4162	4159	0710102027802020/1	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		INDEX MISSED	



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4163	4160	0710102086512019/6	RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1270(ND)2		TRUE COPY MISSED	
4164	4161	0710102098222019/10	PARSVNATH DEVELOPERS LIMITED Vs. FAST TRAX FOOD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1563(ND)2		WRONG E FILL	
4165	4162	0710102117612019/12	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2		PAGE 3 TO 9 IN HINDI	
4166	4163	0710102151312019/29	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES		PAGE 31 32 35 NOT CLEAR	
4167	4164	0710102151402019/4	GLOBAL ENERGY TALENT PRIVATE LIMITED Vs. PIONEER URBAN LAND AND		IBC Under Sec 10	COMPANY PETITION IB (IBC)/3055(ND)2 019		TRUE COPY MISSED	
4168	4165	0710102158902019/7	BHARTI AIRTEL LIMITED Vs. ANSAL HI-TECH TOWNSHIPS LIMITED &		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		NEED TO VOLUME BREAK AFER PAGES200	
4169	4166	0710120004512018/1	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT.		Application under any other provisions	COMPANY PETITION IB (IBC)/637(PB)20		INDEX MISSED	
4170	4167	0710102064572020/1	CHANDRA PRAKASH Vs. DULI CHAND		Sec 60(5)	INTERLOCUTORY APPLICATION		PAGE NUMBER NOT MENTION IN INDEX.	
4171	4168	0710102023082020/1	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/206(ND)20		DOCUMENT NOT clear and index not mentioned	
4172	4169	0710102063032020/2	SANTOSH SHARMA Vs. KEWAL KRISHAN KUMAR		19(2)	INTERLOCUTORY APPLICATION		index not mention	
4173	4170	0710102066312020/2	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2477(PB)		index not mention	
4174	4171	0710102066492020/2	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH		Sec. 213	COMPANY APPLICATION (COMPANIES		document incomplete	
4175	4172	0710102066492020/3	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH		Sec. 213	COMPANY APPLICATION (COMPANIES		document incomplete	
4176	4173	0710102035752020/2	JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		INDEX NOT MENTIONED	
4177	4174	0710102128042019/7	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2413(ND)2 019		index not mentioned.	

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4178	4175	0710102002242020/8	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		page no 14-25 not clear	
4179	4176	0710102149462019/1	BHAWANI SHANKAR Vs. THREE C PROJECTS PVT. LTD.		Sec 60(5)	COMPANY APPLICATION(IBC)/2715(PB)20		Fluid In Index Page Not Clear,10,11,12 to	
4180	4177	0710102154612019/3	AARKEN ADVISORS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES)		Advance of Service	
4181	4178	0710102169732019/10	V.N. PROPERTIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		Pagination Not Done & Index Missing	
4182	4179	0710102004562020/2	VIJENDER SHARMA Vs. MANOJ KUMAR		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/397(PB)202		Page No Clear 55,	
4183	4180	0710102019982020/2	GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		Pagination Not Done in Index and Documents	
4184	4181	0710102019982020/3	GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		after 24 page no Pagination not Mention in Index	
4185	4182	0710102027802020/2	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		Incomplete Document	
4186	4183	0710102028792018/7	SARIKA SOMVANSHI Vs. R S STONE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1788(ND)2		Page Not Clear- 203,230-232,240 / One Volume	
4187	4184	0710102065552020/1	KANTI MOHAN RUSTAGI Vs. MR. KULBHUSHAN SACHDEV		19(2)	INTERLOCUTORY APPLICATION		Index Missing	
4188	4185	0710102072092020/2	INTERUPS INC. Vs. K.K. BASSI		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong Document	
4189	4186	0710102097082019/6	SMC CORPORATION(INDIA) PRIVATE LIMITED Vs. AKASH PACKTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1527(ND)2019		Wrong Document	
4190	4187	0710102105692019/4	SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1753(ND)2		Pages Blur- 3,5,7,9,11,13,14,15,16,	
4191	4188	0710120006752018/9	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		Wrong Document	
4192	4189	0710102034342020/1	ICICI BANK LTD Vs. PRG INTERNATIONAL ELECTRICALS PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		Pages Not Clear- 8-84	

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4193	4190	0710102063742020/1	SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/272()2020		Wrong Document	
4194	4191	0710102067482020/1	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		Proof of Service	
4195	4192	0710102067482020/2	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		Reply every pages sign	
4196	4193	0710102068942020/1	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		----Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		Wrong Document	
4197	4194	0710102068942020/3	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		----Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		Wrong Document	
4198	4195	0710102407892018/3	IDBI BANK LIMITED Vs. ACIL LIMITED		IBC under Sec 7	COMPANY PETITION IB		Reply every pages sign	
4199	4196	0710200117292019/3	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)20		Wrong Document	
4200	4197	0710102008962020/1	AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/136(ND)20		Affidavit Not Upload	
4201	4198	0710102011792019/5	LEGAL AVENUES Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES		Wrong Document	
4202	4199	0710102156132019/2	SPY INFRASTRUCTURE PRIVATE LIMITED Vs.		Rule 153, NCLT 2016	CP(AA) MERGER AND AMALGAMATIO		Incomplete Document	
4203	4200	0710102067062020/2	K.K GOLYAN Vs. NULON INDIA		Sec 241 (2)	COMPANY PETITION (COMPANIES		Every Pages Not Signature	
4204	4201	0710102035752020/3	JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		Wrong Document	
4205	4202	0710102036152020/1	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)		Pages Missing- 57-129	
4206	4203	0710102036152020/2	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)		Wrong Document	
4207	4204	0710102071082020/1	M/S GEE ISPAT PRIVATE LIMITED Vs. M/S GEE ISPAT PRIVATE LIMITED		Sec 54(1)	INTERLOCUTORY APPLICATION		Wrong Document	

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4208	4205	0710102422882018/17	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)20		Seprate Filling Reply & Affidavit	
4209	4206	0710102422882018/19	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)20		Seprate Filling Reply & Affidavit	
4210	4207	0710120007302018/59	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		Proof of Service	
4211	4208	0710100409382017/3	SETH THAKURDAS KHINVRAJ RATHI Vs. M/S CALS REFINERIES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/447(ND)20		Index Missing	
4212	4209	0710102002732020/4	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Wrong Document	
4213	4210	0710102012462020/1	M/S AEROXPRT SOLUTION SERVICES PVT LTD. Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPLICATION( COMPANIES		Wrong Document	
4214	4211	0710102020782020/2	M/S SUPER TENT HOUSE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/203(ND)2020		Wrong Document	
4215	4212	0710102039662020/1	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong Document	
4216	4213	0710102039702020/3	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL		Sec 60(5)	INTERLOCUTORY APPLICATION		wrong file	
4217	4214	0710102060442019/16	M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT		IBC under Sec 7	COMPANY PETITION IB (IBC)/667(ND)20		Index No Page Numbering	
4218	4215	0710102061312020/3	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED		Sec 30	INTERLOCUTORY APPLICATION		Incomplete Document	
4219	4216	0710102061312020/4	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED		Sec 30	INTERLOCUTORY APPLICATION		Incomplete Document	
4220	4217	0710102068972020/1	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)		Wrong Document	
4221	4218	0710102069092020/1	G.R . BATHLA Vs. VISHWANATH BATHLA		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		Wrong E-Filling	

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4222	4219	0710102069712020/1	MOHD NAZIM KHAN Vs. NAVNEET JAIN		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		Wrong Page Numbering	
4223	4220	0710102072092020/3	INTERUPS INC. Vs. K.K. BASSI		Sec 60(5)	INTERLOCUTORY APPLICATION		Every Pages Not Signature	
4224	4221	0710102093492019/3	ELITE STEELS PRIVATE LIMITED Vs. GROWTHWAYS TRADING		IBC under Sec 7	COMPANY PETITION IB (IBC)/1443(ND)2		Wrong Document	
4225	4222	0710102108442019/2	DILIP BUILDCON LIMITED Vs. NISHA MALPANI		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1630(PB)20		Reply every pages sign	
4226	4223	0710102111782019/5	TEK TRAVELS PVT LTD. Vs. SHIVANTIKA BON VOYAGE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1937(ND)2		Reply every pages sign	
4227	4224	0710102129092019/1	GITANJALI KAPOOR Vs. ANAND SONBHADRA		Sec 60(5)	COMPANY PETITION IB		Wrong Document	
4228	4225	0710102143992019/4	RESHMA MITTAL RESOLUTION PROFESSIONAL OF PELLET ENERGY SYSTEMS PRIVATE LIMITED Vs. M/S NECKO FREIGHT FORWARDERS		Sec 30	INTERLOCUTORY APPLICATION (IBC)/2435(PB)2019		Proof of Service	
4229	4226	0710102145472019/4	M/S AEROXPRT SOLUTION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/835(ND)20		Wrong Document	
4230	4227	0710102166482019/3	AGRAWAL SCAFFOLDING INDIA PRIVATE LIMITED Vs. ANIL BHALLA		Sec 252 (3)	COMPANY APPLICATION(COMPANIES		Wrong Document	
4231	4228	0710200400542011/1	M/S MMTCLTD Vs. M/S INDIAN COMMODITY EXCHANGE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES		Index missed	
4232	4229	0710102003072020/5	PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES		Wrong document	
4233	4230	0710102014682020/1	VAGABOUND TRADEX PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES		Annexure every pages sign-6 to 11 /Translated	
4234	4231	0710102016842020/1	SARITA VISHWAKARMA Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES		Affidavit & Pagination	
4235	4232	0710102019572020/3	TODAY HOMES NOIDA PRIVATE LIMITED Vs. TODAY HOMES & INFRASTRUCTURE PVT.		Sec 60(5)	COMPANY APPLICATION(IBC)/1411(PB)2020		Page not clear-67,36,39,40,41,100 to 154,166	

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4236	4233	0710102028082020/2	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE		Sec 252 (3)	COMPANY APPEAL(COMPANIES)		Affidavit missing /pagination/pages not clear	
4237	4234	0710102029102020/1	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/762()2020		Pages not clear-39,41,42,113,114	
4238	4235	0710102035372020/1	SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD		Sec 30	INTERLOCUTORY APPLICATION		Index missed	
4239	4236	0710102065802020/1	AAKASH SINGHAL Vs. MORE RETAIL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		Index missed	
4240	4237	0710102108652019/9	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1874(ND)2019		Index missed	
4241	4238	0710102168402019/8	SYREX INFOSERVICES INDIA PRIVATE LIMITED Vs. KANAK RESOURCE MANAGEMENT LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/115(ND)2020		Application every pages sign-1 to 4	
4242	4239	0710102408922018/74	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)201		Application every pages sign-1 to 19	
4243	4240	0710102003072020/6	PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES)		Application filed in Additional document	
4244	4241	0710102016052019/10	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/659(ND)20		Index missed & Page not clear	
4245	4242	0710102035372020/2	SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD		Sec 30	INTERLOCUTORY APPLICATION		Index missed & Page not clear	
4246	4243	0710102062852020/3	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		Application every pages sign-1 to 23,29 to 171,181	
4247	4244	0710102068592020/3	CHANCHAL DUA Vs. NARESH KUMAR MITTAL		19(2)	INTERLOCUTORY APPLICATION		Pages not clear-93 to 125	
4248	4245	0710102105962019/6	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019		pages not sign-155,156, 36-38,124,155 to 207,214 to 229,234 to 447 to 911 /Pages not clear-177,178,240,245	
4249	4246	0710102065052020/1	SUDERSHAN GUPTA Vs. AVANSE FINANCIAL SERVICES LTD. & ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong document uploaded	

	A	B	C	D	E	F	G	H	I
4250	4247	0710102065802020/2	AAKASH SINGHAL Vs. MORE RETAIL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020		Index Missing , Pagination Missing , Stamp Paper of 100 Rupees missing	
4251	4248	0710102092162019/10	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY		Sec. 58(3),Sec. 59	COMPANY PETITION IB (IBC)/1696(ND)2		signature missing on every pages at bottom	
4252	4249	0710200430842018/3	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/651(ND)2018		Document Incomplete	
4253	4250	0710102009832019/4	M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/364(ND)20		Wrong Document Uploaded ( Application)	
4254	4251	0710102033582020/1	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES)		Wrong Document Uploaded ( Application)	
4255	4252	0710102146102019/5	GMS AHMED SYED Vs. EICHER LTD		Sec. 58(3)	COMPANY PETITION (COMPANIES)		Incomplete Document	
4256	4253	0710102157942019/1	UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED		Application under any other provisions - IBC	COMPANY APPLICATION(IBC)/2746(PB)20		Four Pages Missed according to Court Login	
4257	4254	0710102158222019/1	UDAYRAJ PATWARDHAN Vs. SAMEEKSHA ESTATE PRIVATE LIMITED		Application under any other provisions - IBC	COMPANY APPLICATION(IBC)/2747(PB)20		Four Pages Missed according to Court Login	
4258	4255	0710102171142019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS		Application under any other provisions - IBC	COMPANY APPLICATION(IBC)/202(PB)2020		Wrong Document	
4259	4256	0710102171152019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET		Application under any other provisions - IBC	COMPANY APPLICATION(IBC)/203(PB)2020		Wrong Document	
4260	4257	0710102408922018/75	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)201		No Index	
4261	4258	0710102006382020/1	RISHI WADHWA Vs. UNIVERSAL BUILDWELL PVT. LTD.		Application under any other provisions - IBC	COMPANY APPLICATION(IBC)/478(ND)202		Supporting Affidavit Missed	

	A	B	C	D	E	F	G	H	I
4262	4259	0710102007032020/13	BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/12(ND)202		No Index	
4263	4260	0710102022652018/8	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1565(PB)2		Wrong Document	
4264	4261	0710102032742020/1	VISHAL GUPTA Vs. K R F LIMITED		IBC Under Sec 9	COMPANY PETITION IB		Wrong Documents	
4265	4262	0710102064662020/1	ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/251(ND)2020		No Number in Index and no Pagination No sign In annexures no	
4266	4263	0710102068752020/1	MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2020		Page 75 to 86,89,90,91 Not Clear	
4267	4264	0710102157942019/2	UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED		Application under any other provisions - IBC	COMPANY APPLICATION (IBC)/2746(PB)20		wrong Documents	
4268	4265	0710102171132019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH		Application under any other provisions - IBC	COMPANY APPLICATION (IBC)/200(PB)2020		Wrong Document	
4269	4266	0710102171142019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS		Application under any other provisions - IBC	COMPANY APPLICATION (IBC)/202(PB)2020		Wrong Documents	
4270	4267	0710102171152019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET		Application under any other provisions - IBC	COMPANY APPLICATION (IBC)/203(PB)2020		Wrong Documents	
4271	4268	0710102415722018/31	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. &		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)201		Page 12,20 Not Clear & No Sign in every Pages	
4272	4269	0710102415722018/32	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. &		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)201		Page 19 not clear, No Sign in every Pages	



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4273	4270	0710102427912018/8	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/441(PB)20		Wrong Document	
4274	4271	0710102001342020/6	SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/170(ND)20		No Sign in reply, No supporting Affidavit & No Income Tax and	
4275	4272	0710102011322020/2	AHUJA HOSPITALITY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/166(ND)20		No Sign in reply, No supporting Affidavit & No Income Tax and	
4276	4273	0710102011862020/1	MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/157(ND)20 20		No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
4277	4274	0710102016512020/1	KULDEEP KAUR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/204(ND)20		No Sign in reply, No supporting Affidavit & No Income Tax and	
4278	4275	0710102022482018/6	METENERE LIMITED Vs. NOVELTY TREASURE METALS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1520(ND)2		Wrong Documents	
4279	4276	0710102073632019/26	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/889(ND)20		Page 21, 28 to 33 not clear	
4280	4277	0710102074032020/1	LOTUS BOULEVARD APARTMENT OWNERS, ASSOCIATION Vs. CHANDRA PRAKASH		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3072(PB)		Wrong Documents	
4281	4278	0710102076482020/1	REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3139(ND)		Document not uploaded properly	
4282	4279	0710102006792020/1	VNM COMPONENTS PVT. LTD. Vs. VNM COMPONENTS PVT. LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/492(ND)202		Wrong Documents	
4283	4280	0710102069162020/1	VINOD KUMAR & ORS Vs. M/S SARE GURUGRAM PVT. LTD ( EARLIER KNOWN AS M/S RAMPRASTHA SARE		IBC under Sec 7	COMPANY PETITION IB (IBC)/887()2020		Wrong Documents	
4284	4281	0710102069712020/2	MOHD NAZIM KHAN Vs. NAVNEET JAIN		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		Main case no. wrong	
4285	4282	0710102160632019/3	ANSHUMALI DIPANKAR Vs. UNIVERSAL BUILDWELL PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		No Supporting Affidavit	

	A	B	C	D	E	F	G	H	I
4286	4283	0710200411282017/10	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)20		No Sign in reply	
4287	4284	0710102061252020/2	MUKESH KUMAR SHARMA Vs. NANDI INFRATECH PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES)		Wrong Document	
4288	4285	0710102064902020/1	RAVI BANSAL Vs. PUNJABI ACCESSORIEZZ PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		No True Copy sign in Annexure	
4289	4286	0710102065802020/3	AAKASH SINGHAL Vs. MORE RETAIL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		No Index, No Supporting Affidavit	
4290	4287	0710102067232020/1	MAHESH BANSAL Vs.		Sec 12(2)	INTERLOCUTORY APPLICATION		Wrong Document	
4291	4288	0710102070772020/1	VIVEK PARTI Vs. PREM CHAND GUPTA		Sec 66(1)	INTERLOCUTORY APPLICATION		Main Case Wrong	
4292	4289	0710102070772020/2	VIVEK PARTI Vs. PREM CHAND GUPTA		Sec 66(1)	INTERLOCUTORY APPLICATION		Wrong Main Case	
4293	4290	0710102408922018/76	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)201		No Index, No sign in Written Submission	
4294	4291	0710102412722018/25	BANK OF INDIA Vs. M/S BASIC INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB		Page No. 27,28,56,57 cut	
4295	4292	0710120001322018/4	SHREE SIYARAM AUTOMATIONS PVT. LTD. Vs. BEANS & MORE HOSPITALITY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/512(ND)2017		Document not uploaded properly	
4296	4293	0710120006752018/10	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		Wrong Document	
4297	4294	0710120009092018/3	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Wrong Documents	
4298	4295	0710102010962020/3	MOLLY TRADING COMPANY PRIVATE LIMITED Vs. METALLICZ		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		Page 14 Missed, page 22, 23 Not Clear	
4299	4296	0710102017792020/1	MS. SANDHYA SETHI Vs. M/S INTECO SPECIAL MELTING TECHNOLOGIES (INDIA) PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/549(ND)2020		Page No. 28,29,74 are not clear , Page 75 cut and Page 40-44, 53-57	
4300	4297	0710102070072020/1	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		65-B Certificate missed	

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4301	4298	0710102070652020/2	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION		Application under any other provisions	COMPANY APPLICATION( COMPANIES		E stamp missed with affidavit	
4302	4299	0710102070652020/3	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION		Application under any other provisions	COMPANY APPLICATION( COMPANIES		E stamp missed with affidavit	
4303	4300	0710102071862020/2	OM LOGISTICS LIMITED Vs. NTL ELECTRONICS INDIA LIMITED		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		wrong e-filing	
4304	4301	0710102117612019/14	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2		65- B certificate missed with affidavit	
4305	4302	0710102128042019/8	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2413(ND)2 019		wrong e-filing	
4306	4303	0710102408922018/77	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)201		wrong e-filing	
4307	4304	0710120006752018/11	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2 018		wrong document uploaded	
4308	4305	0710102069782020/1	SMS PARYARAN LIMITED Vs. SPML INFRA LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		Proof of service missed	
4309	4306	0710102083112019/8	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1164(ND)2		index missed, page numbering missing.	
4310	4307	0710102084772019/4	LEE FININVEST PRIVATE LIMITED Vs. ROC		Sec 252 (3)	COMPANY APPEAL(COMPANIES		wrong e-filing	
4311	4308	0710120011302018/15	STATE BANK OF INDIA Vs. M/S KANNU ADITYA INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1275(PB)2 018		Scanned documents like annexures or affidavit etc. Should be clubbed together, page no. 30 is missed, page 35-	
4312	4309	0710102035242020/3	PANKAJ KHAITAN Vs. LIFE INSURANCE CORPORATION OF INDIA PENSION GROUP SCHEMES DEPARTMENT		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2210(ND) 2020		Sign on reply (every pages) missed, Page no. 9 missed, E-stamp missed with affidavit, Page 13-14 not	

	A	B	C	D	E	F	G	H	I
4313	4310	0710102066152020/2	SANJAY SINGHAL Vs. MINISTRY OF CORPORATE AFFAIRS		Sec 60(5)	INTERLOCUTORY APPLICATION		wrong e-filing	
4314	4311	0710102129312019/9	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		Supporting affidavit missed	
4315	4312	0710102007032020/14	BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/12(ND)202		wrong document uploaded	
4316	4313	0710102015452020/4	ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		sign on reply and proof of service, and true copy	
4317	4314	0710102018752020/1	PARAMJEET SINGH SAINI Vs. PUMA REALTORS PVT. LTD.		Sec 60(5)	COMPANY APPLICATION(I BC)/1208(PB)20 20		Sign on rejoinder missed (every pages, E-stamp missed with affidavit (applicant no. 2),	
4318	4315	0710102034682018/10	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/206(ND)20 19		wrong e-filing	
4319	4316	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/268()2020		wrong e-filing	
4320	4317	0710102076232020/1	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB) 2020		E-stamp missed with affidavit and 65-B certificate missed with proof of service.	
4321	4318	0710102128042019/9	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2413(ND)2 019		wrong e-filing and sign on report every pages and	
4322	4319	0710102132562019/4	VASU CORP SCIENCE AND PRIVATE LIMITED VS ROC DELHI AND HARYANA		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/765(ND)20 19		Page numbering missing, Annexure-II cut, E-stamp papers missed with affidavits, affidavits are also not notarized, Income Tax	

	A	B	C	D	E	F	G	H	I
4323	4320	0710102133712019/3	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(I BC)/2184(PB)20		65-B Certificate missed and all respondents	
4324	4321	0710102133712019/4	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(I BC)/2184(PB)20		65-B Certificate missed and all respondents	
4325	4322	0710102133712019/5	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(I BC)/2184(PB)20		65-B Certificate missed and all respondents	
4326	4323	0710102133712019/6	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(I BC)/2184(PB)20		65-B Certificate missed and all respondents	
4327	4324	0710102133712019/7	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(I BC)/2184(PB)20		65-B Certificate missed and all respondents	
4328	4325	0710102133752019/2	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(I BC)/2185(PB)20 19		Page 26,28 not clear, 65-B certificate missed and service to	
4329	4326	0710102134502019/1	CANARA BANK Vs. M/S RAJAT WIRES PVT. LTD		IBC under Sec 7	COMPANY PETITION IB		wrong e filing	
4330	4327	0710102151062019/3	PRISTINE GLOBAL PVT LTD Vs. US CLOTHING INDIA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3074(ND)2 019		Supporting affidavit missed with document and 65-B certificate missed	
4331	4328	0710102427912018/9	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/441(PB)20		wrong e filling or wrong document uploaded.	
4332	4329	0710102034682018/1 1	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/206(ND)20 19		wrong e filing	
4333	4330	0710102064702020/8	ARUNAV PANKAJ Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION		volume break pages 280	
4334	4331	0710102067942020/3	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR		Sec 60(5)	INTERLOCUTORY APPLICATION		Proof of service missed	
4335	4332	0710102070652020/4	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION		Application under any other provisions	COMPANY APPLICATION( COMPANIES		wrong e filing	
4336	4333	0710102072902020/1	MANOHAR LAL VIJ Vs. THE DIRECTORATE OF ENFORCEMENT		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3058(ND)		True copy and sign missed, 453,457,462-463,465,466,470-	

	A	B	C	D	E	F	G	H	I
4337	4334	0710102075182020/1	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3079(ND)		wrong e-filing	
4338	4335	0710102075182020/2	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3079(ND)		wrong e-file	
4339	4336	0710102121532019/27	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)2019		sign on reply missed every pages, page 165-166 not clear and true copy stamp	
4340	4337	0710102131302019/1	ANKUR KASHYAP Vs.		Rule 154 (1)	COMPANY APPLICATION(I BC)/1326(ND)20		wrong file	
4341	4338	0710102170642019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL		Application under any other provisions- IBC	COMPANY APPLICATION(I BC)/196(PB)2020		wrong e-file	
4342	4339	0710102170642019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL		Application under any other provisions- IBC	COMPANY APPLICATION(I BC)/196(PB)2020		wrong e-filing	
4343	4340	0710102722332018/12	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1665(PB)2018		Supporting affidavit missed with the documents and proof of service	
4344	4341	0710102004222020/11	CA METALS PRIVATE LIMITED Vs. UNITECH LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		sign missed on the affidavit in the deponant	
4345	4342	0710102020082020/3	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020		Sign on reply, e-stamp paper missed with affidavit, affidavit is not notarized, Income Tax Service missed.	
4346	4343	0710102066312020/3	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2477(PB)		no document upload	

	A	B	C	D	E	F	G	H	I
4347	4344	0710102066922020/1	M/S BRICK WALL THROUGH PROPRIETOR ROHIT AHOOJA Vs. SANJAY GUPTA RESOLUTION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2671(PB) 2020		page:41 not clear, rejoinder sign missed and true copy sign missed	
4348	4345	0710102084982019/6	ARK STRUCTURAL TECHNOLOGIES PRIVATE LIMITED Vs. ROC		Sec 252 (3)	COMPANY APPEAL(COMPANIES		wrong case type, (as a fresh application filed)	
4349	4346	0710102123862019/3	SANJAY ROY CHOWDHURY Vs. UPPAL HOUSING PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2297(ND)2		wrong e-filing (prayer 1000rs)	
4350	4347	0710102135032019/2	SAMHITA NEHRU Vs.		Application under any other provisions - IBC	COMPANY APPLICATION(I BC)/2000(ND)20		true copy sign missed	
4351	4348	0710102154852019/5	NEW ERA TIMES PRIVATE LIMITED Vs. REGISTRAR OF THE COMPANIES		Sec 252 (3)	COMPANY PETITION (COMPANIES		page:17-53 not clear	
4352	4349	0710102170642019/4	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL		Application under any other provisions - IBC	COMPANY APPLICATION(I BC)/196(PB)2020		page:4-155 not clear	
4353	4350	0710102170642019/5	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL		Application under any other provisions - IBC	COMPANY APPLICATION(I BC)/196(PB)2020		page:4-155 not clear ,file same as above and file pass by mistake	
4354	4351	0710102066302020/1	M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL PVT LTD		Sec 60(2)	INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)		200rs estim- paper missed	
4355	4352	0710102074162020/1	CHANDRA PRAKASH Vs. M/S. NOIDA MEDICARE CENTRE LIMITED		Application under any other provisions -	INTERLOCUTORY APPLICATION		wrong file (application )	
4356	4353	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/289()2020		Wrong document	
4357	4354	0710102097182019/5	ECO DRILLING FLUIDS PRIVATE LIMITED Vs. M/S DSTR INFRASTRUCTURE AND		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1584(ND)2019		pages not sign	
4358	4355	0710102026142020/2	BHARAT BHUSHAN Vs. SAMTEX DESINZ PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		document not properly uploaded	
4359	4356	0710102036112020/1	SYNERGY PROPERTY DEVELOPMENT SERVICES PVT LTD Vs. LOGIX CITY DEVELOPERS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/883()2020		wrong efile (case type change)	

	A	B	C	D	E	F	G	H	I
4360	4357	0710102036152020/3	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)		reply sign cut page:, 85, 88, 89 not clear etc	
4361	4358	0710102063842020/7	TARUN BATRA Vs. RAMBHAJ JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION		reply not sign on every pages and date of file in	
4362	4359	0710102072512020/1	RAKESH KUMAR JAIN Vs. ORCHID SALON SERVICES PRIVATE		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		page:74, 76, translate	
4363	4360	0710102121532019/28	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES		page:47, 49, not clear and supporting	
4364	4361	0710102134962019/3	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MACOR PACKAGING		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2560(ND)2		document not found	
4365	4362	0710102143442019/5	BHARAT BHUSHAN Vs. SAMTEX DESINZ PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3171(ND)2		document not properly upload	
4366	4363	0710102012862020/5	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/419(PB)20		wrong e-file	
4367	4364	0710102024942020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.		Sec 252 (1)	COMPANY APPEAL(COMPANIES		wrong e-file	
4368	4365	0710102075872020/1	HATBUSHA FRAGRANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/284()2020		wrong e-file	
4369	4366	0710200411582018/6	SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/197(ND)20		wrong e-file	
4370	4367	0710102014692019/8	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/671(ND)2019		wrong e-file	
4371	4368	0710102035962020/3	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/68(PB)202		reply sign missed on every page and true copy sign missed	
4372	4369	0710102064102020/2	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 425	COMPANY APPLICATION( COMPANIES ACT)/297(PB)20		reply sign missed on every page and true copy sign missed	
4373	4370	0710102126622019/4	INTRUST GLOBAL ESERVICES PRIVATE LIMITED Vs. MVL LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		document not found	



	A	B	C	D	E	F	G	H	I
4374	4371	0710102008962020/2	AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/136(ND)20		page 10 -13 translate	
4375	4372	0710102012862020/6	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/419(PB)20		wrong e-file	
4376	4373	0710102015252020/1	PANKAJ NARANG Vs. SUDHANSH AGARWAL		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(I BC)/1025()2020		affidavit verified date wrong	
4377	4374	0710102022652018/9	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1565(PB)2		proof of service missed and true copy sign missed	
4378	4375	0710102074472020/1	LOOKS SALON PRIVATE LIMITED Vs. RAKESH KUMAR JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION		page:34, 36, 38, 40, 42, 44, 46 etc pages not clear	
4379	4376	0710102121532019/29	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES		page:146, 171, 178, etc page not clear please	
4380	4377	0710102121532019/30	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES		page:146A, 159, 178 etc pages not clear	
4381	4378	0710102133012019/1	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION		signature missed on ever pages	
4382	4379	0710102133012019/3	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION		signature missed on ever pages	
4383	4380	0710102140202019/4	APOLLO FINANCE LIMITED Vs. RISE PROJECTS PRIVATE LIMITED		Sec. 230-232 - Second Motion	COMPANY PETITION (COMPANIES ACT)/146(ND)2019		reply sign missed on ever pages, true copy sign missed, and page numbering not	
4384	4381	0710102150902019/6	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL(COMPANIES		page 5, 7 translate	
4385	4382	0710120006412018/23	M/S BINDAL MERCHANDISE Vs. MAPLE REALCON PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/496(ND)20		wrong e-file	
4386	4383	0710102133012019/4	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION		True copy sign missed	
4387	4384	0710102064602020/1	VED CONTRACTS PVT LTD Vs. RG INFRA-BUILD PRIVATE LIMITED		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		Wrong document	
4388	4385	0710102066722020/1	M/S ASHUTOSH STEELS PVT. LTD. Vs. M/S ROYAL PRESSING AND COMPONENTS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2485(ND)		no sign on index/true copy sign missed/ no sign on affidavit	

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4389	4386	0710102076492019/9	VED CONTRACTS PRIVATE LIMITED Vs. RG INFRABUILD PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/917(ND)20		Wrong Document	
4390	4387	0710102011722020/2	NEERAJ SINGLA Vs. INDO LAMINATES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/384(ND)20		Wrong Filing	
4391	4388	0710102018012018/10	KKR INDIA FINANCIAL SERVICES PRIVATE LIMITED Vs. KWALITY		IBC under Sec 7	COMPANY PETITION IB (IBC)/1440(ND)2		Uncomplete Doc	
4392	4389	0710102019202020/2	NITIN GUPTA Vs. ILD MILLENNIUM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/508(ND)20		Wrong Filing	
4393	4390	0710102100092019/6	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1593(ND)2019		Wrong Filing	
4394	4391	0710102108482019/5	VAIBHAV JALAN Vs. JKM INFRA PROJECTS LIMITED & ORS		Sec. 243(1) (b)	COMPANY PETITION (COMPANIES		Uncomplete Doc	
4395	4392	0710102136162019/10	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(I BC)/1342(ND)20		Wrong Filing	
4396	4393	0710102141892019/6	TOPNOTCH TRADING CORPORATION PRIVATE LIMITED Vs. INDO LAMINATES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2975(ND)2019		Wrong Filing	
4397	4394	0710102147412019/6	MAHAJAN PROMOTERS AND DEVELOPERS PRIVATE LIMITED Vs. ANURAG CHANDRA		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES		Paging Not Mention	
4398	4395	0710102148652019/2	BIZ AD OPTIMIZER PVT LTD Vs. AIR INDIA		Application under any other	COMPANY PETITION IB		True Copy Sign Missed	
4399	4396	0710102000092020/3	RAJIV TIWARI Vs. M/S UMANG TOWN PLANNER (P) LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/170(ND)20		Uncomplete Doc	
4400	4397	0710102015452020/1	ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		Uncomplete Doc	
4401	4398	0710102078022019/5	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/976(ND)20		wrong Filing	
4402	4399	0710102091012019/12	SACHIN JAIN Vs. SCIENTIFIC CERTIFICATION SYSTEMS (INDIA) PVT.		Sec. 241(1)	COMPANY PETITION (COMPANIES		Uncomplete Doc	
4403	4400	0710102102712019/3	MRS. CHHAMA JAIN Vs. MR PROVIEW REALTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1685(ND)2		Wrong Filing	

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4404	4401	0710102108652019/8	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1874(ND)2019		Wrong Filing	
4405	4402	0710102112142019/8	RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES)		Page 4,5,6 not clear	
4406	4403	0710102150692019/2	DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT.		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/2588(PB)20		Page 22,24,27,35,39,40 to 91,101 not	
4407	4404	0710102150692019/3	DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT.		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/2588(PB)20		Page 27,29,35, 38 to 86, 102, 101 not clear	
4408	4405	0710200117292019/1	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)20		wrong Filing	
4409	4406	0710102003162020/1	MAJ VIVEK PASRICHA Vs. AXISS DENTAL PVT LTD & ORS		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES)		sign missed of advocate in index	
4410	4407	0710102006982020/3	KAPILA COLOURS PRIVATE LIMITED Vs. SAMTEX DESINZ PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/283(ND)2020		reply sign missed,pg-19,22,25,26 not clear,pg-30	
4411	4408	0710102061452019/3	KAMAL KUMAR NEWAR Vs. NEWAR STEELS LTD.		Application under any other provisions	COMPANY APPLICATION( COMPANIES)		volume break after 200 pages,Index not	
4412	4409	0710102091342019/2	ANAND SONBHADRA Vs.		Sec 12(2)	COMPANY APPLICATION(IBC)/176(ND)201		Proof of service missed,pg-11-13 not clear and font	
4413	4410	0710102109082019/2	ANAND SONBHADRA Vs. DEPUTY COMMISSIONER OF INCOME TSX & ANR.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/256(ND)201		pg-14,15 blur	
4414	4411	0710102112142019/9	RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES)		Income tax service missed	
4415	4412	0710102122082019/3	MANHAR SABHARWAL Vs. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/138(ND)20		Wrong file application	
4416	4413	0710102123522019/2	BALRAM SINGH Vs. SONI INFRATECH PVT LTD		IBC under Sec 7	COMPANY PETITION IB		Wrong file application	
4417	4414	0710102134492019/1	RAJAN KAPIL Vs. MEDEOR HOSPITAL		IBC Under Sec 9	COMPANY PETITION IB		wrong file application	
4418	4415	0710102424522018/19	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/936(PB)2018		Only 1 volume	

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4419	4416	0710102424522018/21	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/936(PB)2018		Wrong file application	
4420	4417	0710120007302018/55	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		pg-14,15 blur	
4421	4418	0710102014422017/12	IFCI LIMITED Vs. ERA HOUSING AND DEVELOPERS INDIA		IBC under Sec 7	COMPANY PETITION IB (IBC)/489(PB)20		Document not properly uploaded	
4422	4419	0710102016972020/2	GLEAM FINANCE PRIVATE LIMITED Vs. OVERNITE EXPRESS		IBC under Sec 7	COMPANY PETITION IB (IBC)/475(ND)20		Wrong document type	
4423	4420	0710102021292020/1	SUNGIL INDIA PVT LTD Vs.		Application under any other provisions - IBC	INTERLOCATORY APPLICATION		no supporting affidavit	
4424	4421	0710102023762020/1	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES		Wrong file application	
4425	4422	0710102079752019/9	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2		Wrong file application	
4426	4423	0710102140272019/4	CHIRAAG SHARMA Vs. E-MEDITEK INSURANCE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2752(ND)2		no supporting affidavit	
4427	4424	0710200417922018/15	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/945(ND)2018		Only proof of service	
4428	4425	0710102014622020/1	PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED		Application under any other provisions - IBC	COMPANY APPLICATION(IBC)/962(ND)202		Wrong file application	
4429	4426	0710102014622020/2	PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED		Application under any other provisions - IBC	COMPANY APPLICATION(IBC)/962(ND)202		Wrong file application	
4430	4427	0710102017082020/1	INDIA INFOLINE FINANCE LIMITED Vs. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/1261(PB)2020		Wrong file application	
4431	4428	0710102079752019/7	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2		Wrong file application	
4432	4429	0710102079752019/8	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2		Wrong file application	

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4433	4430	0710102105712019/4	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2019		only proof of service	
4434	4431	0710102117992019/3	M/S DINESH SANITARY STORE Vs. KRISHNA ESTATE DEVELOPERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2131(PB)2019		sign missed on reply	
4435	4432	0710102148542019/7	POWER2SME PVT. LTD. Vs. PSR AQUA AND ENGINEERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)20		wrong document upload	
4436	4433	0710102156512019/5	HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3194(ND)2		Wrong e fill	
4437	4434	0710200417922018/2	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/945(ND)2018		wrong e fill	
4438	4435	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF		Sec 60(5)	COMPANY APPLICATION(IBC)/601(ND)2020		wrong e fill	
4439	4436	0710102022332020/1	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.		Application under any other provisions - IBC	COMPANY APPLICATION(IBC)/1387(ND)20		wrong e fill	
4440	4437	0710102024412020/1	S K ENTERPRISES Vs. TRIKALP LAMINATES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/623(ND)20		Incomplete document no index	
4441	4438	0710102097212019/16	SUNLARGE INDUSTRIES PVT. LIMITED Vs. M/S H.L. TECH FABRICS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1617(ND)2		Wrong e fill and incomplete documents	
4442	4439	0710102114592019/8	KKALPANA INDUSTIES (INDIA) LIMITED Vs. WINDSOR CABLES PRIVATE LIMITED		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/2025(ND)2019		Document not in proper no index	
4443	4440	0710102147562019/3	PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3132(ND)2		wrong e fill	
4444	4441	0710102007742019/6	MUNISH KUMAR AGGARWAL PROP. M/S RL ENTERPRISES Vs. FLORA DYEING HOUSE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/340(ND)2019		Only proof of service	
4445	4442	0710102076412019/11	ADITYA ESTATES PVT. LTD. Vs. ADITYA ESTATES PVT. LTD.		Sec 60(5)	COMPANY APPLICATION(IBC)/658(PB)201		Wrong e fill	
4446	4443	0710102079752019/10	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2		wrong e fill	

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4447	4444	0710102143202019/4	SUMAN MANUFACTURERS & TRADERS PVT. LTD AND ANR. Vs. M/S MAGUS CONSORTIUM ORCHID		IBC under Sec 7	COMPANY PETITION IB (IBC)/2902(ND)2019		index missed	
4448	4445	0710102408922018/55	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)201		proof of service missed	
4449	4446	0710102008632020/5	JAYNA TRADERS PRIVATE LIMITED Vs. CALZINI FASHIONS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/321(ND)20		wrong e fill	
4450	4447	0710102009942020/5	RJ PACKWELLS PVT. LTD. Vs. KARN LAMINATORS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/433(ND)20		wrong e fill	
4451	4448	0710102015602020/1	SPJ CARGO PVT LTD Vs. AL-DUA FOOD PROCESSING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/453(ND)20		Page 81 82 83 not clear	
4452	4449	0710102019142020/2	YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/519(ND)20		page 102-112 not clear	
4453	4450	0710102024632020/2	RAKESH KUMAR JAIN Vs. OSWAL INDUSTRIES PVT. LTD.		Regulation 33	INTERLOCUTORY APPLICATION		proof of service missed	
4454	4451	0710102029202020/1	RAJKUMAR VINOD VACHHER Vs. M/S. MODERN CREDIT PVT.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		Wrong e fill	
4455	4452	0710102075122019/6	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW		IBC Under Sec 9	COMPANY PETITION IB (IBC)/879(ND)2019		wrong e fill	
4456	4453	0710102075122019/7	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW		IBC Under Sec 9	COMPANY PETITION IB (IBC)/879(ND)2019		wrong e fill	
4457	4454	0710102424522018/24	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/936(PB)2018		161-181,202-207not lear	
4458	4455	0710102011482020/1	RAJESH BUILDCON & INFRASTRUCTURE PRIVATE LIMITED Vs. MR RAJESH GUPTA		Rule 11 of NCLT, 2016	COMPANY APPLICATION( COMPANIES ACT)/242()2020		page 34-44,53-62 not clear.	
4459	4456	0710102116932019/2	INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES		pg 6 not clear and true copy missed	

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4460	4457	0710102125672019/9	NOIDA TOLL BRIDGE COMPANY LIMITED Vs. BAYA WEAVER LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2428(PB)2		APPLICATION UPLOAD IN ADDESTIONAL	
4461	4458	0710102128702019/4	FIRSTVALUE DIGITAL MEDIA PVT. LTD. Vs. NASCENT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2454(ND)2		APPLICATION UPLOAD IN ADDESTIONAL	
4462	4459	0710102144852019/2	D.D. PRADHAN & CO. PVT. LTD. Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPLICATION( COMPANIES		pg NUMBERING MISSED	
4463	4460	0710102153032019/2	PROPERTREE REAL ESTATE SOLUTIONS PRIVATE LIMITED Vs. UNIBERA DEVELOPERS PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCATORY APPLICATION (IBC)/1556(ND)2 019		PG- 10,12,22,23 NOT CLEARK	
4464	4461	0710102156512019/6	HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3194(ND)2		APPLICATION FILED IN ADDESTIONAL	
4465	4462	0710102168862019/2	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)20		PG NUMBERING MISSED	
4466	4463	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)20		PG NUMBERING MISSED	
4467	4464	0710102406842018/35	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/694(PB)20		IRP REPORT FILE IN ADDESTIONAL	
4468	4465	0710120004492018/28	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/967(PB)20 18		VOL 1 MISSED AND UPLOAD AGAIN CORRECTLY	
4469	4466	0710200425222018/1	ASHOK KUMAR GARG Vs. RENUKA INFRATECH PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		TRUE COPY SING MISSED	
4470	4467	0710102135052019/2	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2617(ND)2 019		APPLICATION FILE IN ADDESTIONAL	
4471	4468	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2739(ND)2		APPLICATION FILED IN ADDESTIONAL	
4472	4469	0710102001332020/7	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)20		PAGES CUT	

	A	B	C	D	E	F	G	H	I
4473	4470	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.		----IBC Under Sec 9	COMPANY PETITION IB (IBC)/381(ND)20		APPLICATION FILE INADDESTIONAL	
4474	4471	0710102012742020/2	GAURAV KATHURIA Vs. RG RESIDENCY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/401(PB)20		REPLY'S FORMAT WRONG	
4475	4472	0710102027852020/1	SHARK MINES & MINERALS PRIVATE LIMITED Vs. MIDEAST INTEGRATED STEELS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/677(PB)20 20		PAGE 5,6 NOT CLEAR	
4476	4473	0710102108872019/6	ORIENT LINKS CO. LLC Vs. RAM KISHORE NAGARMAL MARKETING		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1882(ND)2		APPLICATION FILE IN AS A ADDESTIONAL	
4477	4474	0710102138742019/2	SPJ CARGO PVT LTD Vs. SANYA EXIM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2745(ND)2		APPLICATION FILED AS A ADDESTIONAL	
4478	4475	0710102154282019/5	MANISH SAINI Vs. JMD LIMITD		IBC under Sec 7	COMPANY PETITION IB		NO DOCS	
4479	4476	0710102166182019/2	AMARJIT SINGH CHATHA Vs. THREE C INFRATECH PVT LTD		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES		WRONG EFILE	
4480	4477	0710102172242019/1	RAJIV BAJAJ Vs. ANNIES APPAREL PVT LTD		Application under any other provisions - IBC	COMPANY APPLICATION(I BC)/81(PB)2020		PG 54-55 NOT CLEAR	
4481	4478	0710120004492018/1 6	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/967(PB)20		WRONG EFILE	
4482	4479	0710102005642020/2	SWASTIK PIPE LIMITED Vs. FARIDABAD STAMPINGS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/261(ND)20		WRONG EFILE	
4483	4480	0710102006902019/5	STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/365(ND)20		SIGN MISSED	
4484	4481	0710102023752020/1	CANDY ENTERPRISES PVT. LTD. Vs. FUNBARS HOSPITALITY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/642(ND)20		PG-4MISSED	
4485	4482	0710102024812020/1	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/610(PB)20 20		WRONG EFILE	
4486	4483	0710102024812020/2	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/610(PB)20 20		WRONG EFILE	
4487	4484	0710102030852020/1	RENZON TECH PRIVATE LIMITED Vs. RADICAL SOLAR PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/750(ND)20		index missed	



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4488	4485	0710102105952019/4	CONTINENTAL CARRIERS PRIVATE LIMITED Vs. DELTRONIX INDIA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1861(ND)2		sign missed on annexure	
4489	4486	0710102116932019/3	INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES		pg 6-7 not clear	
4490	4487	0710102122482019/3	S.A. EQUIPMENTS PRIVATE LIMITED Vs. RYSN INFRA LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2866(ND)2		WRONG EFILE	
4491	4488	0710102150902019/5	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL(COMPANIES		incomplete doc	
4492	4489	0710102170832019/7	INNOVATIVE FACILITY SOLUTIONS PVT. LTD Vs. REAL CARE BUILDING MAINTENANCE SERVICE PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/150(ND)2020		wrong index	
4493	4490	0710120006832018/14	IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES		IBC under Sec 7	COMPANY PETITION IB (IBC)/1038(PB)2		incomplete doc	
4494	4491	0710200426982018/5	M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/20(ND)201		index missed and pg no 1 not clear	
4495	4492	0710204174062019/1	NIBEDITA PATRA AND ANR. Vs. TOSHALI HOLIDAYS SERVICES PVT LTD AND ORS.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/179(ND)20		sign missed on every page	
4496	4493	0710102004032020/1	MIDLAND VINCOM PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		pg 16 not clear	
4497	4494	0710102005012020/5	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)20		index missed	
4498	4495	0710102071502019/3	BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/300(ND)20		Pg Not 1 & Income Tax Service Missing	
4499	4496	0710102083542019/12	RAJ KUMAR DUBEY Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/403(ND)20		Signature Missing in Index & Reply & Income Tax Service	
4500	4497	0710102122952019/7	SUSHIL ENTERPRISES PRIVATE LIMITED Vs. UNIQUE PUBLISHERS (INDIA) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2269(ND)2019		Wrong File / Application	
4501	4498	0710102133412019/1	SHAIKH NAFIS ANJUM Vs. GHAZIABAD DEVELOPMENT		Sec 60(5)	COMPANY APPLICATION(IBC)/2100(PB)20		Wrong File / Report	

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4502	4499	0710102134682019/3	AMIT MADAN Vs. ANSAL HI-TECH TOWNSHIPS		IBC under Sec 7	COMPANY PETITION IB		wrong file	
4503	4500	0710102158122019/2	ASSISTANT COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES & OTHERS(M/S.		Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/947(ND)2019		Roc & Income Tax Service	
4504	4501	0710102160562019/1	ADITYA AHALAWAT Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB		Index Missing/ Reply	
4505	4502	0710102005182020/5	DELHI MEDIART PRIVATE LIMITED Vs. SANYOG HEALTHCARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/304(ND)20		Affidavit And Estamp Date Paper Not Match	
4506	4503	0710102006592019/4	RATAN SINGH Vs. THEME EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB		reply every pages signature	
4507	4504	0710102008952020/1	VANSH INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/138(ND)20		incomplete documents & index missing	
4508	4505	0710102009742020/3	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/128(ND)2020		Signature Missing In Reply & Page 4 Not Clear	
4509	4506	0710102009902020/2	LIC HOUSING FINANCE LIMITED Vs. M/S IREO WATERFRONT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/332(ND)2020		Signature Missing in Reply & Main Case No Missing	
4510	4507	0710102012862020/4	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/419(PB)20		wrong e-file	
4511	4508	0710102018032020/3	LAKHAN SINGH Vs. ALAKNANDA BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/566(PB)20		wrong document	
4512	4509	0710102022332020/2	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.		Application under any other provisions- IBC	COMPANY APPLICATION (IBC)/1387(ND)20		Index Missing & Pagination Not Done	
4513	4510	0710102024532020/1	VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/618()2020		Signature Missing In Index	
4514	4511	0710102024532020/2	VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/618()2020		Signature Missing In Index	
4515	4512	0710102025332020/1	RAVI IRON LIMITED Vs. JIA LAL KISHORI LAL P.L.		IBC Under Sec 9	COMPANY PETITION IB		wrong application	
4516	4513	0710102028502020/1	MR. LAVAKESH Vs.		22(3)(b)	INTERLOCUTORY APPLICATION		Page No Clear 1 to 3,6 to 7	

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4517	4514	0710102079752019/11	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2		Document Not Upload Properly	
4518	4515	0710102095082019/3	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1587(ND)2		Pagination Not Done & Wrong File	
4519	4516	0710102095082019/4	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1587(ND)2		Pagination Not Done & Wrong File	
4520	4517	0710102119992019/11	KOTAK MAHINDRA BANK LIMITED Vs. M/S. SHOBHA CARDS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2322(ND)2		wrong File	
4521	4518	0710102144522019/2	M/S ROSEWOOD PROJECTS PVT. LTD. Vs. LAFYCON ENGINEERING SERVICES PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2949(ND)2019		14, 15 not clear page	
4522	4519	0710102146192019/7	NEHA JAIN Vs. PEBBLE GLOSSY METALS PVT.		IBC Under Sec 9	COMPANY PETITION IB		wrong doc upload	
4523	4520	0710102152382019/3	AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/90(ND)2020		page numer missing	
4524	4521	0710102159752019/1	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE		Sec 30	COMPANY APPLICATION(IBC)/2778(PB)20		wrong doc upload	
4525	4522	0710102159752019/2	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE		Sec 30	COMPANY APPLICATION(IBC)/2778(PB)20		wrong doc upload	
4526	4523	0710102166652019/6	UNION OF INDIA THROUGH SFIO Vs. TAVISHI ENTERPRISES		Sec. 271-273	COMPANY PETITION (COMPANIES)		service missing	
4527	4524	0710102170992019/7	NORTH EAST GARMENTS PRIVATE LIMITED Vs. RAJESH PROJECTS (INDIA) PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES)		document not properly upload	
4528	4525	0710102137062019/6	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES &		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2688(ND)2019		wrong document upload	
4529	4526	0710120007702018/20	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2		document wrong upload	
4530	4527	0710120007702018/21	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2		document wrong upload	
4531	4528	0710102406262018/9	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/661(PB)20		wrong document upload	

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4532	4529	0710120004132018/30	PUNJAB NATIONAL BANK Vs. CARNATION AUTO INDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/302(ND)20		wrong document upload	
4533	4530	0710102169762019/11	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(I BC)/36(PB)2020		wrong doc upload	
4534	4531	0710102107222019/3	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1794(ND)2		wrong doc upload	
4535	4532	0710102028082020/1	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE		Sec 252 (3)	COMPANY APPEAL(COMPANIES		document properly upload	
4536	4533	0710102028092018/2	INCOME TAX OFFICER WARD 4 2 Vs. ROC-BARTER CARD PRIVATE		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES		Reject (wrong file name)	
4537	4534	0710102035812020/4	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES		wrong E-filing (application)	
4538	4535	0710102062592020/1	RAJNISH GUPTA Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION		wrong E-filing	
4539	4536	0710102035812020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES		wrong E-filing	
4540	4537	0710102006902019/7	STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/365(ND)20		wrong E-filing	
4541	4538	0710102063532020/1	MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.		Rule 11 of NCLT,Rule 11 of NCLT,Rule 11 of NCLT,Sec 425	COMPANY APPLICATION( COMPANIES ACT)/281(ND)2020		sign on reply missed, true copy and sign missed. exemption application also	
4542	4539	0710102115422019/9	ACIT CIRCLE -17(2) NEW DELHI Vs. REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS &		Sec 252 (1) - By Government Body,Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/615(ND)2019		page no. 11-12 missed i.e. proof of service and 65-B Certificate	
4543	4540	0710102031902020/4	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1990( )20		wrong E-filing	
4544	4541	0710102077242019/8	BHARART CHUGH Vs. PD ADVISORY SERVICES L.L.P		IBC under Sec 7	COMPANY PETITION IB (IBC)/1096(PB)2019		Page 363, 365-367 missed and page 364, 368, 378 and 384 are	
4545	4542	0710102098562019/5	ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1573(ND)2019		wrong e-filing	

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4546	4543	0710102169762019/15	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(I BC)/36(PB)2020		sign on reply and index not numbered (fill).	
4547	4544	0710102062852020/1	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		proof of service missed, true copy and sign missed	
4548	4545	0710102171852019/1	INCOME TAX OFFICER WARD 22(4) Vs. REGISTRAR OF COMPANIES( SVP		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government	COMPANY APPEAL(COMPANIES ACT)/72(ND)202		Service MISSING/ (Vakalatnama & Memo Parties )	
4549	4546	0710102412382017/3	M/S COLUMBIA PETROCHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)20		Wrong File / Report Filed By Liquidtor	
4550	4547	0710102021332020/3	GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES		Wrong File /Joint Petition	
4551	4548	0710102001212020/7	SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(I BC)/207(PB)2020		Page Not Clear 54,55,125, Page No 67 Hindi Translate Missing	
4552	4549	0710102070532020/1	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)		Index Missing & Affidavit Missing & Signature Missing / Short	
4553	4550	0710120007702018/36	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2		wrong File / Report Filed By irp	
4554	4551	0710102023002020/1	SAWARMAL TIWARI Vs. AIMTECH INFRA LTD		IBC Under Sec 9	COMPANY PETITION IB		Affidavit Missing	
4555	4552	0710102130002019/7	M.M. VACATIONS & TOUR PRIVATE LIMITED Vs.		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATIO		Pagination Missing IN index	
4556	4553	0710102061312020/2	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND) 2020		Written Submissions Every Pages signature Missing & True	
4557	4554	0710102078142019/16	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED		19(2)	COMPANY APPLICATION(I BC)/703(PB)201		One Page upload Only / Written Sumission	
4558	4555	0710102158902019/7	BHARTI AIRTEL LIMITED Vs. ANSAL HI-TECH TOWNSHIPS LIMITED &		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		Voume Will Divided After 200 Pages True Copy	
4559	4556	0710102014502020/2	VEKAS KUMAR GARG Vs. REDTOPAZ REAL ESTATE PVT. LTD.		Rule 11 of NCLT, 2016	COMPANY APPLICATION(I BC)/955(ND)202		True Copy Missing	

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4560	4557	0710102096972019/5	AMRITVANI EXIM PRIVATE LIMITED Vs. AJANTA OFFSET AND PACKAGING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1526(ND)2019		True Copy Signature Missing & Volume Will Be	
4561	4558	0710102159692019/4	GLOBAL GATE CORPORATE SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/973(ND)20		Wrong Filed & Index missing & Pagnation Missing /Urgent	
4562	4559	0710102117612019/13	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2		Page No Clear 150 To 165 Not Clear File Have	
4563	4560	0710102029102020/1	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/762()2020		court log Also But Documents Not Match Fully wrong	
4564	4561	0710102065852020/1	ADHARSHILA COUNTRY HOMES PVT. LTD. Vs. 00		Sec 60(5)	INTERLOCUTORY APPLICATION		Every Pages Signature Missing / Minutes	
4565	4562	0710102105962019/7	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019		Volume Wise Index Missing & Pg No 208 To 333 Pages Missing Pg No 418 To 447 Pages Are	
4566	4563	0710102030762018/3	B CHOKSHI CHEM PVT LTD Vs. M/S KEMAC CHEM PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1752(ND)2		wrong File / Report Filed By IRP	
4567	4564	0710102075772020/1	M/S. SSMP INDUSTRIES LTD Vs. IAP COMPANY PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		wrong File / Report Filed By liquiditor	
4568	4565	0710102090872019/5	ASHOKSING L RAJAPUT & OTHERS Vs. HBN FOODS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1359(ND)2		True Copy Signature Missing in	
4569	4566	0710102025802018/16	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2018		wrong File	
4570	4567	0710102117612019/16	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2		Index Missing	
4571	4568	0710200411582018/6	SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/197(ND)2018		Reply Every Pages Signature missing & True Copy Signature Missing & Two Reply Filed In	
4572	4569	0710102027422018/4	JEEVANTIKA ORGANIC FARMING LLP Vs.		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATIO		Index Missing & Pagnation Missing	

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4573	4570	0710102158532019/3	M/S RELIANCE COMMERCIAL FINANCE LTD Vs. VARDHMA ESTATES & DEVELOPERS		22(3)(b)	COMPANY APPLICATION(I BC)/2782(PB)2019		wrong e-file	
4574	4571	0710102016872020/1	COLLEGEDUNIA WEB PRIVATE LIMITED Vs. COMPARE POLICY INSURANCE WEB AGGREGATORS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/572(ND)2020		reply sign missed on every pages	
4575	4572	0710102105962019/8	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES		true copy sign missed	
4576	4573	0710102105962019/9	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES		true copy sign missed Same file	
4577	4574	0710102142612019/3	AVINEESH MATTA Vs. KRISHAN BANSAL		Sec 30	COMPANY APPLICATION( COMPANIES		wrong document	
4578	4575	0710102067062020/3	K.K GOLYAN Vs. NULON INDIA		Sec 241 (2)	COMPANY PETITION (COMPANIES		wrong efile	
4579	4576	0710102000722018/9	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		wrong File Report Filed By Liquidtor	
4580	4577	0710102029062020/5	ICICI BANK LIMITED Vs. DEHRADUN HIGHWAYS PROJECT LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/725(ND)20		true copy sign missed	
4581	4578	0710102035762020/2	SUMIT BANSAL Vs. MOHINDER JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION		proof of service missed	
4582	4579	0710102066952020/3	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2470(ND)		repy , and true copy sign missed	
4583	4580	0710102006892019/4	PLUG ENERGIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARAYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/236(ND)20		Document not uploaded proper	
4584	4581	0710102034502018/2	DY. COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES M/S INDUS		Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/53(ND)201		Page 2 Missed	
4585	4582	0710102067862020/1	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION		Page 116,117 not clear, page 120 Repeat	

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4586	4583	0710102068432020/1	CHANDRA PRAKASH Vs. MONEY OPTIONS SERVICES PVT LTD		Sec 66(1)	INTERLOCUTORY APPLICATION		Main Case Type Wrong	
4587	4584	0710102078032020/5	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES)		Wrong Document	
4588	4585	0710102081402020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong Main Case No.	
4589	4586	0710102081402020/2	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong Main Case No. & No sign on Written	
4590	4587	0710102081402020/3	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong Main Case No. & no sign on Written	
4591	4588	0710102082352020/1	HEMANT KHANDELWAL Vs.		Application under any other provisions	COMPANY APPLICATION( COMPANIES)		page no 43,44,47 not clear	
4592	4589	0710102082352020/2	HEMANT KHANDELWAL Vs.		Application under any other provisions	COMPANY APPLICATION( COMPANIES)		Page no. 43,47 not clear, no true copy	
4593	4590	0710102082512020/2	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDI KSHA SAINI		Sec 60(5)	INTERLOCUTORY APPLICATION		Documents not uploaded proper	
4594	4591	0710102147452019/3	AKUATE INTERNET SERVICES LTD. Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		Document not uploaded proper	
4595	4592	0710102423182018/2	STATE BANK OF INDIA Vs. M/S. METENERE		IBC under Sec 7	COMPANY PETITION IB		Advance Service Missed	
4596	4593	0710102423182018/4	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/639(PB)20		Page no. 307 to 312 not clear, No sign in every	
4597	4594	0710200000622018/3	RAKESH KUMAR PARDEEP KUMAR Vs. DASH EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1388(ND)2		not sign in reply	
4598	4595	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA		Section 95(1)	COMPANY PETITION IB (IBC)/514(ND)20		Wrong Document	
4599	4596	0710102027262018/5	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROP CON PROJECTS		IBC under Sec 7	COMPANY PETITION IB (IBC)/1756(PB)2		No Index	
4600	4597	0710102061222020/3	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD		Sec. 59, Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES)		Proof of service not clear, No sign in reply	
4601	4598	0710102066302020/2	M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL PVT LTD		Sec 60(2)	INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)		no index	



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4602	4599	0710102067862020/2	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION		No Index	
4603	4600	0710102068442020/2	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION		no index	
4604	4601	0710102073762020/1	VIKRAM TULI Vs. ONE GROUP (CONSORTIUM)		Sec 60(5)	INTERLOCUTORY APPLICATION		no sign in reply	
4605	4602	0710102076482020/3	REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3139(ND) 2020		Page no. 41,43,45,71,108,109,113,159,160 to 166,169 to 172,204 not clear,	
4606	4603	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		Wrong Document	
4607	4604	0710102082512020/3	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDI KSHA SAINI		Sec 60(5)	INTERLOCUTORY APPLICATION		no Sign in written submission	
4608	4605	0710102124112019/2	AMIT AGARWAL Vs. BESTECH INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2321(ND)2		page 95-99,101 not clear	
4609	4606	0710102162062019/4	NEERJA DUBEY & PUSHPA PRASHARA Vs. PARSVNATH		IBC under Sec 7	COMPANY PETITION IB (IBC)/3385(ND)2		true copy sign missed	
4610	4607	0710102165052019/4	BALWANT SINGH Vs. M/S AMB INFRABUILD PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/190(ND)20		true copy sign missed	
4611	4608	0710102009892019/4	OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/336(ND)20		index missing	
4612	4609	0710102032072018/4	ASHTBUHJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/5(ND)2019		true copy sign missed	
4613	4610	0710102065952020/1 1	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES		Pg- 4 to 13 / 26 to 29 not clear	
4614	4611	0710120012082018/3 7	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2		true copy missed & Reply With Final Report Also	
4615	4612	0710102134492019/1	RAJAN KAPIL Vs. MEDEOR HOSPITAL		IBC Under Sec 9	COMPANY PETITION IB		wrong file application	
4616	4613	0710102173792019/3	GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING		IBC Under Sec 9	COMPANY PETITION IB (IBC)/424(ND)20 20		Document Not Clear	

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4617	4614	0710102014522020/1	RATIONALHEADS TECHNOLOGIES PRIVATE LIMITED Vs. HARSHIT INFO SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/482(ND)2020		Index Missing	
4618	4615	0710102016602020/2	SUDHANSHU GUPTA Vs. ASHFAQ ALAM		19(2)	COMPANY APPLICATION(I BC)/1093()2020		wrong File	
4619	4616	0710102023502018/12	ORIENTAL BANK OF COMMERCE Vs. M/S KMG A TO Z SYSTEMS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1644(PB)2018		Annexes Not Clear (Bank Statement Cut in Light Side )	
4620	4617	0710102126262019/1	VINDAL STEEL Vs. FLEXO FOAM PVT.LTD		IBC Under Sec 9	COMPANY PETITION IB		Index Missing	
4621	4618	0710102161032019/3	VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/162(ND)2020		Incomplete Document	
4622	4619	0710102004722019/22	ORIENTAL BANK OF COMMERCE Vs. YAMUNA INFRADEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/479(ND)2019		wrong File	
4623	4620	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/118(ND)20		PG NUMBERING MISSED	
4624	4621	0710102007952020/2	SUDHIR POWER PROJECTS LIMITED Vs. ARYAVIR BUILDCON PVT.		Rule 11 of NCLT, 2016	COMPANY APPLICATION(I BC)/574(ND)202		wrong file	
4625	4622	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2739(ND)2		APPLICATION FILED IN ADDITIONAL	
4626	4623	0710102173552019/3	BARU MAL VINOD KUMAR Vs. AMIRA PURE FOODS PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(I BC)/115(ND)202		Pagination Missing In Index	
4627	4624	0710102071502019/3	BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/300(ND)20		Page No 1 Not Clear & Income Tax Service Missing	
4628	4625	0710102172562019/4	ALTICO CAPITAL INDIA LTD. Vs. ANIL BHALLA		IBC under Sec 7	COMPANY PETITION IB		hard and soft amount cut 93-96	
4629	4626	0710102115252019/6	M/S DHINGRA TRADING CO Vs. M/S AMAZING INDIA TV PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2028(ND)2		PAGE NUMBERING MISED AND	

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4630	4627	0710102147942019/6	ENGINEERED FACILITY MANAGEMENT SERVICES PVT. LTD. Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTER PVT. LTD.		Sec 30	COMPANY APPLICATION(IBC)/856(ND)2019		Index page numbering not mention,Page number not mention,affidavit missed,vakalatna ma missed,index	
4631	4628	0710120011462018/2	VIKRAM KAPUR & ORS. Vs. ATLAS CYCLES HARYANA LTD. & ORS		Application under any other provisions	COMPANY APPLICATION( COMPANIES		wrong filing	
4632	4629	0710102030122020/1	PANKAJ BATRA Vs. MR. ADITYA AGARWAL		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		wrong e filing	
4633	4630	0710102030122020/2	PANKAJ BATRA Vs. MR. ADITYA AGARWAL		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		wrong e filing	
4634	4631	0710102149972019/3	MOHD NAZIM KHAN Vs. GUNEET BHASIN		Sec. 45 (1)	COMPANY APPLICATION(IBC)/872(ND)201		wrong file	
4635	4632	0710102170342019/2	VINAYAK JAIN Vs. REGISTRAR OF NCT OF DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES		wrong e filing	
4636	4633	0710102119722019/1	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		wrong e filing	
4637	4634	0710102119722019/2	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		wrong e filing	
4638	4635	0710102119722019/3	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		wrong e filing	
4639	4636	0710102021392020/1	JAYRCON BUILDERS PRIVATE LIMITED Vs. TODAY HOMES NOIDA PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1328(PB)2020		wrong e filing	
4640	4637	0710200412522017/19	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB		wrong index,file not according to	
4641	4638	0710102168612019/3	MOBEINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/44(ND)202		wrong file	
4642	4639	0710200411352018/29	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)20		wrong file application	
4643	4640	0710102031562020/1	RAKESH KUMAR JAIN Vs.		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		wrong file application	
4644	4641	0710102158172019/4	FACOR ALLOYS LIMITED Vs. FACOR POWER		IBC under Sec 7	COMPANY PETITION IB		wrong documnet	

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4645	4642	0710102415722018/30	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. &		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)201		Wrong file	
4646	4643	0710102115902019/5	AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		wrong file	
4647	4644	0710102000042020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD		Application under any other provisions - IBC	COMPANY APPLICATION(I BC)/109(PB)202		STATUS REPORT FILLED IN ADDITIONAL	
4648	4645	0710120004072018/81	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)20		Index Missing and Pagination Missing	
4649	4646	0710102003492020/1	GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMP ANIES		page 6,7 cut	
4650	4647	0710102097112019/18	GEMINI SOLUTIONS PRIVATE LIMITED Vs. DECENT SURVEYORS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES		PROOF OF SERVICE MISSED	
4651	4648	0710120001682018/7	BDR BUILDERS & DEVELOPERS PRIVATE LIMITED Vs. SHILPI CABLES PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/461(PB)2017		wrong file	
4652	4649	0710102096652019/5	GURUJANSH REALTECH PRIVATE LIMITED Vs. HOI FOOD CONCEPTS PRIVATE UMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATIO N(COMPANIES		WRONG FILE IA	
4653	4650	0710102010492020/1	HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED Vs. B L		IBC Under Sec 9	COMPANY PETITION IB (IBC)/473(ND)2020		INDEX MISSING	
4654	4651	0710102013372020/4	MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/414(PB)20		138,139,146,147,172,180,183,187 NOT VISIBLE	
4655	4652	0710102024812020/3	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/610(PB)2020		index missing	
4656	4653	0710102109702019/9	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. SURYA DESIGN LINE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1894(ND)2019		WRONG FILE	
4657	4654	0710200400962016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S . GALLUS CHATTELS PVT.		Application under any other provisions	COMPANY PETITION (COMPANIES		WRONG DOC	
4658	4655	0710200401412016/57	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS		Application under any other provisions	COMPANY PETITION (COMPANIES		WRONG DOC	

	A	B	C	D	E	F	G	H	I
4659	4656	0710200401412016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS		Application under any other provisions	COMPANY PETITION (COMPANIES)		WRONG DOC	
4660	4657	0710200401412016/59	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS		Application under any other provisions	COMPANY PETITION (COMPANIES)		WRONG DOC	
4661	4658	0710200401442016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S. GALLUS CHTELS		Application under any other provisions	COMPANY PETITION (COMPANIES)		wrong doc	
4662	4659	0710200401442016/59	SHAKUNTALA DEVI GOLYAN Vs. M/S. GALLUS CHTELS		Application under any other provisions	COMPANY PETITION (COMPANIES)		wrong doc	
4663	4660	0710102000902020/1	AMIT AGRAWAL Vs. SURINDER VASUDEVA		19(2)	COMPANY APPLICATION(IBC)/183(PB)202		INDEX MISSING	
4664	4661	0710102014352020/1	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES)		2,3,4 NOT CLEAR AND PAGE NUMBERING	
4665	4662	0710102028142020/1	DURGA MOVIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/222(ND)20		1,2 PAGE CUT AND PAGE NUMBERING MISSING	
4666	4663	0710102013802020/2	SHRI DRONA HOTELS PVT. LTD. Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES)		ALL PAGES CUT	
4667	4664	0710102013932020/1	DELHI DESIGN TECH PRIVATE LIMITED Vs. M/S ONE CITY LEISURE REALTECH PVT. LTD.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/220(ND)20		ALL PAGES CUT	
4668	4665	0710102015812020/1	SUBH LAXMI COLONIZERS PRIVATE LIMITED Vs.		Sec 252 (1)	COMPANY APPEAL(COMPANIES)		ALL PAGES CUT	
4669	4666	0710102016762020/1	LLYOD LOGIC SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES)		ALL PAGES CUT	
4670	4667	0710102024912020/1	PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES)		TRUE COPY, PAGINATION AND PAGES	
4671	4668	0710102025062020/1	FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/214(ND)20		PAGINATION NOT MENTION, TRUE COPY MISSED	
4672	4669	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IBC (IBC)/939(PB)20		TRUE COPY MISSED	
4673	4670	0710102066492020/3	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH		Sec. 213	COMPANY APPLICATION( COMPANIES)		document incomplete	

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4674	4671	0710102091932019/2	GAIL (INDIA) LTD. Vs. ASIAN COLOUR COATED ISPAT LIMITED		Sec 60(5)	COMPANY APPLICATION(I BC)/39(ND)2019		page number missing document not	
4675	4672	0710102120822019/7	VIKRAM BAJAJ Vs. JASJIT SINGH SAWJNEY		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(I BC)/1756(PB)20		Wrong E-Filing	
4676	4673	0710102064702020/5	ARUNAV PANKAJ Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION		91-94 135-144 158-163 207-209 not clear page	
4677	4674	0710102016512020/1	KULDEEP KAUR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/204(ND)2020		No Sign in reply, No supporting Affidavit && No Income Tax and	
4678	4675	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/268()2020		wrong e-filing	
4679	4676	0710102133712019/6	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(I BC)/2184(PB)20		65-B Certificate missed and all respondents	
4680	4677	0710102016052019/11	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/659(ND)20		19-34,37,46,65-83,102-104 not clear page	
4681	4678	0710102722332018/12	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1665(PB)2018		Supporting affidavit missed with the documents and proof of service	
4682	4679	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/289()2020		Wrong document	
4683	4680	0710102064662020/2	ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/251(ND)20		e-stamp paper uttar pradesh 100 rupees	
4684	4681	0710102019032020/2	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2020		Pag 125 to 128 not clear	
4685	4682	0710102062212020/1	CHATURANAN INDUSTRIES LIMITED Vs. NCJ INFRASTRUCTURE PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES		index missing and document properly upload	

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4686	4683	0710102035962020/2	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/68(PB)202		SIGN MISSED	
4687	4684	0710102062852020/2	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		SIGN MISSED 1ST VOL AND VOL 221-269	
4688	4685	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES		PG 19-20 NOT CLEAR	
4689	4686	0710200410462018/21	M/S. JAY ACE TECHNOLOGIES LTD. Vs. M/S. MICROMAX ENERGY LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/330(ND)2018		Wrong Documents	
4690	4687	0710102075952020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD		Sec 66(1)	INTERLOCUTORY APPLICATION		Documents not uploaded proper	
4691	4688	0710102076972020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD		Sec. 45 (1)	INTERLOCUTORY APPLICATION		Document not uploaded proper	
4692	4689	0710102105962019/9	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES		Document not uploaded proper	
4693	4690	0710102142612019/3	AVINEESH MATTA Vs. KRISHAN BANSAL		Sec 30	COMPANY APPLICATION( COMPANIES		Wrong Documents	
4694	4691	0710102035762020/2	SUMIT BANSAL Vs. MOHINDER JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong Document	
4695	4692	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		Wrong Documents	
4696	4693	0710102082512020/3	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDIKSHA SAINI		Sec 60(5)	INTERLOCUTORY APPLICATION		no Sign in Written Submission	
4697	4694	0710102143292019/5	HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/2448(PB)20		Supporting Affidavit Missed	
4698	4695	0710102067482020/2	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		affidavit and index is missing	
4699	4696	0710102081362020/1	ALD INFRATECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/298()2020		index is missing	
4700	4697	0710102001722020/5	SANTOSH KAPOOR Vs. SUPERIOR RUBBER LIMITED		Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		True copy sign missed	

	A	B	C	D	E	F	G	H	I
4701	4698	0710102005122020/4	UTPAL KANT Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB		Wrong filing	
4702	4699	0710102019032020/2	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/37(ND)2020		Pag 125 to 128 not clear	
4703	4700	0710102030212020/1	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		Only one page wrong document	
4704	4701	0710102030212020/2	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		Only one page wrong document	
4705	4702	0710102135052019/2	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2617(ND)2019		Wrong file application	
4706	4703	0710102009742020/2	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/128(ND)2020		Wrong file application	
4707	4704	0710102009742020/3	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/128(ND)2020		sign on reply,proof of service not clear	
4708	4705	0710102061192020/1	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		PAGE 40,58 NOT CLEAR	
4709	4706	0710102061192020/2	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		PAGE 40,58 NOT CLEAR	
4710	4707	0710102146102019/5	GMS AHMED SYED Vs. EICHER LTD		Sec. 58(3)	COMPANY PETITION (COMPANIES		INCOMPLETE DOC	
4711	4708	0710102077362020/1	BRAHM DATT VERMA Vs. SAMRIDHI AUTOMATIONS PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		INDEX MISSED	
4712	4709	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		wrong efile	
4713	4710	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF		Sec 60(5)	COMPANY APPLICATION(IBC)/601(ND)2020		progress report wrong efile	



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4714	4711	0710102076922020/1	KUNAL SINGH Vs. AMEREX PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		index missed incomplete doc	
4715	4712	0710102001172020/3	SINGHAL PIPES PRIVATE LIMITED Vs. LA RESIDENTIA DEVELOPERS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/188(ND)2020		index missed	
4716	4713	0710102001212020/9	SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE		Sec 60(5)	COMPANY APPLICATION(IBC)/207(PB)202		sign missed with true copy	
4717	4714	0710102008612020/1	INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		index missed	
4718	4715	0710102022662020/4	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES		true copy sign	
4719	4716	0710102025252020/2	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		Application under any other provisions	COMPANY APPLICATION( COMPANIES		wrong e fill	
4720	4717	0710102083112019/11	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1164(ND)2		WRONG E FILL	
4721	4718	0710102137862019/4	CLEARMEDI HEALTHCARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES (GEOGICAL		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO N(COMPANIES ACT)/160(ND)20		DOC NOT PROPER INDEX	
4722	4719	0710102139162019/6	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other	COMPANY PETITION (COMPANIES		TRUE COPY SIGN MISSED	
4723	4720	0710200412652017/3	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)20		Progress Report-wrong e filing	
4724	4721	0710200412652017/4	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)20		Progress Report-wrong e filing	
4725	4722	0710200412652017/5	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)20		progress report - wrong e-filing	
4726	4723	0710102002242020/10	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		Brief facts of written submission index is missing	
4727	4724	0710102002242020/9	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		Sign is missing on every page of written submission	

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4728	4725	0710102002622019/15	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)20		pagination is missing	
4729	4726	0710102009432019/8	STRESSED ASSETS STABILISATION FUND Vs. SHREE BHOMIKA INTERNATIONAL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/324(ND)2019		Index is missing	
4730	4727	0710102021292020/2	SUNGIL INDIA PVT LTD Vs.		Application under any other provisions - IBC	INTERLOCATORY APPLICATION		Valuation Report have to file as IA, Wrong e-filing	
4731	4728	0710102027802020/3	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA		Rule 11 of NCLT, 2016	INTERLOCATORY APPLICATION		True copy and signature is missing	
4732	4729	0710102033412020/1	RAJIV BAJAJ Vs. ANNIES APPAREL PRIVATE LIMITED		Application under any other provisions - IBC	INTERLOCATORY APPLICATION		Report have to file as IA, Wrong e-filing	
4733	4730	0710102066012020/1	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		Application under any other provisions - IBC	INTERLOCATORY APPLICATION (I.B.C)/2449(ND)		wrong e-filing	
4734	4731	0710102078142019/17	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED		19(2)	COMPANY APPLICATION(IBC)/703(PB)201		Doc not showing	
4735	4732	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A		Application under any other provisions	COMPANY PETITION (COMPANIES)		Page 3 not clear	
4736	4733	0710102080182020/1	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES)		Uncomplete doc	
4737	4734	0710102133212019/5	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2552(ND)2		Wrong filing	
4738	4735	0710102009192020/3	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/149(ND)20		Income Tax Service Missed , Affidavit Missed, Page Nubering	
4739	4736	0710102018082020/1	ARUN BHARTI Vs. THE REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/228(ND)20		Income Tax Service Missed , Affidavit Missed, Page Numbering	
4740	4737	0710102035812020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES)		Page 81,82,84 Cut	
4741	4738	0710102035812020/3	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES)		Document not uploaded proper	
4742	4739	0710102035812020/4	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES)		Document not uploaded proper	

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4743	4740	0710102035812020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES)		Document not uploaded proper	
4744	4741	0710102063842020/10	TARUN BATRA Vs. RAMBHAJ JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION		no Sign in written submission	
4745	4742	0710102065212020/2	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION		Page No 83,84,92,93,96,97, 98,99 not Clear	
4746	4743	0710102067942020/5	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR		Sec 60(5)	INTERLOCUTORY APPLICATION		File not uploaded proper	
4747	4744	0710102068972020/4	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)		File not uploaded proper	
4748	4745	0710102069912020/1	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		Page No. 32,34,36,38,40 in Hindi	
4749	4746	0710102071362020/1	STALWART SURVEILLANCE AND ELECTRO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI &		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/279(ND)2020		File not upload proper	
4750	4747	0710102071762020/1	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		Supporting Affidavit Missed	
4751	4748	0710102083112019/12	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1164(ND)2		Document not upload proper	
4752	4749	0710102083192020/1	REETESH KUMAR AGARWAL Vs. MICRO POWER TECHNOLOGY		19(2)	INTERLOCUTORY APPLICATION		Wrong Document	
4753	4750	0710102129312019/10	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES)		No sign in annexures	
4754	4751	0710102070182020/1	ALFATECH PRIVATE LIMITED Vs. THE REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES)		TRUE COPY SING MISSED	
4755	4752	0710102070532020/2	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION		INDEX MISSED UPLOAD PROPERLY	

	A	B	C	D	E	F	G	H	I
4756	4753	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/3150(ND) 2020		TRUE COPY SING MISSED	
4757	4754	0710102076942020/1	UJJAWAL GARMENTS PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL(COMP ANIES		TRUE COPY SING MISSED	
4758	4755	0710102091032019/8	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1404(ND)2		INDEX MISSED	
4759	4756	0710102112472019/1 0	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2 019		PG 20,21,22,24,25 NOT CLEAR	
4760	4757	0710102112472019/9	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2 019		PG 20,21,22,24,25 NOT CLEAR	
4761	4758	0710102129312019/1 1	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		TRUE COPY MISSED & VOLUME BREAK	
4762	4759	0710120005252018/1 5	GROMAX INDIA Vs. SBO EXPORTS PVT. LTD.		Application under any other	COMPANY PETITION IB		ALPPLICATION FILE IN	
4763	4760	0710102071962020/1	MGSHAHANI AND CO DELHI PRIVATE LIMITED Vs. NTL ELECTRONICS INDIA LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES		true copy sign missed	
4764	4761	0710102083202020/1	SATENDRA SINGH TOMAR Vs. KRISHNA SAHIL CONSTRUCTIONS PRIVATE LTD.		Sec. 213	COMPANY PETITION (COMPANIES ACT)/107()2020		wrong file	
4765	4762	0710102135052019/3	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2617(ND)2 019		wrong file	
4766	4763	0710102171192019/9	SUPER MANAGEMENT & PORTFOLIO PVT. LTD. Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		different document wrong file	
4767	4764	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)20 18		wrong file	

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4768	4765	0710102407942018/18	S.C.S.L BUILDWELL PRIVATE LIMITED Vs. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/755(PB)2018		no doc	9/14/2020
4769	4766	0710102015092018/7	MS. PRIYANSHI ARORA Vs. M/S VARDHMAN BUILDTECH PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1383(PB)2		Sign is missing on written submission	9/15/2020
4770	4767	0710102132562019/7	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI &		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/765(ND)20		All pages are not clear	9/15/2020
4771	4768	0710200412652017/6	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)20		Wrong e-filing	9/12/2020
4772	4769	0710102002242020/10	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(I BC)/274(PB)2020		Index is missing	9/11/2020
4773	4770	0710102002242020/7	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(I BC)/274(PB)2020		True copy is missing on annexures	9/3/2020
4774	4771	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF		Sec 60(5)	COMPANY APPLICATION(I BC)/601(ND)2020		Wrong e-filing	9/12/2020
4775	4772	0710102014352020/2	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES		wrong e-filing	9/15/2020
4776	4773	0710102015752019/2	SURINDER KUMAR Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(I BC)/148(ND)201		True copy is missing on annexures	9/15/2020
4777	4774	0710102031562020/1	RAKESH KUMAR JAIN Vs.		Application under any other			File report as an IA, wrong e-filing	9/10/2020
4778	4775	0710102066382020/2	CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/857(PB)20		Pagination is missing on index	9/15/2020
4779	4776	0710102066382020/3	CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/857(PB)20		Pagination is missing on index	9/15/2020
4780	4777	0710102068972020/4	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)		Index is missing	9/12/2020
4781	4778	0710102069912020/1	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		NOT FOUND	9/12/2020

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4782	4779	0710102072952020/1	ANKITA MITHAL Vs. CHD DEVELOPERS		Sec. 73(4)	COMPANY PETITION (COMPANIES)		Index is missing	9/15/2020
4783	4780	0710102076382020/1	ATUL MITTAL Vs. SANJAY JAIN		19(2)	INTERLOCUTORY APPLICATION		Application - wrong e-filing	9/15/2020
4784	4781	0710102078592020/2	HDFC BANK LTD. Vs. MR. ASHOK CHOPRA		Sec 60(5)	INTERLOCUTORY APPLICATION		Sign on every page of Reply	9/15/2020
4785	4782	0710102078592020/3	HDFC BANK LTD. Vs. MR. ASHOK CHOPRA		Sec 60(5)	INTERLOCUTORY APPLICATION		Sign is missing on every page of reply	9/15/2020
4786	4783	0710102109492019/3	KKR INDIA FINANCIAL SERVICES PVT LTD. Vs. KWALITY LIMITED		Sec 60(5)	COMPANY APPLICATION(I BC)/992(ND)201		PG-22-28 NOT CLEAR	9/15/2020
4787	4784	0710102141832019/5	MANISH GUPTA Vs. TURTLE BOOKS PVT LTD		Sec 30	INTERLOCUTORY APPLICATION		true copy sing	9/15/2020
4788	4785	0710102423182018/6	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED		IBC under Sec 7	COMPANY PETITION IB		index missed sing missed	9/15/2020
4789	4786	0710200408562018/10	VISHWANATH BATHLA Vs. G R BATHLA PUBLICATIONS PRIVATE		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		pg 117 not clear	9/15/2020
4790	4787	0710102065212020/2	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION		pg -134-148 cut	9/12/2020
4791	4788	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3150(ND) 2020		prof of service missed && vol break	9/12/2020
4792	4789	0710102075132020/2	JITENDER ARORA Vs. NISUS FINANCE & INVESTMENT MANAGER		Sec 60(5)	INTERLOCUTORY APPLICATION		application file in addestional wrong filing	9/15/2020
4793	4790	0710102076232020/4	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB) 2020		PG-17 ,62,124, NOT CLEAR 352 CUT ,	9/15/2020
4794	4791	0710102078142019/17	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED		19(2)	COMPANY APPLICATION(I BC)/703(PB)201		TRUE COPY SING MISSED	9/11/2020

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4795	4792	0710102080082020/1	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/296(ND)2020		PG-6,8,10,14,16,18,20,22,24,26,28,30,32,34 NOT CLEAR , WRONG	9/15/2020
4796	4793	0710102092162019/11	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY		Sec. 58(3),Sec. 59	COMPANY PETITION IB (IBC)/1696(ND)2		TRUE COPY SING MISSED	9/15/2020
4797	4794	0710102163082019/2	NITIN SRIVASTAVA Vs. MANISH GUPTA		Sec 60(2)	COMPANY APPLICATION(IBC)/2773(PB)20		TRUE COPY SING MISSED	9/15/2020
4798	4795	0710200000062017/10	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES		Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)20		wrong e-filing	9/16/2020
4799	4796	710102019112020	SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTDKIRAN UDYOG PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/528(ND)20		wrong filing	9/21/2020
4800	4797	0710102078242020/1	ORATOR MARKETING PVT .LTD Vs. SAMTEX DESINZ PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/908(ND)2020		TRUE COPY SING EVERY PAGE && DEPONENT SING	9/17/2020
4801	4798	0710102079492020/1	CHANDRA PRAKASH Vs. RAVINDER KUMAR		Sec 66(1)	INTERLOCUTORY APPLICATION		TRUE COPY SING EVERY PAGE	9/17/2020
4802	4799	0710102163202019/4	M/S. ESS AAR PACK Vs. M/S. RAYBAN FOODS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3433(ND)2		PG 51 NOT CLEAR SAME DOC UPLOAD IN	9/17/2020
4803	4800	0710102163342019/3	BRITE PAPER PRODUCTS Vs. RAYBAN FOODS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3430(ND)2		PG 51 NOT CLEAR	9/17/2020
4804	4801	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION		INDEX MISSED	9/18/2020
4805	4802	0710102023592020/1	ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1502(ND)20		WRONG EFILE	9/21/2020
4806	4803	0710102061532020/2	VIA INTERACTIVE TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/246(ND)2020		INDEX MISSED	9/21/2020
4807	4804	0710102068862020/1	PRABHAKAR BHARDWAJ Vs. MR. CHANDER PRAKASH		Sec 60(5)	INTERLOCUTORY APPLICATION		VOL-2 BREAK	9/21/2020
4808	4805	0710102079132020/3	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		wrong e-filing	9/21/2020

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4809	4806	0710102068752020/2	MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND) 2020		sign miss07101020687 52020/2	9/21/2020
4810	4807	0710102117932019/2	ANAND SAHOO Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB		SIGN MISSED	9/21/2020
4811	4808	0710200409952018/6	SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/55(ND)201		index missed	9/21/2020
4812	4809	0710200409952018/7	SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/55(ND)201		index missed	9/21/2020
4813	4810	0710102030412020/1	CHANDRA PRAKASH Vs. MR. MAHENDER KUMAR KHANDELWAL		Sec 60(5)	INTERLOCUTORY APPLICATION		Page end signature missing	9/22/2020
4814	4811	710102079052019	ATS SERVICES PVT. LTD. Vs. N.A		Application under any other provisions	COMPANY PETITION (COMPANIES		Wrong e-filing	9/22/2020
4815	4812	0710102093852019/1	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/94(PB)201		PAGE NUMBERING MISSED TRUE COPY SING	9/22/2020
4816	4813	0710102128122019/7	TEK TRAVELS PRIVATE LIMITED Vs. TED TRAVEL & EXPERIENCES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2417(ND)2 019		APPLICATION FILE IN ADDESTIONAL WRONG FILING	9/22/2020
4817	4814	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other	COMPANY PETITION (COMPANIES		INDEX MISSED	9/22/2020
4818	4815	0710102139162019/9	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other	COMPANY PETITION (COMPANIES		PG-45,47-50 NOT CLEAR	9/16/2020
4819	4816	0710102146482019/5	TEK TRAVELS PRIVATE LIMITED Vs. PCM WORLDWIDE FLIGHTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2968(ND)2 019		APPLICATION FILE IN ADDESTIONAL WRONG FILING	9/22/2020
4820	4817	0710102166692019/4	UMESH GARG Vs. BANK OF BARODA		Sec 60(5)	COMPANY APPLICATION(I BC)/2861(PB)20		AFFIDAVIT VERIFIED DATE MISSED	9/22/2020
4821	4818	0710102007572019/9	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS		IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)20		INDEX MISSED	9/22/2020
4822	4819	0710102007612020/3	FOCUS BUILDWELL PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		TRUE COPY SING MISSED	9/22/2020



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4823	4820	0710102018582020/2	AXIS INTEGRATED SYSTEMS LIMITED Vs. AON CONSULTING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/497(ND)2020		INDEX MISSED SERVICE MISSED	9/22/2020
4824	4821	0710102028842020/1	SHAIENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE CORPORATION LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1784(PB)		NOT UPLOAD PROPERLY	9/22/2020
4825	4822	0710102079132020/4	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		wrong e-fill	9/22/2020
4826	4823	0710102409572018/4	USHA DEVI Vs. PRAVEER CONSTRUCTION PVT LTD.		IBC under Sec 7	COMPANY PETITION IB		pg 14-18 not clear	9/22/2020
4827	4824	0710102033072020/1	RELIGARE FINVEST LIMITED Vs. PARSVNATH DEVELOPERS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/959(ND)20		Wrong e-file Document (Application	9/24/2020
4828	4825	0710102068392020/5	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION		Sec. 241(1)	COMPANY PETITION (COMPANIES		No index, true copy sign missed	9/24/2020
4829	4826	0710102082882020/1	AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS.		Sec. 12A	INTERLOCUTORY APPLICATION		NO Index , NO Pagination	9/24/2020
4830	4827	0710102107652019/7	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1808(ND)2019		No documents uploaded	9/24/2020
4831	4828	0710102160992019/5	IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/3(ND)2020		True copy sign missed	9/24/2020
4832	4829	0710102009832019/5	M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/364(ND)2019		NO Index , NO Pagination, No affidavit, no memo of parties, Brief Synopsis,	9/24/2020
4833	4830	0710102025572018/6	FLEXITUFF VENTURES INTERNATIONAL LIMITED Vs. TREND FLOORING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1694(ND)2018		page no. 16 to 35 page cut	9/24/2020
4834	4831	0710102032752018/8	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED		Section 420	COMPANY PETITION (COMPANIES ACT)/144(ND)20		True Copy Sign is missing in whole documents	9/24/2020
4835	4832	0710102033472020/2	GAYATRI STEELS Vs. ASPG INFRASTRUCTURES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/795(ND)20		True copy sign missing	9/24/2020
4836	4833	0710102036082020/1	PIRAMAL ENTERPRISES LIMITED Vs. M/S LOGIX SOFT-TEL PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/899(ND)20		True copy sign missed on annexure	9/24/2020

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4837	4834	0710102063872020/2	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/834(PB)2020		True Copy sign missing	9/24/2020
4838	4835	0710102068392020/6	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION		Sec. 241(1)	COMPANY PETITION (COMPANIES)		Index is missing, True copy sign is missing in whole	9/24/2020
4839	4836	0710102068942020/4	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		Wrong e-filing	9/24/2020
4840	4837	0710102075952020/2	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD		Sec 66(1)	INTERLOCUTORY APPLICATION		page no. 25 to 42 small fonts and data is not	9/24/2020
4841	4838	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A		Application under any other provisions	COMPANY PETITION (COMPANIES)		Wrong application filed , small fonts and	9/24/2020
4842	4839	0710102081722020/1	KHOBSURAT CRAFTS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES)		cument not properly upload	9/24/2020
4843	4840	0710102100492019/3	HINDON ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES)		page no. 18 to 20 translate missing	9/24/2020
4844	4841	0710102108652019/10	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1874(ND)2019		Wrong filed application, true copy sign missing	9/24/2020
4845	4842	710102123382019	KRAFTERS TELECOM SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/666(ND)2019		Wrong filed	9/24/2020
4846	4843	0710102161722019/6	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3372(ND)2		page no. 13 unreadable data, page no. 16	9/24/2020
4847	4844	0710120003722018/10	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		page no. 30, 31, 35,41,48,53,55,56, 57,58,59,60 to 65, 90,99,116,124	9/3/2020
4848	4845	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)20		True Copy Sign Missing	9/10/2020
4849	4846	0710120003722018/8	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)20		page no. 116 is not clear.	9/3/2020
4850	4847	0710120003722018/9	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)20		True Copy Sign missing in whole documents	9/3/2020

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4851	4848	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018		Wrong filed application	9/12/2020
4852	4849	0710200420362018/51	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)20		Page no. 3, 4, 5 are missing	9/1/2020
4853	4850	710102007222019	Punjab National Bank V/s. General Power Company Pvt. Ltd.			IB/637/PB/2018	Dhir & Dhir Associates	[Hard+Soft]-Advance Service / Application Not	30-Jan-19
4854	4851	710102009802019	APPL Industries Ltd. V/s. Auto Décor Pvt. Limited			IB/530/ND/2018	M.P SAHAY	[Hard+Soft]-Advance Service	8-Feb-19
4855	4852	710102004572019	Rameshwar Petrol Centre V/s. Brahmaputra Infrastructure Limited			Section-9	Subhash Mahangare	E-Stamp Paper With Affidavit / MOA With E-Stamp / 3Rs.	23-Jan-19
4856	4853	710102013072019	Standard Chartered Bank V/s. Woolways (India) Limited			IB/29/ND/2018	Yogesh Goyal	[Hard+Soft]-Sign On Application / True Copy Sign / Vakalatnama / Pg Not Clear-15-	19-Feb-19
4857	4854	0710102024652018/4	MADHUMEET KAUR VS LA MARCA KNOWLADGE AND SERVICES PVT.LTD			APPLICATION	CHHANDA DAS	OBJECTION-1000/- DD MISSED, PAGE	6-Mar-19
4858	4855	710102012332019/1	Mohit Kalkhande V/s. Set Sanayi Elektrik Tesisat Taahut VE Ticaret India			IB/461/2019	Amit Srivastava	[Hard+Soft]-Advance Service / E-Stamp Paper	11-Mar-19
4859	4856	710102062032019	Power2SME Pvt. Ltd. V/s. Gandhi Springs Pvt. Ltd.			IB/137/ND/2018	Sunder Khatri	[Hard+Soft]-A4 Size Pg-16-130 / Pg Not Clear-37-47,58-65,117 /	15-Mar-19
4860	4857	710102060902019/1	Liz Investments Pvt. Ltd. V/s. Far Pavilions Tours & Travels Pvt. Ltd.			CP. No.44/2005	Mahesh Agarwal	[Hard+Soft]-Wrong Arrange-28,41,43,76,130 / True Copy Sign /	28-Mar-19
4861	4858	710102078082019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited			IB/456/ND/2018	Himanshu Kapoor	[Hard+Soft]-Pg Not Clear-19-20 / Missing Pg-48-	12-Apr-19
4862	4859	710102078102019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited			IB/456/ND/2018	Himanshu Kapoor	[Hard+Soft] Missing Pg-114 / Repeated Pg-120	12-Apr-19
4863	4860	710102078092019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited			IB/456/ND/2018	Himanshu Kapoor	[Hard+Soft]-Translate Pg-48,65,69	12-Apr-19
4864	4861	710102006732019	Technologies Plus India Pvt. Ltd. V/s. ROC			Section-252	Nitika Goel	Two Volumes Missing	29-Jan-19
4865	4862	710102093752019	SICOM Ltd. V/s. Udayraj Patwardhan			IB/1083/PB/2018	Rajpal Singh	Document Not Upload	4-Jun-19

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4866	4863	710102097202019	GJ Lifestyle Management Pvt. Ltd. V/s. Adone Hotels & Hospitality Ltd.			IB/1792/ND/18	Rohit Sharma	[Soft]-Index Not Properly / Document Not	20-Jun-19
4867	4864	710102076632019	Delifresh Foods India Pvt. Ltd. V/s. Vemalatha & Ors.			Section-245/242/447	Mani Bhushan Sinha	[Hard+Soft]-Pg Not Clear-224-241,104-109,112,114,116-	16-Jul-19
4868	4865	710102104172019	Aditi Engineering V/s. Tecpro Engineers Ltd.			IB/300/PB/17	S.K Sharma	Document Not Upload	17-Jul-19
4869	4866	710102092532019/1	BL Kashyap & Sons Ltd. V/s. Earth Infrastructure Ltd.			IB/401/ND/17	Rakesh Kumar	[Hard+Soft]-Pg Not Clear-52,54,55,58,72,89-94, / Missing-65 /	31-Jul-19
4870	4867	710102107992019	Great India Creative Pvt Ltd			1st Motion Section-230-232	Ashish Middha	[Hard]-Missing-277-503 / Vakalatnama / Pg Cut-167,226 /	7-Aug-19
4871	4868	710102079912019/4	JMS Steel & Power Corporation V/s. S.T Constructions Pvt. Ltd.			IB/1049/ND/19	Adarsh Kumar Tiwari	[Hard+Soft]-Pg Not Clear-345,355,358,368,373,382,393,399,404,409,414,471,477,484,493,502,506,513,516 / Wrong	29-Aug-19
4872	4869	710102096432019/2	Anurag Chandra V/s. Affinity Beauty Salon Pvt.			IB/786/PB/18	Ranjana Roy Gawai	[Hard]-Missing-48	30-Aug-19
4873	4870	710102119962019	Timex Group India Ltd. V/s. A.K Landcon Pvt. Ltd.			Section-9	Suwarn Rajan Chauhan	[Hard+Soft]-Missing-40 / Pg Not Clear-164,177,187,188,190,192-	5-Sep-19
4874	4871	710102003222019	Elvi Corporation India Pvt. Ltd. V/s. Shiva Auto Car India Pvt. Ltd.			Section-9	Ayush Sharma	Case Withdrawl By Advocate	16-Jan-19
4875	4872	710102122362019	Shrey Enterprises V/s. 23, Infomedia Pvt. Ltd.			Section-9	Dr. Sarvam Khare	Jurisdiction Gurugram	12-Sep-19
4876	4873	710102116962019	Ajit Srivastava & Ors. V/s. Gayatri Hospitality & Realcon Ltd.			IB/288/ND/19	Raj Kamal	[Hard]-Sign On Reply / Pg Cut-64 / Pg Not Clear-80	16-Sep-19
4877	4874	710102124182019	Sugal & Damani Utility Services Pvt. Ltd. V/s. Bytesun Softwares Pvt.			Section-9	Siddharth Mittal	Registered Office Gujarat	16-Sep-19
4878	4875	710102124252019	Gulshan Mehta & Or. V/s. Emaar MGF Land Ltd.			Section-7	PSP Legal	[Hard+Soft]-Pg Not Clear-94,107-	17-Sep-19
4879	4876	710102119512019	Padmini Industries Ltd. V/s. AM Vinyl Pvt. Ltd.			Section-9	NIL	[Hard+Soft]-Pg Not Clear-13,58,50,48,72,56-	17-Sep-19

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4880	4877	710102112152019/2	Nitin Bindlish & Anr. V/s. Orris Infrastructure Pvt. Ltd.			IB/1958/PB/19	Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-32,34,35,38,82 /	18-Sep-19
4881	4878	710102081982019/1	Vidyavathsal Annupragada & Anr. V/s. Orris Infrastructure Pvt. Ltd.			IB1055/PB/19	Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-32,34,35,38,40,82	18-Sep-19
4882	4879	710102074022019/1	Sorab Aggarwal V/s. Landmark Apartments Pvt. Ltd.			IB/818/PB/19	Mayank Sharma	[Hard+Soft]-Pg Cut-48-64,67-69,75-76,78,80,82,86,88,90,95 / Index Missing / Sign On Reply / DD-1000/-	19-Sep-19
4883	4880	710102125032019	Allahabad Bank V/s. Runeecha Textiles Pvt. Ltd.			IB/451/PB/18	Nalini	[Hard+Soft]-Pg Not Clear-89-92,95,105,145,146,148,154,159,160,	18-Sep-19
4884	4881	710102118182019	Ankur Asthana V/s. Dadhech Infrastructure			Section-9	Manish Kumar	Jurisdiction West Bengal	19-Sep-19
4885	4882	710102090922019/4	Ritu Investment Pvt. Ltd. V/s. Green Bay Infrastructure Pvt. Ltd.			IB/1361/2019	Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-93,95 / Missing-22,106 / Translation-	23-Sep-19
4886	4883	710102085372019/6	Future Equity Consultants Pvt. Ltd. V/s. Modern Chemtech Pvt. Ltd.			CAA/60/PB/18	Pankaj Jain	Wrong Document	24-Sep-19
4887	4884	710102128072019	Oriental Bank Of Commerce V/s. Pellet Energy Systems Pvt.			IB/76/PB/2018	Videh Vaish	[Hard+Soft]-Original Order	24-Sep-19
4888	4885	710102106552019/6	Madhu Raj @ Madhu Sinha & Anr. V/s. Prateek Realtors India Pvt. Ltd.			IB/1811/ND/19	Sudeep Singh	[Hard+Soft]-Pg Not Clear-47,48,57,61,99-108 / Translation-	25-Sep-19
4889	4886	710102097842019/3	State Bank Of India V/s. JKM Infra Projects Ltd.			IB/1693/ND/19	UKCA & Partners	[Hard+Soft]-Wrong Arrange-58,72,73,100,114,117,119,110,127,128,131,132,745,746,783,454,803,491,813,553,609,678,745,746,813,817,820,822,823-831,483,488-	27-Sep-19
4890	4887	710102131102019	Arjun Vitthal Pawar V/s. Bhanu Ram & Ors.			IB/547/PB/2018	Priyaranjan Dubey	Document Not Upload	1-Oct-19
4891	4888	710102075872019/2	Pawan V/s. Supertech Township Project Ltd.			IB/904/ND/2019	Rishi Kapoor	[Hard+Soft]-Pg Not Clear-33 / Translation-30-32	3-Oct-19

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4892	4889	710102106642019/3	Ashish Bankar V/s. NU Tek India Ltd.			IB/1226/ND/19	Arun Jain	Document Not Upload	9-Oct-19
4893	4890	710102133022019	R.L Buildtech V/s. Kindle Developers Pvt. Ltd.			IB/470/ND/2017	Naveen Bhardwaj	[Hard+Soft]-Missing-55 / Sign On Application / Pg Not Clear-42,43,56-64,94,109,119-120	14-Oct-19
4894	4891	710102087572019/1	Ashok Kumar Verma V/s. Baver Suspension Pvt.			CP.No.365/ND/19	Pratibha Sinha	Document Not Upload / Pg Not	15-Oct-19
4895	4892	710102090682019/3	Complete Infrastructure Pvt. Ltd. V/s. Brawn Globus Turnkey Solutions Pvt. Ltd.			IB/1405/2019	Rachit Aggarwal	[Hard+Soft]-Pg Not Clear-21-32,34,43,44,66,53/ All Paper A4 Size , True Copy Sign	3-Oct-19
4896	4893	710102139382019	Income Tax V/s. Omni Commotrade Pvt Ltd Ors			Section-252	Laxmi gurung	Registred Office Haryana	21-Oct-19
4897	4894	0710102126262019/2	Vineesh Aggarwal V/s. Flexo Foam Pvt Ltd			IB/2440/ND/2019	Rakesh Kumar	[Hard+Soft]-Pg not clear-5-15, 18-22, 22-29, 40-41,56-56(Wrong	21-Oct-19
4898	4895	710102033012018/8	Intellicity Business Park Pvt. Ltd. V/s. Utopian Infracon Pvt. Ltd.			CP.No.217/ND/17	Sarevesh Kashyap	[Hard+Soft]-Pg not clear-91 / Translate-95,97 /	22-Oct-19
4899	4896	710102139632019	Power 2SME Pvt. Ltd. V/s. J.V Strips Ltd.			IB/452/ND/2017	Debashis Nanda	[Hard+Soft]-Original Order Copy / Pg Not	22-Oct-19
4900	4897	710102125922019/1	Nalin Shah V/s. Pareena Infrastructures Pvt. Ltd.			IB/2347/2019	PSP Legal	[Hard]-Original Affidavit & E-	22-Oct-19
4901	4898	710102002702019/6	Sanjay Kapoor V/s. TDI Infrastructure Ltd.			IB/134/ND/2019	Rajnish Singh	Document Not Properly	23-Oct-19
4902	4899	710102135492019	Suresh Kumar Arora V/s. BPTP Ltd.			Section-7	Pawan Kumar Ray	Registered Office Haryana	24-Oct-19
4903	4900	710102134642019	Toolika Bhargava & Ors. V/s. BPTP Ltd			Section-7	Pawan Kumar Ray	Registered Office Haryana	24-Oct-19
4904	4901	710102140552019	Arihant Evergreen Agro Plast And Textiles Pvt. Ltd.			IB/329/ND/2019	Rajendra K. Salecha	[Hard+Soft]-65-B Certificate / Advance Service	23-Oct-19
4905	4902	710200415812018/1	Uttrakhand Projects Pvt. Ltd. V/s. ROC			CA.No.288/252/ND/2018	M. Yadunushana Rao	Appellate Tribunal File / [Hard]-Missing-7 /	31-Oct-19
4906	4903	710102142672019	Greenopolis Welfare Association V/s. Three C-Shelters Pvt. Ltd.			IB/1751/ND/2019	Kapoor & Company	[Hard+Soft]-Pg Not Clear-107,110-112,113,115,152-162,118-119,122-	31-Oct-19
4907	4904	0710102119002019/1	Deepak Khurana V/s. Earth Infrastructure Ltd.			CP No. (IB) 401 (ND) 2017	Anurag Bhatt/Ishita Srivastava	[Hard+Soft]-Pg Not Clear- 15-26,57,67 / proof	5-Nov-19

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4908	4905	710102143942019	Pr. Commissioner of Income Tax-6 V/s Navis Exim Pvt. Ltd.& Ors.			Section 252	Vibhooti Malhotra	[Hard]-All Respondents Services / ROC	5-Nov-19
4909	4906	710102118802019/5	Ghan Shyam Sharma V/s. Anurag Kumar Sinha			IB/2218/ND/2019	Vishal Mishra	[Hard]-Pg Not Clear-21-25,28-50,52,53 /	6-Nov-19
4910	4907	710102143022019	Pratima Duggal V/s. Parsvnath Buildwell Pvt.			Section-9	Kamlesh Mahajan	[Hard]-Sec-7 Wrong Format	5-Nov-19
4911	4908	710102017202019/5	Sunil Kumar Pathak & Ors. V/s. Green Bay Infrastructure Pvt. Ltd.			IB/588/ND/2019	Ranjana Roy Gawai	[Hard+Soft]-Translate-35,53,60 / Pg Not	7-Nov-19
4912	4909	710102136622019	Padia Timber Company Pvt. Ltd. V/s. Bank Of			IB/559/ND/2017	Pankaj Bhagat	[Hard+Soft]-Translate-60 /	6-Nov-19
4913	4910	710102135612019/1	Gwalior Bypass Project Ltd. V/s. National Highway Authority Of India			IB/1140/ND/2018	Madhu Singhania	[Hard+Soft]-True Copy Sign / Translate-109	13-Nov-19
4914	4911	710102148252019	Sanjay Roy Chowdhary V/s. Uppal Housing Pvt.			IB/2297/ND/2019	Singh & Associates	Document Not Upload	14-Nov-19
4915	4912	710102143642019	Aggcon Equipments Internationla Pvt. Ltd. V/s. Oriental Structural Engineers Pvt. Ltd.			Section-9	Gautam Singh	Document Not Upload	14-Nov-19
4916	4913	710102149412019	Amit Kumar Malik V/s. Kindle Developers Pvt.			IB/470/ND/2017	Kashi Viswanathan	Wrong Document	18-Nov-19
4917	4914	710102148902019	Mayukh Hazarika & Anr. V/s. BPTP Ltd.			Section-7	Ananyaa Mazumdar	Jurisdiction Chandigarh	15-Nov-19
4918	4915	710102150332019	JMD Oils Pvt. Ltd. V/s. Sandeep Kumar Gupta			IB/373/PB/2018	Sandeep Kumar Gupta	[Soft]-Uncomplete Document /	18-Nov-19
4919	4916	710102149622019	Luxmi Electricals Engineering Works Through Its Sole Proprietor Sh Varinder Arora V/s. SNG			Section-9	Ashish Chauhan & Kushagra Bansal	[Hard+Soft]-Pg Not Clear-48,49,53,54,84,90 Etc/ [Soft]-48,50,51,55,59,60,	18-Nov-19
4920	4917	710102002812019/2	Neeru Kapoor & Anr. V/s. Parsvnath Developers Ltd.			IB/165/ND/2019	Vijay Nair	[Hard+Soft]-Translate-60,62,63,64,66,17	20-Nov-19
4921	4918	710102150492019	Hemant Khatri Ors V/s. Raheja Developers Ltd			Section 7	Adesh Tandon	[Hard+Soft]-Pg No Clear-267/ Pg No 171 Missed Etc [Soft]-211 To	20-Nov-19
4922	4919	710102156562019	Sentinels Security Pvt Ltd V/s. Cardio Fitness India Pvt Ltd			Section-9	Abhay Raj Verma	[Hard+Soft]-Demand Notice Form-3 & Form 5 Performa Issue ,	29-Nov-19
4923	4920	710102155952019	Atlas Electric Industries Pvt. Ltd. V/s. Anuhi Technology IMP. EXP. Co.			IB/1374/ND/2018	Vikas Chhabra	Document Not Upload	2-Dec-19

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4924	4921	710102142392019/4	Deepraj Investmen Ltd. V/s. Sai Precious Traexim			IB/2845/ND/2019	Sudhir Sinha	[Hard+Soft]-Pg Not Clear-33-40	2-Dec-19
4925	4922	710102156732019	Capt.Samual Tarig Omar Ahmed V/s. Zexus Air Services Pvt. Ltd.			Section-9	Sohaib Alam	[Hard+Soft]-Demand Notice Not In Legal	29-Nov-19
4926	4923	710102102082019/3	Anshul Uppal V/s. Newtech Promoters & Developers Pvt. Ltd.			IB/2148/ND/2019	CS Gupta	[Hard+Soft]-Pg Not Clear-96 / [Soft]-Not Clear-79-86,96,99,101,104,	2-Dec-19
4927	4924	710102158432019	Ashu Agencies V/s. Al-Dua Food Processing Pvt. Ltd.			IB/2405/ND/2019	NIL	Document Not Upload	3-Dec-19
4928	4925	710102158572019	Supreme Packaging Industries V/s. AL-Dua Food Processing Pvt. Ltd.			IB/1803/ND/2018	NIL	Document Not Upload	3-Dec-19
4929	4926	710102138592019/1	SRS Pvt. Ltd. V/s. Lucra Jewels Pvt. Ltd.			IB/112/ND/2018	Anurag Nirbhaya	[Hard+Soft]-Pg Not Clear-31,76,83-87 /	3-Dec-19
4930	4927	710102159122019	Sameer Dhanrajani V/s. Anand Divine Developers Pvt Ltd & Ors			IB/932/PB/2019	Pardeep Dhingra & Praveen Kumar	[Hard+Soft]-Soft Not Upload Etc	4-Dec-19
4931	4928	0710102009132019/3	Amit Bhasin V/s. Parsvnath Developers Pvt Ltd			IB/349/ND/2019	KNM & Partners Law Offices	[Hard+Soft]-Pg Not Clear-65,66,85,86,87,95,96,221,227,231,243,244,227,243,245	4-Dec-19
4932	4929	710102156122019	SPY Infrastructure Pvt. Ltd. V/s. Enakshi Towers Pvt. Ltd.			Section Motion (CAA/167/ND/2018)	Anjani Kumar	[Hard+Soft]-Pg Not Clear-111,112,114,167,170,230,231,232,129,178,234,296,473,476,477,478,479,	5-Dec-19
4933	4930	710102162592019	Shinoj Koshy V/s. Granite Gate Properties Pvt. Ltd.			IB/1248/PB/2018	Nitin Mishra	[Hard+Soft]-Translate-9	9-Dec-19
4934	4931	710102077912019/1	S.Kapoor V/s. Unitech Ltd.			CP.No.94/73(4)/	NIL	Uncomplete	6-Dec-19
4935	4932	710102124272019/2	Sumit Nagpal & Anr. V/s. Orris Infrastructure Pvt. Ltd.			IB/2317/PB/2019	Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-32,79,90 /	11-Dec-19
4936	4933	710102142362019/2	Soni Sharma V/s. Orris Infrastructure Pvt. Ltd.			IB/2842/2019	Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-33-80 /	11-Dec-19
4937	4934	710102411582017/28	Oriental Bank Of Commerce V/s. Shekhar Resorts Ltd.			IB/22/ND/2018	Pranav Verma	[Hard+Soft]-Translate-196-208,209,210,211,212,223,268-	11-Dec-19
4938	4935	710102165102019	Glocot Chemicals Pvt. Ltd. V/s. Glocot Industries Pvt. Ltd.			CA/CAA/146/PB/2018 2nd Motion	Ravinder Sharma	[Hard+Soft]-Cover Pg Format / Accounting Treatment	11-Dec-19



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4939	4936	710102165452019	Shri Tek Chand V/s. Premia Projects Ltd.			IB/104/PB/2018	Jitender Arora	[Hard+Soft]-Pgs Cut- 164,166,170,171,1 74,540-541 /	12-Dec-19
4940	4937	710102152862019/1	RQS Engineering Pvt. Ltd. V/s,. Reliable Insupacks Pvt. Ltd.			CA No.1117/2018	Abhishek Garg	[Hard+Soft]-Pg Not Clear-31- 34,64- 69,74,75,83,84,88,	12-Dec-19
4941	4938	7710102161562010	Prism Johnson Ltd. V/s. Vivek Contracts Pvt. Ltd.			Section-9	Abhijeet Gupta	[Hard+Soft]-Pg Not Clear-26-43	12-Dec-19
4942	4939	710102142642019/1	Wellcorp Health Services Pvt. Ltd. V/s. Wellogo Services Pvt. Ltd.			IB/2886/ND/201 9	KNM & Partners Law Offices	Original File Missing	12-Dec-19
4943	4940	710102165462019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.			IB/601/2019	Avinash Bhati	Document Not Upload / Missing-	13-Dec-19
4944	4941	710102165662019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.			IB/601/2019	Avinash Bhati	[Hard+Soft]- Missing-53-56,65	13-Dec-19
4945	4942	710102165652019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.			IB/601/2019	Avinash Bhati	[Hard+Soft]- Missing- 12,53,54,85,87 /	13-Dec-19
4946	4943	710102109082019/2	Concord Infrastructure Pvt. Ltd. V/s. Shubhkamna Buildtech Pvt. Ltd.			IB/1059/ND/201 8	hossain	[Hard+Soft]-Pg Not Clear- 11,13,15,22 / Sign	13-Dec-19
4947	4944	710102157862019	Bajrang Traders V/s. Raipur Power & Steel			Section-9	Tanmay Mishra	[Hard+Soft]-Pg Not Clear-80- 81,114-116 / Missing-146 /	13-Dec-19
4948	4945	710102008742019/3	Surjeet Kaur & Anr. V/s. Parsvnath Developers Ltd.			IB/315/ND/2019	KNM & Partners Law Offices	[Hard+Soft]- Translation- 60,62,63,64,66,72, 74,76,78,80,190 /	16-Dec-19
4949	4946	710102145992019/2	JBB Infrastructure Pvt. Ltd. V/s. Parsvnath Developers Ltd.			IB/565/ND/2019	KNM & Partners Law Offices	[Hard+Soft]-Pg Not Clear-412- 418,461-464,304- 309,315,149- 150,159-163 /	16-Dec-19
4950	4947	710102166772019	Shri Amit Kumar Malik v/s Kindle Developer pvt ltd			IB/470/ND/2017	Kashi Viswanathan	Soft Copy Not Properly	16-Dec-19
4951	4948	710102114242019/3	Aprajita Engicon Pvt. Ltd. V/s. Pradeep Kumar Goel			IB/2015/ND/201 9	Mukesh Kumar Gupta	Document Not Upload	16-Dec-19
4952	4949	710102128932019/3	Sanjay Bhaskar & Anr. V/s. Shree Keshav Buildtech Pvt. Ltd.			IB/2573/ND/201 9	Akshat Kumar	[Hard+Soft]- Translation- 103,149-150 / Pg	17-Dec-19
4953	4950	710102060262019/1	Power2SME Pvt. Ltd. V/s. Uttam Strips Ltd.			IB/137/ND/2018	Sanjay Gupta	[Hard+Soft]-Pg Not Clear-68-77 / Wrong E-Filling	18-Dec-19

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4954	4951	710102168242019	Ashutosh Garg & Ors. V/s. Elegant Infracon Pvt. Ltd.			Section-7	Anup Kumar D Sayare	[Hard+Soft]-Pg Not Clear-146,83-89,178-184,204-205,310,256 /	18-Dec-19
4955	4952	710102169032019	Dr. P.L. Agrawal V/s. Unitech Ltd.			CP.No.54/73(4)/ND/2019	Amit Agarwal	Document Not Upload	24-Dec-19
4956	4953	710102169002019	Usha Agarwal V/s. Unitech Pvt Ltd			CP/53/73(4)/2019	Amit Aggarwal	[Hard+Soft]-Index Wroong / Soft Not Upload Etc	24-Dec-19
4957	4954	710102172702019	Income Tax Officer V/s. Pal Logistics Pvt. Ltd.			Section-252	Zoheb Hossain	Registered Office Haryana	27-Dec-19
4958	4955	710102172352019	Income Tax Officer V/s. Goldcastle Homes Pvt.			Section-252	Zoheb Hossain	[Hard+Soft]-STK-7 Missing	27-Dec-19
4959	4956	710102166002019/1	SGM Webtech Pvt. Ltd. V/s. Boulevard Projects			IB/967/PB/2018	Preetika Mishra	Soft Copy Wrong	31-Dec-19
4960	4957	710102169322019	Income Tax Officer V/s. Banana Marketing Pvt. Ltd.			Section-252	Ajit Sharma	[Hard]-Flueding Index / Original Proof Of Service /	30-Dec-19
4961	4958	710102173732019	Standard Chartered Bank V/s. Woolways (India)			IB/29/ND/2018	Sajeve Bhushan Deora	[Hard+Soft]-Pg Not Clear-126-	31-Dec-19
4962	4959	710102173572019	Bhupindra Agro Pvt. Ltd. V/s. Shri Vardhman Rice Mills Pvt. Ltd.			IB/241/2019	Vikas Garg	Document Not Upload	31-Dec-19
4963	4960	710102172742019	Edelweiss Asset Reconstruction Company Ltd. V/s. Margra Industries			IB/866/PB/2018	Rajender Kumar Girdhar	[Hard]-Back To Back-31,32,33,46,789-	27-Dec-19
4964	4961	710102141602019/2	Deepak Khanna V/s. Earth Infrastructures Ltd.			IB/401/ND/2017	Ishita Srivastava	[Hard+Soft]-Pg Not Clear-9-15,176-187,315-	3-Jan-20
4965	4962	710200410462018/18	Jay Ace Technologies Ltd. V/s. Micromax Energy Ltd.			IB/330/2018	GP Madaan	[Hard+Soft]-Pg Not Clear-20,21,33-38,40	2-Jan-20
4966	4963	710102143442019/2	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.			IB/3171/ND/2019	Mayuri Nayyar	[Hard+Soft]-Pg Not Clear-61,64,80,81,91,132-134,37,39,45,49,5	6-Jan-20
4967	4964	710102170932019	Edelweiss Asset Reconstruction Company Ltd. V/s. Adel Landmarks			IB/1083/PB/2018	Udayraj Patwardhan	[Hard]-Duplicate Set Missing	3-Jan-20
4968	4965	710102426702018/7	Renu Kumar V/s. Solutions Business Centre			IB/475/ND/2018	M Yadubhushan Rao	Wrong Document	9-Jan-20
4969	4966	710102002672020	Income Tax Officer V/s. RSA Estate Pvt. Ltd.			Section-252	Zoheb Hossain	[Hard+Soft]-Pg Not Clear-	9-Jan-20
4970	4967	710102088232019/9	RBCL Projects Pvt. Ltd. V/s. BPTP Ltd.			IB/1316/ND/2019	NIL	[Hard+Soft]-Pg Not Clear-6-7 / Translate-13 / Proof Of Service /	10-Jan-20

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4971	4968	710102125712019/6	AP Trading Company V/s. Kanodia Technoplast Ltd.			IB/2353/ND/2019	Vineet Arora	Document Not Upload	10-Jan-20
4972	4969	710102003262020	L&T Finance Ltd. V/s. Zillion Infraprojects Pvt.			IB/694/PB/2018	Harish Taneja	[Soft]-Pg Numbering Not	10-Jan-20
4973	4970	0710102026712018/5	Sanjay Goel Anr V/s. Puri Contruccion Pvt Ltd			IB/1662/PB/2018	Pravin Bahadur	[Hard+Soft]- 1 To 3 & 5 Not	13-Jan-20
4974	4971	0710102128572019/2	Concord Additives Chemicals Pvt Ltd V/s. Red Brick Consulting Pvt Ltd			IB/2408/ND2019	Ayush Negi	[Hard+Soft]- Pg Not Clear 4 to 12 , 22 TO 34 , 42,45,49,64-	14-Jan-20
4975	4972	0710102125112019/5	Billam Ranga Reddy Ors V/s. Alchemist Townships India Ltd			IB/2349/PB/2019	M Sruthi P.S Sridhar Raj	[Hard+Soft]-Pg Not Clear 290,240,238,239,367,369, Second Vol Will Be Break	13-Jan-20
4976	4973	0710102082042019/24	Ritu Tandon V/s. Rain Automotive India Pvt Ltd			IB/1095/ND/2019	J L J Law Offices	[Hard+Soft]-Pg Not Clear 18-26 ,	14-Jan-20
4977	4974	0710102130722019/1	SHAMS Professional Pvt Ltd V/s. ASHVINS Agro Peroducts Pvt Ltd			CA(CAA)110 (ND) 2019	B Mishra	[Hard+Soft]- Wrong Document	15-Jan-20
4978	4975	710102153652019/6	Anant Overseas Pvt. Ltd. V/s. Global Houseware			IB/73/PB/2017	Harsh Sinha	Document Not Upload	16-Jan-20
4979	4976	710102151012019	Chandrabhushan vs Gaursons Realtech Pvt.			IB/3045/ND/2019	Sidharth Joshi	(Soft)- Uncomplete	17-Jan-20
4980	4977	0710102131982019/4	Hyatt Petrochemical Pvt Ltd V/s. Roc			CA/557/252/2019	Raghvendra k Singh	[Hard+Soft]- Wrong E File	16-Jan-20
4981	4978	710200412992017/6	Indus Container Lines Pvt. Ltd. V/s. Geo Express Pvt. Ltd.			IB/625/ND/2017	Anurag Ojha	[Hard+Soft]- Missing- 36,38,48,50,52,73 / Pg Not Clear- 154,155,170,171,1	20-Jan-20
4982	4979	710102090252019/3	Shiv Prasad Aggarwal V/s. TDI Infrastructure Ltd.			IB/1292/ND/2019	Rajnish Singh	(Soft)-Pagination Not Mention / Not Properly	23-Oct-19
4983	4980	0710102023802018/6	Vistra ITCL India Ltd V/s. Ambinece Pvt Ltd			IB/1600/ND/2018	Vikky	[Hard+Soft]- Soft Not Matching With Hard Copy	23-Jan-20
4984	4981	710102010542020	Ranjeet Ramkrishan Yadav V/s. JNC			IB/272/PB/2019	Shobhit Chaudhary	[Hard+Soft]- Document Not	23-Jan-20
4985	4982	710102108632019/3	Chakarvoty Enterprsie V/s. Supercity Developers Pvt Ltd Ors			IB/1983/PB/2019	Ashish Chauhan & Kushagra Bansal	[Hard+Soft]-Pg Not Clear-40-42, 56-58,59-60/ Pg No 1-4 Wrong	23-Jan-20
4986	4983	710102011092020	Prism Johnson Ltd V/s. Delhi Buildtech Pvt Ltd			Section-9	Abhijeet Gupta & Assocaites	[Hard+Soft]-Pg No-57,68-73,79-81,93-104,107-112,116-117,312-	27-Jan-20

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4987	4984	710102013032019	Neesa Leisure Ltd. V/s. Assets Reconstruction Company (India) Limited			IB/127/NCLT/AH M/2017	NIL	To Be Returned	19-Feb-19
4988	4985	710102000812019	State Bank of India V/s. Bhushan Steel Pvt Ltd			IB/201/PB/2017	Tushar Thareja	[Hard+Soft]-Pg Not Clear-12, Sign on Application / Estamp Paper	15-Feb-19
4989	4986	0710102138332019/8	Metenere Ltd V/S. Baddi Foils Pvt Ltd			IB/2680/2019	Shalini Kapoor	[Hard+Soft]-Pg Not Clear3,6,12,24,27, 29-31,50,54,77,5-11,13-24,35-38,40-46,48-	28-Jan-20
4990	4987	710102103012019	BSA Polyconatiner Pvt Ltd V/s. Advanced Surfacanats India Ltd			IB/89/ND/2019	Mangaljit Mukherjee	[Hard+Soft]-Wrong Document Upolad	26-Aug-19
4991	4988	0710102061182019/14	Shivalik Packaging Industries V/s. JIYA Agro Pvt Ltd			IB/777/PB/2018	Shankari Mishra	[Hard+Soft]-Pg Not Clear-17-30 / Index Missing	28-Jan-20
4992	4989	710102138542019	Govind Mutha Huf Ors V/s. Sumanglam Cold Storage Pvt Ltd Ors			CP /116/241/242/19	Sanya Lamba	[Hard+Soft]-Original Order Copy Etc	21-Oct-19
4993	4990	0710102143622019/2	Accelerated IT Solutions Pvt Ltd			IB/2912/ND/2019	Avdhesh Bairwa	[Hard+Soft]-Pg Not Clear-3,4,6-9,8-9,54-101, Etc	29-Jan-20
4994	4991	710102013132020	Power2sme Pvt Ltd V/s. Uttam Strips Pvt Ltd			IB/137/ND/2018	Sanjay Gupta	[Hard+Soft]-Pg Not Clear-68-77	29-Jan-20
4995	4992	710102132752019/5	Pradeep Kumar & 454 Ors V/s. Alchemist Townships Pvt Ltd Ors			IB/3086/PB/2019	Legal Options	[Hard+Soft]-Pg Not Clear-47/ Pg No 22 Wrong	30-Jan-20
4996	4993	710102014242020	Shruti Sud V/s. Jalesh Kumar Grover			IB/55/ND/2018	Achal Gupta / Annie Rais	[Hard+Soft]-Document Not	3-Feb-20
4997	4994	710102014822020	Anil Kum ar Aggarwal V/s. Interparts Marketing Pvt			IB/569/ND/2019	Rajiv Malik	[Hard+Soft]-Document Not	4-Feb-20
4998	4995	0710102144702019/1	Jay Ace Technologies Pvt Ltd V/s. Micromax Energy Ltd			IB/330/ND/2018	Tandon Law Assocaites	[Hard+Soft]- Pg No 141,149-151,168-171	6-Feb-20
4999	4996	0710102414062017/12	India Bulls Housing Finance Ltd V/s. Forgings Pvt Ltd			IB/455/PB/2017	Karan Gandhi	[Hard+Soft]- Pg No Clear-31-36,35-41,52,53,59,67,51/ Pg No 57 Missing	7-Feb-20
5000	4997	0710102132892019/3	HCL Eagle Ltd			CA(CAA)138 (ND)2019	Vaish Assocaites	[Hard+Soft]-Original File	21-Nov-19
5001	4998	0710102156602019/8	Sharda Motor Industries Ltd V/s. NDR Auto Components Ltd			CA(CAA)164/PB /2019	Sunil Agarwal	[Hard+Soft]-E Stamp Paper With Affidavit	10-Feb-20

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5002	4999	0710200000102017/9	IDBI Bank Ltd V/s. Jaypee Infratech Ltd			IB/77/PB/2017	Kesar Dass B And Assocaites	[Hard+Soft]-Pg Not Clear-29-39,59/ Index Not	11-Feb-20
5003	5000	710102017802020	J .H Jewls Pvt Ltd And Shivshakti Commercial Pvt Ltd			Section-230-232 1st Motion	Arani Guha	[Hard+Soft]-Pg Not Clear-120,142,143,181,182,185,186,229-231,242,240,241,250,251,260-262 / Pg No 240,241	11-Feb-20
5004	5001	710102018222020	S.P Builders V/s. Adore Realtech Pvt Ltd			IB/2731/ND/2019	Rohan Gupta	[Hard+Soft]-Pg No 6-14 Not	11-Feb-20
5005	5002	710102017622020	Union If India V/s. Sunart Hotels Ltd SHL Ors			Section-241	G.L Meena	[Hard+Soft]-Pg Not Clear-105-110,131,132,139,173-177 Estamp Paper Missed	13-Feb-20
5006	5003	0710102014472020/3	Riyal Packers V/s. Benlon India Ltd			IB/1612/ND/2018	Ankur Mittal	[Hard+Soft]-Main Have Objection	7-Feb-20
5007	5004	0710102092602019/9	Arun Goel SPG Buildcon Pvt Ltd Ors			CP/91/241/242/2019	Prashant Jain	[Hard+Soft]-Pg Not Clear-182,354,355,/ Pg	13-Feb-20
5008	5005	0710102034372018/6	Bank Of India V/s. Brys Agro Procurement Pvt Ltd			IB/238/ND/2019	Edge Law Partners	[Hard+Soft]-Pg Not Clear-22-24,30,31,35,36,45,46,52-55,57 Etc ..	13-Feb-20
5009	5006	0710102034372018/6	Bank Of India V/s. Brys Agro Procurement Pvt Ltd			IB/238/ND/2019	Edge Law Partners	[Hard+Soft]-Pg Not Clear-24,30,35,38,45,46,49,59,60 Etc ..	13-Feb-20
5010	5007	710102118132019	Sun Control Systems V/s. Aarcity Infrastrturte Pvt Ltd			IB/2185/ND/2019	Pawan Kumar Choudhary	[Hard+Soft]-Pg Not Clear-1 / Order Copy Missed / Estamp Paper &	17-Feb-20
5011	5008	0710102152932019/5	UPI Polymers Pvt Ltd V/s. SPML Infra Ltd			IB/3210/ND/2019	Pradeep Gupta	[Hard+Soft]-Pg Not Clear-79,82,94,97,100,103,106,109,128,131,134,146,147, 159-179,181,184,187,213,216,220,223,22	17-Feb-20
5012	5009	710102020982020	Dynamic Security V/s. Ajit Automotive Services Pvt Ltd			IB/1525/ND/2019	Nipun Gautam	[Hard+Soft]-Pg Not Clear-195-180,187-191,166,-184 , 175-180,183,184,185,1	17-Feb-20

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5013	5010	0710200408532018/1	Choice Clothing Company Pvt Ltd Ors V/s. Roc			CP/07/441/ND/2019	Alishan Naqvee	[Hard+Soft]-Wrong Binding/ Application No Payment , No Supporting Affidavit/ No	17-Feb-20
5014	5011	710102021442020	Jupiter Power Transmission Pvt Ltd V/s. Naffco India Pvt Ltd			Section-9	Nilesh Deep	[Hard+Soft]-Pg Not Clear-120-125,52-59,63,65,67,70,72,	18-Feb-20
5015	5012	710102022002020	Anil Traders V/s. Great Indian Nautanaki Company			Section-9	Rakesh Kumar	[Hard+Soft]-Pg No 22 Missed /	18-Feb-20
5016	5013	0710102128072019/2	OBC V/s Pellet Energy System Pvt Ltd			IB/76/PB/2018	Videsh Vaish	[Hard+Soft]-Wrong E File	18-Feb-20
5017	5014	071020000002002/12	Manjeet Singh Bast Ors V/s. Continetal Constructions Ors			CP/44/2002	Ashim Vachher	[Hard+Soft]-Pg Not Clear-21 / Pg No 2 Missed Etc	19-Feb-20
5018	5015	0710102133062019/1	Sameeksha Infratecl Pvt Ltd			CP/722/252/2019	Rohit Sharma	[Hard+Soft]-Document Not Upload Proeprly / Index Not	19-Feb-20
5019	5016	710102020372020	Dikshit Aqua Pvt Ltd V/s. Roc			Section-252	Ajai Kumar Assocaites	[Hard+Soft]-Pg Not Clear-41,46,49,59,71,72,85,86,87 Etc ..	19-Feb-20
5020	5017	710102023482020	Pashupati Jewellers V/s. Marigold Overseas Ltd			IB/1458/PB/2019	Sanyan Jain	[Hard+Soft]-Pg Not Clear-8,18,20,22,23,31	21-Feb-20
5021	5018	0710102092692019/5	Somany Ceramics Ltd V/s. Indo Tech Projects Pvt Ltd			IB/1662/ND/2019	Anchit Sharma	[Hard+Soft]-Wrong Doucment	20-Feb-20
5022	5019	0710200410172018/12	Platina Bulkers Pvt Ltd V/s. Star Mineral Resources Pvt Ltd			IB/607/ND/2018	Arvind Kumar	[Hard+Soft]-Estamp Paper Not Show in Soft	24-Feb-20
5023	5020	0710102016972020/1	Gleam Finance Pvt Ltd V/s. Overnite Express Ltd			IB/475/OF/2020	Sandeep Bajaj	[Hard+Soft]-Wrong Document	24-Feb-20
5024	5021	0710102105272019/2	Avni Securities Pvt Ltd			CA/CAA/97/ND/2019	Saurabh Kalia	[Hard+Soft]-Pg No 8 Missed / After Page 31 Double Numbering Again	24-Feb-20
5025	5022	710102024152020	Nikhil Rai V/s. V CARE Technologfies Pvt Ltd			CP/157/241/242/2019	Hrishikesh Baruh	[Hard+Soft]-Pg Not Clear-7-12	24-Feb-20
5026	5023	710102023912020	Three c Projects Pvt Ltd V/s. Three c Green Developers Pvt Ltd			Section-7	GS Law Attorney	[Hard+Soft]-Pg Not Clear-62-66,108,118,120-129,170-177,178-179,180,181,188,1	24-Feb-20

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5027	5024	0710102088682019/3	K N Sampark Pvt Ltd V/s. Roc			CA/677/252/2019	Kripa Nan Prasad	[Hard+Soft]-Pg Not Clear-152,153,154,155,156,158,19-162,166,169,174,1	25-Feb-20
5028	5025	710102024732020	Shiv Dayal Sharma Ors V/s. Three C Projects Pvt Ltd			IB/1718/PB/2018	Tannya Baranwal Gupta	[Hard+Soft]-Pg Not Clear-181,102/ Application Soft	25-Feb-20
5029	5026	071010243822019/5	Capital Stocks And Sahres Ltd And Shridhar Financial Services Ltd			CA(CAA)151/ND/2019	Deepak Anand	[Hard+Soft]-Estamp Paper Etc ..	25-Feb-20
5030	5027	0710102158732019/3	Sunil Kumar Agarwal Ors V/s. Rancy Construction Pvt Ltd Ors			CP/175/ND/2019	UKCA & Partners	[Hard+Soft]-Pg Not Clear-33-83 Etc ..	26-Feb-20
5031	5028	7.10102E+14	Raj Hardware Electricals V/s. Jangid Interior Décor Pvt Ltd			Section-9	Ravinder Kumar	[Hard+Soft]-Pg Not Clear-50,51,52,57,61-	26-Feb-20
5032	5029	710102024772020	Tarun Ahuja Ors V/s. Puri Contruction Pvt Ltd			Section-7	Psp Legal	[Hard+Soft]-Pg Not Clear-127-129,155,156,186-190,238,239-246,659,661,662,664-667,783,798-804,807,808,813,832,849-850,853-	25-Feb-20
5033	5030	710102023902020	Cloud 9 Projects Pvt Ltd Ors			Section-7	GS Law Attorney	[Hard+Soft]-Pg Not Clear-60-68,99-102,104-108,112-129,168-	24-Feb-20
5034	5031	710102025362020	Arcee Trading Corporation V/s. Dev Landon Pvt Ltd			IB/1238/ND/2019	Vinay Kumar Jairath	[Hard+Soft]-Pg Not Clear-9,12,14,16,18,19,24,25 Etc ..	27-Feb-20
5035	5032	071010200592020/1	Ashtech Buildpro India Pvt Ltd V/s. Delhi Buildtech Pvt Ltd			Section-9	Vishal Ranjan	[Hard+Soft]-Pg Not Clear-46 / Original File &	28-Feb-20
5036	5033	0710102016362020/1	Amit Bawa Anr V/s. Om Ganesha Garments Pvt Ltd V/s. Roc			CA/180/252/2020	Ankit Sharama	[Hard+Soft]-Wrong E Filing Etc ..	21-Feb-20
5037	5034	710102026372020	Janki Parshad Company V/s. Sunder Agromills Pvt			IB/1175/ND/2019	Parteek Kushwaha	[Hard+Soft]-Pg Not Clear-62-66	28-Feb-20
5038	5035	710102026432020	Truform Engineers V/s. Technofab Engineering Ltd			Section-9	Arun S Agarwal	[Hard+Soft]-Pg Not Clear-50,55,90,112,113-120,137 Pg No 77,78 Missed /	28-Feb-20
5039	5036	710102025722020	Usha Devi V/s. Praveer Constructions Pvt Ltd			IB/486/PB.2019	Alok Kashik	[Hard+Soft]-Case Type Wrong Etc ..	27-Feb-20

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5040	5037	710102026082020	AGI Cargo Pvt Ltd V/s. Toll Global Forwarding India Pvt Ltd			IB/519/PB/2017	Mohd Nizam Khan	[Hard+Soft]-Pg Not Clear-58-65,77,83,85,86/	28-Feb-20
5041	5038	710102027992020	Deepak Walia Ors V/s Amil Matta			IB/995/ND/2018	Animseh Rastogi	[Hard+Soft]-Soft Not Uploaded	3-Mar-20
5042	5039	710102026232020	Balak Ram Nehra Ors V/s. Mansha Builders Contractors Pvt Ltd Ors			CP/255/241/242/2018	Rakesh Kumar	[Hard+Soft]-All Respondent Service Missed	2-Mar-20
5043	5040	710102027572020	India GLYCOLS Ltd V/s. Yogi Crop Sceinces Pvt Ltd			Section-9	Siddharth Nath	[+Soft]-59-62,63,81-85,89-102,144-157,158-	2-Mar-20
5044	5041	0710102139832019/1	Income Tax Officer V/s. Mukim Infotech Pvt Ltd			CA/798/252/ND/2019	Laxmi gurung	[Hard+Soft]-Proof of Service Etc ..	2-Mar-20
5045	5042	710102023182020	Balak Ram Nehra Ors V/s. Mansha Builders Contractors Pvt Ltd Ors			CP/252/241/242/2018	Rakesh Kumar	[Hard+Soft]-All Respondents Service Missed Total 11 Only	2-Mar-20
5046	5043	0710102007572020/2	Rajnikant Nanubhai Kapadi			IB/286/ND/2020	Aniruddha Deshmukh	[Hard+Soft]-Proof of Service	3-Mar-20
5047	5044	7.10102E+14	Endless Services Pvt Ltd V/s. SLR Contruccion Pvt Ltd			Section-7	Nikshubha Sethi	[Hard+Soft]- Pg Not Clear-116,117,187/ Pg No 104 Translate	4-Mar-20
5048	5045	0710102136702019/2	Maxwell V/s ASP Sealing Products Ltd			IB/296/ND/2019	Aditya Nayyar	[Hard+Soft]-Wrong Document	3-Mar-20
5049	5046	0710102137702019/5	SCSL Buildwell Pvt Ltd V/s. Pal Infracstrture Developers Pvt Ltd			IB/755/PB/2018	NA	[Hard+Soft]Docu ment Not Upload	4-Mar-20
5050	5047	0710102163592019/1	Attika Gupta V/s. Supertech Ltd			IB/2934/ND/2019	Mareesh Pravir Sahay	[Hard+Soft]-Document Not	3-Mar-20
5051	5048	0710102146712019/1	Kishor Shriram Ghar Ors V/s. Roc			CA/127252/2019	Harish Damani Associates	[Hard+Soft]-Pg No 3 Missed Etc	4-Mar-20
5052	5049	071010213652019/3	Himalyan Packagings Pvt Ltd Ors V/s. Lexus India			IB/2776/PB/2019	Praveen Kumar Singh	[Hard+Soft]-Pg No 1 To 3 Missed	4-Mar-20
5053	5050	0710102017412020/1	DewDROPS Mercantile Pvt Ltd V/s. Metro Management Services Pvt			IB/486/ND/2020	Ashish	[Hard+Soft]-E Stamp Paper Missed Etc ..	4-Mar-20
5054	5051	0710200433122018/1	Exel Media Pvt Ltd Ors V/s. Roc			CP/727/252/2018	Yadubhushan Rao	[Hard+Soft]-Proof of Service	4-Mar-20
5055	5052	710102026292020	Sanjeev Memorial Foundation V/s. Kamrup Hosuing Projects Pvt Ltd			IB/936/PB/2018	Yogesh Kumar	[Hard+Soft]-Pg Not Clear- 168-199,200-214,225-235,237-239,241-257,289,299-304,212,313,319-	4-Mar-20
5056	5053	0710102149872019/4	Syndicate Bank V/s. Supreme Alloys Ltd			IB/3059/ND/2019	Manohar Malik	[Hard+Soft]-Document Not	5-Mar-20
5057	5054	0710102013492020/3	Navair International Pvt Ltd V/s Entrainment City			IB/490/PB/2020	Ocean Law Firm	[Hard+Soft]-Soft Not Upload Etc ..	6-Mar-20



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5058	5055	0710102408922018/47	State Bank Of India V/s. Asian Colour oated Ispat			IB/50/PB/2018	Vikas Mishra	[Hard+Soft]-Soft Not Upload Etc ..	6-Mar-20
5059	5056	0710102072752019/4	Best Healthcare P Ltd V/s. HFCL Satellite Commuincations Pvt Ltd			IB/1589/ND/2019	Gaurav Choudhary	[Hard+Soft]-Estamp Paper Missed / 65-B	6-Mar-20
5060	5057	710102027272020	Rexsona Tiles Pvt Ltd V/S. Waaman Products Pvt Ltd			Section-9	Dharmik Barot	[Hard+Soft]-Pg Not Clear-30-3g,	6-Mar-20
5061	5058	710102029022020	L&T Finance Ltd V/s. Neeraj Singhal			Section-7	Trimph Legal	[Hard+Soft]-Section Not Verify Clearly / Sign On Petition/ Case Type	5-Mar-20
5062	5059	710102027262020	New Pearl Vitrified Pvt Ltd V/s Waaman Products Pvt			Section-9	Dharmik Barot	[Hard+Soft]-Pg Not Clear-39-50	6-Mar-20
5063	5060	710102029672020	Punjab National Bank V/s. Radico Trading Ltd			Section-7	Jitendra Sharma	[Hard+Soft]-Pg Not Clear-38-42,76,79-86,90-	6-Mar-20
5064	5061	710102027292020	Infoedge Solutions Pvt Ltd V/s. Roc			Section-252	Ashutosh Senger	[Hard+Soft]-Pg Not Clear-19,20,49-51,64,88,98,134-	5-Mar-20
5065	5062	0710102023192020/3	Armour Security India Pvt Ltd V/s. Tower International Pvt Ltd			IB/600/ND/2020	Ocean Law Firm	[Hard+Soft]-Soft Not Upload Etc ..	6-Mar-20
5066	5063	710102029762020	Rajeev Kumar V/s. Kee Projects Ltd			Section-9	Manish Raghav	[Hard+Soft]-Uncomplete	11-Mar-20
5067	5064	0710102166692019/1	OBC V/s Piyush Colonisers Ltd			IB/449/PB/2019	Ankit Raj	[Hard+Soft]-Wrong Document	11-Mar-20
5068	5065	0710102173792019/3	Green Fields Petrchor Pvt Ltd V/s. Pack N Pack Packaging Pvt Ltd			IB/424/2020	Sachit Kumar Sahijpal	[Hard+Soft]-Soft Not Upload Etc ..	5-Mar-20
5069	5066	710102029192020	Nupur Finvest Pvt Ltd V/s. Unnati Fortune Industries Pvt Ltd Ors			IB/452/ND/2018	Nipun Gautam	[Hard+Soft]-Pg Not Clear-97-157,166,167,187,181,188,189,185-	6-Mar-20
5070	5067	710102031302020	Tejas Mahesh Doshi V/s. Imeco Mcachines Pvt Ltd			Section-9	Tejas Mohan Doshi	[Hard+Soft]-Soft Not Upload Etc ..	12-Mar-20
5071	5068	710102029642020	Agarwal Marketing And Services Energy Pvt Ltd			IB/48/PB/2017	Anil Kohil	[Hard+Soft]-Pg Not Clear-96-98,626-631,639,640,642,682-686,787-	6-Mar-20
5072	5069	710102028972020	Punjabi Accessoriezz Pvt Ltd V/s Kredo Beauty Pvt Ltd			Section-9	Ravi Bansal	[Hard+Soft]-Pg Not Clear-151,154,157-163,165,170-171,173,281,282,2	12-Mar-20

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5073	5070	710102018292020	Sprint Consys Pvt Ltd V/S. Akona Engineering Pvt Ltd			Section-9	Santosh Pandey	[Hard+Soft]-Pg Not Clear-39,54-56,58,59,73,75,77,78,79,80,81,82,84,	11-Mar-20
5074	5071	0710102107562019/3	Veronica Fashions Pvt Ltd Ors			CA/554/252/2020	Ajit Sharama	[Hard+Soft]-Soft Copy Not Match With Hard File	5-Mar-20
5075	5072	710102031042020	ICICI Bank Ltd V/s. Ferrous Township Pvt Ltd			Section-7	Sanjeev Kumar	[Hard+Soft]-Pg Not Clear-36,271,272 / Volume 1 Not	12-Mar-20
5076	5073	710102028662020	Lalit Grover V/s. CVC Opticals OPC Pvt Ltd			Section-9	Mimansa Law	[Hard+Soft]-Document Not	12-Mar-20
5077	5074	0710102019142020/3	Yogesh Sharama V/s. Al Dua Food Processinbg Pvt			IB/519/2020	R Sundar Ramanathan	[Hard+Soft]-Pg NoT Clear-94-	12-Mar-20
5078	5075	0710102082052019/7	IHC Shops Owners Assocaition V/s. Narender Kumar Sharma Anr			IB/1397/PB/2019	Kanti Mohan Rustagi	[Hard+Soft]-Pg Not Clear-116,118,120,182,183,184/ Pg No 125,146-147	12-Mar-20
5079	5076	710102030502020	Tuf Metallurgical P Ltd V/s. Albus India Ltd			IB/1089/ND/2018	Sandeep Kumar Bhatt	[Hard+Soft]-Pg Not Clear-85-89,96-101,105,106,108,111,112,114,118,124,127,131,134,136-	12-Mar-20
5080	5077	710102032392020	Venessa Metals And Alloys Pvt Ltd v/S. Terence Alloys Pvt Ltd			IB/2262/ND2019	Nitesh Kumar Sinha	[Hard+Soft]-Case Type Wrong Etc ..	13-Mar-20
5081	5078	710102032292020	Macro Leafin Pvt Ltd V/s. Pack Tech Systems Pvt Ltd Ors			IB/543/PB/2018	Niti Arora Sachar	[Hard+Soft]-Pg No 155 Missed / Estamp Paper	13-Mar-20
5082	5079	0710102025972020/1	Edelwess Asset Recontruction Company Ltd V/s. Tecpro Systems Ltd			IB/197/PB/2017	India Law LLP	[Hard+Soft]-Pg Not Clear-306,494-507,484-489,490-	13-Mar-20
5083	5080	0710102017082020/2	Vishal Fabrics Ors V/s AVJ Developers India Pvt Ltd			IB/654/PB/2019	Abhishek Anand	[Hard+Soft]-Pg Not Clear-243-244,273-274,294,292,172,2	13-Mar-20
5084	5081	0710102020542018/25	Enkay India Rubbers Co Pvt Ltd V/s. Summeru Processors Pvt Ltd			IB/1493/PB/2018	Law Intellect Harish Katyal	[Hard+Soft]-Pg Not Clear-193,142-144,165-169,	16-Mar-20

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5085	5082	710102031482020	Pallavi Joshi Bakhru V/s. Universal Buildwell Pvt Ltd Ors			IB/456/2018	Swapnil Gupta	[Hard+Soft]-Pg No-2,4,6,8,10,12,14,16,18,20,22,24,28,31,32,34,36,38,40,4	12-Mar-20
5086	5083	710102032262020	Dinesh Kumar Goel V/s. Nice Projects Ltd			Section-9	Kartickay Mathur	[Hard+Soft]-Pg No-30-33,46 Etc ..	13-Mar-20
5087	5084	710102030972020	Welfare Assocaition Garwa V/s. IREO Pvt Ltd			Section-9	KSA Law Offices	[Hard+Soft]-Pg Not Clear-232,523-524/ Pg	13-Mar-20
5088	5085	710102030942020	A.G Assocaites V/s. Trading Intenational Ltd			Section-9	A.G Assocaites	[Hard+Soft]-Pg No 5 Missed / Soft Copy Not	13-Mar-20
5089	5086	710102030952020	Piyush Engineering PSL Engineering Pvt Ltd			Section-9	A.G Assocaites	[Hard+Soft]-Pg No 5 Missed / Soft Copy Not	13-Mar-20
5090	5087	710102030452020	Double Stra Buildwers Pvt Ltd V/s. Roc			Section-252	Laxmi gurung	[Hard+Soft]-Pg No 23,27 Missed /	16-Mar-20
5091	5088	710102030992020	Grand Arch Resident Welfare Assocaition Garwa V/s. IREO Vt Ltd			Section-9	KSA Law Offices	[Hard+Soft]-Pg Not Clear-314-315,50/ Pg No143-144	13-Mar-20
5092	5089	710102031792020	Shivam Enterprises V/s. GRV Kreations Pvt Ltd			Section-9	Tushar Parashar	[Hard+Soft]-Pg Not Clear-20-26,35,36,45,46,53,68-76,78-86,Pg No 106 Missed / True Copy & Sign	13-Mar-20
5093	5090	710102030432020	Vipreender Aggarwal Ors V/s. Shreejee Metapa Ltd			Section-7	Sharma	[Hard+Soft]-Pg Not Clear-94-100	13-Mar-20
5094	5091	710102031412020	Bharat Jatropa Garden Estates Pvt Ltd Ors V/s. Roc			Section-252	Chetana Law Solutions	[Hard+Soft]-Pg Not Clear-77,108,110/ Pg No 317-323,381-390	16-Mar-20
5095	5092	710102032552020	APIS Natural Products Pvt Ltd and APIS India Ltd			Section-230-232 1st Motion	Sameer Gupta	[Hard+Soft]-Pg Not Clear-Pg Not Clear-38,62,64,72,74,78,173-179,198,204-217,229,236,245,246,247,248,251,253,255,257,259,266	16-Mar-20
5096	5093	0710102030982020/1	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.			IB/3171/2020	Aniruddha Deshmukh	[Hard+Soft]-Pg No 148,150,172 Translation etc ..	16-Mar-20
5097	5094	0710102161722019/5	Satish Mittal V/s. Ozone Builders Developers Pvt Ltd OARS			IB/3372/OF/2019	Tarun Singhal	[Hard+Soft]-Soft Copy Incomplete Etc ..	16-Mar-20

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5098	5095	0710102007042020/6	Abhishek Gupta V/s. Fiitjee Ltd			IB/332/OF/2020	Govind Rishi	[Hard+Soft]-Soft Copy Incomplete	17-Mar-20
5099	5096	710102031982020	Workspace Pvt Ltd V/s. IREO Fiverivers Pvt Ltd			CP /408/ND/2018	Zeba Khair	[Hard+Soft]-Soft Copy Incomplete	13-Mar-20
5100	5097	0710102012472020/2	Clarion Township Pvt Ltd			IB/410/2020	Dhruv Mathur	[Hard+Soft]-Index Not Match From Hard & Wrong	16-Mar-20
5101	5098	710102031422020	Modern Credit Pvt Ltd V/s. KPG International Pvt Ltd			IB/2082/ND/2019	Sunil Kumar Agarwal	[Hard+Soft]-Wrong Document	16-Mar-20
5102	5099	710102031432020	Elite Steels Pvt Ltd V/s. Growthways Trading Pvt Ltd Ors			IB/1443/ND/2019	Sunil Kumar Agarwal	[Hard+Soft]-Wrong Document Etc ..	16-Mar-20
5103	5100	710102032822020	Vishal Fabrics Ors V/s. AVJ Developers India Pvt			IB/654/PB/2018	u n Singh	[Hard+Soft]-Pg No 40-62 Not	16-Mar-20
5104	5101	0710102007572020/2	Kapila Colours Pvt Ltd V/s. Samtex Desinz Pvt Ltd			IB/283/2020	Aniruddha Deshmukh	[Hard+Soft]-document Not	5-Mar-20
5105	5102	710102033152020	Jammu & Kashmir Bank Ltd V/s. Aman Hospitality Pvt Ltd			Section-7	Khaitan & Khaitan	[Hard+Soft]-Pg No Clear-56-57,331,470-479,490,492-	16-Mar-20
5106	5103	710102033102020	Bizlife Property Buyers Welfare Association V/s. HSL Software Pvt Ltd Anr			Section-7	ASA Legal Services LLP	[Hard+Soft]-Pg No Clear-1424,1426,1827,1828,1005,2655,224-	16-Mar-20
5107	5104	710102033352020	Win Holt India Pvt Ltd			IB/1782/ND/2019	Rafia Nazir	[Hard+Soft]-document Not	17-Mar-20
5108	5105	710102033572020	SNS Engineering Pvt. Ltd. V/s. M-City Infrastructure Pvt. Ltd.			Section-9	Pardeep	[Hard]-Pg Not Clear-73,75,77,79-80,82,87,88,90,97,99,104-106,124 / Soft Copy Not	3/17/2020
5109	5106	710102033482020	Rupinder Singh Khurana V/s. ICICI Bank Ltd.			Section-9	Narinder Singh Azad	[Hard+Soft]-Pg No Clear-165,234-238,265,166,274,167,300,313,305-	3/17/2020
5110	5107	710102033012020	JIL Information Technology Ltd. V/s. QI Network Enterprise Pvt.			Section-9	Shantam	[Hard+Soft]-Pg No Clear-396	3/17/2020
5111	5108	710102033652020	Jugal Kishore Khetawat V/s. Ansal Hi-Tech			Section-7	Gayatri Verma	[Soft]-Pg Not Clear-88-103	3/17/2020
5112	5109	710102024782020/4	Zoom Communications Ltd. V/s. Par Excellence Real Estate Pvt. Ltd.			IB/616/ND/2020	Nikhil Singhvi	[Soft]-document Not Upload Etc ..	3/17/2020
5113	5110	710102033682020	SKP Buildcon Pvt. Ltd. V/s. Hindustan Prefab Ltd.			Section-9	Harshal Kumar	[Hard+Soft]-Pg No Clear-103,117 / Translate-161 [Soft]-document	3/17/2020

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5114	5111	710102032352020	ERA Infrastructure India Ltd. V/s. ROC			Section-441	Nakul Bharana	[Hard+Soft]-Translate-	3/17/2020
5115	5112	710102033762020	Victorian Buildwell Pvt. Ltd. V/s. ROC			Section-252	Shashi Bala	[Hard]-Translate-121,122,127 / Soft Copy Not Match	3/17/2020
5116	5113	710102026142020/1	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.			IB/3171/2019	Aniruddha Deshmukh	[Hard+Soft]-Translate-150,152,174 /	3/16/2020
5117	5114	710102032872020	Dapel Investments LLP V/s. Grandeur Travels And Tours LLP			Section-60	KNM Partners	[Hard+Soft]-Pg No Clear-110-112,115-119 /	3/16/2020
5118	5115	710102033202020	Supreme Packaging Industries V/s. AL-Tabarak Frozen Foods Pvt. Ltd.			Section-9	Nishi Chaudhary	[Soft]-document Not Upload Etc ..	3/18/2020
5119	5116	710102034072020	Hulas Rahul Gupta V/s. Union Bank Of India			Section-7	Abhishek Anand	[Hard+Soft]-Missing-25-27	3/18/2020
5120	5117	710102024562020/1	T.J Communications Pvt. Ltd. V/s. Bajaj Appliances Ltd.			IB/615/ND/2020	Pankaj Katia	[Hard+Soft]-Pg Numbering Format Wrong	3/16/2020
5121	5118	710102030512020	Amit Mehta V/s. Franchise India Brands Ltd.			IB/3029/ND/2019	Devvart Rana	[Soft]-Missing Pgs-11-15 / Affidavit In E-	3/17/2020
5122	5119	710102033912020	Mukul Narain Srivastav V/s. Lotus Greens Developers Pvt. Ltd.			Section-9	Arvind Kumar Shukla	Soft Copy Not Match	3/18/2020
5123	5120	710102034302020	ACL Components Ltd. V/s. JMA E-Comm Pvt. Ltd.			Section-230-232 1st Motion	Suman Kumar Jha	[Hard+Soft]-Pg No Clear-199,202,203,205,2	3/18/2020
5124	5121	710102165652019/1	SVG Media Pvt. Ltd. V/s. Omgen Online Service India Pvt. Ltd.			IB/1432/ND/2019	Ajit Yadav	Wrong E-Filling	2/10/2020
5125	5122	710102032442020	Cork Products Pvt. Ltd. V/s. OCS Group India Pvt.			Section-9	Ahsan Ahmad	[Soft]-Vakalatnama	3/18/2020
5126	5123	710102034412020	Global Autotech Ltd. V/s. Maini Construction Equipments Pvt. Ltd.			Section-425	Swarup	Wrong Document	3/19/2020
5127	5124	710102034422020	Global Autotech Ltd. V/s. Maini Construction Equipments Pvt. Ltd.			Section-425	Swarup	Wrong Document	3/19/2020
5128	5125	710102158652019/1	Sanjay Malik & Ors. V/s. Celestial Estate Pvt. Ltd.			IB/1718/2018	R.K Gupta	Wrong E-Filling	3/18/2020
5129	5126	710102148852019/1	Gitansh International V/s. Sri Ganesh Automotive Impex Pvt. Ltd.			CP.No.398/ND/2019	Ankur Aggarwal	Wrong E-Filling / [Hard]-Original Advance Service	3/6/2020
5130	5127	710102171082019/3	Catalyst Wealth Advisors Pvt. Ltd. V/s. Sir John Bakeries India Pvt. Ltd.			IB/2689/ND/2019	Nishant Awana	Wrong E-Filling	2/14/2020

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5131	5128	710102171082019/2	Catalyst Wealth Advisors Pvt. Ltd. V/s. Sir John Bakeries India Pvt. Ltd.			IB/2689/ND/2019	Nishant Awana	Wrong E-Filing	2/14/2020
5132	5129	710102043712021	SALONI MEHRA VS M/S CONCEPT HORIZON INFRA PVT LTD		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/811(ND)2019	Preeti singh	Case Type is wrong, sign is missing on application, stamp paper and	29/06/2021
5133	5130	710102084512020	LONGOWAL TRADERS VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	page:22-25 not clear, estamp paper missed, 27-28, advocate	1/9/2020
5134	5131	710102084562020	VEER BHAN SONS (HUF) VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	&quot; volume 2 index missed, 326, advocate welfare and court fee missed, estamp paper missed, with affidavit, 30, 31, 33, 34, 36, 37, 39, 40, 42, 45, 48, 51,54, 57, 60, 61, 63, 64, 66, 67, 69-70, 72- 73, 75-76, 79, 82, 85, 87, 90, 93, 96, 99, 102, 103, 105, 108-109, 111-112, 114, 115, 117, 120- 121, 123, 126, 129-130, 132, 135, 136, 138, 139, 141, 142, 144, 145, 147, 150-151, 153, 156, 157, 159-160, 163, 165, 166, 168, 169, 171,	2/9/2020
5135	5132	710102084542020	VEER BHAN VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	advocate welfare and court fee missed.	2/9/2020
5136	5133	710102043782021	GAURAV KHURANA VS PUNJAB NATIONAL BANK & ORS		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2484(ND)2	Sanjay Bhatt	Main Case Not Linked	29/06/2021
5137	5134	710102043812021	CORPORATION BANK VS CLOVER FORGING & MACHINING PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/1120(ND)2	AKSHAY	Payment Not Done	29/06/2021
5138	5135	710102025672020	SR FOILS AND HYGIENE PVT. LTD. VS MR. ANIL	Contempt Petition (IBC)	Sec 60(5)		SHANKARI MISHRA	case type wrong	26/02/2020

	A	B	C	D	E	F	G	H	I
5139	5136	710102042382021	MAHABIR SINGH VS REGISTRAR OF COMPANIES	Company Appeal(Comp anies Act)	Sec 252 (3)		Mukund Rawat	pg-79-84,123 not clear,pg-122 cut,welfare of Rs15 missed in	22/06/2021
5140	5137	0710102037802021/1	VIKAS GARG Vs. OSWAL MINERALS LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		Sign missing in Page Nos. 3 to 7	30/06/2021
5141	5138	0710102102622019/7	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2		Proof of service missing	30/06/2021
5142	5139	0710102119782020/2	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/5(ND)2021		Wrongly filed and filed twice	28/06/2021
5143	5140	0710102119782020/3	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/5(ND)2021		Wrongly filed	28/06/2021
5144	5141	0710102119782020/5	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/5(ND)2021		Main File document not available	28/06/2021
5145	5142	0710102024322021/6	M/S ROYAL INDUSTRIES Vs. SANDEEP KUMAR BHATT & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION		E-stamp missing, Affidavit missing, Page Nos. 25 to	30/06/2021
5146	5143	0710102016322021/2	SBS LOGISTICS SINGAPORE PTE. LTD. Vs. MR. MOHAN LAL JAIN		Sec 42	COMPANY APPEAL (IBC)/14(ND)202		Page no. 41 - 323 true copy sign missing	30/06/2021
5147	5144	0710102145932019/2	SBS LOGISTICS SINGAPORE PTE LTD Vs. MR.MOHAN LAL JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION		d	30/06/2021
5148	5145	710102044342021	LALIT KUMAR AND OTHERS VS SIMOVA INDIA LIFESCIENCES PVT.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/197(PB)20	NCLTAC	PG-14,15 not clear/Sign missing on PAGE	1/7/2021
5149	5146	0710102030102018/5	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. RATTANINDIA POWER		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1464(PB)2 018		Index missing, court fees missing, welfare missing	1/7/2021
5150	5147	0710102036092021/1	SURANGI SERVICES LIMITED Vs. SRIGOPAL CHOUDHARY RESOLUTION PROFESSIONAL OF ORTEL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2422(ND) 2021		Stamp paper wrongly filed, Wrongly arranged Page Nos.from 75 to 102	1/7/2021
5151	5148	0710102077422020/9	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)20 20		E-stamp missing	1/7/2021

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5152	5149	0710102400532013/1	RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/66(PB)201		Contact Helpdesk 011-24363846 e-filing@nclt.gov.in	1/7/2021
5153	5150	0710120001442018/23	MACQUIRE BANK LIMITED Vs. SHILPI CABLE TECHNOLOGIES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/64(PB)201		Proof of service missing	1/7/2021
5154	5151	0710200415372018/1	INGRAM MICRO INDIA PRIVATE LIMITED Vs. DR JAIN VIDEO ON WHEELS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/843(ND)2018		Affidavit missing, Wrong Alignment done, Same document filed	29/01/2021
5155	5152	0710102012202021/1	KAMLESH SINGH GARIA Vs. M/S ANSAL HOUSING AND CONSTRUCTION		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		Proof of service missing	1/7/2021
5156	5153	0710102024292021/8	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)20		Wrong e-filing , need to file in IA	1/7/2021
5157	5154	0710102026562021/1	HANERY HARISH GUPTA Vs. SUPERTECH LTD.		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		Page no. 2-7 true copy sign missing	1/7/2021
5158	5155	0710102032912018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES (ONE IS		Sec 252 (1) - By Government Body, Sec 252 (3) -	COMPANY APPEAL (COMPANIES		Page no. 9-10, 13-17, 21, Court fees and welfare	1/7/2021
5159	5156	0710102070952020/1	YOGESH KUMAR GUPTA Vs.		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		Wrong e-filing, need to file in IA	5/11/2020
5160	5157	0710000044432021	Suraksha Asset Reconstruction limited					Welfare missing on vakalatnama/NCL	
5161	5158	0710000042072021	SLV SECURITY SERVICES PVT. LIMITED					Page No 10 Missing	
5162	5159	0710000041892021	MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD.					NCLT form 3C missing (Not written	
5163	5160	0710000041522021	M/s C to C Services Consultants Private Limited					Stamp paper & Affidavit missing/Court fee & welfare also	
5164	5161	0710000037732021	Shridevshri Medicare Hospital Pvt. Ltd. (through its Managing Director)					NCLT form 3C and affidavit missing	
5165	5162	0710000037392021	BULAT PHARMACEUTICAL					Index and pagination	
5166	5163	0710000033162021	VINOD KUMAR MITTAL					NCLT form 3C missing & proof	
5167	5164	0710000027772021	Anadi Investments Private Limited					NCLT form 3C missing	



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5168	5165	0710000027252021	Innotarget Fashalot Retail Private Limited and Ors					Stamp/Supporting affidavit & Proof of service	
5169	5166	0710000026172021	TUI India Pvt Ltd					NCLT form 3C missing/court fee & welfare missing on	
5170	5167	0710000024692021	New Okhla Industrial Development Authority					NCLT form 3C missing/court fee & welfare missing on	
5171	5168	0710000023832021	ASR MARKET VENTURES PRIVATE LIMITED					Court fee & welfare missing	
5172	5169	0710000023812021	ASR MARKET VENTURES PRIVATE LIMITED					Court fee & welfare missing	
5173	5170	0710000023792021	ASR MARKET VENTURES PRIVATE LIMITED					Court fee & welfare missing	
5174	5171	0710000022152021	MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD.					NCLT form 3C missing	
5175	5172	0710102016772021	Amakan Overseas Private Limited					E-stamp missing	
5176	5173	0710000014712021	Lex Sportel Vision Private					NCLT Form 3C	
5177	5174	0710000008392021	M/s. Super Restaurant Pvt. Ltd.					NCLT form 3C missing/No e-stamp, No Affidavit/No true	
5178	5175	0710000004452021	m/s Padmakriti Creations private limited					NCLT FORM 3C MISSED	
5179	5176	0710000001222021	Roinet Solutions Private Ltd					No memo of Parties, No index, No Supporting	
5180	5177	0710000118862020	MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD.					NCLT form 3C missed	
5181	5178	0710000111292020	Mankind Pharma Limited					Court fee & welfare missed	
5182	5179	0710000111282020	Magnet Labs Private Limited					Court fee & welfare missed	
5183	5180	0710000111272020	Lifestar Pharma Private Limited					Court fee & welfare missed	
5184	5181	0710000111262020	Mankind Pharma Limited					Court fee & welfare missed	
5185	5182	0710000111252020	Magnet Labs Private Limited					Court fee & welfare missed	
5186	5183	0710000111232020	Lifestar Pharma Private Limited					Court fee & welfare missed	

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5187	5184	0710000111032020	Western Hotels Private Limited					NCLT Form 3C missed	
5188	5185	0710000107122020	Usha Breco Limited					No court fee and welfare on	
5189	5186	0710102105912020	Spire Techpark Private Limited					NCLT Form 3C Missed/No court fee and welfare	
5190	5187	0710000102922020	M/s. Insilco Merchants Pvt. Ltd.					No court fee and welfare on vakalatnama/NCL	
5191	5188	0710102101582020	Ashvar Automobiles Pvt.					NCLT Form 3C	
5192	5189	0710102101552020	Ashvar Cars India Pvt. Ltd.					NCLT Form 3C	
5193	5190	0710000101612020	ISGEC Heavy Engineering Ltd					NCLT Form 3C Missed/Service	
5194	5191	0710000098402020	VIKAS BISHNOI					NCLT form 3C	
5195	5192	0710000096902020	Anand Engineering Limited					No pagination on Demand notice & 4 pages not clear	
5196	5193	0710000096452020	Nexgen Fluoropolymers Pvt. Ltd					NCLT form 3C missed/proof of service missed	
5197	5194	0710000096052020	Shailendra Aggarwal					proof of service/Supporting Affidavit	
5198	5195	0710000096042020	Pradeep Arora					proof of service/Supporting Affidavit	
5199	5196	0710000096032020	Piya Puri					proof of service/Supporting Affidavit	
5200	5197	0710000095922020	Satyadeep Bishnoi					proof of service/Supporting Affidavit	
5201	5198	0710000094692020	Amazon.com NV Investment Holdings LLC					proof of service	
5202	5199	0710102093822020	IST Green Power Private Limited					NCLT form 3C missed	
5203	5200	0710102093722020	IST Green Power Private Limited					NCLT form 3C missed	
5204	5201	0710000092402020	Bank of Baroda					Form 3C missed, Proof of service	
5205	5202	0710000090422020	M/s Saya Cementation					NCLT FORM 3C	
5206	5203	0710102088932020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF	
5207	5204	0710102088912020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF	

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5208	5205	0710102088892020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF	
5209	5206	0710102088882020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF	
5210	5207	0710102088872020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF	
5211	5208	0710102087922020	Aqualite Industries Private Limited					NCLT FORM 3C MISSED AND PROOF OF	
5212	5209	0710000084682020	Green Channel publications (India) Pvt Ltd					Supporting Affidavit missed Advance Service Missed ,	
5213	5210	0710102080792020	Sushen Gupta					FORM 3C	
5214	5211	0710000080602020	Trinity Cleantech Private Limited					FORM 3C MISSED	
5215	5212	0710000080072020	Hem Singh Bharana					FORM 3C	
5216	5213	0710000074832020	IDBI Bank Limited					No Advance Service & No	
5217	5214	710102029482021	ENERGO ENGINEERING PROJECTS LIMITED VS LEVCON VALVES PRIVATE LIMITED	Review Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/160(PB)20 17	ADITYA	memo of parties and wrong section please written in the appliaction Rule	13/04/2021
5218	5215	710102044172021	ZENICA CARS INDIA PVT LTD THROUGH RAJENDER KUMAR JAIN RESOLUTION PROFESSIONAL VS MR.	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/863(PB)20 20	Kairav	wrong filing	30/06/2021
5219	5216	710102009532020	TRANSLITE SCAFFOLDING LIMITED VS DSC LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gursat	Separate volume 2 index, amount cut and date cut pages, page not clear please	20/01/2020
5220	5217	710102011312020	SANTAM DYE CHEM INDUSTRIES VS RSM DYECHEM PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		CA VIRAL SHAH	page:3, 28,29,31, 34, 37, 39, 72, 73, 81, 91-92, power of attorney with 50rs estamp	24/01/2020
5221	5218	710102002692020	PREETI JAIN VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Please upload correct pdf file	7/1/2020
5222	5219	710102004182020	DAURATRAM AGARWAL VS MONNET ECOMAISTER ENVIRO	Company Petition IB (IBC)	IBC Under Sec 9		sanjay sahani	Please upload correct PDF	10/1/2020

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5223	5220	710102006842020	M/S JOHNSON LIFTS PVT. LTD. VS M/S SRS REAL ESTATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ARVIND KUMAR SHUKLA	No Documents uploaded please upload correct	15/01/2020
5224	5221	710102013902020	ARJUN ISPAT INDIA PRIVATE LIMITED VS M/S SRS REAL ESTATE	Company Petition IB (IBC)	Application under any other provisions- IBC		Rajneesh Singhvi	need to file IA	30/01/2020
5225	5222	710102015912020	AGBRO FOODS & FMCG LIMITED VS M/S SRS REAL ESTATE LIMITED	Company Petition (Companies Act)	Sec 252 (1)		SHOBHIT RASTOGI	case type wrong	4/2/2020
5226	5223	710102017592020	PK INDUSTRIES PVT LTD VS M/S SRS REAL ESTATE LIMITED	Company Petition IB (IBC)	Application under any other provisions- IBC		rakesh	Wrong section	7/2/2020
5227	5224	710102018542020	NEERAJ BHATIA VS VINOD COTTON CORP PRIVATE LIMITED	Company Petition IB (IBC)	19(2)		Ashutosh	Wrong section	11/2/2020
5228	5225	710102016102020	SHERWIN WILLIAMS COATINGS INDIA PVT LTD VS HARSH SPECIALITY COATING PRIVATE	Company Petition IB (IBC)	IBC Under Sec 9		PANKHURI	wrong file upload.. (file as document)	5/2/2020
5229	5226	710102040312021	RAJESH AHLAWAT VS RICHCAP FINANCIAL SERVICES PRIVATE	Company Petition IB (IBC)	Sec 66(1)		Rajesh Ahlawat	Wrong section	12/6/2021
5230	5227	710102017842020	SH. RAJENDRA JUNEJA VS ANSAL HITECH TOWNSHIPS PVT. LTD.	Company Petition IB (IBC)	Application under any other provisions- IBC		DIVANSHU	Wrong section	9/2/2020
5231	5228	710102013872020	ARJUN ISPAT INDIA PRIVATE LIMITED VS REGISTRAR OF	Company Petition IB (IBC)	Application under any other provisions- IBC		Rajneesh Singhvi	need to file IA	30/01/2020
5232	5229	710102044482021	EDU SMART SERVICES PRIVATE LIMITED VS EDU SMART SERVICES PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		RITU	need to file IA	1/7/2021
5233	5230	0710102027582021/2	LSF10 ROSE INVESTMENTS S.Ã R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/76(ND)2021			Sign missing in each pages, Affidavit missing, Proof of service missing	25/06/2021
5234	5231	0710102030382021/2	BELGOTEX INDIA PVT. LTD. Vs. PUNEET INDIA	IBC Under Sec 9	COMPANY PETITION IB			Reply Vol 2 Document filed	2/7/2021
5235	5232	0710102032792018/6	SKOOTR GLOBAL PRIVATE LIMITED Vs. HACXAD INFOTECH PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/195(ND)2019			Affidavit missing, Alignment not done properly in Page Nos 11&amp;12	2/7/2021

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5236	5233	0710102034372021/2	ARINDAM PATRANABISH Vs. PAWAN KUMAR SINGAL	Sec 60(5),22(3)(b)	INTERLOCUTORY APPLICATION (I.B.C)/2195(ND)2021			Same Document filed twice, Sign missing in each pages, Affidavit and Proof of	2/7/2021
5237	5234	0710102001992020/8	ADINATH INTERNATIONALNPRIVAT E LIMITED Vs. AVR OVERSEAS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/348(ND)2020			Merge documents in single pdf, wrong pagination, volume wise index missing, mention	2/7/2021
5238	5235	0710102016322021/3	SBS LOGISTICS SINGAPORE PTE. LTD. Vs. MR. MOHAN LAL JAIN	Sec 42	COMPANY APPEAL (IBC)/14(ND)2021			True copy sign missing on every page	2/7/2021
5239	5236	0710102016582021/2	BHARAT HEAVY ELECTRICALS LIMITED Vs. MOHAN LAL JAIN	Sec 42	COMPANY APPEAL (IBC)/10(ND)2021			True copy sign missing on every page	2/7/2021
5240	5237	0710102017542021/2	REDSTER DIGITAL LIMITED Vs. REGISTRAR OF COMPANIES NCT	IBC Section 59	COMPANY PETITION IB (IBC)/145(ND)2021			Stamp paper missing, affidavit not notarised	2/7/2021
5241	5238	0710102022322020/1	MAHESH KUMAR KEJRIWAL Vs. RAMESH KUMAR KEJRIWAL	Application under any other provisions ,Application under any other provisions ,Sec 425	COMPANY APPLICATION(CO MPANIES ACT)/177(PB)2020			No Index, No pagination, Court fee and welfare missing	2/7/2021
5242	5239	0710102028982018/15	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2018			Stamp paper missing, affidavit not notarized, True copy sign	2/7/2021
5243	5240	0710102032092021/1	ATISHAY JEWELLERS PRIVATE LIMITED Vs. ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION( COMPANIES ACT)/59(PB)2021			No Index, No Pagination	2/7/2021
5244	5241	0710102147322019/2	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRINTO (INDIA)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPAN IES ACT)/855(ND)2019			Stamp paper missing, affidavit not notarized,	2/7/2021

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5245	5242	710102039862021	M/S SAMBHAVI ENTERPRISES PVT LTD VS R M H HOSIERY PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/90(ND)2019	ASHISH	section wrong estamp paper missed affidavit and stamp paper not notarized court fee and	10/6/2021
5246	5243	710102044522021	MOHAN LAL JAIN VS NATH MOTORS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1373(ND)2	Inder Paul Singh Oberoi	stamp and notary missing	2/7/2021
5247	5244	710102044112021	PCUBE ADVISORS PVT. LTD. VS SIMOVA INDIA LIFESCIENCES PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/80(ND)202	Praveen Kumar	section wrong	30/06/2021
5248	5245	710102009892020	PRISM JOHNSON LIMITED VS COMT CONSTRUCTIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Abhijeet	petition not sign on every pages, 22, 40-51, 75, 76, 86, 87, 95-117, 132, (all invoice	21/01/2020
5249	5246	710102002682020	PREETI JAIN VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	THE CASE NEEDS TO BE FILE AS AN APPLICATION PLEASE E-FILE THE CASE AGAIN	7/1/2020
5250	5247	710102002632020	PREETI JAIN VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Kindly upload correct pdf	7/1/2020
5251	5248	710102002662020	PREETI JAIN VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	THE CASE NEEDS TO BE FILE AS AN APPLICATION PLEASE E-FILE THE CASE AGAIN	7/1/2020
5252	5249	710102001482020	BALLS AND CYLPEBS LIMITED VS BHP INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Mukesh Kumar	list of dates and events missed, page:24, 26-36 missed, advocate welfare and court fee missed,	5/1/2020
5253	5250	710102019932020	MANISHRUTI CONSULTANTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF	Company Appeal(Comp anies Act)	Sec 252 (1)		DHARMENDRA SHARMA	kindly merge all documents in pdf	13/02/2020
5254	5251	710102020752020	I PROMARK SERVICES VS BONY SYSTEMS AND TECHNOLOGIES LIMITED	Company Petition IB (IBC)	Sec 60(5)		Bharat	need to file IA	14/02/2020

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5255	5252	710102021792020	DURGA CHARAN MOHANTY & ORS. VS BINDAL SPONGE INDUSTRIES LTD	Intervention Petition (IBC)	Application under any other provisions - IBC		HITENDRA NATH RATH	Wrong section/Memo of party/Brief of synossis/list dates &&&	17/02/2020
5256	5253	710102026782020	MONK MEDISOLUTIONS PRIVATE LIMITED VS BINDAL SPONGE	Company Appeal(Comp anies Act)	Sec 252 (3) - By Government Body		Swarnika Agarwal	Wrong section select and fees missed	28/02/2020
5257	5254	710102020392020	SUPER TENT HOUSE PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF	Company Appeal(Comp anies Act)	Sec 252 (1)		AKSHANSH SINGHAL	65 page missed	14/02/2020
5258	5255	710102022122020	DURGA CHARAN MOHANTY & ORS. VS BINDAL SPONGE INDUSTRIES LTD	Intervention Petition (IBC)	Application under any other provisions - IBC		HITENDRA NATH RATH	Wrong section/Memo of party/Brief of synopssis/list dates	18/02/2020
5259	5256	710102044412021	MERLIN SNACKS PRIVATE LIMITED VS BINDAL SPONGE INDUSTRIES LTD	CP(AA) Merger and Amalgamatio n(Companies Act)	Sec. 230-232 - Second Motion		Neeraj Arora	Kindly annex e filing reciept of chairperson report	1/7/2021
5260	5257	0710102002732020/10	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Wrong e-filing, need to file in IA	5/7/2021
5261	5258	0710102038142021/1	HDFC BANKLTD Vs. MR. VINEET AGGARWAL		Sec 52 (5)	INTERLOCUTO RY APPLICATION		Stamp paper missing , true copy sign	5/7/2021
5262	5259	0710102038472021/1	ERA LABOURER UNION Vs. APEX BUILDSYS LIMITED		Sec 60(5)	INTERLOCUTO RY APPLICATION		Stamp paper missing, true copy sign	5/7/2021
5263	5260	0710102041422021/1	IDBI BANK LIMITED Vs. JAYPEE INFRATECH LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTO RY APPLICATION (I.B.C)/2593(PB) 2021		more than 200 pages in single volume, true copy sign missing on every	5/7/2021
5264	5261	0710102088132020/2	JANKI RAWAT & ORS. Vs. ANIL MATTA		Sec 60(5)	INTERLOCUTO RY APPLICATION		Affidavit is missing, E-stamp missing	5/7/2021
5265	5262	0710102115602020/6	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1123(ND)2 020		Sign missing in each pages, Index missing in Annexures	5/7/2021
5266	5263	0710102406772018/8	MR ANSHUMAN RAI Vs. M/S HERITAGE HOSPITALS LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		Wrong e-filing, need to file in IA	5/7/2021

	A	B	C	D	E	F	G	H	I
5267	5264	710102014312021	M/S DRJ CHEMICALS LIMITED VS NA	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1640(ND)2	Sameer	ib not mention in soft copy	18/02/2021
5268	5265	710102031462021	RAHUL JAIN VS SBI BANK SOUTH EX-2	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/01(PB)201	RAKESH KUMAR	PG 66,68,70 NOT CLEAR need to sign every pages	17/04/2021
5269	5266	710102043822021	JAIPRAKASH ASSOCIATES LTD VS JAYPEE INFRATECH LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/77(PB)2017	Divyanshu	main case not link stamp paper need to 100 rs for uttar pradesh	29/06/2021
5270	5267	710102044882021	PRIYANKA UPPAL VS SUBSTRATAL SOLUTIONS PVT LTD	Miscellaneous Application (Companies Act)	Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	MANISH	stamp paper and notary missing main case not link	3/7/2021
5271	5268	710102005012021	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED VS RUDRABHISHEK	Company Petition IB (IBC)	IBC Under Sec 9		Envitech Consultants	document not upload properly	
5272	5269	710102030062021	NAVKAR BUILDERS LIMIRTED VS SPML INFRA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Rupal Patel	Memo of party mention in index//Vakalatnama	
5273	5270	0710102028682018/17	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018		Proof of service missing, Page Nos are missing in each pages	6/7/2021
5274	5271	0710102142642019/5	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2886(ND)2019		Sign is missing in All the Volumes	6/7/2021
5275	5272	0710102164642019/3	ASST. COMMISSIONER OF INCOME TAX CIRCLE 26(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. VS TUBE TECH PVT.		Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/1(ND)2020		Wrong e-filing	6/7/2021
5276	5273	0710102021842021/1	HAGURU ENGINEERS Vs. CLUTCH AUO		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	6/7/2021
5277	5274	0710102030302020/1	JBF INDUSTRIES LIMITED Vs. DRJ CHEMICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/747(ND)2020		Page Nos 32 to 361 Not Clear and Readable, Index missing in the Reply Second	4/12/2020
5278	5275	0710102041272021/2	FUTURESCAPES INFRA Vs. DTWELVE SPACES PVT. LTD. (STANZA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/290(ND)20		True copy sign missing on every page	6/7/2021



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5279	5276	0710102069002020/1	CS SATYADEVI ALAMURI Vs. KERALA WATER AUTHORITY		19(2)	INTERLOCUTORY APPLICATION		No Pagination	2/7/2021
5280	5277	0710102070802020/9	DHANKALASH DISTRIBUTORS PRIVATE LIMITED Vs. PIYUSH IT SOLUTIONS PRIVATE LIMITED		IBC under Sec 7, Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/876(ND)2020		True copy sign missing on every page	1/7/2021
5281	5278	0710102131472019/6	M/S VAPI CARE PHARMA PVT. LTD. Vs. M/S ASTERISM PHARMACEUTICAL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2528(ND)2019		Wrong e-filing, need to file in IA	6/7/2021
5282	5279	0710102160992019/9	IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/3(ND)2020		Affidavit is missing, Proof of service Not clear at all	2/7/2021
5283	5280	710102043572021	ANAND SONBHADRA VS ADDITIONAL DIRECTOR GENERAL (ADJUDICATION CELL) &	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1059(ND)2018	NIPUN GAUTAM	Payment not done	28/06/2021
5284	5281	710102021652021	SHEELA SHARMA AND ORS VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Chaitanyashil	pages: 4755-4770, 4805A-4811, 5564, 5565, 5567, 1619, not clear, volume 14	17/03/2021
5285	5282	710102045572021	SONAL ALAGH VS THREE C SHELTERS PVT. LTD.	Contempt Petition (IBC)	Sec 60(5)		Sonal Alagh	wrong section	7/7/2021
5286	5283	710102045682021	BANK OF MAHARASHTRA VS FUTEK SHELTERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		AMIT MAHALIYAN	page:108 hindi translation, 110 , 112, 114, 134, not	7/7/2021
5287	5284	710102041792021	MINDSPARK RETAILS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application (Companies Act)	Rule 11 of NCLT		Sheetal	main case not link pagination not done in index affidavit and	18/06/2021
5288	5285	710102041362021	SAI COMPUTERS LTD. VS REGISTRAR OF COMPANIES	Company Application (Companies Act)	Sec 424 (3)	COMPANY APPEAL (COMPANIES ACT)/205(ND)2017	PULKIT MANUJA	section wrong ^& Service Missing please merge pdf Any-Other-Document+. Vakaltnama+	16/06/2021
5289	5286	710102045292021	SURAKSHA ASSET RECONSTRUCTION LIMITED VS M/S. NOIDA MEDICARE CENTRE	Miscellaneous Application (IBC)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	Plz Contact Help Desk Technical Issue 011-24363846 e-	6/7/2021

	A	B	C	D	E	F	G	H	I
5290	5287	0710102019402021/2	SANDEEP KUMAR BHATT Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT CY PRO AND INVESTMENT CORPORATION LIMITED		Application under any other provisions- IBC,Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1492(ND) 2021		Page no. 3 - 4 true copy sign missing, page no. 12-15 translation copy missing of hindi documents	2/7/2021
5291	5288	0710102029872020/1	AO "METALLON" Vs. MITTAL PIGMENTS		IBC Under Sec 9	COMPANY PETITION IB		E-stamp missing	8/7/2021
5292	5289	0710102035922020/6	DHANLAXMI BANK LIMITED Vs. REAL VIDEO IMPACT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/861(ND)20		Wrongly filed, Stamp paper wrongly filed: It	8/7/2021
5293	5290	0710102038212021/1	MINDA I CONNECT PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		Same Affidavit document filed twice	8/7/2021
5294	5291	0710102042352021/1	LIFESTAR PHARMA PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		Document not properly filed	2/7/2021
5295	5292	0710102171652019/2	ASHUTOSH GUPTA Vs. PRATHVI COAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/65(ND)202		No index, no pagination	8/7/2021
5296	5293	0710102406162018/6	ICICI BANK LIMITED Vs. APEX BUILDSYS LIMITED		IBC under Sec 7	COMPANY PETITION IB		Wrong e-filing, need to file in IA	8/7/2021
5297	5294	0710120004922018/17	ICICI BANK UK PLC Vs. ADITYA ESTATES PVT.		IBC under Sec 7	COMPANY PETITION IB		Affidavit not notarized	8/7/2021
5298	5295	0710102002732020/11	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)20 20		Affidavit is missing, Proof of service missing	9/7/2021
5299	5296	0710102010712021/4	SURESH CHANDRA AGARWAL Vs. RAMPHAL BHARADWAJ RESOLUTION		Application under any other provisions- IBC	REVIEW APPLICATION (IBC)/1(PB)2021		Index missing, Affidavit missing	9/7/2021
5300	5297	0710102019692021/1	UNION BANK OF INDIA Vs. SUPERTECH REALTORS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/209(ND)20		Wrong e-filing, need to file in IA	9/7/2021
5301	5298	0710102025802018/25	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2 018		E-stamp missing, Sign is missing in each pages, Proof of service	9/7/2021
5302	5299	0710102027922021/1	PRIYAVRAT INFRASTRUCTURE PRIVATE LIMITED Vs. KUSH KOCHGAWAY &		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES ACT)/195(ND)20		Same Document filed twice, Proof of service missing	5/7/2021
5303	5300	0710102032192018/11	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2		True copy sign missing on every page	4/6/2021
5304	5301	0710102032192018/14	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2		True copy sign missing on every page	4/6/2021

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5305	5302	0710102032192018/21	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2		Affidavit missing	9/7/2021
5306	5303	0710102034262021/2	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		Affidavit missing, Sign missing in each pages	18/05/2021
5307	5304	0710102133632019/5	M/S. NUEVOSOL ENERGY PRIVATE LIMITED Vs. M/S ARKUN SOLAR PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3240(ND)2019		Stamp paper missing, True copy sign missing on every page, merge	8/7/2021
5308	5305	710102036112021	ARIHANT INFRAPROJECTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA & ORS	Company Application(C ompanies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMP ANIES ACT)/455(ND)2020	Depaish	case type wrong in pdf need to sign every pages and section wrong in soft and technically service not	20/05/2021
5309	5306	710102044322021	SMT SHANTA RAO VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)20	Akshat Shrivastava	case type wrong bench not mention in case	1/7/2021
5310	5307	710102045482021	SHALINI KHURANA VS JNR HOTELS PRIVATE LIMITED	Miscellaneous Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	ANKUR	case type wrong	6/7/2021
5311	5308	710102045972021	SURAJ MAL & ORS VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL FOR NINEX DEVELOPERS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/281(PB)2019	SINHA SHREY	section wrong	8/7/2021
5312	5309	710102046162021	MAHAVIR PARSHAD JAIN VS KULDEEP VERMA	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/249(ND)20	Mahavir Parshad Jain	11,9 blur page	8/7/2021
5313	5310	710102009602021	TECHNICA ENGINEERS VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dushyant	&quot; Master index miss/Wrong pagination/Double page- 11,126/Page	12/7/2021
5314	5311	710102017522021	THREE C SHELTERS PRIVATE LIMITED VS ORRIS INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Prashant Kumar	E stamp paper missing/Board Resolution/Sign miss in form	12/7/2021

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5315	5312	710102045872021	STATE BANK OF INDIA VS ARCHANA AGGARWAL	Company Petition IB (IBC)	Section 95(1)		mital and mital advocates	page:168-176, 703, 1952-1953, 2021, 2165-2166, not clear, true copy sign missed, 25rs	9/7/2021
5316	5313	0710102012652020/7	RELIANCE HOME FINANCE LIMITED Vs. JUBILANT MALLS PVT.		IBC under Sec 7	COMPANY PETITION IB (IBC)/478(ND)20		Stamp paper miss on all affidavit	5/7/2021
5317	5314	0710102035872021/2	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		Remove blank pages from the file	9/7/2021
5318	5315	0710102036122018/3	KANTI BEVERAGES PRIVATE LIMITED Vs. M/S VHV BEVRAGES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/93(ND)201		No Index, No pagination	9/7/2021
5319	5316	0710102090132020/3	NITESH BHARDWAJ Vs. SAMPARK PROPERTIES PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES		Court fee and welfare missing on vakalatnama	12/7/2021
5320	5317	0710102098812019/3	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RATHI PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1714(ND)2019		Wrong e-filing, need to file in IA	5/7/2021
5321	5318	0710102106122020/3	RAMESH KUMAR SUNEJA Vs. PAWAN BUILDWELL PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4973(ND)		True Copy Sign missing in each pages, Notarization	12/7/2021
5322	5319	0710102171132019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH		Application under any other provisions- IBC	COMPANY APPLICATION(I BC)/200(PB)2020		True Copy sign missing in each pages, Proof of service missing	12/7/2021
5323	5320	0710102171142019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS		Application under any other provisions- IBC	COMPANY APPLICATION(I BC)/202(PB)2020		Wrong E-filing, Need to file in IA	12/7/2021
5324	5321	0710102171152019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET		Application under any other provisions- IBC	COMPANY APPLICATION(I BC)/203(PB)2020		Wrong E-filing, Need to file in IA	12/7/2021
5325	5322	0710102422882018/2	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)20		E-stamp missing, True Copy sign missing, Proof of	12/7/2021

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5326	5323	710102041902021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS SONU TRADING	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1031(ND)2	Sajeve Bhushan Deora	260,261,translate page	19/06/2021
5327	5324	710102047022021	ANIL KUMAR AGARWAL VS INTERPARTS MARKETING PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/569(ND)20	RAJIV MALIK	Affidavit & e-stamp Paper Notary Missing	12/7/2021
5328	5325	710102047072021	UNION BANK OF INDIA VS GEOK LAN TAY	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2311(ND)2	ANIRUTH	service missing	12/7/2021
5329	5326	710102047082021	AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED VS AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)20 21	Ankit Parhar	sign missing and separate file vakalatnama	12/7/2021
5330	5327	710102043022021	BROOKINGS INDIA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec. 441		K GAURAV & CO.	Roc advance service missed, GLN form missed	25/06/2021
5331	5328	0710200431502018/1 2	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1022(ND)2		No Index, No pagination	12/7/2021
5332	5329	0710102000062021/1	PANKAJ JAIN Vs. SUHAGNAGAR BUILDCON PRIVATE LIMITED		Application under any other provisions ,Sec.	COMPANY PETITION (COMPANIES		Wrong e-filing, need to file in IA	19-04-2021
5333	5330	0710102008442021/1	THYSSENKRUPP MARINE SYSTEMS (INDIA) PRIVATE LIMITED Vs. M/S SUPER RESTAURANT PVT		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES		True copy sign missing on every page	13-07-2021
5334	5331	0710102018352020/3	M/S SHEETAL IMPEX PVT. LTD. Vs. SHREE SWASTIC SALES CORPORATION PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/544(ND)20 20		True copy sign missing on every page	13-07-2021
5335	5332	0710102029572020/4	MS. BARKHA AGARWAL Vs. KUNAL STRUCTURAL DEVELOPERS & INDUSTRIES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/723(ND)20 20		More than 200 pages in single volume,	13-07-2021
5336	5333	0710102029572020/5	MS. BARKHA AGARWAL Vs. KUNAL STRUCTURAL DEVELOPERS & INDUSTRIES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/723(ND)20 20		More than 200 pages in single volume,	13-07-2021
5337	5334	0710102033462021/4	VIKAS GARG Vs. AJAY KUMAR		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		True copy sign missing on every page, stamp	13-07-2021
5338	5335	0710102068902020/7	M/S SWARN KLA JEWELS PVT. LTD. Vs. M/S IREO HOSPITALITY COMPANY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/848(ND)20 20		No index, no pagination	13-07-2021

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5339	5336	0710102104502019/7	E N SAKTHIDHARAN MENON Vs. TECPRO INFRA-PROJECTS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1721(PB)2		Stamp paper missing	13-07-2021
5340	5337	0710102113272020/1	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF BHISHAM INFRASTRUCTURE PRIVATE LIMITED Vs. BHISHAM INFRASTRUCTURE		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/5548(PB) 2020		Wrong e-filing, need to file in IA	13-07-2021
5341	5338	0710102126052019/13	SHAPOORJI PALLONI AND CO. PVT LTD. Vs. RATTAN INDIA PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2558(ND)2		True copy sign missing on every page	13-07-2021
5342	5339	0710102139162019/1	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other	COMPANY PETITION (COMPANIES		File proper documents	21-04-2021
5343	5340	0710102016862020/5	G.C. YADAV & ORS. Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/529(PB)20		E-stamp missing, True Copy sign missing	13-07-2021
5344	5341	0710102034742021/1	TWENTY FIRST CENTURY WIRE ROADS LIMITED Vs. MR. CHANDER		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		True Copy sign missing in Page Nos 2 to 5	13-07-2021
5345	5342	0710102039322021/1	VISHWANATH BATHLA Vs. SARTHAK MADHUR PUBLICATIONS PVT. LTD.		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		True Copy sign missing in each pages, Affidavit	8/7/2021
5346	5343	0710102041272021/3	FUTURESCAPES INFRA Vs. DTWELVE SPACES PVT. LTD. (STANZA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/290(ND)20		True Copy sign missing in each pages	13-07-2021
5347	5344	0710102161722019/9	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3372(ND)2		Please File Right Document its here only Volume	7/5/2021
5348	5345	0710102400522014/1	LUXMI DUTT GUPTA Vs. REGISTRAR OF COMPANIES DELHI &		Application under any other provisions	COMPANY PETITION (COMPANIES		True copy signed missed	13-07-2021
5349	5346	0710102427572018/20	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(PB)201		Wrong filing please file as a application	13-07-2021
5350	5347	0710102427572018/21	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(PB)201		Wrong E filing Pls File as a application.	13-07-2021
5351	5348	0710200410172018/27	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		wrong E Filing	13-07-2021
5352	5349	0710102013872018/19	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9	COMPANY PETITION IB		Wrong e-filing , need to file in IA	13/07/2021

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5353	5350	0710102148162019/2	SUSHILA LAKHOTIA Vs. CELEBRATION CITY PROJECTS PRIVATE		Application under any other provisions - IBC	COMPANY APPLICATION(I BC)/2578(PB)20		Delete extra documents which are not mention	14/07/2021
5354	5351	0710102412382017/31	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)20		Wrong e-filing, need to file in IA	14/07/2021
5355	5352	0710120004072018/110	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)20		No pagination, court fees missing	14/07/2021
5356	5353	0710200410952018/27	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)20		Stamp paper missing	14/07/2021
5357	5354	0710200410952018/28	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)20		Stamp paper missing	14/07/2021
5358	5355	0710200410952018/29	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)20		Stamp paper missing	14/07/2021
5359	5356	0710200410952018/30	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)20		Stamp paper missing	14/07/2021
5360	5357	0710200410952018/31	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)20		Stamp paper missing	14/07/2021
5361	5358	0710102016252018/39	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2		document not upload	14/07/2021
5362	5359	0710102033412021/2	M/S NIVEDAN FIN-INVEST LEASE LTD. Vs. VINEET AGGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2112(ND) 2021		True Copy sign missing from Page Nos 1 to 22 according to PDF in Vol 1, True Copy sign missing from	14/07/2021
5363	5360	0710102040112021/1	GLOBAL INFONET DISTRIBUTION PVT LTD Vs. VIVID IT SOLUTIONS PVT. LTD.		Sec 42	COMPANY APPEAL (IBC)/24(ND)2021		Document not filed properly, True Copy sign missing in each	14/07/2021
5364	5361	0710102025642020/8	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		Documents not available, please refile	14/07/2021
5365	5362	0710102045822021/1	IDBI BANK LIMITED Vs. JAYPEE INFRATECH LIMITED		Sec 30	INTERLOCUTORY APPLICATION		Documents not available, please refile	14/07/2021
5366	5363	0710102105602020/4	PANKAJ SABHARWAL & ORS. Vs. SUPERTECH LIMITED & ORS.		Sec. 213	COMPANY PETITION (COMPANIES		Court fees and welfare missing on vakalatnama	14/07/2021

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5367	5364	0710102108782020/1	P.K INDUSTRIES PVT LTD Vs. ARUN KUMAR JAIN		Sec 66(1)	INTERLOCUTORY APPLICATION		Back date affidavit,	17/03/2021
5368	5365	0710102120172019/7	HI-TECH RESOURCE MANAGEMENT LIMITED Vs. OVERNITE EXPRESS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2240(ND)2019		No index, stamp paper missing	14/07/2021
5369	5366	0710102131472019/7	M/S VAPI CARE PHARMA PVT. LTD. Vs. M/S ASTERISM PHARMACEUTICAL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2528(ND)2019		No index, no pagination, Rs court fees and Rs 25 welfare	14/07/2021
5370	5367	0710102133632019/3	M/S. NUEVOSOL ENERGY PRIVATE LIMITED Vs. M/S ARKUN SOLAR PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3240(ND)2019		Court fees missing on welfare, Stamp paper missing, True copy sign missing on every	5/1/2021
5371	5368	0710102146882019/1	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRITHVI		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/847(ND)2019		Page no. 26, 27 not clear,	16/06/2021
5372	5369	0710102164172019/2	INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF		Sec 252 (1) - By Government Body, Sec 252 (3) -	COMPANY APPEAL(COMPANIES		True copy sign missing on every page	24/03/2021
5373	5370	0710200413772017/2	INCOME TAX OFFICER WARD 10 3 Vs. ROC-M/S GRIFFIN SHIPPING LINES		Sec 252 (1), Sec 252 (3)	COMPANY APPEAL(COMPANIES		True copy sign missing, stamp paper missing	6/7/2021
5374	5371	0710102027492021/1	LARSEN & TOUBRO LIMITED Vs. THREE C UNIVERSAL DEVELOPERS PRIVATE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2596(ND)		Volume-2 Not Clear	14/07/2021
5375	5372	0710102093842020/2	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(PB)2021		Page Nos 90 to 112 according to PDF in Vol 1 Not clear and Readable, Page Nos 114 to 195 according to PDF	14/07/2021
5376	5373	0710102093842020/3	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(PB)2021		Page Nos 91 to 113 according to PDF in Vol 1 Not clear and Readable, Page Nos 138 to 169, 184 to 195 according to PDF	14/07/2021



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5377	5374	0710102093842020/4	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/5(PB)2021		Page Nos 91 to 113 according to PDF in Vol 1 Not clear and Readable, Page Nos 138 to 205 according to PDF	14/07/2021
5378	5375	0710102093842020/5	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES		Double Pagination and Proof of service missed	14/07/2021
5379	5376	0710102093842020/6	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/5(PB)2021		Page Nos 91 to 113 according to PDF in Vol 1 Not clear and Readable, Page Nos 162 to 197 according to PDF	14/07/2021
5380	5377	0710102093842020/7	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES		double pagination in vol-2	14/07/2021
5381	5378	0710102145502019/4	UTSAV SECURITIES PRIVATE LIMITED Vs. SKPJ INVESTMENT AND FINANCE PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2906(ND)2019		Page Nos 3 to 7 Not Clear, Short form of True Copy sign not	26/03/2021
5382	5379	0710102146212019/7	M/S JAY PACKAGING Vs. MAGPPIE INTERNATIONAL LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2924(ND)2		Pls Merge File In two volume 1 vol is upto 200 pages	14/07/2021
5383	5380	0710102169962019/13	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		True Copy sign missing in each pages, Vakalatnama Not	14/07/2021
5384	5381	710102046962021	ARUN MADAAN VS FRANCIS REMEDIES (INDIA) PRIVATE LIMITED		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/2375(ND)2	MUKESH	wrong filing need to additional file	12/7/2021
5385	5382	710102046732021	GOVERNMENT OF ODISHA VS M/S. ACTION ISPAT AND POWER PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHASHANK	page:51 not clear, true copy sign missed, demand notice missed, demand notice reply/compliance affidavit missed. 9(3)B	
5386	5383	710102047262021	RAKESH KUMAR GUPTA VS M/S SARTHI CONSTRUCTION	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/2488(PB)2	ABHISHEK	section wrong	13/07/2021

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5387	5384	710102047942021	PANKAJ KHAITAN VS M/S JAY POLYCHEM INDIA LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/718(ND)20	Pankaj Khaitan	pg46,47,59-61 blur	14/07/2021
5388	5385	710102047742021	SH. ANIL KHEATERPAL VS PARTHA SARATHY SARKAR	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/569(ND)20	HRISHIKESH BARUAH	proof of service missed &&&	14/07/2021
5389	5386	710102048302021	ALOK KAUSHIK VS M/S UNIVERSAL ENTERPRISES	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/991(ND)20	Asiya Khan	true copy &&& court fees	15/07/2021
5390	5387	710102048362021	RAJIV BAJAJ VS ELHPL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/508(PB)20	RAJIV BAJAJ	notary missed true copy sign missed	15/07/2021
5391	5388	710102048212021	K.K.R INDIA FINANCIAL SERVICE PVT LTD. VS KWALITY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1440(ND)2	Sanjay Bhatt	back date affidavit,true copy sign and	14/07/2021
5392	5389	710102014682021	JAMMU & KASHMIR BANK LIMITED VS JUNAID RAHIM NANDA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page cut, 102, 142, 158, 160, 191, 192, not	
5393	5390	0710102065772020/7	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 25(j)	INTERLOCUTORY APPLICATION		Documents not available, please refile	14-07-2021
5394	5391	0710102066822020/7	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION		Documents not available, please refile	14-07-2021
5395	5392	0710200413412017/3	INCOME TAX OFFICER, WARD 16 (4), NEW DELHI Vs. ROC M/S METREFF FERRO ALLOYS PVT. LTD.		Sec 252 (1),Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/314(ND)20		E-stamp missing	14-07-2021
5396	5393	0710102028682018/18	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2		Documents not available please refile	15-07-2021
5397	5394	0710102038672021/1	BRAHM DATT VERMA Vs. NOVELTY TREASURE METALS PRIVATE		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION		No Index, No pagination	15-07-2021
5398	5395	0710102080192019/14	WORLDWIDE METALS PVT. LTD Vs. J. P. ENGINEERS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1048(ND)2		Stamp paper missing, True copy sign	15-07-2021
5399	5396	0710102082052019/8	DIAMOND TRAEXIM PRIVATE LIMITED Vs. INDIRAPURAM HABITAT CENTRE PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1397(PB)2019		Stamp paper missing	15-01-2021
5400	5397	0710102152042019/3	KERRY INDEV LOGISTICS PVT. LTD. Vs. DIVINESEAIR LOGISTICS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3113(ND)2		True copy sign missing on every page, proof of	15-07-2021
5401	5398	0710200431362018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES - M/S GC TECHNOLOGY (INDIA)		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/806(ND)20		Stamp paper missing	15-07-2021

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5402	5399	0710102018042021/1	PANKAJ CHAWLA SOLE PROP. OF M/S. CHAWLA PRINTERS Vs. TIFOSI FOODS PRIVATE LIMITED NOW KNOWN AS SHELLZ INDIA PRIVATE LIMITED		Rule 11 of NCLT, 2016	RESTORATION APPLICATION (IBC)/11(ND)2021		Stamp paper missing, True copy sign missing	15-07-2021
5403	5400	0710102018162020/10	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		No index, no pagination	15-07-2021
5404	5401	0710102033992021/1	MR. SURESH GOEL MANOHAR LAL Vs. M/S PHOTON INFRASTRUCTURE PVT.		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES ACT)/217(ND)20		88-99 NEED TO TRANSLATE	8/7/2021
5405	5402	0710102037782021/2	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		NEED TO SIGN ALL PAGES	12/7/2021
5406	5403	0710102016842021/1	DEVENDRA LODHA (RESOLUTION PROFESSIONAL OF MAINFRAME ENERGY SOLUTIONS PVT. LTD.) Vs. JITENDER NARAYAN (SUSPENDED BOARD OF DIRECTORS)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1133(ND) 2021		True Copy sign missing in each pages, Notarization missing in E-stamp, Vakalatnama not filed properly	15/07/2021
5407	5404	0710102022472021/2	INTARVO TECHNOLOGIES PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/228(ND)20		True Copy sign missing in each pages, Proof of	15/07/2021
5408	5405	0710102023172021/2	VINEET AGGARWAL Vs. STATE BANK OF INDIA		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		True Copy sign missing in each pages	15/07/2021
5409	5406	0710102024342020/3	GEOKNO INDIA PVT LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB		True Copy sign missing in each	15/07/2021
5410	5407	0710102024392020/3	GEOKNO INDIA LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB		True Copy sign missing in each	15/07/2021
5411	5408	0710102024402020/3	GEOKNO INDIA PVT LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB		True Copy sign missing in each	15/07/2021
5412	5409	0710102026512021/1	SM MILKOSE LIMITED & ANR Vs. INCOME TAX OFFICER		Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		Same Document filed twice, True Copy sign	15/07/2021
5413	5410	0710102027682020/3	SPECTRUM TALENT MANAGEMENT PVT. LTD Vs. EARTH WATER		IBC Under Sec 9	COMPANY PETITION IB (IBC)/753(ND)20		True Copy sign missing in Page Nos from 1 to 18	14/07/2021
5414	5411	0710102032462020/3	MAKWELL ORGANICS PVT. LTD. Vs. RELCOM TECHNOLOGY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/771(ND)20		True Copy sign missing in each pages, E-stamp	15/07/2021

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5415	5412	0710102035082020/4	BASVARAJU G.E. Vs. P.M.E. POWER SOLUTIONS (INDIA) LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/829(ND)2020		Index missing, True Copy sign missing in each pages, Affidavit	15/07/2021
5416	5413	0710102038492021/1	H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 60(5)	INTERLOCUTORY APPLICATION		Index missing, E-stamp missing, Proof of service	15/07/2021
5417	5414	0710102022472021/1	INTARVO TECHNOLOGIES PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB		No pagination	16-07-2021
5418	5415	0710102035252021/1	M/S. INTERNATIONAL TRADE EXPOCENTRE LTD Vs. RODEMADAN HOLDINGS LTD.		Sec. 242(4),Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES ACT)/235(PB)20		Proof of service missing	9/7/2021
5419	5416	0710102036612021/2	UMESH GARG Vs. PUNEET GEOL		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		Affidavit not notarized	16-07-2021
5420	5417	0710102036612021/3	UMESH GARG Vs. PUNEET GEOL		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2460(PB) 2021		Page no. 105 - 115 , 184 - 193, Hindi translation copy missing, Page no. 169 -	16-07-2021
5421	5418	0710102089772020/1	MADHU JUNEJA Vs. KOTAK MAHINDRA BANK LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		True copy sign missing on every page	16-07-2021
5422	5419	0710102100212020/2	SANDEEP GEOL Vs. DAMONT DEVELOPERS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		No pagination,	16-07-2021
5423	5420	0710102097362019/14	GIRISH KUMAR SAHNI Vs. R.S. AJIT SINGH & CO. (AUTOMOTIVES) PVT.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1499(PB)2		NEED TO IA FILE	15-07-2021
5424	5421	0710102098242019/6	COL. (RETD.) RAM PAL SUHAG Vs. SWETA ESTATES PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1637(ND)2		NEED TO IA FILE	15-07-2021
5425	5422	0710102415722018/39	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		True Copy sign missing in each pages, Vakalatnama not filed properly and not clear and Welfare Fee stamp and Court	16-07-2021
5426	5423	0710102415722018/40	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		True Copy sign missing in each pages, Vakalatnama not filed properly and not clear and Welfare Fee stamp and Court	16-07-2021

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5427	5424	0710102421772018/5	ORIENTAL BANK OF COMMERCE Vs. PELLET ENERGY SYSTEMS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/76(PB)2018		True Copy sign missing in each pages	16-07-2021
5428	5425	0710120005622018/25	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018		True Copy sign missing in each pages, Affidavit missing, Proof of	16-07-2021
5429	5426	0710120007702018/39	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		True Copy sign missing in each pages, E-stamp paper wrongly filed; it should be	16-07-2021
5430	5427	0710200401372016/1	MR RAJEEV BEHL Vs. S.S. CON-BUILD PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES		Vakalatnama not Printed properly	16-07-2021
5431	5428	0710200401372016/2	MR RAJEEV BEHL Vs. S.S. CON-BUILD PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES		Vakalatnama not Printed properly	16-07-2021
5432	5429	0710200413682017/2	INCOME TAX OFFICER WARD 5(3) Vs. ROC M/S BIO MEDICAL PUBLICATION INDIA		Sec 252 (1),Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/301(ND)20		Wrongly filed	16-07-2021
5433	5430	0710200415372018/3	INGRAM MICRO INDIA PRIVATE LIMITED Vs. DR JAIN VIDEO ON WHEELS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/843(ND)2018		Stamp paper wrongly filed; it should be of Rs.100, Page Nos 1 to 14 Not Filed properly, True Copy sign missing in each	16-07-2021
5434	5431	0710200418572018/3	INCOME TAX OFFICER , WARD Vs. M/S CWS INTEGRATION PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/681(ND)20		Wrongly Filed	24-03-2021
5435	5432	0710102002422020/3	DANISH IRFAN Vs. M/S SAMIAH INTERNATIONAL BUILDERS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/318(ND)2020		True Copy sign missing in Page Nos 1 to 5 according to PDF, Page No 6	16-07-2021
5436	5433	0710102002622019/19	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019		True Copy sign missing in Page Nos 1 to 13 according to	27-05-2021
5437	5434	0710102013842020/4	JASODA GULLIYA Vs. I-DZIRE HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/445(ND)20		Affidavit missing, True Copy sign missing in each	16-07-2021

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5438	5435	0710102014352020/4	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES)		Affidavit missing	16-07-2021
5439	5436	0710102015462021/4	IIFL HOME FINANCE LIMITED Vs. KAMAL AGGARWAL RESOLUTION PROFESSIONAL OF SMT. PAVAN KAPOOR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1122(ND) 2021		True Copy sign missing in each pages, Affidavit missing, Proof of service missing,	16-07-2021
5440	5437	0710102039922021/1	RISHABH CHAND LODHA Vs. VOLKSWAGEN FINANCE PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2570(ND) 2021		Short Form of True Copy sign not applicable, True Copy sign missing in Page	15-07-2021
5441	5438	0710102042572021/1	STATE BANK OF INDIA Vs. M/S SHAKTI BHOG FOODS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2656(ND)20		Same Document Filed twice, True Copy sign missing, True	15-07-2021
5442	5439	0710102044092021/1	SINO CREDITS AND LEASING LIMITED Vs. MONITORING COMMITTEE OF VIL LIMITED THROUGH SUDERSHAN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2758(PB) 2021		True Copy sign missing in each pages	16-07-2021
5443	5440	0710102128702019/5	FIRSTVALUE DIGITAL MEDIA PVT. LTD. Vs. NASCENT COMMUNICATION PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2454(ND)2 019		Page no. 59 - 61, 84 - 85 pages not clear, Rs 3 court fees and Rs 25 welfare missing	15-07-2021
5444	5441	0710102419722018/6	RELIANCE COMMERCIAL FINANCE LTD. Vs. SHREE RAJ MAHAL JEWELLERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/818(PB)20 18		NEED TO IA FILE	16-07-2021
5445	5442	0710102419722018/7	RELIANCE COMMERCIAL FINANCE LTD. Vs. SHREE RAJ MAHAL JEWELLERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/818(PB)20 18		NEED TO IA FILE	16-07-2021
5446	5443	0710120004512018/2 2	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT.		Application under any other provisions	COMPANY PETITION IB (IBC)/637(PB)20		NEED TO IA FILE	16-07-2021
5447	5444	0710120005072018/1 8	M/S UNIVERSAL ENTERPRISES Vs. AASTHA SURGIMED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/991(ND)20		NEED TO IA FILE	16-07-2021
5448	5445	0710120007702018/4 0	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2		NEED TO IA FILE	16-07-2021
5449	5446	0710102006292021/1	BENNETT Vs. MR. JITESH GUPTA RESOLUTION PROFESSIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION		ONLY PROOF OF SERVICE UPLOAD	16-07-2021

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5450	5447	0710102010572021/1	BENNETT COLEMAN & CO. LTD. Vs. MR. CHANDRA PRAKASH RESOLUTION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/776(PB)2		ONLY PROOF OF SERVICE UPLOAD	16-07-2021
5451	5448	0710102028982018/17	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2		NOTARY MISSING	16-07-2021
5452	5449	0710200411212018/52	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		DOCUMENT NOT UPLOAD	16-07-2021
5453	5450	0710200423482018/34	M/S RANJIT DAS Vs. MSX MALL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/334(ND)20		page-175 180 222 224 226 228 264 265 translate in	16-07-2021
5454	5451	710102042982021	GAUTAM SINGHAL RESOLUTION PROFESSIONAL OF SPM AUTOMOTIVE COMPONENTS PVT LTD VS SANDEEP MAHAJAN &		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/892(ND)2020	JEET MALA	Wrong Section Select Technically Plz Check multiple section in application	25/06/2021
5455	5452	710102047912021	ROHIT SEHGAL VS VINEET AGGARWAL		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/547(PB)20	ROHIT SEHGAL	main case not link with application and	14/07/2021
5456	5453	710102048052021	M/S VISHAL BEVERAGES PVT. LTD VS VHV BEVRAGES PVT. LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/94(ND)201	CHANDRA	Prayer Missed,	14/07/2021
5457	5454	710102041142021	POORAN TRADING PVT LTD VS APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/204(ND)2019	ANAND	Technically Wrong Section Mention pagination not	15/06/2021
5458	5455	710102047832021	VIJENDER SHARMA VS CHARANJEET SINGH	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1362(PB)2	Vijender	Please Written in the application under section	14/07/2021
5459	5456	710102048172021	LAKSHMI VILAS BANK VS HARISH TANEJA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1626(PB)2	Akul Mehandru	Affidavit Notary back Date	14/07/2021
5460	5457	710102048842021	PHOENIX GLOBAL DMCC VS PCL FOODS PVT. LTD.	Company Application (Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/170(ND)20	J SAGAR ASSOCIATES DELHI	Stamp paper missing of Second affidavit	15/07/2021
5461	5458	710102048542021	ROHIT KISHORE VS DHANKALASH DISTRIBUTORS PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/875(PB)2020	Vijay	Wrong Section mentioned in application , Notary	15/07/2021
5462	5459	710102049432021	FREEPLAY ENERGY INDIA LIMITED VS COMMISSIONER OF INCOME TAX	Company Petition (Companies Act)	Rule 11 of NCLT		Adv	Wrong section select, Please Brief you filed the petition in which	19/07/2021

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5463	5460	0710102116222020/2	BEERMATI Vs. CHOUDHARY AVIATION FACILITES PRIVATE		Sec. 97(1)	COMPANY PETITION (COMPANIES)		Page no. 20-21 not clear	19/07/2021
5464	5461	0710102146752019/5	M/S PEXI CHEM PRIVATE LIMITED Vs. TIRUPATI BUILDING & OFFICES PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/3109(ND)2 019		Wrong e-filing , need to file in IA	19/07/2021
5465	5462	0710102161722019/10	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3372(ND)2		True copy sign missing on every page	19/07/2021
5466	5463	0710102017002018/3	M/S RAM SWARUP NATHOMAL Vs. KHAIRWALA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1410(ND)2		Documents not available, please refile	19/07/2021
5467	5464	0710102021752020/1	KARISHMA SINGH Vs. THE DRAWING ROOM PVT. LTD.		Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COM PANIES)		Documents not available, please refile	19/07/2021
5468	5465	0710102045592021/1	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2831(ND)		Affidavit missing, Judgement document filed twice	13/07/2021
5469	5466	0710102087542020/6	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA		Sec. 241(1),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/118(PB)20		Index missing in Notice and Agenda document, True	16/07/2021
5470	5467	0710102087662020/1	EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD. Vs. NATIONAL SECURITIES DEPOSITORY LTD.		Sec. 59,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/143(PB)20 20		Welfare Fee stamp and COurt Fee stamp are put wrongly on the Vakalatnam	16/07/2021
5471	5468	0710102126942019/2	STATE BANK OF INDIA Vs. CENTURY COMMUNICATION		Application under any other provisions - IBC	COMPANY APPLICATION(I BC)/1901(PB)20		True Copy sign missing in each pages	16/07/2021
5472	5469	0710102065772020/5	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 25(j)	INTERLOCUTORY APPLICATION		True Copy sign missing in each pages	15/03/2021
5473	5470	0710102080062020/18	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		Welfare Fee stamp and Court Fee stamp	19/07/2021
5474	5471	0710102086982019/12	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2		True Copy sign missing in each pages, Proof of	19/07/2021
5475	5472	0710102100592020/4	PARTHA SARATHY SARKAR Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION (I.B.C)/4650(ND) 2020		True Copy sign missing in Page Nos 1 to 11 according to PDF, Affidavit	19/07/2021



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5476	5473	0710102400532013/2	RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/66(PB)201		Proof of srvice missing	12/7/2021
5477	5474	0710102421772018/6	ORIENTAL BANK OF COMMERCE Vs. PELLET ENERGY SYSTEMS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/76(PB)2018		Stamp paper missing, Page no. 34 - 62 true copy sign	19/07/2021
5478	5475	0710102448572018/19	STATE BANK OF INDIA Vs. M/S ADVANCE SURFACTANTS INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/922(PB)2018		Wrong e-filing, progress report should be file in IA	19/07/2021
5479	5476	0710120005022018/15	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH		IBC Under Sec 9	COMPANY PETITION IB (IBC)/985(ND)2018		Page no. 3,46,47 not clear	19/07/2021
5480	5477	0710200014262017/16	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER		Sec. 7(7)	COMPANY PETITION IB (IBC)/575(ND)2017		Wrong e-filing, need to file in IA	19/07/2021
5481	5478	0710200412652017/16	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)20		Wrong e-filing, need to file in IA	19/07/2021
5482	5479	0710200412802017/11	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT		IBC Under Sec 9	COMPANY PETITION IB		Wrong e-filing, need to file in IA	19/07/2021
5483	5480	0710102102772020/2	INFO SKY TECHNOLOGIES PRIVATE LIMITED Vs. JAYPEE		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		True Copy sign missing in Page Nos 1 to 40	19/07/2021
5484	5481	0710102040922021/1	THE MODI OIL & GENERAL MILLS Vs. TIRUPATI COATINGS PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/302(ND)20		True Copy sign missing in Page Nos 1 to 2	16/07/2021
5485	5482	0710102164542019/3	INCOME TAX OFFICER 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PROTECTOR SS INVESTIGATIONS PVT.		Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/1009(ND)2019		DOCUMENT NOT UPLOAD	9/7/2021
5486	5483	710102022192021	GUPTA BIOTECH PRIVATE LIMITED VS INSECTICIDES INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/315(ND)20	Arvind Bansal	Wrong filing need to additional	18/03/2021
5487	5484	7101020222622021	VISHNU DUTT VS B CHOKSHI CHEM PVT LTD	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/1752(ND)2	Vishnu Dutt	Pg- 60,61,63,65,87, not clearPg-	20/03/2021
5488	5485	7101020222842021	RAKESH KUMAR SINGALA VS APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/204(ND)20	ANAND	Stamp Paper Missing section wrong	20/03/2021
5489	5486	710102023722021	SUNIL KUMAR AGRAWAL (IRP) VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1443(ND)2	MANOJ	section wrong technically chosse wrong	24/03/2021

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5490	5487	710102024802021	VIJAY KUMAR VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1748(PB)2	Priya	no document	27/03/2021
5491	5488	710102049142021	M/S REGAL METAL & FERRO ALLOYS VS M/S SANDEEP AXLES PVT	Cross Application (IBC)	Application under any other provisions -	COMPANY PETITION IB (IBC)/420(ND)20	RAJEEV	case type wrong	16/07/2021
5492	5489	710102049062021	MUKESH KUMAR VS PAWFECT PET FOODS PRIVATE LIMITED	Company Application (Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/94(PB)202	TANIA SHARMA	not clear page after 6 and due payment other section	16/07/2021
5493	5490	710102049562021	HUZefa FAKHRI SITABKHAN VS PAWFECT PET FOODS PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/64(PB)201	Huzefa F. Sitabkhan	29-30 not clear page	17/07/2021
5494	5491	710102049232021	MS. DEEPIKA BHUGRA PRASAD VS ASPACE BUILDERS AND CONTRACTORS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/299(ND)2019	Deepika	58-61,64-67 not clear page	16/07/2021
5495	5492	710102049182021	NAVNEET KUMAR GUPTA VS ENERGO ENGINEERING PROJECTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1038(PB)2018	Navneet	after 200 pages volume will be divided AND volume wise	16/07/2021
5496	5493	710102049412021	MS. DEEPIKA BHUGRA PRASAD VS TERRENCE ALLOYS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1372(PB)2018	Deepika	page no. not mention in index 33,34 and pb and ib not mention	17/07/2021
5497	5494	710102049292021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS STANDARD CHARTERED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/455(PB)20	Sajeve Bhushan Deora	main case wrong	17/07/2021
5498	5495	710102049302021	SAURABH GARG VS STANDARD CHARTERED BANK	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/306(ND)20	Pankaj Jain	page 10 not clear page	17/07/2021
5499	5496	710102049322021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS SONU TRADING	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1031(ND)2	Sajeve Bhushan Deora	156-157 translate page	17/07/2021
5500	5497	710102045402021	RAKESH KUMAR JAIN VS SHIVALIK PACKAGING INDUSTRIES	Contempt Petition (IBC)	Application under any other provisions - IBC		MOHIT NANDWANI	Wrong section choose/List dates &&& Events/Brief of synopsis/Advocate welfare &&&	
5501	5498	0710200420362018/79	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)20		Affidavit not notarized, court fees and welfare	17/2021
5502	5499	0710200420362018/80	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Affidavit not notarises, court fees and welfare fees missing on	13/07/2021

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5503	5500	0710200426542018/2	REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/291(ND)20		Documents not available, please refile documents	19/07/2021
5504	5501	0710200426542018/3	REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/291(ND)20		Documents not available, please refile	19/07/2021
5505	5502	0710200431842018/3	INCOME TAX OFFICER WARD Vs. REGISTRAR OF COMPANIES - M/S GRS PRINTERS PRIVATE		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/802(ND)20		Wrong e-filing, appeal and affidavit should be file separately	16/03/2021
5506	5503	0710102139962019/7	NEERAJ KUMAR GUPTA Vs. PANCH TATVA PROMOTERS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2740(ND)2		True Copy sign missing in each pages, Affidavit	19/07/2021
5507	5504	0710102149872019/9	SYNDICATE BANK Vs. M/S. SUPREME ALLOYS		IBC under Sec 7	COMPANY PETITION IB		NOC document filed twice	19/07/2021
5508	5505	0710102152922019/6	CORPORATION BANK Vs. SAINOV SPIRITS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3383(ND)2019		True Copy sign missing in Page Nos 1 to 10 according to PDF, Notary	19/07/2021
5509	5506	0710102157292019/2	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1022(ND)2		True Copy sign missing in Page Nos 1 and 2 according to	19/07/2021
5510	5507	0710102002732020/12	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Wrong e-filing, need to file in IA	20/07/2021
5511	5508	0710102061262019/15	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		NEED TO IA FILE	20/07/2021
5512	5509	0710102114552020/1	AMEET KHANDEWAL Vs. POOJA GOELA		Sec. 241(1)	COMPANY PETITION (COMPANIES		NEED TO SIGN EVERY PAGES	20/07/2021
5513	5510	0710102033212020/9	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/791(ND)20		True Copy sign missing in each pages, Affidavit	20/07/2021
5514	5511	0710102003862021/1	M/S ILPEA PARAMOUNT LTD Vs. M/S ILPEA PARAMOUNT LTD		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES ACT)/49(ND)2021		True Copy sign missing in Page Nos 1 to 28 according to PDF, E-stamp	20/07/2021
5515	5512	0710102011772021/1	ULTRATECH CEMENT LTD Vs. UNIVERSAL JOURNEYS INDIA PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/170(ND)20		True Copy sign missing in each pages	20/07/2021

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5516	5513	0710102016412021/1	V M ENGINEERS Vs. KULDEEP VERMA		Sec 60(5)	INTERLOCUTORY APPLICATION		True Copy sign missing in each pages	20/07/2021
5517	5514	0710102023102021/2	CHITRANJAN GUPTA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/207(ND)2021		True Copy sign missing in Page Nos 1 to 47 according to PDF in Vol 1, Page No 128 and 155	20/07/2021
5518	5515	0710102023182021/3	SUKHDEV MADNANI Vs. VISHAL GOEL		Sec. 45 (1),Sec 66(1)	INTERLOCUTORY APPLICATION		True Copy sign missing in Page Nos 6 to 144	20/07/2021
5519	5516	0710102030102021/1	SARANEQUIPMENTS & ENGINEERS (P) LTD. Vs. PIONEER FABRICATORS PRIVATE LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1825(ND)		True Copy sign missing in Page No 4 and 5 according to PDF	20/07/2021
5520	5517	0710102030102021/2	SARANEQUIPMENTS & ENGINEERS (P) LTD. Vs. PIONEER FABRICATORS PRIVATE LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1825(ND)		True Copy sign missing in Page No 4 and 5 according to PDF	20/07/2021
5521	5518	0710102018612021/3	SHREYA SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI &			COMPANY APPEAL(COMPANIES ACT)/67(ND)2021		true copy sign missing	22/07/2021
5522	5519	710102026562020	PAISALO DIGITAL LIMITED VS CHAHAL PARIVAHAN PRIVATE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		HARSHAL KUMAR	SECTION WRONG	28/02/2020
5523	5520	710102109532020	AMIT RAJ JAIN VS ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/63(ND)2020	Parveen	Payment Not Done	21/11/2020
5524	5521	710102018902021	SUNDRM CONSULTANTS PVT LTD VS GAURAV KHANDELWAL & ORS	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/849(PB)20	Kartavya Batra	Payment Not Done	6/3/2021
5525	5522	710102031742021	UNION BANK OF INDIA VS SHRI BANKE BIHARI COTFAB PVT.LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1671(ND)2	Priya	Payment Not Done	19/04/2021
5526	5523	710102047552021	UMESH GARG VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/394(ND)2019	MUKESH	PG-423,424 not clear VOLUME WISE INDEX MUST please	13/07/2021
5527	5524	710102049202021	PUNJAB NATIONAL BANK VS K.K. JAJODIA	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/132(PB)20	Sanjay	Payment Not Done	16/07/2021
5528	5525	710102050122021	VIKRAM MANCHANDA VS TARUN AHUJA& ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/755(PB)2020	Ashish Choudhury	notary date not clear,Proof of service page number not	20/07/2021

	A	B	C	D	E	F	G	H	I
5529	5526	710102050152021	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF BHISHAM INFRASTRUCTURE PRIVATE LIMITED VS BHISHAM INFRASTRUCTURE	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/192(PB)2019	UDAYRAJ	6-7 not clear page	20/07/2021
5530	5527	710102049942021	MR. KRISHNA KUMAR AGRAWAL VS ANAND DIVINE DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1342(PB)2019	NISHANT	TRUE COPY MISSED	19/07/2021
5531	5528	710102050342021	SURENDRA RAJ GANG VS RAMAN GUPTA	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/639(PB)20	MISHA	section wrong	20/07/2021
5532	5529	710102050612021	SHASHI SHARMA- LIQUIDATOR VS M/S ROYAL PRESSING AND COMPONENTS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/274(ND)2018	SHASHI SHARMA	Council Detail Missing & Notary and Verified Missing	21/07/2021
5533	5530	710102050602021	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1083(PB)2018	UDAYRAJ	155,157,159 not clear page and page numbering cut	21/07/2021
5534	5531	710102050622021	SUPERTECH LIMITED VS A.G. PLUMBING & FIRE SYSTEM	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/598(ND)20	RISHI	notary missing in affidavit and stamp paper	21/07/2021
5535	5532	710102050142021	ATUL KUMAR KANSAL VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)20	Atul Kansal	section wrong	20/07/2021
5536	5533	710102049422021	ANSHUL TEXTILE PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Comp anies Act)	Sec 252 (3)		AMIT KUMAR GUPTA	Pages not clear 56,57, 2nd volume index missed,page no. 110,112,114,116,119, missed,wrong jurisdiction	
5537	5534	710102049602021	INTEC CAPITAL LIMITED VS SHIKHIR PLAST (INDIA) PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Aabhas	page:58-60, not clear, 25 advocate welfare and 3rs court fee missed page:58-60, not clear, 25	
5538	5535	710102050752021	SUHARSH MITTAL VS COPAL ART PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ANKIT	compliance affidavit missed 9 (3)b or reply	
5539	5536	0710102060092020/4	CITRON STRAEGIES PVT LTD Vs. LEADING		IBC under Sec 7	COMPANY PETITION IB		document not in proper	22-Jul-21

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5540	5537	0710102142642019/6	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2886(ND)2019		NEED TO NUMBERING ALL PAGES PROPERLY	6-Jul-21
5541	5538	0710102017022018/11	RSP STAMPING INDUSTRIES Vs. ASSOCIATED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1413(ND)2		NOTARY MISSING	4-Jun-21
5542	5539	0710102035272021/2	UMESH GARG Vs. PUNEET GEOL		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION (I.B.C)/2425(PB)2021		Vakalatnama missing, Short form of True copy sign not applicable in	20-Jul-21
5543	5540	0710102038532021/1	DURGA PACKAGING Vs. LIQUIDATOR OF TRISTAR GLOBAL INFRASTRUCTURE PVT		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2480(ND)		Vakalatnama not Filed properly	20-Jul-21
5544	5541	0710102005582021/2	HARIBHAKTI & CO LLP THROUGH MAHESH AGARWAL Vs. ORTEL COMMUNICATIONS LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1242(ND)		Index missing, True Copy sign missing in each pages	22-Jul-21
5545	5542	0710102005582021/3	HARIBHAKTI & CO LLP THROUGH MAHESH AGARWAL Vs. ORTEL COMMUNICATIONS LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1242(ND)		Index missing, True Copy sign missing in each pages	22-Jul-21
5546	5543	0710102014702018/48	ICICI BANK LIMITED Vs. C & C CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2		Same Document filed twice, True Copy sign	22-Jul-21
5547	5544	0710102018242020/1	SHALU KHANNA Vs. FUSEBASE ELTORO PVT LTD		Sec 60(5)	COMPANY APPLICATION(I BC)/1179(ND)20		True Copy sign missing in each pages	22-Jul-21
5548	5545	0710102039822021/1	QWIKCILVER SOLUTIONS PRIVATE LIMITED Vs. PINE LABS PRIVATE		Sec. 230-232 - Second Motion, Sec. 230-	CP(AA) MERGER AND AMALGAMATIO		WRONG DOCUMENT	22-Jul-21
5549	5546	0710120011332018/3	BRIJESH SAHU Vs. KDP BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB		STAMP MISSING	25-Mar-21
5550	5547	0710102109252019/4	GANESHA ECOSPHERE LIMITED Vs. INNOVATIVE TEXTILES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/254(PB)20		Wrongly filed	23-Jul-21
5551	5548	0710102113592019/14	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2130(ND)2019		Rejoinder document filed twice, True Copy sign missing in Page Nos 6 and 7 according to PDF	23-Jul-21
5552	5549	0710102113632020/1	SOHNA BUILDCON RESORTS PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/15(ND)2021		True Copy sign missing in Page Nos 8 to 26 according to	23-Jul-21

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5553	5550	0710102113632020/2	SOHNA BUILDCON RESORTS PRIVATE		IBC Section 59	COMPANY PETITION IB		Document not Filed properly	23-Jul-21
5554	5551	0710102116852020/5	M/S SWASTIK FINBUILT INDIA PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES		True Copy sign missing in Page Nos 6 and 7	23-Jul-21
5555	5552	0710102145002019/3	PRISM JOHNSON LIMITED THROUGH ITS DIVISION RMC (INDIA) Vs. KNIGHT CONSTRUCTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2917(ND)2 019		Vakalatnama not filed properly	23-Jul-21
5556	5553	0710102077542020/1	ARUMANI TRADERS Vs. SARU INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/100(ND)20		index missing	23-Jul-21
5557	5554	0710102092032020/3	REGALIA INFRATECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/378(ND)20		Vakalatnama Not filed properly	26/07/2021
5558	5555	0710102102622019/9	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2		Vakalatnama Not filed properly	26/07/2021
5559	5556	0710102137062019/1 1	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES &		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2688(ND)2 019		Vakalatnama Not filed properly, Index missing	26/07/2021
5560	5557	0710102164052019/2	LIFESTYLE MAGAZINES PRIVATE LIMITED Vs.		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES ACT)/948(ND)20		True Copy sign missing in Page Nos 3 to 8 according to	26/07/2021
5561	5558	0710102167492019/7	HINDUSTAN AUTOMOTIVE STORE Vs. MIRIC BIOTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3494(ND)2		Index missing	26/07/2021
5562	5559	0710120007302018/7 1	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2 018		True Copy sign missing in Page Nos 14 to 90 according to	26/07/2021
5563	5560	0710120007302018/7 2	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2 018		True Copy sign missing in Page Nos 12 to 210 according to PDF, Vakalatnama	26/07/2021
5564	5561	0710200419762018/2	MR. BASANT LAHARIA Vs. M/S. WOG TECHNOLOGIES PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/570(ND)20		True Copy sign missing in Page Nos 4 to 8	23/07/2021
5565	5562	0710102002952020/4	M/S CENTRAL INVESTIGATION AND SECURITY SERVICES LIMITED Vs. M/S SINNAR THERMAL POWER		IBC Under Sec 9	COMPANY PETITION IB (IBC)/349(ND)20 20		Case Number missing, True Copy sign missing in each pages	23/07/2021

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5566	5563	0710102002952020/5	M/S CENTRAL INVESTIGATION AND SECURITY SERVICES LIMITED Vs. M/S SINNAR THERMAL POWER		IBC Under Sec 9	COMPANY PETITION IB (IBC)/349(ND)20 20		True Copy sign missing in Page Nos 2 to 19 according to PDF	23/07/2021
5567	5564	0710102013722020/4	M/S INDUSUNO ONLINE PRIVATE LIMITED Vs. M/S ARIEN GLOBAL LIFESTYLE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/628(ND)20 20		Proof of service missing	23/07/2021
5568	5565	0710102018352020/2	M/S SHEETAL IMPEX PVT. LTD. Vs. SHREE SWASTIC SALES CORPORATION PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/544(ND)20 20		Proof of service missing	4/5/2021
5569	5566	0710102024592021/1	ASHOK KUMAR JUNEJA Vs. CLASSIC BOTTLE CAPS PVT. LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		Proof of service missing	23/07/2021
5570	5567	0710102406312018/8	M/S BIPIN INDUSTRIES PVT LTD Vs. M/S ABW INFRASTRUCTURE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/375(PB)20		Wrong e-filing, need to file in IA	26/07/2021
5571	5568	0710102406312018/9	M/S BIPIN INDUSTRIES PVT LTD Vs. M/S ABW INFRASTRUCTURE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/375(PB)20		Wrong e-filing, need to file in IA	26/07/2021
5572	5569	0710102427572018/2 2	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(PB)201		Wrong e-filing, need to file in IA	26/07/2021
5573	5570	0710102020242020/2	NIPPON INDIA MUTUAL FUND ( NIMF) Vs. AVANTHA HOLDING		IBC under Sec 7	COMPANY PETITION IB (IBC)/536(PB)20		NEED TO VOLUME 2 AFTER 200	26/07/2021
5574	5571	0710102020242020/3	NIPPON INDIA MUTUAL FUND ( NIMF) Vs. AVANTHA HOLDING		IBC under Sec 7	COMPANY PETITION IB (IBC)/536(PB)20		NEED TO VOLUME 2 AFTER 200	26/07/2021
5575	5572	0710102020242020/4	NIPPON INDIA MUTUAL FUND ( NIMF) Vs. AVANTHA HOLDING		IBC under Sec 7	COMPANY PETITION IB (IBC)/536(PB)20		NEED TO VOLUME 2 AFTER 200	26/07/2021
5576	5573	0710102139242019/8	CONTINUOUS DYEING & PRINTING MILLS Vs. BHAVIKA APPARELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2844(ND)2 019		DOCUMENT NOT UPLOAD	19/07/2021
5577	5574	0710200413722017/2	INCOME TEX OFFICER- WARD 16(2) Vs. ROC M/S MAP MEDICARE PVT LTD		Sec 252 (1)	COMPANY APPEAL(COMP ANIES		DOCUMENT NOT UPLOAD	26/07/2021
5578	5575	0710200429542018/1 9	M/S. SRS LTD. Vs. M/S. SAUBHAGYA ORNAMENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/114(ND)20		Index missing	16/07/2021
5579	5576	0710200429542018/2 1	M/S. SRS LTD. Vs. M/S. SAUBHAGYA ORNAMENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/114(ND)20		Index missing	26/07/2021



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5580	5577	0710102002052020/7	WORXPACE PVT LTD Vs. M/S IREO FIVERIVER PVT LTD		Sec 60(5)	COMPANY APPLICATION(I BC)/253(ND)202		True Copy sign missing in each pages	15/03/2021
5581	5578	0710102032942021/1	ROBIN MITTAL Vs. TRADING ENGINEERS (INTERNATIONAL) LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		True Copy sign missing in each pages, Same	26/07/2021
5582	5579	0710102033402021/2	VIVEK SHUKLA Vs. MR. MOHAN LAL JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2084(ND) 2021		Page No 1 according to PDF Filed wrongly, True Copy sign missing in Page Nos 27 to 101	21/05/2021
5583	5580	0710102033942018/14	ORIENTAL BANK OF COMMERCE OF Vs. VALLABH STEEL WEST		IBC under Sec 7	COMPANY PETITION IB (IBC)/107(PB)20		Index missing, Page No 16 Not clear	26/07/2021
5584	5581	0710102034622021/3	SAVITA RANI BAKSHI Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2230(ND)		Wrongly filed	26/07/2021
5585	5582	0710102036792021/4	SANJAY LAMBA Vs. ASHOK KUMAR GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION		Vakalatnama Not filed properly	26/07/2021
5586	5583	0710102041032021/2	R S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/313(ND)20 21		True Copy sign missing in Page Nos 4 to 6 according to PDF	26/07/2021
5587	5584	0710102083052020/5	BHIIM SAIN GOYAL Vs. RONAK ASHOK SURANI		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3531(ND) 2020		True Copy sign missing in Page Nos 18 to 34 according to PDF in R-5 document, E-stamp missing in R-5 and R-4, True Copy sign missing in Page Nos 14 to 46	16/02/2021
5588	5585	0710102083052020/7	BHIIM SAIN GOYAL Vs. RONAK ASHOK SURANI		19(2)	INTERLOCUTORY APPLICATION		Vakalatnama not Filed properly in R-4 and R-5	26/07/2021
5589	5586	0710102088212019/1	RAKESH KUMAR NIGAM Vs. VARDHMAN ESTATES & DEVELOPERS(P) LTD.		Application under any other provisions - IBC	COMPANY APPLICATION(I BC)/956(PB)201		Index missing in both the Affidavit documents	26/07/2021
5590	5587	0710102090092020/4	NITESH BHARDWAJ Vs. GALLANT HOTELS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES)		Welfare fee stamp and Court fees stamp	26/07/2021
5591	5588	0710102090262020/4	NITESH BHARDWAJ Vs. SUMMIT APARTMENTS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES)		Welfare fee stamp and Court fees stamp	26/07/2021

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5592	5589	0710102095242020/2	SAKSHAM KNOWLEDGE SERVICES PRIVATE LIMITED Vs. NFX DIGITAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/104(ND)2021		Vakalatnama missing	11/6/2021
5593	5590	0710102014852018/6	MAGICRETE BUILDING SOLUTIONS PVT LTD Vs. M/S JD CONTRACTS PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1329(ND)2		Wrong e-filing	26/07/2021
5594	5591	0710102046672021/1	SUMESH SOOD Vs. SYSCOM ORGAINC WORLD PRIVATE LIMITED		Application under any other provisions	COMPANY APPLICATION( COMPANIES		Page no. 45 not clear	26/07/2021
5595	5592	0710102068192020/2	CHIRAG SHAH RESOLUTION PROFESSIONAL OF		Sec 60(5)	INTERLOCUTORY APPLICATION		No index, no pagination, wrong e-filing,	26/07/2021
5596	5593	0710102088222020/3	M/S APPLIED ELCTRO-MAGNETICS PVT LTD Vs. M/S ONYX COMPONENTS & SYSTEMS PVT. LTD.		Rule 11 of NCLT, 2016,Section 74	INTERLOCUTORY APPLICATION (I.B.C)/3927(ND)		True copy sign missing on every page, remove duplicate volume	26/07/2021
5597	5594	0710102090072020/5	NITESH BHARDWAJ Vs. SULLABH BUILDERS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES		Court fees and welfare missing on vakalatnama	26/07/2021
5598	5595	0710102090072020/6	NITESH BHARDWAJ Vs. SULLABH BUILDERS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES		Court fees and welfare missing on vakalatnama	26/07/2021
5599	5596	710102014802020	ANIL AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED	Company Application(IBC C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/569(ND)20	RAJIV MALIK	prar ,affidavit, e-stamp paper missed ,	1/2/2020
5600	5597	710102014832020	ANIL AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED	Company Application(IBC C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/569(ND)20	RAJIV MALIK	prar ,affidavit, e-stamp paper missed ,	1/2/2020
5601	5598	710102025812020	PRAVIN R NAVANDAR- IRP-INTERIM RESOLUTION PROFESSIONAL VS INTERPARTS MARKETING	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1782(ND)2019	Pravin R. Navandar	document not openable	27/02/2020
5602	5599	710102016362021	JURISTICA LEGAL SERVICES LLP VS THREE C UNIVERSAL DEVELOPERS PVT.LTD	Company Application(C ompanies Act)	Rule 11 of NCLT		MAHJABEEN	wrong filing	25/02/2021
5603	5600	710102050962021	ANIL KUMAR VS M/S PEARL VISION PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/419(PB)20	CA ANIL KUMAR	52-54 not clear page	23/07/2021
5604	5601	710102051452021	MANOHAR LAL VIJ VS MS KELVIN BUILDCON PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1045(ND)2	Manohar Lal Vij	Technically Wrong Section Mention	24/07/2021
5605	5602	710102051782021	GUPTA BIOTECH PRIVATE LIMITED VS INSECTICIDES INDIA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/315(ND)20	ASHISH	Prayer missed ,page 21-26 translate need	25/07/2021

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5606	5603	710102051202021	LOOKS SALON PRIVATE LIMITED VS LOOKS SALON PRIVATE LIMITED	Company Petition (Companies Act)	Application under any other provisions		vishal gohri	case type wrong and sign missing in application page	23/07/2021
5607	5604	710102025982020	SANJAY SINGHAL VS AMRAPALI LEISURE VALLEY DEVELOPERS	Company Petition IB (IBC)	IBC Under Sec 9		Prashant Sharma	document uncompleted,( petition not	27/02/2020
5608	5605	710102049882021	PRAKASH SINGH NEGI VS HANDS ON HANDS VENTURES PVT. LTD.	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Mayank Wadhwa	Section 242 mentioned in petition and fees missed	19/07/2021
5609	5606	710102000592020	SHIV DYAL SHARMA VS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1718(PB)2	Jatin S Sethi	case type wrong	2/1/2020
5610	5607	710102007332020	RAM DEV INTERNATIONAL LIMITED VS PRABHJIT SINGH SONI	Company Application(IBC)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/178(PB)20	PRABHJIT	case type wrong pg no 23-27 not translatedpg no	16/01/2020
5611	5608	710102010612020	ROHIT SEGAL VS BOHAR SINGH SRAN	Company Application(IBC)	Sec 66(1)	COMPANY PETITION IB (IBC)/547(PB)20 18	Mrinali	Pg Not Clear- 231,232,242,243,254,262,268Pg Not Clear- 231,232,242,243,2	23/01/2020
5612	5609	710102010192020	REETESH KUMAR AGARWAL VS BOHAR SINGH SRAN	Company Application(IBC)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/509(PB)20	Anju Bhushan Gupta	Pg Not Clear-1- 6,65-69,72,73,82	22/01/2020
5613	5610	710102003602020	ANURAG SACHDEVA VS KINDLE DEVELOPERS PRIVATE LIMITED	Company Application(IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/470(ND)20	Sanyam Goel	pg 38-41 44 46 48 49 not clear	9/1/2020
5614	5611	710102000982020	LAKSHMI FLOAT GLASS LIMITED VS DURABLE FACADE SERVICES PVT	Company Application(IBC)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/902(ND)20	Ashutosh	Page-17 not Clear, Pg nos. mismatch in soft	3/1/2020
5615	5612	710102003772020	PARSVNATH DEVELOPERS LIMITED VS PREM CHAND CHANDNA	Company Application(IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/76(ND)202	Prashant Jain	doc not upload	9/1/2020
5616	5613	710102020012020	NITEO TECHNOLOGIES PRIVATE LIMITED VS HI POINT INVESTMENT	Company Application(C ompanies Act)	Rule 154, NCLT 2016	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES	RAJEEV	document not open case type wrong	13/02/2020
5617	5614	710102020752021	KKALPANA INDUSTRIES INDIA LIMITED VS RADIANT POLYMERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/818(ND)20 20	Rohit Bohra	please delete previous document	13/03/2021
5618	5615	710102026232021	SGS TEKNIKS MANUFACTURING PVT. LTD. VS UNIVERSAL BUILDWELL PVT. LTD.	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION IB (IBC)/456(ND)20 18	Gursat	wrong e - filing	1/4/2021
5619	5616	710102048832021	GYANESHWAR SAHAI VS CMA SANDEEP GOEL	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/597(ND)20	Gyaneshwar Sahai	Page No 4 Missing	16/07/2021

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5620	5617	710102051442021	ARVIND KUMAR RAY VS VINEET AGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2	Dhrubajit Saikia	UP Stamp paper of affidavit minimum duty	24/07/2021
5621	5618	710102002572020	VIVEK RAHEJA VS HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED THROUGH ITS GENERAL	Company Application (IB C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1291(PB)2 018	Vivek	PG 75-80 ARE NOT CLEAR AND PAGE NO. 17-21,66-71,81-88 ARE NOT TRANSLATED	7/1/2020
5622	5619	710102010532020	RAJ KUMAR GUPTA VS HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED THROUGH ITS GENERAL MANAGER	Company Application (IB C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/558(ND)20 19	Raj	SOFT COPY NOT CLEAR SOFT COPY NOT CLEAR case type wrong	22/01/2020
5623	5620	710102051942021	PRANAV KUMAR PANDEY VS VARDHMAN BUILDTECH PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)		Sandeep	11-22 not clear page and main case not link	26/07/2021
5624	5621	710102051862021	FUTURE POWER TECHNOLOGIES PRIVATE LIMITED VS SMR ENTERTAINMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/269(ND)20 20	Kewal Krishan Saini	stamp paper missing	26/07/2021
5625	5622	710102052122021	SAI GR IMPEX PRIVATE LIMITED VS CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/521(ND)20 20	ABHISHEK KUMAR	51-52 not clear page main case wrong 51-52 not clear page main	26/07/2021
5626	5623	710102039802021	PRADEEP KUMAR LAKHANI VS MAJESTIC HOLDINGS PRIVATE LIMITED	Cross Application (IBC)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/2695(ND)2 019	KUSHAL	WRONG SECTION ,STAMP PAPER &&&	9/6/2021
5627	5624	710102034222020	GLOBAL AUTOTECH LIMITED VS MAINI CONSTRCTIONS	Company Petition IB (IBC)	Application under any other provisions - IBC		ROHIT GANDHI	case type in companies act and wrong	18/03/2020
5628	5625	710102052162021	VATSAYAN FOOD PRIVATE LIMITED VS REGISTRAR OF COMPANIES NEW DELHI	Company Petition (Companies Act)	Sec 252 (1)		Abhishek Sharma	Wrong section select, Page no 24,122, missed, page 101 cut, Roc &&&	26/07/2021
5629	5626	710102051812021	M/S SEABORN VS ASIAN HOTELS NORTH LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Mr. Viplav Acharya	page:222-245, 429-452, not clear	26/07/2021
5630	5627	0710102096462019/10	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1510(ND)2		Page No 28 according to PDF Not clear	26/07/2021

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5631	5628	0710102101102019/8	STERLING AND WILSON PRIVATE LIMITED Vs. SUPERTECH INFRASTRUCTURE PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1838(ND)2019		Index missing	26/07/2021
5632	5629	0710102172872019/6	YASIR IQBAL Vs. SAKSHAM SIGNS PVT.		IBC Under Sec 9	COMPANY PETITION IB		Index missing	26/07/2021
5633	5630	0710120011802018/3	TATA STEEL LTD. Vs. NEERAJ SINGAL		Application under any other provisions	COMPANY APPLICATION( COMPANIES		True Copy sign missing in each pages	9/1/2020
5634	5631	0710102032412021/1	RAKESH TANEJA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2026(PB) 2021		E-stamp and Vakalatnama missing in Intervenor Objection and	20/07/2021
5635	5632	0710102032912021/2	ROBIN MITTAL Vs. TRADING ENGINEERS (INTERNATIONAL) LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		Same document filed twice	26/07/2021
5636	5633	0710102034152021/1	ANIL KUMAR TYAGI Vs. VIVEK RAHEJA		Sec 60(5)	INTERLOCUTORY APPLICATION		Same document filed twice	26/07/2021
5637	5634	0710102080012020/3	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		Affidavit not notarized	27/07/2021
5638	5635	0710102087622020/1	PARAMJIT GANDHI Vs. NARENDER KUMAR SHARMA		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong e-filing, need to file in IA	1/10/2020
5639	5636	0710102088222020/2	M/S APPLIED ELCTRO-MAGNETICS PVT LTD Vs. M/S ONYX COMPONENTS & SYSTEMS PVT. LTD.		Rule 11 of NCLT, 2016,Section 74	INTERLOCUTORY APPLICATION (I.B.C)/3927(ND)		True copy sign missing on every page	27/07/2021
5640	5637	0710102096282020/4	ASHOK KUMAR Vs. NAVNEET RAGHUVANSHI		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		Affidavit not notarised	27/07/2021
5641	5638	0710102098942019/12	BANK OF INDIA Vs. WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1572(ND)2019		True copy sign missing on every page	27/07/2021
5642	5639	0710102105962019/12	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES		Stamp paper missing, True copy sign	27/07/2021
5643	5640	0710102105962019/13	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES		File all reply separately	27/07/2021
5644	5641	0710102111762019/7	PUNJAB NATIONAL BANK Vs. M/S AMZEN MACHINES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2058(ND)2		Wrong e-filing, need to file in single pdf	12/7/2021
5645	5642	0710102075392019/18	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)20		No index, no pagination	27/07/2021

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5646	5643	0710102109372019/8	CORPORATION BANK Vs. M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1887(ND)2019		Wrong e-filing, need to file in IA	30/06/2021
5647	5644	0710102111002020/1	ADARSH CNC SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/502(ND)20		Short form of True Copy sign not applicable in Page Nos 6 to 14	18/02/2021
5648	5645	0710102166622019/6	UNION OF INDIA THROUGH SFIO Vs. MOHAN INDIA PRIVATE LIMITED		Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/31(ND)2020		E-stamp missing, True Copy sign missing in Page Nos 3 to 5 according to PDF, Affidavit	27/07/2021
5649	5646	0710102167212019/4	MONICA GUPTA Vs. VDOPIA MEDIA AND SOFTWARE SOLUTIONS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3488(ND)2		E-stamp missing, Proof of service missing	27/07/2021
5650	5647	0710102722542018/11	DENA BANK Vs. RATHI SUPER STEEL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1446(PB)2018		Page Nos 39 to 64 according to PDF Not clear, Vakalatnama Not	9/1/2020
5651	5648	0710102021452021/2	DEVENDRA SINGH Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1398(PB)		Stamp paper missing,	27/07/2021
5652	5649	0710102075392019/19	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)20		index missing	27/07/2021
5653	5650	0710102075392019/20	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)20		index missing	27/07/2021
5654	5651	0710102137252019/6	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2019		Wrong e-filing, need to file in IA	24/03/2021
5655	5652	0710102137252019/7	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2019		Wrong e-filing, need to file in IA	20/07/2021
5656	5653	0710102138062019/11	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)2019		True copy sign missing on every page	24/05/2021
5657	5654	0710120011422018/11	STATE BANK OF INDIA Vs. VEEKAY POLYCOATS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1291(PB)2		Rs 25 welfare fees missing on vakalatnama	27/07/2021

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5658	5655	0710102007022020/3	SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.		Application under any other provisions - IBC	COMPANY APPLICATION(IBC)/539(ND)2020		Wrong e-filing , need to file in IA	27/07/2021
5659	5656	0710102007072020/2	SHAKTI CLEARING AGENCY Vs. FE (INDIA) LTD		Application under any other provisions - IBC	COMPANY APPLICATION(IBC)/538(ND)202		Wrong e-filing , need to file in IA	27/07/2021
5660	5657	0710102014852018/5	MAGICRETE BUILDING SOLUTIONS PVT LTD Vs. M/S JD CONTRACTS PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1329(ND)2		Index missing	27/07/2021
5661	5658	0710200412592017/3 1	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)2017		Judgement document filed twice, Proof of service missing, True Copy sign	15/10/2020
5662	5659	0710200419762018/5	MR. BASANT LAHARIA Vs. M/S. WOG TECHNOLOGIES PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/570(ND)20		Index missing in Basant document	27/07/2021
5663	5660	0710200419762018/7	MR. BASANT LAHARIA Vs. M/S. WOG TECHNOLOGIES PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/570(ND)20		True Copy sign missing in Page Nos 3 to 20	27/07/2021
5664	5661	0710200420362018/2 8	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)20		Vakalatnama not Filed properly	14/01/2020
5665	5662	0710102002552020/4	VIJENDER SHARMA Vs. GREENLEAF ENVIROTECH PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/436(PB)2020		True Copy sign missing in Page Nos 4 to 6 according to	27/07/2021
5666	5663	0710102012712021/1	SUNILA CHHABRA Vs. AGL TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/118(ND)20		True Copy sign missing in Page Nos 3 to 13	23/07/2021
5667	5664	0710102104092020/5	ECLEAR LEASING & FINANCE PVT. LTD. Vs. SWATI HEALTH & EDUCATION SERVICES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1035(PB)2020		NOTARY MISSING	27/07/2021
5668	5665	0710102111762019/8	PUNJAB NATIONAL BANK Vs. M/S AMZEN MACHINES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2058(ND)2		NEED TO IA FILE	23/07/2021
5669	5666	0710102114232020/9	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES		NEED TO IA FILE	27/07/2021
5670	5667	0710102116922020/1	KR UNOFIN CONSULTANCY SERVICES PRIVATE LIMITED Vs. REGISTRAR		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/507(ND)20		STAMP MISSING	27/07/2021

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5671	5668	710102020702021	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD VS RISHABH BUILDWELL PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/913(ND)2019	SHAILESH KUMAR PRASAD	Payment Not Done	12/3/2021
5672	5669	710102040492021	ZEECO INDIA PRIVATE LIMITED VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/731(PB)20	ANISH GHOSHAL	please upload clear pdf not \\\\clear	12/6/2021
5673	5670	710102041502021	CARRIER TECHNOLOGIES INDIA LIMITED VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Rule 11 of	COMPANY PETITION IB (IBC)/731(PB)2018	Divyanshu	SIGN MISSED ON APPLICATION e-stamp paper missed section	17/06/2021
5674	5671	710102046182021	AKHILESH GUPTA VS PAWAN KUMAR SINGAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Akhilesh Kumar Gupta	main case not link with application	8/7/2021
5675	5672	710102050422021	C. VITTAL VS TECPRO SYSTEM LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2017	DIBYADYUTI BANERJEE	file is in doubt about intervention sign missing in application page	20/07/2021
5676	5673	710102052582021	SHAGEER KHAN VS DANISH IRFAN	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/318(ND)20	Kumar Mihir	case type wrong s	27/07/2021
5677	5674	710102052492021	PAWAN ASSOCIATES VS CARGO NAVIGATION SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/863(PB)20	Nithin	pg-43-46,53,54,56 not clear	27/07/2021
5678	5675	710102052442021	PRITHIPAL SINGH GULATI VS GULATI RETAIL INDIA LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/956(ND)20	SANGEETA BOHRA	3-4,16-20 cut page	27/07/2021
5679	5676	710102044662021	HAGEN ENGINEERS & CONSULTANTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Ahsan Ahmad	Wrong case type select, link 2nd motion with first motion	27/7/2021
5680	5677	0710102028392021/1	COLLEGEDUNIA WEB PRIVATE LIMITED Vs. GUS GLOBAL SERVICES (INDIA) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/328(ND)2021		Same Affidavit document filed thrice, True Copy sign missing in Page Nos 4 & 5, Vakalatnama not	27/07/2021
5681	5678	0710102034632021/1	SHIVANI GUPTA Vs. H L BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/321(ND)20		Wrongly filed	27/07/2021
5682	5679	0710102039142021/1	DEBASHIS NANDA Vs. SANJAY AGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION		Vakalatnama missing	27/07/2021



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5683	5680	0710102039882021/1	OMANSH ENTERPRISES LIMITED Vs. KAYEM FOOD INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/291(ND)2021		Vol I cannot exceed more than 200 pages; It should be filed in	23/07/2021
5684	5681	0710102101182019/12	ASHMIT CORPORATION PRIVATE LIMITED Vs. FLEXI INFOTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1625(ND)2019		True Copy sign missing in Page No 4 according to PDF,	27/07/2021
5685	5682	0710102101182019/13	ASHMIT CORPORATION PRIVATE LIMITED Vs. FLEXI INFOTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1625(ND)2019		True Copy sign missing in Page No 4 according to PDF,	27/07/2021
5686	5683	0710120009322018/17	ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1140(ND)2		E-stamp missing	27/07/2021
5687	5684	0710102007592020/8	RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING WORK PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/379(ND)2020		document not upload	27/07/2021
5688	5685	0710102033262021/1	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE		IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021		Stamp paper missing	15/07/2021
5689	5686	0710102033262021/2	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE		IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021		Stamp paper missing	28/07/2021
5690	5687	0710102033262021/3	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE		IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021		Stamp paper missing	28/07/2021
5691	5688	0710102034622021/2	SAVITA RANI BAKSHI Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2230(ND)		No index, no pagination	20/07/2021
5692	5689	0710102035832021/1	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		Stamp paper missing	9/7/2021
5693	5690	0710102035832021/2	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2275(ND)2021		Page no. 1 - 43, 67 - 104, 110 - 166, 796 - 803, 817 - 926 true copy sign missing, Page no. 167, 170, 793 Hindi translation missing, Page	9/7/2021

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5694	5691	0710102035832021/3	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/2275(ND) 2021		Page no. 1 - 47, 66, 73 -75, 82 - 117, 975 - 1051 true copy sign missing, Page no. 46 stamp paper missing, page no. 117 Hindi translation missing, Page no. 961 - 974 pages not clear, Page no. 1012, 1050 stamp paper	12/7/2021
5695	5692	0710204000182016/6	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.		Sec 272 of the Companies Act , 2013	COMPANY PETITION (COMPANIES ACT)/3(ND)2016		Vakalatnama Not Filed properly	28/07/2021
5696	5693	0710102006102020/4	NAVYUG IRON TRADERS Vs. AIR MOVEMENT AND CONTROL SYSTEM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/504(ND)20 20		Page No 3 Proof of service according to PDF Not clear	26/07/2021
5697	5694	0710102006622021/3	VJ INFRATECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES AND ANR		Sec 252 (1)	COMPANY APPEAL(COMP ANIES		Index and E- stamp missing in Reply document	28/07/2021
5698	5695	0710102008572021/2	MV IMPEX PRIVATE LIMITED Vs. MAHAGUN INDIA PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES		E-stamp missing, Page No 11 Affidavit according to PDF	28/07/2021
5699	5696	0710102008572021/3	MV IMPEX PRIVATE LIMITED Vs. MAHAGUN INDIA PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES		E-stamp missing, Page No 11 Affidavit according to PDF	28/07/2021
5700	5697	0710102018462021/1	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/233(ND)20 21		Page No 4 and 7 according to PDF Not clear, True Copy sign missing in Page	28/07/2021
5701	5698	0710102168452019/4	ASHU GUPTA Vs. SUNIL TANGRI		Sec. 45 (1)	COMPANY APPLICATION(I BC)/327(ND)202		NEED TO ONE TIME FILE	28/07/2021
5702	5699	0710102169962019/1 4	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)20 20		index missing	28/07/2021
5703	5700	0710200420362018/8 3	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)20		NEED TO ALL PAGES SIGN	28/07/2021

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5704	5701	0710102017822021/1	TRANS CONSTRUCTION CONSULTANCY PVT LTD Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES)		STAMP MISSING	26/07/2021
5705	5702	0710102018242020/3	SHALU KHANNA Vs. FUSEBASE ELTORO PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/1179(ND)20		No Index , No pagination	28/07/2021
5706	5703	0710102020922021/1	TARU PROJECTS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES)		STAMP MISSING	26/07/2021
5707	5704	0710102102622019/10	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2		INDEX MISSING	28/07/2021
5708	5705	0710102075392019/14	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)20		True copy sign missing on every page	19/02/2021
5709	5706	0710102085852020/4	PVM INNENSYS PRIVATE LIMITED Vs. SHYAM ARORA		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong index, no pagination	23/07/2021
5710	5707	0710102097842019/3	STATE BANK OF INDIA Vs. JKM INFRA PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1693(ND)2		Page no. 657 hindi translation missing	20/07/2021
5711	5708	0710102043922021/1	SHOBHA CARDS PRIVATE LIMITED Vs. KANODIA TECHNOPLAST LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/341(ND)20		Stamp paper missing	28/07/2021
5712	5709	0710102079912019/10	JMS STEEL & POWER CORPORATION Vs. S.T. CONSTRUCTIONS PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1049(ND)2		No Index , no pagination	28/07/2021
5713	5710	0710102158182019/7	YES BANK LIMITED Vs. TULIP STAR HOTELS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3256(ND)2		True copy sign missing on every page	28/07/2021
5714	5711	0710102002242021/1	ATHENA WEALTH ADVISORS PVT. LTD. Vs. CS SATYADEVI ALAMURI		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		Stamp paper missing, file both documents	6/7/2021
5715	5712	0710102007482021/1	VIJAY SINGH MANN Vs. KANODIA TECHNOPLAST LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong e-filing, need to file in IA	28/07/2021
5716	5713	0710102007592020/9	RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING WORK PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/379(ND)2020		No index no pagination in written submission, True copy sign	28/07/2021
5717	5714	0710102014202017/9	LEVCON VALVES PRIVATE LIMITED Vs. ENERGO ENGINEERING PROJECTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/160(PB)2017		Wrong e-filing , need to file in IA	20/07/2021

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5718	5715	0710102022662020/10	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/49(PB)2020		True Copy sign missing in Page Nos 10 to 16 according to PDF, Proof of service missing,	28/07/2021
5719	5716	0710102022662020/9	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/49(PB)202		True Copy sign missing in Page Nos 10 to 16 according to	28/07/2021
5720	5717	0710102023782021/1	MANAV CHAWLA Vs. MAGIC INFO SOLUTIONS PRIVATE LIMITED		Rule 11 of NCLT, 2016,Rule 11 of NCLT, 2016,Rule	CONTEMPT PETITION (IBC)/4(ND)2021		Wrongly filed	5/7/2021
5721	5718	0710102157722019/4	SMS INTEGRATED FACILITY SERVICES PRIVATE LIMITED Vs. VENICE MAINTENANCE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2020		stamp missing	28/07/2021
5722	5719	710102035672021	UMESH GARG VS PUNEET GEOL		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/449(PB)2019	ABHISHEK	master index missed master index missed please delete	18/05/2021
5723	5720	710102041092021	RAJ KUMAR GUPTA VS MS.NANDANI SINGH		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/258(ND)2020	Raj	Plz Contact Help Desk Technical Issue 011-24363846 e-	15/06/2021
5724	5721	710102043892021	ANIL KUMAR VS PUNJAB NATIONAL BANK & ORS		Application under any other	COMPANY PETITION IB	Yash Agarwal	wrong filing	29/06/2021
5725	5722	710102051002021	ASHOK KUMAR VS SHYATTO RAHA		Sec 66(1)	COMPANY PETITION IB (IBC)/1411(ND)2018	ASHOK KUMAR	if you file in section 66(1) please write complete section in the	23/07/2021
5726	5723	710102050812021	M/S A S CONSTRUCTION VS AEGIS VALUE HOMES LIMITED		Application under any other provisions - IBC		MAHJABEEN	MAIN CASE NOT LINK	22/07/2021
5727	5724	0710102106902019/20	UCO BANK Vs. SASI POWER PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1790(ND)2019		Page Nos 76 to 82 according to PDF Not clear, True Copy sign missing in Page	29/07/2021
5728	5725	0710102027902020/2	SHIKHA GARG Vs. MICROMAX INFORMATICS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/709(ND)2020		Page No 18 Stamp paper according to PDF Not clear, True Copy sign missing in Page Nos 17 to 35	29/07/2021

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5729	5726	0710102032752018/40	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED		Section 420	COMPANY PETITION (COMPANIES ACT)/144(ND)20		Vakalatnama missing	29/07/2021
5730	5727	0710102034202018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S GREY HEAVEN HEALTHCARE		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/51(ND)201		Proof of service missing	29/07/2021
5731	5728	0710102041672021/2	DREAM PROCON PVT LTD Vs. NILESH SHARMA		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrongly filed, Separately filed in Caveat Folder	29/07/2021
5732	5729	0710102048432021/1	ABW INFRASTRUCTURE LIMITED Vs. ALCHEMIST ASSET RECONSTRUCTION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3067(PB)		Index missing	29/07/2021
5733	5730	0710102048432021/2	ABW INFRASTRUCTURE LIMITED Vs. ALCHEMIST ASSET RECONSTRUCTION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3067(PB)		Index missing	29/07/2021
5734	5731	0710102060782020/2	POONAM AGRAWAL Vs. KURINJI METALS PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/75(ND)2020		Page No 18 Stamp paper according to PDF Wrongly filed;it should be of	23/07/2021
5735	5732	0710102126052019/14	SHAPOORJI PALLONI AND CO. PVT LTD. Vs. RATTAN INDIA PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2558(ND)2019		Affidavit document cannot be filed more than 200 pages;as a document should contain 200	29/07/2021
5736	5733	0710102122482019/4	S.A. EQUIPMENTS PRIVATE LIMITED Vs. RYSN INFRA LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2866(ND)2		NEED TO SIGN ALL PAGES	28/07/2021
5737	5734	0710102147362019/3	R. J. PACKWELLS P. LTD Vs. NIBULA PRINT & PACK PVT. LTD.		Sec 30	COMPANY APPLICATION (IBC)/1512(ND)20		NOTARY MISSING	28/07/2021
5738	5735	0710102009932021/1	NITESH BHARDWAJ Vs. SAMITA BHARDWAJ		Sec. 242(4), Rule 11 of NCLT	COMPANY APPLICATION (COMPANIES)		CA NO NOT MENTION	28/07/2021
5739	5736	0710102028982018/19	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2		15 16 NOT CLEAR	29/07/2021
5740	5737	0710102030102020/1	UTSAV SECURITIES PRIVATE LIMITED Vs. SNS DIAGNOSTICS		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		NEED TO IA FILE	23/07/2021
5741	5738	0710102119042020/2	VAIBHAV FARMS PRIVATE LIMITED Vs. DIGNITY BUILDCON		Sec. 230-232 - Second Motion, Sec. 230-	CP(AA) MERGER AND AMALGAMATIO		True copy sign missing on every page	29/07/2021

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5742	5739	0710102126072019/8	SHAPOORJI PALLONI AND CO. PVT LTD Vs. SINNAR THERMAL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2561(ND)2		Wrong e-filing	29/07/2021
5743	5740	0710102131602019/7	VISHAKARMA TOOL WORKS Vs. MOR MUKAT MARKITING PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3017(ND)2		Wrong e-filing, need to file in IA	29/07/2021
5744	5741	0710102142782019/3	EULER HERMES SINGAPORE BRANCH Vs. SHARDA MA ENTERPRISES PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2884(ND)2 019		True copy sign missing on every page	29/07/2021
5745	5742	0710102159062019/4	NORVIC SHIPPING NORTH AMERICA INC. Vs. SHARDA MA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3370(ND)2		True copy sign missing on every page	29/07/2021
5746	5743	0710102169962019/2 2	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)20 20		Page no. 125-137, 161-165, 168-195 not clear,	29/07/2021
5747	5744	0710102169962019/2 4	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)20 20		No Index, No pagination	29/07/2021
5748	5745	0710200420362018/8 4	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)20		True copy sign missing on every page	29/07/2021
5749	5746	0710102143672019/1	INCOME TAX OFFICER WARD 12 ( 1) Vs. REGISTRAR OF		Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES		No Index, No Pagination	27/04/2021
5750	5747	0710102165222019/2	ARKAY FABSTEEL SYSTEMS PRIVATE LIMITED Vs. THE AMERICAN SWAN		Sub-Section (1) of Section 66.	COMPANY PETITION (COMPANIES ACT)/181(ND)20		True Copy sign missing in Page Nos 14 to 140 according to PDF	29/07/2021
5751	5748	0710102406072018/1 4	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)20 18		True COpy sign missing in Page Nos 5 to 29 according to	29/07/2021
5752	5749	0710102027432021/1	AMIT KUMAR SINHA AND ORS Vs. IREO PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/239(ND)20		document not upload	29/07/2021
5753	5750	0710102027432021/2	AMIT KUMAR SINHA AND ORS Vs. IREO PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/239(ND)20 21		True Copy sign missing in Page Nos 4 & 5 according to PDF, Same	29/07/2021
5754	5751	0710102032912021/1	ROBIN MITTAL Vs. TRADING ENGINEERS (INTERNATIONAL) LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		23 24 NOT CLEAR	27/07/2021

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5755	5752	0710102032912021/2	ROBIN MITTAL Vs. TRADING ENGINEERS (INTERNATIONAL) LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		23 24 NOT CLEAR	27/07/2021
5756	5753	0710102073662020/3	HARJEET SINGH CHADHA Vs. CHADHA MOTOR TRANSPORT COMPANY PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/12(ND)202		NEED TO SIGN ALL PAGES	29/07/2021
5757	5754	0710102096832020/4	KRISHAN PAL Vs. S.D.ENGINEERSTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/16(ND)2021		Court fees and welfare missing on vakalatnama, Page no. 1 - 11 true copy sign missing , Page	29/07/2021
5758	5755	0710102102072020/2	ANUJ PARASHAR Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES		Stamp paper missing	21/04/2021
5759	5756	0710102103172020/4	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		----Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/479(ND)20		Merge documents in single pdf with index and	29/07/2021
5760	5757	0710102103852020/2	DANSN INTERNATIONAL BUILDING MATERIALS (BEIJING) CO. LTD. Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1044(ND)2020		More than 200 pages in single volume, need true copy sign on	29/07/2021
5761	5758	0710102107982019/7	ASHOK SETH Vs. GOLD WINE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB		Index missing	29/07/2021
5762	5759	0710102112472019/12	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Page no. 40 - 49 Pages not clear, True copy sign missing on every page	29/07/2021
5763	5760	710102046142021	RAVINDER PAL SINGH VS KST INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1757(PB)2018	Ravinder Pal Singh	e-stamp paper missed pG-25,26,56,58,124, hindi 39,44,	9/7/2021
5764	5761	710102047582021	SHARP FERRO ALLOYS LIMITED VS MAHENDER KUMAR KHANDELWAL	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016,Section 74	COMPANY PETITION IB (IBC)/202(PB)20	Vaibhav	269-270 not clear and some page is cut right side	14/07/2021
5765	5762	710102049192021	EMPLOYEES PROVIDENT FUND ORGANISATION VS ENERGO ENGINEERING PROJECTS LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/160(PB)2017	B. B. Pradhan Adv	case type wrong and marge into one pdf	16/07/2021
5766	5763	710102050512021	MANORAMA SHANDILYA VS AASHISH GUPTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1705(PB)2	Nidhi Vardhan	main case not link	21/07/2021
5767	5764	710102052972021	PANKAJ NARANG VS ESSAR POWER M.P LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/236(ND)20	PANKAJ NARANG	sign and true copy missing section wrong	29/07/2021

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5768	5765	710102053512021	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1493(PB)2	RAJIV MALIK	Notary and Verified Missing in Affidavit and	30/07/2021
5769	5766	710102053952021	BRIJ NANDAN KALRA VS M/S FRESHTECH HOSPITALITY PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/2574(ND)2	BRIJ	wrong section and case type wrong	1/8/2021
5770	5767	710102053922021	SUDHANSHU GUPTA VS ANUJ JAIN INTERIM RESOLUTION PROFESSIONAL OF JAYPEE INFRA TECH	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2421(ND)2 019	Pankaj	AFFIDAVIT MISSED AND SECTION WRONG	1/8/2021
5771	5768	710102053272021	A J ENTERPRISES VS KADAM DEVELOPERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gagan Chawla	25rs advocate welfare and 3rs court fee missed, affidavit notarized, master	
5772	5769	0710102031642021/1	VISHAL SHARMA Vs. HANDS ON HANDS VENTURES PRIVATE		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		Page No 25 and 26 Not Clear, Vakalatnama not	26/07/2021
5773	5770	0710102035962021/1	SHASHI KANT NEMANI Vs. AMIT ARORA		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2368(ND) 2021		True Copy sign missing in Page Nos 19 to 84 according to PDF, Vakalatnama not Filed properly, Same R1 Reply document filed by R2 and R3, True Copy sign missing in Page Nos 7 to 16 according to PDF in Reply R4 document, Same R4 document	30/07/2021
5774	5771	0710102037232021/3	GOVINDAM DRESSES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		Index missing	29/07/2021
5775	5772	0710102038532021/2	DURGA PACKAGING Vs. LIQUIDATOR OF TRISTAR GLOBAL INFRASTRUCTURE PVT		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2480(ND)		Index missing	29/07/2021
5776	5773	0710102046292021/1	STANDARD CHARTERED BANK Vs. 1.CHANDRA PRAKASH (RESOLUTION PROFESSIONAL FOR DIGNITY BUILDCON PRIVATE LIMITED)		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2875(ND) 2021		Vakalatnama not Filed properly	30/07/2021



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5777	5774	0710102052092021/1	KRIT NARAYAN MISHRA Vs. TOPNOTCH TRADING CORPORATION PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3230(ND)		Short form of True Copy sign not applicable in Page Nos 3 to 5	30/07/2021
5778	5775	0710102063932020/5	VARDHMAN LANDCON PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/496(ND)20		True Copy sign missing in MOA document	30/07/2021
5779	5776	0710102088212019/2	RAKESH KUMAR NIGAM Vs. VARDHMAN ESTATES & DEVELOPERS(P) LTD.		Application under any other provisions- IBC	COMPANY APPLICATION (IBC)/956(PB)201		Affidavit document filed twice	30/07/2021
5780	5777	0710102090052020/4	NITESH BHARDWAJ Vs. JJV MARKETING & HOTELS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/125(ND)2020		Index Page Not filed properly, True COpy sign missing in Page Nos 47 to 61	30/07/2021
5781	5778	0710102096602020/3	LAXMI STEELS THROUGH RAHUL SINGHAL Vs. VIJAY KUMAR GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrongly filed	30/07/2021
5782	5779	0710102098252020/8	ASHMEET SINGH Vs. MSD TELEMATICS PRIVATE LIMITED		Sec. 169(4), Sec. 241(1), Sec. 242(4), Sec. 243(1) (b), Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/148(PB)2020		Vakalatnama missing	30/07/2021
5783	5780	0710102119562020/1	LOGANI HEALTHCARE INTERNATIONAL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/1(ND)2021		E-stamp missing, Short form of True Copy sign not applicable in Page Nos 6 to 16	27/07/2021
5784	5781	0710102120592019/2	DEWESH AUTO CREATIVE SERVICES PVT LTD Vs. MORPHEUS DEVELOPERS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION (IBC)/1847(PB)2019		Page Nos 26 to 34 and 36 according to PDF Not Clear, True Copy sign	20/07/2021
5785	5782	0710102138062019/12	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)2019		Same Document filed twice	30/07/2021
5786	5783	0710200410572018/12	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/271(ND)2018		E-stamp missing	30/07/2021
5787	5784	0710102013302021/1	JAGJIT SINGH SURI Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/70(ND)2021		E-stamp missing, Short form of True Copy sign not applicable in Page Nos 5 to 11	26/07/2021

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5788	5785	0710102013332021/1	SHER SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/75(ND)202		E-stamp missing	20/07/2021
5789	5786	0710102013402020/2	MAHENDER KUMAR Vs. REGISTRAR OF COMPANIES		----	COMPANY APPEAL(COMPANIES ACT)/75(ND)202		E-stamp missing	27/07/2021
5790	5787	0710102014182021/1	GODWIN RESORTS & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/65(ND)2021		E-stamp missing, Short form of True Copy sign not applicable in Page Nos 6 to 14	22/06/2021
5791	5788	0710102017002021/2	M/S HECTOR REALCON PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/75(ND)202		E-stamp missing	27/07/2021
5792	5789	0710102032572018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S SATIJA BUILDERS AND		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/980(ND)20		Wrongly filed	30/07/2021
5793	5790	0710102000852021/2	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S BIGUR FINANCE LIMITED & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2021		Document not Filed properly	30/07/2021
5794	5791	0710102002292021/2	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. PARAMJEET SINGH SEHRA & ORS		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/394(ND)2021		Affidavit Document not filed properly	30/07/2021
5795	5792	0710102002772020/8	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED		Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/75(ND)202		Index missing, Proof of service missing	30/07/2021
5796	5793	0710102006742019/17	SEITZ GMBH Vs. SEITZ INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB		Synopsis document filed	30/07/2021
5797	5794	0710102009722021/2	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S COIL COMPANY PVT LTD &		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/678(ND)2021		Affidavit Document not filed properly	30/07/2021
5798	5795	0710102018462021/2	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/233(ND)2021		Page No 7 according to PDF Not clear, Court Fee stamp	30/07/2021
5799	5796	0710102021892021/2	RAJEEV RANJAN Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)20		True Copy sign missing in Page Nos 3 to 7	30/07/2021

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5800	5797	0710102024162021/2	GEETA ANAND Vs. KIRAN MARTIN GOLLA		Sec 42	COMPANY APPEAL		Vakalatnama Not filed properly	8/7/2021
5801	5798	0710102034832021/1	GEETA ANAND Vs. KIRAN MARTIN GOLLA		Sec 60(5)	INTERLOCUTORY APPLICATION		Page no. 1 - 9 true copy sign missing	8/7/2021
5802	5799	0710102042842021/1	KALIBER ASSOCIATES PRIVATE LIMITED Vs. LVS ESTATES PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/314(PB)20		Back date affidavit,	30/07/2021
5803	5800	0710102102212019/5	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1671(ND)2		Page no. 5 translation copy missing, true	30/07/2021
5804	5801	0710102102572020/4	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR		Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 43(1) r/w	INTERLOCUTORY APPLICATION (I.B.C)/5228(ND) 2020		Page no. 5 translation copy missing, true copy sign missing	30/07/2021
5805	5802	0710102110112020/2	STATE BANK OF INDIA Vs. MASTANA FOODS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		Court fees and welfare missing on vakalatnama	12/4/2021
5806	5803	0710102110112020/3	STATE BANK OF INDIA Vs. MASTANA FOODS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		Court fees and welfare missing on vakalatnama	12/4/2021
5807	5804	0710102139912019/2	LESSO BUILDTECH PVT LTD Vs. M/S ALUBUILD ENGINEERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2737(ND)2 019		Page no. 1 - 34 true copy sign missing	30/07/2021
5808	5805	0710102406882018/13	SAKSHI PINCAP PVT. LTD. Vs. CELEBRATION CITY PROJECTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/740(PB)20		Wrong e-filing, need to file in IA	28/07/2021
5809	5806	0710102409372018/5	MR SUNIL CHOPRA Vs. M/S RADHA BALLABH PROPERTIES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/101(PB)20		Wrong e-filing, need to file in IA	30/07/2021
5810	5807	0710120005622018/26	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2		True copy sign missing on every page	30/07/2021
5811	5808	0710120005622018/27	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2		True copy sign missing on every page	30/07/2021
5812	5809	0710102007592020/10	RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING WORK PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/379(ND)20 20		More than 200 pages in single volume, true copy sign missing on every	30/07/2021

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5813	5810	0710102091552020/2	RAGHAV CHOUDHARY Vs. SUBHASH KUMAR KUNDRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4169(PB)		True copy sign missing on every page, Make index same as hard	26/07/2021
5814	5811	0710102119832020/1	COMPETENT ELECTRONICS PVT LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		Vakalatnama not Filed properly	26/07/2021
5815	5812	0710102044222021/1	NILESH SHARMA Vs.		Sec. 45 (1)	INTERLOCUTORY APPLICATION		True Copy sign missing in Page Nos 5 to 41	2/8/2021
5816	5813	0710102008502020/9	BAJI NATH PRASAD Vs. ARIEN GLOBAL LIFESTYLE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/407(ND)20		Same document filed twice	2/8/2021
5817	5814	0710102022042020/2	BAHL PAPER MILLS LTD. Vs. MANILA RESORTS PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		Page No 172 to 182 according to PDF in Vol 1 Not	13/07/2021
5818	5815	0710102025352020/3	STEAM EQUIPMENTS PRIVATE LIMITED Vs. TECHNISYS ENGINEERING PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/629(ND)20 20		True Copy sign missing in Page Nos 15 to 20 according to PDF	2/8/2021
5819	5816	0710102026142021/1	M. P. DESIGNS PRIVATE LIMITED Vs. INSOLVENCY AND BANKRUPTCY BOARD OF		IBC Section 59	COMPANY PETITION IB (IBC)/261(ND)20 21		Proof of service missing	28/07/2021
5820	5817	0710102037782021/7	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		True Copy sign missing in Page Nos 35 to 65	23/07/2021
5821	5818	0710102037782021/8	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2443(PB) 2021		Page Nos 35 to 42 and 59 to 60 according to PDF Not clear, Page No 61,85 and 105 according to PDF are Blank, True Copy sign	23/07/2021
5822	5819	0710102042802021/1	SIX SIGMA SOFT WARE PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		Wrongly filed Merger petiiton here	2/8/2021
5823	5820	0710102045052021/1	INDIAN OIL CORPORATION LIMITED Vs. PUNJ LLOYD LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		Proof of service filed twice	2/8/2021
5824	5821	0710102045822021/2	IDBI BANK LIMITED Vs. JAYPEE INFRATECH LIMITED		Sec 30	INTERLOCUTORY APPLICATION		Judgement document Vol 9 filed twice	15/07/2021
5825	5822	0710102045822021/5	IDBI BANK LIMITED Vs. JAYPEE INFRATECH LIMITED		Sec 30	INTERLOCUTORY APPLICATION		VOLUME 3 MISSING IN HARD COPY	2/8/2021

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5826	5823	0710102113182020/1	DEVVART RANA Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION (I.B.C)/5436(ND)		NEED TO IA FILE	28/12/2020
5827	5824	0710102005502019/1	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/204(ND)20		NEED TO FILE SAPERATE FILLING	8/6/2021
5828	5825	0710102034512021/2	HARPAL SINGH SAINI Vs. HIGHTECH CONSTRUCTION CO.		Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		NEED TO IA FILE	2/8/2021
5829	5826	0710102108222020/2	SUNPOWER SOLAR INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI &		Application under any other provisions	COMPANY APPLICATION( COMPANIES ACT)/723(ND)20		PAGE-12 NOT CLEAR STAMP PAPER MISSING	2/8/2021
5830	5827	0710102172372019/4	IIFL HOME FINANCE LIMITED Vs. TRIAKSH CABLES PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/274(ND)20		stamp paper missing	2/8/2021
5831	5828	0710000052012021	Sanjay Jain					Stamp paper missing, Proof of service missing, Rs 3 court fess	26/07/2021
5832	5829	0710000047472021	M/s. Craft Infrastructure Pvt. Ltd.					Order missing, Proof of service missing, Court fees and welfare	13/07/2021
5833	5830	0710000046052021	Suraksha Asset Reconstruction Ltd.					Order copy missing, Form 3C missing, Supporting affidavit missing, Court fees and	08/07/2021
5834	5831	0710000043172021	Mr. Narender Kumar					Vakalatnama	25/06/2021
5835	5832	710102002512019	CLUB SUMAN HOLIDAYS PRIVATE LIMITED Vs. SH. KAMAL HARJANI(ROC		Sec 252 (3)			Page no. to mention in Index, no pagination	
5836	5833	710102003222020	CAMP SMA PVT. LTD. Vs.		Sec. 230-232 - Second Motion			Documents not available, please	
5837	5834	710102003422020	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI		Sec 252 (3)			No index, no pagination	
5838	5835	710102004732021	DAWAR BUILDERS PRIVATE LIMITED Vs.		Sec 252 (3)			No Index, No Pagination	
5839	5836	710102007032020	BLACKIE & SON (CALCUTTA) PVT LTD Vs.		Sec. 230-232, Sec 234			Order copy missing	
5840	5837	710102010112019	INDIA EDUCATION SERVICES PRIVATE		Sub-section (I) of section 230			No Pagination	

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5841	5838	710102011862020	MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA		Sec 252 (1)			No Index, No pagination	
5842	5839	710102013582019	ADITI AUTOMATION Vs. REGISTRAR OF		Sec 252 (3)			Wrong pagination	
5843	5840	710102013872018	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9			Documents not available, please	
5844	5841	710102013872018	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9			Documents not available, please	
5845	5842	710102014522018	BROOK WEALTH MANAGEMENT PVT LTD		Sub-section (l) of section 230			Documents not available, Please	
5846	5843	710102014522018	BROOK WEALTH MANAGEMENT PVT LTD		Sub-section (l) of section 230			Documents not available, please	
5847	5844	710102016952021	M/S SOHAM DWELLING PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)			No Index, No pagination	
5848	5845	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234			Documents not available, please	
5849	5846	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234			Documents not available, please	
5850	5847	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234			Documents not available, please	
5851	5848	710102017952020	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.		Sec. 230-232 - Second Motion			Index missing	
5852	5849	710102020422021	SAMSUNG SDS INDIA PRIVATE LIMITED Vs. SAMSUNG DATA SYSTEMS INDIA PVT		Sec. 230-232, Sec 234			Documents not available, please refile	
5853	5850	710102020792018	MACQUIRIE BANK LIMITED Vs. SHILPI CABLE TECHNOLOGIES		Application under any other provisions- IBC			True copy sign missing on every page, need index	
5854	5851	710102027872021	SAMSUNG SDS INDIA PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please	
5855	5852	710102030072020	M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS PRIVATE LIMITED		Sub-section (l) of section 230			Documents not available, please refile	
5856	5853	710102031492021	RITESH SPINNING MILLS LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please	
5857	5854	710102034022018	INCOME TAX OFFICER Vs. GREEN LINE AUTOMOTIVES PVT LTD		Sec 252 (1) - By Government Body			Stamp paper missing	
5858	5855	710102037232021	GOVINDAM DRESSES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please	
5859	5856	710102039952021	ROBUST CAST & GEARS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Affidavit not varified	

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5860	5857	710102039952021	ROBUST CAST & GEARS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please	
5861	5858	710102061462020	DHARAM SINGH Vs. REGISTRAR OF		Sec 252 (3)			Documents not available, please	
5862	5859	710102061892019	NAMAN BROKING SOLUTIONS PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234			Documents not available, please refile	
5863	5860	710102062032020	UPFRONT TRADING PRIVATE LIMITED Vs. SONY FINANCIAL SERVICES LIMITED		Sec. 230-232 - Second Motion			Documents not available, please refile	
5864	5861	710102062232019	UJJWAL REALTORS PVT LTD Vs.		Sub-section (l) of section 230			Documents not available, please	
5865	5862	710102062232019	UJJWAL REALTORS PVT LTD Vs.		Sub-section (l) of section 230			Documents not available, please	
5866	5863	710102064542020	ARVIV LIFESCIENCES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please	
5867	5864	710102064542020	ARVIV LIFESCIENCES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please	
5868	5865	710102069932020	GREEN LINE CHEMICALS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please	
5869	5866	710102074452019	FAST TRACK DIAGNOSTICS ASIA		Sub-section (l) of section 230			Documents not available, please	
5870	5867	710102032892021	SUCCESSFUL RESOLUTION APPLICANT VS PUNJAB NATIONAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/985(ND)20	ANAND	Pg-38 not clear pg- 62 cut Pg-38 not clear pg- 62	27/04/2021
5871	5868	710102052292021	MRS. MADHU VERMA VS MAJESTIC HOLDINGS PRIVATE LIMITED	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/41(PB)201	Adv	40-70 not clear page need to type cop for some pages b/w 40 to	27/07/2021
5872	5869	710102054292021	PHOENIX ARC PRIVATE LIMITED VS VINOD UPADHYAY	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/842(ND)20	KUSHAL	true copy sign missed on ANNEXURS	2/8/2021
5873	5870	710102053562021	MR. MAHESH AGARWAL VS PRITISH GREENS AGRO PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/72(ND)202	KUSHAL	due payment other section	30/07/2021
5874	5871	710102053852021	KPL INTERNATIONAL LIMITED VS NCML INDUSTRIES LIMITED	Company Application(C ompanies Act)	Rule 32	CA(A) MERGER AND AMALGAMATIO N(COMPANIES	Megha	sign and true copy missing and section wrong or stamp paper	31/07/2021
5875	5872	710102054122021	AXIS BANK LTD. VS JMT AUTO LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1088(PB)2	PBA LEGAL	technically wrong section select	2/8/2021
5876	5873	710102039912021	FAIRAIR ENGINEERS PRIVATE LIMITED VS IREO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Rishi Sehgal	After 200 Pages Volume Will Be Divided	10/6/2021

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5877	5874	0710102037782021/9	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2443(PB) 2021		Page Nos 45 to 52 according to PDF Not clear, Page No 59 and 65 according to PDF are Blank, True Copy sign	23/07/2021
5878	5875	0710102065222020/3	S N ANJUM Vs. RAJESH KUMAR PATHAK & ORS.		Sec 25(j)	INTERLOCUTORY APPLICATION		True Copy sign missing in Page Nos 8 to 31	2/8/2021
5879	5876	0710102075392019/21	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)20		Index missing	3/8/2021
5880	5877	0710102092592020/2	BAHL PAPER MILLS LIMITED Vs. MANILA RESORTS PRIVATE		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		More than 200 pages in single volume	13/07/2021
5881	5878	0710102118512020/1	GHAZIABAD DEVELOPMENT AUTHORITY Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION		DOCUMENT NOT UPLOAD	2/8/2021
5882	5879	0710102139962019/6	NEERAJ KUMAR GUPTA Vs. PANCH TATVA PROMOTERS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2740(ND)2		True Copy sign missing in Both the Volumes	30/07/2021
5883	5880	0710102166622019/5	UNION OF INDIA THROUGH SFIO Vs. MOHAN INDIA PRIVATE		Sec. 271-273	COMPANY PETITION (COMPANIES		Notary missing in E-stamp	27/07/2021
5884	5881	0710120007562018/2	M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1061(ND)2 018		Page No 57 and 75 according to PDF Not clear, Page No 76 Vakalatnama	16/04/2019
5885	5882	0710102031892020/4	ALMONDZ GLOBAL INFRA-CONSULTANT LIMITED Vs. REGISTRAR		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		Vakalatnama Not filed properly	3/8/2021
5886	5883	0710102045342021/2	PARVEEN KUMAR KALRA Vs. C TO C SERVICES CONSULTANTS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES		Page No 98 according to PDF Not clear,	3/8/2021
5887	5884	0710102044472021/2	ADIISH JAIIN Vs. MR. VIVEK RAHEJA RESOLUTION PROFESSIONAL J.P.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2757(ND)		True copy sign missing on every page	23/07/2021
5888	5885	0710102045052021/2	INDIAN OIL CORPORATION LIMITED Vs. PUNJ LLOYD LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		Stamp paper missing	3/8/2021
5889	5886	0710102045272021/1	BKP ENTERPRISE Vs. AIR INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB		Stamp paper missing	14/07/2021
5890	5887	0710102080662019/5	UMESH GARG(RESOLUTION PROFESSION) Vs. WORLD CONSULTING &		Application under any other provisions	COMPANY APPLICATION(I BC)/777(PB)2019		Wrong e-filing, need to file in IA	29/07/2021



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5891	5888	0710102091302019/3	AVBODH MEDICARE LLP Vs. FELIX HEALTHCARE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/403(ND)20		Page no. 56 - 57 hindi translation missing,	3/8/2021
5892	5889	0710102097212019/20	SUNLARGE INDUSTRIES PVT. LIMITED Vs. M/S H.L. TECH FABRICS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1617(ND)2		True copy sign missing on every page	3/8/2021
5893	5890	0710102101842019/2	MODLAND WEARS PRIVATE LIMITED Vs. ANNIES APPAREL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1689(ND)2019		No index, no pagination, rs 3 court fees missing and rs 25	3/8/2021
5894	5891	0710102118472019/2	HARJEET KAUR Vs. FRESHTECH HOSPITALITY PVT. LTD.		Rule 32	COMPANY APPLICATION( COMPANIES		Wrong e-filing, file documents separately	2/8/2021
5895	5892	0710102134582019/9	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2584(ND)2		No Index, no pagination	5/3/2021
5896	5893	0710102400532013/4	RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/66(PB)201		Documents not available, please refile	3/8/2021
5897	5894	0710200401102016/1	MRS HARJEET KAUR & ORS Vs. M/S FRESHTECH PRIVATE		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES		Wrong e-filing, file documents separately	3/8/2021
5898	5895	0710102045342021/1	PARVEEN KUMAR KALRA Vs. C TO C SERVICES CONSULTANTS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/104(ND)2021		Page No 98 according to PDF Not clear, Vakalatnama missing, Reply	3/8/2021
5899	5896	0710102089292020/2	RAJINDER MEHTA Vs. PROSPER CHANNEL LIFE SCIENCE INDIA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1032(ND)2020		Page Nos 52 to 73, 84 to 110 and 113 to 136 according to PDF Not clear, True Copy sign missing in Page Nos 25 to 137	3/8/2021
5900	5897	0710102091982019/14	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1504(PB)2		NO index, no pagination, court fees and welfare	3/8/2021
5901	5898	0710102103172020/5	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		----Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/479(ND)20		Page no. 21 hindi translation missing	3/8/2021
5902	5899	0710102007332019/2	M/S BDR FINVEST PVT LTD Vs. M/S NINEX DEVELOPERS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/281(PB)20		Wrongly filed here	4/8/2021
5903	5900	0710102008352021/2	MR.PAWAN KUMAR SINGHAL Vs. DEEPAK KUMAR AGARWAL AND		Sec 30	INTERLOCUTORY APPLICATION		True Copy sign missing in each pages	3/8/2021

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5904	5901	0710102011702021/1	DEVINDER ARORA Vs.		Application under a	INTERLOCUTO RY APPLICATION		Affidavit filed twice, Proof of service missing	3/8/2021
5905	5902	0710102023592021/2	REETESH KUMAR AGARWAL Vs. ALOK KUMAR JAIN		Sec 43(1) r/w Sec 4	INTERLOCUTO RY APPLICATION		Vakalatnama Not filed properly	3/8/2021
5906	5903	0710102023802021/4	GREEN FUTURE FOUNDATION Vs. INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/212(ND)20 21		True Copy sign missing in Page Nos 9 and 10 according to PDF, Welfare Fee stamp and COurt fee stamp	3/8/2021
5907	5904	0710102033542020/5	CORPORATION BANK Vs. DMC		IBC under Sec 7	COMPANY PETITION IB		document not upload	4/8/2021
5908	5905	0710102033542020/6	CORPORATION BANK Vs. DMC		IBC under Sec 7	COMPANY PETITION IB (IBC)/804(ND)20 20		True Copy sign mising in Page Nos 10 to 38 according to	4/8/2021
5909	5906	0710102010682021/2	PHENOM DEVELOPERS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/49(ND)202 1		E-stamp missing and Short form of True Copy sign not applicable in Page Nos 6 to 13	28/07/2021
5910	5907	0710102012372021/2	JAGJIT SINGH SURI Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMP ANIES		Rejoinder filed twice	4/8/2021
5911	5908	0710102012842021/1	PARAG GUPTA Vs. PAWAN ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/232(ND)20		document not upload	2/8/2021
5912	5909	0710102025072021/1	PRIDHVI ASSETS RECONSTRUCTION AND SECURITIZATION AND CO. LTD. Vs. CYBER MEDIA RESEARCH &		IBC under Sec 7	COMPANY PETITION IB (IBC)/254(PB)20 21		True Copy sign mising in Page Nos 4 to 10 according to PDF	4/8/2021
5913	5910	0710102033542020/7	CORPORATION BANK Vs. DMC		IBC under Sec 7	COMPANY PETITION IB (IBC)/804(ND)20 20		True Copy sign mising in Page Nos 10 to 38 according to PDF, Proof of service missing,	4/8/2021
5914	5911	0710102142582019/4	GP GLOBAL ENERGY PRIVATE LIMITED Vs. SANDEEP MAHAJAN		Rule 11 of NCLT, 20	COMPANY APPLICATION(I BC)/2357(PB)20		Affidavit not notarized	4/8/2021
5915	5912	0710102028982018/2	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2		Stamp paper missing	4/8/2021

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5916	5913	0710102029662020/4	SILICON PROPERTIES PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES)		Index missing, pages not clear	4/8/2021
5917	5914	0710102089872020/3	M/S M.M. METACRAFT PVT. LTD. Vs. M/S R.M. CONTROLS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/86(ND)2021		True copy sign missing on every page, remove blank page, court fees and welfare	4/8/2021
5918	5915	0710102089872020/4	M/S M.M. METACRAFT PVT. LTD. Vs. M/S R.M. CONTROLS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/86(ND)2021		True copy sign missing on every page, remove blank page, court fees and welfare	4/8/2021
5919	5916	0710102098152019/4	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1789(ND)2		Wrong e-filing, need to file in IA	2/8/2021
5920	5917	0710200432722018/2	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)20		Written submission missing	9/6/2021
5921	5918	710102039002021	DR ER RAJAINDEER JAINA VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)			E stamp and affidavit not notraize, kindly remove	7/6/2021
5922	5919	710102053542021	D G TRADERS PRIVATE LIMITED VS C TO C SERVICES CONSULTANTS PVT. LTD.	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (l) of section 230			Page 83,95 missed, after p no. 282 two pages without serial no. pages	30/07/2021
5923	5920	710102044622021	JACHANA ESTATE PRIVATE LIMITED VS AGILE INTERNATIONAL LOGISTICS & SUPPLY CHAIN PVT. LTD. THROUGH IRP ANURAG	Restoration Application (Companies Act)	Rule 154, NCLT 2016		AJIT	main case not linked	2/7/2021
5924	5921	710102054332021	RAM NIWAS & SONS VS SUBHAS KUMAR KUNDRA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/894(ND)20	Krit Narayan Mishra	index missing page number missing	3/8/2021
5925	5922	710102054322021	KAMAL AGARWAL VS M/S PJS OVERSEAS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/659(ND)20	KAMAL AGARWAL	50-51,53-55 not clear page	3/8/2021
5926	5923	710102054282021	ARIHANT TECHNO PACK PRIVATE LIMITED VS PRITISH GREENS AGRO PRIVATE LIMITED	Miscellaneous Application (IBC)	Sec. 12A		ATUL KUMAR	case type wrong ,main case not link , true copy missed, please write section on	2/8/2021
5927	5924	710102054632021	SHRI RAM GURJAR VS RAJIV CHAKRABORTY	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/190(PB)20	Mahima Khandelwal	pg- 31 to 32	4/8/2021

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5928	5925	710102049872021	SAAKAR PROJECTS VS LOGIX BUILDTECH PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Kartavya Batra	no index/no pagination	19/07/2021
5929	5926	710102053472021	SIX SIGMA SOFTWARE PRIVATE LIMITED VS LOGIX BUILDTECH PVT. LTD.	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Alok Kumar Tripathi	Page no. 65,69,77,103,246, missed,divide volume after 200 pages and make separate index of	30/07/2021
5930	5927	710102054552021	NARANG INTERNATIONAL HOTELS PVT LTD VS SPICEJET LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Amol Sinha	proof of service missed, volume wise index missed, council sign missed on index, petition sign missed, estamp paper missed and not verified with every affidavit, 135-136, 286 not clear, advocate sign missed and	3/8/2021
5931	5928	710102020302021	KASHI VISWANATHAN SIVARAMAN VS ICICI BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Sec 50(1)	COMPANY PETITION IB (IBC)/450(PB)2018	Prateek Kushwaha	need to service all respondent 12 respondent please service to	11/3/2021
5932	5929	710102048052021	M/S VISHAL BEVERAGES PVT. LTD VS VHV BEVRAGES PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/94(ND)201	CHANDRA	Main case wrong link ,	14/07/2021
5933	5930	710102053112021	MRS HARJEET KAUR & ORS VS M/S FRESHTECH PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/117(ND)20	ABHISHEK	sepreat affidavit file check	29/07/2021
5934	5931	710102054762021	ANURAG NIRBHAYA VS KRISHNA REALTECH PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1799(ND)2	Aishwarya	Notary and Stamp Paper Missing	4/8/2021
5935	5932	0710102037412021/1	SUNRAYS POWER SOLUTIONS PRIVATE LIMITED. Vs. VENTO POWER AND ENERGY		IBC Under Sec 9	COMPANY PETITION IB (IBC)/372(ND)2021		True Copy sign missing in each pages	3/8/2021
5936	5933	0710102038552021/1	M/S PROMPT ENTERPRISES PRIVATE LIMITED Vs. M/S AUTO VISION INDIA PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/289(ND)2021		Affidavit of service filed twice	4/8/2021
5937	5934	0710102041032021/3	R S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/313(ND)2021		True Copy sign misisng in Page Nos 14 to 63 according to PDF	4/8/2021

	A	B	C	D	E	F	G	H	I
5938	5935	0710102042962021/3	PAWAN KUMAR AGRAWAL Vs. KUMUD MISHRA		Application under any other provisions- IBC,Sec 33(1) (b)	INTERLOCUTORY APPLICATION (I.B.C)/2716(ND)		Page No 51 and 52 according to PDF Not Clear in Supplementary	4/8/2021
5939	5936	0710102045822021/4	IDBI BANK LIMITED Vs. JAYPEE INFRATECH LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)		True COpy sign missing in Page Nos 210 to 304 according to PDF	2/8/2021
5940	5937	0710102045822021/6	IDBI BANK LIMITED Vs. JAYPEE INFRATECH LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)		True COpy sign missing in Page Nos 210 to 304 according to PDF	2/8/2021
5941	5938	0710102046822021/1	BMH CONCARE TECHNOLOGY INC Vs. CANARA BANK (ERSTWHILE SYNDICATE		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES		Proof of service missing	4/8/2021
5942	5939	0710102071912020/1	PRINCIPAL INFOTECH LIMITED Vs. PRINCIPAL INSYS PRIVATE LIMITED		----Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION		True Copy sign missing in Page Nos 6 to 16	2/8/2021
5943	5940	0710102090112020/19	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION		Vakalatnama Not filed properly	5/8/2021
5944	5941	0710102090112020/21	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4371(ND) 2020		Page No 45 Not clear according to PDF, True COpy sign missing in Page Nos 48 to 50 and	5/8/2021
5945	5942	0710102107412020/4	JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED METALIKS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrongly filed here	5/8/2021
5946	5943	0710102114292020/5	MR. MANU VERMA Vs. M/S. SPLENDOR BUILDWELL PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/47(ND)202		True Copy sign missing in each Volumes	5/8/2021
5947	5944	0710200702692018/39	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/418(ND)2018		True Copy sign missing in Page Nos 6 to 19 according to	5/8/2021
5948	5945	0710102000852021/4	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S BIGUR FINANCE LIMITED & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2021		Index not match with pagination, court fees and welfare missing on vakalatnama	5/8/2021

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5949	5946	0710102002292021/4	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. PARAMJEET SINGH SEHRA & ORS		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTO RY APPLICATION (I.B.C)/394(ND)2 021		Court fees and welfare missing on vakalatnama	5/8/2021
5950	5947	0710102002732020/1 3	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)20 20		Report document filed twice, True COpy sign missing in Page	5/8/2021
5951	5948	0710102009722021/3	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S COIL COMPANY PVT LTD &		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/678(ND)2 021		Stamp paper should be put after index, Court fees and welfare missing on vakalatnama	5/8/2021
5952	5949	0710102016052019/1 2	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/659(ND)20		No Index, No pagination	29/12/2020
5953	5950	0710102024622021/1	SHALU KHANNA RESOLUTION PROFESSIONAL OF M/S INTERNATIONAL COIL LIMITED Vs. PARAMJEET SINGH SEHRA & ORS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTO RY APPLICATION (I.B.C)/2628(ND) 2021		Court fees and welfare missing on vakalatnama	5/8/2021
5954	5951	0710102080192019/1 6	WORLDWIDE METALS PVT. LTD Vs. J. P. ENGINEERS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1048(ND)2		Written Submission filed twice	5/8/2021
5955	5952	710102047892021	ROHIT SEHGAL VS TODAY HOMES NOIDA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/786(PB)20		Please Written in the application Proper Main case	14/07/2021
5956	5953	710102055042021	SHREE BANKEY BIHARI ENTERPRISES VS M/S DIVYAM DEVELOPERS PVT LTD	Restoration Application (Companies Act)	Rule 11 of NCLT			wrong file	5/8/2021
5957	5954	710102048032021	PREM INDUSTRIES VS M/S VSUN MOBILES PRIVATE LTD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/622(ND)20		section wrong	14/07/2021
5958	5955	710102052352021	SANJAY SOOD VS MR. CHANDRA PRAKASH	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1248(PB)2 018		case type wrong, and wrong section (need to file IA) (Please	27/07/2021
5959	5956	710102055182021	M/S EXCLUSIVE MOTORS PRIVATE LIMITED VS YES BANK LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1731(ND)2		double numbering in application	6/8/2021
5960	5957	710102055372021	REGISTRAR OF COMPANIES VS CAREWELL EXIM PVT LTD	Company Application(C ompanies Act)	Section 271-272 of the company act 2013 - Govt body	COMPANY PETITION (COMPANIES ACT)/139(PB)20		wrong filing please need to additional	6/8/2021

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5961	5958	710102065262020	WORKGROUP BUSINESS SOLUTIONS PVT LTD VS NSS GLOBAL SOLUTIONS PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		SHUBHRANSHU	Pagination not done in petition/incomplete documents/etc	19/06/2020
5962	5959	710102034212020	GLOBAL AUTOTECH LIMITED VS MAINI CONSTRUCTION	Company Petition IB (IBC)	Application under any other provisions- IBC		ROHIT GANDHI	case type in companies act and wrong	18/03/2020
5963	5960	0710102101032019/5	M.R INDUSTRIAL SERVICES THROUGH PROPRIETOR MRS. MEENA SAKARIA Vs. HI RISE INFRA TECH		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1718(ND)2019		Page Nos are missing after the Progress report pages, True Copy sign missing in	9/8/2021
5964	5961	0710102101102020/3	RBS BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/506(ND)2020		E-stamp missing and Short form of True Copy sign not applicable in Page Nos 6 to 13	27/07/2021
5965	5962	0710102013972020/3	ATISHAY JEWELLERS PRIVATE LIMITED Vs. RURAL BROADBAND PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES		Vakalatnama Not filed properly	3/8/2021
5966	5963	0710102014692020/3	DURGESH KUMAR SHARMA Vs. RANGARAJ		IBC Under Sec 9	COMPANY PETITION IB		Index missing	6/8/2021
5967	5964	0710102032192018/22	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018		Claim spelling wrong in Index, Page Nos 11 to 43 and 194 to 212 according to PDF Not filed properly and Not clear, True Copy sign missing in Page Nos 11 to 240 according to	9/8/2021
5968	5965	0710102042242021/1	CLUTCH AUTO LTD Vs. KOTAK MAHINDRA LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		True Copy sign missing in Pages 4 to 7 according	9/8/2021
5969	5966	0710102075092020/9	THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED Vs. GULSHAN HOMZ PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/890(ND)2020		W.S Filed twice	9/8/2021
5970	5967	0710102078692019/12	M/S GUPTA JI ELECTRIC COMPANY Vs. M/S STRAIGHT EDGE CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1071(ND)2019		True Copy sign missing in each pages	9/8/2021
5971	5968	0710102078692019/13	M/S GUPTA JI ELECTRIC COMPANY Vs. M/S STRAIGHT EDGE CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1071(ND)2019		True Copy sign missing in each pages	9/8/2021

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5972	5969	0710120002042018/20	DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB		NEED TO IA FILE	9/8/2021
5973	5970	0710200014252017/10	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB		NEED TO IA FILE	9/8/2021
5974	5971	0710200014252017/11	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB		NEED TO IA FILE	9/8/2021
5975	5972	0710200014252017/12	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB		NEED TO IA FILE	9/8/2021
5976	5973	0710200014252017/13	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB		NEED TO IA FILE	9/8/2021
5977	5974	0710200014252017/8	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB		NEED TO IA FILE	9/8/2021
5978	5975	0710200014252017/9	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB		NEED TO IA FILE	9/8/2021
5979	5976	0710200412522017/29	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB		NEED TO IA FILE	9/8/2021
5980	5977	0710102004622019/13	DHIRENDER NATH Vs. JC WORLD HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/256(ND)20		stamp paper missing	9/8/2021
5981	5978	0710102036392021/1	SWATI SYNTHETICS Vs. SUNSHINEIMPEX LACE AND FABRICS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/338(ND)20		stamp paper missing	9/8/2021
5982	5979	0710102107072020/1	MR. RP SINGHAL Vs. RP SINGHAL BUILDERS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		limit 200 pages	9/8/2021
5983	5980	0710102044392021/2	SHALU KHANNA LIQUIDATOR OF M/S JMD OILS PVT LTD Vs. M/S BELIEVE SOLUTION SERVICES & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2756(PB) 2021		True Copy sign missing in Pages 21 to 44 according to PDF	9/8/2021
5984	5981	710102015092020	NAYAN N RAHEJA VS	Company Application(C ompanies Act)	Rule 11 of NCLT		R N Karanjawala	main case not link	3/2/2020
5985	5982	710102072332020	INDIAN OVERSEAS BANK VS M/S PIXION MEDIA PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/438(PB)20	CA ANIL KUMAR	Blur Pages From Right Side Page No 10 To 23	20/07/2020
5986	5983	710102014822021	TECHZONA BUILDCON PRIVATE LIMITED VS ELEGANT IT SOLUTIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2759(ND)2019	Vaibhav Verma	wrong filing	19/02/2021
5987	5984	710102019532021	3 ACES WOOD PRIVATE LIMITED VS MOTHER LAM PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1071(ND)2	AYUSH PURI	section wrong	9/3/2021
5988	5985	710102029472021	RAJ KUMAR GUPTA VS SHRI BANKE BIHARI COTFAB PVT.LTD	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/258(ND)20	Raj	Page no. , 28,29 Not Clear	13/04/2021



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5989	5986	710102048552021	HARVINDER KUMAR JATANA VS FACILITY PLUS MANAGEMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		HARVINDER	main case not link ,DOCS NOT UPLOAD ONLY PROOF OF	15/07/2021
5990	5987	710102055602021	THE REGISTRAR OF COMPANIES VS GEO LOAN PLANS INDIA PVT LTD.	Company Application(C ompanies Act)	Section 271-272 of the company act 2013 - Govt body	COMPANY PETITION (COMPANIES ACT)/294(ND)20	Kamal	wrong file need to additional	7/8/2021
5991	5988	710102055562021	THE REGISTRAR OF COMPANIES VS KDG PROPERTIES AND CONSTRUCTION PVT LTD	Company Application(C ompanies Act)	Section 271-272 of the company act 2013 - Govt body	COMPANY PETITION (COMPANIES ACT)/183(PB)20	Kamal	wrong file need to additional	7/8/2021
5992	5989	710102055572021	THE REGISTRAR OF COMPANIES VS INTELLECTUAL BUILDERS PVT. LTD.	Company Application(C ompanies Act)	Section 271-272 of the company act 2013 - Govt body	COMPANY PETITION (COMPANIES ACT)/228(ND)20	Kamal	wrong file need to additional	7/8/2021
5993	5990	710102055712021	POOJA NANDA PROPRIETOR M/S ONE STOP SOLUTIONS VS M/S KOPAL COMPUTERS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/206(ND)20 20	Om Pal	page numbering not mention in index and notary missing in stamp	8/8/2021
5994	5991	710102055662021	B L KASHYAP AND SONS LIMITED VS HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/473(ND)20 20	RAKESH KUMAR	sign missing in application and section wrong	7/8/2021
5995	5992	710102008742020	ANIL KUMAR SHARMA VS DEBASHIS NANDA	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/398(PB)20	anil Kumar sharma	PG NO 31 AND 32 ARE NOT CLEAR Pagation	18/01/2020
5996	5993	710102028392020	DARA SINGH ESTATES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal(Comp anies Act)	Application under any other provisions		Charu	Wrong section select,Memo of parties/brief synopsis missed/list of dates &&& events missed, pages not clear 22 to 26,28,30 to 32,33,36,Welfare missed in	3/3/2020
5997	5994	710102025912021	ATCO FLEXDUCT PRIVATE LIMITED VS JAGDISH GANGA PRASAD PRAKASH	Company Petition (Companies Act)	Sub-Section (1) Of Section 66.		Anant	True Copy Signature Missing and Plz File sequence	1/4/2021

	A	B	C	D	E	F	G	H	I
5998	5995	710102055092021	LUMAX AUTOMOTIVE COMPONENTS SYSTEMS PRIVATE LIMITED VS REGISTRAR OF COMPANIES MINISTRY OF CORPORATE AFFAIRS NEW DELHI & HARYANA	Company Appeal(Comp anies Act)	Sec 252 (3) - By Government Body		MANISH	Wrong section select fees missed, no sign in every pages of petition,Page not clear 24 to 39,43, page no 106 wrong arrange, page no.117 cut, proof of service without	5/8/2021
5999	5996	0710102112882020/2	V R ASHOK RAO Vs. TDT COPPER LIMITED		----IBC under Sec 7	COMPANY PETITION IB		Vakalatnama missing	10/8/2021
6000	5997	0710102145652019/2	SHAPOORJI PALLONJI AND COMPANY PRIVATE LIMITED Vs. SINNAR THERMAL POWER		Application under any other provisions- IBC	COMPANY APPLICATION(I BC)/503.(ND)20 19		Page No 54 and 72 to 85 according to PDF Not clear	21/01/2020
6001	5998	0710102152382019/5	AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/90(ND)202 0		Affidavit filed twice	10/8/2021
6002	5999	0710102152492019/6	AK SINGH Vs. M/S GENIUS EXPORTS		IBC Under Sec 9	COMPANY PETITION IB		Memo of parties document filed	10/8/2021
6003	6000	0710102161112019/4	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. M/S SARE FACILITIES OMR SERVICES PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3353(ND)2 019		Index missing in Progress report, Page Nos missing, True COpy sign	31/03/2021
6004	6001	0710102011212021/3	ANIL KUMAR Vs. PUNJAB NATIONAL BANK AND ORS.		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/716(ND)2		True COpy sign missing in Page Nos 8 to 33 according to	10/8/2021
6005	6002	0710102132672019/2 0	S.P. BUILDERS Vs. ADORE REALTECH		IBC Under Sec 9	COMPANY PETITION IB		NEED TO IA FILE	9/8/2021
6006	6003	0710120002042018/1 6	DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB		NEED TO IA FILE	9/8/2021
6007	6004	0710120002042018/1 7	DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB		NEED TO IA FILE	9/8/2021
6008	6005	0710120002042018/1 8	DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB		NEED TO IA FILE	9/8/2021
6009	6006	0710120002042018/1 9	DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB		NEED TO IA FILE	9/8/2021
6010	6007	0710102070882020/9	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT		IBC under Sec 7,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/875(PB)20 20		NEED TO IA FILE	10/8/2021
6011	6008	0710102108852020/4	PATRAM MINES & MINERALS PRIVATE LIMITED Vs. THE		Sec 252 (3)	COMPANY APPEAL(COMP ANIES		51 53 55 57 NOT CLEAR	10/8/2021

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6012	6009	0710102085852020/5	PVM INNSENSYS PRIVATE LIMITED Vs. SHYAM ARORA		Sec 60(5)	INTERLOCUTORY APPLICATION		No index, no pagination	10/8/2021
6013	6010	0710102100702019/11	LOMASH SLURRYTECH PRIVATE LIMITED Vs. DSC ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1612(ND)2019		No index	10/8/2021
6014	6011	0710102102212020/1	GSJ ENVO LIMITED Vs. GOODWILL APARTMENTS PRIVATE LIMITED		Application under any other provisions ,Sec.	CP(AA) MERGER AND AMALGAMATIO		Stamp paper missing	10/8/2021
6015	6012	0710102103172020/6	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		----Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/479(ND)20		True copy sign missing on every page	10/8/2021
6016	6013	0710102114232020/10	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES		No Index , no Pagination	10/8/2021
6017	6014	0710102152772019/4	RAKESH KUMAR KIMAYA Vs. MYSTIC MONK DESIGNS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3107(ND)2		No Index, no pagination	10/8/2021
6018	6015	0710102167242019/3	ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 9(3)(1) Vs. REGISTRAR OF COMPANIES &		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/4(ND)2020		Page Nos 3 to 20 according to PDF Not filed properly, True Copy sign	23/07/2021
6019	6016	0710102722542018/20	DENA BANK Vs. RATHI SUPER STEEL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1446(PB)2		Case No missing, Case title missing, Case	10/8/2021
6020	6017	0710102101762020/1	SANJAY KUMAR JHA Vs. INDIABULLS PROPERTIES PRIVATE LIMITED		Sec. 12A	INTERLOCUTORY APPLICATION		NEED TO IA FILE	10/8/2021
6021	6018	710102012332021	SURAJ MIGLANI VS SURAJ MIGLANI		Application under any other provisions	COMPANY PETITION (COMPANIES	RANJANA ROY GAWAI	Fees Not Paid	12/2/2021
6022	6019	710102012652021	SURAJ MIGLANI VS VANDANA GARG		Application under any other provisions	COMPANY PETITION (COMPANIES	RANJANA ROY GAWAI	Fees Not Paid	13/02/2021
6023	6020	710102013122021	SURAJ MIGLANI VS SURAJ MIGLANI		Application under any other provisions	COMPANY PETITION (COMPANIES	RANJANA ROY GAWAI	Fees Not Paid	15/02/2021
6024	6021	710102034902021	SAARASTHAL AG VS M/S GOPALSONS STEELS PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/1789(ND)2	KANTI MOHAN	Wrong e-filing (reply on behalf of Rp File as	12/5/2021
6025	6022	710102055032021	STATE BANK OF INDIA VS M/S INDO ALUSYS		Rule 11 of NCLT		ARV CHAMBERS LAW	sign missing and main case not link, wrong	5/8/2021
6026	6023	710102055832021	VIJAY KUMAR VS VINAYAK RATHI STEELS ROLLING MILLS PRIVATE		Sec 60(5)	COMPANY PETITION IB (IBC)/1748(PB)2	vikas jadon	section wrong	9/8/2021

	A	B	C	D	E	F	G	H	I
6027	6024	710102056202021	VINAYAK WIRE PRODUCTS PVT. LTD. VS ABIR INFRASTRUCTURE		Sec 60(5)	COMPANY PETITION IB (IBC)/893(ND)20	Tarun	wrong filing	10/8/2021
6028	6025	710102023132021	MARAJ ALI RIZVI VS JS HOSPITALITY SERVICE PRIVATE LIMITED	Company Petition (Companies Act)	Sec 272 of the Companies Act , 2013		Sheepali Patial	No documents show	22/03/2021
6029	6026	0710200000062017/20	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017		Index missing in Vol 2 and 3, True Copy sign msising in each pages in Vol 3,	5/4/2021
6030	6027	0710102015022020/3	ARTI BALUJA Vs. RANDSTAD INDIA PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(I BC)/1013(ND)20		True COpy sign missing in Page Nos 1 to 8	10/8/2021
6031	6028	0710102028772021/1	MR. TARUN BATRA Vs. KAPIL BATRA		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		Index Page to Affidavit page Not clear	10/8/2021
6032	6029	0710102029632021/1	SHAILESH DAYAL Vs. REGISTRAR OF COMPANY DELHI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1911(ND)		Short form of True Copy sign not applicable in Page Nos 4 to 6	10/8/2021
6033	6030	0710102053432021/1	SYNOKEM PHARMACEUTICALS LIMITED Vs. HERO MOTOCORP LIMITED		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES ACT)/347(ND)2021		True Copy sign missing in Page Nos 5 to 85 according to PDF, Page Nos 15 to 19	11/8/2021
6034	6031	0710102087492020/3	TRIVIR BLESSING DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/21(ND)202		Case Number missing, Index missing	11/8/2021
6035	6032	0710102108582020/6	ICICI BANK LIMITED Vs. SHARDA MA ENTERPRISES PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1113(ND)2		Wrongly filed here	11/8/2021
6036	6033	0710102004682019/11	VOLKSWAGEN FINANCIAL PVT. LTD. Vs. KHULLAR HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/332(ND)2019		Vakalatnama Not filed properly	11/8/2021
6037	6034	0710102011862020/2	MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/157(ND)2020		True Copy sign missing in Page Nos 6 to 49 according to PDF, Page No 40 according to PDF	24/09/2020
6038	6035	0710102014522021/1	DEEPAK KUMAR GAUTAM Vs. ESTATE OFFICER UP AVAS-VIKAS PARISHAD		Sec 60(5)	INTERLOCUTORY APPLICATION		Reply filed twice, Vakalatnama Not filed properly	28/07/2021

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6039	6036	0710102015222021/3	RAJNISH JHA Vs. VINEET AGGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION		True Copy sign missing in each pages	11/8/2021
6040	6037	0710102015472021/1	VIJAYENDRA PRATAP SINGH Vs. JBK DEVELOPERS PVT. LTD.		Rule 11 of NCLT, 2016,Sec 60(5)	INTERLOCUTORY APPLICATION		True Copy sign missing in each pages	11/8/2021
6041	6038	0710102021552021/1	MANISH AGARWAL Vs. AWSUM PROTEINS LIMITED		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		True Copy sign missing in Page Nos 3 to 6	11/8/2021
6042	6039	0710102038312021/4	SCINDIA POTTERIES SERVICES PRIVATE LIMITED Vs. MANISH AGARWAL RESOLUTION PROFESSIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2437(PB) 2021		Stamp paper wrongly filed;it should be of Rs 100	11/8/2021
6043	6040	0710102041422021/3	IDBI BANK LIMITED Vs. JAYPEE INFRATECH LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2593(PB) 2021		True Copy sign missing in Page Nos 4 to 7 according to PDF, Affidavit of	2/8/2021
6044	6041	0710102017622020/3	SERIOUS FRAUD INVESTIGATION OFFICE Vs. SUNAIR HOTELS LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/74(ND)2021		Page Nos 159 to 223 according to PDF in Vol 2 Not Clear, Page Nos 237 to 240,265 to 271 according to PDF in Vol 3 Not Clear, Page 385 according to PDF in Vol 2 wrongly filed in Hindi;should be translated to English, Page Nos 529 to 541 and 546	11/8/2021
6045	6042	0710102017622020/4	SERIOUS FRAUD INVESTIGATION OFFICE Vs. SUNAIR HOTELS LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/74(ND)2021		True Copy sign missing in Page Nos 12 to 16 according to	11/8/2021
6046	6043	710102001362019	AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD. Vs. JOT IMPEX PVT. LTD.		IBC Under Sec 9			Documents not available, please refile	09/04/2021
6047	6044	710102002532019	SM WEB SOLUTIONS PRIVATE LIMITED Vs. SH. KAMAL HARJANI(ROC		Sec 252 (3)			Matter Disposed	19/01/2020
6048	6045	710102007022019	INDIAN DUROBUILD PVT LTD Vs.		Sub-section (I) of section 230			Matter Disposed	18/09/2019

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6049	6046	710102008532019	ECONOMIC BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)			Matter Disposed	23/02/2021
6050	6047	710102008532019	ECONOMIC BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)			Matter Disposed	06/01/2021
6051	6048	710102010432019	POWERTEC SUPPLIES (INDIA) PRIVATE LIMITED		Sec. 230-232 - Second Motion			Matter Disposed	14/10/2019
6052	6049	710102010432019	POWERTEC SUPPLIES (INDIA) PRIVATE LIMITED		Sec. 230-232 - Second Motion			Matter Disposed	27/05/2019
6053	6050	710102013872018	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9			Matter Disposed	25/11/2019
6054	6051	710102013872018	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9			Matter Disposed	07/07/2021
6055	6052	710102014522018	BROOK WEALTH MANAGEMENT PVT LTD		Sub-section (l) of section 230			Matter Disposed	10/10/2019
6056	6053	710102014522018	BROOK WEALTH MANAGEMENT PVT LTD		Sub-section (l) of section 230			Matter Disposed	10/11/2018
6057	6054	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234			Matter Disposed	05/11/2019
6058	6055	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234			Matter Disposed	23/10/2019
6059	6056	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234			Matter Disposed	07/11/2019
6060	6057	710102020422021	SAMSUNG SDS INDIA PRIVATE LIMITED Vs. SAMSUNG DATA SYSTEMS INDIA PVT		Sec. 230-232, Sec 234			Matter Disposed	23/07/2021
6061	6058	710102020922021	TARU PROJECTS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)			Documents not available please refile	10/08/2021
6062	6059	710102027872021	SAMSUNG SDS INDIA PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Matter Disposed	23/07/2021
6063	6060	710102033042020	TRANS GULF FROZEN FOOD CONTAINERS PRIVATE LIMITED Vs.		Application under any other provisions - IBC			Documents not available, please refile	11/08/2021
6064	6061	710102033612021	THISTLE EQUITY CONSULTANT LIMITED Vs. METRO TECHNOBUILD PRIVATE		Sec. 230-232 - Second Motion			Documents not available, please refile	31/05/2021
6065	6062	710102061892019	NAMAN BROKING SOLUTIONS PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234			Matter Disposed	02/12/2019
6066	6063	710102062232019	UJJWAL REALTORS PVT LTD Vs.		Sub-section (l) of section 230			Matter Disposed	14/10/2019
6067	6064	710102062232019	UJJWAL REALTORS PVT LTD Vs.		Sub-section (l) of section 230			Matter Disposed	24/09/2019
6068	6065	710102064542020	ARVIV LIFESCIENCES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Matter Disposed	15/02/2021

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6069	6066	710102064542020	ARVIV LIFESCIENCES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Matter Disposed	15/02/2021
6070	6067	710102074452019	FAST TRACK DIAGNOSTICS ASIA		Sub-section (I) of section 230			Matter Disposed	16/01/2020
6071	6068	710102074452019	FAST TRACK DIAGNOSTICS ASIA		Sub-section (I) of section 230			Matter Disposed	16/01/2020
6072	6069	710102076692019	TANMAY STEEL & ALLOYS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (1)			Matter Disposed	07/11/2019
6073	6070	710102076692019	TANMAY STEEL & ALLOYS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (1)			Matter Disposed	08/11/2019
6074	6071	710102079072019	AB PACKERS AND MOVERS PVT. LTD. Vs. REGISTRAR OF		Sec 252 (3)			Matter Disposed	14/10/2019
6075	6072	710102079072019	AB PACKERS AND MOVERS PVT. LTD. Vs. REGISTRAR OF		Sec 252 (3)			Matter Disposed	05/11/2019
6076	6073	710102080662019	UMESH GARG(RESOLUTION PROFESSION) Vs. WORLD CONSULTING &		Application under any other provisions			Wrong e-filing, application need to file in IA	13/08/2019
6077	6074	710102080662019	UMESH GARG(RESOLUTION PROFESSION) Vs. WORLD CONSULTING &		Application under any other provisions			Wrong e-filing, application need to file in IA	14/08/2019
6078	6075	710102081142019	APS PORTFOLIO SERVICES PRIVATE		Sec. 230-232 - Second Motion			No Pagination	10/10/2019
6079	6076	710102081142019	APS PORTFOLIO SERVICES PRIVATE		Sec. 230-232 - Second Motion			No Pagination	07/08/2019
6080	6077	710102082042019	RITU TANDON Vs. M/S RAIN AUTOMOTIVE INDIA PVT. LTD.		IBC Under Sec 9			Wrong Document (Progress report filed), need to file	10/01/2021
6081	6078	710102082042019	RITU TANDON Vs. M/S RAIN AUTOMOTIVE INDIA PVT. LTD.		IBC Under Sec 9			Wrong Document (Progress report filed), need to file	25/04/2021
6082	6079	710102082042019	RITU TANDON Vs. M/S RAIN AUTOMOTIVE INDIA PVT. LTD.		IBC Under Sec 9			Wrong Document (Progress report filed), need to file	15/07/2021
6083	6080	710102088072019	ASHISH BANKAR Vs. NU TEK INDIA LIMITED		IBC under Sec 7			No Index, no pagination	04/04/2021
6084	6081	710102088072019	ASHISH BANKAR Vs. NU TEK INDIA LIMITED		IBC under Sec 7			No Index, no pagination	15/07/2021
6085	6082	710102088852020	HAPTIK INFOTECH PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Matter Disposed	24/02/2021

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6086	6083	710102089332019	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD		IBC Under Sec 9			Wrong e-filing, need to file in IA	14/04/2021
6087	6084	710102089332019	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD		IBC Under Sec 9			Wrong e-filing, need to file in IA	19/11/2020
6088	6085	710102089332019	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD		IBC Under Sec 9			Wrong e-filing, need to file in IA	13/07/2021
6089	6086	710102089332019	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD		IBC Under Sec 9			Wrong e-filing, need to file in IA	19/11/2020
6090	6087	710102095282019	SYNDICATE BANK Vs. M/S INCOM WIRES & CABLES PVT. LTD.		IBC under Sec 7			Documents not available please refile	09/07/2021
6091	6088	710102096462019	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED		IBC Under Sec 9			Documents not available, please refile	15/07/2021
6092	6089	710102096462019	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED		IBC Under Sec 9			Wrong e-filing, need to file in IA, Index missing	14/07/2021
6093	6090	710102096462019	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED		IBC Under Sec 9			Wrong e-filing, need to file in IA, Index missing	14/07/2021
6094	6091	0710102098152019/5	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1789(ND)2019		Proof of service missing, E-stamp missing, True copy sign missing in pages	12/8/2021
6095	6092	0710102060472020/2	ENDLESS SERVICES PRIVATE LIMITED Vs. ELLY REALCON PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/84(ND)202		True Copy sign missing in Page Nos 4 to 7	12/8/2021
6096	6093	0710102061232019/14	MRS. MADHU VERMA Vs. MAJESTIC HOLDINGS PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES		Vakalatnama Not filed properly	12/8/2021
6097	6094	0710102075392019/24	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019		Appointment document filed twice, Index missing, Page	12/8/2021
6098	6095	0710200408572018/7	REGISTRAR OF COMPANIES Vs. M/S. GKS INFRASTRUCTURE		Application under any other provisions	COMPANY PETITION (COMPANIES		APPLICATION NOT CONSIDER IN ADDITIONAL	12/8/2021



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6099	6096	0710200416152018/5	REGISTRAR OF COMPANIES Vs. M/S KARISHMA INDUSTRIES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/282(ND)20		CONTACT TO COURT OFFICER	12/8/2021
6100	6097	0710102150172019/3	GUARANTORS INFRASTRUCTURE PVT. LTD. Vs. IREO PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3303(ND)2		True Copy sign missing in Page Nos 16 to 25	12/8/2021
6101	6098	0710102410382017/53	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)2017		Index filed wrongly in Last Page;it should be in 1st page, True Copy sign missing in Pages 20 to 104	12/8/2021
6102	6099	0710102010432021/2	LAXMI STEEL CORPORATION Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/98(ND)202		Welfare Fee stamp and Court fee stamp	1/7/2021
6103	6100	0710102017882021/2	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		Proof of service missing	12/8/2021
6104	6101	710102002712021	M/S PADIA TIMBER COMPANY PVT. LTD. VS BANK OF BARODA		Sec 60(5)	COMPANY PETITION IB (IBC)/559(PB)20	Pankaj Bhagat	Main case Wrong ,section wrong ,	13/01/2021
6105	6102	710102040022021	DEEPAK GUPTA VS EARTHCON UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	Pratap Shanker	stamp paper NOT NOTARY PLEASE MERGE PDF delete extra file	10/6/2021
6106	6103	710102056052021	RAJ KUMAR GUPTA VS TARUN KEMANI &		Application under any other	COMPANY PETITION IB	Raj	merge into one pdf	10/8/2021
6107	6104	710102056602021	RAM NIWAS & SONS VS PALM DEVELOPERS PRIVATE LTD.		22(3)(b)	COMPANY PETITION IB (IBC)/894(ND)20	Krit Narayan Mishra	index missing	11/8/2021
6108	6105	710102032612021	ATISHAY JEWELLERS PRIVATE LIMITED VS BHUSHAN AVIATION LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion		SUMIT KUMAR	Wrong case type select, link 2nd motion with 1st motion,Master index missed,Kindly file condonation delay application, vakaltnama missed, kindly	26/04/2021

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6109	6106	710102033032021	CHALASANI UDAYA SANKAR VS LEXUS TECHNOLOGIES PRIVATE LIMITED	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		Ichchha Kalash	Wrong case type select,no sign in every pages of petition,E stamps missed with supporting affidavit,pages not clear 160 to 163,kindly serve	29/04/2021
6110	6107	0710102024002021/2	NITIN GUPTA Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION		Subject Name filed wrong	6/8/2021
6111	6108	0710102030792018/2	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES -ORBIT INTERIORS PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1226(ND)2018		Pages 5,6,9,11,12 according to PDF Not clear, True Copy sign missing in Page Nos 4 to 13	16/12/2019
6112	6109	0710102035932021/1	RIICO Vs. M/S. J.L. KNIT INDIA LTD.		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION (I.B.C)/2569(ND)		True Copy sign missing in Page Nos 25 to 106 according to	12/8/2021
6113	6110	0710102044462021/1	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. JAYANT KAWALE		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION (I.B.C)/3000(PB)2021		Case Number and Index missing in all the documents, True Copy sign	13/08/2021
6114	6111	0710102060562020/3	BAGRECHA ENTERPRISES LIMITED Vs. UNITECH ADVISORS (INDIA) PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/106(ND)2021		Page 3 and 5 according to PDF Not clear, True COpy sign missing in Pages	13/08/2021
6115	6112	0710102078572019/17	OYSTER STEEL & IRON PVT. LTD Vs. ROYAL KITCHEN APPLIANCES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/968(PB)20		Vakalatnama Not filed properly	13/08/2021
6116	6113	0710102083222019/4	AMANPREET SINGH BAWA Vs. SATKAR LOGISTICS PRIVATE		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		Vakalatnama Not Filed properly	13/08/2021
6117	6114	0710102103172020/7	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		----Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020		Page 21 according to PDF Not clear, Page 20 according to PDF wrongly filed in Hindi;should	13/08/2021
6118	6115	0710102111872020/1	INTERARCH BUILDING PRODUCTS PVT LTD Vs. SLMG BEVERAGES PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/213(ND)20		Stamp paper missing	16/08/2021

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6119	6116	0710102113782019/10	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2083(ND)2		Affidavit not notarized	16/08/2021
6120	6117	0710200400542007/2	SHRI T.R. ARYA Vs. M/S. DILAWRI MOTORS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES)		NO Index, No Pagination, rs 25 welfare missing	12/7/2021
6121	6118	0710102047132021/1	PENTA TRAVELS (INDIA) PVT. LTD. Vs. AJIT GYANCHAND JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION		STAMP PAPER MISSING	13/08/2021
6122	6119	0710102111242019/4	GAC SHIPPING (INDIA) PRIVATE LIMITED Vs. CLASSIC BOTTLE CAPS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2144(ND)2019		STAMP PAPER MISSING	13/08/2021
6123	6120	0710102147562019/4	PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3132(ND)2		NOTARY MISSING	1/2/2021
6124	6121	0710102040862021/1	CAPITAL TRADE LINKS LIMITED Vs. RUDRA BUILDWELL CONSTRUCTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/347(ND)2021		stamp paper missing	6/8/2021
6125	6122	0710102045252021/2	MULTIPLEX LIMITED Vs. CORPORATE INTERNATIONAL		IBC under Sec 7	COMPANY PETITION IB (IBC)/390(PB)20		stamp paper missng	16/08/2021
6126	6123	0710102142072019/3	RAJNEESH KUMAR Vs. KLV NEW TECH CONSTRUCTIONS PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2995(ND)2		Vakalatnama Not Filed properly	13/08/2021
6127	6124	710102056422021	GEOCONSULT INDIA PRIVATE LIMITED VS DANS ENERGY PRIVATE	Company Petition IB (IBC)	IBC Under Sec 9		MANU YADAV	page:28-41, 42-44, 61-69, 86-88, 90-91, not clear	11/8/2021
6128	6125	710102056912021	BANK OF BARODA VS AJAY KUMAR BISHNOI	Company Petition IB (IBC)	Section 95(1)		ARUN AGGARWAL	100rs stamp for supporting affidavit, true copy not allowed,	12/8/2021
6129	6126	710102027852021	SUNBEAM BUILDTECH PVT. LTD. VS MR. S N MODAK	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY APPEAL(COMP ANIES ACT)/597(ND)20	RAKESH KUMAR	Roc service missed	8/4/2021
6130	6127	710102031762021	TARUN BATRA VS POOJA ROLLER FLOOR MILLS PRIVATE LTD	Company Application(C ompanies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/84(ND)202	SP Singh	wrong file please file as a additional document	19/04/2021
6131	6128	710102125442019	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH		IBC under Sec 7			NO Index	25/06/2021
6132	6129	710102125442019	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH		IBC under Sec 7			NO Index	16/02/2021

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6133	6130	710102125442019	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH		IBC under Sec 7			Wrong e-filing, need to file in IA, Index missing	12/07/2021
6134	6131	710102125442019	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH		IBC under Sec 7			Wrong e-filing, need to file in IA, Index missing	16/02/2021
6135	6132	710102126352019	BHAVYAM FABTRADING LIMITED Vs.		Sec. 230-232, Sec 234			Matter Disposed	10/12/2019
6136	6133	710102126892019	SPECTRA PRODUCTS PRIVATE LIMITED Vs.		Sub-section (l) of section 230			Matter Disposed	13/01/2020
6137	6134	710102126892019	SPECTRA PRODUCTS PRIVATE LIMITED Vs.		Sub-section (l) of section 230			Matter Disposed	13/01/2020
6138	6135	710102128562019	THE AUTOMOBILE TRADERS ASSOCIATION DELHI Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)			Matter Disposed	10/12/2019
6139	6136	710102131982019	HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF		Sec 252 (1)			Matter Disposed	15/01/2020
6140	6137	710102131982019	HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF		Sec 252 (1)			Matter Disposed	15/01/2020
6141	6138	710102131982019	HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF		Sec 252 (1)			Matter Disposed	15/01/2020
6142	6139	710102131982019	HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF		Sec 252 (1)			Matter Disposed	28/01/2020
6143	6140	710102132592019	ISHAN VIDYA PREP PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI &		Sec 252 (1)			Matter Disposed	27/11/2019
6144	6141	710102132592019	ISHAN VIDYA PREP PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI &		Sec 252 (1)			Matter Disposed	27/11/2019
6145	6142	710102134582019	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.		IBC under Sec 7			Court fees and welfare fees missing on	10/08/2021
6146	6143	710102134582019	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.		IBC under Sec 7			Court fees and welfare fees missing on	10/08/2021
6147	6144	710102140432019	THREE STAR TOUR AND TRAVELS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)			Documents not available, please refile	09/08/2021
6148	6145	710102140462019	YASH INFRATECH Vs. REGISTRAR OF COMPANIES DELHI &		Sec 252 (3)			Matter Disposed	17/01/2020

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6149	6146	710102140462019	YASH INFRATECH Vs. REGISTRAR OF COMPANIES DELHI &		Sec 252 (3)			Matter Disposed	17/01/2020
6150	6147	710102140632019	ELITE CERTIFICATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)			Matter Disposed	27/01/2020
6151	6148	710102140632019	ELITE CERTIFICATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)			Matter Disposed	27/01/2020
6152	6149	710102150672019	WINGS TO FLY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)			Matter Disposed	24/02/2020
6153	6150	710102155432019	DHANOLTI RESORTS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)			Documents not available, please refile	30/06/2021
6154	6151	710102159082019	GARHWAL AIRCON SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)			Matter Disposed	28/01/2020
6155	6152	710102173252019	VIVEK PORTFOLIOS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI		Sec. 230-232 - Second Motion			Matter Disposed	21/08/2019
6156	6153	710102407112018	M/S S.G.A. SECURITIES PRIVATE LIMITED Vs. M/S KAVERI FARMS PRIVATE LIMITED		IBC under Sec 7			Matter Disposed	22/08/2019
6157	6154	710102426702018	MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS CENTE PVT. LTD.		IBC Under Sec 9			Matter Disposed	09/01/2020
6158	6155	710102426702018	MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS CENTE PVT. LTD.		IBC Under Sec 9			Matter Disposed	11/02/2020
6159	6156	710102427572018	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD.		IBC under Sec 7			Documents not available, please refile	26/07/2021
6160	6157	710120001492018	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED		IBC Under Sec 9			Wrong e-filing, need to file in IA	12/01/2021
6161	6158	710120004062018	IDBI BANK LIMITED Vs. M/S SANTOSH OVERSEAS LIMITED		IBC under Sec 7			Wrong e-filing, need to file in IA	12/07/2021
6162	6159	710120004062018	IDBI BANK LIMITED Vs. M/S SANTOSH OVERSEAS LIMITED		IBC under Sec 7			Wrong e-filing, need to file in IA	27/09/2019

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6163	6160	710120004892018	NARAYAN COMMODITY BROKERS PVT LTD. Vs.		Sub-section (l) of section 230			Matter Disposed	10/10/2019
6164	6161	710200000062017	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES		Application under any other provisions			Documents not available, please refile	14/07/2021
6165	6162	710200410172018	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9			Documents not available, please refile	10/02/2020
6166	6163	710200410172018	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9			Documents not available, please refile	10/02/2020
6167	6164	710200411102017	M/S. BIMLA MARU FASHIONS PVT. LTD. Vs. SANJAY MAHESHWARI		IBC Under Sec 10			Wrong e-filing , need to file in IA	24/02/2020
6168	6165	710200411492017	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED		IBC under Sec 7			Wrong e-filing, Need to file in IA	15/01/2021
6169	6166	710200411492017	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED		IBC under Sec 7			Wrong e-filing, Need to file in IA	15/04/2021
6170	6167	710200411492017	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED		IBC under Sec 7			Wrong e-filing, Need to file in IA	15/07/2021
6171	6168	710200412522017	P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK LTD.		IBC Under Sec 10			Wrong e-filing, need to file in IA	30/06/2020
6172	6169	710200412522017	P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK LTD.		IBC Under Sec 10			Wrong e-filing, need to file in IA	30/09/2020
6173	6170	710200412522017	P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK LTD.		IBC Under Sec 10			Wrong e-filing, need to file in IA	15/01/2021
6174	6171	710200412522017	P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK LTD.		IBC Under Sec 10			Wrong e-filing, need to file in IA	10/10/2018
6175	6172	710200412522017	P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK LTD.		IBC Under Sec 10			Documents not available, please refile	31/03/2021
6176	6173	710200412652017	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9			Wrong e-filing, need to file in IA	15/01/2021
6177	6174	710102078512020	CHANDRA PRAKASH VS GAURAV ISSAR	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1248(PB)2	Sanyam Saxena	pg-35 to 44,66 not clear	13/08/2020

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6178	6175	710102078572020	CHANDRA PRAKASH VS DR. LORI ISSAR	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1248(PB)2	Sanyam Saxena	pg-36-45,67,68,198, not clear volume-1,	13/08/2020
6179	6176	710102078432020	CHANDRA PRAKASH VS SAURABH VINAYAK	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1248(PB)2	Sanyam Saxena	pg-35-44 not clear	9/8/2020
6180	6177	710102078942020	CHANDRA PRAKASH VS SAVITA YADAV	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1248(PB)2 018	Sanyam Saxena	pg-35,41 not clearpg-35,41 not clear wrong section due	13/08/2020
6181	6178	710102050222021	LOOKS SALON PRIVATE LIMITED VS LOOKS SALON PRIVATE LIMITED	Company Application(C ompanies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/77(PB)202	vishal gohri	affidavit back dated and sign missing Pg- 2, 4, cut e-stamp not	20/07/2021
6182	6179	710102053502021	RAYS POWER INFRA PRIVATE LIMITED VS RGS SOLAR POWER PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Susshil Daga	page pdf merge into volume wise with index(200page	30/07/2021
6183	6180	0710102065222020/4	S N ANJUM Vs. RAJESH KUMAR PATHAK & ORS.		Sec 25(j)	INTERLOCUTORY APPLICATION		Proof of service missing	13/08/2021
6184	6181	0710102013302020/3	VANI ADVERTISING Vs. SANTASHA REAL ESTATE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/757(ND)20		Index missing, E-stamp missing, Proof of service	17/08/2021
6185	6182	0710102044462021/2	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. JAYANT KAWALE		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3000(PB)		Case Number missing, Index missing, True COpy sign	17/08/2021
6186	6183	0710102087472020/5	TRIVIR HOTELS & RESORTS PRIVATE LIMITED Vs. REGISTRAR		Sec 252 (1)	COMPANY APPEAL(COMPANIES		Wrong e-filing, need to file in IA	17/08/2021
6187	6184	0710102087492020/4	TRIVIR BLESSING DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/21(ND)202		Wrong e-filing, need to file in IA	17/08/2021
6188	6185	0710102106642020/2	AGERSON TELECOMMUNICATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/3(ND)2021		No Index, No Pagination	17/08/2021
6189	6186	0710200411282017/26	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)20		Court Fee Stamp and Welfare Fee Stamp missing in	16/08/2021
6190	6187	710102051252021	DEEPAK GUPTA VS NISUS FINANCE AND INVESTMENT MANAGERS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1348(ND)2	Pratap Shanker	marge into one pdf	23/07/2021
6191	6188	710102055742021	USHA DEVI VS ALOK KAUSHIK	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/486(PB)20	Deepak	case type wrong and stamp paper notary missing	9/8/2021

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6192	6189	710102057262021	RUPAK GUPTA VS BANARAS HOUSE PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/112(ND)20	Ritu Bhalla	Fees Not Paid	14/08/2021
6193	6190	710102048972021	BHAVANA MAHIPAL VS PRADEEP MAHIPAL	Company Petition (Companies Act)	Sec. 241(1)		SATYA PRAKASH SHARAN	Fees Not Paid	15/07/2021
6194	6191	710102057422021	MRS. BABITA SINGH VS ADAAB HOTELS LTD.	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Palzer Moktan	pages cut 404, page not clear 650,kindly removed rule 32	14/08/2021
6195	6192	0710102079022020/4	TRANSLITE SCAFFOLDING LIMITED		IBC Under Sec 9	COMPANY PETITION IB		Index missing	17/08/2021
6196	6193	0710102087612019/7	SYNDICATE BANK Vs. JSSI HYDRAULICS PVT.		IBC under Sec 7	COMPANY PETITION IB		Wrongly filed here	17/08/2021
6197	6194	0710102111892020/3	SACHIN UPADHAYA Vs. M/S PINE & PEAK DEVELOPERS LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		Documents not available in DMS, please refile	18/08/2021
6198	6195	0710102117242020/2	KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1122(ND)2		Notary missing in E-stamp	18/08/2021
6199	6196	0710102133212019/17	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2552(ND)2		Index Not properly filed;Page nos	18/08/2021
6200	6197	0710102138362019/7	RAINBOW OVERSEAS PRIVATE LIMITED Vs. MASSCO MEDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2829(ND)2 019		Wrongly filed here	18/08/2021
6201	6198	0710102145502019/5	UTSAV SECURITIES PRIVATE LIMITED Vs. SKPJ INVESTMENT AND FINANCE PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2906(ND)2 019		Short form of True Copy sign not applicable in Pages 6 to 30	18/08/2021
6202	6199	0710102152492019/7	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/176(ND)20 20		Page Nos are msising in whole document, True Copy sign msising in each pages after	18/08/2021
6203	6200	0710102167162019/2	VIKRAM KUMAR Vs. SUMANAGLAM TRAEXIM PVT .LTD & OTHERS		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/2837(PB)2		PLEASE FILE I.A.	18/08/2021
6204	6201	0710120005482018/38	VMS EQUIPMENT PRIVATE LIMITED Vs. PRIMOSE INFRATECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/995(ND)20 18		Stamp paper wrongly filed;it should be of Rs 100, Index missing, Page Nos are msising,	18/08/2021



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6205	6202	0710102087542020/10	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA		Sec. 241(1),Application under any other	COMPANY PETITION (COMPANIES)		Welfare Fee stamp and Court Fee Stamp	17/08/2021
6206	6203	0710102152492019/8	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/176(ND)20		PAGINATION NOT MENTIONED,	18/08/2021
6207	6204	0710102018162020/11	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		No Index, merge documents in single pdf	17/08/2021
6208	6205	0710102018162020/14	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		Wrong e-filing, application need to file in IA separately	18/08/2021
6209	6206	0710102018162020/15	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		Wrong e-filing, application need to file in IA separately	18/08/2021
6210	6207	0710200416152018/6	REGISTRAR OF COMPANIES Vs. M/S KARISHMA INDUSTRIES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/282(ND)20		Wrong e-filing, Petition should not be filed as additional	18/08/2021
6211	6208	0710204000182016/13	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. LTD. & ORS.		Sec 272 of the Companies Act , 2013	COMPANY PETITION (COMPANIES ACT)/3(ND)2016		Wrong e-filing, kindly upload order copy with documents	18/08/2021
6212	6209	0710102004932021/11	M/S S. S. STEELS Vs. REGAL EMPORIA INFRATECH PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/83(ND)202		Page no. 1 - 32 sign missing, Welfare missing	18/08/2021
6213	6210	0710102060472020/4	ENDLESS SERVICES PRIVATE LIMITED Vs. ELLY REALCON PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/84(ND)202		No Index, No pagination	18/08/2021
6214	6211	0710102090122020/4	NITESH BHARDWAJ Vs. JURASSIC APARTMENTS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES)		Welfare Fee stamp and COurt fee stamp	18/08/2021
6215	6212	0710102093492019/8	ELITE STEELS PRIVATE LIMITED Vs. GROWTHWAYS TRADING		IBC under Sec 7	COMPANY PETITION IB (IBC)/1443(ND)2		No Pagination, court fees missing	18/08/2021
6216	6213	0710102101042019/2	SHILPA MALIK Vs. UNISHOP TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		Wrong e-filing, application need to file separately	18/08/2021
6217	6214	0710102156062019/8	PUNJAB NATIONAL BANK Vs. QUTAB MERCANTILE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3208(ND)2		wrong file	18/08/2021

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6218	6215	710102066212020	INDIAN OVERSEAS BANK VS PIXION MEDIA PRIVATE LIMITED		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/438(PB)2018	CA ANIL KUMAR	e-stamp paper not notarized Pg-288,289, need to break volume mention volume index volume not	25/06/2020
6219	6216	710102083552020	SHREE GANESH CRUSHER UDYOG VS S LORD SHIVA CONSTRUCTION CO		Application under any other provisions - IBC		MOHIT	main case not link main case not linked	29/08/2020
6220	6217	710102009882021	SATISH CHAND AGARWAL & ORS VS IDEA BUILDERS PVT LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1016(PB)2020	August Attorneys LLP	section wrong in pdf please check in everywhere. section wrong mentioned in pdf please check in everywhere.	4/2/2021
6221	6218	710102023042021	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)2018	NANDADEVI DEKA	index not clear pg-16 to 34, not clear mention typed copy pg-16 to 34, not clear pg-16 to 34, not clear //////////////////////////////////// //////////////////////////////////// //////////////////////////////////// ////////////////////////////////////	22/03/2021
6222	6219	710102030232021	M/S LUXMI ELECTRICALS & ENGINEERING WORKS VS M/S VARDHMAN ESTATES & DEVELOPERS PVT. LTD. & ORS.		Application under any other provisions - IBC		A.K ASSOCIATES law offices	main case not link	15/04/2021
6223	6220	710102045412021	KAPIL CHAHAL VS ARENA SUPERSTRUCTURES PVT LTD		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/875(PB)2020	Kartavya Batra	sign and true copy missing and stamp paper notary missing.	6/7/2021
6224	6221	710102050382021	VIKRAM PURI VS UNIVERSAL BUILDWELL PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)20	ASHISH	E-stamp paper not notarized pg-48 not clearpg-48	20/07/2021
6225	6222	710102056892021	SYNDICATE BANK VS JSSI HYDRAULICS PVT. LTD.		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1360(ND)2019	V SUDEER	stamp paper missing and case type wrong stamp paper missing and true	12/8/2021
6226	6223	710102057812021	NILESH SHARMA VS SRI SURAPANENI RAMESH		Application under any other	COMPANY PETITION IB	NILESH	Prayer missing	17/08/2021

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6227	6224	710102058532021	INDIABULLS HOUSING FINANCE LIMITED VS AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)20 21	J SAGAR ASSOCIATES DELHI	section wrong please any other provision	18/08/2021
6228	6225	710102058542021	LEIGHTON INDIA CONTRACTORS PVT. LTD VS VIPUL LIMITED		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/984(ND)20	Manish Kumar Srivastava	stamp paper missing	18/08/2021
6229	6226	710102042992021	ANUPAM BUILDMART PRIVATE LIMITED VS REGISTRAR OF COMPANIES		Sec 252 (3)		VISHAL AGARWAL	MoA &&& AoA missed of Anupam Buildmart Pvt ltd kindly annex itMoA &&&	25/06/2021
6230	6227	0710102109622020/1	MUKESH GUPTA Vs. PARESH RASTOGI		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/38(ND)20 21		Pages 81 to 86 and 146 to 214 according to PDF Not clear, Stamp paper filed wrongly;it should be of Rs 100,Pages 144 and 145	18/08/2021
6231	6228	0710102144312019/2	AKITA EXIM PRIVATE LIMITED Vs. IREO PVT LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		Notary missing in E-stamp	19/08/2021
6232	6229	0710102173872019/2	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. SAMMI ELECTRONICS INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/173(ND)20 20		True copy sign missing on every page	19/08/2021
6233	6230	0710102012642019/1 5	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)20		Wrong e-filing, need to file in IA	19/08/2021
6234	6231	0710102015482020/5	SHERWIN WILLIAMS COATINGS INDIA PVT LTD Vs. HARSH SPECIALITY COATING PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/462(ND)20 20		Stamp paper missing	19/08/2021
6235	6232	0710102035502020/1	NARENDRA SINGH Vs. ONE 97 COMMUNICATIONS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/29(ND)202		Same document filed twice	19/08/2021
6236	6233	0710102102212020/2	GSJ ENVO LIMITED Vs. GOODWILL APARTMENTS PRIVATE LIMITED		Application under any other provisions ,Sec.	CP(AA) MERGER AND AMALGAMATIO		Page Nos are missing in Two Pages after	19/08/2021
6237	6234	0710102155382019/5	1.VKSS HOUSING CORPORATION PVT. LTD. Vs. M/S. AADINATH PROBUIDL (INDIA) PVT.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3167(ND)2 019		True Copy sign missing in Pages 29 to 39 according to PDF	19/08/2021

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6238	6235	0710120011422018/13	STATE BANK OF INDIA Vs. VEEKAY POLYCOATS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1291(PB)2		Document filed twice	19/08/2021
6239	6236	0710200411212018/53	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		W.S Filed twice, Notary msising in E-stamp	19/08/2021
6240	6237	0710102101042019/4	SHILPA MALIK Vs. UNISHOP TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/105(PB)20		Index missing, Welfare Fee stamp and COurt stamp missing in	19/08/2021
6241	6238	0710102142072019/4	RAJNEESH KUMAR Vs. KLV NEW TECH CONSTRUCTIONS PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2995(ND)2		No Index, No Pagination	19/08/2021
6242	6239	0710102004622019/12	DHIRENDER NATH Vs. JC WORLD HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/256(ND)20		Back date affidavit	9/8/2021
6243	6240	0710102053422021/2	INGRAM MICRO INDIA PRIVATE LIMITED Vs. HERO MOTOCORP		19(2)	INTERLOCUTORY APPLICATION		Wrong e-filing, need to file in IA	19/08/2021
6244	6241	0710102001902020/4	M/S EASTERN INTERIORS AND FURNISHERS Vs. RIPPLES ENGINEERING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/289(ND)2020		Rejoinder document filed twice	19/08/2021
6245	6242	0710102075662019/17	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/913(ND)2019		No Pagination	19/08/2021
6246	6243	0710102149542019/5	JAILAXMI ENTERPRISES PVT LTD Vs. OFB TECH PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3026(ND)2		Wrong e-filing, application need to file in IA	19/08/2021
6247	6244	0710120007812018/13	M/S. STRESSED ASSETS STABILIZATION FUND Vs. M/S. J.L. KNIT INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1075(ND)2		No index, No Pagination, Court fees and welfare	19/08/2021
6248	6245	0710102156062019/7	PUNJAB NATIONAL BANK Vs. QUTAB MERCANTILE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3208(ND)2		wrong filing	23/08/2021
6249	6246	0710102002622019/20	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)20		Wrong e-filing, need to file in IA	23/08/2021
6250	6247	0710102006782019/26	UNIMAX INTERATIONAL Vs. SOHO INFRASTRUCTURE PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/415(PB)20		Stamp paper missing,	23/08/2021

	A	B	C	D	E	F	G	H	I
6251	6248	710102052102021	OPBK CONSTRUCTIONS PRIVATE LIMITE VS THREE C SHELTERS PRIVATE LIMITED	Company Application(C ompanies Act)	Application under any other provisions		Lex	main case not link and marge into one pdf main case not link and marge into one pdf please delete	26/07/2021
6252	6249	710102056822021	M/S SHINRYO SUVIDHA ENGINEERS INDIA PVT. LTD. VS M/S THREE C UNIVERSAL DEVELOPERS PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2582(ND)2019	Tishwarya Tyagi	Fees Not Paid	12/8/2021
6253	6250	710102057752021	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS IDBI BANK (LEAD MEMBER)	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	page numbering double after page 305 455-456 605-619,1120,1114 not clear page and index	16/08/2021
6254	6251	710102058572021	INDIABULLS HOUSING FINANCE LIMITED VS AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/176(ND)2021	J SAGAR ASSOCIATES DELHI	section wrong	18/08/2021
6255	6252	710102058392021	M/S EDU SMART SERVICES PVT. LTD. VS ASSISTANT COMMISSIONER OF	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/102(PB)2017	Shlokchandra	section wrong	18/08/2021
6256	6253	710102059012021	GOYAL INDUSTRIES VS OLIVER EIGNIEERING PVT. LTD.	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/319(ND)20	Rishabh S. Khemuka	case type wrong contact to registry	20/08/2021
6257	6254	710102059672021	CHITRA SARKAR VS SUKHDEV MADANI	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/461(PB)20	SAMANT	Case Type Wrong	23/08/2021
6258	6255	0710102114592020/5	M/S KUNDAN MAL ROOP CHAND JEWELLERS P LIMITED Vs. DELHI DIAMONDS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1117(ND)2020		Case Number msising	23/08/2021
6259	6256	0710102025612021/11	PANKAJ KHETAN Vs. ATUL TANDON		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		Wrong e-filing, need to file in IA	23/08/2021
6260	6257	0710102041312021/3	MR RAJBIR SINGH MAKHNI Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED		Sec. 59	COMPANY PETITION (COMPANIES ACT)/103(ND)20		No Index, No Pagination, Court fees missing on vakalatnama	23/08/2021
6261	6258	0710102041982021/4	BALAJI DUROBUILD PRIATE LIMITED Vs. SANDWOODS INFRATECH PROJECTS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)2021		Merge documents in single pdf	17/08/2021

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6262	6259	0710102113012020/2	SKILLSTECH SERVICES PRIVATE LIMITED Vs. MANPOWERGROUP SERVICES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/27(PB)2021		No Index, No Pagination, Court fees and welfare missing	23/08/2021
6263	6260	0710102027262018/1	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPON PROJECTS		IBC under Sec 7	COMPANY PETITION IB (IBC)/1756(PB)2		STAMP PAPER MISSING	23/08/2021
6264	6261	0710102073922019/5	RAVINDER AGGARWAL Vs. MSA DEVELOPERS		IBC under Sec 7	COMPANY PETITION IB		NEED TO IA FILE	23/08/2021
6265	6262	0710102119782020/4	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/5(ND)2021		PETITION NOT CONSIDER IN ADDITIONAL	18/08/2021
6266	6263	0710102022902021/2	CENTRAL BANK OF INDIA THROUGH NITIN NARANG Vs. SHRI JITENDER KUMAR YADAV		Section 95(1)	COMPANY PETITION IB (IBC)/278(PB)2021		Stamp paper missed with power of attorney	23/08/2021
6267	6264	0710102022922021/2	CENTRAL BANK OF INDIA THROUGH NITIN NARANG Vs. SHRI SANJAY KUMAR		Section 95(1)	COMPANY PETITION IB (IBC)/329(PB)20		pg-60,63-68 translate and page cut form	23/08/2021
6268	6265	0710102033852018/1	IND FINANCE AND SECURITIES TRUST PVT. LTD Vs. EICHER MOTORS LIMITED		Sec. 59	COMPANY APPEAL(COMPANIES ACT)/112(ND)20		Upload all the document	23/08/2021
6269	6266	0710102114232020/1	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES		Need to file as IA	23/08/2021
6270	6267	0710102414592018/1	DAIMER FINANCIAL SERVICES PVT. LTD. Vs. FORTUNE GRAPHICS		IBC under Sec 7	COMPANY PETITION IB (IBC)/245(PB)20		Index missed,welfare missed in	23/08/2021
6271	6268	0710200410952018/3	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)20		stamp paper wrong arrange before index	23/08/2021
6272	6269	0710102000332021/3	CHANDER KISHORE MADAN Vs. M/S ROINET SOLUTIONS PVT LTD		Sec. 58(3),Sec. 59	COMPANY PETITION (COMPANIES ACT)/21(ND)202		true copy sign and stamp missed,court fee and welfare	23/08/2021
6273	6270	0710102001712021/2	AMIT PALIWAL AND ORS. Vs. SUPERTECH LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/521(ND)2		sign missed in reply,court fee and welfare missed in	23/08/2021
6274	6271	0710102021792021/2	NISHANT JOSHI & OTHERS Vs. DWARKADHIS PROJECTS		IBC under Sec 7	COMPANY PETITION IB (IBC)/317(ND)20		INCOMPLETE DOC UPLOAD	23/08/2021
6275	6272	0710102021792021/3	NISHANT JOSHI & OTHERS Vs. DWARKADHIS PROJECTS		IBC under Sec 7	COMPANY PETITION IB (IBC)/317(ND)20		DOCUMENT MERGE IN 1 PDF	23/08/2021

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6276	6273	0710102024932018/8	M/S RIYAL PACKERS Vs. BELON INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB		E STAMP MISSED	23/08/2021
6277	6274	0710102029872020/3	AO "METALLON" Vs. MITTAL PIGMENTS		IBC Under Sec 9	COMPANY PETITION IB		BACK DATE AFFIDAVIT	23/08/2021
6278	6275	0710102042672021/1	MANNIL PROPERTY AND DEVELOPMENT CORPORATION LIMITED Vs. IREO VICTORY VALLEY PRIVATE LIMITED		IBC Section 59	COMPANY PETITION IB (IBC)/298(ND)20 21		INDEX MISSED	23/08/2021
6279	6276	0710102067822020/1	CHANDRA PRAKASH Vs. PRABHAKAR BHARADWAJ		Sec 66(1)	INTERLOCUTORY APPLICATION		Document Not Upload	23/08/2021
6280	6277	0710102093582020/2	UNION OF INDIA THROUGH SFIO Vs. PEEYUSH AGGARWAL		Sec. 140(5)	COMPANY PETITION (COMPANIES		stamp paper missing	23/08/2021
6281	6278	0710102100072020/2	VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		wrong file need to ia	23/08/2021
6282	6279	0710102103172020/8	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		----Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/479(ND)20		12-19 not clear page	23/08/2021
6283	6280	0710102109462020/2	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2 020		document missing	26/03/2021
6284	6281	0710102041312021/2	MR RAJBIR SINGH MAKHNI Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED		Sec. 59	COMPANY PETITION (COMPANIES ACT)/103(ND)20		Index msising	24/08/2021
6285	6282	0710102062012019/3	BABITA GUPTA & ORS. Vs. RAJESH PROJECT (INDIA) PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/710(PB)20		Wrong e-filing, progress report need to file in IA	24/08/2021
6286	6283	0710102070882020/1 0	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT		IBC under Sec 7,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/875(PB)20 20		Stamp paper missing, Page no. 9 - 38 true copy sign	24/08/2021
6287	6284	0710102092072020/4	POOJA BAHRY Vs. NTL ELECTRONICS INDIA LIMITED		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION		No index, no pagination, Documents not	26/03/2021
6288	6285	0710102141322019/3	SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2863(ND)2		No index, no pagination	24/08/2021
6289	6286	0710102141322019/4	SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2863(ND)2		no index, no pagination	24/08/2021
6290	6287	0710102141322019/5	SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2863(ND)2		No Index, No Pagination	24/08/2021

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6291	6288	0710102141322019/6	SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2863(ND)2		No Index, No Pagination	24/08/2021
6292	6289	0710200420362018/8	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Wrong e-filing, Appeal should be filed separately, true copy sign missing on every	24/08/2021
6293	6290	0710102001722021/2	K.C PANTH AND ORS. Vs. SUPERTECH LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/414(ND)2		True copy sign missing on every pages, court fees and welfare	24/08/2021
6294	6291	0710102033852018/15	IND FINANCE AND SECURITIES TRUST PVT. LTD Vs. EICHER MOTORS LIMITED		Sec. 59	COMPANY APPEAL(COMPANIES ACT)/112(ND)20		Upload all the document separately	23/08/2021
6295	6292	0710102115612020/3	KRISHAN VRIND JAIN Vs. MAHESH KUMAR SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2		stamp paper missed,sign missed on reply,true copy	24/08/2021
6296	6293	0710102115612020/4	KRISHAN VRIND JAIN Vs. MAHESH KUMAR SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		Only index uploaded	24/08/2021
6297	6294	710102107662020	MORGAN BEVERAGES PRIVATE LIMITED VS KANOE IMPEX INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		DHIREN R DAVE	counsel detail and sign missed on index	12/11/2020
6298	6295	710102058752021	EUROBEARINGS S.R.L VS EUROBEARINGS INDIA PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		RISHI	No sign in every pages of petition,serve the petition to all	19/08/2021
6299	6296	0710120003722018/12	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)20		NEED TO IA IFILE	25/08/2021
6300	6297	0710102050132021/1	STATE BANK OF INDIA Vs. DINESH BHADUR SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/371(PB)20		E-stamp missing, Vakalatnama missing, Affidavit	24/08/2021
6301	6298	0710102051052021/1	UNILEVER INDUSTRIES PRIVATE LIMITED Vs. SHAIENDRA AJMERA LIQUIDATOR OF KWALITY LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3190(ND)2021		Vakalatnama missing	24/08/2021
6302	6299	0710102062012019/4	BABITA GUPTA & ORS. Vs. RAJESH PROJECT (INDIA) PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/710(PB)20		Stamp paper filed wrongly;it should be of Rs 100	24/08/2021



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6303	6300	0710102062912020/3	GUTHY-RENKER MARKETING PRIVATE LIMITED Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		IBC Section 59	COMPANY PETITION IB (IBC)/855(ND)2020		Case number, Index msising, Case name missing	24/08/2021
6304	6301	0710102070012020/1	VP SHARMA Vs. NA		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		Wrongly filed here	24/08/2021
6305	6302	0710102090972019/11	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)2019		Index missing	24/08/2021
6306	6303	0710102098152019/7	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1789(ND)2		Proof of service msising	24/08/2021
6307	6304	0710102099502019/5	UNISHOP TECHNOLOGIES PVT. LTD. Vs. SHILPA MALIK		Sec. 241(1)	COMPANY PETITION (COMPANIES		Sign Not in Documents	25/08/2021
6308	6305	0710102099502019/7	UNISHOP TECHNOLOGIES PVT. LTD. Vs. SHILPA MALIK		Sec. 241(1)	COMPANY PETITION (COMPANIES		Document Not Upload	25/08/2021
6309	6306	0710102111652019/7	ELITE WOODS Vs. APACE BUILDERS AND CONSTRUCTIONS PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2134(ND)2		Wrongly filed here	25/08/2021
6310	6307	0710102149632019/7	LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/370(ND)2020		ONLY UPLOAD PROOF OF SERVICE	25/08/2021
6311	6308	0710102150302019/8	TOPNOTCH TRADING CORPORATION PRIVATE LIMITED Vs. LOTUS WOODTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3258(ND)2019		NEED TO SIGN ALL PAGES	25/08/2021
6312	6309	0710102153152019/5	NEERAJ SINGLA Vs. LOTUS WOODTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3106(ND)2		NEED TO ALL PAGES SIGN	25/08/2021
6313	6310	0710102154162019/2	BOTHRA PLASTICS INDUSTRIES PVT. LTD. Vs. I-RETAILERS PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3191(ND)2		No Index, No Pagination	24/08/2021
6314	6311	0710102169962019/27	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		128-134 161 171-174 179-195 NOT CLEAR	25/08/2021
6315	6312	0710200000242017/3	ASHLAY INFRASTRUCTURE PVT. LTD Vs. LDS ENGINEERS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/77(ND)2017		File documents separately, court fees and welfare missing on	25/08/2021

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6316	6313	0710200411282017/27	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)20		Page no. 65 - 70 pages not clear,	25/08/2021
6317	6314	0710200412522017/30	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB		No Pagination	25/08/2021
6318	6315	0710102013842020/6	JASODA GULLIYA Vs. I-DZIRE HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/445(ND)20		Wrong e-filing, application need to file in IA	24/08/2021
6319	6316	0710102018742020/5	MAHENDER KUMAR Vs. WELD METALS INDIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/509(ND)20		Wrong e-filing, need to file in IA	24/08/2021
6320	6317	0710102019322020/4	M/S SALASAR BUILDERS Vs. M/S NORTH RAJASTHAN BUILDWELL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/512(ND)20		Wrong e-filing, application should be filed in	24/08/2021
6321	6318	0710102140402019/4	M/S WELLDONE ESTATES PROJECTS PRIVATE LIMITED Vs. M/S REIN CONSTRUCTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2836(ND)2019		True copy sign missing on every page	24/08/2021
6322	6319	0710102141322019/7	SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2863(ND)2019		Page no. 1 - 9 sign miss, True copy sign missing on every page of annexure, court	24/08/2021
6323	6320	0710102171932019/2	M/S RT CONSTRUCTION COMPANY Vs. EIE ENGINEERING INDIA P L		IBC Under Sec 9	COMPANY PETITION IB (IBC)/351(ND)20		No Index, No Pagination , Court fees	25/08/2021
6324	6321	0710102171932019/3	M/S RT CONSTRUCTION COMPANY Vs. EIE ENGINEERING INDIA P L		IBC Under Sec 9	COMPANY PETITION IB (IBC)/351(ND)20		No Index, No Pagination , Court fees	25/08/2021
6325	6322	0710120001492018/12	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/398(PB)2017		Page no. 46 - 88, 97 - 186, 193 - 199, 203 - 205 true copy sign	25/08/2021
6326	6323	0710120008182018/24	M/S. EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. Vs. M/S. ADEL LANDMARKS		IBC under Sec 7	COMPANY PETITION IB (IBC)/1083(PB)2018		Wrong e-filing, application need to file in IA	25/08/2021
6327	6324	0710120009092018/12	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Page no. 1 - 18 sign missing, wrong pagination after page no. 18 , Page no. 25 - 27, 31 Hindi	25/08/2021
6328	6325	0710102000392021/1	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. STAN AUTOS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/52(PB)2021		No Index, No Pagination	25/08/2021

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6329	6326	0710102005362021/2	MOHD NAZIM KHAN Vs. HDFC BANK LIMITED AND OTHERS		Sec 60(5)	INTERLOCUTORY APPLICATION		wrong docs	25/08/2021
6330	6327	0710102010712021/5	SURESH CHANDRA AGARWAL Vs. RAMPHAL BHARADWAJ RESOLUTION		Application under any other provisions - IBC	REVIEW APPLICATION (IBC)/1(PB)2021		No Pagination, true copy sign missing on every page	25/08/2021
6331	6328	0710102131202019/8	VIKRAM JHUNJHUNWALA Vs. XECUTE HR SOLUTIONS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2460(ND)2		Index missing in First Report document	25/08/2021
6332	6329	0710200420782018/4	M+R LOGISTICS (INDIA) PVT. LTD. Vs. M/S THE INDURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/898(ND)20		Only receipt uploaded	24/08/2021
6333	6330	0710102000062021/4	PANKAJ JAIN Vs. SUHAGNAGAR BUILDCON PRIVATE LIMITED		Application under any other provisions ,Sec.	COMPANY PETITION (COMPANIES		Index missed,welfare and court fee	24/08/2021
6334	6331	0710102005562020/1	GOYAL INDUSTRIES Vs. OLIVER EIGNIEERING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/319(ND)20		Index missed,page numbering	24/08/2021
6335	6332	0710102024792021/2	ASHU GUPTA (RP) Vs. M/S SIEMENS FINANCIAL SERVICES LTD (SOLE COC MEMBER)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1571(ND)		Need to file as IA	23/08/2021
6336	6333	0710102025032021/1	ANIL JAIN Vs. M/S ACROPOLYMERS PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		Wrongly filed here	25/08/2021
6337	6334	0710102025432020/1	WS ELECTRO MECH PROJECTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/108(ND)20		Case Number missing, Index msising, Case name msising,	25/08/2021
6338	6335	0710102041982021/5	BALAJI DUROBUILD PRIATE LIMITED Vs. SANDWOODS INFRATECH PROJECTS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)20 21		No Index, No Pagination	25/08/2021
6339	6336	0710102045052021/7	INDIAN OIL CORPORATION LIMITED Vs. PUNJ LLOYD LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		No Index, no Pagination	25/08/2021
6340	6337	0710102046572021/1	H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 60(5)	INTERLOCUTORY APPLICATION		Stamp paper missing	25/08/2021
6341	6338	0710102049622021/1	H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES DELHI		Sec 60(5)	INTERLOCUTORY APPLICATION		Stamp paper missing	25/08/2021
6342	6339	0710102049622021/2	H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES DELHI		Sec 60(5)	INTERLOCUTORY APPLICATION		Stamp paper missing	25/08/2021
6343	6340	0710102055112021/1	PANKAJ KHAITAN Vs. UCO BANK		Sec 60(5)	INTERLOCUTORY APPLICATION		Notary date missing	25/08/2021

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6344	6341	0710102086462020/3	SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/367(ND)2		Page no. 1 - 9 sign missing, Court fees and welfare missing	25/08/2021
6345	6342	0710102002732020/14	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Wrong e-filing, need to file in IA	25/08/2021
6346	6343	0710102003582021/2	TORQUS SYSTEMS PRIVATE LIMITED Vs. ROSEWOOD TREXIM PVT LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES		More than 200 pages in 2nd volume, true copy sign	25/08/2021
6347	6344	0710102008152019/14	MERCKENS KARTON-UND-PAPPENFABRIK GMBH Vs. FRANCO		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)20		pg-1 and 2 wrong arrange	25/08/2021
6348	6345	0710102008152019/15	MERCKENS KARTON-UND-PAPPENFABRIK GMBH Vs. FRANCO		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)20		pg-1 and 2 wrong arrange	25/08/2021
6349	6346	710102036102020	SUNIL HANDA VS TODAY HOMES NOIDA PRIVATE LIMITED	Company Petition IB (IBC)	Sec 60(5)		Vaibhav Singh	Wrong section	24/04/2020
6350	6347	710102112432020	ANAND MOHAN VS PATEL ENGINEERING LIMITED	Company Petition IB (IBC)	IBC under Sec 7		SAIKRISHNA ASSOCIATES	page 84B , 1901, 1919, 115 , 195 , 207, 282, 308,465, 472, 690, hindi, page 132-135 , 147, 164-164, 272-275, 284, 353, 383-386, 699-700, 731-743, 746-747, 750-761, 800-803, 914, 916, 931-943, 977-979, 1003-1011-1012, 1043, 1093, 1108, 1075, 1079, 1092, 1095, 1206, 1282, 1287-12890, 1310, 1323, 1357, 1373-1375, 1409, 1494, 1499, 1584, 1601, 1606-1613, 1652, 1690, 1691, 1711, 1735, 1736, 1739-	3/12/2020
6351	6348	710102043962021	STATE BANK OF INDIA VS SRI SURAPANENI	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Mithun Shashank	Wrong section choose in index	30/06/2021

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6352	6349	710102050112021	PROCAM LOGISTICS PVT LTD VS SRI SURAPANENI RAMESH	Transfer Petition(Companies Act)	Application under any other provisions ,Rule16(d),NCLT		Akshay Agrawal	Brief Synopsis and List Dated and Events	20/07/2021
6353	6350	710102048802021	PADIA TIMER COMPANY PVT. LTD VS BANK OF	Intervention Petition (IBC)	Sec 60(5)		Pankaj Bhagat	Need to file IA	15/07/2021
6354	6351	710102055072021	BRAND EVOKE SYSTEMS AND CREATIVE SOLUTIONS LTD.U VS VLCC PERSONAL CARE	Company Petition IB (IBC)	Application under any other provisions- IBC		Vimal Bhat	wrong section	5/8/2021
6355	6352	710102058472021	ASSISTANT COMMISSIONER AMAINDAKARAI ASSESSMENT CIRCLE VS	Company Petition IB (IBC)	IBC Under Sec 9		Assistant Commissioner	Need to file IA	18/08/2021
6356	6353	710102047352021	NISHANT GAURAV GUPTA VS	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/625(PB)2018	vikas jadon	section wrong and double wrong section wrong please check pdf and	13/07/2021
6357	6354	710102056192021	BIKRAM SINGH GUSAIN VS ANIL KHOLI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1742(ND)2	Bikram Singh Gusain	55-66,106,109-111 not clear page	10/8/2021
6358	6355	710102058242021	DR.VICHITRA NARAYAN PATHAK RESOLUTION PROFESSIONAL OF NARMADA CEREALS PVT. LTD. VS ANIL KHOLI	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/138(ND)2020	Abhishek	34-35 not clear page 64-65 translate page	17/08/2021
6359	6356	710102059552021	SHREE NAVRANG SUPPLIERS PVT LTD VS BAJAJ APPLIANCES LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/227(ND)20	ASHISH	pagination not done in index	22/08/2021
6360	6357	710102060242021	VEBHAV YARNS PVT LTD VS VINIT KNITTINGS PVT LTD	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		Sanyam	main case not link with application and section wrong	25/08/2021
6361	6358	710102059262021	YES BANK LIMITED VS PRESIDIUM EDUCATIONAL INSTITUTION PVT. LTD	Company Petition IB (IBC)	IBC under Sec 7		Sanjay Bhatt	brief of synopsis missed, double page numbering on annexure	20/08/2021
6362	6359	710102060202021	MR. GAUTAM MULLICK VS M/S. ROHTAS PROJECTS LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2018	Nishant	33,45-46,173-176,202,205,244,276 not clear page and index	25/08/2021
6363	6360	710102060562021	PARSVNATH DEVELOPERS LIMITED VS A S CHOUDHARY	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/660(ND)20	Prashant Jain	case type wrong	25/08/2021
6364	6361	710102060492021	MARKETING TIMES AUTOMOBILES VS RAJ VIJ.	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process	COMPANY PETITION IB (IBC)/1293(ND)2	Vikas Kumar	section wrong	25/08/2021

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6365	6362	710102060582021	MR. VINAY BHADAURIA VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/560(PB)20	RAKESH KUMAR	stamp paper missing in application	25/08/2021
6366	6363	710102023322020	HIND POCKET BOOKS PRIVATE LIMITED VS	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		Ankit Parhar	Wrong case type selected, link second motion with first motion, file condonation	20/02/2020
6367	6364	710102043422021	EDIFICE FACILITY MANAGEMENT PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		Akshay Joshi	STK 07 to long kindly make it short,pages not clear 409,410,412,415,497 to 500,511,525 to 529,532,813 page cut	26/06/2021
6368	6365	710102059152021	ISKON PHARMA THROUGH ITS PARTNER SURESH KUMAR VS VPS ROCKLAND LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MANOJ KUMAR	pdf merge into one volume. 15 rs welfare missed, page:42-44, not clear and wrong	20/08/2021
6369	6366	710102059382021	ATUL CRYOGENIC GASES VS GALAXY AUTOMOBILES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		GAGAN CHHABRA	petition every pages not sign, pdf mere 200 page per volume with index, 46-47, 76, 77, 87, 102, 104, 107, 108, 121, 125-126, 139-140, 187-188, 217-218, 245-246, 249-250, 268-269, 286-	21/08/2021
6370	6367	710102060162021	SREI MULTIPLE ASSET INVESTMENT TRUST VS SRIGOPAL CHOUDHARY & ORS	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		Bhavya Sethi	document incomplete vol 2 missing, memo of parties missed, brief of synopsis missed, list of dates and	24/08/2021
6371	6368	710102060022021	BABITA SINGH VS WAVE MEGACITY CENTRE PVT. LTD	Intervention Petition (IBC)	Application under any other provisions - IBC		Sudeepta Kumar	Wrong section/Memo of party/Brief of synopsis/List dates	24/08/2021

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6372	6369	710102060102021	MADHU BALA VS MSA DEVELOPERS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		Akul Mehandru	Main case not link/Brief of synopsis/List dates &&& Events/Advocate	24/08/2021
6373	6370	0710102023112021/1	BWI AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED Vs.		Sec. 271-273	COMPANY PETITION (COMPANIES		Case Number missing in the Index page	20/08/2021
6374	6371	0710102030502021/3	INDIAN OIL CORPORATION LIMITED Vs. PUNJ LLOYD LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		No Index, No Pagination	20/08/2021
6375	6372	0710102007642021/3	SHRI HARJIKA ENTERPRISES Vs. TRN ENERGY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/76(ND)2021		Stamp paper missing, notary missing,, court fees and welfare	21/08/2021
6376	6373	0710102009972021/2	SUN CONTROL SYSTEMS (PARTNERSHIP FIRM) Vs. DEEPAK KUMAR		Sec 60(5)	INTERLOCUTORY APPLICATION		No Index, no pagination	21/08/2021
6377	6374	0710200427362018/6	AHMEDABAD VADODARA EXPRESSWAY COMPANY LTD. Vs. ROC		Application under any other provisions	COMPANY PETITION (COMPANIES		Stamp paper and notary missing	22/08/2021
6378	6375	0710102015012021/1	M/S M+R LOGISTICS INDIA PRIVATE LIMITED Vs. M/S THE INDURE PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1170(ND)		INDEX MISSING	23/08/2021
6379	6376	0710102028192020/3	MR. ISHAN SURENAER BHANDULA Vs. LEX INNOVA DIGITAL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/751(ND)20		NEED TO IA FILE	23/08/2021
6380	6377	0710102118132019/11	SUN CONTROL SYSTEMS Vs. AARCITY INFRASTRUCTURE PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2185(ND)2		Index missing	23/08/2021
6381	6378	0710102123712019/3	ANURAG RAJPAL Vs. THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2516(ND)2		Wrong e-filing , application need to file in IA	23/08/2021
6382	6379	0710102143602019/8	A S CONSTRUCTION Vs. AEGIS VALUE HOMES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2953(ND)2019		Wrong e-filing, application should be file in IA, rejoinder and application should	23/08/2021
6383	6380	0710102155912019/7	PUNJAB NATIONAL BANK Vs. WORLDWIDE METALS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/3185(ND)2		Wrong e-filing, need to file in IA	23/08/2021
6384	6381	0710102155982019/6	PUNJAB NATIONAL BANK Vs. GURMOHAN GARMENTS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/3232(ND)2		Wrong e-filing, need to file in IA	23/08/2021
6385	6382	0710102156022019/5	PUNJAB NATIONAL BANK Vs. RAKHEJA FASHIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3197(ND)2		Wrong e-filing, application need to file in IA	23/08/2021

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6386	6383	0710102156042019/9	PUNJAB NATIONAL BANK Vs. NAMO GANPATI GARMENTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3219(ND)2019		Wrong e-filing, application need to file in IA	23/08/2021
6387	6384	0710102412152017/7	PACIFIC MAINTENANCE PRIVATE LIMTIED Vs. JDS APPARELS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/49(PB)201		Court fees and welfare missing on vakalatnama	23/08/2021
6388	6385	0710102112472019/13	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		True Copy and Sign missing on many pages.	24/08/2021
6389	6386	0710102112472019/14	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		True Copy and Sign missing	24/08/2021
6390	6387	0710102112472019/15	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		True Copy and Sign missing, Court fee and welfare on vakalatnama	24/08/2021
6391	6388	0710102116272019/6	HT MEDIA LIMITED Vs. IMPERIA STRUCTURES LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2228(PB)2		only service upload	25/08/2021
6392	6389	0710102038532021/3	DURGA PACKAGING Vs. LIQUIDATOR OF TRISTAR GLOBAL INFRASTRUCTURE PVT		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2480(ND)		Notary missing in E-stamp	26/08/2021
6393	6390	0710102074492020/2	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES ACT)/424(ND)20		Page no. 1 - 39 sign missing, Supporting affidavit missing	26/08/2021
6394	6391	0710102097052019/3	RELIGARE ENTERPRISES LIMITED Vs. MALVINDER MOHAN SINGH & ORS		Sec. 59	COMPANY APPEAL(COMPANIES ACT)/656(PB)20		Court fees and welfare missing on vakalatnama, true copy sign	26/08/2021
6395	6392	0710102008152019/16	MERCKENS KARTON-UND-PAPPENFABRIK GMBH Vs. FRANCO		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)20		true copy sign and stamp missed	26/08/2021
6396	6393	0710102016582021/4	BHARAT HEAVY ELECTRICALS LIMITED Vs. MOHAN LAL JAIN		Sec 42	COMPANY APPEAL (IBC)/10(ND)202		true copy sign and stamp missed,page not	26/08/2021
6397	6394	0710102024932018/9	M/S RIYAL PACKERS Vs. BELON INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB		page numbering missed in index	26/08/2021
6398	6395	0710102407312018/16	TWENTY FIRST CENTURY WIRE RODS LIMITED Vs.		IBC under Sec 7	COMPANY PETITION IB		True copy sign missing on pages	26/08/2021



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6399	6396	710102037262021	PRIDHVI ASSETS RECONSTRUCTION AND SECURITIZATION AND CO. LTD. VS PRADEEP	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/260(ND)2021	KUNAL TANDON	case type wrong please check proper your file application or	31/08/2021
6400	6397	710102052572021	PAVITRA SINGH VS KAMAL AGGARWAL	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB	GEETESH	Payment Not Done	1/9/2021
6401	6398	710102053102021	MRS HARJEET KAUR & ORS VS M/S FRESHTECH HOSPITALITY PRIVATE LIMITED	Company Application(C ompanies Act)	Section 340	COMPANY PETITION (COMPANIES ACT)/117(ND)20	ABHISHEK	Payment Not Done	1/9/2021
6402	6399	710102041172021	GUJARAT URJA VIKAS NIGAM LIMITED VS M/S RGE SURAT PRIVATE	Company Petition IB (IBC)	IBC Under Sec 9		SHUBHAM ARYA	Payment Not Done	15/06/2021
6403	6400	710102044412021	MERLIN SNACKS PRIVATE LIMITED VS M/S RGE SURAT PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Neeraj Arora	Kindly file condonation delay application in second motion, file only	1/7/2021
6404	6401	710102048252021	NEXGEN FLUOROPOLYMERS PRIVATE LIMITED VS	Contempt Petition(Com panies Act)	Sec 425		Taranjeet Singh Sawhney	Kindly mentioned memo of parties in index,Brief	14/07/2021
6405	6402	710102059942021	STATE BANK OF INDIA VS ASHUTOSH MAHINDRU	Company Petition IB (IBC)	Section 95(1)		Arjun Narang	double page numbering on annexures, 25rs advocate welfare	24/08/2021
6406	6403	710102060212021	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I VS ATUL MAHINDRU	Company Petition IB (IBC)	Section 95(1)		Arjun Narang	double page numbering on annexures, 25rs advocate welfare	25/08/2021
6407	6404	710102060552021	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I VS ASHISH MAHINDRU	Company Petition IB (IBC)	Section 95(1)		Arjun Narang	double page numbering on annexures, 25rs advocate welfare	25/08/2021
6408	6405	710102061272021	NIVESHAK VIKAS SANGH VS ALCHEMIST INFRA REALTY LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ashu Kansal	Advocate welfare court fees miss	27/08/2021
6409	6406	0710102029212020/4	TRANS GLOBE TEXTILES LIMITED Vs. DESTINATION TEXOFAB		IBC Under Sec 9	COMPANY PETITION IB (IBC)/711(ND)20		INDEX MISSING & not court fee and welfare on	31/08/2021
6410	6407	0710102029222021/3	SANJIB KUMAR DEY Vs. CONCEPT CAPITAL INFRA PROJECTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(PB)20		need to sign all pages	31/08/2021
6411	6408	0710102031952021/2	TEFAL INDIA HOUSEHOLD APPLIANCES PRIVATE		IBC Section 59	COMPANY PETITION IB (IBC)/430(ND)20		Document Filed twice	23/08/2021
6412	6409	0710102035852021/3	VIVEK KHANNA & ORS. Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/284(PB)20		200 PAGES LIMIT IN ONE PDF	31/08/2021

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6413	6410	0710102002622019/21	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)20		Wrong e-filing, application need to file in IA	1/9/2021
6414	6411	0710102010542021/3	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021		Volume wise index missing, Page no. 83 - 343 true copy sign missing, write truecopy instead of TC, Page no.	21/06/2021
6415	6412	0710102014562020/2	JATIN MADAN Vs. GAURAV MEHRA		19(2)	COMPANY APPLICATION(I BC)/985(PB)202		Stamp paper missing, court fees and welfare	1/9/2021
6416	6413	0710102018342021/2	M/S. HYTHRO POWER CORPORATION LTD. Vs. M/S. GRID INFRATECH PVT. LTD.		Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/1216(PB)		Affidavit not notarized	14/07/2021
6417	6414	0710102050652021/1	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		No, Index, No Pagination	1/9/2021
6418	6415	0710102050652021/2	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		No Index , no Pagination	1/9/2021
6419	6416	0710102051122021/1	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		No Index , no Pagination	1/9/2021
6420	6417	0710102051122021/2	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		No Index , no Pagination	1/9/2021
6421	6418	0710102052032021/1	ASHOK KUMAR Vs. RAJEEV VARMA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		NO Index, No Pagination	1/9/2021
6422	6419	0710102052032021/2	ASHOK KUMAR Vs. RAJEEV VARMA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		No Index, No Pagination	1/9/2021
6423	6420	0710102008102020/4	M/S PERFECT INFRAENGINEERS LIMITED Vs. M/S LG ELECTRONICS INDIA PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/358(ND)2020		Wrong e-filing, application need to file in IA	31/08/2021
6424	6421	0710102009242021/2	MAYA GUPTA Vs. GIRISH BHATIA		Sec. 45 (1),Sec 50(1),Sec 66(1)	INTERLOCUTORY APPLICATION		true copy and sign missed	1/9/2021
6425	6422	0710102065952020/19	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		No Index, No Pagination	1/9/2021

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6426	6423	0710102078112020/1	YOGITA PRASAD Vs. TODAY HOMES NOIDA PVT LTD		Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3272(PB) 2020		File documents separately, no index, no pagination, court fees and welfare	15/09/2020
6427	6424	0710102086642020/1	PARVINDER SINGH Vs. RABINDRA MINTRI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3819(PB)		No Index, Pagination not clear, stamp paper missing,	12/3/2021
6428	6425	0710102097742020/3	VANYA EDIBLE OILS & REFINERIES PRIVATE LIMITED Vs.		Sec. 131(1)	COMPANY PETITION (COMPANIES		Wrong e-filing, application need to file in IA	1/9/2021
6429	6426	0710102109442020/6	PARINDA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/509(ND)2020		Page no. 39 - 48, page no. 77 - 100, 115 - 147, 206 - 208, 233 - 244, 273, 475 - 515, 550 - 552, 557,	16/08/2021
6430	6427	0710102118132020/2	UNITED (INDIA) PROJECTS & BUILDERS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/4(ND)2021		No Pagination	1/9/2021
6431	6428	0710102133212019/18	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2552(ND)2		No Index, No Pagination	1/9/2021
6432	6429	0710102407892018/5	IDBI BANK LIMITED Vs. ACIL LIMITED		IBC under Sec 7	COMPANY PETITION IB		Stamp paper missing	1/9/2021
6433	6430	0710102422882018/18	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		Court fees and welfare missing on vakalatnama, Stamp paper missing, Merge	1/9/2021
6434	6431	0710200408352018/1	M/S. TCI EXPRESS LTD. Vs. M/S. KULDEEP IMPEX PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/365(ND)20		No Index, No Pagination, Court fees and welfare	1/9/2021
6435	6432	0710200412192017/20	POWER2SME PVT. LTD. Vs. J.V. STRIPS LTD.		IBC Under Sec 9	COMPANY PETITION (COMPANIES		No Index, No Pagination	1/9/2021
6436	6433	0710200422432018/50	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)20		Wrong e-filing, application need to file in IA	1/9/2021
6437	6434	0710200422432018/52	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)20		Wrong e-filing, status report should be file in	1/9/2021
6438	6435	0710200422432018/57	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)20		Wrong e-filing, status report should be file in	1/9/2021

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6439	6436	0710200422432018/58	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)20		Wrong e-filing, Application should be file in	1/9/2021
6440	6437	0710102026102021/2	BEZEL STOCLBROKERS PRIVATE LTD Vs. INSOLVENCY AND BANKRUPTCY BOARD OF INDIA		IBC Under Sec 10	COMPANY PETITION IB (IBC)/251(ND)2021		Stamp paper missing	1/9/2021
6441	6438	0710102028572020/1	PANKAJ CHAWLA PROP. OF CHAWLA PRINTERS Vs. SUDARSHAN DHOOP PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/705(ND)2020		Wrong e-filing, Application need to file in IA	1/9/2021
6442	6439	0710102028792021/2	NALINI PIC AND PAC PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES)		Index msising	1/9/2021
6443	6440	0710102096802019/9	COL. C.D. SHARMA (RETD.) Vs. ORIOR DEVELOPERS AND INFRASTRUCTURE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1529(ND)2019		No Index, No Pagination	1/9/2021
6444	6441	0710102097002020/1	PANKAJ KUMAR SINGHAL Vs. MANOJ KUMAR CHAUDHARY & ORS		19(2)	INTERLOCUTORY APPLICATION		No Index, No Pagination	1/9/2021
6445	6442	0710102407892018/6	IDBI BANK LIMITED Vs. ACIL LIMITED		IBC under Sec 7	COMPANY PETITION IB		Stamp Paper missing	1/9/2021
6446	6443	0710102018142020/5	QUIPPO INFRASTRUCTURE LIMITED Vs. SKA INFRASTRUCTURE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/530(ND)2020		Index should be placed on top of the document and stamp paper	23/08/2021
6447	6444	0710102077772020/6	KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/892(ND)2020		no welfare fee in vakalatnama	1/9/2021
6448	6445	0710200430842018/4	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/651(ND)2018		Somer Prints are not cleared and signs require on all pages.	1/9/2021
6449	6446	0710102020242020/5	NIPPON INDIA MUTUAL FUND ( NIMF) Vs. AVANTHA HOLDING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/536(PB)2020		Court fees and welfare missing on vakalatnama, merge documents in single pdf, more	1/9/2021
6450	6447	0710200410952018/44	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)20		No e-stamp paper	1/9/2021
6451	6448	0710102143602019/9	A S CONSTRUCTION Vs. AEGIS VALUE HOMES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2953(ND)2		Wrong e-filing, application need to file in IA	26/08/2021

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6452	6449	0710102169962019/30	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		Wrong e-filing, need to file in IA	26/08/2021
6453	6450	0710120003722018/11	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)20		Wrong e-filing, need to file in IA	26/08/2021
6454	6451	0710120005622018/33	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2		Sign missing, stamp paper missing	26/08/2021
6455	6452	0710102007412020/4	GYANESHWAR SAHAI Vs. COMMITTEE OF CREDITORS OF THE CORPORATE DEBTOR M/S. SATKAR TERMINALS		Sec 60(5)	COMPANY APPLICATION(I BC)/642(ND)2020		sign required on all pages	27/08/2021
6456	6453	0710102010042021/2	YUKTI SECURITIES PRIVATE LIMITED Vs. MIMO TECHNOLOGIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/91(ND)2021		Sign require on all pages	27/08/2021
6457	6454	0710102028682018/19	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2		paging and sign requirement on all pages	27/08/2021
6458	6455	0710102047372021/2	ANIL KAUSHAL & ORS. Vs. LOGIX CITY DEVELOPERS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/440(ND)20		NO Index , no pagination	27/08/2021
6459	6456	0710102057702021/1	RAJ KUMAR GUPTA Vs. VIVEK TYAGI		Sec. 12A	INTERLOCUTORY APPLICATION		Wrong e-filing, need to file in IA	27/08/2021
6460	6457	0710102084482020/2	L & T INFRASTRUCTURE FINANCE COMPANY LTD Vs. ATUL PUNJ		Section 95(1)	COMPANY PETITION IB (IBC)/938(ND)20		Court fees and welfare missing on vakalatnama	27/08/2021
6461	6458	0710102089652019/14	VEBHAV YARNS PRIVATE LIMITED Vs. VINIT KNITTINGS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1367(ND)2		Wrong e-filing, application need to file in IA	27/08/2021
6462	6459	0710102095082019/11	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1587(ND)2		Court fees and welfare missing on vakalatnama	27/08/2021
6463	6460	0710102142722019/11	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMTED		Sec. 59,Application under any other provisions ,Application under any other	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		File both documents separately	27/08/2021
6464	6461	0710102155612019/18	SAHAL FOOD PRODUCTS PRIVATE LIMITED Vs. RANCY CONSTRUCTION PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/170(ND)20		NO Index, No pagination, true copy sign missing, file	27/08/2021

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6465	6462	0710102160952019/4	INDIAN COMPRESSORS LIMITED Vs. ASHKIT PROPERTIES LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		No Index, No Pagination	27/08/2021
6466	6463	0710102410382017/52	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)20		File documents separately	27/08/2021
6467	6464	0710200400862013/3	M/S MANAB CHAKRABORTY Vs. DR RAHUL KUMAR		Application under any other provisions	COMPANY PETITION (COMPANIES		Stamp paper missing on affidavit	27/08/2021
6468	6465	0710102012932021/1	DURHA VITRAK PRIVATE LIMITED UNDER CIRP Vs. SANDEEP MEHNDIRATTA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		E-stamp missing, Proof of service missing	27/08/2021
6469	6466	0710102014702021/4	HINDUSTAN COCA-COLA HOLDINGS PRIVATE LIMITED Vs.		Sub-Section (1) of Section 66.	COMPANY PETITION (COMPANIES		Both the Volumes are exceeding more	27/08/2021
6470	6467	0710102107382019/3	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RADHEY SHAM TANDON MFG. PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1825(PB)2019		Merge all pdf into one and index and pagination are missing	27/08/2021
6471	6468	710102062602021	HEM EMBROIDERIES PRIVATE LIMITED VS REGISTRAR OF	Company Petition IB (IBC)	IBC Section 59		Mr. Amit Goel	page:17, not clear,	1/9/2021
6472	6469	710102056922021	MEGHNA MALIK VS UNIVERSAL BUILDWELL PRIVATE LIMITED	Restoration Application (IBC)	Application under any other provisions- IBC		Adit Singh	main case not linked main case not linked	12/8/2021
6473	6470	710102060682021	PANKAJ BANGLA AND SWATI BAGLA VS M/S TODAY HOMES AND INFRASTRUCTURE PRIVATE LIMITED	Miscellaneous Application (Companies Act)	Application under any other provisions		Harshit Kedawat	stamp paper missing and section and case type wrong main case not link	26/08/2021
6474	6471	710102061102021	J C ENTERPRISES PRIVATE LIMITED VS M K S OIL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1587(ND)2	Astha Nigam	52-54 cut page	27/08/2021
6475	6472	0710102043842021/1	EBRO TILDA PRIVATE LIMITED Vs. ASHOKA BUILD CITY PRIVATE LIMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/71(ND)2021		Page no. 22 - 23, 232,442, 650, 866 , 1085, 1387, pages not clear, Remove blank pages from the documents, True	2/9/2021
6476	6473	0710102043992021/1	XECUTE HR SOLUTIONS PRIVATE LIMITED Vs. OPTUM GLOBAL SOLUTIONS INDIA PVT.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2746(ND)		Back date Affidavit	17/08/2021
6477	6474	0710102071812020/9	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. ESSLINE ENGINEERS AND CONSULTANTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/932(ND)2020		True copy sign missing on every page	1/9/2021

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6478	6475	0710102077772020/5	KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/892(ND)2020		No Index, No Pagination	1/9/2021
6479	6476	0710102084992020/4	CHETAN KAPOOR AND OTHERS Vs. SUPERTECH LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		Page no. 1 - 12 sign missing	1/9/2021
6480	6477	0710102086462020/4	SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		Page no. 1 - 12 sign missing	1/9/2021
6481	6478	0710102013932021/14	SHIVAM AGRIOLS PRIVATE LIMITED Vs. SHREE KRISHNA VANASPATI INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/127(ND)2021		Index missing	2/9/2021
6482	6479	0710102041122021/1	JAMBUDWIP EXPORTS AND IMPORTS LIMITED Vs. U P BONE MILLS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/447(ND)2021		Wrongly filed here	2/9/2021
6483	6480	0710102118692020/2	NARENDRA SINGH RAWAT & ORS. Vs. M/S ELEGANT INFRACON PVT.		IBC under Sec 7	COMPANY PETITION IB (IBC)/69(ND)202		Index missing	2/9/2021
6484	6481	0710102000022016/2	PR. COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES M/S		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1074(ND)2		Wrongly filed here	2/9/2021
6485	6482	0710102006312020/3	GAURAV JAIN (SOLE PROPRIETOR OF SD PRECISE BIOSCIENCE) Vs. RESEARCH MEDICINE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/284(ND)2020		Index missing, Welfare Fee stamp and Court Fee stamp missing in	2/9/2021
6486	6483	0710102009182019/9	MOHAN PILLAI Vs. EICHER MOTORS LTD.		Sec. 59	COMPANY PETITION (COMPANIES ACT)/257(ND)20		Court Fee stamp and Welfare Fee stamp misisng in Vakalatnama in	2/9/2021
6487	6484	0710102028192020/4	MR. ISHAN SURENAER BHANDULA Vs. LEX INNOVA DIGITAL PAYMENTS PVT.LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/751(ND)2020		Index missing, Welfare Fee stamp and Court Fee stamp	2/9/2021
6488	6485	0710102031292020/2	JATIN MADAN Vs. JAISHREE		Sec 66(1)	INTERLOCUTORY APPLICATION		NEED TO IA FILE	2/9/2021
6489	6486	0710102061222020/7	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD		Sec. 241(1),Sec. 242(4),Sec. 59	COMPANY PETITION (COMPANIES		Signs required on all pages.	2/9/2021
6490	6487	0710102167872019/6	DEBABRATA RAY Vs. THE STATE TRADING CORPORATION OF INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/242(PB)2020		NEED TO IA FILE	2/9/2021

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6491	6488	0710200426982018/6	M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/20(ND)201		NEED TO IA FILE	2/9/2021
6492	6489	0710102114592020/6	M/S KUNDAN MAL ROOP CHAND JEWELLERS P LIMITED Vs. DELHI DIAMONDS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1117(ND)2020		No Index, No Pagination	2/9/2021
6493	6490	0710102117972020/1	SUSPENDED BOARD OF DIRECTORS OF M/S. DEV DENSO POWER LTD. Vs. DEV DENSO POWER		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/384(PB)2		Page no. 25 - 131 true copy sign missing	2/9/2021
6494	6491	0710102131202019/10	VIKRAM JHUNJHUNWALA Vs. XECUTE HR SOLUTIONS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2460(ND)2		Wrong e-filing, need to file in IA	2/9/2021
6495	6492	0710102131202019/7	VIKRAM JHUNJHUNWALA Vs. XECUTE HR SOLUTIONS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2460(ND)2		Wrong e-filing, need to file in IA	2/9/2021
6496	6493	0710102131202019/9	VIKRAM JHUNJHUNWALA Vs. XECUTE HR SOLUTIONS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2460(ND)2		Wrong e-filing, need to file in IA	2/9/2021
6497	6494	0710102169552019/4	HEMANT KUMAR Vs. EDUCOMP-RAFFLES HIGHER EDUCATION		IBC Under Sec 9	COMPANY PETITION IB (IBC)/35(PB)202		Page no. 15 stamp paper missing	2/9/2021
6498	6495	0710102426702018/17	MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS CENTE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/475(ND)20		Wrong e-filing, need to file in IA	2/9/2021
6499	6496	0710102089762020/4	COSMIC INFRASOLUTION PVT. LTD Vs. PRUDENTIAL HOTELS		IBC under Sec 7	COMPANY PETITION IB (IBC)/969(ND)20		NEED TO SIGN IN ALL PAGES	2/9/2021
6500	6497	0710102107072020/3	MR. RP SINGHAL Vs. RP SINGHAL BUILDERS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		NEED TO SIGN ALL PAGES	2/9/2021
6501	6498	0710120005622018/34	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2		Stamp paper missing	2/9/2021
6502	6499	0710200400812016/9	ESQUIRE ELECTRONICS INC Vs. NETHERLANDS INDIA COMMUNICATIONS ENTERPRISES LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/108(PB)20		Wrong e-filing, application need to file in IA	2/9/2021
6503	6500	0710102037412021/3	SUNRAY'S POWER SOLUTIONS PRIVATE LIMITED. Vs. VENTO POWER AND ENERGY		IBC Under Sec 9	COMPANY PETITION IB (IBC)/372(ND)2021		Index missing,	2/9/2021
6504	6501	0710102047802021/1	GULSHAN KUMAR GUPTA Vs. KARUN SHARMA		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/12(ND)202		Index missing, stamp paper missing, No	2/9/2021
6505	6502	0710102088692020/3	AMARPAL Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		Page no. 3 - 5 true copy sign missing	2/9/2021



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6506	6503	0710102101472020/1	JSB INFRATECH LIMITED Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES ACT)/770(ND)20		Page no. 5 - 34 true copy sign missing, Page no. 31 - 34	2/9/2021
6507	6504	0710102134582019/1	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2584(ND)2		Page no. 3 - 5 true copy sign missing	2/9/2021
6508	6505	0710102052992021/1	SUMESH SOOD Vs. SYSCOM ORGAINC WORLD PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		Same document filed twice	2/9/2021
6509	6506	0710102078232020/3	TECHNO ELECTRIC & ENGINEERING CO. LTD. Vs. MCLEOD RUSSEL		Rule16(d),NCLT Rules,2016 IBC	TRANSFER PETITION (IBC)/38(PB)202		Wrongly filed here	2/9/2021
6510	6507	0710102087662020/3	EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD. Vs. NATIONAL SECURITIES DEPOSITORY LTD.		Sec. 59,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/143(PB)20 20		E-stamp missing	2/9/2021
6511	6508	0710102153162019/2	NOBLE BUILDCON PRIVATE LIMITED Vs. M/S SHANVI ESTATE MANAGEMENT SERVICES		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO N(COMPANIES		Pages 118 to 128 according to PDF Not clear	2/9/2021
6512	6509	0710102107382019/4	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RADHEY SHAM TANDON MFG. PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1825(PB)2 019		Master index missing	2/9/2021
6513	6510	0710102006872020/1	RAJKUMAR VINOD VACHHER Vs.		Application under any other provisions - IBC	COMPANY APPLICATION(I BC)/655(ND)202		NEED TO SAPERATE FILLING	2/9/2021
6514	6511	0710102016582021/6	BHARAT HEAVY ELECTRICALS LIMITED Vs. MOHAN LAL JAIN		Sec 42	COMPANY APPEAL (IBC)/10(ND)202		ONLY PROOF OF SERVICE UPLOAD	2/9/2021
6515	6512	0710102030582020/3	SWASTIK PIPE LIMITED Vs. RDC STEELS AND ALLIED SERVICE PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/779(ND)20		NEED TO IA FILE	26/08/2021
6516	6513	0710102047462021/4	MANISH KUMAR Vs. DRISHTI INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB		AFFIDAVIT MISSING	2/9/2021
6517	6514	0710102062422019/1	SARANEQUIPMENTS & ENGINEERS (P) LTD. Vs. PIONEER FABRICATORS PRIVATE LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/847(ND)20 19		LETTER NOT CONSIDER IN ADDTIONAL DOCUMENT	2/9/2021
6518	6515	0710102139442019/4	M/S MEDSOURCE HEALTHCARE PRIVATE LIMITED Vs. M/S FORTIS HOSPITALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2838(ND)2 019		Stamp paper missing	2/9/2021
6519	6516	0710102174012019/9	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/138(ND)20		NO index, No Pagination	2/9/2021

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6520	6517	0710120007302018/75	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		Page no. 214 - 227 pages not clear	2/9/2021
6521	6518	0710102004622019/15	DHIRENDER NATH Vs. JC WORLD HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/256(ND)20		AFFIDAVIT MISSING	3/9/2021
6522	6519	0710102014592019/16	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Sec 424 (3)	COMPANY PETITION (COMPANIES		17 19 21 23 TRANSLATION	3/9/2021
6523	6520	0710102020082020/2	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/197(ND)20		PAGE-10-13 TRANSLATION	17/08/2021
6524	6521	0710102146182019/9	NEHA JAIN Vs. VENESSA METALS AND ALLOYS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2970(ND)2		Page no. 10 - 15 true copy sign missing	3/9/2021
6525	6522	0710200000962015/1	MUKESH AGGARWAL Vs. WAVE BUILDCON PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES		Stamp paper missing	3/9/2021
6526	6523	0710200412572017/13	POWER 2 SIM PVT. LTD Vs. J.V. STRIP LIMITED		IBC Under Sec 9	COMPANY PETITION IB		Court fees and welfare missing	3/9/2021
6527	6524	0710102047802021/2	GULSHAN KUMAR GUPTA Vs. KARUN SHARMA		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/12(ND)202		Wrong e-filing, application should be file	3/9/2021
6528	6525	0710102169962019/28	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		Document not clear	3/9/2021
6529	6526	0710102169962019/28	DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB		Document not clear	3/9/2021
6530	6527	0710102062772021/1	MANISH GUPTA RESOLUTION PROFESSIONAL Vs. VINEET AGGARWAL		Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/3857(ND)		It has no e-stamp paper and welfare fee is not sufficient.	3/9/2021
6531	6528	0710102132672019/21	S.P. BUILDERS Vs. ADORE REALTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2731(ND)2		Page no. 20 page cut, page no. 73 - 77 pages not	3/9/2021
6532	6529	0710102031632021/1	M/S VINTAGE FOOTWEAR PRIVATE LTD. Vs. I WORLD BUSINESS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/355(ND)2021		Wrong Pagation in index	3/9/2021
6533	6530	710102017522020	IFCI VS HI POINT INVESTMENT	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/478(ND)20	APOORV AGARWAL	case type wrong please merge your pdf please	7/2/2020

	A	B	C	D	E	F	G	H	I
6534	6531	710102031802020	HARI SINGH PALI VS ADEL LANDMARKS LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2018	piyush pathak	affidavit back dated e-stamp paper not notarized Pg-10,21,30,31 not clear pg- 22,24 not mention type copy true copy sign missed please upload proper file and	12/3/2020
6535	6532	710102045352021	SURINDER KERAM VS M/S GRANITE GATE PROPERTIES PVT LTD	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1248(PB)2	BRIJESH KUMAR SINGH	case type wrong notarized date not clear pg-	6/7/2021
6536	6533	710102047352021	NISHANT GAURAV GUPTA VS JBK DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process	COMPANY PETITION IB (IBC)/625(PB)20	vikas jadon	section wrong	13/07/2021
6537	6534	710102046512021	PUNJAB NATIONAL BANK VS NAVEEN KUMAR JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/702(ND)20	SARAN SURI	E-stamp paper not notarized	9/7/2021
6538	6535	710102061902021	NISHA MALHOTRA VS TODAY HOMES NOIDA PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2018	Shubhangi Tiwari	STAMP PAPER MISSED , SIGN MISSED AND SECTION NOT	30/08/2021
6539	6536	710102061922021	CHANDER VERMA VS CONTINENTAL CONSTRUCTION LTD.	Company Application(Companies Act)	Rule 11 of NCLT		Omar Hoda	SUPPORTING AFFIDAVIT MISSING WITH 10 RUPEE NON JUDICIAL STAMP	30/08/2021
6540	6537	710102061292021	ROHIT SEHGAL VS CHARANJEET SINGH	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1525(ND)2	ROHIT SEHGAL	38-40 not clear page	27/08/2021
6541	6538	710102003262021	ANAND MOHAN VS PATEL ENGINEERING LIMITED	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		SAIKRISHNA ASSOCIATES	Please mention main IB no. on	14/01/2021
6542	6539	710102031272021	STERLING MOTOR CO. VS SUNIL PRAKASH	Company Petition IB (IBC)	Sec 42		RANJANA ROY GAWAI	brief of synopsis missed, list of dated &&& events missed,	16/04/2021
6543	6540	710102031232021	AUTOMOBILE STERLING VS SUNIL PRAKASH	Company Petition IB (IBC)	Sec 42		RANJANA ROY GAWAI	brief of synopsis missed, list of dated &&& events missed,	16/04/2021
6544	6541	710102062972021	HITACHI VANTARA INDIA PRIVATE LIMITED VS NATH MOTORS PVT LTD	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		VIKAS GERA	Wrong case type select, link 2nd motion with 1st motion,	2/9/2021

	A	B	C	D	E	F	G	H	I
6545	6542	710102063432021	PARSVNATH DEVELOPERS LTD. VS REGISTRAR OF COMPANIES DELHI	Company Appeal(Comp anies Act)	Sec 252 (3) - By Government Body		Prashant Jain	Wrong Section select, fees missed,pages not clear 98,Petitioner company master data missed, Roc advances service missed, wrong income tax advance service,kindly	3/9/2021
6546	6543	710102055422021	ACTION CONSTRUCTION EQUIPMENT LIMITED VS K V DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/236(ND)20 20	Gaurav	section not mention in soft copy need to sign on application E-stamp paper missed E-stamp	6/8/2021
6547	6544	710102058972021	KAPISH GUPTA VS DREAM PROCON PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1771(ND)2	Himanshu Nailwal	Main Case Not Link Properly case year wrong	20/08/2021
6548	6545	710102062292021	DR.VICHITRA NARAYAN PATHAK LIQUIDATOR OF LAXMIPATI BALAJI INFRA PVT. LTD. VS PARAS SUBASHCHAND JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2 019	Abhishek	wrong Document	1/9/2021
6549	6546	710102062302021	YUG INTERNATIONAL PRIVATE LIMITED VS INDO LAMINATES	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/2874(ND)2	NILESH RANJAN	Wrong case type,wrong document	1/9/2021
6550	6547	710102062622021	SUNIL GUPTA VS CHANDRA PRAKASH RP OF GRANITE GATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1248(PB)2	RISHI KUMAR SINGHAL	pg-43,44,46 not clear,true copy stamp missed	1/9/2021
6551	6548	710102062252021	CHANDRA PRAKASH VS SANDEEP MENDIRATTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2039(ND)2	Sanju Kumar	wrong filing need to additional	31/08/2021
6552	6549	710102062632021	ICICI BANK LIMITED VS SR FOILS & TISSUE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/144(PB)20 17	Nikhil Jain	Main case number wrong link,council signature missed in index and in pg-B,stamp paper missed,pg-26-28,41,42,43, in	1/9/2021

	A	B	C	D	E	F	G	H	I
6553	6550	710102062322021	POTENS TRANSMISSION & POWER PRIVATE LIMITED VS GYAN CHAND NARANG	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/706(PB)2018	Aditi Sharma	Wrong main case number in file,pg-106,126,129 in hindi,volume not more than 200 pages,pg-239 vakalatnama heading missed	1/9/2021
6554	6551	0710102014702018/49	ICICI BANK LIMITED Vs. C & C CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2		True copy sign missing on every page of the	6/9/2021
6555	6552	0710102014732021/2	IIFL FINANCE LTD. Vs. JAIPURIA BUILDCON PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/173(PB)20		File both reply separately	3/9/2021
6556	6553	0710102015952020/1	SEEMA GOEL Vs. ELEGANT INFRACON PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/736(ND)20		No Index, No Pagination, court fees missing on	6/9/2021
6557	6554	0710102016102021/2	RAKESH KUMAR JAIN Vs. SN JEE BUILD WELL PVT. LTD.		19(2)	INTERLOCUTORY APPLICATION		Page no. 1 - 9 sign missing, back date	6/9/2021
6558	6555	0710102026002021/1	EARTH COPIA OWNERS SOCIETY Vs. SURINDER JUNEJA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1713(ND)2021		Page no. 1 - 34 sign missing, Page no. 35 stamp paper should be put before affidavit, Page no. 184	6/9/2021
6559	6556	0710102027782020/1	GRID INFRATECH PVT LTD Vs. HYTHRO POWER CORPORATION		Sec 12(2)	INTERLOCUTORY APPLICATION		Wrong e-filing, application need to file in IA	12/3/2021
6560	6557	0710102033262021/5	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE		IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021		Court fees and welfare missing on vakalatnama	6/9/2021
6561	6558	0710102054232021/1	JITENDR KALRA Vs. RAJESH PROJECT		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		Wrong e-filing, application need to file in IA	2/9/2021
6562	6559	0710102104622020/13	NEERAJ AGGARWALA Vs. EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/180(PB)20		Wrong e-filing, application need to file in IA	6/9/2021
6563	6560	0710102105092019/3	MR. LAXMI ELECTRICALS & ENGINEERING Vs. M/S VARDHMAN ESTATES AND DEVELOPERS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1735(ND)2019		Wrong e-filing, application need to file in IA	6/9/2021
6564	6561	0710102113682019/5	ORIENT BELL LIMITED Vs. ANSAL HOUSING AND CONSTRUCTION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1992(PB)2		Stamp paper missing	17/03/2021

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6565	6562	0710102118102019/9	RAVI NANDAN SAHAYA Vs. BHARAT NIDHI LIMITED		Sec. 58(3),Sec. 59,Sec. 213,Application	COMPANY APPEAL(COMPANIES)		Wrong e-filing, application need to file in IA	25/08/2021
6566	6563	0710102165052019/7	BALWANT SINGH Vs. M/S AMB INFRABUILD PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/190(ND)20		Court fee is deficient	6/9/2021
6567	6564	0710102168642019/5	CHIPSAN AVIATION PRIVATE LIMITED Vs. PUNJ LLYOD AVIATION		IBC Under Sec 9	COMPANY PETITION IB (IBC)/112(ND)20		Index missing, no pagination, court fees and welfare	6/9/2021
6568	6565	0710120003842018/29	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/938(PB)2018		Page no. 1 - 16 sign missing, stamp paper missing, Page no. 21 - 46 true copy sign	6/9/2021
6569	6566	0710120007562018/12	M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS &		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1061(ND)2		Signs required on every page	6/9/2021
6570	6567	0710120007562018/13	M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS &		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1061(ND)2		Welfare is not sufficient	6/9/2021
6571	6568	0710102000982019/7	ANITA GARG AND ORS. Vs. JAIPURIA BUILDCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/115(PB)20		Court fees missing	6/9/2021
6572	6569	0710102008582021/1	RAM DEV PVT LTD Vs.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		Wrong e-filing, application need to file in IA	6/9/2021
6573	6570	0710102013872018/21	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9	COMPANY PETITION IB		No Index, No Pagination	6/9/2021
6574	6571	0710102052932021/1	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING		Sec 60(5)	INTERLOCUTORY APPLICATION		Stamp paper missing	6/9/2021
6575	6572	0710102059532021/1	VIKAS GARG Vs. CHANDERSH JAJOO		Sec. 45 (1)	INTERLOCUTORY APPLICATION		Court fees and welfare missing	6/9/2021
6576	6573	0710102044462021/6	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. JAYANT		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		paging required on every pages	6/9/2021
6577	6574	0710102044462021/7	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. JAYANT		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		Paging requirement	6/9/2021
6578	6575	0710102068642020/2	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED Vs. ULTRASCEND		Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/34(ND)202		No Index, No Pagination	6/9/2021
6579	6576	0710102105602020/6	PANKAJ SABHARWAL & ORS. Vs. SUPERTECH LIMITED & ORS.		Sec. 213	COMPANY PETITION (COMPANIES		Stamp paper missing, Page no. 32 - 33 pages	6/9/2021

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6580	6577	0710102128762019/2	RAJ KAPOOR GUPTA Vs. AMARTECH CONVERGENCE INDIA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3279(ND)2		No Pagination, welfare missing,	6/9/2021
6581	6578	710102047382021	DBS BANK LTD. VS DBS BANK LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/102(PB)20	RITU	Pagination Not Done Properly and Plz Correct	13/07/2021
6582	6579	710102052252021	DEEPAK DHIR VS HARISH MANCHANDA	Interlocutory Application (I.B.C)	Sec 60(5)		Bhawani G Mann	main case not link	27/07/2021
6583	6580	710102052262021	KAMLESH BASSI VS HARISH MANCHANDA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/16(PB)201	Bhawani G Mann	pagination not complete in pdf	27/07/2021
6584	6581	710102062852021	SPJ CARGO PVT LTD VS AI - OUA FOOD PROCESSING PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/453(ND)20	Shiv	Plz Mention Correct main case number IN	2/9/2021
6585	6582	710102063052021	RAM CHANDRA OMER VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3042(ND)2	LCA Legal	section wrong	2/9/2021
6586	6583	710102063212021	SHINING INFRABUILD CON LLP VS NOIDA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/74(ND)2018	Neeraj	pg-71 not clear and in hindi,pg-79,85,90,103,104,106,107,109,110	3/9/2021
6587	6584	710102063852021	DEPARTMENT OF TELECOMMUNICATIONS VS TATA TELESERVICES LIMITED	Miscellaneous Application (Companies Act)	Sec. 230-232 - Second Motion		Kamal	Wrong documents uploaded	6/9/2021
6588	6585	710102053982021	DEEPAK BHOLA VS AYBI ENERGY PRIVATE LIMITED	Company Appeal (Companies Act)	Sec 433(e)/433(f) of CA 1956		DEEPAK	Wrong documents upload	1/8/2021
6589	6586	710102063842021	DEPARTMENT OF TELECOMMUNICATIONS VS TATA TELESERVICES (MAHARASHTRA) LIMITED	CP(AA) Merger and Amalgamation (Companies Act)	Sec. 230-232 - Second Motion		Kamal	wrong documents upload	6/9/2021
6590	6587	710102063862021	DEPARTMENT OF TELECOMMUNICATIONS VS TATA TELESERVICES LIMITED	CP(AA) Merger and Amalgamation (Companies Act)	Sec. 230-232 - Second Motion		Kamal	wrong document uplodged	6/9/2021
6591	6588	710102064062021	SUNLITE CORPORATE ADVISORY SERVICES PCT. LTD. VS VERMA REALTORS AND TRADING PVT. LTD	Transfer Petition (IBC)	Rule 16(d), NCLT Rules, 2016 IBC		HITESH SACHAR	wrong case type, memo of parties, brief of synopsis and list of dates &&&	7/9/2021
6592	6589	0710102168642019/6	CHIPSAN AVIATION PRIVATE LIMITED Vs. PUNJ LLYOD AVIATION		IBC Under Sec 9	COMPANY PETITION IB (IBC)/112(ND)20		Court fee is not sufficient	7/9/2021

	A	B	C	D	E	F	G	H	I
6593	6590	0710102169292019/6	MRS. PALLAVI GUPTA & MR. PADAM THAKUR Vs. JAIPURIA BUILDCON PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/48(PB)2020		There is no court fee	7/9/2021
6594	6591	0710120012082018/60	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2		Court fee is not sufficient	3/9/2021
6595	6592	0710102033512020/4	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		Index missing	7/9/2021
6596	6593	0710102033512020/5	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		Index missing	7/9/2021
6597	6594	0710102022702020/2	AMBER SHEETS & BOXES Vs. FIROZABAD CERAMICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/720(ND)2020		Pg. no.14 is missing, pages are not clear Pages 37 to 43 according to PDF	7/9/2021
6598	6595	0710102027582021/6	LSF10 ROSE INVESTMENTS S.à R.L. Vs. RATTANINDIA		Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	COMPANY PETITION (COMPANIES		True copy sign missing on every page	7/9/2021
6599	6596	0710102027582021/7	LSF10 ROSE INVESTMENTS S.à R.L. Vs. RATTANINDIA		Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	COMPANY PETITION (COMPANIES		True copy sign missing on every page	7/9/2021
6600	6597	0710102027902020/4	SHIKHA GARG Vs. MICROMAX INFORMATICS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/709(ND)20		No Index, No Pagination	7/9/2021
6601	6598	0710102028022020/6	AVANI MINING PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB		Stamp paper missing	7/9/2021
6602	6599	0710102029742018/3	INCOME TAX OFFICER WAR 19 Vs. REGISTRAR OF COMPANIES M/S YOGYA INFOTECH		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/1203(ND)2		Wrong pagination, true copy sign missing on every	7/9/2021
6603	6600	0710102037562021/2	M/S THE HAMLIN TRUST Vs. RATTANINDIA FINANCE PRIVATE		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES		True copy sign missing on every page	7/9/2021
6604	6601	0710102060662021/1	SUNIL KUMAR KABRA RESOLUTION PROFESSIONAL IN THE MATTER OF IIRP OF MRS. ASHA MITTAL Vs. ICICI BANK LIMITED [THROUGH ITS MANAGER]		----	INTERLOCUTORY APPLICATION (I.B.C)/3893(ND) 2021		No Index, no Pagination	7/9/2021
6605	6602	0710102071642020/1	ANNIES APPAREL PRIVATE LIMITED Vs. ANNIES APPAREL		Sec 66(1)	INTERLOCUTORY APPLICATION		Court fees and welfare missing on vakalatnama	7/9/2021
6606	6603	0710102094282020/5	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED		----Sec. 213	COMPANY PETITION (COMPANIES		Wrong e-filing, application need to file in IA	7/9/2021



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6607	6604	0710102105502020/5	TRANSLUMINA THERAPEUTICS LLP Vs. MEDEOR HOSPITAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1072(ND)2020		Wrong pagination, Page no. 1 - 17 sign missing, Page no. 1 - 87 true	7/9/2021
6608	6605	0710102106382019/10	BRAND EVOKE SYSTEMS AND CREATIVE SOLUTIONS PRIVATE LIMITED Vs. VLCC		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2018(ND)2019		Wrong e-filing (petition)	7/9/2021
6609	6606	0710102106382019/12	BRAND EVOKE SYSTEMS AND CREATIVE SOLUTIONS PRIVATE LIMITED Vs. VLCC		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2018(ND)2019		Wrong e-filing (petition)	7/9/2021
6610	6607	0710102119522020/2	LH ASIAN TRADE FINANCE FUND LIMITED Vs. M/S WORLDS WINDOW TRADING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/78(ND)2021		Court fees and welfare missing on vakalatnama, stamp paper missing, wrong	7/9/2021
6611	6608	0710102119992020/1	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		Page no. 1 - 4 sign missing, Page no. 8	7/9/2021
6612	6609	0710102029022020/3	L & T FINANCE LIMITED Vs. NEERAJ SINGHAL		Section 95(1)	COMPANY PETITION IB		Page no. 1 - 3 sign missing	7/9/2021
6613	6610	0710102077422020/4	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)2020		Same Reply document filed twice, Notary missing in E-	7/9/2021
6614	6611	0710102119522020/3	LH ASIAN TRADE FINANCE FUND LIMITED Vs. M/S WORLDS WINDOW TRADING		IBC under Sec 7	COMPANY PETITION IB (IBC)/78(ND)2021		No Index, No Pagination, court fees and welfare missing on	7/9/2021
6615	6612	0710102120122019/8	SURINDER KUMAR SINGAL Vs. M/S AAR KAY INFRAMATRIX LIMITED		Sec. 58(3), Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES)		Wrong e-filing, application should be filed in	7/9/2021
6616	6613	0710102142522019/3	PAWAN KUMAR SHARMA Vs. SUNCITY HI-TECH INFRASTRUCTURE PVT.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2839(ND)2		Notary missing in E-stamp	7/9/2021
6617	6614	0710102008852020/9	BV COTTON PVT. LTD. Vs. INNOVATIVE TEXTILES		IBC Under Sec 9	COMPANY PETITION IB		Wrongly Filed here	8/9/2021
6618	6615	0710102010242021/1	ASHMEET SINGH BHATIA Vs. THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/934(ND)2		W.S Index Page Not filed properly and also its Content is	8/9/2021
6619	6616	0710102010812021/2	D M FOODS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATIO		W.S Index Page Not filed properly and also its	8/9/2021
6620	6617	0710102016592020/3	ANIL KOHLI Vs. G P GLOBAL ENERGY PVT LIMITED		Sec 60(5)	COMPANY APPLICATION(I BC)/1090(PB)20		Pages 59,63,75 to 79 Not Clear and Readable	8/9/2021

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6621	6618	0710102168392019/1	M+R LOGISTICS (INDIA) PRIVATE LIMITED Vs. THE INDURE PRIVATE		Rule 11 of NCLT, 2016	COMPANY APPLICATION(I BC)/1678(ND)20		Signs required on all pages.	25/08/2021
6622	6619	0710102151002019/7	ATUL KUMAR SINGHAL Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB		Court fee is not sufficient	8/9/2021
6623	6620	0710102015482020/3	SHERWIN WILLIAMS COATINGS INDIA PVT LTD Vs. HARSH SPECIALITY COATING PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/462(ND)20 20		E-stamp Date and Affidavit Date are not matching	8/9/2021
6624	6621	0710102021682020/1	DRIP CAPITAL INC Vs. AL SAQIB EXPORTS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/745(PB)20		E-stamp Date and Affidavit Date are not matching	8/9/2021
6625	6622	0710102153152019/6	NEERAJ SINGLA Vs. LOTUS WOODTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3106(ND)2		Not showing e-stamp paper	8/9/2021
6626	6623	0710102015402021/1	M/S FORTIS HOSPITAL LIMITED Vs. M/S MEDSOURCE HEALTHCARE PRIVATE		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3093(ND)		Stamp paper missing	8/9/2021
6627	6624	0710102407902018/6	INDIABULLS HOUSING FINANCE LTD. Vs. BHA ASSOCIATES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/854(PB)20		Wrong e-filing, need to file in IA	18/08/2021
6628	6625	0710102017822021/3 (No.of Docs - 1)	TRANS CONSTRUCTION CONSULTANCY PVT LTD Vs. REGISTRAR OF		Sec 252 (3)			Documents not available please refile the	24/08/2021
6629	6626	0710102027652021/1 (No.of Docs - 1)	MANOJ PROPERTIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available please refile the	20/08/2021
6630	6627	0710102033582021/2 (No.of Docs - 1)	PURVI CREDIT AND HOLDINGS PRIVATE LIMITE Vs.		Sec. 230-232 - Second Motion			Documents not available please refile the	6/9/2021
6631	6628	0710102039032021/5 (No.of Docs - 1)	COMPAREX INDIA PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available please refile the	6/9/2021
6632	6629	0710102060492021/1 (No.of Docs - 1)	MARKETING TIMES AUTOMOBILES Vs. RAJ VIJ.		Regulation 44(2), Liquidation process			Documents not available please refile the	3/9/2021
6633	6630	0710102077032020/1 4(No.of Docs - 1)	PRIORITY VENDOR TECHNOLOGIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available , please refile	2/9/2021
6634	6631	0710102089332019/1 1(No.of Docs - 1)	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD		IBC Under Sec 9			Wrong e-filing, need to file in IA	13/07/2021
6635	6632	0710102100252020/4 (No.of Docs - 1)	MUKESH KUMAR GUPTA Vs. REGISTRAR OF COMPANIES DELHI &		Sec 252 (3)			Documents not available , please refile	24/08/2021

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6636	6633	0710102105522019/3 (No.of Docs - 1)	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE		Sec 252 (1) - By Government Body,Sec 252 (3) -			No Index, No Pagintaion	25/09/2019
6637	6634	0710102113292020/2 (No.of Docs - 4)	M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS PRIVATE LIMITED		Sec. 230-232 - Second Motion			Documents not available please refile the documents	23/08/2021
6638	6635	0710102113292020/2 (No.of Docs - 4)	M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS PRIVATE LIMITED		Sec. 230-232 - Second Motion			Documents not available please refile the documents	30/08/2021
6639	6636	0710102113292020/2 (No.of Docs - 4)	M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS PRIVATE LIMITED		Sec. 230-232 - Second Motion			Documents not available please refile the documents	31/08/2021
6640	6637	0710102113292020/2 (No.of Docs - 4)	M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS PRIVATE LIMITED		Sec. 230-232 - Second Motion			Documents not available please refile the documents	7/9/2021
6641	6638	0710102119842020/2 (No.of Docs - 1)	GATEWAY IMPEX PVT. LTD. (SHAREHOLDER OF OLIVIA EQUIPMENTS PVT. LTD.) Vs. REGISTRAR OF		Sec 252 (1)			Documents not available please refile the documents	27/08/2021
6642	6639	0710102141062019/1 0(No.of Docs - 1)	ITRON METERING SOLUTIONS INDIA PVT LTD Vs.		Sec. 230-232 - Second Motion			Documents not uplodged, please refile	17/08/2021
6643	6640	0710102412272017/5 (No.of Docs - 2)	DBS BANK LTD. Vs. M/S EDU SMART SERVICES PVT. LTD.		IBC under Sec 7			Documents not available please refile the	18/08/2021
6644	6641	0710102412272017/5 (No.of Docs - 2)	DBS BANK LTD. Vs. M/S EDU SMART SERVICES PVT. LTD.		IBC under Sec 7			Documents not available please refile the	27/08/2021
6645	6642	0710120001492018/1 4(No.of Docs - 1)	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED		IBC Under Sec 9			Wrong e-filing, need to file in IA	18/01/2020
6646	6643	0710120001492018/1 4(No.of Docs - 1)	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED		IBC Under Sec 9			Wrong e-filing, need to file in IA	25/10/2019
6647	6644	0710200423462018/1 (No.of Docs - 1)	M/S DYNOMAX SALES PVT LTD. Vs. REGISTRAR OF COMPANIES		Application under any other provisions			Documents not available please refile the	7/9/2021
6648	6645	710102062982021	Rajinder Prasad Arora					Court fees missing on	2/9/2021
6649	6646	710000062992021	Rajinder Prasad Arora					Court fees missing on	2/9/2021
6650	6647	710000060942021	Nimitaya Infotech Pvt Ltd					Form 3c missing , page no. 10 not	26/08/2021
6651	6648	710000060932021	Nimitaya promotors private limited					Form 3c missing	26/08/2021

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6652	6649	710000060922021	Bluebird software pvt ltd.					Form 3c missing	26/08/2021
6653	6650	710000060272021	AXIS TRUSTEE SERVICES LIMITED					Court fees and welfare missing	25/08/2021
6654	6651	710000060342021	AXIS TRUSTEE SERVICES LIMITED					Court fees and welfare missing	25/08/2021
6655	6652	710000060332021	AXIS TRUSTEE SERVICES LIMITED					Court fees and welfare missing	25/08/2021
6656	6653	710102009922021	MEDSOURCE HEALTHCARE PVT. LTD. VS FORTIS HEALTHCRE	Company Petition IB (IBC)	IBC Under Sec 9		Ikgiri	jurisdiction Punjab	4/2/2021
6657	6654	710102063822021	IRONBELL INFRA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Company Petition (Companies Act)	Sec 252 (3)		ANUJ GUPTA	Wrong case type select, Master index missed, Memo of parties/synopsis/ list of dates &&& events missed, Supporting affidavit and e stamp not notraize, MoA &&& AoA missed, Stk 07 missed, company master	6/9/2021
6658	6655	710102063812021	SH. OM PRAKASH GUPTA VS STATE BANK OF INDIA	Company Petition IB (IBC)	Section 94(1)		Om Pal	jurisdiction WB	6/9/2021
6659	6656	710102030462021	M/S PADIA TIMBER COMPANY PVT. LTD. VS VGA DEVELOPERS PVT.		Sec 60(5)	COMPANY PETITION IB (IBC)/559(PB)20	Pankaj Bhagat	need to separate file both report and application	15/04/2021
6660	6657	710102030472021	M/S REGAL METAL & FERRO ALLOYS VS M/S SANDEEP AXLES PVT		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/420(ND)20	Pankaj Bhagat	main case year wrong in pdf section wrong	15/04/2021
6661	6658	710102054732021	ANURAG GOEL VS ABW INFRASTRUCTURE		Sec 12(2), Application	COMPANY PETITION IB	ANURAG	fees due other section 25	4/8/2021
6662	6659	710102055012021	PAWAN KUMAR AND ANR VS RAHEJA MALL MANAGEMENT LTD. & ORS.		Rule 11 of NCLT		Manisha	13-18 translate page and sign missing in application 13-18 translate page and sign missing in application main case not link stamp paper	5/8/2021
6663	6660	710102056412021	STATE BANK OF INDIA VS CENTURY COMMUNICATIONS		Sec 60(5)	COMPANY PETITION IB (IBC)/263(PB)20	Astha	main case year wrong please check	11/8/2021

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6664	6661	710102057662021	AJIT GYANCHAND JAIN INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. VS ADEL LANDMARKS LTD		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/300(PB)20 20	Ajit Gyanchand Jain	Supporting Affidavit Missing	16/08/2021
6665	6662	710102063932021	DHIRENDRA PRATAP SINGH VS DOOK CONSULTING SERVICES		Application under any other provisions- IBC		Rakesh Kumar	main case not link,wrong case type	7/9/2021
6666	6663	710102064032021	RPS INFRASTRUCTURE LTD. VS KST INFRASTRUCTURE LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/1757(PB)2 018	apoorva bhumesh	due payment of other section,back date affidavit,proof of	7/9/2021
6667	6664	710102063882021	L & T FINANCE LIMITED VS NEERAJ SINGHAL		Rule 11 of NCLT, 2016	COMPANY PETITION IB	RANJANA ROY GAWAI	true copy missing in	6/9/2021
6668	6665	710102149522019	DEEPESH VS ARM TECH (INDIA) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		DEEPESH	bank statement edit , compliance affidavit merge, 6A in index, old	15/11/2019
6669	6666	710102093542020	HEM SINGH BHARANA VS SHAILESH VERMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1140(ND)2	APOORV AGARWAL	main case bench wrong stamp paper missed Pg-	29/09/2020
6670	6667	710102043832021	HEM SINGH VS DARSHAN SINGH ANAND	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/71(ND)201 9	Vaibhav Manu Srivastava	Pg-20 to 26 in hindi Pg- 86,92,93,98,100 to 108, not clear please mention	29/06/2021
6671	6668	710102058082021	GUJARAT HYDROCARBONS AND POWER SEZ LTD. VS SREI INFRASTRUCTURE FINANCE LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/571(ND)20 20	DEBAMITRA ADHIKARI	&quot; wrong section please check your section technically and in	17/08/2021
6672	6669	710102058202021	SURAJ MAL & ORS VS SREI INFRASTRUCTURE FINANCE LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/375(PB)20 18	SINHA SHREY	section wrong mention pages 7,10section wrong mention pages 7,10index and sign missing or affidavit and stamp paper	17/08/2021
6673	6670	710102058062021	GUJARAT HYDROCARBONS AND POWER SEZ LTD. VS SREI INFRASTRUCTURE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/571(ND)20 20	DEBAMITRA ADHIKARI	wrong section please check your section technically and in	17/08/2021

	A	B	C	D	E	F	G	H	I
6674	6671	710102064142021	SATYENDRA PRASAD KHORANIA LIQUIDATOR OF METAPHOR EXPORTS PVT. LTD. VS LIQUIDATOR SH. NAVEEN KUMAR JAIN (REGN. NO. IBB/IPA-001/IP-P00650/2017-18/11097) M/S XALTA FOOD AND BEVERAGES	Interlocutory Application (I.B.C)	Application under any other provisions - IBC		Ankit Jain	section wrong and case type wrong main case not link with application	7/9/2021
6675	6672	710102064082021	THE ASSISTANT COMMISSIONER VS RAKESH SINGALA RP FOR AD VICTORIAM VENTURES (P) LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2380(ND)2019	SAMIKSHA	Pg-36 cut Pg-54,68,82,in hindi Pg-94 not clear please mention properly typed	7/9/2021
6676	6673	710102064542021	CAPT. SAMUAL TARIG OMER AHMED VS ZEXUS AIR SERVICES PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/421(ND)20	PHOENIX LAW FIRM	pg-7,8 missed	8/9/2021
6677	6674	710102064352021	ARVIND GARG VS SHADAB KHAN	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/138(ND)20	Arvind Garg	section wrong	7/9/2021
6678	6675	710102064482021	PRATIMA KHANNA VS SHADAB KHAN	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	Kanika Jain	true copy sign and stamp missed,wrong case type,court fee and welfare	7/9/2021
6679	6676	710102064512021	CASA2 STAYS PRIVATE LIMITED VS ZEXUS AIR SERVICES PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/41(ND)2020	MOHIT GONDI	Wrong section(index section not match with file section),wrong	7/9/2021
6680	6677	0710102030302020/2	JBF INDUSTRIES LIMITED Vs. DRJ CHEMICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/747(ND)2020		Notary missing in E-stamp, Welfare Fee stamp and COurt Fee stamp missing in	8/9/2021
6681	6678	0710102039882021/2	OMANSH ENTERPRISES LIMITED Vs. KAYEM FOOD INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/291(ND)2021		Welfare Fee stamp msising in Vakalatnama	8/9/2021
6682	6679	0710102059292021/1	STATE BANK OF INDIA Vs. RAJ KUMAR RATHI		Section 95(1)	COMPANY PETITION IB		Index missing	8/9/2021
6683	6680	0710102059302021/1	STATE BANK OF INDIA Vs. SAURABH RATHI		Section 95(1)	COMPANY PETITION IB		Index missing	8/9/2021
6684	6681	0710102076042020/1	RAJESH SABHARWAL Vs. DESEIN PRIVATE LIMITED		----	COMPANY PETITION IB		Court Fee stamp missing in	8/9/2021

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6685	6682	0710102101032019/4	M.R INDUSTRIAL SERVICES THROUGH PROPRIETOR MRS. MEENA SAKARIA Vs. HI RISE INFRATECH		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1718(ND)2019		There is no e-stamp paper & Wrongly filed here	8/9/2021
6686	6683	0710102102572020/5	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR		Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 43(1) r/w	INTERLOCUTORY APPLICATION (I.B.C)/5228(ND)2020		Affidavit is not showing cleared and also cheque, need to be welfare fee on vakalatnama	8/9/2021
6687	6684	0710102000722021/1	TRANSERVE TECHNOLOGIES PRIVATE LIMITED Vs. TECHNOFAB ENGINEERING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/159(ND)2021		e-stamp paper should be with affidavit.	9/9/2021
6688	6685	0710102010242021/2	ASHMEET SINGH BHATIA Vs. THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/934(ND)2		Pages 10 to 39 & 109 to 119 according to PDF Not Clear	9/9/2021
6689	6686	0710102021712021/2	SURINDER KAUR & ORS Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB		No signs from pg.35 to pg.678	9/9/2021
6690	6687	0710102079532020/1	CHANDRA PRAKASH Vs. ANKIT AGGARWAL		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3325(PB)2020		More than 200 pages in single volume, Page no. 1 - 64 sign missing, Stamp paper missing, notary missing, Page no. 67 - 372 True copy sign missing, Page	9/9/2021
6691	6688	0710102115602020/8	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1123(ND)2020		No Index, No Pagination	9/9/2021
6692	6689	0710102171932019/5	M/S RT CONSTRUCTION COMPANY Vs. EIE ENGINEERING INDIA P L		IBC Under Sec 9	COMPANY PETITION IB (IBC)/351(ND)20		No Index, No Pagination	9/9/2021
6693	6690	0710102050362021/1	STATE BANK OF INDIA Vs. JAYA SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/411(ND)20		No Index, no pagination, merge	9/9/2021
6694	6691	0710102062682021/1	STATE BANK OF INDIA Vs. JAYA SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/509(PB)20		No Index, no pagination, merge	9/9/2021
6695	6692	0710102171932019/6	M/S RT CONSTRUCTION COMPANY Vs. EIE ENGINEERING INDIA P L		IBC Under Sec 9	COMPANY PETITION IB (IBC)/351(ND)20		No index, no pagination	9/9/2021

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6696	6693	0710102056182021/2	M/S TEESTA VELLE POWER TRANSMISSION LTD. Vs. ABIR INFRASTRUCTURE PVT.		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/3534(ND)		Should be e- stamp paper	8/9/2021
6697	6694	0710102056662021/3 2	SHRI RADHEY MINES PVT LTD Vs. ROC		Sec 252 (1)	COMPANY APPEAL(COMP ANIES		Document Not Upload	8/9/2021
6698	6695	0710102010812021/3	D M FOODS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATIO		NO Index, No Welfare, No Pagination	9/9/2021
6699	6696	0710102112402019/8	M/S. SATKAR LOGISTICS PRIVATE LIMITED Vs. M/S. AMBASSADOR LOGISTICS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1924(ND)2 019		no court fee on vakalatnama	9/9/2021
6700	6697	0710102116652020/4	NARMADA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMP ANIES		Back date affidavit	9/9/2021
6701	6698	0710102116652020/5	NARMADA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMP ANIES		No Index, No Pagination	9/9/2021
6702	6699	071020000932015/5	MUKESH KUMAR SHARMA Vs. M/S INTERADS ADVERTISING		Application under any other provisions	COMPANY PETITION (COMPANIES		Wrong e-filing, application need to file in IA	9/9/2021
6703	6700	0710102120172019/9	HI-TECH RESOURCE MANAGEMENT LIMITED Vs. OVERNITE EXPRESS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2240(ND)2 019		No Index, No Pagination, Court fees and welfare missing	10/9/2021
6704	6701	0710102010812021/4	D M FOODS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATIO		Welfare missing on vakalatnama, file both	10/9/2021
6705	6702	0710102012762020/1	SHRI Vs. M/S VINAYAK WIRE PRODUCTS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(I BC)/957(ND)202		File both documents separately with	10/9/2021
6706	6703	0710102017482021/2	ALIND BHATIA Vs. DREAM PROCON PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTO RY APPLICATION		Stamp paper missing,	9/9/2021
6707	6704	0710102020492021/2	AMAR PAL SINGH ANAND Vs. SUNIL JAJORIA		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		Court fees and notary date missing	10/9/2021
6708	6705	0710102029212020/5	TRANS GLOBE TEXTILES LIMITED Vs. DESTINATION TEXOFAB		IBC Under Sec 9	COMPANY PETITION IB (IBC)/711(ND)20		Court fees and welfare missing	10/9/2021
6709	6706	0710102055452021/2	VIJAY KUMAR GUPTA Vs. SHRI M.K. DHIR		19(2)	INTERLOCUTO RY APPLICATION		Page no. 1- 5 sign missing, Page no. 9 - 54	10/9/2021
6710	6707	0710102059292021/2	STATE BANK OF INDIA Vs. RAJ KUMAR RATHI		Section 95(1)	COMPANY PETITION IB		File both documents	10/9/2021



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6711	6708	0710102059822021/1	OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED Vs. SARVOTTAM REALCON PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3766(ND) 2021		Court fees and welfare missing, Page no. 80 translation missing	10/9/2021
6712	6709	0710102111302020/4	MR. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF M/S. DION GLOBAL SOLUTIONS LTD Vs. P J NETWORKS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5364(ND) 2020		No Index, No Pagination	10/9/2021
6713	6710	0710102003122020/5	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. BOLTT SPORTS TECHNOLOGIES PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/213(ND)20 20		Affidavit is missing	10/9/2021
6714	6711	0710102153972019/13	NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3428(ND)2 019		Back date affidavit	10/9/2021
6715	6712	0710102153972019/14	NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3428(ND)2 019		Page no. 20 - 21 translation missing	10/9/2021
6716	6713	0710102155852019/5	PUNJAB NATIONAL BANK Vs. OLYMPUS METAL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3192(ND)2		Wrong e-filing, application need to be file in IA	26/08/2021
6717	6714	0710102172872019/7	YASIR IQBAL Vs. SAKSHAM SIGNS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/250(ND)20 20		Wrong e-filing, application should be file in IA, All documents should be filed	10/9/2021
6718	6715	0710102410382017/44	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)20		Notary date missing and stamp missing	20/10/2020
6719	6716	710102081292020	CHLORITECH INDUSTRIES VS M/S HIL INDIA LIMITED		IBC Under Sec 9		AMIT GUPTA	25rs advocate welfare and 3rs court fee missed, pdf merge 200 per page with volume wise index, estamp paper missed with affidavit,	21/08/2020
6720	6717	710102064622021	LUXMI ELECTRICAL AND ENGEERING WORKS VS VARDHAMAN ESTATE AND DEVELOPERS PVT.		Application under any other provisions		A.K ASSOCIATES law offices	main case not link, back date affidavit case type wrong	8/9/2021

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6721	6718	710102065062021	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS TECPRO SYSTEM		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/197(PB)2017	Anurag Bhatt	108-181,183,185,186 not clear page	9/9/2021
6722	6719	710102057122021	PUNJAB STATE POWER CORPORATION LIMITED VS EMTA COAL MINES		Rule16(d),NCLT Rules,2016	COMPANY PETITION (COMPANIES)	Rajanish	case type wrong or section wrong case type wrong	13/08/2021
6723	6720	710102058272021	WUERTH INDIA PRIVATE LIMITED VS MARKETING TIMES AUTOMOBILES		Sec 60(5)	COMPANY PETITION IB (IBC)/1293(ND)2	Rajanish	22-30,32-39 NOT CLEAR PAGE mains case	18/08/2021
6724	6721	710102065272021	DAMANI ENTERPRISES VS SOLO METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2013(ND)2	KIRISH	stamp paper missing in application	10/9/2021
6725	6722	710102065372021	ADI LIM BILIMORIA VS PANASONIC AVC NETWORKS INDIA COMPANY LIMITED	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/158(ND)20	Varun	61-68,71-73 not clear page	10/9/2021
6726	6723	710102065472021	KDP BUILDWELL PRIVATE LIMITED VS CAPITAL TRADE LINKS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/120(ND)20	Akhil	section wrong	10/9/2021
6727	6724	710102065322021	SHIP YARD CO VS G.R.S.ISPAT COMPANY PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2590(ND)2	Atul Sharma	10-12 not clear page	10/9/2021
6728	6725	710102065432021	ALTICO CAPITAL INDIA LTD. VS VATIKA LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/102(PB)20	Nidhi Saini	wrong filing	10/9/2021
6729	6726	710102037722021	DBS BANK LTD. VS M/S EDU SMART SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/102(PB)20	RITU	please check your bench in Pdf BP-----PB	31/05/2021
6730	6727	710102061882021	DEVENDRA UMRAO VS HARSH PAL SINGH	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/2240(ND)2	Devendra Umrao	MAIN CASE WRONG IN SOFT PLEASE CHECH	30/08/2021
6731	6728	710102064902021	AJAY RANA VS JAIN HYDRAULICS PVT LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ankur kumar	blur page-23-26/Please type true copy not TC/Incomplete documents/page miss-31 to 35/Advocate	9/9/2021
6732	6729	710102062482021	DIWAN SINGH NEGI VS DIWAN SINGH NEGI	Intervention Petition(Com panies Act)	Rule 11 of NCLT		Bhav Arora	wrong section select,memo of parties &&& synopsis, list of dates	1/9/2021
6733	6730	0710102015852020/3	KDH TRAVELS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/460(ND)20		Same Report document filed twice	13/09/2021

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6734	6731	0710102025512021/3	LARSEN & TOUBRO LIMITED CONSTRUCTION DIVISION Vs. ABIR INFRASTRUCTURE PVT. LTD. THROUGH RESOLUTION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2041(ND) 2021		E-stamp missing, Proof of service missing, Same Affidavit document filed twice	10/9/2021
6735	6732	0710102053802021/1	SADBHAVNA REALTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/110(ND)20		Same Reply document filed twice	13/09/2021
6736	6733	0710102056972021/2	FUTURE POWER TECHNOLOGIES PRIVATE LIMITED Vs. SMR ENTERTAINMENT PRIVATE LIMITED		Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/3605(ND) 2021		Wrong e-filing, need to file in IA	13/09/2021
6737	6734	0710102113602020/3	CLEMENTIA MINING PRIVATE LIMITED THROUGH SOUGAT		IBC Section 59	COMPANY PETITION IB (IBC)/1133(ND)2		Back date affidavit	24/08/2021
6738	6735	0710102077182019/2	PELLET ENERGY SYSTEMS PVT LTD Vs. BHARAT SHARMA		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1017(PB)20		No Index, No Pagination	13/09/2021
6739	6736	0710102012762020/2	SHRI Vs. M/S VINAYAK WIRE PRODUCTS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/957(ND)202		File documents separately	13/09/2021
6740	6737	0710102017422021/4	DHARAMPAL SATYPAL SONS PRIVATE LIMITED Vs. DHARAMPAL SATYPAL SONS PRIVATE		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES		No Index, No Pagination	13/09/2021
6741	6738	0710102017422021/5	DHARAMPAL SATYPAL SONS PRIVATE LIMITED Vs. DHARAMPAL SATYPAL SONS PRIVATE		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES		No Index, No Pagination, True copy sign missing on every	13/09/2021
6742	6739	0710102020992020/6	RAMA TENT HOUSE Vs. UNISONS HOTELS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/596(ND)20		No Index, No Pagination	13/09/2021
6743	6740	0710102060152021/1	DR. HARI NARAYAN GANGWAL Vs. NCR HEALTHWAYS PRIVATE LIMITED; PRESENTLY KNOWN AS DAL CHAND SOLANKI SUPER SPECIALITY HOSPITAL		Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/20(PB)2021		Wrong e-filing (Petition)	13/09/2021
6744	6741	0710102091032020/1	YASIR IQBAL Vs. SAKSHAM SIGNS PVT. LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		file both documents separately with	13/09/2021
6745	6742	0710102169242019/5	SHYAM KRIPA INFRASTRUCTURE PVT. LTD. Vs. AGRANTE DEVELOPERS PRIVATE		Rule 11 of NCLT,Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/12(ND)202		Wrong pagination in Index, page no. 27 - 32	4/8/2021

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6746	6743	0710102172872019/8	YASIR IQBAL Vs. SAKSHAM SIGNS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/250(ND)20		Wrong e-filing, application need to file in IA	13/09/2021
6747	6744	0710102012732021/3	ADITYA KUMAR Vs. PERFECT BUILDWELL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/129(ND)20		No verified date on affidavit	13/09/2021
6748	6745	0710102020282021/2	CONSCIENT INFRASTRUCTURE PRIVATE LIMITED Vs. SHILENDRA PRATAP SHARMA SINGH & ORS.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/38(ND)202		Wrong e-filing, application need to file in IA	13/09/2021
6749	6746	0710102130992019/10	NANAK CONSULTANTS PRIVATE LIMITED Vs. JPM INDUSTRIES LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION		Wrong e-filing, application need to file in IA	13/09/2021
6750	6747	0710102171342019/6	AHLUWALIA MARBLES PRIVATE LIMITED Vs. M S DECORATORS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/159(ND)2020		Wrong e-filing , Application need to file in IA	13/09/2021
6751	6748	0710120003682018/2	JPC INFO SYSTEM PVT. LTD. Vs. REGISTRAR OF COMPANIES		Application under any other provisions	COMPANY APPEAL (COMPANIES ACT)/760(ND)20		No index, No pagination, Court fee and welfare missing, page	13/09/2021
6752	6749	0710120006562018/12	M/S RACHNA SAREES Vs. CHARMING APPARELS PVT. LTD.		Application under any other provisions	COMPANY PETITION IB (IBC)/348(ND)20		Stamp paper missing	13/09/2021
6753	6750	0710102106382019/13	BRAND EVOKE SYSTEMS AND CREATIVE SOLUTIONS PRIVATE LIMITED Vs. VLCC		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2018(ND)2019		order copy is missing	14/09/2021
6754	6751	0710102114822020/1	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/5462(PB)2020		No Index, No Pagination	14/09/2021
6755	6752	0710102041262021/1	INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD Vs. TAXUS INFRASTRUCTURE AND POWER PROJECTS		IBC under Sec 7	COMPANY PETITION IB (IBC)/360(ND)2021		Stamp paper missing	14/09/2021
6756	6753	0710102047342021/1	MOHAN LAL JAIN Vs.		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		Wrong e-filing, need to file in IA	14/09/2021
6757	6754	0710102073342020/2	RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE		Sec 52 (5)	INTERLOCUTORY APPLICATION (I.B.C)/2975(PB)2020		True copy sign missing on every page	14/09/2021

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6758	6755	0710102090152019/6	ADBRIDGE COMMUNICATIONS INDIA PVT. LTD. Vs. AUTO MOBILES STERLING (INDIA) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1329(ND)2019		Court fees missing on vakalatnama	14/09/2021
6759	6756	710102074882020	SANTOSH KUMARI W/O RAM LAL KHURANA VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep	Brief synopsis/list of dates &&&	29/07/2020
6760	6757	710102066172021	BAHL PAPER MILLS LTD. VS MANILA RESORTS PVT. LTD.	Contempt Petition(Companies Act)	Sec 425		RAKESH KUMAR	synopsis/ list of date &&& events missed,vakaltna	14/09/2021
6761	6758	710102066162021	INCOME TAX OFFICER 19(3) VS PAL INFRASTRUCTURE PVT.	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body,Sec 252 (3) -		Zoheb	no sign in every pages of petition	13/09/2021
6762	6759	710102055322021	DEXTSOFT SOLUTIONS PRIVATE LIMITED VS NEELAM SHARMA	CA(A) Merger and Amalgamation(Companies Act)	Rule16(d),NCLT Rules,2016		Praveen Mahajan	Wrong case type select, main case no. missed on cover page,	6/8/2021
6763	6760	710102065792021	RAKESH KUMAR SINGALA VS HDFC BANK LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/204(ND)2019	ANAND	page numbering missing in application page and page number	13/09/2021
6764	6761	710102066372021	PARVINDER KAUR AHLUWALIA VS M/S. SUNTIME ENERGY LTD.	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/40(ND)201	Kuldeep Kumar	DD incorrect	14/09/2021
6765	6762	710102059812021	ALOK KAUSHIK VS M/S UNNATI FORTUNE HOLDING LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/486(PB)2018	ALOK KAUSHIK	section wrong you can choose Application under any other	24/08/2021
6766	6763	710102061072021	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS M/S UNNATI FORTUNE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP	wrong file need to additional file	27/08/2021
6767	6764	710102064472021	SWARAN TALWAR VS VIPUL LIMITED	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)20	Kanika Jain	case type wrong	7/9/2021
6768	6765	710102066252021	RAJ KUMAR GUPTA VS DAKSHIN HARYANA BIJLI VITRAN NIGAM	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/258(ND)2020	Raj	wrong page number in index stamp paper missing and	14/09/2021

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6769	6766	710102066502021	STRAIGHT EDGE CONTRACTS PVT. LTD. VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2 019	Vidur Kamra	Notary Missing & E Stamp Paper Missing	14/09/2021
6770	6767	710102044352021	L & T FINANCE LIMITED VS NEERAJ SINGAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1014(ND)2	RANJANA ROY GAWAI	Fees Not Paid	1/7/2021
6771	6768	710102059582021	G.C. YADAV & ORS. VS ORRIS INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/529(PB)20	RANJANA ROY GAWAI	Fees Not Paid	22/08/2021
6772	6769	0710102087692020/2	JAGDISH SINGH NAIN Vs. BANK OF INDIA THROUGH ITS CHIEF MANAGER		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3854(ND)		Court fee is not sufficient and welfare fee also require, e-stamp	14/09/2021
6773	6770	0710102090872019/6	ASHOKSING L RAJAPUT & OTHERS Vs. HBN FOODS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1359(ND)2		E-stamp and Affidavit date are not matching,	14/09/2021
6774	6771	0710102106162020/6	BRILLIANT INSTITUTE OF PRIMARY EDUCATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/526(ND)20 20		Petition document wrongly filed here, E-stamp missing in A.O.S	14/09/2021
6775	6772	0710102005302019/7	RITA MALHOTRA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/234(PB)20 19		Same document filed twice, True Copy sign missing in Pages	15/09/2021
6776	6773	0710102007852021/4	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. MEDEOR HOSPITAL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/979(ND)2 021		The date of the affidavit should be after the date of e-stamp paper.	15/09/2021
6777	6774	0710102016862020/6	G.C. YADAV & ORS. Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/529(PB)20		Same document Filed twice	15/09/2021
6778	6775	0710102020952021/1	AJIT SHRIVASTAVA & ORS. Vs. GAYATRI HOSPITALITY AND		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		Wrongly filed here	15/09/2021
6779	6776	0710102025952021/3	NAVEEN SAXENA & OTHS. Vs. PEERS ALLIED COTPORATION LTD		Sec. 73(4)	COMPANY PETITION (COMPANIES		Court Fee stamp and Welfare Fee stamp missing in	15/09/2021
6780	6777	0710102405212018/4	M/S NUPUR FINVEST PVT. LTD. Vs. M/S IVR PRIME IT. SEZ PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/450(PB)20		Court fees and welfare missing	15/09/2021
6781	6778	0710200431992018/2	FUTURE SYSTEM PRIVATE LIMITED Vs. THE REGISTRAR OF		Application under any other provisions	COMPANY APPEAL (COMPANIES		Wrong e-filing, (Appeal)	15/09/2021

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6782	6779	0710200431992018/3	FUTURE SYSTEM PRIVATE LIMITED Vs. THE REGISTRAR OF		Application under any other provisions	COMPANY APPEAL (COMPANIES)		No index, No pagination	15/09/2021
6783	6780	0710102051652021/2	VISHNU DAYAL AGARWAL AND KAPIL AGARWAL Vs. VIVEK PARTI (RESOLUTION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3169(ND)		Court fee is not sufficient	8/9/2021
6784	6781	0710102052642021/1	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/436(ND)2021		The date of the affidavit should not be earlier than the date of	15/09/2021
6785	6782	0710102145872019/9	TARUN KHANNA Vs. DELTRONIX INDIA		IBC Under Sec 9	COMPANY PETITION IB		Page no. 1 - 14 sign missing,	15/09/2021
6786	6783	0710102034272021/2	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. MAK MOBILITY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/366(ND)2021		Page no. 422 , 423, 453, 464, 475, 487, 489 not clear,	15/09/2021
6787	6784	0710102038882021/1	ORRIS INFRASTRUCTURE PVT. LTD Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION		Page no. 104, 174, 176 translation copy	15/09/2021
6788	6785	0710102038892021/1	ORRIS INFRASTRUCTURE PVT. LTD Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION		Page no. 45 , 49 translation copy missing,	15/09/2021
6789	6786	0710102038932021/1	OASIS SUPPLIERS PRIVATE LIMITED Vs. CHANDER PRAKASH		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		Page no. 13 - 33 true copy sign missing	15/09/2021
6790	6787	0710102047462021/3	MANISH KUMAR Vs. DRISHTI INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB		No index, No pagination	15/09/2021
6791	6788	710102066262021	YASIR IQBAL VS SAKSHAM SIGNS PVT. LTD	Company Petition IB (IBC)	IBC Under Sec 9		Dinesh Kumar Sabharwal	pdf merge 1 volume. with master index,	14/09/2021
6792	6789	710102066412021	CRAFT INFRASTRUCTURE PRIVATE LIMITED VS SKY SCRAPER INFRAPROJECTS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	INSOLVENCY & BANKRUPTCY (PRE-PACKAGED)/1(	HARSHAL KUMAR	31,36,38,76,77,13 1,147-148,150,156,158,161,163 translate	14/09/2021
6793	6790	710102066792021	ANIL KUMAR MITTAL VS COMMISSIONER STATE TAX (DGST) NEW DELHI &	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2417(ND)2	ASHOK	32,33 NOT CLEAR PAGE	15/09/2021
6794	6791	0710102093582020/3	UNION OF INDIA THROUGH SFIO Vs. PEEYUSH AGGARWAL AND COMP.		Sec. 140(5)	COMPANY PETITION (COMPANIES ACT)/33(ND)202		Welfare fee is Insufficient in vakalatnama and e-stamp paper is	15/09/2021
6795	6792	0710102000722021/2	TRANSERVE TECHNOLOGIES PRIVATE LIMITED Vs. TECHNOFAB ENGINEERING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/159(ND)2021		Case Number and Index missing	16/09/2021

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6796	6793	0710102001492021/1	KAMLESH SHARMA Vs. DRG WELLNESS PVT LTD ?S		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/67(ND)2021		Pages 113 && 116 according to PDF in Vol 1 Not Clear, Pages 231 to 234,236 to 238,247,316 to	16/09/2021
6797	6794	0710102003852020/3	HIND TRADEX LTD Vs. AGL TELEVENTURES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/218(ND)20		Case Number, Case Name && Index	16/09/2021
6798	6795	0710102120122019/9	SURINDER KUMAR SINGAL Vs. M/S AAR KAY INFRAMATRIX LIMITED		Sec. 58(3),Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		No Index, No PAgination, court fees missing	16/09/2021
6799	6796	0710102164982019/3	TEKSTAR DISTRIBUTION PRIVATE LIMITED Vs. BEOWORLD PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/200(ND)2020		Wrong pagination in index, Sign missing on every	16/09/2021
6800	6797	0710102021682020/3	DRIP CAPITAL INC Vs. AL SAQIB EXPORTS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/745(PB)20		Rejoinder Not filed properly;Pages	8/9/2021
6801	6798	710102065552021	B.G. STEELS PVT. LTD. VS ASSOCIATED APPLIANCES LIMITED	Company Petition IB (IBC)	Sec 42		MOHD FARIS	Main case not link/Memo of party/Brief of synopsis/Advocate welfare &&& court fees	11/9/2021
6802	6799	710102066712021	WEN PARKER LOGISTICS INDIA PRIVATE LIMITED VS ORIENT CRAFT	Company Petition IB (IBC)	IBC Under Sec 9		Sanjana Saddy	jurisdiction gurugram	15/09/2021
6803	6800	710102062222021	SWARUP AUTO PRIVATE LIMITED VS MICA INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Section 59		PURTI KATYAL	page:50, 53, 57,not clear(hand written not allowed) 2nd	31/08/2021
6804	6801	710102067012021	POWER2SME PVT LTD VS M/S ALLIED STRIPS LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/46(PB)201	Pankaj Bhagat	111-131 not clear page and index missing in vol-1	16/09/2021
6805	6802	710102067032021	DEVENDRA SINGH VS MALVINDER MOHAN SINGH & ORS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/717(ND)20	DEVENDRA	break volume after 200page	16/09/2021
6806	6803	710102058512021	UMESH PALI VS ADEL LANDMARKS LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2018	SAMEER	main case not linked Pg-53 in hindi Pg-59 to 69 , 71 not clear need to typed copy main case not linked Pg-53	18/08/2021



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6807	6804	0710102070162020/2	ATUL KUMAR KANSAL Vs. MIS AMOLIK RESIDENCY LLP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2020		Page no. 12 - 32 translation copy missing, page no. 31 missing , Page no. 25 page cut,	16/09/2021
6808	6805	0710102080012020/5	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		No Index, No Pagination	16/09/2021
6809	6806	0710102080012020/6	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		No Index, No Pagination	16/09/2021
6810	6807	0710102080012020/7	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		No Index, No Pagination	16/09/2021
6811	6808	0710102096282020/5	ASHOK KUMAR Vs. NAVNEET RAGHUVANSHI		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		No Index, No Pagination	16/09/2021
6812	6809	0710200412022017/16	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)20		All the Documents wrongly filed	17/09/2021
6813	6810	0710102068942020/7	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		----Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		Wrong e-filing, need to file in IA	17/09/2021
6814	6811	0710102074542020/4	THREE C PROJECTS PVT LTD Vs. M/S THREE C FACILITY MANAGEMENT PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/71(ND)2021		True copy sign missing on every page	2/9/2021
6815	6812	0710102094732020/2	SWAYAM SALES AGENCIES PRIVATE LIMITED Vs.		----	COMPANY PETITION IB (IBC)/1039(ND)2		Wrong e-filing, application need to be file in IA	17/09/2021
6816	6813	0710102098852019/2	INDIABULLS CONSUMER FINANCE LIMITED Vs. WHITE FEATHER HOSPITALITY PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1571(ND)2019		Wrong e-filing, application need to file in IA	16/09/2021
6817	6814	0710102105712019/5	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2019		No Index, No Pagination,	17/09/2021
6818	6815	0710102105712019/6	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2019		Index missing, true copy sign missing on every page	17/09/2021
6819	6816	0710102117832020/1	PRIME HIRING INDIA PRIVATE LIMITED Vs. PRIME HIRING INDIA PRIVATE LIMITED		Sub-Section (1) Of Section 66.	COMPANY PETITION (COMPANIES ACT)/23(ND)202		No Index, No Pagination	17/09/2021
6820	6817	0710102143292019/4	HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD		Sec 60(5)	COMPANY APPLICATION(I BC)/2448(PB)20		Wrong e-filing, application need to file in IA	8/9/2020

	A	B	C	D	E	F	G	H	I
6821	6818	0710102406312018/16	M/S BIPIN INDUSTRIES PVT LTD Vs. M/S ABW INFRASTRUCTURE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/375(PB)20		volume 1 missing	17/09/2021
6822	6819	0710102010522020/2	TCI INTERNATIONAL LOGISTICS GMBH Vs. LOGISTICS LINKAGE INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/353(ND)2020		Document Filed twice	17/09/2021
6823	6820	0710102032892021/2	SUCCESSFUL RESOLUTION APPLICANT Vs. PUNJAB NATIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION		Notary date missing on affidavit	17/09/2021
6824	6821	0710102044942021/1	M/S GLOBAL SERVICE Vs. ARABTEC CONSTRUCTIONS (INDIA)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/499(ND)20		No Index, No Pagination	15/09/2021
6825	6822	0710102046902021/5	SANDEEP GUPTA Vs. ASIAN HOTELS WEST LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES		No Index, No Pagination	17/09/2021
6826	6823	0710102050932021/3	PNB HOUSING FINANCE LTD. Vs. NITIN KUMAR		Section 95(1)	COMPANY PETITION IB		Page no. 4 - 13 true copy sign	17/09/2021
6827	6824	0710102116792019/3	ARUN KUMAR GOEL Vs. ANKUR ROLLER FLOUR MILLS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2161(ND)2		Pg. 1 to 9 sign missing,	25/03/2021
6828	6825	0710102116822019/11	ARUN KUMAR GOEL Vs. HI TECH GRAIN PROCESSING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2158(ND)2019		Pg. no. 1 to 8 sign missing, E-stamp paper missing, pg.11 to	9/12/2020
6829	6826	0710102116822019/12	ARUN KUMAR GOEL Vs. HI TECH GRAIN PROCESSING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2158(ND)2019		Volume wise index missing, Pg. no.1 to 49 sign missing, e-stamp paper missing, pg.62 to 364 truecopy sign missing, pg.160 to 189 translation copy missing,	
6830	6827	710102062452020	HYGIE PROFILE (INDIA) PRIVATE LIMITED VS REGISTRAR OF	Company Appeal(Companies Act)	Sec 252 (3)		MANISH KUMAR SINGH	Volume 1 part 2 index missed,	2/6/2020
6831	6828	710102067682021	SM MILKOSE LIMITED VS BANK OF INDIA	Company Petition (Companies Act)	Application under any other provisions		SAMIR SAGAR	main case not link and case type section wrong	18/09/2021
6832	6829	710102067672021	SHALU KHANNA VS INDIAN OVERSEAS BANK	Sec 60(5)	Interlocutory Application (I.B.C)	COMPANY PETITION IB	Khurana	Volume break after 200 pages	18/09/2021
6833	6830	710102067662021	TRACK COMPONENTS VS RAMSAROOP & SONS	Sec 60(5)	Interlocutory Application (I.B.C)	COMPANY PETITION IB	AMIT	Wrong case type,pg-12-20 not	18/09/2021
6834	6831	710102049162021	ASHOK KUMAR JUNEJA VS SUMIT KUMAR KHANNA	Sec 60(5)	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/128(PB)20	Ashok Kumar Juneja	case type wrong in main case no in pdf case year	16/07/2021

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6835	6832	0710102406842018/43	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD	IBC under Sec 7		COMPANY PETITION IB (IBC)/694(PB)2018		Pages 23 & 24, 62 to 64 according to PDF Not clear, Page 67 according to PDF wrongly filed in Hindi; it should be translated in English, Pages 79,81,83,85,88,93, 95,97,99,102,104, 106,108,110,113,115,117 according	20/09/2021
6836	6833	0710102010522020/3	TCI INTERNATIONAL LOGISTICS GMBH Vs. LOGISTICS LINKAGE INDIA PRIVATE LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/353(ND)2020		Documents not upload	20/09/2021
6837	6834	0710102020992020/7	RAMA TENT HOUSE Vs. UNISONS HOTELS PRIVATE LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/596(ND)20		Index msising	20/09/2021
6838	6835	0710102028372021/2	LSF10 ROSE INVESTMENTS S.à R.L. Vs. RATTANINDIA FINANCE PRIVATE	Rule 11 of NCLT		COMPANY APPLICATION( COMPANIES ACT)/187(ND)20		Pages 84 to 86, 179 to 208,210,212 & 215	17/09/2021
6839	6836	0710102003452021/1	PEEYUSH BOHRA Vs. AKASH SINGHAL	Sec 60(5)		INTERLOCUTORY APPLICATION		No welfare fee	13/04/2021
6840	6837	0710200412992017/8	M/S INDUS CONTAINER LINES FINANCE PVT LTD Vs. M/S GEO EXPRESS	IBC under Sec 7		COMPANY PETITION IB (IBC)/625(ND)20		No stamp paper	20/09/2021
6841	6838	0710102018862018/6	SH MUNEEESH BAJAJ Vs. M/S DIVINE INFRACON PTV LTD		Sec 460 of the Companies Act , 2013	COMPANY PETITION (COMPANIES		Wrongly filed here	20/09/2021
6842	6839	0710102045882021/2	STATE BANK OF INDIA Vs. VIKAS AGGARWAL		Section 95(1)	COMPANY PETITION IB		Wrongly filed here	20/09/2021
6843	6840	0710102051032021/2	P & R INFRAPROJECTS LIMITED Vs. OFB TECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/387(ND)20		Index missing	20/09/2021
6844	6841	0710102051032021/3	P & R INFRAPROJECTS LIMITED Vs. OFB TECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/387(ND)20		Index missing	20/09/2021
6845	6842	0710102095712020/1	TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED Vs.		Sec 272 of the Companies Act , 2013	COMPANY PETITION (COMPANIES		E-stamp and Affidavit date are not matching	20/09/2021
6846	6843	0710102140242019/7	YUG INTERNATIONAL PRIVATE LIMITED Vs. INDO LAMINATES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2874(ND)2		E-stamp missing	21/09/2021

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6847	6844	0710102002732020/16	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		E-stamp missing	21/09/2021
6848	6845	0710102026052021/2	STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN Vs. MR. NARESH MITTAL		Section 95(1)	COMPANY PETITION IB (IBC)/352(ND)2021		Pages 179 to 208, 210 to 212 according to PDF Not clear	21/09/2021
6849	6846	0710102060922020/7	SURAJ KUMAR KAUSHAL & OTHERS Vs. SARVOTTAM REALCON		IBC under Sec 7	COMPANY PETITION IB (IBC)/901(ND)20		no court fee and welfare fee on vakalatnama	20/09/2021
6850	6847	0710102002622019/24	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)20		Pg.51 document illegible, no court fee and welfare	21/09/2021
6851	6848	0710102009722020/1	VMS BATHWARE PRIVATE LIMITED Vs. FERROUS INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/344(ND)2020		No true copy in Annexure 10,11	21/09/2021
6852	6849	0710102009942021/2	SATYA NARAIN GARG Vs. FERROUS TOWNSHIP PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/180(ND)2021		Please mention hindi translation Annexure 24 to 29 number on english translation also true copy should be every pages, pg. 60 to 62 not readable, not english translation copy of pg. no.74, pg. no. 122 Annexure R/9 not mention on translation copy, english	21/09/2021
6853	6850	0710102037082021/1	RAJIV CHAKRABORTY Vs. COMMISSIONER OF CUSTOMS (IMPORTS)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3469(PB)		Page no. 10 , 11 missing, page no. 12 double pages, no pagination	21/09/2021
6854	6851	0710102093552019/2	RAGHAV MALIK Vs. FERROUS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1433(ND)2019		No stamp paper, no true copy in annexure 17 also print not clear, no true copy in	21/09/2021
6855	6852	0710200424232018/10	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)20		order copy not mention in all volume	21/09/2021

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6856	6853	0710102000722018/15	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		Documents wrong uploaded	21/09/2021
6857	6854	0710102061832021/1	GAMMON ENGINEERS & CONTRACTORS PVT. LTD. Vs. M/S INTELICITY BUSINESS PARK PVT.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3954(PB)		Page 239 Stamp paper according to PDF Not Clear At all in Vol 2	21/09/2021
6858	6855	0710102055252021/1	BRAHM DATT VERMA Vs. NEHA JAIN		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		Index missing, Welfare Fee stamp and COurt	23/09/2021
6859	6856	0710102082812020/6	AMIT GEONKA Vs.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		Vakalatnama Not clear	23/09/2021
6860	6857	0710102092782020/5	CANARA BANK Vs. N S P ASSOCIATES (INDIA) PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1082(ND)2020		Page 4 & 5 according to PDF wrongly filed in Hindi;it should be	23/09/2021
6861	6858	0710102101242020/1	BHARAT JATROPHA GARDEN ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES ACT)/649(ND)2020		True Copy sign missing in Pages 3 to 8 according to PDF	23/09/2021
6862	6859	0710102106552020/3	BVG INDIA LIMITED Vs. THREE C FACILITY MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1114(ND)2020		E-stamp missing	23/09/2021
6863	6860	0710102110482020/7	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. BLUE BIRD LOGISTICS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1126(ND)2020		Proof of service missing	23/09/2021
6864	6861	0710102113742019/1	KESRI ALLOYS PRIVATE LIMITED Vs. HINDON FORGE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1997(ND)2		Wrongly filed here	23/09/2021
6865	6862	0710102004532021/4	VINEET AGGARWAL Vs. PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX DELHI		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/392(ND)2		The date of the affidavit should not be earlier than the date of	23/09/2021
6866	6863	0710102112472019/16	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Court fees and welfare missing on vakalatnama	23/09/2021
6867	6864	0710102112472019/17	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Notary date missing on affidavit, court fees and welfare missing on	23/09/2021

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6868	6865	0710102112472019/18	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Court fees and welfare is missing on vakalatnama	23/09/2021
6869	6866	0710102112472019/19	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Page no. 47 - 48 pages not clear need true type copy,	23/09/2021
6870	6867	0710102152502019/8	ROHIT KUMAR Vs. GENEXIS INDIA PRIVATE		IBC Under Sec 9	COMPANY PETITION IB		No Index, No Pagination	23/09/2021
6871	6868	0710102041982021/6	BALAJI DUROBUILD PRIATE LIMITED Vs. SANDWOODS INFRATECH PROJECTS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)2021		Merge documents in the single pdf, align document	23/09/2021
6872	6869	0710102040922021/4	THE MODI OIL & GENERAL MILLS Vs. TIRUPATI COATINGS PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/302(ND)20		E-stamp missing	23/09/2021
6873	6870	0710102011212021/5	ANIL KUMAR Vs. PUNJAB NATIONAL BANK AND ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION		Court Fee stamp missing in Vakalatnama	23/09/2021
6874	6871	0710102011772021/4	ULTRATECH CEMENT LTD Vs. UNIVERSAL JOURNEYS INDIA PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/170(ND)20		Court fee nd welfare fee is not available	23/09/2021
6875	6872	0710102017572020/3	MONTAGE GLOBAL PVT. LTD. Vs. HIMALAYA FOOD INTERNATIONAL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/491(ND)20		Wrongly filed here	23/09/2021
6876	6873	0710102019322020/6	M/S SALASAR BUILDERS Vs. M/S NORTH RAJASTHAN BUILDWELL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/512(ND)20		Index missing, Document filed twice	23/09/2021
6877	6874	0710102019632020/2	VAIBHAV TIMBERS Vs. SOHO FOUNDATION		IBC Under Sec 9	COMPANY PETITION IB		Sub-title missing in Page 1	23/09/2021
6878	6875	0710102157222019/6	NEHIT BANTHIA Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB		No Index, No Pagination	23/09/2021
6879	6876	0710102160562019/3	ADITYA AHALAWAT Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB		No Index, No Pagination	23/09/2021
6880	6877	0710102004322019/8	DEVI INDUSTRIAL ENGINEERS Vs. CHANDRALEKHA CONSTRUCTIONS PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/285(ND)2019		Page no. 1 - 7 sign missing,	23/09/2021
6881	6878	0710102009932019/1	CA ANIL MATTA Vs. PURI CONSTRUCTION PVT. LTD.		19(2)	COMPANY APPLICATION(IBC)/237(ND)2019		Wrong e-filling, application and report need to file in IA, file	23/09/2021

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6882	6879	0710102021042021/5	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		Page no. 18 - 201 true copy sign missing, Page no. 124 - 195 remove dim	23/09/2021
6883	6880	0710102040922021/5	THE MODI OIL & GENERAL MILLS Vs. TIRUPATI COATINGS PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/302(ND)20		E-stamp and Affidavit date are not matching	23/09/2021
6884	6881	0710102041032021/4	R S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/313(ND)2021		E-stamp and Affidavit date are not matching	23/09/2021
6885	6882	0710102032952021/1	STATE TAX OFFICER - 3 Vs. ALOK KUMAR AGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION		Pages 39 to 47 according to PDF Not filed properly	21/09/2021
6886	6883	0710102036682021/2	GRS PROPERTIES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/98(ND)2021		Case Number, Case Name and Index All are missing	22/09/2021
6887	6884	0710102055192021/1	MECAMIDI S.A. Vs. MECAMIDI HPP INDIA PRIVATE LTD.		Sec. 241(1), Sec. 242(4), Sec. 244(1), Section 246	COMPANY PETITION (COMPANIES)		Index missing	22/09/2021
6888	6885	0710102012932021/1	DURHA VITRAK PRIVATE LIMITED UNDER CIRP Vs. SANDEEP MEHNDIRATTA		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		No true copy on Annexure	22/09/2021
6889	6886	0710102012932021/2	DURHA VITRAK PRIVATE LIMITED UNDER CIRP Vs. SANDEEP MEHNDIRATTA		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		No true copy in Annexure	22/09/2021
6890	6887	0710102022652018/24	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1565(PB)2		Court fee is insufficient	22/09/2021
6891	6888	0710102029922020/6	ANURUTAN TEXTILES PRIVATE LIMITED Vs. METAPHOR EXIM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/760(ND)2020		same extra document delete	22/09/2021
6892	6889	0710102031692021/1	RAJESH KUMAR GUPTA Vs. RABINDRA KUMAR MINTRI		Sec 60(5)	INTERLOCUTORY APPLICATION		FILE IN ONE PDF	22/09/2021
6893	6890	0710102031962020/5	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. M/S. EARTHCON INFRACON PVT. LTD.		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION (I.B.C)/1957(ND)2020		Pg. no.290 not Court fee and welfare fee on vakalatnama, Not Welfare fee	22/09/2021
6894	6891	0710102048122021/2	YOGANDRA KUMAR CHAUDHARI Vs. M/S ASIA PACIFIC BLACK ROCKS (INDIA) PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/117(ND)20		Case Number and Index missing	22/09/2021

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6895	6892	0710102048122021/3	YOGANDRA KUMAR CHAUDHARI Vs. M/S ASIA PACIFIC BLACK ROCKS (INDIA) PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/117(ND)20		Index missing	22/09/2021
6896	6893	0710102056332021/1	RAJESH SHARMA Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3538(PB)		PLEASE FILE IN ONE PDF	22/09/2021
6897	6894	0710102422882018/25	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)20		FILE IN ONE PDF	22/09/2021
6898	6895	0710102000722018/16	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		E-stamp msising & P.O.S Not clear	21/09/2021
6899	6896	0710102000722018/17	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		E-stamp msising & P.O.S Not clear	21/09/2021
6900	6897	0710102027262018/11	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS		IBC under Sec 7	COMPANY PETITION IB (IBC)/1756(PB)2		E-stamp missing	21/09/2021
6901	6898	0710102036202020/7	ICICI BANK LIMITED Vs. ESSAR POWER M.P		IBC under Sec 7	COMPANY PETITION IB		Page 38 to 40 according to PDF	21/09/2021
6902	6899	0710102041032021/4	R S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/313(ND)2021		Sub-title is missing in Page 2 according to PDF, E-stamp missing, Welfare	22/09/2021
6903	6900	710102065482021	RANJIT KAPOOR VS WHITE METALS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/160(PB)20	LexCounsel	Fees Not Paid	10/9/2021
6904	6901	710102067322021	RATYAL CONSTRUCTIONS PRIVATE LIMITED VS T R SAWHNEY AUTOMOBILES	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/138(ND)2021	Samarendra Kumar	Fees Not Paid	17/09/2021
6905	6902	710102068142021	STATE TAX OFFICER AMAINDAKARAI ASSESSMENT CIRCLE VS GLOBAL INFONET DISTRIBUTION PVT LTD REPRESENTED BY ITS IRP SHRI YOGENDAR PAL SINGHAL	Interlocutory Application (I.B.C)	Sec 60(5)		Assistant Commissioner	main case not link with application	20/09/2021
6906	6903	710102068242021	MANSIJ ARYA VS GLOBAL INFONET DISTRIBUTION PVT LTD REPRESENTED BY ITS IRP SHRI YOGENDAR PAL	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/915(ND)2020	MANSIJ ARYA	pg-42 and 43 missed	20/09/2021



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6907	6904	710102068352021	SANJEEV NAKRA VS M/S PEARL VISION PVT. LTD.	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2	Swanit Chaudhry	case type wrong	21/09/2021
6908	6905	710102068362021	PROMILA AGGARWAL VS M/S. CROWN REALTECH PRIVATE LIMITED	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2 018	Vaibhav Verma	index missing and section wrong and case type wrong and welfare court	21/09/2021
6909	6906	710102049742021	MR MOHAN AGARWAL VS M/S. CROWN REALTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2	Siddharth Bhatli	Pg-62,68 to 73 ,76,78,82,90 to 94,	19/07/2021
6910	6907	710102053552021	RAJESH WADHWA VS RAJESH WADHWA	Restoration Application (Companies Act)	Sec 252 (1) - By Government Body		Pranav	stamp paper notary missing and case type wrong	30/07/2021
6911	6908	710102068572021	FIITJEE LIMITED VS NEHIT BANTHIA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3266(ND)2 019	Manisha	46,53,62,77,105,111,118,127,142,149,164,190,195,197,223,227,232,233,235,243,253,291,299-300,314,318-321,334-335 not clear page 89-90 cut page and volume2 contains	22/09/2021
6912	6909	710102068722021	MONTAGE GLOBAL PRIVATE LIMITED VS HIMALAYA FOOD INTERNATIONAL LTD.	Restoration Application (Companies Act)	Sec 424 (3)		Sujit	main case not link and wrong case type	22/09/2021
6913	6910	710102055392021	BETA INFRTECH P LTD VS PNB	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/117(PB)20	RAJA	affidavit back date Pg-29,30,31 not clear	6/8/2021
6914	6911	710102059142021	MANOHAR LAL VIJ VS SHIV KUMAR GOEL	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1045(ND)2 020	Manohar Lal Vij	due payment for section 43 section wrong for 66 please choose for any other option Pg-293 to 307 ,314,317,3019,320 ,not clear please upload clear and properly upload (&&quot; &&quot; &&quot; Please delete previous	20/08/2021

	A	B	C	D	E	F	G	H	I
6915	6912	710102084752020	AADHAAR GROUP LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		deepti grover khanna	Two different petition uploaded, upload only correct	2/9/2020
6916	6913	710102067352021	INTEC CAPITAL LIMITED VS PRIME MOLD PLAST PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		INTEC CAPITAL LIMITED	page not clear-113,116/Board Resolution	17/09/2021
6917	6914	710102067742021	FLOVEL HYDRO TECHNOLOGIES PRIVATE LIMITED VS PRIME MOLD PLAST PRIVATE LIMITED	Intervention Petition(Companies Act)	Rule 11 of NCLT		Vipul	Memo of parties /list of dates &&& events / synopsis	18/09/2021
6918	6915	710102068392021	VNPV REAL TV LLP VS RADIUS INFRATEL PVT	Contempt Petition (IBC)	Sec 60(5)		Krishan Kumar	Main case not link/wrong	21/09/2021
6919	6916	710102068412021	UNION OF INDIA THROUGH SFIO VS AARTI MARKETING PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		sfionclt	Pages not clear 115,125 to 130,135,214,216,295A,298A,311A,318A,325A,331A,352A,355A,360A,361A,375A,pages in hindi 343,344,2nd volume index missed,no welfare and court fees in vakaltnama,and PoA missed with nclt form 12, MoA	21/09/2021
6920	6917	710102051522021	GYAN PRAKASH AGRAWAL VS SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 140 (4)		GYAN PRAKASH AGRAWAL	Mentiond synopsis &&& memo of parties &&& list of dates	24/07/2021
6921	6918	710102059712021	HEM SINGH BHARANA VS HI-POINT INVESTMENT AND FINANCE PVT. LTD. THROUGH ITS RESOLUTION PROFESSIONAL	Intervention Petition (IBC)	Rule 11 of NCLT, 2016		Vaibhav Manu Srivastava	&&quot; page not clear-347-355,333,339,340,344,345,347,348-355/Wrong section/Main case not link/ Brief of synopsis/List dates Events/page not clear-87-	23/08/2021

	A	B	C	D	E	F	G	H	I
6922	6919	710102004532021	VINEET AGGARWAL Vs. PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX DELHI		Application under any other provisions - IBC			Documents not available , please refile	9/9/2021
6923	6920	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	17/08/2021
6924	6921	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	10/7/2021
6925	6922	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	17/08/2021
6926	6923	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	17/08/2021
6927	6924	710102042662021	MKG INDUSTRIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile the	17/09/2021
6928	6925	710102056662021	SHRI RADHEY MINES PVT LTD Vs. ROC		Sec 252 (1)			Documents not available, please refile the	15/09/2021
6929	6926	710102077242019	BHARAT CHUGH Vs.		IBC under Sec 7			Documents not available, please refile the	15/04/2021
6930	6927	710102096552020	ASHOK LAMBA Vs. REGISTRAR OF NCT OF DELHI		Sec 252 (3)			Documents not available, please refile the	15/09/2021
6931	6928	710102118872020	BIGULE TECH PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents no available, please refile the	17/09/2021
6932	6929	710200411452018	M/S KHERA ENTERPRISES Vs. M/S TALWAR AGENCIES PVT.		IBC Under Sec 9			Wrong e-filing, need to file in IA	16/09/2021
6933	6930	710000066992021	MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD.					Form 3c missing	16/09/2021
6934	6931	710000065532021	Majestic Auto Limited					Form 3c missing, court fees and	11/9/2021
6935	6932	710102068212021	ASR Market Ventures Pvt					Form 3c missing	20/09/2021
6936	6933	710102068202021	ASR Market Ventures Pvt					Form 3c missing	20/09/2021
6937	6934	710102068192021	ASR Market Ventures Pvt					Form 3c missing	20/09/2021
6938	6935	710102069552021	ROMA KAPUR VS ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/63(ND)2020	Aayush	stamp paper missed and page -4 not clear Rul-11 not mention	24/09/2021

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6939	6936	710102118742020	GOPAL LAL BARER VS ASSISTANT COMMISSIONER OF INCOME TAX	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/271(PB)2017	Gopal Lal Baser	Page not clear-17 (&&quot; &&quot; &&quot; document not present here please upload again	24/12/2020
6940	6937	710102014092021	MAJOR GAURAV SHARMA & ORS. VS VGA DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2690(ND)2	ANASUYA CHOUDHURY	E-stamp paper missed for one affidavit	17/02/2021
6941	6938	710102068952021	JM MANPOWER AND SECURITY LTD. VS PANKAJ KHAITAN - LIQUIDATOR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/718(ND)2019	ANANNYA	as per your request from telephonic communication	23/09/2021
6942	6939	710102068962021	ANIL SYAL VS PANKAJ KHAITAN - LIQUIDATOR	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/589(PB)20	ANVEESH	need to additional document	23/09/2021
6943	6940	710102068882021	AYYAGARI VISWANADHA SARMA VS DEEP ACCOUSTICS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Application	COMPANY PETITION IB (IBC)/875(PB)2020	Swarnendu	due payment for section 49 and 66 True copy sign missed please	23/09/2021
6944	6941	710102069242021	AKASH SHINGHAL VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2122(ND)2	AKASH	81-82,196-207 not clear page	23/09/2021
6945	6942	710102069302021	GAIL INDIA LIMITED VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/731(PB)20	Tishampati Sen	e-stamp paper notarized missed sign missed on	24/09/2021
6946	6943	710102069132021	RISHABH CHAND LODHA VS ANAND SONBHADRA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/651(ND)20	Rishabh Chand Lodha	section wrong	23/09/2021
6947	6944	710102069652021	HNS PROJECTS PRIVATE LIMITED VS ROC DELHI	Company Petition (Companies Act)	Sec 252 (3)		Sheetal	Jurisdiction is Harayana according to master index	24/09/2021
6948	6945	710102070342021	MESTECH SERVICES PRIVATE LIMITED VS ANDHRA BANK	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		ANOOP DAWAR	Pages not clear 134,137,138,162,163,164,343,344, pages cut 212,213,215,216,217,219 to 223,241,242,248,250, welfare and	28/09/2021
6949	6946	710102078102020	ROSE INDIA NEWSDESK MEDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		deepti grover khanna	Wrong case type select, true copy sign in MoA &&&	11/8/2020

	A	B	C	D	E	F	G	H	I
6950	6947	710102068872021	VIMAL PARAKH VS THE REGISTRAR OF COMPANIES AND INCOME	Company Petition IB (IBC)	IBC Section 59		Ahsan Ahmad	28-30, 92-95, 155-157, 166-167, not clear	23/09/2021
6951	6948	0710102023572021/1	M/S S. S. STEELS Vs. REGAL EMPORIA INFRATECH PVT LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		P.O.S msising, Document Filed twice	23/09/2021
6952	6949	0710102024322021/8	M/S ROYAL INDUSTRIES Vs. SANDEEP KUMAR BHATT & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1565(ND)		Short form of True Copy sign not applicable in Pages 28 to 66	23/09/2021
6953	6950	0710102028662020/2	LALIT GROVER Vs. M/S CVC OPTICALS (OPC) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/122(ND)20		Document Filed thrice	21/09/2021
6954	6951	0710102032062020/1	AASHISH GUPTA Vs. UNNATI FORTUNE HOLDINGS LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION		Wrong Title in Index	8/9/2021
6955	6952	0710102035172020/1	MR. MANOJ GARG (RP FOR SUNAR JEWELS PRIVATE LIMITED) Vs. SONI INFRATECH PVT. LTD THROUGH IRP		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2433(PB) 2020		Index msising	23/09/2021
6956	6953	0710102035742020/7	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK		IBC Under Sec 9	COMPANY PETITION IB (IBC)/822(ND)20 20		Welfare Fee stamp missing in Vakalatnama	23/09/2021
6957	6954	0710102036462021/2	ASHISH CHHAWCHHARIA Vs. U.P JAL VIDYUT NIGAM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2308(PB) 2021		Page 18 according to PDF in Vol 1 is in Hindi;it should be in English, Page 38 & 50 according to PDF in Vol 1 Not Clear, Notary msising in E-stamp in Vol 2, Page 218	24/09/2021

	A	B	C	D	E	F	G	H	I
6958	6955	0710102045122021/1	BIKRAM SINGH GUSAIN Vs. TODAY HOMES NOIDA PVT LTD		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3236(ND) 2021		Short Form of True Copy sign not applicable in Pages 12 to 18 according to PDF in Reply Respondent 1 document, Short Form of True Copy sign not applicable in Pages 19 to 84 according to PDF in Reply Respondent	24/09/2021
6959	6956	0710102050042021/3	JATIN BACHANI Vs. THREE C PROJECTS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		E-stamp missing, P.O.S missing	24/09/2021
6960	6957	0710102030982018/15	PVM INNENSYS PRIVATE LIMITED Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/295(ND)2019		Stamp paper missing, True copy sign missing on every	23/09/2021
6961	6958	0710200430842018/5	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/651(ND)2018		Page no. 1 - 19 sign miss, Page no. 24, 34, 38 - 40, 42 - 46, 49 - 51, 65 - 66, 74 , 75 page cut, Page	24/09/2021
6962	6959	0710102063262021/1	MS/ THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED Vs. CONSTANT EFINE INFOSOFTECH PRIVATE LIMITED		Sec. 97(1)	COMPANY PETITION (COMPANIES ACT)/157(ND)2021		Case Number and Index missing	24/09/2021
6963	6960	0710102070882020/11	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT		IBC under Sec 7, Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/875(PB)2020		Not Filed properly	24/09/2021
6964	6961	0710102095502019/5	MEKASTER FINLASE PRIVATE LIMITED Vs. SAHA BUILDESTATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1482(ND)2019		E-stamp missing	24/09/2021
6965	6962	0710102038002021/1	AKHIL AHUJA Vs. DAIKI AXIS INDIA PRIVATE LIMITED		Application under any other provisions-	INTERLOCUTORY APPLICATION		E-stamp missing	24/09/2021

	A	B	C	D	E	F	G	H	I
6966	6963	0710102059362021/1	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S FOX PETROLEUM LIMITED &		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/4091(ND) 2021		Notary missing in E-stamp, Page 9&10 according to PDF Not clear	24/09/2021
6967	6964	0710102080012020/8	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTO RY APPLICATION		Wrongly filed	24/09/2021
6968	6965	0710102080012020/9	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTO RY APPLICATION		Wrongly filed	24/09/2021
6969	6966	0710102091982019/1 6	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1504(PB)2 019		Page 23 & 25 according to PDF are Blank, Pages 37 to 41	24/09/2021
6970	6967	0710102096282020/6	ASHOK KUMAR Vs. NAVNEET RAGHUVANSHI		Application under any other provisions - IBC	INTERLOCUTO RY APPLICATION		Wrongly filed	24/09/2021
6971	6968	0710102027102021/2	DEVI INDUSTRIAL ENGINEERS Vs. CHANDRALEKHA CONSTRUCTIONS PVT.		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/3372(ND)		Wrong pagination in documents after pager no. 5	24/09/2021
6972	6969	0710102029922020/6	ANURUTAN TEXTILES PRIVATE LIMITED Vs. METAPHOR EXIM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/760(ND)20 20		File documents separately	24/09/2021
6973	6970	0710102034662021/3	MANIMUDRA VINCOM PRIVATE LIMITED Vs. CLARITY ROADLINK PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/275(ND)20 21		No Index, No Pagination	24/09/2021
6974	6971	0710102039882021/3	OMANSH ENTERPRISES LIMITED Vs. KAYEM FOOD INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/291(ND)20 21		Page no. 27 - 221 true copy sign missing,	24/09/2021
6975	6972	0710102043512021/1	M/S SAVEX TECHNOLOGIES PRIVATE LIMITED Vs. M/S FUTURESOFT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/304(ND)20 21		No Pagination	24/09/2021
6976	6973	0710102043512021/2	M/S SAVEX TECHNOLOGIES PRIVATE LIMITED Vs. M/S FUTURESOFT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/304(ND)20 21		No Pagination	24/09/2021
6977	6974	0710102047802021/3	GULSHAN KUMAR GUPTA Vs. KARUN SHARMA		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/12(ND)202		Wrong e-filing, application needs to be file in IA	24/09/2021
6978	6975	0710102047802021/4	GULSHAN KUMAR GUPTA Vs. KARUN SHARMA		Rule 11 of NCLT, 2016	CONTEMPT PETITION		Notary missing on affidavit	24/09/2021

	A	B	C	D	E	F	G	H	I
6979	6976	0710102053822021/1	USHA FASTENERS PRIVATE LIMITED Vs. KOTSONS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/540(ND)20		No Index, No Pagination	24/09/2021
6980	6977	0710102064532021/1	EMPLOYEES PROVIDENT FUND ORGANISATION Vs. KHULLAR HOSPITALITY PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4018(ND)		Page no. 4 - 66 true copy sign missing on every page	24/09/2021
6981	6978	0710200430842018/5	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/651(ND)2018		Pages 24,29,30,34,39,40, 42 to 46, 49 to 51, 55,56,65,66,74,75 according to PDF Not Filed	24/09/2021
6982	6979	0710102414592018/17	DAIMER FINANCIAL SERVICES PVT. LTD. Vs. FORTUNE GRAPHICS		IBC under Sec 7	COMPANY PETITION IB (IBC)/245(PB)20		No Index, No Pagination	27/09/2021
6983	6980	0710200401102016/2	MRS HARJEET KAUR & ORS Vs. M/S FRESHTECH PRIVATE		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES		Page no. 18 - 157 true copy sign missing	27/09/2021
6984	6981	0710102003632020/4	NEWGEN SPECIALTY PLASTICS LIMITED Vs. ROYAL POLYURETHANE INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/230(ND)2020		No Index, No Pagination	27/09/2021
6985	6982	0710102007572019/12	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS		IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)20		No Pagination in index	27/09/2021
6986	6983	0710200000622018/5	RAKESH KUMAR PARDEEP KUMAR Vs. DASH EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1388(ND)2		Put stamp paper after index, page no. 9 - 13 not	27/09/2021
6987	6984	0710102003632020/2	NEWGEN SPECIALTY PLASTICS LIMITED Vs. ROYAL POLYURETHANE INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/230(ND)2020		No stamp paper, No true copy on Annexure, Welfare fee is not	27/09/2021
6988	6985	0710102016262021/1	SHAILA SINGH Vs. ALPHA CORP DEVELOPMENT PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		No true copy on Pg.15 to Pg.19 in Annexure-1,	27/09/2021
6989	6986	710102070072021	STEEL & METAL TUBES (INDIA) PRIVATE LIMITED VS WAVE MEGACITY CENTRE PRIVATE LTD.	Intervention Petition (IBC)	Sec 60(5)		Dhruv	page:38 not clear, 3 rs court fee missed in every	26/09/2021
6990	6987	710102068542021	NON VOILENCE PROJECT FOUNDATION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE	Company Petition IB (IBC)	IBC under Sec 7		VIDEH VAISH	petition uncompleted	22/09/2021



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6991	6988	710102069032021	MS. MADHU VERMA VS MAJESTIC HOLDINGS PRIVATE LIMITED	Contempt Petition(Companies Act)	Sec 425		Adv	Synopsis/list of dates &&& events missed, Pages not clear, 51,52,56,57,58,va	23/09/2021
6992	6989	710102070022021	MAT CONSULTANTS/ TS NALWA VS M/S ABW INFRASTRUCTURE LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/375(PB)2018	NAGARAJ SUBRAMANIAN	Pg-1 section mention is 60(5) and in index it is mention rule 11,affidavit is of	26/09/2021
6993	6990	710102061522021	LALIT MOHAN VS TODAY HOMES NOIDA PVT LTD		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/3105(ND)2019	CA. Reshma Mittal	due payment of other section(two section mention in index),Main case number in file not correct(it start with CP not	28/08/2021
6994	6991	0710102056762021/1	KONCEPT SUPPLY CHAIN SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/120(ND)2021		No Pagination in index and document	27/09/2021
6995	6992	0710102065372021/1	ADI LIM BILIMORIA Vs. PANASONIC AVC NETWORKS INDIA COMPANY LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/421(ND)20		Court fees missing	27/09/2021
6996	6993	0710102065472021/1	KDP BUILDWELL PRIVATE LIMITED Vs. CAPITAL TRADE LINKS		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		Index missing	27/09/2021
6997	6994	0710102025642020/11	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		need to be paging, No true copy on Annexure and title of the documents that	27/09/2021
6998	6995	0710102032122021/3	ANAND SONBHADRA Vs. GREATER NOIDA AUTHORITY		Sec 60(5),19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2523(ND)2021		Pg.8 no available, no stamp paper, no verified date on affidavit and no some document	28/09/2021
6999	6996	0710102021672020/3	SUPERNOVA TECH CRAFT ENGINEERING OVERSEAS LIMITED Vs. VALTRON TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions - IBC	COMPANY APPLICATION(IBC)/1349(ND)2020		Wrong e-filing, Application need to file in IA	27/09/2021

	A	B	C	D	E	F	G	H	I
7000	6997	0710102024672020/3	ALLAHABAD BANK Vs. M/S MAHAMAYA EXPORTS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/687(PB)20		No Index , No Pagination	27/09/2021
7001	6998	0710102024672020/4	ALLAHABAD BANK Vs. M/S MAHAMAYA EXPORTS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/687(PB)20		No index, No Pagination	27/09/2021
7002	6999	0710102065512020/2	SONIKA THUKRAL Vs. UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2616(PB)		Short Form of True COpy sign not applicable in Pages 13 to 18	24/09/2020
7003	7000	0710102066782020/10	SERIOUS FRAUD INVESTIGATION OFFICE Vs. CENTURY COMMUNICATION LTD &		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/99(ND)202		E-stamp missing	28/09/2021
7004	7001	0710102082552020/4	EAST INDIA UDYOG LIMITED Vs. SPML INFRA		IBC Under Sec 9	COMPANY PETITION IB		Index msising	28/09/2021
7005	7002	0710102087232020/13	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES		Index & E-stamp msising	29/09/2021
7006	7003	0710102142072019/5	RAJNEESH KUMAR Vs. KLV NEW TECH CONSTRUCTIONS PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2995(ND)2		Index missing	29/09/2021
7007	7004	0710102052642021/3	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL		IBC Under Sec 9	COMPANY PETITION IB		No Index, No Pagination	16/09/2021
7008	7005	0710102054742021/1	SITA RAM THAPAR Vs. ANAND SONBHADRA (RESOLUTION PROFESSIONAL)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3772(ND)		Page no. 1 missing, stamp paper missing, affidavit not	28/09/2021
7009	7006	0710102059662021/1	RANJEET KUMAR VERMA Vs. SUKHDEV MADANI		Sec. 12A	INTERLOCUTORY APPLICATION		True copy sign missing on every page	28/09/2021
7010	7007	0710102073822020/2	BLACKIE & SONS CALCUTTA & ORS Vs. BLACKIE & SON		Application under any other provisions	COMPANY APPLICATION( COMPANIES		Wrong e-filing, application need to file in IA	17/09/2021
7011	7008	0710102073822020/3	BLACKIE & SONS CALCUTTA & ORS Vs. BLACKIE & SON		Application under any other provisions	COMPANY APPLICATION( COMPANIES		Wrong e-filing, application needs to file in IA	28/09/2021
7012	7009	0710102077542020/7	ARUMANI TRADERS Vs. SARU INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/100(ND)2021		Supporting affidavit missing, True copy sign missing on every	28/09/2021
7013	7010	0710102077542020/8	ARUMANI TRADERS Vs. SARU INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/100(ND)20		No Index, Wrong pagination	28/09/2021
7014	7011	0710102082032020/2	BAS INFRASTRUCTURE SOLUTIONS PVT. LTD Vs. REGISTRAR OF COMPANIES NCT		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES ACT)/612(ND)20		True copy sign missing on every page	28/09/2021

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7015	7012	0710102082032020/3	BAS INFRASTRUCTURE SOLUTIONS PVT. LTD Vs. REGISTRAR OF COMPANIES NCT		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES ACT)/612(ND)20		True copy sign missing on every page	28/09/2021
7016	7013	0710102082212019/6	M/S S.S. ENTERPRISES Vs. HOMES CONNECT DEVELOPERS PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1094(ND)2		True copy sign missing on every page	28/09/2021
7017	7014	0710102083932019/20	M/S. ADVANCE CARGO MOVERS ( INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1373(ND)2019		Wrong e-filing, application need to file in IA	28/09/2021
7018	7015	0710102087232020/14	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES		No Index, No Pagination, Court fees and welfare	28/09/2021
7019	7016	0710102096652019/6	GURUANSH REALTECH PRIVATE LIMITED Vs. HOI FOOD CONCEPTS PRIVATE UMITED		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATIO N(COMPANIES		Wrong e-filing, application need to file in IA	28/09/2021
7020	7017	0710102097002020/2	PANKAJ KUMAR SINGHAL Vs. MANOJ KUMAR CHAUDHARY & ORS		19(2)	INTERLOCUTO RY APPLICATION		File all documents separately	28/09/2021
7021	7018	0710102031292018/10	PRIYANSHI ARORA Vs. DREAM PROCON PVT.		IBC under Sec 7	COMPANY PETITION IB		No Index, No Pagination	28/09/2021
7022	7019	0710102081822019/6	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2		Index missing, pagination missing, court	28/09/2021
7023	7020	0710102081822019/7	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2		Stamp paper missing, Page no. 1 - 21 sign	14/09/2021
7024	7021	0710102081822019/9	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2019		Index missing, no pagination , true copy sign missing on every	14/09/2021
7025	7022	0710102031292018/11	PRIYANSHI ARORA Vs. DREAM PROCON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1771(ND)2018		No index, true copy sign missing on every page, supporting affidavit missing,	29/09/2021
7026	7023	0710102167852019/3	DK SOLAR PROJECTS & VENTURES PRIVATE LIMITED Vs. OVRVIEW TECHNOLOGIES PRIVATE LIMITED (FORMERLY KNOWN AS M/S 8 MINUTES FUTURE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3463(ND)2019		P.O.S missing	29/09/2021

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7027	7024	0710120006832018/19	IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1038(PB)2018		Pages 93 to 123 & 171 to 184 according to PDF Not Clear at all, P.O.S	29/09/2021
7028	7025	0710200001902016/2	MUKESH THAREJA Vs. THAREJA METALS PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES)		Wrongly filed here	29/09/2021
7029	7026	0710200400792013/1	MR S.K. HINDLESS Vs. M/S ROYAL HUNTING HOTELS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES)		Wrong e-filing , (Petition)	29/09/2021
7030	7027	0710102017622020/9	SERIOUS FRAUD INVESTIGATION OFFICE Vs. SUNAIR HOTELS LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/74(ND)2021		More than 200 pages in single volume, True copy sign missing on every page, Page no. 204 - 208, 251 - 267, 313-327, 342 - 344, 582 - 586, 686 - 701, 704, 723, 739, 740, 742, 749-762, 767-770, 777-779, 786-790 , 792-795 , 819 ,1222-1225, 1233, 1240-1249, 1299-1314, 1918-1922, 2008-2224, 2045-2046, 2094, 2110, 2124-2146 , 2226 not clear,	29/09/2021
7031	7028	0710102151312019/41	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES)		Sub-Title missing in Page 1 according to PDF	29/09/2021
7032	7029	0710102151312019/44	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES)		Sub-Title missing in Page 1 according to PDF	29/09/2021
7033	7030	0710102151312019/45	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES)		Sub-Title missing in Page 1 according to PDF	29/09/2021
7034	7031	0710102151312019/49	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES)		Sub-Title missing in Page 1 according to PDF	29/09/2021
7035	7032	0710102151312019/50	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES)		Sub-Title missing in Page 1 according to PDF	29/09/2021

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7036	7033	0710102024292021/18	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)20		Page no. 13 - 485 true copy sign missing on every	29/09/2021
7037	7034	710000043242021	99 ALGORITHMS PVT LTD.					Stamp paper Missing, court fees and welfare	29/09/2021
7038	7035	0710200400542011/3	M/S MMTCLTD Vs. M/S INDIAN COMMODITY EXCHANGE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES		Wrongly filed here	29/09/2021
7039	7036	0710200410572018/13	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/271(ND)2018		Petition && Application wrongly filed here, Index msising in Judgement document;Invoices document;In both W.S documents, True COpy sign	29/09/2021
7040	7037	0710200424232018/11	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		True Copy sign msising in Pages 20 to 150 according to PDF in Reply document, Our Office name msising in Index page in Affidavit by Respondent document, E-stamp msising in	30/09/2021
7041	7038	0710200424232018/12	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)20		Index msising	29/09/2021
7042	7039	0710102033362018/12	PUNJAB NATIONAL BANK Vs. TRISTAL GLOBAL INFRASTRUCUTRE PVT		IBC under Sec 7	COMPANY PETITION IB (IBC)/429(ND)20		Case Number and Index missing	30/09/2021
7043	7040	0710102037972021/1	SHUBHKAMNA FLAT BUYERS WELFARE ASSOCIATION Vs. ANAND SONBHADRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2563(ND)		E-stamp msising, Document Filed twice	30/09/2021
7044	7041	0710102037972021/2	SHUBHKAMNA FLAT BUYERS WELFARE ASSOCIATION Vs. ANAND SONBHADRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2563(ND)		Document Filed twice, P.O.S missing	30/09/2021

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7045	7042	0710102407072018/33	COL SANJEEV DALAL RETD Vs. M/S INTERNATIONAL RECREATION AND		IBC under Sec 7	COMPANY PETITION IB (IBC)/297(PB)2018		Pg. no.175, 253, 255, 322, 323 is illegible.	30/09/2021
7046	7043	0710102415722018/41	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. &		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)201		No court fee and welfare fee is not available	30/09/2021
7047	7044	0710200400792013/2	MR S.K. HINDLESS Vs. M/S ROYAL HUNTING HOTELS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/142(ND)2013		two pages with Page no. 93, No pagination after page no. 102 , True copy sign	29/09/2021
7048	7045	0710200400792013/3	MR S.K. HINDLESS Vs. M/S ROYAL HUNTING HOTELS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES		No index, No Pagination	29/09/2021
7049	7046	0710102001552021/2	SACHIN KUMAR SINGHAL Vs. JANKI JEWELLERS PRIVAT LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/37(ND)202		No Pagination in index and documents, Supporting	29/09/2021
7050	7047	0710102025372020/2	MS. SAHNI INTERNATIONAL Vs. LRM SPICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/686(ND)20		Wrong e-filing, application need to file in IA	30/09/2021
7051	7048	0710102025512020/1	CLEAR MEDIA INDIA PRIVATE LIMITED Vs. ENTERTAINMENT CITY LIMITED		IBC Under Sec 9,Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/640(PB)2020		No index, no pagination	30/09/2021
7052	7049	0710102031592018/4	SADHNA BUILDCON PRIVATE LIMITED Vs. ENTERTAINMENT CITY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/410(PB)2019		No Index, No Pagination,	30/09/2021
7053	7050	0710102031952021/4	TEFAL INDIA HOUSEHOLD APPLIANCES PRIVATE		IBC Section 59	COMPANY PETITION IB (IBC)/430(ND)20		index missing , back date affidavit	14/09/2021
7054	7051	0710102151312019/47	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)20		Page 6 & 10 according to PDF are in Hindi;it	29/09/2021
7055	7052	0710102151312019/51	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES		Sub-Title missing in Page 1 according to PDF	29/09/2021
7056	7053	0710102151312019/52	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES		Sub-Title missing in Page 1 according to PDF	29/09/2021
7057	7054	0710102025372020/3	MS. SAHNI INTERNATIONAL Vs. LRM SPICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/686(ND)20		Sign missing on every page, stamp paper	30/09/2021
7058	7055	0710102105182020/2	CANARA BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		Rule 11 of NCLT, 2016,Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		documents incomplete	29/09/2021

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7059	7056	0710102008782020/2	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE		Sec 12(2)	COMPANY APPLICATION(I BC)/1316(PB)20		No index, no sign on every page, No true copy on	1/10/2021
7060	7057	0710102008782020/3	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		Sec 12(2)	COMPANY APPLICATION(I BC)/1316(PB)20 20		No index, pages not clear, No true copy on annexures, no translation copy	1/10/2021
7061	7058	0710102008782020/4	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		Sec 12(2)	COMPANY APPLICATION(I BC)/1316(PB)20 20		No index, no true copy on annexures, no english translate copy of hindi	1/10/2021
7062	7059	0710102013872018/2 3	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9	COMPANY PETITION IB		No index no pagination	1/10/2021
7063	7060	0710102013872018/2 4	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9	COMPANY PETITION IB		No index and no pagination	1/10/2021
7064	7061	0710102022852020/1	ZEBRONICS INDIA PRIVATE LIMITED Vs. TIMES INTERNET LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/658(ND)20 20		No true copy in annexures, Proof of service is not available, No	24/09/2021
7065	7062	0710102031712021/1	LOTUS HERBALS PVT. LTD. Vs. M/S SPECTACULAR MEDIA		Sec 42	COMPANY APPEAL (IBC)/23(ND)202		No true copy in annexures	1/10/2021
7066	7063	0710102043582021/1	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3603(ND)		No documents available	13/09/2021
7067	7064	0710102052642021/2	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL		IBC Under Sec 9	COMPANY PETITION IB		Index is not available	15/09/2021
7068	7065	0710102052642021/5	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL		IBC Under Sec 9	COMPANY PETITION IB		Index is not available	15/09/2021
7069	7066	0710102004232020/1	PATRICK B. D'SOUZA. Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/1(ND)		No Index, No Pagination	1/10/2021
7070	7067	0710102144282019/1	SHREEDHAR NARAYANAN IYER Vs.		Sec 424 (3)	EXECUTION PETITION/199(N		No Index, No Pagination	1/10/2021
7071	7068	0710102144302019/1	RAM NATH TANDON Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/198(N		No Index, No Pagination	1/10/2021
7072	7069	0710102144692019/1	RUGMANI NARAYANAN IYER Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/197(N		No Index, No Pagination	1/10/2021
7073	7070	0710102146562019/1	JAWAHAR GHADIOK HUF Vs. UNITECH LTD		Sec 424 (3)	EXECUTION PETITION/204(N		No Index, No Pagination	1/10/2021
7074	7071	0710102146572019/1	NIRMALA TALWAR Vs. UNITECH LTD		Sec 424 (3)	EXECUTION PETITION/202(N		No Index, No Pagination	1/10/2021
7075	7072	0710102146582019/1	VAIBHAV GHADIOK Vs. UNITECH LTD		Sec 424 (3)	EXECUTION PETITION/203(N		No Index, No Pagination	1/10/2021
7076	7073	0710102151442019/1	PARAMJIT GANDHI Vs. AMIT KUMAR MALIK		Sec 60(5)	INTERLOCATORY APPLICATION		Wrong e-filing, application needs to file in IA	1/10/2021

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7077	7074	0710102027762021/3	D R INTERNATIONAL PRIVATE LIMITED Vs. UM AUTOCOMP PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/282(ND)2021		No Index, No Pagination	1/10/2021
7078	7075	0710102169962019/32	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		No Index, No Pagination	1/10/2021
7079	7076	0710102171262019/4	SUDERSHAN GOEL Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/63(ND)2020		Stamp paper missing, true copy sign missing on every	19/04/2021
7080	7077	710102068432021	RELIGARE FINVEST LIMITED VS SHEKHAR RESORTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		JASVIN DHAMA	main case not link	21/09/2021
7081	7078	710102065772021	HARPAL SINGH VS BBI FITNESS SERVICES PVT		Sec. 242(4),Sec. 241(1)		ABHINAV BHATIA AND ASSOCIATES	Apostille missed with supporting	30/09/2021
7082	7079	710102070272021	RANJIT KUMAR VERMA IRP VS CENTRAL BANK		Sec 425		August Attorneys LLP	Link the petition with main case	30/09/2021
7083	7080	710102070912021	FARIDABAD STAMPINGS PVT. LTD VS CENTRAL BANK OF INDIA		Application under any other provisions- IBC		ROHAN KHANNA	Wrong section	30/09/2021
7084	7081	710102067552021	IDBI BANK LTD VS KAPIL KUMAR JAIN		Section 95(1)		HARSH GARG	page:198, not clear, index page numbering wrong, volume	1/10/2021
7085	7082	710102067572021	IDBI BANK LTD VS RAHUL JAIN		Section 95(1)		HARSH GARG	page:198, not clear, index page numbering wrong, volume	1/10/2021
7086	7083	710102067592021	IDBI BANK LTD VS VIKRAM JAIN		Section 95(1)		HARSH GARG	page:198, not clear, index page numbering wrong, volume	1/10/2021
7087	7084	0710200421162018/1	M/S DILAWRI MOTORS PVT. LTD. Vs. ROC		Application under any other provisions	COMPANY APPEAL(COMPANIES)		Welfare fund is insufficient, one page is upside	1/10/2021
7088	7085	0710102008082020/1	FANTASTIC BUILDCON PVT LTD Vs. DINESH CHAND JAIN		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/569(PB)202		No stamp paper, welfare fee not available and	1/10/2021
7089	7086	0710200400732015/1	COL. AJAY AHLAWAT Vs. M/S ROYAL HUNTING HOTELS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES)		Wrong e-filing, (Petition)	4/10/2021
7090	7087	0710200400732015/2	COL. AJAY AHLAWAT Vs. M/S ROYAL HUNTING HOTELS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/63(ND)2015		File both documents separately, page no. 2, 72 missing, Stamp paper	4/10/2021



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7091	7088	0710102002932020/1	NARENDRA NATH CHATURVEDI Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/2(ND) 2020		No Index, No Pagination	1/10/2021
7092	7089	0710102006012021/1	M/S SWIFT SECURITAS PVT LTD Vs. M/S ENTERTAINMENT CITY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/62(PB)2021		No Index, NO Pagination	4/10/2021
7093	7090	0710102013492020/4	NAVAIR INTERNATIONAL PRIVATE LIMITED Vs. ENTERTAINMENT CITY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/490(PB)2020		No Index, No Pagination	4/10/2021
7094	7091	0710102016652020/1	APOORV SHRIVASTAVA Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/4(ND)		No Index, No Pagination	4/10/2021
7095	7092	0710102016662020/1	USHA VINOD KUMAR Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/3(ND)		No Index, No Pagination	4/10/2021
7096	7093	0710102022382020/4	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. ZENEITH AUTOMATIVE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/577(ND)2020		No Index, No Pagination	4/10/2021
7097	7094	0710102073922019/6	RAVINDER AGGARWAL Vs. MSA DEVELOPERS		IBC under Sec 7	COMPANY PETITION IB (IBC)/806(PB)2019		No Index, No Pagination , Rs 25 welfare fees missing, Rs 3	4/10/2021
7098	7095	0710102076552020/4	DALHOUSIE HOLDINGS LIMITED Vs. SNOWTEMP ENGINEERING COMPANY LIMITED		Sec. 58(3),Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/43(ND)202		Page no. 95, 97, 99, 101, 103, 105, 107, 109, 111, 113, 115, 117,	4/10/2021
7099	7096	0710102082872020/6	SIMRAN KAUR Vs. ENTERTAINMENT CITY LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/965(PB)20		No index, no pagination	4/10/2021
7100	7097	0710102158122019/3	ASSISTANT COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES & OTHERS(M/S.		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/947(ND)2019		No true copy on annexures	4/10/2021
7101	7098	0710102159562019/2	AKHILESH KUMAR GUPTA Vs. GOPAL KALRA		Sec 66(1)	COMPANY APPLICATION(IBC)/1625(ND)20		No stamp paper	4/10/2021
7102	7099	0710200418612018/4	PROPERTREE REAL ESTATE SOLUTIONS PVT LTD Vs. UNIBERA DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/868(ND)2018		No true copy pg.11 to 21, pg.24 to 29 in annexures	4/10/2021
7103	7100	0710200418612018/5	PROPERTREE REAL ESTATE SOLUTIONS PVT LTD Vs. UNIBERA DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/868(ND)2018		No true copy pg.14 to 22 in Annexures, welfare fee is insufficient, No	4/10/2021

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7104	7101	0710102007082021/7	FANKAAR INTERIORS PVT. LTD. Vs. MAHAMAYA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/77(ND)202		Wrong index, true copy sign missing on every	1/10/2021
7105	7102	0710102008852020/10	BV COTTON PVT. LTD. Vs. INNOVATIVE TEXTILES LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/371(ND)20		Wrong e-filing, application need to file in IA	1/10/2021
7106	7103	0710102011422021/4	S C JAIN CONSTRUCTION PRIVATE LIMITED Vs. WELSPUN INFRA FACILITY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/167(ND)2021		True copy sign missing on every page, merge documents in	1/10/2021
7107	7104	0710102012822021/2	ADITYA KUMAR Vs. LKB ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/130(ND)2021		Page no. 1 - 7 sign missing, stamp paper missing, Page no. 11 - 13 pages not clear, welfare missing on	1/10/2021
7108	7105	0710102003282021/2	ACUTE DAILY MEDIA PRIVATE LIMITED Vs. SHARP EYE ADVERTISING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2021		Page no. 1 - 6 sign missing, stamp paper missing, Court fees and welfare	4/10/2021
7109	7106	0710102142072019/6	RAJNEESH KUMAR Vs. KLV NEW TECH CONSTRUCTIONS PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2995(ND)2		Case Number, Case Name and Index All these	4/10/2021
7110	7107	0710102153632019/1	MR. DEVINDER P. KALRA Vs. M/S PANTHERA DEVELOPERS PVT. LTD.		Application under any other provisions	COMPANY APPLICATION( COMPANIES		Wrongly filed here	4/10/2021
7111	7108	0710102084482020/3	L & T INFRASTRUCTURE FINANCE COMPANY LTD Vs. ATUL PUNJ		Section 95(1)	COMPANY PETITION IB (IBC)/938(ND)2020		stamp paper not mention in index, no pagination on stamp paper, court fees and	4/10/2021
7112	7109	0710102086782019/4	PAAM EATABLES LTD. Vs. RUDRA BUILDWELL CONSTRUCTIONS PVT.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1200(ND)2		No index, no pagination	4/10/2021
7113	7110	0710102089872020/5	M/S M.M. METACRAFT PVT. LTD. Vs. M/S R.M. CONTROLS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/86(ND)202		stamp paper missing,	4/10/2021
7114	7111	0710102090512020/1	ROSHITA ANEJA Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD		Sec 60(5),Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong e-filing, application need to file in IA	4/10/2021
7115	7112	0710102092632019/3	SARVESH SHARMA SOLE PROPRIETOR OF M/S SREE BALAJI INTERIORS Vs. ENTERTAINMENT CITY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1423(PB)2019		No Index, No Pagination	4/10/2021

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7116	7113	0710102093232020/1	RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE LIMITED Vs. MR. RAJESH		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES)		Wrong e-filing, (petition )	4/10/2021
7117	7114	0710102094652019/2	MRS AARTI MALHOTRA Vs. M/S ENTERTAINMENT CITY LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1848(PB)2		No Index, No Pagination	4/10/2021
7118	7115	0710102095712020/2	TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED Vs.		Sec 272 of the Companies Act , 2013	COMPANY PETITION (COMPANIES)		Backdate affidavit,	4/10/2021
7119	7116	0710102096972019/7	AMRITVANI EXIM PRIVATE LIMITED Vs. AJANTA OFFSET AND PACKAGING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1526(ND)2019		Wrong e-filing , application need to file in IA	4/10/2021
7120	7117	0710102096972019/8	AMRITVANI EXIM PRIVATE LIMITED Vs. AJANTA OFFSET AND PACKAGING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1526(ND)2019		No Index, no pagination	4/10/2021
7121	7118	0710102099232020/3	MAHESH BANSAL Vs. SUBHASH CHAND		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/5401(ND)2020		Stamp paper missing, Page no. 19 - 21 translation copy missing, Page	4/10/2021
7122	7119	0710102031292018/13	PRIYANSHI ARORA Vs. DREAM PROCON PVT.		IBC under Sec 7	COMPANY PETITION IB		No court fee	4/10/2021
7123	7120	0710102118132019/12	SUN CONTROL SYSTEMS Vs. AARCITY INFRASTRUCTURE PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2185(ND)2		No court fee and no welfare fee	1/9/2021
7124	7121	0710200424232018/13	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)20		Wrong e-filing, (petition)	4/10/2021
7125	7122	0710200424232018/14	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)20		Wrong e-filing, (petition)	4/10/2021
7126	7123	0710200424232018/15	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)20		Stamp paper missing	4/10/2021
7127	7124	0710200424232018/16	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)20		no Pagination on stamp paper, stamp paper not	4/10/2021
7128	7125	0710200424232018/17	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)20		NO Pagination	4/10/2021
7129	7126	0710200424232018/18	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)20		Wrong e-filing, application need to file in IA	4/10/2021
7130	7127	0710200424232018/19	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)20		Wrong e-filing, application need to file in IA	4/10/2021

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7131	7128	0710200424232018/2 1	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)20		True copy sign missing on every page	4/10/2021
7132	7129	0710200424232018/2 2	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)20		True copy sign missing on every page	4/10/2021
7133	7130	0710200424232018/2 4	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)20		Index missing, page no. 1 - 3 sign missing	4/10/2021
7134	7131	710102070812021	RAJESH SHARMA VS ANIL GOEL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1794(ND)2	Aishvary Vikram	ib not mention in main case soft copy	30/09/2021
7135	7132	710102070832021	CONSORTIUM OF DGRC AND STPL VS ROHIT SEHGAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1665(PB)2 018	Manish kumar	section wrong Page- 11 cut index missing and page number	30/09/2021
7136	7133	710102071682021	MAHESH TANEJA VS DEVENDRA UMRAO	Interlocutory Application (I.B.C)	Sec 60(5)		NIBRUTI SAMAL	need to additional file	1/10/2021
7137	7134	710102007282021	B R PRASAN VS BHUSHAN POWER AND STEEL LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/202(PB)20	Yash	Back dated affidavit	27/01/2021
7138	7135	710102038462021	SAJEVE BHUSHAN DEORA VS S N MODAK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1935(PB)2	Sajeve Bhushan Deora	\\due payment for 2nd section Pg-80,135, Pg-98	4/6/2021
7139	7136	710102061312021	MR. ARUN MITTAL VS VICHITRA NARAYAN PATHAK RESOLUTION PROFESSIONAL OF NARMADA CEREAL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/138(ND)20 20	SANGEETA BOHRA	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	27/08/2021
7140	7137	710102071922021	SATISH KUMAR KAURA VS SHRI DINESH KUMAR BASAI	Company Petition IB (IBC)	Section 94(1)		Aditi Sharma	proof of service missed, volume 1 repeated , list of dates and events missed, page:92, 95, 183-184, 211 not clear, 2nd	2/10/2021

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7141	7138	710102070172021	MAIDEN HEIGHTS APARTMENTS OWNERS WELFARE ASSOCIATION VS RAJAPURA HOMES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Shivam	estam paper missed with affidavit, page:33, 45, 53, 60, 115, 121, 123, 147, 255, page cut, page 318,319 eng translation, 25rs advocate welfare and 3 rs court fee missed, true copy sign on every page of annexures. Demand notice	27/09/2021
7142	7139	710102072152021	FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETOSHIP VS M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED	Intervention Petition (IBC)	Rule 11 of NCLT, 2016		Vriti	wrong section ( need to filed IA)	4/10/2021
7143	7140	0710102153642019/1	MR. DEVINDER P. KALRA Vs. M/S PANTHERA DEVELOPERS PVT. LTD.		Application under any other provisions	COMPANY APPLICATION( COMPANIES		Wrongly filed here	4/10/2021
7144	7141	0710102410732018/5	UNION BANK OF INDIA Vs. M/S. IP CONSTRUCTION PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/593(PB)20		Welfare Fee stamp and COurt Fee stamp	4/10/2021
7145	7142	0710102722332018/17	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1665(PB)2018		Index msising	4/10/2021
7146	7143	0710120012212018/2	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. Vs. MEDIRAD TECH INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1243(ND)2018		The word Master Index is missing in the Index page after the Letter page	20/09/2021
7147	7144	0710200411852018/8	HVR INDUSTRIES PVT. LTD. Vs. BINDAL & BINDAL BATTERIES P.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/199(PB)20		Index and P.O.S msising	4/10/2021
7148	7145	0710102052642021/7	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL		IBC Under Sec 9	COMPANY PETITION IB		E-stamp msising	4/10/2021

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7149	7146	0710102035852021/3	VIVEK KHANNA & ORS. Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/284(PB)20 21		Page 48 && 52 according to PDF in Vol 1 are wrongly filed in Hindi;it should be in English, Welfare Fee	5/10/2021
7150	7147	0710102111362019/9	M/S. AGGARWAL & RAMPAL Vs. REGIONAL DIRECTOR NORTHERN		Sec. 140 (4)	COMPANY PETITION (COMPANIES		E-stamp and P.O.S misisng	5/10/2021
7151	7148	0710102112322020/2	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES		Sec 60(5)	INTERLOCUTO RY APPLICATION		Wrongly filed here	25/08/2021
7152	7149	0710102134652019/2	LALITA KAUL Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/185(N		Index misisng	5/10/2021
7153	7150	0710102141102019/1	VIMLA TANDON Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/201(N		No Index, No Pagination	5/10/2021
7154	7151	0710102142222019/1	NARAYANAN A IYER Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/200(N		No Index, No pagination	5/10/2021
7155	7152	0710102143912019/1	SHANTI DEVI Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/205(N		No Index, No Pagination	5/10/2021
7156	7153	0710102144272019/1	BASAV LAL Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/194(N		No Index, no Pagination	5/10/2021
7157	7154	0710102154632019/1 0	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED Vs. MAK MEDICALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3154(ND)2 019		court fees missing,	5/10/2021
7158	7155	0710102158502019/3	NIDHI SINGH Vs. UNITECH LIMITED		Application under any other	EXECUTION PETITION/144(N		No Index, No Pagination	5/10/2021
7159	7156	0710102159902019/2	SATISH KUMAR MISHRA Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/5(ND)		No Index, No Pagination	5/10/2021
7160	7157	0710102162572019/1	UMESH RAJ KHOSLA Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/192(N		No Index, No Pagination	5/10/2021
7161	7158	0710102167572019/1	B.CHITRA Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/207(N		No Index, No Pagination	5/10/2021
7162	7159	0710102167582019/1	R.BHUVANA Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/206(N		No Index, No pagination	5/10/2021
7163	7160	0710102167612019/1	S.BALASUBRAMANIYAM Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/208(N		No Index, No Pagination	5/10/2021
7164	7161	0710200117292019/1 1	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)20		page no. 1 - 14 sign missing, True copy sign	5/10/2021
7165	7162	0710200400782015/3	FOCUS ENERGY LIMITED Vs. REEBOK INDIA COMPANY AND ORS.		Application under any other provisions	COMPANY PETITION (COMPANIES		Wrong e-filing, (petition)	5/10/2021

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7166	7163	0710200400782015/4	FOCUS ENERGY LIMITED Vs. REEBOK INDIA COMPANY AND ORS.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/126(ND)2015		Page no. 1 - 73 sign missing, stamp paper missing, Page no. 76 - 373 true copy sign	5/10/2021
7167	7164	0710200412022017/17	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)20		Documents not available , please refile the	5/10/2021
7168	7165	0710102013722021/1	DECATHLON SPORTS INDIA PVT LTD Vs. MUKESH GUPTA & ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION		Page no. 253 - 254 translation copy missing,	5/10/2021
7169	7166	0710102053282021/1	STATE BANK OF INDIA Vs. KAPIL GUPTA		Section 95(1)	COMPANY PETITION IB		No stamp paper	5/10/2021
7170	7167	0710102059002021/4	MANISH AGARWAL Vs. NOIDA SPECIAL ECONOMIC ZONE		Application under any other provisions -	INTERLOCUTORY APPLICATION		No Stamp paper, No true copy on annexures	5/10/2021
7171	7168	0710102073632019/40	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/889(ND)20		No Sign on Pg.6 to 14, No stamp paper, No court	5/10/2021
7172	7169	0710102406842018/44	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/694(PB)2018		Page no. 12 - 207 true copy sign missing , Page no. 20, 23 - 24, 44, 62 - 65 not clear, Page no. 67 translation copy	5/10/2021
7173	7170	0710102030272020/5	TARUN KUMAR Vs. FIITJEE LTD.		IBC Under Sec 9	COMPANY PETITION IB		No stamp paper	4/10/2021
7174	7171	0710102035732021/3	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2256(ND) 2021		Page no. 1 - 16 sign missing, Page no. 19 - 83 true copy sign missing, Rs 25	5/10/2021
7175	7172	0710102035732021/4	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2256(ND) 2021		Page no. 1 - 16 sign missing, Page no. 18 - 82 true copy sign missing, Rs 25	5/10/2021
7176	7173	0710102035732021/5	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2256(ND) 2021		Page no. 1 - 4 sign missing, Page no. 7 - 15 true copy sign missing, Rs 25	5/10/2021
7177	7174	0710102035732021/6	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2256(ND) 2021		Page no. 1 - 4 sign missing, Page no. 7 - 15 true copy sign missing, Rs 25	5/10/2021

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7178	7175	0710102035732021/7	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2256(ND)2021		Page no. 1 - 5 sign missing, Page no. 8 - 46 true copy sign missing, Rs 25	5/10/2021
7179	7176	0710102117242020/8	KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1122(ND)2		Wrong e-filing, application need to file in IA	5/10/2021
7180	7177	0710102000722018/18	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		P.O.S Not clear	5/10/2021
7181	7178	710102071642021	ALFA FAÇADE SYSTEMS PVT. LTD. VS ALUPAN COMPOSITE PANELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3196(ND)2019	Pritha Srikumaryer	71-72,88,95,109,179-180,196-197,210-211,226-227,233,242,248,250,264,270-271	1/10/2021
7182	7179	0710102135252019/1	SARDAR SINGH RATHORE Vs. UNITECH		Sec 424 (3)	EXECUTION PETITION/193(N		Index misisng	5/10/2021
7183	7180	0710102135272019/2	NIRMALA TRIVEDI Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/183(N		Index misisng	5/10/2021
7184	7181	0710102135282019/2	TILOTTAMA CHAKRAVARTY Vs.		Sec 424 (3)	EXECUTION PETITION/184(N		Index misisng	5/10/2021
7185	7182	0710102135292019/2	KRISHAN SANGHI Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/182(N		Index misisng	5/10/2021
7186	7183	0710102135302019/2	MANISH BATRA Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/186(N		Index misisng	5/10/2021
7187	7184	0710102137322019/1	SHAKARAPPA BELLIHAL Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/196(N		Index misisng	5/10/2021
7188	7185	0710102137362019/1	SANTOSH BANSAL Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/195(N		Index misisng	5/10/2021
7189	7186	0710102016182019/2	OM LOGISTICS LIMITED Vs. PERIWINKLE HERBALS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/561(ND)20		A.O.S Filed twice	5/10/2021
7190	7187	0710102018162020/13	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		Index missing, Alignment Not done properly in Case No page	18/08/2021
7191	7188	0710102030182021/2	INTEC CAPITAL LIMITED Vs. M/S JAGTAR SINGH & SONS HYDRAULICS PVT		Sec 60(5)	INTERLOCUTORY APPLICATION		E-stamp missing	18/08/2021
7192	7189	0710102041982021/7	BALAJI DUROBUILD PRIVATE LIMITED Vs. SANDWOODS INFRATECH PROJECTS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)2021		E-stamp missing, Affidavit missing	23/09/2021



	A	B	C	D	E	F	G	H	I
7193	7190	0710102109372019/11	CORPORATION BANK Vs. M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1887(ND)2019		E-stamp missing, P.O.S missing	6/10/2021
7194	7191	0710102406312018/18	M/S BIPIN INDUSTRIES PVT LTD Vs. M/S ABW INFRASTRUCTURE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/375(PB)20		Wrongly filed here	6/10/2021
7195	7192	0710102416142018/12	SH. ANIL KHEATERPAL Vs. M/S INNOVARI TECHNOLOGIES PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/569(ND)20		Reply to IA 4650 Wrongly filed here	6/10/2021
7196	7193	0710200418612018/3	PROPERTREE REAL ESTATE SOLUTIONS PVT LTD Vs. UNIBERA DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/868(ND)2018		Wrongly filed here	6/10/2021
7197	7194	0710102001992020/5	ADINATH INTERNATIONALNPRIVATE LIMITED Vs. AVR OVERSEAS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/348(ND)2020		No True copy on pg.13 to 24, pg.77 to 82, pg.84 to 98, Pg.76 is missing, Please all	15/03/2021
7198	7195	0710102005012020/13	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)20		Excess court fee, Welfare fee is insufficient	6/10/2021
7199	7196	0710102005012020/14	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)20		Excess Court fee and welfare fee is insufficient	6/10/2021
7200	7197	0710102005012020/15	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)20		Excess court fee, Welfare fee is insufficient	6/10/2021
7201	7198	0710102009162020/4	MITHU CHOWDHURY Vs. INVEST CARE REAL ESTATE OPPORTUNITY		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(ND)20		No stamp paper, No true copy on pg.14 to Pg.37	6/10/2021
7202	7199	0710102062842021/2	AAR AAR TECHNOPLAST PVT LTD Vs. RAJEEV SHARMA		Sec 60(5)	INTERLOCUTORY APPLICATION		Pg.89 to 119, No Welfare fee	30/09/2021
7203	7200	0710102021672020/4	SUPERNOVA TECH CRAFT ENGINEERING OVERSEAS LIMITED Vs. VALTRON TECNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1349(ND)2020		Wrongly filed here	5/10/2021
7204	7201	0710102072282020/5	CA MAHESH BANSAL Vs. SUBHASH CHAND GOEL AND OTHERS		Sec 66(1)	INTERLOCUTORY APPLICATION		Welfare fee is insufficient	5/10/2021
7205	7202	0710102000722018/19	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		P.O.S Not clear	5/10/2021
7206	7203	0710102031512021/3	NAVNEET KUMAR GUPTA Vs. STATE BANK OF INDIA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		Technical error, Kindly refile documents not	5/10/2021

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7207	7204	0710102084532020/2	STATE BANK OF INDIA Vs. ATUL PUNJ		Section 95(1)	COMPANY PETITION IB (IBC)/941(ND)20		Technical error, Kindly refile documents not	6/10/2021
7208	7205	0710102084532020/3	STATE BANK OF INDIA Vs. ATUL PUNJ		Section 95(1)	COMPANY PETITION IB (IBC)/941(ND)20		Technical error, Kindly refile documents not	6/10/2021
7209	7206	0710102017622020/10	SERIOUS FRAUD INVESTIGATION OFFICE Vs. SUNAIR HOTELS		Sec. 241(1)	COMPANY PETITION (COMPANIES)		P.O.S missing for all the three Reply documents	6/10/2021
7210	7207	0710102018352020/5	M/S SHEETAL IMPEX PVT. LTD. Vs. SHREE SWASTIC SALES CORPORATION PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/544(ND)2020		Welfare Fee stamp missing in Vakalatnama	6/10/2021
7211	7208	0710102063482021/1	RAJEEV KUMAR RAIZADA Vs. SARASH EXPORTS SERVICES PRIVATE		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		Wrong e-filing, Application need to file in IA	6/10/2021
7212	7209	0710102094372020/11	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4244(ND)		E-stamp missing, Welfare Fee stamp and Court Fee stamp	6/10/2021
7213	7210	0710102093552019/3	RAGHAV MALIK Vs. FERROUS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1433(ND)2019		No stamp paper	6/10/2021
7214	7211	0710200401302016/2	PEACOCK GROUP INC Vs. DIRECT RESOURCE I PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES)		Wrongly filed here	7/10/2021
7215	7212	0710102050882021/3	PNB HOUSING FINANCE LTD. Vs. PUNIT RAI		Section 95(1)	COMPANY PETITION IB		Court fees and welfare missing	7/10/2021
7216	7213	0710102050902021/2	PNB HOUSING FINANCE LTD. Vs. RAGHUNATH		Section 95(1)	COMPANY PETITION IB		Court fees and welfare missing	7/10/2021
7217	7214	0710102058662021/1	KAASHVI PARASHER Vs. SHANIVI CONSTRUCTION PVT LTD		Sec. 58(3)	COMPANY PETITION (COMPANIES)		No Index, No pagination	7/10/2021
7218	7215	0710102063142021/1	J. P. ENGINEERS PRIVATE LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT & INVESTMENT		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4327(ND)2021		Page no. 5 - 11 true copy sign missing	7/10/2021
7219	7216	0710102074472019/8	M/S ASHWANI INFOCOM PVT LTD Vs. M/S SPECTACULAR MEDIA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/868(ND)20		Court fees missing	7/10/2021
7220	7217	0710102075092020/10	THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED Vs. GULSHAN HOMZ PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/890(ND)2020		Page no. 197 - 212 true copy sign missing	7/10/2021

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7221	7218	0710102081392019/5	RAJAN PURI Vs. VARDHMAN ESTATES AND DEVELOPERS		IBC under Sec 7	COMPANY PETITION IB (IBC)/1044(PB)2		Wrongly filed here	7/10/2021
7222	7219	0710102117612019/29	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2		True copy sign missing on every page	8/7/2021
7223	7220	0710102137252019/9	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2019		Wrong e-filing, need to file in IA	7/10/2021
7224	7221	0710102157362019/6	SAMIR PRASAD CHETTRI Vs. ISCHOLAR EDUCATION SERVICES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3285(ND)2		No index, no pagination	7/10/2021
7225	7222	0710120001442018/27	MACQUIRE BANK LIMITED Vs. SHILPI CABLE TECHNOLOGIES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/64(PB)201		Wrong e-filing, application need to file in IA	7/10/2021
7226	7223	0710120011432018/2	RISHAV RANJAN Vs. VARDHMAN ESTATES AND DEVELOPERS P LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1214(PB)2		No index, no pagination	7/10/2021
7227	7224	0710200411352018/38	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)20		Page no. 16 not clear, court fees and welfare	14/07/2021
7228	7225	0710102002622019/25	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)20		No Index, No Pagination	7/10/2021
7229	7226	0710102104712019/12	OPTUS LAMINATES PVT LTD Vs. SANTOSHA DECOR PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1752(ND)2		Wrongly filing	9/9/2021
7230	7227	0710102112472019/20	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Welfare fee is deficient	7/10/2021
7231	7228	0710102112472019/21	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Welfare fee is deficient	7/10/2021
7232	7229	0710102117872019/15	DMI FINANCE PRIVATE LIMITED Vs. ABLOOM INFOTECH PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2115(ND)2		No index and pagination	7/10/2021
7233	7230	0710102130352019/4	MAYA GUPTA(LIQUIDATOR) Vs. M/S BHAVYA CROCKERY		Sec 60(5)	COMPANY APPLICATION(I BC)/1289(ND)20		No true copy from pg.10 to pg.19	7/10/2021
7234	7231	0710102149002019/6	ASIAN GRANITO INDIA LIMITED Vs. CITY PRIDE BUILDCON PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3001(ND)2		No true copy on annexures	7/10/2021

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7235	7232	0710102061392019/10	PUNJAB NATIONAL BANK Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/699(ND)20		Wrongly filed here	7/10/2021
7236	7233	0710102061392019/9	PUNJAB NATIONAL BANK Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/699(ND)20		Alignment Not done properly, Notary missing in	7/10/2021
7237	7234	0710102066122020/20	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		File Documents separately	7/10/2021
7238	7235	0710102066122020/21	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		File documents separately	7/10/2021
7239	7236	0710200412592017/60	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES		IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)20		Memo of parties Filed twice	6/10/2021
7240	7237	0710102018282021/1	ASHMEET SINGH BHATIA Vs. THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1195(ND)		Page no. 163, 164, 170 - 177, 183 - 185, 189 - 191 pages not	7/10/2021
7241	7238	0710102036862020/3	FDS MANAGEMENT SERVICES PRIVATE LIMITED Vs. OMAR INTERNATIONAL PRIVATE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1085(PB)2020		Wrongly filed here	6/10/2021
7242	7239	0710102038812021/2	HEADLINES247 MEDIA NETWORK PRIVATE LIMITED Vs. THE REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)20		Page 8 Advertisement Clip according to PDF wrongly filed	6/10/2021
7243	7240	0710102049842021/2	PNB HOUSING FINANCE LTD. Vs. PINNACLE HOUSING PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/407(ND)20		Welfare Fee stamp and Court Fee stamp	6/10/2021
7244	7241	0710102056372021/1	BURLINGTON FINANCE LIMITED Vs. ASIAN HOTELS (NORTH)		IBC under Sec 7	COMPANY PETITION IB (IBC)/553(ND)20		Wrong e-filing, application need to file in IA	7/10/2021
7245	7242	0710102056532021/1	FLORA DISTRIBUTORS PRIVATE LIMITED Vs. PRECIOUS TRADEWAYS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES		True copy sign missing on every page	7/10/2021
7246	7243	0710102057722021/1	ASHOK KUMAR MALIK Vs. JBK DEVELOPERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong e-filing, application need to file in IA	7/10/2021
7247	7244	0710102065052021/2	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4081(ND)		Page no. 32, 52, 55 not clear, Page no. 33, 60 , 61, 62 page cut,	29/09/2021
7248	7245	0710102065052021/4	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		Wrong e-filing, need to file in IA	7/10/2021

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7249	7246	0710102068472021/1	RAKESH KUMAR Vs. OLIVER ENGINEERING PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong pagination in document	7/10/2021
7250	7247	0710102018362021/1	K N TRADERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/71(ND)202		E-stamp missing	7/10/2021
7251	7248	0710102019442021/1	CAPITAL FINANCE AND INVESTMENTS LLP Vs. SHRI KRISHNA PRASADAM LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/227(ND)2021		E-stamp missing	7/10/2021
7252	7249	0710102023692021/2	PRADEEP KUMAR LAKHANI Vs. CHUNILAL T. MEHTA		Sec 60(5)	INTERLOCUTORY APPLICATION		Court Fee stamp missing in Vakalatnama	7/10/2021
7253	7250	0710102037412021/4	SUNRAYS POWER SOLUTIONS PRIVATE LIMITED. Vs. VENTO POWER AND ENERGY		IBC Under Sec 9	COMPANY PETITION IB (IBC)/372(ND)2021		No index and paging	7/10/2021
7254	7251	0710102037432021/3	SUNRAYS POWER SOLUTIONS PRIVATE LIMITED. Vs. ESSEL GREEN ENERGY PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/373(ND)2021		No index and paging	7/10/2021
7255	7252	0710102056182021/5	M/S TEESTA VELLEYPower TRANSMISSION LTD. Vs. ABIR INFRASTRUCTURE PVT.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3534(ND)		No index and no paging	7/10/2021
7256	7253	0710102060832021/1	DEWAN HOUSING FINANCE CORPORATION LIMITED Vs. NAYATI HEALTHCARE & RESEARCH NCR PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/472(ND)2021		Wrongly file	7/10/2021
7257	7254	0710102080062020/23	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)20		True copy and sign should be on every page and one volume	7/10/2021
7258	7255	0710102090512020/2	ROSHITA ANEJA Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD		Sec 60(5), Sec 60(5)	INTERLOCUTORY APPLICATION		Wrongly file	7/10/2021
7259	7256	0710102034432021/2	GENTECH DIAGNOSTIC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/94(ND)202		No index , No pagination, proof of service missing	7/10/2021
7260	7257	0710102073992020/2	MAYA GUPTA Vs. PRAVESH TALWAR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3010(ND)		Wrong e-filing, application need to file in IA, File documents	29/09/2021

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7261	7258	0710102075182019/14	S.A. CONSULTANTS & FORWARDERS PRIVATE LIMITED Vs. CARGO PLANNERS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/867(PB)2019		Page no. 31 not clear, Court fees and welfare missing	7/10/2021
7262	7259	0710102077772020/4	KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/892(ND)2020		Affidavit not notarized, Page no. 6,7 page dim, Rs 25 welfare and Rs 3 court fees	7/10/2021
7263	7260	0710102087562019/12	AMERICAN EXPRESS BANKING CORP Vs. FOURTH DIMENSION SOLUTIONS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1232(ND)2019		Kindly Refile Due to Some Technical Issue Documents are	7/10/2021
7264	7261	0710102107412020/1	JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED METALIKS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong e-filing, application need to file in IA	7/10/2021
7265	7262	0710102107412020/2	JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED METALIKS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong e-filing, application need to file in IA	7/10/2021
7266	7263	0710102109622020/3	MUKESH GUPTA Vs. PARESH RASTOGI		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/38(ND)2021		More than 200 pages in single volume, Affidavit not notarized, Page 29 , 30, 32, 59, 60, 143 - 150, 164 Pages not	7/10/2021
7267	7264	0710102113952019/9	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2004(ND)2		Page no. 32 - 50 , 60 - 72 , 75 - 101 not clear, Proof	7/10/2021
7268	7265	0710102013512019/6	ORIENTAL BANK OF COMMERCE Vs. SIDHARTHA BUILDHOME PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/717(ND)2019		E-stamp msising, Court Fee stamp missing in Vakalatnama	7/10/2021
7269	7266	0710102025642020/9	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		E-stamp and Affidavit date are not matching, Page 24	7/10/2021
7270	7267	0710102027432021/4	AMIT KUMAR SINHA AND ORS Vs. IREO PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/239(ND)20		True copy should be on every page	7/10/2021
7271	7268	0710102033512020/6	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		No index	7/10/2021
7272	7269	0710102020142020/3	SUPERTECH ESTATE PVT. LTD. Vs. ARC OUTDOOR MEDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/539(ND)20		No documents available, please refile the	7/10/2021

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7273	7270	0710200418512018/6	INCOME TAX OFFICER, WARD Vs. M/S CRATIVE FINCON PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/683(ND)20		Page 6 Newspaper clip according to PDF is in Hindi;it	7/10/2021
7274	7271	710102070672021	PAWAN SETHI & ORS VS SATISH KUMAR SRTHI & ORS.	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Chandhiok&mahajan	Main case no. missed on cover page, proof of service not matched	30/09/2021
7275	7272	710102066332021	RKSK STEEL INDIA PVT LIMITED VS APACE BUILDERS AND CONTRACTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SAMANT	supporting affidavit missed with 10rs non judicial stamp paper	14/09/2021
7276	7273	710102071992021	BRAHM DATT VERMA VS METENERE LIMITED	Review Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1520(ND)2	BRAHM	wrong section (need to file IA)	2/10/2021
7277	7274	710102072162021	JKR TECHNO ENGINEERING PVT.LTD. VS JKR TECHNO	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2722(ND)2	ANUJ KUMAR SINHA	18,20,21,23,25 cut page and case type wrong	4/10/2021
7278	7275	710102072252021	VIKAS GARG VS SURESH KALRA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/900(ND)20	Vishal	due payment for section 43	4/10/2021
7279	7276	710102072312021	PIRAMAL ENTERPRISES LIMITED VS M/S LOGIX SOFT-TEL PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/899(ND)20	Shashank Agarwal	stamp paper missing	4/10/2021
7280	7277	710102072412021	NAYATI HEALTHCARE & RESEARCH NCR PRIVATE LIMITED VS DEWAN HOUSING FINANCE CORPORATION LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/472(ND)2021	Simarpal Singh Sawhney	stamp paper missing and date notary missing in affidavit	5/10/2021
7281	7278	710102072562021	ATCO FLEXDUCT PRIVATE LIMITED VS FERROUS INFRASTRUCTURE PVT.LTD.	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/138(ND)2021	Anant	document not show technical error kindly refile	5/10/2021
7282	7279	710102072582021	SUNIL KUMAR VS ANIL TAYAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/654(PB)20	Akul Mehandru	9-11 ,15-21 not clear page	5/10/2021
7283	7280	710102072742021	SOMESH ARORA VS SOMESH ARORA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/609(ND)20	Atul Kumar	only proof service upload application	6/10/2021
7284	7281	710102072752021	RAJIV KAPUR VS SOMESH ARORA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/788(ND)20	ANGAD MEHTA	Wrong section(index section not match with the	6/10/2021
7285	7282	710102040252021	CA KEDARRAM R LADDHA VS OMEGA BRIGHT STEELS PRIVATE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Digvi	section wrong main case not linked	12/6/2021

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7286	7283	710102073102021	LEX INNOVA DIGITAL PAYMENTS PVT.LTD VS MR. FAIHZAN KHAN	Interlocutory Application (I.B.C)	Application under any other provisions -	COMPANY PETITION IB (IBC)/656(ND)20	Divyakant Lahoti	wrong main case number	7/10/2021
7287	7284	710102073212021	ARJUN ISPAT INDIA PRIVATE LIMITED THROUGH LIQUIDATOR MR. RAJNEESH SINGHVI VS MR. FAIHZAN KHAN	Interlocutory Application (I.B.C)	Application under any other provisions - IBC		Rajneesh Singhvi	wrong section and case type wrong	7/10/2021
7288	7285	710102073202021	ARJUN ISPAT INDIA PRIVATE LIMITED THROUGH LIQUIDATOR MR. RAJNEESH SINGHVI VS MR. FAIHZAN KHAN	Interlocutory Application (I.B.C)	Application under any other provisions - IBC		Rajneesh Singhvi	wrong section and case type wrong	7/10/2021
7289	7286	710102073252021	FEDERATION OF HOTELS AND RESTAURANT ASSOCIATIONS OF INDIA VS MR. FAIHZAN KHAN	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/437(PB)20	Sameer Parekh	As per your request your is in under defect.	7/10/2021
7290	7287	710102056122021	GULSHAN GABA VS SUBHAS KUMAR KUNDRA	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/622(ND)20 18	Gulshan Gaba	due payment 17 or you can write as read with E-stamp paper	10/8/2021
7291	7288	710102068892021	SMT. SHILPI JAIN VS CENTAX PUBLICATIONS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Application under		Vivek Sharma	Brief synopsis missed	23/09/2021
7292	7289	0710102059732021/1	CJ INFRASTRUCTURE PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		case type wrong	7/10/2021
7293	7290	0710102064892021/1	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		Rule 11 of NCLT	INTERLOCATORY APPLICATION(		Wrongly filed here	7/10/2021
7294	7291	0710102078242020/2	ORATOR MARKETING PVT .LTD Vs. SAMTEX DESINZ PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/908(ND)20		Wrong e-filing, need to file in IA	8/10/2021
7295	7292	0710102101692020/3	JINDAL STEEL CORPORATION HUF Vs. OLIVER ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1037(ND)2 020		Stamp paper missing, Page no. 17 - 33 true copy sign missing, court	8/10/2021
7296	7293	0710102113952019/1 0	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2004(ND)2		Page no. 32 - 50, 60 - 72, 75 - 101 pages not clear,	8/10/2021
7297	7294	0710102113952019/1 1	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2004(ND)2		Affidavit not notarized, Page no. 4 - 23 true	8/10/2021



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7298	7295	0710102117242020/7	KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1122(ND)2		Wrong e-filing, application need to file in IA	8/10/2021
7299	7296	0710102028682021/4	ABHISHEK JAIN Vs. PURETO LIFESCENCE PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		Technical error, Kindly refile documents not	7/10/2021
7300	7297	0710102028982018/27	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2 018		No sign from pg.2 to 25, 29 to 38, 40 to 50, No stamp, Pg.52 is	7/10/2021
7301	7298	0710102007192021/4	ENERWON INVESTMENT AND SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sub-Section (1) of Section 66.	COMPANY PETITION (COMPANIES ACT)/44(ND)202 1		Page no. 16 translation copy missing, Page no. 3 - 20 true copy sign	8/10/2021
7302	7299	0710102071062021/1	AMANPREET SINGH BAWA Vs. SATKAR LOGISTICS PRIVATE LIMITED		Section 340	COMPANY APPLICATION( COMPANIES ACT)/461(ND)20		Wrong e-filing, application need to file in IA, file the documents	8/10/2021
7303	7300	0710200400532011/3	MR. B.N MEHTA Vs. M/S P.G.T COMPONENTS LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/99(ND)201 1		Wrong e-filing, file the documents with order copy issued by the court for uploading the	8/10/2021
7304	7301	0710102722542018/21	DENA BANK Vs. RATHI SUPER STEEL LIMITED		IBC under Sec 7	COMPANY PETITION IB		Wrongly file	8/10/2021
7305	7302	0710200411282017/28	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)20		Wrongly Filed here	8/10/2021
7306	7303	0710200431502018/13	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1022(ND)2 018		Pages 43, 55, 56, 60, 90, 144 to 150 according to PDF Not Clear, Pages 126, 128, 130,132,134 according to PDF	8/10/2021
7307	7304	0710102002732020/17	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)20 20		Sub-Title in Page 1 according to PDF Not in Bold, E-stamp msising,	8/10/2021
7308	7305	0710102009162020/5	MITHU CHOWDHURY Vs. INVEST CARE REAL ESTATE OPPORTUNITY LLP		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(ND)20 20		Pages 26 && 27 and 29 to 32 according to PDF Not clear at all,	8/10/2021

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7309	7306	0710102009162020/6	MITHU CHOWDHURY Vs. INVEST CARE REAL ESTATE OPPORTUNITY LLP		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(ND)2020		Pages 16, 24, 26 && 27, 29 to 32 && 38 according to PDF Not clear at all, Court Fee stamp missing in Vakalatnama,	8/10/2021
7310	7307	0710102010712021/8	SURESH CHANDRA AGARWAL Vs. RAMPHAL BHARADWAJ RESOLUTION		Application under any other provisions- IBC	REVIEW APPLICATION (IBC)/1(PB)2021		Welfare fee stamp and COurt Fee stamp missing in	8/10/2021
7311	7308	0710102118642019/8	ABHINAV MUKERJI Vs. PALM DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/2197(ND)2		Wrong e-filing, application need to file in IA	8/10/2021
7312	7309	0710102166692019/5	UMESH GARG Vs. BANK OF BARODA		Sec 60(5)	COMPANY APPLICATION(I BC)/2861(PB)20		No pagination on stamp paper, stamp paper not	8/10/2021
7313	7310	0710200412022017/19	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)20		Wrong e-filing, application need to file in IA	8/10/2021
7314	7311	0710200412022017/20	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		Wrong e-filing, application need to file in IA. order documents is not availbale, please put the order	8/10/2021
7315	7312	0710200412022017/21	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		Wrong e-filing, application need to file in IA. order documents is not availbale, please put the order	8/10/2021
7316	7313	0710200412022017/22	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		Wrong e-filing, application need to file in IA. order documents is not availbale, please put the order	8/10/2021
7317	7314	0710200702692018/41	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER		IBC Under Sec 9	COMPANY PETITION IB (IBC)/418(ND)20		P.O.S missing	8/10/2021
7318	7315	0710200702692018/42	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER		IBC Under Sec 9	COMPANY PETITION IB (IBC)/418(ND)20		P.O.S missing	8/10/2021
7319	7316	0710200412022017/18	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)20		E-stamp missing, Application wrongly filed	8/10/2021

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7320	7317	0710102022442021/1	AAR AAR TECHNOPLAST PVT LTD Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrongly filed	8/10/2021
7321	7318	0710102016232020/5	MR. DALIP NARINDER Vs. M/S M.K. PRINTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/550(ND)2020		Page Nos not Mentioned in the Index, E-stamp missing, Page Nos are not there, Welfare Fee stamp and	8/10/2021
7322	7319	710102065692021	RAVI SHARMA VS M/S. KARNAL AGRICULTURE INDUSTRIES LTD.	Company Petition IB (IBC)	IBC Section 59		ISWAR	brief of synopsis MISSED,	12/9/2021
7323	7320	710102073342021	PENGG USHA MARTIN WIRES PRIVATE LIMITED VS EMKAY AUTOMOBILE INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAJARSHI BANERJEE	Volume wise index/Volume will be divided after 200 page/page not clear- 100,102,104,109,113,115,118,124,13	7/10/2021
7324	7321	710102073962021	YES BANK LIMITED VS TULIP STAR HOTELS	Transfer Petition (IBC)	Application under any other		SUKANYA BHAUMIK	Wrong section	9/10/2021
7325	7322	710102074042021	CASH MANAGEMENT CONTROL SYSTEMS PVT. LTD. VS TULIP STAR	Company Appeal(Companies Act)	Application under any other provisions		PRAVEEN SEHRAWAT	case type wrong and income tax service missing	9/10/2021
7326	7323	710102073232021	STATE BANK OF INDIA VS JABALPUR MSW PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/417(ND)20	S K	case type wrong and wrong file	7/10/2021
7327	7324	710102073472021	SUNIL GOYAL VS HIMALAYA FOOD INTERNATIONAL LTD.	Miscellaneous Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/31(ND)2016	RAGHAVENDRA MOHAN BAJAJ	case type wrong please choose case type company application	7/10/2021
7328	7325	710102073642021	MOHD NAZIM KHAN (5TH REPORT REG. 13_INDIGLOBAL)) VS MR. SANTOSH SHARMA RESOLUTION PROFESSIONAL FOR DELTRONIX INDIA LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/34(ND)2020	MOHD NAZIM KHAN	pg-1 and 2 not mention in index,true copy stamp missed some pages	8/10/2021
7329	7326	710102073762021	KAMALL AHUJA VS RAJA SERMAN	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/2722(ND)2019	Kamal	due payment of other section(2 section mention in index),sign	8/10/2021
7330	7327	710102073782021	ANIL KUMAR AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/569(ND)2019	RAJIV MALIK	pg-31 stamp paper and affidavit not notarized,true	8/10/2021

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7331	7328	710102073842021	HEMANT SHARMA VS MR. BASANT LAHARIA	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/160(PB)20	Ashu Kansal	true copy sign and stamp missed	8/10/2021
7332	7329	0710102153982019/3	BAS INFRASTRUCTURE SOLUTIONS PVT. LTD Vs. REGISTRAR OF COMPANIES NCT		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/133(ND)20		Document not available, please refile	27/09/2021
7333	7330	0710102066122020/19	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		File both documents separately	2/10/2021
7334	7331	0710102007452021/1	A.P. TRADING COMPANY Vs. KANODIA TECHNOPLAST LIMITED		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/1(ND)2021		Page no. 105 - 108 pages not clear from right	5/10/2021
7335	7332	0710102008842021/2	SARIKA SOMVANSHI Vs. R S STONE		Sec 60(5)	INTERLOCUTORY APPLICATION		Stamp paper missing,	5/10/2021
7336	7333	0710102010102021/7	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		Page no. 1 - 53 sign missing, stamp paper missing, Page no. 56 - 160 true copy sign missing, Page no. 61, 62, 100,	5/10/2021
7337	7334	0710102010102021/8	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES)		Wrong e-filing, application need to file in IA	5/10/2021
7338	7335	0710102010102021/9	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES)		Wrong e-filing, application need to file in IA	5/10/2021
7339	7336	0710102011422021/5	S C JAIN CONSTRUCTION PRIVATE LIMITED Vs. WELSPUN INFRA FACILITY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/167(ND)2021		Wrong pagination in document,	5/10/2021
7340	7337	0710120003842018/30	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/938(PB)2018		Page no. 1 - 16 sign missing, stamp paper missing, Page no. 18 - 46 true copy sign	9/10/2021
7341	7338	0710102098152019/10	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1789(ND)2019		Page 18 & 19 Newspaper Clip according to PDF wrongly filed in other language; it	17/08/2021
7342	7339	0710102025302020/3	UTTAM STRIPS Vs. JAIPUR VIDYUT VITRAM NIGAM LIMITED		Section 74	INTERLOCUTORY APPLICATION		Wrongly Filed here	4/10/2021

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7343	7340	0710200410572018/14	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/271(ND)2018		Index msising in W.S by Corporate debtor & W.S by applicant, Application and Petition wrongly filed here, E-	4/10/2021
7344	7341	0710102004762019/1	POORAN CHAND GUPTA Vs. UNITECH LIMITED		Sec 424 (3)	COMPANY PETITION (COMPANIES		Index and P.O.S missing	5/10/2021
7345	7342	0710102016102021/3	RAKESH KUMAR JAIN Vs. SN JEE BUILD WELL PVT. LTD.		19(2)	INTERLOCUTORY APPLICATION		P.O.S misisng	5/10/2021
7346	7343	0710102017882021/3	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		P.O.S misisng	5/10/2021
7347	7344	0710102018692021/3	MS. ANUPAMA CHAWLA Vs. MEDEOR HOSPITAL		IBC Under Sec 9	COMPANY PETITION IB		Reply filed twice, E-stamp misisng	5/10/2021
7348	7345	0710102018692021/4	MS. ANUPAMA CHAWLA Vs. MEDEOR HOSPITAL		IBC Under Sec 9	COMPANY PETITION IB		Vakalatnama Filed twice	5/10/2021
7349	7346	0710102035312020/1	M/S MULTITECH Vs. M/S DCM LIMITED		IBC Under Sec 9	COMPANY PETITION IB		Page 4 according to PDF Not clear	5/10/2021
7350	7347	0710102061632021/1	RP SUNIL KUMAR AGRAWAL Vs. S.C. GARG & ASSOCIATES		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3898(ND)2021		Vakalatnama Heading is not mentioned in the Page 12 according to PDF in Reply	6/10/2021
7351	7348	0710102045872021/3	STATE BANK OF INDIA Vs. ARCHANA AGGARWAL		Section 95(1)	COMPANY PETITION IB		Now it is Clear after Refilling	8/10/2021
7352	7349	710102073492021	SANJIB KUMAR & ORS. VS VARDHMAN ESTATES AND DEVELOPERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Chaitanyashil	petition every page not sign, claim amount missed, irp certificate missed, 45-74, 124-130, 162-163, 172-185 not clear,	7/10/2021
7353	7350	710102064492021	WAVE MEGACITY CENTRE PRIVATE LTD. VS MANJULA SINHA &	Intervention Petition (IBC)	Sec 60(5)		Divyanshu Sarswat	FEES MISSING IN APPLICATION	7/9/2021
7354	7351	710102074822021	STATE BANK OF INDIA VS M/S CENTURY COMMUNICATION LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/263(PB)20	Astha Nigam	27-28,30 not clear page	12/10/2021
7355	7352	710102074522021	HEMANT SHARMA VS MAAN ALUMINIUM LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/160(PB)20	Ashu Kansal	pg- 83,85,95,114,117, not clear	11/10/2021

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7356	7353	710102059052021	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES NCT OF	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY APPEAL(COMP ANIES ACT)/639(ND)20 19	Manoj Kumar Malik	income service missed	20/08/2021
7357	7354	0710102055022021/3	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTO RY APPLICATION (I.B.C)/3446(ND)		No Index, No pagination	18/10/2021
7358	7355	0710102057752021/1	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL Vs. IDBI BANK (LEAD MEMBER)		Sec 30	INTERLOCUTO RY APPLICATION (I.B.C)/3878(PB)		Court fees and rs 25 welfare missing on vakalatnama	18/10/2021
7359	7356	0710102060012021/2	DEEPAK CHAGANLAL CHOUDHARI Vs. ASSESSING OFFICER JOINT COMMISSIONER OF INCOME TAX (OSD) CIRCLE-1(1)(1) MUMBAI		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/3844(PB) 2021		Page no. 7 - 12 true copy sign missing, court fees and welfare missing on vakalatnama	18/10/2021
7360	7357	0710102069162021/1	VADEHRA BUILDERS PRIVATE LIMITED AND VADEHRA ART GALLERY PRIVATE LIMITED Vs. ANIL TAYAL		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO N(COMPANIES ACT)/102(PB)20		Merge documents in single pdf	18/10/2021
7361	7358	0710102104552020/1	NILESH SHARMA Vs. PRAMOD GOEL		Sec 25(j)	INTERLOCUTO RY APPLICATION		Court fees and welfare missing on vakalatnama	18/10/2021
7362	7359	0710102106292019/5	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/639(ND)20 19		Wrong e-filing, application need to file in IA, More than 200 pages in single volume	18/10/2021
7363	7360	0710102169112019/1	UNITECH LIMITED Vs. SARLA RANI SETHI		Rule 11 of NCLT	EXECUTION PETITION/152(N		Remove extra file	18/10/2021
7364	7361	0710120002342018/2	M/S AMIT SPINNING INDUSTRIES LIMITED Vs. JM FINANCIAL ASSET RECONSTRUCTION COMPANY PRIVATE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/131(PB)20 17		Page no. 7 - 12 true copy sign missing, court fees and welfare missing on	9/4/2019
7365	7362	0710102008782020/5	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE		Sec 12(2)	COMPANY APPLICATION(I BC)/1316(PB)20		Wrong e-filing, need to file in IA	18/10/2021
7366	7363	0710102014172019/1 3	DENA BANK Vs. ROYAL WOOD PVT LTD		IBC under Sec 7	COMPANY PETITION IB		Wrong e-filing, need to file in IA	18/10/2021
7367	7364	0710102016122021/4	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY Vs. LARK LOGISTICS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/139(ND)20 21		Page no. 1- 2 sign missing, Page no. not mention on stamp paper,	18/10/2021

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7368	7365	0710102030972020/2	GRAND ARCH RESIDENT WELFARE ASSOCIATION (GARWA) Vs. IREO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/964(ND)2020		No Index, No Pagination, Stamp paper missing, affidavit	18/10/2021
7369	7366	0710102030992020/2	GRAND ARCH RESIDENT WELFARE ASSOCIATION Vs. IREO PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/989(ND)2020		No Index, No Pagination, Stamp paper missing, affidavit	18/10/2021
7370	7367	0710102023102020/2	UTTAM STRIPS LTD. Vs. JAIPUR VIDYUT VITRAM NIGAM LIMITED		Sec 60(5)	COMPANY APPLICATION(I BC)/1438(ND)20		Wrong e-filing, application need to file in IA	18/10/2021
7371	7368	0710102008782020/6	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE		Sec 12(2)	COMPANY APPLICATION(I BC)/1316(PB)20		Wrong e-filing, need to file in IA	18/10/2021
7372	7369	0710102033262021/6	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE		IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021		Welfare Fee stamp and Court Fee stamp missing in	20/10/2021
7373	7370	0710102047372021/10	ANIL KAUSHAL & ORS. Vs. LOGIX CITY DEVELOPERS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/440(ND)20		Page no. 1 - 5 sign missing, Page no. 8 - 21	20/10/2021
7374	7371	0710200411352018/45	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)20		No Index, No pagination	20/10/2021
7375	7372	0710102074092019/8	BAJAJ RUBBER COMPANY PVT.LTD. Vs. CAPITAL AUTO RUBBER PRODUCTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/826(ND)2019		P.O.S misisng	20/10/2021
7376	7373	0710102077422020/10	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)2020		Index missing	20/10/2021
7377	7374	0710102025582021/1	STATE BANK OF INDIA Vs. JABALPUR MSW PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/417(ND)20		E-stamp missing	20/10/2021
7378	7375	0710102034972020/5	PUNJAB NATIONAL BANK Vs. SSK TRADING PVT		IBC under Sec 7	COMPANY PETITION IB		Wrong e-filing, need to file in IA	20/10/2021
7379	7376	0710102036202020/22	ICICI BANK LIMITED Vs. ESSAR POWER M.P		IBC under Sec 7	COMPANY PETITION IB		Sub-Title missing in Page 1	20/10/2021
7380	7377	0710102113012020/3	SKILLSTECH SERVICES PRIVATE LIMITED Vs. MANPOWERGROUP SERVICES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/27(PB)2021		Notary missing in E-stamp	20/10/2021
7381	7378	0710102053822021/2	USHA FASTENERS PRIVATE LIMITED Vs. KOTSONS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/540(ND)20		No pagination, proof of service miisng,	18/10/2021

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7382	7379	0710102037562021/3	M/S THE HAMLIN TRUST Vs. RATTANINDIA FINANCE PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/92(ND)2021		Challan && Affidavit Date are not matching in Vol 2, Vol	20/10/2021
7383	7380	0710102060502021/1	P P ROLLING MILLS MFGING CO. PVT LTD Vs. JARVIS INFRATECH		Sub-Section (1) of Section 66.,Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		Wrong e-filing, application need to file in IA	20/10/2021
7384	7381	0710102044002021/6	SHAARC PROJECTS LIMITED Vs. RESOLUTION PROFESSIONAL OF ESSAR POWER M.P LIMITED (UNDER CIRP)		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2897(PB) 2021		True Copy sign missing in the Brief Note document, Alignment not done properly	20/10/2021
7385	7382	0710200418612018/6	PROPERTREE REAL ESTATE SOLUTIONS PVT LTD Vs. UNIBERA DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/868(ND)2018		Page no. 1 - 14 sign missing, Affidavit not notarized, Page no. 23,24, 35, 45,47, 49,55, 57 - 70 not clear,	18/10/2021
7386	7383	0710102702132018/2	TATA TELESERVICES MAHARASHTRA LIMITED Vs.		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/126(PB)2018		Master Index word is missing in the First page, Pages 23&&24 according to PDF in Vol 1 Not Filed properly, Pages 257,258&&am	20/10/2021
7387	7384	0710102023802021/6	GREEN FUTURE FOUNDATION Vs. INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/212(ND)2021		E-stamp missing	20/10/2021
7388	7385	0710200001942016/11	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		More than 200 pages in single volume, wrong e-	20/10/2021
7389	7386	0710102052922021/4	ARES INVESTMENTS LLC Vs. INTERNATIONAL PRINT O-PAC LTD		Sec. 241(1),Sec. 242(4),Section 246,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/145(ND)2021		Page no. 11 - 200 , 2550 - 2729 true copy sign missing, Page no. 633 - 643, 670 - 691, 706 - 708, 713, 730 - 733,	14/10/2021
7390	7387	0710102090112020/34	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)		True Copy sign missing in Judgment document,	14/10/2021



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7391	7388	0710102090112020/35	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)		True Copy sign missing in Judgment document,	14/10/2021
7392	7389	0710102150112019/5	NITIN BHAYANA Vs. CHINTELS INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB		Page no. 2 missing	14/10/2021
7393	7390	0710102172402019/10	MMAN INFRA PROJECTS AND ENGINEERING Vs. SPML INFRA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/347(ND)2020		Wrong e-filing, application need to file in IA, file documents	14/10/2021
7394	7391	0710102400532013/5	RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/66(PB)201		Affidavit not notarized, court fee and welfare missing on	14/09/2021
7395	7392	0710120005072018/19	M/S UNIVERSAL ENTERPRISES Vs. AASTHA SURGIMED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/991(ND)20		Wrong e-filing, need to file in IA	14/10/2021
7396	7393	0710120012212018/9	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. Vs. MEDIRAD TECH INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1243(ND)2018		Documents not available, please refile the documents	14/10/2021
7397	7394	0710200400612014/8	LAGHUNA HOLDING PVT. LTD. Vs. EDENPARK HOTEL LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES		Wrong e-filing, application need to file in IA	14/10/2021
7398	7395	0710200400612014/9	LAGHUNA HOLDING PVT. LTD. Vs. EDENPARK HOTEL LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES		Wrong e-filing, application need to file in IA	14/10/2021
7399	7396	0710102007852021/5	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. MEDEOR HOSPITAL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/979(ND)2021		File Documents separately	14/10/2021
7400	7397	0710102023402020/1	SHRI BHAGWAN PROJECTS PVT. LTD. Vs. IREO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/320(ND)20		E-stamp misisng	14/10/2021
7401	7398	0710102090112020/36	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION		File Documents separately	14/10/2021
7402	7399	0710102090112020/37	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION		File Documents separately	14/10/2021
7403	7400	0710102061122021/1	JB TRANSPORT Vs. ESSAR POWER M.P LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3869(PB)2021		Pages 22,23,25,26 Newspaper Clip according to PDF filed in Hindi;it	13/10/2021

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7404	7401	0710102061132021/1	SK CONSTRUCTION Vs. ESSAR POWER M.P LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3862(PB) 2021		Pages 22,23,25,26 Newspaper Clip according to PDF filed in Hindi;it	13/10/2021
7405	7402	0710102150112019/4	NITIN BHAYANA Vs. CHINTELS INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB		Index missing, merge document	14/10/2021
7406	7403	0710102090112020/38	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION		File Document separately	14/10/2021
7407	7404	0710102076232020/13	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB) 2020		E-stamp and Affidavit date are not matching	13/10/2021
7408	7405	0710102108912020/3	PRAVEEN CHOPRA Vs. WINGROW GRAVURES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		No Index, No Pagination	13/10/2021
7409	7406	0710102115682020/4	FEEDBACK INFRA PRIVATE LIMITED Vs. LOGIX INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1134(ND)2 020		E-stamp and Affidavit date are not matching, Pages 20,21,37 according to PDF Not Clear at all, True Copy sign	13/10/2021
7410	7407	0710120007452018/11	M/S. GRID INFRATECH PVT. LTD. Vs. M/S. HYTHRO POWER CORPORATION LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1064(PB)2 018		Pages 23,30,33 according to PDF Not clear, Vakalatnama Heading missing	13/10/2021
7411	7408	710102074832021	ROHIT SEHGAL VS SHIV KUMAR JATIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1525(ND)2	ROHIT SEHGAL	Incomplete Affidavit Contact No 24361890	12/10/2021
7412	7409	710102074932021	ROHIT SEHGAL VS M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/786(PB)20	ROHIT SEHGAL	ib not mention in main case soft copy	12/10/2021
7413	7410	710102074522021	HEMANT SHARMA VS MAAN ALUMINIUM LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/160(PB)20	Ashu Kansal	pg- 83,85,95,114,117, not clear	11/10/2021
7414	7411	710102074732021	CITY UNION BANK VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2029(ND)2 019	T.N.Durga Prasad	page numbering missed in index,true copy sign and stamp	12/10/2021
7415	7412	710102029062021	AMARJIT SINGH VS ATUL KANSAL (RESOLUTION PROFESSIONAL)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2	Siddharth Bhatli	need to separate file both application	12/4/2021

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7416	7413	710102068822021	RAJESH VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Akul Mehandru	main case not link pag- 29 not clear please	23/09/2021
7417	7414	710102064012021	ANURAG NIRBHAYA VS COMMITTEE OF CREDITORS OF AGILE INTERNATIONAL LOGISTICS AND SUPPLY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Aishwarya	main case not link	7/9/2021
7418	7415	710102074332021	BRAHM DATT VERMA VS METENERE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1520(ND)2	BRAHM	ib not mention in main case soft copy and section	11/10/2021
7419	7416	710102075352021	INDIA SPORTS FLASHES PRIVATE LIMITED VS MANOJ SRIVASTAVA MEDIA CORPS		Sec 60(5)		Depaish	Wrong section	14/10/2021
7420	7417	710102070612021	SHANKAR FININVEST PVT. LTD. VS TDI INFRASTRUCTURE		IBC under Sec 7		AKSHIT SACHDEVA	DD NOT RECEIVED	20/10/2021
7421	7418	710102076582021	ASSOCIATED CONTAINER TERMINALS LIMITED VS TDI INFRASTRUCTURE LIMITED		Sec. 230-232 - Second Motion		Ananya	Wrong case type select, link 2nd motion with 1st motion,page no 02 missed, synopsis/list of dates &&& events missed,wrong	20/10/2021
7422	7419	710102064282021	UNION OF INDIA VS SH. SUMAN CHADHA		Sec 241 (2)		sfionclt	True copy missed in every pages of annexuress, proof of service	14/10/2021
7423	7420	710102074562021	VINAYAKASUBRAMANIAN VS SMC GLOBAL SECURITIES	Company Petition (Companies Act)	Application under any other provisions		Vinayakasubramanian	Wrong documents uploaded	12/10/2021
7424	7421	710102076032021	RISHABH CHAND LODHA VS CMYK PRINTECH LTD	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		RISHABH CHAND LODHA	wrong section and case type wrong( need to	14/10/2021
7425	7422	710102119182020	CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL PROPERTIES INFRASTRUCTURE LTD	Company Petition IB (IBC)	IBC Under Sec 9		Maneesh Kumar	page:31-33, 113 missed page 77, 81, 83, 89, 90, 94, not clear true copy sign missed, proof of service not clear, all pdf merge in 1	28/12/2020

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7426	7423	710102119052020	CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL TOWNSHIPS INFRA STRUCTURE LTD	Company Petition IB (IBC)	IBC Under Sec 9		Maneesh Kumar	Volume wise index/pages not clear- 31,35,41,42,44-49,55-59,61-64,68-70,78-81,94,97,103-107,140-146,150,156-163,172,173,185,188,189,192,195/page miss-32,33,34/master data of corporate debtor/E stamp paper Affidavit	26/12/2020
7427	7424	710102015822021	MEHER MADON VS UNITECH LIMITED	Company Petition (Companies Act)	Sec. 73(4)		Meher Madon	Welfare missed in vakaltnama and upload only final petition	23/02/2021
7428	7425	710102077712021	UNION BANK OF INDIA LIMITED VS ANGLE INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		EKTA CHOUDHARY	Page not clear-125-127,131,140/IRP Certificate miss &&& form 2/Every Power of attorney file with 50 E stamp paper/Advocate welfare &&&	21/10/2021
7429	7426	710102050462021	KARTIK CHADHA & OTHERS VS KARTIK CHADHA & OTHERS	Intervention Petition (IBC)	Sec 60(5),Application under any other provisions- IBC		Divyanshu Sarswat	page no-12 Wrong section/Page not clear-27-30/cut	21/07/2021
7430	7427	710102060232021	WAVE MEGACITY CENTRE PRIVATE LTD. VS VINEET CHAUDHARY	Intervention Petition (IBC)	Sec 60(5)		Divyanshu Sarswat	wrong case type please separate file 4/5 please call	25/08/2021
7431	7428	710102075032021	ORIENTAL BANK OF COMMERCE VS SHEKHAR RESORTS LTD. & ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/22(ND)201	Shivali Singh	section wrong	13/10/2021
7432	7429	710102075172021	ATCO FLEXDUCT PRIVATE LIMITED VS M/S SHAH PUBLICATION PVT. LTD	Company Application (Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/138(ND)20	Anant	index missing and stamp affidavit missing and cp not	13/10/2021

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7433	7430	710102075332021	BIBHUTI BHUSHAN BISWAS & ORS VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/330(ND)2021	Aman	(27-29.192-201 not clear page) and (volume break after 200 page )	13/10/2021
7434	7431	710102075862021	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1493(PB)2	RAJIV MALIK	E stamp and affidavit not notraize	14/10/2021
7435	7432	710102075942021	MR. MOHIT CHAWLA VS SUMERU PROCESSORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/404(ND)20	Mohit Chawla	page no 40,52 in hindi	14/10/2021
7436	7433	710102075802021	SUNIL PRAKASH SHARMA VS SUMERU PROCESSORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/546(PB)20	Sunil Prakash Sharma	20-23 not clear page	14/10/2021
7437	7434	710102076072021	SMT. PAVAN KAPOOR VS IIFL HOME FINANCE LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/25(ND)202	RANJANA ROY GAWAI	80-84,86-87,297,299,300,303 not clear page	14/10/2021
7438	7435	710102076842021	STERLING MOTOR COMPANY VS PANKAJ KUMAR SINGAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1329(ND)2019	RANJANA ROY GAWAI	&quot; Advocate welfare &quot; court fees miss &quot;	16/10/2021
7439	7436	710102076972021	KANTI MOHAN RUSTAGI VS WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Kanti	main case not link,	18/10/2021
7440	7437	710102077042021	AFFLE (INDIA) LIMITED VS AD VICTORIAM VENTURES PRIVATE	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/2380(ND)2	ANAND	document not upload properly	18/10/2021
7441	7438	710102064992021	ATUL KUMAR SINGHAL VS FIITJEE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3340(ND)2	Mukesh Mohan Goyal	PAGE NO 16 REPEAT	9/9/2021
7442	7439	710102075532021	HARI BABU THOTA VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/89(ND)201	HARI BABU THOTA	1,3,4 cut page	13/10/2021
7443	7440	710102075442021	BHOOPESH GUPTA VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/179(ND)20	BHOOPESH GUPTA	16-17 blur page	13/10/2021
7444	7441	710102076822021	ASSISTANT PROVIDENT FUND COMMISSIONER VS ASHOK KUMAR DEWAN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3196(ND)2	Manish Dhir	Fill up the blank at page number 3.	16/10/2021
7445	7442	710102077032021	ANJOO AMAR & ORS VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)20	Nithin	document not upload properly	18/10/2021
7446	7443	710102076702021	SATYENDRA PRASAD KHORANIA LIQUIDATOR OF METAPHOR EXPORTS PVT. LTD. VS WAVE MEGACITY CENTRE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Ankit Jain	main case not link, pdf merge in 1 volume, etc	16/10/2021

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7447	7444	710102053742021	DEPARTMENT OF SALES TAX THROUGH THE DEPUTY COMMISSIONER OF SALES TAX VS NCML INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Section 42 - Submitted by Government Body		Amar S. Mishra	main case not link with application section wrong case type wrong main case not link with	31/07/2021
7448	7445	710102008222020	WORLD CONSULTING & RESEARCH CORPORATION PRIVATE LIMITED VS NCML	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1081(PB)2 016	Kanti	Pg-31,32 not clear REMINDER 3/5	17/01/2020
7449	7446	710102058072021	GAURAV KATIYAR VS EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1348(ND)2 019	RISHABH JAIN	case type you filed execution petition please choose case type in execution	17/08/2021
7450	7447	710102069282021	NAYAN N RAHEJA VS RIYASAT TOWERS PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1392(ND)2 019	R N Karanjawala	Pg- ,438,448,466,612, 899 not clear page volume 2 index missed	24/09/2021
7451	7448	710102062672021	ASSISTANT COMMISSIONER AMAINDAKARAI ASSESSMENT CIRCLE VS	Interlocutory Application (I.B.C)	Sec 60(5)		Assistant Commissioner	main case not link and Pg-27,28,	1/9/2021
7452	7449	0710102024782020/7	ZOOM COOMUNICATIONS LTD. Vs. M/S PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/616(ND)20 20		Index missing	22/10/2021
7453	7450	0710102054162021/2	NCLT (COURT-2 NEW DELHI) THROUGH REGISTRAR Vs. MR. MANOJ KUMAR SINGH		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/11(ND)202 1		Page no. 47 - 120 true copy sign missing, pages cut from below	22/10/2021
7454	7451	0710102079172019/1 6	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1006(ND)2 019		Page 1 - 15 sign missing, Court fees and welfare missing on vakalatnama,	22/10/2021
7455	7452	0710102081822019/1 1	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2		Page no. 1 - 12 sign missing,	22/10/2021
7456	7453	0710102086102020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 59	COMPANY PETITION (COMPANIES		No Index, No Pagination	22/10/2021
7457	7454	0710120009092018/1 3	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2 018		Wrong pagination in Index, Page no. 1 - 29 sign missing,	30/09/2021

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7458	7455	0710102010102021/10	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		Page no. 1 - 53 sign missing, stamp paper missing, Affidavit not notarized, Page no. 61 - 62, 98, 100, 132,144,	22/10/2021
7459	7456	0710102039202021/1	MAJOR BRANDS (INDIA) PRIVATE LIMITED Vs. GAURIK FASHIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/287(ND)2021		True copy sign missing on every page	22/10/2021
7460	7457	0710102076942019/6	SAHIL GARG Vs. WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/946(ND)20		Rs 25 welfare missing on vakalatnama	22/10/2021
7461	7458	0710102100092019/9	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1593(ND)2019		Page no. 1 - 14 sign missing, Page no. 17 - 35 true copy sign	22/10/2021
7462	7459	0710102002702021/6	VIJENDER SHARMA Vs. CONARES METAL SUPPLY LTD		----Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		Wrong pagination after page no. 6	22/10/2021
7463	7460	0710102073712020/1	DAVENDRA KUMAR Vs. DELTOS INFRA PRIVATE LIMITED		Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		File all documents separately	8/10/2021
7464	7461	0710102139052019/2	TRUE SALES Vs. JINDAL GREEN CROP INTERNATIONAL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/659(ND)20		Wrong e-filing, need to file in IA	22/10/2021
7465	7462	0710102016922019/1	RAJESH VASUDEVA Vs. SPML INFRA LIMITED		Application under any other provisions	COMPANY APPLICATION( COMPANIES		Wrongly Filed here	22/10/2021
7466	7463	0710102016122021/3	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY Vs. LARK LOGISTICS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/139(ND)2021		P.O.S missing	20/10/2021
7467	7464	0710102053142021/3	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. UDAY		IBC under Sec 7	COMPANY PETITION IB (IBC)/393(ND)2021		True Copy sign missing in the Judgement document	21/10/2021
7468	7465	0710102110322019/15	SAHAJ BHARTI TRAVELS Vs. HCL TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2087(ND)2		No index, No Pagination	22/10/2021
7469	7466	0710102138062019/14	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)2019		Page no. 62, 66 translation copy missing, Page no. 371 not clear	22/10/2021
7470	7467	0710102149292019/8	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2		Page no. 1 - 15 sign missing,	6/9/2021

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7471	7468	0710102149292019/9	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2		Page no. 1 - 15 sign missing,	20/10/2021
7472	7469	0710102158352019/3	PNB HOUSING FINANCE LIMITED Vs. M/S ALPINE REALTECH PVT LTD		Sec 60(5)	COMPANY APPLICATION(I BC)/14(ND)2020		Wrong e-filing, application need to file in IA	22/10/2021
7473	7470	0710120010512018/6	HARI PAVAN VELLANKI Vs. ISCHOLAR EDUCATION SERVICES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/354(ND)20		Order copy not available, please put the order copy before the	22/10/2021
7474	7471	0710120012082018/6 1	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2 018		Page no. 56, 62, 70 not clear, merge documents in single pdf, page	21/10/2021
7475	7472	0710120012082018/6 2	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2		Documents not available, please refile the	21/10/2021
7476	7473	0710102079912019/1 4	JMS STEEL & POWER CORPORATION Vs. S.T. CONSTRUCTIONS PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1049(ND)2		Written Submission Filed twice	22/10/2021
7477	7474	710102076902021	VS METALLIC PRIVATE LIMITED VS ENERSHELL ALLOYS & STEEL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MANOJ KUMAR	document not uploaded properly, pdf merge into 1	18/10/2021
7478	7475	710102078272021	JMD CRANES VS THE INDURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAKESH KUMAR	PAGE:79-80 cut, 235-236 not clear, 239, 242, 245, 247-248, 251, 254, 257, 258, 261, 264, 267, 269-274,	22/10/2021
7479	7476	710102076142021	PUNEET KAUR THROUGH HER ATTORNEY AMRIT PAL SINGH VS PANKAJ	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/236(ND)20	Legalics Law Offices	20-21 not clear page and merge into one pdf	14/10/2021
7480	7477	710102076392021	ANIL KOHLI VS SMT GINNI DEVI	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/218(PB)20 21	ABHISHEK	welfare courtfees missing and notary missing in affidavit and stamp paper AND	15/10/2021
7481	7478	710102076512021	SHARMA KALYPSO PRIVATE LIMITED VS SMT GINNI DEVI	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1887(ND)2	Navjit	document not upload properly	15/10/2021
7482	7479	710102076562021	J V RESTAURANT PRIVATE LIMITED VS SMT GINNI DEVI	Interlocutory Application (I.B.C)	Application under any other provisions - IBC		Omprakash Sharma	main case not link and welfare and court fee	15/10/2021
7483	7480	710102076612021	ARGENTIUM INTERNATIONAL PVT LTD VS UTM ENGINEERING	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/248(ND)20	Kanti	page:149-151 not clear,	15/10/2021



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7484	7481	710102077212021	YUG INTERNATIONAL PRIVATE LIMITED VS PAHWA PLASTICS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2879(ND)2	NILESH RANJAN	Wrong section select	19/10/2021
7485	7482	710102077092021	GAUTAM SINGHAL RESOLUTION PROFESSIONAL OF M/S SPM AUTOMOTIVE COMPONENTS PRIVATE LIMITED VS PAHWA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/892(ND)2020	JEET MALA	proof of service missed,	19/10/2021
7486	7483	710102077152021	FORGINGS PRIVATE LIMITED VS INDIABULLS HOUSING FINANCE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/455(PB)20	Sajeve Bhushan Deora	Pg 65H hindi to 68	19/10/2021
7487	7484	710102078332021	CENTRAL BANK OF INDIA VS RANJIT KUMAR VERMA	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1018(ND)2	Anish Jaipuria	STAMP PAPER MISSING	22/10/2021
7488	7485	710102076272021	BRAHM DATT VERMA VS METENERE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1520(ND)2018	BRAHM	main case wrong soft copy and notary missing in affidavit and	14/10/2021
7489	7486	710102077342021	ANIL KUMAR SHARMA LIQUIDATOR MACRO COMMERCE PRIVATE LIMITED VS KALIBER ASSOCIATES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/398(PB)2017	aditya gauri	Wrong section select,no welfare and court fees in vakaltnama	19/10/2021
7490	7487	710102045022021	NUTAN JAISWAL VS MR MUKESH GUPTA INSOLVENCY RESOLUTION PROFESSIONAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2018	TRIVENDRA	123-127,145-147,261-265,272-277,282-288 translate page 128-138 not clear page and index missing in vol 2 123-127,145-147,261-265,272-277,282-288	5/7/2021
7491	7488	0710200400572008/2	M/S MADHU BHASKAR Vs. M/S ISHWAR INDUSTRIES LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/43(ND)2008		Index First page Not Clear at all, E-stamp missing, Page 204 according to PDF	7/10/2021
7492	7489	0710102004242020/3	CAPITAL TRADE LINKS LTD Vs. SONI E VEHICLE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)2020		Index missing in both the documents, Court Fee	8/10/2021
7493	7490	0710102092372020/6	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/995(PB)20		Page no. 1 - 16 sign missing, Page no. 139, 140	8/10/2021

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7494	7491	0710102170882019/1	GP GLOBAL ASPHALT Vs. SONI COMMERCIAL ENTERPRISES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/46(ND)202		Welfare Fee stamp and Court Fee stamp	8/10/2021
7495	7492	0710200400732013/4	SANTOSH KUMAR Vs. M/S ANGHAILA HOUSING PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES)		Wrongly Filed here	8/10/2021
7496	7493	0710102004242020/4	CAPITAL TRADE LINKS LTD Vs. SONI E VEHICLE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)20		Stamp paper missing, Page no. 3 - 12 true	11/10/2021
7497	7494	0710102007852021/6	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. MEDEOR HOSPITAL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/979(ND)2021		Page no. 24 - 102, page 117 page cut	11/10/2021
7498	7495	0710102015442019/1	ATUL KUMAR KANSAL Vs. SAMYAK PROJECT PVT LTD		Sec 60(5)	COMPANY PETITION IB (IBC)/439(ND)2019		Affidavit not notarized, Page no. 49,50, 126, 127 need type copy , Page no. 136, 169, 170, 171, 172, 173,175, 176, 192, 196, 216, 217, 218, 219, 220, 221,	11/10/2021
7499	7496	0710102031072021/2	MR. SANJU KUMAR Vs. XECUTE HR SOLUTIONS PVT.LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION		Wrongly Filed	25/10/2021
7500	7497	0710102033502020/2	BURLINGTON FINANCE Vs. VIPUL LIMITED		IBC under Sec 7	COMPANY PETITION IB		E-stamp missing	24/03/2021
7501	7498	0710102035162021/1	BHARAT ANAND Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec. 441	COMPANY PETITION (COMPANIES ACT)/172(ND)20		Index missing	25/10/2021
7502	7499	0710102060632021/14	SAROJ KUMAR PODDAR Vs. GROWTH TECHNO PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/558(PB)20		No Index, No Pagination,	25/10/2021
7503	7500	0710102060632021/15	SAROJ KUMAR PODDAR Vs. GROWTH TECHNO PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/558(PB)20		No Index, No Pagination, Rs 25 welfare missing	25/10/2021
7504	7501	0710102063802021/7	RAJESH RAMNANI Vs. BIT BLITS DIGITAL WORKSTATION		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong e-filing, application need to file in IA	25/10/2021
7505	7502	0710102065052021/5	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		Wrong e-filing, need to file in IA	25/10/2021
7506	7503	0710102071032021/1	BANK OF BARODA THROUGH RESHMA MITTAL Vs. UDHAM		Section 95(1)	COMPANY PETITION IB (IBC)/593(ND)20		Wrong e-filing, application need to file in IA	25/10/2021

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7507	7504	0710102155852019/6	PUNJAB NATIONAL BANK Vs. OLYMPUS METAL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3192(ND)2		No Index, No Pagination	25/10/2021
7508	7505	0710102155912019/8	PUNJAB NATIONAL BANK Vs. WORLDWIDE METALS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/3185(ND)2		No Index, No Pagination	25/10/2021
7509	7506	0710102155982019/7	PUNJAB NATIONAL BANK Vs. GURMOHAN GARMENTS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/3232(ND)2		No Index, No Pagination	25/10/2021
7510	7507	0710102156022019/6	PUNJAB NATIONAL BANK Vs. RAKHEJA FASHIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3197(ND)2		No Index, No Pagination	25/10/2021
7511	7508	0710102156042019/10	PUNJAB NATIONAL BANK Vs. NAMO GANPATI GARMENTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3219(ND)2019		No Index, No Pagination	25/10/2021
7512	7509	0710102156062019/9	PUNJAB NATIONAL BANK Vs. QUTAB MERCANTILE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3208(ND)2		No Index, No Pagination	25/10/2021
7513	7510	0710102168432019/5	GRID INFRA Vs. HYTHRO		19(2)	COMPANY APPLICATION(I BC)/2881(PB)20		Stamp paper missing, Page no. 24 , 25, 27, 35,	25/10/2021
7514	7511	0710102416142018/14	SH. ANIL KHEATERPAL Vs. M/S INNOVARI TECHNOLOGIES PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/569(ND)20		Page no. 1 - 10 sign missing,	25/10/2021
7515	7512	0710120009092018/11	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Page no. 3 - 18 sign missing, Court fees and welfare missing on vakalatnama,	12/3/2021
7516	7513	0710102006232021/4	RAVI BANSAL Vs. SH. RAKESH SINGALA		Sec 30	INTERLOCUTORY APPLICATION		Wrong e-filing, application need to file in IA	25/10/2021
7517	7514	0710102006382021/2	ASHUTOSH GUPTA Vs. MODERN PLANNERS PRIVATE LIMITED		Sec. 59,Sec. 213,Sec. 241(1),Sec.	COMPANY PETITION (COMPANIES		No Index, No Pagination	25/10/2021
7518	7515	0710102007852021/7	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. MEDEOR HOSPITAL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/979(ND)2021		Page no. 6 - 7 not clear,	25/10/2021
7519	7516	0710102010492020/2	HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED Vs. B L		IBC Under Sec 9	COMPANY PETITION IB (IBC)/473(ND)2020		Stamp paper missing, affidavit not notarized	25/10/2021
7520	7517	0710102021042021/4	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		Page no. missing after page no. 2 and page no. 3	23/09/2021

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7521	7518	0710102116722020/2	ABDULHADI ALMAILEM TRADING COMPANY W.L.L Vs. JAY ACE TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1140(ND)2020		Page 60 according to PDF is Blank	23/09/2021
7522	7519	0710102148352019/2	RANVIR SINGHS/O UDAY RAM Vs. M/S VARDHMAN BUILDTECH		Sec 60(5)	COMPANY APPLICATION(I BC)/2706(PB)20		True Copy sign missing in Pages 4 to 19 according	25/10/2021
7523	7520	0710102036092021/3	SURANGI SERVICES LIMITED Vs. SRIGOPAL CHOUDHARY RESOLUTION PROFESSIONAL OF ORTEL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2422(ND) 2021		One document Affidavit wrongly filed	24/09/2021
7524	7521	0710102067762021/2	MR. NAVNEET KUMAR GUPTA Vs. IL & FS FINANCIAL SERVICES LIMITED		----Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/4262(ND)		Wrongly Filed here	25/10/2021
7525	7522	710102067142021	MAHENDRA KUMAR SHAH VS EITCHER MOTORS LIMITED	Company Appeal(Companies Act)	Sec. 58(3)		ankur gupta	wrong case type select, company master data missed, correct respondent name, serve the	17/09/2021
7526	7523	710102077682021	BIJENDER SINGH LATHER VS ABHISHEK ANAND	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/477(PB)20	Neeraj	13-16,27,35,36 not clear page	20/10/2021
7527	7524	710102078232021	PICCADILY HOTELS PRIVATE LIMITED VS M/S IMPRESSIONS SERVICES PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/527(ND)2017	Navin	Wrong case select,	22/10/2021
7528	7525	710102077912021	ASHISH KUMAR VS THREE C SHELTERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2	Gaurav Srivastava	Fill the blanks on page 8.	21/10/2021
7529	7526	710102077982021	ABHISHEK SAMUEL VS SIDHARTHA BUILDHOME PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/717(ND)20	ABHISHEK SAMUEL	case type wrong and stamp paper missing	21/10/2021
7530	7527	710102077952021	WOOLWAYS INDIA LIMITED IN LIQUIDATION VS STANDARD CHARTERED BANK	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/29(ND)2018	Sajeve Bhushan Deora	page blank 39, page:130-131 not clear,after 323 wrong page	21/10/2021
7531	7528	710102078082021	ATCO FLEXDUCT PRIVATE LIMITED VS SAMTEL COLOR LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/138(ND)20	Anant	fees missed of section 66, service missed	22/10/2021
7532	7529	0710102061612021/1	DEEPIKA MADAN Vs. TODAY HOMES NOIDA PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		blank page, please file the correct document	12/10/2021

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7533	7530	0710102061982020/3	M/S STAR WIRE PRODUCT Vs. KOTSONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/811(ND)20		File Both documents separately,	12/10/2021
7534	7531	0710102006592019/10	RATAN SINGH Vs. THEME EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/323(ND)2019		Page no. 1 - 31 sign missing, stamp paper missing, affidavit not notarized, Page no. 34 - 100	13/10/2021
7535	7532	0710102010002021/3	CELESTIAL FINHOLD PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		Wrong pagination in index and	13/10/2021
7536	7533	0710102011102021/1	VINOD KHATTAR Vs. NARENDER KUMAR SHARMA		Sec 60(5)	INTERLOCUTORY APPLICATION		Page no. 22 - 23 true copy sign missing	13/10/2021
7537	7534	0710102012762020/5	SHRI Vs. M/S VINAYAK WIRE PRODUCTS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(I BC)/957(ND)202		No Index, No Pagination	13/10/2021
7538	7535	0710102022452020/7	BREAKING WAVE SOFTWARE PRIVATE LIMITED Vs. GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES		Page no. 5 , 7, 16 page lines cut,	13/10/2021
7539	7536	0710102025512021/4	LARSEN & TOUBRO LIMITED CONSTRUCTION DIVISION Vs. ABIR INFRASTRUCTURE PVT. LTD. THROUGH RESOLUTION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2041(ND) 2021		No Index, No Pagination	13/10/2021
7540	7537	0710102034632021/3	SHIVANI GUPTA Vs. H L BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/321(ND)20		Page no. 2 not clear	13/10/2021
7541	7538	0710102035162021/2	BHARAT ANAND Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec. 441	COMPANY PETITION (COMPANIES ACT)/172(ND)20		No Index, No Pagination	13/10/2021
7542	7539	0710102035882021/2	ABHISHEK JAIN Vs. PURETO LIFESCENCE PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES ACT)/230(ND)20 21		Stamp paper missing, affidavit not notarized, Page no. 96 - 105, 147, 152-169 pages dim,	13/10/2021
7543	7540	0710102037572021/2	SHAILESH DAYAL Vs. BHARTI MITTAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2678(ND)		Page no. 6 - 7 translation copy missing, , Page no. 72, 73, 83-97,	13/10/2021
7544	7541	0710102052802021/3	PANKAJ KHAITAN Vs. MR. AJAY GOYAL		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		Page no. 167 - 177, 190 , 211 - 219, pages not	26/10/2021

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7545	7542	710102071982021	RAGHVENDRA PRATAP SINGH VS CLARION TOWNSHIPS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/638(ND)2020	TRIVENDRA	18-20,36-38 not clear page 23 cut page 40,42 translate page	2/10/2021
7546	7543	710102078792021	ARVIND DHAM VS L&T FINANCE LIMITED	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/499(ND)20	Mukund Rawat	case type wrong and vakaltnama missing	25/10/2021
7547	7544	710102068632021	UJALA AQUATECH INDIA PVT LTD VS UJALA PUMPS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 47 (1)	COMPANY PETITION IB (IBC)/43(ND)201	Kewal Krishan Saini	12 page not clear and due payment other section	22/09/2021
7548	7545	710102080602021	STUDIOF&B FOOD SERVICES PRIVATE LIMITED VS REALTECH DEVELOPMENTS & INFRASTRUCTURE (INDIA) PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3368(ND)2019	rit arora	Stamp paper missed affidavit not notarized	1/11/2021
7549	7546	710102078732021	SALEEM VS INDIRAPURAM HABITAT CENTRE PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2	ATEENDRA	Pg 41 cut	29/10/2021
7550	7547	710102078772021	UNION OF INDIA THROUGH REGIONAL DIRECTOR(NR) VS ARGL LIMITED	Company Application(C ompanies Act)	Sec 224 (5)	COMPANY PETITION (COMPANIES ACT)/148(ND)20	DR. RAJ SINGH	due payment for other section 8-9 not clear page	1/11/2021
7551	7548	710102076302021	NARENDRA KUMAR VS CMYK PRINTECH LTD	Intervention Petition (IBC)	Sec 60(5)		VIKAS	main case not link, memo of parties, list dates of events and brief of synopsis, petition every pages, true copy sign missed on every pages of annexure,	29/10/2021
7552	7549	710102080132021	TIMES CITY LIMITED VS PALKIT IMPEX PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		abhishek seth	No valuation report	29/10/2021
7553	7550	710102073502021	DR. MOHAMMAD TARIQUEZZAMAN VS OCEAN CLUB PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)		SUHAIL	SECTION 213 FEES MISSING	8/10/2021
7554	7551	710102079512021	DEEPAK BHOLA VS AYBI ENERGY PRIVATE LIMITED	Company Petition (Companies Act)	Sec 433(e)/433(f) of CA 1956		DEEPAK	wrong documents uploaded	27/10/2021

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7555	7552	710102079872021	SAI GR IMPEX PRIVATE LIMITED VS CUSHMAN AND WAKEFIELD PROPERTYMANAGEMENT SERVICES INDIA PRIVATELIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ABHISHEK KUMAR	page:111 not clear, 25rs advocate welfare and 3rs court fee missed, etc	29/10/2021
7556	7553	710102079902021	EMTA COAL LIMITED VS PUNJAB STATE POWER CORPORATION LIMITED	Transfer Petition(Com panies Act)	Rule16(d),NCLT Rules,2016		Rajanish	Main case no. missed on cover page,	29/10/2021
7557	7554	710102080292021	REDMALL VYAPARI ASSOCIATION VS CELEBRATION CITY PROJECTS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/740(PB)20 18	SANJEEV KUMAR	need to additional	30/10/2021
7558	7555	710102080332021	DEEPALI INFRATECH PVT LTD VS UMANG REALTECH PRIVATE LIMITED THROUGH RP	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1564(PB)2 018	Amandeep Singh	22,24,115,117,120 ,129,132,133,134, 136,139,141,147,1 49-150,164- 182,194-208,210- 226,237,250,252,2 60,262- 264,266,268- 269,272,275,277,2 79,281,283,285,28	30/10/2021
7559	7556	710102080392021	RAKESH KUMAR GUPTA VS GIRISH CHANDER JOSHI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2582(ND)2	ABHISHEK	29-34,57 not clear page	30/10/2021
7560	7557	710102080372021	VINODKUMAR S SHAH VS PUNJAB NATIONAL BANK	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/455(ND)20	ASHISH BATRA	notary missing in stamp paper	30/10/2021
7561	7558	710102069562021	AVR OVERSEAS PRIVATE LIMITED VS ADINATH INTERNATIONALNPRIVAT E LIMITED	Interlocutory Application (I.B.C)	Sec 49(2)	COMPANY PETITION IB (IBC)/348(ND)20 20	Pradeep Rana	sign missed on application,true copy sign and stamp missed,upload	24/09/2021
7562	7559	710102070782021	SHREE YASH STAINLESS PRIVATE LIMITED VS ROHIT SEHGAL	Interlocutory Application (I.B.C)	Sec 60(5)		Harshavardhan Bhende	72-79 not clear page main case not link section wrong please	30/09/2021
7563	7560	710102080402021	MUKESH KUMAR JAIN VS MR. JAWAHAR LAL MAHENDER KUMAR LALWANI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/411(ND)20 20	SOURABH LEEKHA	section wrong	30/10/2021
7564	7561	710102071252021	H.R. BUILDTECH PVT. LTD. VS DHINGRA JARDINE INFRASTRUCTURE	Company Application(C ompanies Act)	Application under any other provisions		Dushyant	main case not link	30/09/2021

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7565	7562	710102078062021	COMMERCIAL TAX DEPARTMENT GOVERNMENT OF RAJASTHAN VS GLOW IRRIGATION PVT LTD	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/441(PB)2018	Vidhan	case type wrong	22/10/2021
7566	7563	710102078092021	SAHIL HOLDINGS PRIVATE LIMITED VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Pranshu Goel	main case not link	22/10/2021
7567	7564	710102078932021	PRAVEEN BANSAL VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process	COMPANY PETITION IB (IBC)/712(PB)20	Shashwat Anand	wrong filing	26/10/2021
7568	7565	710102078922021	PINGLE BUILDERS PVT.LTD. VS SALUJA CONSTRUCTION	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/712(PB)20	RANJANA ROY GAWAI	wrong file	26/10/2021
7569	7566	710102053182021	COMMERCIAL TAXES DEPARTMENT VS YOGENDER PAL SINGH	Interlocutory Application (I.B.C)	Sec 42,Sec 42	COMPANY PETITION IB (IBC)/712(PB)2019	Vidhan	case type wrong()company appeal in IBC , and wrong	29/07/2021
7570	7567	710102079502021	KASHI VISWANATHAN SIVARAMAN LIQUIDATOR OF GLOBALITE INDUSTRIES PVT. LTD. VS AKL IMPEX PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/564(ND)2019	Prateek Kushwaha	payment not done	27/10/2021
7571	7568	710102055432021	COMMERCIAL TAXES DEPARTMENT VS RAJ KUMAR RALHAN	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/540(PB)20	Vidhan	9-11,14 not clear page affidavit not notarized stamp	7/8/2021
7572	7569	710102079572021	CHANNEL INFOMATIC VS NITIN CHHABRA	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/359(ND)2020	Jasmeet Singh	page 4 cut and case type and section wrong and date not	27/10/2021
7573	7570	710102079742021	BLUEBIRD SOFTWARE PRIVATE LIMITED VS AXIS TRUSTEE SERVICES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/491(ND)2021	Kumar Anurag	AFFIDAVIT MISSING	28/10/2021
7574	7571	710102079832021	REDMALL VYAPARI ASSOCIATION VS CELEBRATION CITY PROJECTS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/740(PB)2018	SANJEEV KUMAR	need to additional	28/10/2021
7575	7572	0710102021042021/14	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		Pages 70,71 && 98 according to PDF	2/11/2021
7576	7573	0710102021042021/6	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		Pages 76,77 && 104 according to PDF	11/10/2021
7577	7574	0710102021042021/7	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		Pages 76,77 && 104 according to PDF	11/10/2021



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7578	7575	0710102021042021/8	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		Pages 76,77 && 104 according to PDF	11/10/2021
7579	7576	0710102021042021/9	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		Pages 72,73 && 100 according to PDF	11/10/2021
7580	7577	0710102023092021/1	MOHINDER PAL KAMBOJ Vs. FIITJEE LTD.		IBC Under Sec 9	COMPANY PETITION IB		Index missing	3/11/2021
7581	7578	0710102030982021/2	SHIRDI INDUSTRIES LIMITED Vs. M/S UNITED CONCEPTS AND SOLUTIONS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)20 21		E-stamp missing	3/11/2021
7582	7579	0710102054452021/2	TENNANT CLEANING SYSTEM INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		IBC Section 59	COMPANY PETITION IB (IBC)/420(PB)20 21		Page 24&&27 according to PDF Not Visible at all	3/11/2021
7583	7580	0710102055862021/1	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED		Application under any other provisions	INTERLOCUTORY APPLICATION( COMPANIES		Pages 25 to 41 according to PDF is in Hindi;it should be in	3/11/2021
7584	7581	0710102062242021/1	NAVEEN GAUTAM Vs. KISHAN DUTT GAUTAM		Sec. 244(1),Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/147(ND)20 21		E-stamp missing, Pages 48 to 52,76 to 79,81 to 83,92,129,163,164 according to PDF are in Hindi;it should be in English, Page 84	3/11/2021
7585	7582	0710102067332021/2	MANJIT KAUR & ANR Vs. M/S HIGH TENSILE PRODUCTS PVT LTD		Sec. 241(1),Sec. 213,Sec. 242(4),Sec. 59	COMPANY PETITION (COMPANIES		Court Fee stamp missing in Vakalatnama	3/11/2021
7586	7583	0710102067332021/3	MANJIT KAUR & ANR Vs. M/S HIGH TENSILE PRODUCTS PVT LTD		Sec. 241(1),Sec. 213,Sec. 242(4),Sec. 59	COMPANY PETITION (COMPANIES		Wrongly Filed	3/11/2021
7587	7584	0710102073392021/1	SANDEEP KUMAR BHATT Vs. INDRAPRASTHA GAS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4609(ND)		Index missing, Court Fee stamp and Welfare Fee stamp missing in	3/11/2021
7588	7585	0710102045652021/2	YOGESH BHANDARI Vs. DR. KHANNAS PATHCARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/334(ND)20		All pages cut from bottom, Rs 3 court fees	2/9/2021
7589	7586	0710102049632021/3	BALAJEE DEVELOPWELL PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMP ANIES		Page no. missing in document	3/11/2021
7590	7587	0710102065952021/1	SM PILFER PROOF CAPS PRIVATE LIMITED Vs. M/S DYNAMIC STAR SECURITY AND ALLIED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4445(ND)		Documents not available, please refile the documents	3/11/2021

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7591	7588	0710102068622021/2	MR. SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		Documents not available , please refile the	3/11/2021
7592	7589	0710102072432021/1	CAPRI GLOBAL CAPITAL LIMITED Vs. ADVANCE HOME & PERSONAL CATE LIMITED THROUGH MR. VIVEK BHARTI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4560(ND) 2021		Documents not available, please refile the documents	3/11/2021
7593	7590	0710102072872020/5	M/S FURNACE METTALIKS Vs. RATHI STEEL AND POWER LTD		----	COMPANY PETITION IB (IBC)/906(ND)20		Documents not available, please refile the	3/11/2021
7594	7591	0710102096462019/13	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1510(ND)2		Wrong e-filing, need to file in IA	3/11/2021
7595	7592	0710102105712019/7	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2 019		Wrong e-filing , need to file in IA	3/11/2021
7596	7593	0710102117262020/2	DEBADUTTA MISHRA Vs. M/S ANSAL HOUSING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/45(PB)202 1		No Pagination in index and document, sign missing on every page, supporting affidavit and	3/11/2021
7597	7594	0710102136252019/4	SANJAY KUMAR CHETWANI Vs. MEDINNBELLE HERBALCARE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2681(ND)2 019		No Index, No pagination	3/11/2021
7598	7595	0710102412082017/9	ORIENTAL BANK OF COMMERCE Vs. SONEAR INDUSTRIES		IBC under Sec 7	COMPANY PETITION IB (IBC)/597(PB)20		Wrong e-filing, need to file in IA	3/11/2021
7599	7596	0710102413072017/11	PUNJAB NATIONAL BANK Vs. SAMTEL COLOR		IBC under Sec 7	COMPANY PETITION IB		Wrong e-filing, need to file in IA	3/11/2021
7600	7597	0710102003112020/4	SHUBHAM CHEMICAL & SOLVENT LTD Vs. INDO LAMINATES PRIVATE LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/341(ND)20		Page no. 25 - 31 pages not clear	11/10/2021
7601	7598	0710102004282019/7	SPA AGENCIES [INDIA] PRIVATE LIMITED Vs. SPA LIFESTYLE PRIVATE		Sec. 241(1)	COMPANY PETITION (COMPANIES		Wrong e-filing (petition)	3/11/2021
7602	7599	0710102068622021/3	MR. SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		BACK DATE AFFIDAVIT	3/11/2021
7603	7600	0710102070882021/2	BANK OF BARODA THROUGH RESHMA MITTAL Vs. DEEPIKA		Section 95(1)	COMPANY PETITION IB (IBC)/590(ND)20		STAMP PAPER && AFFIDAVIT	3/11/2021
7604	7601	0710102075022021/1	SANJEEV KRISHAN SHARMA Vs. UNION OF INDIA THROUGH REGIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4692(PB)		PROOF OF SERVICE MISSED	3/11/2021

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7605	7602	0710102078972019/6	SKILLAR ENTERPRISE INDIA PVT. LTD. Vs. KNOWLEDGE PODIUM SYSTEMS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1030(PB)2019		PROOF OF SERVICE MISSED	3/11/2021
7606	7603	0710102088942019/28	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		STAMP PAPER MISSED	3/11/2021
7607	7604	0710102150122019/2	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Rule 11 of NCLT	COMPANY PETITION (COMPANIES		FILE AS A FRESH APPLICATION	3/11/2021
7608	7605	0710102002772020/9	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED		Sec. 58(3)	COMPANY PETITION (COMPANIES		STAMP PAPER AND AFFIDAVIT , PROOF OF	3/11/2021
7609	7606	0710102010982021/1	M/S SUPER MEDICAL AID Vs. MEDEOR HOSPITAL LIMITED (FORMELY KNOWN AS ROCKLAND HOSPITAL LIMITED)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/102(ND)2021		STAMP PAPER MISSED	3/11/2021
7610	7607	0710102012642019/16	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		Please File in IA as application Progress report is the part of application so	3/11/2021
7611	7608	0710102014592019/19	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Sec 424 (3)	COMPANY PETITION (COMPANIES		Page 18 Not clear	3/11/2021
7612	7609	0710102024542021/3	P L THOMAS Vs. AMAKAN OVERSEAS (P) LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2021		Kerla stamp paper need minimum 50 rupees need ,	3/11/2021
7613	7610	0710102045702021/1	RAJIV KR. CHAUDHRY Vs. KULDEEP VERMA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2945(PB)		Notary stamp not on stamp paper please Notary seal on stamp.	3/11/2021
7614	7611	0710102050312021/2	RAPID METRO RAIL GURGAON LIMITED Vs. ICONS PROJECTS INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/370(ND)2021		Notary back date , True copy sign missed	3/11/2021
7615	7612	0710102038002021/2	AKHIL AHUJA Vs. DAIKI AXIS INDIA PRIVATE LIMITED		Application under any other provisions-	INTERLOCUTORY APPLICATION		index missing	11/10/2021
7616	7613	0710102038202021/3	IFCI LTD Vs. SANGITA ARORA		Section 95(1)	COMPANY PETITION IB		AFFIDAVIT MISSING	3/11/2021
7617	7614	0710102042412021/1	EARTH WATER LIMITED Vs. M/S BHATIA & BHATIA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		INDEX MISSING	11/10/2021

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7618	7615	0710102045562021/1	AKHIL AHUJA Vs. GEOK LAN TAY		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		INDEX MISSING	11/10/2021
7619	7616	0710102046192021/1	AKHIL AHUJA Vs. YES BANK LIMITED		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		INDEX MISSING	11/10/2021
7620	7617	0710102047592021/2	AKHIL AHUJA Vs. SUNIL GHORAWAT		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		INDEX MISSING	11/10/2021
7621	7618	0710102049722021/1	MERIDIAN VENEERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/123(ND)2021		WRONG INDEX	25/10/2021
7622	7619	0710102050652021/4	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		SIGN MISSING IN ALL PAGES	3/11/2021
7623	7620	0710102050712021/2	INGRAM MICRO INDIA PRIVATE LIMITED Vs. EDIQUE SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/422(ND)2021		WRONG COUNTING	10/9/2021
7624	7621	0710102003962020/6	MEC METAL EXCHANGE INTERNATIONAL GMBH Vs. DWARKESH ALLOYS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/228(ND)2020		Council sign missed in index	3/11/2021
7625	7622	0710102005172021/3	SANTOSH SHARMA Vs. KEWAL KRISHAN KUMAR		Sec 66(1)	INTERLOCUTORY APPLICATION		E stamp missed with affidavit	3/11/2021
7626	7623	0710200014252017/14	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB		need to file as a application	5/11/2021
7627	7624	0710200412522017/38	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB		need to file as a application	5/11/2021
7628	7625	0710102005032019/2	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED		IBC under Sec 7	COMPANY PETITION IB		upload properly	22/04/2019
7629	7626	0710102013312019/9	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. Vs. GLOBALITE INDUSTRIES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/564(ND)2019		file as a fresh application	5/11/2021
7630	7627	0710102005032021/5	M/S OMAX AUTOS LIMITED Vs. M/S HEMA AUTOMOTIVE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/123(ND)20		Page no. 35 - 131 need type copy of hand written	3/11/2021
7631	7628	0710102006312020/6	GAURAV JAIN (SOLE PROPRIETOR OF SD PRECISE BIOSCIENCE) Vs. RESEARCH MEDICINE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/284(ND)2020		No Index, No Pagination	3/11/2021

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7632	7629	0710102008022021/3	EVERGREEN VENEERS PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		Page no. 9, 10, 13 pages not clear	3/11/2021
7633	7630	0710102018292020/2	SPRINT CONSYS PRIVATE LIMITED Vs. AKONA ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1065(ND)2020		No index, no pagination, Rs 25 welfare missing on vakalatnama	3/11/2021
7634	7631	0710102018462021/4	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/233(ND)2021		Wrong e-filing, application need to file in IA	3/11/2021
7635	7632	0710102031812020/2	SUNIL KUMAR GUPTA Vs.		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		Blank document, please refile the document	3/11/2021
7636	7633	0710102032432021/5	DAIMLER FINANCIAL SERVICES INDIA PVT. LTD. Vs. CORONATION INFRASTRUCTURE PVT.		IBC under Sec 7	COMPANY PETITION IB (IBC)/241(ND)2021		Stamp paper, Page no. 8 - 20 true copy sign missing, page no.	3/11/2021
7637	7634	0710102033532021/1	BHS-SONTHOFEN INDIA PRIVATE LIMITED Vs. AKONA ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/364(ND)2021		No Index, No Pagination, Rs 25 welfare missing on vakalatnama	3/11/2021
7638	7635	0710102041312021/4	MR RAJBIR SINGH MAKHNI Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED		Sec. 59	COMPANY PETITION (COMPANIES ACT)/103(ND)20		Merge documents in single pdf	3/11/2021
7639	7636	0710102053822021/3	USHA FASTENERS PRIVATE LIMITED Vs. KOTSONS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/540(ND)20		No pagination, page no. 3, 4 missing	3/11/2021
7640	7637	0710102055862021/2	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED		Application under any other provisions	INTERLOCUTORY APPLICATION( COMPANIES ACT)/26(ND)2021		Page no. 1 - 7 sign missing, Page no. 11 - 63 true copy sign missing, Page no. 21 - 54	3/11/2021
7641	7638	0710102057532021/1	INTEC CAPITAL LIMITED Vs. CHITRESH LATHER		Section 95(1)	COMPANY PETITION IB		Page no. 1 - 12 sign missing,	3/11/2021
7642	7639	0710102060292020/2	CAPITAL TRADE LINKS LIMITED Vs. KDP BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/120(ND)2021		Page no. 40, 41 , 43 - 53 pages blur, Page no. 109 - 116 translation copy missing, Page no. 117 court	3/11/2021
7643	7640	0710102059442021/3	SHANKAR POLYPACKS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/121(ND)20		No Index,	5/11/2021

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7644	7641	0710102063112021/1	NAVNEET KUMAR GUPTA Vs. BCRE INDIA PVT. LTD.& ORS.		Sec 60(5),Sec 25(j),Sec 43(1) r/w Sec 44 (1),Sec	INTERLOCUTORY APPLICATION		Page no. 5 - 25 true copy sign missing, Page	5/11/2021
7645	7642	0710102005312021/5	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISOR PRIVATE LIMITED		Sec 425,Sec 425	CONTEMPT PETITION(COM PANIES		No index, no pagination, Rs 3 court fees and Rs	5/11/2021
7646	7643	0710102016192021/3	KUNJ BIHARI POLYMERS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMP ANIES		file properly with all documents	3/11/2021
7647	7644	0710102026032021/2	STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN Vs. MRS. ASHA MITTAL		Section 95(1)	COMPANY PETITION IB (IBC)/353(ND)20 21		Page no. 63 - 67 , 72 - 92, 107 - 194 pages not clear,	5/11/2021
7648	7645	0710102028412021/1	BIDYUT CHATTOPADHYAY Vs. PRAVEEN KUMAR GUPTA		Sec. 241(1),Application under any other	COMPANY PETITION (COMPANIES		No pagination in index, stamp paper missing,	5/11/2021
7649	7646	0710102028662020/3	LALIT GROVER Vs. M/S CVC OPTICALS (OPC) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/122(ND)20		Page no. 3 missing	5/11/2021
7650	7647	0710102033732021/4	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2116(PB)		Page no. 1-19 sign missing,	5/11/2021
7651	7648	0710102052572021/1	PAVITRA SINGH Vs. KAMAL AGGARWAL (LIQUIDATOR)		Sec 42	COMPANY APPEAL (IBC)/34(ND)202		Page no. 17 missing, Page no. 128 - 132	5/11/2021
7652	7649	0710102060292020/3	CAPITAL TRADE LINKS LIMITED Vs. KDP BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/120(ND)20 21		Wrong pagination in document	5/11/2021
7653	7650	0710102060432021/1	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4171(ND)		Documents not available, please refile the document	5/11/2021
7654	7651	0710102113702019/4	CA ANIL MATTA Vs. PRIMROSE INFRA TECH PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(I BC)/1083(ND)20		wrong efile	5/11/2021
7655	7652	0710102115612020/6	KRISHAN VRIND JAIN Vs. MAHESH KUMAR SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		court order missed and sign missed with true	5/11/2021
7656	7653	0710102118552020/4	SAKSHI FINCAP PVT.LTD Vs. CELEBRATION CITY PROJECTS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		sign missed with true copy	5/11/2021
7657	7654	0710200117292019/1 3	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)20		stamp missed	5/11/2021

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7658	7655	0710200400512009/2	NEELAMBER AGARWAL Vs. M/S NEEL PADAM BUILDERS PVT LTD &		Application under any other provisions	COMPANY PETITION (COMPANIES)		25 rs welfare missed	5/11/2021
7659	7656	0710102082552020/5	EAST INDIA UDYOG LIMITED Vs. SPML INFRA		IBC Under Sec 9	COMPANY PETITION IB		NEED TO TRANSLATE	4/10/2021
7660	7657	710102080582021	SHOTFORMAT DIGITAL PRODUCTIONS PRIVATE LIMITED VS ONE 97 COMMUNICATIONS	Company Petition IB (IBC)	IBC Under Sec 9		Rhythm Buaria	25rs advocate 3rs court fee missed,	31/10/2021
7661	7658	710102081122021	PRESIDENCY DEALERS PRIVATE LIMITED VS VIPUL LIMITED	Company Petition IB (IBC)	IBC under Sec 7		saurav jain	pdf split after 200 pages and volume wise index missed, 125, 129, 162-167,	3/11/2021
7662	7659	710102081292021	SURYANSH BUILDWELL PRIVATE LIMITED VS OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI	Company Appeal(Companies Act)	Sec 252 (3)		Jugal	No sign in every pages of petition,pag no 21,47 missed, and e stamp missed with supporting affidavit &&& notary	6/11/2021
7663	7660	710102109852020	SACHIN GULATI & ORS VS HSL SOFTWARE PVT LTD.	Company Petition (Companies Act)	Rule 11 of NCLT		Atul Sharma	Wrong case type select,main case no. missed, application not	23/11/2020
7664	7661	710102080502021	M/S. KARAN DISTRIBUTORS (A PARTNERSHIP FIRM REPRESENTED THROUGH ITS PARTNER MR. ANSHUL GUPTA) VS AISH ADVENTURES	Company Petition IB (IBC)	IBC Under Sec 9		MILAN	brief of synopsis and list of dates and events missed,	31/10/2021
7665	7662	710102080472021	M/S. ANKSHUL DISTRIBUTORS (A PARTNERSHIP FIRM REPRESENTED THROUGH ITS PARTNER MR. ANSHUL GUPTA) VS AISH ADVENTURES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MILAN	brief of synopsis and list of dates and events missed,	31/10/2021
7666	7663	710102077362021	VIKAS KUMAR VS VIGEN HEALTHY TECH INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANJIT	Page miss in index- 1,2/Vakalatnama miss/9(3)b	20/10/2021

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7667	7664	710102080322021	SANJEEV KAPOOR VS MECAMIDI HPP INDIA PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT,Section 246		Saket	Section 246 fees missed,	30/10/2021
7668	7665	710102080272021	LINK LEGAL VS MECAMIDI HPP INDIA	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Harshit Khare	wrong section ( need to file IA)	30/10/2021
7669	7666	710102053392021	BANK OF INDIA VS SITA DEVI	Company Petition IB (IBC)	Application under any other provisions- IBC		Brijesh Kumar Tamber	wrong section &&&&mp;&&&mp;&&&mp;&&&mp;&&&mp;&&&a	30/07/2021
7670	7667	710102069452021	IL&FS FINANCIAL SERVICES LIM,(ED VS BEIGH CONSTRUCTION COMPANY PRIVATE	Company Petition IB (IBC)	IBC under Sec 7		Atul Sharma	jurisdiction not in delhi	24/09/2021
7671	7668	710102080542021	GOYAL INDUSTRIES VS OLIVER EIGNIEERING PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/319(ND)2021	Rishabh S. Khemuka	14-16 not clear , page 15 need translate . on vakalatnama	31/10/2021
7672	7669	710102080622021	GAUTAM KHANNA VS M/S. ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1083(PB)2018	MUKUND GUPTA	wrong section , stamp paper missing, amount not clear	1/11/2021
7673	7670	710102080912021	GRAND REALITY PRIVATE LIMITED VS ESSEL GREEN ENERGY PRIVATE LIMITED	Company Application(C ompanies Act)	Rule 11 of NCLT		ARVIND KUMAR SRIVASTAVA	main case not link	2/11/2021
7674	7671	710102080982021	JBF INDUSTRIES LIMITED VS DRJ CHEMICALS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/747(ND)20	SANDEEP BISHT	stamp paper missing	2/11/2021
7675	7672	710102081042021	EDU SMART SERVICES PRIVATE LIMITED VS M/S EDU SMART SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/102(PB)2017	RITU	section wrong	2/11/2021
7676	7673	710102044652021	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS ICICI BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	Pg- 387,389,391,393 missed please check your pdf some pages not	2/7/2021
7677	7674	710102047572021	IIHT SYSTEMS LIMITED VS IIHT SYSTEMS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/276(ND)20	Ashutosh	e-stamp paper not notarized	13/07/2021



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7678	7675	710102073602021	INDIAN BANK VS NAVEEN KUMAR JAIN	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/702(ND)2018	SHIVAM SHARMA17	brief of synopsis missed, estamp paper missed with affidavit and notarized on same date, delay application file by separately, POA not clear,	8/10/2021
7679	7676	710102079462021	SUPERTECH LIMITED VS RAJEEV RANJAN	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/240(ND)2021	RISHI	CASE TYPE WRONG PLEASE FILE IN TRANSFER PETITION IN IBC , PLEASE	27/10/2021
7680	7677	710102079762021	ASSISTANT PROVIDENT FUND COMMISSIONER VS NAVEEN KUMAR JAIN	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/702(ND)20	Manish Dhir	appeal every pages sign,	28/10/2021
7681	7678	710102079912021	PUNJAB STATE POWER CORPORATION LIMITED VS PANEM COAL MINES LIMITED	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/101(ND)20	Rajanish	56-69 not clear page Maximum page limit 200	29/10/2021
7682	7679	0710102074152021/1	IIFL FINANCE LIMITED Vs. AVJ DEVELOPERS INDIA PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		INDEX MISSING	8/11/2021
7683	7680	0710102093492020/3	INABENSA BHARAT PVT. LTD. Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1041(ND)2020		STAMP PAPER MISSING	8/11/2021
7684	7681	0710200412092018/2	THE REGISTRAR OF THE COMPANIES Vs. VIRGIN CAPITAL SERVICES PVT		Application under any other provisions	COMPANY PETITION (COMPANIES		file as a fresh application	9/11/2021
7685	7682	0710200412132018/3	REGISTRAR OF COMPANIES Vs. ALSTONE TEXTILES INDIA		Application under any other provisions	COMPANY PETITION (COMPANIES		file as a fresh application	9/11/2021
7686	7683	0710200412132018/4	REGISTRAR OF COMPANIES Vs. ALSTONE TEXTILES INDIA		Application under any other provisions	COMPANY PETITION (COMPANIES		file as a fresh application	9/11/2021
7687	7684	0710200412212018/1	THE REGISTRAR OF COMPANIES Vs. M/S MEGA TOP PROMOTERS		Application under any other provisions	COMPANY PETITION (COMPANIES		file as a fresh application	9/11/2021
7688	7685	0710200412242018/3	REGISTRAR OF COMPANIES Vs. VICTORY SOFTWARE PVT		Application under any other provisions	COMPANY PETITION (COMPANIES		file as a fresh application	9/11/2021
7689	7686	0710200412542018/4	REGISTRAR OF COMPANY Vs. M/S SOLOMON HOLDING		Application under any other provisions	COMPANY PETITION (COMPANIES		file as a fresh application	9/11/2021

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7690	7687	0710200416952018/3	THE REGISTRAR OF THE COMPANIES Vs. M/S TWINKLE MERCANTILE AND CREDITS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/289(ND)20		file as a fresh application	9/11/2021
7691	7688	0710200416972018/4	THE REGISTRAR OF THE COMPANIES Vs. M/S LOVELY SECURITIES PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/292(ND)20		file as a fresh application	9/11/2021
7692	7689	0710200426512018/4	REGISTRAR OF COMPANIES Vs. M/S ZENITH AUTOMOTIVE PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/285(ND)20		14,15,16,76-82,113-114,78-80pge not clear - 90 page cut	9/11/2021
7693	7690	0710200439482018/2	REGISTRAR OF COMPANIES Vs. M/S DHANGURU FINANCIAL SOLUTIONS PRIVATE		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/299(ND)20		Wrong filing please file as a IA	9/11/2021
7694	7691	0710102001622020/5	M/S. STERLING PEST CONTROL SERVICES PVT. LTD. Vs. M/S. CBRE SOUTH ASIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/432(ND)20 20		Stamp Paper missing	9/11/2021
7695	7692	0710102090872019/7	ASHOKSING L RAJAPUT & OTHERS Vs. HBN FOODS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1359(ND)2		wrong Docs	9/11/2021
7696	7693	0710102086372020/1	UDAYAN GARG (HUF) Vs. ALM INFOTECH CITY PVT LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		10 11 12 13 NOT CLEAR	8/11/2021
7697	7694	0710102076232020/7	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB) 2020		both documents file seprately	14/10/2021
7698	7695	0710102035202020/4	MR. RAMESH AGGARWAL Vs. M/S. RG RESIDENCY PRIVATE LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/999(PB)20		Case Number and Index missing, True	16/10/2021
7699	7696	0710102063362021/2	NAVNEET KUMAR GUPTA Vs. MANAVEA TECHNOLOGIES PVT.		Sec 60(5),Sec 25(j),Sec 66(1)	INTERLOCUTORY APPLICATION		Court Fee stamp missing in Vakalatnama	16/10/2021
7700	7697	0710102075182019/15	S.A. CONSULTANTS & FORWARDERS PRIVATE LIMITED Vs. CARGO PLANNERS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/867(PB)20 19		Wrongly Filed	16/10/2021
7701	7698	0710102101362019/2	RITU RASTOGI Vs. SUNIL SHARMA & ORS		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(I BC)/888(ND)201		Pages 6 to 10 according to PDF are Blank	16/10/2021
7702	7699	0710102410482017/7	PUNJAB NATIONAL BANK Vs. HARIDWAR IRON & ISPAT ROLLNG LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/532(PB)20		Wrongly Filed	16/10/2021

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7703	7700	0710102105692020/4	SANJEEV JAIN Vs. SANJEEV JAIN		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		PAGE NUMBER NOT MENTION	21/10/2021
7704	7701	0710102105692020/5	SANJEEV JAIN Vs. SANJEEV JAIN		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		PAGE NUMBER NOT MENTION	21/10/2021
7705	7702	0710102015092018/12	MS. PRIYANSHI ARORA Vs. M/S VARDHMAN BUILDTECH PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1383(PB)2		AFFIDAVIT MISSING	22/10/2021
7706	7703	0710102031952021/1	TEFAL INDIA HOUSEHOLD APPLIANCES PRIVATE		IBC Section 59	COMPANY PETITION IB (IBC)/430(ND)20		NEED TO FILLING SAPERATELY	22/10/2021
7707	7704	0710102062012021/2	SACHIN DHIMAN Vs. AJNARA REALTECH LTD		IBC under Sec 7	COMPANY PETITION IB		NEED TO IA FILE	22/10/2021
7708	7705	0710102064302020/8	CONCEPT GROUP Vs. CNS FASHIONS RETAIL		IBC Under Sec 9	COMPANY PETITION IB		PG 9- 69 NOT CLEAR	22/10/2021
7709	7706	0710120012082018/64	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2		PAGE NUMBER NOT MENTION	23/10/2021
7710	7707	0710102005312021/4	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISOR PRIVATE LIMITED		Sec 425,Sec 425	CONTEMPT PETITION(COM PANIES)		index missed and file properly	25/10/2021
7711	7708	0710102007022021/6	RAKESH KUMAR JAIN LIQUIDATOR Vs. PRIYANAV WELLNESS PRIVATE LIMITED		Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/41(ND)202		properly write ture copy sing	25/10/2021
7712	7709	0710102007222021/3	PRADEEP KALRA Vs. KAAMA BREWERIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/87(ND)202		stamp paper missed	25/10/2021
7713	7710	0710102012732021/4	ADITYA KUMAR Vs. PERFECT BUILDWELL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/129(ND)20		merge in one pdf	25/10/2021
7714	7711	0710102016792021/1	KARISHMA SINGH Vs. THE DRAWING ROOM PVT. LTD.		Rule 154, NCLT 2016	COMPANY APPLICATION( COMPANIES)		stamp paper & proof of service missed	25/10/2021
7715	7712	0710102017642021/5	MEDANTA DUKE RESEARCH INSTITUTE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		IBC Section 59	COMPANY PETITION IB (IBC)/150(ND)2021		file again properly	25/10/2021
7716	7713	0710102025332020/4	RAVI IRON LIMITED Vs. JIA LAL KISHORI LAL P.L.		IBC Under Sec 9	COMPANY PETITION IB		incomplete document	25/10/2021
7717	7714	0710102058662021/2	KAASHVI PARASHER Vs. SHANIVI CONSTRUCTION PVT LTD		Sec. 58(3)	COMPANY PETITION (COMPANIES)		true copy sing missed on annexure	25/10/2021
7718	7715	0710102066792021/5	ANIL KUMAR MITTAL Vs. COMMISSIONER STATE TAX (DGST) NEW DELHI &		Sec 60(5)	INTERLOCUTORY APPLICATION		NEED TO IA FILE	25/10/2021

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7719	7716	0710102073832019/7	BRIGADIER RAJEEV VARMA Vs. TGB REALITY		IBC under Sec 7	COMPANY PETITION IB		NEED TO IA FILE	25/10/2021
7720	7717	0710120003842018/33	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/938(PB)2018		SUPPORTING AFIDAVIT MISSING AND PAGE-22 23 25 27 28 29 NOT CLEAR PAGE 40	29/10/2021
7721	7718	0710102025002021/1	BALAJI IMPORTS PRIVATE LIMITED Vs. CYBER MEDIA (INDIA)		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		INDEX MISSING	1/11/2021
7722	7719	0710102068052020/3	WORLDVIEW TOURS PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB		PROOF OF SERVICE	8/11/2021
7723	7720	0710102140272019/11	CHIRAAG SHARMA Vs. E-MEDITEK INSURANCE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2752(ND)2		INDEX MISSING AND TRUE COPY MISSING	8/11/2021
7724	7721	710102074952021	DEEPIKA BHUGRA PRASAD LIQUIDATOR KANIK ELECTRONICS PRIVATE LIMITED VS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1510(ND)2019	aditya gauri	wrong main case link , Reminder 3/5	12/10/2021
7725	7722	710102074732021	CITY UNION BANK VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2029(ND)2	T.N.Durga Prasad	page numbering missed in index Reminder 3/5	12/10/2021
7726	7723	710102076192021	RAJ KUMAR RALHAN LIQUIDATOR OF SU-KAM POWER SYSTEMS LIMITED VS SHIV NANDAN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/540(PB)2017	MISHA	E stamp missed and affidavit not notarize document not	14/10/2021
7727	7724	710102081222021	SUBHASH KUNDRA VS SHIV NANDAN SHARMA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/528(PB)20	Prachi Johri	technical error please refile	6/11/2021
7728	7725	710102081392021	HEMANT SHARMA VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1265(ND)2	HEMANT SHARMA	section wrong	8/11/2021
7729	7726	710102081412021	POORAN TRADING PVT LTD VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/204(ND)20	ASHISH BATRA	case year wrong in pdf	8/11/2021
7730	7727	710102081622021	SUNILA CHHABRA VS AGL TELEVENTURES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1136(ND)2	Areness	DD NOT RECEIVED	8/11/2021
7731	7728	710102081762021	MOHAN LAL JAIN VS VIVEK SHUKLA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1373(ND)2	Inder Paul Singh Oberoi	SECTION WRONG	9/11/2021
7732	7729	710102082052021	R.S. JAMWAL VS MANISH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/256(ND)20	Prachi Johri	affidavit not notarized Reminder 2/5	10/11/2021
7733	7730	710102081102021	CHARANJEET BATRA VS EARTH INFRASTRUCTURES	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		MAHENDER PAL ARORA	main case not link and case type wrong	3/11/2021

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7734	7731	710102075462021	ARVIND GARG VS SHIV NANDAN SHARMA	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/272(PB)20	Arvind Garg	Pg-83,not clear page reminder 3/5	13/10/2021
7735	7732	710102074072021	MR. SRIGOPAL CHOUDHARY VS STAR INDIA PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/761(ND)20	SKR & ASSOCIATES	Pagination not done all pages	9/10/2021
7736	7733	710102080872021	YES BANK LIMITED VS TULIP STAR HOTELS LIMITED	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		SUKANYA BHAUMIK	Hand written not accepted, kindly tuper it [annexures true copy sign	2/11/2021
7737	7734	710102070842021	MIRARI INTERNATIONAL PRIVATE LIMITED VS HEMA ENGINEERING INDUSTRIES LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (l) of section 230		ASHOK	Page no 89 missed	30/09/2021
7738	7735	710102066322021	MRS MADHU VERMA VS MAJESTIC HOLDINGS PRIVATE LIMITED	Contempt Petition(Companies Act)	Sec 425		Adv	No link with main case no., synopsis/list of date &&& events	14/09/2021
7739	7736	710102071742021	PARUL MEHTA VS EICHER MOTORS LIMITED	Company Petition (Companies Act)	Application under any other provisions ,Application under any other provisions		CA Nitin maheshkumar Pathak	volume wise index missed 57-203 pages missed, annexures true copy missed,	2/10/2021
7740	7737	710102081652021	PREETI BHARDWAJ VS TOPLINE BULID	Company Petition IB (IBC)	IBC under Sec 7		RANJANA ROY GAWAI	Index not uploaded	8/11/2021
7741	7738	710102081722021	UNIWORD TELECOM LIMITED VS ASIA TELECOM PRIVATE	Company Petition IB (IBC)	IBC Under Sec 9		Radhika Kumari Rai	Advocate welfare &&& court fees need	9/11/2021
7742	7739	710102081912021	ASIAN GRANITO INDIA LIMITED VS ATS HOUSING PVT. LTD	Company Petition IB (IBC)	Application under any other provisions - IBC		GAURAV DUA	wrong section &&& amp; amp; amp; amp; case type	9/11/2021
7743	7740	710102080012021	HOTEL HORIZON PRIVATE LIMITED VS PALKIT IMPEX PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SHIKHIL	page:74, 149, not clear, 80-81, 155-156, translation, 192 missed, etc	29/10/2021
7744	7741	710102075412021	HURRYKRISHNA VENTURE PRIVATE LIMITED VS PALKIT	Company Petition IB (IBC)	IBC Section 59		NIRBHAY KUMAR & ASSOCIATES	DD NOT RECEIVED	13/10/2021

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7745	7742	710102073482021	SHRI ASTHAVINAYAK NIRMAAN ENGINEERS CONTRACTORS & INTERIOR VS NAYATI HEALTHCARE &	Company Petition IB (IBC)	IBC Under Sec 9		Gursat	Please mention on typed copy	8/10/2021
7746	7743	710102079262021	BOP REALTY PRIVATE LIMITED VS PANCHSHEEL BUILDTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Indresh	Page not clear- 51,52,71,80,89,95, 128,133,143,148,1 53-158,215,218- 224,234,239,266,2 75,357- 362,372,385,414,4 16,433,439,454 - 456,461 -464,468- 474,482,483- 486,491 -509,519- 522,527,553,568,5 73,578,597,611,63 5,637,676,685,694 ,701,733,738,748, 753,758- 762,812,821,822- 825,830,840,845,8	27/10/2021
7747	7744	710102060992021	BANK OF BARODA VS MAGNUM VENTURES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Asiya Khan	volume -3. double page numbering not allowed/Page not clear- 39,82,226,237/Pa ges miss after page no-230-	26/08/2021
7748	7745	710102063902021	K B H AUTO PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Company Appeal(Comp anies Act)	Sec 252 (3)		AMIT	No sign in every pages of petition, true copy sign missed in	6/9/2021
7749	7746	0710102151312019/3 3	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES		supporting affidavit missing	6/10/2021
7750	7747	0710102084532020/1	STATE BANK OF INDIA Vs. ATUL PUNJ		Section 95(1)	COMPANY PETITION IB (IBC)/941(ND)20		CONTACT TO ASSISATANT REGISTRAR	15/09/2020
7751	7748	0710200410172018/2 8	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)20 18		NEED TO IA FILE	10/11/2021
7752	7749	0710102015152019/1 1	M/S VISHAL FABRICS & ORS. Vs. AVJ DEVELOPERS (INDIA)		IBC under Sec 7	COMPANY PETITION IB (IBC)/654(PB)20		NEED TO IA FILE	10/11/2021

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7753	7750	0710102021042021/16	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		SUPPORTING AFFIDAVIT MISSING	10/11/2021
7754	7751	0710102073402021/1	RALHAN INDIA PRIVATE LIMITED Vs. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4594(PB)		WRONG DOCUMENT UPLOAD	10/11/2021
7755	7752	0710102109942020/4	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. LOOM CRAFTS FURNITURE (INDIA) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1089(ND)2020		INDEX MISSING	10/11/2021
7756	7753	0710102113702019/3	CA ANIL MATTA Vs. PRIMROSE INFRATECH PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(I BC)/1083(ND)20		page no missing	9/11/2021
7757	7754	0710102113702019/5	CA ANIL MATTA Vs. PRIMROSE INFRATECH PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(I BC)/1083(ND)20		true copy sing missed	9/11/2021
7758	7755	0710102060092020/8	CITRON STRAEGIES PVT LTD Vs. LEADING		IBC under Sec 7	COMPANY PETITION IB		NEED TO IA FILE	10/11/2021
7759	7756	0710102105712019/8	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2019		Rule 11 application , please file as a IA with application	10/11/2021
7760	7757	0710102103302020/4	ADITYA AGARWAL Vs. SHREE BHOMIKA INTERNATIONAL LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4955(ND)2020		Page no-70-73 Amount not clear pls submit with type copy, page 44-47 and 64-65	9/11/2021
7761	7758	0710102133632019/9	M/S. NUEVOSOL ENERGY PRIVATE LIMITED Vs. M/S ARKUN SOLAR PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3240(ND)2019		file as a fresh application with documents	9/11/2021
7762	7759	0710102076942019/8	SAHIL GARG Vs. WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/946(ND)20		file properly	9/11/2021
7763	7760	0710102118802019/10	GHANSHYAM SHARMA Vs. SH. ANURAG SINHA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2218(ND)2019		Notary date missed and page no 9 missed , 10-11 not readable	9/11/2021
7764	7761	0710102161032019/5	VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/162(ND)2020		Wrong filing please file as a IA	10/11/2021
7765	7762	0710102010102021/12	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		NEED TO ALL PAGES SIGN	10/11/2021

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7766	7763	0710102035432021/2	ANIL TAYAL Vs. 1.HI-TECH RESOURCE MANAGEMENT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		PAGE-38 - 42 43 NOT CLEAR	25/10/2021
7767	7764	0710102051292021/1	MR. VISHAL SWARA Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		PAGE 61 62 100 NOT CLEAR	10/11/2021
7768	7765	0710102120172019/8	HI-TECH RESOURCE MANAGEMENT LIMITED Vs. OVERNITE EXPRESS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2240(ND)2019		Date mismatch of Notary , Double pagination	8/9/2021
7769	7766	0710102018862018/6	SH MUNEEESH BAJAJ Vs. M/S DIVINE INFRACON PTV LTD		Sec 460 of the Companies Act , 2013	COMPANY PETITION (COMPANIES		Wrongly filed here	20/09/2021
7770	7767	0710102045882021/2	STATE BANK OF INDIA Vs. VIKAS AGGARWAL		Section 95(1)	COMPANY PETITION IB		Wrongly filed here	20/09/2021
7771	7768	0710102051032021/2	P & R INFRAPROJECTS LIMITED Vs. OFB TECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/387(ND)20		Index missing	20/09/2021
7772	7769	0710102051032021/3	P & R INFRAPROJECTS LIMITED Vs. OFB TECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/387(ND)20		Index missing	20/09/2021
7773	7770	0710102095712020/1	TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED Vs.		Sec 272 of the Companies Act , 2013	COMPANY PETITION (COMPANIES		E-stamp and Affidavit date are not matching	20/09/2021
7774	7771	0710102140242019/7	YUG INTERNATIONAL PRIVATE LIMITED Vs. INDO LAMINATES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2874(ND)2		E-stamp missing	21/09/2021
7775	7772	0710102002732020/16	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		E-stamp missing	21/09/2021
7776	7773	0710102060922020/7	SURAJ KUMAR KAUSHAL & OTHERS Vs. SARVOTTAM REALCON		IBC under Sec 7	COMPANY PETITION IB (IBC)/901(ND)20		no court fee and welfare fee on vakalatnama	20/09/2021
7777	7774	0710102002622019/24	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)20		Pg.51 document illegible, no court fee and welfare	21/09/2021
7778	7775	0710102009722020/1	VMS BATHWARE PRIVATE LIMITED Vs. FERROUS INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/344(ND)2020		No true copy in Annexure 10,11	21/09/2021



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7779	7776	0710102009942021/2	SATYA NARAIN GARG Vs. FERROUS TOWNSHIP PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/180(ND)2021		Please mention hindi translation Annexure 24 to 29 number on english translation also true copy should be every pages, pg. 60 to 62 not readable, not english translation copy of pg. no.74, pg. no. 122 Annexure R/9 not mention on translation copy, english	21/09/2021
7780	7777	0710102037082021/1	RAJIV CHAKRABORTY Vs. COMMISSIONER OF CUSTOMS (IMPORTS)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3469(PB)		Page no. 10 , 11 missing, page no. 12 double pages, no pagination	21/09/2021
7781	7778	0710102093552019/2	RAGHAV MALIK Vs. FERROUS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1433(ND)2019		No stamp paper, no true copy in annexure 17 also print not clear, no true copy in	21/09/2021
7782	7779	0710200424232018/10	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)20		order copy not mention in all volume	21/09/2021
7783	7780	0710102000722018/15	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		Documents wrong uploaded	21/09/2021
7784	7781	0710102061832021/1	GAMMON ENGINEERS & CONTRACTORS PVT. LTD. Vs. M/S INTELLICITY BUSINESS PARK PVT.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3954(PB)		Page 239 Stamp paper according to PDF Not Clear At all in Vol 2	21/09/2021
7785	7782	0710102055252021/1	BRAHM DATT VERMA Vs. NEHA JAIN		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		Index missing, Welfare Fee stamp and COurt	23/09/2021
7786	7783	0710102082812020/6	AMIT GEONKA Vs.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		Vakalatnama Not clear	23/09/2021
7787	7784	0710102092782020/5	CANARA BANK Vs. N S P ASSOCIATES (INDIA) PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1082(ND)2020		Page 4 & 5 according to PDF wrongly filed in Hindi;it should be	23/09/2021

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7788	7785	0710102101242020/1	BHARAT JATROPHA GARDEN ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES ACT)/649(ND)20 20		True Copy sign missing in Pages 3 to 8 according to PDF	23/09/2021
7789	7786	0710102106552020/3	BVG INDIA LIMITED Vs. THREE C FACILITY MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1114(ND)2 020		E-stamp missing	23/09/2021
7790	7787	0710102110482020/7	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. BLUE BIRD LOGISTICS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1126(ND)2 020		Proof of service missing	23/09/2021
7791	7788	0710102113742019/1	KESRI ALLOYS PRIVATE LIMITED Vs. HINDON FORGE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1997(ND)2		Wrongly filed here	23/09/2021
7792	7789	0710102004532021/4	VINEET AGGARWAL Vs. PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX DELHI		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/392(ND)2		The date of the affidavit should not be earlier than the date of	23/09/2021
7793	7790	0710102112472019/1 6	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2 019		Court fees and welfare missing on vakalatnama	23/09/2021
7794	7791	0710102112472019/1 7	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2 019		Notary date missing on affidavit, court fees and welfare missing on	23/09/2021
7795	7792	0710102112472019/1 8	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2 019		Court fees and welfare is missing on vakalatnama	23/09/2021
7796	7793	0710102112472019/1 9	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2 019		Page no. 47 - 48 pages not clear need true type copy,	23/09/2021
7797	7794	0710102152502019/8	ROHIT KUMAR Vs. GENEXIS INDIA PRIVATE		IBC Under Sec 9	COMPANY PETITION IB		No Index, No Pagination	23/09/2021
7798	7795	0710102041982021/6	BALAJI DUROBUILD PRIVATE LIMITED Vs. SANDWOODS INFRATECH PROJECTS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)20 21		Merge documents in the single pdf, align document	23/09/2021
7799	7796	0710102040922021/4	THE MODI OIL & GENERAL MILLS Vs. TIRUPATI COATINGS PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/302(ND)20		E-stamp missing	23/09/2021

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7800	7797	0710102011212021/5	ANIL KUMAR Vs. PUNJAB NATIONAL BANK AND ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION		Court Fee stamp missing in Vakalatnama	23/09/2021
7801	7798	0710102011772021/4	ULTRATECH CEMENT LTD Vs. UNIVERSAL JOURNEYS INDIA PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/170(ND)20		Court fee nd welfare fee is not available	23/09/2021
7802	7799	0710102017572020/3	MONTAGE GLOBAL PVT. LTD. Vs. HIMALAYA FOOD INTERNATIONAL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/491(ND)20		Wrongly filed here	23/09/2021
7803	7800	0710102019322020/6	M/S SALASAR BUILDERS Vs. M/S NORTH RAJASTHAN BUILDWELL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/512(ND)20		Index missing, Document filed twice	23/09/2021
7804	7801	0710102019632020/2	VAIBHAV TIMBERS Vs. SOHO FOUNDATION		IBC Under Sec 9	COMPANY PETITION IB		Sub-title missing in Page 1	23/09/2021
7805	7802	0710102157222019/6	NEHIT BANTHIA Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB		No Index, No Pagination	23/09/2021
7806	7803	0710102160562019/3	ADITYA AHALAWAT Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB		No Index, No Pagination	23/09/2021
7807	7804	0710102004322019/8	DEVI INDUSTRIAL ENGINEERS Vs. CHANDRALEKHA CONSTRUCTIONS PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/285(ND)2019		Page no. 1 - 7 sign missing,	23/09/2021
7808	7805	0710102009932019/1	CA ANIL MATTA Vs. PURI CONSTRUCTION PVT. LTD.		19(2)	COMPANY APPLICATION(I BC)/237(ND)2019		Wrong e-filing, application and report need to file in IA, file	23/09/2021
7809	7806	0710102021042021/5	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND) 2021		Page no. 18 - 201 true copy sign missing, Page no. 124 - 195 remove dim	23/09/2021
7810	7807	0710102040922021/5	THE MODI OIL & GENERAL MILLS Vs. TIRUPATI COATINGS PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/302(ND)20		E-stamp and Affidavit date are not matching	23/09/2021
7811	7808	0710102041032021/4	R S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/313(ND)2021		E-stamp and Affidavit date are not matching	23/09/2021
7812	7809	0710102032952021/1	STATE TAX OFFICER - 3 Vs. ALOK KUMAR AGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION		Pages 39 to 47 according to PDF Not filed properly	21/09/2021
7813	7810	0710102036682021/2	GRS PROPERTIES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/98(ND)2021		Case Number, Case Name and Index All are msising	22/09/2021
7814	7811	0710102055192021/1	MECAMIDI S.A. Vs. MECAMIDI HPP INDIA PRIVATE LTD.		Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	COMPANY PETITION (COMPANIES		Index msising	22/09/2021

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7815	7812	0710102012932021/1	DURHA VITRAK PRIVATE LIMITED UNDER CIRP Vs. SANDEEP MEHNDIRATTA		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		No true copy on Annexure	22/09/2021
7816	7813	0710102012932021/2	DURHA VITRAK PRIVATE LIMITED UNDER CIRP Vs. SANDEEP MEHNDIRATTA		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		No true copy in Annexure	22/09/2021
7817	7814	0710102022652018/24	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1565(PB)2		Court fee is insufficient	22/09/2021
7818	7815	0710102029922020/6	ANURUTAN TEXTILES PRIVATE LIMITED Vs. METAPHOR EXIM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/760(ND)2020		same extra document delete	22/09/2021
7819	7816	0710102031692021/1	RAJESH KUMAR GUPTA Vs. RABINDRA KUMAR MINTRI		Sec 60(5)	INTERLOCUTORY APPLICATION		FILE IN ONE PDF	22/09/2021
7820	7817	0710102031962020/5	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. M/S. EARTHCON INFRACON PVT. LTD.		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION (I.B.C)/1957(ND)2020		Pg. no.290 not Court fee and welfare fee on vakalatnama, Not Welfare fee	22/09/2021
7821	7818	0710102048122021/2	YOGANDRA KUMAR CHAUDHARI Vs. M/S ASIA PACIFIC BLACK ROCKS (INDIA) PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/117(ND)20		Case Number and Index missing	22/09/2021
7822	7819	0710102048122021/3	YOGANDRA KUMAR CHAUDHARI Vs. M/S ASIA PACIFIC BLACK ROCKS (INDIA) PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/117(ND)20		Index missing	22/09/2021
7823	7820	0710102056332021/1	RAJESH SHARMA Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3538(PB)		PLEASE FILE IN ONE PDF	22/09/2021
7824	7821	0710102422882018/25	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)20		FILE IN ONE PDF	22/09/2021
7825	7822	0710102000722018/16	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		E-stamp missing & P.O.S Not clear	21/09/2021
7826	7823	0710102000722018/17	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		E-stamp missing & P.O.S Not clear	21/09/2021
7827	7824	0710102027262018/11	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS		IBC under Sec 7	COMPANY PETITION IB (IBC)/1756(PB)2		E-stamp missing	21/09/2021
7828	7825	0710102036202020/7	ICICI BANK LIMITED Vs. ESSAR POWER M.P		IBC under Sec 7	COMPANY PETITION IB		Page 38 to 40 according to PDF	21/09/2021

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7829	7826	0710102041032021/4	R S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/313(ND)2021		Sub-title is missing in Page 2 according to PDF, E-stamp missing, Welfare	22/09/2021
7830	7827	710102065482021	RANJIT KAPOOR VS WHITE METALS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/160(PB)20	LexCounsel	Fees Not Paid	10/9/2021
7831	7828	710102067322021	RATYAL CONSTRUCTIONS PRIVATE LIMITED VS T R SAWHNEY AUTOMOBILES	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/138(ND)2021	Samarendra Kumar	Fees Not Paid	17/09/2021
7832	7829	710102068142021	STATE TAX OFFICER AMAINDAKARAI ASSESSMENT CIRCLE VS GLOBAL INFONET DISTRIBUTION PVT LTD REPRESENTED BY ITS IRP SHRI YOGENDAR PAL SINGHAL	Interlocutory Application (I.B.C)	Sec 60(5)		Assistant Commissioner	main case not link with application	20/09/2021
7833	7830	710102068242021	MANSIJ ARYA VS GLOBAL INFONET DISTRIBUTION PVT LTD REPRESENTED BY ITS IRP SHRI YOGENDAR PAL	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/915(ND)2020	MANSIJ ARYA	pg-42 and 43 missed	20/09/2021
7834	7831	710102068352021	SANJEEV NAKRA VS M/S PEARL VISION PVT. LTD.	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2	Swanit Chaudhry	case type wrong	21/09/2021
7835	7832	710102068362021	PROMILA AGGARWAL VS M/S. CROWN REALTECH PRIVATE LIMITED	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Vaibhav Verma	index missing and section wrong and case type wrong and welfare court	21/09/2021
7836	7833	710102049742021	MR MOHAN AGARWAL VS M/S. CROWN REALTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2	Siddharth Bhatli	Pg-62,68 to 73 ,76,78,82,90 to 94,	19/07/2021
7837	7834	710102053552021	RAJESH WADHWA VS RAJESH WADHWA	Restoration Application (Companies Act)	Sec 252 (1) - By Government Body		Pranav	stamp paper notary missing and case type wrong	30/07/2021

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7838	7835	710102068572021	FIITJEE LIMITED VS NEHIT BANTHIA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3266(ND)2019	Manisha	46,53,62,77,105,111,118,127,142,149,164,190,195,197,223,227,232,233,235,243,253,291,299-300,314,318-321,334-335 not clear page 89-90 cut page and volume2 contains	22/09/2021
7839	7836	710102068722021	MONTAGE GLOBAL PRIVATE LIMITED VS HIMALAYA FOOD INTERNATIONAL LTD.	Restoration Application (Companies Act)	Sec 424 (3)		Sujit	main case not link and wrong case type	22/09/2021
7840	7837	710102055392021	BETA INFRTECH P LTD VS PNB	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/117(PB)20	RAJA	affidavit back date Pg-29,30,31 not clear	6/8/2021
7841	7838	710102059142021	MANOHAR LAL VIJ VS SHIV KUMAR GOEL	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1045(ND)2020	Manohar Lal Vij	due payment for section 43 section wrong for 66 please choose for any other option Pg-293 to 307,314,317,3019,320,not clear please upload clear and properly upload (&&quot;&&quot;&&quot;&&quot;&&quot;&&quot;&&quot; Please delete previous	20/08/2021
7842	7839	710102084752020	AADHAAR GROUP LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body		deepti grover khanna	Two different petition uploaded, upload only correct	2/9/2020
7843	7840	710102067352021	INTEC CAPITAL LIMITED VS PRIME MOLD PLAST PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		INTEC CAPITAL LIMITED	page not clear-113,116/Board Resolution	17/09/2021
7844	7841	710102067742021	FLOVEL HYDRO TECHNOLOGIES PRIVATE LIMITED VS PRIME MOLD PLAST PRIVATE LIMITED	Intervention Petition(Com panies Act)	Rule 11 of NCLT		Vipul	Memo of parties /list of dates &&quot;&&quot;&&quot;&&quot; events / synopsis	18/09/2021
7845	7842	710102068392021	VNPV REAL TV LLP VS RADIUS INFRATEL PVT	Contempt Petition (IBC)	Sec 60(5)		Krishan Kumar	Main case not link/wrong	21/09/2021

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7846	7843	710102068412021	UNION OF INDIA THROUGH SFIO VS AARTI MARKETING PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		sfionclt	Pages not clear 115,125 to 130,135,214,216,295A,298A,311A,318A,325A,331A,352A,355A,360A,361A,375A,pages in hindi 343,344,2nd volume index missed,no welfare and court fees in vakaltnama,and PoA missed with nclt form 12, MoA	21/09/2021
7847	7844	710102051522021	GYAN PRAKASH AGRAWAL VS SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 140 (4)		GYAN PRAKASH AGRAWAL	Mentiond synopsis &&& memo of parties &&& list of dates	24/07/2021
7848	7845	710102059712021	HEM SINGH BHARANA VS HI-POINT INVESTMENT AND FINANCE PVT. LTD. THROUGH ITS RESOLUTION PROFESSIONAL	Intervention Petition (IBC)	Rule 11 of NCLT, 2016		Vaibhav Manu Srivastava	&&quot; page not clear-347-355,333,339,340,344,345,347,348-355/Wrong section/Main case not link/ Brief of synopsis/List dates Events/page not clear-87-	23/08/2021
7849	7846	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	17/08/2021
7850	7847	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	10/7/2021
7851	7848	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	17/08/2021
7852	7849	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	17/08/2021
7853	7850	710102042662021	MKG INDUSTRIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile the	17/09/2021
7854	7851	710102056662021	SHRI RADHEY MINES PVT LTD Vs. ROC		Sec 252 (1)			Documents not available, please	15/09/2021

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7855	7852	710102077242019	BHARAT CHUGH Vs.		IBC under Sec 7			Documents not available, please refile the	15/04/2021
7856	7853	710102096552020	ASHOK LAMBA Vs. REGISTRAR OF NCT OF DELHI		Sec 252 (3)			Documents not available, please refile the	15/09/2021
7857	7854	710102118872020	BIGULE TECH PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents no available, please refile the	17/09/2021
7858	7855	710200411452018	M/S KHERA ENTERPRISES Vs. M/S TALWAR AGENCIES PVT.		IBC Under Sec 9			Wrong e-filing, need to file in IA	16/09/2021
7859	7856	710000067512021	Mitsui Chemicals India Private Limited					Form 3c missing	17/09/2021
7860	7857	710102068212021	ASR Market Ventures Pvt					Form 3c missing	20/09/2021
7861	7858	710102068202021	ASR Market Ventures Pvt					Form 3c missing	20/09/2021
7862	7859	710102068192021	ASR Market Ventures Pvt					Form 3c missing	20/09/2021
7863	7860	710102069552021	ROMA KAPUR VS ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/63(ND)2020	Aayush	stamp paper missed and page -4 not clear Rul-11 not mention	24/09/2021
7864	7861	710102118742020	GOPAL LAL BARER VS ASSISTANT COMMISSIONER OF INCOME TAX	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/271(PB)2017	Gopal Lal Baser	Page not clear-17 (&&quot; &&quot; &&quot; document not present here please upload again	24/12/2020
7865	7862	710102014092021	MAJOR GAURAV SHARMA & ORS. VS VGA DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2690(ND)2	ANASUYA CHOUDHURY	E-stamp paper missed for one affidavit	17/02/2021
7866	7863	710102068952021	JM MANPOWER AND SECURITY LTD. VS PANKAJ KHAITAN - LIQUIDATOR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/718(ND)2019	ANANNYA	as per your request from telephonic communication	23/09/2021
7867	7864	710102068962021	ANIL SYAL VS PANKAJ KHAITAN - LIQUIDATOR	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/589(PB)20	ANVEESH	need to additional document	23/09/2021
7868	7865	710102068882021	AYYAGARI VISWANADHA SARMA VS DEEP ACCOUSTICS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Application	COMPANY PETITION IB (IBC)/875(PB)2020	Swarnendu	due payment for section 49 and 66 True copy sign missed please	23/09/2021
7869	7866	710102069242021	AKASH SHINGHAL VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2122(ND)2	AKASH	81-82,196-207 not clear page	23/09/2021



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7870	7867	710102069302021	GAIL INDIA LIMITED VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/731(PB)20	Tishampati Sen	e-stamp paper notarized missed sign missed on	24/09/2021
7871	7868	710102069132021	RISHABH CHAND LODHA VS ANAND SONBHADRA	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/651(ND)20	Rishabh Chand Lodha	section wrong	23/09/2021
7872	7869	710102069652021	HNS PROJECTS PRIVATE LIMITED VS ROC DELHI	Company Petition (Companies Act)	Sec 252 (3)		Sheetal	Jurisdiction is Harayana according to master index	24/09/2021
7873	7870	710102070342021	MESTECH SERVICES PRIVATE LIMITED VS ANDHRA BANK	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		ANOOP DAWAR	Pages not clear 134,137,138,162,163,164,343,344, pages cut 212,213,215,216,217,219 to 223,241,242,248,250, welfare and	28/09/2021
7874	7871	710102078102020	ROSE INDIA NEWSDESK MEDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		deepti grover khanna	Wrong case type select, true copy sign in MoA &&&	11/8/2020
7875	7872	710102068872021	VIMAL PARAKH VS THE REGISTRAR OF COMPANIES AND INCOME	Company Petition IB (IBC)	IBC Section 59		Ahsan Ahmad	28-30, 92-95, 155-157, 166-167, not clear	23/09/2021
7876	7873	0710102023572021/1	M/S S. S. STEELS Vs. REGAL EMPORIA INFRATECH PVT LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		document not upload	23/09/2021
7877	7874	0710102024322021/8	M/S ROYAL INDUSTRIES Vs. SANDEEP KUMAR BHATT & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	23/09/2021
7878	7875	0710102028662020/2	LALIT GROVER Vs. M/S CVC OPTICALS (OPC) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/122(ND)20		document not upload	21/09/2021
7879	7876	0710102032062020/1	AASHISH GUPTA Vs. UNNATI FORTUNE HOLDINGS LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION		document not upload	8/9/2021
7880	7877	0710102035172020/1	MR. MANOJ GARG (RP FOR SUNAR JEWELS PRIVATE LIMITED) Vs. SONI INFRATECH PVT. LTD THROUGH IRP		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2433(PB) 2020		document not upload	23/09/2021
7881	7878	0710102035742020/7	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK		IBC Under Sec 9	COMPANY PETITION IB (IBC)/822(ND)20 20		document not upload	23/09/2021
7882	7879	0710102036462021/2	ASHISH CHHAWCHHARIA Vs. U.P JAL VIDYUT NIGAM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	24/09/2021

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7883	7880	0710102045122021/1	BIKRAM SINGH GUSAIN Vs. TODAY HOMES NOIDA PVT LTD		19(2)	INTERLOCUTORY APPLICATION		document not upload	24/09/2021
7884	7881	0710102050042021/3	JATIN BACHANI Vs. THREE C PROJECTS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	24/09/2021
7885	7882	0710102030982018/15	PVM INNSENSYS PRIVATE LIMITED Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/295(ND)2019		document not upload	23/09/2021
7886	7883	0710102063262021/1	MS/ THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED Vs. CONSTANT EFINE INFOSOFTECH PRIVATE LIMITED		Sec. 97(1)	COMPANY PETITION (COMPANIES ACT)/157(ND)2021		document not upload	24/09/2021
7887	7884	0710102070882020/11	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT		IBC under Sec 7, Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/875(PB)2020		document not upload	24/09/2021
7888	7885	0710102095502019/5	MEKASTER FINLASE PRIVATE LIMITED Vs. SAHA BUILDESTATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1482(ND)2019		document not upload	24/09/2021
7889	7886	0710102080012020/8	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		document not upload	24/09/2021
7890	7887	0710102080012020/9	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		document not upload	24/09/2021
7891	7888	0710102091982019/16	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1504(PB)2		document not upload	24/09/2021
7892	7889	0710102096282020/6	ASHOK KUMAR Vs. NAVNEET RAGHUVANSHI		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		document not upload	24/09/2021
7893	7890	0710102027102021/2	DEVI INDUSTRIAL ENGINEERS Vs. CHANDRALEKHA CONSTRUCTIONS PVT.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3372(ND)		document not upload	24/09/2021
7894	7891	0710102029922020/6	ANURUTAN TEXTILES PRIVATE LIMITED Vs. METAPHOR EXIM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/760(ND)2020		document not upload	24/09/2021
7895	7892	0710102034662021/3	MANIMUDRA VINCOM PRIVATE LIMITED Vs. CLARITY ROADLINK PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/275(ND)2021		document not upload	24/09/2021

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7896	7893	0710102039882021/3	OMANSH ENTERPRISES LIMITED Vs. KAYEM FOOD INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/291(ND)2021		document not upload	24/09/2021
7897	7894	0710102043512021/1	M/S SAVEX TECHNOLOGIES PRIVATE LIMITED Vs. M/S FUTURESOFTECH		IBC Under Sec 9	COMPANY PETITION IB (IBC)/304(ND)2021		document not upload	24/09/2021
7898	7895	0710102043512021/2	M/S SAVEX TECHNOLOGIES PRIVATE LIMITED Vs. M/S FUTURESOFTECH		IBC Under Sec 9	COMPANY PETITION IB (IBC)/304(ND)2021		document not upload	24/09/2021
7899	7896	0710102047802021/3	GULSHAN KUMAR GUPTA Vs. KARUN SHARMA		Rule 11 of NCLT, 2016	CONTEMPT PETITION		document not upload	24/09/2021
7900	7897	0710102047802021/4	GULSHAN KUMAR GUPTA Vs. KARUN SHARMA		Rule 11 of NCLT, 2016	CONTEMPT PETITION		document not upload	24/09/2021
7901	7898	0710102053822021/1	USHA FASTENERS PRIVATE LIMITED Vs. KOTSONS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/540(ND)20		document not upload	24/09/2021
7902	7899	0710102064532021/1	EMPLOYEES PROVIDENT FUND ORGANISATION Vs. KHULLAR HOSPITALITY PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4018(ND)		document not upload	24/09/2021
7903	7900	0710102414592018/17	DAIMER FINANCIAL SERVICES PVT. LTD. Vs. FORTUNE GRAPHICS		IBC under Sec 7	COMPANY PETITION IB (IBC)/245(PB)20		DOCUMENT NOT UPLOAD	27/09/2021
7904	7901	0710200401102016/2	MRS HARJEET KAUR & ORS Vs. M/S FRESHTECH PRIVATE		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES)		DOCUMENT NOT UPLOAD	27/09/2021
7905	7902	0710102003632020/4	NEWGEN SPECIALTY PLASTICS LIMITED Vs. ROYAL POLYURETHANE INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/230(ND)2020		document not upload	27/09/2021
7906	7903	0710102007572019/12	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS		IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)20		document not upload	27/09/2021
7907	7904	0710200000622018/5	RAKESH KUMAR PARDEEP KUMAR Vs. DASH EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1388(ND)2		DOCUMENT NOT UPLOAD	27/09/2021
7908	7905	0710102003632020/2	NEWGEN SPECIALTY PLASTICS LIMITED Vs. ROYAL POLYURETHANE INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/230(ND)2020		document not upload	27/09/2021
7909	7906	0710102016262021/1	SHAILA SINGH Vs. ALPHA CORP DEVELOPMENT PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	27/09/2021

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7910	7907	710102070072021	STEEL & METAL TUBES (INDIA) PRIVATE LIMITED VS WAVE MEGACITY CENTRE PRIVATE LTD.	Intervention Petition (IBC)	Sec 60(5)		Dhruv	page:38 not clear, 3 rs court fee missed in every	26/09/2021
7911	7908	710102068542021	NON VOILENCE PROJECT FOUNDATION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE	Company Petition IB (IBC)	IBC under Sec 7		VIDEH VAISH	petition uncompleted	22/09/2021
7912	7909	710102069032021	MS. MADHU VERMA VS MAJESTIC HOLDINGS PRIVATE LIMITED	Contempt Petition(Companies Act)	Sec 425		Adv	Synopsis/list of dates &&& events missed, Pages not clear, 51,52,56,57,58,va	23/09/2021
7913	7910	710102070022021	MAT CONSULTANTS/ TS NALWA VS M/S ABW INFRASTRUCTURE LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/375(PB)2018	NAGARAJ SUBRAMANIAN	Pg-1 section mention is 60(5) and in index it is mention rule 11,affidavit is of	26/09/2021
7914	7911	710102061522021	LALIT MOHAN VS TODAY HOMES NOIDA PVT LTD		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3105(ND)2019	CA. Reshma Mittal	due payment of other section(two section mention in index),Main case number in file not correct(it start with CP not	28/08/2021
7915	7912	0710102056762021/1	KONCEPT SUPPLY CHAIN SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/120(ND)2021		document not upload	27/09/2021
7916	7913	0710102065372021/1	ADI LIM BILIMORIA Vs. PANASONIC AVC NETWORKS INDIA COMPANY LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/421(ND)20		document not upload	27/09/2021
7917	7914	0710102065472021/1	KDP BUILDWELL PRIVATE LIMITED Vs. CAPITAL TRADE LINKS		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		document not upload	27/09/2021
7918	7915	0710102025642020/11	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		document not upload	27/09/2021
7919	7916	0710102032122021/3	ANAND SONBHADRA Vs. GREATER NOIDA AUTHORITY		Sec 60(5),19(2)	INTERLOCUTORY APPLICATION		document not upload	28/09/2021

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7920	7917	0710102021672020/3	SUPERNOVA TECH CRAFT ENGINEERING OVERSEAS LIMITED Vs. VALTRON TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions - IBC	COMPANY APPLICATION(I BC)/1349(ND)20 20		document not upload	27/09/2021
7921	7918	0710102024672020/3	ALLAHABAD BANK Vs. M/S MAHAMAYA EXPORTS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/687(PB)20		document not upload	27/09/2021
7922	7919	0710102024672020/4	ALLAHABAD BANK Vs. M/S MAHAMAYA EXPORTS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/687(PB)20		document not upload	27/09/2021
7923	7920	0710102065512020/2	SONIKA THUKRAL Vs. UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	24/09/2020
7924	7921	0710102066782020/10	SERIOUS FRAUD INVESTIGATION OFFICE Vs. CENTURY COMMUNICATION LTD &		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/99(ND)202		document not upload	28/09/2021
7925	7922	0710102082552020/4	EAST INDIA UDYOG LIMITED Vs. SPML INFRA		IBC Under Sec 9	COMPANY PETITION IB		document not upload	28/09/2021
7926	7923	0710102087232020/13	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES		document not upload	29/09/2021
7927	7924	0710102142072019/5	RAJNEESH KUMAR Vs. KLV NEW TECH CONSTRUCTIONS PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2995(ND)2		DOCUMENT NOT UPLOAD	29/09/2021
7928	7925	0710102052642021/3	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL		IBC Under Sec 9	COMPANY PETITION IB		document not upload	16/09/2021
7929	7926	0710102054742021/1	SITA RAM THAPAR Vs. ANAND SONBHADRA (RESOLUTION PROFESSIONAL)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3772(ND)		document not upload	28/09/2021
7930	7927	0710102059662021/1	RANJEET KUMAR VERMA Vs. SUKHDEV MADANI		Sec. 12A	INTERLOCUTORY APPLICATION		document not upload	28/09/2021
7931	7928	0710102073822020/2	BLACKIE & SONS CALCUTTA & ORS Vs. BLACKIE & SON		Application under any other provisions	COMPANY APPLICATION( COMPANIES		document not upload	17/09/2021
7932	7929	0710102073822020/3	BLACKIE & SONS CALCUTTA & ORS Vs. BLACKIE & SON		Application under any other provisions	COMPANY APPLICATION( COMPANIES		document not upload	28/09/2021
7933	7930	0710102077542020/7	ARUMANI TRADERS Vs. SARU INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/100(ND)20		document not upload	28/09/2021
7934	7931	0710102077542020/8	ARUMANI TRADERS Vs. SARU INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/100(ND)20		document not upload	28/09/2021

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7935	7932	0710102082032020/2	BAS INFRASTRUCTURE SOLUTIONS PVT. LTD Vs. REGISTRAR OF COMPANIES NCT		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES ACT)/612(ND)20		document not upload	28/09/2021
7936	7933	0710102082032020/3	BAS INFRASTRUCTURE SOLUTIONS PVT. LTD Vs. REGISTRAR OF COMPANIES NCT		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES ACT)/612(ND)20		document not upload	28/09/2021
7937	7934	0710102082212019/6	M/S S.S. ENTERPRISES Vs. HOMES CONNECT DEVELOPERS PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1094(ND)2		document not upload	28/09/2021
7938	7935	0710102083932019/20	M/S. ADVANCE CARGO MOVERS ( INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1373(ND)2019		document not upload	28/09/2021
7939	7936	0710102087232020/14	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES		document not upload	28/09/2021
7940	7937	0710102096652019/6	GURUANSH REALTECH PRIVATE LIMITED Vs. HOI FOOD CONCEPTS PRIVATE UMITED		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATIO N(COMPANIES		document not upload	28/09/2021
7941	7938	0710102097002020/2	PANKAJ KUMAR SINGHAL Vs. MANOJ KUMAR CHAUDHARY & ORS		19(2)	INTERLOCUTO RY APPLICATION		document not upload	28/09/2021
7942	7939	0710102031292018/10	PRIYANSHI ARORA Vs. DREAM PROCON PVT.		IBC under Sec 7	COMPANY PETITION IB		document not upload	28/09/2021
7943	7940	0710102081822019/6	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2		document not upload	28/09/2021
7944	7941	0710102081822019/7	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2		document not upload	14/09/2021
7945	7942	0710102081822019/9	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2		document not upload	14/09/2021
7946	7943	0710102031292018/11	PRIYANSHI ARORA Vs. DREAM PROCON PVT.		IBC under Sec 7	COMPANY PETITION IB		document not upload	29/09/2021
7947	7944	0710102167852019/3	DK SOLAR PROJECTS & VENTURES PRIVATE LIMITED Vs. OVRVIEW TECHNOLOGIES PRIVATE LIMITED (FORMERLY KNOWN AS M/S 8 MINUTES FUTURE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3463(ND)2019		DOCUMENT NOT UPLOAD	29/09/2021
7948	7945	0710120006832018/19	IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES		IBC under Sec 7	COMPANY PETITION IB (IBC)/1038(PB)2		DOCUMENT NOT UPLOAD	29/09/2021

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7949	7946	0710200001902016/2	MUKESH THAREJA Vs. THAREJA METALS PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES)		DOCUMENT NOT UPLOAD	29/09/2021
7950	7947	0710200400792013/1	MR S.K. HINDLESS Vs. M/S ROYAL HUNTING HOTELS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES)		DOCUMENT NOT UPLOAD	29/09/2021
7951	7948	0710102017622020/9	SERIOUS FRAUD INVESTIGATION OFFICE Vs. SUNAIR HOTELS		Sec. 241(1)	COMPANY PETITION (COMPANIES)		document not upload	29/09/2021
7952	7949	0710102151312019/4 1	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES)		DOCUMENT NOT UPLOAD	29/09/2021
7953	7950	0710102151312019/4 4	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES)		DOCUMENT NOT UPLOAD	29/09/2021
7954	7951	0710102151312019/4 5	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES)		DOCUMENT NOT UPLOAD	29/09/2021
7955	7952	0710102151312019/4 9	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES)		DOCUMENT NOT UPLOAD	29/09/2021
7956	7953	0710102151312019/5 0	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES)		DOCUMENT NOT UPLOAD	29/09/2021
7957	7954	0710102024292021/1 8	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)20		document not upload	29/09/2021
7958	7955	710000069052021	99 ALGORITHM PVT LTD.					Plz Contact Help Desk Technical Issue 011-24363846 e-	29/09/2021
7959	7956	710000068322021	Asian Hotels (East) Limited					Plz Contact Help Desk Technical Issue 011-24363846 e-	29/09/2021
7960	7957	0710200400542011/3	M/S MMT LTD Vs. M/S INDIAN COMMODITY EXCHANGE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES)		DOCUMENT NOT UPLOAD	29/09/2021
7961	7958	0710200410572018/1 3	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/271(ND)2018		DOCUMENT NOT UPLOAD	29/09/2021
7962	7959	0710200424232018/1 1	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)20		DOCUMENT NOT UPLOAD	30/09/2021
7963	7960	0710200424232018/1 2	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)20		DOCUMENT NOT UPLOAD	29/09/2021

	A	B	C	D	E	F	G	H	I
7964	7961	0710102033362018/12	PUNJAB NATIONAL BANK Vs. TRISTAL GLOBAL INFRASTRUCUTRE PVT		IBC under Sec 7	COMPANY PETITION IB (IBC)/429(ND)20		document not upload	30/09/2021
7965	7962	0710102037972021/1	SHUBHKAMNA FLAT BUYERS WELFARE ASSOCIATION Vs. ANAND SONBHADRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2563(ND)		document not upload	30/09/2021
7966	7963	0710102037972021/2	SHUBHKAMNA FLAT BUYERS WELFARE ASSOCIATION Vs. ANAND SONBHADRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2563(ND)		document not upload	30/09/2021
7967	7964	0710102407072018/33	COL SANJEEV DALAL RETD Vs. M/S INTERNATIONAL RECREATION AND		IBC under Sec 7	COMPANY PETITION IB (IBC)/297(PB)2018		DOCUMENT NOT UPLOAD	30/09/2021
7968	7965	0710102415722018/41	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. &		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)201		DOCUMENT NOT UPLOAD	30/09/2021
7969	7966	0710200400792013/2	MR S.K. HINDLESS Vs. M/S ROYAL HUNTING HOTELS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES		DOCUMENT NOT UPLOAD	29/09/2021
7970	7967	0710200400792013/3	MR S.K. HINDLESS Vs. M/S ROYAL HUNTING HOTELS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES		DOCUMENT NOT UPLOAD	29/09/2021
7971	7968	0710102001552021/2	SACHIN KUMAR SINGHAL Vs. JANKI JEWELLERS PRIVAT LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		document not upload	29/09/2021
7972	7969	0710102025372020/2	MS. SAHNI INTERNATIONAL Vs. LRM SPICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/686(ND)20		document not upload	30/09/2021
7973	7970	0710102025512020/1	CLEAR MEDIA INDIA PRIVATE LIMITED Vs. ENTERTAINMENT CITY LIMITED		IBC Under Sec 9,Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/640(PB)2020		document not upload	30/09/2021
7974	7971	0710102031592018/4	SADHNA BUILDCON PRIVATE LIMITED Vs. ENTERTAINMENT CITY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/410(PB)2019		document not upload	30/09/2021
7975	7972	0710102031952021/4	TEFAL INDIA HOUSEHOLD APPLIANCES PRIVATE		IBC Section 59	COMPANY PETITION IB (IBC)/430(ND)20		document not upload	14/09/2021
7976	7973	0710102151312019/47	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES		DOCUMENT NOT UPLOAD	29/09/2021
7977	7974	0710102151312019/51	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES		DOCUMENT NOT UPLOAD	29/09/2021



	A	B	C	D	E	F	G	H	I
7978	7975	0710102151312019/52	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES)		DOCUMENT NOT UPLOAD	29/09/2021
7979	7976	0710102025372020/3	MS. SAHNI INTERNATIONAL Vs. LRM SPICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/686(ND)20		document not upload	30/09/2021
7980	7977	0710102105182020/2	CANARA BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		Rule 11 of NCLT, 2016, Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		DOCUMENT NOT UPLOAD	29/09/2021
7981	7978	0710102008782020/2	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE		Sec 12(2)	COMPANY APPLICATION (IBC)/1316(PB)20		document not upload	1/10/2021
7982	7979	0710102008782020/3	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE		Sec 12(2)	COMPANY APPLICATION (IBC)/1316(PB)20		document not upload	1/10/2021
7983	7980	0710102008782020/4	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE		Sec 12(2)	COMPANY APPLICATION (IBC)/1316(PB)20		document not upload	1/10/2021
7984	7981	0710102013872018/23	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9	COMPANY PETITION IB		document not upload	1/10/2021
7985	7982	0710102013872018/24	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9	COMPANY PETITION IB		document not upload	1/10/2021
7986	7983	0710102031712021/1	LOTUS HERBALS PVT. LTD. Vs. M/S SPECTACULAR MEDIA		Sec 42	COMPANY APPEAL (IBC)/23(ND)202		document not upload	1/10/2021
7987	7984	0710102043582021/1	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION (I.B.C)/3603(ND)		document not upload	13/09/2021
7988	7985	0710102052642021/2	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL		IBC Under Sec 9	COMPANY PETITION IB		document not upload	15/09/2021
7989	7986	0710102052642021/5	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL		IBC Under Sec 9	COMPANY PETITION IB		document not upload	15/09/2021
7990	7987	0710102004232020/1	PATRICK B. D'SOUZA. Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/1(ND)		document not upload	1/10/2021
7991	7988	0710102144282019/1	SHREEDHAR NARAYANAN IYER Vs.		Sec 424 (3)	EXECUTION PETITION/199(N)		DOCUMENT NOT UPLOAD	1/10/2021
7992	7989	0710102144302019/1	RAM NATH TANDON Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/198(N)		DOCUMENT NOT UPLOAD	1/10/2021
7993	7990	0710102144692019/1	RUGMANI NARAYANAN IYER Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/197(N)		DOCUMENT NOT UPLOAD	1/10/2021
7994	7991	0710102146562019/1	JAWAHAR GHADIOK HUF Vs. UNITECH LTD		Sec 424 (3)	EXECUTION PETITION/204(N)		DOCUMENT NOT UPLOAD	1/10/2021
7995	7992	0710102146572019/1	NIRMALA TALWAR Vs. UNITECH LTD		Sec 424 (3)	EXECUTION PETITION/202(N)		DOCUMENT NOT UPLOAD	1/10/2021
7996	7993	0710102146582019/1	VAIBHAV GHADIOK Vs. UNITECH LTD		Sec 424 (3)	EXECUTION PETITION/203(N)		DOCUMENT NOT UPLOAD	1/10/2021

	A	B	C	D	E	F	G	H	I
7997	7994	0710102151442019/1	PARAMJIT GANDHI Vs. AMIT KUMAR MALIK		Sec 60(5)	INTERLOCATORY APPLICATION		DOCUMENT NOT UPLOAD	1/10/2021
7998	7995	0710102027762021/3	D R INTERNATIONAL PRIVATE LIMITED Vs. UM AUTOCOMP PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/282(ND)2021		document not upload	1/10/2021
7999	7996	0710102169962019/32	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		DOCUMENT NOT UPLOAD	1/10/2021
8000	7997	0710102171262019/4	SUDERSHAN GOEL Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/63(ND)2020		DOCUMENT NOT UPLOAD	19/04/2021
8001	7998	710102068432021	RELIGARE FINVEST LIMITED VS SHEKHAR RESORTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		JASVIN DHAMA	main case not link	21/09/2021
8002	7999	710102070912021	FARIDABAD STAMPINGS PVT. LTD VS CENTRAL BANK OF INDIA		Application under any other provisions - IBC		ROHAN KHANNA	Wrong section	30/09/2021
8003	8000	0710200421162018/1	M/S DILAWRI MOTORS PVT. LTD. Vs. ROC		Application under any other provisions	COMPANY APPEAL (COMPANIES)		DOCUMENT NOT UPLOAD	1/10/2021
8004	8001	0710102008082020/1	FANTASTIC BUILDCON PVT LTD Vs. DINESH CHAND JAIN		Application under any other provisions - IBC	COMPANY APPLICATION (IBC)/569(PB)202		document not upload	1/10/2021
8005	8002	0710200400732015/1	COL. AJAY AHLAWAT Vs. M/S ROYAL HUNTING HOTELS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES)		DOCUMENT NOT UPLOAD	4/10/2021
8006	8003	0710200400732015/2	COL. AJAY AHLAWAT Vs. M/S ROYAL HUNTING HOTELS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES)		DOCUMENT NOT UPLOAD	4/10/2021
8007	8004	0710102002932020/1	NARENDRA NATH CHATURVEDI Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/2(ND)2020		document not upload	1/10/2021
8008	8005	0710102006012021/1	M/S SWIFT SECURITAS PVT LTD Vs. M/S ENTERTAINMENT CITY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/62(PB)2021		document not upload	4/10/2021
8009	8006	0710102013492020/4	NAVAIR INTERNATIONAL PRIVATE LIMITED Vs. ENTERTAINMENT CITY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/490(PB)2020		document not upload	4/10/2021
8010	8007	0710102016652020/1	APOORV SHRIVASTAVA Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/4(ND)		document not upload	4/10/2021
8011	8008	0710102016662020/1	USHA VINOD KUMAR Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/3(ND)		document not upload	4/10/2021

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8012	8009	0710102022382020/4	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. ZENEITH AUTOMATIVE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/577(ND)2020		document not upload	4/10/2021
8013	8010	0710102073922019/6	RAVINDER AGGARWAL Vs. MSA DEVELOPERS		IBC under Sec 7	COMPANY PETITION IB		document not upload	4/10/2021
8014	8011	0710102076552020/4	DALHOUSIE HOLDINGS LIMITED Vs. SNOWTEMP ENGINEERING COMPANY LIMITED		Sec. 58(3),Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/43(ND)202		document not upload	4/10/2021
8015	8012	0710102082872020/6	SIMRAN KAUR Vs. ENTERTAINMENT CITY LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/965(PB)20		document not upload	4/10/2021
8016	8013	0710102158122019/3	ASSISTANT COMMSSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES &OTHERS(M/S.		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/947(ND)2019		DOCUMENT NOT UPLOAD	4/10/2021
8017	8014	0710102159562019/2	AKHILESH KUMAR GUPTA Vs. GOPAL KALRA		Sec 66(1)	COMPANY APPLICATION(I BC)/1625(ND)20		DOCUMENT NOT UPLOAD	4/10/2021
8018	8015	0710200418612018/4	PROPERTREE REAL ESTATE SOLUTIONS PVT LTD Vs. UNIBERA DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/868(ND)2018		DOCUMENT NOT UPLOAD	4/10/2021
8019	8016	0710200418612018/5	PROPERTREE REAL ESTATE SOLUTIONS PVT LTD Vs. UNIBERA DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/868(ND)2018		DOCUMENT NOT UPLOAD	4/10/2021
8020	8017	0710102007082021/7	FANKAAR INTERIORS PVT. LTD. Vs. MAHAMAYA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/77(ND)202		document not upload	1/10/2021
8021	8018	0710102008852020/10	BV COTTON PVT. LTD. Vs. INNOVATIVE TEXTILES		IBC Under Sec 9	COMPANY PETITION IB		document not upload	1/10/2021
8022	8019	0710102011422021/4	S C JAIN CONSTRUCTION PRIVATE LIMITED Vs. WELSPUN INFRA FACILITY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/167(ND)2021		document not upload	1/10/2021
8023	8020	0710102012822021/2	ADITYA KUMAR Vs. LKB ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/130(ND)20		document not upload	1/10/2021
8024	8021	0710102003282021/2	ACUTE DAILY MEDIA PRIVATE LIMITED Vs. SHARP EYE ADVERTISING PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2021		document not upload	4/10/2021
8025	8022	0710102142072019/6	RAJNEESH KUMAR Vs. KLV NEW TECH CONSTRUCTIONS PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2995(ND)2		DOCUMENT NOT UPLOAD	4/10/2021

	A	B	C	D	E	F	G	H	I
8026	8023	0710102153632019/1	MR. DEVINDER P. KALRA Vs. M/S PANTHERA DEVELOPERS PVT. LTD.		Application under any other provisions	COMPANY APPLICATION( COMPANIES		DOCUMENT NOT UPLOAD	4/10/2021
8027	8024	0710102084482020/3	L & T INFRASTRUCTURE FINANCE COMPANY LTD Vs. ATUL PUNJ		Section 95(1)	COMPANY PETITION IB (IBC)/938(ND)20		document not upload	4/10/2021
8028	8025	0710102086782019/4	PAAM EATABLES LTD. Vs. RUDRA BUILDWELL CONSTRUCTIONS PVT.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1200(ND)2		document not upload	4/10/2021
8029	8026	0710102089872020/5	M/S M.M. METACRAFT PVT. LTD. Vs. M/S R.M. CONTROLS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/86(ND)202		document not upload	4/10/2021
8030	8027	0710102090512020/1	ROSHITA ANEJA Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD		Sec 60(5),Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	4/10/2021
8031	8028	0710102092632019/3	SARVESH SHARMA SOLE PROPRIETOR OF M/S SREE BALAJI INTERIORS Vs. ENTERTAINMENT CITY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1423(PB)2 019		document not upload	4/10/2021
8032	8029	0710102093232020/1	RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE LIMITED Vs. MR. RAJESH		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES		document not upload	4/10/2021
8033	8030	0710102094652019/2	MRS AARTI MALHOTRA Vs. M/S ENTERTAINMENT CITY LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1848(PB)2		document not upload	4/10/2021
8034	8031	0710102095712020/2	TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED Vs.		Sec 272 of the Companies Act , 2013	COMPANY PETITION (COMPANIES		document not upload	4/10/2021
8035	8032	0710102096972019/7	AMRITVANI EXIM PRIVATE LIMITED Vs. AJANTA OFFSET AND PACKAGING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1526(ND)2 019		document not upload	4/10/2021
8036	8033	0710102096972019/8	AMRITVANI EXIM PRIVATE LIMITED Vs. AJANTA OFFSET AND PACKAGING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1526(ND)2 019		document not upload	4/10/2021
8037	8034	0710102099232020/3	MAHESH BANSAL Vs. SUBHASH CHAND		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		document not upload	4/10/2021
8038	8035	0710102031292018/1 3	PRIYANSHI ARORA Vs. DREAM PROCON PVT.		IBC under Sec 7	COMPANY PETITION IB		document not upload	4/10/2021
8039	8036	0710102118132019/1 2	SUN CONTROL SYSTEMS Vs. AARCITY INFRASTRUCTURE PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2185(ND)2		DOCUMENT NOT UPLOAD	1/9/2021
8040	8037	0710200424232018/1 3	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)20		DOCUMENT NOT UPLOAD	4/10/2021

	A	B	C	D	E	F	G	H	I
8041	8038	0710200424232018/14	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)20		DOCUMENT NOT UPLOAD	4/10/2021
8042	8039	0710200424232018/15	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)20		DOCUMENT NOT UPLOAD	4/10/2021
8043	8040	0710200424232018/16	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)20		DOCUMENT NOT UPLOAD	4/10/2021
8044	8041	0710200424232018/17	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)20		DOCUMENT NOT UPLOAD	4/10/2021
8045	8042	0710200424232018/18	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)20		DOCUMENT NOT UPLOAD	4/10/2021
8046	8043	0710200424232018/19	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)20		DOCUMENT NOT UPLOAD	4/10/2021
8047	8044	0710200424232018/21	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)20		DOCUMENT NOT UPLOAD	4/10/2021
8048	8045	0710200424232018/22	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)20		DOCUMENT NOT UPLOAD	4/10/2021
8049	8046	0710200424232018/24	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)20		DOCUMENT NOT UPLOAD	4/10/2021
8050	8047	710102070812021	RAJESH SHARMA VS ANIL GOEL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1794(ND)2	Aishvary Vikram	ib not mention in main case soft copy	30/09/2021
8051	8048	710102070832021	CONSORTIUM OF DGRC AND STPL VS ROHIT SEHGAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1665(PB)2018	Manish kumar	section wrong Page- 11 cut index missing and page number	30/09/2021
8052	8049	710102001872021	MY KIND VACATIONS PVT. LTD. VS IYOGI TECHNICAL SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/351(PB)2017	nakul grover	Wrong Doc.(IBC petition filed) section wrong Pg-pages not clear ,page number cut, page missed between	11/1/2021
8053	8050	710102071682021	MAHESH TANEJA VS DEVENDRA UMRAO	Interlocutory Application (I.B.C)	Sec 60(5)		NIBRUTI SAMAL	need to additional file	1/10/2021
8054	8051	710102007282021	B R PRASAN VS BHUSHAN POWER AND STEEL LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/202(PB)20	Yash	Back dated affidavit	27/01/2021

	A	B	C	D	E	F	G	H	I
8055	8052	710102038462021	SAJEVE BHUSHAN DEORA VS S N MODAK	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1935(PB)2	Sajeve Bhushan Deora	\\due payment for 2nd section Pg-80,135, Pg-98	4/6/2021
8056	8053	710102070172021	MAIDEN HEIGHTS APARTMENTS OWNERS WELFARE ASSOCIATION VS RAJAPURA HOMES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Shivam	estam paper missed with affidavit, page:33, 45, 53, 60, 115, 121, 123, 147, 255, page cut, page 318,319 eng translation, 25rs advocate welfare and 3 rs court fee missed, true copy sign on every page of annexures. Demand notice	27/09/2021
8057	8054	710102072152021	FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETOSHIP VS M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED	Intervention Petition (IBC)	Rule 11 of NCLT, 2016		Vriti	wrong section ( need to filed IA)	4/10/2021
8058	8055	0710102153642019/1	MR. DEVINDER P. KALRA Vs. M/S PANTHERA DEVELOPERS PVT. LTD.		Application under any other provisions	COMPANY APPLICATION( COMPANIES		DOCUMENT NOT UPLOAD	4/10/2021
8059	8056	0710102410732018/5	UNION BANK OF INDIA Vs. M/S. IP CONSTRUCTION PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/593(PB)20		DOCUMENT NOT UPLOAD	4/10/2021
8060	8057	0710102722332018/17	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1665(PB)2 018		DOCUMENT NOT UPLOAD	4/10/2021
8061	8058	0710200411852018/8	HVR INDUSTRIES PVT. LTD. Vs. BINDAL & BINDAL BATTERIES P.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/199(PB)20		DOCUMENT NOT UPLOAD	4/10/2021
8062	8059	0710102052642021/7	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL		IBC Under Sec 9	COMPANY PETITION IB		document not upload	4/10/2021
8063	8060	0710102035852021/3	VIVEK KHANNA & ORS. Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/284(PB)20		document not upload	5/10/2021
8064	8061	0710102111362019/9	M/S. AGGARWAL & RAMPAL Vs. REGIONAL DIRECTOR NORTHERN		Sec. 140 (4)	COMPANY PETITION (COMPANIES		DOCUMENT NOT UPLOAD	5/10/2021
8065	8062	0710102134652019/2	LALITA KAUL Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/185(N		DOCUMENT NOT UPLOAD	5/10/2021

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8066	8063	0710102141102019/1	VIMLA TANDON Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/201(N		DOCUMENT NOT UPLOAD	5/10/2021
8067	8064	0710102142222019/1	NARAYANAN A IYER Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/200(N		DOCUMENT NOT UPLOAD	5/10/2021
8068	8065	0710102143912019/1	SHANTI DEVI Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/205(N		DOCUMENT NOT UPLOAD	5/10/2021
8069	8066	0710102144272019/1	BASAV LAL Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/194(N		DOCUMENT NOT UPLOAD	5/10/2021
8070	8067	0710102154632019/10	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED Vs. MAK MEDICALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3154(ND)2019		DOCUMENT NOT UPLOAD	5/10/2021
8071	8068	0710102158502019/3	NIDHI SINGH Vs. UNITECH LIMITED		Application under any other	EXECUTION PETITION/144(N		DOCUMENT NOT UPLOAD	5/10/2021
8072	8069	0710102159902019/2	SATISH KUMAR MISHRA Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/5(ND)		DOCUMENT NOT UPLOAD	5/10/2021
8073	8070	0710102162572019/1	UMESH RAJ KHOSLA Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/192(N		DOCUMENT NOT UPLOAD	5/10/2021
8074	8071	0710102167572019/1	B.CHITRA Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/207(N		DOCUMENT NOT UPLOAD	5/10/2021
8075	8072	0710102167582019/1	R.BHUVANA Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/206(N		DOCUMENT NOT UPLOAD	5/10/2021
8076	8073	0710102167612019/1	S.BALASUBRAMANIYAM Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/208(N		DOCUMENT NOT UPLOAD	5/10/2021
8077	8074	0710200117292019/11	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)20		DOCUMENT NOT UPLOAD	5/10/2021
8078	8075	0710200400782015/3	FOCUS ENERGY LIMITED Vs. REEBOK INDIA COMPANY AND ORS.		Application under any other provisions	COMPANY PETITION (COMPANIES		DOCUMENT NOT UPLOAD	5/10/2021
8079	8076	0710200400782015/4	FOCUS ENERGY LIMITED Vs. REEBOK INDIA COMPANY AND ORS.		Application under any other provisions	COMPANY PETITION (COMPANIES		DOCUMENT NOT UPLOAD	5/10/2021
8080	8077	0710200412022017/17	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)20		DOCUMENT NOT UPLOAD	5/10/2021
8081	8078	0710102013722021/1	DECATHLON SPORTS INDIA PVT LTD Vs. MUKESH GUPTA & ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	5/10/2021
8082	8079	0710102053282021/1	STATE BANK OF INDIA Vs. KAPIL GUPTA		Section 95(1)	COMPANY PETITION IB		document not upload	5/10/2021
8083	8080	0710102059002021/4	MANISH AGARWAL Vs. NOIDA SPECIAL ECONOMIC ZONE		Application under any other provisions-	INTERLOCUTORY APPLICATION		document not upload	5/10/2021
8084	8081	0710102073632019/40	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/889(ND)20		document not upload	5/10/2021

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8085	8082	0710102406842018/44	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/694(PB)20		DOCUMENT NOT UPLOAD	5/10/2021
8086	8083	0710102030272020/5	TARUN KUMAR Vs. FIITJEE LTD.		IBC Under Sec 9	COMPANY PETITION IB		document not upload	4/10/2021
8087	8084	0710102035732021/3	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION		document not upload	5/10/2021
8088	8085	0710102035732021/4	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION		document not upload	5/10/2021
8089	8086	0710102035732021/5	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION		document not upload	5/10/2021
8090	8087	0710102035732021/6	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION		document not upload	5/10/2021
8091	8088	0710102035732021/7	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION		document not upload	5/10/2021
8092	8089	0710102117242020/8	KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1122(ND)2		DOCUMENT NOT UPLOAD	5/10/2021
8093	8090	0710102000722018/18	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		document not upload	5/10/2021
8094	8091	0710102135252019/1	SARDAR SINGH RATHORE Vs. UNITECH		Sec 424 (3)	EXECUTION PETITION/193(N		DOCUMENT NOT UPLOAD	5/10/2021
8095	8092	0710102135272019/2	NIRMALA TRIVEDI Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/183(N		DOCUMENT NOT UPLOAD	5/10/2021
8096	8093	0710102135282019/2	TILOTTAMA CHAKRAVARTY Vs.		Sec 424 (3)	EXECUTION PETITION/184(N		DOCUMENT NOT UPLOAD	5/10/2021
8097	8094	0710102135292019/2	KRISHAN SANGHI Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/182(N		DOCUMENT NOT UPLOAD	5/10/2021
8098	8095	0710102135302019/2	MANISH BATRA Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/186(N		DOCUMENT NOT UPLOAD	5/10/2021
8099	8096	0710102137322019/1	SHAKARAPPA BELLIHAL Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/196(N		DOCUMENT NOT UPLOAD	5/10/2021
8100	8097	0710102137362019/1	SANTOSH BANSAL Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/195(N		DOCUMENT NOT UPLOAD	5/10/2021
8101	8098	0710102016182019/2	OM LOGISTICS LIMITED Vs. PERIWINKLE HERBALS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/561(ND)20		document not upload	5/10/2021
8102	8099	0710102018162020/13	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		document not upload	18/08/2021



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8103	8100	0710102041982021/7	BALAJI DUROBUILD PRIATE LIMITED Vs. SANDWOODS INFRATECH PROJECTS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)2021		document not upload	23/09/2021
8104	8101	0710102109372019/11	CORPORATION BANK Vs. M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1887(ND)2019		DOCUMENT NOT UPLOAD	6/10/2021
8105	8102	0710102406312018/18	M/S BIPIN INDUSTRIES PVT LTD Vs. M/S ABW INFRASTRUCTURE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/375(PB)20		DOCUMENT NOT UPLOAD	6/10/2021
8106	8103	0710102416142018/12	SH. ANIL KHEATERPAL Vs. M/S INNOVARI TECHNOLOGIES PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/569(ND)20		DOCUMENT NOT UPLOAD	6/10/2021
8107	8104	0710200418612018/3	PROPERTREE REAL ESTATE SOLUTIONS PVT LTD Vs. UNIBERA DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/868(ND)2018		DOCUMENT NOT UPLOAD	6/10/2021
8108	8105	0710102001992020/5	ADINATH INTERNATIONALNPRIVATE LIMITED Vs. AVR OVERSEAS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/348(ND)2020		document not upload	15/03/2021
8109	8106	0710102005012020/13	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)20		document not upload	6/10/2021
8110	8107	0710102005012020/14	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)20		document not upload	6/10/2021
8111	8108	0710102005012020/15	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)20		document not upload	6/10/2021
8112	8109	0710102009162020/4	MITHU CHOWDHURY Vs. INVEST CARE REAL ESTATE OPPORTUNITY		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(ND)20		document not upload	6/10/2021
8113	8110	0710102062842021/2	AAR AAR TECHNOPLAST PVT LTD Vs. RAJEEV SHARMA		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	30/09/2021
8114	8111	0710102021672020/4	SUPERNOVA TECH CRAFT ENGINEERING OVERSEAS LIMITED Vs. VALTRON TECNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1349(ND)2020		document not upload	5/10/2021
8115	8112	0710102072282020/5	CA MAHESH BANSAL Vs. SUBHASH CHAND GOEL AND OTHERS		Sec 66(1)	INTERLOCUTORY APPLICATION		document not upload	5/10/2021
8116	8113	0710102000722018/19	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		document not upload	5/10/2021

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8117	8114	0710102031512021/3	NAVNEET KUMAR GUPTA Vs. STATE BANK OF INDIA		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		document not upload	5/10/2021
8118	8115	0710102084532020/2	STATE BANK OF INDIA Vs. ATUL PUNJ		Section 95(1)	COMPANY PETITION IB		document not upload	6/10/2021
8119	8116	0710102084532020/3	STATE BANK OF INDIA Vs. ATUL PUNJ		Section 95(1)	COMPANY PETITION IB		document not upload	6/10/2021
8120	8117	0710102017622020/10	SERIOUS FRAUD INVESTIGATION OFFICE Vs. SUNAIR HOTELS		Sec. 241(1)	COMPANY PETITION (COMPANIES		document not upload	6/10/2021
8121	8118	0710102018352020/5	M/S SHEETAL IMPEX PVT. LTD. Vs. SHREE SWASTIC SALES CORPORATION PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/544(ND)2020		document not upload	6/10/2021
8122	8119	0710102063482021/1	RAJEEV KUMAR RAIZADA Vs. SARASH EXPORTS SERVICES PRIVATE		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		document not upload	6/10/2021
8123	8120	0710102094372020/11	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		document not upload	6/10/2021
8124	8121	0710102093552019/3	RAGHAV MALIK Vs. FERROUS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1433(ND)2019		document not upload	6/10/2021
8125	8122	0710200401302016/2	PEACOCK GROUP INC Vs. DIRECT RESOURCE I PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES		DOCUMENT NOT UPLOAD	7/10/2021
8126	8123	0710102050882021/3	PNB HOUSING FINANCE LTD. Vs. PUNIT RAI		Section 95(1)	COMPANY PETITION IB		document not upload	7/10/2021
8127	8124	0710102050902021/2	PNB HOUSING FINANCE LTD. Vs. RAGHUNATH		Section 95(1)	COMPANY PETITION IB		document not upload	7/10/2021
8128	8125	0710102058662021/1	KAASHVI PARASHER Vs. SHANIVI CONSTRUCTION PVT LTD		Sec. 58(3)	COMPANY PETITION (COMPANIES		document not upload	7/10/2021
8129	8126	0710102063142021/1	J. P. ENGINEERS PRIVATE LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT & INVESTMENT		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4327(ND)2021		document not upload	7/10/2021
8130	8127	0710102074472019/8	M/S ASHWANI INFOCOM PVT LTD Vs. M/S SPECTACULAR MEDIA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/868(ND)20		document not upload	7/10/2021
8131	8128	0710102075092020/10	THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED Vs. GULSHAN HOMZ PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/890(ND)2020		document not upload	7/10/2021

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8132	8129	0710102081392019/5	RAJAN PURI Vs. VARDHMAN ESTATES AND DEVELOPERS		IBC under Sec 7	COMPANY PETITION IB (IBC)/1044(PB)2		document not upload	7/10/2021
8133	8130	0710102117612019/29	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2		DOCUMENT NOT UPLOAD	8/7/2021
8134	8131	0710102137252019/9	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2019		DOCUMENT NOT UPLOAD	7/10/2021
8135	8132	0710102157362019/6	SAMIR PRASAD CHETTRI Vs. ISCHOLAR EDUCATION SERVICES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3285(ND)2		DOCUMENT NOT UPLOAD	7/10/2021
8136	8133	0710120001442018/27	MACQUIRE BANK LIMITED Vs. SHILPI CABLE TECHNOLOGIES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/64(PB)201		DOCUMENT NOT UPLOAD	7/10/2021
8137	8134	0710120011432018/2	RISHAV RANJAN Vs. VARDHMAN ESTATES AND DEVELOPERS P LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1214(PB)2		DOCUMENT NOT UPLOAD	7/10/2021
8138	8135	0710200411352018/38	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)20		DOCUMENT NOT UPLOAD	14/07/2021
8139	8136	0710102002622019/25	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)20		document not upload	7/10/2021
8140	8137	0710102104712019/12	OPTUS LAMINATES PVT LTD Vs. SANTOSHA DECOR PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1752(ND)2		DOCUMENT NOT UPLOAD	9/9/2021
8141	8138	0710102112472019/20	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		DOCUMENT NOT UPLOAD	7/10/2021
8142	8139	0710102112472019/21	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		DOCUMENT NOT UPLOAD	7/10/2021
8143	8140	0710102117872019/15	DMI FINANCE PRIVATE LIMITED Vs. ABLOOM INFOTECH PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2115(ND)2		DOCUMENT NOT UPLOAD	7/10/2021
8144	8141	0710102130352019/4	MAYA GUPTA(LIQUIDATOR) Vs. M/S BHAVYA CROCKERY		Sec 60(5)	COMPANY APPLICATION(I BC)/1289(ND)20		DOCUMENT NOT UPLOAD	7/10/2021
8145	8142	0710102149002019/6	ASIAN GRANITO INDIA LIMITED Vs. CITY PRIDE BUILDCON PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3001(ND)2		DOCUMENT NOT UPLOAD	7/10/2021

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8146	8143	0710102061392019/10	PUNJAB NATIONAL BANK Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/699(ND)20		document not upload	7/10/2021
8147	8144	0710102061392019/9	PUNJAB NATIONAL BANK Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/699(ND)20		document not upload	7/10/2021
8148	8145	0710102066122020/20	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	7/10/2021
8149	8146	0710102066122020/21	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	7/10/2021
8150	8147	0710200412592017/60	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES		IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)20		DOCUMENT NOT UPLOAD	6/10/2021
8151	8148	0710102018282021/1	ASHMEET SINGH BHATIA Vs. THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1195(ND)		document not upload	7/10/2021
8152	8149	0710102036862020/3	FDS MANAGEMENT SERVICES PRIVATE LIMITED Vs. OMAR INTERNATIONAL PRIVATE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1085(PB)2020		document not upload	6/10/2021
8153	8150	0710102038812021/2	HEADLINES247 MEDIA NETWORK PRIVATE LIMITED Vs. THE REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)20		document not upload	6/10/2021
8154	8151	0710102049842021/2	PNB HOUSING FINANCE LTD. Vs. PINNACLE HOUSING PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/407(ND)20		document not upload	6/10/2021
8155	8152	0710102056372021/1	BURLINGTON FINANCE LIMITED Vs. ASIAN HOTELS (NORTH)		IBC under Sec 7	COMPANY PETITION IB (IBC)/553(ND)20		document not upload	7/10/2021
8156	8153	0710102056532021/1	FLORA DISTRIBUTORS PRIVATE LIMITED Vs. PRECIOUS TRADEWAYS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES		document not upload	7/10/2021
8157	8154	0710102057722021/1	ASHOK KUMAR MALIK Vs. JBK DEVELOPERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	7/10/2021
8158	8155	0710102065052021/2	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		document not upload	29/09/2021
8159	8156	0710102065052021/4	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		document not upload	7/10/2021
8160	8157	0710102068472021/1	RAKESH KUMAR Vs. OLIVER ENGINEERING PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	7/10/2021

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8161	8158	0710102018362021/1	K N TRADERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/71(ND)202		document not upload	7/10/2021
8162	8159	0710102019442021/1	CAPITAL FINANCE AND INVESTMENTS LLP Vs. SHRI KRISHNA PRASADAM LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/227(ND)2021		document not upload	7/10/2021
8163	8160	0710102023692021/2	PRADEEP KUMAR LAKHANI Vs. CHUNILAL T. MEHTA		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	7/10/2021
8164	8161	0710102037412021/4	SUNRAYS POWER SOLUTIONS PRIVATE LIMITED. Vs. VENTO POWER AND ENERGY		IBC Under Sec 9	COMPANY PETITION IB (IBC)/372(ND)2021		document not upload	7/10/2021
8165	8162	0710102037432021/3	SUNRAYS POWER SOLUTIONS PRIVATE LIMITED. Vs. ESSEL GREEN ENERGY PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/373(ND)2021		document not upload	7/10/2021
8166	8163	0710102056182021/5	M/S TEESTA VELLEYPower TRANSMISSION LTD. Vs. ABIR INFRASTRUCTURE PVT.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3534(ND)		document not upload	7/10/2021
8167	8164	0710102060832021/1	DEWAN HOUSING FINANCE CORPORATION LIMITED Vs. NAYATI HEALTHCARE & RESEARCH NCR PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/472(ND)2021		document not upload	7/10/2021
8168	8165	0710102080062020/23	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		document not upload	7/10/2021
8169	8166	0710102090512020/2	ROSHITA ANEJA Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD		Sec 60(5),Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	7/10/2021
8170	8167	0710102034432021/2	GENTECH DIAGNOSTIC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/94(ND)202		document not upload	7/10/2021
8171	8168	0710102073992020/2	MAYA GUPTA Vs. PRAVESH TALWAR		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	29/09/2021
8172	8169	0710102075182019/14	S.A. CONSULTANTS & FORWARDERS PRIVATE LIMITED Vs. CARGO PLANNERS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/867(PB)2019		document not upload	7/10/2021
8173	8170	0710102087562019/12	AMERICAN EXPRESS BANKING CORP Vs. FOURTH DIMENSION SOLUTIONS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1232(ND)2019		document not upload	7/10/2021

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8174	8171	0710102107412020/1	JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED METALIKS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		DOCUMENT NOT UPLOAD	7/10/2021
8175	8172	0710102107412020/2	JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED METALIKS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		DOCUMENT NOT UPLOAD	7/10/2021
8176	8173	0710102109622020/3	MUKESH GUPTA Vs. PARESH RASTOGI		Sec 66(1)	INTERLOCUTORY APPLICATION		DOCUMENT NOT UPLOAD	7/10/2021
8177	8174	0710102113952019/9	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB		DOCUMENT NOT UPLOAD	7/10/2021
8178	8175	0710102013512019/6	ORIENTAL BANK OF COMMERCE Vs. SIDHARTHA BUILDHOME PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/717(ND)2019		document not upload	7/10/2021
8179	8176	0710102025642020/9	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		document not upload	7/10/2021
8180	8177	0710102027432021/4	AMIT KUMAR SINHA AND ORS Vs. IREO PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/239(ND)20		document not upload	7/10/2021
8181	8178	0710102033512020/6	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		document not upload	7/10/2021
8182	8179	0710102020142020/3	SUPERTECH ESTATE PVT. LTD. Vs. ARC OUTDOOR MEDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/539(ND)20		document not upload	7/10/2021
8183	8180	0710200418512018/6	INCOME TAX OFFICER, WARD Vs. M/S CRATIVE FINCON PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL (COMPANIES)		DOCUMENT NOT UPLOAD	7/10/2021
8184	8181	710102071992021	BRAHM DATT VERMA VS METENERE LIMITED	Review Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1520(ND)2	BRAHM	wrong section (need to file IA)	2/10/2021
8185	8182	710102072162021	JKR TECHNO ENGINEERING PVT.LTD. VS JKR TECHNO	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2722(ND)2	ANUJ KUMAR SINHA	18,20,21,23,25 cut page and case type wrong	4/10/2021
8186	8183	710102072312021	PIRAMAL ENTERPRISES LIMITED VS M/S LOGIX SOFT-TEL PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/899(ND)20	Shashank Agarwal	stamp paper missing	4/10/2021
8187	8184	710102072412021	NAYATI HEALTHCARE & RESEARCH NCR PRIVATE LIMITED VS DEWAN HOUSING FINANCE CORPORATION LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/472(ND)2021	Simarpal Singh Sawhney	stamp paper missing and date notary missing in affidavit	5/10/2021

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8188	8185	710102072562021	ATCO FLEXDUCT PRIVATE LIMITED VS FERROUS INFRASTRUCTURE PVT.LTD.	Miscellaneous Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/138(ND)20 21	Anant	document not show technical error kindly refile	5/10/2021
8189	8186	710102072582021	SUNIL KUMAR VS ANIL TAYAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/654(PB)20	Akul Mehandru	9-11 ,15-21 not clear page	5/10/2021
8190	8187	710102072742021	SOMESH ARORA VS SOMESH ARORA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/609(ND)20	Atul Kumar	only proof service upload application	6/10/2021
8191	8188	710102072752021	RAJIV KAPUR VS SOMESH ARORA	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/788(ND)20	ANGAD MEHTA	Wrong section(index section not mtach with the	6/10/2021
8192	8189	710102040252021	CA KEDARRAM R LADDHA VS OMEGA BRIGHT STEELS PRIVATE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Digvi	section wrong main case not linked	12/6/2021
8193	8190	710102073102021	LEX INNOVA DIGITAL PAYMENTS PVT.LTD VS MR. FAIHZAN KHAN	Interlocutory Application (I.B.C)	Application under any other provisions-	COMPANY PETITION IB (IBC)/656(ND)20	Divyakant Lahoti	wrong main case number	7/10/2021
8194	8191	710102073212021	ARJUN ISPAT INDIA PRIVATE LIMITED THROUGH LIQUIDATOR MR. RAJNEESH SINGHVI VS MR. FAIHZAN KHAN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Rajneesh Singhvi	Plz Contact Help Desk Technical Issue 011- 24363846 e-filing@nclt.gov.in	7/10/2021
8195	8192	710102073202021	ARJUN ISPAT INDIA PRIVATE LIMITED THROUGH LIQUIDATOR MR. RAJNEESH SINGHVI VS MR. FAIHZAN KHAN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Rajneesh Singhvi	Plz Contact Help Desk Technical Issue 011- 24363846 e-filing@nclt.gov.in	7/10/2021
8196	8193	710102073252021	FEDERATION OF HOTELS AND RESTAURANT ASSOCIATIONS OF INDIA VS MR. FAIHZAN KHAN	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/437(PB)20	Sameer Parekh	Plz Contact Help Desk Technical Issue 011- 24363846 e-	7/10/2021
8197	8194	710102056122021	GULSHAN GABA VS SUBHAS KUMAR KUNDRA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/622(ND)20 18	Gulshan Gaba	Plz Contact Help Desk Technical Issue 011- 24363846 e-	10/8/2021
8198	8195	710102068892021	SMT. SHILPI JAIN VS CENTAX PUBLICATIONS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Application under		Vivek Sharma	Plz Contact Help Desk Technical Issue 011- 24363846 e-filing@nclt.gov.in	23/09/2021
8199	8196	0710102059732021/1	CJ INFRASTRUCTURE PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		document not upload	7/10/2021

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8200	8197	0710102064892021/1	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		Rule 11 of NCLT	INTERLOCATORY APPLICATION(		document not upload	7/10/2021
8201	8198	0710102078242020/2	ORATOR MARKETING PVT .LTD Vs. SAMTEX DESINZ PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/908(ND)20		document not upload	8/10/2021
8202	8199	0710102101692020/3	JINDAL STEEL CORPORATION HUF Vs. OLIVER ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1037(ND)2020		DOCUMENT NOT UPLOAD	8/10/2021
8203	8200	0710102113952019/10	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB		DOCUMENT NOT UPLOAD	8/10/2021
8204	8201	0710102113952019/11	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB		DOCUMENT NOT UPLOAD	8/10/2021
8205	8202	0710102117242020/7	KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1122(ND)2		DOCUMENT NOT UPLOAD	8/10/2021
8206	8203	0710102028682021/4	ABHISHEK JAIN Vs. PURETO LIFESCENCE PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		document not upload	7/10/2021
8207	8204	0710102028982018/27	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2		document not upload	7/10/2021
8208	8205	0710102007192021/4	ENERWON INVESTMENT AND SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sub-Section (1) of Section 66.	COMPANY PETITION (COMPANIES ACT)/44(ND)2021		document not upload	8/10/2021
8209	8206	0710102071062021/1	AMANPREET SINGH BAWA Vs. SATKAR LOGISTICS PRIVATE		Section 340	COMPANY APPLICATION( COMPANIES		document not upload	8/10/2021
8210	8207	0710200400532011/3	MR. B.N MEHTA Vs. M/S P.G.T COMPONENTS LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES		DOCUMENT NOT UPLOAD	8/10/2021
8211	8208	0710102722542018/21	DENA BANK Vs. RATHI SUPER STEEL LIMITED		IBC under Sec 7	COMPANY PETITION IB		DOCUMENT NOT UPLOAD	8/10/2021
8212	8209	0710200411282017/28	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)20		DOCUMENT NOT UPLOAD	8/10/2021
8213	8210	0710200431502018/13	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1022(ND)2		DOCUMENT NOT UPLOAD	8/10/2021
8214	8211	0710102002732020/17	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		document not upload	8/10/2021
8215	8212	0710102009162020/5	MITHU CHOWDHURY Vs. INVEST CARE REAL ESTATE OPPORTUNITY		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(ND)20		document not upload	8/10/2021



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8216	8213	0710102009162020/6	MITHU CHOWDHURY Vs. INVEST CARE REAL ESTATE OPPORTUNITY		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(ND)20		document not upload	8/10/2021
8217	8214	0710102010712021/8	SURESH CHANDRA AGARWAL Vs. RAMPHAL BHARADWAJ RESOLUTION		Application under any other provisions - IBC	REVIEW APPLICATION (IBC)/1(PB)2021		document not upload	8/10/2021
8218	8215	0710102118642019/8	ABHINAV MUKERJI Vs. PALM DEVELOPERS PVT		IBC under Sec 7	COMPANY PETITION IB		DOCUMENT NOT UPLOAD	8/10/2021
8219	8216	0710102166692019/5	UMESH GARG Vs. BANK OF BARODA		Sec 60(5)	COMPANY APPLICATION(I BC)/2861(PB)20		DOCUMENT NOT UPLOAD	8/10/2021
8220	8217	0710200412022017/19	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)20		DOCUMENT NOT UPLOAD	8/10/2021
8221	8218	0710200412022017/20	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)20		DOCUMENT NOT UPLOAD	8/10/2021
8222	8219	0710200412022017/21	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)20		DOCUMENT NOT UPLOAD	8/10/2021
8223	8220	0710200412022017/22	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)20		DOCUMENT NOT UPLOAD	8/10/2021
8224	8221	0710102063802021/2	RAJESH RAMNANI Vs. BIT BLITS DIGITAL WORKSTATION		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	8/10/2021
8225	8222	0710200412022017/18	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)20		DOCUMENT NOT UPLOAD	8/10/2021
8226	8223	0710102022442021/1	AAR AAR TECHNOPLAST PVT LTD Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	8/10/2021
8227	8224	0710102016232020/5	MR. DALIP NARINDER Vs. M/S M.K. PRINTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/550(ND)20		document not upload	8/10/2021
8228	8225	710102065692021	RAVI SHARMA VS M/S. KARNAL AGRICULTURE INDUSTRIES LTD.	Company Petition IB (IBC)	IBC Section 59		ISWAR	Plz Contact Help Desk Technical Issue 011-24363846 e-	12/9/2021
8229	8226	710102073342021	PENGG USHA MARTIN WIRES PRIVATE LIMITED VS EMKAY AUTOMOBILE INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAJARSHI BANERJEE	Plz Contact Help Desk Technical Issue 011-24363846 e-	7/10/2021
8230	8227	710102073962021	YES BANK LIMITED VS TULIP STAR HOTELS	Transfer Petition (IBC)	Application under any other provisions - IBC		SUKANYA BHAUMIK	Plz Contact Help Desk Technical Issue 011-24363846 e-	9/10/2021

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8231	8228	710102073232021	STATE BANK OF INDIA VS JABALPUR MSW PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/417(ND)2021	S K	Plz Contact Help Desk Technical Issue 011-24363846 e-	7/10/2021
8232	8229	710102073472021	SUNIL GOYAL VS HIMALAYA FOOD INTERNATIONAL LTD.	Miscellaneous Application (Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/31(ND)2016	RAGHAVENDRA MOHAN BAJAJ	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	7/10/2021
8233	8230	710102073762021	KAMALL AHUJA VS RAJA SERMAN	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/2722(ND)2019	Kamal	Plz Contact Help Desk Technical Issue 011-24363846 e-	8/10/2021
8234	8231	710102073782021	ANIL KUMAR AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/569(ND)2019	RAJIV MALIK	Plz Contact Help Desk Technical Issue 011-24363846 e-	8/10/2021
8235	8232	0710102153982019/3	BAS INFRASTRUCTURE SOLUTIONS PVT. LTD Vs. REGISTRAR OF COMPANIES NCT		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/133(ND)20		DOCUMENT NOT UPLOAD	27/09/2021
8236	8233	0710102066122020/19	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	2/10/2021
8237	8234	0710102007452021/1	A.P. TRADING COMPANY Vs. KANODIA TECHNOPLAST LIMITED		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/1(ND)2021		document not upload	5/10/2021
8238	8235	0710102008842021/2	SARIKA SOMVANSHI Vs. R S STONE		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	5/10/2021
8239	8236	0710102010102021/7	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES		document not upload	5/10/2021
8240	8237	0710102010102021/8	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES		document not upload	5/10/2021
8241	8238	0710102010102021/9	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES		document not upload	5/10/2021
8242	8239	0710102011422021/5	S C JAIN CONSTRUCTION PRIVATE LIMITED Vs. WELSPUN INFRA FACILITY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/167(ND)2021		document not upload	5/10/2021
8243	8240	0710120003842018/30	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/938(PB)20		DOCUMENT NOT UPLOAD	9/10/2021
8244	8241	0710102098152019/10	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1789(ND)2		document not upload	17/08/2021

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8245	8242	0710102025302020/3	UTTAM STRIPS Vs. JAIPUR VIDYUT VITRAM NIGAM LIMITED		Section 74	INTERLOCUTORY APPLICATION		document not upload	4/10/2021
8246	8243	0710200410572018/14	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/271(ND)2018		DOCUMENT NOT UPLOAD	4/10/2021
8247	8244	0710102004762019/1	POORAN CHAND GUPTA Vs. UNITECH LIMITED		Sec 424 (3)	COMPANY PETITION (COMPANIES		document not upload	5/10/2021
8248	8245	0710102016102021/3	RAKESH KUMAR JAIN Vs. SN JEE BUILD WELL PVT. LTD.		19(2)	INTERLOCUTORY APPLICATION		document not upload	5/10/2021
8249	8246	0710102017882021/3	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		document not upload	5/10/2021
8250	8247	0710102018692021/3	MS. ANUPAMA CHAWLA Vs. MEDEOR HOSPITAL		IBC Under Sec 9	COMPANY PETITION IB		document not upload	5/10/2021
8251	8248	0710102018692021/4	MS. ANUPAMA CHAWLA Vs. MEDEOR HOSPITAL		IBC Under Sec 9	COMPANY PETITION IB		document not upload	5/10/2021
8252	8249	0710102035312020/1	M/S MULTITECH Vs. M/S DCM LIMITED		IBC Under Sec 9	COMPANY PETITION IB		document not upload	5/10/2021
8253	8250	0710102061632021/1	RP SUNIL KUMAR AGRAWAL Vs. S.C. GARG & ASSOCIATES		19(2)	INTERLOCUTORY APPLICATION		document not upload	6/10/2021
8254	8251	0710102045872021/3	STATE BANK OF INDIA Vs. ARCHANA AGGARWAL		Section 95(1)	COMPANY PETITION IB		document not upload	8/10/2021
8255	8252	710102064492021	WAVE MEGACITY CENTRE PRIVATE LTD. VS MANJULA SINHA & OTHERS	Intervention Petition (IBC)	Sec 60(5)		Divyanshu Sarswat	Plz Contact Help Desk Technical Issue 011-24363846 e-	7/9/2021
8256	8253	710102074822021	STATE BANK OF INDIA VS M/S CENTURY COMMUNICATION LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/263(PB)2018	Astha Nigam	Plz Contact Help Desk Technical Issue 011-24363846 e-	12/10/2021
8257	8254	710102074522021	HEMANT SHARMA VS MAAN ALUMINIUM LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/160(PB)20	Ashu Kansal	pg- 83,85,95,114,117, not clear	11/10/2021
8258	8255	0710102055022021/3	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3446(ND)		document not upload	18/10/2021
8259	8256	0710102057752021/1	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL Vs. IDBI BANK (LEAD MEMBER)		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/3878(PB)		document not upload	18/10/2021

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8260	8257	0710102060012021/2	DEEPAK CHAGANLAL CHAUDHARI Vs. ASSESSING OFFICER JOINT COMMISSIONER OF INCOME TAX (OSD) CIRCLE-1(1)(1) MUMBAI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3844(PB) 2021		document not upload	18/10/2021
8261	8258	0710102069162021/1	VADEHRA BUILDERS PRIVATE LIMITED AND VADEHRA ART GALLERY PRIVATE LIMITED Vs. ANIL TAYAL		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/102(PB)20		document not upload	18/10/2021
8262	8259	0710102104552020/1	NILESH SHARMA Vs. PRAMOD GOEL		Sec 25(j)	INTERLOCUTORY APPLICATION		DOCUMENT NOT UPLOAD	18/10/2021
8263	8260	0710102106292019/5	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/639(ND)20 19		DOCUMENT NOT UPLOAD	18/10/2021
8264	8261	0710102169112019/1	UNITECH LIMITED Vs. SARLA RANI SETHI		Rule 11 of NCLT	EXECUTION PETITION/152(N		DOCUMENT NOT UPLOAD	18/10/2021
8265	8262	0710120002342018/2	M/S AMIT SPINNING INDUSTRIES LIMITED Vs. JM FINANCIAL ASSET RECONSTRUCTION COMPANY PRIVATE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/131(PB)20 17		DOCUMENT NOT UPLOAD	9/4/2019
8266	8263	0710102008782020/5	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE		Sec 12(2)	COMPANY APPLICATION (IBC)/1316(PB)20		document not upload	18/10/2021
8267	8264	0710102014172019/13	DENA BANK Vs. ROYAL WOOD PVT LTD		IBC under Sec 7	COMPANY PETITION IB		document not upload	18/10/2021
8268	8265	0710102016122021/4	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY Vs. LARK LOGISTICS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/139(ND)20 21		document not upload	18/10/2021
8269	8266	0710102030972020/2	GRAND ARCH RESIDENT WELFARE ASSOCIATION (GARWA) Vs. IREO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/964(ND)20 20		document not upload	18/10/2021
8270	8267	0710102030992020/2	GRAND ARCH RESIDENT WELFARE ASSOCIATION Vs. IREO PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/989(ND)20		document not upload	18/10/2021
8271	8268	0710102023102020/2	UTTAM STRIPS LTD. Vs. JAIPUR VIDYUT VITRAM NIGAM LIMITED		Sec 60(5)	COMPANY APPLICATION (IBC)/1438(ND)20		document not upload	18/10/2021
8272	8269	0710102008782020/6	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE		Sec 12(2)	COMPANY APPLICATION (IBC)/1316(PB)20		document not upload	18/10/2021

	A	B	C	D	E	F	G	H	I
8273	8270	0710102033262021/6	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE		IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021		document not upload	20/10/2021
8274	8271	0710200411352018/45	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)20		DOCUMENT NOT UPLOAD	20/10/2021
8275	8272	0710102074092019/8	BAJAJ RUBBER COMPANY PVT.LTD. Vs. CAPITAL AUTO RUBBER PRODUCTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/826(ND)2019		document not upload	20/10/2021
8276	8273	0710102077422020/10	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)2020		document not upload	20/10/2021
8277	8274	0710102025582021/1	STATE BANK OF INDIA Vs. JABALPUR MSW PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/417(ND)20		document not upload	20/10/2021
8278	8275	0710102034972020/5	PUNJAB NATIONAL BANK Vs. SSK TRADING PVT		IBC under Sec 7	COMPANY PETITION IB		document not upload	20/10/2021
8279	8276	0710102036202020/22	ICICI BANK LIMITED Vs. ESSAR POWER M.P		IBC under Sec 7	COMPANY PETITION IB		document not upload	20/10/2021
8280	8277	0710102113012020/3	SKILLSTECH SERVICES PRIVATE LIMITED Vs. MANPOWERGROUP SERVICES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/27(PB)2021		DOCUMENT NOT UPLOAD	20/10/2021
8281	8278	0710102053822021/2	USHA FASTENERS PRIVATE LIMITED Vs. KOTSONS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/540(ND)20		document not upload	18/10/2021
8282	8279	0710102037562021/3	M/S THE HAMLIN TRUST Vs. RATTANINDIA FINANCE PRIVATE		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES		document not upload	20/10/2021
8283	8280	0710102060502021/1	P P ROLLING MILLS MFGING CO. PVT LTD Vs. JARVIS INFRATECH		Sub-Section (1) of Section 66.,Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		document not upload	20/10/2021
8284	8281	0710102044002021/6	SHAARC PROJECTS LIMITED Vs. RESOLUTION PROFESSIONAL OF ESSAR POWER M.P		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION (I.B.C)/2897(PB) 2021		document not upload	20/10/2021
8285	8282	0710102702132018/2	TATA TELESERVICES MAHARASHTRA LIMITED Vs.		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATIO		DOCUMENT NOT UPLOAD	20/10/2021
8286	8283	0710102023802021/6	GREEN FUTURE FOUNDATION Vs. INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVAION)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/212(ND)2021		document not upload	20/10/2021

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8287	8284	0710200001942016/11	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		DOCUMENT NOT UPLOAD	20/10/2021
8288	8285	0710102052922021/4	ARES INVESTMENTS LLC Vs. INTERNATIONAL PRINT O-PAC LTD		Sec. 241(1),Sec. 242(4),Section 246,Application under any other	COMPANY PETITION (COMPANIES ACT)/145(ND)20		document not upload	14/10/2021
8289	8286	0710102150112019/5	NITIN BHAYANA Vs. CHINTELS INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB		DOCUMENT NOT UPLOAD	14/10/2021
8290	8287	0710102172402019/10	MMAN INFRA PROJECTS AND ENGINEERING Vs. SPML INFRA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/347(ND)20		DOCUMENT NOT UPLOAD	14/10/2021
8291	8288	0710102400532013/5	RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/66(PB)201		DOCUMENT NOT UPLOAD	14/09/2021
8292	8289	0710120005072018/19	M/S UNIVERSAL ENTERPRISES Vs. AASTHA SURGIMED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/991(ND)20		DOCUMENT NOT UPLOAD	14/10/2021
8293	8290	0710120012212018/9	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. Vs. MEDIRAD TECH INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1243(ND)2018		DOCUMENT NOT UPLOAD	14/10/2021
8294	8291	0710200400612014/8	LAGHUNA HOLDING PVT. LTD. Vs. EDENPARK HOTEL LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES)		DOCUMENT NOT UPLOAD	14/10/2021
8295	8292	0710200400612014/9	LAGHUNA HOLDING PVT. LTD. Vs. EDENPARK HOTEL LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES)		DOCUMENT NOT UPLOAD	14/10/2021
8296	8293	0710102007852021/5	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. MEDEOR HOSPITAL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/979(ND)2021		document not upload	14/10/2021
8297	8294	0710102023402020/1	SHRI BHAGWAN PROJECTS PVT. LTD. Vs. IREO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/320(ND)20		document not upload	14/10/2021
8298	8295	0710102090112020/36	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	14/10/2021
8299	8296	0710102090112020/37	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	14/10/2021
8300	8297	0710102061122021/1	JB TRANSPORT Vs. ESSAR POWER M.P LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	13/10/2021

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8301	8298	0710102061132021/1	SK CONSTRUCTION Vs. ESSAR POWER M.P LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	13/10/2021
8302	8299	0710102150112019/4	NITIN BHAYANA Vs. CHINTELS INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB		DOCUMENT NOT UPLOAD	14/10/2021
8303	8300	0710102090112020/38	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	14/10/2021
8304	8301	0710102076232020/13	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB) 2020		document not upload	13/10/2021
8305	8302	0710102108912020/3	PRAVEEN CHOPRA Vs. WINGROW GRAVURES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		DOCUMENT NOT UPLOAD	13/10/2021
8306	8303	0710102115682020/4	FEEDBACK INFRA PRIVATE LIMITED Vs. LOGIX INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1134(ND)2020		DOCUMENT NOT UPLOAD	13/10/2021
8307	8304	0710120007452018/11	M/S. GRID INFRATECH PVT. LTD. Vs. M/S. HYTHRO POWER		IBC under Sec 7	COMPANY PETITION IB (IBC)/1064(PB)2		DOCUMENT NOT UPLOAD	13/10/2021
8308	8305	710102074832021	ROHIT SEHGAL VS SHIV KUMAR JATIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1525(ND)2019	ROHIT SEHGAL	Plz Contact Help Desk Technical Issue 011-24363846 e-	12/10/2021
8309	8306	710102074932021	ROHIT SEHGAL VS M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/786(PB)2018	ROHIT SEHGAL	Plz Contact Help Desk Technical Issue 011-24363846 e-	12/10/2021
8310	8307	710102074732021	CITY UNION BANK VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2029(ND)2019	T.N.Durga Prasad	Plz Contact Help Desk Technical Issue 011-24363846 e-	12/10/2021
8311	8308	710102029062021	AMARJIT SINGH VS ATUL KANSAL (RESOLUTION PROFESSIONAL)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Siddharth Bhatli	Plz Contact Help Desk Technical Issue 011-24363846 e-	12/4/2021
8312	8309	710102068822021	RAJESH VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Akul Mehandru	Plz Contact Help Desk Technical Issue 011-24363846 e-	23/09/2021
8313	8310	710102064012021	ANURAG NIRBHAYA VS COMMITTEE OF CREDITORS OF AGILE INTERNATIONAL LOGISTICS AND SUPPLY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Aishwarya	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	7/9/2021

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8314	8311	710102074332021	BRAHM DATT VERMA VS METENERE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1520(ND)2018	BRAHM	Plz Contact Help Desk Technical Issue 011-24363846 e-	11/10/2021
8315	8312	710102075352021	INDIA SPORTS FLASHES PRIVATE LIMITED VS MANOJ SRIVASTAVA MEDIA CORPS		Sec 60(5)		Depaish	Plz Contact Help Desk Technical Issue 011-24363846 e-	14/10/2021
8316	8313	710102070612021	SHANKAR FININVEST PVT. LTD. VS TDI INFRASTRUCTURE LIMITED		IBC under Sec 7		AKSHIT SACHDEVA	Plz Contact Help Desk Technical Issue 011-24363846 e-	20/10/2021
8317	8314	710102076582021	ASSOCIATED CONTAINER TERMINALS LIMITED VS TDI INFRASTRUCTURE LIMITED		Sec. 230-232 - Second Motion		Ananya	Plz Contact Help Desk Technical Issue 011-24363846 e-	20/10/2021
8318	8315	710102064282021	UNION OF INDIA VS SH. SUMAN CHADHA		Sec 241 (2)		sfionclt	Plz Contact Help Desk Technical Issue 011-24363846 e-	14/10/2021
8319	8316	710102074562021	VINAYAKASUBRAMANIAN VS SMC GLOBAL SECURITIES	Company Petition (Companies Act)	Application under any other provisions		Vinayakasubramanian	Plz Contact Help Desk Technical Issue 011-24363846 e-	12/10/2021
8320	8317	710102076032021	RISHABH CHAND LODHA VS CMYK PRINTECH LTD	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		RISHABH CHAND LODHA	Plz Contact Help Desk Technical Issue 011-24363846 e-	14/10/2021
8321	8318	710102119182020	CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL PROPERTIES	Company Petition IB (IBC)	IBC Under Sec 9		Maneesh Kumar	Plz Contact Help Desk Technical Issue 011-24363846 e-	28/12/2020
8322	8319	710102119052020	CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL TOWNSHIPS	Company Petition IB (IBC)	IBC Under Sec 9		Maneesh Kumar	Plz Contact Help Desk Technical Issue 011-24363846 e-	26/12/2020
8323	8320	710102015822021	MEHER MADON VS UNITECH LIMITED	Company Petition (Companies Act)	Sec. 73(4)		Meher Madon	Plz Contact Help Desk Technical Issue 011-24363846 e-	23/02/2021
8324	8321	710102077712021	UNION BANK OF INDIA LIMITED VS ANGLE INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		EKTA CHOUDHARY	Plz Contact Help Desk Technical Issue 011-24363846 e-	21/10/2021
8325	8322	710102050462021	KARTIK CHADHA & OTHERS VS KARTIK CHADHA & OTHERS	Intervention Petition (IBC)	Sec 60(5),Application under any other provisions - IBC		Divyanshu Sarswat	Plz Contact Help Desk Technical Issue 011-24363846 e-	21/07/2021



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8326	8323	710102060232021	WAVE MEGACITY CENTRE PRIVATE LTD. VS VINEET CHAUDHARY & OTHERS	Intervention Petition (IBC)	Sec 60(5)		Divyanshu Sarswat	Plz Contact Help Desk Technical Issue 011-24363846 e-	25/08/2021
8327	8324	710102075032021	ORIENTAL BANK OF COMMERCE VS SHEKHAR RESORTS LTD. & ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/22(ND)2018	Shivali Singh	Plz Contact Help Desk Technical Issue 011-24363846 e-	13/10/2021
8328	8325	710102075172021	ATCO FLEXDUCT PRIVATE LIMITED VS M/S SHAH PUBLICATION PVT. LTD	Company Application (Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/138(ND)20	Anant	Plz Contact Help Desk Technical Issue 011-24363846 e-	13/10/2021
8329	8326	710102075332021	BIBHUTI BHUSHAN BISWAS & ORS VS ANSAL PROPERTIES AND INFRASTRUCTURE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/330(ND)2021	Aman	Plz Contact Help Desk Technical Issue 011-24363846 e-	13/10/2021
8330	8327	710102075862021	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1493(PB)2018	RAJIV MALIK	Plz Contact Help Desk Technical Issue 011-24363846 e-	14/10/2021
8331	8328	710102076072021	SMT. PAVAN KAPOOR VS IIFL HOME FINANCE LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/25(ND)202	RANJANA ROY GAWAI	80-84,86-87,297,299,300,303 not clear page	14/10/2021
8332	8329	710102076842021	STERLING MOTOR COMPANY VS PANKAJ KUMAR SINGAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1329(ND)2	RANJANA ROY GAWAI	Pg-16 17 not clear	16/10/2021
8333	8330	710102064992021	ATUL KUMAR SINGHAL VS FIITJEE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3340(ND)2	Mukesh Mohan Goyal	PROOF OFSERVICE	9/9/2021
8334	8331	710102075532021	HARI BABU THOTA VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/89(ND)201	HARI BABU THOTA	1,3,4 cut page	13/10/2021
8335	8332	710102077032021	ANJOO AMAR & ORS VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)20	Nithin	document not upload properly	18/10/2021
8336	8333	710102076702021	SATYENDRA PRASAD KHORANIA LIQUIDATOR OF METAPHOR EXPORTS PVT. LTD. VS WAVE MEGACITY CENTRE	Interlocutory Application (I.B.C)	Application under any other provisions - IBC		Ankit Jain	main case not link, pdf merge in 1 volume, etc	16/10/2021
8337	8334	710102053742021	DEPARTMENT OF SALES TAX THROUGH THE DEPUTY COMMISSIONER OF SALES TAX VS NCML INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Section 42 - Submitted by Government Body		Amar S. Mishra	main case not link with application section wrong case type wrong main case not link with	31/07/2021

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8338	8335	710102008222020	WORLD CONSULTING & RESEARCH CORPORATION PRIVATE LIMITED VS NCML	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1081(PB)2016	Kanti	Pg-31,32 not clear REMINDER 3/5	17/01/2020
8339	8336	710102058072021	GAURAV KATIYAR VS EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	RISHABH JAIN	case type you filed execution petition please choose case type in execution	17/08/2021
8340	8337	710102069282021	NAYAN N RAHEJA VS RIYASAT TOWERS PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1392(ND)2019	R N Karanjawala	Pg- ,438,448,466,612, 899 not clear page volume 2 index missed	24/09/2021
8341	8338	710102062672021	ASSISTANT COMMISSIONER AMAINDAKARAI ASSESSMENT CIRCLE VS	Interlocutory Application (I.B.C)	Sec 60(5)		Assistant Commissioner	main case not link and Pg-27,28,	1/9/2021
8342	8339	0710102054162021/2	NCLT (COURT-2 NEW DELHI) THROUGH REGISTRAR Vs. MR. MANOJ KUMAR SINGH		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/11(ND)2021		document not upload	22/10/2021
8343	8340	0710102079172019/16	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1006(ND)2019		document not upload	22/10/2021
8344	8341	0710102081822019/11	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2		document not upload	22/10/2021
8345	8342	0710102086102020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 59	COMPANY PETITION (COMPANIES)		document not upload	22/10/2021
8346	8343	0710120009092018/13	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		DOCUMENT NOT UPLOAD	30/09/2021
8347	8344	0710102010102021/10	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		document not upload	22/10/2021
8348	8345	0710102039202021/11	MAJOR BRANDS (INDIA) PRIVATE LIMITED Vs. GAURIK FASHIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/287(ND)2021		document not upload	22/10/2021
8349	8346	0710102076942019/6	SAHIL GARG Vs. WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/946(ND)20		document not upload	22/10/2021

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8350	8347	0710102100092019/9	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1593(ND)2019		document not upload	22/10/2021
8351	8348	0710102002702021/6	VIJENDER SHARMA Vs. CONARES METAL SUPPLY LTD		----Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		document not upload	22/10/2021
8352	8349	0710102073712020/1	DAVENDRA KUMAR Vs. DELTOS INFRA PRIVATE LIMITED		Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		document not upload	8/10/2021
8353	8350	0710102139052019/2	TRUE SALES Vs. JINDAL GREEN CROP INTERNATIONAL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/659(ND)20		DOCUMENT NOT UPLOAD	22/10/2021
8354	8351	0710102016922019/1	RAJESH VASUDEVA Vs. SPML INFRA LIMITED		Application under any other provisions	COMPANY APPLICATION( COMPANIES		document not upload	22/10/2021
8355	8352	0710102016122021/3	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY Vs. LARK LOGISTICS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/139(ND)2021		document not upload	20/10/2021
8356	8353	0710102053142021/3	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. UDAY		IBC under Sec 7	COMPANY PETITION IB (IBC)/393(ND)2021		document not upload	21/10/2021
8357	8354	0710102110322019/15	SAHAJ BHARTI TRAVELS Vs. HCL TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2087(ND)2		DOCUMENT NOT UPLOAD	22/10/2021
8358	8355	0710102138062019/14	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)2019		DOCUMENT NOT UPLOAD	22/10/2021
8359	8356	0710102149292019/8	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2		DOCUMENT NOT UPLOAD	6/9/2021
8360	8357	0710102149292019/9	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2		DOCUMENT NOT UPLOAD	20/10/2021
8361	8358	0710120010512018/6	HARI PAVAN VELLANKI Vs. ISCHOLAR EDUCATION SERVICES		Sec. 241(1),Sec. 242(4),Application under any other	COMPANY PETITION (COMPANIES		DOCUMENT NOT UPLOAD	22/10/2021
8362	8359	0710120012082018/61	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2		DOCUMENT NOT UPLOAD	21/10/2021
8363	8360	0710120012082018/62	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2		DOCUMENT NOT UPLOAD	21/10/2021

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8364	8361	0710102079912019/14	JMS STEEL & POWER CORPORATION Vs. S.T. CONSTRUCTIONS PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1049(ND)2		document not upload	22/10/2021
8365	8362	710102076902021	VS METALLIC PRIVATE LIMITED VS ENERSHELL ALLOYS & STEEL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MANOJ KUMAR	document not uploaded properly, pdf merge into 1	18/10/2021
8366	8363	710102078272021	JMD CRANES VS THE INDURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAKESH KUMAR	PAGE:79-80 cut, 235-236 not clear, 239, 242, 245, 247-248, 251, 254, 257, 258, 261, 264, 267, 269-274,	22/10/2021
8367	8364	710102076562021	J V RESTAURANT PRIVATE LIMITED VS SMT GINNI DEVI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Omprakash Sharma	main case not link Reminder 3/5	15/10/2021
8368	8365	710102077212021	YUG INTERNATIONAL PRIVATE LIMITED VS PAHWA PLASTICS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2879(ND)2	NILESH RANJAN	Wrong section select	19/10/2021
8369	8366	710102077152021	FORGINGS PRIVATE LIMITED VS INDIABULLS HOUSING FINANCE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/455(PB)20	Sajeve Bhushan Deora	Pg 65H hindi to 68	19/10/2021
8370	8367	710102078332021	CENTRAL BANK OF INDIA VS RANJIT KUMAR VERMA	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1018(ND)2	Anish Jaipuriar	STAMP PAPER MISSING	22/10/2021
8371	8368	710102076272021	BRAHM DATT VERMA VS METENERE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1520(ND)2	BRAHM	Case Type Wrong	14/10/2021
8372	8369	710102045022021	NUTAN JAISWAL VS MR MUKESH GUPTA INSOLVENCY RESOLUTION PROFESSIONAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2018	TRIVENDRA	123-127,145-147,261-265,272-277,282-288 translate page 128-138 not clear page and index missing in vol 2 123-127,145-147,261-265,272-277,282-288	5/7/2021
8373	8370	0710200400572008/2	M/S MADHU BHASKAR Vs. M/S ISHWAR INDUSTRIES LTD		Application under any other provisions	COMPANY PETITION (COMPANIES		DOCUMENT NOT UPLOAD	7/10/2021
8374	8371	0710102004242020/3	CAPITAL TRADE LINKS LTD Vs. SONI E VEHICLE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)20		document not upload	8/10/2021
8375	8372	0710102092372020/6	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/995(PB)20		document not upload	8/10/2021

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8376	8373	0710102170882019/1	GP GLOBAL ASPHALT Vs. SONI COMMERCIAL ENTERPRISES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/46(ND)202		DOCUMENT NOT UPLOAD	8/10/2021
8377	8374	0710200400732013/4	SANTOSH KUMAR Vs. M/S ANGHAILA HOUSING PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES)		DOCUMENT NOT UPLOAD	8/10/2021
8378	8375	0710102004242020/4	CAPITAL TRADE LINKS LTD Vs. SONI E VEHICLE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)20		document not upload	11/10/2021
8379	8376	0710102007852021/6	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. MEDEOR HOSPITAL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/979(ND)2021		document not upload	11/10/2021
8380	8377	0710102015442019/1	ATUL KUMAR KANSAL Vs. SAMYAK PROJECT PVT		Sec 60(5)	COMPANY PETITION IB		document not upload	11/10/2021
8381	8378	0710102031072021/2	MR. SANJU KUMAR Vs. XECUTE HR SOLUTIONS PVT.LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION		document not upload	25/10/2021
8382	8379	0710102033502020/2	BURLINGTON FINANCE Vs. VIPUL LIMITED		IBC under Sec 7	COMPANY PETITION IB		document not upload	24/03/2021
8383	8380	0710102035162021/1	BHARAT ANAND Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec. 441	COMPANY PETITION (COMPANIES ACT)/172(ND)20		document not upload	25/10/2021
8384	8381	0710102060632021/14	SAROJ KUMAR PODDAR Vs. GROWTH TECHNO PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/558(PB)20		document not upload	25/10/2021
8385	8382	0710102060632021/15	SAROJ KUMAR PODDAR Vs. GROWTH TECHNO PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/558(PB)20		document not upload	25/10/2021
8386	8383	0710102063802021/7	RAJESH RAMNANI Vs. BIT BLITS DIGITAL WORKSTATION		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	25/10/2021
8387	8384	0710102065052021/5	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		document not upload	25/10/2021
8388	8385	0710102071032021/1	BANK OF BARODA THROUGH RESHMA MITTAL Vs. UDHAM		Section 95(1)	COMPANY PETITION IB (IBC)/593(ND)20		document not upload	25/10/2021
8389	8386	0710102155852019/6	PUNJAB NATIONAL BANK Vs. OLYMPUS METAL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3192(ND)2		DOCUMENT NOT UPLOAD	25/10/2021
8390	8387	0710102155912019/8	PUNJAB NATIONAL BANK Vs. WORLDWIDE METALS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/3185(ND)2		DOCUMENT NOT UPLOAD	25/10/2021

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8391	8388	0710102155982019/7	PUNJAB NATIONAL BANK Vs. GURMOHAN GARMENTS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/3232(ND)2		DOCUMENT NOT UPLOAD	25/10/2021
8392	8389	0710102156022019/6	PUNJAB NATIONAL BANK Vs. RAKHEJA FASHIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3197(ND)2		DOCUMENT NOT UPLOAD	25/10/2021
8393	8390	0710102156042019/10	PUNJAB NATIONAL BANK Vs. NAMO GANPATI GARMENTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3219(ND)2019		DOCUMENT NOT UPLOAD	25/10/2021
8394	8391	0710102156062019/9	PUNJAB NATIONAL BANK Vs. QUTAB MERCANTILE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3208(ND)2		DOCUMENT NOT UPLOAD	25/10/2021
8395	8392	0710102168432019/5	GRID INFRA Vs. HYTHRO		19(2)	COMPANY APPLICATION(I BC)/2881(PB)20		DOCUMENT NOT UPLOAD	25/10/2021
8396	8393	0710102416142018/14	SH. ANIL KHEATERPAL Vs. M/S INNOVARI TECHNOLOGIES PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/569(ND)20		DOCUMENT NOT UPLOAD	25/10/2021
8397	8394	0710120009092018/11	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		DOCUMENT NOT UPLOAD	12/3/2021
8398	8395	0710102006232021/4	RAVI BANSAL Vs. SH. RAKESH SINGALA		Sec 30	INTERLOCUTORY APPLICATION		document not upload	25/10/2021
8399	8396	0710102006382021/2	ASHUTOSH GUPTA Vs. MODERN PLANNERS PRIVATE LIMITED		Sec. 59,Sec. 213,Sec. 241(1),Sec.	COMPANY PETITION (COMPANIES)		document not upload	25/10/2021
8400	8397	0710102007852021/7	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. MEDEOR HOSPITAL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/979(ND)2021		document not upload	25/10/2021
8401	8398	0710102010492020/2	HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED Vs. B L		IBC Under Sec 9	COMPANY PETITION IB (IBC)/473(ND)2020		document not upload	25/10/2021
8402	8399	0710102021042021/4	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		document not upload	23/09/2021
8403	8400	0710102116722020/2	ABDULHADI ALMAILEM TRADING COMPANY W.L.L Vs. JAY ACE TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1140(ND)2020		DOCUMENT NOT UPLOAD	23/09/2021
8404	8401	0710102148352019/2	RANVIR SINGHS/O UDAY RAM Vs. M/S VARDHMAN BUILDTECH		Sec 60(5)	COMPANY APPLICATION(I BC)/2706(PB)20		DOCUMENT NOT UPLOAD	25/10/2021

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8405	8402	0710102036092021/3	SURANGI SERVICES LIMITED Vs. SRIGOPAL CHOUDHARY RESOLUTION PROFESSIONAL OF ORTEL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2422(ND) 2021		document not upload	24/09/2021
8406	8403	0710102067762021/2	MR. NAVNEET KUMAR GUPTA Vs. IL & FS FINANCIAL SERVICES LIMITED		----Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/4262(ND)		document not upload	25/10/2021
8407	8404	710102078232021	PICCADILY HOTELS PRIVATE LIMITED VS M/S IMPRESSIONS SERVICES PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/527(ND)2017	Navin	Wrong case select,	22/10/2021
8408	8405	710102077912021	ASHISH KUMAR VS THREE C SHELTERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2	Gaurav Srivastava	Fill the blanks on page 8.	21/10/2021
8409	8406	710102077982021	ABHISHEK SAMUEL VS SIDHARTHA BUILDHOME PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/717(ND)20	ABHISHEK SAMUEL	case type wrong and stamp paper missing	21/10/2021
8410	8407	710102077952021	WOOLWAYS INDIA LIMITED IN LIQUIDATION VS STANDARD CHARTERED BANK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/29(ND)2018	Sajeve Bhushan Deora	page blank 39, page:130-131 not clear,after 323 wrong page	21/10/2021
8411	8408	710102078082021	ATCO FLEXDUCT PRIVATE LIMITED VS SAMTEL COLOR LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/138(ND)20	Anant	fees missed of section 66, service missed	22/10/2021
8412	8409	0710102061612021/1	DEEPIKA MADAN Vs. TODAY HOMES NOIDA PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	12/10/2021
8413	8410	0710102061982020/3	M/S STAR WIRE PRODUCT Vs. KOTSONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/811(ND)20		document not upload	12/10/2021
8414	8411	0710102006592019/10	RATAN SINGH Vs. THEME EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB		document not upload	13/10/2021
8415	8412	0710102010002021/3	CELESTIAL FINHOLD PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		document not upload	13/10/2021
8416	8413	0710102012762020/5	SHRI Vs. M/S VINAYAK WIRE PRODUCTS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/957(ND)202		document not upload	13/10/2021
8417	8414	0710102022452020/7	BREAKING WAVE SOFTWARE PRIVATE LIMITED Vs. GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES		document not upload	13/10/2021

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8418	8415	0710102025512021/4	LARSEN & TOUBRO LIMITED CONSTRUCTION DIVISION Vs. ABIR INFRASTRUCTURE PVT. LTD. THROUGH RESOLUTION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2041(ND) 2021		document not upload	13/10/2021
8419	8416	0710102034632021/3	SHIVANI GUPTA Vs. H L BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/321(ND)20		document not upload	13/10/2021
8420	8417	0710102035162021/2	BHARAT ANAND Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec. 441	COMPANY PETITION (COMPANIES ACT)/172(ND)20		document not upload	13/10/2021
8421	8418	0710102035882021/2	ABHISHEK JAIN Vs. PURETO LIFESCENCE PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		document not upload	13/10/2021
8422	8419	0710102037572021/2	SHAILESH DAYAL Vs. BHARTI MITTAL		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	13/10/2021
8423	8420	0710102052802021/3	PANKAJ KHAITAN Vs. MR. AJAY GOYAL		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		document not upload	26/10/2021
8424	8421	710102071982021	RAGHVENDRA PRATAP SINGH VS CLARION TOWNSHIPS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/638(ND)20 20	TRIVENDRA	18-20,36-38 not clear page 23 cut page 40,42 translate page	2/10/2021
8425	8422	710102078792021	ARVIND DHAM VS L&T FINANCE LIMITED	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/499(ND)20	Mukund Rawat	case type wrong and vakaltnama missing	25/10/2021
8426	8423	710102068632021	UJALA AQUATECH INDIA PVT LTD VS UJALA PUMPS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 47 (1)	COMPANY PETITION IB (IBC)/43(ND)201	Kewal Krishan Saini	12 page not clear and due payment other section	22/09/2021
8427	8424	710102080602021	STUDIOF&B FOOD SERVICES PRIVATE LIMITED VS REALTECH DEVELOPMENTS & INFRASTRUCTURE (INDIA) PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3368(ND)2 019	rit arora	Stamp paper missed affidavit not notarized	1/11/2021
8428	8425	710102078732021	SALEEM VS INDIRAPURAM HABITAT CENTRE PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2	ATEENDRA	True copy and sign missed	29/10/2021



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8429	8426	710102078772021	UNION OF INDIA THROUGH REGIONAL DIRECTOR(NR) VS ARGL LIMITED	Company Application(Companies Act)	Sec 224 (5)	COMPANY PETITION (COMPANIES ACT)/148(ND)2021	DR. RAJ SINGH	Section 213 Fees Missed Rs 5,000, Master index Missed, Master Data Missed, Vol 2 to 5 not in Sequence, Page 308A, 505, 776, 910 not Clear,	1/11/2021
8430	8427	710102078872021	HIRA ADVERTISING AGENCY PRIVATE LIMITED VS NAV GRIH DEVELOPERS PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2374(ND)2019	Sanchit Garga	Page-12 to 17 and 31 not clear	29/10/2021
8431	8428	710102076302021	NARENDRA KUMAR VS CMYK PRINTECH LTD	Intervention Petition (IBC)	Sec 60(5)		VIKAS	main case not link, memo of parties, list dates of events and brief of synopsis, petition every pages, true copy sign missed on every pages of annexure,	29/10/2021
8432	8429	710102079512021	DEEPAK BHOLA VS AYBI ENERGY PRIVATE LIMITED	Company Petition (Companies Act)	Sec 433(e)/433(f) of CA 1956		DEEPAK	wrong documents uploaded	27/10/2021
8433	8430	710102080292021	REDMALL VYAPARI ASSOCIATION VS CELEBRATION CITY PROJECTS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/740(PB)2018	SANJEEV KUMAR	need to additional	30/10/2021
8434	8431	710102080332021	DEEPALI INFRATECH PVT LTD VS UMANG REALTECH PRIVATE LIMITED THROUGH RP	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1564(PB)2018	Amandeep Singh	22,24,115,117,120,129,132,133,134,136,139,141,147,149-150,164-182,194-208,210-226,237,250,252,260,262-264,266,268-269,272,275,277,279,281,283,285,28	30/10/2021
8435	8432	710102069562021	AVR OVERSEAS PRIVATE LIMITED VS ADINATH INTERNATIONAL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 49(2)	COMPANY PETITION IB (IBC)/348(ND)2020	Pradeep Rana	sign missed on application,true copy sign and stamp missed,upload	24/09/2021

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8436	8433	710102070782021	SHREE YASH STAINLESS PRIVATE LIMITED VS ROHIT SEHGAL	Interlocutory Application (I.B.C)	Sec 60(5)		Harshavardhan Bhende	72-79 not clear page main case not link section wrong please	30/09/2021
8437	8434	710102071252021	H.R. BUILDTECH PVT. LTD. VS DHINGRA JARDINE INFRASTRUCTURE	Company Application(C ompanies Act)	Application under any other provisions		Dushyant	main case not link	30/09/2021
8438	8435	710102078092021	SAHIL HOLDINGS PRIVATE LIMITED VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Pranshu Goel	main case not link	22/10/2021
8439	8436	710102078932021	PRAVEEN BANSAL VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process	COMPANY PETITION IB (IBC)/712(PB)20	Shashwat Anand	wrong filing	26/10/2021
8440	8437	710102078922021	PINGLE BUILDERS PVT.LTD. VS SALUJA CONSTRUCTION	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/712(PB)20	RANJANA ROY GAWAI	wrong file	26/10/2021
8441	8438	710102053182021	COMMERCIAL TAXES DEPARTMENT VS YOGENDER PAL SINGH	Interlocutory Application (I.B.C)	Sec 42,Sec 42	COMPANY PETITION IB (IBC)/712(PB)20 19	Vidhan	case type wrong()company appeal in IBC , and wrong	29/07/2021
8442	8439	710102055432021	COMMERCIAL TAXES DEPARTMENT VS RAJ KUMAR RALHAN	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/540(PB)20	Vidhan	9-11,14 not clear page affidavit not notarized stamp	7/8/2021
8443	8440	710102079572021	CHANNEL INFOMATIC VS NITIN CHHABRA	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/359(ND)20 20	Jasmeet Singh	page 4 cut and case type and section wrong and date not	27/10/2021
8444	8441	710102079742021	BLUEBIRD SOFTWARE PRIVATE LIMITED VS AXIS TRUSTEE SERVICES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/491(ND)20 21	Kumar Anurag	AFFIDAVIT MISSING	28/10/2021
8445	8442	710102079832021	REDMALL VYAPARI ASSOCIATION VS CELEBRATION CITY PROJECTS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/740(PB)20 18	SANJEEV KUMAR	need to additional	28/10/2021
8446	8443	0710102021042021/14	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		document not upload	2/11/2021
8447	8444	0710102021042021/6	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		document not upload	11/10/2021
8448	8445	0710102021042021/7	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		document not upload	11/10/2021
8449	8446	0710102021042021/8	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		document not upload	11/10/2021

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8450	8447	0710102021042021/9	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		document not upload	11/10/2021
8451	8448	0710102023092021/1	MOHINDER PAL KAMBOJ Vs. FIITJEE LTD.		IBC Under Sec 9	COMPANY PETITION IB		document not upload	3/11/2021
8452	8449	0710102030982021/2	SHIRDI INDUSTRIES LIMITED Vs. M/S UNITED CONCEPTS AND SOLUTIONS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2021		document not upload	3/11/2021
8453	8450	0710102054452021/2	TENNANT CLEANING SYSTEM INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		IBC Section 59	COMPANY PETITION IB (IBC)/420(PB)2021		document not upload	3/11/2021
8454	8451	0710102055862021/1	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED		Application under any other provisions	INTERLOCUTORY APPLICATION(		document not upload	3/11/2021
8455	8452	0710102062242021/1	NAVEEN GAUTAM Vs. KISHAN DUTT GAUTAM		Sec. 244(1),Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		document not upload	3/11/2021
8456	8453	0710102067332021/2	MANJIT KAUR & ANR Vs. M/S HIGH TENSILE PRODUCTS PVT LTD		Sec. 241(1),Sec. 213,Sec. 242(4),Sec. 59	COMPANY PETITION (COMPANIES		document not upload	3/11/2021
8457	8454	0710102067332021/3	MANJIT KAUR & ANR Vs. M/S HIGH TENSILE PRODUCTS PVT LTD		Sec. 241(1),Sec. 213,Sec. 242(4),Sec. 59	COMPANY PETITION (COMPANIES		document not upload	3/11/2021
8458	8455	0710102073392021/1	SANDEEP KUMAR BHATT Vs. INDRAPRASTHA GAS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	3/11/2021
8459	8456	0710102045652021/2	YOGESH BHANDARI Vs. DR. KHANNAS PATHCARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/334(ND)20		document not upload	2/9/2021
8460	8457	0710102049632021/3	BALAJEE DEVELOPWELL PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES		document not upload	3/11/2021
8461	8458	0710102065952021/1	SM PILFER PROOF CAPS PRIVATE LIMITED Vs. M/S DYNAMIC STAR SECURITY AND ALLIED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4445(ND)		document not upload	3/11/2021
8462	8459	0710102068622021/2	MR. SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	3/11/2021
8463	8460	0710102072432021/1	CAPRI GLOBAL CAPITAL LIMITED Vs. ADVANCE HOME & PERSONAL CATE LIMITED THROUGH MR. VIVEK BHARTI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4560(ND)2021		document not upload	3/11/2021
8464	8461	0710102072872020/5	M/S FURNACE METTALIKS Vs. RATHI STEEL AND POWER LTD		----	COMPANY PETITION IB (IBC)/906(ND)20		document not upload	3/11/2021

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8465	8462	0710102096462019/13	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1510(ND)2		document not upload	3/11/2021
8466	8463	0710102105712019/7	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2 019		DOCUMENT NOT UPLOAD	3/11/2021
8467	8464	0710102117262020/2	DEBADUTTA MISHRA Vs. M/S ANSAL HOUSING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/45(PB)202		DOCUMENT NOT UPLOAD	3/11/2021
8468	8465	0710102136252019/4	SANJAY KUMAR CHETWANI Vs. MEDINNBELLE HERBALCARE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2681(ND)2 019		DOCUMENT NOT UPLOAD	3/11/2021
8469	8466	0710102412082017/9	ORIENTAL BANK OF COMMERCE Vs. SONEAR INDUSTRIES		IBC under Sec 7	COMPANY PETITION IB (IBC)/597(PB)20		DOCUMENT NOT UPLOAD	3/11/2021
8470	8467	0710102413072017/11	PUNJAB NATIONAL BANK Vs. SAMTEL COLOR		IBC under Sec 7	COMPANY PETITION IB		DOCUMENT NOT UPLOAD	3/11/2021
8471	8468	0710102003112020/4	SHUBHAM CHEMICAL & SOLVENT LTD Vs. INDO LAMINATES PRIVATE LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/341(ND)20		document not upload	11/10/2021
8472	8469	0710102004282019/7	SPA AGENCIES [INDIA] PRIVATE LIMITED Vs. SPA LIFESTYLE PRIVATE		Sec. 241(1)	COMPANY PETITION (COMPANIES		document not upload	3/11/2021
8473	8470	0710102068622021/3	MR. SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	3/11/2021
8474	8471	0710102070882021/2	BANK OF BARODA THROUGH RESHMA MITTAL Vs. DEEPIKA		Section 95(1)	COMPANY PETITION IB (IBC)/590(ND)20		document not upload	3/11/2021
8475	8472	0710102075022021/1	SANJEEV KRISHAN SHARMA Vs. UNION OF INDIA THROUGH REGIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4692(PB)		document not upload	3/11/2021
8476	8473	0710102078972019/6	SKILLAR ENTERPRISE INDIA PVT. LTD. Vs. KNOWLEDGE PODIUM SYSTEMS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1030(PB)2 019		document not upload	3/11/2021
8477	8474	0710102088942019/28	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2 019		document not upload	3/11/2021
8478	8475	0710102150122019/2	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Rule 11 of NCLT	COMPANY PETITION (COMPANIES		DOCUMENT NOT UPLOAD	3/11/2021

	A	B	C	D	E	F	G	H	I
8479	8476	0710102002772020/9	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED		Sec. 58(3)	COMPANY PETITION (COMPANIES)		document not upload	3/11/2021
8480	8477	0710102012642019/16	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)20		document not upload	3/11/2021
8481	8478	0710102014592019/19	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Sec 424 (3)	COMPANY PETITION (COMPANIES)		document not upload	3/11/2021
8482	8479	0710102024542021/3	P L THOMAS Vs. AMAKAN OVERSEAS (P)		IBC Under Sec 9	COMPANY PETITION IB		document not upload	3/11/2021
8483	8480	0710102045702021/1	RAJIV KR. CHAUDHRY Vs. KULDEEP VERMA		Sec 60(5)	INTERLOCUTORY APPLICATION		document not upload	3/11/2021
8484	8481	0710102050312021/2	RAPID METRO RAIL GURGAON LIMITED Vs. ICONS PROJECTS INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/370(ND)2021		document not upload	3/11/2021
8485	8482	0710102038002021/2	AKHIL AHUJA Vs. DAIKI AXIS INDIA PRIVATE LIMITED		Application under any other provisions-	INTERLOCUTORY APPLICATION		document not upload	11/10/2021
8486	8483	0710102038202021/3	IFCI LTD Vs. SANGITA ARORA		Section 95(1)	COMPANY PETITION IB		document not upload	3/11/2021
8487	8484	0710102042412021/1	EARTH WATER LIMITED Vs. M/S BHATIA & BHATIA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		document not upload	11/10/2021
8488	8485	0710102045562021/1	AKHIL AHUJA Vs. GEOK LAN TAY		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		document not upload	11/10/2021
8489	8486	0710102046192021/1	AKHIL AHUJA Vs. YES BANK LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		document not upload	11/10/2021
8490	8487	0710102047592021/2	AKHIL AHUJA Vs. SUNIL GHORAWAT		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		document not upload	11/10/2021
8491	8488	0710102049722021/1	MERIDIAN VENEERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/123(ND)2021		document not upload	25/10/2021
8492	8489	0710102050652021/4	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		document not upload	3/11/2021
8493	8490	0710102050712021/2	INGRAM MICRO INDIA PRIVATE LIMITED Vs. EDIQUÉ SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/422(ND)2021		document not upload	10/9/2021

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8494	8491	0710102003962020/6	MEC METAL EXCHANGE INTERNATIONAL GMBH Vs. DWARKESH ALLOYS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/228(ND)2020		document not upload	3/11/2021
8495	8492	0710102005172021/3	SANTOSH SHARMA Vs. KEWAL KRISHAN KUMAR		Sec 66(1)	INTERLOCUTORY APPLICATION		document not upload	3/11/2021
8496	8493	0710200014252017/14	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB		DOCUMENT NOT UPLOAD	5/11/2021
8497	8494	0710200412522017/38	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB		DOCUMENT NOT UPLOAD	5/11/2021
8498	8495	0710102005032019/2	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED		IBC under Sec 7	COMPANY PETITION IB		document not upload	22/04/2019
8499	8496	0710102013312019/9	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. Vs. GLOBALITE INDUSTRIES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/564(ND)2019		document not upload	5/11/2021
8500	8497	0710102005032021/5	M/S OMAX AUTOS LIMITED Vs. M/S HEMA AUTOMOTIVE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/123(ND)20		document not upload	3/11/2021
8501	8498	0710102006312020/6	GAURAV JAIN (SOLE PROPRIETOR OF SD PRECISE BIOSCIENCE) Vs. RESEARCH MEDICINE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/284(ND)2020		Document Not Upload	3/11/2021
8502	8499	0710102018292020/2	SPRINT CONSYS PRIVATE LIMITED Vs. AKONA ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1065(ND)2020		Document Not Upload	3/11/2021
8503	8500	0710102018462021/4	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/233(ND)2021		Wrong e-filing, application need to file in IA	3/11/2021
8504	8501	0710102031812020/2	SUNIL KUMAR GUPTA Vs.		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		Blank document, please refile the document	3/11/2021
8505	8502	0710102032432021/5	DAIMLER FINANCIAL SERVICES INDIA PVT. LTD. Vs. CORONATION INFRASTRUCTURE PVT.		IBC under Sec 7	COMPANY PETITION IB (IBC)/241(ND)2021		Stamp paper, Page no. 8 - 20 true copy sign missing, page no.	3/11/2021
8506	8503	0710102033532021/1	BHS-SONTHOFEN INDIA PRIVATE LIMITED Vs. AKONA ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/364(ND)2021		No Index, No Pagination, Rs 25 welfare missing on vakalatnama	3/11/2021
8507	8504	0710102041312021/4	MR RAJBIR SINGH MAKHNI Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED		Sec. 59	COMPANY PETITION (COMPANIES ACT)/103(ND)20		Merge documents in single pdf	3/11/2021

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8508	8505	0710102053822021/3	USHA FASTENERS PRIVATE LIMITED Vs. KOTSONS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/540(ND)20		No pagination, page no. 3, 4 missing	3/11/2021
8509	8506	0710102055862021/2	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED		Application under any other provisions	INTERLOCATORY APPLICATION (COMPANIES ACT)/26(ND)2021		Page no. 1 - 7 sign missing, Page no. 11 - 63 true copy sign missing, Page no. 21 - 54	3/11/2021
8510	8507	0710102057532021/1	INTEC CAPITAL LIMITED Vs. CHITRESH LATHER		Section 95(1)	COMPANY PETITION IB		Page no. 1 - 12 sign missing,	3/11/2021
8511	8508	0710102060292020/2	CAPITAL TRADE LINKS LIMITED Vs. KDP BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/120(ND)2021		Page no. 40, 41 , 43 - 53 pages blur, Page no. 109 - 116 translation copy missing, Page no. 117 court	3/11/2021
8512	8509	0710102059442021/3	SHANKAR POLYPACKS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/121(ND)20		No Index,	5/11/2021
8513	8510	0710102063112021/1	NAVNEET KUMAR GUPTA Vs. BCRE INDIA PVT. LTD. & ORS.		Sec 60(5), Sec 25(j), Sec 43(1) r/w Sec 44 (1), Sec	INTERLOCATORY APPLICATION		Page no. 5 - 25 true copy sign missing, Page	5/11/2021
8514	8511	0710102005312021/5	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISOR PRIVATE LIMITED		Sec 425, Sec 425	CONTEMPT PETITION (COMPANIES)		No index, no pagination, Rs 3 court fees and Rs	5/11/2021
8515	8512	0710102016192021/3	KUNJ BIHARI POLYMERS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL (COMPANIES)		file properly with all documents	3/11/2021
8516	8513	0710102028412021/1	BIDYUT CHATTOPADHYAY Vs. PRAVEEN KUMAR GUPTA		Sec. 241(1), Application under any other	COMPANY PETITION (COMPANIES)		No pagination in index, stamp paper missing,	5/11/2021
8517	8514	0710102028662020/3	LALIT GROVER Vs. M/S CVC OPTICALS (OPC) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/122(ND)20		Page no. 3 missing	5/11/2021
8518	8515	0710102033732021/4	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT		Sec 60(5)	INTERLOCATORY APPLICATION (I.B.C)/2116(PB)		Page no. 1-19 sign missing,	5/11/2021
8519	8516	0710102052572021/1	PAVITRA SINGH Vs. KAMAL AGGARWAL (LIQUIDATOR)		Sec 42	COMPANY APPEAL (IBC)/34(ND)202		Page no. 17 missing, Page no. 128 - 132	5/11/2021
8520	8517	0710102060292020/3	CAPITAL TRADE LINKS LIMITED Vs. KDP BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/120(ND)2021		Wrong pagination in document	5/11/2021

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8521	8518	0710102060432021/1	DYNA CON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4171(ND)		Documents not available, please refile the document	5/11/2021
8522	8519	0710102113702019/4	CA ANIL MATTA Vs. PRIMROSE INFRA TECH PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION (I.B.C)/1083(ND)20		wrong efile	5/11/2021
8523	8520	0710102115612020/6	KRISHAN VRIND JAIN Vs. MAHESH KUMAR SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		court order missed and sign missed with true	5/11/2021
8524	8521	0710102118552020/4	SAKSHI FINCAP PVT.LTD Vs. CELEBRATION CITY PROJECTS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		sign missed with true copy	5/11/2021
8525	8522	0710200117292019/13	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)20		stamp missed	5/11/2021
8526	8523	0710200400512009/2	NEELAMBER AGARWAL Vs. M/S NEEL PADAM BUILDERS PVT LTD &		Application under any other provisions	COMPANY PETITION (COMPANIES		25 rs welfare missed	5/11/2021
8527	8524	0710102082552020/5	EAST INDIA UDYOG LIMITED Vs. SPML INFRA		IBC Under Sec 9	COMPANY PETITION IB		NEED TO TRANSLATE	4/10/2021
8528	8525	710102080582021	SHOTFORMAT DIGITAL PRODUCTIONS PRIVATE LIMITED VS ONE 97 COMMUNICATIONS	Company Petition IB (IBC)	IBC Under Sec 9		Rhythm Buaria	25rs advocate 3rs court fee missed,	31/10/2021
8529	8526	710102081292021	SURYANSH BUILDWELL PRIVATE LIMITED VS OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI	Company Appeal(Companies Act)	Sec 252 (3)		Jugal	No sign in every pages of petition,pag no 21,47 missed, and e stamp missed with supporting affidavit &&& notary	6/11/2021
8530	8527	710102109852020	SACHIN GULATI & ORS VS HSL SOFTWARE PVT LTD.	Company Petition (Companies Act)	Rule 11 of NCLT		Atul Sharma	Wrong case type select,main case no. missed, application not	23/11/2020
8531	8528	710102080502021	M/S. KARAN DISTRIBUTORS (A PARTNERSHIP FIRM REPRESENTED THROUGH ITS PARTNER MR. ANSHUL GUPTA) VS AISH ADVENTURES	Company Petition IB (IBC)	IBC Under Sec 9		MILAN	brief of synopsis and list of dates and events missed,	31/10/2021



	A	B	C	D	E	F	G	H	I
8532	8529	710102080472021	M/S. ANKSHUL DISTRIBUTORS (A PARTNERSHIP FIRM REPRESENTED THROUGH ITS PARTNER MR. ANSHUL GUPTA) VS AISH ADVENTURES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MILAN	brief of synopsis and list of dates and events missed,	31/10/2021
8533	8530	710102077362021	VIKAS KUMAR VS VIGEN HEALTHY TECH INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANJIT	Page miss in index-1,2/Vakalatnama miss/9(3)b	20/10/2021
8534	8531	710102080272021	LINK LEGAL VS MECAMIDI HPP INDIA	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Harshit Khare	wrong section ( need to file IA)	30/10/2021
8535	8532	710102053392021	BANK OF INDIA VS SITA DEVI	Company Petition IB (IBC)	Application under any other provisions - IBC		Brijesh Kumar Tamber	wrong section &&& amp; amp; amp; amp; amp; amp; amp; a	30/07/2021
8536	8533	710102069452021	IL&FS FINANCIAL SERVICES LIM,(ED VS BEIGH CONSTRUCTION COMPANY PRIVATE	Company Petition IB (IBC)	IBC under Sec 7		Atul Sharma	jurisdiction not in delhi	24/09/2021
8537	8534	710102080542021	GOYAL INDUSTRIES VS OLIVER EIGNIEERING PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/319(ND)2021	Rishabh S. Khemuka	14-16 not clear , page 15 need translate . on vakalatnama	31/10/2021
8538	8535	710102080622021	GAUTAM KHANNA VS M/S. ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1083(PB)2018	MUKUND GUPTA	wrong section , stamp paper missing, amount not clear	1/11/2021
8539	8536	710102044652021	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS ICICI BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	Pg-387,389,391,393 missed please check your pdf some pages not	2/7/2021
8540	8537	710102047572021	IIHT SYSTEMS LIMITED VS IIHT SYSTEMS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/276(ND)20	Ashutosh	e-stamp paper not notarized	13/07/2021
8541	8538	710102073602021	INDIAN BANK VS NAVEEN KUMAR JAIN	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/702(ND)2018	SHIVAM SHARMA17	brief of synopsis missed, estamp paper missed with affidavit and notarized on same date, delay application file by separately, POA not clear,	8/10/2021

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8542	8539	710102079462021	SUPERTECH LIMITED VS RAJEEV RANJAN	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/240(ND)2021	RISHI	CASE TYPE WRONG PLEASE FILE IN TRANSFER PETITION IN IBC , PLEASE	27/10/2021
8543	8540	0710102074152021/1	IIFL FINANCE LIMITED Vs. AVJ DEVELOPERS INDIA PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		INDEX MISSING	8/11/2021
8544	8541	0710102093492020/3	INABENSA BHARAT PVT. LTD. Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1041(ND)2020		STAMP PAPER MISSING	8/11/2021
8545	8542	0710200412092018/2	THE REGISTRAR OF THE COMPANIES Vs. VIRGIN CAPITAL SERVICES PVT		Application under any other provisions	COMPANY PETITION (COMPANIES		file as a fresh application	9/11/2021
8546	8543	0710200412132018/3	REGISTRAR OF COMPANIES Vs. ALSTONE TEXTILES INDIA		Application under any other provisions	COMPANY PETITION (COMPANIES		file as a fresh application	9/11/2021
8547	8544	0710200412132018/4	REGISTRAR OF COMPANIES Vs. ALSTONE TEXTILES INDIA		Application under any other provisions	COMPANY PETITION (COMPANIES		file as a fresh application	9/11/2021
8548	8545	0710200412212018/1	THE REGISTRAR OF COMPANIES Vs. M/S MEGA TOP PROMOTERS		Application under any other provisions	COMPANY PETITION (COMPANIES		file as a fresh application	9/11/2021
8549	8546	0710200412242018/3	REGISTRAR OF COMPANIES Vs. VICTORY SOFTWARE PVT		Application under any other provisions	COMPANY PETITION (COMPANIES		file as a fresh application	9/11/2021
8550	8547	0710200412542018/4	REGISTRAR OF COMPANY Vs. M/S SOLOMON HOLDING		Application under any other provisions	COMPANY PETITION (COMPANIES		file as a fresh application	9/11/2021
8551	8548	0710200416952018/3	THE REGISTRAR OF THE COMPANIES Vs. M/S TWINKLE MERCANTILE AND CREDITS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/289(ND)20		file as a fresh application	9/11/2021
8552	8549	0710200416972018/4	THE REGISTRAR OF THE COMPANIES Vs. M/S LOVELY SECURITIES PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/292(ND)20		file as a fresh application	9/11/2021
8553	8550	0710200426512018/4	REGISTRAR OF COMPANIES Vs. M/S ZENITH AUTOMOTIVE PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/285(ND)20		14,15,16,76-82,113-114,78-80pge not clear - 90 page cut	9/11/2021
8554	8551	0710200439482018/2	REGISTRAR OF COMPANIES Vs. M/S DHANGURU FINANCIAL SOLUTIONS PRIVATE		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/299(ND)20		Wrong filing please file as a IA	9/11/2021

	A	B	C	D	E	F	G	H	I
8555	8552	0710102001622020/5	M/S. STERLING PEST CONTROL SERVICES PVT. LTD. Vs. M/S. CBRE SOUTH ASIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/432(ND)2020		Stamp Paper missing	9/11/2021
8556	8553	0710102090872019/7	ASHOKSING L RAJAPUT & OTHERS Vs. HBN FOODS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1359(ND)2		wrong Docs	9/11/2021
8557	8554	0710102086372020/1	UDAYAN GARG (HUF) Vs. ALM INFOTECH CITY PVT LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		10 11 12 13 NOT CLEAR	8/11/2021
8558	8555	0710102076232020/7	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB) 2020		both documents file seprately	14/10/2021
8559	8556	0710102035202020/4	MR. RAMESH AGGARWAL Vs. M/S. RG RESIDENCY PRIVATE LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/999(PB)20		Case Number and Index missing, True	16/10/2021
8560	8557	0710102063362021/2	NAVNEET KUMAR GUPTA Vs. MANAVEA TECHNOLOGIES PVT.		Sec 60(5),Sec 25(j),Sec 66(1)	INTERLOCUTORY APPLICATION		Court Fee stamp missing in Vakalatnama	16/10/2021
8561	8558	0710102075182019/15	S.A. CONSULTANTS & FORWARDERS PRIVATE LIMITED Vs. CARGO PLANNERS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/867(PB)2019		Wrongly Filed	16/10/2021
8562	8559	0710102101362019/2	RITU RASTOGI Vs. SUNIL SHARMA & ORS		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(I BC)/888(ND)201		Pages 6 to 10 according to PDF are Blank	16/10/2021
8563	8560	0710102410482017/7	PUNJAB NATIONAL BANK Vs. HARIDWAR IRON & ISPAT ROLLNG LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/532(PB)20		Wrongly Filed	16/10/2021
8564	8561	0710102105692020/4	SANJEEV JAIN Vs. SANJEEV JAIN		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		PAGE NUMBER NOT MENTION	21/10/2021
8565	8562	0710102105692020/5	SANJEEV JAIN Vs. SANJEEV JAIN		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		PAGE NUMBER NOT MENTION	21/10/2021
8566	8563	0710102015092018/12	MS. PRIYANSHI ARORA Vs. M/S VARDHMAN BUILDTECH PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1383(PB)2		AFFIDAVIT MISSING	22/10/2021
8567	8564	0710102031952021/1	TEFAL INDIA HOUSEHOLD APPLIANCES PRIVATE		IBC Section 59	COMPANY PETITION IB (IBC)/430(ND)20		NEED TO FILLING SAPERATELY	22/10/2021
8568	8565	0710102062012021/2	SACHIN DHIMAN Vs. AJNARA REALTECH LTD		IBC under Sec 7	COMPANY PETITION IB		NEED TO IA FILE	22/10/2021
8569	8566	0710120012082018/64	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2		PAGE NUMBER NOT MENTION	23/10/2021

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8570	8567	0710102005312021/4	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISOR PRIVATE LIMITED		Sec 252,Sec 425	CONTEMPT PETITION(COM PANIES		index missed and file properly	25/10/2021
8571	8568	0710102007022021/6	RAKESH KUMAR JAIN LIQUIDATOR Vs. PRIYANAV WELLNESS PRIVATE LIMITED		Sec 252 (1)	COMPANY APPEAL (COMP ANIES ACT)/41(ND)202		properly write ture copy sing	25/10/2021
8572	8569	0710102007222021/3	PRADEEP KALRA Vs. KAAMA BREWERIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/87(ND)202		stamp paper missed	25/10/2021
8573	8570	0710102012732021/4	ADITYA KUMAR Vs. PERFECT BUILDWELL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/129(ND)20		merge in one pdf	25/10/2021
8574	8571	0710102016792021/1	KARISHMA SINGH Vs. THE DRAWING ROOM PVT. LTD.		Rule 154, NCLT 2016	COMPANY APPLICATION( COMPANIES		stamp paper && proof of service missed	25/10/2021
8575	8572	0710102017642021/5	MEDANTA DUKE RESEARCH INSTITUTE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		IBC Section 59	COMPANY PETITION IB (IBC)/150(ND)20 21		file again properly	25/10/2021
8576	8573	0710102025332020/4	RAVI IRON LIMITED Vs. JIA LAL KISHORI LAL P.L.		IBC Under Sec 9	COMPANY PETITION IB		incomplete document	25/10/2021
8577	8574	0710102058662021/2	KAASHVI PARASHER Vs. SHANIVI CONSTRUCTION PVT LTD		Sec. 58(3)	COMPANY PETITION (COMPANIES		true copy sing missed on annexure	25/10/2021
8578	8575	0710102066792021/5	ANIL KUMAR MITTAL Vs. COMMISSIONER STATE TAX (DGST) NEW DELHI &		Sec 60(5)	INTERLOCUTO RY APPLICATION		NEED TO IA FILE	25/10/2021
8579	8576	0710102073832019/7	BRIGADIER RAJEEV VARMA Vs. TGB REALITY		IBC under Sec 7	COMPANY PETITION IB		NEED TO IA FILE	25/10/2021
8580	8577	0710120003842018/3 3	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/938(PB)20 18		SUPPORTING AFIDAVIT MISSING AND PAGE-22 23 25 27 28 29 NOT CLEAR PAGE 40	29/10/2021
8581	8578	0710102025002021/1	BALAJI IMPORTS PRIVATE LIMITED Vs. CYBER MEDIA (INDIA)		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		INDEX MISSING	1/11/2021
8582	8579	0710102068052020/3	WORLDVIEW TOURS PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB		PROOF OF SERVICE	8/11/2021
8583	8580	0710102140272019/1 1	CHIRAAG SHARMA Vs. E-MEDITEK INSURANCE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2752(ND)2		INDEX MISSING AND TRUE COPY MISSING	8/11/2021
8584	8581	710102074732021	CITY UNION BANK VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2029(ND)2	T.N.Durga Prasad	page numbering missed in index Reminder 3/5	12/10/2021

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8585	8582	710102076192021	RAJ KUMAR RALHAN LIQUIDATOR OF SU-KAM POWER SYSTEMS LIMITED VS SHIV NANDAN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/540(PB)20 17	MISHA	E stamp missed and affidavit not notarize document not	14/10/2021
8586	8583	710102081762021	MOHAN LAL JAIN VS VIVEK SHUKLA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1373(ND)2	Inder Paul Singh Oberoi	SECTION WRONG	9/11/2021
8587	8584	710102082052021	R.S. JAMWAL VS MANISH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/256(ND)20	Prachi Johri	affidavit not notarized Reminder 2/5	10/11/2021
8588	8585	710102066322021	MRS MADHU VERMA VS MAJESTIC HOLDINGS PRIVATE LIMITED	Contempt Petition(Com panies Act)	Sec 425		Adv	No link with main case no., synopsis/list of date &&& events	14/09/2021
8589	8586	710102081652021	PREETI BHARDWAJ VS TOPLINE BULID	Company Petition IB (IBC)	IBC under Sec 7		RANJANA ROY GAWAI	Index not uploaded	8/11/2021
8590	8587	710102079262021	BOP REALTY PRIVATE LIMITED VS PANCHSHEEL BUILDTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Indresh	Page not clear- 51,52,71,80,89,95, 128,133,143,148,1 53-158,215,218- 224,234,239,266,2 75,357- 362,372,385,414,4 16,433,439,454- 456,461-464,468- 474,482,483- 486,491-509,519- 522,527,553,568,5 73,578,597,611,63 5,637,676,685,694 ,701,733,738,748, 753,758- 762,812,821,822- 825,830,840,845,8	27/10/2021
8591	8588	710102060992021	BANK OF BARODA VS MAGNUM VENTURES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Asiya Khan	volume -3. double page numbering not allowed/Page not clear- 39,82,226,237/Pa ges miss after page no-230-	26/08/2021
8592	8589	0710102151312019/3 3	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES		supporting affidavit missing	6/10/2021

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8593	8590	0710102084532020/1	STATE BANK OF INDIA Vs. ATUL PUNJ		Section 95(1)	COMPANY PETITION IB (IBC)/941(ND)20		CONTACT TO ASSISATANT REGISTRAR	15/09/2020
8594	8591	0710200410172018/28	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		NEED TO IA FILE	10/11/2021
8595	8592	0710102015152019/11	M/S VISHAL FABRICS & ORS. Vs. AVJ DEVELOPERS (INDIA)		IBC under Sec 7	COMPANY PETITION IB (IBC)/654(PB)20		NEED TO IA FILE	10/11/2021
8596	8593	0710102021042021/16	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		SUPPORTING AFFIDAVIT MISSING	10/11/2021
8597	8594	0710102073402021/11	RALHAN INDIA PRIVATE LIMITED Vs. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4594(PB)		WRONG DOCUMENT UPLOAD	10/11/2021
8598	8595	0710102109942020/4	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. LOOM CRAFTS FURNITURE (INDIA) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1089(ND)2020		INDEX MISSING	10/11/2021
8599	8596	0710102113702019/3	CA ANIL MATTA Vs. PRIMROSE INFRATECH PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(I BC)/1083(ND)20		page no missing	9/11/2021
8600	8597	0710102113702019/5	CA ANIL MATTA Vs. PRIMROSE INFRATECH PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(I BC)/1083(ND)20		true copy sing missed	9/11/2021
8601	8598	0710102060092020/8	CITRON STRAEGIES PVT LTD Vs. LEADING		IBC under Sec 7	COMPANY PETITION IB		NEED TO IA FILE	10/11/2021
8602	8599	0710102105712019/8	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2019		Rule 11 application , please file as a IA with application	10/11/2021
8603	8600	0710102103302020/4	ADITYA AGARWAL Vs. SHREE BHOMIKA INTERNATIONAL LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4955(ND)2020		Page no-70-73 Amount not clear pls submit with type copy, page 44-47 and 64-65	9/11/2021
8604	8601	0710102133632019/9	M/S. NUEVOSOL ENERGY PRIVATE LIMITED Vs. M/S ARKUN SOLAR PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3240(ND)2019		file as a fresh application with documents	9/11/2021
8605	8602	0710102076942019/8	SAHIL GARG Vs. WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/946(ND)20		file properly	9/11/2021

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8606	8603	0710102118802019/10	GHANSHYAM SHARMA Vs. SH. ANURAG SINHA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2218(ND)2019		Notary date missed and page no 9 missed , 10-11 not readable	9/11/2021
8607	8604	0710102161032019/5	VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/162(ND)2020		Wrong filing please file as a IA	10/11/2021
8608	8605	0710102010102021/12	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		NEED TO ALL PAGES SIGN	10/11/2021
8609	8606	0710102035432021/2	ANIL TAYAL Vs. 1.HI-TECH RESOURCE MANAGEMENT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		PAGE-38 - 42 43 NOT CLEAR	25/10/2021
8610	8607	0710102051292021/1	MR. VISHAL SWARA Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		PAGE 61 62 100 NOT CLEAR	10/11/2021
8611	8608	0710102120172019/8	HI-TECH RESOURCE MANAGEMENT LIMITED Vs. OVERNITE EXPRESS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2240(ND)2019		Date mismatch of Notary , Double pagination	8/9/2021
8612	8609	710102081122021	PRESIDENCY DEALERS PRIVATE LIMITED VS VIPUL LIMITED	Company Petition IB (IBC)	IBC under Sec 7		saurav jain	Brief of synopsis mention in index/Page not clear- 101,106,118,119,121,127-131,159,170-	3/11/2021
8613	8610	710102081102021	CHARANJEET BATRA VS EARTH INFRASTRUCTURES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		MAHENDER PAL ARORA	main case not link and case type wrong merge pdf delete	3/11/2021
8614	8611	710102073842021	HEMANT SHARMA VS EMAAR INDIA LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/160(PB)20	Ashu Kansal	Please delete extra document	8/10/2021
8615	8612	0710102014752018/13	CAPTAIN OPFFSET PRINTERS Vs. COMPACT LAMPS PVT LTD		IBC Under Sec 9,IBC Under Sec 9	COMPANY PETITION IB (IBC)/1372(PB)2		NEED TO IA FILE	11/11/2021
8616	8613	0710102014752018/14	CAPTAIN OPFFSET PRINTERS Vs. COMPACT LAMPS PVT LTD		IBC Under Sec 9,IBC Under Sec 9	COMPANY PETITION IB (IBC)/1372(PB)2		NEED TO IA FILE	11/11/2021
8617	8614	0710102021842020/3	FINANCIAL WORLD INDIA PRIVATE LIMITED Vs. KHUSI BUILDING SOLUTION PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/568(ND)2020		INDEX MISSING	11/11/2021
8618	8615	0710102028682018/22	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2		INDEX MISSING DOCUMENT INCOMPLETE	11/11/2021

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8619	8616	0710102030792021/2	M/S. D. AGGARWAL & ASSOCIATES Vs. THE 3 ARROWS NIRMAN PRIVATE LIMITED		Rule 11 of NCLT, 2016	RESTORATION APPLICATION (IBC)/22(ND)2021		STAMP PAPER MISSING	11/11/2021
8620	8617	0710102033942018/15	ORIENTAL BANK OF COMMERCE OF Vs. VALLABH STEEL WEST		IBC under Sec 7	COMPANY PETITION IB (IBC)/107(PB)20		NEED TO IA FILE	11/11/2021
8621	8618	0710102004282019/8	SPA AGENCIES [INDIA] PRIVATE LIMITED Vs. SPA LIFESTYLE PRIVATE		Sec. 241(1)	COMPANY PETITION (COMPANIES		NOTARY MISSING	11/11/2021
8622	8619	0710102062242021/2	NAVEEN GAUTAM Vs. KISHAN DUTT GAUTAM		Sec. 244(1),Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		ONLY PROOF OF SERVICE UPLOAD	11/11/2021
8623	8620	0710102069682021/1	HYBRID ENGINEERING CONSULTANTS PRIVATE LIMITED Vs. P.P. SYNTEX PRIVATE LIMITED		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION (COMPANIES		INDEX MISSING	11/11/2021
8624	8621	0710102109562019/2	RUDRA MERCANTILE PRIVATE LIMITED Vs. SWASTIK METAFORGE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2559(ND)2019		INDEX MISSING	11/11/2021
8625	8622	0710102136992019/6	MANOJ SRIVASTAVA MEDIA CORPS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2693(ND)2019		AFFIDAVIT MISSING	11/11/2021
8626	8623	0710200001942016/10	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/131(ND)20		ORDER COPY MISSING AND CONTACT TO COURT OFFICER	11/11/2021
8627	8624	0710102002732020/19	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		NEED TO IA FILE	11/11/2021
8628	8625	0710102007642019/12	BANYANTREE DEVELOPERS PRIVATE LIMITED Vs. PARIVARTAN BUILDTECH PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/299(ND)2019		NEED TO IA FILE	11/11/2021
8629	8626	0710102014592019/17	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Sec 424 (3)	COMPANY PETITION (COMPANIES		NEED TO FILE EXECUTION PETITION	11/11/2021
8630	8627	0710102019992021/2	DR. RAJEEV KUMAR SHARMA Vs. NAYATI HEALTHCARE & RESEARCH NCR PVT.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/65(ND)202		NEED TO SIGN EVERY PAGES AND PLS SAPERATE WITH	11/11/2021
8631	8628	0710102003002021/2	AKHILESH KUMAR GUPTA LIQUIDATOR OF M/S JOT IMPEX PRIVATE LIMITED Vs. M/S DLF UTILITIES LIMITED & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/356(ND)2021		12-22 Page Not Clear	11/11/2021



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8632	8629	0710102024702018/10	AF CONSULT INDIA PVT LTD Vs. SIKKIM HYDRO POWER VENTURES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1635(ND)2		STAMP PAPER MISSING	11/11/2021
8633	8630	0710102043412021/1	RP SUNIL KUMAR AGRAWAL Vs. SANDEEP MEHTA		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		NOTARY DATE MISSING	11/11/2021
8634	8631	0710102072702021/2	PNB HOUSING FINANCE LIMITED Vs. ARENA SUPERSTRUCTURES PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4546(PB)		NEED TO ALL PAGES SIGN	11/11/2021
8635	8632	0710102077772020/4	KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/892(ND)2020		COURT FEE AND WELFARE MISSING	7/10/2021
8636	8633	0710102082632020/11	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/923(ND)20		NOTARY MISSING	11/11/2021
8637	8634	0710102026032021/2	STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN Vs. MRS. ASHA MITTAL		Section 95(1)	COMPANY PETITION IB (IBC)/353(ND)2021		63-69,72,154-155,184-186,193-194 Page Not Clear	5/11/2021
8638	8635	0710102026052021/2	STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN Vs. MR. NARESH MITTAL		Section 95(1)	COMPANY PETITION IB (IBC)/352(ND)2021		63-68,80,138,151,157,179,187,197,198,200-202,210,215 Page Not Clear 184,186 Page Cut	21/09/2021
8639	8636	710102081912021	ASIAN GRANITO INDIA LIMITED VS ATS HOUSING PVT. LTD	Company Petition IB (IBC)	Application under any other provisions- IBC		GAURAV DUA	wrong section &&&& &&&& &&&& &&&& &&&&	9/11/2021
8640	8637	710102073492021	SANJIB KUMAR & ORS. VS VARDHMAN ESTATES AND DEVELOPERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Chaitanyashil	Pagination not done in index/Volume wise index	7/10/2021

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8641	8638	710102059942021	STATE BANK OF INDIA VS ASHUTOSH MAHINDRU	Company Petition IB (IBC)	Section 95(1)		Irfan Ahmed	hand writing not allowed on page no-93/Cut page-123,127,129,130,151,158,159,3370/ Page not clear-132,138,200,639,647,655,665,669,671,673,678,688,706,707,708,734-741,746,825,875,882,1492,1495,1538-1555,2802,2803,2804,2824,2826,2838,2840,2842-2846,2858-2870,3387/page	24/08/2021
8642	8639	710102060212021	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I VS ATUL MAHINDRU	Company Petition IB (IBC)	Section 95(1)		Irfan Ahmed	hand writing not allowed on page no-93/Cut page-123,127,129,130,151,158,159,3370/ Page not clear-132,138,200,639,647,655,665,669,671,673,678,688,706,707,708,734-741,746,825,875,882,1492,1495,1538-1555,2802,2803,2804,2824,2826,2838,2840,2842-2846,2858-2870,3387/page	25/08/2021
8643	8640	710102060552021	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I VS ASHISH MAHINDRU	Company Petition IB (IBC)	Section 95(1)		Irfan Ahmed	page:665, 669, 671, 673, 678, 707, 708, 734-741, 882, 883-884, 1539-1555, 2348, 2793, 2799, 2802, 2824, 2842-2843,	25/08/2021
8644	8641	710102081602021	CENTRAL BANK OF INDIA VS RANJIT KUMAR VERMA	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1018(ND)2	Anish Jaipuria	need to file additional Reminder 2/5	8/11/2021

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8645	8642	0710200400752014/1	M/S SERVSYSTEM PVT LTD Vs. M/S ROSE SERVICED APARTMENTS INDIA PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/1(ND)2014		PAGE NO 11,28,35,82 NOT CLEAR DOUBLE NUMBERING OF	12/11/2021
8646	8643	0710102021122020/1	HARI RAM Vs. NAVEEN KUMAR SINGH		Sec 425	COMPANY APPLICATION( COMPANIES		NEED TO CONT. PETITION FILE	11/11/2021
8647	8644	0710102073822020/2	BLACKIE & SONS CALCUTTA & ORS Vs. BLACKIE & SON		Application under any other provisions	COMPANY APPLICATION( COMPANIES		FRESH AND ADDESTIONAL FILE SEPRATELY	29/09/2021
8648	8645	0710102097612020/5	DMI FINANCE PRIVATE LIMITED Vs. VEKAS KUMAR GARG		Sec 60(5)	INTERLOCUTORY APPLICATION		NEED TO UPLOAD AGAIN	12/11/2021
8649	8646	0710120012082018/63	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2		NEED TO UPLOAD AGAIN	12/11/2021
8650	8647	0710102082572019/3	INTEC CAPITAL LIMITED Vs. NIKHIL TANEJA		Sec 60(5)	INTERLOCUTORY APPLICATION		NEED TO SAPERATE FILLING	11/11/2021
8651	8648	0710102082572019/3	RAKESH KUMAR SAHNI Vs. AIMS SANYA DEVELOPERS.PVT.LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1166(ND)2		NEED TO SAPERATE FILLING	11/11/2021
8652	8649	0710102114302019/6	RENU CHAUHAN Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2079(ND)2		PETITION NOT CONSIDER	11/11/2021
8653	8650	0710102127952019/12	ROMESH CHANDRA GROVER Vs. PARAMOUNT COACHING		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2399(ND)2		AFFIDAVIT MISSING NEED TO SIGN EVERY	11/11/2021
8654	8651	0710102003192020/9	M/S D. LIGHT ENERGY PRIVATE LIMITED Vs. M/S BENCHMARK SUPPLY CHAIN SOLUTION		IBC Under Sec 9	COMPANY PETITION IB (IBC)/223(ND)2020		FILE PROPERLY	12/11/2021
8655	8652	0710102005942019/7	BHUPINDRA AGRO PRIVATE LIMITED Vs. SHRI VARDHMAN RICE MILLS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/241(ND)2019		STAMP PAPER AND AFFIDAVIT TRUE COPY SING MISSED	12/11/2021
8656	8653	0710102008692021/3	SATYADEVI ALAMURI Vs. AJAY KUMAR BISHNOI		Sec 60(5)	INTERLOCUTORY APPLICATION		FILE AS FRESH APPLICATION	12/11/2021
8657	8654	0710102068902020/8	M/S SWARN KLA JEWELS PVT. LTD. Vs. M/S IREO HOSPITALITY COMPANY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/848(ND)2020		STAMP PAPER MISSING	12/11/2021
8658	8655	0710102047372021/10	ANIL KAUSHAL & ORS. Vs. LOGIX CITY DEVELOPERS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/440(ND)20		29,38,48,51-52,60-70,74-76,80,89-90 Page Not Clear	20/10/2021

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8659	8656	0710102068782021/1	RAVI KANT SHARMA Vs. VIP TRANS LOGISTICS PVT LTD		Sec. 241(1),Sec. 242(4),Sec. 243(1) (b)	COMPANY PETITION (COMPANIES ACT)/164(ND)2021		Wrong filing , pls attached index and which type of document you have file pls	12/11/2021
8660	8657	0710102022922021/3	CENTRAL BANK OF INDIA THROUGH NITIN NARANG Vs. SHRI SANJAY KUMAR		Section 95(1)	COMPANY PETITION IB (IBC)/329(PB)20		16,19-47 Page not Clear	12/11/2021
8661	8658	0710102002502019/7	AJIT SHRIVASTAVA & ORS. Vs. GAYATRI HOSPITALITY AND		IBC under Sec 7	COMPANY PETITION IB (IBC)/288(PB)20		Notary Missing On E-Stamp Paper	11/11/2021
8662	8659	0710102059362021/1	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S FOX PETROLEUM LIMITED &		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4091(ND) 2021		9-11 Page Not Clear	27/09/2021
8663	8660	0710102059362021/2	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S FOX PETROLEUM LIMITED &		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4091(ND) 2021		True Copy Sing Missing On 9-15	12/11/2021
8664	8661	0710102107152019/2	BLUE BIRD LOGISTICS PVT LTD Vs. SARKUN SOLAR PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1832(ND)2		Index Missing	12/11/2021
8665	8662	0710102064302020/8	CONCEPT GROUP Vs. CNS FASHIONS RETAIL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1024(ND)2		09-233 Page not Clear Page 239-241	12/11/2021
8666	8663	0710102077662020/3	RADHE CONSTRUCTION Vs. SPML INFRA LIMITED		IBC Under Sec 9	COMPANY PETITION IB		175-180 NEED TO TRANSLATE	12/11/2021
8667	8664	0710102099922020/6	SUDHIR GUPTA & ANR Vs. EDWARD KEVENTER (SUCCESSORS) PRIVATE LIMITED		Sec. 213	COMPANY PETITION (COMPANIES ACT)/167(ND)20		petition not consider in additional	12/11/2021
8668	8665	0710102099922020/9	SUDHIR GUPTA & ANR Vs. EDWARD KEVENTER (SUCCESSORS) PRIVATE LIMITED		Sec. 213	COMPANY PETITION (COMPANIES ACT)/167(ND)20		petition not consider in additional	12/11/2021
8669	8666	0710102112322020/2	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES		Sec 60(5)	INTERLOCUTORY APPLICATION		NEED TO IA FILE	5/10/2021
8670	8667	0710102128122019/9	TEK TRAVELS PRIVATE LIMITED Vs. TED TRAVEL & EXPERIENCES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2417(ND)2019		INDEX MISSING	12/11/2021

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8671	8668	0710102136252019/5	SANJAY KUMAR CHETWANI Vs. MEDINNBELLE HERBALCARE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2681(ND)2019		DOCUMENT INCOMPLETE	12/11/2021
8672	8669	0710102166272019/10	JONES LANG LASELLE BUILDING OPERATIONS PRIVATE LIMITED Vs. SARE FACILITIES GURGAON SERVICES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3507(ND)2019		proof of service missing	12/11/2021
8673	8670	0710102166272019/11	JONES LANG LASELLE BUILDING OPERATIONS PRIVATE LIMITED Vs. SARE FACILITIES GURGAON SERVICES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3507(ND)2019		proof of service missing	12/11/2021
8674	8671	071020000622018/6	RAKESH KUMAR PARDEEP KUMAR Vs. DASH EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1388(ND)2		stamp paper missing	12/11/2021
8675	8672	0710200418612018/6	PROPERTREE REAL ESTATE SOLUTIONS PVT LTD Vs. UNIBERA DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/868(ND)2018		NEED TO SIGN EVERY PAGES	20/10/2021
8676	8673	0710102005012020/16	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)20		NEED TO SIGN EVERY PAGES	12/11/2021
8677	8674	0710102023592021/5	REETESH KUMAR AGARWAL Vs. ALOK KUMAR JAIN		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1482(ND)2021		Council Sing Missing 10,14-69 true Copy Sing Missing 15,27-35 Page	12/11/2021
8678	8675	0710102154292019/10	PARMOD KUMAR ANAND Vs. MBL INFRASTRUCTURES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3144(ND)2		Wrong filing pls file as a application	12/11/2021
8679	8676	0710102093652019/2	KBR LIMITED Vs. ROC DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES)		Wrongly Filed	13/12/2019
8680	8677	0710102017622020/10	SERIOUS FRAUD INVESTIGATION OFFICE Vs. SUNAIR HOTELS		Sec. 241(1)	COMPANY PETITION (COMPANIES)		file separately every responent	6/10/2021
8681	8678	0710200001032018/4	REGISTRAR OF COMPANIES Vs.		Application under any other provisions- IBC	COMPANY PETITION (COMPANIES)		Wrongly Filed	15/11/2021
8682	8679	0710200412242018/4	REGISTRAR OF COMPANIES Vs. VICTORY SOFTWARE PVT		Application under any other provisions	COMPANY PETITION (COMPANIES)		Wrongly Filed	15/11/2021
8683	8680	0710200416952018/4	THE REGISTRAR OF THE COMPANIES Vs. M/S TWINKLE MERCANTILE AND CREDITS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/289(ND)20		Please file as a application	13/11/2021

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8684	8681	0710200426542018/6	REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/291(ND)20		Need to file IA	13/11/2021
8685	8682	0710200426542018/7	REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/291(ND)20		need to file as a IA	13/11/2021
8686	8683	0710200439482018/3	REGISTRAR OF COMPANIES Vs. M/S DHANGURU FINANCIAL SOLUTIONS PRIVATE		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/299(ND)20		need to file IA	13/11/2021
8687	8684	0710102014752018/15	CAPTAIN OPFFSET PRINTERS Vs. COMPACT LAMPS PVT LTD		IBC Under Sec 9,IBC Under Sec 9	COMPANY PETITION IB (IBC)/1372(PB)2		Stamp Paper missing	13/11/2021
8688	8685	0710102019322020/7	M/S SALASAR BUILDERS Vs. M/S NORTH RAJASTHAN BUILDWELL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/512(ND)20		Index Missing	13/11/2021
8689	8686	0710102019322020/8	M/S SALASAR BUILDERS Vs. M/S NORTH RAJASTHAN BUILDWELL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/512(ND)20		Index Missing	13/11/2021
8690	8687	0710102033462021/6	VIKAS GARG Vs. AJAY KUMAR		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		Please attached index and case no	13/11/2021
8691	8688	0710102035952021/2	LUMINOR LIZINGS SIA Vs. M J CASTING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/426(ND)20		E-stamp missing, Page 38 according to PDF	15/11/2021
8692	8689	0710102038202021/4	IFCI LTD Vs. SANGITA ARORA		Section 95(1)	COMPANY PETITION IB		index missing in vakaltnama	13/11/2021
8693	8690	0710102038632021/4	SICAL MULTIMODAL AND RAIL TRANSPORT LTD. Vs. MAPLE LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/327(ND)2021		72-90 not clear page and stamp paper missing and main case no. not mention in soft copy and 98-116 not clear	13/11/2021
8694	8691	0710102044042021/1	SANJU KUMAR Vs. BHASKAR SWAIN		Application under any other provisions - IBC,Application under any other provisions - IBC	INTERLOCUTORY APPLICATION (I.B.C)/3578(ND)2021		welfare court fees missing and page number missing after 354 and page number double after 131 page and sign true copy missing in reply	27/10/2021
8695	8692	0710102045762021/1	UNION BANK OF INDIA Vs. SANJAY LAMBA		Section 95(1)	COMPANY PETITION IB		separate file vkalatnama	13/11/2021
8696	8693	0710102021892021/4	RAJEEV RANJAN Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB		Stamp paper missing	13/11/2021

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8697	8694	0710200412522017/39	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB		Support Affidavit Missing	15/11/2021
8698	8695	0710102000032021/4	PANKAJ KUMAR SINGHAL Vs. MR. VINEET AGGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION		Page No. 63,64,65 Page Not Mansion In Index	15/11/2021
8699	8696	0710102000532020/3	SURESH KUMAR JAIN Vs. OVERSEAS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/185(ND)202		E-Stamp Paper Missing	15/11/2021
8700	8697	0710102000532020/4	SURESH KUMAR JAIN Vs. OVERSEAS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/185(ND)202		1,19-23 Page Not clear	15/11/2021
8701	8698	0710102129122019/10	JAKSON ENGINEERS LIMITED Vs. UM GREEN LIGHTING PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2581(ND)2		E-Stamp Paper Affidavit Missing	28/10/2021
8702	8699	0710200426512018/6	REGISTRAR OF COMPANIES Vs. M/S ZENITH AUTOMOTIVE PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/285(ND)20		Petition wrongly filed here, Vakalatnama missing in Reply	15/11/2021
8703	8700	0710102018552021/2	SHARMA KALYPSO PVT LTD Vs. M/S. NOVEX PVT. LTD.		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		NEED TO IA FILE	15/11/2021
8704	8701	0710102020962021/1	ANURAG NIRBHAYA Vs. NARENDRA KUMAR RATHI		19(2)	INTERLOCUTORY APPLICATION		PAGE 3 CUT	15/11/2021
8705	8702	0710102052592019/8	VINEET GUPTA AND REKHA GUPTA Vs. REALTECH DEVELOPMENTS & INFRASTRUCTURE (INDIA)		IBC under Sec 7	COMPANY PETITION IB (IBC)/643(ND)2019		NEED TO FILE SAPERATE	15/11/2021
8706	8703	0710102114562020/1	ATUL KANSAL Vs. SURENDER VASUDEVA		Sec 60(5),Sec. 45 (1)	INTERLOCUTORY APPLICATION		AFFIDAVIT MISSING	15/11/2021
8707	8704	0710102114562020/2	ATUL KANSAL Vs. SURENDER VASUDEVA		Sec 60(5),Sec. 45 (1)	INTERLOCUTORY APPLICATION		AFFIDAVIT MISSING	15/11/2021
8708	8705	0710102011162021/7	M/S KALIBER ASSOCIATES PVT. LTD. THROUGH ITS LIQUIDATOR MOHAN LAL JAIN Vs. HPT CONSTRUCTIONS		IBC under Sec 7	COMPANY PETITION IB (IBC)/230(PB)2021		True Copy sign missing in the Judgement document	15/11/2021
8709	8706	0710102022312021/3	AKHIL AHUJA Vs. SANDIP GHOSH		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		INDEX MISSING	15/11/2021
8710	8707	0710102417132018/3	THE REGISTRAR OF COMPANIES Vs. UGS FINANCE PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES		Wrongly Filed	15/11/2021

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8711	8708	0710102421442018/10	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S AVAIL FINANCIAL		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/135(ND)20		Petition document wrongly filed here,	15/11/2021
8712	8709	0710200001032018/5	REGISTRAR OF COMPANIES Vs.		Application under any other provisions - IBC	COMPANY PETITION (COMPANIES		Wrongly Filed	15/11/2021
8713	8710	0710200412092018/4	THE REGISTRAR OF THE COMPANIES Vs. VIRGIN CAPITAL SERVICES PVT		Application under any other provisions	COMPANY PETITION (COMPANIES		Wrongly Filed	15/11/2021
8714	8711	0710200412132018/6	REGISTRAR OF COMPANIES Vs. ALSTONE TEXTILES INDIA		Application under any other provisions	COMPANY PETITION (COMPANIES		Wrongly Filed	15/11/2021
8715	8712	0710200412212018/3	THE REGISTRAR OF COMPANIES Vs. M/S MEGA TOP PROMOTERS		Application under any other provisions	COMPANY PETITION (COMPANIES		Wrongly Filed	15/11/2021
8716	8713	0710200412242018/5	REGISTRAR OF COMPANIES Vs. VICTORY SOFTWARE PVT		Application under any other provisions	COMPANY PETITION (COMPANIES		Wrongly Filed	15/11/2021
8717	8714	0710200416952018/5	THE REGISTRAR OF THE COMPANIES Vs. M/S TWINKLE MERCANTILE AND CREDITS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/289(ND)20		Wrongly Filed	15/11/2021
8718	8715	0710200416972018/6	THE REGISTRAR OF THE COMPANIES Vs. M/S LOVELY SECURITIES PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/292(ND)20		Wrongly Filed	15/11/2021
8719	8716	0710200426512018/7	REGISTRAR OF COMPANIES Vs. M/S ZENITH AUTOMOTIVE PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/285(ND)20		Wrongly Filed	15/11/2021
8720	8717	0710200426542018/8	REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/291(ND)2018		Petition document wrongly filed, True Copy sign msising in Pages	15/11/2021
8721	8718	0710200426542018/9	REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/291(ND)20		Petition document wrongly filed, Vakalatnama	15/11/2021
8722	8719	0710200439482018/4	REGISTRAR OF COMPANIES Vs. M/S DHANGURU FINANCIAL SOLUTIONS PRIVATE		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/299(ND)20		Wrongly Filed	15/11/2021
8723	8720	0710102062022021/1	JAI MATA DI MERCHANTS PRIVATE LIMITED Vs. ARYAN ISPAT & POWER PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/642(ND)2021		INDEX MISSING	15/11/2021



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8724	8721	0710102010982021/1	M/S SUPER MEDICAL AID Vs. MEDEOR HOSPITAL LIMITED (FORMELY KNOWN AS ROCKLAND HOSPITAL LIMITED)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/102(ND)2021		E-stamp and Affidavit date are not matching	3/11/2021
8725	8722	0710102111092019/2	SP SAFE CONTROL SYSTEMS PRIVATE LIMITED Vs. NAYATI HEALTHCARE AND RESEARCH NCR PRIVATE		Application under any other provisions- IBC	COMPANY APPLICATION(I BC)/270(ND)2019		Wrongly Filed	15/11/2021
8726	8723	0710102111142019/2	MARTINET ENGINEERS PRIVATE LIMITED Vs. NAYATI HEALTHCARE AND RESEARCH NCR PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(I BC)/268(ND)2019		Wrongly Filed	15/11/2021
8727	8724	0710102111282019/2	NEW INDIA SANITARY ENGINEERS Vs. NAYATI HEALTHCARE AND RESEARCH NCR PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCATORY APPLICATION (IBC)/269(ND)2019		Wrongly Filed	15/11/2021
8728	8725	0710102111322019/2	CONSULTANT COMBUSTION ENGINEERS Vs. NAYATI HEALTHCARE AND RESEARCH NCR PRIVATE		Application under any other provisions- IBC	INTERLOCATORY APPLICATION (IBC)/271(ND)2019		Wrongly Filed	15/11/2021
8729	8726	0710102147232019/6	OKAYA POWER PVT LTD Vs. BHARAT SANCHAR NIGAM LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3226(ND)2		E-stamp missing	15/11/2021
8730	8727	0710200401272016/8	M/S. ANSAL HOUSING & CONSTRUCTION LTD. Vs. NAMDHARI FOOD INTERNATIONAL PVT.		Sec. 74(2)	COMPANY PETITION (COMPANIES ACT)/109(ND)20		STAMP PAPER MISSING	15/11/2021
8731	8728	0710102040152021/3	MUKESH GUPTA Vs. PARESH RASTOGI		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		AFFIDAVIT STAMP PAPER MISSING	15/11/2021

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8732	8729	0710102109442020/6	PARINDA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/509(ND)2020		Master Index word missing in Case Number page, Page 162 according to PDF in Vol 2 Not Clear, Page 439 according to PDF in Vol 3 Not Clear, Pages 495,496, 498 to 501, 503 to 506 according to PDF in Vol 4 Not Filed properly, Pages 903 to 925, 972 to 974,980 to 989 according to PDF	1/9/2021
8733	8730	0710102158352019/3	PNB HOUSING FINANCE LIMITED Vs. M/S ALPINE REALTECH PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/14(ND)2020		Wrongly Filed	16/11/2021
8734	8731	0710102172522019/6	MANISH GUPTA SOLE PROPRIETOR OF M/S. ADVANTAGE SHOW STAR Vs. VDOIT4U EVENT MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/131(ND)2020		Need To IA File	13/11/2021
8735	8732	0710102027032021/2	SRIGOPAL CHAUDHARY Vs. TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2521(ND)		NOTARY DATE NOT MENTION	16/11/2021
8736	8733	0710102028192021/2	R S INFRA Vs. R P INFRAVENTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB		AFFIDVIT AND STAMP PAPER	16/11/2021
8737	8734	0710102030182021/2	INTEC CAPITAL LIMITED Vs. M/S JAGTAR SINGH & SONS HYDRAULICS PVT		Sec 60(5)	INTERLOCUTORY APPLICATION		AFFIDVIT AND STAMP PAPER MISSING	6/10/2021
8738	8735	0710102034722020/2	AUM VIJITENDRIYA ENTERPRISES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/245(ND)20		INDEX MISSING	16/11/2021
8739	8736	0710102038002021/3	AKHIL AHUJA Vs. DAIKI AXIS INDIA PRIVATE LIMITED		Application under any other provisions-	INTERLOCUTORY APPLICATION		INDEX MISSING	16/11/2021
8740	8737	0710102044372021/1	VIJAY KUMAR JAIN Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)		AFFIDAVIT STAMP PAPER MISSING	16/11/2021
8741	8738	0710102047652021/2	AKHIL AHUJA Vs. SUNIL GHORAWAT		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		WELFARE AND COURT FEE MISSING	16/11/2021

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8742	8739	0710102063122021/1	NAVNEET KUMAR GUPTA Vs. PIONEER CLIENT ASSOCIATES PVT.LTD& ORS.		Application under any other provisions- IBC,Application under any other	INTERLOCUTORY APPLICATION (I.B.C)/4334(ND) 2021		TRUE COPY SIGN MISSING	16/11/2021
8743	8740	0710102063202021/1	NAVNEET KUMAR GUPTA Vs. SPARK BUILDCON PVT. LTD & ORS.		Sec 60(5),Sec 25(j),Sec 43(1) r/w Sec 44 (1),Sec	INTERLOCUTORY APPLICATION		TRUE COPY SIGN MISSING	16/11/2021
8744	8741	0710102077802021/1	FACEBOOK INDIA ONLINE SERVICES PRIVATE LIMITED Vs. NILESH		Sec 60(5)	INTERLOCUTORY APPLICATION		AFFIDAVIT MISSING	16/11/2021
8745	8742	0710102116482020/5	AKHILESH KUMAR GUPTA Vs. EASYTECH GLOBAL PRIVATE LIMITED		Sec 54(1)	INTERLOCUTORY APPLICATION		STAMP PAPER MISSING	16/11/2021
8746	8743	0710102070342021/1	MESTECH SERVICES PRIVATE LIMITED Vs. INNOVATIVE FACILITY SOLUTIONS PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/105(ND)20		AFFIDAVIT STAMP PAPER MISSING	16/11/2021
8747	8744	0710102072962021/1	KAMALL AHUJA Vs. GAYATRI TANDON PROP. OF M/S RENUKA SALES CORPORATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4569(ND)		wrong e file	16/11/2021
8748	8745	0710102155562019/14	SWASTIK PIPE LIMITED Vs. EMKAY AUTOMOBILES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3173(ND)2		NEED TO IA FILE	16/11/2021
8749	8746	0710200400682013/1	M/S. JHANKAR BENQUETS PVT. LTD. Vs. M/S. VISTA HOSPITALITY PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/7(ND)2013		document incomplete	16/11/2021
8750	8747	0710200411672018/4	ENERGY EFFICIENCY SERVICE LTD. Vs. A-ONE REALTORS P LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/367(ND)20		petition not consider pls contact court	16/11/2021
8751	8748	0710102067762021/5	MR. NAVNEET KUMAR GUPTA Vs. IL & FS FINANCIAL SERVICES LIMITED		----Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/4262(ND)		True Copy sign missing in the Written submission	16/11/2021
8752	8749	0710102043912021/3	M/S LAGNAM SPINTEX LIMITED Vs. M/S INNOVATIVE TEXTILES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/368(ND)20		E-stamp missing	16/11/2021
8753	8750	0710102406892018/3	AKAI CONSUMER ELECTRONICS INDIA LIMITED Vs. VARDHMAN ESTATE AND DEVELOPERS PRIVATE		Sub-section (l) of section 230	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/57(PB)201		sign true copy missing	16/11/2021
8754	8751	710102081042021	EDU SMART SERVICES PRIVATE LIMITED VS M/S EDU SMART SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/102(PB)2017	RITU	section wrong Pg-30 not clear	2/11/2021

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8755	8752	710102083052021	CS SATYADEVI ALAMURI VS AJAY KUMAR BISHNOI	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/1721(PB)2	Bhavana Duhoon	11-22 not clear page	13/11/2021
8756	8753	710102083312021	GREEN FUTURE FOUNDATION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION)	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/212(ND)2021	VIVEK SARIN	stamp paper missing and section case type wrong	15/11/2021
8757	8754	710102059052021	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES NCT OF	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY APPEAL(COMPANIES ACT)/639(ND)2019	Manoj Kumar Malik	income Tax service missed Reminder 3/5 Please call us for service 011-	20/08/2021
8758	8755	710102070272021	RANJIT KUMAR VERMA IRP VS CENTRAL BANK OF INDIA	Contempt Petition(Companies Act)	Sec 425		August Attorneys LLP	Wrong case type select, wrong section select,Link the	27/09/2021
8759	8756	710102067682021	SM MILKOSE LIMITED VS BANK OF INDIA	Company Petition (Companies Act)	Application under any other provisions		SAMIR SAGAR	main case not link and case type section wrong (Documents not	18/09/2021
8760	8757	710102040272021	ASSOTECH RIDGE GREENS REALITY PRIVATE LIMITED VS PRAMPARA BUILDCON	Company Petition IB (IBC)	IBC Under Sec 9		nabi hasan	Advocate welfare &&& court fees miss/9 (3)b certificate	12/6/2021
8761	8758	710102082342021	NIVEDAN FIN-INVEST-LEASE LIMITED VS MR SANJAY KUMAR	Company Petition IB (IBC)	Section 95(1)		Pankaj	25rs advocate welfare and 3rs court fee missed, master data missed, order	11/11/2021
8762	8759	710102082362021	NIVEDAN FIN-INVEST-LEASE LIMITED VS SMT. KAVITA CHAUDHRY	Company Petition IB (IBC)	Section 95(1)		Pankaj	25rs advocate welfare and 3rs court fee missed, master data missed, order	11/11/2021
8763	8760	710102082372021	NIVEDAN FIN-INVEST-LEASE LIMITED VS SMT. MUNESH KUMARI	Company Petition IB (IBC)	Section 95(1)		Pankaj	petition sign on every pages, 25rs advocate welfare and 3rs court fee missed, master data missed,	11/11/2021
8764	8761	710102082472021	DHARMALIFE FOUNDATION VS REGISTRAR OF COMPANIES NCT OF	Company Petition (Companies Act)	Sec. 441		Alok	pages not clear 38 to 41	11/11/2021
8765	8762	0710102417132018/2	THE REGISTRAR OF COMPANIES Vs. UGS FINANCE PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES		Wrongly Filed	26/10/2021

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8766	8763	0710102421442018/9	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S AVAIL FINANCIAL		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/135(ND)20		Wrongly Filed	26/10/2021
8767	8764	0710200412092018/3	THE REGISTRAR OF THE COMPANIES Vs. VIRGIN CAPITAL SERVICES PVT		Application under any other provisions	COMPANY PETITION (COMPANIES		Wrongly Filed	26/10/2021
8768	8765	0710200412132018/5	REGISTRAR OF COMPANIES Vs. ALSTONE TEXTILES INDIA		Application under any other provisions	COMPANY PETITION (COMPANIES		Wrongly Filed	26/10/2021
8769	8766	0710200412212018/2	THE REGISTRAR OF COMPANIES Vs. M/S MEGA TOP PROMOTERS		Application under any other provisions	COMPANY PETITION (COMPANIES		Wrongly Filed	26/10/2021
8770	8767	0710200412542018/5	REGISTRAR OF COMPANY Vs. M/S SOLOMON HOLDING PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/178(ND)2018		True Copy sign msising in Pages 73 to 121 & 135 to 197 according to PDF in Rejoinder, Pages 89 to 107,121,131 to 134 according to PDF Not Clear at all, Page 89 according to PDF Not Filed properly in Rejoinder, Page	26/10/2021
8771	8768	0710102073682019/5	MUKESH BANSAL Vs. RISE INDIA PADHOPADHAO PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/869(ND)20		Need to file IA as an Application	28/10/2021
8772	8769	0710102073882021/3	KRRISH REALTECH PVT. LTD. Vs. KRRISH REALTECH PVT. LTD.		Section 54C (1)	INSOLVENCY & BANKRUPTCY (PRE-		Need to file IA as an application	28/10/2021
8773	8770	0710102101112019/3	MAYA GUPTA Vs. RAKESH CHOPRA		Sec 60(5)	COMPANY APPLICATION(IBC)/914(ND)201		status report file as an IA	28/10/2021
8774	8771	0710102118892019/10	VENESSA METALS AND ALLOYS PVT. LTD. Vs. TERRENCE ALLOYS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2262(ND)2019		Index missing	28/10/2021
8775	8772	0710102130352019/3	MAYA GUPTA(LIQUIDATOR) Vs. M/S BHAVYA CROCKERY		Sec 60(5)	COMPANY APPLICATION(IBC)/1289(ND)20		Need to file as an application	28/10/2021
8776	8773	0710102130352019/5	MAYA GUPTA(LIQUIDATOR) Vs. M/S BHAVYA CROCKERY		Sec 60(5)	COMPANY APPLICATION(IBC)/1289(ND)20		Need to file as an application	28/10/2021

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8777	8774	0710102130382019/1	MAYA GUPTA ( LIQUIDATOR) Vs. SRI SAI AGENCIES		Sec 60(5)	COMPANY APPLICATION( COMPANIES		Need to file as an application separately	28/10/2021
8778	8775	0710102130382019/2	MAYA GUPTA ( LIQUIDATOR) Vs. SRI SAI AGENCIES		Sec 60(5)	COMPANY APPLICATION( COMPANIES		Need to file as an application	28/10/2021
8779	8776	0710102407902018/7	INDIABULLS HOUSING FINANCE LTD. Vs. BHA ASSOCIATES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/854(PB)20		service missing	28/10/2021
8780	8777	0710102012752020/3	M/S CSII INDIA PVT. LTD. (FORMERLY KNOWN AS CSDC INDIA PVT. LTD.) Vs. M/S TELEXCELL INFORMATION SYSTEMS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/411(ND)20 20		pagination missing	29/10/2021
8781	8778	0710102018532021/2	STATE BANK OF INDIA Vs. MR. CHARANBIR SINGH SETHI		Section 95(1)	COMPANY PETITION IB (IBC)/457(PB)20		wrong file	29/10/2021
8782	8779	0710102019072021/1	STATE BANK OF INDIA Vs. MR. SANJAY GUPTA		Section 95(1)	COMPANY PETITION IB		wrong file	29/10/2021
8783	8780	0710102024812021/3	REMOBULLION & JEWELS PRIVATE LIMITED Vs. MHG LAND STOCKIST PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/259(PB)20 21		Main petition case no missing	29/10/2021
8784	8781	0710102038192021/2	IFCI LTD Vs. RAM KISHOR ARORA		Section 95(1)	COMPANY PETITION IB		Proof of service missing	29/10/2021
8785	8782	0710200421392018/2 4	AIR SHAGOON NETWORK PVT. LTD. Vs. ASSOCIATED TRADE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/183(ND)20		INDEX MISSING	2/11/2021
8786	8783	0710200428752018/2 6	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/794(ND)20 18		INDEX MISSING	2/11/2021
8787	8784	0710102134622019/8	TAIPACK LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB		Need to file as an application	4/11/2021
8788	8785	0710102024292021/2 1	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)20 21		True Copy sign msising in Pages 32 to 56 & 59 to	17/11/2021
8789	8786	0710102035732021/2	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTO RY APPLICATION		E-stamp and Affidavit date are not matching	27/10/2021

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8790	8787	0710102019992021/3	DR. RAJEEV KUMAR SHARMA Vs. NAYATI HEALTHCARE & RESEARCH NCR PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/65(ND)2021		Pages 321 to 323,325,326,331,334,345,361 to 363 according to PDF Not Clear at all in Vol 2, Pages 620 to 622 according to PDF Not Clear in Vol 4, Pages 642,647 to 650,653,657,667,702,720 according to PDF in Vol 4 Not Filed	17/11/2021
8791	8788	0710102032882021/6	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE Vs. BHUSHAN		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/170(PB)20		Upload Sepreat Documents Proof Of Service Missing	17/11/2021
8792	8789	710102090842020	JOINT COMMISSIONER OF COMMERCIAL TAX & GST VS HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/694(PB)2018	SIDHARTH	please merge in one pdf please upload proper pdf Reminder 3/5	22/09/2020
8793	8790	710102081662021	PUNEET KUMAR (SUSPENDED DIRECTOR) VS COMPUTER JUNCTION PRIVATE LIMITED & ANR.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/556(ND)2020	MILAN	18,19 not clear page	9/11/2021
8794	8791	710102067042021	ULTRA MEGA POWER PVT. LTD. VS SWASTIK PIPE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/774(ND)20	Jitesh	DD NOT RECEIVED	16/09/2021
8795	8792	710102055512021	VINEET AGGARWAL VS SWASTIK PIPE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1226(ND)2	VINEET AGGARWAL	back date affidavit reminder 3/5	7/8/2021
8796	8793	710102083322021	SUNIL KUMAR JAIN VS PRABHJIT SINGH SONI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1248(PB)2	Ashutosh	13,16-33,52,72,78,80,103-108,110-	15/11/2021
8797	8794	710102083332021	MODERN SYNTEX (INDIA) LIMITED HAVING ITS DIVISION MODERN PETROFILS VS VISHAL SHIPPING AGENCIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1248(PB)2018	HITESH SACHAR	main case not link wrong file	15/11/2021
8798	8795	710102083302021	AMB INFRABUILD PVT LTD. VS PREETI GARG	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1010(ND)2	R K GUPTA	main case number wrong please check	15/11/2021

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8799	8796	710102083272021	CONARES METAL SUPPLY LTD VS VIJENDER SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/195(ND)20	Swapnil Gupta	stamp paper missing	15/11/2021
8800	8797	710102083352021	RAVI SETHIA ERSTWHILE IRP OF VIPUL LIMITED VS VIJENDER SHARMA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/541(ND)20	Sanjay Bhatt	affidavit back date	15/11/2021
8801	8798	710102083342021	RAVINDRA KUMAR GOYAL VS M/S HANUMAN INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2484(ND)2019	ANIRUTH	page number missing after 8	15/11/2021
8802	8799	710102080852021	STATE BANK OF INDIA VS MRS BABITA NAYAR	Company Petition IB (IBC)	Section 95(1)		JUPITER LEGAL, ADVOCATES &	page:272-277 missed, 15rs advocate welfare and 3rs court fee missed, memo of parties wrong arrange, counsel sign and details	2/11/2021
8803	8800	710102076802021	AFM FOODS LIMITED VS KUMAR FOOD INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		CHANDRA	Page not clear-139/Please type true copy not tc/index in format/Advocate &&&	16/10/2021
8804	8801	710102024862021	MEENA KUMARI VS RUPAYAN FINANCE AND INDUSTRIAL CORPORATION LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Neeraj@1996	List of dates &&& events missed,pages not clear 69 to 75,94 to 102,105,106,109,116 to 123,145 to 148,151,152 to 159,160,161,164,166,170,171,183,194,226,255 to 260,271,389.390,392,393,396 to 405 divide volume after 200 pages and make separate index, pages missed 335 to 386, pages	27/03/2021
8805	8802	0710102052922021/12	ARES INVESTMENTS LLC Vs. INTERNATIONAL PRINT O-PAC LTD		Sec. 241(1),Sec. 242(4),Section 246,Application under any other	COMPANY PETITION (COMPANIES ACT)/145(ND)20		NEED TO ALL PAGES SIGN	28-10-2021



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8806	8803	0710102060642021/2	ATUL KUMAR KANSAL Vs. ICICI BANK LIMITED [THROUGH ITS		Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		AFFIDAVIT STAMP PAPER MISSING	28-10-2021
8807	8804	0710102073452021/1	HIMANSHU BHATIA Vs. MAHAVIR STONE CRUSHING PVT. LTD		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES)		WELFARE MISSING	28-10-2021
8808	8805	0710102098702019/1	ROOFS AND CEILINGS (I) PVT. LTD Vs. DUGAL ASSOCIATES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1581(ND)2		INDEX MISSING	28-10-2021
8809	8806	0710102077062021/1	VASHISHT RAI SHARMA Vs. KUIPER BIO MATRIX PRIVATE LIMITED & ORS.		Sec. 59,Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES)		WELFARE MISSING	29-10-2021
8810	8807	0710102077062021/2	VASHISHT RAI SHARMA Vs. KUIPER BIO MATRIX PRIVATE LIMITED & ORS.		Sec. 59,Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES)		WELFARE MISSING	29-10-2021
8811	8808	0710102077062021/3	VASHISHT RAI SHARMA Vs. KUIPER BIO MATRIX PRIVATE LIMITED & ORS.		Sec. 59,Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES)		WELFARE MISSING	29-10-2021
8812	8809	0710102102892019/1	RELIANCE COMMERCIAL FINANCE LIMITED Vs. TWO BROTHERS BEVERAGE PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1748(PB)2 019		page-21 need to translate	29-10-2021
8813	8810	0710102107022020/2	DEEPIKA BHUGRA PRASAD Vs. KAPIL GUPTA & ORS.		19(2)	INTERLOCUTORY APPLICATION		stamp paper missing	29-10-2021
8814	8811	0710102109372019/1	CORPORATION BANK Vs. M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1887(ND)2 019		affidavit and stamp paper missing	29-10-2021
8815	8812	0710102011212020/2	NORTH INDIA STEEL Vs. HIMSKAF SYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/670(ND)20		E-stamp Paper Missing	1/11/2021
8816	8813	0710102015522021/1	ALLIANCE LUMIERE LIMITED Vs. S.K. MATHUR		Sec 54(1)	INTERLOCUTORY APPLICATION		Index Missing Page No. Not Mansion And	1/11/2021
8817	8814	0710102033262021/7	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE		IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)20 21		NEED TO IA	6/11/2021
8818	8815	0710102031952020/6	REKHA SHARMA Vs. RAJ KISHORE		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1928(ND)		Pages 38 to 40,50,57,59 to 61,63 to 67,71,73,75	9/11/2021
8819	8816	0710102026242021/5	ANURAG NIRBHAYA Vs. GHAZIABAD DEVELOPMENT		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		Need to IA	15-11-2021
8820	8817	0710102063312020/3	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT		IBC under Sec 7	COMPANY PETITION IB (IBC)/835(ND)20		PAGE-71 73 75 362 365 367 NOT CLEAR	22/10/2021

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8821	8818	0710102117942020/4	SATYA PRAKASH Vs. Y M FOODWAYS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION		NEED TO IA FILE	17/11/2021
8822	8819	0710200400802014/2	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/67(ND)201		PLS FILE PROPERLY	29/10/2021
8823	8820	0710200400802014/3	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/67(ND)201		PLS FILE PROPERLY	29/10/2021
8824	8821	0710200400812014/2	PARAMJIT SINGH BAWA Vs. BAWA PROMOTERS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES		PLS FILE PROPERLY	29/10/2021
8825	8822	0710102007022021/8	RAKESH KUMAR JAIN LIQUIDATOR Vs. PRIYANAV WELLNESS PRIVATE LIMITED		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/41(ND)202		NEED TO SIGN ALL PAGES	30/10/2021
8826	8823	0710102050652021/5	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION (I.B.C)/3294(ND)		PG 52 TRANSLATE 61-67 NOT CLEAR AND NEED TO	30/10/2021
8827	8824	0710102052032021/4	ASHOK KUMAR Vs. RAJEEV VARMA		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		NEED TO FILE SAPERATLY	30/10/2021
8828	8825	0710102061352020/1	RAJESH RAJPAL Vs. RAJPAL POLYTEX PRIVATE LIMITED		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/159(PB)20		MAIN CASE NUMBER NOT MENTION AND DOCUMENT NOT	30/10/2021
8829	8826	0710102067702021/2	M/S NAPIN IMPEX PVT. LTD. Vs. M/S ANR INTERNATIONAL PVT. LTD. & OTHERS		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4298(ND)		STAMP PAPER MISSING	30/10/2021
8830	8827	0710102016052019/17	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/659(ND)20		128-131 Page Not Clear	1/11/2021
8831	8828	0710102017712020/4	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PVT. LTD.		Application under any other provisions - IBC	COMPANY APPLICATION (IBC)/1142(ND)20		E-stamp Paper And Notary Missing	1/11/2021
8832	8829	0710102031552021/2	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		20 Rupees Welfare Missing Page No.2-3	1/11/2021
8833	8830	0710200000142016/3	KHANNA TRADERS & ORS Vs. SCHOLAR PUBLISHING HOUSE PVT.		Sec. 241(1)	COMPANY PETITION (COMPANIES		kindly sepreat file	1/11/2021
8834	8831	0710102072872020/8	M/S FURNACE METTALIKS Vs. RATHI STEEL AND POWER LTD		----	COMPANY PETITION IB (IBC)/906(ND)20		E-stamp missing	9/11/2021

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8835	8832	0710102074792021/1	ATUL KUMAR KANSAL Vs. SHIV KUMAR JATIA		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		Index missing	9/11/2021
8836	8833	0710102076942019/7	SAHIL GARG Vs. WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/946(ND)20		Document should be merged in one File	9/11/2021
8837	8834	0710102062242021/1	NAVEEN GAUTAM Vs. KISHAN DUTT GAUTAM		Sec. 244(1),Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/147(ND)20 21		49,87,95,158-159,161 Page Not Clear Page Cut 138,149,151-153 48-52,77-79,81-83,92,129,163-164 Please Page Translate In	12/11/2021
8838	8835	0710200400962014/3	MR DEV MITTAR AHUJA Vs. M/S AHUJA RICE & GENERAL MILLS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES		STAMP PAPER MISSING	18/11/2021
8839	8836	0710102063312020/3	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT		IBC under Sec 7	COMPANY PETITION IB (IBC)/835(ND)20		PAGE-71 73 75 362 365 367 NOT CLEAR	22/10/2021
8840	8837	0710102126052019/18	SHAPOORJI PALLONI AND CO. PVT LTD. Vs. RATTAN INDIA PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2558(ND)2		NEED TO TRUE COPY SIGN	22/10/2021
8841	8838	0710102058852021/2	ANIL KUMAR MITTAL Vs. MR. JAWAHAR LAL TUFCHI & ORS.		19(2)	INTERLOCUTORY APPLICATION		Index msising, E-stamp msising	27/10/2021
8842	8839	0710102071552020/7	LEIGHTON INDIA CONTRACTORS PVT LTD Vs. SHIPRA LEASING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/981(ND)20 20		Pages 30 to 33 according to PDF Not Filed properly in	27/10/2021
8843	8840	0710120007702018/43	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2		NEED TO IA FILE	27/10/2021
8844	8841	0710102012532020/10	THOMAS AND COMPANY PVT LIMITED Vs. THAPAR BUILDERS PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/494(ND)20		ALL PAGES ARE DARK PLS UPLOAD LIGHT	28/10/2021
8845	8842	0710102112392020/1	NAINA RAJKUMAR BANSAL Vs. FASHION FLARE INTERNATIONAL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/280(ND)20		E-Stamp Paper Missing	31/10/2021
8846	8843	0710102131202019/14	VIKRAM JHUNJHUNWALA Vs. XECUTE HR SOLUTIONS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2460(ND)2		Need To File IA	31/10/2021
8847	8844	0710102153452019/1	STUDIOF&B FOOD SERVICES PRIVATE LIMITED Vs. REALTECH DEVELOPMENTS & INFRASTRUCTURE (INDIA) PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3368(ND)2019		Need To IA File	31/10/2021

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8848	8845	0710102117942020/5	SATYA PRAKASH Vs. Y M FOODWAYS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION		NEED TO IA FILE	16/11/2021
8849	8846	0710102032882021/28	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE Vs. BHUSHAN AVIATION LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/170(PB)2021		94,97,116-117,119-121,164,170,173-175-213,251-263,268-284,289,291,293-297,329,331-340 Page Not Clear only 200 pages	17/11/2021
8850	8847	0710102117942020/4	SATYA PRAKASH Vs. Y M FOODWAYS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION		NEED TO IA FILE	17/11/2021
8851	8848	0710200412592017/64	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES		IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)20		wrong filing	17/11/2021
8852	8849	0710102042402021/3	ROHIT PRASAD Vs. R R FINANCIAL CONSULTANTS LIMITED		Sec. 59,Sec. 241(1),Application under any other provisions ,Application under any other	COMPANY PETITION (COMPANIES ACT)/146(ND)2021		Vol 2 exceeding more than 200 pages;it should be of 200 Pages Volume	18/11/2021
8853	8850	0710102042402021/3	ROHIT PRASAD Vs. R R FINANCIAL CONSULTANTS LIMITED		Sec. 59,Sec. 241(1),Application under any other provisions ,Application under any other	COMPANY PETITION (COMPANIES ACT)/146(ND)2021		Vol 2 exceeding more than 200 pages;it should be of 200 Pages Volume	18/11/2021
8854	8851	0710102097562020/3	NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/453(ND)2020		E-Stamp Paper And Affidavit Missing Proof Of Service Missing	20/10/2021
8855	8852	0710102055452021/4	VIJAY KUMAR GUPTA Vs. SHRI M.K. DHIR		19(2)	INTERLOCUTORY APPLICATION		19,21,23 Page Not Clear	27/10/2021
8856	8853	0710200412542018/6	REGISTRAR OF COMPANY Vs. M/S SOLOMON HOLDING		Application under any other provisions	COMPANY PETITION (COMPANIES		FILE AS A FRESH	22/11/2021
8857	8854	0710102087092020/8	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/939(ND)2020		index missed	9/12/2020
8858	8855	0710102097782019/5	UDAY SHANKAR & ORS. Vs. ANSAL PHALAK INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1747(ND)2019		file as a fresh and true copy sing missed	22/11/2021

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8859	8856	0710102112812019/6	M/S. SATKAR LOGISTICS PRIVATE LIMITED Vs. M/S. PJS OVERSEAS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2084(ND)2		Page Numbers missing in Index for Bank	18/11/2021
8860	8857	0710102158912019/5	PREET ANAND Vs. CP WORLD LINES PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES)		Vakalatnama Not clear at all	18/11/2021
8861	8858	0710102172402019/11	MMAN INFRA PROJECTS AND ENGINEERING Vs. SPML INFRA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/347(ND)20		Petition Wrongly filed	22/11/2021
8862	8859	0710200000142016/10	KHANNA TRADERS & ORS Vs. SCHOLAR PUBLISHING HOUSE PVT.		Sec. 241(1)	COMPANY PETITION (COMPANIES)		Wrongly Filed	22/11/2021
8863	8860	0710200000142016/11	KHANNA TRADERS & ORS Vs. SCHOLAR PUBLISHING HOUSE PVT.		Sec. 241(1)	COMPANY PETITION (COMPANIES)		Wrongly Filed	22/11/2021
8864	8861	0710200000142016/12	KHANNA TRADERS & ORS Vs. SCHOLAR PUBLISHING HOUSE PVT.		Sec. 241(1)	COMPANY PETITION (COMPANIES)		Wrongly Filed	22/11/2021
8865	8862	0710200000142016/13	KHANNA TRADERS & ORS Vs. SCHOLAR PUBLISHING HOUSE PVT.		Sec. 241(1)	COMPANY PETITION (COMPANIES)		Wrongly filed	22/11/2021
8866	8863	0710200000142016/14	KHANNA TRADERS & ORS Vs. SCHOLAR PUBLISHING HOUSE PVT.		Sec. 241(1)	COMPANY PETITION (COMPANIES)		Wrongly Filed	22/11/2021
8867	8864	0710200000142016/5	KHANNA TRADERS & ORS Vs. SCHOLAR PUBLISHING HOUSE PVT.		Sec. 241(1)	COMPANY PETITION (COMPANIES)		E-stamp and Affidavit are missing	22/11/2021
8868	8865	0710200000142016/6	KHANNA TRADERS & ORS Vs. SCHOLAR PUBLISHING HOUSE PVT.		Sec. 241(1)	COMPANY PETITION (COMPANIES)		Pages 30 to 50 according to PDF Not Clear at all	22/11/2021
8869	8866	0710200000142016/8	KHANNA TRADERS & ORS Vs. SCHOLAR PUBLISHING HOUSE PVT.		Sec. 241(1)	COMPANY PETITION (COMPANIES)		Wrongly Filed	22/11/2021
8870	8867	0710102012822021/4	ADITYA KUMAR Vs. LKB ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/130(ND)20		Council Sing Missing 27-29 Page Not Clear	18/11/2021
8871	8868	0710102031752021/5	PRADEEP KUMAR LAKHANI (RP) Vs. MALVINDER M SINGH		Sec 66(1)	INTERLOCUTORY APPLICATION		E-stamp missing	22/11/2021
8872	8869	0710102400502012/2	SH. RAMANDEEP SINGH AHULWALIA Vs. M/S. SUNTIME ENERGY LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES)		E-stamp missing	22/11/2021
8873	8870	0710102012222020/1	CG FINCO LIMITED Vs. NEXTGEN TELESOLUTIONS		Application under any other provisions - IBC	COMPANY APPLICATION(IBC)/900(ND)202		E-Stamp And Affidavit Missing	22/11/2021
8874	8871	0710102012822021/3	ADITYA KUMAR Vs. LKB ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/130(ND)2021		Notary missing in E-stamp, E-stamp && Affidavit date are	11/11/2021

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8875	8872	0710102013312019/13	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. Vs. GLOBALITE INDUSTRIES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/564(ND)2019		Affidavit Missing Page No 41 Cut	6/10/2021
8876	8873	0710102038632021/5	SICAL MULTIMODAL AND RAIL TRANSPORT LTD. Vs. MAPLE LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/327(ND)2021		Case Number missing in the Index page, Page 51 according to	17/11/2021
8877	8874	0710102103772020/5	M/S PEREGRINE GUARDING PVT LTD Vs. REGISTRAR OF		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		wrong filing	22/11/2021
8878	8875	0710102137612019/3	HBN DAIRIES AND ALLIED LIMITED Vs. VIRAMAN BUILDCON AND DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2661(ND)2019		Proof Of Service Missing Page number Not Mansion In Index	22/11/2021
8879	8876	0710102103772020/6	M/S PEREGRINE GUARDING PVT LTD Vs. REGISTRAR OF		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		32-119,137-160 Page Not Clear	22/11/2021
8880	8877	0710102036092020/26	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES		upload again	22/11/2021
8881	8878	0710200000142016/9	KHANNA TRADERS & ORS Vs. SCHOLAR PUBLISHING HOUSE PVT.		Sec. 241(1)	COMPANY PETITION (COMPANIES		Wrongly Filed;Reply and Rejoinder to be	22/11/2021
8882	8879	0710102086372020/2	UDAYAN GARG (HUF) Vs. ALM INFOTECH CITY PVT LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		PLS ARRENGE TYPE AS PER RULE	22/11/2021
8883	8880	0710102410362017/40	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/190(PB)2017		The word Master Index missing in case Title page, Page 100 according to PDF	23/11/2021
8884	8881	0710102410362017/41	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/190(PB)20		Page 27 according to PDF is in Hindi;it	23/11/2021
8885	8882	0710102073992020/3	MAYA GUPTA Vs. PRAVESH TALWAR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3010(ND)		Application Wrongly filed here, Affidavit to be filed in	28/10/2021
8886	8883	0710102005312021/6	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISOR PRIVATE LIMITED		Sec 425,Sec 425	CONTEMPT PETITION(COM PANIES		Wrongly Filed here, should file in Appellate	22/11/2021
8887	8884	0710102158352019/4	PNB HOUSING FINANCE LIMITED Vs. M/S ALPINE REALTECH PVT LTD		Sec 60(5)	COMPANY APPLICATION(I BC)/14(ND)2020		wrong filieng	23/11/2021
8888	8885	0710102061472021/5	ANIL AGRAWAL Vs. OMEGA ICEHILL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/529(ND)20		Balance sheets pages in Vol 1 && Vol 2	9/11/2021

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8889	8886	0710102091132020/1	YASIR IQBAL Vs. METALLICZ MEDIA PVT LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		E-stamp missing	22/11/2021
8890	8887	0710102169242019/7	SHYAM KRIPA INFRASTRUCTURE PVT. LTD. Vs. AGRANTE DEVELOPERS PRIVATE		Rule 11 of NCLT, Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/12(ND)202		E-stamp and Affidavit are missing	23/11/2021
8891	8888	710102069742021	R VS ALAKNANDA BUILDTECH PVT. LTD.	Company Petition (Companies Act)	Rule 11 of NCLT		Aishwarya	main case wrong, link with main case	24/09/2021
8892	8889	710102058022021	MR. ARUN SRIVASTAVA VS HITECH ERECTORS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 59		Gagan Mathur	serve the petition to all respondent	17/08/2021
8893	8890	710102080702021	PRABHAU SINGH VS AKASH SHINGHAL RP OF EARTH INFRASTRUCTURES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/401(ND)2017	Mr. Amit Goel	Pg- after page 53 to 58 not clear and pagination not done Pg-	22/11/2021
8894	8891	710102083752021	RAVINDRA KUMAR GOYAL VS MR. CHANDRA PRAKASH	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2311(ND)2019	ANIRUTH	104-105 not clear page and section wrong and page number missing	18/11/2021
8895	8892	710102075102021	NARESH SABHARWAL VS ANIL TAYAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/266(ND)20	Rajanish	wrong e filing	23/11/2021
8896	8893	710102084092021	INDU KUMAR AND ORS VS SAHA INFRATECH PRIVATE LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1781(ND)2	Anurag Bhatt	33-43 not clear page	22/11/2021
8897	8894	710102083662021	CS VEKAS KUMAR GARG VS CNX CORPORATION LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1117(ND)2	VEKAS	45 page not clear	18/11/2021
8898	8895	710102084252021	TARUN BAGGA VS PADMAKRITI CREATIONS PRIVATE LIMITED	Company Application (Companies Act)	Rule 32	COMPANY PETITION (COMPANIES ACT)/41(ND)202	ANSH SINGH LUTHRA	57-64 not clear page	23/11/2021
8899	8896	710102084312021	RAKESH KUMAR JAIN LIQUIDATOR VS PADMAKRITI CREATIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/997(ND)2019	Rakesh Kumar Jain	section wrong	23/11/2021
8900	8897	710102084402021	ZENICA PERFORMANCE CARS PVT LTD THROUGH RAJENDER KUMAR JAIN RESOLUTION PROFESSIONAL VS MR. RASHPAL SINGH TODD	Interlocutory Application (I.B.C)	Sec. 45 (1)	COMPANY PETITION IB (IBC)/846(ND)2020	Hemant Gupta	wrong file	23/11/2021

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8901	8898	710102084242021	R R FINANCIAL CONSULTANTS LIMITED VS ROHIT PRASAD	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/146(ND)20	NIRAJ PREET	66-67 not clear page	22/11/2021
8902	8899	710102084982021	M/ S KAPISTHAL ENTERPRISES PRIVATE LIMITED VS UNIVERSAL BUILDWELL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)20 18	Adit Singh	section wrong and due payment other section	23/11/2021
8903	8900	710102117812020	G.R.S ISPAT COMPANY PVT LTD VS MECAMIDI HPP INDIA PRIVATE LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2590(ND)2 019	Navjit Singh	wrong e filing please file as additional document wrong e filing please file as additional document	22/11/2021
8904	8901	710102005812021	LEO MULTICUISINE PVT LTD VS MOODS HOSPITALITY PVT. LTD.	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/189(PB)20 18	AJAY	Please septate file both application and stamp paper missed please Reminder 5/5	22/11/2021
8905	8902	710102072512021	ROOP SINGH VS R.R. SHEETGRAH PVT. LTD.	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION IB (IBC)/81(PB)201 9	RAKESH KUMAR	wrong file this new delhi NCLT	22/11/2021
8906	8903	710102077962021	BIKRAM SINGH GUSAIN VS DHANKALASH DISTRIBUTORS PVT LTD AND OTHERS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3507(ND)2 019	Bikram Singh Gusain	wrong e-file ( file as a additional document ) reminder 3/5	18/11/2021
8907	8904	710102082402021	MR. ASHWANI KUMAR VS MUKESH KUMAR	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/269(ND)20 20	Komal Aggarwal	due payment other section , sign missing in application page,	23/11/2021
8908	8905	710102077322021	NOSLAR INTERNATIONAL LIMITED VS SONU TRADING COMPANY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1031(ND)2 018	Sajeve Bhushan Deora	Application should be associated with main case or the main case	23/11/2021
8909	8906	710102078952021	M/S OMNI MEDIA COMMUNICATION PVT LTD VS M/S JAY POLYCHEM INDIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/419(ND)20 17	KARMA LAW	DD NOT RECEIVED	22/11/2021
8910	8907	710102082812021	SUSANTA MANDAL VS AMB INFRABUILD PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		CHAYAN SARKAR	Stamp paper missed for other affidavit reminder	18/11/2021
8911	8908	710102083082021	LEELAVATI YADAV VS AMB INFRABUILD PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		CHAYAN SARKAR	main case not link stamp paper missing for other	18/11/2021



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8912	8909	710102079292021	TRACK COMPONENTS VS RAMSAROOP & SONS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/403(ND)20	AMIT	PAGE NO 69 NOT CLEAR	18/11/2021
8913	8910	710102083482021	ARCHANA SINGHAL VS SHREE OM ENTERPRISES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2611(ND)2	Archana Singhal	stamp paper missing	18/11/2021
8914	8911	710102083582021	JUBILANT MALLS PVT. LTD. VS RELIANCE HOME FINANCE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/478(ND)20	Nistha Gupta	stamp paper missing and page 17 not clear	18/11/2021
8915	8912	0710102050132021/2	STATE BANK OF INDIA Vs. DINESH BHADUR SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/371(PB)20		Vakalatnama which is Filed is missing in the	9/9/2021
8916	8913	0710102128152019/3	MOHINI NANDA Vs. ATUL KUMAR KANSAL		Sec 60(5)	INTERLOCATORY APPLICATION		Please Sepreat File And Contact To Registry	24/11/2021
8917	8914	0710102139002019/2	JSSI HYDRAULICS PVT. LTD. Vs. AKASH EQUIPMENT &		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/777(ND)201		Please Attached Order In Front Page In PDF	24/11/2021
8918	8915	0710102140962019/2	SANTOSH CHAWLA Vs. ATUL KUMAR KANSAL		Sec 60(5)	INTERLOCATORY APPLICATION		Wrong Filing	24/11/2021
8919	8916	0710120003682018/3	JPC INFO SYSTEM PVT. LTD. Vs. REGISTRAR OF COMPANIES		Application under any other provisions	COMPANY APPEAL(COMPANIES		E-Stamp Paper Missing Page 5-6 not	24/11/2021
8920	8917	0710102120022020/3	PROMPT ENTERPRISES PVT. LTD. Vs. PRASAR METAL ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/53(ND)2021		Notary Date missing , Pls Merge in one PDF .	24/11/2021
8921	8918	0710102169242019/6	SHYAM KRIPA INFRASTRUCTURE PVT. LTD. Vs. AGRANTE DEVELOPERS PRIVATE		Rule 11 of NCLT,Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/12(ND)202		27-32 Hindi Translation	24/11/2021
8922	8919	0710102002532020/1	ESQUIRE ELECTRONICS (INC) Vs. NETHERLANDS INDIA COMMUNICATIONS ENTERPRISES LIMITED		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES ACT)/62(PB)202		92-95,133,137 Page Not Clear True Copy Sing Missing All	24/11/2021
8923	8920	0710102100102019/9	TRANSRAIL LIGHTING LIMITED Vs. ZAPDOR ENGINEERING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1619(ND)2019		E-stamp missing	22/11/2021
8924	8921	0710102102492020/2	ESQUIRE ELECTRONICS INC Vs. NETHERLAND INDIA COMMUNICATION ENTERPRISES LIMITED		Rule 32	COMPANY APPLICATION( COMPANIES ACT)/653(PB)20		True Copy Sing Missing All Annexure	24/11/2021
8925	8922	0710102102492020/3	ESQUIRE ELECTRONICS INC Vs. NETHERLAND INDIA COMMUNICATION ENTERPRISES LIMITED		Rule 32	COMPANY APPLICATION( COMPANIES ACT)/653(PB)20		True Copy Sing Missing All Annexure Vakalatnama Not	24/11/2021

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8926	8923	0710102122482019/7	S.A. EQUIPMENTS PRIVATE LIMITED Vs. RYSN INFRA LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2866(ND)2		E-Stamp Paper Missing	23/11/2021
8927	8924	0710102153162019/3	NOBLE BUILDCON PRIVATE LIMITED Vs. M/S SHANVI ESTATE MANAGEMENT SERVICES		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES)		WRONG Documents	23/11/2021
8928	8925	710102084132021	TINMET IMPEX PRIVATE LIMITED VS JSD STEEL PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Sudhanshu Prakash	wrong e-file ( file a additional document )	17/11/2021
8929	8926	710102084482021	WRAPWELL PACKAGING PRIVATE LIMITED VS SHRI BRAHM SHAKTI PRINCE BEVERAGESPRIVATE	Company Petition IB (IBC)	IBC Under Sec 9		RAKESH KUMAR	vakalatnama missed, proof of service missed	19/11/2021
8930	8927	710102084572021	UGRO CAPITAL LIMITED VS A.ES ENGINEERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		ARVIND KR JADON	25rs advocate welfare missed	19/11/2021
8931	8928	710102084582021	UGRO CAPITAL LIMITED VS SAMYAK METALS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		ARVIND KR JADON	25rs advocate welfare missed	19/11/2021
8932	8929	710102078342021	YOGESH GUPTA SOLE PROPRIETOR RAPID CONSTRUCTIONS VS AADI BEST CONSORTIUM PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ADHISH SRIVASTAVA	Page not clear-23	22/10/2021
8933	8930	710102084672021	SUNILA CHHABRA VS SHIB DASS METALS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Areness	page:35 not clear, 3rs court fee missed, etc	20/11/2021
8934	8931	710102084902021	PAS ENTERPRISE VS SGM STEELS PRIVATE LIMITED.	Company Petition IB (IBC)	IBC under Sec 7		Nilotpal Shyam	document not uploaded properly,	21/11/2021
8935	8932	710102084202021	AMERICAN ORIENT CAPITAL PARTNERS INDIA PRIVATE LIMITED IN VOLUNTARY		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/660(PB)20 21	HARRISH KHURANA	section wrong	18/11/2021
8936	8933	710102080162021	MUKESH KUMAR GOYAL VS M J ENGINEERING WORKS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/609(ND)20	SANDEEP BISHT	please merge file in single pdf Pg-12,13 not clear	29/10/2021
8937	8934	710102084702021	RITESH AGARWAL VS RAKESH CHOPRA		Rule 11 of NCLT, 2016	COMPANY PETITION IB	ABHAY KAUSHIK	due payment other section	20/11/2021
8938	8935	710102084732021	RITESH AGARWAL VS NEELKANTH CROKERY EMPORIUM		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/627(ND)20	ABHAY KAUSHIK	due payment other section	20/11/2021
8939	8936	710102085482021	VIKRAM KUMAR VS ANKUR JAIN		Sec 66(1)	COMPANY PETITION IB	ABHISHEK	72-74,135 not clear page and	24/11/2021

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8940	8937	710102085332021	LA RESIDENTIA DEVELOPERS PRIVATE LIMITED VS SINGHAL PIPES PRIVATE LIMITED		Sec 49(2)	COMPANY PETITION IB (IBC)/188(ND)2020	RAVINDRA SINGH	notary missing in stamp paper and page number double after 17	23/11/2021
8941	8938	710102084692021	RITESH AGARWAL VS PRAVESH TALWAR		Rule 11 of NCLT, 2016	COMPANY PETITION IB	ABHAY KAUSHIK	payment not done	20/11/2021
8942	8939	710102019702020	SVS BUILDCON PRIVATE LIMITED VS	Company Application(IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1869(ND)2	Saumay Kapoor	Affidavit back date	13/02/2020
8943	8940	710102087222021	ARUN BAJAJ VS MORPHEUS DEVELOPERS PRIVATE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2525(PB)2	Durgesh Singh	merge into one pdf	29/11/2021
8944	8941	710102090272021	MR. PRASHANT GILL VS ANSAL HI- TECH TOWNSHIP LIMITED	Review Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2944(PB)2	Rahul Sharma	main case number wrong	10/12/2021
8945	8942	710102087332021	P K SALES COMPANY PVT. LTD. VS INGRAM MICRO INDIA PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/417(ND)20	SHITAL KHATRI	DD NOT RECEIVED	30/11/2021
8946	8943	710102084602021	BIKRAM SINGH GUSAIN VS BRAHMAPUTRA INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3507(ND)2019	Bikram Singh Gusain	wrong file your index not match to you application please check page-index and	19/11/2021
8947	8944	710102089172021	MUKUL ANAND VS CHD DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2412(PB)2	Kanika Jain	notary missing in stamp paper	6/12/2021
8948	8945	710102090712021	LADDERS AUTOMATION SOLUTIONS PRIVATE LIMITED VS SHALU	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1700(ND)2	KAMNA SINGH	Page-64 not clear	13/12/2021
8949	8946	710102090982021	BALAJI GREAT LOTUS GLORY VS RELIGARE FINVEST LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1628(PB)2019	Nithin	sign missing in application page and true copy missing in annexure page and index missing in vo-1 and vol-2 ,vol-3	14/12/2021
8950	8947	710102087852021	BIKRAM SINGH GUSAIN VS RELIGARE FINVEST LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1742(ND)2	Bikram Singh Gusain	wrong file need to additional	1/12/2021
8951	8948	710102070682021	GAUTAM MULLICK VS M/S. AMR INFRATRUCTURES LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/02(PB)2017	Karan Suneja	30-35,70 not clear page and section wrong 30-35,70 not clear page and section wrong flued not allowed in index	30/09/2021

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8952	8949	710102091012021	MANILA RESORTS PRIVATE LIMITED VS BAHAL PAPER MILLS LIMITED	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/78(ND)201	MANOJ	20 page not clear section wrong	14/12/2021
8953	8950	710102089142021	GYANENDER SINGH VS ROHIT SEHGAL INSOLVENCY PROFESSIONAL &	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1499(PB)2 019	Nishant Shokeen	sign missing application page and 43-44 not clear page please	6/12/2021
8954	8951	710102091352021	GAJENDRA AGARWAL VS M/S. HOMESTEAD INFRASTRUCTURE DEVELOPMENT PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1018(ND)2 018	SUMIT MAMGAIN	documents not showing please upload again	15/12/2021
8955	8952	710102088522021	ASSISTANT COMMISSINER(STATE TAX) VS GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/712(PB)20 19	ASSISTANT COMMISSIONER& #40;STATE TAX&#41;	case type wrong please select company appeal	3/12/2021
8956	8953	710102081562021	DECATHLON SPORTS INDIA PRIVATE LIMITED VS MUKESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2	Ritesh Khare	vakalatnama missed according your	8/11/2021
8957	8954	710102088922021	KAPIL BATRA VS SANJIV KAPOOR	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/90(PB)202	S.jANANI	DD NOT RECEIVED	6/12/2021
8958	8955	710102077972021	RP SUNIL KUMAR AGRAWAL VS AVP BUILDTECH PVT.LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1443(ND)2	SUNIL KUMAR AGRAWAL	Main Case wrong link reminder 3/5	21/10/2021
8959	8956	710102089362021	RAHUL MITTAL VS GENIUS PROPBUILD PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1577(ND)2	Achal Gupta	DD NOT RECEIVED	7/12/2021
8960	8957	710102036862021	NILESH SHARMA VS PRADEEP KUMAR LAKHANI	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/2130(ND)2	Aditi Sharma	Stamp paper missed notary missed Pg-34 to	25/05/2021
8961	8958	710102036942021	VIPRENDRA AGGARWAL & OTHERS VS SHREEJEE METPLAST PVT. LTD.	Company Application(C ompanies Act)	Application under any other provisions		Sudeepta Kumar	main case not link pagination double in pdf 3/5	26/05/2021
8962	8959	710102087872021	RAJAT WIRES PVT LTD VS SUNFLAG IRON & STEEL CO LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/622(ND)20	RAHUL MALHOTRA	18- page not clear	1/12/2021
8963	8960	710102086252021	MEENAKSHI KUMAR VS ATUL KUMAR KANSAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2	PARMOD	affidavit back date	26/11/2021
8964	8961	710102086112021	ORRIS INFRASTRUCTURE PRIVATE LIMITED VS RITA MALHOTRA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/234(PB)20	RANJANA ROY GAWAI	stamp paper missing	25/11/2021

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8965	8962	710102090002021	ANEESHA DUTT VS NORTHBRIDGE CONSULTING PVT. LTD.	Miscellaneous Application(C companies Act)	Rule 11 of NCLT		Akshay	Main case not link, wrong section, case type wrong	9/12/2021
8966	8963	710102086272021	M/S SURYA PHARMACEUTICALS LTD. VS ESTATE OFFICER ESTATE OFFICE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/904(PB)2018	Susshil Daga	section wrong	26/11/2021
8967	8964	710102090022021	ANEESHA DUTT VS DUTT CAPITAL ADVISORS PVT. LTD.	Miscellaneous Application(C companies Act)	Rule 11 of NCLT		Akshay	Main case not link, wrong section, case type wrong	9/12/2021
8968	8965	710102090012021	ANEESHA DUTT VS EXECUTIVE RECRUITERS INDIA PVT. LTD.	Miscellaneous Application(C companies Act)	Rule 11 of NCLT		Akshay	Miscellaneous Application Rule 11 of NCLT Not link	9/12/2021
8969	8966	710102090072021	ANEESHA DUTT VS CYCUS TECHNOLOGIES PVT. LTD.	Miscellaneous Application(C companies Act)	Rule 11 of NCLT		Akshay	Miscellaneous Application Rule 11 of NCLT Not link	9/12/2021
8970	8967	710102090082021	ANEESHA DUTT VS CELADON REAL ESTATE ADVISORS PVT. LTD.	Miscellaneous Application(C companies Act)	Rule 11 of NCLT		Akshay	Main case not link , Main case not link, wrong section, case type wrong	9/12/2021
8971	8968	710102090092021	ANEESHA DUTT VS ASHU DUTT NETWORK PVT. LTD.	Miscellaneous Application(C companies Act)	Rule 11 of NCLT		Akshay	MAIN CASE NOT LINK ,Main case not link, wrong section, case type wrong	9/12/2021
8972	8969	710102090112021	ANEESHA DUTT VS NORTHBRIDGE CAPITAL PVT. LTD.	Miscellaneous Application(C companies Act)	Rule 11 of NCLT		Akshay	Main case not link, wrong section, case type wrong	9/12/2021
8973	8970	710102086852021	SANJIV ARORA VS M/S C VIEW INNOVATIONS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC		Rahul	pg 14 not clear and main case not link	28/11/2021
8974	8971	710102086892021	SANJIV ARORA VS M/S C VIEW INNOVATIONS PVT LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Rahul	main case not link Pg-8 not clear	28/11/2021
8975	8972	710102056142021	BAHL VS SANJEEV KAPOOR	Company Application(C companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/78(ND)201	S.jANANI	DD NOT RECEIVED	10/8/2021

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8976	8973	710102059392021	ANUPRIYA AGNIHOTRI VS KST INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1757(PB)2	Ranjeet yadav	Stamp paper not notarized and affidavit back	21/08/2021
8977	8974	710102087042021	RITURAJ BAJAJ VS DEVENDRA SINGH	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/717(ND)2019	Nikunj	46-49,53,57,65,69-72,82-93,107-121,123,126-129,147-150 not clear page	29/11/2021
8978	8975	710102087102021	TWENTY FIRST CENTURY WIRE RODS LIMITED VS CGST AND CENTRAL EXCISE DIVISION- X SILVASSA DAMAN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/737(PB)2018	KINJAL	stamp paper missing and welfare and court fee missing sign true copy	29/11/2021
8979	8976	710102088862021	VIJAY KUMAR GUPTA VS INNOVATIVE FINANCIAL ADVISORS PVT. LTD. (FIINOVATION)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/420(ND)2017	SRISHTI	20-23 not clear page and stamp paper missing	5/12/2021
8980	8977	710102087292021	ARCHANA SINGH VS M/S EARTH INFRASTRUCTURES LIMITED	Intervention Petition (IBC)	Sec 60(5)		Trideep Singh	Main case not link/Merge into one PDF/index not	30/11/2021
8981	8978	710102088882021	BNT MEDIA & ENTERTAINMENT LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Company Petition (Companies Act)	Sub-Section (1) Of Section 66.		GROWON SERVIC	E missed from Entertainment on cover page	6/12/2021
8982	8979	710102090812021	CWPS LOCHBRIDGE INDIA PRIVATE LIMITED VS R. S. STONES PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		MRITUNJAY CHANDRA SHEKHAR	no proper pagination, no proper volume uploaded, kindly upload in sequence,Memo	13/12/2021
8983	8980	710102085092021	SUNRAYS HEIGHTS PRIVATE LIMITED VS SABIHA CONSTRUCTION COMPANY PRIVATELIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Simran Jyot Singh Khandpur	petition every pages sign missed, true copy sign missed on every pages of annexures, page:67-70 not clear, 25rs	23/11/2021
8984	8981	710102001002021	ABT ASSOCIATES INDIA PRIVATE LIMITED VS TULIP MULTISPECIALITY HOSPITAL	Company Petition (Companies Act)	Sec. 441		Divesh	supporting affidavit not nortrize,power of attorney not	7/1/2021
8985	8982	710102088772021	POWER FINANCE CORPORATION LIMITED VS SHREE MAHESHWAR HYDEL POWER CORPORATIONLIMITED	Company Petition IB (IBC)	Rule 11 of NCLT, 2016		Deepak Khurana	wrong e-file case, Need to file IA,etc	4/12/2021

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8986	8983	710102022542021	MAGICRETE BUILDING SOLUTIONS PRIVATE LIMITED VS TECHMAN BUILDWELL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ritesh Khare	Notary back date/Power of Attorney &&& a E stamp not	19/03/2021
8987	8984	710102089192021	ASIAN HOTELS (EAST) LIMITED & ORS. VS TSR DARASHAW CONSULTANTS PVT. LTD.	Intervention Petition (IBC)	Sec 60(5),Rule 11 of NCLT, 2016		Mr. Suman Jyoti Khaitan	volume wise index missed, memo of parties, brief of synopsis and list of dates	6/12/2021
8988	8985	710102085792021	RAJENDER PRASAD & ORS VS SUPERTECH LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Chaitanyashil	document uncompleted, document not	24/11/2021
8989	8986	710102085952021	CONSCIENT INFRASTRUCTURE PRIVATE LIMITED VS MPOWER SOFTCOMM PRIVATE LIMITED (HEREINAFTER REFERRED TO AS	CP(AA) Merger and Amalgamation(Companies Act)	Rule 11 of NCLT		Namitha Mathews	case type and wrong section select,break volume after 200 pages	25/11/2021
8990	8987	710102089872021	GEOKNO INDIA PRIVATE LIMITED VS WAPCOS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Kumar Anurag	document uncompleted, proof of service missed, index	9/12/2021
8991	8988	710102090142021	STRIDE INFRACON PRIVATE LIMITED VS ARORA PROMOTERS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Adv. Fakhruddin Jadaliwala	Synopsis missed, no sign in every pages of petition,pgs not clear 25 to 28,30 to 36,38,39,105 to 108,111,112,154,156 AoA missed of respondent, pg no 127,176 missed,no welfare	9/12/2021
8992	8989	710102090172021	SARDA MINES PRIVATE LIMITED VS NAVDEEP PORTFOLIO PRIVATE LIMITED	Company Petition IB (IBC)	Application under any other provisions- IBC		Ujjwal K. Jha	wrong section, case type wrong, wrong e-file etc	9/12/2021
8993	8990	710102086862021	UNILEC ENGINEERS LIMITED VS BGR ENERGY SYSTEMS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		DEOKANT TRIPATHI	jurisdiction in Chennai	27/11/2021
8994	8991	710102086702021	SUN WIN-DOORS PROFILES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		TARUN SAINI & ASSOCIATES	Wrong section select,fess missed, page no 42 cut, page no 193 in hindi,	27/11/2021

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8995	8992	710102086692021	SUN WIN-DOORS PROFILES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		TARUN SAINI & ASSOCIATES	Wrong section select,page 42 cut, page 193 hindi	27/11/2021
8996	8993	710102066642021	MECAMIDI S.A. VS MECAMIDI HPP INDIA PRIVATE LTD.	Company Application(Companies Act)	Rule 11 of NCLT,Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/154(PB)20 21	Ramni Taneja	undertaking not applicable stamp paper not notarized please delete extra	15/09/2021
8997	8994	710102091482021	MUKESH JAIN CHAND-IRP VS BAHL PAPER MILLS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/280(ND)20	Mukesh Chand Jain	section not mention in soft copy	15/12/2021
8998	8995	710102006082020	DEBASHIS NANDA VS MOODS HOSPITALITY PVT. LTD.	Company Application(IBC)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/372(ND)20	Debashis	Main case wrong link ,	14/01/2020
8999	8996	0710102073632019/4 2	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/889(ND)20 19		PAGE-83 84 85 92 93 95 99-103 105-112 NOT CLEAR NEED TO FILE	16/12/2021
9000	8997	0710102076932021/1	PNB HOUSING FINANCE LIMITED Vs. LANDCRAFT PROJECTS		IBC under Sec 7	COMPANY PETITION IB (IBC)/729(PB)20		NEED TO FILE PETITION	16/12/2021
9001	8998	0710102006532020/1 1	VINOD KUMAR Vs. AARYANY CREATIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/418(ND)20		STAMP PAPER MISSING	16/12/2021
9002	8999	0710102019632020/3	VAIBHAV TIMBERS Vs. SOHO FOUNDATION		IBC Under Sec 9	COMPANY PETITION IB		Document Not Uplaod	16/12/2021
9003	9000	0710102024422020/8	M/S. SBI GLOBAL FACTORS LIMITED Vs. M/S. RCI INDUSTRIES AND TECHNOLOGIES LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/743(ND)20 20		petition not consider not in additional document	16/12/2021
9004	9001	0710102035102021/1	ROTO POWER PROJECTS PVT LTD Vs. SAHA INFRATECH PRIVATE LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES		SECOND MOTION NOT CONSIDER IN ADDITIONAL	16/12/2021
9005	9002	0710102041632021/4	KKALPANA INDUSTRIES (INDIA) LIMITED Vs. CMI LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/339(ND)20		ALL PAGES SIGN MISSING	3/12/2021
9006	9003	0710102043072021/2	BROOKINGS INDIA Vs. REGISTRAR OF COMPANIES NCT OF		Sec. 441	COMPANY PETITION (COMPANIES		Need to File IA	9/12/2021
9007	9004	0710102051422021/4	TCL - UTM (JV) Vs. MR KANTI MOHAN RUSTAGI (LIQUIDATOR)		Sec 60(5)	INTERLOCUTORY APPLICATION		200 PAGES ALLOWED IN ONE PDF	16/12/2021
9008	9005	0710102086622021/1	STEELFABS CONSOLIDATED PVT.LTD. Vs. ATUL KANSAL RP OF CROWN REALTECH PVT		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES		upload again carefully	16/12/2021



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9009	9006	0710102086622021/2	STEEFABS CONSOLIDATED PVT.LTD. Vs. ATUL KANSAL RP OF CROWN REALTECH PVT		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION (COMPANIES		upload again carefully	16/12/2021
9010	9007	0710102087542020/12	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA		Sec. 241(1), Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/118(PB)20		page 289-293,297-298,411-413 hand written not allow true	16/12/2021
9011	9008	0710102101482020/2	CONNAUGHT PLAZA RESTAURANTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec. 441	COMPANY PETITION (COMPANIES ACT)/155(ND)2020		index and page number , true copy sing missed	9/12/2021
9012	9009	0710102102212019/8	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1671(ND)2		incomplete document	16/12/2021
9013	9010	0710102119302020/1	NFA LIFE SECURE PRIVATE LIMITED Vs. CONTAINER CORPORATION OF INDIA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/357(ND)2021		file as a fresh application	23/09/2021
9014	9011	0710102143062019/11	HIMANSHU PAPER PRIVATE LIMITED Vs. KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2916(ND)2019		index missed and uplaod carefully	16/12/2021
9015	9012	0710102405982018/2	NARESH GUPTA S/O LATE SH. R.L. GUPTA Vs. ANUPAM MAHAJAN S/O SHRI CHAMAN LAL		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/145(ND)20		stamp paper missed	16/12/2021
9016	9013	0710102405982018/3	NARESH GUPTA S/O LATE SH. R.L. GUPTA Vs. ANUPAM MAHAJAN S/O SHRI CHAMAN LAL		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/145(ND)20		stamp paper missed	16/12/2021
9017	9014	0710102043082021/1	BROOKINGS INDIA Vs. REGISTRAR OF COMPANIES NCT OF		Sec. 441	COMPANY PETITION (COMPANIES		Case Number, Case Name and Index All three	16/12/2021
9018	9015	0710102053842021/2	BANK OF BARODA Vs. HARSH SPECIALITY COATING PRIVATE		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		page numbering not mention	16/12/2021
9019	9016	0710102057292021/2	RUPAK GUPTA Vs. U.P. HOTELS LIMITED		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		INDEX MISSING AFFIDAVIT AND STAMP PAPER	16/12/2021
9020	9017	0710102058502021/2	NS DREAMCON PVT. LTD. Vs. RESOLUTION PROFESSIONAL MSA DEVELOPERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3789(PB)		BLANK PAPER SHOW	16/12/2021
9021	9018	0710102071322021/8	PATSYS CONSULTING PVT LTD Vs. INDIABULLS HOUSING FINANCE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES		SECOND MOTION NOT CONSIDER IN ADDITIONAL	16/12/2021

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9022	9019	0710102172872019/10	YASIR IQBAL Vs. SAKSHAM SIGNS PVT.		IBC Under Sec 9	COMPANY PETITION IB		Wrongly Filed	16/12/2021
9023	9020	0710102015952020/4	SEEMA GOEL Vs. ELEGANT INFRACON		IBC Under Sec 9	COMPANY PETITION IB		need to sign all pages	15/12/2021
9024	9021	0710200412022017/14	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)20		need to all pages sign page-45 and 49	16/12/2021
9025	9022	710102091612021	FAST CARE INDIA PEST CONTROL PRIVATE LIMITED VS ROC	Company Appeal(Companies Act)	Sec 252 (1)		AMAN	Pgs not clear 34,40,50 pgs cut 35,36,39,43,44,48, 49,115, all supporting affidavti dates mismatched from e stamp,wrong income tax	15/12/2021
9026	9023	710102078962021	KAPIL BATRA VS MANILA RESORTS PVT. LTD.	Contempt Petition(Companies Act)	Sec 425		Rajat	main case not link and , synopsis/list of dates &&&	26/10/2021
9027	9024	710102066202021	MECAMIDI S.A. VS MECAMIDI HPP INDIA PRIVATE LTD.	Company Application(Companies Act)	Application under any other provisions ,Rule 11 of NCLT,Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/154(PB)2021	Ramni Taneja	Please delete extra document and upload single pdf Stamp paper not notarized main	14/09/2021
9028	9025	710102091542021	UNION OF INDIA (SERIOUS FRAUD INVESTIGATION OFFICE)	Company Appeal (IBC)	Sec 60(5)		RAJEEV	main case not link reminder please write	15/12/2021
9029	9026	710102091562021	BHADANI FINANCERS PRIVATE LIMITED VS KARMIC ENERGY PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/200(ND)2021	KIRIT	pg 13 not clear and sign missing in application page	15/12/2021
9030	9027	710102091592021	ORRIS INFRASTRUCTURE PRIVATE LIMITED VS CHITRANJAN GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)		R K GUPTA	main case not link and 159,161-162 not clear page and numbering missing in index	15/12/2021
9031	9028	0710102125322019/10	MADRAS STEEL TUBES THROUGH NARENDRA SAKARIYA Vs. SET SANAYI ELEKTRIK-TESISAT TAAHHUT VE TICARET INDIA PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2640(ND)2019		Need to IA	30/11/2021

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9032	9029	0710102138062019/17	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)2019		page 127-133,222,229,230-235,297-329,375,437,,446-464,466-472,516,519-520,581-583,589-600,601-743-798,800-803,841,859,890,900-916,918-967,971,1003-1012,1081,1083,1086,1162-1170,1219-	15/12/2021
9033	9030	0710102009272021/4	NOBLE CO-OPERATIVE BANK LTD. Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/720(ND)2		Index missing	16/12/2021
9034	9031	0710102019632020/5	VAIBHAV TIMBERS Vs. SOHO FOUNDATION		IBC Under Sec 9	COMPANY PETITION IB		E-stamp misisng	16/12/2021
9035	9032	0710102048912021/1	HOUSING DEVELOPMENT FINANCE CORPORATION Vs. ESSEL REALTY DEVELOPERS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/363(PB)2021		STAMP PAPER MISSED ON ANNEXURE TRUE COPY	16/12/2021
9036	9033	0710102050582021/3	VINEET AGGARWAL Vs. BHARAT SANCHAR NIGAM LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		WELFARE MISSED	16/12/2021
9037	9034	0710102050582021/4	VINEET AGGARWAL Vs. BHARAT SANCHAR NIGAM LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3157(ND)2021		PAGE 82A,83A,NOT CLEAR 87 MISSED,96,97,97A,-99A PAGES CUT,,102102A,-103A,,108-111A,120,121,121A-122A,131,133.134,-136,137,141,144,1	16/12/2021
9038	9035	0710102059942021/3	STATE BANK OF INDIA Vs. ASHUTOSH MAHINDRU		Section 95(1)	COMPANY PETITION IB		WELFARE NEED MORE THAN	16/12/2021
9039	9036	0710102060212021/3	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I Vs. ATUL MAHINDRU		Section 95(1)	COMPANY PETITION IB (IBC)/715(PB)2021		WELFARE NEED MORE THAN RS10	16/12/2021

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9040	9037	0710102060552021/3	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I Vs. ASHISH MAHINDRU		Section 95(1)	COMPANY PETITION IB (IBC)/716(PB)2021		WELFARE NEED MORE THAN RS10	16/12/2021
9041	9038	0710102068122021/3	CONVONIX SYSTEMS PRIVATE LIMITED Vs. GO AIRLINES (INDIA) LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/563(ND)20		FILE AS A FRESH APPLICATION	16/12/2021
9042	9039	0710102087052021/1	LSF10 ROSE INVESTMENTS S.à R.L. Vs. M/S THE HAMLIN		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		only one volume upload	16/12/2021
9043	9040	0710102097082020/5	FINSBURY GLOBAL FZE Vs. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1013(ND)2020		INDEX MISSED	16/12/2021
9044	9041	0710102101792020/2	AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS		Sec. 12A	INTERLOCUTORY APPLICATION		DOCUMENT WRONG	16/12/2021
9045	9042	0710102105132020/1	BRIJ MOHAN AGARWAL Vs. CHD DEVELOPERS LTD		Sec. 73(4)	COMPANY PETITION (COMPANIES		FILE PROPER DOCUMENT	16/12/2021
9046	9043	0710102125322019/9	MADRAS STEEL TUBES THROUGH NARENDRA SAKARIYA Vs. SET SANAYI ELEKTRIK-TESISAT TAAHHUT VE TICARET INDIA PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2640(ND)2019		INDEX MISSED AND FILE AS A FRESH	16/12/2021
9047	9044	0710102021892021/3	RAJEEV RANJAN Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)2021		Pages 496 & 497 according to PDF in Vol 3 are in	11/12/2021
9048	9045	0710102033362018/13	PUNJAB NATIONAL BANK Vs. TRISTAL GLOBAL INFRASTRUCUTRE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/429(ND)2019		PAGE 50TO 68 TRUE COPY SIGN MISSED 69-113 TRUE COPY MISSED, 123-154 TRUE COPY SIGN MISSED 157-161 TRUE COPY MISSED ,163-168 TRUE COPY MISSED	17/12/2021
9049	9046	0710102025642020/13	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		ON ANNEXURE TRUE COPY SIGN MISSED	16/12/2021
9050	9047	0710102057192021/1	GOEL SPONGE PVT LTD Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		UPLOAD AGAIN	15/12/2021

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9051	9048	0710102142502019/2	ISPARK DATACONNECT PRIVATE LIMITED Vs. NEXTRA TELESERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3040(ND)2019		E-stamp msising	9/12/2021
9052	9049	0710102156442019/7	MOHAMMAD ABBAS Vs. SUNCITY PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3328(ND)2		SEPRATLY UPLOAD AGAIN	17/12/2021
9053	9050	710102084662021	M/S. AMBIENCE IMPEX LIMITED VS M/S. NOIDA PRIME CONTRACTORS INDIA LIMITED	Restoration Application (IBC)	Sec 60(5)		Deepanshu Singla	main case not link and stamp paper missing and section wrong affidavit	20/11/2021
9054	9051	710102084992021	CHANDER VERMA VS CONTINENTAL CONSTRUCTION LTD.	Company Application(C ompanies Act)	Rule 11 of NCLT		Omar Hoda	main case not link reminder 3/5	22/11/2021
9055	9052	710102088172021	CHARANJEET BATRA VS ALPHA CORP DEVELOPMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		MAHENDER PAL ARORA	main case not link service missed reminder 3/5	2/12/2021
9056	9053	710102091952021	AMIT SHARMA VS CAPT AMARJEET SINGH SETHI	Company Application(C ompanies Act)	Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/408(ND)20	Shrey	wrong file	16/12/2021
9057	9054	710102091582021	STEELFABS CONSOLIDATED PVT.LTD. VS ARCELIA IT SERVICES PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		NIRAJ PREET	Petition missed	15/12/2021
9058	9055	710102091742021	ISITH PRAKASH GANGOOLY VS NUGREEN ENERGY PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Smriti	page:40, 42, typed copy not mention, page:44-47 not clear,131 not clear, exemption &&&	16/12/2021
9059	9056	0710102019632020/6	VAIBHAV TIMBERS Vs. SOHO FOUNDATION		IBC Under Sec 9	COMPANY PETITION IB		E-stamp missing	20/12/2021
9060	9057	0710102021892021/5	RAJEEV RANJAN Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)2021		True Copy sign missing in Pages 46 to 198 according to PDF in Vol 1, then Pages 199 to 203 and Pages 235 to 387 according to	20/12/2021

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9061	9058	0710102024342020/4	GEOKNO INDIA PVT LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/636(ND)2020		True Copy sign misisng in Pages 3 to 22 according to PDF and also Pages 37 to 67	20/12/2021
9062	9059	0710102024392020/4	GEOKNO INDIA LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/605(ND)2020		True Copy sign misisng in Pages 3 to 22 according to PDF and also Pages 37 to 67	20/12/2021
9063	9060	0710102024402020/4	GEOKNO INDIA PVT LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/604(ND)2020		True Copy sign misisng in Pages 3 to 22 according to PDF and also Pages 37 to 67	20/12/2021
9064	9061	0710102030172021/5	SUNIL KUMAR JAIN RP Vs. SANDEEP SHARMA		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		Proof of Service misseed	20/12/2021
9065	9062	0710102032702021/1	PRAGATI IMPEX INDIA PRIVATE LIMITED Vs. VISTAR CONSTRUCTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/662(ND)2021		Stamp paper missing	20/12/2021
9066	9063	0710102041982021/17	BALAJI DUROBUILD PRIATE LIMITED Vs. SANDWOODS INFRATECH PROJECTS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)2021		Need to IA	20/12/2021
9067	9064	0710102041982021/18	BALAJI DUROBUILD PRIATE LIMITED Vs. SANDWOODS INFRATECH PROJECTS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)2021		Need to file as a IA	20/12/2021
9068	9065	0710102059972021/1	AKARSH KASHYAP Vs. DEPUTY DIRECTOR		Sec 60(5),Application under any other provisions - IBC	INTERLOCUTORY APPLICATION (I.B.C)/3979(ND)2021		Notary missing in E-stamp, True Copy sign missing in Pages 44 to 216 according to PDF in Vol 1, True Copy sign missing in Pages	20/12/2021
9069	9066	0710102066052021/3	SHALDOR INDIA LLP Vs. REGISTRAR OF COMPANIES NCT OF		IBC Section 59	COMPANY PETITION IB (IBC)/543(ND)20		Need to file IA	20/12/2021
9070	9067	0710102071742021/1	PARUL MEHTA Vs. EICHER MOTORS LIMITED		Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/186(ND)2021		Merge in one PDF	16/12/2021

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9071	9068	0710102036392021/5	SWATI SYNTHETICS Vs. SUNSHINEIMPEX LACE AND FABRICS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/338(ND)20		merge pdf in one volume	17/12/2021
9072	9069	0710102088942019/11	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		Pages 22 to 26 according to PDF Not Clearly filed, COurt Fee stamp missing in	17/12/2021
9073	9070	0710102088942019/12	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		COurt Fee stamp missing in Vakalatnama	17/12/2021
9074	9071	0710102088942019/13	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		COurt Fee stamp missing in Vakalatnama	17/12/2021
9075	9072	0710102088942019/14	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		COurt Fee stamp missing in Vakalatnama	17/12/2021
9076	9073	0710102102212019/10	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1671(ND)2		Wrongly Filed	17/12/2021
9077	9074	710102093102021	HEMANT SHARMA VS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/160(PB)20	Ashu Kansal	section wrong	21/12/2021
9078	9075	710102075012021	EDIQUE SOLUTIONS PRIVATE LIMITED VS INGRAM MICRO INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/422(ND)2021	Rishi Ashok	case type wrong in soft copy section not mention in pdf affidavit notary verify date overwrite not	13/10/2021
9079	9076	710102093132021	ATS REALTY PRIVATE LIMITED VS INESTADVISE WEALTH MANAGEMENT LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/401(ND)2021	Prashant Jain	Case type wrong please choose IA , and Proof of service missing	21/12/2021
9080	9077	710102093162021	AXIS TRUSTEE SERVICES LIMITED VS NIMITAYA INFOTECH PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/508(ND)20	Kumar Anurag	section wrong reminder 3/5	21/12/2021
9081	9078	710102093222021	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY VS MR.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/236(ND)2020	laxman	DD NOT RECEIVED	21/12/2021

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9082	9079	710102093372021	GAUTAM MULLICK & ORS VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/646(PB)2021	Eshna Kumar	service missing	21/12/2021
9083	9080	710102087482021	JASODA GULLIYA VS MS IDZIRE HOSPITALITY PVT. LTD	Interlocutory Application (I.B.C)	22(3)(b)		Vaibhav Kumar	case type wrong and main case not link and stamp paper missing and sign true copy missing in	30/11/2021
9084	9081	710102093512021	MR. SAREEF AHMED VS MANISH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1771(ND)2018	Bhanu	24,29-38 not clear page and stamp paper missing and page number missing after 39	22/12/2021
9085	9082	710102093652021	M/S. INTERNATIONAL TRADE EXPOCENTRE LTD VS RODEMADAN HOLDINGS LTD.	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/66(PB)201	DEEPAK KUMAR VIJAY	sign missing in application page and stamp paper missing	22/12/2021
9086	9083	710102070112021	MM METACRAFT PVT. LTD. VS R.M. CONTROLS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/86(ND)2021	Raj Karan Sharma	section not mention in application please mention	27/09/2021
9087	9084	710102076222021	BCC FUBA INDIA LTD VS MANOJ KUMAR YADAV	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Ashish Verma	wrong file	14/10/2021
9088	9085	710102092142021	ASHISH SAHAI AND AMRITA SAHAI VS INDIRAPURAM HABITAT CENTRE PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1397(PB)2019	Sandeep Singh	36-41,53 not clear page section wrong	17/12/2021
9089	9086	710102092162021	JNC GREENWOOD SOCIAL WELFARE SOCIETY VS JNC CONSTRUCTION PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/272(PB)2019	Rahul	due payment other section and page number missing in index	17/12/2021
9090	9087	710102086122021	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS MUKESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2018	NEHA GUPTA	court fee welfare missed index missed in volume 2 volume wise	25/11/2021
9091	9088	710102092222021	INDSAO INTRATECH VS MARS BUILD MART PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/251(ND)20	BHIM SAIN GOYAL	Stamp Paper and Affidavit Missing	17/12/2021
9092	9089	710102092692021	ASHWANI KUMAR GUPTA VS KOTAK MAHINDRA BANK LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/672(ND)20	RISHI	main case number wrong	19/12/2021
9093	9090	710102086682021	PRADEEP ARORA VS RESOLUTION PROFESSIONAL OF VENTA REALTECH	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/923(ND)2019	PAWAN KUMAR RAY	section wrong and written submission file reminder 3/5	27/11/2021



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9094	9091	710102055002021	NILESH VASANTRAO BHORKAR VS THE INDURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/342(PB)20 21	Sanjay	wrong file location wise only file here for nclt location your file location	5/8/2021
9095	9092	710102092832021	PUNIT KAPOOR VS MR. AJIT GYANCHAND JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/300(PB)20	Anjaneya	23-35 not clear page	20/12/2021
9096	9093	710102092982021	MAHENDER KUMAR KHANDELWAL VS INNOVATIVE FINANCIAL ADVISORS PVT. LTD. (FIINOVATION)	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/101(PB)20 17	Harshit Khare	101-104,110,129-144 not clear page	21/12/2021
9097	9094	710102093302021	MOD MEDICARE SYSTEMS PRIVATE LIMITED VS SANYOG HEALTHCARE LIMITED	Intervention Petition (IBC)	Sec 60(5)		Rakesh Kumar	wrong section and case typed wrong, and efile case, contact to	21/12/2021
9098	9095	710102093542021	UNION BANK OF INDIA VS ERA INFRA ENGINEERING LIMITED	Intervention Petition (IBC)	Application under any other provisions- IBC		Sushil	wrong section and case typed wrong, and efile	22/12/2021
9099	9096	710102075312021	BALWANT SINGH VS AJANTA OFFSET AND PACKAGING LIMITED	Intervention Petition (IBC)	Sec 60(5)		MANOJ MITTAL	case type wrong delete extra pdf please merge pdf need to separately both	13/10/2021
9100	9097	710102093962021	SURYA CARGO FORWARDERS PRIVATE LIMITED VS PHOENIX EXPRESS PRIVATE	Company Petition IB (IBC)	IBC Under Sec 9		achint kumar	200 page per volume with index,	23/12/2021
9101	9098	710102002882021	VIJI KUMARAVEL VS SRI GANESH AUTOMOTIVE IMPEX (P) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Srinivasan Ramaswamy	e-stamp paper missed with supporting affidavit missed	13/01/2021
9102	9099	710102089532021	TREVANI INTERNATIONAL PVT. LTD VS SHREE AMBIKA IMPEX LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VISHAL CHAUDHARY	brief of synopsis and list of dates and events	8/12/2021
9103	9100	710102092602021	JAIDEEP DHINGRA VS PUMA REALTORS PVT. LTD.	Intervention Petition (IBC)	Application under any other provisions- IBC		RAJIV RANJAN DWIVEDI	main case not link, wrong section and case	18/12/2021
9104	9101	710102092822021	SWEDISH PORTFOLIO PRIVATE LIMITED VS NATMA SECURITIES PRIVATE LIMITED	Company Petition IB (IBC)	Application under any other provisions- IBC		Ujjwal K. Jha	wrong section and case type wrong	20/12/2021

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9105	9102	710102092912021	JSS PROPERTIES PRIVATE LIMITED VS MR. SANTOSH KUMAR AGARWAL EXECUTIVE DIRECTOR AND CFO: ALPHA CORP DEVELOPMENT PRIVATE	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Manish	Wrong case type select, file condonation delay application in 2nd motion, link with 1st motion	20/12/2021
9106	9103	710102093362021	MOHAN LAL JAIN VS SUMIT KISHOREMAL MEHTA	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/869(ND)20	Inder Paul Singh Oberoi	Please Mentioned total section in PDF	21/12/2021
9107	9104	710102093772021	KAMAL AGARWAL VS ORRIS INFRASTRUCTURE PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/332(ND)20	KAMAL AGARWAL	technical error please refile	23/12/2021
9108	9105	710102076502021	TRANS GULF FROZEN FOOD CONTAINERS PRIVATE LIMITED VS	Interlocutory Application (I.B.C)	Application under any other provisions - IBC		Navjit Singh	main case not link, Reminder 5/5	15/10/2021
9109	9106	710102076522021	SHARMA KALYPSO PRIVATE LIMITED VS VIKRAM BAJAJ	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1887(ND)2	Navjit	wrong file reminder 3/5	15/10/2021
9110	9107	710102091042021	AASRA PROJECT PVT LTD VS NARENDRA KUMAR SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2	animesh Rastogi	Pg-330,331 not clear page need to clear copy	14/12/2021
9111	9108	710102094142021	M/S ASIAN HOTELS NORTH LTD. VS M/S SANDHYA HYDRO POWER PROJECTS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/885(ND)20 20	HARSHAL KUMAR	STAMP PAPER WRONG PERSON NAME ,	24/12/2021
9112	9109	710102088892021	RISHABH INTERIORS PVT. LTD. VS DEVENDRA SINGH	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/717(ND)20 19	Nikunj	Pg-51,55,57-67,96,121-128,142-150-160,169-172,176-	6/12/2021
9113	9110	710102094562021	GREENOPOLIS WELFARE ASSOCIATION VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2 019	VENKET RAO	sign missing in application page and true copy missing page number double	27/12/2021
9114	9111	710102091702021	C & C CONSTRUCTION LIMITED VS DEPUTY COMMISSIONER OF INCOME TAX- TDS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1367(PB)2 018	India C&L	true copy missing in annexure page	16/12/2021
9115	9112	710102094762021	M/S SANDHYA HYDRO POWER PROJECTS BALARGHA PVT. LTD. VS M/S ASIAN HOTELS	Miscellaneous Application (IBC)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/885(ND)20 20	Malak Bhatt	File Merge in one PDF	28/12/2021
9116	9113	710102094792021	RJ PACKWELLS PVT. LTD. VS KARN LAMINATORS PVT. LTD.	Miscellaneous Application (IBC)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/433(ND)20	Pritha Srikumar Iyer	case type wrong	28/12/2021
9117	9114	710102091412021	AJIT GYANCHAND JAIN VS MR.BHUPESH TOKAS	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/300(PB)20	Wamika Trehan	due payment for section 66 reminder 3/5	15/12/2021

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9118	9115	710102091912021	HEM SINGH BHARANA VS M/S. ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2018	Vaibhav Manu Srivastava	30-42,44-52 not clear page need to true type copy please mention true type copy	16/12/2021
9119	9116	710102095112021	ANIL TAYAL VS M/S GENIUS EXPORTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/3042(ND)2	ABHISHEK	1 TRUE COPY SIGN MISSING IN ANNEXURE .	29/12/2021
9120	9117	710102089902021	BANK OF BARODA VS RAJ KUMAR RATHI	Interlocutory Application (I.B.C)	Rule 154 (1)	COMPANY PETITION IB (IBC)/483(ND)20	Nikunj	&quot; affidavit back date reminder	9/12/2021
9121	9118	710102093172021	PURESOFTWARE PRIVATE LIMITED VS STABILIG ROAD SOLUTIONS PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		ANUBHAV RASTOGI	pgs missed 172 to 175	21/12/2021
9122	9119	710102090522021	PURUSHOTTAM DAS NIRANJAN LAL VS KNITCRAFT APPARELS INTERNATIONAL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SHAILENDER KUMAR	master index missed, volume-3, sign missed,	11/12/2021
9123	9120	710102093782021	MAN MOHAN VARMA & SON (HUF) VS MARS MERCANTILES PRIVATE LIMITED	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Soumya Dutta	Due to technical erro file is not open ( kindly upload again)	23/12/2021
9124	9121	710102093982021	ROHIT GUPTA VS MAGIC IT SOLUTIONS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 213		Vivek	Company master data missed, MoA &AoA missed of	23/12/2021
9125	9122	710102091142021	BANK OF BARODA VS AMUL GABRANI	Company Petition IB (IBC)	Section 95(1)		RAJIV MALIK	case type wrong pls choose company petition with fees	14/12/2021
9126	9123	710102003392021	A.V. RAMACHANDRAN VS SRI GANESH AUTOMOTIVE IMPEX (P) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Srinivasan Ramaswamy	estamp paper missed with current dated affidavit, page:14-72 not clear, 86-132 not clear, true copy	14/01/2021

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9127	9124	710102094242021	PNB HOUSING FINANCE LIMITED VS ASHOK KUMAR GUPTA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	volume wise index missed, page:40-46, 75-78, 120, 140-141, 146, 156, 158, 162, 193, 199, 212, 216, 238, 240, 241, 243, 250, 269-270, 276-287, 291-318, 319-	24/12/2021
9128	9125	710102094252021	PNB HOUSING FINANCE LIMITED VS VINOD KUMAR GUPTA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page:42-45, 59, 69-69, 74-77, 139-140, not clear, volume wise index missed, 259-261, 264, 267, 274-286, 287-313, 317-327, not	24/12/2021
9129	9126	710102077732021	SHIPRA INFRATECH PRIVATE LIMITED VS VEDANTA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Preetika	Jurisdiction not in delhi/Index in format/ Translated page-139,143/Advocate welfare &&&&mp;&mp;&mp;&am	21/10/2021
9130	9127	710102094362021	ALCON LABORATORIES (INDIA) PRIVATE LIMITED VS EMCO TECH EQUIPMENTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MISHA	page:59-72, 123, not clear, 25rs advocate welfare and 3rs court fee missed, compliance affidavit or reply	24/12/2021
9131	9128	710102094342021	MOCHIKO FOOTWEAR PRIVATE LIMITED VS EMCO TECH EQUIPMENTS PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (l) of section 230		NARESH KUMAR	15 rs welfare missed in vakaltnama	24/12/2021
9132	9129	710102094322021	PNB HOUSING FINANCE LIMITED VS SEQUEL BUILDCON PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ashutosh	page:231cc, 247-252, 264, 276-277, 96-97, supporting affidavit	24/12/2021
9133	9130	710102094522021	DELICIOUS COCO WATER PRIVATE LIMITED VS RAJNISH GUPTA	Company Petition (Companies Act)	Sec. 230-232, Sec 234		Rahul	Wrong document file	27/12/2021

	A	B	C	D	E	F	G	H	I
9134	9131	710102094222021	PNB HOUSING FINANCE LIMITED VS PRAMOD KUMAR GUPTA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	volume wise index missed, page : 75-78, 140-141, 268, 275-282, 290-292, 318-324, not clear, page, 256-262 cut, and	24/12/2021
9135	9132	710102094832021	AMPS GLOBAL PRIVATE LIMITED VS PRAMOD KUMAR GUPTA	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		MUKESH SUKHIJA	Wrong case type select, link 2nd motion with 1st motion, Break volume after 200 pages, 15 rs	28/12/2021
9136	9133	710102089532021	TREVANI INTERNATIONAL PVT. LTD VS SHREE AMBIKA IMPEX LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VISHAL CHAUDHARY	brief of synopsis and list of dates and events missed, etc	8/12/2021
9137	9134	710102040272021	ASSOTECH RIDGE GREENS REALITY PRIVATE LIMITED VS PRAMPARA BUILDCON PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RISHI	25rs advocate welfare 3rs court fee missed on vakalatnama, petition every	12/6/2021
9138	9135	710102094182021	PNB HOUSING FINANCE LIMITED VS LOTUS GREENS CONSTRUCTIONS	Company Petition IB (IBC)	IBC under Sec 7		Ashutosh	page:28-31, 47-48, 85, 114-132, not clear,	24/12/2021
9139	9136	710102094002021	PRIME ASSET RECONSTRUCTION COMPANY LIMITED VS ARISE COMMERCIAL PRIVATE LIMITED		Sec. 230-232, Sec 234		Swapnil Gupta	pgs not clear 214,413, Company master data missed	23/12/2021
9140	9137	710102082562021	BANK OF MAHARASHTRA VS ANU GUPTA		Section 95(1)		Nishant	Fees Due.	11/11/2021
9141	9138	710102095452021	RELIGARE COMTRADE LIMITED VS ANU GUPTA		Sec. 230-232 - Second Motion		Abhishek Nahta	pages missed 292,293, synopsis missed, pgs not clear 207 to 211,226 to 230,238,240,241,2	30/12/2021
9142	9139	710102000232022	DEEPAK KUMAR GARG VS PANOPTES INDIA PRIVATE LIMITED		19(2)	COMPANY PETITION IB (IBC)/448(ND)20	DEEPAK KUMAR GARG	25 page not clear	2/1/2022
9143	9140	710102090632021	SANJAY CHOPRA IRP OF INDIA OFFSET PRIVATE LIMITED VS NARENDER KUMAR SHARMA		Sec. 12A	COMPANY PETITION IB (IBC)/98(ND)2020	AABHAS SINGH	Pagination wrong in pdf reminder 2/5	12/12/2021

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9144	9141	710102000482022	MR. PIYUSH MOONA IRP EXCEL COMPUTERISED EMBROIDERY PRIVATE LIMITED VS NARENDER KUMAR SHARMA		Sec. 12A	COMPANY PETITION IB (IBC)/142(ND)20 21	AABHAS SINGH	page numbering missing in index and sign missing in application page	3/1/2022
9145	9142	710102000552022	MANOHAR LAL VIJ VS NARENDER KUMAR		Rule 154 (1)	COMPANY PETITION IB	ABHISHEK DEVGAN	page 8 missing	3/1/2022
9146	9143	710102093792021	SATISH KUMAR VS VIKRAM BAJAJ		Rule 11 of NCLT, 2016	COMPANY PETITION IB	Arun Singh	need to separate file both file	23/12/2021
9147	9144	710102092372021	OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED THROUGH VIKRAM BAJAJ		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/651(ND)20 21	ABHISHEK	Pg-283 not clear reminder 3/5	17/12/2021
9148	9145	710102000132022	UMESH GARG VS M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/449(PB)20 19	MUKESH	pg-15-17 not clear page and affidavit missing	1/1/2022
9149	9146	710102005902020	JINDAL INDIA THERMAL POWER LIMITED VS JINDAL INDIA THERMAL POWER LIMITED	Interlocutory Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/158(ND)20 19	Mirza Aslam Beg	Claim amount less than 1 Cr./Jurisdiction in Gurgaon HR/Advocate	14/01/2020
9150	9147	710102006092020	DEBASHIS NANDA VS JINDAL INDIA THERMAL POWER LIMITED	Company Application(IBC C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/590(PB)20	Debashis	case type wrong main case not in pdf	14/01/2020
9151	9148	710102018442020	ACTION CONSTRUCTION EQUIPMENT LIMITED VS V.K. AGRAWAL & COMPANY (P) LTD	Company Application(IBC C)	Application under any other provisions- IBC		dhiraj kumar	sign missing in application page and main case not link with application and	16/02/2019
9152	9149	710102003032022	UDAYRAJ PATWARDHAN RP FOR RATIONAL BUILDCON PVT. LTD. VS PRAVINDRA KUMAR &	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/1040(PB)2 018	Sanjay Bhatt	SECTION WRONG AND 125-140,195-208,217-226 NOT	12/1/2022
9153	9150	710102003112022	NARESH KUMAR SOOD VS AMIT AGRAWAL RESLOUTION PROFESSIONAL OF BOULEVARD PROJECT PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/239(PB)20 17	NARESH	36-38 NOT CLEAR PAGE	12/1/2022
9154	9151	710102003102022	M/S COLUMBIA PETRO CHEM PVT LTD VS M/S PETROLUBE INDIA LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/343(ND)20	JANENDER	stamp paper missing	12/1/2022
9155	9152	710102007662022	FIITJEE LTD. VS MOHINDER PAL KAMBOJ	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/453(ND)20	Mukesh Mohan Goyal	CASE TYPE WRONG	26/01/2022

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9156	9153	710102007682022	BHAGWATI AIR EXPRESS PVT. LTD VS DHARMRAJ LOGISTICS INDIA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/54(ND)202	Richa	16-18 NOT CLEAR PAGE AND 83-85	27/01/2022
9157	9154	710102005742022	AEKEVI INDUSTRIES PRIVATE LIMITED VS UNIQUE KITCHEN AIDS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/2826(ND)2019	MUKESH	stamp paper and affidavit missing	19/01/2022
9158	9155	710102005842022	DEVENDRA SINGH VS UNIQUE KITCHEN AIDS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/717(ND)20	DEVENDRA	index missing vol-2 vol-3	19/01/2022
9159	9156	710102003372022	S K MATHUR LIQUIDATOR VS VIKRAM JHUNJHUNWALA	Interlocutory Application (I.B.C)	Application under any other provisions - IBC		SATISH KUMAR MATHUR	main case not link and sign missing	12/1/2022
9160	9157	710102003502022	S K MATHUR LIQUIDATOR VS M/S SUNGIL INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC		SATISH KUMAR MATHUR	main case not link	13/01/2022
9161	9158	710102007922022	AEKEVI INDUSTRIES PRIVATE LIMITED VS UNIQUE KITCHEN AIDS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/2826(ND)2019	MUKESH	Page NUMBER NOT CLEAR	27/01/2022
9162	9159	710102003842022	PAADM INTERNATIONAL HOTEL PVT. LTD. VS ANIL KOHLI RP OF TIRUPATI INFRAPROJECTS PVT.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/104(PB)2017	SRISHTI KAPOOR	41-43,49-55,75-79 not clear page	14/01/2022
9163	9160	710102001152022	M/S. BHAGWATI AIR EXPRESS PVT LTD VS M/S. DHARMRAJ LOGISTICS INDIA PVT LTD	Miscellaneous Application (Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/54(ND)2020	Adarsh	wrong case type	5/1/2022
9164	9161	710102003912022	M/S PADIA TIMBER COMPANY PVT. LTD. VS ENGINEERING PROJECTS (INDIA) LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/559(PB)2017	Pankaj Bhagat	pagination missing and page number missing in index	14/01/2022
9165	9162	710102001372022	SHAKUN SOCKET INDUSTRIES PVT. LTD. VS INTEC CAPITAL LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/216(ND)20	Dhruv	8-15,17 not clear page	6/1/2022
9166	9163	710102094492021	UDAYRAJ PATWARDHAN RP OF SACHET INFRASTRUCTURE PVT. LTD. VS KAPIL KUMAR &	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)		Sanjay Bhatt	main case not link section wrong reminder 2/5	27/12/2021
9167	9164	710102094482021	UDAYRAJ PATWARDHAN RP OF SAMEEKSSH ESTATE PVT. LTD VS YOGESH KUMAR	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)		Sanjay Bhatt	main case not link section wrong pdf not clear	27/12/2021
9168	9165	710102004072022	SATYA PRAKASH GUPTA VS PIYUSH IT SOLUTIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/375(PB)20	Satya Prakash Gupta	stamp paper missing and sign missing in	14/01/2022

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9169	9166	710102006702022	GOPAL LAL BASER VS PIYUSH IT SOLUTIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/271(PB)20	Umesh	main case not link	21/01/2022
9170	9167	710102001382022	P.K INDUSTRIES PVT LTD VS PIYUSH IT SOLUTIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/435(ND)20	SHITAL KHATRI	Pg-4,6,1 3,17, 19 affidavit missed reminder 3/5	6/1/2022
9171	9168	710102004212022	NUVOCO VISTAS CORPORATION LIMITED VS WIG BROTHERS CONSTRUCTION PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/614(ND)20 17	Ashish Verma	case type wrong	14/01/2022
9172	9169	710102001402022	NARENDRA SINGH VS ONE 97 COMMUNICATIONS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/29(ND)202	CS.K. Gaurav Kumar	please file in format with nclt main case	6/1/2022
9173	9170	710102001632022	NOBLE CO-OPERATIVE BANK LTD. VS VIVEK PRAKASH	Interlocutory Application (I.B.C)	Section 95(1)	COMPANY PETITION IB (IBC)/2354(ND)2	GOVIND	section wrong please check your section	7/1/2022
9174	9171	710102094682021	UDAYRAJ PATWARDHAN RP OF JAMVANT ESTATE PVT. LTD. VS MR. AMIT BHARANA & ORS.	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/170(PB)20 19	Sanjay Bhatt	section wrong pdf not clear reminder 2/5	27/12/2021
9175	9172	710102007032022	BANK OF MAHARASHTRA VS GRID INDIA POWER CABLE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/158(ND)20	Nishant	DD NOT RECEIVED	24/01/2022
9176	9173	710102004542022	RELIANCE HOME FINANCE LIMITED VS AARCITY INFRASTRUCTURE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3423(ND)2 019	Pawan	affidavit notary date not mention	17/01/2022
9177	9174	710102004602022	BMS IT INSTITUTE PRIVATE LTD VS BMS IT INSTITUTE PRIVATE LTD	Company Application(C ompanies Act)	Rule 11 of NCLT		ANAND PRAKASH	main case not link and section wrong	17/01/2022
9178	9175	710102002642022	ENKAY BRAND DISTRIBUTION PRIVATE LIMITED VS NIKE INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1138(ND)2 020	G K JAIN	section wrong	11/1/2022
9179	9176	710102002682022	DEVENDRA SINGH VS ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1082(PB)2 018	DEVENDRA	127 cut page	11/1/2022
9180	9177	710102003532022	SANDEEP GOEL VS ASSETS CARE & RECONSTRUCTION	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1343(PB)2	SANDEEP	true copy missing	13/01/2022
9181	9178	710102005102022	MR. ASHOK ARORA VS METRO MANAGEMENT SERVICES PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/486(ND)20	Nainshree	page number missing	18/01/2022
9182	9179	710102006282022	SUNIL PRAKASH SHARMA IRP JAI SAI RAM STEEL PVT LTD VS MAHESH	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3390(ND)2	Sunil Prakash Sharma	22-23,54-65,85-90 not clear page	20/01/2022



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9183	9180	710102005292022	LIFESTAR PHARMA PRIVATE LIMITED VS GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE	Company Application(Companies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/63(ND)202	ANUBHAV RASTOGI	33-34 translate page	18/01/2022
9184	9181	710102001942022	TECPRO SYSTEM LIMITED VS SIEMENS VAI METAL TECHNOLOGIES	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)20	JASVIN DHAMA	50-52 not clear page and index missing in vol2	8/1/2022
9185	9182	710102002032022	TECPRO SYSTEM LIMITED VS RAJASTHAN RAJYA VIDYUT UTPADAN NIGAM LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2017	JASVIN DHAMA	360,368,376,392,400 hindi page and index missing vol wise vo2 and vol3 415-416 not clear page	8/1/2022
9186	9183	710102079962021	RAVI KANT VS M/S INTELICITY BUSINESS PARK PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/17(ND)201	Gautam	case type wrong affidavit back date reminder 3/5	29/10/2021
9187	9184	710102006472022	MRS. UMA DEVI VS PUNJAB NATIONAL BANK	Company Petition IB (IBC)	Section 94(1)		SOHAIB	estamp paper missed with supporting affidavit,page:37-40, not clear and 25rs advocate	21/01/2022
9188	9185	710102002742022	MS NIHARIKA KHERA VS MONIKA GARG	Company Petition IB (IBC)	Section 95(1)		Aasheesh	form c incompleated, some pages is	11/1/2022
9189	9186	710102007492022	NEXTGEN BHUMIESTATES PRIVATE LIMITED VS INCOME TAX	Company Appeal(Companies Act)	Sec 252 (3)		Parinay Gupta	Wrong case type/wrong section select	25/01/2022
9190	9187	710102007532022	MALVIKA INVESTMENTS AND SERVICES PRIVATE LIMITED VS INCOME TAX DEPARTMENT	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Gursat	Pgs missed 52, wrong case type select,link 2nd motion with 1st motion,2nd volume index missed, pg no 130 repeated,pgs not clear 157,189,	25/01/2022
9191	9188	710102003232022	IDBI BANK LIMITED VS KGP AUTO LIMITED & ORS	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		Omkar Kelkar	wrong section, wrong section and case type	12/1/2022

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9192	9189	710102000722022	SATISH KUMAR VS VIKRAM BAJAJ	Intervention Petition (IBC)	Rule 11 of NCLT, 2016		Arun Singh	wrong section ( intervention 60(5)), main case not link, page:65-77, 80, 83, 85-88, 90, 93, 103-105, 108-112 not clear, 25rs advocate welfare and 3rs court fee missed, memo of parties, brief of synopsis and list of dates	4/1/2022
9193	9190	710102000772022	PHARMA CHEMIE PRIVATE LIMITED VS HORIZON GLOBAL	Company Petition IB (IBC)	IBC Section 59		Aditya Nayyar	document uncompleted,etc	4/1/2022
9194	9191	710102005982022	NUKKAD PALTAN PRIVATE LIMITED VS HORIZON GLOBAL LIMITED	Company Petition (Companies Act)	Sec 272 of the Companies Act , 2013		MUKESH SHARMA	Synopsis/list of dates &&& events missed,	20/01/2022
9195	9192	710102000962022	PNB HOUSING FINANCE LIMITED VS HARKARAN SINGH UPPAL	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page:86-87, 98, 137, not clear, etc	4/1/2022
9196	9193	710102000952022	JAGAN NATH INDIA PRIVATE LIMITED VS REGISTRAR OF	Company Petition IB (IBC)	IBC Section 59		RAKESH KUMAR	page:81-89, 98-105, 109-120, 190-191, 193-195, 214-	5/1/2022
9197	9194	710102084232021	GOLDEN LEAF PLANTATION AND RESORTS LIMITED VS REGISTRAR OF	Company Appeal(Comp anies Act)	Sec 252 (3)		Rashmi	STK 07 missed	18/11/2021
9198	9195	710102091362021	RAJENDER PRASAD & ORS. VS SUPERTECH LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Chaitanyashil	homebuyer threshold limit not mention in	15/12/2021
9199	9196	710102006432022	SNAPDEAL LIMITED VS NARENDRA SINGH	Company Petition (Companies Act)	Caveat Application		KARAN MALHOTRA	Wrong case type select, welfare and court fees missed in	21/01/2022
9200	9197	710102001102022	RELIGARE COMTRADE LIMITED VS M/S SUNTIME ENERGY LTD. & ORS	CP(AA) Merger and Amalgamatio n(Companies Act)	Sec. 230-232 - Second Motion		Abhishek Nahta	Condonation delay application file	5/1/2022
9201	9198	710102024482021	SUMIT KUMAR VS ROOTS DWELLER PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Gursat	mentioned type pg no. on typed copy	26/03/2021

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9202	9199	710102094372021	BANK OF MAHARASHTRA VS RAUSHAN PRAKASH	Company Petition IB (IBC)	Section 95(1)		VK GUPTA	page:54-57, 150-151, not clear, 10rs advocate welfare missed, 65b certificate missed, index	24/12/2021
9203	9200	710102094292021	BANK OF MAHARASHTRA VS ALOK VATS	Company Petition IB (IBC)	Section 95(1)		VK GUPTA	page:54-57, 150-151, not clear, 65b certificate missed, index	24/12/2021
9204	9201	710102091622021	AHLUWALIA CONTRACTS (INDIA) LIMITED VS BRISK INFRASTRUCTURE AND DEVELOPERSPRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Rajesh Kumar	volume wise index missed	15/12/2021
9205	9202	710102006762022	TAURUS THERMOPLASTICS PRIVATE LIMITED VS M/S ALCHEMIST TOWNSHIP INDIA LIMITED THROUGH ITS RESOLUTION PROFESSIONAL MR.	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		TILAK RAJ	Link 2nd motion with 1st motion,E stamp not notarize,	22/01/2022
9206	9203	710102004232022	VIJAY VS M/S ALCHEMIST TOWNSHIP INDIA LIMITED THROUGH ITS RESOLUTION PROFESSIONAL MR.	CA(A) Merger and Amalgamation(Companies Act)	Sec. 98(1)		P K	Wrong documents upload	16/01/2022
9207	9204	710102000352022	KNOCK PROINFRA TECH PRIVATE LIMITED VS CORRTECH INTERNATIONAL PRIVATE	Company Petition IB (IBC)	IBC Under Sec 9		Ravi Verma	jurisdiction not in delhi (Gujarat)	3/1/2022
9208	9205	710102004272022	AHLCON PARENTERALS (INDIA) LIMITED VS CORRTECH INTERNATIONAL PRIVATE	Company Petition (Companies Act)	Sub-Section (1) Of Section 66.		NIRAJ PREET	Roc advance service missed	16/01/2022
9209	9206	710102003802022	M/S SHREE SATYA INDUSTRIES VS WINDSOR MACHINES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Akash Ojha	jurisdiction mumbai	13/01/2022
9210	9207	710102001582022	CMCORPS INTEGRATED SERVICES PRIVATELIMITED VS THREE C FACILITY MANAGEMENT PRIVATELIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ishani Singh	multiple document uploaded, pdf merge into 200 page per volume with volume wise index, page:42-	6/1/2022

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9211	9208	710102094802021	SOUGATA BHATTACHARYA VS SASWATA BHATTACHARYA	Company Petition (Companies Act)	Sec. 241(1),Sec. 244(1),Sec. 245,Application under any other provisions ,Application under any other provisions ,Application under any other provisions		Sougata	Fees missed of sections 12,96,99,166,168, 251,340,397,447,448, master index missed, memo of parties/synopsis missed, no pagination in annexure, company master	28/12/2021
9212	9209	710102007062022	SNAPDEAL LIMITED VS ZEBRONICS INDIA PRIVATE LIMITED	Company Petition (Companies Act)	Caveat Application		KARAN MALHOTRA	Wrong case type select, e stamp no notraize	24/01/2022
9213	9210	710102004742022	TAURUS THERMOPLASTICS PRIVATE LIMITED VS VRP BUILDTech PRIVATE	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		TILAK RAJ	Wrong case type select,pgs not clear 18,35,link 2nd motion with	17/01/2022
9214	9211	710102007152022	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS ADARSH BUILDESTATE LIMITED	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		sfionclt	Wrong case type select,main case no missed in cover page,pgs not clear	24/01/2022
9215	9212	710102095712021	PRADEEP KUMAR JAIN VS INDIAN BANK LTD	Company Petition IB (IBC)	Section 94(1)		BHARAT	petition every pages sign missed, page: 35, 57, 61, 67, 106, 135-136, vakalatnama , proof of service	31/12/2021
9216	9213	710102000202022	WG CDR JAGANNATH BHANDARI VS ANJALI BUILDCON PRIVATE	Company Petition IB (IBC)	IBC under Sec 7		Avneesh Arputham	document uncompleted, petition not	1/1/2022
9217	9214	710102005352022	POONAM JAIN VS INDIAN BANK	Company Petition IB (IBC)	Section 94(1)		BHARAT	petition every pages sign, page:21, 23, 25-142 not clear,	18/01/2022
9218	9215	710102000322022	ALVISION METAL PRIVATE LIMITED VS H S POWER PROJECTS PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		MANISH KUMAR SINGH	Master index missed,scheme missed,e stamp missed &&& no notraize,order missed,accounting treatment certificate	3/1/2022

	A	B	C	D	E	F	G	H	I
9219	9216	710102006422022	JAMMU AND KASHMIR BANK LIMITED VS FERROUS INVESTMENTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ashutosh	wrong section and case type wrong, contact to registry	20/01/2022
9220	9217	710102088962021	MR. PASANG DORGE SONA VS M/S ALPHA CORP DEVELOPMENT PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/401(ND)2017	ABHINAV MISHRA	PAGE NO 91,92,98-99,103,104,108-112,114,115, 171-177 ,246 ,264,265 ,276 ,323 333 336 343 344 380 381 389 392please upload clear pdf	6/12/2021
9221	9218	710102007872020	ROHIT SEHGAL VS SARE GURUGRAM PVT LTD	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/948(PB)2018	ROHIT	33-37,39-41,43-46,51-54,61,66-67,73-76,78,80 not clear page 79	16/01/2020
9222	9219	710102008972022	TECPRO SYSTEM LIMITED VS ULTRATECH CEMENTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)20	JASVIN DHAMA	114-116 not clear page and index missing vol2	31/01/2022
9223	9220	710102008962022	TECPRO SYSTEM LIMITED VS ULTRATECH CEMENTS LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)20	JASVIN DHAMA	83-84 not clear page and welfare court fee missing	31/01/2022
9224	9221	710102005832022	HILITE GLASS PRIVATE LIMITED VS AUTOLITE (INDIA) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ASHOK PANIGRAHI	jaipur	19/01/2022
9225	9222	710102006692022	JAMMU AND KASHMIR BANK LIMITED VS GAGAR METALS PRIVATE	Company Petition IB (IBC)	IBC under Sec 7		Ashutosh	page:497, 615-621, 751-752, not clear,	21/01/2022

	A	B	C	D	E	F	G	H	I
9226	9223	710102094692021	COL. SUNIL KUMAR & OTHERS VS IREO RESIDENCES COMPANY PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	estamp paper missed with every power of attorney, true copy sign missed on every pages of annexures, page:152-158 not clear,page:178-180 not clear, and double numbering on annexures, page:444, 458, 468, 522-600, 628-630, 697, 717-718, 722, 724, 726-728, 884, 888-958, 1073, 1383, 1440, 1442, 1444, 1446, 1454, 1456, 1458,	27/12/2021
9227	9224	710102095502021	COL. SUNIL KUMAR & ANJOO KUMAR VS COMMANDER REALTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	estamp paper missed and poa notarized missed page no 86, 91-96 ,103-116, and (threshold limit on homebuyers not mention in	31/12/2021
9228	9225	710102095742021	DIVINE INFRACON PRIVATE LIMITED VS SMT. BINA SHARMA	Company Petition (Companies Act)	Sec. 131(1)		ASHISH	List of dates &&&a mp;&&&am p; events/synopsis missed, no sign in every page of petition, pg no 24 missed, pgs not clear 26,28 to 50,	31/12/2021
9229	9226	710102009242022	FANTASTIC BUILDCON PVT LTD VS LATA JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/37(PB)201	Om Prakash Vijay	written Submission not file in IA	1/2/2022
9230	9227	710102009392022	BETA INFRATECH P LTD VS M/S BETA INFRATECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/117(PB)20	RAJA	Stamp Paper Missing ,	1/2/2022
9231	9228	710102009112022	RAJIB BISWAS & ORS VS ARENA SUPERSTRUCTURES PVT	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/875(PB)20	Chaitanyashil	18-92 HINDI PAGES BUT TRANSLATE	1/2/2022

	A	B	C	D	E	F	G	H	I
9232	9229	710102007022022	SHRI MAHALAXMI TRANSPORT CO VS ATS HOMES PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/819(ND)20	Abhinav	case type wrong and section wrong reminder	24/01/2022
9233	9230	710102169882019	RAHUL JAIN VS RAVE SCANS PVT. LTD.	Company Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/01(PB)201	RAKESH KUMAR	case type wrong	19/12/2019
9234	9231	710102009872022	BANK OF BARODA VS AJAY KUMAR BISHNOI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/506(ND)20	ARUN AGGARWAL	section wrong	3/2/2022
9235	9232	710102005072022	VIKRAM PURI VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)20	ASHISH	section wrong reminder 3/5	18/01/2022
9236	9233	710102010382022	RAJASTHAN ANTIBIOTICS LIMITED VS DRISHTI INDIA LIMITED	Company Application (Companies Act)	Sec. 230-232 - Second Motion		VARSHA BANERJEE	main case not link and welfare and court fee missing	5/2/2022
9237	9234	710102003052022	SWEDISH PORTFOLIO PRIVATE LIMITED VS NATMA SECURITIES PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 45QA RBI Act		Ujjwal K. Jha	Wrong section mentioned in petition 46Q in page no 07, pgs not clear 28, welfare not clear &&& 3rs court fees missed in	12/1/2022
9238	9235	710102007852022	PURENCE INTERNATIONAL PRIVATE LIMITED VS MOVERS INTERNATIONAL PRIVATE	Company Petition IB (IBC)	IBC Under Sec 9		VAKATI	page:50-61 not clear, affidavit not verified, etc	27/01/2022
9239	9236	710102006592022	AKASH ELECTROTEK ENGINEERS PRIVATE LIMITED VS NCC LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		KALPANA	page:79 not clear, irp registration certificate missed, estamp paper missed of current date with supporting	21/01/2022
9240	9237	710102008572022	VIKRAMADITYA EXPORTS PRIVATE LIMITED VS VINAY BHADAURIA	Company Petition (Companies Act)	Sec. 271-273		Wamika Trehan	Memo of parties/synopsis/ list of dates &&& events missed, no sign in every page of petition, wrong MoA &&& AoA annex,	30/01/2022

	A	B	C	D	E	F	G	H	I
9241	9238	710102095302021	COL. SUNIL KUMAR & ANJOO KUMAR VS HARD CORE REALTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	Pg-165,166,361,780,870,884,894,898,900,901,902,904,906,908 to 926,930,1059,1171,1271,1369,1424,1426,1467,1470,1470, Pg-428,430,431,436,438,440,442,444,461,511,513,514 to 597,614 to 617,759,763,1028,1428,1430,1432,143,1438,1440,144,144,1446,14481450 to 1466 ,cut Pg-,681 to 723 small fount all pages small fount, not	30/12/2021
9242	9239	710102005132022	KAY KAY TRADING CO (ACTING THROUGH ITS PARTNER MR. MANOJ KHAITAN) VS JAIPRAKASH	Company Petition IB (IBC)	IBC Under Sec 9		PRERAK CHOUDHARY	jurisdiction up contact to registry	18/01/2022
9243	9240	710102086582021	UNILEC ENGINEERS LIMITED VS BHARAT HEAVY ELECTRICALS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		DEOKANT TRIPATHI	estamp missed with all affidavit, page:39,82-86,88-92, 184, 205, 206, 211, 238,	27/11/2021
9244	9241	710102061602021	MAGICRETE BUILDING SOLUTIONS PRIVATE LIMITED VS BEST BUILDWELL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ritesh Khare	power of attorney notarized missed,	28/08/2021
9245	9242	710102007482022	SATYA PRAKASH VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/412(ND)2020	SATYA	page 8 not clear reminder 3/5 document not open please	25/01/2022
9246	9243	710102007642022	SAJEVE BHUSHAN DEORA LIQUIDATOR VS SONU TRADING	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/29(ND)201	Sajeve Bhushan Deora	main case wrong link please check your pdf	26/01/2022
9247	9244	710102007982022	NAVEEN KUMAR JAIN VS ENGINEERING PROJECTS (INDIA) LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/702(ND)2018	Naveen	12 PAGE NOT CLEAR document not open please upload again	27/01/2022



	A	B	C	D	E	F	G	H	I
9248	9245	710102094472021	UDAYRAJ PATWARDHAN RP OF MEHAK REALTECH PVT LTD. VS KAPIL KUMAR & ORS.	Interlocutory Application (I.B.C)	Sec 25(j)	COMPANY PETITION IB (IBC)/168(PB)20 19	Sanjay Bhatt	Pg-3 2,38,39 ,43,44,46,49 ,50,51,5 2,54,11 3,114,115 to 122	27/12/2021
9249	9246	710102083092021	VIKAS MITTAL VS M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/162(ND)20 20	BHARAT	Prayer missed reminder 2/5	14/11/2021
9250	9247	710102094462021	UDAYRAJ PATWARDHAN RP OF SUPERLATIVE INFRASTRUCTURE PVT. LTD. VS YOGESH KUMAR AGGARWAL & ORS.	Interlocutory Application (I.B.C)	Sec 25(j)	COMPANY PETITION IB (IBC)/193(PB)20 19	Sanjay Bhatt	Pg- 27,33,34,38,38,41 to 49,111,to 116, not clear reminder 2/5	27/12/2021
9251	9248	710102011082022	LUV BHARADWAJ VS FLPL LOGISTICS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2976(ND)2	Somit	Stamp paper missing ,	9/2/2022
9252	9249	710102010972022	ANU SINGH VS AVP BUILDTECH PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/355(PB)20	ADITYA	112-125,149- 165,192,202-207 not clear page	8/2/2022
9253	9250	710102008302022	MALTI BHARGAVA VS CAXTON PRESS PVT. LTD	Miscellaneous Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/123(ND)20 16	Shefali Jain	main case wrong REMINDER 2/5	28/01/2022
9254	9251	710102008012022	MANOJ MITTAL VS PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	Company Petition (Companies Act)	Sec. 7(7)		SAMIR SAGAR	Wrong section select and wrong case type select	28/01/2022
9255	9252	710102008022022	LALIT MAHESHWARI VS PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	Company Petition (Companies Act)	Sec. 7(7)		SAMIR SAGAR	Wrong section select and wrong case type select	28/01/2022
9256	9253	710102008042022	NARESH MOHAN MITTAL VS PARSVNATH LANDMARK DEVELOPERS	Company Petition (Companies Act)	Sec. 7(7)		SAMIR SAGAR	Wrong section select and wrong case type select	28/01/2022
9257	9254	710102008032022	ANURADHA MODI VS PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	Company Petition (Companies Act)	Sec. 7(7)		SAMIR SAGAR	Wrong section select and wrong case type select	28/01/2022
9258	9255	710102001042022	B.P.PACKAGINGS PRIVATE LIMITED VS KRISPYLICIOUS FOODS	Company Petition IB (IBC)	IBC Under Sec 9		VAKATI	page:27-31, 55- 121 ( clear copy or typed copy)	5/1/2022
9259	9256	710102009762022	B.P.PACKAGINGS PRIVATE LIMITED VS KRISPYLICIOUS FOODS PRIVATE LIMITED	Company Appeal(Comp anies Act)	Sec 252 (1)		Aayush	50rs e stamp missed of power of attorney with NCLT form 12, upload only final	3/2/2022

	A	B	C	D	E	F	G	H	I
9260	9257	710102095332021	COL. SUNIL KUMAR & ANJOO KUMAR VS HIGH STAR BUILDERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	&quot;Pg-165,166,222,340,342,352,356,361,428,430,432,436,438,440,442,444,450,454.461,506 to 561,563 to 586,595,597,614 to 617,683,699.702,703,708,710,711,712 to 716,717 to 721,1703,1517,1369,1422,1424,1426,1428,1430,1432,1434,1436,1438,1440,1442,1444,1446,1448,1450,1452,1454,1456,1458,1460,1462,1464,1466,1467,1470,1484,&quot;	30/12/2021
9261	9258	710102095462021	COL. SUNIL KUMAR & ANJOO KUMAR VS REGAL GREEN LANDS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	(pg60-67,160-161,217,501-591,609-611,703-705,865-867,871-939,1054,1113,1147,1161-1162,1166,1181,1185,1187-1190,1462,1465 not clear page) (page 104,108,439,698,1437,1441,1443,1445,1449,1453,1455,1457,1459-1460 cut page ) double page number after 499 page	31/12/2021

	A	B	C	D	E	F	G	H	I
9262	9259	710102095352021	COL. SUNIL KUMAR & ANJOO KUMAR VS BULLS REALTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	estamp paper missed with affidavit, page numbering missed on petition and proof of service missed, index page numbering missed, true copy sign missed on annexures, double page numbering on annexures, etc pages not clear,etc page 166,167,506,507 to 587 ,597 to 599,615 to 517,686 ,687 to 695 not clear 704 cut 705,709,711,713 to	30/12/2021
9263	9260	710102095342021	COL. SUNIL KUMAR & ANJOO KUMAR VS ORNAMENTAL REALTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	Pg- 166,167,223,362,4 29,431,433,435,43 7,439,441,443,445 ,447,449,451,453, 455,461,507 to 561,564 to 565,568 to 587, 596,615 to 617,,662, to 722,722,781,871,8 81,885,887,895,90 1,902,903,905,907 ,911,913,915,915, 917,919,921,923,9 24,926,937,945,11 72,1272,1423,142 5,1427,1429,1457, 14591461,1462,14	30/12/2021

	A	B	C	D	E	F	G	H	I
9264	9261	710102095272021	COL. SUNIL KUMAR & ANJOO KUMAR VS ASPIRANT BUILDERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	page:166, 431,437,445,509 - 587, 616,704, 705, 709, 711, 714-715, 877, 879, 879, 881, 883, 885, 887, 889, 891, 895, 899, 901-903, 905, 907, 909, 911, 913, 915, 917, 918, 921, 924, 926, 927, 929, 931, 933, 935, 937, 943, 945, 1060, 1172, 1272, 1429, 1433, 1441, 1443, 1445, 1447, 1449, 1451, 1453, 1455, 1457, 1459, 1461, 1462,	30/12/2021
9265	9262	710102095512021	COL. SUNIL KUMAR & ANJOO KUMAR VS FIVERIVERS TOWNSHIP PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	estamp paper missed with affidavit, page numbering missed on petition and proof of service missed, index page numbering missed, true copy sign missed on annexures, double page numbering on annexures, etc pages not clear,etc page 162,163,503,504 to 583,590,611 to613,678,690,700 ,701,705,897,898, 899,901,905,907,9	31/12/2021

	A	B	C	D	E	F	G	H	I
9266	9263	710102095612021	COL. SUNIL KUMAR & ANJOO KUMAR VS IREO PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	page:192, 457, 471, 481, 537-613, 642, 643, 710, 730, 731, 735, 737, 739, 741, 895-897, 901, 903, 905, 907, 909, 911, 913, 914-915, 917, 921, 923, 925, 927-929, 931, 933, 935, 937, 939, 941, 943, 945, 947, 949, 950-952, 953, 957, 959, 961, 963, 969, 971, 1396, 1553-1555, 1557, 1559, 1467, 1469, 1471, 1473, 1475, 1477, 1479, 1481, 1483-1485, 1487-1489, 1491,1497,	31/12/2021
9267	9264	710102011782022	NAGENDRA PRASAD SINGH VS MUKESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2	KUSHAGRA DIKSHIT	welfare missing in vakaltanama and stamp paper	11/2/2022
9268	9265	710102012172022	ABHISHEK JAIN VS PRAMOD KUMAR SHARMA	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/86(ND)2020	Vishal	1)Main case wrong link, matter is not confirmed but linked with compan act in soft copy IB	12/2/2022
9269	9266	710102010362022	CANARA BANK VS VAYAM TECHNOLOGIES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ichchha Kalash	brief of synopsis missed, page:75-116 not clear, 123-125, 128-130, 149, 197-200,380-383, not clear page 255-300	5/2/2022

	A	B	C	D	E	F	G	H	I
9270	9267	710102095252021	COL. SUNIL KUMAR & OTHERS VS ADSON SOFTWARE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	Pg- 6,89,90,216,355,4 24,430,432,434, to 444,448,454,455,4 62,505 to 513 514 to 554, ,557,558,559,561 to 580,,609,610,,675 to 716,,753,774,864, 894,864,896,895,8 98,900,906,912,91 4,916,917,919,924 ,1022,1053,1362,1 363,1420,1422,14 24,to 1461 ,1464 not clear , small fount, cut pages, double pagination estamp paper missed with affidavit, page numbering	30/12/2021
9271	9268	710102011652022	FUTURE UNIVERSAL PETROCHEM PRIVATELIMITED VS M/S KAPASI INFRACON LLP	Company Petition IB (IBC)	IBC Under Sec 9		DEEPALI UPADHYAY	jurisdiction not in delhi	10/2/2022
9272	9269	710102011672022	FUTURE UNIVERSAL PETROCHEM PRIVATELIMITED VS GANNON DUNKERLEY AND COMPANY LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		DEEPALI UPADHYAY	jurisdiction Mumbai	10/2/2022
9273	9270	710102003152022	SHILPI JAIN VS CENTAX PUBLICATIONS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4),Sec. 244(1)		Pankaj Paliwal	Fees missed of section 246, synopsis missed	12/1/2022
9274	9271	710102011702022	ROYAL PRESSING AND COMPONENTS PRIVATELIMITED VS MM INDUSTRIES ( THROUGH AMIT MITTAL)	Company Petition IB (IBC)	Sec 60(5)		Himanshu Nailwal	wrong sec ( need to file IA)	11/2/2022
9275	9272	710102090832021	M/S SRI RAM GASES VS MIDEAST INTEGRATED STEELS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		P.S.CHANDRALE KHA	page:96-99, 114-118, 148, compliance affidavit notarized missed,	13/12/2021

	A	B	C	D	E	F	G	H	I
9276	9273	710102024662021	SHAKTI BHUSHAN VS TSR DARASHAW CONSULTANTS PVT. LTD.	Company Petition (Companies Act)	Application under any other provisions		Alok Verma	Wrong section select,section 56 fees missed,pgs not clear 15,16,18 to 26,3rs court fees missed in vakaltnama,MoA &&&AoA and company master data missed of respondent,write &&quot;Vs&&quot; between petitioner and	26/03/2021
9277	9274	710102024762021	SHAKTI BHUSHAN VS TATA IRON AND STEEL CO. LTD.	Company Petition (Companies Act)	Application under any other provisions		Alok Verma	Wrong section select,section 56 fees missed,pgs not clear 28,29 to 41,3rs court fees missed in vakaltnama,MoA &&&AoA and company master data missed of respondent,write &&quot;Vs&&quot; between petitioner and	27/03/2021
9278	9275	710102076332021	AROUSE MARKETING PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Comp anies Act)	Sec 252 (3)		VISHAL GUPTA	Pages not clear 41,42,48,52,60 to 63,68,73,80,81,82, 85,86,93,94,97,98, 99,102,104,110,114,119,123,124,127,128,129,146,147, 148,150,160,172,1	14/10/2021
9279	9276	710102010962022	DECORBRIX INFRA SOLUTIONS PRIVATELIMITED VS BPTP LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAJENDRA SAHU	volume wise index missed, petition not sign on every pages, supporting affidavit missed, page 34 not clear, jurisdiction not in	8/2/2022

	A	B	C	D	E	F	G	H	I
9280	9277	710102011162022	MARUTI BITUMEN PRIVATE LIMITED VS C P ARORA ENGINEERS CONTRACTORS	Company Petition IB (IBC)	IBC Under Sec 9		ANIL AGARWALLA	notarial not approved, estamp paper missed with	9/2/2022
9281	9278	710102007152022	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS ADARSH BUILDESTATE LIMITED	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		sfionclt	Wrong case type select,council sign missed in index,pgs not clear 180 to 193, no serial no after pg no 279 &&& MoA &&&	24/01/2022
9282	9279	710102012332022	GYANESHWAR SAHAI VS SACH TELECOM PRIVATE LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/597(ND)20	Gyaneshwar Sahai	case type wrong and document incomplete	13/02/2022
9283	9280	710102012102022	VIJENDER SHARMA VS MR.ANIL TAYAL	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/654(PB)20	Vijender Sharma	party name wrong	12/2/2022
9284	9281	710102012032022	VIJENDER SHARMA VS MR.ANIL TAYAL	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/654(PB)20	Vijender Sharma	case type wrong	12/2/2022
9285	9282	710102012272022	GYANESHWAR SAHAI VS MR.ANIL TAYAL	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/597(ND)20	Gyaneshwar Sahai	welfare 25rs. and court fee 3rs. missing in	13/02/2022
9286	9283	710102090792021	MADHAVKRISHNA TEXTILE MILLS PRIVATE LIMITED VS LAJ	Miscellaneous Application (IBC)		COMPANY PETITION IB (IBC)/409(ND)20	Suneet Nagpal	index missing ,	13/12/2021
9287	9284	710102001972022	TECPRO SYSTEM LIMITED VS RASHTRIYA ISPAT NIGAM LTD.	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/197(PB)20	JASVIN DHAMA	documents are not proper plz refile it again	8/1/2022
9288	9285	710102009082022	MANISH KUMAR VS DRISHTI INDIA LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/354(PB)20	Priyanka Chouhan	54,72 hindi page	1/2/2022
9289	9286	710102001332022	TECPRO SYSTEM LIMITED VS KANTI BIJLEE UTPADAN NIGAM LTD.	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/197(PB)20	JASVIN DHAMA	75 not clear page reminder 2/5	6/1/2022
9290	9287	710102009782022	TECPRO SYSTEM LIMITED VS ELECON ENGINEERING COMPANY LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/197(PB)20 17	AVS Subramanyam	83,101,109 not clear page and index missing vol2 Technically issue , document not open properly	3/2/2022
9291	9288	710102012722022	S. S. REALTECH & ANR. VS ELECON ENGINEERING COMPANY	Interlocutory Application (I.B.C)			APOORV KURUP	main case not link wrong case type	15/02/2022



	A	B	C	D	E	F	G	H	I
9292	9289	710102009902022	TECPRO SYSTEM LIMITED VS SHREE CEMENT LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/197(PB)2017	AVS Subramanyam	Technically issue , document not open properly please upload	3/2/2022
9293	9290	710102012992022	M/S. MAGPIE INTERNATIONAL LTD VS KAILASH JAIN & ORS	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/2924(ND)2019	Ichchha Kalash	Section wrong pls choose section any other provision , and page no 77 need type copy	16/02/2022
9294	9291	710102008882022	TECPRO SYSTEM LIMITED VS DALMIA CEMENT (BHARATH)	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/197(PB)20	JASVIN DHAMA	documents are not proper plz refile it again	31/01/2022
9295	9292	710102008792022	TECPRO SYSTEM LIMITED VS ROSA POWER SUPPLY	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/197(PB)20	JASVIN DHAMA	Documents not proper uploaded. File again.	31/01/2022
9296	9293	710102009032022	MANALI DIGI COMMERCE PVT. LTD. VS TRINITRON SOFTECH PVT LTD	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/2548(ND)2019	RAJAT KATYAL	1,6-7 not clear page and section wrong and section over	1/2/2022
9297	9294	710102010412022	RP SUNIL KUMAR AGARWAL VS INDURE PRIVATE LTD.	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/2083(ND)2	SUNIL KUMAR AGRAWAL	Docs not open for scrutiny please refile ,	5/2/2022
9298	9295	710102011512022	CREATIVE INFRAHEIGHTS PVT. LTD. VS JBK DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/2552(ND)2	Chandni	DD MISMATCH	10/2/2022
9299	9296	710102013172020	SKYVILLE RESIDENTS WELFARE ASSOCIATION VS ADEL LANDMARKS LIMITED	Company Application(IBC)		COMPANY PETITION IB (IBC)/1083(PB)2018	alok kumar	case type wrong and 45-67,85-99,102-103,108-114,117,125,127,1	29/01/2020
9300	9297	710102013432022	YES BANK VS ASIAN HOTELS (WEST) LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/571(PB)20	HASHMAT NABI	section wrong	17/02/2022
9301	9298	710102014102022	TECHNOLOGY DEVELOPMENT BOARD VS SIBA KUMAR MOHAPTRA	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/1243(ND)2018	Shagun	270-271,275-277 not clear page and index missing vol and vol2 court fee	18/02/2022
9302	9299	710102013992022	COMMERCIAL TAX DEPARTMENT GOVERNMENT OF RAJASTHAN VS POOJA BAHRY RESOLUTION PROFESSIONAL OF FOURTH DIMENSTION SOLUTIONS LTD.	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/1232(ND)2019	Vidhan	page numbering missing in index	18/02/2022

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9303	9300	710102014172022	ANDIV IMPEX PRIVATE LIMITED VS SREI INFRASTRUCTURE FINANCE LTD.	Interlocutory Application (I.B.C)			NITIN MITTAL	main case not link and sign missing section wrong	19/02/2022
9304	9301	710102013322022	KARMIC ENERGY PRIVATE LIMITED VS KARMIC ENERGY	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/200(ND)20	KIRIT	service missing	16/02/2022
9305	9302	710102083122021	RUDRA BUILDWELL CONSTRUCTIONS PRIVATE LIMITED VS RUDRA BUILDWELL DEVELOPERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Vinay	Page not clear-43-45,88, ( typed copy required ) /IRP Certificate miss/Address of corporate debtor miss in form-1/Incomplete	14/11/2021
9306	9303	710102012232022	NATRAJ TIE UP PRIVATE LIMITED VS REGISTRAR OF COMPANIES (DEEP JYOTI SOFTWARE INFOTECH PVT. LTD.)	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (l) of section 230		MANISH GUPTA	Pgs not clear 133,134,274,311,	12/2/2022
9307	9304	710102012092022	NATRAJ TIE UP PRIVATE LIMITED VS REGISTRAR OF COMPANIES (DEEP JYOTI SOFTWARE INFOTECH PVT. LTD.)	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	Stk 07 missed,	12/2/2022
9308	9305	710102013602022	SHAPOORJI PALLONJI AND COMPANY PRIVATE LIMITED VS ASF INSIGNIA SEZ PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		AAKANKSHA KAUL	volume wise index missed, estamp paper missed with all affidavits of current dates, page:427-454, 611-623, 626, 630, 1049-1054, 1331, 1334, 1336-not	17/02/2022
9309	9306	710102013812022	INDU KUMAR AND ORS VS BR BIOMEDICAL PRIVATE LTD	Contempt Petition (IBC)	Sec 60(5)		Richa	wrong section and need to file IA, etc	18/02/2022
9310	9307	710102084612021	M/S KANWAR RAJ & CO. PVT. LTD. VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Intervention Petition (IBC)	Rule 11 of NCLT, 2016		Gaurav	for intervention case type 60(5) and index in volume 2, only	19/11/2021
9311	9308	710102011062022	A K M SYSTEMS PRIVATE LIMITED VS MG HOUSING PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Prashant Jain	irp details not fill in page 14, vakalatnama missed, proof of	8/2/2022

	A	B	C	D	E	F	G	H	I
9312	9309	710102010222022	VIJAY KUMAR SINGH VS SANDEEP KUMAR BHATT	Contempt Petition(Companies Act)	Rule 11 of NCLT,Sec 425		Prakash Legal Advisers	Mentioned correct case no.on cover page CP/IB, pgs not clear 40 to 42, vakaltnama missed, synopsis/list of dates	5/2/2022
9313	9310	710102015542022	PNB HOUSING FINANCE LIMITED VS HARKARAN SINGH UPPAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/6(ND)2022	Muskan Ahuja	main case wrong	28/02/2022
9314	9311	710102009412022	RAJ KUMAR GUPTA VS GOLD WINES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2087(ND)2019	Raj	please upload single pdf upload merge pdf upload clear pdf all pages not clear affidavit ,stamp paper missed	28/02/2022
9315	9312	710102015652022	M/S LAGNAM SPINTEX LIMITED VS M/S INNOVATIVE TEXTILES	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/368(ND)20	Siddhesh	section not mention in soft copy	2/3/2022
9316	9313	710102015662022	PNB HOUSING FINANCE LIMITED VS HARKARAN SINGH UPPAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/6(ND)2022	Muskan Ahuja	main case wrong	2/3/2022
9317	9314	710102016662022	R.R. DISTRIBUTERS PVT. LTD VS M/S KANODIA TECHNOPLAST LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/548(ND)20	Ashwani Kumar Gupta	section wrong	2/3/2022
9318	9315	710102016412022	MADHAVKRISHNA TEXTILE MILLS PRIVATE LIMITED VS LAJ EXPORTS LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/409(ND)2020	Ricky	case type wrong and sign missing number missing in index and welfare court fee	2/3/2022
9319	9316	710102014552022	ISHAN SINGH VS SPAZE TOWERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/284(PB)2021	Ayush Shrivastava	Pg-19 to 41,45,47,50,52 to 191,193,201 to 203,251 to 254,	28/02/2022
9320	9317	710102015312022	GIAN CHAND NARANG VS RAYAN LABORATORY PVT. LTD.	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/706(PB)20	ABHISHEK	court fees missing in vkaltnama	25/02/2022
9321	9318	710102019252021	INDIAN BANK ERSTWHILE ALLAHABAD BANK VS NIMITAYA HOTEL AND RESORTS LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1913(ND)2019	REEMA KHORANA	Section Not Mention in Soft Copy But Technically Rule 11 Select Plz Write in Soft Copy Also please mention typed	28/02/2022

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9322	9319	710102004102022	M/S KESHAV ENTERPRISES VS ALUPAN COMPOSITE	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/3196(ND)2	Ashish Verma	IB NOT MENTION IN SOFT COPY	24/02/2022
9323	9320	710102015832022	ARUN RATHI VS AJIT KUMAR RP OF RATHI TMT SARIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/938(PB)20	KARAN GANDHI	76-107 not clear page and index missing in	2/3/2022
9324	9321	710102016122022	UMESH GARG VS PUSHPA DEVI	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/449(PB)20	ABHISHEK	48,53,79 not clear page 49-52,69-72 ,75-78,85 hindi	2/3/2022
9325	9322	710102008412022	ABW VERONA HILLS FLAT BUYERS ASSOCIATION VS SATYA	Interlocutory Application (I.B.C)	Sec 60(5)		Mushtaq Salim	main case not link vakalatnama not clear	23/02/2022
9326	9323	710102014642022	IDBI BANK LIMITED VS SATYA PRAKASH GUPTA	Company Application(C ompanies Act)	Rule16(d),NCLT Rules,2016	COMPANY PETITION IB (IBC)/300(PB)20 20	Omkar Kelkar	case type wrong	28/02/2022
9327	9324	710102015262022	JUSTICE HET SINGH YADAV VS M/S GRANITE GATE PROPERTIES PVT	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1248(PB)2	Sanchit Garga	application missing please refile document	28/02/2022
9328	9325	710102012802022	FBONLINE TRADING PRIVATE LIMITED VS INGRAM MICRO INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC,Rule 11 of	COMPANY PETITION IB (IBC)/517(ND)20 21	AABHAS SINGH	need to sapratlty both application reminder 2/5	2/3/2022
9329	9326	710102013952022	RITU TANDON VS M/S RAIN AUTOMOTIVE INDIA PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1095(ND)2	NAKUL MOHTA	case type wrong main case not link reminder 2/5	28/02/2022
9330	9327	710102014342022	AMAN CHHABRA & ANR VS MASCOT SAHO HOMES PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/919(ND)20	Sibo	stamp paper missing	24/02/2022
9331	9328	710102090252021	ASHISH KUMAR VS RABINDRA KUMAR MINTRI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/806(PB)20	Akash	Pg- 37,39,77,79,89,no t clear page	2/3/2022
9332	9329	710102015422022	PNB HOUSING FINANCE LIMITED VS NIRMAL SINGH	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/7(ND)2022	Anurag	wrong file	25/02/2022
9333	9330	710102015432022	PNB HOUSING FINANCE LIMITED VS NIRMAL SINGH	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/7(ND)2022	Anurag	main case wrong	28/02/2022
9334	9331	710102066592021	THE CLIMATE MAKERS SALES VS NBCC INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Amit Gupta	page:41, 45-46, 50, 55-61, 68-69, 71, 74-76, not clear and true copy sign missed on every pages of annexures. (multiple document uploaded delete old document	2/3/2022



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9344	9341	710102008392022	SUNIL KUMAR JAIN VS VIVEK GAUR	Interlocutory Application (I.B.C)	Rule 154 (1)	COMPANY PETITION IB (IBC)/1638(ND)2	SUNIL	main case wrong please check your pdf and	29/01/2022
9345	9342	710102016302022	ASHOK AGARWAL VS AMITEX POLYMERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1895(ND)2	Pankaj Bhagat	SERVICE MISSING	28/02/2022
9346	9343	710102025772020	JAIN IRRIGATION SYSTEMS LIMITED VS PRAGYAWAN TECHNOLOGIES PRIVATE	Company Petition IB (IBC)	IBC Under Sec 9		Mukund Rawat	synopsis , list of date and events missed page 64 to 105 ,107,133 to	27/02/2020
9347	9344	710102041292021	MITHLESH VARSHNEY VS UNITECH LTD	Company Petition (Companies Act)	Sec. 73(4)		MITHLESH VARSHNEY	Master index missed, memo of parties missed/synopsis/ list of dates &&& events missed, NCLT form 11 missed, supporting affidavit missed, vakaltnama	16/06/2021
9348	9345	710102095492021	COL. SUNIL KUMAR & ANJOO KUMAR VS FIVERIVERS BUILDCON PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	page:163, 164, 441, 503-593, 611-613, 680, 700, 705, 709-712, 865-941, 1056, 1168, 1268, 1366, 1464, 1467, 1616, 1419, 1421, 1423, 1425, 1427, 1429, 1431, 1433, 1435, 1437, 1439, 1441, 1443, 1445, 1447, 1449, 1451, 1453, 1455, 1457, 14559, 1461, 1463, 1467, 1481, not clear, and 3rs court fee missed on vakalatnama, 50rs estamp papge missed with every power	31/12/2021
9349	9346	710102017732020	AMTEK VS REGISTRAR OF COPMPANIES ACT	Company Application(C ompanies Act)	Rule16(d),NCLT Rules,2016	COMPANY PETITION (COMPANIES ACT)/16(ND)201	RANJANA ROY GAWAI	wrong filing	7/2/2020

	A	B	C	D	E	F	G	H	I
9350	9347	710102017602022	RICHA FASHION PVT LTD VS ATUL KANSAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1565(PB)2018	Prashant Katara	sign missing in application page and notary missing in stamp	4/3/2022
9351	9348	710102017652022	RAVI KHANNA VS NAVNEET KUMAR	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1466(ND)2	Rahul Narayan	17-24 not clear page and section wrong	4/3/2022
9352	9349	710102015922022	MRS. NEETA SINGH VS MR GAURAV KATIYAR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2019	SACHIN	main case not link index missed Pg-41-48, 58-62,74-75,94,98,106-110 not clear page and welfare court	26/02/2022
9353	9350	710102017292022	ROCKSAND MINERALS PVT LTD VS J KARTHIGA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION (COMPANIES)	Aditi Sharma	wrong file	3/3/2022
9354	9351	710102017302022	ROCKSAND MINERALS PVT LTD VS J KARTHIGA	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/449(PB)20	Aditi Sharma	wrong file please file in chennai nclt	3/3/2022
9355	9352	710102017462022	M/S SHEETAL IMPEX PVT. LTD. VS RAM LAL KAMAL RAJ JEWELLERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/537(ND)2020	Nitin Sharma	section not mention in index	3/3/2022
9356	9353	710102095372021	MAHAVIR ASSOCIATES PRIVATE LIMITED VS THEME EXPORT PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/323(ND)2019	Shashi Bala &#40;D/56/2018&#41;	section 42 not allowed for application stamp paper not	30/12/2021
9357	9354	710102017472022	DHEERAJ NAKRA VS ATUL KUMAR KANSAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1565(PB)2018	honey Khanna	main case number not mention in soft copy and section wrong and sign missing and stamp paper missing and notary missing in affidavit and page	3/3/2022
9358	9355	710102016392022	STRONG VINTRADE PRIVATE LIMITED VS REGISTRAR	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Aman	25rs and 3rs welfare and court fees not clear	28/02/2022
9359	9356	710102017492022	SPLENDOR BUILDWELL PRIVATE LIMITED VS M/S. CONCEPT INTERNATIONAL INDIA	Company Petition IB (IBC)	IBC Under Sec 9		Siddharth Bhatli	incomplete document	3/3/2022

	A	B	C	D	E	F	G	H	I
9360	9357	710102007892021	WINSOME KNIT GARMENTS VS M/S.NAYAK AVIATION SERVICES PVT. LTD	Company Petition (Companies Act)	Application under any other provisions		Ananda Gomathy	Document incomplete	28/01/2021
9361	9358	710102017482022	JAMMU AND KASHMIR BANK LIMITED VS DINESH BASIA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page 1 &&& memo of parties,affidavit missed , 27,28,63 to 69,77,82, not	3/3/2022
9362	9359	710102017452022	M/S SPLENDOR LANDBASE LIMITED VS M/S. CONCEPT	Company Petition IB (IBC)	IBC Under Sec 9		Siddharth Bhatli	DOCUMENT UNCOMPLETE	3/3/2022
9363	9360	710102017752022	JAMMU AND KASHMIR BANK LIMITED VS RAJEEV GUPTA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page:78, 143-236, 244-262, 408, 431, not clear	4/3/2022
9364	9361	710102012782022	VISHAL GUPTA VS ESSEL LUCKNOW RAEBARELI TOLL ROADSLIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VIJAY	page: 43,44A 102,119,120,133,139,174A, 3rs court fee on vakalatnama, true copy sign missed	15/02/2022
9365	9362	710102019562022	RAMESH DATWANI VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/2130(ND)2019		RAVINDER SINGH	notary missing in stamp paper and page 30 not clear and 1 rs. court	11/3/2022
9366	9363	710102019592022	BALRAM DATWANI VS TODAY HOMES AND INFRASTRUCTURE PVT.	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/2130(ND)2019		RAVINDER SINGH	notary missing in stamp paper	11/3/2022
9367	9364	710102019912022	DEEPIKA MEHTA VS M/S RED TOPAZ REAL ESTATE PVT LTD	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/667(ND)2019		Omar Hoda	page number double after 19 page	12/3/2022
9368	9365	710102018632022	AEKEVI INDUSTRIES PRIVATE LIMITED VS UNIQUE KITCHEN AIDS PRIVATE LIMITED	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/2826(ND)2019		MUKESH	sign and true copy missing	8/3/2022
9369	9366	710102015482022	M/S SUNPACK INDIA VS M/S KANODIA TECHNOPLAST LTD.	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/1007(ND)2020		FANISH K. JAIN	13-70,112-113 not clear page reminder 2/5	24/02/2022
9370	9367	710102019972022	M/S JAYH BUILDTECH PVT LTD. VS M/S RED TOPAZ REAL ESTATE PVT	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/667(ND)2019		Omar Hoda	double page number after 20 page	12/3/2022
9371	9368	710102019932022	TEJASVIN PASSI VS M/S RED TOPAZ REAL ESTATE PVT LTD	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/667(ND)2019		Omar Hoda	double page number after 19 page	12/3/2022
9372	9369	710102018372022	DOR TECH DOORS INDIA PRIVATE LIMITED VS DOR TECH DOORS INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/712(ND)2020		RAJAT ANEJA	section wrong	7/3/2022



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9373	9370	710102009122022	GHP BUILDCON PVT. LTD. VS MUKESH GUPTA	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/1022(ND)201		Kartik	31,47-48,50,51-53,57-115 not clear page	1/2/2022
9374	9371	710102018492022	SWEDISH PORTFOLIO PRIVATE LIMITED VS NATMA SECURITIES PRIVATE LIMITED	Company Application(C ompanies Act)	COMPANY PETITION (COMPANIES ACT)/21(PB)2022		Suresh	wrong file	7/3/2022
9375	9372	710102006332022	VIKAS KHANDELWAL VS PAWAN KUMAR GOYAL	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/684(ND)2020		ROHIT RATHI	Pg- 18 extra or not clear please extra documents	20/01/2022
9376	9373	710102001992022	TECPRO SYSTEM LIMITED VS ANDHRA PRADESH POWER DEVELOPMENT	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/197(PB)2017		JASVIN DHAMA	volume wise index missed reminder 2/5	8/1/2022
9377	9374	710102018462022	P.R. ROLLING MILLS PVT. LTD. VS HEMA ENGINEERING	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/900(ND)2020		Nivedita R. Sarda	stamp paper missing	7/3/2022
9378	9375	710102018472022	M/S JANUS VALUEFOLIO PVT. LTD. VS SAPNA CANS PRIVATE LIMITED	Company Application(C ompanies Act)	COMPANY PETITION (COMPANIES ACT)/203(ND)2021		Suresh	wrong file	7/3/2022
9379	9376	710102020032022	WAVE MEGACITY CENTRE PRIVATE LTD. VS SAPNA CANS PRIVATE	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/197(PB)2021		RAGHAV CHADHA	stamp paper missed need to sign every pages	14/03/2022
9380	9377	710102029392021	YES BANK LIMITED VS TULIP STAR HOTELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/3256(ND)2019		RAJEEV	sign missed on application need to sign every pages, stamp paper missing Pg-14-409 not clear page 411-	12/4/2021
9381	9378	710102012462022	SURESH KUMAR JAIN VS M. K. OVERSEAS EXPORT PVT. LTD.	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/1731(ND)201		ANOOP	Pg-18+19 not allowed reminder 2/5	14/02/2022
9382	9379	710102019372022	ALAKHA DALMIA VS MAN SINGH THAKUR DIRECTOR MANILACE PRIVATE LIMITED	Company Application(C ompanies Act)	COMPANY PETITION (COMPANIES ACT)/239(ND)2017		Ayush Shrivastava	wrong file	11/3/2022
9383	9380	710102016232022	VIKAS GARG VS CAS HEMA PRIVATE LIMITED	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/900(ND)2020		Vishal	due payment for section sec-49 page on 3,	28/02/2022
9384	9381	710102019342020	M/S WESTWAY ELECTRONICS LIMITED VS PLUS DIGITAL VENTURES PRIVATE	Company Application(IB C)	COMPANY PETITION IB (IBC)/2325(ND)2019		Adv	case type wrong	12/2/2020
9385	9382	710102015752022	SANDEEP GOEL VS PLUS DIGITAL VENTURES PRIVATE LIMITED	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/1343(PB)2018		Anoop Kumar Sharma	court fee Rs.5 and welfare Rs 25 need for vakalatnama	25/02/2022

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9386	9383	710102011452022	NAVJIT SINGH RP VS PLUS DIGITAL VENTURES PRIVATE LIMITED	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/556(ND)2020		Sumit Sinha	Due payment for other section 25(2)(e) sir please check objection in file after that	10/2/2022
9387	9384	710102002892022	CHARANJEET BATRA VS EARTH INFRASTRUCTURES LTD.	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/401(ND)2017		MAHENDER PAL ARORA	section wrong, according your pdf reminder please choose	11/1/2022
9388	9385	710102001292022	TECPRO SYSTEM LIMITED VS JINDAL INDIA THERMAL POWER	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/197(PB)2017		JASVIN DHAMA	Pg-74 to 81,94,149 not clear reminder	5/1/2022
9389	9386	710102019472022	MR. RAJESH KUMAR MITTAL VS MR. ANIL KUMAR MALHOTRA &	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/52(PB)2021		Rashmi K Patil	83,110 not clear page and section not mention in	11/3/2022
9390	9387	710102018642022	QUIPO INFRASTRUCTURE LIMITED VS HARIDWAR INFRASTRUCTURE	Contempt Petition (IBC)	Application under any other provisions- IBC		Harshit Khare	wrong section and wrong e-file, ( need to file IA ) and contact to	8/3/2022
9391	9388	710102019162022	ANCA MARIA NEACSU VS REGISTRAR OF COMPANIES`	Company Petition (Companies Act)	Application under any other provisions		Vikram Kalra	Wrong section select, e stamp missed with supporting affidavit, 25rs welfare and 3rs court fees missed,company master data missed, merge in	10/3/2022
9392	9389	710102016382022	STRONG VINTRADE PRIVATE LIMITED VS REGISTRAR OF COMPANIES`	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		Aman	Wrong section select, repeated documents	28/02/2022
9393	9390	710102016552022	NIMITAYA PROMOTERS PRIVATE LIMITED VS KIDS CLINIC INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Kumar Anurag	incomplete document jurisdiction Bengaluru	28/02/2022
9394	9391	710102087522021	SREI EQUIPMENT FINANCE LIMITED VS WIANXX IMPEX PRIVATE	Intervention Petition (IBC)	Sec 60(5)		Kripa Shankar Prasad	case type wrong 22-23 not clear page reminder	30/11/2021
9395	9392	710102019182022	INTERNATIONAL PRINT-O-PAC VS ARES INVESTMENTS LLC	Company Appeal(Comp anies Act)	Any other provision - Govt body		AJAY CHUGH	Wrong document uploaded	10/3/2022
9396	9393	710102018402022	PRADEEP JAIN VS NAVNEET KUMAR GUPTA	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Satyam	3rs court fee missed, brief of synopsis and list of dates and	7/3/2022

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9397	9394	710102094042021	ROHIT GUPTA VS FIRST STEP PROPERTIES PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 213		Vivek	pages not clear 28,AoA and MoA, Company master data missed of	23/12/2021
9398	9395	710102080262021	SANJEEV SRIVASTVA VS REGISTRAR OF COMPANIES DELHI & HARYANA	Company Petition (Companies Act)	Sec. 441		Jatin Gupta	main petitioner name missed in cover page and memo of parties, MoA &&&; AoA and	30/10/2021
9399	9396	710102089132021	ICICI BANK LIMITED VS ESSAR POWER JHARKHAND LTD.	Intervention Petition(Companies Act)	Intervention Application		Sudesh Kumar Verma	wrong case type &&&; wrong section select, link with	6/12/2021
9400	9397	710102013632022	SIDHANT SHARMA VS AKASH KHILWANI	Company Petition (Companies Act)	Rule 11 of NCLT,Sec. 271-273		YOGESH KUMAR JAGIA	section wrong ,271-273 reminder 3/5	17/02/2022
9401	9398	710102015842022	PIRAMAL CAPITAL & HOUSING FINANCELIMITED VS SGS CONSTRUCTION & DEVELOPERS PRIVATELIMITED	Company Petition IB (IBC)	IBC under Sec 7		Prashant Kumar	page 91not clear ,93,95,142,144,in hindi 156 ,not clear 158,court fees welfare missed, volume	25/02/2022
9402	9399	710102019812022	PARUL SHUTTERING HOUSE VS MIST DIRECT SALES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gursat	page 61 to 154,158 to 186,202 ,204,206,208,211, 213,218,220,222,223,225,227,248,24	12/3/2022
9403	9400	710102018892022	JOVIAL ENTERPRISES THROUGH PROPRIETOR ANIL JOSHI VS VIVAAN MANUFACTURING PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		AVTAAR	page 26,97 to 101 not clear	9/3/2022
9404	9401	710102013692022	RAKESH KUMAR TYAGI VS WIANXX IMPEX PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/271(PB)20 17	Kripa Shankar Prasad	Pg- 18,22,23,24,25,26, 27,28,29,30,32,33, 35,36,37 not clear	17/02/2022
9405	9402	710102020482022	UM AUTOCOMP PRIVATE LIMITED VS D R INTERNATIONAL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/282(ND)20 21	RAJIV SINGH	double page numbering after 16 page and 32 page not clear and section not	15/03/2022
9406	9403	710102015742022	VIJAY TANDON VS CHANDRA PRAKASH	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2	Shivam	18-27,48-55 not clear page stamp paper missing	25/02/2022

	A	B	C	D	E	F	G	H	I
9407	9404	710102020772022	ANSAL PROPERTIES AND INFRASTRUCTURE LTD. VS ARCHIGROUP ARCHITECTS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/225(ND)2020	PRADEEP	E stamp &&& supporting affidavit missed, 3rs court fees missed in vakaltnama, no	16/03/2022
9408	9405	710102021532022	MR. SHAILESH VERMA RP OF CORPORATE DEBTOR VS EDELWEISS ASSET RECONSTRUCTION PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1140(ND)2018	Sanjay Bhatt	section not mention in pdf	21/03/2022
9409	9406	710102016492022	VIPUL KANT UPADHYAY VS INTEC CAPITAL LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/81(ND)2022	Mani Gupta	54-80,85,87-92,94-97,99-106,108-113,115-120,122-126,136-144 not clear page please	28/02/2022
9410	9407	710102020902022	BANK OF BARODA VS TIRUPATI BUILDING & OFFICES PVT LTD	Restoration Application (IBC)	Rule 11 of NCLT, 2016		Asiya Khan	main case not link with application and 25 page not clear welfare 25 rs. and court 3rs.	17/03/2022
9411	9408	710102020832022	PARDEEP KUMAR SETHI VS TWENTY FIRST CENTURY WIRE ROOS	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1088(PB)2	Dheeraj	case type wrong	16/03/2022
9412	9409	710102020842022	SV ROADWAYS VS STAR MINERALS RESOURCES PVT. LTD.	Company Appeal (IBC)	Sec 42		Gaurav	main case not link	16/03/2022
9413	9410	710102020892022	SM MILKOSE LIMITED & ANR VS GREATER NOIDA INDUSTRIAL DEVELOPMENT	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/334(ND)2017	SAMIR SAGAR	double page numbering after 30 page	17/03/2022
9414	9411	710102021722022	MRS TARA CHOPRA VS GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Miscellaneous Application (Companies Act)	Sec. 59		NIKHIL PARIKSHITH	main case not link case type wrong please delete extra document section wrong	22/03/2022
9415	9412	710102020822022	THOMSON PRESS (I) LTD. VS MOSER BAER INDIA LTD.	Interlocutory Application (I.B.C)	Sec 60(5)		Arun Kumar Singh	main case not link and page 20 not clear reminder 2/5	16/03/2022
9416	9413	710102020302022	SANJEEV AHUJA VS LG ELECTRONICSLG ELECTRONICS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/613(ND)20	KARAN MALHOTRA	due payment for rule-11 reminder 2/5	15/03/2022

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9417	9414	710102002022022	INDU KUMAR AND ORS VS SAHA INFRATECH PRIVATE LTD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1781(ND)2018	Richa	42,44-56 not clear page and court fee and welfare missed in vakalatnama please contact to	8/1/2022
9418	9415	710102089492021	ARMOUR SECURITY INDIA PRIVATE LIMITED VS AMBIENCE TOWER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/124(ND)2020	OCEAN LAW FIRM	DD EXPIRE	8/12/2021
9419	9416	710102009822022	INDU KUMAR AND ORS VS SAHA INFRATECH PRIVATE LTD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1781(ND)2	Richa	143-151 not clear page please upload clear copy	3/2/2022
9420	9417	710102020322022	PRADEEP JAIN VS NAVNEET KUMAR GUPTA RP OF EMERALD LANDS INDIA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1466(ND)2019	Diwan	section not mention in index	15/03/2022
9421	9418	710102077022021	KOTAK MAHINDRA PRIME LTD. VS MR. PAWAN KAPOOR	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/551(ND)20	JANENDER	section wrong need to separate both application	18/10/2021
9422	9419	710102021322022	ZEXUS AIR SERVICES PVT LTD VS CAPT. SAMUAL TARIG OMER	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/421(ND)20	Manoj Kumar Malik	23-58 not clear page and section wrong	17/03/2022
9423	9420	710102020362022	MR. V K CHOWDHARY VS NAVNEET KUMAR GUPTA RP OF EMERALD LANDS INDIA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1466(ND)2019	Manoj Kumar Malik	section not mention in index	15/03/2022
9424	9421	710102020742022	INTERNATIONAL LAND DEVELOPERS PRIVATE LIMITED VS 360 REALTORS LLP	Miscellaneous Application (IBC)	Any other provision - Govt body	COMPANY PETITION IB (IBC)/758(ND)2020	Nistha Gupta	wrong file and need to additional document	16/03/2022
9425	9422	710102021162022	NESTLE INDIA LIMITED VS DOOSAN POWER SYSTEMS INDIA	Company Appeal(Companies Act)	Sec 252 (3)		Narender	Petition missed	17/03/2022
9426	9423	710102021352022	TENOR ENTERPRISES PRIVATE LIMITED VS THE SIXTH ELEMENT SPORTS & ENTERTAINMENTS PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Minal	Pgs not clear 112, pg no 192 missed	17/03/2022
9427	9424	710102021062022	HARINDER SINGH RANA VS RAJEEV KUMAR GUPTA	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	pgs not clear 15,16, stk 07 missed	17/03/2022
9428	9425	710102021052022	HARINDER SINGH RANA VS RAJEEV KUMAR GUPTA	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	pgs not clear 18,19	17/03/2022
9429	9426	710102073722021	POWER2SME PVT LTD VS MOHINDER AGARWAL	Company Petition IB (IBC)	Section 95(1)		Pankaj Bhagat	Fees details upload.	8/10/2021

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9430	9427	710102021132022	ICICI BANK LIMITED VS ESSAR POWER JHARKHAND LTD.	Contempt Petition (IBC)	Sec 60(5)		Sudesh Kumar Verma	main case link ,section wrong ,synopsis , list of date and events missed,	17/03/2022
9431	9428	710102020802022	VIPUL MITTAL VS LIT (INDIA) PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Himanshu Dhawan	document upload properly	16/03/2022
9432	9429	0710102066142021/1	LEO TIMBER PRIVATE LIMITED Vs. NA	COMPANY PETITION IB (IBC)/681(ND) 2021	IBC Under Sec 10			Case Title, Case Number, Case Name and Index All four are	28-01-2022
9433	9430	0710102075702019/1 0	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND) 2019	IBC Under Sec 9			Affidavit document incomplete Filed	28-01-2022
9434	9431	0710102103732020/1	KASHMIR SINGH CHAUHAN Vs. MUKUL KUMAR	INTERLOCUT ORY APPLICATION (I.B.C)/5373(P B)2020	Sec 60(5)			Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	29-01-2022
9435	9432	0710102104652020/1	M/S HIMANSHU DYEING MILLS Vs. MUKUL KUMAR	INTERLOCUT ORY APPLICATION (I.B.C)/5368(P B)2020	Sec 60(5)			Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	29-01-2022
9436	9433	0710102005562022/1	RATAN KUMAR Vs. SARE GURUGRAM PVT LTD	INTERLOCUT ORY APPLICATION (I.B.C)/365 (PB)2022	Sec 60(5)			Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	30-01-2022
9437	9434	0710102065072021/1	MANISH SAINI Vs. M/S EK RASA HOSPITALITY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/177(ND) 2021	Sec. 241(1),Sec. 242(4)			Case Title, Case Number, Case Name and Index All four are missing	30-01-2022
9438	9435	0710102077082021/1	STATE BANK OF INDIA Vs. VIVEK SACHDEV	COMPANY PETITION IB (IBC)/754(ND) 2021	Section 95(1)			E-stamp missing	30-01-2022
9439	9436	0710102086982019/1 7	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	COMPANY PETITION IB (IBC)/1198 (ND)2019	IBC Under Sec 9			Need to File in IA	30-01-2022

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9440	9437	0710120004512018/24	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions			Need to File in IA	30-01-2022
9441	9438	0710120006752018/20	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/1032 (ND)2018	IBC under Sec 7			Judgement document incomplete Filed	30-01-2022
9442	9439	0710102033152020/4	JAMMU & KASHMIR BANK Vs. AMAN HOSPITALITY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1086 (PB)2020	IBC under Sec 7			Index msising in Vol 2 to Vol 5 in Judgement documents, Proof of service missing, Written Submission document to be	31-01-2022
9443	9440	0710102041742021/1	CRIL FINCAP PRIVATE LTD & ANR Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/80(ND)2021	Sec. 230-232 - Second Motion, Rule 11 of NCLT			Welfare Fee stamp msising in Vakalatnama	31-01-2022
9444	9441	0710102041742021/2	CRIL FINCAP PRIVATE LTD & ANR Vs.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/80(ND)2021	Sec. 230-232 - Second Motion, Rule 11 of NCLT			Welfare Fee stamp msising in Vakalatnama	31-01-2022
9445	9442	0710102060092020/11	CITRON STRAEGIES PVT LTD Vs. LEADING HOTELS LTD	COMPANY PETITION IB (IBC)/1053 (PB)2020	IBC under Sec 7			Need to File in IA	31-01-2022
9446	9443	0710102138062019/19	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.	COMPANY PETITION IB (IBC)/2721 (ND)2019	IBC Under Sec 9			Index msising	31-01-2022
9447	9444	0710102046032021/12	ORRIS INFRASTRUCTURE PRIVATE LIMITED Vs. THREE C SHELTERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2021	Sec 60(5), Rule 11 of NCLT, 2016			Pages 21 and 22 according to PDF are in Hindi; it should be in English	1/2/2022

	A	B	C	D	E	F	G	H	I
9448	9445	0710102090852020/1	ANIL KASHYAP Vs. DELHI GOLF HOUSE INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/162(PB) 2020	Sec. 241(1),Sec. 242(4)			Sub-Title msising in Page 1 according to PDF, E-stamp missing, Pages 76 to 78 according to PDF in Annexure 5 are in Hindi;it should be in English, Pages 105,131,136 according to PDF in Annexure 6 document are Not CLear at all, Page 249 according to PDF	1/2/2022
9449	9446	0710102150872019/6	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA	COMPANY PETITION (COMPANIES ACT)/168(ND) 2019	Sec. 140(5)			E-stamp missing	1/2/2022
9450	9447	0710120012392018/27	M/S DYNAMIC STAR SECURITY AND ALLIED SERVICES Vs. M/S NEWGEN SPECIALTY PLASTICS LIMITED	COMPANY PETITION IB (IBC)/1251 (ND)2018	IBC Under Sec 9			E-stamp missing, Welfare Fee stamp and Court Fee stamp missing in	1/2/2022
9451	9448	0710200411352018/46	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846(ND) 2018	IBC Under Sec 9			Welfare Fee stamp missing in Vakalatnama	1/2/2022
9452	9449	0710102014692020/5	DURGESH KUMAR SHARMA Vs. RANGARAJ		IBC Under Sec 9	COMPANY PETITION IB		need to translate hindi pages	12/11/2021
9453	9450	0710102001902020/5	M/S EASTERN INTERIORS AND FURNISHERS Vs. RIPPLES ENGINEERING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/289(ND)2020		NEED TO FILE AGAIN	26/01/2022
9454	9451	0710102066342020/1	UMESH GARG Vs. SAPPHERE BUILDWELL PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION		NEED TO FILE AGAIN	26/01/2022
9455	9452	0710102066372020/1	UMESH GARG Vs. M/S ENDEMIC BUILDCON INDIA PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION		need to upload again	26/01/2022
9456	9453	0710102102212019/13	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1671(ND)2		NEED TO IA FILE	31/01/2022



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9457	9454	0710102102732019/5	ORIENTAL BANK OF COMMERCE Vs. AMAN HOSPITALITY PRIVATE LIMITED		IBC under Sec 7,IBC under Sec 7	COMPANY PETITION IB (IBC)/2494(PB)2019		NEED TO FILLING separately	31/01/2022
9458	9455	0710102102732019/8	ORIENTAL BANK OF COMMERCE Vs. AMAN HOSPITALITY PRIVATE LIMITED		IBC under Sec 7,IBC under Sec 7	COMPANY PETITION IB (IBC)/2494(PB)2019		NEED TO FILE SAPERATLY	31/01/2022
9459	9456	0710102131842019/6	M/S BLUE BIRD CARGO PRIVATE LIMITED Vs. M/S BLUE SEA FREIGHTS PRIVATE LIMITED		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/767(ND)20		NEED TO SIGN ALL PAGES	31/01/2022
9460	9457	0710102006382021/5	ASHUTOSH GUPTA Vs. MODERN PLANNERS PRIVATE LIMITED		Sec. 59,Sec. 213,Sec. 241(1),Sec.	COMPANY PETITION (COMPANIES		INDEX MISSING	1/2/2022
9461	9458	0710102014732021/3	IIFL FINANCE LTD. Vs. JAIPURIA BUILDCON PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/173(PB)20		welfare missing	1/2/2022
9462	9459	0710102015852021/1	VIJAY KUMAR Vs. KRISHNA REALTECH PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		welfare missing	1/2/2022
9463	9460	0710200411352018/46	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)20		Documents did not open at all	2/2/2022
9464	9461	0710102046032021/12	ORRIS INFRASTRUCTURE PRIVATE LIMITED Vs. THREE C SHELTERS PRIVATE LIMITED		Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND) 2021		Pages 21 and 22 according to PDF are in Hindi;should be filed in English,	4/2/2022
9465	9462	0710102047652021/3	AKHIL AHUJA Vs. SUNIL GHORAWAT		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		Index msising	4/2/2022
9466	9463	0710102115582019/15	GOKUL EXIM PRIVATE LIMITED Vs. GRID INDIA POWER CABLE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2065(ND)2019		True Copy sign msising in Pages 4 to 40 and 51 to 113 according to	4/2/2022
9467	9464	0710102119472020/4	IMAGE ESTATS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/9(ND)2021		Proof of service msising	4/2/2022
9468	9465	0710102011872021/8	VISTRA ITCL (INDIA) LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE		IBC under Sec 7	COMPANY PETITION IB (IBC)/111(ND)2021		True Copy sign msising in Pages 7 to 187 according to PDF	5/2/2022
9469	9466	0710102046032021/14	ORRIS INFRASTRUCTURE PRIVATE LIMITED Vs. THREE C SHELTERS PRIVATE LIMITED		Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND) 2021		Pages 21 and 22 according to PDF are in Hindi;should be filed in English,	5/2/2022

	A	B	C	D	E	F	G	H	I
9470	9467	0710102046032021/15	ORRIS INFRASTRUCTURE PRIVATE LIMITED Vs. THREE C SHELTERS PRIVATE LIMITED		Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND) 2021		Pages 21 and 22 according to PDF are in Hindi;should be filed in English,	5/2/2022
9471	9468	0710102046032021/16	ORRIS INFRASTRUCTURE PRIVATE LIMITED Vs. THREE C SHELTERS PRIVATE LIMITED		Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)		Pages 21 and 22 according to PDF are in Hindi;should be	5/2/2022
9472	9469	0710102070302021/2	SHALU KHANNA RESOLUTION PROFESSIONAL OF M/S INTERNATIONAL COIL LIMITED Vs. M/S WATER FOODS PVT LTD & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4733(ND) 2021		E-stamp missing, Court Fee stamp missing in Vakalatnama	5/2/2022
9473	9470	0710102081622021/2	SUNILA CHHABRA Vs. AGL TELEVENTURES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		Notary missing in E-stamp, Affidavit Back date	5/2/2022
9474	9471	0710102086002021/4	QUALITEST INFOTECH PRIVATE LIMITED Vs. MUKESH KUMAR JAIN		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATIO		Need to File in IA	5/2/2022
9475	9472	0710102021922021/2	MR ASHISH KUMAR AND ORS. Vs. AADHAR INFRAHOLDING LIMITED & ORS		IBC under Sec 7	COMPANY PETITION IB (IBC)/391(ND)20 21		Judgements to be filed in Separate Miscellaneous	6/2/2022
9476	9473	0710102027352021/3	BANK OF INDIA THROUGH ANIL KOHLI Vs. SHRI PRADEEP GEOL		Section 95(1)	COMPANY PETITION IB (IBC)/220(PB)20		E-stamp missing, Welfare Fee stamp missing in	6/2/2022
9477	9474	0710102027352021/4	BANK OF INDIA THROUGH ANIL KOHLI Vs. SHRI PRADEEP GEOL		Section 95(1)	COMPANY PETITION IB (IBC)/220(PB)20		Index missing, Welfare Fee stamp missing in	6/2/2022
9478	9475	0710102027352021/5	BANK OF INDIA THROUGH ANIL KOHLI Vs. SHRI PRADEEP GEOL		Section 95(1)	COMPANY PETITION IB (IBC)/220(PB)20		E-stamp missing	6/2/2022
9479	9476	0710102027372021/2	BANK OF INDIA THROUGH ANIL KOHLI Vs. SHRI JAI SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/221(PB)20		E-stamp missing	6/2/2022
9480	9477	0710102027372021/3	BANK OF INDIA THROUGH ANIL KOHLI Vs. SHRI JAI SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/221(PB)20		Index missing, Welfare Fee stamp missing in	6/2/2022
9481	9478	0710102027372021/4	BANK OF INDIA THROUGH ANIL KOHLI Vs. SHRI JAI SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/221(PB)20		E-stamp missing	6/2/2022
9482	9479	0710102027392021/3	BANK OF INDIA THROUGH ANIL KOHLI Vs. SMT GINNI DEVI		Section 95(1)	COMPANY PETITION IB (IBC)/218(PB)20		E-stamp missing	6/2/2022
9483	9480	0710102027392021/4	BANK OF INDIA THROUGH ANIL KOHLI Vs. SMT GINNI DEVI		Section 95(1)	COMPANY PETITION IB (IBC)/218(PB)20		Index missing, Welfare Fee stamp missing in	6/2/2022

	A	B	C	D	E	F	G	H	I
9484	9481	0710102027392021/5	BANK OF INDIA THROUGH ANIL KOHLI Vs. SMT GINNI DEVI		Section 95(1)	COMPANY PETITION IB (IBC)/218(PB)20		E-stamp missing	6/2/2022
9485	9482	0710102086262021/2	AMAR PAL SINGH Vs. JAY ESS ASSOCIATES PVT LTD		Sec. 169(4)	COMPANY PETITION (COMPANIES)		Welfare Fee stamp and Court Fee stamp	6/2/2022
9486	9483	0710102087092020/8	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/939(ND)20 20		Index msising	6/2/2022
9487	9484	0710102107662020/2	MORGAN BEVERAGES PRIVATE LIMITED Vs. KANOE IMPEX INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/464(ND)20 21		E-stamp and Affidavit Both are missing	6/2/2022
9488	9485	0710102080852021/3	STATE BANK OF INDIA Vs. MRS BABITA NAYAR		Section 95(1)	COMPANY PETITION IB (IBC)/696(ND)20		Documents not opening in DMS, some Technical	3/2/2022
9489	9486	0710102083592021/3	STATE BANK OF INDIA Vs. RAKESH NAYAR		Section 95(1)	COMPANY PETITION IB (IBC)/699(ND)20		Documents not opening in DMS, some Technical	3/2/2022
9490	9487	0710102090852020/1	ANIL KASHYAP Vs. DELHI GOLF HOUSE INDIA PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/162(PB)20 20		Sub-Title msising in Page 1 according to PDF, E-stamp missing, Page 44,129,133 to 135,137 to 144 according to PDF Not CLear at all, Pages 216 and 217 according to	7/2/2022
9491	9488	0710102059412021/1	NIKHIL PRATAPRAI GANDHI Vs. STATE BANK		Rule16(d),NCLT Rules,2016 IBC	TRANSFER PETITION		Notary msising in E-stamp	8/2/2022
9492	9489	0710102059472021/1	SKIL INFRASTRUCTURE LIMITED Vs. STATE BANK OF INDIA		Rule16(d),NCLT Rules,2016 IBC	TRANSFER PETITION (IBC)/66(PB)202		Notary msising in E-stamp	8/2/2022
9493	9490	0710102030442020/4	DEEPIKA SURANA Vs. V.K.AGGARWAL & COMPANY PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/781(ND)20		Need to File in IA	9/2/2022
9494	9491	0710102081392019/6	RAJAN PURI Vs. VARDHMAN ESTATES AND DEVELOPERS		IBC under Sec 7	COMPANY PETITION IB (IBC)/1044(PB)2		Wrongly Filed here	9/2/2022
9495	9492	0710102086832021/4	UTSAV SECURITIES PRIVATE LIMITED Vs. VA REALCON PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/721(ND)20		Wrongly Filed here	9/2/2022
9496	9493	0710102103732020/1	KASHMIR SINGH CHAUHAN Vs. MUKUL KUMAR		Sec 60(5)	INTERLOCUTO RY APPLICATION		Welfare Fee stamp and Court Fee stamp	9/2/2022

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9497	9494	0710102104652020/1	M/S HIMANSHU DYEING MILLS Vs. MUKUL KUMAR		Sec 60(5)	INTERLOCUTORY APPLICATION		Welfare Fee stamp and Court Fee stamp	9/2/2022
9498	9495	0710102155612019/29	SAHAL FOOD PRODUCTS PRIVATE LIMITED Vs. RANCY CONSTRUCTION PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/170(ND)20		True Copy sign missing in the Judgment document	9/2/2022
9499	9496	0710102166272019/17	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. SARE FACILITIES GURGAON SERVICES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3507(ND)2019		Documents not opening in DMS, some Technical error has happened	9/2/2022
9500	9497	0710102166272019/18	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. SARE FACILITIES GURGAON SERVICES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3507(ND)2019		Documents not opening in DMS, some Technical error has happened	9/2/2022
9501	9498	0710102166272019/19	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. SARE FACILITIES GURGAON SERVICES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3507(ND)2019		Documents not opening in DMS, some Technical error has happened	9/2/2022
9502	9499	0710102424522018/30	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/936(PB)2018		Documents not opening in DMS, some Technical error has	9/2/2022
9503	9500	0710120009772018/10	HOLY-LAND MARKETING PVT LTD Vs. LAKSH FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1181(ND)2		Affidavit Date missing	9/2/2022
9504	9501	0710200410722018/2	REFFLES EDUCATION INVESTMENT INDIA PVT LTD. Vs. M/S. EDUCOMP-RAFFLES HIGHER EDUCATION LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/79(ND)2016		True Copy sign missing in Pages 21 to 160 according to PDF in Vol 1, True Copy sign missing in Pages	9/2/2022
9505	9502	0710200413982017/3	DEVARATA DASA @ DWIGHT GARY GIBBS Vs. M/S GOPAL FABRICS PVT LTD		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/238(ND)20		Case Title, Case Number, Case Name and Index All Four are	9/2/2022
9506	9503	0710102025322020/2	PRAWIN CHARAN DWARY Vs. JIA LAL KISHORI LAL P.L.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION		Need to File in IA	10/2/2022
9507	9504	0710102025322020/3	PRAWIN CHARAN DWARY Vs. JIA LAL KISHORI LAL P.L.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION		Need to File in IA	10/2/2022

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9508	9505	0710102027822021/1	MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PRIVATE LIMITED & ORS.		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES ACT)/199(ND)20 21		Oppostile msising, Page 12 and 17 according to PDF Filed in another	10/2/2022
9509	9506	0710102069512021/10	SHRI LAKSHMI METAL UDYOG LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		True Copy sign msising in Pages 10 to 17	10/2/2022
9510	9507	0710102069512021/11	SHRI LAKSHMI METAL UDYOG LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		True Copy sign msising in Pages 11 to 18	10/2/2022
9511	9508	0710102069512021/3	SHRI LAKSHMI METAL UDYOG LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		True Copy sign msising in Pages 10 to 17	10/2/2022
9512	9509	0710102069512021/4	SHRI LAKSHMI METAL UDYOG LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		True Copy sign msising in Pages 10 to 17	10/2/2022
9513	9510	0710102069512021/5	SHRI LAKSHMI METAL UDYOG LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		True Copy sign msising in Pages 11 to 18	10/2/2022
9514	9511	0710102069512021/6	SHRI LAKSHMI METAL UDYOG LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		True Copy sign msising in Pages 13 to 25	10/2/2022
9515	9512	0710102069512021/7	SHRI LAKSHMI METAL UDYOG LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		True Copy sign msising in Pages 10 to 17	10/2/2022
9516	9513	0710102069512021/8	SHRI LAKSHMI METAL UDYOG LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		True Copy sign msising in Pages 11 to 18	10/2/2022
9517	9514	0710102069512021/9	SHRI LAKSHMI METAL UDYOG LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		True Copy sign msising in Pages 17 to 56	10/2/2022
9518	9515	0710102072092021/2	SUMAN ARORA Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION		Welfare Fee stamp and Court Fee stamp	10/2/2022
9519	9516	0710102083382021/1	RITA GUPTA Vs. MR. INDER PAL SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		Wrongly Filed here	10/2/2022
9520	9517	0710102089912021/2	L&T FINANCE LIMITED Vs. COAST TOWN PLANNERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/777(ND)20		Affidavit Back date	10/2/2022
9521	9518	0710102093912021/1	YES BANK LIMITED Vs. HINDUSTAN THERMALPROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/78(ND)202 2		True Copy sign msising in the Case Law document	10/2/2022

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9522	9519	0710102094432021/1	RUDRA BUILDWELL CONSTRUCTIONS PRIVATE LIMITED Vs. PSA IMPEX PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/11(ND)2022		Memorandum of appearance should be filed in separate miscellaneous	12/2/2022
9523	9520	0710102107362020/1	SATVIR SINGH GULIA Vs. M/S EMAAR MGF LAND		IBC Under Sec 9	COMPANY PETITION IB		E-stamp msising	13-02-2022
9524	9521	0710200432722018/33	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		Vakalatnama Missing in the Index, Welfare Fee stamp and COurt Fee stamp	13-02-2022
9525	9522	0710120005622018/46	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2		Wrong documents filed	13-02-2022
9526	9523	0710102064282021/14	UNION OF INDIA Vs. SH. SUMAN CHADHA		Sec 241 (2)	COMPANY PETITION (COMPANIES		Wrongly Filed here	14-02-2022
9527	9524	0710102053652021/2	ICONS PROJECTS INDIA PRIVATE LIMITED Vs. SHIPRA ESTATES LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/434(ND)2021		Welfare Fee stamp and Court Fee stamp msising in	11/2/2022
9528	9525	0710102053662021/2	INTERACTIVE COMMUNICATION SERVICE (INDIA) PRIVATE LIMITED Vs. SHIPRA		IBC under Sec 7	COMPANY PETITION IB (IBC)/418(ND)2021		Welfare Fee stamp and Court Fee stamp msising in	12/2/2022
9529	9526	0710102066122020/19	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020		Welfare Fee stamp and Court Fee stamp msising in Vakalatnama,	12/2/2022
9530	9527	0710102003792019/15	PUNJAB NATIONAL BANK Vs. RATHI ISPAT LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/558(ND)2019		English Translation of Vakalatnama missing, Welfare Fee stamp and Court Fee stamp msising in	11/2/2022
9531	9528	0710102000632022/1	BANK OF BARODA THROUGH DEEPAK MITTAL Vs. PREMJI SINGH CHADHA		Section 95(1)	COMPANY PETITION IB (IBC)/87(ND)2022		Case Title, Case Number, Case name, Index All four are msising	15-02-2022
9532	9529	0710200400552011/2	ANIL GHAI Vs. GHAI HOUSING		Application under any other provisions	COMPANY PETITION (COMPANIES		Index missing	15-02-2022
9533	9530	0710102086662021/1	SHRILL INVESTMENTS LIMITED Vs. INDO INTERNATIONAL TOBACCO LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/720(ND)2021		Court Fee stamp missing in Vakalatnama, Proof of service	16-02-2022

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9534	9531	0710102009072022/1	RENU MEENA Vs. DRISHTI INDIA LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		file as a fresh application	22/02/2022
9535	9532	0710102064902020/2	RAVI BANSAL Vs. PUNJABI ACCESSORIEZZ PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		file as a fresh application	22/02/2022
9536	9533	0710102010482022/1	SIEMENS FINANCIAL SERVICES PVT. LTD Vs. RAKESH SAXENA (PERSONAL GUARANTOR AND EX-DIRECTOR OF DURHA VITRAK PRIVATE LIMITED)		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/641(PB)2 022		index and pages no missing , stamp paper affidavit missing if you file annexure pls true copy and sign	22/02/2022
9537	9534	0710102012532020/1 1	THOMAS AND COMPANY PVT LIMITED Vs. THAPAR BUILDERS PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/494(ND)20 20		wrong filing , you filed petition in the document please file with	22/02/2022
9538	9535	0710102081672021/1	KEYA SEN MITRA Vs. RISE PROJECTS PRIVATE		IBC under Sec 7	COMPANY PETITION IB		need to file saperate and	12/1/2022
9539	9536	0710102086662021/1	SHRILL INVESTMENTS LIMITED Vs. INDO INTERNATIONAL TOBACCO LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/720(ND)20 21		Court Fee stamp msising in Vakalatnama	16/02/2022
9540	9537	0710102087502021/1	TARUN BATRA Vs. DEVENDRA SINGH		Sec 60(5)	INTERLOCUTORY APPLICATION		welfare missing	22/02/2022
9541	9538	0710102071912021/1	SRC REALTORS PVT .LTD Vs. GANGA KABERI		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		true copy sign missed on annexures	22/02/2022
9542	9539	0710102039022021/2	IFCI Vs. ACCIL HOSPITALITY PRIVATE		IBC under Sec 7	COMPANY PETITION IB		Stamp paper missing	22/02/2022
9543	9540	0710102057192021/2	GOEL SPONGE PVT LTD Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		Page no missing on every pages	4/2/2022
9544	9541	0710102064282021/1 5	UNION OF INDIA Vs. SH. SUMAN CHADHA		Sec 241 (2)	COMPANY PETITION (COMPANIES)		stamp paper and affidavit missing	22/02/2022
9545	9542	0710102064282021/1 6	UNION OF INDIA Vs. SH. SUMAN CHADHA		Sec 241 (2)	COMPANY PETITION (COMPANIES)		stamp paper and affidavit missing	22/02/2022
9546	9543	0710102064282021/1 7	UNION OF INDIA Vs. SH. SUMAN CHADHA		Sec 241 (2)	COMPANY PETITION (COMPANIES)		stamp paper and affidavit missing	22/02/2022
9547	9544	0710102064892021/1	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		Rule 11 of NCLT	INTERLOCATORY APPLICATION(		wrong filing please file as an application with	22/02/2022
9548	9545	0710102079902021/3	EMTA COAL LIMITED Vs. PUNJAB STATE POWER CORPORATION LIMITED		Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COM PANIES)		pls sign reply pages and stamp paper missing	22/02/2022

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9549	9546	0710102109622020/5	MUKESH GUPTA Vs. PARESH RASTOGI		Sec 66(1)	INTERLOCUTORY APPLICATION		need to file in one pdf	10/1/2022
9550	9547	0710200401452016/29	SUBHASH CHANDER MANOCHA Vs. COLUMBUS PREMIER SHOES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/86(ND)201		need to file in one pdf	22/02/2022
9551	9548	0710200401462016/30	SUBHASH MANOCHA Vs. COLUMBUS MARKETING PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		need to file in one pdf	22/02/2022
9552	9549	0710200401472016/31	SUBHASH MANOCHA Vs. GALAXY SPORTS SHOE CO. PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		need to file in one pdf	22/02/2022
9553	9550	0710200401472016/32	SUBHASH MANOCHA Vs. GALAXY SPORTS SHOE CO. PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		need to file in one pdf	22/02/2022
9554	9551	0710200401472016/33	SUBHASH MANOCHA Vs. GALAXY SPORTS SHOE CO. PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		need to file in one pdf	22/02/2022
9555	9552	0710200401482016/32	SUBHASH MANOCHA Vs. COLUMBUS INTERNATIONAL SHOES		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		need to file in one pdf	22/02/2022
9556	9553	0710200401482016/33	SUBHASH MANOCHA Vs. COLUMBUS INTERNATIONAL SHOES		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		need to file in one pdf	22/02/2022
9557	9554	0710102090852020/2	ANIL KASHYAP Vs. DELHI GOLF HOUSE INDIA PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		Incomplete documents Filed	22/02/2022
9558	9555	0710102082862021/1	RAHUL SHARMA Vs. RABINDRA KUMAR MINTRI		Sec 60(5)	INTERLOCUTORY APPLICATION		upload again	22/02/2022
9559	9556	0710102089242021/2	ANITA ANEJA Vs. M/S KINDLE INFRAHEIGHTS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		blank page not upload	22/02/2022
9560	9557	0710102093642019/40	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)201		page 10 to 13 not clear	22/02/2022
9561	9558	0710102115612020/8	KRISHAN VRIND JAIN Vs. MAHESH KUMAR SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		True copy and sign missing	22/02/2022
9562	9559	0710102165882019/7	WOODPECKERS INDIA PRIVATE LIMITED Vs. MK FURNACRAFT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3455(ND)2019		true copy sign missing	22/02/2022
9563	9560	0710102004752022/1	ASHWANI KUMAR Vs. MAHENDER KUMAR DHIR		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		index missing	22/02/2022



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9564	9561	0710102004782022/1	ASHWANI KUMAR Vs. MAHENDER KUMAR DHIR		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION		document incomplete	22/02/2022
9565	9562	0710102034712021/3	DEVA SHREE DEVELOPERS PRIVATE LIMITED Vs. M/S ARAVALI CYLINDERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/267(PB)20 21		True Copy sign missing in Pages 21 to 37 according to PDF, Welfare Fee stamp and Court	22/02/2022
9566	9563	0710102095262021/3	YES BANK LIMITED Vs. MAHENDRA KUMAR		Section 95(1)	COMPANY PETITION IB		stamp paper affidavit missed	22/02/2022
9567	9564	0710120005622018/4 5	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2		55 to 57,89,117,131, not clear	22/02/2022
9568	9565	0710200432722018/3 4	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)20 18		Proof of service pdf not attached please proper service with the respondent and	22/02/2022
9569	9566	0710102002502019/9	AJIT SHRIVASTAVA & ORS. Vs. GAYATRI HOSPITALITY AND		IBC under Sec 7	COMPANY PETITION IB (IBC)/288(PB)20		True copy missed	22/02/2022
9570	9567	0710102007922021/1	PRADEEP KUMAR ARORA Vs. INCOME TAX DEPARTMENT		Sec 60(5)	INTERLOCUTORY APPLICATION		index , page no, stamp paper missing	22/02/2022
9571	9568	0710102009442021/1	SHALINI KHURANA Vs. JNR HOTELS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	COMPANY PETITION (COMPANIES)		stamp paper missing and pls separate filing	22/02/2022
9572	9569	0710102091582021/2	STEELFABS CONSOLIDATED PVT.LTD. Vs. CHITRANJAN GUPTA		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		Incomplete document filed	22/02/2022
9573	9570	0710102001992019/9	WACKER CHEMIE AG Vs. MCCOY SILICONES LTD.		IBC Under Sec 9	COMPANY PETITION IB		stamp paper missing	22/02/2022
9574	9571	0710200412022017/1 8	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)20		application file as fresh	21/01/2022
9575	9572	0710102051312021/2	HEWLETT PACKARD FINANCIAL SERVICES (INDIA) PRIVATE LIMITED Vs. VAYAM		IBC under Sec 7	COMPANY PETITION IB (IBC)/404(ND)20 21		page 10 not clear stamp paper missed	22/02/2022
9576	9573	0710102030892021/8	INDIABULLS HOUSING FINANCE LIMITED Vs. SHIPRA ESTATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/247(ND)20		please file with the format of NCLT and index	22/02/2022
9577	9574	0710102089462021/1	RAJEEV BEHL Vs. REALTECH MAINTENANCE SERVICES		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		117 to 140,not clear	22/02/2022
9578	9575	0710102089462021/2	RAJEEV BEHL Vs. REALTECH MAINTENANCE SERVICES		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		court fees welfare missed	22/02/2022

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9579	9576	0710102008852022/1	SUMAN VIJAY GUPTA Vs. STATE BANK OF INDIA		Rule16(d),NCLT Rules,2016 IBC	TRANSFER PETITION		DOCUMENT INCOMPLETE	22/02/2022
9580	9577	0710102026062020/6	RAJNI MITTAL Vs. JYOTI SWARUP MITTAL BUILDERS AND CONTRACTORS PRIVATE		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/145(ND)20		10 12 NEED TO TRANSLATE	22/02/2022
9581	9578	0710102020112021/3	SUPERTECH FINANCIAL SERVICES PRIVATELIMITED Vs. MHG LAND STOCKIST		IBC under Sec 7	COMPANY PETITION IB (IBC)/189(PB)20 21		Need to File in IA	22/02/2022
9582	9579	0710102020132021/3	SARASWATI SECURITIES PRIVATE LIMITED Vs. MHG LAND STOCKIST PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/184(PB)20 21		Need to File in IA	22/02/2022
9583	9580	0710102020142021/3	STARLIGHT HOLDINGS PRIVATE LIMITED Vs. MHG LAND STOCKIST PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/183(PB)20 21		Need to File in IA	22/02/2022
9584	9581	0710102020162021/4	SAFEGUARD FINANCE LIMITED Vs. MHG LAND STOCKIST PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/182(PB)20		Need to File in IA	22/02/2022
9585	9582	0710102028192021/3	R S INFRA Vs. R P INFRAVENTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB		5,6 not clear	22/02/2022
9586	9583	0710102090522021/1	PURUSHOTTAM DAS NIRANJAN LAL Vs. KNITCRAFT APPARELS INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/39(ND)202 2		file as a fresh application	22/02/2022
9587	9584	0710102002312020/7	ASHTECH BUILDEPRO INDIA PVT LTD Vs. SUN GANGA CONSTRUCTION CO. PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/285(ND)20 20		file as a fresh application	22/02/2022
9588	9585	0710102047132021/1	PENTA TRAVELS (INDIA) PVT. LTD. Vs. AJIT GYANCHAND JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION		Amount Not Clear , all docs	22/02/2022
9589	9586	0710102050712021/2	INGRAM MICRO INDIA PRIVATE LIMITED Vs. EDIQUE SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/422(ND)20 21		pls merge with index in one volume	9/2/2022
9590	9587	0710102036092020/3 8	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES		INDEX MISSING	22/02/2022
9591	9588	0710102036202020/2 7	ICICI BANK LIMITED Vs. ESSAR POWER M.P		IBC under Sec 7	COMPANY PETITION IB		NEED TO FILE IN ONE PDF	22/02/2022
9592	9589	0710102036202020/2 8	ICICI BANK LIMITED Vs. ESSAR POWER M.P		IBC under Sec 7	COMPANY PETITION IB		NEED TO FILE IN ONE PDF	22/02/2022
9593	9590	0710102036202020/2 9	ICICI BANK LIMITED Vs. ESSAR POWER M.P		IBC under Sec 7	COMPANY PETITION IB		NEED TO FILE IN ONE PDF	22/02/2022

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9594	9591	0710102039752021/2	CFM ASSET RECONSTRUCTION PVT LTD Vs. BHARTI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD		Section 95(1)	COMPANY PETITION IB (IBC)/449(PB)20 21		NEED TO FILE APPLICATION	22/02/2022
9595	9592	0710102039752021/3	CFM ASSET RECONSTRUCTION PVT LTD Vs. BHARTI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD		Section 95(1)	COMPANY PETITION IB (IBC)/449(PB)20 21		NEED TO FILE APPLICATION	22/02/2022
9596	9593	0710120004072018/1 25	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)20		E-stamp msising	22/02/2022
9597	9594	0710102003792019/1 6	PUNJAB NATIONAL BANK Vs. RATHI ISPAT LIMITED		IBC under Sec 7	COMPANY PETITION IB		upload proprly	22/02/2022
9598	9595	0710102005562020/2	GOYAL INDUSTRIES Vs. OLIVER EIGNIEERING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/319(ND)20 21		stamp paper missed notary missed on affidavit court	9/12/2021
9599	9596	0710102007572022/2	MS. SHRUTI SHARMA Vs. MR. PAWAN KUMAR GARG		Sec 60(5)	INTERLOCUTO RY APPLICATION		upload proprly	22/02/2022
9600	9597	0710102053652021/4	ICONS PROJECTS INDIA PRIVATE LIMITED Vs. SHIPRA ESTATES		IBC under Sec 7	COMPANY PETITION IB (IBC)/434(ND)20		pls file in the proper format of NCLT with Index	22/02/2022
9601	9598	0710102053662021/4	INTERACTIVE COMMUNICATION SERVICE (INDIA) PRIVATE LIMITED Vs. SHIPRA		IBC under Sec 7	COMPANY PETITION IB (IBC)/418(ND)20 21		pls file in the proper format of NCLT with Index	22/02/2022
9602	9599	0710102055102021/2	R.S. AJIT SINGH & CO. PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/131(ND)20		welfare and court fees missed	22/02/2022
9603	9600	0710102021792021/9	NISHANT JOSHI & OTHERS Vs. DWARKADHIS PROJECTS		IBC under Sec 7	COMPANY PETITION IB (IBC)/317(ND)20		Case Number msising	22/02/2022
9604	9601	0710102027582021/1 1	LSF10 ROSE INVESTMENTS S.à R.L. Vs. RATTANINDIA		Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	COMPANY PETITION (COMPANIES		pages 222,225,226,356, not clear	23/02/2022
9605	9602	0710102056652021/2	D D FINANCE AND HOLDINGS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/137(ND)20 21		stamp paper missed	23/02/2022

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9606	9603	0710102056652021/3	D D FINANCE AND HOLDINGS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/137(ND)2021		stamp paper missed	23/02/2022
9607	9604	0710102071892021/4	THAKRAL COMPUTERS PRIVATE LIMITED Vs. PYTHHOS TECHNOLOGY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/595(ND)2021		stamp paper affidavit missed	23/02/2022
9608	9605	0710102077422020/12	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)2020		index missed	23/02/2022
9609	9606	0710102082632021/2	UNOX SPA Vs. AMBRO ASIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB		stamp paper missed	21/12/2021
9610	9607	0710102085822020/1	GREEN EDGE INFRASTRUCTURE PRIVATE LIMITED Vs. MAGIC EYE DEVELOPERS PRIVATE LIMITED		Sec. 213, Rule 11 of NCLT, Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/175(PB)2020		court fees welfare missed	23/02/2022
9611	9608	0710102091582021/1	STEELFABS CONSOLIDATED PVT.LTD. Vs. CHITRANJAN GUPTA		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		upload properly	23/02/2022
9612	9609	0710102118242019/10	M/S LOGICON ENGINEERS PVT LTD Vs. M/S GOLD PLUS GLASS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2301(ND)2		index missed	23/02/2022
9613	9610	0710102013932021/15	SHIVAM AGRIOILS PRIVATE LIMITED Vs. SHREE KRISHNA VANASPATI INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/127(ND)2021		please file in proper format of NCLT with index and court fee &&	23/02/2022
9614	9611	0710102066122020/19	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		court fees missing	15/02/2022
9615	9612	0710102066742020/6	KASHI VISWANATHAN SIVARAMAN Vs. PTC ENGINEERING (INDIA) PVT. LTD. & ORS.		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3750(ND)		Notary back dated from Stamp Paper	11/2/2022
9616	9613	0710102070882020/15	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT		IBC under Sec 7, Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/875(PB)2020		Need to file every page	15/12/2021
9617	9614	0710102000982022/1	CHANDRA PRAKASH Vs. NAVEEN CHAUDHARI		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		pages 37, to 99 not clear	23/02/2022
9618	9615	0710102002082022/1	KAMLA BAI JAIN Vs. SARE GURUGRAM PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		index missed	23/02/2022

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9619	9616	0710102003792019/15	PUNJAB NATIONAL BANK Vs. RATHI ISPAT LIMITED		IBC under Sec 7	COMPANY PETITION IB		12,19,21,22,not clear 27	16/02/2022
9620	9617	0710102004022022/2	HDFC BANK LTD. Vs. SHAIENDRA AJMERA LIQUIDATOR		Sec 60(5)	INTERLOCUTORY APPLICATION		file properly	23/02/2022
9621	9618	0710102012242019/3	BIMLA MARU FASHIONS PVT. LTD. Vs. YOGESH MAHESHWARI		Sec 60(5)	COMPANY APPLICATION(IBC)/333(ND)201		page 4to 7 not clear	23/02/2022
9622	9619	0710102012302020/2	PRISTINE FACILITY & MANAGEMENT SERVICES PVT. LTD Vs. VENICE MAINTENANCE LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/397(ND)2020		index missed	23/02/2022
9623	9620	0710102033472020/6	GAYATRI STEELS Vs. ASPG INFRASTRUCTURES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/795(ND)20		page 21 missed and not clear	23/02/2022
9624	9621	0710102034992020/8	BRAJ MOHAN RATHORE Vs. MAHESH EDIBLE OIL INDUSTRIES LIMITED		Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES		index missed	23/02/2022
9625	9622	0710102098702019/12	ROOFS AND CEILINGS (I) PVT. LTD Vs. DUGAL ASSOCIATES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1581(ND)2		Notary msising in E-stamp and Affidavit Back	23/02/2022
9626	9623	0710102055902021/4	MOHD NAZIM KHAN ( APPL 60(5)(B) _ BRASSCO ENG_INDIGLOBAL) Vs. BRASSCO ENGINEERING LIMITED AND OTHERS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3502(ND) 2021		stamp paper affidavit missed	23/02/2022
9627	9624	0710102074812021/2	SUNSOFT INFRASTRUCTURE PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/133(ND)20		stamp paper missed	23/02/2022
9628	9625	0710102076572021/1	RASHTRIYA POLYMERS & SOLVENTS Vs. KANODIA TECHNOPLAST LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/656(ND)20		1 to 11 page numbering missed	23/02/2022
9629	9626	0710102007522022/1	SHYAM ARORA Vs. M/S. DATACORP TRAFFIC PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrongly Filed here	23/02/2022
9630	9627	0710102033952021/5	PREET SHUTTERING STORE Vs. M I BUILDTECH PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/300(ND)20		E-stamp msising	23/02/2022
9631	9628	0710102045282021/6	HEMA ENGINEERING INDUSTRIES LIMITED Vs. APRAV SPACE SOLUTIONS LLP		Sec. 45 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3453(ND)		True Copy sign missing in Pages 21 to 31 according to PDF	23/02/2022
9632	9629	0710102084422021/1	UTSAV SECURITIES PRIVATE LIMITED Vs. S.K.P.J. INVESTMENT AND FINANCE PVT. LTD.		Application under any other provisions - IBC	INTERLOCUTORY APPLICATION (I.B.C)/5434(ND)		Welfare missing	23/02/2022

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9633	9630	0710102085242019/1	VISHNOO MITTAL Vs. NAVEEN KUMAR JAIN		Sec 60(5)	COMPANY APPLICATION(I BC)/607A(ND)20		Stamp paper missing	23/02/2022
9634	9631	0710102086422021/1	TRANS GLOBE TEXTILES LIMITED Vs. DESTINATION TEXOFAB		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		Welfare missing	23/02/2022
9635	9632	0710102400532010/2	SUBASH CHANDER GUPTA & ANOTHER Vs. SABINA WOOLEN MILLS PVT. LTD.& ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/21(ND)201		some annexure pages are cut from left side	23/02/2022
9636	9633	0710102033362018/13	PUNJAB NATIONAL BANK Vs. TRISTAL GLOBAL INFRASTRUCUTRE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/429(ND)2019		Pages 169, 171, 175, 176 according to PDF Not CLear, True Copy sign msising in Pages 206 to 217	2/3/2022
9637	9634	0710200419922018/4	SUNFLAG IRON & STEEL CO LTD Vs. RAJAT WIRES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/622(ND)20		Application not file in Docs	2/3/2022
9638	9635	0710102000422021/2	INDIABULLS HOUSING FINANCE LIMITED Vs. MOHIT SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/58(ND)202		welfare and court fees missed	2/3/2022
9639	9636	0710102002372021/2	UNION BANK OF INDIA Vs. SUSHANT CHHABRA		Section 95(1)	COMPANY PETITION IB		True copy sign missing	2/3/2022
9640	9637	0710102029032021/1	M/S PRANKIT INDIA ENTERPRISES Vs. M/S KANODIA TECHNOPLAST LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1931(ND)		page no- / 50-75 receipt not clear	2/3/2022
9641	9638	0710102065862021/2	ABHIMANYU MITTAL Vs. HONEYWELL INTERNATIONAL (INDIA) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/535(PB)2021		Stamp paper missing	2/3/2022
9642	9639	0710102067392021/3	ROMA URBAN DREAM PROJECT PRIVATE LIMITED THROUGH SURESH GUPTA Vs. GREATER NOIDA INDUSTRIAL		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4235(ND)2021		Pls file as a proper file with index	2/3/2022
9643	9640	0710102072272021/10	GAURANG MAHENDRU Vs. LALIT AIRWAYS PVT LTD		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES		Index missing	4/2/2022
9644	9641	0710102079192021/1	NIPUN JAIN Vs. GOEL JEWELERY & MART PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/664(ND)20		pls attached welfare 25 rs	2/3/2022
9645	9642	0710102105662020/2	PANKAJ SABHARWAL & ORS Vs. SUPERTECH		IBC under Sec 7	COMPANY PETITION IB		pls file proper format	9/2/2022

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9646	9643	0710102133212019/9	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2552(ND)2		Please file as an application	2/3/2022
9647	9644	0710120008182018/26	M/S. EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. Vs. M/S. ADEL LANDMARKS		IBC under Sec 7	COMPANY PETITION IB (IBC)/1083(PB)2018		wrong file please file as a IA	2/3/2022
9648	9645	0710200432722018/36	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)20		page -53 and many pages not clear please	2/3/2022
9649	9646	0710102003132019/1	CHOICE CLOTHING COMPANY PVT LTD Vs. REGISTRAR OF		Rule 11 of NCLT	COMPANY APPLICATION( COMPANIES		wrong filing many application file in one	2/3/2022
9650	9647	0710102006722022/1	BRAHM DATT VERMA Vs. TERRENCE ALLOYS PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		please file as an application with fees	2/3/2022
9651	9648	0710102011012022/1	DIPANJAN DUTTA Vs. SARE GURUGRAM PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		please file as an application with fees	2/3/2022
9652	9649	0710102086212021/1	PANKAJ SARAN Vs. EMPI INNOVATION PARK PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		E-stamp msising, Court Fee stamp msising in	2/3/2022
9653	9650	0710102067352021/3	INTEC CAPITAL LIMITED Vs. PRIME MOLD PLAST PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/576(ND)20		E-stamp and Affidavit both are msising	28/02/2022
9654	9651	0710102400532013/6	RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/66(PB)201		Pages 86, 144 and 145 according to PDF Not Clear	2/3/2022
9655	9652	0710102021812021/1	PUNIT HANDA Vs. MM AQUA TECHNOLOGIES LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		Please file as an application	2/3/2022
9656	9653	0710102025122021/2	ABK CONSULTANTS PVT LTD Vs. ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/51(ND)202		index misssing	2/3/2022
9657	9654	0710102027582021/11	LSF10 ROSE INVESTMENTS S.à R.L. Vs. RATTANINDIA		Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	COMPANY PETITION (COMPANIES		page no -124 blank ,	22/02/2022
9658	9655	0710102036092020/39	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES		true copy sign missing	2/3/2022
9659	9656	0710102036092020/40	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES		true copy sign missing	2/3/2022

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9660	9657	0710102054832021/4	ROYAL ENGINEERING CONSULTANCY PRIVATE LIMITED Vs. NEELAM SHARMA		Sec. 241(1),Sec. 245	COMPANY PETITION (COMPANIES ACT)/168(ND)20		index missing	25/02/2022
9661	9658	0710102080852021/3	STATE BANK OF INDIA Vs. MRS BABITA NAYAR		Section 95(1)	COMPANY PETITION IB		please file as an IA	2/3/2022
9662	9659	0710102061502019/7	HARJEET SINGH Vs. ENTERTAINMENT CITY LIMITED.		IBC under Sec 7	COMPANY PETITION IB (IBC)/769(PB)20		Wrongly Filed here	2/3/2022
9663	9660	0710102086212021/1	PANKAJ SARAN Vs. EMPI INNOVATION PARK PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		stamp paper cut	
9664	9661	0710102023552021/3	J V RESTAURANT PVT LTD Vs. GIRISH BHATIA & ORS.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION		Need to File in IA	3/3/2022
9665	9662	0710102083592021/3	STATE BANK OF INDIA Vs. RAKESH NAYAR		Section 95(1)	COMPANY PETITION IB		Need to File in IA	3/3/2022
9666	9663	0710102012172020/15	R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/413(ND)20		Need to File in IA	3/3/2022
9667	9664	0710102032092020/1	NORTHERN ARC CAPITAL LTD. Vs. FIVE CORE ELECTRONICE LTD		19(2)	INTERLOCUTORY APPLICATION		Wrongly Filed here	4/2/2022
9668	9665	0710102108912020/5	PRAVEEN CHOPRA Vs. WINGROW GRAVURES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/5(PB)2021		Stamp paper missed and true copy missed and many pages not clear please	3/3/2022
9669	9666	0710102001052022/1	TIMES INTERNET LIMITED Vs. M/S SUNTIME ENERGY LTD. & ORS		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		stamp paper missed	3/3/2022
9670	9667	0710102002372022/1	TORQUS SYSTEMS PRIVATE LIMITED Vs. RENUKA INFRATECH PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES		stamp paper missed	3/3/2022
9671	9668	0710102006232019/5	NASEEM VOHRA Vs. IIHT SYSTEMS LIMITED		IBC Under Sec 9	COMPANY PETITION IB		stamp paper missed	3/3/2022
9672	9669	0710102080852021/5	STATE BANK OF INDIA Vs. MRS BABITA NAYAR		Section 95(1)	COMPANY PETITION IB		index missing	3/3/2022
9673	9670	0710102083592021/5	STATE BANK OF INDIA Vs. RAKESH NAYAR		Section 95(1)	COMPANY PETITION IB		index missing	3/3/2022
9674	9671	0710102130862019/15	ADECCO INDIA PVT. LTD. Vs. AVENTURA COMPONENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2484(ND)2		stamp paper missed	3/3/2022



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9675	9672	0710102014262021/2	GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED Vs. OSS CONSTRUCTIONS PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1056(ND) 2021		court fees missed and merge file in one PDF	3/3/2022
9676	9673	0710102030382021/4	BELGOTEX INDIA PVT. LTD. Vs. PUNEET INDIA		IBC Under Sec 9	COMPANY PETITION IB		index and page no missed	3/3/2022
9677	9674	0710102061532021/1	GAURAV KATIYAR Vs. OSS CONSTRUCTIONS PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION		court fees missed and merge file in one	3/3/2022
9678	9675	0710102093732021/1	RISEROSE BUSINESS PRIVATE LIMITED Vs. SPML INFRA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/18(ND)202		pls attached court order	3/3/2022
9679	9676	0710102095732021/2	SAFFRON PROPMART CONSULTANCY PRIVATE LIMITED Vs. EUPHORIA SPORTS CITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(PB)202 2		blank paper uploaded	3/3/2022
9680	9677	0710102001422022/1	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY Vs. MR.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/97(ND)20		blank paper uploaded	3/3/2022
9681	9678	0710102003512022/2	SANDEEP GOEL Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		pls file as an application with fees	3/3/2022
9682	9679	0710102018592021/3	SANYOG HEALTHCARE LTD. Vs. INFINITY HEALTH CARE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/545(ND)20		index welfare and court fees missed	3/3/2022
9683	9680	0710102008572021/7	MV IMPEX PRIVATE LIMITED Vs. MAHAGUN INDIA PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/33(PB)202 1		Index msising in the Top Page, Case Title missing, First 3 pages Not Clear, Notary msising in E-stamp, E-	3/3/2022
9684	9681	0710102003092020/8	RAJ SOLVENT PRIVATE LTD Vs. INDO LAMINATES PRIVATE LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/247(ND)20		true copy sign missing	3/3/2022
9685	9682	0710102702932018/2	STATE BANK OF INDIA Vs. M/S SHAKTI BHOG FOODS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/24(PB)201		Double pagination	3/3/2022
9686	9683	0710200001942016/10	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		please attached court order	3/3/2022
9687	9684	0710102001622020/8	M/S. STERLING PEST CONTROL SERVICES PVT. LTD. Vs. M/S. CBRE SOUTH ASIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/432(ND)20 20		pls attached court order	3/3/2022

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9688	9685	0710102005812022/2	KALIBER ASSOCIATES PRIVATE LIMITED Vs. ENERGY BUILDING SOLUTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/64(PB)2022		court fees 1 welfare 5 rs miss	3/3/2022
9689	9686	0710102010502021/1	KOREA TRADE INSURANCE CORPORATION(KSURE) Vs. INDO ALUSYS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/95(PB)2022		Need to file as an iA	3/3/2022
9690	9687	0710102078022021/3	BANK OF BARODA Vs. SH. ANUJ JAIN IRP OF JAYPEE INFRATECH		Sec 60(5)	INTERLOCUTORY APPLICATION		E-stamp msising	3/3/2022
9691	9688	0710102006912022/2	VISHNOO MITTAL Vs. NAVEEN KUMAR JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION		need seprate file	15/02/2022
9692	9689	0710102024772020/4	TARUN AHUJA& ORS Vs. PURI CONSTRUCTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/755(PB)20		True copy sign missing and vol-2 index missing	3/3/2022
9693	9690	0710102028642020/5	T&D HOSPITALITY INDIA LLP Vs. EXPLO MEDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/689(ND)20		Need to File in IA	28/02/2022
9694	9691	0710102036312021/3	ENDLESS SERVICES PRIVATE LIMITED Vs. KDP INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/419(ND)2021		Page 40 according to PDF Not Clear, Pages 60,62,64,66,67,70, 120 to 123 are in Hindi;it should be in English, True	28/02/2022
9695	9692	0710102040172021/3	INCOME TAX OFFICER WARD 18(3) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/105(ND)2021		E-stamp msising, Service to both the parties msising, Court Fee stamp	28/02/2022
9696	9693	0710102055732021/1	RUDRA BUILDWELL CONSTRUCTION PVT LTD Vs. NIVAS PROMOTERS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/700(PB)2021		Vakalatnama document to be filed in separate miscellaneous	28/02/2022
9697	9694	0710102059942021/4	STATE BANK OF INDIA Vs. ASHUTOSH MAHINDRU		Section 95(1)	COMPANY PETITION IB		Not Found	28/02/2022
9698	9695	0710102060212021/4	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I Vs. ATUL MAHINDRU		Section 95(1)	COMPANY PETITION IB (IBC)/715(PB)2021		Not Found	28/02/2022
9699	9696	0710102060552021/4	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I Vs. ASHISH MAHINDRU		Section 95(1)	COMPANY PETITION IB (IBC)/716(PB)2021		Notary missing in E-stamp, Triple date in Affidavit	28/02/2022

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9700	9697	0710102071892021/4	THAKRAL COMPUTERS PRIVATE LIMITED Vs. PYTHHOS TECHNOLOGY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/595(ND)2021		Need to File in IA	28/02/2022
9701	9698	0710102059942021/5	STATE BANK OF INDIA Vs. ASHUTOSH MAHINDRU		Section 95(1)	COMPANY PETITION IB (IBC)/714(PB)2021		True Copy sign msising in the Note document, Judgment document to be filed in separate	3/3/2022
9702	9699	0710102060212021/5	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I Vs. ATUL MAHINDRU		Section 95(1)	COMPANY PETITION IB (IBC)/715(PB)2021		True Copy sign msising in the Note document, Judgment document to be filed in separate	3/3/2022
9703	9700	0710102060552021/5	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I Vs. ASHISH MAHINDRU		Section 95(1)	COMPANY PETITION IB (IBC)/716(PB)2021		True Copy sign msising in the Note document, Judgment document to be filed in separate	3/3/2022
9704	9701	0710102011072021/1	SHASHI BAGGA Vs. EAST BENGAL INVESTMENTS PRIVATE LIMITED		Application under any other provisions	COMPANY APPLICATION( COMPANIES		Page 2 according to PDF Not properly filed	4/3/2022
9705	9702	0710102104542019/4	PIONEER FORMWORK PVT. LTD. Vs. B L KASHYAP & SONS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1770(ND)2019		Case Title, Case Number, Case Name and Index All these are	4/3/2022
9706	9703	0710102045522021/5	PHL FININVEST PRIVATE LIMITED Vs. EURO THERM HEMA RADIATORS INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/335(ND)2021		Judgement document to be filed in separate miscellaneous	7/3/2022
9707	9704	0710102001172020/8	SINGHAL PIPES PRIVATE LIMITED Vs. LA RESIDENTIA DEVELOPERS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/188(ND)2020		True Copy sign mjssing in Pages 9 to 88 according to PDF / Now	8/3/2022
9708	9705	0710102001352022/2	SILVERGLADES INFRASTRUCTURE PVT LTD Vs. NAVNEET KUMAR GUPTA RP OF EMERALD LANDS INDIA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2022		Pages 37 to 39,47 to 53,55 to 59 according to PDF Not Clear	8/3/2022
9709	9706	0710102042042021/2	CENTRAL BANK OF INDIA Vs. SEVEN SEAS HOSPITALITY PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/439(ND)20		Pages 72 to 76 according to PDF Not CLear	8/3/2022
9710	9707	0710102104552020/3	NILESH SHARMA Vs. PRAMOD GOEL		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/285(ND)2		Pages 79, 97 according to PDF Not CLear, Page 131 according to	8/3/2022

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9711	9708	0710102114232020/18	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES)		E-stamp msising, One rupee Court Fee stamp	8/3/2022
9712	9709	0710102161032019/7	VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/162(ND)2020		Wrong Filing here	8/3/2022
9713	9710	0710102000692022/1	TAURUS THERMOPLASTICS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion		CP(AA) MERGER AND AMALGAMATIO		Wrongly Filed	11/3/2022
9714	9711	0710102027232021/11	UNION OF INDIA THROUGH SFIO Vs. AARTI MARKETING	Sec 241 (2)		COMPANY PETITION (COMPANIES)		Wrongly Filed	11/3/2022
9715	9712	0710102080522021/1	MR. PREM KUMAR GOEL Vs. MR. ANAND GUPTA	Sec. 241(1),Sec. 242(4)		COMPANY PETITION (COMPANIES ACT)/201(PB)2021		Pages 54,60,61,63,75,212 according to PDF Not CLear, Pages 75,136,137,140 to 150 according to	11/3/2022
9716	9713	0710102080872021/2	YES BANK LIMITED Vs. TULIP STAR HOTELS LIMITED	Rule16(d),NC LT Rules,2016 IBC		TRANSFER PETITION (IBC)/79(PB)2021		Pages 27,33,34,37,58 to 67,69,70 according to PDF	11/3/2022
9717	9714	0710102086422021/1	TRANS GLOBE TEXTILES LIMITED Vs. DESTINATION TEXOFAB PRIVATE LIMITED	Application under any other provisions- IBC		INTERLOCUTORY APPLICATION (I.B.C)/5719(ND)2021		welfare 25 rs need	23/02/2022
9718	9715	0710102091772020/2	ANNAY REALTORS PRIVATE LIMITED Vs. DREAM TOWERS	Sec. 241(1)		COMPANY PETITION (COMPANIES)		court fees and welfare missed on vakalatnama	11/3/2022
9719	9716	0710102102772020/4	INFO SKY TECHNOLOGIES PRIVATE LIMITED Vs. JAYPEE	Sec. 230-232, Sec 234		CA(A) MERGER AND AMALGAMATIO		index missing	11/3/2022
9720	9717	0710102136282019/12	M/S MAZAGON DOCK LIMITED Vs. M/S DREDGING CORPORATION OF INDIA	IBC Under Sec 9		COMPANY PETITION IB (IBC)/2755(ND)2019		Wrong file	11/3/2022
9721	9718	0710102411822018/8	STATE BANK OF INDIA Vs. M/S SURYA PHARMACEUTICALS LTD.	IBC under Sec 7		COMPANY PETITION IB (IBC)/904(PB)20		welfare fees and court fees missed and index	23/10/2019
9722	9719	0710102015122022/1	PRANAV SHARMA Vs. RAKESH KUMAR JAIN	Sec 60(5)		INTERLOCUTORY APPLICATION		only memo of parties missing	11/3/2022
9723	9720	0710102015992022/1	MR. SANDEEP GUPTA Vs. SIDHARTHA BUILDHOME PRIVATE LIMITED	Sec 60(5)		INTERLOCUTORY APPLICATION		index missing	11/3/2022

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9724	9721	0710102027142020/1	ELKEM SOUTH ASIA PRIVATE LIMITED Vs. DCM ENGINEERING PRODUCTS -UNIT OF DCM	IBC Under Sec 9		COMPANY PETITION IB (IBC)/570(ND)2021		index missing	11/3/2022
9725	9722	0710102065702021/1	MR. UDAYARAJ PATWARDHAN RP FOR RATIONAL BUILDCON PVT. LTD. Vs. HDFC BANK LIMITED	Sec 60(5)		INTERLOCUTORY APPLICATION (I.B.C)/841(PB)2022		Agreement document Not Clear at all	11/3/2022
9726	9723	0710102066792021/8	ANIL KUMAR MITTAL Vs. COMMISSIONER STATE TAX (DGST) NEW DELHI &	Sec 60(5)		INTERLOCUTORY APPLICATION		please mentioned vakalatnama in index	11/3/2022
9727	9724	0710102086632021/2	NU CORK PRODUCTS PRIVATE LIMITED Vs. KOTSON,S PRIVATE	IBC Under Sec 9		COMPANY PETITION IB (IBC)/821(ND)20		welfare missed	11/3/2022
9728	9725	0710102089812021/4	RAVINDRA KUMAR GOYAL Vs. OFFICE OF THE COMMISSIONER OF CUSTOMS IMPORT BOND SECTION URAN RAIGAD.	Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 60(5)		INTERLOCUTORY APPLICATION (I.B.C)/763(ND)2022		pls attached court order	11/3/2022
9729	9726	0710102007522022/1	SHYAM ARORA Vs. M/S. DATACORP TRAFFIC PVT. LTD.	Sec 60(5)		INTERLOCUTORY APPLICATION		Wrongly Filed here	11/3/2022
9730	9727	0710102448572018/27	STATE BANK OF INDIA Vs. M/S ADVANCE SURFACTANTS INDIA LIMITED	IBC under Sec 7		COMPANY PETITION IB (IBC)/922(PB)2018		Vakalatnama missing in the Reply document, Vakalatnama Page number	11/3/2022
9731	9728	0710102049702021/1	ANIL SHARMA Vs. ATUL KUMAR KANSAL	Sec 60(5)		INTERLOCUTORY APPLICATION		INDEX MISSING	11/3/2022
9732	9729	0710102065012021/2	APOORV SARVARIA Vs. AJAY RAJ PUROHIT	19(2)		INTERLOCUTORY APPLICATION		NEED TO IA FILE	11/3/2022
9733	9730	0710102074662021/4	NITIN BATRA & ORS Vs. ANAND INFOEDGE PRIVATE LIMITED	IBC under Sec 7		COMPANY PETITION IB (IBC)/682(PB)20		page 38 translate	11/3/2022
9734	9731	0710102405992018/11	VOLKSWAGEN FINANCE PVT LTD Vs. STERLING VEHICLES & GENERAL SALES PVT LTD	IBC under Sec 7		COMPANY PETITION IB (IBC)/546(PB)2018		stamp paper missing	11/3/2022
9735	9732	0710102074662021/4	NITIN BATRA & ORS Vs. ANAND INFOEDGE PRIVATE LIMITED	IBC under Sec 7		COMPANY PETITION IB (IBC)/682(PB)20		26 27 not clear	11/3/2022

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9736	9733	0710102002962022/1	MRS. VINOD JAIN Vs. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)		COMPANY PETITION (COMPANIES ACT)/2(ND)2022		STAMP PAPER MISSING	11/3/2022
9737	9734	0710102002962022/2	MRS. VINOD JAIN Vs. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)		COMPANY PETITION (COMPANIES ACT)/2(ND)2022		NEED TO SAPERATE FILLING	11/3/2022
9738	9735	0710102003792019/16	PUNJAB NATIONAL BANK Vs. RATHI ISPAT LIMITED	IBC under Sec 7		COMPANY PETITION IB		INCOMPLETE DOCUMENT	11/3/2022
9739	9736	0710102013222022/1	V LINK SYSTEMS PRIVATE LIMITED Vs. PRIMATEL FIBCOM	IBC Under Sec 9		COMPANY PETITION IB (IBC)/158(ND)20		INDEX MISSING	11/3/2022
9740	9737	0710102019322020/12	M/S SALASAR BUILDERS Vs. M/S NORTH RAJASTHAN BUILDWELL	IBC Under Sec 9		COMPANY PETITION IB (IBC)/512(ND)20		STAMP PAPER MISSING	11/3/2022
9741	9738	0710102029132020/3	I E TRADING COMPANY PRIVATE LIMITED IN LIQUIDATION Vs. D.B. ENGINEERING PRIVATE LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/754(ND)2020		True Copy sign msising in all the Volumes of Judgement document	11/3/2022
9742	9739	0710102105812020/1	MR. FAHZAN KHAN Vs. LEX INNOVA DIGITAL PAYMENTS PVT. LTD.	Rule 11 of NCLT, 2016		INTERLOCUTORY APPLICATION		Index msising	25/02/2022
9743	9740	0710102010502021/2	KOREA TRADE INSURANCE CORPORATION(KSURE) Vs. INDO ALUSYS	IBC Under Sec 9		COMPANY PETITION IB (IBC)/95(PB)2022		Case Number msising, Affidavit Back date	28/02/2022
9744	9741	0710102084062021/2	IRONBELL INFRA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI &	Sec 252 (3)		COMPANY APPEAL(COMPANIES ACT)/145(ND)20		Case Title, Case Number, Case Name and Index All are msising	28/02/2022
9745	9742	0710102088952021/1	SHUBHAM PROJECTS PRIVATE LIMITED Vs. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7		COMPANY PETITION IB (IBC)/26(ND)2022		Pages 8 to 126 according to PDF Not Clear	28/02/2022
9746	9743	0710102090152019/6	ADBRIDGE COMMUNICATIONS INDIA PVT. LTD. Vs. AUTO MOBILES STERLING (INDIA) PRIVATE LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/1329(ND)2019		E-stamp msising, Sign msising in Pages 19 to 24 according to PDF	28/02/2022
9747	9744	0710120006562018/14	M/S RACHNA SAREES Vs. CHARMING APPARELS PVT. LTD.	Application under any other provisions		COMPANY PETITION IB (IBC)/348(ND)2017		Notary msising in E-stamp, Affidavit Back date	28/02/2022

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9748	9745	0710120012212018/11	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. Vs. MEDIRAD TECH INDIA LIMITED	IBC under Sec 7		COMPANY PETITION IB (IBC)/1243(ND)2018		Need to File in IA	28/02/2022
9749	9746	0710102000762022/1	INQUEST FINTECH PRIVATE LIMITED Vs.	Rule 11 of NCLT, 2016		INTERLOCUTORY APPLICATION (I.B.C)/36(ND)2022		Sign missing in Pages 1 to 4 according to PDF, True Copy sign missing in	1/3/2022
9750	9747	0710102000762022/2	INQUEST FINTECH PRIVATE LIMITED Vs.	Rule 11 of NCLT, 2016		INTERLOCUTORY APPLICATION (I.B.C)/36(ND)2022		Sign missing in Pages 1 to 3 according to PDF, True Copy sign missing in	1/3/2022
9751	9748	0710102000822022/1	INQUEST FINTECH PRIVATE LIMITED Vs. HARKARAN SINGH UPPAL	Rule 11 of NCLT, 2016		INTERLOCUTORY APPLICATION (I.B.C)/57(ND)2022		Sign missing in Pages 1 to 3 according to PDF, True Copy sign missing in	1/3/2022
9752	9749	0710102014592019/19	HARI RAM Vs. SHILPA GARMENTS PVT. LTD	Sec 424 (3)		COMPANY PETITION (COMPANIES		Pages 6 to 19 according to PDF Not Clear	1/3/2022
9753	9750	0710102072322021/2	SUNIL KUMAR AGRAWAL Vs. RANDHIR SINGH TOMAR	Application under any other provisions-IBC		INTERLOCUTORY APPLICATION (I.B.C)/5170(ND)2021		Index missing	3/3/2022
9754	9751	0710102075422021/2	KARNATAKA BANK LIMITED AND UCO BANK Vs. SURANGI SERVICES	Sec 60(5)		INTERVENTION PETITION (IBC)/3(ND)2022		Index msising, Welfare Fee stamp msising in	3/3/2022
9755	9752	0710102045822021/15	IDBI BANK LIMITED Vs. JAYPEE INFRATECH LIMITED	Sec 30		INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)		Sign misising in Pages 1 to 29 according to PDF and 68 to 70	7/3/2022
9756	9753	0710102074622021/2	DEBASHIS NANDA Vs. ARUN KUMAR RATHI	Application under any other provisions-IBC		INTERLOCUTORY APPLICATION (I.B.C)/4776(ND)2021		Page 3 according to PDF Not Clear	10/3/2022
9757	9754	0710102027172021/4	ROHIT KUMAR GARG Vs. SURINDER KUMAR SINGAL	Rule 11 of NCLT		COMPANY APPLICATION( COMPANIES		E-stamp and Affidavit Both are msising	11/3/2022
9758	9755	0710102045052021/9	INDIAN OIL CORPORATION LIMITED Vs. PUNJ LLOYD LIMITED	Sec 60(5)		INTERLOCUTORY APPLICATION		Sign msising in Pages 1 to 11 according to PDF	11/3/2022

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9759	9756	0710102059472021/2	SKIL INFRASTRUCTURE LIMITED Vs. STATE BANK OF INDIA	Rule16(d),NC LT Rules,2016 IBC		TRANSFER PETITION (IBC)/66(PB)2021		Pages 8 to 14 according to PDF are in Hindi	11/3/2022
9760	9757	0710120002342018/4	M/S AMIT SPINNING INDUSTRIES LIMITED Vs. JM FINANCIAL ASSET RECONSTRUCTION COMPANY PRIVATE	IBC Under Sec 10		COMPANY PETITION IB (IBC)/131(PB)2017		Page 108 according to PDF Not Clear	13/03/2022
9761	9758	0710102126072019/17	SHAPOORJI PALLONI AND CO. PVT LTD Vs. SINNAR THERMAL POWER LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/2561(ND)2019		True Copy sign msising in all the Three Volumes, Index missing in	14/03/2022
9762	9759	0710102006742022/1	ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED	Sec 60(5)		INTERLOCUTORY APPLICATION		Sign msising in Pages 1 to 16 according to PDF	15/03/2022
9763	9760	0710102066742020/6	KASHI VISWANATHAN SIVARAMAN Vs. PTC ENGINEERING (INDIA) PVT. LTD. & ORS.	Sec 43(1) r/w Sec 44 (1)		INTERLOCUTORY APPLICATION (I.B.C)/3750(ND)		Sign missing in Pages 1 to 6 according to PDF	15/03/2022
9764	9761	0710102068992021/5	ARTI SECURITIES AND SERVICES LIMITED Vs. SKY SCRAPER INFRAPROJECTS	IBC under Sec 7		COMPANY PETITION IB (IBC)/580(ND)2021		Sign missing in Pages 1 to 5 according to PDF	15/03/2022
9765	9762	0710102084742021/1	RITESH AGARWAL Vs. MANISH KUMAR	Rule 11 of NCLT, 2016		INTERLOCUTORY APPLICATION (I.B.C)/5830(ND)2021		Sign missing in Pages 1 to 3 according to PDF, True Copy sign msising in	15/03/2022
9766	9763	0710102086622021/3	STEELFABS CONSOLIDATED PVT.LTD. Vs. ATUL KANSAL RP OF CROWN REALTECH PVT	Sub-section (I) of section 230		CA(A) MERGER AND AMALGAMATION (COMPANIES)		One rupee Court Fee stamp msising in Vakalatnama	15/03/2022
9767	9764	0710102095392021/1	TIMES CITY LIMITED Vs. ORNAMENTAL REALTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion		CP(AA) MERGER AND AMALGAMATION		E-stamp missing	15/03/2022
9768	9765	0710102120062019/9	LAXMI DIA JEWEL PRIVATE LIMITED Vs. SHREE ASHTVINAYAK GEMS & STONES	IBC Under Sec 9		COMPANY PETITION IB (IBC)/2165(ND)2019		Wrongly Filed here	15/03/2022
9769	9766	0710102120062019/10	LAXMI DIA JEWEL PRIVATE LIMITED Vs. SHREE ASHTVINAYAK GEMS & STONES	IBC Under Sec 9		COMPANY PETITION IB (IBC)/2165(ND)2019		Wrongly Filed here	15/03/2022
9770	9767	0710102120062019/11	LAXMI DIA JEWEL PRIVATE LIMITED Vs. SHREE ASHTVINAYAK GEMS & STONES	IBC Under Sec 9		COMPANY PETITION IB (IBC)/2165(ND)2019		Wrongly Filed here	15/03/2022



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9771	9768	0710102088702021/1	MR. YOGESH SETHI Vs. PUNJAB NATIONAL BANK	Rule 11 of NCLT, 2016		INTERLOCUTORY APPLICATION		Affidavit Back date	15/03/2022
9772	9769	0710200401642016/2	MR PRITAM KUMAR Vs. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions		COMPANY PETITION (COMPANIES ACT)/2(ND)2016		Order is uploaded pls check don't file as a additional	15/03/2022
9773	9770	0710200409872018/4	INDARPRASTHA BUILDTECH PVT. LTD. Vs. M/S ANJANI	IBC Under Sec 9		COMPANY PETITION IB (IBC)/561(ND)20		index missing	15/03/2022
9774	9771	0710200412022017/18	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.	IBC under Sec 7		COMPANY PETITION IB (IBC)/609(ND)20		Pls attached order first page of PDF	22/02/2022
9775	9772	0710102007612022/1	VENKATA SIVAKUMAR Vs. REGISTRAR NCLT PRESIDENT	Rule16(d),NCLT Rules,2016 IBC		TRANSFER PETITION (IBC)/11(PB)2022		wrong file pls file as an application	9/3/2022
9776	9773	0710102056912021/2	BANK OF BARODA Vs. AJAY KUMAR BISHNOI	Section 95(1)		COMPANY PETITION IB		Supporting Affidavit missed	15/03/2022
9777	9774	0710102091422021/1	AJIT GYANCHAND JAIN Vs. MR. SATISH SAHIJPAL	Application under any other provisions- IBC		INTERLOCUTORY APPLICATION (I.B.C)/560(PB)2022		True copy sign missing	15/03/2022
9778	9775	0710102095132021/2	MOTI REALTEK AND PROPERTIES PRIVATELIMITED Vs. REGISTRAR OF	Sec 252 (1)		COMPANY APPEAL(COMPANIES ACT)/9(ND)2022		Please file as an application	15/03/2022
9779	9776	0710102400522014/2	LUXMI DUTT GUPTA Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	Application under any other provisions		COMPANY PETITION (COMPANIES ACT)/179(PB)20		Pls Attached order	15/03/2022
9780	9777	0710102000272022/1	STRESSED ASSETS STABILISATION FUND Vs. SHREE BASANT SEN SHARMA	Section 95(1)		COMPANY PETITION IB (IBC)/184(ND)2022		wrong file complete file not done	15/03/2022
9781	9778	0710102005042022/1	YADUBIR SINGH SAJWAN Vs. SOM RESORTS PRIVATE LIMITED	---IBC under Sec 7		COMPANY PETITION IB (IBC)/67(ND)202		Affidavit of service document Not	9/3/2022
9782	9779	0710102005562020/4	GOYAL INDUSTRIES Vs. OLIVER EIGNIEERING PVT. LTD.	IBC Under Sec 9		COMPANY PETITION IB (IBC)/319(ND)20		Need to File in IA	15/03/2022
9783	9780	0710102002732020/29	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT	IBC under Sec 7		COMPANY PETITION IB (IBC)/300(PB)2020		One rupee Court Fee stamp msising in Vakalatnama	15/03/2022
9784	9781	0710102070662021/5	PAWAN SETHI & ORS Vs. SATISH KUMAR SRTHI & ORS.	Rule16(d),NCLT Rules,2016		TRANSFER PETITION(COMPANIES		Sign msising in Pages 1 to 9 according to PDF	15/03/2022

	A	B	C	D	E	F	G	H	I
9785	9782	0710102118242019/12	M/S LOGICON ENGINEERS PVT LTD Vs. M/S GOLD PLUS GLASS	IBC Under Sec 9		COMPANY PETITION IB (IBC)/2301(ND)2		Page 2 according to PDF is in Hindi	15/03/2022
9786	9783	0710102014202017/12	LEVCON VALVES PRIVATE LIMITED Vs. ENERGO ENGINEERING PROJECTS LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/160(PB)2017		Notary msising in E-stamp, Affidavit Back date	9/3/2022
9787	9784	0710102062172021/2	STATE BANK OF INDIA Vs. MAHESH KUMAR GOYAL	Section 95(1)		COMPANY PETITION IB		Wrongly Filed	15/03/2022
9788	9785	0710102062182021/2	STATE BANK OF INDIA Vs. NAVEEN AGGARWAL	Section 95(1)		COMPANY PETITION IB (IBC)/134(ND)2022		Case Number msising, True Copy sign missing in Pages 45 to 80 according to PDF, Pages 206 to 212 according to PDF are in Hindi, Pages 213 to 221 according	15/03/2022
9789	9786	0710102062192021/2	STATE BANK OF INDIA Vs. PIYOOSH GOYAL	Section 95(1)		COMPANY PETITION IB		Wrongly Filed	15/03/2022
9790	9787	0710102115602020/12	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1123(ND)2020		Sign msising in Pages 1 to 12 according to PDF, Pages 100 to 102 according	21/03/2022
9791	9788	0710102117882020/4	SOHANAA INTERNATIONAL PRIVATE LIMITED Vs. KINDLE DEVELOPERS PRIVATE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/92(ND)2021		Pages 11 to 13,22,23,25,26,42 according to PDF Not CClear	21/03/2022
9792	9789	0710102120062019/12	LAXMI DIA JEWEL PRIVATE LIMITED Vs. SHREE ASHTVINAYAK GEMS & STONES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2165(ND)2019		Need to File in IA	21/03/2022
9793	9790	0710102136162019/36	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(I BC)/1342(ND)20		Page 6 according to PDF Not Clear	21/03/2022
9794	9791	0710102136162019/37	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(I BC)/1342(ND)20		Page 7 according to PDF Not Clear	21/03/2022
9795	9792	0710102136162019/38	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(I BC)/1342(ND)20		Page 7 according to PDF Not Clear	21/03/2022
9796	9793	0710102003792019/16	PUNJAB NATIONAL BANK Vs. RATHI ISPAT LIMITED		IBC under Sec 7	COMPANY PETITION IB		Only Proof of service uploaded	11/3/2022

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9797	9794	0710102006292022/2	ASSETS CARE AND RECONSTRUCTION ENTERPRISE LIMITED Vs. MR. VISWANADHA SARMA RESOLUTION PROFESSIONAL FOR PIYUSH IT SOLUTIONS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/593(ND)2022		court fees and welfare missed	21/03/2022
9798	9795	0710102009792022/1	TECPRO SYSTEM LIMITED Vs. TAMILNADU GENERATION AND DISTRIBUTION CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/761(ND)2022		Stamp Paper Missing	21/03/2022
9799	9796	0710102009862022/1	TECPRO SYSTEM LIMITED Vs. MAHARASHTRA STATE POWER GENERATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/762(ND)2		Stamp Paper Missing	21/03/2022
9800	9797	0710102011992022/2	ICICI BANK LTD. Vs. M/S SHARP MINT LTD.		IBC under Sec 7	COMPANY PETITION IB		True copy sign missing	21/03/2022
9801	9798	0710102027762021/7	D R INTERNATIONAL PRIVATE LIMITED Vs. UM AUTOCOMP PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/282(ND)2021		Wrong file please file as an application	21/03/2022
9802	9799	0710102028642020/5	T&D HOSPITALITY INDIA LLP Vs. EXPLO MEDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/689(ND)20		please file as an application	21/03/2022
9803	9800	0710102035322020/5	M/S R. R. TRADERS Vs. M/S BULLAND BUILDTECH PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/838(ND)20		service wrong pls serve service and upload full page	21/03/2022
9804	9801	0710102060102021/2	MADHU BALA Vs. MSA DEVELOPERS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong file	21/03/2022
9805	9802	0710102063732021/5	ICICI BANK LTD. Vs. M/S SUPERTECH TOWNSHIP PROJECT LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/601(ND)20		Wrong file please as an application	21/03/2022
9806	9803	0710102070282021/1	POONAM VERMA & ORS. Vs. RABINDRA KUMAR MINTRI		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong file only proof of service uploaded	21/03/2022
9807	9804	0710102082042019/32	RITU TANDON Vs. M/S RAIN AUTOMOTIVE INDIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1095(ND)2		True copy and sign missing	21/03/2022
9808	9805	0710102089202021/1	ANITA ANEJA Vs. M/S KINDLE INFRAHEIGHTS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		Wrong file only proof of service uploaded	21/03/2022
9809	9806	0710102092672021/1	TECPRO SYSTEM LIMITED Vs. EDELWEISS ASSET RECONSTRUCTION		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/239(ND)2		stamp paper missing	21/03/2022

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9810	9807	0710102106592019/7	ROHIT GUPTA & ORS. Vs. ANANT COLD STORAGE PVT.LTD. & ORS.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		wrong file	21/03/2022
9811	9808	0710102136162019/40	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(I BC)/1342(ND)20		page 8,9,10 not clear	21/03/2022
9812	9809	0710102136162019/41	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(I BC)/1342(ND)20		8-9 Not Clear	21/03/2022
9813	9810	0710102156832019/1	JMD OILS PVT. LTD. Vs. NARESH DHINGRA		Sec 25(j)	COMPANY APPLICATION(I BC)/2703(PB)20		wrong file only proof of service uploaded	21/03/2022
9814	9811	0710102065172020/2	SHAILESH VERMA Vs. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2362(PB)		True Copy sign msising in Pages 49 to 66 according to PDF	21/03/2022
9815	9812	0710102007372022/1	LSF10 ROSE INVESTMENTS S.à R.L. Vs. RATTANINDIA		Sec. 242(4),Rule 11 of NCLT	INTERLOCUTORY APPLICATION(		True Copy sign msising in Pages 3 to 8 according	17/03/2022
9816	9813	0710102147572019/2	DIPTI SHARMA Vs. TULSIANI CONSTRUCTION AND DEVELOPERS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2997(PB)2019		Sign msising in Pages 1 to 26 according to PDF	21/03/2022
9817	9814	0710102170362019/3	BHAGWATI AIR EXPRESS PVT. LTD Vs. DHARMRAJ LOGISTICS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/54(ND)202		Vakalatnama document not Filed properly	21/03/2022
9818	9815	0710120009772018/11	HOLY-LAND MARKETING PVT LTD Vs. LAKSH FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1181(ND)2		Index msising, E-stamp and Affidavit Both are	21/03/2022
9819	9816	0710200421162018/2	M/S DILAWRI MOTORS PVT. LTD. Vs. ROC		Application under any other provisions	COMPANY APPEAL (COMPANIES)		One rupee COurt Fee stamp msising in	8/3/2022
9820	9817	0710102003392019/1	PRAMOD KUMAR SHARMA Vs.		Sec 60(5)	COMPANY APPLICATION(I BC)/88(PB)2019		Blank document filed	21/03/2022
9821	9818	0710120009482018/21	R J PACKWELLS PVT LTD Vs. NIBULA PRINT AND PACK PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1138(ND)2		Wrong file pls file with court order	21/03/2022
9822	9819	0710200000852015/1	MR. AJEET SINGH BHANDARI Vs. BHANDARI BUILDERS		Application under any other provisions	COMPANY PETITION (COMPANIES)		True copy sign missing	21/03/2022
9823	9820	0710102010922019/12	XAD INC. (GROUND TRUTH ) Vs. XAD SOFTWARE PVT. LTD.		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES)		Wrong files	21/03/2022
9824	9821	0710102012172020/17	R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/413(ND)20		Index missing	21/03/2022

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9825	9822	0710102014492020/7	NOBLE BUILDCON PRIVATE LIMITED Vs. BENLON INDIA LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		wrong files	21/03/2022
9826	9823	0710102016262022/1	SUDHA RANI REDDY Vs. H. S. OBEROI BUILDTECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		Index court fees and welfare missed	21/03/2022
9827	9824	0710102016272022/1	RAKESH DUGGAL Vs. H. S. OBEROI BUILDTECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		Index court fees and welfare missed	21/03/2022
9828	9825	0710102018592021/3	SANYOG HEALTHCARE LTD. Vs. INFINITY HEALTH CARE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/545(ND)20		Index Missing	3/3/2022
9829	9826	0710102032092021/4	ATISHAY JEWELLERS PRIVATE LIMITED Vs. ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/59(PB)202		Index	21/03/2022
9830	9827	0710102041172021/4	GUJARAT URJA VIKAS NIGAM LIMITED Vs. M/S RGE SURAT PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/561(ND)20		True copy sign missing	21/03/2022
9831	9828	0710102060902021/1	TATA CAPITAL FINANCIAL SERVICES Vs. NATH MOTORS PVT LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		Some Pages in Hindi pls attached type	21/03/2022
9832	9829	0710102003392019/2	PRAMOD KUMAR SHARMA Vs.		Sec 60(5)	COMPANY APPLICATION (IBC)/88(PB)2019		Blank document filed	21/03/2022
9833	9830	0710102165882019/8	WOODPECKERS INDIA PRIVATE LIMITED Vs. MK FURNACRAFT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3455(ND)2019		Need to File in IA	21/03/2022
9834	9831	0710102012422021/3	NORR CONSULTANTS (CYPRUS) LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/62(ND)202		Case Title, Case Number, Case Name and Index All these are	8/12/2021
9835	9832	0710102009252022/1	CANARA BANK Vs. TOYOTA FINANCIAL SERVICES INDIA LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		Index missing	11/3/2022
9836	9833	0710102089032021/1	M/S KHANNA BROTHERS Vs. KANTI MOHAN RUSTAGI		Sec 60(5)	INTERLOCUTORY APPLICATION		Sub-Title missing in Page 1 according to	15/03/2022
9837	9834	0710102116702020/1	M/S. ROOTS DEVELOPERS PRIVATE LIMITED Vs. M/S CHD		Sec 60(5)	INTERLOCUTORY APPLICATION		Pages 26 to 39, 81,82,83 to 102 according to PDF	16/03/2022
9838	9835	0710102009702022/1	SHAKUNTLAM SECURITIES PRIVATE LIMITED Vs. QUTAB		IBC under Sec 7	COMPANY PETITION IB (IBC)/161(PB)20		One rupee Court Fee stamp missing in	17/03/2022
9839	9836	0710102061352021/4	RUCHI SOYA INDUSTRIES LTD. Vs. B.N.AGRITECH		IBC Under Sec 9	COMPANY PETITION IB (IBC)/548(ND)20		Sign msising in Pages 1 to 8 according to	17/03/2022

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9840	9837	0710102082632021/7	UNOX SPA Vs. AMBRO ASIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/722(ND)2021		Sign msising in Pages 1 to 12 according to PDF, E-stamp msising, Pages 17 to 31 according to PDF Not Visible, True	19/03/2022
9841	9838	0710102032092021/4	ATISHAY JEWELLERS PRIVATE LIMITED Vs. ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES ACT)/59(PB)202		True Copy sign msising in Pages 9 to 16 according to PDF	21/03/2022
9842	9839	0710102086782019/6	PAAM EATABLES LTD. Vs. RUDRA BUILDWELL CONSTRUCTIONS PVT.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1200(ND)2		Index missing	22/03/2022
9843	9840	0710102024672020/6	ALLAHABAD BANK Vs. M/S MAHAMAYA EXPORTS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/687(PB)20		Wrongly Filed here	
9844	9841	0710102024672020/7	ALLAHABAD BANK Vs. M/S MAHAMAYA EXPORTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/687(PB)2020		Page 1 and 2 according to PDF are in Hindi, True Copy sign	
9845	9842	0710102024672020/8	ALLAHABAD BANK Vs. M/S MAHAMAYA EXPORTS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/687(PB)20		True Copy sign misising in the Judgement	
9846	9843	0710102027142020/2	ELKEM SOUTH ASIA PRIVATE LIMITED Vs. DCM ENGINEERING PRODUCTS -UNIT OF DCM		IBC Under Sec 9	COMPANY PETITION IB (IBC)/570(ND)2021		Condonation Application wrongly filed here	
9847	9844	0710102059272021/3	M3M CONSTRUCTION PVT. LTD. Vs. PRAMOD KUMAR SHARMA		Sec 60(5)	INTERLOCUTO RY APPLICATION		Blank document Filed	
9848	9845	0710102107222019/9	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1794(ND)2		Index msising	
9849	9846	0710102005112022/5	DEBASHIS NANDA Vs. METRO MANAGEMENT SERVICES PRIVATE LIMITED		Sec 30	INTERLOCUTO RY APPLICATION (I.B.C)/324(ND)2022		True Copy sign msising in Pages 13 to 198,199 to 252,302 to 310 according to PDF, Pages 278 to 282, 297 to 298	
9850	9847	0710102023492021/5	ANIL GOEL Vs. GIRISH BHATIA & ORS.		Sec 66(1)	INTERLOCUTO RY APPLICATION (I.B.C)/1495(ND)2021		Sign msising in Pages 1 to 4 according to PDF, Pages 42 to 50,61 to 63,65,69	

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9851	9848	0710102030442020/5	DEEPIKA SURANA Vs. V.K.AGGARWAL & COMPANY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/781(ND)20 20		Typed Copy not mentioned in Pages 20 to 22 according to PDF, One rupee Court Fee stamp	
9852	9849	0710102024542021/5	P L THOMAS Vs. AMAKAN OVERSEAS (P)		IBC Under Sec 9	COMPANY PETITION IB		sign missing	24/03/2022
9853	9850	0710102027852020/4	SHARK MINES & MINERALS PRIVATE LIMITED Vs. MIDEAST INTEGRATED STEELS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/677(PB)20 20		Wrong Filing ( Please contact to registry 011-24361890)	24/03/2022
9854	9851	0710102032882021/5 2	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE Vs. BHUSHAN		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/170(PB)20		Index Missing	24/03/2022
9855	9852	0710102035972021/4	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.		Sec 25(j)	INTERLOCUTORY APPLICATION		Supporting affidavit missed	24/03/2022
9856	9853	0710102047462021/9	MANISH KUMAR Vs. DRISHTI INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/354(PB)20 21		Some pages not clear and type copy page no not mentioned and double	14/03/2022
9857	9854	0710102071892021/5	THAKRAL COMPUTERS PRIVATE LIMITED Vs. PYTHHOS TECHNOLOGY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/595(ND)20 21		Wrong filing please file as an application	24/03/2022
9858	9855	0710102077712021/3	UNION BANK OF INDIA LIMITED Vs. ANGLE INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/704(ND)20 21		Volume -2 some pages blur and not clear and not readable pls	24/03/2022
9859	9856	0710102082692021/1	KAMANI REALTORS PRIVATE LIMITED Vs. COLLAGE ESTATES		IBC under Sec 7	COMPANY PETITION IB (IBC)/735(ND)20		071010208269202 1/1	24/03/2022
9860	9857	0710102085482021/4	VIKRAM KUMAR Vs. ANKUR JAIN		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		Index missing	24/03/2022
9861	9858	0710102172522019/6	MANISH GUPTA SOLE PROPRIETOR OF M/S. ADVANTAGE SHOW STAR Vs. VDOIT4U EVENT MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/131(ND)20 20		Wrong file	24/03/2022

	A	B	C	D	E	F	G	H	I
9862	9859	0710102028962020/7	NEWGEN SPECIALTY PLASTICS LIMITED Vs. DOR TECH DOORS INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/712(ND)2020		Pages 99 to 101,116,121 to 124,183 to 185,199 to 228,248 to 254,261,271,272,277 to 282,283,285,292 to 316,322,325,326	14/03/2022
9863	9860	0710102063202021/6	NAVNEET KUMAR GUPTA Vs. SPARK BUILDCON PVT. LTD & ORS.		Sec 60(5),Sec 25(j),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/4339(ND)2021		Pages 119,216,217,220,221,223,224,393,394,396,414 to 427, 433,450,562,619 to 627,726,817,833	24/03/2022
9864	9861	0710102016932022/1	PNB HOUSING FINANCE LIMITED Vs. MR. ASHOK KUMAR GUPTA		Section 95(1)	COMPANY PETITION IB (IBC)/221(ND)20		Pls file with supporting affidavit	24/03/2022
9865	9862	0710102018292020/3	SPRINT CONSYS PRIVATE LIMITED Vs. AKONA ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1065(ND)2020		some pages not clear true copy sign missing	24/03/2022
9866	9863	0710102025582021/5	STATE BANK OF INDIA Vs. JABALPUR MSW PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/417(ND)20		Pagination not done and stamp paper missed	24/03/2022
9867	9864	0710102008282022/2	VISHAL PRATAP SINGH & ORS. Vs. ECO GREEN BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/109(ND)2022		Page no 32 missed	24/03/2022
9868	9865	0710102157822019/4	M/S. BAJRANG TRADERS Vs. MIDEAST INTEGRATED STEEL LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/6(PB)2020		Application Wrongly filed here	24/03/2022
9869	9866	0710120006752018/22	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		True copy sign missing	24/03/2022
9870	9867	0710102106282020/2	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED Vs. PRAMOD KUMAR SHARMA RESOLUTION PROFESSIONAL FOR INTERNATIONAL RECREATION AND AMUSEMENT LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4966(PB)2020		Blank document Filed	25/03/2022



	A	B	C	D	E	F	G	H	I
9871	9868	0710102116992019/2	DHARAMVEER YADAV Vs. INTERNATIONAL RECREATION AND AMUSEMENT LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1829(PB)2019		Blank document Filed	25/03/2022
9872	9869	0710102117022019/1	GAURAV SACHDEVA AND SONS HUF Vs. INTERNATIONAL RECREATION AND AMUSEMENT LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1828(PB)2019		Blank document Filed	25/03/2022
9873	9870	0710102117022019/2	GAURAV SACHDEVA AND SONS HUF Vs. INTERNATIONAL RECREATION AND AMUSEMENT LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1828(PB)2019		Blank document Filed	25/03/2022
9874	9871	0710102123882019/1	GAURAV SACHDEVA AND SONS HUF Vs. INTERNATIONAL RECREATION AND AMUSEMENT LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1830(PB)2019		Blank document Filed	25/03/2022
9875	9872	0710102126912019/2	COL. SANJEEV DALAL Vs. INTERNATIONAL RECREATIONAL AMUSEMENT LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1937(PB)2019		Blank document Filed	25/03/2022
9876	9873	0710102132282019/2	BANK OF BARODA Vs. REGISTRAR OF COMPANIES(M/S. BHOOMI PROMMART INDIA LTD.)		Sec 60(5)	COMPANY APPLICATION(IBC)/2386(PB)2019		Blank document Filed	25/03/2022
9877	9874	0710102133762019/2	CINEPOLIS INDIA PVT LTD Vs. INTERNATIONAL RECREATION AND AMUSEMENT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/2087(PB)2019		Blank document Filed	25/03/2022
9878	9875	0710102136862019/3	COL. SANJEEV DALAL Vs. INTERNATIONAL RECREATIONAL AMUSEMENT LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2200(PB)2019		Blank document Filed	25/03/2022
9879	9876	0710102155482019/1	JATIN MADAN Vs. CHANDAN MUNJAL		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2687(PB)20		Blank document Filed	25/03/2022
9880	9877	0710102157062019/1	COL. SANJEEV DALAL Vs. INTERNATIONAL RECREATIONAL AMUSEMENT LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/2764(PB)2019		Blank document Filed	25/03/2022
9881	9878	0710200401552016/2	VISHISHT KUMAR GOYAL Vs. MAHAMAYA EXPORT PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES		Index msising, One rupee Court Fee stamp	25/03/2022
9882	9879	0710102001002022/2	MADHURI SINGH Vs. ANIL TAYAL		Sec 60(5)	INTERLOCUTORY APPLICATION		Amount cut right side all pages	25/03/2022

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9883	9880	0710102025372020/9	MS. SAHNI INTERNATIONAL Vs. LRM SPICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/686(ND)2020		81,82,85,91 to 121 Not clear , 131, 190 to 195, Not clear pls attached	25/03/2022
9884	9881	0710102045282021/6	HEMA ENGINEERING INDUSTRIES LIMITED Vs. APRAV SPACE SOLUTIONS LLP		Sec. 45 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3453(ND)		True copy sign missing on annexure	25/03/2022
9885	9882	0710102060472020/8	ENDLESS SERVICES PRIVATE LIMITED Vs. ELLY REALCON PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/84(ND)202		43,78, etc and some pages not clear please	25/03/2022
9886	9883	0710102062182021/2	STATE BANK OF INDIA Vs. NAVEEN AGGARWAL		Section 95(1)	COMPANY PETITION IB		Wrong file	25/03/2022
9887	9884	0710102062192021/2	STATE BANK OF INDIA Vs. PIYOOSH GOYAL		Section 95(1)	COMPANY PETITION IB		wrong file	25/03/2022
9888	9885	0710102013872022/1	DIAMOND TRAEXIM PRIVATE LIMITED Vs. AHR CITY PROJECT		IBC under Sec 7	COMPANY PETITION IB (IBC)/165(ND)20		Pages 329 to 330 according to PDF Not Clear	25/03/2022
9889	9886	0710102027832020/1	RAGHU NATH BANSAL Vs. VAYAM TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/683(ND)2020		E-stamp msising, Sign misising in Pages 1 to 11 according to PDF, One rupee COurt Fee stamp and Twenty	25/03/2022
9890	9887	0710102110722020/3	ICICI PRUDENTIAL VENTURE CAPITAL FUND REAL ESTATE SCHEME I REPRESENTED BY ITS INVESTMENT MANAGER ICICI PRUDENTIAL ASSET MANAGEMENT COMPANY LIMITED Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1101(PB)2020		Notary mising in E-stamp, Affidavit Back date	25/03/2022
9891	9888	710102165062019	VIZIO DIGITAL ELECTRONICS PVT LTD VS TV18 HOME SHOPPING NETWORK	Company Appeal (IBC)	IBC under Sec 7			wrong section and case type wrong	11/12/2019
9892	9889	710102021662022	ANIL KAUSHAL VS GAYATRI HOSPITALITY AND REALCON LIMITED	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/883(ND)20		426-427 case type wrong	21/03/2022
9893	9890	710102021212022	LG ELECTRONICS VS LG ELECTRONICSLG ELECTRONICS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/358(ND)2020		page number 11-22 not mention in index document incomplete only upload proof of service please	17/03/2022

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9894	9891	710102014622022	UTTARAKHAND POWER CORPORATION LTD. VS RAYAN LABORATORY PVT. LTD.	Company Appeal (IBC)	Sec 60(5)			wrong section ( for companay appeal ibc sec 42) vakalatnama	22/02/2022
9895	9892	710102015732022	KRISHNA ELECTRONICS VS DEBASHIS NANDA	Review Application (Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/452(ND)20		Wrong case type select,pgs not clear 14,16,17, 10rs welfare	25/02/2022
9896	9893	710102018862022	M/S INTECO SPECIAL MELTING TECHNOLOGIES (INDIA) PVT. LTD. VS MS. SANDHYA SETHI	Miscellaneous Application (IBC)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/549(ND)2020		List of dates missed,kindly mentioned rule 16D in every page of application, kindly upload only final petition and remove extra documents,	9/3/2022
9897	9894	710102022142022	SUPERTECH LIMITED VS NEETU CHAUDHARY	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/725(ND)20		sign missing in application page and stamp paper	22/03/2022
9898	9895	710102022242022	PRADEEP KUMAR JAIN VS VIDYA PRAKASHAN MANDIR PRIVATE LIMITED	Company Application (Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/114(PB)20		due payment other section	23/03/2022
9899	9896	710102022842022	WORLDWIDE METALS PVT. LTD VS J. P. ENGINEERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1048(ND)2019		welfare 25 rs. and court fees 3 rs. missing in vakaltanama and true copy	24/03/2022
9900	9897	710102023322022	MR.VIJAY SINGH VS NAVNEET KUMAR GUPTA RP OF EMERALD LANDS INDIA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1466(ND)2019		section not mention in index	26/03/2022
9901	9898	710102023202022	VNPV REALTY LLP VS UNION BANK OF INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/59(PB)2018		75-76 not clear page and sign missing in application page and court fees rs.	26/03/2022
9902	9899	710102023812022	SHAILENDER SHARMA PROPRIETOR OF M/S VENUS COMPONENTS VS HEMA ENGINEERING INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/900(ND)2020		47-53 not clear page	28/03/2022
9903	9900	710102023992022	AJAY OVERSEAS PRIVATE LIMITED VS ARVIND SYNTEX PRIVATE LIMITED	Company Application (Companies Act)	Rule 11 of NCLT	COMPANY PETITION IB (IBC)/517(ND)2021		wrong file please choose location jaipur	29/03/2022

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9904	9901	710102023822022	P. JAGADEESAN VS OZONE URBANA INFRA DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1499(PB)2019		wrong filing and please choose location bengaluru	28/03/2022
9905	9902	710102024082022	RAJESHWARI VS AGD PRIVATE LIMITED	Miscellaneous Application(Companies Act)	Application under any other provisions			main case not link and case type wrong and section wrong	29/03/2022
9906	9903	710102024052022	N JAYAKUMAR VS AGD PRIVATE LIMITED	Miscellaneous Application(Companies Act)	Application under any other provisions	COMPANY PETITION IB (IBC)/595(ND)2021		section wrong and case type wrong main case not link	29/03/2022
9907	9904	710102024112022	ALLUVION BUILDCON PVT. LTD. VS INDIRAPURAM HABITAT	Restoration Application (IBC)	Rule 11 of NCLT, 2016			main case not link and sign missing	29/03/2022
9908	9905	710102024142022	MAK ENTERPRISE PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Restoration Application (Companies Act)	Sec 252 (3) - By Government Body			main case not link and section wrong and page number not mention in index and page number missing and sign missing in	29/03/2022
9909	9906	710102019802020	UNION OF INDIA THROUGH SFIO VS LOIL OVERSEAS FOODS LIMITED	Company Petition (Companies Act)	Sec. 271-273		sfionclt	Pgs not clear 46,145,146,157,158,570,927,928, master data &&& MoA &&&	13/02/2020
9910	9907	710102026092020	HIND POCKET BOOKS PRIVATE LIMITED VS LOIL OVERSEAS FOODS LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Ankit Parhar	Link 2nd motion with 1st motion,pgs not clear 105 to 115,140 pg no 127 missed,2nd volum index	27/02/2020
9911	9908	710102019642022	HENDERSON EQUITY PARTNERS INDIA PRIVATE LIMITED VS LOIL OVERSEAS FOODS LIMITED	Company Petition IB (IBC)	IBC Section 59		Narendra Singhania	page 72,73,75,76,175,182,187,223, not clear and file in one volume per volume pages is 200 affidavit file separately ( delete old pdf and reupload	11/3/2022

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9912	9909	710102017162022	SH. SANJAY KUMAR MITTAL VS 1. M/S S.S.REALTECH PVT. LTD.	Contempt Petition(Companies Act)	Sec 425		Kirtikar Sukul	Memo of parties/list of dates/synopsis missed, pgs not clear 17 to 19,23,26,31,34,52, 64,65,66,67 to 70,78 pgs in hindi	3/3/2022
9913	9910	710102007622022	RINAC INDIA LIMITED VS MOJOLAND INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Raghavendra P	page no 39,40,49,82-83,139 Not Clear	26/01/2022
9914	9911	710102021652022	TENOR ENTERPRISES PRIVATE LIMITED VS THE SIXTH ELEMENT SPORTS & ENTERTAINMENTS PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Minal	pgs not clear 112,119,221	21/03/2022
9915	9912	710102021962022	RAMESH CHANDRA AGARWAL VS AKARSHAN DEVELOPERS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Manoj Kumar Malik	According to master data wrong jurisdiction file	22/03/2022
9916	9913	710102011732022	NOVAL POWERTECH PRIVATE LIMITED VS HINDUSTAN SPIRITS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		HARSHAL KUMAR	after 30 page no missed, page numbering not continuity	11/2/2022
9917	9914	710102013552022	BHARTI MAHTTA VS M/S. IMPERIA STRUCTURES LTD.	Company Petition (Companies Act)	Rule 11 of NCLT		Umesh Mishra	main case not link and case type wrong according your	17/02/2022
9918	9915	710102021232022	MAX PACIFIC CORPORATION LIMITED VS ORIENT CRAFT	Company Petition IB (IBC)	IBC Under Sec 9		Areness	jurisdiction wrong	17/03/2022
9919	9916	710102041432021	ALLIANCE TECHNOLOGIES VS SKN HEALTHCARE PRIVATE LIMITED (FORMERLY KNOWN AS PLEXUS HOSPITALS PVT. LTD.)	Company Petition IB (IBC)	IBC Under Sec 9		PARICHAY SAXENA	Incomplete documents/etc please contract to Registry/Please call this no-011-	16/06/2021
9920	9917	710102038402021	SREI INFRASTRUCTURE FINANCE LIMITED VS NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY	Company Petition IB (IBC)	IBC Under Sec 9		PARISH KUMAR	Page : 61, 65,- 81,83-87 pages cut, Advocate welfare, court fees miss/Master data of corporate debtor/etc	3/6/2021

	A	B	C	D	E	F	G	H	I
9921	9918	710102014242022	HARINDER SINGH RANA VS RAJEEV KUMAR GUPTA	Company Petition (Companies Act)	Application under any other provisions		Rakesh Kumar	section 166 fees missed,,pg no 56 to 66 cut, mentioned respondent no 2 on the top in every pages of	19/02/2022
9922	9919	710102022092022	IDBI BANK LIMITED VS ANJU JAIN	Company Appeal(Comp anies Act)	Sec 252 (1)		SAURABH KUMAR	Kindly annex Master index in top after that annex parties/synopsis/l ist of dates ,no pagination in annexuress,PoA and supporting affidavit no notraize, some pages not clear, Roc and Income	22/03/2022
9923	9920	710102073712021	POWER2SME PVT LTD VS SH. GAURAV AGGARWAL	Company Petition IB (IBC)	Section 95(1)		Pankaj Bhagat	sign missed in application, stamp paper missed, page 14 blank, proof of	8/10/2021
9924	9921	710102023122022	SOURYA ROLLING AND ENERGY PRIVATELIMITED VS THE REGISTRAR OF COMPANIES	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	Pg no 21 repeated	25/03/2022
9925	9922	710102022962022	LOCUS INFRASTRUCTURE PRIVATE LIMITED VS PREMEDIUM PHARMACEUTICALS	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	Pgs not clear 14 to 20	25/03/2022
9926	9923	710102023112022	LOCUS INFRASTRUCTURE PRIVATE LIMITED VS PREMEDIUM PHARMACEUTICALS	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	PAGE NO 19 REPEATED	25/03/2022
9927	9924	710102023692022	VIPUL MITTAL VS LIT (INDIA) PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Himanshu Dhawan	true copy sign missed on annexures , court	28/03/2022

	A	B	C	D	E	F	G	H	I
9928	9925	710102024342022	M/S SHIV SHANKAR SERVICES FACILITIES VS PRO FACILITIES SERVICES PVT. LTD & ORS.	Company Petition IB (IBC)	IBC Under Sec 9		Chitwan Godara	page 81,82,83,87,88,95,99,100,130,132,135,139,143,149,203,212,213215 to 218,225,226,227,230,233,262,,not clear BR missed ,65B affidavit	29/03/2022
9929	9926	710102024792022	CLIX LOANS PRIVATE LIMITED VS SANJEEV KAPOOR	Company Petition IB (IBC)	IBC Section 59		Sandeep	page:94, not clear, master data missed, etc	30/03/2022
9930	9927	710102024392022	PANKAJ NARANG VS HIMANSHU AGARWAL	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/236(ND)2020		due payment for other section main case wrong link or in pdf stamp paper missed court fee	30/03/2022
9931	9928	710102025112022	BRIGHTSUN TECHNO CRAFT PVT. LTD. VS B.P. AGENCY (DELHI)	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1198(ND)2		wrong file need to additional	1/4/2022
9932	9929	710102025312022	M/S TECHMATE INDUSTRIES VS RETAIL KART SOLUTION PRIVATE	Interlocutory Application (I.B.C)	Any other provision - Govt body	COMPANY PETITION IB (IBC)/1807(ND)2		need to additional	1/4/2022
9933	9930	710102023722022	OUTBOX VENTURES PRIVATE LIMITED VS REGISTRAR OF	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body			pgs not clear 28,29, pgs missed 34	28/03/2022
9934	9931	710102023602022	TRIKOOT GOODS PRIVATE LIMITED. VS REGISTRAR OF	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body			pg no 20 missed	27/03/2022
9935	9932	710102023632022	TRIKOOT GOODS PRIVATE LIMITED. VS REGISTRAR OF	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body			pgs not clear 13,14,15	27/03/2022
9936	9933	710102023652022	TRIKOOT GOODS PRIVATE LIMITED. VS REGISTRAR OF	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body			pgs not clear 14,15	28/03/2022
9937	9934	710102023682022	S H OVERSEAS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3) - By Government Body			Incomplete document uploaded	28/03/2022
9938	9935	710102023642022	S H OVERSEAS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body			pgs not clear 14,15	28/03/2022
9939	9936	710102024612022	SPAN FASHIONS LIMITED VS REGISTRAR OF COMPANIES (NCT OF	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body			Serve the petition to all respondent	30/03/2022

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9940	9937	710102024252022	INTEC CAPITAL LIMITED VS HARDEEP SINGH	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body			Advance service missed of main respondent	29/03/2022
9941	9938	710102024282022	LUSH TRADERS PRIVATE LIMITED VS HARDEEP SINGH	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body			advance service missed of respondent no	29/03/2022
9942	9939	710102024402022	LUSH TRADERS PRIVATE LIMITED VS HARDEEP SINGH	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body			Index cut before pg no 1, server the petition to all	30/03/2022
9943	9940	710102024622022	LUSH TRADERS PRIVATE LIMITED VS HARDEEP SINGH	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body			Advance service missed of respondent no	30/03/2022
9944	9941	710102024412022	LUSH TRADERS PRIVATE LIMITED VS HARDEEP SINGH	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body			Serve the petition to all respondent	30/03/2022
9945	9942	710102024632022	LUSH TRADERS PRIVATE LIMITED VS HARDEEP SINGH	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body			Advance service missed of respondent no	30/03/2022
9946	9943	710102024602022	LUSH TRADERS PRIVATE LIMITED VS HARDEEP SINGH	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body			Serve the petition to all respondent	30/03/2022
9947	9944	710102025122022	PREFER COMMERCIAL PRIVATE LIMITED VS KRRISH REALTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			double page numbering on annexures, 25rs advocate welfare	1/4/2022
9948	9945	710102087152021	ROHTAS PROJECTS LIMITED VS SHWETA AGARWAL	Miscellaneous Application (IBC)	Sec 66(1)	COMPANY PETITION IB (IBC)/1022(ND)2018	SHARAD	section wrong according pdf case type wrong please merge pdf in single pdf Pg-155A to 155F court fee welfare	29/11/2021
9949	9946	710102001222022	TECPRO SYSTEM LIMITED VS INDURE PRIVATE LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)20	JASVIN DHAMA	DD NOT MATCH WITH REGISTRY DATA CONTACT	5/1/2022
9950	9947	710102024522022	D. R. POLYMERS PVT. LIMITED VS VIMAL PLAST (INDIA) PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/798(ND)20	SIDDHARTH KAUSHIK	affidavit back date section wrong	30/03/2022
9951	9948	710102025592022	GURMEET KAUR VS SPAZE TOWERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/284(PB)2021	Nithin	page number not mention in index and page numbering missing in application page and stamp paper missing and welfare 25rs.	2/4/2022



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9952	9949	710102025942022	STERLING PEST CONTROL SERVICES PVT. LTD. VS CBRE SOUTH ASIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		komal Mundhra	main case not link	4/4/2022
9953	9950	710102026082022	ROYALGOLF LINK CITY PROJECTS PRIVATE LIMITED VS NUVOCO VISTAS CORPORATION	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/672(ND)20 21	HARSHAL KUMAR	application missing please re-upload file	5/4/2022
9954	9951	710102025792022	LOGIX BLOSSOM GREENS FLAT OWNERS VS LOGIX INFRATECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/882(ND)20 20	Utkarsh mishra	incomplete file	4/4/2022
9955	9952	710102026142022	OYSTER STEEL & IRON PVT. LTD VS ROYAL KITCHEN APPLIANCES	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/968(PB)20	Munish Mehta	incomplete file and section wrong index	5/4/2022
9956	9953	710102026362022	FANTASTIC BUILDCON PVT LTD VS LATA JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/37(PB)201	Om Prakash Vijay	wrong file need to additional	5/4/2022
9957	9954	710102026372022	FANTASTIC BUILDCON PVT LTD VS DJ TRADELINKS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/37(PB)201	Om Prakash Vijay	wrong file need to additional	5/4/2022
9958	9955	710102024962022	SALOM ELECTRONICS INDIA LLP VS LAVA INTERNATIONAL LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/851(ND)20	KUNAL KHANNA	Stamp paper missing	31/03/2022
9959	9956	710102026182022	PUMA REALTORS PRIVATE LIMITED VS PUMA REALTORS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/934(PB)20 18	Sigma	page 58-59 cut page and sign true copy missing and 61,163-165,177	5/4/2022
9960	9957	710102026212022	M/S. STERLING PEST CONTROL SERVICES PVT. LTD. VS M/S CBRE SOUTH ASIA PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/432(ND)20 20	komal Mundhra	due payment other section and section wrong	5/4/2022
9961	9958	710102026292022	FANTASTIC BUILDCON PVT LTD VS DINESH CHNAD JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/37(PB)201	Om Prakash Vijay	wrong filing and need to additional	5/4/2022
9962	9959	710102027032022	K G SOMANI VS M/S SMALL INDUSTRIES DEVELOPMENT BANK OF	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/575(ND)20	Rahul	section wrong please contact to registry	8/4/2022
9963	9960	710102027132022	DERBY OVERSEAS PRIVATE LIMITED VS CHANDRA PRAKASH	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/921(ND)20	Areness	need to sign every pages on application Pg-29	8/4/2022
9964	9961	710102026992022	WM INDIA TECHNICAL AND CONSULTINGSERVICES PRIVATE LIMITED VS	Company Application(C ompanies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATIO N(COMPANIES	ANUBHAV RASTOGI	section wrong welfare 5rs. missing	7/4/2022

	A	B	C	D	E	F	G	H	I
9965	9962	710102027202022	GRAPHISADS PRIVATE LIMITED VS ANSAL PROPERTIES & INFRASTRUCTURE	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/563(ND)2020	NITIN MITTAL	case type wrong	8/4/2022
9966	9963	710102027002022	MANINDER SINGH GREWAL VS MR. PARDEEP KUMAR	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2695(ND)2	Nikhil Swami	sign missing and stamp paper missing and true	7/4/2022
9967	9964	710102027112022	LIGARE AVIATION LTD. VS LIGARE AVIATION LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2(PB)2022	Rea Bhalla	23-24 not clear page	8/4/2022
9968	9965	710102027652022	NAVJIT SINGH RP VS VIVEK PARTI RESOLUTION PROFESSIONAL	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/556(ND)2020	Sumit Sinha	due payment other section	10/4/2022
9969	9966	710102028422022	SUNITA GUPTA & ANR VS M/S. ATS ESTATES PVT. LTD.	Company Appeal (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/111(ND)2019	Dhawesh Pahua	wrong efile case type and section wrong contact to registry and	13/04/2022
9970	9967	710102028032022	KAREVA MARKETING GMBH VS UNIVERSAL PERFORMANCE CHEMICALS PRIVATE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3456(ND)2019	Shohit Chaudhry	section not mention in index and stamp paper missing	12/4/2022
9971	9968	710102028332022	HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED VS B L KASHYAP	Miscellaneous Application (IBC)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/473(ND)2020	Sujit	section not mention index	12/4/2022
9972	9969	710102028152022	SURINDER BABBAR VS ABIR INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	Any other provision - Govt body	COMPANY PETITION IB (IBC)/807(ND)20	Atul Bhatia	section wrong	12/4/2022
9973	9970	710102028622022	RAJIV BAJAJ VS M/S. ENERGO ENGINEERING PROJECTS LTD.	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/230(PB)20	RAJIV	wrong filie need to additional	13/04/2022
9974	9971	710102028602022	LIQUIDATOR OF M/S JAMBU KNITS PRIVATE LIMITED VS AMERICAN EXPRESS BANKING CORPORATION	Miscellaneous Application (Companies Act)	Intervention Application		REETESH	main case not link case type \\\ section wrong memo party missed in index	13/04/2022
9975	9972	710102028412022	ICICI BANK LIMITED VS SR FOILS & TISSUE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/144(PB)20	Ashish Verma	30-68 missing page	13/04/2022
9976	9973	710102028612022	ALCHEMIST ASSET RECONSTRUCTION CO.LTD. (AARC) VS MOSER BAER INDIA	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/378(PB)2017	Ashish Verma	true copy missing in annexure page	13/04/2022
9977	9974	710102028522022	VIJAY KUMAR GUPTA VS CLARITY ROADLINK PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/420(ND)2017	Kushal	page 29-32 not clear page and page missing after 53 page and	13/04/2022

	A	B	C	D	E	F	G	H	I
9978	9975	710102029412022	FLEXITUFF VENTRUES INDERNATIONAL LIMITED VS TREND FLOORING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1694(ND)2 018	Ashish Verma	Plz Contact Help Desk Technical Issue 011- 24363846 e-	14/04/2022
9979	9976	710102029102022	CENTRAL BANK OF INDIA VS NCML INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/254(PB)20	Ashish Verma	True Copy sign Missing on annexures	14/04/2022
9980	9977	710102028912022	BHOOPESH GUPTA VS NCML INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/179(ND)20	BHOOPESH GUPTA	page no -21 not clear	14/04/2022
9981	9978	710102029312022	PADIA TIMBER PVT LTD VS NCML INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Pankaj Bhagat	main case not link with application and	14/04/2022
9982	9979	710102029112022	NAVJIT SINGH VS CENTRAL WAREHOSING CORPORATION	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/943(PB)20	Reena Choudhary	section wrong according pdf pg- no-2 reminder 2/5	14/04/2022
9983	9980	710102029612022	NUVOCO VISTAS CORPORATION LIMITED VS WIG BROTHERS CONSTRUCTION PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/614(ND)20 17	Ashish Verma	67-77 not clear page page 82-,84 hindi page	15/04/2022
9984	9981	710102029372022	ICICI BANK LIMITED VS APEX BUILDSYS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/706(PB)20 18	Ashish Verma	SIGN MISSING AND COURT FEES AND WELFARE MISSING , TRUE	14/04/2022
9985	9982	710102029912022	NILESH SHARMA VS METIS EDUVENTURES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/531(ND)20	Aditi Sharma	section wrong	15/04/2022
9986	9983	710102029902022	NILESH SHARMA VS METIS EDUVENTURES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/487(ND)20	Aditi Sharma	section wrong	15/04/2022
9987	9984	710102030122022	K.G. SOMANI LIQUIDATOR VS ASHOK MAHINDRU	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Sec 60(5),Sec 66(1)	COMPANY PETITION IB (IBC)/922(PB)20 18	Prashant Kashyap	150-153,156,234- 296,315-316,331- 360 not clear page and volume wise index	16/04/2022
9988	9985	710102030182022	KAMAL AGARWAL VS ASHOK MAHINDRU	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/361(ND)20	KAMAL AGARWAL	memo of parties compulsory application	16/04/2022
9989	9986	710102030392022	ANIRUDH SHARMA VS LOGIX INFRASTRUCTURE PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)		Kumar Anurag	link application with main case,5rs welfare	18/04/2022
9990	9987	710102030362022	SUNIL MOHAN WIG VS PARAMAJIT SINGH BHATIA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/614(ND)20	Tushar	Ture copy sign missed in annexures	18/04/2022
9991	9988	710102030332022	SAJEVE BHUSHAN DEORA VS PARAMAJIT SINGH BHATIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1031(ND)2	Sajeve Bhushan Deora	108,111,211,212 not clear page and index	17/04/2022

	A	B	C	D	E	F	G	H	I
9992	9989	710102030382022	SYNERGY PROPERTY DEVELOPMENT SERVICES PVT LTD VS LOGIX CITY DEVELOPERS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/883(ND)2020	Dhruv	Memo of parties missed	18/04/2022
9993	9990	710102030482022	SUNDARAM MOHAN VS PAWAN KUMAR GOYAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/684(ND)20	ROHIT RATHI	Pg no 35 not clear, 25rs welfare and 3rs	18/04/2022
9994	9991	710102031202022	FOURTH DIMENSION SOLUTION LIMITED VS POOJA BAHRY ERSTWHILE RP OF FOURTH DIMENSION	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1232(ND)2019	Arjun	31-32 not clear page and page number missin application page and stamp paper	20/04/2022
9995	9992	710102031272022	SAJEVE BHUSHAN DEORA VS INDIA SPORTS FLASHES PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/455(PB)20	Sajeve Bhushan Deora	58,60,62,64-90,98,101-178 not clear page	20/04/2022
9996	9993	710102031252022	SAJEVE BHUSHAN DEORA VS M/S MANILA RESORTS PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/29(ND)201	Sajeve Bhushan Deora	56-76,113-125,134-136,140,144,225,	20/04/2022
9997	9994	710102031842022	MANISH KUMAR GUPTA (RESOLUTION PROFESSIONAL OF THREE C PROJECTS PRIVATE LIMITED) VS VIDHUR BHARADWAJ	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1718(PB)2018	MILAN	section wrong	22/04/2022
9998	9995	710102031962022	ANHUI TECHNOLOGIES IMP. & EXP. CO. LTD. VS GAGAN GULATI LIQUIDATOR OF PANTEL TECHNOLOGIES PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/923(ND)2020	Nikhil	payment	22/04/2022
9999	9996	710102032112022	M/S PADIA TIMBER COMPANY PVT. LTD. VS SANDEEP KUMAR BHATT (LIQUIDATOR)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/559(PB)2017	Pankaj Bhagat	memo of parties compulsory	22/04/2022
10000	9997	710102032032022	SURABHI PANDEY VS ALPHA CORP DEVELOPMENT PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2	TABISH	case type wrong and 32-41,52-56 not clear page	22/04/2022
10001	9998	710102032062022	M/S PADIA TIMBER COMPANY PVT. LTD. VS SSK TRADING PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/559(PB)20	Pankaj Bhagat	wrong file	22/04/2022
10002	9999	710102032012022	TARUN BAGGA VS PADMAKRITI CREATIONS PRIVATE LIMITED	Company Application (Companies Act)	Rule 32	COMPANY PETITION (COMPANIES ACT)/41(ND)202	ANSH SINGH LUTHRA	sign missing and main case wrong	22/04/2022
10003	10000	710102032332022	THE INDURE PRIVATE LIMITED VS VIKAS NAIK	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2664(PB)2	PRASHANT MEHTA	19,23 not clear page	23/04/2022

	A	B	C	D	E	F	G	H	I
10004	10001	710102018662022	ANAND SONBHADRA RESOLUTION PROFESSIONAL OF SHUBHKAMNA BUILDTECH PVT. LTD. VS ADDITIONAL DIRECTOR GENERAL	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		NIPUN GAUTAM	page:27-29, 31, 33, 35,37,39,41,43,47, 51,53,57,61,65,67, 69,73,75,79,80,81, 83,85- 93,95 - 98 not clear	8/3/2022
10005	10002	710102016372022	STRONG VINTRADE PRIVATE LIMITED VS FUTEC SHELTERS PRIVATE LIMITED	CA(A) Merger and Amalgamatio n(Companies Act)	Sec. 230-232 - Second Motion		Aman	wrong case type select, link with 1st motion,welfare and court fees not clear (Documents not	28/02/2022
10006	10003	710102088132021	INTERNATIONAL PRINT-O- PAC VS ARES INVESTMENTS LLC	Company Petition (Companies Act)	Section 90(7)		Swapnil Gupta	MoA &&& AoA and company master data missed of respondent, (Come to the registry with hard	2/12/2021
10007	10004	710102070602020	REGISTRAR OF COMPANIES VS M/S LOTUS REALCON LLP	Company Petition (Companies Act)	Sec 272 of the Companies Act , 2013		Kamal	Wrong section mentioned in petition section 63 &&& 64 in pg no 26, e stamp missed with supporting affidavit and notarize it,pgs not clear 63,67,88,90,102,1 08,109,209 to 211,215,216,220,2 30,235,264 to 269,271,272,438,5 05,506,515 to 517	15/07/2020

	A	B	C	D	E	F	G	H	I
10008	10005	710102070712020	REGISTRAR OF COMPANIES VS M/S UTSAV SECURITIES PVT. LTD.	Company Petition (Companies Act)	Sec 272 of the Companies Act , 2013		Kamal	E stamp missed with supporting affidavit and notarize it,true copy sign missed in annexures,pgs not clear 219 to 221,225,226,240,274 to 279,281,282,514,515,524 to 529,	15/07/2020
10009	10006	710102008342021	BLUEBEN BUILDERS & DEVELOPERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		TARUN SAINI & ASSOCIATES	2nd volume missed,E stamp missed with supporting affidavit and no	30/01/2021
10010	10007	710102081472021	SHAGUFTA YASMIN VS HERBALLIFE HEALTHCARE PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 242(4)		Zeba Khair	Section 244 fees missed, in pg no 1 you have mentioned 244 section,serial no repeated,mentioned section 241 in basic detail its missed, company master data	8/11/2021
10011	10008	710102029072021	BR INDUSTRIES LTD VS ACCORD ELECTROPOWER PVT.	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	chandigarh	12/4/2021
10012	10009	710102001472022	INTEC CAPITAL LIMITED VS SUNITA TANEJA	Company Petition IB (IBC)	Section 95(1)		INTEC CAPITAL LIMITED	affidavit not verified, page:50 not clear,page:73-80, 152, 161-163, 165-166 not clear, etc(remidner 2-3 time	6/1/2022
10013	10010	710102086042021	ANAND DEV VS SHUBHKAMNA BUILDWELL & ESTATES PRIVATELIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ninad Dogra	Translated page-147,148,179,283,300,341,445/Hand written not allowed on some pages/True copy sign miss on every Annexure/Volume wise index/notary back date-112,208,233,473,4	25/11/2021

	A	B	C	D	E	F	G	H	I
10014	10011	710102020792022	MESTECH SERVICES PRIVATE LIMITED VS RUDRA BUILDWELL CITY PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Any other provision - Govt body		ANOOP DAWAR	wrong file need to additional	16/03/2022
10015	10012	710102011502022	MAHAMAYA FINANCIAL CONSULTANTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA	Company Petition (Companies Act)	Sec 252 (3)		Soumya Dutta	Wrong case type select, list of dates repeated, stk 7 missed, income tax advance service missed (Contact	10/2/2022
10016	10013	710102023052022	NEELAM KOCHHAR VS AERENS ENTERTAINMENT ZONE	Company Petition IB (IBC)	IBC under Sec 7		RAJEEV	Fees not paid.	25/03/2022
10017	10014	710102025272022	ASIAN INFRATECH PTE LTD. VS ENERGY INFRATECH PVT. LTD.	Contempt Petition(Companies Act)	Rule 11 of NCLT		Tarun	Wrong case type select	1/4/2022
10018	10015	710102025572022	PRUDENT ARC LTD. (PRUDENT TRUST - 5/17) VS BHUPESH STEEL PVT.	Company Petition IB (IBC)	IBC under Sec 7		PALLAV	page:257, 259, 402, 403, 474, not clear page 340	2/4/2022
10019	10016	710102026032022	AECOM INDIA PRIVATE LIMITED VS VKEC INFRATECH PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Abhishek Nahta	Case no missed in linking detail,Wrong file	4/4/2022
10020	10017	710102026022022	AECOM INDIA PRIVATE LIMITED VS VKEC INFRATECH PRIVATE LIMITED	Company Appeal(Companies Act)	Application under any other provisions		NIKHIL PARIKSHITH	wrong file need to additional	4/4/2022
10021	10018	710102027322022	AIRSHUDDHI ENGINEERS VS W2W AGRIBIOTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAVI PATEL	memo of parties , list of date and events missed,stamp paper , demand notice, form 3,4 , missed court	8/4/2022
10022	10019	710102027072022	JAMMU AND KASHMIR BANK LIMITED VS SHANTANU PRAKASH	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page 3 to 6 ,section wrong mention in index synopsis and list of date and events missed,286,288,2	8/4/2022
10023	10020	710102026762022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS ANJU KHURANA	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	Serve the petition to all respondent	7/4/2022

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10024	10021	710102027102022	JAMMU AND KASHMIR BANK LIMITED VS RAJ SINGH GEHLOT	Company Petition IB (IBC)	Section 95(1)		Ashutosh	section wrong mention on index ,page 2 to 5 missed,39 ,44,51,wrong arrange ,63,410	8/4/2022
10025	10022	710102026972022	WM INDIA TECHNICAL AND CONSULTINGSERVICES PRIVATE LIMITED VS RAJ SINGH GEHLOT	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		ANUBHAV RASTOGI	5rs welfare missed in vakaltnama,account treatment certificate missed	7/4/2022
10026	10023	710102026792022	WM INDIA TECHNICAL AND CONSULTINGSERVICES PRIVATE LIMITED VS RAJ SINGH GEHLOT	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	Serve the petition to all respondent	7/4/2022
10027	10024	710102026822022	WM INDIA TECHNICAL AND CONSULTINGSERVICES PRIVATE LIMITED VS RAJ SINGH GEHLOT	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	Serve the petition to all respondent	7/4/2022
10028	10025	710102026742022	WM INDIA TECHNICAL AND CONSULTINGSERVICES PRIVATE LIMITED VS RAJ SINGH GEHLOT	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	Stk 07 missed, serve the petition to all respondent	7/4/2022
10029	10026	710102027092022	JAMMU AND KASHMIR BANK LIMITED VS ATUL PUNJ	Company Petition IB (IBC)	Section 95(1)		Ashutosh	section wrong mention in index , synopsis missed,70,71,79,91,95,wrong arrange	8/4/2022
10030	10027	710102027422022	SUJATA FABS PRIVATE LIMITED VS SINGHANIA EXIM PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VAKATI	page 33 to 35 ture copy sign missed,39 to 89 ,104 to 110,not	9/4/2022
10031	10028	710102027772022	MR. BINOY JOSEPH VS STARCORE REFRIGERATION LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Avinash Bhati	pg no 69,527 missed,e stamp missed with supporting affidavit and notraize it,pgs not clear 139,144 to 147,166,283 to 285,25re welfare	11/4/2022
10032	10029	710102027412022	SUNTECH INFRA SOLUTIONS PRIVATE LIMITED VS SHIPRA LEASING PRIVATE	Company Petition IB (IBC)	IBC Under Sec 9		VAKATI	page 33 to 35 ture copy sign missed,39 to 89 ,104 to 110,not	9/4/2022



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10033	10030	710102027382022	CANARA BANK VS SAYA AUTOMOBILES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ichchha Kalash	87-93 ,134,137,143,145, 146,150,151,155,156,157,158,170 to 173,459,467,471-475,496-504,703,710,956,984,1055,1556,not clear ,1108 in hindi,1667,1677 to 1692,1703,not	9/4/2022
10034	10031	710102027602022	ARVIND CONDUCTORS PRIVATE LIMITED VS VIMAL PLAST (INDIA) PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		VIKAS GERA	Wrong case type select,link 2nd motion with 1st motion,	9/4/2022
10035	10032	710102028102022	IDBI BANK LIMITED VS RAKESH KUMAR GUPTA RESOLUTION PROFESSIONAL THREE C UNIVERSAL DEVELOPER PVT. LTD.	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Omkar Kelkar	rule 16d mention on index , list of date and events ,vakalatnama , proof of service missed	12/4/2022
10036	10033	710102028452022	BANK OF MAHARASHTRA VS SANGEETA ARORA	Company Petition IB (IBC)	Section 95(1)		VK GUPTA	page 31,70,71,72,75,76, 80,not clear	13/04/2022
10037	10034	710102028512022	BANK OF MAHARASHTRA VS RAM KISHORE ARORA	Company Petition IB (IBC)	Section 95(1)		VK GUPTA	index serial no missed, page:31, 71, 75, not clear,	13/04/2022
10038	10035	710102028812022	JAMMU AND KASHMIR BANK LIMITED VS GAURAV RATHI	Company Petition IB (IBC)	Section 95(1)		Ashutosh	section wrong mention on index,90 to 102,	13/04/2022
10039	10036	710102030882022	SIEMENS LTD VS NTPC BHEL POWER PROJECTS PRIVATE LIMITED	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	pg no 21 missed,	19/04/2022
10040	10037	710102030922022	REGIONAL PROVIDENT FUND COMMISSIONER-II VS M/S ADVANCE NAVOTPAD	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	pg no 21 missed,	19/04/2022
10041	10038	710102030622022	MAHESH KUMAR RAJORA & BABLI RAJORA VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Contempt Petition(Companies Act)	Sec 425		MANOHAR MALIK	wrong case type, wrong section, main section is contempt petition under rule 11 of nclt and for other section under	18/04/2022
10042	10039	710102031192022	MUNENDER KUMAR SINGH VS SANJAY KUMAR SINGH	Company Petition IB (IBC)	Sec 60(5)		Rupesh Kumar Tyagi	wrong efile, case type wrong and wrong section (	20/04/2022

	A	B	C	D	E	F	G	H	I
10043	10040	710102030632022	LOGIX BLOSSOM COUNTY APARTMENT OWNER ASSOCIATION VS FEEDBACK INFRA	Intervention Petition(Companies Act)	Intervention Application		Piyush Sanghi	Wrong section select, Main case not link,3rs court fees missed in	18/04/2022
10044	10041	710102032122022	SHRINATH ROTOPACK PRIVATE LIMITED VS SHELLZ INDIA PRIVATE LIMITED	Company Petition IB (IBC)	Sec 60(5)		ROHIT RATHI	wrong section, 1000rs court fee, counsel details missed in index, page:80, 88, 92, not clear, 25rs advocate welfare	22/04/2022
10045	10042	710102006412022	JAMMU AND KASHMIR BANK LIMITED VS L.D. CRYSTALS PRIVATE	Company Petition IB (IBC)	IBC under Sec 7		Ashutosh	page:151-194, not clear ( typed copy required)	20/01/2022
10046	10043	710102018262022	SBL CONSTRUCTION PRIVATE LIMITED VS FUTEC SHELTERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		M.ANIL KUMAR	memo of party ,synopsis, list of date and event, master data ,BR , vakalatnama missed, page 16 to 31,43 to49,52not clear ,55 to 68,71 to 88 not clear , 89 to 95 in hindi ,96 to 101,108 to 114,after 114 page blank,115 to 122,not clear	7/3/2022
10047	10044	710102091292021	ASTRAL HOLIDAY TOURS PRIVATE LIMITED VS REGISTRAR OF	Company Appeal(Companies Act)	Sec 252 (3)		ASHISH	Article of association missed of	15/12/2021
10048	10045	710102006372022	JAMMU AND KASHMIR BANK LIMITED VS GUIDING FORCE DEVELOPERS PRIVATE	Company Petition IB (IBC)	IBC under Sec 7		Ashutosh	page:47, not clear (typed copy required)	20/01/2022
10049	10046	710102013902022	SAVITABEN GORDHANBHAI THUMAR VS PREMRAJ RAMRATAN	Transfer Petition (IBC)	Sec 60(5)		SANGEETA BOHRA	case type wrong, ( transfer application ibc),	18/02/2022
10050	10047	710102006672022	JAMMU AND KASHMIR BANK LIMITED VS METALROD PRIVATE	Company Petition IB (IBC)	IBC under Sec 7		Ashutosh	page:81-86, 340, 364, not clear, ( typed copy	21/01/2022
10051	10048	710102013932022	RASIKBHAI GHUSABHAI THUMAR VS PREMRAJ RAMRATAN LADDHA	Transfer Petition (IBC)	Sec 60(5)		SANGEETA BOHRA	case type wrong, ( transfer application ibc),	18/02/2022

	A	B	C	D	E	F	G	H	I
10052	10049	710102046112021	JAMMU & KASHMIR BANK LTD. VS RAJIV RATHI	Company Petition IB (IBC)	Section 95(1)		Ashutosh	Remove index after pg no 29A,pg no 37,235 wrong	8/7/2021
10053	10050	710102057022021	LIV INN HOTELS PRIVATE LIMITED VS RUDRA BUILDWELL CITY PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Sec.		Gulshan Kr.	SECTION 246 FEES MISSING	13/08/2021
10054	10051	710102006402022	JAMMU AND KASHMIR BANK LIMITED VS ACE MATRIX SOLUTIONS	Company Petition IB (IBC)	IBC under Sec 7		Ashutosh	page:329, not clear, (typed copy required)	20/01/2022
10055	10052	710102022792022	RAJKUMARI SHARMA VS M/S NEEL PADAM BUILDERS PVT LTD & ORS	Intervention Petition(Companies Act)	Rule 11 of NCLT		Atit	29-32 not clear page and merge into one pdf case type wrong section wrong please merge	24/03/2022
10056	10053	710102024562022	NAO SPIRITS & BEVERAGES PRIVATE LIMITED VS NITIN GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.	Company Petition (Companies Act)	Sec. 131(1)		mital and mital advocates	Roc advance service missed	30/03/2022
10057	10054	710102025342022	SUNITA UPADHYAYA VS BEE K BEE PRINTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Durgesh Singh	page:28, 30, 32, 34, 36, 38, 40, 42, 44, 46, 48, 50, 52, 54, 56, 58, 60, 63, 65, 66-77, 79, 80, 81, 85, 87-123,	1/4/2022
10058	10055	710102025832022	MADHU SHARMA VS VKEC INFRATECH PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		SHUBHICA AGRAWAL	Section 242 fees missed,pgs not clear 40 to 59, 50rs e stamp no notarize with	4/4/2022
10059	10056	710102026112022	JAMMU AND KASHMIR BANK LIMITED VS HEM SINGH BHARANA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page:71 not clear, only	5/4/2022
10060	10057	710102031942022	SHREE BUILDTECH INDIA PVT. LTD. VS DELHI COLD STORAGE PVT. LTD.	CP(AA) Merger and Amalgamation(Companies Act)	Sec 433(e)/433(f) of CA 1956		ATANU	Wrong section select	22/04/2022
10061	10058	710102032522022	ISKON PHARMA THROUGH ITS PARTNER SURESH KUMAR VS MEDEOR HOSPITAL LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MANOJ KUMAR	page:26 verification dated missed, pdf merge in 1 pdf, page:63 not clear, 1rs court	25/04/2022

	A	B	C	D	E	F	G	H	I
10062	10059	710102033162022	TRANSLUMINA THERAPEUTICS LLP VS MEDEOR HOSPITAL	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	Pg no 13 missed,25rs welfare	26/04/2022
10063	10060	710102033182022	CAPITAL TRADE LINKS LTD VS SONI E VEHICLE PRIVATE LIMITED	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	25rs welfare &&& 3rs court fees	26/04/2022
10064	10061	710102033822022	M B DISTRIBUTORS PRIVATE LIMITED VS NEWAGE RANCH PVT. LTD.	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		PARVEEN RASTOGI	Council detail missed in index,true copy sign missed in index,pg no 337,855 to 859 missed,double serial no in some pages of annexure,pg no not clear	29/04/2022
10065	10062	710102022492022	AJIT SHRIVASTAVA & ORS. VS GAYATRI HOSPITALITY AND	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/288(PB)20	Siddhant Sharma	memo part missed in index and application	23/03/2022
10066	10063	710102073772021	SOMESH ARORA VS SOMESH ARORA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/609(ND)2017	Atul Kumar	sign missed on application,pg-14-16,36-38,44,46,,48,50,52	8/10/2021
10067	10064	710102016992022	OPBK CONSTRUCTIONS PRIVATE LIMITED VS THREE C SHELTERS PVT. LTD.	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2721(ND)2019	Lex	stamp paper missed , case type wrong memo party missed need to sign every pages	2/3/2022
10068	10065	710102028202022	GAURAV MISRA VS HOTLINE CPT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/275(ND)20	Gaurav Misra	main case wrong reminder 2/5	12/4/2022
10069	10066	710102028212022	GAURAV MISRA VS HOTLINE CPT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/275(ND)20	Gaurav Misra	main case wrong reminder 2/5	12/4/2022
10070	10067	710102031512022	STATE BANK OF INDIA VS P.P. JEWELLERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/670(ND)20	ISHA ARORA	PAGINATION NOT DONE IN AFFIDAVIT	21/04/2022
10071	10068	710102032642022	AASTHA SURGIMED LIMITED VS P. P. JEWELLERS PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/991(ND)20	ALOK KAUSHIK	59 cut page reminder 2/5	25/04/2022
10072	10069	710102032362022	THE INDURE PRIVATE LIMITED VS KISHORE KUMAR SINGH	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2667(PB)2019	PRASHANT MEHTA	memo parties missing in index and application and sign missing in application page and	23/04/2022

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10073	10070	710102032232022	BANK OF MAHARASHTRA VS NEWTECH PROMOTERS AND	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/2465(ND)2	VK GUPTA	section not mention in index	23/04/2022
10074	10071	710102032802022	ANIL SHARMA VS CELEBRATION CITY PROJECTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/652(PB)2019	RAJIV K.GARG	index missing and stamp paper and affidavit missing and sign missing in	25/04/2022
10075	10072	710102032492022	DBS BANK INDIA LIMITED VS ABHISAR IMPEX PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/91(PB)202	Saurobroto Dutta	notary missing in stamp paper and section wrong	24/04/2022
10076	10073	710102032652022	PUNJAB GENERAL INDUSTRIES PROIVATE LTD. VS FRIENDS AUTO (INDIA) LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3314(ND)2019	Kushal	11-14 not clear page	25/04/2022
10077	10074	710102032702022	MONTAGE ENTERPRISES PVT. LTD VS MG INDUSTRIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/3394(ND)2019	Sujit	page numbering missing in application page and section not mention in index and welfare rs.25	25/04/2022
10078	10075	710102032372022	SARAF CHITS PRIVATE LIMITED VS KAD HOUSING PVT. LTD.	Interlocutory Application (I.B.C)	Any other provision - Govt body	COMPANY PETITION IB (IBC)/255(ND)20	RAKESH KUMAR	section wrong please conatct to registry reminder	23/04/2022
10079	10076	710102032382022	INDURE PVT. LTD. VS SATYA PRAKASH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3444(PB)2	PRASHANT MEHTA	17,21 not clear page and memo of parties	23/04/2022
10080	10077	710102032842022	SHOMIT FINANCE LTD VS CHANDRA PRAKASH	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1248(PB)2018	Pankaj	sign missing and page numbering missing and index missing and stamp paper	26/04/2022
10081	10078	710102033082022	RUPINDER SINGH GILL VS RAKESH KUMAR GUPTA	Interlocutory Application (I.B.C)	Application under any other provisions - IBC		Vatsalya	main case not link and sign missing and 84-85 not clear page page number missing after 393 page and true	26/04/2022
10082	10079	710102033552022	BETA INFRATECH P LTD VS ANKUR JAIN	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/117(PB)20	RAJA	ib not mention in main case and notary missing	28/04/2022
10083	10080	710102033842022	P C AGARWAL VS DEBASHIS NANDA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1744(ND)2	Shivam	88-93 not clear page	29/04/2022
10084	10081	710102017502022	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS M/S SARKUN SOLAR PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3240(ND)2019	K.V. Girish Chowdary	memo party missed in index and application its compulsory	3/3/2022

	A	B	C	D	E	F	G	H	I
10085	10082	710102073412021	AJNARA INDIA LIMITED VS MANISH KUMAR GUPTA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/194(ND)2021	ADVOCATE GAUTAM SINGHAL	854, 856 to 875, 908, 910 to 929, 765, 801, 851, 854, 856 to 875, 908, 910, 911, 913 to 929, 988, 990, 992 to 911, 1127, 1128, 1135, 1152, 1214, 1215, 1217, 1219 to 1238, 1327, 1334, 1356 to 1365, 1417, 1495 to 1513, 1520, 1577, 1581, 1583, 1585, 1588 to 1594, 1596, 1597, 1598, 1601 to 1625, 1850, 1853, 1854, 1858, Not Clear- page no. D-9, 40, 61, 69, 78, 79, 93, 94, 95, 97, 98, 99, 100, 101, TO 116, 206, 209, 211, 212 TO 222, 224 TO	7/10/2021
10086	10083	710102063042021	ASHOK GARG & ANR VS MAHESH TANEJA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1744(ND)2	Shivam		2/9/2021
10087	10084	7101020222102022	TARUNA SINGH VS NISHA MALPANI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/560(PB)20	Manish	court fees missed	22/03/2022
10088	10085	710102025162022	SOHAN PAL SHARMA VS NISHA MALPANI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/271(PB)2017	Saurabh	memo party missed in index and application court fee missed in vakalatnama section wrong	1/4/2022
10089	10086	710102027932022	MOONLIGHT PROPBUILD PRIVATE LIMITED VS RAKESH KUMAR GUPTA	Miscellaneous Application (Companies Act)	Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/100(ND)2021	Sonam Sharma	Wrong case type select wrong section select reminder 2/5	11/4/2022
10090	10087	710102028092022	ANUJ GUPTA VS HOTLINE CPT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/33(ND)201	NAVEEN CHAWLA	memo party missed reminder 2/5	12/4/2022
10091	10088	710102028232022	JASWANT SINGH VS ABIR INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions - IBC		jaswant	main case not link	12/4/2022

	A	B	C	D	E	F	G	H	I
10092	10089	710102030792022	VEKAS KUMAR GARG VS M/S NINEX DEVELOPERS LTD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/281(PB)20	RAKESH KUMAR	69,71 ,92, not clear page reminder 2/5	19/04/2022
10093	10090	710102031402022	ITS MY NAME PRIVATE LIMITED VS P. P. JEWELLERS PRIVATE LIMITED	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/52(PB)202	ISHA ARORA	memo party missed please chekc your pdf reminder 2/5	21/04/2022
10094	10091	710102032422022	MR WANG XINGCHUN VS M/S COSLIGHT INDIA TECHNOLOGY PRIVATE LIMITED	Company Application(C ompanies Act)	Rule 11 of NCLT,Sec 425	COMPANY PETITION (COMPANIES ACT)/158(ND)20 19	RAKESH	case type wrong Brief synopsis/list of dates events missed,appositill e missed, vakaltnama	23/04/2022
10095	10092	710102033202022	ASHOK KUMAR DEWAN VS NITIN GARG	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/3196(ND)2	ABHISHEK	wrong section reminder 2/5	27/04/2022
10096	10093	710102033472022	EDELWESS ASSET RECONSTRUCTION COMPANY LIMITED VS AADI BEST CONSORTIUM PRIVATE LIMITED	Company Appeal (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/708(ND)20 21	Jaitegan Singh	Memo Party, E-Stamp Paper Missing, 10-16, 18-19, 51-55 242-251-252 Page Not Clear, 136-138,	28/04/2022
10097	10094	710102033882022	M/S PREM AUTO ENTERPRISES VS PALM DEVELOPERS PRIVATE LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/894(ND)20 19	Kumar Mihir	Pg- 11,15 affidavit missed for stamp paper Pg on 11,15, Pg-26 nor	29/04/2022
10098	10095	710102033772022	BRIGADIER PRADEEP KAPOOR VS DEBASIS NANDA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1367(PB)2	SAMDARSHI SANJAY	memo of parties missing and proof of service	29/04/2022
10099	10096	710102034252022	DINESH CHANDRA AGARWAL RP OF V.K. AGGARWAL AND COMPANY PRIVATE LIMITED VS PASCHIMANCHAL VIDYUT	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/781(ND)20 20	aditya gauri	Memo Party Missing	30/04/2022
10100	10097	710102034062022	MOHAN LAL JAIN VS KALIBER ASSOCIATES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/228(PB)20	Mohan Lal	Page No. 126 Page not Clear	29/04/2022
10101	10098	710102034422022	M/S. STAN AUTO PVT. LTD. VS STAN AUTOS PRIVATE LIMITED	Interlocutory Application (I.B.C)	22(3)(b)	COMPANY PETITION IB (IBC)/52(PB)202	Mr. jitendra kumar		2/5/2022
10102	10099	710102034842022	MEKASTER FINLASE PRIVATE LIMITED VS SAHA BUILDESTATES PRIVATE LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1482(ND)2 019	RAKTIM GOGOI	section wrong and memo parties missing and stamp paper	3/5/2022

	A	B	C	D	E	F	G	H	I
10103	10100	710102034562022	MR. GAUTAM MULLICK VS MR. GAUTAM MULLICK	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1022(ND)2018	Vaibhav Manu Srivastava	SECTION WRONG AND SECTION NOT MENTION IN INDEX PDF FILE PAGE 19-24,26-42 NOT CLEAR AND PAGE 75,77,79	2/5/2022
10104	10101	710102034832022	PRABHAKAR KUMAR VS DIRECTORATE GENERAL OF TOWN COUNTRY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/364(ND)20	PRABHAKAR KUMAR	memo party missed in index and in application	3/5/2022
10105	10102	710102035172022	REGIONAL PF COMMISSIONER DELHI VS SHRI SUNIL AGGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2083(ND)2019	SHIVANATH MAHANTA	welfare rs. 15 missing and sign true copy missing and	4/5/2022
10106	10103	710102034992022	REGIONAL PF COMMISSIONER NOIDA VS SAHA INFRATECH PRIVATE LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2018	SHIVANATH MAHANTA	43-46 not clear page and welfare rs.15 missing and stamp paper missing and sign	4/5/2022
10107	10104	710102035132022	CS VEKAS KUMAR GARG VS MR. SURAJ MAL YADAV	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/281(PB)20	RAKESH KUMAR	stamp paper and affidavit missing	4/5/2022
10108	10105	710102035032022	IBD INDIA PVT.LTD VS KAAMA IMPEX PVT. LTD	Restoration Application (IBC)	Sec. 45 (1)		SANJEEV KUMAR	section wrong and sign missing and main case not link MEMO	4/5/2022
10109	10106	710102035002022	PR. COMMISSIONER OF INCOME TAX- 6 VS NEHA EXPORTS LTD	Restoration Application (Companies Act)	Rule 11 of NCLT		VIBHOOTI MALHOTRA	main case not link and memo of parties missing and 15 page not	4/5/2022
10110	10107	710102035412022	NIDHI MANGLIK AND ANR. VS RG RESIDENCY PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/817(PB)2018	Vipin Singh Raghav	case type wrong and section wrong and court fee rs.3 missing	5/5/2022
10111	10108	710102035142022	CS SATYADEVI ALAMURI VS GANGARAM AGARWAL - RP	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1721(PB)2	Bhavana Duhoon	sign missing in progress report	4/5/2022
10112	10109	710102035772022	DR. SANDHYA VATSYAYANA VS MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/177(ND)2019	Vikas Kumar	sign missing in application page and 18,21-22,176-188,189-192 not clear page and 25 welfare	6/5/2022
10113	10110	710102035562022	BAHL PAPER MILLS LTD. VS MANILA RESORTS PVT. LTD.	Company Application (Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/78(ND)201	SUMEDHA	page 163,217,219,222,243-272 not clear page	5/5/2022



	A	B	C	D	E	F	G	H	I
10114	10111	710102036332022	RELIGARE ENTERPRISES LTD VS LIGARE AVIATION LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2(PB)2022	Rea Bhalla	MEMO PARTY MISSED IN INDEX AND IN APPLICATION	7/5/2022
10115	10112	710102035862022	SATYENDRA P. KHORANIA LIQUIDATOR OF METAPHOR EXPORTS PRIVATE LIMITED VS MR. SANJEVE BHUSHAN DEORA LIQUIDATOR FOR	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Ankit Jain	main case not link and not notary missing in affidavit	6/5/2022
10116	10113	710102025492020	MRS.VANDANA PAL VS ALCHEMIST TOWNSHIP INDIA LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Sridharraj	25rs advocate welfare and 3rs court fee missed, page:48 not clear, 112, 144,	26/02/2020
10117	10114	710102014692021	JAMMU & KASHMIR BANK LIMITED VS HEM SINGH BHARANA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page:82-87, 92, 93, 100, 109-112, 117, 121, 122, 123, 124, 125, not	19/02/2021
10118	10115	710102027572022	VALECHA ENGINEERING LIMITED VS NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		Ms. Tanu Priya Gupta	case type wrong, ( case type is transfer application), page:173-177, 196-197, not clear contact to	10/4/2022
10119	10116	710102029322022	XENA FLUID SYSTEMS PRIVATE LIMITED VS NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		PARVEEN RASTOGI	Kindly add 182 to 205 in master index	14/04/2022
10120	10117	710102029042022	XENA FLUID SYSTEMS PRIVATE LIMITED VS NATIONAL COMPANY LAW TRIBUNAL MUMBAI	Company Appeal(Companies Act)	Sec 252 (3)		SACHIN GOEL	Wrong income tax advance service kindly serve to delhi	14/04/2022
10121	10118	710102033972022	ICICI BANK LIMITED VS MR. MAYANK SETHI	Company Petition IB (IBC)	Section 95(1)		Vidushi	Pgs not clear 29,37 to 40,55 to 73,75,76,78 to 88,91,96,97,100 to 103,158,178,188,3 15,317 to 328 small font 253 to	29/04/2022

	A	B	C	D	E	F	G	H	I
10122	10119	710102034362022	SHIKHER SAXENA VS MR. MAYANK SETHI	Intervention Petition (IBC)	Application under any other provisions - IBC		EKANSH AGARWAL	wrong section for intervention 60(5), memo of parties, brief of synopsis and list of dates and events missed, petition every pages sign missed, council sign missed on index, 25rs advocate welfare and 3rs court fee	2/5/2022
10123	10120	710102034022022	UNION BANK OF INDIA VS SHRI. VINAY KUMAR SINGHAL	Company Petition IB (IBC)	Section 95(1)		EKTA CHOUDHARY	counsel sign missed on index, page:65-77, 348, 431, 25rs advocate welfare and 3rs court all vakalatna missed	29/04/2022
10124	10121	710102034032022	UNION BANK OF INDIA VS ANKUR AGGARWAL	Company Petition IB (IBC)	Section 95(1)		EKTA CHOUDHARY	volume wise index, with master index in volume 1, page: 429 not clear, 25rs advocate welfare and 3rs	29/04/2022
10125	10122	710102033962022	ICICI BANK LIMITED VS MR. CHANDER MOHAN SETHI	Company Petition IB (IBC)	Section 95(1)		Vidushi	Pgs not clear 30,32,57 to 77,80 to 99,103 to 105,180,283 to 294,296 to 316,318 to 329	29/04/2022
10126	10123	710102034102022	UNION BANK OF INDIA VS MANIK AGGARWAL	Company Petition IB (IBC)	Section 95(1)		EKTA CHOUDHARY	Not Clear Page NO. 64 to 76, 43, 44, 45 vol wise Index missing, 25 rs Welfare fee and 3 rs court fee missing,	30/04/2022

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10127	10124	710102034052022	UNION BANK OF INDIA VS PUJA AGGARWAL	Company Petition IB (IBC)	Section 95(1)		EKTA CHOUDHARY	&quot; page:63-76, 345, 421, not clear volume wise index missed, etc 25rs advocate welfare and 3rs court fee missed,	29/04/2022
10128	10125	710102034002022	UNION BANK OF INDIA VS SUMIT AGGARWAL	Company Petition IB (IBC)	Section 95(1)		EKTA CHOUDHARY	page:64-76, not clear, double page numbering, volume wise index missed, etc 25rs advocate welfare and 3rs	29/04/2022
10129	10126	710102033982022	ICICI BANK LIMITED VS MRS SEEMA SETHI	Company Petition IB (IBC)	Section 95(1)		Vidushi	pg no 27 & ; 28 in one pgs,pgs not clear 30,32,35 to 49,57 to 78,80 to 99,102 to 105,127,128,161,181,261 to 269,298 to 331 pgs	29/04/2022
10130	10127	710102034502022	REAL ESTATE BANK INDIA PRIVATE LIMITED VS ASIAM STUDIO	Company Petition IB (IBC)	Sec 47 (1),Sec 12(2),Section 121(1)		P K	wrong efile	2/5/2022
10131	10128	710102034622022	UNION OF INDIA VS SUNIL JAIN & CO.	Company Petition (Companies Act)	Sec. 140(5)		sfionclt	Pgs not clear 79,81 to 85,265,266,446,M oA & ; AoA and company master	2/5/2022
10132	10129	710102035292022	SANJAY KARIWALA VS THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED	Transfer Petition (IBC)	Rule 11 of NCLT, 2016,Rule16(d),NCLT Rules,2016 IBC		Ashish Choudhury	wrong caste type ( transfer application) memo of parties, brief of synopsis and list of dates and events missed, petition every apges sign missed, page:35	5/5/2022

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10133	10130	710102035622022	INDUSIND BANK LTD. VS CLOUD 9 PROJECTS PRIVATE LIMITED	Company Appeal(Companies Act)	Sec 252 (3)		ROBIN SINGH SIROHI	correct respondent name in basic detail and memo of parties,pg no 22 to 23 missed,Stk	5/5/2022
10134	10131	710102035442022	CHANDER BHAN CHAUDHARY AND ANR VS JAINA SNACKS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 59		NITIN JAIN	Council detail missed,memo of parties/synopsis/ist of dates &&& events missed,wrong moa &&& aoa annex, pgs not clear 38 to 41,43A,49,54 to 57,60,65,66,82, true copy sign missed in	5/5/2022
10135	10132	710102018252022	MR . PREM LAL & ORS VS AMBRANE INDIA PVT LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/63(ND)2021	aaryan sharma	main case year wrong section wrong according your pdf volume wis index	7/3/2022
10136	10133	710102024102022	ALLUVION BUILDCON PVT. LTD. VS INDIRAPURAM HABITAT CENTER PVT. LTD.	Restoration Application (IBC)	Sec 60(5)		HIMANSHU KAUSHIK	section wrong according your pdf main case not link with application please contact to	29/03/2022
10137	10134	710102026532022	MOHNIS SINGH & ORS VS M/S ROHTAS PROJECTS LTD.	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1022(ND)2018	KUSHAGRA DIKSHIT	stamp paper missing and 70-79 ,87-140,149-170,173-211,247-254,266-268,282-289,295-296,334-337,345-348,351-391 not clear page and case type wrong please merge in single pdf please check your pdf some pages not	6/4/2022
10138	10135	710102028122022	RAVI BANSAL VS M/S ROHTAS PROJECTS LTD.	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1164(ND)2	Ravi	203-206 not clear reminder 2/5	12/4/2022

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10139	10136	710102033812022	SHINRYO SUVIDHA ENGINEERS IONDIA PVT. LTD. VS THREE C UNIVERSAL DEVELOPERS PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2582(ND)2019	Tishwarya Tyagi	Section Wrong and Memo Party Missing need to sign vvery pages reminder 2/5	29/04/2022
10140	10137	710102033952022	BANSAL HIGH CARBON PRIVATE LIMITED VS EMPLOYEES, PROVIDENT FUND ORGANISATION	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/194(ND)2017	Arjun Dutt Sharma	Pg-18-20,not clear page reminder 2/5	29/04/2022
10141	10138	710102033862022	PARAMJEET SINGH VS BULLAND BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1744(ND)2019	PRANAV	sign missing in application page and court fees rs.3 missing	29/04/2022
10142	10139	710102033632022	RAKESH BHATIA VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD.	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/892(ND)20	rakesh	case type wrong \\\reminder 2/5	28/04/2022
10143	10140	710102034682022	JSB ALUMINIUM PRIVATE LIMITED VS KIRAN UDYOG PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/400(ND)2021	RISHI KUMAR SINGHAL	case type wrong according your pdf case type wrong according	3/5/2022
10144	10141	710102036662022	RAKESH KUMAR JAIN VS JBO GLOBEWORLD LLP	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2161(ND)2	MOHIT NANDWANI	Pg-11 not clear page reminder 2/5	8/5/2022
10145	10142	710102036252022	GHAZIABAD ENGINEERING COMPANY LIMITED VS GHAZIABAD ENGINEERING COMPANY LIMITED	Company Application(C ompanies Act)	Sec 433(e)/433(f) of CA 1956	COMPANY PETITION (COMPANIES ACT)/1176(ND)2016	Hari Oum Sharma	section wrong and memo party missing and page 6 hindi and stamp paper missing and notary missing in affidavit and section not	7/5/2022
10146	10143	710102036422022	SH PINAKI SIRCAR LIQUIDATOR VS NIL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/400(ND)20	Brijesh Kumar Tamber	wrong file please choose location jaipur nclt	7/5/2022
10147	10144	710102036502022	ANUP SOOD VS RAVINDER KUMAR GOYAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/397(PB)20	Anup Sood	17-33,36 not clear page	8/5/2022
10148	10145	710102036132022	HARPAL SINGH SAINI VS HIGHTECH CONSTRUCTION CO. PVT.LTD.	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/84(ND)2021	Sonam Sharma	page number not mention in index and page number missing application page and stamp paper missing and	7/5/2022
10149	10146	710102036612022	KAMAL AGARWAL VS HDB FINANCIAL SERVICES LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/659(ND)20	KAMAL AGARWAL	32-34,47-49 not clear page	8/5/2022

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10150	10147	710102036722022	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS BTM EXPORTS LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/933(ND)20	Pranaya	memo party missing and section wrong	9/5/2022
10151	10148	710102036382022	AKARSH KASHYAP VS BTM EXPORTS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1311(ND)2	AKARSH KASHYAP	memo party missing	7/5/2022
10152	10149	710102036942022	JAYANT PRAKASH< RESOLUTION PROFESSIONAL VS RMS POWER SOLUTIONS PVT. LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		ADHISH SRIVASTAVA	main case not link and sign true copy missing	9/5/2022
10153	10150	710102036782022	KANTI MOHAN RUSTAGI VS WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1081(PB)2 016	Kanti	52-59 not clear page	9/5/2022
10154	10151	710102036992022	IBD INDIA PVT LTD VS KAAMA IMPEX PVT. LTD	Interlocutory Application (I.B.C)	Sec. 45 (1)	COMPANY PETITION IB (IBC)/2082(ND)2	SANJEEV KUMAR	case type wrong and section wrong and sign	10/5/2022
10155	10152	710102037252022	KRIT NARAYAN MISHRA (RESOLUTION PROFESSIONAL) VS NEERAV BHATNAGAR	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/894(ND)20 19	MILAN	68,69,85,98-99,102-107,109-119,225, not clear page	10/5/2022
10156	10153	710102036862022	ARCHIGROUP ARCHITECTS VS SHUSHIL ANSAL FOUNDATION	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/343(ND)20	Henna George	service missing	9/5/2022
10157	10154	710102037332022	BILASHPUR MINING (INDIA) PRIVATE LIMITED VS MIDEAST INTEGRATED STEELS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3066(PB)2 019	SHWETA THAKUR	section wrong	11/5/2022
10158	10155	710102037382022	ALOK KUMAR KUCHHAL VS MIDEAST INTEGRATED STEELS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/151(ND)20 21	Alok Kumar Kuchhal	main case number missing in soft copy and 15-16 ,32-33 not clear page and	11/5/2022
10159	10156	710102037452022	ATS INFRASTRUCTURE LIMITED VS VISHNU VAIBHAV INDUSTRIES PRIVATELIMITED	Interlocutory Application (I.B.C)	Any other provision - Govt body	COMPANY PETITION IB (IBC)/27(ND)202 2	Kartik Nayar	section wrong and page 20-22 not mention in index	11/5/2022
10160	10157	710102037632022	CANARA BANK VS M/S GOPALSONS STEELS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1789(ND)2	KANTI MOHAN	master index missing	12/5/2022

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10161	10158	710102007462022	GIRISH LUTHRA AND ORS. VS COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED	Company Petition IB (IBC)	IBC under Sec 7		KARAN MALHOTRA	Name Change in Affidavit Page No. 74, 77, Affidavit Missed Page No. 95, Stamp Page no. 107, 110, 202, 205, affidavit back date, Not Clear page No. 419, 434, 606 to 617, 620, 623, 634, 954, 1157, 1891, 2111, 2199, 2203, 2205, 2208, 2227, 2228, 2293, 2298, 2312, 2314, 2316, 2318, 2320, 2327, 2362, 2418, 2470, Page No. 1723 to 1737, 2070, Missed,	25/01/2022
10162	10159	710102016332022	R.J INDUSTRIES VS UNITED FOODS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAHUL KUMAR SINGH	124-126, WRONG NUMBERING AFTER 146, PAGE: BLANK AFTER 185, ETC True Copy Sign Missing Page no. 30 to 39, 124 to	28/02/2022
10163	10160	710102009622022	THE BANK OF BARODA LIMITED VS AAA PAPER LIMITED	Company Petition IB (IBC)	IBC under Sec 7		AMIT MAHALIYAN	volume wise index missed, petition every pages sign missed, cin no wrong on page no 15, index wrong arrange, page:250-251 not clear,275-281,	2/2/2022
10164	10161	710102012742022	PERPETUAL CAPITAL AND SERVICING PRIVATE LIMITED VS RELIGARE FINVEST LIMITED	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		AADITYA A PANDE	rule 11 fee not paid or rule 11 under read/with in pdf etc	15/02/2022
10165	10162	710102015372022	DELICIOUS COCO WATER PRIVATE LIMITED VS RAJNISH GUPTA	Company Petition (Companies Act)	Sec. 230-232, Sec 234		Rahul	Wrong case type &&& wrong section select	24/02/2022

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10166	10163	710102022262022	GANESH P PAI VS TECHNOFAB ENGINEERING LIMITED	Company Petition IB (IBC)	IBC Section 59		Varalakshmi	page:27-30, 32, 142, 146, not clear, true copy sign missed on	23/03/2022
10167	10164	710102026602022	VIJYABEN RASIKBHAI THUMAR VS SHRI PREMRAJ RAMRATAN LADDHA (LIQUIDATOR)	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		SANGEETA BOHRA	3rs court fee missed, only	6/4/2022
10168	10165	710102031952022	REGIONAL PROVIDENT FUND COMMISSIONER-II VS M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body		PRABHAKAR KUMAR	Wrong section select,No continuation serial no on MoA &&&&& AoA, pgs not clear 64,131, income tax advance service missed,PoA	22/04/2022
10169	10166	710102034082022	SONAL GUPTA VS BEST AGROLIFE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MOHIT NANDWANI	page:110-135 not clear, etc	29/04/2022
10170	10167	710102035382022	PRASNHUL GUPTA VS OFB TECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Prakhyat Sharma	Not Clear Page No. 57, 59, 763, 810, 833, Page no. 516 to 519, Wrong arrange Page No. 246, 368, 371, 391, 550 , 568, 584, 825, 836, 840, Missing	5/5/2022
10171	10168	710102035182022	SANJAY KARIWALA VS THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED	Transfer Petition (IBC)	Rule 11 of NCLT, 2016,Rule16(d),NC LT Rules,2016 IBC		Ashish Choudhury	Page No. 18 to 36 Annexures Pages True Copy Sign Missed, Vakalatnama Welfare fee 25rs	4/5/2022
10172	10169	710102036052022	KRISHIV POLY PRODUCTS LLP VS WOKLITE FOOTWEAR	Company Petition IB (IBC)	IBC Under Sec 9		gaurav singhal	case name wrong / 25rs advocate welfare and 3rs	6/5/2022
10173	10170	710102036022022	NAPIN IMPEX LIMITED VS WOKLITE FOOTWEAR LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		gaurav singhal	MATTER NAME NOT MATCH WITH TECHNICALLY AND SOFT PLZ CONTACT	6/5/2022



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10174	10171	710102035802022	REGIONAL PF COMMISSIONER DELHI VS TRADING ENGINEERS (INTERNATIONAL)LIMITED	Company Petition IB (IBC)	Sec 42		SHIVANATH MAHANTA	case type wrong, pdf merge into 1 volume, deleted extra volume, main case numberin not mention in pdf and case not link, estamp paper missed with supporting affidavit ( same date with affidavit), petition every pages sign missed, page:74-75 not clear, page 33 numbering missed, true copy	6/5/2022
10175	10172	710102036572022	IDBI BANK LIMITED VS KUNWER SACHDEV	Company Petition IB (IBC)	Section 95(1)		RAJIV	All Vol Seprate wise in Master index Page No. 130, 174 to 177, 210 to 217, 237 to 241, 243, 246 to 253, 270 to 274, 295, 298, 300, 341 to 346, not Clear	8/5/2022
10176	10173	710102036242022	SHRI RAJ KAPOOR L.P GUPTA VS AMARTECH CONVERGENCE INDIA PRIVATELIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Uday Bedi	memo of parties missed, supporting affidavit missed with all affidavit of current dated, page:41 , 51-54, 57, 97, 99, 117, 163, 173-176, not clear, page:102 ,	7/5/2022
10177	10174	710102036552022	L&T INFRASTRUCTURE FINANCE COMPANY LIMITED VS MR. GURJEET SINGH JOHAR	Company Petition IB (IBC)	Section 95(1)		Rajendra	pdf merge into volume wise with index (200 pages per volume)	8/5/2022
10178	10175	710102036532022	L&T INFRASTRUCTURE FINANCE COMPANY LIMITED VS MR. CHARANBIR SINGH SETHI	Company Petition IB (IBC)	Section 95(1)		Rajendra	pdf merge into volume wise with index (200 pages per volume)	8/5/2022
10179	10176	710102036562022	L&T INFRASTRUCTURE FINANCE COMPANY LIMITED VS MR. SANJAY	Company Petition IB (IBC)	Section 95(1)		Rajendra	pdf merge into volume wise with index (200 pages	8/5/2022

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10180	10177	710102036932022	M/S SIS CORPORATION VS IRCON INTERNATIONAL LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		vinam	volume wise index missed, page:28, 30-31, 33-34,98-99, 133-134, translation,	9/5/2022
10181	10178	710102036522022	L&T INFRASTRUCTURE FINANCE COMPANY LIMITED VS MR. AMRIT	Company Petition IB (IBC)	Section 95(1)		Rajendra	pdf merge into volume wise with index (200 pages)	8/5/2022
10182	10179	710102036542022	L&T INFRASTRUCTURE FINANCE COMPANY LIMITED VS MR. RAJBIR	Company Petition IB (IBC)	Section 95(1)		Rajendra	pdf merge into volume wise with index (200 pages)	8/5/2022
10183	10180	710102037262022	MUKESH SONI VS PIRAMAL FUND MANAGEMENT PRIVATE	Contempt Petition (IBC)	Application under any other provisions - IBC		Surabhi Sinha	wrong e-file, wrong section, contact to	11/5/2022
10184	10181	710102037032022	MOON LIGHT PROPBUILD PRIVATE LIMITED VS RAKESH KUMAR GUPTA	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Sonam Sharma	Mentioned rule 16D in petition, council sign missed in index, double serial no in annexures, 2nd volume index	10/5/2022
10185	10182	710102016852022	MD. JALALLUDIN VS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Rajesh Kumar	main case not link reminder 3/5	1/3/2022
10186	10183	710102026132021	HARI BABU THOTA VS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/89(ND)2018	HARI BABU THOTA	Payment due for other section please see your application due payment for 35(1)n memo	1/4/2021
10187	10184	710102028902021	KHAITAN WINDING WIRE P LTD VS GREENPOWER GENERATORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/516(ND)20	Kirtikar Sukul	case type wrong prrof of service not clear	11/4/2021
10188	10185	710102015072022	MANHAR SABHARWAL VS SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED	Company Application(Companies Act)	Sec. 242(4),Application under any other provisions ,Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/138(ND)2019	SAMIR SAGAR	section wrong according your pdf case type wrong according your pdf please	23/02/2022
10189	10186	710102010952022	SUNIL PRAKASH SHARMA RP-VALUE INFRAESTATE INDIA PRIVATE LIMITED VS SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1491(ND)2019	Sunil Prakash Sharma	pg- 13 to 17 in hindi please mention true type copy from to where Pg- 28,30,31,58 need	8/2/2022

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10190	10187	710102002382022	CS HARI BABU THOTA VS SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/89(ND)2018	HARI BABU THOTA	section wrong and section not mention in soft copy memo party missed in index please contact to registry please	10/1/2022
10191	10188	710102008232022	ANIL KASHYAP VS DIRECTOR OF COMPANY	Miscellaneous Application (Companies Act)	Rule 11 of NCLT		Joseph Koshy	main case not link memo party missed in index and in application section wrong	28/01/2022
10192	10189	710102027432022	KAVITA SINGH VS VIVEK PARTI RESOLUTION PROFESSIONAL CELESTIAL ESTATE PVT	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1768(ND)2018	SANDEEP BISHT	court fee missed reminder 2/5	9/4/2022
10193	10190	710102028592022	MANIMUDRA VINCOM PRIVATE LIMITED VS CLARITY ROADLINK PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/275(ND)2021	CUSTOS	memo party missed in index and application reminder 2/5	13/04/2022
10194	10191	710102030892022	GRAND ARCH RESIDENT WELFARE ASSOCIATION VS IREO PRIVATE	Interlocutory Application (I.B.C)	Rule 154 (1)	COMPANY PETITION IB (IBC)/989(ND)20	Asiya Khan	section wrong according your pdf reminder 2/5	19/04/2022
10195	10192	710102031032022	MITUJ MARKETING PVT LTD VS IREO PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3090(ND)2	VIDEH VAISH	Pg- 8 not clear welfare missed fo 5 rupees in	19/04/2022
10196	10193	710102031082022	ANIL MEHRA VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/456(ND)20	SUDHIR SOOD	sign missing need to sign every pages	19/04/2022
10197	10194	710102030572022	VIKAS MITTAL VS M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/162(ND)2020	BHARAT	section wrong according your index reminder 2/5	18/04/2022
10198	10195	710102032252022	JASWANT SINGH VS M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/227(ND)2021	jaswant	case type wrong please contact to registry regrading file reminder 2/5	23/04/2022
10199	10196	710102032292022	GAURAV MISRA VS M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/275(ND)2020	Gaurav Misra	case year wrong according your pdf double page number not allowed reminder	23/04/2022
10200	10197	710102034242022	VIJAY PRATAP SINGH VS DEBASIS NANDA	Company Appeal (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1744(ND)2019	Ashutosh Ranjan	Page No. 106-121, 124-125 Page Not Clear company appeal	30/04/2022

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10201	10198	710102034202022	ANIL KUMAR AGARWAL VS INTERPARTS MARKETING PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/569(ND)20	RAJIV MALIK	Page No. 8-30 Page Not Clear reminder 2/5	30/04/2022
10202	10199	710102034272022	VANEET BHATIA VS INTERPARTS MARKETING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/3370(ND)2	Vishal	26-27,29,47,49-52,64-68 not clear page and 54-64	1/5/2022
10203	10200	710102034522022	GAJENDRA SINGH VS INTERPARTS MARKETING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 54(1)	COMPANY PETITION IB (IBC)/947(ND)20	GAJENDRA	memo parties missing MASTER INDEX MISSED	2/5/2022
10204	10201	710102034552022	HARVINDER SINGH RP KAY EM COPPER PVT. LTD VS INTERPARTS MARKETING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2027(ND)2 019	SWATI SALUJA	need to ture copy on every pages on annexure court fee and welfare missed in	2/5/2022
10205	10202	710102034402022	GAJENDRA SINGH VS INTERPARTS MARKETING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/947(ND)20	GAJENDRA	volume wise index missed reminder 2/5	2/5/2022
10206	10203	710102035022022	UNION OF INDIA VS SUMAN CHADHA	Miscellaneous Application (Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/183(ND)20 21	sfionclt	case type wrong and memo party missing and stamp paper missing and sign and true copy missing pagination wrong in index please	4/5/2022
10207	10204	710102035762022	BASUKINATH COMMODITIES PRIVATE LIMITED VS SAHA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2	VARSHA BANERJEE	section not mention in pdf	6/5/2022
10208	10205	710102035732022	M/S JNS INFRATECH PRIVATE LIMITED VS M/S SHREE SHYAM ENTERPRISES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/944(ND)20 18	SANTOSH KUMAR	stamp paper missed affidavit not ntarized case year wrong sign missed in	6/5/2022
10209	10206	710102035932022	CHHARIA HOLDINGS PRIVATE LIMITED VS ANUP KUMAR	Interlocutory Application (I.B.C)	Application under any other provisions -	COMPANY PETITION IB (IBC)/525(ND)20	Prashant Kashyap	Due payment for section 36, Pg- 40 blank	6/5/2022
10210	10207	710102035882022	HIMSKAF SYSTEMS PRIVATE LIMITED VS HIMSKAF SYSTEMS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/670(ND)20	Aseem Atwal	MEMO PARTIES MISSING reminder 2/5	6/5/2022
10211	10208	710102036142022	ARVIND MITTAL VS NALINESH KUMAR PAURUSH	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/637(PB)20	VINOD KUMAR CHAURASIA	section wrong reminder 2/5	7/5/2022
10212	10209	710102036452022	WORLDS WINDOW INFRASTRUCTURE AND LOGISTICS PVT LTD VS NALINESH KUMAR PAURUSH	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/943(PB)20 20	Navjit	due payment for one section according your pdf memo party missed in index and application	7/5/2022

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10213	10210	710102036232022	RADHEY SHYAM YADAV VS AXIS TUTORIALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/946(ND)20	Radhey Shyam Yadav	35-47,58-68,102-106 not clear page reminder	7/5/2022
10214	10211	710102036642022	MEENAKSHI ASSOCIATES PRIVATE LTD. VS VIKAS STAINLESS STEEL INDIA PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2527(ND)2019	Dhruv Gupta	need to sepatly both file application and reply reminder	8/5/2022
10215	10212	710102037082022	DEEPA SHARMA VS TRANSASIA AUTO AND GENERAL FINANCE LTD	Company Application(C ompanies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/68(ND)202	ANUSHREE	wrong section	10/5/2022
10216	10213	710102037162022	INABENSA BHARAT PVT. LTD. VS TRANSASIA AUTO AND GENERAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1041(ND)2	Aniket	due payment other section service missed	10/5/2022
10217	10214	710102036692022	BLS POLYMERS LIMITED VS RMS POWER SOLUTIONS PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/340(ND)20	Chaitanyashil	memo party missing REMINDER 2/5	9/5/2022
10218	10215	710102037052022	ALOK KUMAR AGARWAL VS ALSTRONG ACP MANUFACTURING INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/192(ND)2021	Nainshree	wrong pagination in pdf	10/5/2022
10219	10216	710102037212022	FIDUS FINANCE PVT LTD VS IIC LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/112(ND)2021	Raddhika Khanna	Pg- 217,224,225,226,234,235,250,479,663,664,671,673,679 not clear	10/5/2022
10220	10217	710102036842022	SEQUEL BUILDCON PRIVATE LIMITED VS NEERAV BHATNAGAR	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/555(PB)20	ADVOCATE GAUTAM SINGHAL	volume-1 double not upload please chekc it	9/5/2022
10221	10218	710102037142022	PANKAJ KHAITAN VS NEERAV BHATNAGAR	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process	COMPANY PETITION IB (IBC)/718(ND)20	Pankaj Khaitan	memo party missing	10/5/2022
10222	10219	710102037572022	SHIVAM AGRIOILS PRIVATE LIMITED VS SHREE KRISHNA VANASPATI INDUSTRIES	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/127(ND)2021	AKASH	ib not mention main case and case type missing and sign	12/5/2022
10223	10220	710102037662022	M/S. MONETA AUTO PVT. LTD. VS REGISTRAR OF COMPANIES	Restoration Application (Companies Act)	Rule 11 of NCLT	COMPANY APPEAL(COMP ANIES ACT)/357(ND)20	Gursat	case type wrong income tax service missing Impugned-Order	12/5/2022
10224	10221	710102037562022	GYANESHWAR SAHAI VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/597(ND)2018	Gyaneshwar Sahai	memo party missing AND STAMP PAPER MISSING AND VAKALATNAMA NOT CLEAR AND WELFARE RS. 25	12/5/2022

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10225	10222	710102037802022	PASCHIMANCHAL VIDYUT VITRAN NIGAM VS RATHI STEEL	Miscellaneous Application (Companies Act)	Rule 11 of NCLT		PRADEEP MISRA	main case not link and case type wrong and 14,44-46 hindi page and 15-19,24,30-31 not	12/5/2022
10226	10223	710102037672022	IBD INDIA PVT LTD VS KAAMA IMPEX PVT. LTD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/2082(ND)2	SANJEEV KUMAR	case type wrong and memo party missing	12/5/2022
10227	10224	710102037642022	M K BATRA VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2130(ND)2 019	kalpana chauhan	notary missing and date not verified stamp paper and affidavit and page number double after 137 page 106-111 137-159	12/5/2022
10228	10225	710102037442022	VISCOT BLENDS TRADING COMPANY VS SAMTEX DESIGNZ PVT LTD	Company Appeal (IBC)	Sec 60(5)		RITWIK PARIKH	wrong section, wrong section, memo of parties, brief of synopsis and list of dates and events missed, petition every pages sign	11/5/2022
10229	10226	710102037762022	MR. PARDEEP KUMAR SETHI VS AXIS BANK LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1088(PB)2	Khushboo Shah	due payment other section reminder 2/5	12/5/2022
10230	10227	710102037932022	AKARSH KASHYAP VS AXIS BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1311(ND)2	AKARSH KASHYAP	memo party missing reminder 2/5	13/05/2022
10231	10228	710102037962022	EKDANT WELFARE SOCIETY VS MS. ANJU AGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1221(ND)2	Rahul Sharma	ib not mention in main case ,62-72,94-190,196-208	13/05/2022
10232	10229	710102038502022	RAKESH KUMAR GUPTA VS MS. ANJU AGARWAL	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/750(PB)20	VINOD KUMAR CHAURASIA	need to additional	15/05/2022
10233	10230	710102038202022	SUNIL KESHAV REVANKAR VS MADAN MOHAN DHUPAR RP OF SHOES ON LOOSE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/862(ND)20 20	Archit Bohra	section wrong and page 29 not clear page and welfare and court	13/05/2022
10234	10231	710102038602022	ROHITENDRA SHEEL VS ALPHA CORP DEVELOPMENT PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/401(ND)20	SHASHANK	page number missing	15/05/2022

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10235	10232	710102038452022	KEYA SEN MITRA VS RISE PROJECTS PRIVATE LIMITED	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/772(ND)2021	Abhijeet	case type wrong and ib not mention in main case soft copy and section wrong and 4 cut page and 16,18-	14/05/2022
10236	10233	710102038252022	RADHEY SHYAM YADAV VS CORSALITE EDUCATION SERVICES	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/946(ND)20	Radhey Shyam Yadav	37-87 not clear page and 97-100 page number	14/05/2022
10237	10234	710102038282022	BINDAL PAPER MILLS LIMITED VS PEBBLES PROLEASE PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2849(ND)2	animesh Rastogi	41-73 not clear page	14/05/2022
10238	10235	710102038852022	ANUP SOOD VS PEBBLES PROLEASE PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/397(PB)20	Anup	25-30 not clear page	16/05/2022
10239	10236	710102038882022	NORDMECCANICA S.P.A. VS KANODIA TECHNOPLAST LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/192(ND)20	Preet	ib not mention in main case	16/05/2022
10240	10237	710102038332022	MANOJ KULSHRESTHA VS FIVE CORE ELECTRONICS LIMITED	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1671(ND)2019	AMAR NATH	106,124,149, not clear page and section wrong and master index	14/05/2022
10241	10238	710102038932022	ANIL KOHLI VS ROHIT SEHGAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/547(PB)20	ABHISHEK	100-101,145,157-159,167,181,197,209-262, not clear	17/05/2022
10242	10239	710102038382022	MANOJ KULSHRESTHA VS FIVE CORE ELECTRONICS LIMITED	Interlocutory Application (I.B.C)	Sec. 45 (1)	COMPANY PETITION IB (IBC)/1671(ND)2019	AMAR NATH	64-68,86-90,115-116,134,137-143,147,225,231-233,not clear page and volume	14/05/2022
10243	10240	710102038342022	SRA STEEL PVT. LTD. VS REGISTRAR OF COMPANIES	Restoration Application (Companies Act)	Rule 11 of NCLT		Rakesh Kumar	main case not link and memo party missing	14/05/2022
10244	10241	710102038692022	AMARPAL VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2	Amarpal	memo party missing and section wrong	16/05/2022
10245	10242	710102038412022	RESOLUTION PROFESSIONAL SARVOTTAM REALCON PRIVATE LIMITED VS VIKAS JAIN	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/901(ND)2020	SANJEEV PANDA	section wrong please contact to registry	14/05/2022
10246	10243	710102038872022	BANCO BPM S.P.A VS KANODIA TECHNOPLAST LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/50(ND)202	Preet	ib not mention in main case	16/05/2022

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10247	10244	710102038472022	SURAJ KUMAR KAUSHAL & OTHERS VS SARVOTTAM REALCON PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/901(ND)2020	Varun Mudgal	stamp paper missing and page number missing and sign and true	14/05/2022
10248	10245	710102038742022	HARVINDER SINGH RP KAY EM COPPER PVT LTD VS AKASH GOYAL &	Interlocutory Application (I.B.C)	Application under any other provisions-	COMPANY PETITION IB (IBC)/2027(ND)2	SWATI SALUJA	section wrong	16/05/2022
10249	10246	710102038962022	PARTHA SARATHY SARKAR VS MAYANK MEHTA ASSISTANT GENERAL MANAGER	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/569(ND)2018	PARTHA	56-95 not clear page and due payment other section double	17/05/2022
10250	10247	710102038662022	RISHI KUMAR BHARTI VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2	Dhrubajit Saikia	17-31,34-39 not clear page	16/05/2022
10251	10248	710102038652022	ABDUL KHALEQUE VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2	Dhrubajit Saikia	10-12, not clear page and 5 rs.welfare	16/05/2022
10252	10249	710102038772022	PRABHAT RANJAN SINGH VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/928(ND)20	Prabhat	main case wrong	16/05/2022
10253	10250	710102038632022	BHOOPESH GUPTA VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/410(ND)20	ABHISHEK DEVGAN	memo party missing	16/05/2022
10254	10251	710102038792022	VIJAY KUMAR VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1748(PB)2	Ashish	memo party missing and 69-70,72-73, not	16/05/2022
10255	10252	710102038672022	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS & BEWERAGES PVT LTD VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1061(ND)2018	RISHI KUMAR SINGHAL	memo party missing	16/05/2022
10256	10253	710102038942022	RITU RASTOGI VS M/S EDU SMART SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/102(PB)20	RITU	section wrong and 2,96-114, not clear page sign	17/05/2022
10257	10254	710102038892022	NORDMECCANICA S.P.A. VS KANODIA TECHNOPLAST LIMITED	Restoration Application (IBC)	Rule 11 of NCLT, 2016		Preet	main case not link and ib not mention in main	16/05/2022
10258	10255	710102038512022	RAKESH KUMAR GUPTA VS KANODIA TECHNOPLAST LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/745(PB)20	VINOD KUMAR CHAURASIA	need to addtional	15/05/2022
10259	10256	710102038482022	RAKESH KUMAR GUPTA VS KANODIA TECHNOPLAST LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/744(PB)20	VINOD KUMAR CHAURASIA	need to addtional	14/05/2022
10260	10257	710102039532022	BHARTI MITTAL VS SHAILESH DAYAL RP	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/480(ND)20	DILEEP K	DD NOT RECEIVED	18/05/2022



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10261	10258	710102039242022	STRATEGIC CREDIT CAPITAL PVT. LTD. VS SHAILESH DAYAL RP	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1628(PB)2019	Rashmi kumari	memo party missed in index and application section not mention in application	18/05/2022
10262	10259	710102039062022	PANKAJ KHITAN VS SHAILESH DAYAL RP	Interlocutory Application (I.B.C)	Rule 154 (1)	COMPANY PETITION IB (IBC)/1162(ND)2	Pankaj Khaitan	memo party missing	17/05/2022
10263	10260	710102039162022	BS BISHT VS DEVENDRA SINGH	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/717(ND)2019	Prashant Katara	16 hindi page and 17-31,33-38,41-43,45-47,57-59,61-63,65-67,69-71,73-76,78-83,85-87,89-91,93-95,97-99,101-103,105-119,121,123,125,127,129-130,132,134,136-138,140,141,143-154,156,158,165-167,174-187,189-192,1+94-	17/05/2022
10264	10261	710102039392022	RAKESH PRASAD KHANDELWAL VS DEVENDRA SINGH	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/697(ND)2018	ABHISHEK DEVGAN	memo party missing and due payment other section and 7-8	18/05/2022
10265	10262	710102039432022	M/S SKYTECH CONSTRUCTION PVT. LTD. VS M/S SKYTECH CONSTRUCTION PVT. LTD.	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/234(ND)20	Gaurav Kumar Singh	memo party missing	18/05/2022
10266	10263	710102037682022	PARVEEN KUMAR ADLAKHA VS M/S SKYTECH CONSTRUCTION	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1625(ND)2	parveen kumar adlakha	memo party missing reminder 2/5	12/5/2022
10267	10264	710102039672022	MOHAN LAL JAIN VS MUKESH BANSAL	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/869(ND)20	Inder Paul Singh Oberoi	memo party missing	18/05/2022
10268	10265	710102039312022	LIQUIDATION PROCEEDINGS OF STERLING VEHICLES & GENERAL SALES PVT	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/546(PB)2018	Sunil Prakash Sharma	21 page missing	18/05/2022

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10269	10266	710102039562022	BS BISHT VS DEVENDRA SINGH	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/717(ND)2019	Prashant Katara	23-hindi page and 24-35,62-64,66-77,74-76,78-80,90-92,94-96,98-100,102-104,115-116,122-124,126-128,134-136,138-148,150-152,154-156,158-160,164-166,168-170,172-173,175-177,179-181,183-185,187-189,205-214,216-218,220-223,229-231,233-235,237-	18/05/2022
10270	10267	710102039462022	SHALU KHANNA VS PARAMJEET SINGH SEHRA	Interlocutory Application (I.B.C)	Sec. 45 (1)	COMPANY PETITION IB (IBC)/1700(ND)2018	ADVOCATE GAUTAM SINGHAL	not clear page no. 220, 227, 228 to 233, 235, 237, 247, 517, 550, 667, 672, 679, Page no. 303, 416, missed, Page No. 514 to 515, 686, 687, cut	18/05/2022
10271	10268	710102039592022	SHYAM ARORA VS PARAMJEET SINGH SEHRA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2011(PB)2	SHYAM	memo of party missing sepreat file report	18/05/2022
10272	10269	710102039732022	GAYATRI STEELS VS ASPG INFRASTRUCTURES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/795(ND)20	PRATEEK	7-12 not clear page	18/05/2022
10273	10270	710102039612022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS MR. BHAVINDER SINGH KHURANA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/359(ND)2022	ARGUS PARTNERS	main case not link and memo party missing and section not mention in index	18/05/2022
10274	10271	710102039512022	REMOTEBULLION & JEWELS PRIVATE LIMITED VS MHG LAND STOCKIST PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/259(PB)2021	Aishwarya	main case not mention soft copy and page number missing after 25 and page	18/05/2022
10275	10272	710102037502022	JALESH KUMAR GROVER VS V K G ASSOCIATIES THROUGH JASWINDER SHARMA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/55(ND)2018	ABHISHEK	111-132,not clear page	11/5/2022

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10276	10273	710102039372022	M/S VIPUL MOTORS PVT. LTD. VS M/S SHIVKALA DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/525(ND)2017	Vidushi	Memo of parties missed, Page No. 1 to 16 missed, page no. 36, 38, 40, 42, type copy missed, Master Index missed, Page No. 52 to 55, 558, eng	18/05/2022
10277	10274	710102039092022	ROSE INDIA TECHNOLOGIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NEW DELHI	Company Application(C ompanies Act)	Rule 153, NCLT 2016	COMPANY APPEAL(COMP ANIES ACT)/440(ND)2020	Narender	Impugned-Order not open memo party missed in index in application	17/05/2022
10278	10275	710102040312022	ANIL AGARWAL VS KRIT NARAYAN MISHRA	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/894(ND)2019	MANISH	case type wrong and welfare and court fee missing 120-121 page	20/05/2022
10279	10276	710102039142022	BSES RAJDHANI POWER LIMITED VS VIKRAM BAJAJ	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/323(ND)20	Rishab Raj Jain	case type wrong	17/05/2022
10280	10277	710102039112022	AMIT GUPTA VS SAG INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/99(PB)201	VIPUL	section not mention in index and memo party missing and	17/05/2022
10281	10278	710102040002022	RAJESH MAINI VS MR. GOPAL LAL BASER	Company Application(C ompanies Act)	Application under any other provisions		Niteen kumar sinha	main case not link and and memo party missing and section not	19/05/2022
10282	10279	710102040232022	IDBI BANK VS JAYPEE INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/77(PB)2017	Raddhika Khanna	Wrong Case type, Brief and Synopsis, Lists and Dates missed , not clear Page no. 77,	20/05/2022
10283	10280	710102040012022	RAJESH MAINI VS MR. GOPAL LAL BASER	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/271(PB)20	Niteen kumar sinha	memo party missing	19/05/2022
10284	10281	710102039862022	SUDHANSHU AGGARWAL VS M/S LUCKY GENERATORS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		DEEPAK VUTTSYA	main case not link and memo party missing and section not	19/05/2022
10285	10282	710102040052022	ATHAR ZIA VS ANUP SOOD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/397(PB)20	RISHI	sign missing in application page and 80-81 not	19/05/2022

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10286	10283	710102039802022	NARENDRA YADAV & ORS VS M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021	Krishan Kumar	section wrong and date not verified in affidavit and 112-114 ,117-119,121,126, cut page and 167, not	19/05/2022
10287	10284	710102040032022	AVON INFRACON PRIVATE LIMITED VS SARE GURUGRAM PVT	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/751(PB)20	Shubham Jain	notary missing in stamp paper and double page	19/05/2022
10288	10285	710102040042022	MOHAN LAL JAIN IN THE CAPACITY OF LIQUIDATOR OF KALIBER ASSOCIATES PVT LTD VS KALIBER ASSOCIATES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/228(PB)2018	Anirban	section wrong	19/05/2022
10289	10286	710102039882022	PRAWINCHARAN P DWARY LIQUIDATOR OF ROYAL WOOD PRIVATE LIMITED VS ASSISTANT COMMISSIONER OF INCOME TAX	Interlocutory Application (I.B.C)	Sec 54(1)	COMPANY PETITION IB (IBC)/510(PB)2019	Sumit	43-53,68-113,122-309 not clear page and welfare and court fee missing and volume wise	19/05/2022
10290	10287	710102039792022	ASHISH KUMAR VS CHANDER PRAKASH RP OF THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	SRISHTI KAPOOR	memo party missing	19/05/2022
10291	10288	710102040102022	AERENS BUILDWELL LIMITED VS NARENDER KUMAR SHARMA & ANR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	Umesh	section wrong and section not mention in soft copy and 199-236	20/05/2022
10292	10289	710102039932022	M/S ELECTRONICONE PROPRIET MS. POONAM RANI SINGH VS MUKESH KUMAR JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/411(ND)2020	TUSHAR	11-15, not clear page	19/05/2022
10293	10290	710102040192022	RAJENDRA KUMAR SAHOO PROPRIETOR VS KANAK TRANSPORT VS MIDEAST INTEGRATED STEELS LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/979(PB)2020	SHWETA THAKUR	section wrong	20/05/2022
10294	10291	710102040362022	RITU AGARWAL THROUGH ANIL AGARWAL VS KRIT	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/894(ND)20	MANISH	case type wrong and welfare and court fee missing	20/05/2022
10295	10292	710102040172022	NANDINI AGARWAL THROUGH ANIL AGARWAL VS DREAM PROCON PVT. LTD.	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1771(ND)2018	MANISH	case type wrong and 15-16 not clear page and welfare and court	20/05/2022

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10296	10293	710102040482022	FOURTH DIMENSION SOLUTION LIMITED VS MR. AMALENDU MUKHERJEE	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1232(ND)2019	Arjun	39-40,45-48,139-147, not clear page and stamp paper missing and welfare and court fee missing	20/05/2022
10297	10294	710102040292022	ANJU VISHWAS DEOSKAR VS PIYUSH IT SOLUTIONS PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/876(ND)20	PRAMOD K SAH	merge into one pdf	20/05/2022
10298	10295	710102040472022	FOURTH DIMENSION SOLUTION LIMITED VS MR. AMALENDU MUKHERJEE	Interlocutory Application (I.B.C)	Sec. 45 (1)	COMPANY PETITION IB (IBC)/1232(ND)2019	Arjun	memo party missing and 31-33,38-41,132-136,146-176 not clear page and	20/05/2022
10299	10296	710102040372022	TSL WORKING EMPLOYEES ASSOCIATION VS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Manish	main case not link and 17 not clear page	20/05/2022
10300	10297	710102040402022	GOPAL LAL BASER VS TECPRO SYSTEMS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/271(PB)20	Umesh	section wrong and section not mention in index	20/05/2022
10301	10298	710102040272022	RAVINDER KUMAR GOEL VS TECPRO SYSTEMS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/292(ND)20	Ravinder Kumar Goel	section wrong	20/05/2022
10302	10299	710102040182022	DEEPAK MAINI VS TECPRO SYSTEMS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/3(ND)2020	APOORV AGARWAL	application missing please re-upload	20/05/2022
10303	10300	710102040252022	RITU AGARWAL THROUGH ANIL AGARWAL VS NILESH	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1771(ND)2	MANISH	case type wrong and sign missing and welfare and	20/05/2022
10304	10301	710102040432022	FOURTH DIMENSION SOLUTION LIMITED VS MR. AMALENDU MUKHERJEE	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/1232(ND)2019	Arjun	stamp paper missing and 33-35,38-52,66-68,132, not clear page and welfare and court fee missing in vakalatnama and	20/05/2022
10305	10302	710102040262022	SATYA PRAKASH GUPTA VS MR. AMALENDU MUKHERJEE	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/375(PB)20	Satya Prakash Gupta	69-79 not clear page and page number double	20/05/2022
10306	10303	710102040452022	ATUL MITTAL VS IIHT SYSTEMS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/276(ND)20	Dhruv	section wrong	20/05/2022
10307	10304	710102038532022	RAKESH KUMAR GUPTA VS IIHT SYSTEMS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/746(PB)20	VINOD KUMAR CHAURASIA	need to additional	15/05/2022
10308	10305	710102039262022	SANJAY GARG VS IIHT SYSTEMS LIMITED	Interlocutory Application (I.B.C)	22(3)a	COMPANY PETITION IB (IBC)/174(ND)20	KARAN	20-21 not clear page	18/05/2022

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10309	10306	710102040302022	VIKAS GUPTA VS M/S VHV BEVERAGES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1680(ND)2	Vivek	need to ia	20/05/2022
10310	10307	710102039542022	ASSISTANT COMMISSIONER OF INCOME TAX VS VIJENDER SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/433(ND)2017	Shlokchandra	stamp paper missing and 19,26,30,38,48,not clear page and sign and true copy missing and	18/05/2022
10311	10308	710102040962022	JABALPUR MSW PRIVATE LIMITED VS SKM CONTRACTOR AND SERVICES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/168(ND)2022	PETAL CHANDHOK	memo party missing	23/05/2022
10312	10309	710102040442022	PRADEEP KUMAR RAY VS SKM CONTRACTOR AND SERVICES	Interlocutory Application (I.B.C)	22(3)a	COMPANY PETITION IB (IBC)/769(ND)20	PRADEEP KUMAR RAY	memo party missing and sign true copy	20/05/2022
10313	10310	710102040612022	MR. BHUVAN MADAN VS TRIMEX INDUSTRIES PRIVATE LIMITED & ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/769(ND)20	Nainshree	main case not link case type wrong section	21/05/2022
10314	10311	710102040742022	GNEX PROJECTS PRIVATE LIMITED VS INDIABULLS HOUSING	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/242(ND)20	PETAL CHANDHOK	Memo of Parties missed,	21/05/2022
10315	10312	710102040522022	DEEPAK DHINGRA VS MANISH KUMAR GUPTA IRP	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1564(PB)2	PAWAN KUMAR RAY	21-39,59-72 not clear page	21/05/2022
10316	10313	710102040562022	SHUBHAM PROJECTS PRIVATE LIMITED VS MAHAVIR HANUMAN DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/26(ND)2022	Vishvanath	section not mention index soft copy and memo party missing and	21/05/2022
10317	10314	710102040662022	ARUNAV PANKAJ VS MAHAVIR HANUMAN DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1367(PB)2018	SAMDARSHI	Page No. 22 E-Stamp missing,	21/05/2022
10318	10315	710102040552022	IBD INDIA PVT LTD VS KAAMA IMPEX PVT. LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2082(ND)2	SANJEEV KUMAR	application missing please re-upload	21/05/2022
10319	10316	710102040492022	MAHESH KUMAR DINKAR BANKAR VS MADAN MOHAN DHUPAR RESOLUTION PROFESSIONAL OF	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/862(ND)2020	Archit Bohra	43-46,57-62,not clear page welfare and court fee missing and stamp paper	20/05/2022
10320	10317	710102040682022	MR.VIJENDER SHARMA VS MADAN MOHAN DHUPAR RESOLUTION PROFESSIONAL OF SHOES ON LOOSE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/433(ND)2017	Vijender Sharma	Proof of Service missing,	21/05/2022

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10321	10318	710102040952022	SIMRAN KAUR VS ENTERTAINMENT CITY LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/965(PB)2020	Siddharth Batra	need to sign every pages Pg-71,73,75,77,79,82 not clear	23/05/2022
10322	10319	710102040982022	APOORV SARVARIA VS ENTERTAINMENT CITY LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2553(ND)2	APOORV SARVARIA	Double pagination All annexure,	23/05/2022
10323	10320	710102040632022	JALESH KUMAR GROVER MONITORING PROFESSIONAL IN THE MATTER OF IREO FIVERIVER PVT LTD VS ENTERTAINMENT CITY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/408(ND)2018	APOORV SARVARIA	Memo of parties missed, All Annexure pages true copy sign missed,	21/05/2022
10324	10321	710102040602022	VINOD RADHAKRISHAN NAIR VS ENTERTAINMENT CITY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/153(ND)20	ABHISHEK	Memo of Parties missed,	21/05/2022
10325	10322	710102040732022	SAKSHI PINCAP PVT. LTD. VS CELEBRATION CITY PROJECTS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/740(PB)20	RANJANA ROY GAWAI	Vakalatnama 15rs Welfare fee missing, Section	21/05/2022
10326	10323	710102041062022	DINESH CHANDRA AGARWAL IRP OF M/S RAM LAL KAMAL RAJ JEWELLERS PVT. LTD. VS RAJESH KAMAL SAIGAL AND ORS.	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/537(ND)2020	aditya gauri	DD NOT RECEIVED	23/05/2022
10327	10324	710102040672022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS 1. CARNOUSTIE	Company Application (Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	Ashish Aggarwal	Memo of Parties Wrong Arrange,	21/05/2022
10328	10325	710102040852022	PNB HOUSING FINANCE LIMITED VS LANDCRAFT PROJECTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	TRANSFER PETITION (IBC)/10(PB)2022	NIRAJ PREET	&quot; Main Case Wrong, Memo of Parties, E stamp missed, Affidavit Date missing, All Anexure True	22/05/2022
10329	10326	710102040812022	AFFLE (INDIA) LIMITED VS AD VICTORIAM VENTURES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2380(ND)2019	ANAND	&quot; All Anexure Pages True Copy and Sign missing, E stamp Missing, Affidavit Date Missing, Affidavit not mention in index,	22/05/2022

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10330	10327	710102040782022	SUNIL KUMAR JAIN & ORS. VS H.S. OBEROI BUILDTECH PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1768(ND)2018	mital and mital advocates	&quot; Page No. 385 to 387, missed, Page No. 479 to 497 Blank Pages, Vakalatnama 25rs welfare fee and 3rs court fee	21/05/2022
10331	10328	710102040972022	BHASIN INFOTECH AND INFRASTRUCTURE LIMITED VS COL GAUTAM MULLICK	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/646(PB)2021	NIRAJ PREET	&quot; All Annexure Treu Copy and Sign missing,	23/05/2022
10332	10329	710102040912022	ARCELIA IT SERVICES PRIVATE LIMITED VS ARCELIA IT SERVICES PRIVATE LIMITED	Miscellaneous Application (IBC)	Any other provision - Govt body		Paras Gada	Wrong File	23/05/2022
10333	10330	710102041182022	STATE BANK OF INDIA VS DINESH BHADUR SINGH	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/371(PB)2021	AMRENDRA	section wrong and 13-267 ,275-276 not clear page and section wrong and sign	24/05/2022
10334	10331	710102041092022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS 1. CARNOUSTIE	Company Application (Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	Ashish Aggarwal	memo party missing	23/05/2022
10335	10332	710102040022022	VIJAY KUMAR VS 1. CARNOUSTIE MANAGEMENT (I)	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1748(PB)2	Ashish	memo party missing and page number 18-140	19/05/2022
10336	10333	710102039982022	JAI MATA DI MERCHANTS PRIVATE LIMITED VS ARYAN ISPAT & POWER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Kaushik Mandal	main case not link and affidavit missing and page number missing	19/05/2022
10337	10334	710102040122022	BEETEL TELETECH LIMITED VS ARCELIA IT SERVICES PRIVATE LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9		Paras Gada	main case not link and main case not mention in pdf and section wrong and section not mention in sof	20/05/2022
10338	10335	710102040112022	PRESIDIUM EDUCATIONAL INSTITUTION PVT. LTD VS YES BANK LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/559(ND)2021	Rohit	memo party missing and notary missing in stamp paper and	20/05/2022
10339	10336	710102038492022	RAKESH KUMAR GUPTA VS YES BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/747(PB)20	VINOD KUMAR CHAURASIA	need to additional	15/05/2022



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10340	10337	710102041442022	PRABHAKAR KUMAR VS YES BANK LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/1529(ND)2	PRABHAKAR KUMAR	due payment other section	24/05/2022
10341	10338	710102041452022	RAJ KUMAR TAYAL VS ANGLE PROMOTERS	Miscellaneous Application (Companies Act)	Rule 11 of NCLT		ANUBHA GOEL	case type wrong and main case not link and memo party missing	24/05/2022
10342	10339	710102041802022	AMBASSADOR CONSTRUCTION PRIVATE LIMITED VS RIKHAB CHAND JAIN	Company Application (Companies Act)	Rule 32	COMPANY PETITION (COMPANIES ACT)/129(PB)20	SOLVUS LAW PARTNERS	memo party missing and section wrong mention in soft	25/05/2022
10343	10340	710102041542022	EMPLOYEES PROVIDENT FUND ORGANISATION VS MR. MANOHAR LAL VIJ RESOLUTION PROFESSIONAL	Interlocutory Application (I.B.C)	Sec 60(5)		BRAJA BANDHU PRADHAN	main case not link and 23-24,26,32-37,46, not clear page	24/05/2022
10344	10341	710102041252022	AMRIT KUMAR PATEL VS PHEONIX ARC PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/773(ND)20	Chandni	memo party missing and stamp paper	24/05/2022
10345	10342	710102041212022	AVBODH MEDICARELLP VS FELIX HEALTHCARE PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/403(ND)20	Anuradha Dutt	sepreat file amendment	24/05/2022
10346	10343	710102041422022	SURINDER PAL SINGH VS VARDHMAN ESTATE AND DEVELOPERS PVT LTD	Restoration Application (IBC)	Any other provision - Govt body	COMPANY PETITION IB (IBC)/1711(PB)2	YOGESH KUMAR JAGIA	memo party missing and section wrong	24/05/2022
10347	10344	710102041192022	NASCENT COMMUNICATION PVT. LTD. VS NASCENT COMMUNICATION PVT. LTD.	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2454(ND)2019	ABHAY K DAS	case type wrong and due payment other section and 28 not clear page and rs.20 welfare and court fee rs.1	24/05/2022
10348	10345	710102041972022	KANNAV BUIDERS PVT LTD THROUGH DIRECTOR SUNNY BANSAL VS AMBIENCE PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1600(ND)2018	LOKESH MISHRA	20-46 not clear page and sign missing	25/05/2022
10349	10346	710102041552022	EMPLOYEE PROVIDENT FUND ORGANISATION VS MON MOHAN VIJ	Interlocutory Application (I.B.C)	Section 42 - Submitted by Government Body	COMPANY PETITION IB (IBC)/438(ND)2020	Kaushik Kumar Dey	1-2,4,15-18-20,23-27,31-34, not clear page and due payment other section and index missing	24/05/2022
10350	10347	710102041752022	UNION OF INDIA VS DELHI GYMKHANA CLUB LIMITED	Company Application (Companies Act)	Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/71(PB)202	Madhavi Khanna	main case wrong	25/05/2022
10351	10348	710102041312022	ALOK KAUSHIK VS DELHI GYMKHANA CLUB LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/486(PB)20	RAKESH KUMAR	memo of parties	24/05/2022

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10352	10349	710102041202022	STATE BANK OF INDIA VS JAYA SINGH	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/509(PB)20	AMRENDRA	15-252,256-262,266-269,277-278 not clear	24/05/2022
10353	10350	710102041912022	MR. ARVIND SHIVHARE VS NEERAJ AGGARWALA	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/180(PB)20	Pritha Srikumar Iyer	Memo Party Missing	25/05/2022
10354	10351	710102041232022	M/S ASTONEFIELD SOLAR GUJARAT PVT LTD VS GUJARAT URJA VIKAS NIGAM LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/940(ND)20 18	Chandhiok&mahajan	52-53,56-63 ,83-84,87-94,not clear page and sign and true copy	24/05/2022
10355	10352	710102041302022	BHIM SAIN GOYAL VS AYYAGARI VISHWANADHA SARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/875(PB)20	PARMOD	due payment other section	24/05/2022
10356	10353	710102041812022	PUNEET TYAGI VS PUNEET TYAGI	Interlocutory Application (I.B.C)	Sec 49(2)	COMPANY PETITION IB (IBC)/267(ND)20	AMIT SINHA	Memo Party Missing	25/05/2022
10357	10354	710102041852022	BHAWNA SINHA VS PIYUSH IT SOLUTIONS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)		SAMDARSHI	Main Case Not Link , E- Stamp Paper and 25 Rs. Welfare Fund	25/05/2022
10358	10355	710102041172022	AVBODH MEDICARE LLP VS FELIX HEALTHCARE PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016		Anuradha Dutt	main case not link and case type wrong	24/05/2022
10359	10356	710102041682022	ROHIT SEHGAL VS RISHI PAL RUHIL & ANR	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/72(ND)202	Shashwat Parihar	Section Wrong	25/05/2022
10360	10357	710102041942022	UNILAZER ALTERANATIVE VENTURE LTD. VS NEERAJ AGGARWALA	Company Application(C ompanies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/180(PB)20	aanchal tikmani	memo party missing	25/05/2022
10361	10358	710102041722022	VIJENDER SHARMA VS NEERAJ AGGARWALA	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/307(ND)20	Vijender	Page No. 22-24 Need to English Translate Copy	25/05/2022
10362	10359	710102041902022	ANURAG NIRBHAYA VS NEERAJ AGGARWALA	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1058(ND)2	ABHISHEK	Section Wrong	25/05/2022
10363	10360	710102041622022	PRABHAT JAIN VS ARUN KUMAR MITTAL	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/138(ND)20	ISWAR	Section Wrong	25/05/2022
10364	10361	710102042002022	ANUP KUMAR VS ARUN KUMAR MITTAL	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/1005(ND)2 018	TANIA SHARMA	page numbering missing after 15 page and 1-12 page cut and	25/05/2022
10365	10362	710102041652022	RUPINDER SINGH KHURANA VS ICICI BANK LTD. & ORS.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/114(ND)20	Om Pal	Application Missing	25/05/2022

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10366	10363	710102041642022	QUANTUM PROJECT INFRA PVT LTD VS AJIT JAIN	Restoration Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/300(PB)20	Sanjiv Dagar	Memo Party Missing and Main Case Not Link	25/05/2022
10367	10364	710102041602022	RAKESH KUMAR GUPTA VS AJIT JAIN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/750(PB)20	VINOD KUMAR CHAURASIA	Notary Missing	25/05/2022
10368	10365	710102041952022	MR. DEEPAK GARG VS SARE GURUGRAM PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/300(PB)20 20	lokesh kumar	main case not mention soft copy and welfare rs.25 court fee rs.3 missing and	25/05/2022
10369	10366	710102041702022	MADAN MOHAN DHUPAR VS SARE GURUGRAM PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/862(ND)20	ABHISHEK DEVGAN	Vol- 1 Wise Index Missing	25/05/2022
10370	10367	710102041762022	INFINITY HEALTH CARE PRIVATE LIMITED VS SANYOG HEALTHCARE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/545(ND)20	Deepak Kumar Gupta	Memo Party Missing	25/05/2022
10371	10368	710102041962022	KANNAV BUIDERS PVT LTD THROUGH DIRECTOR SUNNY BANSAL VS AMBIENCE PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1600(ND)2 018	LOKESH MISHRA	20-46 not clear page sign true copy missing	25/05/2022
10372	10369	710102041372022	INNOVATIVE REALTECH PRIVATE LIMITED VS SUNRISE PROPBUILD PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/122(PB)20 22	Abhishek Nahta		24/05/2022
10373	10370	710102041222022	EXOTIC BUILDCON PVT. LTD. VS ARAVALI MAINTENANCE SERVICES	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/177(ND)20	Avdresh Bairwa	index missing and sign missing and stamp paper	24/05/2022
10374	10371	710102042132022	HEMANT GUPTA VS EMPLOYEE PROVIDENT FUND ORGANISATION	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/846(ND)20	Hemant Gupta	document not uploaded	26/05/2022
10375	10372	710102042052022	M/S SKYTECH CONSTRUCTION PVT. LTD. VS M/S SKYTECH CONSTRUCTION PVT. LTD.	Miscellaneous Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/234(ND)20 17	Gaurav Kumar Singh	case type wrong and memo party missing	26/05/2022
10376	10373	710102042222022	PRABHDIT SINGH BATRA VS M/S AMRIT GRAPHICS PRIVATE LIMITED & ORS	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/48(ND)202	YOEGNDER KUMAR	memo party missing	26/05/2022
10377	10374	710102042282022	NITISH KUMAR CHUGH VS M/S AMRIT GRAPHICS PRIVATE LIMITED & ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1765(ND)2	Aishwarya	section not mention soft copy and section	26/05/2022
10378	10375	710102042312022	SHUBHLAKSHMI SINGH VS VARDHMAN ESTATES AND DEVELOPERS PRIVATELIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/674(PB)20 21	aditya gauri	26-43 not clear page	26/05/2022

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10379	10376	710102042252022	RENU SETHI VS VARDHMAN ESTATES AND DEVELOPERS	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/497(ND)20	APOORV AGARWAL	memo party missing and section wrong	26/05/2022
10380	10377	710102042122022	M/S SUDIKHSH COMPUTER & MANAGEMENT INSTITUTE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/271(PB)20	Manish	sign missing and stamp paper missing and 19-	26/05/2022
10381	10378	710102042152022	RAJESH GEMS AND JEWELS PVT LTD VS MR. RAJESH KUMAR LUTHRA	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/546(ND)20	Yogender Pal Singhal	memo party missing	26/05/2022
10382	10379	710102041982022	SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL VS MR. RAJESH KUMAR LUTHRA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/945(ND)20 18	Mani Gupta	notary missing stamp and affidavit and section wrong and page number missing and page	25/05/2022
10383	10380	710102042292022	WADPACK PRIVATE LIMITED VS ZEAL IMPRESSIONS PRIVATE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1409(ND)2	Durgesh Singh	memo party missing	26/05/2022
10384	10381	710102042172022	UNIVERSAL CONVEYOR BELTINGS LIIMTED VS AMREX MARKETING PRIVATE LIMITED	Company Application(C ompanies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)20	LML LIMITED	memo party missing and section wrong	26/05/2022
10385	10382	710102042072022	THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA VS PRABHDIT SINGH	Company Application(C ompanies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/48(ND)202	Ravinder	Section Wrong and Memo Party Missing	26/05/2022
10386	10383	710102020282022	PRISM JOHNSON LIMITED VS DOOSAN POWER SYSTEMS INDIA PRIVATELIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ADV KUNAL KANUNGO	504 TO 508, 527 TO 532, 538 TO 542, 586, not clear, ( typed copy required, counsel details missed on every index, 25rs	24/05/2022
10387	10384	710102016712022	PAISALO DIGITAL LIMITED VS AMIPRABHU DEVELOPERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		HARSHAL KUMAR	advocate sign missed on letter of submission of filling, page:96-120 not clear, 149-163 pages cut, 167-170, 222,	24/05/2022
10388	10385	710102016732022	PAISALO DIGITAL LIMITED VS SOLITAIRE REALINFRA PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		HARSHAL KUMAR	advocate sign missed on letter of submission of filling, page: 307, 311, 313, 315,	24/05/2022

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10389	10386	710102016722022	PAISALO DIGITAL LIMITED VS HPS IT SOLUTIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		HARSHAL KUMAR	advocate sign missed, page 283,285,287,289,291,293,295,297,299,303,314,not clear ( clear or	24/05/2022
10390	10387	710102016792022	PAISALO DIGITAL LIMITED VS SAHNI AQUATECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		HARSHAL KUMAR	advocate sign missed on letter of submission of filling, page not clear :89,91,330,332,33	24/05/2022
10391	10388	710102016802022	PAISALO DIGITAL LIMITED VS SOLITAIRIAN BUILDSPACE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		HARSHAL KUMAR	advocate sign missed on letter of submission of filling, ,296,298,300,302,304,306,308,310,3	24/05/2022
10392	10389	710102074852020	JYOTI W/O PRADEEP KHURANA VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep	Brief synopsis/I25rs welfare and 3rs court fees	27/05/2022
10393	10390	710102093062021	SUDH PRIYA PLASTICHEM PRIVATE LIMITED VS SV LEATHERS (INDIA)	Company Petition IB (IBC)	IBC Under Sec 9		MAREESH	master data missed, only	19/05/2022
10394	10391	710102014872022	JK TYRE & INDUSTRIES LTD. VS TRADING ENGINEERS (INTERNATIONAL) LTD	Contempt Petition (IBC)	Sec 60(5)		Nakul Jain	wrong section ( for contempt rule 11, brief of synopsis and list of dates and events missed,	24/05/2022
10395	10392	710102011002022	JAGPREET KAUR GULATI VS DENA BANK (MERGED WITH BANK OF BARODA)	Company Petition IB (IBC)	Section 94(1)		SANGEETA BOHRA	double pages numbering, remove double page numbering,	24/05/2022
10396	10393	710102021522022	SM FINLEASE LIMITED VS SOLVEN POWER SYSTEMS PRIVATE LIMITED	Contempt Petition(Companies Act)	Rule 11 of NCLT		SAMIR SAGAR	Pgs not clear 120,141, memo of partie/synopsi/ list of dates &&& events missed, vakaltnama missed, no pg	25/05/2022
10397	10394	710102010592022	AIR TRANSPORT CORPORATION ASSAM PRIVATE LTD VS TECHNOFAB ENGINEERING LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gulshan Kr.		24/05/2022

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10398	10395	710102010432022	NIDHI SHARMA VS BANAS PAPERS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 213		Dinesh Kumar Sabharwal	Fees missed sections 447/448/449/450/452, (pls contact	26/05/2022
10399	10396	710102000142022	WG CDR JAGANNATH BHANDARI VS GARDENIA INDIA LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Avneesh Arputham	3rs court fee missed, irp registration	24/05/2022
10400	10397	710102021622022	ASHKIT POWER AND INFRASTRUCTURE LIMITED VS GARDENIA INDIA LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (l) of section 230		Neeraj Arora	Pg no 94,588,589 not clear	26/05/2022
10401	10398	710102025182022	VIKAS AGARWAL & ORS VS GOLDENLINE INFRASTRUCTURES PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Prakhar Bhatnagar	page:144-152 not clear, ( translation not mention )	24/05/2022
10402	10399	710102025972022	NOVAL POWERTECH PRIVATE LIMITED VS HINDUSTAN SPIRITS	Company Petition IB (IBC)	IBC Under Sec 9		Prakhar Bhatnagar	master data missed of corporate debtor	20/05/2022
10403	10400	710102031092022	ASHOK CHAND SRIVASTAV VS THREE C PROPERTIES PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Kartavya Batra	No sign in every pgs of petition,double serial no. in annexure,vol 3rd,5th,6th index missed, pgs black from 879,880,885,887,891,893,895,898,900,902,905, IBBI certificate missed MASTER DATA MISSING Page No. 52,53, 57, 58, 61, 64, 81, 83, 84, 122 to 166, 193 to 196, 216, 218, 220 to 224, 249, 250, 276, 277, 278,	20/05/2022
10404	10401	710102030562022	EXPORT IMPORT BANK OF INDIA VS THREE C PROPERTIES PRIVATE LIMITED	Intervention Petition(Companies Act)	Sec 424 (3)		Ashish	Wrong section select	26/05/2022
10405	10402	710102032052022	VASUDEVAN GOPU - LIQUIDATOR OF LASTLINE TECHNOLOGIES PVT LTD VS THREE C PROPERTIES	Company Petition IB (IBC)	IBC Section 59		VASUDEVAN GOPU	memo of parties, and list of dated events missed,volume wise index	20/05/2022

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10406	10403	710102033832022	KAVINDRA KUMAR VS DESEIN PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		KUMAR DEEPAJ	BRIEF SYNOPSIS	24/05/2022
10407	10404	710102033942022	AMARNATH ASHOK KUMAR PVT LTD VS DESEIN PRIVATE LIMITED	Company Petition (Companies Act)	Sec 252 (1)		SHIVANGI SINGH	Wrong case type select, pgs not clear 26,75,78,81 to 83,92,97, true copy sign missed in annexuress, wrong income tax advance	23/05/2022
10408	10405	710102034822022	UMESH CHAND GOYAL RP M/S VHV BEVERAGES PVT. LTD. VS VISHNOO MITTAL AND ANR.	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		aditya gauri	contempt peition under rule 11 of nclt for main section and read with for other	27/05/2022
10409	10406	710102034782022	STATE BANK OF INDIA VS L.R. BUILDERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		mital and mital advocates	page:16, 20, 29, blank, 162-173, 187-202, 218, not clear, double page no on 251, 481, 499 , , page:280-297, 304-319, 321-322, 368-369, 469-470,	24/05/2022
10410	10407	710102035572022	AZURE ENTERTAINMENT PRIVATE LIMITED VS SUPER CASSETTES INDUSTRIES PRIVATELIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Rizwan Siddiquee	&quot; Page No. 35 Affidavit back date, Vakalatnama Missing, Page no.	20/05/2022
10411	10408	710102035012022	SH PRABHADIT SINGH BATRA VS M/S ARRENA OVERSEAS PVT LTD	Contempt Petition(Com panies Act)	Sec 425		YOEGNDER KUMAR	DD NOT SUBMIT	26/05/2022
10412	10409	710102035482022	SH PRABHADIT SINGH BATRA VS M/S ARRENA OVERSEAS PVT LTD	Company Appeal(Comp anies Act)	Sec 252 (3)		CHANDRADIP	last 2 pgs not mentioned in index kindly mentioned it, remove extra	26/05/2022
10413	10410	710102035662022	VINCO METALS PRIVATE LIMITED VS M/S ARRENA OVERSEAS PVT LTD	CP(AA) Merger and Amalgamatio n(Companies Act)	Sec. 230-232, Sec 234		Alok	Again Wrong case type select, kindly file in CA(AAA)	25/05/2022
10414	10411	710102035202022	SANJAY KARIWALA VS KARIWALA SAREES PVT LTD	Transfer Petition(Com panies Act)	Rule 11 of NCLT,Rule16(d),N CLT Rules,2016		Ashish Choudhury	Wrong case type select	26/05/2022

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10415	10412	710102035612022	INDUSIND BANK LTD. VS HACIENDA PROJECTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Sumesh	page:205-206 pages are dim, etc	27/05/2022
10416	10413	710102035122022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS SANJAY MEHRA	Company Petition IB (IBC)	Section 95(1)		ARGUS PARTNERS	volume wise index missed, etc new volume 1 not	20/05/2022
10417	10414	710102035192022	SANJAY KARIWALA VS KARIWALA FASHIONS PVT. LTD.	Transfer Petition(Companies Act)	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016		Ashish Choudhury	Wrong case type select	26/05/2022
10418	10415	710102035832022	LUDHIYANA BULDER VS IREO WATERFRONT PVT	Company Petition IB (IBC)	Sec 60(5),Sec 60(5)		Rupender Sinhmar	case type wrong maincase not link section wrong according your pdf affidavit back date stmap paper	19/05/2022
10419	10416	710102036032022	NAVJIT SINGH VS STATE BANK OF INDIA THROUGH ITS DGM	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Sumit Sinha	main section in rule 11 for contempt or r.w	19/05/2022
10420	10417	710102037072022	UNION OF INDIA THROUGH SFIO VS WTC NOIDA DEVELOPMENT COMPANY	Company Petition (Companies Act)	Sec 241 (2)		sfionclt	Volume 2 &&& 3 not proper upload	25/05/2022
10421	10418	710102037202022	KRISHAN LAL GOEL VS V V EDUCARE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Sourabh Gupta	pdf merge into 1 volume, with volume wise index, true copy sign missed on every pages of	24/05/2022
10422	10419	710102036912022	SAN CONSORTIUM VS GALAXY AUTOMOBILES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Eeshan Pandey	volume wise index missed, counsel sign	24/05/2022
10423	10420	710102036972022	EMPLOYEE PROVIDENT FUND ORGANISATION VS GIAN CHAND NARANG	Company Petition IB (IBC)	Section 42 - Submitted by Government Body		Kaushik Kumar Dey	case type wrong and section wrong ( petition not upload) contact to	24/05/2022
10424	10421	710102037592022	SHAKUNTALAM SECURITIES PRIVATE LIMITED THROUGH ANIL GUPTA VS PIYOOSH GOYAL	Company Petition IB (IBC)	Section 95(1)		ISWAR	page:31-32, 69-70, not clear, true copy sign missed on every pages of annexures, tc not	18/05/2022
10425	10422	710102038082022	PRABHDIT SINGH BATRA VS M/S AMRIT GRAPHICS PRIVATE LIMITED & ORS	Contempt Petition(Companies Act)	Sec 425		YOEGRNDR KUMAR	DD NOT RECEIVED	26/05/2022
10426	10423	710102037412022	SBM BANK (INDIA) LIMITED VS MISSION HOLDINGS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		S. K. Singhi & Co.	volume 1 index missed, page numbering wrong arrange, page numbering on top	18/05/2022



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10427	10424	710102037432022	SBM BANK (INDIA) LIMITED VS FEEDBACK INFRA PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		S. K. Singhi & Co.	volume 1 index missed, page numbering wrong arrange, page numbering on top	18/05/2022
10428	10425	710102037532022	RELIANCE NATURAL RESOURCES LTD VS PIRAMAL CAPITAL AND HOUSING FINANCE LTD	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		RAJEEV	25rs advocate welfare and 3rs court fee missed on vakalatnama,	18/05/2022
10429	10426	710102037582022	SUMARSAI TECHNOLOGIES PRIVATE LIMITED VS ENERGY EFFICIENCY SERVICES	Company Petition IB (IBC)	IBC Under Sec 9		Sushant	incomplete documents contact to registry	18/05/2022
10430	10427	710102037832022	HIRALAL VAISHANAV VS B N G GLOBAL INDIA LIMITED	Company Petition (Companies Act)	Application under any other provisions		Krishan Kumar	Wrong section select, e stamp missed with supporting affidavit,company master data missed, 25rs welfare and 3rs court fees	18/05/2022
10431	10428	710102037982022	CANARA BANK VS SINNAR THERMAL POWER LIMITED	Company Petition IB (IBC)	IBC under Sec 7		HITESH SACHAR	page no. 323, 344, 478, 715, 727, missing Double Pagenation page no. 1231, After Page No. 458 wrong pagenation, Not clear Page No. 363, 422, 747, 749, 750 to 754, 758 to 763, 776, 779 to 780, 784, 787, 788, 790,	20/05/2022
10432	10429	710102038702022	LT. COL RETD SPS AURORA & ORS VS SENIOR BUILDERS LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Neha Sharma	&quot; Not Clear Page no. 56, 116, 127, 147, 152, 196 to 198, 255, 669, 270, 436, 442,	27/05/2022
10433	10430	710102038972022	PIRAMAL CAPITAL & HOUSING FINANCELIMITED VS EARTHCON CONSTRUCTIONS	Company Petition IB (IBC)	IBC under Sec 7		Prashant Kumar	page:124 hindi, 133 not clear, 25rs advocate welfare and 3rs court fee missed	18/05/2022

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10434	10431	710102038622022	SHRI BHAGWAN PROJECTS PRIVATE LIMITED VS SUPERTECH TOWNSHIP PROJECT	Company Petition IB (IBC)	IBC Under Sec 9		SURENDRA	page:116-325, not clear, type copy required, etc	18/05/2022
10435	10432	710102038302022	PRADEEP SINGAL VS AMARDHAN BUILTECH PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 242(4),Sec. 244(1),Section 246		Ashwani Kumar	Fees missed of sections 242,244,246	25/05/2022
10436	10433	710102038982022	PARDEEP KUMAR VS SAPTAGIRI RESTAURANT PRIVATE LIMITED	Contempt Petition(Companies Act)	Sec 425		upmanyu kumar	Synopsis/list of dates &&& events missed,	25/05/2022
10437	10434	710102038162022	PANKAJ GULATI VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		PRINCE	Wrong case type select,2nd volume index missed,pgs not clear 27,39,41,43,45,47 pgs missed 40,64, 25rs	20/05/2022
10438	10435	710102038682022	PANKAJ GULATI VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		Zoheb	No sign in every pages of petition,welfare not clear in vakaltama, serve	20/05/2022
10439	10436	710102039422022	SINHAL HYGEINIC PRODUCTS PRIVATE LIMITED VS REGISTRARS OF COMPANIES	Company Petition (Companies Act)	Sec. 441		NIKITA	Section 96 fees missed,memo of parties/synopsis/list of dates &&& events missed,pgs not	20/05/2022
10440	10437	710102039472022	JPM INDUSTRIES LIMITED VS ORKUS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Kaushal	E- Stamp Noatary missing, Not Clear Page No. 58, After page no. 76, 142, blank paper, Vakalatnama 1rs Court Fee Missing, Page no. 571 Missing, Page No. 207 to	20/05/2022

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10441	10438	710102039132022	LANDBASE ESTATE MANAGEMENT SERVICES PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3)		Sheetal	wrong case type select,index cut,list of dates &&& events missed,no sign in every pages of petition,pgs not clear 93, double	20/05/2022
10442	10439	710102039222022	MOON LIGHT PROPBUILD PRIVATE LIMITED VS RAKESH KUMAR GUPTA	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Sonam Sharma	Wrong case type select,main case no missed on cover pgs,council sign missed in index,pgs missed 12,13,14,double serial no in annexure,true copy sign missed in annexures,	23/05/2022
10443	10440	710102039022022	MIRARI INTERNATIONAL PRIVATE LIMITED VS RAKESH KUMAR GUPTA	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		ASHOK	Main case no missed on cover pages, certified order copy missed	25/05/2022
10444	10441	710102039722022	JASPREET PAL SINGH BATRA VS JAY ESS ASSOCIATES PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4),Sec. 244(1)		HITESH SACHAR	Section 244 fees missed, pgs not clear 139 to 150,183 to 185,246 to	25/05/2022
10445	10442	710102039362022	SURYA TRACTOR COMPANY VS CNH INDUSTRIAL (INDIA) PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		sumitra baban kajale	&&quot; Page- D Missing, Page- B sign Missing, Page No. 56 missing, after page no. 152 Wrong pagination, E-Stamp and Affidavit Missing, &&quot; After Page No. 13 Double	24/05/2022

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10446	10443	710102039552022	KUNWAR SALVATIONS VS PRO FACILITIES SERVICES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Chitwan Godara	&quot; Vol 1 Index Missing, Index wrong, Not Clear Page No. 76, 77, 79, 80, 81, 84, 85, 118, 335 to 338, 353 to 355, Vakalatnama 3rs	24/05/2022
10447	10444	710102039212022	SHAPOORJI PALLONJI AND COMPANY PRIVATE LIMITED VS ASF INSIGNIA SEZ PRIVATE	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		AAKANKSHA KAUL	case type wrong ( transfer application )	24/05/2022
10448	10445	710102039012022	DEEPALI INFRATECH PRIVATE LIMITED VS UMANG REALTECH PRIVATE LIMITED.	Company Petition IB (IBC)	IBC Under Sec 9		mukesh	affidavit back dated, true copy sign missed on every pages, 1rs court fee missed,	24/05/2022
10449	10446	710102039712022	SUDHIR KUMAR JAINI VS DIVINE THERMAL WRAP PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 244(1),Sec. 241(1),Sec. 242(4)		HITESH SACHAR	Section 244 fees missed,pgs not clear 66, pg no 149 cut	25/05/2022
10450	10447	710102039202022	M/S HAR SWAROOP TRADERS VS DIVINE THERMAL WRAP PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Richa	sign missed in every pages of petition	27/05/2022
10451	10448	710102040332022	CHIRAG JAIN & ORS. VS IMPERIA STRUCTURES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Nithin	document incomplete	23/05/2022
10452	10449	710102038762022	CHIRAG JAIN & ORS. VS IMPERIA STRUCTURES LIMITED	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body,Sec 252 (3) -		Zoheb	15rs welfare missed in vakaltnama	20/05/2022
10453	10450	710102039922022	CHIRAG JAIN & ORS. VS IMPERIA STRUCTURES LIMITED	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		shailendera	No sign in every pgs of petition,	23/05/2022
10454	10451	710102039892022	CHIRAG JAIN & ORS. VS IMPERIA STRUCTURES LIMITED	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		shailendera	No sign in every pgs of petition,	23/05/2022
10455	10452	710102039842022	CHIRAG JAIN & ORS. VS IMPERIA STRUCTURES LIMITED	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		shailendera	No sign in every pgs of petition,	23/05/2022

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10456	10453	710102039942022	HANKUK CONSTRUCTION & TRADING PRIVATE LIMITED VS CH COMPONENT PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Simran Goel	page- C Sign missing, Page No. 2 sign missing, E-Stamp Missing, All Anexure Pages True Copy and Sign missing, Page No. 31 Eng	24/05/2022
10457	10454	710102040322022	SIMMONS BEDDING & FURNITURE (INDIA)PRIVATE LIMITED VS CH COMPONENT	Company Petition IB (IBC)	IBC Section 59		Sanjna Dua	page:24, 94-95 not clear, jurisdiction Chandigarh	24/05/2022
10458	10455	710102039812022	LIGHTSPEED ADVISORY SERVICES INDIAPRIVATE LIMITED VS CH COMPONENT PRIVATE LIMITED	Company Petition IB (IBC)	IBC Section 59		Rajan Das Gupta	&quot; Page no. 37 to 58, 61, 109 to 188, 189 to 210, 215 to 233, Volume One Index Missing True Copy	27/05/2022
10459	10456	710102039962022	SILVER BANK LIMITED VS MIDEAST INTEGRATED STEELS LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ashmi Mohan	volume wise index missed,	24/05/2022
10460	10457	710102040132022	SILVER BANK LIMITED VS MIDEAST INTEGRATED STEELS LIMITED	Company Appeal(Comp anies Act)	Sec 252 (3) - By Government Body		shailendera	No sign every pages of petition	25/05/2022
10461	10458	710102039822022	SILVER BANK LIMITED VS MIDEAST INTEGRATED STEELS LIMITED	Company Appeal(Comp anies Act)	Sec 252 (3) - By Government Body		shailendera	Sign missed in every pages of petition	25/05/2022
10462	10459	710102040082022	SILVER BANK LIMITED VS MIDEAST INTEGRATED STEELS LIMITED	Company Appeal(Comp anies Act)	Sec 252 (3) - By Government Body		shailendera	No sign in every pages of petition	25/05/2022
10463	10460	710102039902022	SILVER BANK LIMITED VS MIDEAST INTEGRATED STEELS LIMITED	Company Appeal(Comp anies Act)	Sec 252 (3) - By Government Body		shailendera	Sign missed in every pages of petition	25/05/2022
10464	10461	710102039872022	SILVER BANK LIMITED VS MIDEAST INTEGRATED STEELS LIMITED	Company Appeal(Comp anies Act)	Sec 252 (3) - By Government Body		shailendera	Sign missed in every pages of petition	25/05/2022
10465	10462	710102040092022	SILVER BANK LIMITED VS MIDEAST INTEGRATED STEELS LIMITED	Company Appeal(Comp anies Act)	Sec 252 (3) - By Government Body		shailendera	No sign every pages of petition	25/05/2022
10466	10463	710102041052022	PIRAMAL CAPITAL & HOUSING FINANCELIMITED VS CRYSTAL FACILITIES MANAGEMENT	Company Petition IB (IBC)	IBC under Sec 7		BIHU SHARMA	Not Clear Page No. 242, 244, 245,	24/05/2022

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10467	10464	710102041032022	M/S KUBER ENTERPRISES VS NBCC (INDIA) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAJNEESH CHOPRA	Index missing, Affidavit missing,	24/05/2022
10468	10465	710102041132022	PIRAMAL CAPITAL & HOUSING FINANCELIMITED VS HYDRIC TOWN PLANNERS PRIVATE	Company Petition IB (IBC)	IBC under Sec 7		BIHU SHARMA	page No. 79 to 81, missed,	24/05/2022
10469	10466	710102041072022	SUBHASH KUMAR GUPTA FILED THROUGH RP VS HYDRIC TOWN PLANNERS PRIVATE LIMITED	Company Petition IB (IBC)	Section 94(1)		SK SHARMA	&quot; Page No. 51, 88, 89, missed, Not Clear Page no. 64, 102, 121, Vakalatnama	24/05/2022
10470	10467	710102040862022	M/S SHREE KRISHNA AUTOMOBILES THROUGH ITS PARTNER SH. RAJESH JINDAL VS NAVA HEALTHCARE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VINOD KUMAR CHAURASIA	Not Clear Page No. 88, 106, 107, 108,	24/05/2022
10471	10468	710102041082022	ANU GUPTA FILED THROUGH MANOJ KUMAR ANAND (RESOLUTION PROFESSIONAL) VS NAVA HEALTHCARE	Company Petition IB (IBC)	Section 94(1)		SK SHARMA	Page NO. 13, 37 to 40, 61 to 68, 72 to 75, missed, Not Clear Page No. 44, 84,	24/05/2022
10472	10469	710102041122022	PIRAMAL CAPITAL & HOUSING FINANCELIMITED VS HYDRIC INFRASTRUCTURE	Company Petition IB (IBC)	IBC under Sec 7		BIHU SHARMA	After page no. 185 wrong pagination,	24/05/2022
10473	10470	710102040752022	PIRAMAL CAPITAL & HOUSING FINANCELIMITED VS HYDRIC INFRASTRUCTURE	Company Appeal(Comp anies Act)	Sec 252 (1),Sec 252 (3)		Sushil Aggarwal	Pgs in hindi 160 to 163, kindly mention type pg no on typed copy	25/05/2022
10474	10471	710102041112022	PIRAMAL CAPITAL & HOUSING FINANCELIMITED VS HYDRIC INFRASTRUCTURE	Company Appeal(Comp anies Act)	Sec 252 (3)		Narender	Whole petition missed	25/05/2022
10475	10472	710102040162022	MR. SHASHIKANT SHRAVAN DHAMNE VS HYDRIC INFRASTRUCTURE	Company Petition IB (IBC)	IBC Section 59		ISWAR	Not Clear Page no. 48,	24/05/2022

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10476	10473	710102041382022	ALOK KAUSHIK VS MANISH SINGH	Contempt Petition (IBC)	Application under any other provisions- IBC		Asiya Khan	Brief synopsis, List dates and Events missed, Affidavit Missed, Page No. 14 missed, All Annexure True Copy and Sign missed, Contempt	25/05/2022
10477	10474	710102041332022	ALOK KAUSHIK VS MANISH SINGH	Company Appeal(Comp anies Act)	Sec 252 (3)		PRABHAKAR KUMAR	pgs not clear 64, income tax advance service missed, serial no not clear in annexuress	25/05/2022
10478	10475	710102041362022	LH ASIAN TRADE FINANCE FUND LIMITED VS PIYOOSH GOYAL	Company Petition IB (IBC)	Section 95(1)		ANKUR SOOD	&quot;l index Missing, Page No. 50 to 62 True Copy missed, Page No. 129 to 131, 135, 136, sign missed,	27/05/2022
10479	10476	710102041692022	M/S AYAAN TRADING VS KATYAYINI PAPER MILLS PVT. LTD	Company Petition IB (IBC)	IBC Under Sec 9		AMIT GOEL	index not fill, form 5 not fill properly, etc	27/05/2022
10480	10477	710102041992022	SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL VS ABHISHEK RANJAN	Contempt Petition (IBC)	Sec 60(5)		Mani Gupta	index not fill, proof of service missed, counsel sign missed, page numbering missed, affidavit	27/05/2022
10481	10478	710102042022022	MANJIT SINGH CHOWHAN VS RAHEJA DEVELOPERS PRIVATE LIMITED	Contempt Petition (IBC)	Application under any other provisions- IBC		Vipul Shukla	need to file IA, wrong section and case type	27/05/2022





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